In The High Court at Calcutta

Appellate Jurisdiction

Daily Supplementary List Of Cases For Hearing On Monday, 22nd of September, 2025

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10	HON'BLE JUSTICE MADHURESH PRASAD HON'BLE JUSTICE SUPRATIM BHATTACHARYA	4 DB-VII	On 22-09-2025 At 10:30 AM	35
11	HON'BLE JUSTICE RAJASEKHAR MANTHA HON'BLE JUSTICE AJAY KUMAR GUPTA	13 DB - VIII	On 22-09-2025 At 10:30 AM	42
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13	HON'BLE JUSTICE RAJARSHI BHARADWAJ	759 SB-I	On 22-09-2025 At 10:30 AM	59
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19	HON'BLE JUSTICE SUVRA GHOSH	34 SB-VIII	On 22-09-2025 At 10:30 AM	158
20	HON'BLE JUSTICE TIRTHANKAR GHOSH	35 SB- IX	On 22-09-2025 At 10:30 AM	171
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35	HON'BLE JUSTICE RAJA BASU CHOWDHURY	5 SB-XXIV	On 22-09-2025 At 10:30 AM	388
36	HON'BLE JUSTICE PARTHA SARATHI SEN	19 SB- XXV	On 22-09-2025 At 10:30 AM	400
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41	HON'BLE JUSTICE AJAY KUMAR GUPTA	23 SB	On 22-09-2025 -	427
42	HON'BLE JUSTICE SUPRATIM BHATTACHARYA	21 SB	On 22-09-2025 -	433
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45	HON'BLE JUSTICE CHAITALI CHATTERJEE (DAS)	446 SB-XXIX	On 22-09-2025 At 10:30 AM	448
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49	HON'BLE JUSTICE RAVI KRISHAN KAPUR	41 SB-III	Warning List	479
50	LD. REGISTRAR ADMN. (L and OM)	50	On 22-09-2025 At 12:00 PM	481
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In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 1

First Floor

Main Building

DIVISION BENCH (DB - I)

AT 10:30 AM

HON'BLE JUSTICE SOUMEN SEN, CHIEF JUSTICE (ACTING)
HON'BLE JUSTICE APURBA SINHA RAY

FROM 16TH SEPTEMBER, 2025 – ADMISSION OF APPEAL UNDER ORDER XLI RULE 11 OF THE CODE OF CIVIL PROCEDURE, 1908 INCLUDING APPLICATIONS CONNECTED THERETO;

FIRST APPEAL AND FIRST MISCELLANEOUS APPEAL & APPLICATIONS CONNECTED THERETO;

ADMISSION OF APPEALS UNDER SECTION 30 OF THE EMPLOYEES' COMPENSATION ACT, 1923;

APPEAL FROM ORDER RELATING TO REVENUE UNDER GROUP-IV AND OTHER STATUTORY REVENUE APPEALS (EXCEPT LAND REVENUE) AND APPLICATIONS CONNECTED THERETO;

MATTERS RELATING TO DIRECT AND INDIRECT TAXES INCLUDING APPLICATIONS CONNECTED THERETO;

REFERENCE/APPEAL RELATING TO CHARTERED ACCOUNTANTS ACT, 1949 AND COMPANY SECRETARIES ACT, 1980.

LAWAZIMA MATTER.

NOTE:
MONDAY : AFTER TO BE MENTIONED & FOR ADMISSION, ORDER XLI RULE 11, WILL BE TAKEN UP FIRST. THEREAFTER, CIVIL APPLICATION WILL BE TAKEN UP SERIALLY.

TUESDAY : AFTER WORKMENS' COMPENSATION ACT, ORDER XLI RULE 11 WILL BE TAKEN UP FIRST. THEREAFTER, GROUP-IV & CIVIL APPLICATION WILL BE TAKEN UP SERIALLY.

WEDNESDAY : AFTER TO BE MENTIONED, ORDER XLI RULE 11 WILL BE TAKEN UP FIRST. THEREAFTER, APPLICATIONS WILL BE TAKEN UP SERIALLY.

THURSDAY : AFTER TO BE MENTIONED & GROUP-IV, WORKMENS' COMPENSATION ACT MATTERS WILL BE TAKEN UP FIRST. THEREAFTER, ORDER XLI RULE 11, APPLICATION 4 (2025) WILL BE TAKEN UP. FROM 2 P.M. ASSIGNED MATTERS WILL BE TAKEN UP. THEREAFTER ORIGINAL SIDE MATTERS WILL BE TAKEN UP SERIALLY, IF TIME PERM ITS.

FRIDAY : MATTERS WILL BE TAKEN UP SERIALLY.

NOTE : LEARNED ADVOCATE FOR THE PARTIES ARE REQUESTED TO FILE THEIR LAW NOTES IN ALL HEARING MATTERS.
NOTE: ALL MENTIONING WILL BE ALLOWED ONLY ON MONDAY OR FIRST WORKING DAY OF THE WEEK AT THE FIRST SITTING OF THE COURT UPON NOTICE TO THE OTHER SIDES.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/98477830007?pwd=CdQaPVAYUybpXhitLwb5mOEXvxEwmb.1

TO BE MENTIONED

1	FA/255/2011 [OFFICE REPORT]	BIJOY KR. SAIN VS UDAY KR. SAIN & ORS	POOJA SARKAR
2	FAT/489/2016 [OFFICE REPORT]	SHEIKH RIYAJUDDIN & ORS. VS SHEIKH HASMAT ALI & ORS.	SHYAMAL SANYAL
3	FA/168/2017 (OFFICE REPORT) [P-I + II + OB + 2ND J./C + 6 PB]	THE STATE OF W B & ORS VS MANIKLAL PRASAD & ORS	DEBAPRATIM BANERJEE

4	FA/15/2020 [P-I + II + OB + 2ND J.C + 1 TCR + 2 COVER FILE] [OFFICE REPORT]	JAYANTI PAL & ANR VS SRIKUMAR PAL @ BABLU PAL & ORS	SOUNAK BHATTACHARYA
5	FMAT/222/2025 [For Correction]	SUBHADRA DHAR AND ORS VS MUKESH PATWARI AND ANR	PARTHA CHAKRABORTY
6	FMAT/271/2025 [For Correction]	SUMAN PODDER VS GOUTAM KR GHOSH	PRIYANKA YADAV
7	FA/284/2025 [For Correction]	PRAHLAD HALDER VS ANWAYA BANERJEE	IPSITA GHOSH
8	FA/309/2025 [OFFICE REPORT]	DILIP PAL VS ASTA CHARAN HAZRA & ORS	SUSMITA CHATTERJEE
9	FMAT/365/2025 [For Correction]	RAKESH PARUI VS PARTHA PRAMANICK @ PARAMANICK AND ORS	SAHIL KABIR
10	FMA/772/2025 [For Correction]	ARUN KUMAR SEN VS ARUN CHOWDHURY AND ORS	SAYAN MUKHERJEE

IA NO: CAN/1/2025

ASSIGNED MATTERS

11	FA/147/2017 [P-I + II + OB + 2ND J/C + 3 TCR + ONE TIN BOX + 4 PB] [23.09.2025]	AJOY KUMAR SAHA VS VISHNUPUR ELECTRI SUPPLY & INDUSTRIAL DEV. CO. LTD&ORS	SAUNAK BHATTACHARYYA

IA NO: CAN/1/2017(Old No:CAN/812/2017), CAN/4/2023

12	WPA(P)/61/2021 [23.09.2025]	CHABI HANSDA VS STATE OF WEST BENGAL AND ORS.	AMRITA LAL CHATTERJEE

IA NO: CAN/2/2025, CAN/3/2025

GROUP - IV

[FOR ADMISSION]

13	MAT/1141/2025	STARTEC INFRADEVELOPERS PVT LTD VS INCOME TAX OFFICER AND ORS	ANIRBAN GHOSH

IA NO: CAN/1/2025

ORDER XLI RULE - 11

[2022]

14	FMA/1007/2022	SANDHYA PRAMANIK @ SANDHYA RANI PRAMANIK AND ORS. VS CHAITALI KOLEY AND ORS.	ARITRA SHANKAR RAY

IA NO: CAN/1/2022, CAN/2/2025

ORDER XLI RULE 11

[2025]

15	SAT/20/2025	SATYENDRA PRAMANIK VS BISHNUPRIYA PRAMANIK	SAMRAT CHAKRABORTY

IA NO: CAN/1/2025, CAN/2/2025

16	AO-COM/45/2025	Aryan Dhatu Private Limited VS Bengal Peerless Housing Development Company Limited	Champa Pal

IA NO: CAN/1/2025

17	FMAT/68/2025	MANISH MALOO VS MAINAK GHOSH AND ORS	NIKUNJ BERLIA

IA NO: CAN/1/2025, CAN/2/2025

18	SAT/87/2025	LIPIKA DAS AND ORS. VS DEB PRASAD MONDAL	BISWAJIT SARKAR

IA NO: CAN/1/2025

19	FMAT/92/2025	M/S GOSTO BEHARI DEY VS M/S KOLKATA PORT TRUST AND ORS	NARAYAN CHANDRA GHOSH
IA NO: CAN/1/2025			
20	SAT/138/2025	SURENDAR SAH VS YOGENDRA SAH AND ANR	MANISH PATRA
IA NO: CAN/1/2025			
21	SAT/154/2025	PIYALI PATRA NANDY AND ANR VS SWAPAN @ SWAPAN KR DAS	GOURANGA MANNA
IA NO: CAN/1/2025			
22	SAT/199/2025	SANJAY MOLLICK AND ORS VS DILIP PATRA AND ORS	ABHILASH CHATTERJEE
IA NO: CAN/1/2025			
23	FMAT/290/2025	SMT. CHAITALI DUTTA VS IRA DUTTA AND ORS.	TIRTHANKAR BASU
IA NO: CAN/2/2025			
24	FMAT/329/2025	TAHER ALAM @ TAHER ALI VS AFTAB ALAM	SAIJATA MUKHERJEE
IA NO: CAN/1/2025			
25	FMAT/343/2025	PRAFULLA DHARA AND ORS VS TUKTUKI DHARA AND ORS	DEBAYAN ROY
IA NO: CAN/1/2025			
26	FMAT/378/2025	JYOTIRMOY GHOSH AND ORS. VS SUMAN FORWARDING AGENCY PRIVATE LIMITED AND ANR.	BIKRAMJIT DUTTA
IA NO: CAN/1/2025			

APPLICATION 4

[2025]

27	FAT/263/2025	ASHOK DUTTA VS TAPESH SINGH AND ANR	MRINAL SAHA
IA NO: CAN/2/2025			
wt28	FAT/298/2024	SRI ASHOK DUTTA **VS** TAPESH SINGH AND ANR	MARISHA MULLICK
IA NO: CAN/1/2025			
IA NO: CAN/1/2025			
29	FA/336/2025	SIDDHARTHA MUKHERJEE@ SIDDHARTHA MUKHOPADHYAY VS JYOTIKONA BANERJEE	SUBHABRATA BANDYOPADHYAY
IA NO: CAN/1/2020, CAN/2/2020, CAN/3/2025, CAN/4/2025			
30	FAT/375/2025	State of West Bengal represented by LA Collector, Purba Burdwan VS Md Sabed, since deceased represented by Kamar jahan and Ors	Arkoday Mukherjee
IA NO: CAN/1/2025, CAN/2/2025, CAN/3/2025			
31	FAT/379/2025	State of West Bengal represented by LA Collector, Purba Burdwan VS Kamarjahan and Ors	Arkoday Mukherjee
IA NO: CAN/1/2025, CAN/2/2025			
32	FAT/395/2025	ILA BISWAS NEE ROY VS NITYA GOPAL BISWAS	SUPARNA DUTTA
IA NO: CAN/1/2025, CAN/2/2025			
33	FAT/411/2025	KUNAL GANERIWALA AND ORS. VS M/S. SUBHMOTI FINANCE PVT. LTD. AND ORS.	RAHUL SINGH
IA NO: CAN/1/2025			

34	FAT/417/2025	ADITYA SUTRADHAR SAIN AND ORS VS SWAPAN KR SAIN	Malay Bhattacharyya
IA NO: CAN/1/2025			

APPLICATION 1

[2024]

35	FAT/374/2024	SUBHASIS ADHIKARY VS ANITA ADHIKARY AND ANR	MAYUKH NANDI
IA NO: CAN/1/2024, CAN/2/2024			

APPLICATION 2

[2023]

36	FA/97/2023	SK FAIZAL MOHAMMAD VS KULSUM BIBI & ORS	S MUKHERJEE
IA NO: CAN/6/2025			
37	FA/111/2023	UTTARA SARKAR AND ORS VS LAXMI MONDAL AND ORS	YBARAJ BHATTACHARYYA
IA NO: CAN/1/2023			
38	FAT/320/2023	DURLAV RAY@ DURLAV ROY VS SABITRI SARKAR AND ORS	ANKIT CHATTERJEE
IA NO: CAN/1/2023			
39	FAT/324/2023	DIGANTA KUMAR SAHOO AND ANR VS SRIMANTA SAHOO AND ORS	ASIHIS KUMAR CHOWDHURY
IA NO: CAN/2/2025, CAN/3/2025			
40	FAT/335/2023	DIPANKAR SARKAR AND ORS VS ASHOK DUTTA AND ORS	Baidurya Ghosal
IA NO: CAN/1/2025			
41	FAT/406/2023	SUBHRONIL DAS VS SANJIB DAS AND ORS.	SOMA KUNDU
IA NO: CAN/2/2024, CAN/3/2025			
42	FAT/422/2023	DEVENDRA KUMAR PRAJAPATI VS MRS. RITA GHOSH	AMIT KUMAR MUHURI
IA NO: CAN/1/2025			

APPLICATION 3

[2022]

43	FA/76/2022	NIHARENDU MANDAL VS SUMITA MANDAL @ SMITA BISWAS	PRASANTA KR. BAGCHI
IA NO: CAN/2/2024			
44	FA/157/2022	JAGABANDHU GHOSE AND ORS VS BHUBNESWAR GHOSE AND ANR	SAYAK KONAR
IA NO: CAN/2/2025, CAN/3/2025, CAN/4/2025			
45	FAT/265/2022 [P-I + II + OB + 2ND J/C + 4 TCR]	AMATEUR KABADDI FEDERATION VS BENGAL AMATUER KABADDI ASSOCIATION AND ORS	MANI SANKAR CHATTOPADHYAY
IA NO: CAN/3/2025, CAN/4/2025			
46	FMA/850/2022	TARUN KUMAR GHOSH VS MONOJ MORE AND ORS.	Supratick Syamal
IA NO: CAN/1/2022			
wt47	FMA/851/2022	TARUN KUMAR GHOSH **VS** SUNITA PANDIT AND ORS.	SUPRATICK SYAMAL
IA NO: CAN/1/2022			
IA NO: CAN/1/2022			

wt48	FMA/852/2022	TARUN KR. GHOSH **VS** SHYAMAL DUTTA AND ANR.	SUPRATIK SYAMAL

IA NO: CAN/1/2022

IA NO: CAN/1/2022

APPLICATION

[OTHERS]

49	FA/17/2021 [P-I+OB+II+2ND J/C+4 TCR+ 4 PB]	SK NASER & ANR VS SK HATEM & ORS	ZAFIRUL ISLAM

IA NO: CAN/1/2018(Old No:CAN/7927/2018), CAN/2/2024, CAN/3/2024, CAN/4/2024

50	FA/24/2021	ASOK KUMAR DE @ ASHOK KUMAR DEY VS MINATI RANI DEY & ORS	ARUNANSHU DAS

IA NO: CAN/1/2019(Old No:CAN/832/2019), CAN/2/2019(Old No:CAN/833/2019), CAN/3/2019(Old No:CAN/9398/2019)

51	FAT/45/2021	THE STATE OF WEST BENGAL VS SUBAL CHANDRA DEY AND OTHERS	HARE KRISHNA HALDER

IA NO: CAN/1/2021, CAN/2/2021

52	FAT/48/2021	THE COLLECTOR NORTH 24 PARGANAS AT BARASAT VS MAMATA DEY AND ORS	HARE KRISHNA HALDAR

IA NO: CAN/1/2021, CAN/2/2021, CAN/3/2021

53	FAT/49/2021	STATE OF WEST BENGAL AND ORS. VS MANOJ KUMAR SAHA AND ORS.	HARE KRISHNA HALDAR

IA NO: CAN/1/2021, CAN/2/2021, CAN/3/2021

54	FAT/50/2021	STATE OF WEST BENGAL AND ORS. VS NARAYAN CHANDRA DEY AND ORS	HARE KRISHNA HALDAR

IA NO: CAN/1/2021, CAN/2/2021, CAN/3/2021

55	FAT/57/2021	STATE OF WEST BENGAL AND ORS. VS SHAMBHU CHARAN BISWAS AND ORS	HARE KRISHNA HALDAR

IA NO: CAN/1/2021, CAN/2/2021, CAN/3/2021

56	FAT/62/2021	THE STATE OF W B, REP BY COLLECTOR, N 24 PGS VS MABDHU BIBI AND ORS	HARE KRISHNA HALDAR

IA NO: CAN/1/2021, CAN/2/2021, CAN/3/2021

57	FAT/63/2021	THE STATE OF W B, REP BY COLLECTOR, N 24 PGS VS HARU CHARAN DAS AND ORS	HARE KRISHNA HALDAR

IA NO: CAN/1/2021, CAN/2/2021, CAN/3/2021

58	FAT/67/2021	THE STATE OF WEST BENGAL VS MANIK DEY AND OTHERS	HARE KRISHNA HALDER

IA NO: CAN/1/2021, CAN/2/2021, CAN/3/2021

59	FAT/68/2021	THE STATE OF WEST BENGAL VS BHASKAR PAL AND OTHERS	HARE KRISHNA HALDER

IA NO: CAN/1/2021, CAN/2/2021, CAN/3/2021

60	FAT/70/2021	STATE OF WEST BENGAL VS SK ABU BAKKAR AND OTHERS	HARE KRISHNA HALDER

IA NO: CAN/1/2021, CAN/2/2021, CAN/3/2021

61	FAT/131/2021	STATE OF WEST BENGAL VS HARADHAN MAITY	SK. AFAZUDDIN

IA NO: CAN/1/2021, CAN/2/2021

62	FAT/132/2021	STATE OF WEST BENGAL VS SAWKAT ALI MONDAL AND ORS.	SK AFAZUDDIN

IA NO: CAN/1/2021, CAN/2/2021, CAN/3/2021

63	FAT/133/2021	STATE OF WEST BENGAL VS TARUN KUMAR MUKHERJEE	SK. AFAZUDDIN
IA NO: CAN/1/2021, CAN/2/2021, CAN/3/2021			
64	FAT/134/2021	STATE OF WEST BENGAL VS MD. AMIR HAMJA	SK. AFAZUDDIN
IA NO: CAN/1/2021, CAN/2/2021, CAN/3/2021			
65	FAT/135/2021	STATE OF WEST BENGAL VS ASHIMA SAMANTA AND ANR.	AK. AFAZUDDIN
IA NO: CAN/1/2021, CAN/2/2021, CAN/3/2021			
66	FAT/137/2021	STATE OF WEST BENGAL VS GOSTA BEHARI SAMANTA	SK. AFAZ UDDIN
IA NO: CAN/1/2021, CAN/2/2021, CAN/3/2021			
67	FAT/138/2021	STATE OF WEST BENGAL VS HEMANTA SAMANTA	SK. AFAZ UDDIN
IA NO: CAN/1/2021, CAN/2/2021, CAN/3/2021			
68	FAT/139/2021	STATE OF WEST BENGAL VS PRASANTA MAJHI	SK AFAZ UDDIN
IA NO: CAN/1/2021, CAN/2/2021, CAN/3/2021			
69	FAT/140/2021	STATE OF WEST BENGAL VS AMAL KUMAR MONDAL	SK. AFAZ UDDIN
IA NO: CAN/1/2021, CAN/2/2021, CAN/3/2021			
70	FAT/141/2021	STATE OF WEST BENGAL VS SUBIR SAMANTA AND OTHERS	SK. AFAZ UDDIN
IA NO: CAN/1/2021, CAN/2/2021, CAN/3/2021			
71	FAT/142/2021	STATE OF WEST BENGAL VS MIRA DAS ALIAS CHABI DAS	SK. AFAZUDDIN
IA NO: CAN/1/2021, CAN/2/2021, CAN/3/2021			
72	FAT/143/2021	STATE OF WEST BENGAL VS RABIN SAMANTA AND OTHERS	SK AFAZ UDDIN
IA NO: CAN/1/2021, CAN/2/2021, CAN/3/2021			
73	FAT/144/2021	STATE OF WEST BENGAL VS BISHNUPADA SAMANTA	SK. AFAZ UDDIN
IA NO: CAN/1/2021, CAN/2/2021, CAN/3/2021			
74	FA/56/2019 [P-I + II + OB + 2ND J/C + 4 TCR]	KALIPADA PANDA & ORS VS PRAVATI PANDA & ORS	SOUMEN KUMAR DUTTA
IA NO: CAN/3/2022			
75	FA/194/2019	SMT PARBATI ACHARJYA VS LAKSHMI DAS & ORS	POMPEY BOSE
IA NO: CAN/2/2025			
76	FAT/559/2019	BANESHWAR DEY VS	MUKTAKESH DAS
IA NO: CAN/1/2024, CAN/2/2024			
77	FAT/137/2018	UTPAL SARKAR VS ABHIJIT SARKAR & ORS	DEBASISH CHATTOPADHYAY
IA NO: CAN/1/2024			
78	FA/142/2018	MD ASLAM VS YASMIN PARVIN & ANR	YAJNASENI GHOSH
IA NO: CAN/5/2023			
79	FAT/621/2018	CALCUTTA MUNICIPAL CORP & ORS VS PUSHPA CHAND & ORS	AMARESH KUMAR DHAR
IA NO: CAN/1/2025, CAN/2/2025			

80	FAT/622/2018	STATE OF WEST BENGAL . REPRESENTED BY COLLECTOR. 24 PGS(N) VS SUBHASH MALLICK & ORS	H. GHOSH
IA NO: CAN/1/2019(Old No:CAN/3478/2019)			
81	FAT/623/2018	STATE OF WEST BENGAL . REPRESENTED BY COLLECTOR. 24 PGS(N) VS KRISHNANDHAN GHOSH& ORS	H. GHOSH
IA NO: CAN/1/2019(Old No:CAN/3421/2019)			
82	FAT/624/2018	STATE OF WEST BENGAL . REPRESENTED BY COLLECTOR. 24 PGS(N) VS MD. FAIYYAZ QAISAR & ORS	H. GHOSH
IA NO: CAN/1/2019(Old No:CAN/3444/2019)			
83	FAT/625/2018	STATE OF WEST BENGAL . REPRESENTED BY COLLECTOR. 24 PGS(N) VS MANOROMA BIBI & ORS	H. GHOSH
IA NO: CAN/1/2019(Old No:CAN/3434/2019)			
84	FAT/626/2018	STATE OF WEST BENGAL . REPRESENTED BY COLLECTOR. 24 PGS(N) VS JAYEDA (JAHEDA) BIBI & ORS	H. GHOSH
IA NO: CAN/1/2019(Old No:CAN/3476/2019)			
85	FAT/627/2018	STATE OF WEST BENGAL . REPRESENTED BY COLLECTOR. 24 PGS(N) VS SASHIMOHAN DAS & ORS	H. DAS
IA NO: CAN/1/2019(Old No:CAN/3459/2019)			
86	FAT/628/2018	STATE OF WEST BENGAL . REPRESENTED BY COLLECTOR. 24 PGS(N) VS ABDUL KASEM MONDAL & ORS	H. GHOSH
IA NO: CAN/1/2019(Old No:CAN/3437/2019)			
87	FAT/629/2018	STATE OF WEST BENGAL . REPRESENTED BY COLLECTOR. 24 PGS(N) VS NEMAI CHANDRA GHOSH & ORS	H. GHOSH
IA NO: CAN/1/2019(Old No:CAN/3443/2019)			
88	FAT/630/2018	STATE OF WEST BENGAL . REPRESENTED BY COLLECTOR. 24 PGS(N) VS PARIJAN BIBI & ORS	H. GHOSH
IA NO: CAN/1/2019(Old No:CAN/3429/2019)			
89	FAT/631/2018	STATE OF WEST BENGAL . REPRESENTED BY COLLECTOR. 24 PGS(N) VS MIRA DAS &ORS	H. GHOSH
IA NO: CAN/1/2019(Old No:CAN/3420/2019)			
90	FAT/632/2018	STATE OF WEST BENGAL . REPRESENTED BY COLLECTOR. 24 PGS(N) VS SK. MOHOSIN ALI & ORS	H. GHOSH
IA NO: CAN/1/2019(Old No:CAN/3472/2019)			
91	FAT/633/2018	STATE OF WEST BENGAL . REPRESENTED BY COLLECTOR. 24 PGS(N) VS ANJUMAN BIBI & ORS	H. GHOSH
IA NO: CAN/1/2019(Old No:CAN/3473/2019)			
92	FAT/634/2018	STATE OF WEST BENGAL . REPRESENTED BY COLLECTOR. 24 PGS(N) VS SHYAM SUNDAR GFHOSH & ORS	H. GHOSH
IA NO: CAN/1/2019(Old No:CAN/3477/2019)			
93	FAT/635/2018	STATE OF WEST BENGAL , REPRESENTED BY COLLECTOR 24 PGS (N) VS ARATI GHOSH & ORS	H.GHOSH
IA NO: CAN/1/2019(Old No:CAN/3474/2019)			

94	FAT/636/2018	STATE OF WEST BENGAL , REPTED BY COLLECTOR 24 PGS(N) VS AHAMMAD ALI & ORS	H. GHOSH
IA NO: CAN/1/2019(Old No:CAN/3475/2019)			
95	FAT/637/2018	STSTE OF WEST BENGAL RESPTED BY COLLECTOR 24 PGS (N) VS SUBHAS CH. DAS	H. GHOSH
IA NO: CAN/1/2019(Old No:CAN/3427/2019)			
96	FAT/639/2018	STATE OF W B R/P BY THE COLLECTOR 24PGS NORTH VS SUNIL BHAKTA & ORS	HIMANGSHU GHOSH
IA NO: CAN/1/2019(Old No:CAN/3471/2019)			
97	FAT/47/2017	TAPAS MANNA & ANR VS ASHOKE MANNA & ORS	MUKESH KUMAR GUPTA
IA NO: CAN/1/2018(Old No:CAN/4496/2018), CAN/2/2018(Old No:CAN/4818/2018), CAN/3/2024			
98	FAT/402/2017	PRADIP KUMAR DAS VS MAYA GOLE & ORS	JAYANTA KUMAR MANDAL
IA NO: CAN/1/2018(Old No:CAN/2886/2018), CAN/2/2018(Old No:CAN/2900/2018), CAN/11/2025			
99	FA/113/2016 [P-I + II + OB + 2ND J/C + 4 TCR]	RAMA KAMILYA @ RAMA KAMILA VS MOUMITA BERA	AMIT BANERJEE
IA NO: CAN/3/2025			
100	SAT/176/2016	SK ABDUL RAHAMAN & ORS VS JOYNAL ABEDIN & ORS	ANIRUDHDHA SINGHA ROY
IA NO: CAN/1/2016(Old No:CAN/4689/2016), CAN/2/2022, CAN/3/2022			
101	FAT/32/2015	TUSHAR CHAKRABORTY AND ORS IN PLACE OF SMT KALYANI CHAKRABORTY(SINCE DECEASED) VS ABHIJIT CHAKRABORTY AND ORS	SANJIB DUTTA
IA NO: CAN/3/2024, CAN/4/2025			
102	FMA/3364/2015	UNION OF INDIA VS STEEL AUTHORITY OF INDIA LTD.	SAPTARSHI ROY
IA NO: CAN/1/2015(Old No:CAN/7471/2015), CAN/2/2025			
103	FMA/4743/2015	THE GENERAL MANAGER SERA VS STEEL AUTHORITY OF INDIA LTD	SAPTARSHI ROY
IA NO: CAN/1/2015(Old No:CAN/3929/2015), CAN/2/2018(Old No:CAN/4442/2018), CAN/3/2019(Old No:CAN/3649/2019), CAN/4/2025, CAN/5/2025			
104	FA/288/2014	ABHAY KR. SARAWAGI (JAIN) & ORS. VS RAVINDRA KR. SARAWAGI (JAIN)	BISWANATH GHOSH
IA NO: CAN/7/2025			
105	FAT/333/2014 (PI + PII + 2ND JC + 3 TCR)	KAMAL PANIGRAHI VS ANIMA PANIGRAHI & ORS	BADAL SAHA.
IA NO: CAN/3/2025			
106	FAT/487/2014 [P-I + OB + 2ND J/C + 4 LCR + RI CARD + 2 PB]	BANAMALI JANA VS KANAI LAL MANNA & ORS	PRABIR KUMAR MISRA
IA NO: CAN/5/2025			
wt107	FA/9/2015	MANAS KUMAR DAS **VS** BANAMALI JANA & ORS	AMIT BARAN DASH
IA NO: CAN/4/2023			
IA NO: CAN/4/2023			
108	FA/3/2013	MAHENDRA SHARMA VS ABHISHEKH SHARMA	B. L . GMALIA
IA NO: CAN/2/2025			

109	FAT/516/2013	CHANDANA DAS NASKAR & ANR VS PRABIR KR. DAS NASKAR @ PRABIR KR. NASKAR & ORS	KAUSTAV CH. DAS
IA NO: CAN/2/2025			
110	SAT/620/2013	MD. HABIBULLA VS ISMAIL MONDAL & ORS	MD.ABDUL ALIM
IA NO: CAN/3/2024			
111	FA/316/2012 [P-I + II + OB + 2N J/C + 2 TCR + TWO COVER FILE]	SHRI AMARENDRA KUMAR BARMAN VS MRS. RATNAMALA ROY & ANR	KAMAL KRISHNA PATHAK
IA NO: CAN/2/2023, CAN/3/2025			
112	FAT/406/2011 [P-I + II + OB + 2ND J/C + 2 TCR]	ISHAN RANJAN BANDYOPADHYAY VS DEB RANJAN BANERJEE & OTH.	PROBAL KR. MUKHERJEE
IA NO: CAN/2/2020(Old No:CAN/2469/2020)			
113	FMA/1345/2011	Sirajul Haque VS Raziya Khatoon and Ors	Md. Nurozaman
IA NO: CAN/1/2025			
114	FA/152/2010 [CAN/4/25] [CAN/5/25] [CAN/6/25] [CAN/7/25]	MRS TRISHNA DAS (SOLE) VS Augustine Robert D Cruz	Tanweer Ahmed Khan
IA NO: CAN/1/2025, CAN/2/2025			
115	FA/236/2010	KRISHNA GUPTA VS RANJIT KUMAR GHOSAL	PRASHANT AGARWAL
IA NO: CAN/4/2024, CAN/5/2024			
116	FA/139/2009 [P-I +II + OB + 2ND J/C + 4 TCR + 2 PB]	MEWALAL SONKAR (KHATICK) VS SURAJ PRASAD SONKAR & ORS.	PRADIP KUMAR DAS
IA NO: CAN/4/2016(Old No:CAN/11869/2016), CAN/5/2016(Old No:CAN/11871/2016), CAN/6/2019(Old No:CAN/12145/2019)			
wt117	FA/379/2009	MEWALAL SONKAR (KHATICK) **VS** SURAJ PRASAD SONKAR	PRADIP KUMAR DAS
IA NO: CAN/1/2008(Old No:CAN/8025/2008), CAN/3/2008(Old No:CAN/10867/2008), CAN/7/2016(Old No:CAN/11870/2016), CAN/8/2016(Old No:CAN/11872/2016), CAN/9/2019(Old No:CAN/12142/2019)			
IA NO: CAN/1/2008(Old No:CAN/8025/2008), CAN/3/2008(Old No:CAN/10867/2008), CAN/7/2016(Old No:CAN/11870/2016), CAN/8/2016(Old No:CAN/11872/2016), CAN/9/2019(Old No:CAN/12142/2019)			
118	SA/85/2006 [CAN 10918/2012] [CAN 10919/2012] [CAN 10920/2012] [CAN 10929/2012]	ABDUL AJIJ AND ORS VS THE STATE OF WEST BENGAL AND ORS	MD.HAFIZUR RAHAMAN
119	FA/24/2004 [P-I+ II+ OB+2nd J/C+ 2 TCR]	BOARD OF TRUSTEES VS RAJESH KUMAR & CO.	
IA NO: CAN/3/2025			
120	FA/164/2003	KALYANI JANA VS AMULYA RATAN SAHOO	ANANDAMOYEE MONDAL
IA NO: CAN/6/2016(Old No:CAN/8799/2016)			
121	FA/65/2001 [P-I + II + OB + 2ND J/C + 2 PB]	CHAIRMAN, CAL. PORT TRUST & ANO. VS M/S. ELECTRICAL CONST. & EQUIPMENT CO.	ASHOK KUMAR JENA
IA NO: CAN/8/2025			
122	FAT/3552/2001 [2 PB]	RAMESH MONDAL & ORS. VS GOUR HARI PRAMANICK	TAPASH KR. BHATTACHARYA
IA NO: CAN/1/2004(Old No:CAN/6144/2004), CAN/2/2004(Old No:CAN/6146/2004), CAN/3/2006(Old No:CAN/5466/2006), CAN/4/2006(Old No:CAN/5473/2006)			
123	FA/1088/1969	SUBHAS KUMAR PANDEY AND ORS VS SUDARSAN PANDEY AND ORS	LALA UJJAL KUMAR SINHA
IA NO: CAN/2/2023, CAN/3/2023			

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 8

First Floor

Main Building

DIVISION BENCH (DB - II)

AT 10:30 AM

HON'BLE JUSTICE SUJOY PAUL
HON'BLE JUSTICE SMITA DAS DE

FROM 22ND JULY, 2025 – PUBLIC INTEREST LITIGATION;

APPEAL FROM ORDER RELATING TO SERIVCE UNDER GROUP-VI INCLUDING APPLICATIONS CONNECTED THERETO;

NOTE:

MONDAY, TUESDAY, WEDNESDAY AND THURSDAY:
APPLICATION (GR. - VI), IF ANY AND PIL MATTERS WILL BE TAKEN UP FIRST.
GR. - VI HEARING MATTERS WILL BE TAKEN UP AFTER THE COMPLETION OF SUCH MATTER, OR FROM 2:00 P.M, WHICHEVER WILL BE EARLIER.

FRIDAY: APPLICATION (GR-VI) IF ANY AND PIL WILL BE TAKEN UP FIRST.
THEREAFTER, HEARING MATTERS WILL BE TAKEN UP.

NOTE:

I. LD. ADVOCATES FOR THE PARTIES ARE REQUESTED TO FILE THEIR LAW NOTES IN ALL HEARING MATTERS.

II. MENTIONING WILL BE ALLOWED AT THE FIRST SITTING OF THE COURT ONLY ON MONDAY UPON NOTICE TO THE OTHER SIDE(S).

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/99235728540?pwd=ZuexDrB3M0rNA7FC3IaQXphH5zYXp4.1

FOR JUDGMENT

1	FMA/541/2020 (AT 10:30 A.M.)	MANOWARA MAJI AND ORS. VS STATE OF WEST BENGAL & ORS.	RINA BANERJEE
wt2	FMA/546/2020	CHHAIRA BIBI & ORS **VS** STATE OF WEST BENGAL & ORS	D DEB

TO BE MENTIONED

3	WPA(P)/511/2022 (FOR CORRECTION)	ABU SOHEL VS UNION OF INDIA AND ORS.	SK SAYAN UDDIN
wt4	WPA(P)/555/2022	SUVENDU ADHIKARI **VS** STATE OF WEST BENGAL AND ORS.	SURYANEEL DAS
wt5	WPA(P)/157/2024	RANA SK AND ANR. **VS** THE STATE OF WEST BENGAL AND ORS.	AMBIYA KHATUN
wt6	WPA(P)/237/2023	PASCHIM BANGA KHET MAZDOOR SAMITY AND ANR. **VS** UNION OF INDIA AND ORS.	KUNTAL BANERJEE

IA NO: CAN/1/2025

IA NO: CAN/1/2025

wt7	WPA(P)/376/2024	DEBABRATA GHOSH AND ORS. **VS** THE STATE OF WEST BENGAL AND ORS.	KARTIK KUMAR RAY	
8	FMA/427/2025 (FOR CORRECTION)	PRASANTA BHAWAL @ P BHAWAL VS UNION OF INDIA AND ORS.	DEBANJAN MUKHERJEE	
9	FMA/1170/2025 (FOR CORRECTION)	SHYAMAPADA BOURI AND ANR VS COAL INDIA LTD AND ORS	DEBOTTAM DAS	
IA NO: CAN/1/2025				

APPLICATION

[GROUP - VI]

10	FMA/1653/2013	RAVINDRA SINGH & ORS VS UNION OF INDIA & ORS	J ISLAM	
IA NO: CAN/1/2013(Old No:CAN/2481/2013), CAN/2/2023				
11	FMA/24/2024	STATE OF WEST BENGAL AND ORS. VS SMT MONIKA GHOSH	Debdooti Dutta	
IA NO: CAN/1/2024, CAN/2/2024				
12	MAT/1342/2024	DEBDAS PRATIHAR VS STATE OF WEST BENGAL AND ORS.	SHAMIM UL BARI	
IA NO: CAN/1/2024, CAN/2/2024				
13	MAT/1604/2025	THE SECRETARY RAMKRISHNA MISSION RESIDENTIAL COLLEGE(AUTONOMOUS) NARENDRAPUR AND ANR VS TAMAL DASGUPTA AND ORS	ARTI BHATTACHARYYA	
IA NO: CAN/1/2025				
14	MAT/1607/2025	DIPTENDU DAS VS THE UNION OF INDIA AND ORS.	CHANDRADOY ROY	
IA NO: CAN/1/2025				

PIL

15	WPA(P)/330/2023 (TOP)	SAGUFA HOSSAIN VS STATE OF WEST BENGAL AND ORS.	ANURAG ROY	
IA NO: CAN/3/2025, CAN/4/2025				
16	WPA/9324/2017	ASISH DAS VS HOWRAH MUNICIPAL CORP. & ORS.	ASISH DAS(IN PERSON)	
IA NO: CAN/2/2020(Old No:CAN/2155/2020)				
17	WPA(P)/47/2021	ABDUL MANNAN VS STATE OF WEST BENGAL AND ORS.	ANINDYA GHOSH	
wt18	WPA(P)/254/2021	MOSTAQUE ALAM **VS** STATE OF WEST BENGAL AND ORS.	ANINDYA GHOSH	
IA NO: CAN/1/2025				
IA NO: CAN/1/2025				
19	WPA(P)/56/2021	AHAMADUR RAHAMAN VS STATE OF WEST BENGAL AND ORS.	ROBIUL ISLAM	SAIKAT BANERJEE
wt20	WPA(P)/286/2025	SUO MOTO PIL RE DIC OF EDUCTION FOR INCLUSION OF CERTAIN TOBOCCO AND DRUG RELATED ISSUES **VS** X	X	
21	WPA(P)/229/2021	AISHWARYA ADHIKARI VS STATE OF WEST BENGAL AND ORS.	JOVERIA SABBAH	KAUSHIK GUPTA, TANMOY CHATTOPADHYAY AS AMICUS CURIEA
22	WPA(P)/169/2022	TIYASA BISWAS VS STATE OF WEST BENGAL AND ORS.	RINI BHATTACHARYYA	

23	WPA(P)/219/2022	MAMTAJ BEGUM AND ORS VS UNION OF INDIA AND ORS.	ADITYA MONDAL
IA NO: CAN/1/2025			
24	WPA(P)/15/2023	SYED HABIBULLAH VS THE HONBLE HIGH COURT AT CALCUTTA AND ANR	ROHAN S. NANDY
25	WPA(P)/545/2023	CHITTARANJAN PANDA VS UNION OF INDIA AND ORS.	
26	WPA(P)/405/2024	BISWAJIT MONDAL VS THE STATE OF WEST BENGAL AND ORS.	DEBAYAN GHOSH
IA NO: CAN/1/2024, CAN/2/2025, CAN/3/2025			
27	WPA(P)/166/2025	BHASKAR DEWAN VS THE STATE OF WEST BENGTAL AND ORS.	ANKUSH MAJUMDER
28	WPA(P)/229/2025	TAJ MAHAMMAD SK. AND ANR. VS STATE OF WEST BENGAL AND ORS.	SOUVIK GANGULY
29	WPA(P)/233/2025	GANGA SARDAR AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	LIPIKA CHATTERJEE
30	WPA(P)/242/2025	SAHABUDDIN MOLLA VS THE STATE OF WEST BENGAL AND ORS.	RAJU MONDAL
31	WPA(P)/282/2025	ANTARA MUKHERJEE VS STATE OF WEST BENGAL AND ORS.	TANMAY BISWAS
32	WPA(P)/335/2025	NYAYA BHOOMI AND ANR VS UNION OF INDIA AND ORS.	INDRAJIT DUTTA
33	WPA(P)/344/2025	KANAI LAL GAYEN AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	TARUN KANTI HALDER
34	WPA(P)/351/2025	FARJEL MONDAL AND ORS. VS STATE OF WEST BENGAL AND ORS.	SATABDI DAS
35	WPA(P)/352/2025	KALIPADA KUMAR AND ORS. VS STATE OF WEST BENGAL AND ORS.	ASHUTOSH BHATTACHARYYA
36	WPA(P)/363/2025	SAROJ KUMAR MAITY AND ORS. VS STATE OF WEST BENGAL AND ORS.	GOURAB GHOSH
37	WPA(P)/365/2025	MD. MAJIBUR RAHMAN VS STATE OF WEST BENGAL AND ORS.	SUVA GAYEN
IA NO: CAN/1/2025, CAN/2/2025			
38	WPA(P)/369/2025	VIVEKANANDA PALLY UNNAYAN PARISHAD VS STATE OF WEST BENGAL AND ORS.	ABHIJIT MONDAL
39	WPA(P)/373/2025	SRI. RASHBEHARI MONDAL VS STATE OF WEST BENGAL AND ORS.	MRINMOY CHATTERJEE
40	WPA(P)/378/2025	ALOK KUMAR BIYANI AND ORS. VS STATE OF WEST BENGAL AND ORS.	OMAR FARUK GAZI
41	WPA(P)/380/2025	MUKADDAR SARDAR VS STATE OF WEST BENGAL AND ORS.	GOUTAM SARDAR
42	WPA(P)/392/2025	ATINDRANATH CHATTERJEE VS STATE OF WEST BENGAL AND ORS.	ATINDRANATH CHATTERJEE
43	WPA(P)/397/2025	MILAN KUNDU AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	SUBHAS CHANDRA ATHA

44	WPA(P)/404/2025	ABDUS SATTAR AND ORS. VS STATE OF WEST BENGAL AND ORS.	SARAJIT ROY

FOR HEARING

[GROUP - VI]

45	FMA/1178/2019 (AT 2:00 P.M) (2 PBS)	UNION OF INDIA & ORS VS NO 87250608 HEAD CONS RAJ KUMAR & ORS	SUNIL SINGHANIA

IA NO: CAN/2/2018(Old No:CAN/771/2018), CAN/3/2019(Old No:CAN/6594/2019), CAN/5/2023

wt46	WPA/10263/2015	NO. 87250608 HEAD CONSTABLE RAJ KUMAR & ORS **VS** COMMANDANT 125 BATTALION BSF & ORS	SUCHARITA ROY
47	MAT/197/2021 (4 PBS)	SWARAJ KUMAR DUTTA VS STATE OF WEST BENGAL AND ORS.	ANANYA NEOGI
48	FMA/472/2021 (10 PBS)	DEBASIS MUKHERJEE VS IDBI LTD & ORS	CHANDRA SEKHAR BANERJEE
wt49	MAT/423/2021	DEBASIS MUKHERJEE **VS** IDBI LTD AND ORS	PARTHA SARATHI DAS

IA NO: CAN/1/2021, CAN/2/2023

IA NO: CAN/1/2021, CAN/2/2023

50	MAT/1719/2022 (2 PBS)	NARGIS KHATUN (BIBI) VS THE STATE OF WEST BENGAL AND ORS.	ROBIUL ISLAM
51	FMA/647/2023	BARID BARAN BOSE VS CALCUTTA STATE TRANSPORT CORPORATION AND ORS	MAINAK GANGULY
52	MAT/963/2023 (4 PBS)	PIYALI SARKAR VS THE UNION OF INDIA AND ORS	IPSITA GHOSH
53	MAT/1856/2023 (2 PBS)	EASTERN COALFIELDS LIMITED VS PULAK BARAN CHAKRABORTY AND ORS.	MANIK DAS
54	FMA/438/2024	PAVAN KR. SHARMA AND ANR VS UNION OF INDIA AND ORS.	ARKADEB BISWAS

IA NO: CAN/1/2024

55	MAT/583/2024 (4 PBS)	SHYAM KR. CHAURASIA VS COAL INDIA LTD. AND ANR	AJAY DEBNATH
56	MAT/654/2024 (4 PBS)	UTTAM KUMAR DAS VS BANGIYA GRAMIN VIKASH BANK AND ORS	NILANJAN PAL
57	MAT/761/2024 (4 PBS)	DR. TAPAS KUMAR MANDAL VS UNION OF INDIA AND ORS.	
58	MAT/923/2024 (CAN- 2/2024 BE TREATED AS AN INFORMAL PAPER BOOK)	MRINAL KANTI DAS AND ORS VS UNION OF INDIA AND ORS.	SENJUTI SENGUPTA
59	FMA/990/2024 (6 PBS)	RAJENDRA KUMAR RAM VS UNION OF INDIA AND ORS.	SUBHAJIT GHOSH
60	FMA/1107/2024 (3 PBS)	PRADEEP KUMAR VS UNION OF INDIA AND ORS.	SUMITAVA CHAKRABORTY
61	MAT/1124/2024 (2 PBS)	HIRALAL SINGH VS UNION OF INDIA AND ORS.	ACHIN KUMAR MAJUMDER
wt62	MAT/1725/2024	UNION OF INDIA AND ORS **VS** SRI HIRA LAL SINGH	SAYANI ROY CHOWDHURY

IA NO: CAN/2/2024

IA NO: CAN/2/2024

63	FMA/1154/2024 (2 PBS)	SORIFA YEAMEN VS STATE OF WEST BENGAL AND ORS.	TAPODIP GUPTA
IA NO: CAN/1/2024			
64	FMA/1170/2024 (6 PBS)	BISWANATH DATTA VS THE SYAMA PRASAD MOOKERJEE PORT AUTHORITY KOLKATA AND ORS	BARUN CHATTERJEE
65	FMA/1315/2024 (6 PBS)	THE BALMER LAWRIE AND CO LTD AND ANR VS RAJEEV VARMA AND ORS	KUSHAGRA SHAH
IA NO: CAN/2/2024			
66	MAT/1948/2024 (4 PBS)	BIPAD BHANJAN DEY VS STATE OF WEST BENGAL AND ORS.	Shahan Shah
67	MAT/2074/2024 (8 PBS)	THE STATE OF WEST BENGAL AND ORS VS TAPAS BHATTACHARYYA AND ORS	RITESH KUMAR GANGULY
68	MAT/53/2025 (9 PBs.)	BURN STANDARD EX OFFICERS WELFARE ASSOCIATION 2002 AND ANR VS THE UNION OF INDIA ORS	PALASH NASKAR
IA NO: CAN/3/2025			
69	FMA/210/2025	DR. SALIL GUPTA AND ANR. VS STATE OF WEST BENGAL AND ORS.	JAYSHREE KUMARI JHA
IA NO: CAN/2/2024			
70	FMA/544/2025	RANJIT KUMAR JHA AND ORS VS STATE OF WEST BENGAL AND ORS.	BADRUL KARIM
IA NO: CAN/1/2024, CAN/2/2024			
71	FMA/875/2025	UCO BANK VS TARUN KR DUTTA AND ORS	SUDEEP PAL CHOUDHURI
72	FMA/965/2025	BIDANANDA MANDAL VS UNION OF INDIA & ORS	PANCHANAN LET
73	MAT/1094/2025	PRASENJIT PATRA AND ORS VS STATE OF WEST BENGAL AND ORS.	PAMPA DEY DHABAL
IA NO: CAN/1/2025			

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 12

First Floor

Main Building

DIVISION BENCH (DB - III)

AT 10:30 AM

HON'BLE JUSTICE LANUSUNGKUM JAMIR
HON'BLE JUSTICE RAI CHATTOPADHYAY

*** Appeal from order relating to Labour under Group-III and applications connected thereto;**

*** Appeal from order relating to Transport & Telecommunication (Group- VII) including applications connected thereto;**

*** Appeal under Section 42 of the Prevention of Money Laundering Act, 2002 including applications connected thereto;**

*** Appeal under Section 49 of the Prohibition of Benami Property Transactions Act, 1988 including applications connected thereto;**

*** All appeals arising out of the order passed by Appellate Tribunal under SAFEMA.**

NOTE:
For every Tuesday, Original Side matters shall be taken up first before Appellate Side matters

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/97024992535?pwd=brybSDQnxz683O3dOsxxVFqqx0Hwjd.1

APPLICATION

[GROUP - III]

1	MAT/1562/2025	THE GENERAL MANAGER, UCO BANK AND ANR. VS UNION OF INDIA AND ORS.	MANIKA ROY
IA NO: CAN/1/2025			
2	MAT/1635/2025	COAL INDIA LTD AND ORS VS INDIAN NATIONAL MINEWORKERS FEDERATION INMF AND ORS	ARIJITA GHOSH
IA NO: CAN/1/2025			

TO BE MENTIONED

[GROUP - III]

3	MAT/1266/2025	AIRPORTS AUTHORITY OF INDIA VS UNION OF INDIA AND ANR	ANJALI SHAW
IA NO: CAN/1/2025			

TO BE MENTIONED 1

[PREVENTION OF MONEY LAUNDERING ACT, 2002]

4	FMAT/417/2024	SUCHARITA SETH VS DIRECTORATE OF ENFORCEMENT(PMLA)	Debdeep Sinha
5	FMAT/418/2024	JHUMUR MAJUMDER VS DIRECTORATE OF ENFORCEMENT(PMLA)	Debdeep Sinha
6	FMAT/420/2024	RAJAT KUMAR MAJUMDER @ RAJAT MAJUMDER VS DIRECTORATE OF ENFORCEMENT(PMLA)	Debdeep Sinha

APPLICATION 1

[GROUP - III]

7	FMA/548/2013	STAR SECURITY & DETECTIVE AGENCY & ANR VS STATE OF WEST BENGAL & ORS	AMBU BINDU CHAKRABORTY
IA NO: CAN/6/2025			
8	MAT/385/2020	EASTERN COALFIELDS LTD. VS SWAPAN KR. PATTANAYAK & ORS.	MANIK DAS
IA NO: CAN/1/2020(Old No:CAN/2594/2020), CAN/2/2020(Old No:CAN/2595/2020)			
9	FMA/741/2024	M/S. KELVIN JUTE COMPANY LTD. VS STATE OF WEST BENGAL AND ORS.	BIKASH SHAW
IA NO: CAN/1/2024			
10	FMA/1158/2024 (6 PB)	MEHEDI HASAN VS MS DALHOUSI JUTE COMPANY AND ORS	SK. IMTIAJ UDDIN
IA NO: CAN/1/2024, CAN/2/2024			
11	MAT/2264/2024	HOWRAH ZILLA CONTRACTORS SHRAMIK UNION VS RAKSHAK SUBIDHA P LTD AND ORS	RANANEESH GUHA THAKURTA
12	FMA/502/2025	CLINISYS INDIA PVT LTD VS THE REGIONAL P F COMMISSIONER W B AND ANR	SANJUKTA DUTTA
IA NO: CAN/1/2025			
13	MAT/1314/2025	BALARAM AGARWAL VS M/S JINDAL INDIA LTD AND ORS	MIMISHA AGARWAL
IA NO: CAN/1/2025, CAN/2/2025			
14	MAT/1339/2025	BALARAM AGARWAL VS M/S JINDAL INDIA LTD AND ORS	NIMISHA AGARWAL
IA NO: CAN/1/2025			

FOR HEARING

[GROUP - III]

15	MAT/1269/2025 (DEPT)	JOYDEV CHANDRA SINHA VS UNION OF INDIA AND ORS.	MITUL CHAKRABARTY
IA NO: CAN/1/2025			

16	MAT/1271/2025 (DEPT)	G S AND I S INDIA PVT LTD AND ANR VS UNION OF INDIA AND ORS.	MITUL CHAKRABARTY

IA NO: CAN/1/2025

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 11

First Floor

Main Building

DIVISION BENCH (DB - IV)

AT 10:30 AM

HON'BLE JUSTICE TAPABRATA CHAKRABORTY
HON'BLE JUSTICE REETOBROTO KUMAR MITRA

FROM 22ND JULY, 2025 - APPEAL FROM ORDER RELATING TO EDUCATION UNDER GROUP-II AND APPLICATIONS CONNECTED THERETO;

HABEAS CORPUS PETITION & APPLICATIONS CONNECTED THERETO;

APPEAL UNDER SECTION 19(1)(A) OF THE CONTEMPT OF COURTS ACT, 1971

MENTIONING WILL BE ALLOWED ONLY ON MONDAYS AND THURSDAYS.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/96140050226?pwd=UnKA52JDvr8DfxebeuIaJpe8aUMem9.1

TO BE MENTIONED

1	MAT/1522/2024 (2 P.B.)	DIST PRIMARY SCHOOL COUNCIL PURBA MEDINIPUR AND ANR VS CHANDAN KUMAR MAJEE AND ORS	SAMIRAN GIRI
IA NO: CAN/1/2024			
wt2	FMA/1029/2024	DIST. PRIMARY SCHOOL COUNCIL PURBA MEDINIPUR AND ANR **VS** PRASANTA DOLAI AND ORS	SAMIRAN GIRI
IA NO: CAN/1/2024			
IA NO: CAN/1/2024			
wt3	MAT/1524/2024	DIST PRIMARY SCHOOL COUNCIL PURBA MEDINIPUR AND ANR **VS** BARNALI MONDAL BERA AND ORS	SAMIRAN GIRI
IA NO: CAN/1/2024			
IA NO: CAN/1/2024			

APPLICATION (GR. - II)

4	FMA/751/2025	TAPAS MISHRA VS STATE OF WEST BENGAL AND ORS.	PRABIR BANERJEE
IA NO: CAN/1/2024			
5	FMA/1021/2025 [REF. FILE WPA/25340/15] (WPA 5165/06 + WPA 6547/06 + WPCRC 443/13)	THE STATE OF WEST BENGAL AND ORS VS MOUSUMI ROY AND ANR	SAMBUDDHA DUTTA
IA NO: CAN/2/2024			
6	MAT/1059/2025	GHANI KHAN CHOUDHURY INSTITUTE OF ENGINNERRING AND TECHNOLOGY AND ORS AND ORS VS DEBRUP HUI AND ORS	MOUSUMI MITRA
IA NO: CAN/1/2025			
wt7	COT/135/2025	DEBRUP HUI **VS** GHANI KHAN CHOUDHURY INSTITUTE OF ENGINEERING AND TECHNOLOGY AND ORS	SUMAN BANERJEE
IA NO: CAN/1/2025			
IA NO: CAN/1/2025			

8	MAT/1121/2025	FARUQUE MALLICK VS PARVEZ CHOWDHURY	ABDULLAH GAZI
IA NO: CAN/1/2025, CAN/2/2025, CAN/3/2025			
9	MAT/1274/2025	SUMANA DAS VS STATE OF WEST BENGAL AND ORS.	SK ABDUR RAHIM
IA NO: CAN/1/2025, CAN/2/2025			
10	MAT/1402/2025	CHAND MAHAMMAD VS STATE OF WEST BENGAL AND ORS.	BABHRU BAHAN BERA
IA NO: CAN/1/2025			
11	MAT/1477/2025	THE WEST BENGAL CENTRAL SCHOOL SERVICE COMMISSION AND ANR VS SUKUMAR SINGH AND ORS	Supriya Dubey
IA NO: CAN/1/2025			
12	MAT/1512/2025	The Chairman West Central School Service Commission VS Arpita Pramanik and others	Supriya Dubey
IA NO: CAN/1/2025			
13	MAT/1542/2025	CHIRANJIT PATRA VS THE STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
IA NO: CAN/1/2025			
14	MAT/1752/2024	CHARU GIRI @ MANNA VS STATE OF WEST BENGAL AND ORS.	MANORANJAN JANA
IA NO: CAN/1/2024			
15	MAT/1866/2024	KRISHNA MAJEE VS STATE OF WEST BENGAL AND ORS.	KIRON SK.
IA NO: CAN/1/2025, CAN/2/2025			
16	FMA/2900/2013	STATE OF WB & ORS. VS KALYAN KR. GHOSH & ANR.	PINAKI DHOLE
IA NO: CAN/1/2013(Old No:CAN/8420/2013)			

FOR ORDERS

17	MAT/1886/2024	THE WEST BENGAL CENTRAL SCHOOL SERVICE COMMISSION AND ANR VS GOUTAM KUMAR DAS AND ORS	Supriya Dubey
IA NO: CAN/2/2024			
18	FMA/549/2025	MD SELIM AND ANR VS STATE OF WEST BENGAL AND ORS.	SHAMIM UL BARI
IA NO: CAN/1/2025			
19	MAT/849/2025	MD GOLAM MEHBUB VS STATE OF WEST BENGAL AND ORS.	ZIAUL ISLAM
IA NO: CAN/1/2025			
20	FMA/1127/2025	SUDEB DAS VS STATE OF WEST BENGAL AND ORS.	SAPTARSHI CHAKRABORTY
IA NO: CAN/1/2025			

APPEAL

(UNDER SECTION 19(1)(A) OF THE CONTEMPT OF COURT'S ACT)

21	MAT/914/2025	ARUNANGSHU CHAKRABORTY VS THE COURT ITS OWN MOTION	ARUNANGSHU CHAKRABORTY
IA NO: CAN/1/2025			
22	MAT/1071/2025	SHAMBHU LAL YADAV VS MD IMRAN KHAN AND ORS	ARUN KR SAHA
IA NO: CAN/1/2025, CAN/2/2025			

ASSIGNED MATTERS

23	CPAN/299/2019	JUHI FINALEASE (P) LIMITED & ORS VS BANI PRASAD DAS	APURBA K GHOSH
in	WPLRT/51/2006	JUHI FINALEASE (P) LTD. & ORS. **VS** STATE	APURBA KR. GHOSH

wt24	RVW/165/2019	STATE OF WB & ORS. **VS** JUHI FINALEASE (P) LTD. & ORS.	SUPRATIM DHAR

IA NO: CAN/1/2019(Old No:CAN/9680/2019), CAN/2/2019(Old No:CAN/9691/2019), CAN/3/2025

IA NO: CAN/1/2019(Old No:CAN/9680/2019), CAN/2/2019(Old No:CAN/9691/2019), CAN/3/2025

wt25	RVW/166/2019	THE STATE OF WB & ORS. **VS** JUHI FINALEASE P. LTD. & ANR.	SUPRATIM DHAR

IA NO: CAN/1/2019(Old No:CAN/9685/2019), CAN/2/2019(Old No:CAN/9687/2019), CAN/3/2025

IA NO: CAN/1/2019(Old No:CAN/9685/2019), CAN/2/2019(Old No:CAN/9687/2019), CAN/3/2025

wt26	WPLRT/706/2007	JUHI FINALEASE (P) LTD. & ORS. **VS** STATE OF WEST BENGAL & ORS.	APURBA KUMAR GHOSH

IA NO: CAN/1/2010(Old No:CAN/4697/2010)

IA NO: CAN/1/2010(Old No:CAN/4697/2010)

27	MAT/873/2023 (2:00 P.M.)	THE WEST BENGAL BOARDD PRIMARY EDUCATION AND ANR VS PRIYANKA NASKAR AND ORS	KAUSHIK CHOWDHURY

IA NO: CAN/9/2023, CAN/10/2023, CAN/11/2023, CAN/12/2023, CAN/13/2023, CAN/14/2024, CAN/15/2024, CAN/16/2024, CAN/17/2024, CAN/18/2024, CAN/19/2024, CAN/20/2024, CAN/21/2024, CAN/22/2024, CAN/23/2024, CAN/24/2024, CAN/25/2024, CAN/26/2024, CAN/27/2024, CAN/28/2024, CAN/29/2024, CAN/30/2024, CAN/31/2024, CAN/32/2024, CAN/33/2024, CAN/34/2025, CAN/35/2025, CAN/36/2025, CAN/37/2025, CAN/38/2025, CAN/39/2025, CAN/40/2025, CAN/41/2025, CAN/42/2025, CAN/43/2025, CAN/44/2025, CAN/45/2025, CAN/46/2025, CAN/47/2025, CAN/48/2025, CAN/49/2025, CAN/50/2025, CAN/51/2025, CAN/52/2025, CAN/53/2025, CAN/54/2025, CAN/55/2025, CAN/56/2025, CAN/57/2025, CAN/58/2025, CAN/59/2025, CAN/60/2025, CAN/61/2025, CAN/62/2025, CAN/63/2025, CAN/64/2025, CAN/65/2025, CAN/66/2025, CAN/67/2025, CAN/68/2025, CAN/69/2025, CAN/70/2025, CAN/71/2025, CAN/72/2025, CAN/73/2025, CAN/74/2025, CAN/75/2025, CAN/76/2025, CAN/77/2025, CAN/78/2025, CAN/79/2025, CAN/80/2025, CAN/81/2025, CAN/82/2025, CAN/83/2025, CAN/84/2025, CAN/85/2025, CAN/86/2025, CAN/87/2025, CAN/88/2025, CAN/89/2025, CAN/90/2025, CAN/91/2025, CAN/92/2025, CAN/93/2025, CAN/94/2025, CAN/95/2025, CAN/96/2025, CAN/97/2025, CAN/98/2025, CAN/99/2025, CAN/100/2025, CAN/101/2025, CAN/102/2025, CAN/103/2025, CAN/104/2025, CAN/105/2025, CAN/106/2025, CAN/107/2025, CAN/108/2025, CAN/109/2025, CAN/110/2025, CAN/111/2025, CAN/112/2025, CAN/113/2025, CAN/114/2025, CAN/115/2025, CAN/116/2025, CAN/117/2025, CAN/118/2025, CAN/119/2025, CAN/120/2025, CAN/121/2025, CAN/122/2025, CAN/123/2025, CAN/124/2025, CAN/125/2025

wt28	MAT/1109/2023	DIPANKAR SINGHA AND ORS **VS** UNION OF INDIA AND ORS.	DEBASREE DHAMALI
wt29	MAT/1173/2023	BANGIYA PRATHAMIK SHIKSHAK SAMITY(BPTA) AND ANR. **VS** PRIYANKA NASKAR AND ORS	KARTIK KUMAR RAY
wt30	MAT/1322/2023	CHANDAN DAS AND OTHERS **VS** PRIYANKA NASKAR AND OTHERS	SHARAYAR ALAM

IA NO: CAN/3/2025

IA NO: CAN/3/2025

wt31	MAT/1352/2023	GOUTAM BOSE AND ORS **VS** PRIYANKA NASKAR AND ORS	SHAHARAYAR ALAM
wt32	MAT/1356/2023	RIPON SAHA AND ORS **VS** PRIYANKA NASKAR AND ORS	SHAHARAYAR ALAM
wt33	MAT/1357/2023	ARNAB PALIT AND ORS **VS** PRIYANKA NASKAR AND ORS	SHAHARAYAR ALAM
wt34	MAT/1358/2023	PARTHAPRATIM BHATTACHARYA AND ORS **VS** PRIYANKA NASKAR AND ORS	SHAHARAYAR ALAM

IA NO: CAN/4/2025, CAN/5/2025, CAN/6/2025, CAN/7/2025, CAN/8/2025, CAN/9/2025, CAN/10/2025, CAN/11/2025

IA NO: CAN/4/2025, CAN/5/2025, CAN/6/2025, CAN/7/2025, CAN/8/2025, CAN/9/2025, CAN/10/2025, CAN/11/2025

wt35	MAT/1368/2023	MADHVENDRA RANJAN AND ORS. **VS** PRIYANKA NASKAR NASKAR AND ORS.	MR. BINAYAK GUPTA BHAYA
wt36	MAT/1383/2023	ABHIJIT MANDAL AND ORS **VS** PRIYANKA NASKAR AND ORS	SHAHRAYAR ALAM
wt37	MAT/1384/2023	SUMIT GHOSH AND OTHERS **VS** PRIYANKA NASKAR AND OTHERS	SHARAYER ALAM
wt38	MAT/1387/2023	AVISHEK THAKUR AND ORS **VS** UNION OF INDIA AND ORS.	SUBHAMAY DEWANJI
wt39	MAT/1408/2023	SK MAHAMMAD SAMIR AND ORS **VS** PRIYANKA NASKAR AND ORS	SHAHARAYAR ALAM
wt40	MAT/1409/2023	RANADIP BOSE AND ORS **VS** PRIYANKA NASKAR AND ORS	SHAHARAYAR ALAM

wt41	MAT/1430/2023	DIBYENDU PAUL AND ORS **VS** PRIYANKA NASKAR AND ORS	SHAHARAYAR ALAM
wt42	MAT/1433/2023	SHYAMAL KUMAR BHOWMIK AND ORS **VS** PRIYANKA NASKAR AND ORS	SHAHARAYAR ALAM
wt43	MAT/1462/2023	SAYANTA DAS AND ORS **VS** PRIYANKA NASKAR AND ORS	SUBHAMAY DEWAMJI
wt44	MAT/1486/2023	SUSMITA BAURI AND ORS **VS** PRIYANKA NASKAR AND ORS	SHAHRAYAR ALAM
wt45	MAT/1487/2023	DEBASISH SARKAR AND ORS **VS** PRIYANKA NASKAR AND ORS	S ALAM
wt46	MAT/1509/2023	RAJAT JANA AND ORS **VS** PRIYANKA NASKAR AND ORS	SHAHARAYAR ALAM
wt47	MAT/1511/2023	ANIMESH MANDAL AND ORS **VS** PRIYANKA NASKAR AND ORS	SHAHARAYAR ALAM
wt48	MAT/1520/2023	INDRAJIT SAHA AND ORS **VS** PRIYANKA NASKAR AND ORS	RAHUL KUMAR SINGH
wt49	MAT/1540/2023	GOPAL BISWAS AND ORS **VS** PRIYANKA NASKAR AND ORS	SHAHARAYAR ALAM
wt50	MAT/1542/2023	ARPITA ROY AND ORS **VS** PRIYANKA NASKAR AND ORS	RAJU BHATTACHARYYA
wt51	MAT/1545/2023	PRANABESH OJHA AND ANR **VS** PRIYANK NASKAR AND ORS	SK JAYED HOSSAIN
wt52	MAT/1547/2023	ANIL SING AND ANR **VS** PRIYANKA NASKAR AND ORS	PRIYANKA SAHA
wt53	MAT/1615/2023	SAURABH BASAK AND ORS **VS** PRIYANKA NASKAR AND ORS	SUBHAMAY DEWANJI
wt54	MAT/1616/2023	SUDIP MALAKAR AND ORS **VS** PRIYANKA NASKAR AND ORS	SUBHAMAY DEWANJI
wt55	MAT/1618/2023	SOUMYA DEEP DEY AND ORS **VS** PRIYANKA NASKAR AND ORS	RAHUL KUMAR SINGH
wt56	MAT/1663/2023	DEO KUMAR VERMA AND ORS **VS** PRIYANKA NASKAR AND ORS	SOMESH KUMAR GHOSH
IA NO: CAN/4/2024			
IA NO: CAN/4/2024			
wt57	MAT/1665/2023	SAMIRAN ESHORE AND ORS **VS** PRIYANKA NASKAR AND ORS	SUBHAMAY DEWANJI
IA NO: CAN/3/2024			
IA NO: CAN/3/2024			
wt58	MAT/1725/2023	ANUP KUMAR GHOSH AND ORS. **VS** PRIYANKA NASKAR AND ORS.	MR. SOMESH KUMAR GHOSH
wt59	MAT/1796/2023	AZAD RAHAMAN MALLICK AND ORS **VS** PRIYANKA NASKAR AND ORS	RAHUL KUMAR SINHA
wt60	MAT/1873/2023	GOPINATH HALDER AND ORS **VS** PRIYANKA NASKAR AND ORS	PRANATI DAS
wt61	MAT/1874/2023	SUNANDA DAS AND ORS **VS** PRIYANKA NASKAR AND ORS	SAMRAT DEY PAUL
wt62	MAT/1974/2023	ARINDAM NAYAK AND ORS **VS** PRIYANKIA NASKAR AND ORS	NAINAK GANGULY
wt63	MAT/2188/2023	DIPANKAR DEY MONDAL AND ORS **VS** PRIYANKA NASKAR AND ORS	DIP JYOTI CHAKRABORTY
IA NO: CAN/3/2024			
IA NO: CAN/3/2024			

wt64	MAT/874/2023	NABIN KR. JHA AND ORS. **VS** PRIYANKA NASKAR AND ORS.	SOMESH KR. GHOSH
wt65	MAT/890/2023	TUHIN KUMAR HALDI AND ORS **VS** PRIYANKA NASKAR AND ORS	RAHUL KUMAR SINGH
IA NO: CAN/8/2024			
IA NO: CAN/8/2024			
wt66	MAT/910/2023	SK NASIM ALI AND ORS **VS** PRIYANKA NASKAR AND ORS	RAHUL KUMAR SINGH
IA NO: CAN/3/2024			
IA NO: CAN/3/2024			
wt67	MAT/911/2023	RAJA DAS AND ORS **VS** PRIYANKA NASKAR AND ORS	SOMESH KUMAR GHOSH
wt68	MAT/913/2023	ABDUL ALIM MOLLA AND ORS **VS** PRIYANKA NASKAR AND ORS	SK IMTIAJ UDDIN
wt69	MAT/934/2023	UJJAYINI SANTRA AND ORS. **VS** PRIYANKA NASKAR AND ORS.	SHAHARAYAR ALAM
wt70	MAT/966/2023	SUJOY SEN AND ORS **VS** PRIYANKA NASKAR AND ORS	SOMESH KUMAR GHOSH
71	MAT/2332/2023	KUMARI SADHANA BERA VS UNION OF INDIA AND ORS.	SAYAN MUKHERJEE
IA NO: CAN/1/2023			
72	MAT/282/2025	PRANABANANDA VIDYAPITH GIRLS H S AND ORS VS ABHIK CHATTERJEE AND ORS	DEBABRATA MONDAL
IA NO: CAN/2/2025			
73	MAT/1122/2025	TAPAS DALUI AND ANR VS PATIT PABAN MONDAL	SAIKAT CHATTERJEE
IA NO: CAN/1/2025, CAN/2/2025			

THEREAFTER, MATTERS FROM ITEM NO. 11 OF THE COMBINED MONTHLY LIST DATED 1ST SEPTEMBER, 2025, WILL BE CALLED ON SERIALLY.

In The High Court at Calcutta

Appellate Side

COMMERCIAL MATTERS

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 37

Third Floor

Centenary Building

DIVISION BENCH (DB-V (COMMERCIAL DIVISION))

AT 10:30 AM

HON'BLE JUSTICE ARIJIT BANERJEE
HON'BLE JUSTICE OM NARAYAN RAI

FROM 22ND. JULY, 2025 - ALL APPEALS AND APPLICATIONS CONNECTED THERETO UNDER COMMERCIAL COURTS, COMMERCIAL DIVISION AND COMMERCIAL APPELLATE DIVISION OF THE HIGH COURT'S ACT, 2015.

AND
ALL APPEALS AND APPLICATIONS CONNECTED THERETO RELATING TO INTELLECTUAL PROPERTY RIGHTS APPELLATE DIVISION AS PER INTELLECTUAL PROPERTY RIGHTS DIVISION RULES OF THE HIGH COURT AT CALCUTTA, 2023.

NOTES :

I. HENCEFORTH, PRECEDENCE WILL BE GIVEN TO ORIGINAL SIDE / APPELLATE SIDE MATTERS IN THE FOLLOWING MANNER :
1. ON MONDAY, WEDNESDAY AND FRIDAY ORIGINAL SIDE MATTERS WILL BE TAKEN UP FIRST.
2. ON TUESDAY & THURSDAY APPELLATE SIDE MATTERS WILL BE TAKEN UP FIRST.

II. ON THE DAYS APPELLATE SIDE MATTERS WILL BE TAKEN UP FIRST, AFTER EXHAUSTION OF THE APPELLATE SIDE LIST, ORIGINAL SIDE MATTES WILL BE TAKEN UP, IF TIME PERMITS.

III. ON THE DAYS ORIGINAL SIDE MATTERS WILL BE TAKEN UP FIRST, AFTER EXHAUSTION OF THE ORIGINAL SIDE LIST, APPELLATE SIDE MATTERS WILL BE TAKEN UP, IF TIME PERMITS.

IV. ON THE DAYS APPELLATE SIDE MATTERS WILL BE TAKEN UP, PRECEDENCE WILL BE GIVEN TO COMMERCIAL DIVISION BENCH MATTERS / NON-COMMERCIAL DIVISION BENCH MATTERS IN THE FOLLOWING MANNER :
1. ON MONDAY, TUESDAY AND WEDNESDAY COMMERCIAL DIVISION BENCH MATTERS WILL BE GIVEN PRECEDENCE.
2. ON THURSDAY AND FRIDAY NON-COMMERCIAL BENCH MATTERS WILL BE GIVEN PRECEDENCE.

V. MENTIONING OF THE MATTERS, IRRESPECTIVE OF THE APPELLATE SIDE OR THE ORIGINAL SIDE JURISDICTION, WILL BE ALLOWED EVERYDAY, AT THE TIME OF FIRST SITTING OF THE COURT.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/95501706305?pwd=6Ft8P4ntVm0FrGV7CWbBHEP3oBSY2o.1

APPLICATION

1	FMAT/176/2023 (7PBs) (MODIFICATION)	IPJ INDUSTRIAL CORPORATION VS M/S ESSKAY MACHINERY PVT LTD	KALPITA PAUL
IA NO: CAN/2/2025			
2	AO-COM/33/2025	The Statesman Limited VS Bhatter Projects Private Limited	Souvik Ghosh
IA NO: CAN/1/2025			
3	AO-COM/34/2025	The Statesman Limited VS Innocent Merchandise Private Limited	Souvik Ghosh
IA NO: CAN/1/2025			

4	AO-COM/46/2025 (DEFECTIVE)	Gupta Power Infrastructure Limited VS India Power Corporation Limited	BHAWNA TEKRIWAL
IA NO: CAN/1/2025, CAN/2/2025			
5	AO-COM/47/2025 (DEFECTIVE)	Gupta Power Infrastructure Limited VS India Power Corporation Limited	BHAWNA TEKRIWAL
IA NO: CAN/1/2025			
6	AO-COM/48/2025 (DEFECTIVE)	Gupta Power Infrastructure Limited VS India Power Corporation Limited	BHAWNA TEKRIWAL
IA NO: CAN/1/2025			
7	AO-COM/49/2025 (DEFECTIVE)	Gupta Power Infrastructure Limited VS India Power Corporation Limited	BHAWNA TEKRIWAL
		FOR HEARING	
8	FMA/322/2025	THE INDIAN PERFORMING RIGHT SOCIETY LIMITED VS HOTEL APPOLO AND TOURS PRIVATE LIMITED	S. MISHRA
IA NO: CAN/1/2025			
9	FAT/270/2023 [2 PBs]	M/S. XCLUSIVE INN PVT. LTD. AND ORS VS ANJANA GUHA AND ORS	SOUNAK MANDAL
10	FAT/58/2022 (DEFECTIVE) (6 PBs)	THE ORISSA MINERALS DEVELOPMENT COMPANY LIMITED (OMDC) VS NIBADITA ROYCHOUDHURY AND OR (SOUMYENDRA KISHORE ROY CHOUDHURY SINCE DECEASED)	MANOJ KUMAR ISNGH
11	FAT/180/2022 (10 PBs)	STATE OF WEST BENGAL VS RAJPATH CONTRACTORS AND ENGINEERS LTD	SOUMITRA MUKHERJEE
12	FMAT (ARBAWARD)/28/2023 (ASSIGNED) (10 PBs)	MAYURPANKH TRADERS PRIVATE LIMITED VS PRADYUMNA KUMAR MISHRA AND ORS	ADITYA KANODIA
IA NO: CAN/1/2023, CAN/2/2023, CAN/3/2024			
13	FMAT (ARBAWARD)/31/2023 (ASSIGNED)	MANI SQUARE LIMITED VS PRADYUMNA KUMAR MISHRA AND OTHERS	PIYUSH AGARWAL
IA NO: CAN/1/2023			
14	FMAT/345/2023 (ASSIGNED)	PRADYUMNA KUMAR MISHRA AND ANR VS BAGLAS TRADERS PVT LTD AND ORS	BISWAJIT KUMAR
IA NO: CAN/1/2023			
15	FMAT/352/2023 (ASSIGNED)	FABWORTH PROMOTERS PRIVATE LIMITED VS PRADYUMNA KUMAR MISHRA AND ORS	RAMENDU AGARWAL
IA NO: CAN/1/2023			
16	FMAT (ARBAWARD)/32/2024 (ASSIGNED)	MAYURPANKHI TRADERS PVT. LTD. VS SATTAVA DEVELOPERS PVT. LTD. AND ORS	ADITYA KANODIA
IA NO: CAN/1/2024			
17	FMA/593/2024 [40 PBs]	The State Of West Bengal And Anr VS M/s Neo Built Corporation	Arindam Mandal
18	FMA/1410/2024 (2 SPIRAL BINDINGS + 4PBs)	M/S ROYAL INFRACONSTRU LTD VS UNION OF INDIA	SRIJANI GHOSH
19	AD-COM/5/2025 (16 PBs)	H L G MEMORIAL HOSPITAL PRIVATE LIMITED VS BLUE STAR ENGINEERING AND ELECTRONICS LIMITED	DIPTESH GHORAI
20	FMAT/140/2025 (8PBs+8 SUPPLEMENTARY PBs)	M/S R I D VS BISHNU NARAYAN KONAR AND ORS	SANJIB MITRA
IA NO: CAN/2/2025			

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 37

Third Floor

Centenary Building

DIVISION BENCH (DB - V)

AT 10:30 AM

HON'BLE JUSTICE ARIJIT BANERJEE
HON'BLE JUSTICE OM NARAYAN RAI

FROM 22ND. JULY, 2025 - APPEAL UNDER ARBITRATION ACT, 1940 AND ARBITRATION AND CONCILIATION ACT, 1996 INCLUDING APPLICATIONS CONNECTED THERETO.

NOTES :

I. HENCEFORTH, PRECEDENCE WILL BE GIVEN TO ORIGINAL SIDE / APPELLATE SIDE MATTERS IN THE FOLLOWING MANNER :
1. ON MONDAY, WEDNESDAY AND FRIDAY ORIGINAL SIDE MATTERS WILL BE TAKEN UP FIRST.
2. ON TUESDAY & THURSDAY APPELLATE SIDE MATTERS WILL BE TAKEN UP FIRST.

II. ON THE DAYS APPELLATE SIDE MATTERS WILL BE TAKEN UP FIRST, AFTER EXHAUSTION OF THE APPELLATE SIDE LIST, ORIGINAL SIDE MATTES WILL BE TAKEN UP, IF TIME PERMITS.

III. ON THE DAYS ORIGINAL SIDE MATTERS WILL BE TAKEN UP FIRST, AFTER EXHAUSTION OF THE ORIGINAL SIDE LIST, APPELLATE SIDE MATTERS WILL BE TAKEN UP, IF TIME PERMITS.

IV. ON THE DAYS APPELLATE SIDE MATTERS WILL BE TAKEN UP, PRECEDENCE WILL BE GIVEN TO COMMERCIAL DIVISION BENCH MATTERS / NON-COMMERCIAL DIVISION BENCH MATTERS IN THE FOLLOWING MANNER :
1. ON MONDAY, TUESDAY AND WEDNESDAY COMMERCIAL DIVISION BENCH MATTERS WILL BE GIVEN PRECEDENCE.
2. ON THURSDAY AND FRIDAY NON-COMMERCIAL BENCH MATTERS WILL BE GIVEN PRECEDENCE.

V. MENTIONING OF THE MATTERS, IRRESPECTIVE OF THE APPELLATE SIDE OR THE ORIGINAL SIDE JURISDICTION, WILL BE ALLOWED EVERYDAY, AT THE TIME OF FIRST SITTING OF THE COURT.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/95501706305?pwd=6Ft8P4ntVm0FrGV7CWbBHEP3oBSY2o.1

FOR ORDERS

1	FMA/1540/2025 (AT 12.30 P.M.)	MOHUNLAL CLUB AND ANR. VS CRICKET ASSOCIATION OF BENGAL, A SOCIETY REPRESENTED THROUGH ITS SECRETARY	RISHAV DUTTA

IA NO: CAN/1/2025, CAN/2/2025

APPLICATION

2	FMAT/386/2025 (DEFECTIVE)	MRINAL GHOSH AND ANR VS CHOLAMANDALAM INVESTMENT AND FINANCE CORPORATION LTD AND ANR	PRASAD BHATTACHARYYA

IA NO: CAN/1/2025, CAN/2/2025

FOR HEARING

3	MAT/944/2024 (AT 3.30 P.M.)	RAMSARUP INDUSTRIES LTD. VS ORISSA METALIKS PVT. LTD. AND ORS.	ZULFIQAR ALI AL

IA NO: CAN/1/2024, CAN/2/2024

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 26

First Floor

Main Building

DIVISION BENCH (DB)

AT 2:00 PM

HON'BLE JUSTICE DEBANGSU BASAK
HON'BLE JUSTICE PRASENJIT BISWAS

ON 22ND SEPTEMBER, 2025 AT 2:00 P.M

ON 22ND SEPTEMBER, 2025 AT 2:00 P.M - SHALL TAKE UP SOME ASSIGNED MATTERS.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/95296870784?pwd=veDDOlODQtR3R1xpTATsO2yWGT0yAs.1

TO BE MENTIONED

1	FMA/1271/2025 (For Correction)	NARAYAN CHANDRA GORAI VS STATE OF WEST BENGAL AND ORS.	SYED JULFIKAR ALI

ASSIGNED MATTERS

2	RVW/47/2025	MOUSUMI MALICK VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
IA NO: CAN/1/2025			
in	MAT/128/2025	MOUSUMI MALICK **VS** STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
3	RVW/148/2025	KAUSHIK MAJUMDAR VS STATE OF WEST BENGAL AND ORS.	AMBIYA KHATUN
IA NO: CAN/1/2025, CAN/2/2025			
in	MAT/490/2024	KAUSIK MAJUMDAR **VS** STATE OF WEST BENGAL AND ORS.	AMBIYA KHATUN
IA NO: CAN/1/2024			
IA NO: CAN/1/2024			

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 26

First Floor

Main Building

DIVISION BENCH (DB - VI)

AT 10:30 AM

HON'BLE JUSTICE DEBANGSU BASAK
HON'BLE JUSTICE MD. SHABBAR RASHIDI

FROM 22ND JULY, 2025 -

***ADMISSION AND HEARING OF CRIMINAL APPEAL INCLUDING APPLICATIONS FOR SUSPENSION OF SENTENCE AND OTHER APPLICATIONS CONNECTED THERETO (2019 ONWARDS) AND HEARING OF DEATH REFERENCE CASES;**

***APPEAL FROM ORDER RELATING TO RESIDUARY UNDER GROUP-IX INCLUDING APPLICATIONS CONNECTED THERETO (2024 ONWARDS);**

***MATTERS RELATING TO CONTEMPT OF SUB-ORDINATE COURT;**

***CONTEMPT APPLICATIONS AND REVIEW PETITIONS (INCLUDING APPLICATIONS CONNECTED THERETO) OF THE DIVISION BENCH, HON'BLE JUDGES WHEREOF ARE NOT AVAILABLE DUE TO DEATH, RETIREMENT OR TRANSFER/ELEVATION;**

***SHALL TAKE UP ALL MATTERS RELATING TO THE DESIGNATED COURTS FOR MPs/MLAs AS PER THE JUDGMENT DATED 9TH NOVEMBER, 2023 PASSED BY THE HON'BLE SUPREME COURT OF INDIA IN WP(C) NO. 699/2016.**

***SHALL TAKE UP THE CONTEMPT APPLICATIONS FILED FOLLOWING THE DIRECTION OF THE HON'BLE SUPREME COURT OF INDIA IN CRIMINAL APPEAL NO. 1277/2014 (ARNESH KUMAR -Vs- STATE OF BIHAR & ANR.).**

NOTE : MONDAY, WEDNESDAY AND FRIDAY WHOLE DAY APPELLATE SIDE MATTER WILL BE TAKEN UP. TUESDAY ORIGINAL SIDE MATTER WILL BE TAKEN UP FIRST THEREAFTER APPELLATE SIDE MATTER WILL BE TAKEN UP. THURSDAY APPELLATE SIDE MATTER WILL BE TAKEN UP AFTER COMPLETION OF ORIGINAL SIDE MATTER.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/95296870784?pwd=veDDOlODQtR3R1xpTATsO2yWGT0yAs.1

FOR JUDGMENT

1	MAT/861/2024	The State Of West Bengal And Ors VS Md Khalid	AMRITA PANJA MOULICK	

IA NO: CAN/1/2024, CAN/2/2025

TO BE MENTIONED

2	GA/9/2025 (Office Report)	THE STATE OF WEST BENGAL VS PROMOD KUMAR SINGH AND ANR	SUVENI BANERJEE	

CONTEMPT APPLICATION

3	CRC/19/2025	CHAYAN PURKAYASTHA VS DEBASISH SARKAR AND ANR	SOUMYAJIT MISHRA	

ADMISSION OF APPEAL

4	CRA (DB)/223/2025 (Jail Appeal)	AMAR BISWAS VS STATE OF WEST BENGAL	N.A.	ANASUYA SINHA / TRISHA RAKSHIT

IA NO: CRAN/1/2025

5	CRA (DB)/286/2025	AJIR ALI MOLLA @ AJIJ @ AJIR MOLLA VS STATE OF WEST BENGAL	SATADRU LAHIRI	SANJOY BARDHAN / MUJIBAR ALI NASKAR
IA NO: CRAN/1/2025				
6	CRA (DB)/291/2025	GANESH ROY VS STATE OF WEST BENGAL AND ANR	SIBANGI CHATTOPADHYAY	
IA NO: CRAN/1/2025				

APPLICATION FOR BAIL

(NIA)

7	CRA (DB)/265/2025	NABAKUMAR MANDAL @ LABA AND OTHERS VS NATIONAL INVESTIGATION AGENCY AND ANOTHER	DIKSHA GHOSH	
IA NO: CRAN/1/2025				

APPLICATION (GR - IX)

8	FMA/1040/2025	ARATI JANA AND ANR VS STATE OF WEST BENGAL AND ORS.	KAZI ASIF IQBAL	
IA NO: CAN/1/2025				
9	MAT/1289/2025	THE STATE OF WEST BENGAL AND ORS VS M/S BANGA UNNAYAN PRIVATE LIMITED AND ANR	PARNA ROY CHOUDHURY	
IA NO: CAN/1/2025, CAN/2/2025				
10	MAT/1379/2025	THE W B S E D C L AND ORS VS ABDUL RAJAK	ASIF DEWAN	
IA NO: CAN/1/2025				
wt11	FMA/1442/2025	W B S E D C L AND ORS **VS** JAMAL SEIKH	RITUPARNA MAITRA	
IA NO: CAN/1/2025				
IA NO: CAN/1/2025				
12	MAT/1387/2025	W B S E D C L AND ANR VS LUTFAR RAHAMAN AND ANR	DR MADHUSUDAN SAHA RAY	
IA NO: CAN/1/2025				
13	MAT/1495/2025	ANINDITA DAS VS STATE OF WEST BENGAL AND ORS.	ASUMDIPTA SANTRA	
IA NO: CAN/1/2025, CAN/2/2025				
14	MAT/1543/2025	SHIBAJI MONDAL VS THE STATE OF WEST BENGAL AND ORS.	SOURAV GUCHHAIT	
IA NO: CAN/1/2025				
15	MAT/1574/2025	NIRUPAM CHANDRA DAS VS STATE OF WEST BENGAL AND ORS.	SK ZUBAIR AHMED	
IA NO: CAN/1/2025				
16	MAT/1585/2025	SRI SRI BRINDABAN CHANDRA JEW AND ESTATE GUPTIPARA AND ANR VS STATE OF WEST BENGAL AND ORS.	CHIRANJIT PAL	
IA NO: CAN/1/2025				

ASSIGNED MATTERS

17	CRR/3727/2025	SAHIN KADIR VS STATE OF WEST BENGAL AND ANR	AKASH GHOSH	

HEARING CRIMINAL APPEAL

18	CRA/144/2019 (PI+2ND J/C+II+2PB+ 4 TCR+TRANS)	ASADUL @ ASADULLAH SK. & ORS VS STATE OF WEST BENGAL AND ANR	ASRAF MANDAL	SAIBAL BAPULI, BIBASWAN BHATTACHARYA

19	CRA/202/2019 [P-I + II + TCR + 2PB]	SUSHIL KR DAS VS STATE OF WEST BENGAL AND ORS	MAHADEB KHAN	DEBABRATA CHATTERJEE / MAUSUMI SARKAR

[Thereafter Monthly List dated 1st September, 2025 will be taken up from Item No 146 to 299 serially. (Except Item No 153 ,157, 164, 228 and 274)]

CRIMINAL APPEAL HEARING

20	CRA (DB)/240/2023 [P-I + II + 4 TCR]	BIDHAN CHANDRA ARI AND ORS VS STATE OF WEST BENGAL	ABHINAV RAKSHIT	SUMAN DE, DEBANSHU GHORAI

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 26

First Floor

Main Building

SINGLE BENCH (SB)

AT 3:00 PM

HON'BLE JUSTICE DEBANGSU BASAK

FROM 1ST SEPTEMBER, 2025 TO 26TH SEPTEMBER, 2025

WHENEVER SITS SINGLY, SHALL TAKE UP ITEM NO. 421 TO ITEM NO. 721 FROM THE DAILY SUPPLEMENTARY LIST OF CASES (APPELLATE JURISDICTION) DATED 28TH AUGUST, 2025 OF HON'BLE JUSTICE JAY SENGUPTA, EXCEPT THE MATTERS, WHICH ARE DISPOSED OF AND/OR ORDERED OTHERWISE.

NOTE: THIS BENCH WILL SIT AT 3 P.M EVERYDAY OR AFTER CONCLUSION OF THE DIVISION BENCH WHICHEVER IS EARLIER.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/95296870784?pwd=veDDOlODQtR3R1xpTATsO2yWGT0yAs.1

TO BE MENTIONED

1	CRR/673/2025	SAHIDUL MOLLA @ MONDAL VS STATE OF WEST BENGAL	PRATIKSHA HAJRAH	DEBASISH ROY / AMITA GAUR / ATIF AHMED SIDDQUE
IA NO: CRAN/1/2025				
2	CRR/1730/2025	SOURANGSU MUKHERJEE VS STATE OF WEST BENGAL AND ANR	GHOLAM SHAHBAZ	DEBASISH ROY / SHAILA ARFIN / MAINAK GUPTA
3	CRR/1858/2025	JAYANTA PAL VS BIFAL PAL AND ANOTHER	SNEHANSU MAJUMDER	

SPECIALLY ASSIGNED MATTERS

(S. A. Matters)

4	SA/1127/1961	SMT SABITA DUTTA VS DR. SUSHIL CHANDRA ROY	MR SYAMA CHARAN MITRA	
5	SA/1334/1961	BHOLANATH SHA VS JAGANNATH SHA	MR.S.B.BAKSI	MR.S.P.MUKHERJEE
IA NO: CAN/1/1999(Old No:CAN/1945/1999)				
6	SA/1611/1961	RADHA RANI CHAKRAVORTY AND ORS VS GIRINDRA MOHAN CHAKRAVORTY AND ANR	CHITTATOSH MOOKHERJEE	
7	SA/1612/1961	RADHARANI CHAKRAVORTY AND ORS VS GIRINDRA MOHAN CHAKRAVORTY AND ANR	CHITTATOSH MOOKHERJEE	
8	SA/1665/1961	SMT.RAJESWARI DEBI VS SRI KESHAW SAHA	SUBODH KUMAR BHATTACHARAYA	

9	SA/1771/1961	PHANI BHUSAN DAS AND ORS VS CHUNI LAL DAS AND ORS	AMAL KUMAR GHOSAL	
10	SA/1878/1961	SOUR CHANDOR NASKAR AND ORS VS SRI PROMOTHO BHUSAN NASKAR	SIR KU.BASU	MR BAMKIM RAY
11	SA/2019/1961	SURESH CHANDRA SAMPUI AND ORS VS MINOR NIKHIL CHANDRA SARDAR AND ORS	BANKIM CHANDRA ROY	
12	SA/70/1962	CHANDRA SEKHAR BOSE VS HARI SADHAN MUKHOPADHYAY & ORS.	MR. G.M. ROY	
13	SA/1587/1962	KUMAR RANENDRA NARAYAN SINHA VS SUBODH KUMAR GHOSH MOULIK AND ANR	PADMABINDU CHATTERJI	
14	SA/1588/1962	KUMAR RANENDRA NARAYAN SINHA VS AMIYO KRISHNA GHOSH MOULIK	PADMABINDU CHATTERJI	
15	SA/110/1963	KARTIK CHANDRA MANNA AND ANR VS MANMATHA NATH GIRI	MR.BASANTA KUMAR PANDA	
16	SA/132/1963	SM. PANCHI PAL AND ORS VS KANAI LAL PAL	MR CHANDIDAS RAYCHOWDHURY	MR SAMIR KR.MUKHERJEE
17	SA/190/1963	BISWANATH SHAW VS SRI SAILENDRA NATH ROY AND ANR	H SAMANTA	
18	SA/388/1963	KANGALI CHARAN RAKSHIT VS BHUBAN CHANDRA MAITY		
19	SA/389/1963	BALAI CHANDRA ASH VS PANCHANAN SAMANTA & ORS.	MR. S. C. ROY	
20	SA/390/1963	JITENDRA NATH ASH VS BADAL CHANDRA BAG	MR. S. C. ROY	
21	SA/391/1963	JITENDRA NATH ASH VS TARINI CHARAN SANTRA	MR. S. C. ROY	
22	SA/392/1963	JITENDRA NATH ASH VS JITENDRA NATH SAMANTA	MR. S. C. ROY	
23	SA/393/1963	KANGALI CHARAN RAKSHIT VS KHANDU CHARAN DHARA	MR. S. C. ROY	
24	SA/394/1963	KANGALI CHARAN RAKSHIT VS BHUTNATH MONDAL	MR. S. C. ROY	
25	SA/395/1963	BALAI CHANDRA ASH VS JIBAN CHANDRA BERA & ORS.	MR. S. C. ROY	
26	SA/396/1963	DAMODAR GUIN & ORS. VS JIBAN CHANDRA BERA & ORS.	MR. S.C. ROY	
27	SA/398/1963	KRISHNA PADA SAMANTA VS RAJENDRA NATH MAITY	MR. S.C. ROY	
28	SA/399/1963	SATYA CHARAN PAL VS BHOLA NATH SANTRA	S. C. ROY	
29	SA/400/1963	KRISHNA PADA HAIT VS KANAILAL PRAMANICK	MR. S.C. ROY	
30	SA/401/1963	PROBODH CHANDRA MAJHI VS RAM CHANDRA DALUI	MR. S.C. ROY	

31	SA/539/1963	MAHADEB GOALA VS THE STATE OF W.B.	MS. A. MUKHERJEE	MR. B. C. DUTT
IA NO: CAN/1/1999(Old No:CAN/8048/1999)				
32	SA/540/1963	BANGALAKSMI DEBI VS GURU SANKAR MUKHERJEE	MR. SYED ABUL MANSUR HABIBULLAH	
		MOTION		
33	CRR/1734/2025	GANDHAM SITA RAMA BHUSHAN AND ANOTHER VS STATE OF WEST BENGAL AND ANR	JYOTIRMOY TALUKDER	SREYASHEE BISWAS / AKASH GANGULY
IA NO: CRAN/1/2025				
34	CRR/1816/2025	MANISH DEY VS STATE OF WEST BENGAL AND ANR	TRIPARNA ROY	JOYDEEP BISWAS / NAHID AHMED
35	CRR/1927/2025	SUMAN DAS VS STATE OF WEST BENGAL AND ANR	SUBRATA SAHA	
36	CRR/1928/2025	RIYA MONDAL VS STATE OF WEST BENGAL AND ANR	GOURAB KUMAR NATH	
37	CRR/1930/2025	XXX AND OTHERS VS STATE OF WEST BENGAL AND ANR	SUTIRTHA NAYEK	
38	CRR/1931/2025	SUBRA BISWAS AND ANOTHER VS STATE OF WEST BENGAL AND ANR	GOURAB KUMAR NATH	
39	CRR/1933/2025	SOMNATH CHATTERJEE VS RITUPARNA CHATTERJEE AND ANOTHER	SIDDHARTHA SARKAR	
40	CRR/1937/2025	ASRAFUL SARDAR VS STATE OF WEST BENGAL	ANISUR RAHMAN	
41	CRR/1941/2025	RAJU SK VS STATE OF WEST BENGAL AND ANR	SREETAMA NEOGI	
IA NO: CRAN/1/2025				
42	CRR/1948/2025	SANDIP DEY VS STATE OF WEST BENGAL AND ANR	SUJIT SAHA	
43	CRR/1952/2025	SAHIL BASFORE VS STATE OF WEST BENGAL AND ANR	ARNAB SAHA	
44	CRR/1973/2025	SH. RIAZAHMED K. KAMAL AND OTHERS VS UNION OF INDIA	ABHISHEK SARKAR	
IA NO: CRAN/1/2025				
45	CRR/1974/2025	KARTICK DE VS SUPRIYA NANDI DE AND ANOTHER	SUBHENDU BHATTACHARJEE	
IA NO: CRAN/1/2025				
46	CRR/1977/2025	MD. IBRAHIM @ FATIK AND OTHERS VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK	
47	CRR/1981/2025	RAKESH VISHWAS VS STATE OF WEST BENGAL AND ORS.	MIT GUHA ROY	
48	CRR/1982/2025	MD. MAHABUB HOSSAIN AND OTHERS VS STATE OF WEST BENGAL AND ANR	NRIPENDRA KRISHNA ROY	
49	CRR/1990/2025	JOYDEB BERA AND OTHERS VS STATE OF WEST BENGAL AND ANR	DEBASIS KAR	
50	CRR/1993/2025	JUHI ROY VS STATE OF WEST BENGAL AND ANR	RONI CHOWDHURY	

51	CRR/1994/2025	ARMAN ALI SEKH @ ARMAN SEKH VS STATE OF WEST BENGAL AND ANR	DEBASIS SUR	
52	CRR/1995/2025	SARANSH PANDEY VS STATE OF WEST BENGAL AND ANR	FAHAD IMAM	
53	CRR/2002/2025	GARIA SHREYA HEALTH WELFARE SOCIETY AND OTHERS VS STATE OF WEST BENGAL AND ANR	JENIFAR ALAM MEGHA	
54	CRR/2007/2025	PRASANTA KARMAKAR VS DIPANWITA KARMAKAR NEE RANA AND ANOTHER	DIPAK KUMAR MUKHOPADHYAY	
55	CRR/2008/2025	IRFAN ROSHAN @ SIPU AND OTHERS VS STATE OF WEST BENGAL AND ANR	PIIYETA BHATTACHARJEE	
56	CRR/2009/2025	MANAS DHALI VS STATE OF WEST BENGAL AND ANR	ADRIZA BASU ROY	
57	CRR/2010/2025	INDRAJIT DAS AND OTHERS VS STATE OF WEST BENGAL AND ANR	BIKASH CHANDRA HALDER	
58	CRR/2019/2025	GURNAM SINGH VS MANJIT SINGH AND ANOTHER	MUNMUN DAS	SUMAN DE, CHANDREYI DUTTA
59	CRR/2033/2025	ASHOK GANGULY AND ANR. VS STATE OF WEST BENGAL AND ANR	SAIKAT KOLEY	
60	CRR/2035/2025	ARCHISMAN SARKAR VS NATASHA GHOSH	PINAKI RANJAN CHAKRABORTI	
61	CRR/2043/2025	GOURI RANI DAS AND ANR. VS STATE OF WEST BENGAL AND ANR	DINESH PANI	
62	CRR/2047/2025	TUHINA BIBI @ MOST TUHINA KHATUN VS STATE OF WEST BENGAL AND ORS.	AMARNATH SUKUL	
63	CRR/2048/2025	BIKASH CHOWDHURY VS STATE OF WEST BENGAL AND ANR	Shibasis Chatterjee	
IA NO: CRAN/1/2025				
64	CRR/2052/2025	ABU TAHER VS STATE OF WEST BENGAL	MD JANNAT UL FIRDOUS	
65	CRR/2060/2025	BISWAJIT SAHA AND ORS. VS STATE OF WEST BENGAL AND ANR	SARMISTHA DE	
66	CRR/2062/2025	SHIB RANJAN GHATAK VS STATE OF WEST BENGAL AND ANR	DIWAKAR PATHAK	
67	CRR/2064/2025	SOUMEN MUKHERJEE VS ANANYA MUKHERJEE (PARIAL)	RAJIV KUMAR CHOUDHURY	
68	CRR/2068/2025	PRIYANSU PAL VS STATE OF WEST BENGAL AND ANR	SONALI GHOSH	
69	CRR/2076/2025	TARUN KUMAR DAS VS STATE OF WEST BENGAL	RAJES JANA	
70	CRR/2082/2025	OBAITULLA SK @ SAIKH VS STATE OF WEST BENGAL AND ANR	ARNAB SAHA	
71	CRR/2088/2025	SUSHIL KUMAR GOENKA VS STATE OF WEST BENGAL	SOURYADEEP GHOSH	

72	CRR/2091/2025	HARIDAS DEY VS MITA BHATTACHARJEE AND ANOTHER	PINTU KARAR
73	CRR/2095/2025	SADIA SHAHEEN AND OTHERS VS STATE OF WEST BENGAL AND ANR	ROHIT KUMAR YADAV
74	CRR/2096/2025	RANJEET PRASAD YADAV AND ANOTHER VS STATE OF WEST BENGAL AND ANR	ABHINABA DAN
75	CRR/2099/2025	TAMAL TARU PANDA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	RITOPRITA GHOSH
76	CRR/2100/2025	ABDUL HALIM MOLLA VS STATE OF WEST BENGAL	JHARNA BISWAS
77	CRR/2104/2025	INDRANIL BANERJEE VS STATE OF WEST BENGAL AND ANR	ANUSHKA BOSE

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 4

First Floor

Main Building

DIVISION BENCH (DB- VII)

AT 10:30 AM

HON'BLE JUSTICE MADHURESH PRASAD
HON'BLE JUSTICE SUPRATIM BHATTACHARYA

FROM 22ND JULY,2025 - MATTERS RELATING TO TRIBUNALS UNDER ARTICLES 323A AND 323B OF THE CONSTITUTION OF INDIA INCLUDING APPLICATIONS CONNECTED THERETO [EXCLUDING TAX MATTERS AND MATTERS RELATING TO LAND REVENUE TRIBUNAL]

HEARING OF INTRA COURT WRIT APPEALS IRRESPECTIVE OF YEAR AND CLASSIFICATION.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/99510682995?pwd=IdcHZRYwBPNxIRkluvLpmBXNDK0WIT.1

TO BE MENTIONED

1	WP.CT/69/2025	DR. NIHARIKA RANJAN LAL VS THE UNION OF INDIA AND ORS.	BISWARUP NANDY
IA NO: CAN/1/2025			
wt2	WP.CT/70/2025	DR. SUSMITA CHAUDHURI **VS** THE UNION OF INDIA AND ORS.	BISWARUP NANDY
IA NO: CAN/1/2025			
IA NO: CAN/1/2025			
wt3	WP.CT/71/2025	DR. BIJITA DUTTA **VS** THE UNION OF INDIA AND ORS.	BISWARUP NANDY
wt4	WP.CT/72/2025	SUBHABRATA SENGUPTA **VS** UNION OF INDIA AND ORS.	BISWARUP NANDY
wt5	WP.CT/96/2025	THE DEAN IN CHARGE ESI PGIMSR ESIC MEDICAL COLLEGE AND ESIC HOSPITAL AND ODC (EZ) AND ORS **VS** DR SUSMITA CHAUDHURI AND ORS	SHIV CHANDRA PRASAD
wt6	WP.CT/97/2025	THE DEAN IN CHARGE ESI PGIMSR ESIC MEDICAL COLLEGE AND ESIC HOSPITAL AND ODC (EZ) AND ORS **VS** DR NIHARIKA RANJAN LAL AND ORS	SHIV CHANDRA PRASAD
wt7	WP.CT/98/2025	THE DEAN IN CHARGE ESI PGIMSR ESIC MEDICAL COLLEGE AND ESIC HOSPITAL AND ODC (EZ) AND ORS **VS** DR SUBHABRATA SENGUPTA AND ORS	shiv chandra prasad
wt8	WP.CT/99/2025	THE DEAN IN CHARGE ESI PGIMSR ESIC MEDICAL COLLEGE AND ESIC HOSPITALO AND ODC (EZ) AND ORS **VS** DR BIJITA DUTTA AND ORS	SHIV CHANDRA PRASAD

ASSIGNED MATTERS

9	FMAT/249/2023	SHAKTIMOY CHATTOPADHYAY VS KAJAL CHATTERJEE AND ORS	MD DILAWAR KHAN

IA NO: CAN/1/2023, CAN/2/2023, CAN/4/2024, CAN/5/2025

MOTION 1

[CENTRAL TRIBUNAL]

10	WP.CT/191/2025 (C)	UNION OF INDIA AND ORS. VS BHOLANATH GHORA	AMARENDRA CHAKRABORTY
11	WP.CT/198/2025	UNION OF INDIA AND ORS. VS ANIMESH KUMAR MUKHERJEE AND ORS	Runu Mukherjee
12	WP.CT/203/2025	UNION OF INDIA AND ORS. VS PRABIR KUMAR MAJI AND ORS	SUBRATA SANTRA

MOTION 2

[STATE TRIBUNAL]

13	WP.ST/169/2025	MALAY SINHA ROY VS THE STATE OF WEST BENGAL AND ORS.	HIMADRI KUMAR MAHATA
14	WP.ST/193/2025 (C)	DR. SANTANU DAS VS THE STATE OF WEST BENGAL AND ORS.	BISWARUP NANDY
15	WP.ST/199/2025	THADDEUS LAKRA AND ANR. VS ANUPRIYA TIRKEY	SANANDA GANGULI
16	WP.ST/202/2025	PAYEL CHATTOPADHYAY VS STATE OF WEST BENGAL AND ORS.	RANAJIT CHOWDHURY
17	WP.ST/203/2025	NABANITA DASGUPTA VS STATE OF WEST BENGAL AND ORS.	BISWARUP NANDY
18	WP.ST/206/2025	KOUSIK RANJAN DHARA VS STATE OF WEST BENGAL AND ORS.	TAHARIMA KHATUN
19	WP.ST/207/2025	UTTAM PAUL VS STATE OF WEST BENGAL AND ORS.	SAURAV BASU

FOR ORDERS

20	FMA/133/2024 (2:00 P.M) (C)	MR. RATHENDRA RAMAN, CHAIRMAN, THE BOARD OF TRUSTEES FOR THE SYAMA PRASAD MOOKHERJEE PORT VS HINDUSTAN STEELWORKS CONSTRUCTION LTD. AND ORS.	AMIT KUMAR NAG

IA NO: CAN/1/2023, CAN/3/2024, CAN/4/2025, CAN/5/2025

ADJOURNED MOTION 1

21	WP.CT/79/2010	ABHIJIT DHAR VS UNION OF INDIA & ORS.	DIPANKAR DAS GUPTA
22	WP.CT/46/2016	BENU SARKAR VS UNION OF INDIA & ORS	RAJESH KUMAR SHAH
23	WP.CT/14/2017	ASISH KUMAR CHATTERJEE VS UNOIN OF INDIA & ORS	ASHRULINA AMIYA GAYEN
24	WP.CT/89/2023	NIKHIL KUMAR MONDAL VS UNION OF INDIA AND ORS.	SK. SIDDIQUE RAHAMAN

IA NO: CAN/1/2025

25	WP.CT/145/2023	KHURSHID ANSARI VS UNION OF INDIA AND ORS.	MD. NAUROZ RAHBER
26	WP.CT/29/2024	JAYANTA PAL AND ORS. VS UNION OF INDIA AND ORS.	SAYAN DEV KUMAR

IA NO: CAN/1/2024

27	WP.CT/40/2024	RESHMI KUNDU VS UNION OF INDIA AND ORS.	SUMITRA DAS
28	WP.ST/83/2024	SANCHITA GHOSH VS STATE OF WEST BENGAL AND ORS.	GOPA BISWAS
29	WP.ST/111/2024	BALARAM NASKAR VS STATE OF WEST BENGAL AND ORS.	BAPIN BAIDYA
30	WP.CT/128/2024 (2:00 P.M)	RINKU AND ORS. VS UNION OF INDIA AND ORS.	TANUKA BASU
31	WP.CT/129/2024 (2:00 P.M)	SATISH KUMAR AND ORS. VS THE UNION OF INDIA AND ORS.	TANUKA BASU
32	WP.CT/144/2024	MAINAK GOSWAMI VS UNION OF INDIA AND ORS.	SURYASARATHI BASU
33	WP.ST/147/2024	AKASH RANJAN RAY VS THE STATE OF WEST BENGAL AND ORS.	DEBASIS KAR
34	WP.ST/155/2024	BISWAJIT DEY VS THE SECRETARY, PUBLIC SERVICE COMMISSION WEST BENGAL AND ORS	KASHISWAR GHOSAL
35	WP.ST/157/2024	YAKUB ANSARI AND ORS VS STATE OF WEST BENGAL AND ORS.	NIRUPAM DUTTA
36	WP.ST/161/2024	MANAB MANDAL AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	MD. YUSUF ALI
37	WP.CT/162/2024	UNION OF INDIA AND ORS. VS EX NK NITAI SIKDAR	ANAMIKA PANDEY
38	WP.CT/169/2024	RUPALI MURMU HANSDA VS UNION OF INDIA AND ORS.	INDRANATH MITRA
39	WP.CT/170/2024	GURU SEVI LAGAN VS UNION OF INDIA AND ORS.	ATANU CHATTERJEE
40	WP.CT/171/2024	JITENDRA KUMAR VS UNION OF INDIA AND ORS.	INDRANATH MITRA
41	WP.CT/176/2024	PRASANTA HALDER VS UNION OF INDIA AND ORS.	INDRANATH MITRA
42	WP.CT/177/2024	HEMACHARAN MONDAL VS UNION OF INDIA AND ORS.	BHARAT BHUSHAN
43	WP.ST/180/2024	HIMADRI CHOWDHURY VS STATE OF WEST BENGAL AND ORS.	VICTOR CHATTERJEE
44	WP.ST/184/2024	MAHABIR KUMAR MANDAL VS THE STATE OF WEST BENGAL AND ORS.	BISWAJIT TIWARI
wt45	WP.ST/185/2024	MAHAMAYA DAS SINGHA **VS** THE STATE OF WEST BENGAL AND ORS.	BISWAJIT TIWARI
46	WP.CT/185/2024	AMITAVA SAHA VS UNION OF INDIA AND ORS.	ANISH ROY
47	WP.ST/187/2024	BIDYUT SMANTA AND ANR. VS STATE OF WEST BENGAL AND ORS.	ARKADEB BISWAS
48	WP.CT/187/2024	ANIMESH DATTA VS UNION OF INDIA AND ORS.	TIRTHANKAR BASU
49	WP.ST/188/2024	MADHUSUDAN DASGUPTA AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	ARKADEB BISWAS

50	WP.ST/190/2024	ABUL QUISE VS STATE OF WEST BENGAL AND ORS.	DIPANKAR MANDAL
51	WP.CT/203/2024	SOHALI DAS @ SAHELI DAS VS UNION OF INDIA AND ORS.	MD MOJNU SK
IA NO: CAN/1/2025			
52	WP.CT/211/2024	UNION OF INDIA AND ORS. VS SK MOHIUDDIN AND ORS	SOURAV MONDAL
IA NO: CAN/1/2024, CAN/2/2025, CAN/3/2025			
53	WP.CT/219/2024	SUBIR KUMAR CHOWDHURY VS UNION OF INDIA AND ORS.	ANINDYA SUNDAR CHATTERJEE
54	WP.ST/222/2024	AMIT PAUL VS STATE OF WEST BENGAL AND ORS.	SATRAJIT SINHA ROY
55	WP.CT/225/2024	MAMONI MONDAL AND ANR. VS ARCHANA JOSHI AND ORS.	BARUN CHATTERJEE
56	WP.ST/226/2024 (4 PB)	SANJIB SARDAR AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	MOUMITA GHOSH
57	WP.CT/246/2024	SANJOY ROY CHOWDHURY VS UNION OF INDIA AND ORS.	ARPA CHAKRABORTY
58	WP.CT/250/2024	SUNANDA BARURY VS UNION OF INDIA AND ORS.	ARPA CHAKRABORTY
59	WP.CT/251/2024	SONATAN MANDAL VS UNION OF INDIA AND ORS.	ARPA CHAKRABORTY
60	WP.CT/252/2024	RANEN KUMAR DAS VS UNION OF INDIA AND ORS.	ARPA CHAKRABORTY
61	WP.CT/253/2024	SANJIT KUMAR SARKAR VS UNION OF INDIA AND ORS.	ARPA CHAKRABORTY
62	WP.CT/257/2024	SUSHIL KUMAR HALDER VS UNION OF INDIA AND ORS.	ARPA CHAKRABORTY
63	WP.CT/263/2024	PINKU BARUI VS UNION OF INDIA AND ORS.	MANISH KUMAR DAS
64	WP.CT/265/2024	JHARNA AGASTI AND ANR VS UNION OF INDIA AND ORS.	MANISH KUMAR DAS
65	WP.CT/269/2024	UNION OF INDIA AND ORS. VS CHHATHU LAL YADAV	TANUSREE GHOSH
IA NO: CAN/1/2024			
66	WP.CT/270/2024	G. KAMESWAR RAO VS UNION OF INDIA AND ORS.	TAPAS SINGHA ROY
67	WP.CT/273/2024	DHIREN KUMAR NANDA VS UNION OF INDIA AND ORS.	SOHINI SAMANTA
IA NO: CAN/1/2024			
68	WP.CT/274/2024	NANDA KISHORE ROY VS UNION OF INDIA AND ORS.	JAGADISH RANJAN DAS
69	WP.CT/305/2024	UNION OF INDIA AND ORS. VS SMT MANJU SARKAR AND ANR	DEBJANI GHOSAL
70	WP.CT/306/2024	MANIK GANGULY VS UNION OF INDIA AND ORS.	ARUN KUMAR PAUL

71	WP.CT/309/2024	THE PRINCIPAL CHIEF COMMISSIONER, CENTRAL EXCISE AND SERVICE TAX, KOLKATA ZONE VS PARTHA PRATIM MUKHERJEE AND ORS.	MANASI MUKHERJEE
72	WP.CT/311/2024	D. BHAGYA LAXMI VS UNION OF INDIA AND ORS.	ARGHA CHAKRABORTY
73	WP.CT/314/2024	MEHERUNNECHA BIBI AND ANR. VS UNION OF INDIA AND ORS.	MAJNUR ALI SARDAR
74	WP.CT/316/2024	ALPANA DEB VS UNION OF INDIA AND ORS.	ROUMYADIP SAHA
75	WP.CT/318/2024	SANJAY LAL GUPTA VS UNION OF INDIA AND ORS.	AVIROOP BHATTACHARYA
76	WP.CT/319/2024	CHHATTU CHAKRABORTY VS UNION OF INDIA AND ORS.	ANIL KUMAR CHATTOPADHYAYA
77	WP.CT/320/2024	UNION OF INDIA AND ORS VS JAYANTI CHATTERJEE	Runu Mukherjee
78	WP.CT/321/2024	UNION OF INDIA AND ORS VS OBAIDUL ISLAM AND ORS	Sarda Sha
79	WP.CT/331/2024	UNION OF INDIA AND ORS VS SUB NARESH PRASAD (RETD)	Anamika Pandey
80	WP.CT/332/2024	UNION OF INDIA AND ORS. VS COLONEL SANJAY MALLICK (RETD) BY MR 04754M	AMRITA PANDEY
81	WP.CT/338/2024	THE PRINCIPAL COMMISSIONER OF CUSTOMS ADMINISTRATION AND AIRPORT VS SHRI SANJAY KUMAR GOND AND ORS	Aishwarya Rajyashree
wt82	WP.CT/339/2024	THE PRINCIPAL COMMISSIONER OF CUSTOM (ADMINISTRATION AND AIRPORT) **VS** AMIT GHOSH AND ORS	Aishwarya Rajyashree
wt83	WP.CT/343/2024	THE PRINCIPAL COMMISSIONER OF CUSTOMS ADMINISTRATION AND AIRPORT **VS** AJAY KUMAR GOND AND ORS	Aishwarya Rajyashree
84	WP.CT/340/2024	ANIL KUMAR MANDAL VS UNION OF INDIA AND ORS.	NANDADULAL BANDYOPADHYAY
85	WP.CT/347/2024	STEEL AUTHORITY OF INDIA LIMITED AND ORS. VS TANUSHREE DEY AND ANR	BANDHU BRATA BHULA
86	WP.CT/348/2024	SANJU MISHRA VS UNION OF INDIA AND ORS.	PRITAM GHOSH
87	WP.CT/350/2024	SAMAR KUMAR MANDAL AND ORS. VS UNION OF INDIA AND ORS	ATINDRA N. MISRA
IA NO: CAN/1/2025			
88	WP.CT/353/2024	UNION OF INDIA AND ORS. VS SUBRATA DAS	RAJESH KR SHAH
89	WP.ST/2/2025	BISWAJIT SAHA VS STATE OF WEST BENGAL AND ORS.	M HARUN ALL RASHID
90	WP.CT/3/2025	UNION OF INDIA AND ORS. VS MANTRI BEHRA AND ANR	Anamika Pandey
91	WP.ST/3/2025	HIRANMAY SARKAR VS STATE OF WEST BENGAL AND ORS.	MD HARUN ALL RASHID
92	WP.ST/4/2025	ARUP CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	MD HARUN ALL RASHID

93	WP.ST/5/2025	INDRAJIT MITRA VS STATE OF WEST BENGAL AND ORS.	MD HARUN ALL RASHID
94	WP.ST/7/2025	MANOJ KUMAR GUPTA VS STATE OF WEST BENGAL AND ORS.	MD HARUN ALL RASHID
95	WP.CT/8/2025	UNION OF INDIA AND ORS. VS UDAY SEKHAR GHOSH	AMRITA PANDEY
96	WP.ST/9/2025	MITHU CHAUDHURI VS STATE OF WEST BENGAL AND ORS.	JAMIRUDDIN KHAN
97	WP.CT/10/2025	UNION OF INDIA AND ORS. VS PRADIP KUMAR GHOSH AND ORS	Sarda Sha
98	WP.ST/13/2025	SUPRIYA KUNDU VS THE STATE OF WEST BENGAL AND ORS.	SANATAN PANJA
99	WP.ST/16/2025	SUPARNA DAS VS STATE OF WEST BENGAL AND ORS.	ARPITA KUNDU
100	WP.CT/17/2025	UNION OF INDIA AND ORS. VS SMT B MALLIKA	Guddu Singh
101	WP.CT/18/2025	SANJAY KUMAR MISHRA VS UNION OF INDIA AND ORS.	MASUD KARIM
102	WP.ST/18/2025	BIPLAB GHOSH VS STATE OF WEST BENGAL AND ORS.	KIRON SK
103	WP.CT/19/2025	RUPA MAJUMDER VS UNION OF INDIA AND ORS.	SOUMA SUBHRA RAY
104	WP.CT/20/2025	UNION OF INDIA AND ORS. VS SMT SHYAMALI BHUINYA AND ORS	JAYITA DHAR CHAKRABORTY
105	WP.CT/22/2025	BHRIGURAM GIRI AND ORS. VS UNION OF INDIA AND ORS.	SOHINI SAMANTA
106	WP.ST/23/2025	NISHA CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	SATABDI DAS
107	WP.CT/23/2025	UNION OF INDIA AND ORS. VS SAMBHU DEY AND ORS	Sarda Sha
108	WP.CT/26/2025	UNION OF INDIA AND ORS. VS EX NO 14370986 EX MESS COOK SH RAM SURINDER SINGH	RINI BHATTACHARYYA
109	WP.CT/28/2025	UNION OF INDIA AND ORS. VS NO 13985344K EX NK (TS) PROSENJIT DHARA	RINI BHATTACHARYYA
110	WP.CT/30/2025	LAKHSMAN KUMAR BHUNIA VS UNION OF INDIA AND ORS.	BHARAT BHUSAN
111	WP.ST/31/2025	ADARSHA PURKAIT VS STATE OF WEST BENGAL AND ORS.	VICTOR CHATTERJEE
112	WP.CT/33/2025	MILIND K DEOUSKAR AND ORS VS DR ANJAN DASGUPTA	Guddu Singh
113	WP.ST/36/2025	MRINAL KANTI DAS VS STATE OF WEST BENGAL AND ORS.	RIYA KUNDU
IA NO: CAN/1/2025			
114	WP.CT/36/2025	UNION OF INDIA AND ORS. VS MITA SAHA KARMAKAR	Moumita Mondal
115	WP.ST/39/2025	BROTOTI BAG VS STATE OF WEST BENGAL AND ORS.	IPSITA GHOSH

116	WP.CT/40/2025	UNION OF INDIA AND ORS. VS ASHUTOSH ROY EX AC NO 682858 B	Anamika Pandey
117	WP.CT/41/2025	UNION OF INDIA AND ORS. VS NO 15380400H EX HAV/HONY NB SUB BANI ISRIAL	Tapasi Sinha
118	WP.ST/41/2025	SUBHADEEP CHOWDHURY VS THE STATE OF WEST BENGAL AND ORS.	ATREYA CHAKRABORTY
119	WP.ST/47/2025	NOOR MOHAMMAD VS THE STATE OF WEST BENGAL AND ORS.	SUMAN BANERJEE
120	WP.CT/47/2025	UNION OF INDIA AND ORS. VS RINKU KUMAR GUPTA	Runu Mukherjee
121	WP.ST/50/2025	PARNA DATTA AND ORS VS STATE OF WEST BENGAL AND ORS.	GOPA BISWAS
122	WP.CT/52/2025	UNION OF INDIA AND ORS. VS GANGA DENNATH (NAG) AND ORS	Banani Bhattacharya
IA NO: CAN/1/2025			
wt123	WP.CT/45/2025	UNION OF INDIA AND ORS. **VS** SHRI AMAL CHANDRA RAKSHIT AND ORS	Sarda Sha

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 13

Second Floor

Main Building

DIVISION BENCH (DB - VIII)

AT 10:30 AM

HON'BLE JUSTICE RAJASEKHAR MANTHA
HON'BLE JUSTICE AJAY KUMAR GUPTA

FROM 22ND JULY, 2025 - APPEAL FROM ORDER RELATING TO MUNICIPALITIES, CO-OPERATIVES & PANCHAYATS UNDER GROUP-V INCLUDING APPLICATIONS CONNECTED THERETO;

APPEAL FROM ORDER RELATING TO RESIDUARY (GROUP-IX) INCLUDING APPLICATIONS CONNECTED THERETO (UPTO 2023);

ADMISSION AND HEARING OF CRIMINAL APPEAL INCLUDING APPLICATIONS FOR SUSPENSION OF SENTENCE AND OTHER APPLICATIONS CONNECTED THERETO (UPTO 2018);

NOTE: ON AND FROM 01/04/2025
(1) MENTIONING FOR INCLUSION IN THE LIST WILL BE ENTERTAINED ONLY ON MONDAY & THURSDAY.
(2) MATTERS LISTED ON MENTIONING SHALL NOT BE TAKEN UP UNLESS A PRE AND POST MENTIONING NOTICE IS ISSUED TO THE RESPONDENT / RESPONDENTS
(3) OLD MATTERS WILL BE TAKEN UP HALF AN HOUR BEFORE RISING.
(4) NO ACCOMMODATION WILL BE GIVEN IN RESPECT OF OLD MATTERS.
(5) ON MONDAY GROUP IX MATTERS WILL BE TAKEN UP FIRST, THEN OTHER MATTERS WILL TAKEN UP SERIALLY.
(6) ON TUESDAY CRIMINAL MATTERS WILL BE TAKEN UP FIRST, THEN OTHER MATTERS WILL TAKEN UP SERIALLY.
(7) ON WEDNESDAY GROUP IX MATTERS WILL BE TAKEN UP FIRST, THEN OTHER MATTERS WILL TAKEN UP SERIALLY.
(8) ON THURSDAY CRIMINAL MATTERS WILL BE TAKEN UP FIRST, THEN OTHER MATTERS WILL TAKEN UP SERIALLY.
(9) ON FRIDAY GROUP V MATTERS WILL BE TAKEN UP FIRST, THEN OTHER MATTERS WILL TAKEN UP SERIALLY.
(10) SINGLE BENCH MATTERS WILL BE TAKEN UP ON WEDNESDAY AND FRIDAY AT 2:00 P.M.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/91926753753?pwd=W0RPhL25aqsQ9aRycwqROm4FtNmRYX.1

ASSIGNED MATTERS

1	WPA(P)/195/2025	MAJET MONDAL VS THE STATE OF WEST BENGAL AND ORS.	ANINDYA HALDER

LEAVE MATTERS

2	MAT/1591/2025	SANTANU MUKHERJEE AND ORS. VS THE KOLKATA MUNICIPAL CORPORATION AND ORS.	ABHIJIT SARKAR

IA NO: CAN/1/2025

GROUP IX

3	FMA/2888/2015	THE STATE OF WEST BENGAL VS AMBIKESH MAHAPATRA &ORS	MD TALAY MASOOD SIDDIQUI

IA NO: CAN/2/2020(Old No:CAN/2988/2020)

wt4	FMA/2889/2015	SANJAY BISWAS & ORS **VS** ANBIKESH MAHAPATRA & ORS	SOUMITRA MUKHERJEE

IA NO: CAN/2/2020(Old No:CAN/2994/2020)

IA NO: CAN/2/2020(Old No:CAN/2994/2020)

5	MAT/2076/2022	BADARUDDIN SK VS MURSHIDABAD COLLEGE OF ENGINEERING AND TECHNOLOGY AND HUMAN RESOURCE DEVELOPMENT AND ORS	GULSANWARA PERVIN
IA NO: CAN/1/2022, CAN/2/2023			
6	MAT/544/2023	SUCHANDRA BANERJEE VS PRATAP CH. BASAK AND ORS.	ANKITA DEY
IA NO: CAN/1/2023, CAN/2/2023, CAN/3/2023, CAN/5/2025			
7	MAT/780/2023	SHYAM SUNDAR MAL VS STATE OF WEST BENGAL AND ORS.	MITALI JANA
IA NO: CAN/1/2023, CAN/2/2024			
8	MAT/1009/2023	GOPA CHAKRAVORTI AND ORS VS UNION OF INDIA AND ORS.	PAMPA DEY (DHABAL)
IA NO: CAN/1/2023			
9	MAT/1729/2023	PIYUSH SARAOGI VS STATE OF WEST BENGAL	SOUMO CHAUDHURY
IA NO: CAN/1/2023			
10	MAT/2074/2023 (4PBS)	RAJESH MONDAL VS TIJENDRANATH MAHATO AND ORS	RAHUL KUMAR SINGH
11	MAT/2555/2023	UNION OF INDIA AND ORS. VS ADANI ENTERPRISE LTD AND ANR	SAYANI ROY CHOUDHURY
IA NO: CAN/1/2024			
12	MAT/2558/2023	TARUN BANERJEE VS STATE OF WEST BENGAL AND ORS.	ASHRULINA AMIYA GAYEN
IA NO: CAN/1/2024			
		GROUP - V	
13	MAT/741/2025 (TOP)	MD MUKHTAR KHAN VS STATE OF WEST BENGAL AND ORS.	SHETPARNA RAY
IA NO: CAN/1/2025			
14	MAT/1170/2025 (TOP)	ASHIS KR DUTTA VS THE HOOGHLY CHINSURAH MUNICIPALITY AND ORS	NIRMALYA DUTTA
IA NO: CAN/1/2025			
15	MAT/1181/2025 (TOP)	RAJIB HAZRA AND ANR VS THE STATE OF WEST BENGAL AND ORS	PRIYAKSHI BANERJEE
IA NO: CAN/1/2025, CAN/2/2025			
16	MAT/1333/2025 (TOP)	SUKUMAR NABIK AND ANR VS RANJIT MAJHI @ RANJIT DAS AND ORS	SHETPARNA RAY
IA NO: CAN/1/2025			
17	MAT/1576/2025 (TOP)	SURENDRA KUMAR JAISWAL VS UNION FARMERS SERVICE CO OPERATIVE SOCIETY LTD AND ORS	SAPTAMITA PRAMANICK
IA NO: CAN/1/2025			
18	MAT/1586/2025 (TOP)	LIONS ORTHOPAEDIC HOSPITAL AND RESEARCH CENTRE VS PRAVIN MURARKA AND ORS	SHAMBHU MAHATO
IA NO: CAN/1/2025, CAN/2/2025			
19	MAT/2216/2017	BALARAM NASKAR & ORS VS STATE OF WEST BENGAL & ORS	ABHIJIT BORAL
IA NO: CAN/1/2018(Old No:CAN/1783/2018), CAN/2/2021			
20	MAT/438/2024	SRI KALYAN GHOSH VS HOWRAH ZILLA PARISHAD AND ORS.	Supratick Syamal

wt21	MAT/439/2024	SRI KALYAN GHOSH **VS** HOWRAH ZILLA PARISHAD AND ORS.	SUPRATICK SYAMAL
22	FMA/884/2024	SUBHAS BANERJEE AND ORS VS STATE OF WEST BENGAL AND ORS.	DEBAJYOTI MANDAL
IA NO: CAN/1/2024			
23	MAT/1165/2024	DIPALI DEY VS BISWAJIT KUNDU AND ANR	S.K. GANGULY
IA NO: CAN/1/2024, CAN/2/2025			
24	MAT/1631/2024	MADHUMITA CHAKRABORTY AND ORS VS BOARD OF COUNCILLORS OF DHULIYAN MUNICIPALITY AND ORS	SYED ALI AFZAL
IA NO: CAN/1/2024, CAN/2/2024			
25	MAT/1768/2024	RITA MANNA AND ORS VS THE WEST BENGAL VALUATION BOARD AND ORS	TANMOY KHAN
IA NO: CAN/1/2024			
26	MAT/2358/2024 (LAST CHANCE)	DR. SUJOY BISWAS VS STATE OF WEST BENGAL AND ORS.	KAUSTAV SEAL
IA NO: CAN/1/2025			
27	FMA/20/2025	TAPAS KR SHIT AND ANR VS STATE OF WEST BENGAL AND ORS.	ANKANA SARKAR
IA NO: CAN/1/2025			
28	MAT/138/2025	AVIK BANERJEE VS STATE OF WEST BENGAL AND ORS	SOUNAK MANDAL
IA NO: CAN/2/2025			
wt29	COT/39/2025	GAUTAM SAHA **VS** AVIK BANERJEE AND ORS	SUBHAJIT ROY
30	MAT/175/2025	M/S. GEE DEE UDYOG REPD BY ARUN SARAF VS THE WEST BENGAL STATE HANDICRAFTS CO-OPERATIVE SOCIETY LIMITED AND ORS.	MAHIMA MUKHERJEE
IA NO: CAN/1/2025			
31	FMA/391/2025 (2 PBS) (LAST CHANCE)	PRINCIPAL SECRETARY, URBAN DEVELOPMENT AND MUNICIPAL AFFAIRS DEPARTMENT AND ORS. VS Debasish Gangopadhyay And Others	SUMAN SINGH
IA NO: CAN/1/2024			
32	MAT/444/2025	RAJNARAYAN BAUL AND ORS VS STATE OF WEST BENGAL AND ORS.	GULSANWARA PERVIN
IA NO: CAN/1/2025, CAN/2/2025			
wt33	FMA/623/2025	RAMANAND YADAV AND ORS **VS** STATE OF WEST BENGAL AND ORS.	AVISHEK GUHA
IA NO: CAN/1/2025			
IA NO: CAN/1/2025			
34	MAT/446/2025	MD ASIQUE VS STATE OF WEST BENGAL AND ORS.	SAMRAT CHAKRABORTY
IA NO: CAN/1/2025, CAN/2/2025			
35	MAT/447/2025	ROZI BEGUM VS STATE OF WEST BENGAL AND ORS.	MONIRUZZAMAN
IA NO: CAN/1/2025			
36	MAT/454/2025 (LAST CHANCE)	MALAY ROY VS STATE OF WEST BENGAL AND ORS.	ATREYA CHAKRABORTY
IA NO: CAN/1/2025, CAN/2/2025			

37	FMA/493/2025	SAMAR KUMAR SINGH VS STATE OF WEST BENGAL AND ORS.	NIRMALYA RAY
38	FMA/535/2025	GOPA BANERJEE AND ANR VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA PAL
IA NO: CAN/1/2025			
39	MAT/602/2025	SURENDAR KANU VS MADAN KANU AND ORS	DEV KUMAR SHARMA
IA NO: CAN/2/2025			
40	MAT/627/2025	THE K M C AND ANR VS M/S BAJORIA HOLDINGS PVT LTD AND ANR	MANISHA NATH
IA NO: CAN/1/2025			
41	FMA/646/2025	CHAMPDANI MUNICIPALITY AND ANR VS SURENDRA PRASAD AND ANR	DHIMAN BANERJEE
IA NO: CAN/1/2025			
42	FMA/651/2025	SUBHANKAR CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	SANJIB SETH
IA NO: CAN/1/2025			
43	MAT/698/2025	MD. ASHADUL HAQUE VS STATE OF WEST BENGAL AND ORS.	FARHIN MUSTAQUE
IA NO: CAN/1/2025, CAN/2/2025			
44	MAT/702/2025	TARUN KUMAR DAS AND ANR VS THE MUNICIPAL COMMISSIONER KOLKATA MUNICIPAL CORPORATION AND ORS	SHANKHA SHUBHRA MUKHERJEE
IA NO: CAN/1/2025, CAN/2/2025			
45	FMA/722/2025 (LAST CHANCE)	RAJAT BAGCHI VS THE CHAIRMAN RAJPUR SONARPUR MUNICIPALITY AND ORS	SYED ARIF AHMED
IA NO: CAN/1/2025			
46	MAT/802/2025 (LAST CHANCE)	AMIYO GURIA VS STATE OF WEST BENGAL AND ORS.	SYED ARIF AHMED
IA NO: CAN/1/2025, CAN/2/2025			
47	MAT/887/2025	SUSOBHAN DAS AND ORS VS DIPANKAR DASGUPTA AND ORS	SIDDHARTHA GHOSH
IA NO: CAN/1/2025, CAN/2/2025, CAN/3/2025			
48	FMA/905/2025 (2 PBS)	RAM EDIFICE PVT LTD VS NIRUPAM LAHA AND ORS	ANJU MANOT
IA NO: CAN/1/2024			
49	MAT/907/2025	CHITRA DATTA VS BIDHANNAGAR MUNICIPAL CORPORATION AND ORS	SANJIB BANDYOPADHYAY
IA NO: CAN/1/2025, CAN/2/2025			
50	MAT/927/2025	SAUMEN MONDAL AND ANR VS STATE OF WEST BENGAL AND ORS.	PARTHA SARKAR
IA NO: CAN/1/2025			
51	MAT/937/2025	ANANDA GOPAL SAHA VS STATE OF WEST BENGAL AND ORS.	DILIP KR MAITI
IA NO: CAN/1/2025			
52	MAT/947/2025	TAPAS KR CHOWDHURY VS STATE OF WEST BENGAL AND ORS.	ATREYA CHAKRABORTY
IA NO: CAN/1/2025, CAN/2/2025			

53	MAT/952/2025	ARATI DAS MAJUMDAR VS AMAN KR GUPTA AND ORS	SOUNAK MUKHERJEE
IA NO: CAN/1/2025			
54	MAT/959/2025	CALCUTTA STATE TRANSPORT CORPORATION EMPLOYEES COOPERATIVE CREDIT SOCIETY LTD VS STATE OF WEST BENGAL AND ORS.	FARHIN MUSTAQUE
IA NO: CAN/1/2025, CAN/2/2025			
55	MAT/1000/2025	RUPALI MONDAL VS STATE OF WEST BENGAL AND ORS.	MUKTESWAR MAITY
IA NO: CAN/1/2025, CAN/2/2025			
56	FMA/1037/2025	SRIMANTA BODHAK AND ORS VS AMIYA KUMAR RAKSHIT AND ORS	BIRENDRA NATH MANNA
IA NO: CAN/1/2025			
57	MAT/1062/2025	SHAMBHU LAL YADAV VS K M C AND ORS	PRIYANKA DAS
IA NO: CAN/1/2025, CAN/2/2025			
58	MAT/1082/2025	SUSANTA HALDER VS K M C AND ORS	SWAPAN CHAKRABORTY
IA NO: CAN/1/2025, CAN/2/2025			
59	MAT/1089/2025	SANATAN HALDER VS K M C AND ORS	SWAPAN CHAKRABORTY
IA NO: CAN/1/2025, CAN/2/2025			
60	FMA/1094/2025	PARESH NATH SAHA VS STATE OF WEST BENGAL AND ORS.	DIPAYAN KUNDU
IA NO: CAN/1/2025			
61	MAT/1097/2025	OINDRILA APARTMENT FLAT OWNERS ASSOCIATION AND ORS VS SOUTH DUMDUM MUNICIPALITY AND ORS	SALONI BHATTACHARYA
IA NO: CAN/1/2025, CAN/2/2025			
62	MAT/1098/2025	VIRENDRA KUMAR GUPTA VS KOLKATA MUNICIPAL CORPORATION AND ORS.	SWAPAN CHAKRABORTY
IA NO: CAN/1/2025, CAN/2/2025			
63	MAT/1158/2025	BHULUNUDDIN FARAZI AND ORS VS STATE OF WEST BENGAL AND ORS.	FARHIN MUSTAQUE
IA NO: CAN/1/2025			
64	FMA/1174/2025	JHARNA RATH VS STATE OF WEST BENGAL AND ORS.	SNEHASIS JANA
IA NO: CAN/1/2025			
65	MAT/1191/2025	GORA CHAND SADHUKHAN VS M/S JOY KALI OIL MILL AND CO AND ORS	ISHITA KUNDU
IA NO: CAN/1/2025, CAN/2/2025, CAN/3/2025, CAN/4/2025			
66	MAT/1228/2025	SUKDEB MONDAL VS RANADIP SADHUKHAN AND ORS	SAYAN MUKHERJEE
IA NO: CAN/1/2025, CAN/2/2025, CAN/3/2025			
67	MAT/1241/2025	PRAVAS MALLIK AND ORS VS REGISTRAR CO OPERATIVE SOCIETIES AND ORS	SANCHAYITA DE
IA NO: CAN/1/2025, CAN/2/2025			
68	FMA/1272/2025	ANANDA SARKAR AND ORS VS STATE OF WEST BENGAL AND ORS.	PARASHAR BAIDYA
IA NO: CAN/1/2025			

69	MAT/1285/2025	SRUTI MISHRA AND ORS VS STATE OF WEST BENGAL AND ORS.	RAJIB KR ACHARYYA	
IA NO: CAN/1/2025				
70	MAT/1371/2025	BINAY CHANDRA JHA @ BINOY CHANDRA JHA VS HOWRAH MUNICIPAL CORPORATION AND OTHERS	ABHIJIT MONDAL	
IA NO: CAN/1/2025				
71	MAT/1374/2025	SHYAMAL KR SINGHA AND ORS VS REGISTRAR COOPERATIVE SOCIETIES W B AND ORS	MRINMOY MOHAN BARAT	
IA NO: CAN/1/2025				
72	MAT/1381/2025	JINIA PARVIN VS STATE OF WEST BENGAL AND ORS.	MASOOQ RAHMAN	
IA NO: CAN/1/2025				
73	MAT/1382/2025	SAKIR MONDAL @ MANDAL VS STATE OF WEST BENGAL AND ORS.	MASOOQ RAHAMAN	
IA NO: CAN/1/2025				
74	MAT/1383/2025	MUKTAR HOSSAIN VS STATE OF WEST BENGAL AND ORS.	MASOOQ RAHMAN	
IA NO: CAN/1/2025				
75	MAT/1396/2025	SAPTAMI MONDAL AND ORS VS STATE OF WEST BENGAL AND ORS.	MASOOQ RAHMAN	
IA NO: CAN/1/2025				
76	MAT/1558/2025	KAMAL KRISHNA PANDIT AND ORS. VS THE SECRETARY, MINISTRY OF PANCHAYAT DEPARTMENT AND ORS.	SATABDI DAS	
IA NO: CAN/1/2025				
77	MAT/1579/2025	MD SERAJUDDIN ANSARI AND ANR VS STATE OF WEST BENGAL AND ORS.	RAJDATTA CHATTOPADHYAY	
		PART HEARD MATTERS		
78	CRA/690/2015 (2 PBS + 5TCR) (23.09.2025)	DAMAN KUIRY & ANR VS STATE OF WEST BENGAL	R CHAKRABARTI	
IA NO: CRAN/2/2017(Old No:CRAN/4515/2017)				
79	MAT/1175/2022 (24.09.2025)	WBSEDCL VS SUKANTA KR. SINGHA AND ANR.	RITUPARNA MAITRA	
IA NO: CAN/1/2022, CAN/2/2022				
80	MAT/1671/2022 (24.09.2025)	WBSEDCL AND ORS VS MOUMITA GHOSH	RITUPARNA MAITRA	
IA NO: CAN/1/2022				
		APPLICATION		
81	MAT/2018/2024	ASHOK CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	SABAB UDDIN LASKAR	
IA NO: CAN/2/2025				
		BAIL IN CONNECTION WITH APPEAL		
82	CRA/203/2015 (2PBS+5TCR)	SUDARSAN MANDAL VS STATE OF WEST BENGAL	PARVEJ ANAM	
wt83	CRA/220/2015	BIJOY MONDAL & ORS **VS** STATE OF WEST BENGAL	K M RAHMAN	
84	CRA/635/2016 (23.09.2025) (2 PBS+4 TCR)	DIPAK BARMAN VS STATE OF WEST BENGAL	SUBIR DEBNATH	BINOY KUMAR PANDA, PUSHPITA SAHA
IA NO: CRAN/3/2025				

85	CRA/486/2017	ASHOK KHANDA@KATIHARO@KATI VS STATE OF WEST BENGAL	AINDRILA DE	
IA NO: CRAN/2/2025				
wt86	CRA/496/2017	BISWAJIT GHOSH @ PROBHANSHU GHOSH @ HABU **VS** STATE OF WEST BENGAL		SAIBAL BAPULI/BIBASWAN BHATTACHARYA
87	CRA/716/2017	MS SAMIRUDDIN@SURAJIT ROY VS STATE OF WEST BENGAL	DEBASISH MUKHOPADHYAY	
IA NO: CRAN/3/2024				
88	CRA/116/2018	AKHIL MALI VS STATE OF WEST BENGAL	AVINABA PATRA	
IA NO: CRAN/1/2018(Old No:CRAN/931/2018), CRAN/2/2022				
89	CRA/456/2018 (2PBS+4TCR)	MD SABIR & ANR VS STATE OF WEST BENGAL	M AMIN	DEBASISH ROY, BIDYUT KUMAR ROY, MUJIBAR ALI NASKAR
IA NO: CRAN/2/2024				
90	CRA/597/2018 (4TCR+2PBS)	SUSANTA GHOSH & ANR VS STATE OF WEST BENGAL	B MANNA	AMITA GAUR / SHAREQUL HAQUE
IA NO: CRAN/1/2019(Old No:CRAN/413/2019)				
wt91	CRA/516/2018	SUSANTA GHOSH & ORS **VS** STATE OF WEST BENGAL	MD H ALI	DEBASISH ROY, RUDRADIPTA NANDY, SANJANA SAHA
92	CRA/690/2018 [2 PB + 4 TCR]	AVIJIT GHOSH & ORS VS STATE OF WEST BENGAL	BISWAJIT MANNA	ANASUYA SINHA, SNIGDHA SAHA
IA NO: CRAN/2/2020(Old No:CRAN/296/2020), CRAN/3/2021, CRAN/4/2024				
		CRIMINAL APPEAL HEARING		
93	CRA/704/2016 (TOP) (4 TCR+ 2PBS)	MEKAIL MONDAL & ORS. VS STATE OF WEST BENGAL	ARNAB SINHA	
IA NO: CRAN/3/2025				
94	CRA/246/2017 (TOP) (2PB+5TCR)	MANSURA BAGUM VS STATE OF WEST BENGAL	KAZI SAFIULLAH	SANJAY BANERJEE, NANDINI CHATTERJEE
95	CRA/219/2018 (TOP) (5TCR+2PB)	SAJAL KANTI ROY @ SUBRATA ROY @ SUBHO & ANR VS STATE OF WEST BENGAL	T CHOWDHURY	MADHUSUDAN SUR / MONORANJAN MAHATO
IA NO: CRAN/2/2019(Old No:CRAN/4653/2019)				
96	CRA/696/2017 (TOP) (2PB+5TCR)	TAIMUR SK & ORS VS STATE OF WEST BENGAL	PUJA GOSWAMI	
IA NO: CRAN/6/2025				
97	CRA/70/1996 (5 TCR)	DASARATHI BOURI & ORS VS THE STATE OF WEST BENGAL	MR.A.JANA	JR.GOVT.ADV.
98	CRA/425/2014 (2PB+4TCR)	PRASENJIT MONDAL @ SONAI & ORS VS STATE OF WEST BENGAL	A GAGNULY	RANA MUKHERJEE, SUJATA DAS
IA NO: CRAN/4/2025				
99	CRA/517/2015	NAYAN SINGH SARDAR & ORS VS STATE OF WEST BENGAL	A MUKHERJEE	
IA NO: CRAN/2/2018(Old No:CRAN/135/2018), CRAN/3/2021				
100	CRA/600/2015 (2PBS+4TCR)	MOLOY BISWAS VS STATE OF WEST BENGAL	DEBANGAN BHATTACHARJEE	NARAYAN PRASAD AGARWALA / ARINDAM SEN
101	CRA/130/2016 (5 TCR+ 2PBS)	SK. MORSED ALI & ORS. VS STATE OF WEST BENGAL	MOYUKH MUKHERJEE	NEGUIVE AHMED / AMITA GAUR
IA NO: CRAN/5/2020(Old No:CRAN/687/2020), CRAN/6/2021				

102	CRA/352/2016 (PT I+ II + OS+2PBS+4TCR)	SONUKA KHATUN@SANAKA KHATOON@SANOKA KHATOON @BIBI VS STATE OF WEST BENGAL	SUMAN DE	
103	CRA/589/2016 (2PB+5TCR)	SAMBHU SARDAR & ANR VS STATE OF WEST BENGAL	KAMAL KRISHNA GUHA	SAIBAL BAPULI / BIBASWAN BHATTACHARJEE
104	CRA/607/2016 (5TCR+2PB)	TAPAS DAS KABIRAJ & ORS. VS STATE OF WEST BENGAL	RAFIKUL ISLAM SARDAR	
IA NO: CRAN/2/2020(Old No:CRAN/1109/2020)				
105	CRA/79/2017 PI+PII+2ND JC+2PB+5TCR	ABDUL RAJJAK & ORS VS STATE OF WEST BENGAL	A ROY	SREYASHI BISWAS, PUJA GOSWAMI
106	CRA/169/2017 (2PB+4TCR)	INSAN SHA & ORS VS STATE OF WEST BENGAL	S BANERJEE	BENOY PANDA/ PUSHPITA SAHA
107	CRA/270/2017 (2PB+3TCR)	MD NASIM VS STATE OF WEST BENGAL	ANAND KESHARI	SARYATI DUTTA,SOURATH NANDY
IA NO: CRAN/1/2017(Old No:CRAN/3959/2017)				
108	CRA/500/2017 (4 TCR+ 8PBS)	SANAT GHOSH & ANR VS STATE OF WEST BENGAL	A SHAKTAWAT	
wt109	CRA/543/2017	LANKESHWAR GHOSH @ NANDAN & ORS **VS** STATE OF WEST BENGAL	D BASU	
wt110	CRA/603/2017	BASUDEB GHOSH & ANR **VS** STATE OF WEST BENGAL	PRABIR MAJUMDER	
wt111	CRA/643/2017	JOYDEB GHOSH & ORS **VS** STATE OF WEST BENGAL	A ISLAM	
112	CRA/577/2017 (2PB+5TCR)	SK JAHANGIR VS STATE OF WEST BENGAL AND ANR	A K SAMANTA	PARTHA PRATIM DAS/MANASI ROY
113	CRA/669/2017 PT I+2ND JC+ PT II+4TCR+2PB	SWAPAN KUMAR PRAMANICK VS SAMIR DAS AND ORS.	VIJAY VERMA	SUDIP GHOSH / APURBA DUTTA
114	CRA/680/2017 (2PB+4TCR)	BAPAN DAS & ANR. VS STATE OF WEST BENGAL	SOUMENDRA KR. GHOSH	
IA NO: CRAN/3/2021				
115	CRA/743/2017 (2PBS+4TCR)	MD TASLIM VS STATE OF WEST BENGAL	AYAN MUKHERJEE	
IA NO: CRAN/2/2025				
wt116	CRA/48/2018	SK RASHID **VS** STATE OF WEST BENGAL	S SARKAR	
117	CRA/9/2018 (2PB+4TCR)	BABI SK. @ PAPAI SK. VS STATE OF WEST BENGAL	DEBAPRIYA SAMANTA	Z N KHAN / MD KUTUB
118	CRA/129/2018 (4 TCR+ 2PBS)	KUSH BISWAS & ANR VS STATE OF WEST BENGAL	MOYUKH MUKHERJEE	
wt119	CRA/137/2018	MONGOL JOARDAR & ORS **VS** STATE OF WEST BENGAL	PRABIR MAJUMDAR	AMITA GAUR / SAPTARSHI CHAKRABORTY
IA NO: CRAN/3/2021, CRAN/4/2025				
IA NO: CRAN/3/2021, CRAN/4/2025				
wt120	CRA/192/2018	DURJOY BISWAS **VS** STATE OF WEST BENGAL	ATIS KUMAR BISWAS	ANAND KESHRI, DIKHA GHOSH
121	CRA/146/2018 4 TCR+4PBS	SUJIT NASKAR@SUJIT KUMAR NASKAR VS STATE OF WEST BENGAL	UDAY SANKAR CHATTOPADHYAY	DEBASISH ROY, SREYASHI BISWAS, SARYATI DUTTA
IA NO: CRAN/2/2021				

wt122	CRA/708/2018	SUBHAS NASKAR **VS** STATE OF WEST BENGAL & ORS.	UDAY SANKAR CHATTOPADHYAY	
IA NO: CRAN/1/2019(Old No:CRAN/317/2019)				
IA NO: CRAN/1/2019(Old No:CRAN/317/2019)				
123	CRA/361/2018 (PI+PII+OS+2ND JC+2PBS+5TCR)	JAKIR ALI MOLLA VS SIRAJ ALI MOLLA AND ORS.	BHUSHAN JAIN	RUDRADIPTA NANDY / SONALI DAS
124	CRA/417/2018 (2PB+4TCR)	ALAMGIR SK & ANR. VS STATE OF WEST BENGAL	MD. KUTUBUDDIN	SAIBAL BAPULI / BIBASWAN BHATTACHARJEE
125	CRA/418/2018 PI+PII+2PB+2ND JC+TCR	SUNIL MONDAL & ORS VS STATE OF WEST BENGAL	S CHATTERJEE	
IA NO: CRAN/2/2019(Old No:CRAN/1313/2019)				
126	CRA/527/2018 (PI+PII+2PB+4LCR+ TRANS)	ARNAB BISWAS VS STATE OF WEST BENGAL	SOUBHIK MITTER	
wt127	CRA/525/2018	JAYANTI BISWAS **VS** STATE OF WEST BENGAL	M MUKHERJEE	NEGUIVE AHMED / AYANTIKA ROY
IA NO: CRAN/2/2022				
IA NO: CRAN/2/2022				
128	CRA/550/2018 (2PB+5TCR)	BAPI GHOSH VS STATE OF WEST BENGAL	RITESH PAL	
IA NO: CRAN/2/2019(Old No:CRAN/4989/2019)				
129	CRA/613/2018 (PI+2ND J/C+II+2PB+ 5TCR)	KALIMUDDIN VS STATE OF WEST BENGAL	KAUSHIK CHAUDHURY	
IA NO: CRAN/1/2019(Old No:CRAN/440/2019), CRAN/3/2021				

CRIMINAL APPEAL HEARING 1

130	CRA/228/2006	BIMAL NANDY VS STATE	BIPLAB ROY	
131	CRA/466/2010	DHIRAJ THAKURI VS STATE OF WEST BENGAL	LEENA SENGUPTA	
IA NO: CRAN/1/2025				
132	CRA/123/2011 (2PB+4TCR)	HARADHAN PRAMANIK@HARU & ORS VS STATE OF WEST BENGAL	SAIBAL MONDAL	
IA NO: CRAN/1/2011(Old No:CRAN/1576/2011)				
133	CRA/480/2012 (2PB+4TCR)	AIMUDDIN SHEIKH & ANR VS STATE OF WEST BENGAL	MD HAFIZ ALI	
134	CRA/513/2014 (2PB+5TCR)	MANASHI DEY VS STATE OF WEST BENGAL	H MUKHERJEE	RANABIR ROYCHOWDHURY
IA NO: CRAN/3/2019(Old No:CRAN/3666/2019)				
135	CRA/707/2014 (2PB+4TCR)	GOBINDA BAIRAGI VS STATE OF WEST BENGAL	L MOITRA	ZAREEN NASIMA KHAN, NANDINI CHATTERJEE
IA NO: CRAN/2/2025				
136	CRA/225/2015 (2PBS+4TCR)	AMARESH DAS VS STATE OF WEST BENGAL		
137	CRA/10/2016 (2PB+5TCR)	SK. ISRAEL @ SK. ISRAIL VS STATE OF WEST BENGAL	SANJIB KUMAR DAN	RANA MUKHERJEE / ARIJIT GANGULY
IA NO: CRAN/2/2021				
138	CRA/50/2016 (2PB+4TCR)	NILRATAN BAGCHI VS STATE OF WEST BENGAL	APALAK BASU	
IA NO: CRAN/1/2016(Old No:CRAN/347/2016)				

139	CRA/95/2016 (2PB+4TCR)	UTTAM BERA VS STATE OF WEST BENGAL	DEBASHIS DAS	
IA NO: CRAN/2/2016(Old No:CRAN/2505/2016), CRAN/3/2023				
140	CRA/192/2016 (2PBS+3TCR)	JINNA SK. @ TUSAR SK. VS STATE OF WEST BENGAL	SANJIDA SULTANA	
IA NO: CRAN/1/2016(Old No:CRAN/1074/2016)				
141	CRA/262/2016	SHRI SANKAR SHAW VS STATE OF WEST BENGAL	K BHADRA	ANASUYA SINHA, SHAILA AFRIN
IA NO: CRAN/3/2020(Old No:CRAN/1774/2020), CRAN/5/2025				
142	CRA/501/2016 (2PBS+4TCR)	DWIJEN MONDAL & ANR VS STATE OF WEST BENGAL	D. BHATTACHARJEE	
143	CRA/532/2016 (2PB+4TCR)	UDAY SENGUPTA @ APPU VS STATE OF WEST BENGAL	SITAL SAMANTA	
IA NO: CRAN/3/2021				
144	CRA/163/2017 (2PB+5TCR)	ACHINTYA GHOSH @ BAPI & ORS VS STATE OF WEST BENGAL	K GANGULY	SUMAN DE,DEBARSHEE BRAHMA
IA NO: CRAN/3/2021, CRAN/4/2021				
145	CRA/165/2017	KRISHNA @ KESTO @ KESHTA DUTTA VS STATE OF WEST BENGAL AND ORS	D BANERJEE	NEGUIBE AHMED/ TRINA MITRA
146	CRA/438/2017 (2PB+3TCR)	ASIT BARAN JANA VS STATE OF WEST BENGAL	PUJA GOSWAMI	SUDIP GHOSH / BITASOK BANERJEE
147	CRA/410/2018 (2PB+5TCR)	SAMIR BHUINA VS STATE OF WEST BENGAL	DEBASIS SUR	SAIBAL BAPULI / BIBASWAN BHATTACHARJEE
148	CRA/710/2018 (2PB+4TCR)	UDAY CHAND MONDAL VS STATE OF WEST BENGAL	KRIPASINDHU PANJA	NEGUIVE AHAMED, AMITA GAUR
149	CRA/719/2018	JABRATUN KHATOON VS STATE OF WEST BENGAL	PABITRA TALUKDAR	
IA NO: CRAN/2/2024, CRAN/3/2024				

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 10

First Floor

Main Building

DIVISION BENCH (DB - IX)

AT 10:30 AM

HON'BLE JUSTICE SABYASACHI BHATTACHARYYA
HON'BLE JUSTICE UDAY KUMAR

FROM 7TH AUGUST, 2025 - APPEAL FROM ORDER RELATING TO LAND (GROUP-I) INCLUDING APPLICATIONS CONNECTED THERETO;

MATTERS RELATING TO THE LAND REVENUE TRIBUNAL UNDER ARTICLES 323A AND 323B OF THE CONSTITUTION OF INDIA INCLUDING APPLICATIONS CONNECTED THERETO;

APPEAL FROM ORDER RELATING TO REGULATION OF INDUSTRIES & ESSENTIAL COMMODITIES & VARIOUS CENTRAL ORDERS (GROUP-VIII) INCLUDING APPLICATIONS CONNECTED THERETO;

MATRIMONIAL & FAMILY COURT APPEALS & MATTERS RELATING TO GUARDIANSHIP INCLUDING APPLICATIONS CONNECTED THERETO;

ADMISSION AND HEARING OF MATTERS UNDER SECTION 82 OF THE EMPLOYEES' STATE INSURANCE ACT, 1948;

MATTERS UNDER SECTION 27 OF THE ELECTRICITY REGULATORY COMMISSION ACT, 1998 INCLUDING APPLICATIONS CONNECTED THERETO;

APPEAL UNDER SECTION 76 OF THE FOOD SAFETY AND STANDARDS ACT, 2006 AND APPLICATIONS CONNECTED THERETO;

NOTE: 1 EVERY WEDNESDAY THIS LIST WILL BE TAKEN UP AS AND WHEN THE ORIGINAL SIDE LIST IS EXHAUSTED OR FROM 2:00 P.M. WHICHEVER IS EARLIER.

NOTE: 2 ON EVERY FRIDAY THIS DIVISION BENCH WILL NOT SIT AND THEIR LORDSHIPS WILL SIT SINGLY AND TAKE UP THEIR RESPECTIVE SINGLE BENCH DETERMINATIONS.

NOTE: 3 EVERY TUESDAY "ASSIGNED MATTERS" WILL BE TAKEN UP AFTER "APPLICATION"

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/99372428359?pwd=LR01d0odtQe6pgOQa6REO66IFqP9Th.1

TO BE MENTIONED

1	FA/41/2025 (PT- I + OB + 2 PB+4 TCR+ 2ND J.COPY)	PRAGATI PAUL SHARMA VS HIMADRI SEKHAR PAUL	SHEBATEE DUTTA

NEW MOTION

2	WPLRT/110/2025	THE STATE OF WEST BENGAL AND ORS VS CHANDI CHARAN SINGHA ROY	ASHMITA CHAKRABORTY
3	WPLRT/146/2025	MD. MUZIBAR RAHAMAN LASKAR AND ORS. VS STATE OF WEST BENGAL AND ORS.	SHYAMA PRASAD PURKAIT
4	WPLRT/153/2025	GOPAL CHANDRA SARDAR AND ANR. VS STATE OF WEST BENGAL AND ORS.	DEBASHIS SARKAR
5	WPLRT/155/2025	JOGESH CHANDRA SAHA VS THE STATE OF WEST BENGAL AND ORS.	DEBASIS SUR
6	WPLRT/156/2025	HARADHAN PUITANDY AND ORS. VS STATE OF WEST BENGAL AND ORS.	SUBHAJIT BARMAN

APPLICATION

7	FA/34/2017 [PT II + 4 files TCR+2 PB]	MRS SHARMILA GUPTA VS DR SANJAY GUPTA	TANIMA BISAS
IA NO: CAN/4/2024, CAN/5/2025, CAN/6/2025			
8	WPLRT/46/2019	FATEMA BIBI & ANR VS STATE OF WEST BENGAL & ORS	BHASKAR CHANDRA MANNA
IA NO: CAN/1/2024			
9	RVW/381/2024	NAZEMUL HAQUE @ NAYARRML HAQIIE SINCE DECEASED HIS LEGAL HEIRS NOORJAHAN AND ORS VS SABUNNESSA BIBI AND ORS	PARTHA CHAKRABORTY
in	SA/90/2018	NAZEMUL HAQUE & ANR **VS** SABUNNESSA BIBI & ORS	ALOKE CHATTERJEE
IA NO: CAN/5/2021			
IA NO: CAN/5/2021			
10	FAT/259/2025 (Defective- out of time)	PRIYAM MALIK NEE JATUA VS BIPLAB MALIK	ANIRBAN SAHA RAY
IA NO: CAN/1/2025, CAN/2/2025			
11	FAT/369/2025 (Defective- out of time)	MOUSUMI HAJRA NEE SABUI VS MANASIJ HAJRA	MITA GHOSH DAS
IA NO: CAN/1/2025			
12	FMA/683/2025 (2 PBS)	GOUTAM PAUL ALIAS GOUTAM KUMAR PAUL AND ANR VS SUKANTA PAUL	SUBHARTHI BHATTACHARYA
IA NO: CAN/3/2025			
13	MAT/1360/2025	FIROJA PARVIN VS STATE OF WEST BENGAL AND ORS.	SOURAV ROY
IA NO: CAN/1/2025			
14	FMA/1478/2025 (D)	MOUMITA ROY ADHIKARY VS PANKAJ ROY	SATYAM MUKHERJEE
IA NO: CAN/1/2025			
15	MAT/1594/2025	NEERAJ KUMAR VS THE UNION OF INDIA AND ORS.	ABHRATANU SARKAR
IA NO: CAN/1/2025, CAN/2/2025			
16	MAT/1596/2025	DINABANDHU DAS BAIRAGYA VS THE STATE OF WEST BENGAL AND ORS.	PAMPA DEY (DHABAL)
IA NO: CAN/1/2025			
		CONTEMPT APPLICATION	
17	CPAN/1317/2025	EXIDE INDUSTRIES LTD VS UNMESH V M	ASHIS KUMAR MUKHERJEE
in	FMA/1122/2025	EXIDE INDUSTRIES LTD **VS** UNMESH V M	ASHIS KR MUKHERJEE
18	CPAN/1525/2025	SUDEEP CHITLANGIA VS KANCHAN JYOTI RAO AND ORS.	CHUNKY AGARWAL
in	FMAT/208/2025	SUDEEP CHITLANGIA **VS** KANCHAN JYOTI RAO AND ORS	AMIT KR NAG
		PART HEARD MATTERS	
19	FA/174/2010 [4 TCR + 2 PB] (Assigned)	MOHANLAL CHAKRABORTY & ORS VS SRI SRI ISWARI SIDDHESWARI KALIMATA THAKURANI & ORS.	SUBHAJIT CHAKRABORTY
20	FMA/939/2012 (6 +6 PBS)	THE ORISSA MINERALS DEVELOPMENT CO. LTD VS JAI BALAJI INDUSTRIES LTD.	KAMAL KRISHNA CHATTOPADHYAY

wt21	FMA/941/2012	THE ORISSA MINERALS DEVELOPMENT CO. LTD. **VS** JAI BALAJI INDUSTRIES LTD	KAMAL KUMAR CHATTOPADHYAY
22	WPLRT/84/2024	UTTAR DINAJPUR CENTRAL FISHERMENS COOPERATIVE SOCIETY LTD. AND ANR VS THE STATE OF WEST BENGAL AND ORS.	GOUTAM KUMAR THAKUR
23	FMAT/189/2024 (10 PBS)	EDIBLE PRODUCTS INDIA LTD. VS SHALIMAR CHEMICAL WORKS PVT LTD	ATISH GHOSH
IA NO: CAN/2/2024, CAN/3/2024			
24	FMA/1329/2024	M/S KULTALI FOOD MARKETING PVT. LTD. VS SHYAMA SELF HELP GROUP AND ORS	NIBEDITA PAL
IA NO: CAN/1/2024			
wt25	COT/75/2024	M/S. KULTALI FOOD MARKETING PVT. LTD. **VS** SHYAMA SELF HELP GROUP AND ORS	NEIL BASU
26	MAT/1407/2024	W. B. HOUSING INFRASTRUCTURE DEVELOPMENT CORPORATION VS AEROHEIGHT APART. CONSULTANTS PVT LTD AND ORS	SANDIP DASGUPTA
IA NO: CAN/1/2024			
27	MAT/137/2025	THE STATE OF WEST BENGAL AND ORS VS ABHIJIT GHOSH AND ORS	Himangshu Ghosh
IA NO: CAN/2/2025			
28	MAT/835/2025	STATE OF WEST BENGAL AND ORS VS KANDI SRIJANI	Tapas Kumar Dey
IA NO: CAN/2/2025			
29	MAT/1304/2025	DILIP MONDAL VS STATE OF WEST BENGAL AND ORS.	MONAJIT CHAKRABORTI
IA NO: CAN/2/2025			
30	MAT/1335/2025	RAJA BASU AND ORS VS UNION OF INDIA AND ORS.	ARGHYA KAMAL DAS
IA NO: CAN/1/2025			
31	FMA/1360/2025	M/S SUKRITI PEBBLES VS STATE OF WEST BENGAL AND ORS.	SYED WASIM FARUQUE
IA NO: CAN/1/2025			
32	MAT/1592/2025	BELDANGA -II PANCHAYAT SAMITY AND ANR. VS STATE OF WEST BENGAL AND ORS.	SUBHANKAR DAS
IA NO: CAN/1/2025			

TRIBUNAL HEARING

33	WPLRT/655/2003	SHYAMAL KUMAR CHATTERJEE & ORS. VS STATE OF W.B.	ARNAB ROY
34	WPLRT/133/2013	PRODEEP CHATTERJEE & ORS VS STATE OF WEST BENGAL & ORS	SANTIMAY BHATTACHARYYA
35	WPLRT/206/2013	PRODEEP CHATTERJEE @ PRADIP CHATTERJEE & ORS VS STATE OFW B & ORS	SANTIMOY BHATTACHARYA
36	WPLRT/79/2017 (12 P.Bs)	M/S. LARICA ESTATE LIMITED & ANR VS STATE OF WEST BENGAL & ORS	SOUMEN GHOSH
37	WPLRT/116/2022 (10 P.B.)	ELECTROSTEEL CASTINGS LTD AND ANR VS STATE OF WEST BENGAL AND ORS.	NIKUNJ BERLIA
38	WPLRT/86/2024	DR. B.R. AMBEDKAR AND JOGEN MONDAL TRUST VS THE STATE OF WEST BENGAL AND ORS.	SOUNAK MANDAL

39	WPLRT/157/2024	DEBASIS CHAKRABORTY VS THE STATE OF WEST BENGAL AND ORS.	INDRANUJ DUTTA
wt40	WPLRT/63/2025	THE STATE OF WEST BENGAL AND ORS **VS** SRI DEBASIS CHAKRABORTY	Tapas Kumar Dey
wt41	WPLRT/64/2025	THE STATE OF WEST BENGAL AND ORS **VS** SRI DEBASIS CHAKRABORTY	Tapas Kumar Dey
wt42	WPLRT/66/2025	THE STATE OF WEST BENGAL AND ORS **VS** SRI DEBASIS CHAKRABORTY	Tapas Kumar Dey
43	WPLRT/94/2025 (2 PB)	DEBAPRIYA NANDA VS THE STATE OF WEST BENGAL AND ORS	S.P. PAHARI
44	WPLRT/126/2025 (44 PBs)	ROTOTRON CONTAINERS PVT. LTD AND ANR VS BIRDS JUTE AND EXPORTS LIMITED AND ORS	SURAJIT BISWAS
wt45	WPLRT/127/2025	BIRDS JUTE AND EXPORTS LIMTIED AND ANR. **VS** ROTOTRON CONTAINERS PRIVATE LIMITED AND ORS.	TIRTHANKAR NANDI
wt46	WPLRT/140/2025	ROTOTRON CONTAINERS PVT. LTD. AND ANR **VS** STATE OF WEST BENGAL AND ORS.	SURAJIT BISWAS

HEARING

(OTHERS)

47	FMA/1636/2013 (6 PBs)	APTSOURCE SOFTWARE PVT. LTD. VS EMPLOYEES' STATE INSURANCE CORPORATION & ANR.	MOSARAF HOSSAIN
48	FAT/371/2014 (2 PBS, 4 TCR)	ASOKE KUMAR JANA VS NIRADA JANA	SUKUMAR SARKAR
49	MAT/187/2018 (2 PB + 2 PB)(CAN already allowed)	SK. NASIRUDDIN AHMED VS STATE OF WEST BENGAL & ORS	DIPANKAR MANDAL
wt50	MAT/1540/2018	THE STATE OF WB & ORS. **VS** SK. NASIRUDDIN AHMED & ORS.	SUBIR PAL

IA NO: CAN/2/2019(Old No:CAN/615/2019)

IA NO: CAN/2/2019(Old No:CAN/615/2019)

51	FMA/356/2018	THE DISTRICT MAGISTRATE & COLLECTOR, HOWRAH & ORS VS SHANTI DEVI JAISWAL(DECEASED) REPTD BY PRADIP JAISWAL & ORS	SUPRATIM DHAR
52	FA/149/2019 WITH CAN 2/2021 (2 PB, 1TCR)	SMT LOVELY SIL NEE BISWAS VS ASHIM KUMAR SIL	BRATIN KUMAR DEY
53	FMA/728/2021 (2 PBS)	SAMAR SENGUPTA VS STATE OF WEST BENGAL AND ORS.	MOHANJEE OJHA
54	FAT/83/2022 (2 PB, 2 TCR)	NETAI GOLDER VS SONALI GOLDER	SATYAM MUKHERJEE
55	FA/160/2022 (2 PB, 2 TCR)	SATADRU HARH VS DOLON HARH	RAJARSHI BASU
56	FA/190/2022 [P-I + II + OB + 2ND J/C + 1 TCR + 2 COVER FILE + 2 PB]	DR SOMA MANDAL DEBNATH VS TANMOY DEBNATH	SOMNATH BANERJEE

IA NO: CAN/2/2022, CAN/3/2024

57	FAT/234/2022 (2 PB, 4 TCR)	SANJIB TARAFDAR VS MAUSUMI TARAFDAR	PRATIK MAJUMDER
58	FAT/336/2022 (PT - I + OB + P II + 2ND J.COPY + ONE TCR + 2 P.B)	KALYAN KANTI CHOWDHURY VS MITHU CHOWDHURY NEE BARUA	GOUTAM ACHARYA

IA NO: CAN/1/2022

59	FA/103/2023 [P-I + II + OB + 2ND J/C + 4 TCR +2 PB]	SARBANI MAZUMDAR ALIAS SARKAR ALIAS SARBANI SARKAR MAZUMDAR VS PRABHAT MAJUMDAR ALIAS PRAVAT MAAZUMDAR	ANKIT CHATTERJEE
IA NO: CAN/1/2023, CAN/2/2023			
60	FAT/443/2023 [P-I + II + OB +2ND J/C + 4 TCR + 2 PB]	PINTU MAHATA VS SWARNALATA MAHATA	TARA PADA DAS
61	FMA/656/2023 (4 PBS)	MILAN KR. BHUTI AND ORS. VS STATE OF WEST BENGAL AND ORS.	TIRTHANKAR ROY
IA NO: CAN/5/2024			
62	MAT/1442/2023 (2 PBs)	GAUTAM MAITI VS PRATIMA PAUL AND ORS	ABHISHEK SHAW
63	MAT/1694/2024 (PB-8)	THE WEST BENGAL SMALL INDUSTRIES DEVELOPMENT CORPORATION LTD. AND ORS VS M/S. TWINSTAR INDUSTRIES AND ORS	HEMANTA KUMAR DAS
IA NO: CAN/1/2024			
wt64	MAT/1695/2024	THE WEST BENGAL SMALL INDUSTRIES DEVELOPMENT CORPORATION LTD AND ORS **VS** M/S. TWINSTAR INDUSTRIES AND ORS	HEMANTA KUMAR DAS
IA NO: CAN/1/2024			
IA NO: CAN/1/2024			
65	FAT/67/2025	MANIKA SAMADDER VS DEEPNEIL SAMADDAR	MAIDUL ISLAM KAYAL
66	FA/85/2025 [2 PB, 1 TCR]	SABITRI GUPTA VS PRASANTA GUPTA	SANKALPA SAHA
67	CRA (DB)/268/2025	ADANI WILMAR LIMITED (UNIT II) VS CENTRAL FOOD SAFETY OFFICER, FOOD SAFETY AND STANDARDS AUTHORTIY OF INDIA (FSSAI)	ARNAB DUTTA
68	FMA/621/2025	SHREE GARDEN RESORT PVT LTD AND ANR VS STATE OF WEST BENGAL AND ORS.	INDRANUJ DUTTA
69	FMA/695/2025 (2 P.B.)	ESTATE OF NARAYAN CHANDRA GHOSH REPT. BY ITS MANAGER RANJIT KUMAR GHOSH VS BOARD OF TRUSTEES, KOLKATA PORT TRUST THROUGH CHAIRMAN AND ORS	PRODIP KUMAR
70	FMA/1232/2025 (6PBs)	THE COLLECTOR, PASCHIM BARDHAMAN, GOVT. OF WEST BENGAL AND ORS. VS Smt Aloka Mukherjee And Ors	Himangshu Ghosh
71	FMA/1273/2025 (4 PBS)	R B DEALERS PVT LTD VS UNION OF INDIA AND ORS.	SAYAK RANJAN GANGULY
		ASSIGNED MATTERS	
72	FMAT/216/2025 (Top)	GANGA BOHRA VS SOURAV ROY	ANIRBAN DAS
IA NO: CAN/1/2025, CAN/2/2025			
73	FMA/861/2005	BHAGOBOTI CHORONE ROQUITTE VS DEBI CHORONE ROQUITTE	BADAL SAHA
IA NO: CAN/1/2005(Old No:CAN/6896/2005), CAN/4/2010(Old No:CAN/4786/2010), CAN/5/2010(Old No:CAN/7901/2010)			
wt74	FMA/565/2011	DEBI CHORONE ROQUITTE **VS** PARBOTI CHORONE ROQUITTE & ORS	GAUTAM DAS
IA NO: CAN/2/2022			
IA NO: CAN/2/2022			
75	FMA/2447/2007	MILLY DEY VS BURN STANDARD CO. LTD.	SUSMITA PAL

76	FMA/1092/2012 [2 PB]	GOUTAM KUMAR SASMAL VS STATE OF WEST BENGAL & ORS.	ASIM KUMAR ROY
77	FA/310/2014 (4TCR, 2 PBS.)	NICCO CORP.LTD. VS TAPAS DUTTA	VVV SASTRY
wt78	FA/311/2014	NICCO CORP. LTD. **VS** D.I TAXCON SERVICES P. LTD.	VVV SASTRY
79	MAT/717/2021	AMALESH MAJUMDAR VS THE STATE OF WEST BENGAL AND ORS	Santanu Chatterjee
IA NO: CAN/1/2021			
80	MAT/751/2021	CHAYAN KUMAR MONDAL VS STATE OF WEST BENGAL AND ORS.	BISWAJIT MAL
IA NO: CAN/2/2021			
81	MAT/281/2022	RATNA DAS VS STATE OF WEST BENGAL AND ORS.	SUHRID SUR
IA NO: CAN/1/2022			
82	MAT/405/2022	GAYATRI DEVI GUPTA AND ANR VS STATE OF WEST BENGAL AND ANR	ARATRIKA ROY
IA NO: CAN/1/2022			
83	MAT/406/2022	MRITUNJAY SINGH VS UNION OF INDIA AND ORS.	DIPAK RANJAN MUKHERJEE
IA NO: CAN/1/2022, CAN/2/2023			
84	FMA/727/2023	BAJRANG LAL AGARWAL AND ANR VS SAROJ KUMAR ROY ALIAS GOBINDA CHANDRA ROY AND ANR	ABHILASH CHATTERJEE
IA NO: CAN/2/2025			
85	MAT/924/2023	STATE OF WEST BENGAL AND ORS. VS NILKAMAL SARKAR AND ORS	DEBASISH SARKAR
IA NO: CAN/1/2023			
86	MAT/1044/2023	LAKSMAN CHANDRA SAHOO AND ORS VS RADHASYAM DAS ADHIKARY AND ORS	SYED CHANDAN HOSSAIN
IA NO: CAN/1/2023, CAN/2/2023, CAN/3/2025, CAN/4/2025, CAN/5/2025			
87	FMA/226/2024	STATE OF WEST BENGAL AND ORS. VS NEW KENILWORTH HOTEL PVT LTD AND ANR	A. Ghosh
IA NO: CAN/1/2024			
88	MAT/517/2024	MIRJA ABDUL ALIM VS STATE OF WEST BENGAL AND ORS.	SHETPARNA RAY
IA NO: CAN/1/2025			
89	FMA/819/2024	MADHUMITA ROY VS THE MANAGING COMMITTEE OF KAMALA GIRLS H.S. AND ORS	SANDIP DASGUPTA
IA NO: CAN/1/2024, CAN/2/2024			
wt90	FMA/823/2024	MADHUMITA ROY **VS** STATE OF WEST BENGAL AND ORS.	SANDIP DASGUPTA
IA NO: CAN/1/2024			
IA NO: CAN/1/2024			
91	MAT/2296/2024	SK. SAJID AND ORS. VS MISS SHAGUFTA SULAIMAN AND ORS.	ADITYA KUMAR
IA NO: CAN/1/2024, CAN/2/2024			

92	FMAT/370/2025	MAHADEB CHAKRABORTY VS THE CRICKET ASSOCIATION OF BENGAL AND ORS	Abhijit Sarkar
IA NO: CAN/1/2025			
93	FMA/770/2025	THE CRICKET ASSOCIATION OF BENGAL AND ORS VS MOHUNLAL CLUB	PARITOSH SINHA
94	MAT/941/2025	WELCAST INDIA PVT LTD AND ANR VS ALKA KEJRIWAL AND ORS	ANURAG BAGARIA
IA NO: CAN/1/2025			
95	MAT/989/2025	RAVINDRA PRATAP SINGH AND ANR VS RESERVE BANK OF INDIA AND ORS	ABHIJIT SARKAR
IA NO: CAN/1/2025			
wt96	MAT/990/2025	RAVINDRA PRATAP SINGH AND ANR **VS** RESERVE BANK OF INDIA AND ORS	ABHIJIT SARKAR
IA NO: CAN/1/2025			
IA NO: CAN/1/2025			
wt97	MAT/991/2025	RAVINDRA PRATAP SINGH AND ANR **VS** RESERVE BANK OF INDIA AND ORS	ABHIJIT SARKAR
IA NO: CAN/1/2025			
IA NO: CAN/1/2025			
98	FMA/1036/2025	ARPIT MANGAL AND ANR VS EMAMI LTD AND ORS	DIGANTA PAUL
IA NO: CAN/1/2025			
99	MAT/1067/2025	NEW PARIJAT COOPERATIVE HOUSING SOCIETY LTD AND ANR VS KOLKATA METROPOLITAN DEVELOPMENT AUTHORITY AND ORS	SUMITAVA CHAKRABORTY
IA NO: CAN/1/2025			

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 759

Seventh Floor

Sesquicentenary Building

SINGLE BENCH (SB-I)

AT 10:30 AM

HON'BLE JUSTICE RAJARSHI BHARADWAJ

FROM 22ND JULY, 2025 MATTERS (MOTION & HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATING TO MADRASAH, PRIMARY, PARA TEACHER, MADHYAMIK SIKSHA KENDRA EDUCATION UNDER GROUP-II INCLUDING SERVICES AND APPLICATIONS CONNECTED THERETO.

CONTEMPT AND REVIEW MATTERS INCLUDING APPLICATIONS CONNECTED THERETO, ARISEN OUT OF THE JUDGEMENTS AND ORDERS PASSED BY THE HON'BLE SINGLE JUDGES, WHO ARE NOT AVAILABLE DUE TO DEATH, RETIREMENT, TRANSFER/ELEVATION.

NOTE 1 : ON MONDAY AND TUESDAY, GROUP-II APPELLATE SIDE MATTERS (MOTION) WILL BE TAKEN UP SERIALLY FOR THE WHOLE DAY.

NOTE 2 : ON WEDNESDAY CONTEMPT APPLICATIONS, REVIEW APPLICATIONS AND APPLICATIONS CONNECTED THERETO WILL BE TAKEN UP FOR THE WHOLE DAY.

NOTE 3 : ON THURSDAY, ORIGINAL SIDE MATTERS WILL BE TAKEN UP FROM 10:30 A.M. AND GROUP-II APPELLATE SIDE MATTERS (INTEREST ON GRATUITY MATTERS) WILL BE TAKEN UP SERIALLY AS AND WHEN THE ORIGINAL SIDE LIST IS EXHAUSTED.

NOTE 4 : ON FRIDAY, CONTEMPT APPLICATIONS, REVIEW APPLICATIONS AND APPLICATIONS CONNECTED THERETO WILL BE TAKEN UPTO 1:15 P.M.

NOTE 5 : ON FRIDAY, AT 2.00 P.M. HIS LORDSHIP WILL SIT IN A DIVISION BENCH (COURT NO - 238) TO TAKE UP ALL MATTERS RELATED TO PONZI SCHEME AND APPLICATIONS THERETO.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/92945447279?pwd=z1Da2oOpsifOUebbEbI2icbY3uJEQv.1

TO BE MENTIONED

1	WPA/24905/2024	CHITTA RANJAN SARKAR VS STATE OF WEST BENGAL AND ORS.	DILIP KUMAR MAITI
2	CPAN/238/2019 (At 2:00 p.m.)	SANTOSH KUMAR BHUINYA VS PARTHA GHOSH & ORS	SUBHOJIT SAHA
in	WPA/23441/2015	SANTOSH KUMAR BHUINYA **VS** STATE OF WEST BENGAL & ORS	GAUTAM GURIA
3	WPA/13753/2024	MD. ALAMGIR HOSSAIN AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	KHAIRUL ALAM
4	WPA/19212/2024 (At 2:00 p.m.)	SAMIR KUMAR MONDAL VS STATE OF WEST BENGAL AND ORS.	SUBHRONIL GHOSH
5	WPA/21353/2024	RAJAT KUMAR MAHATO VS STATE OF WEST BENGAL AND ORS.	JAGADISH CHANDRA HALDER
6	WPA/15554/2025 (For correction)	ASHOK KUMAR VS UNION OF INDIA AND ANR	DIPENDRA NATH CHUNDER
7	WPA/18995/2025 (For non-prosecution)	PURBA MEDINIPORE DISTRICT PRIMARY SCHOOL COUNCIL AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	SAMIRAN GIRI

8	WPA/21067/2025	RISHI AUROBINDO INSTITUTE OF TEACHER EDUCATION VS STATE OF WEST BENGAL AND ORS.	SOUMEN CHATTERJEE

MOTION

(MSK/PARA TEACHER)

9	WPA/20184/2025	SABYASACHI CHATTERJEE VS STATE OF WEST BENGAL AND ORS.	DEBRAJ SHIL
10	WPA/20185/2025	SUBIR KUMAR LASKAR VS THE STATE OF WEST BENGAL AND OR	DEBRAJ SHIL
11	WPA/20660/2025	SWARUP KUMAR GHOSH VS STATE OF WEST BENGAL AND ANR	DILIP KUMAR SADHU
12	WPA/20818/2025	RAJKUMAR BERA VS STATE OF WEST BENGAL AND ANR.	DILIP KUMAR SADHU
13	WPA/20821/2025	TAPAN KUMAR PATRA VS STATE OF WEST BENGAL AND ANR	DILIP KUMAR SADHU
14	WPA/20822/2025	GAGAN BEHARI ACHARYA VS STATE OF WEST BENGAL AND ANR.	DILIP KUMAR SADHU
15	WPA/22394/2025	ANUP KUMAR MAITY AND ORS. VS THE MISSION DIRECTOR, PBRSSM, GOVERNMENT OF WEST BENGAL	BIDHAN BISWAS
16	WPA/22537/2025	ANUPAM PAL AND ORS. VS THE MISSION DIRECTOR, PBRSSMS	BIDHAN BISWAS

MOTION 2

(TRANSFER MATTERS)

17	WPA/23955/2024	MAKHAN DAS VS STATE OF WEST BENGAL AND ORS.	SK ABDUR RAHIM
18	WPA/24725/2024	JAYASHREE GHOSH VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
19	WPA/25347/2024	NASRIN BANU VS STATE OF WEST BENGAL AND ORS.	ASMITA MITRA
20	WPA/25720/2024	RUPA HALDER VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
21	WPA/25723/2024	MADHUMITA SAR VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
22	WPA/25724/2024	BANDITA SARKAR VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
23	WPA/26597/2024	PRIYANKA DAS AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
24	WPA/26823/2024	RUMA PANDA VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
25	WPA/26837/2024	DIPIKA RAKSHIT AND ANR VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
26	WPA/26841/2024	ANINDITA OJHA BADHUK VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
27	WPA/27033/2024	MINATI MANDAL VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
28	WPA/27040/2024	GOPA BISWAS VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI

29	WPA/27297/2024	SREEJA ROY VS THE STATE OF WEST BENGAL AND ORS.	RAJ KUMAR SAIN
30	WPA/27324/2024	SUPRIYA SEN VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
31	WPA/27325/2024	ANINDITA BARIK VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
32	WPA/27603/2024	SHRABANI KARMAKAR VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
33	WPA/27631/2024	MANJULA DAS VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
34	WPA/27770/2024	ANANYA GORAI VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
35	WPA/27939/2024	SNIGDHA CHAKRABORTY VS THE STATE OF WEST BENGAL SERVICE THROUGH THE PRINCIPAL SECRETARY AND ORS	SANTANU MAJI
36	WPA/27989/2024	MOUSUMI MODAK VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
37	WPA/27996/2024	PAPIA SAHA ROY VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
38	WPA/28354/2024	NILUFAR YEASMIN VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
39	WPA/28439/2024	CHANCHAL SHAIKH VS THE STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
40	WPA/28440/2024	MOSTAKIN HAQUE VS THE STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
41	WPA/28504/2024	MONORANJAN DAS AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	SONDWIP SUTRADHAR
42	WPA/28799/2024	RUPALI DAS VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJO
43	WPA/29955/2024	ROSHAN ARA VS THE STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
44	WPA/30073/2024	SURAJIT MANDAL VS THE STATE OF WEST BENGAL AND ORS.	SANCHAYITA DEY
45	WPA/30187/2024	CHANDAN KUMAR RANA VS THE STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
46	WPA/30279/2024	JAYASHRI BISWAS VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
47	WPA/30305/2024	BISWAJIT MANDAL VS THE STATE OF WEST BENGAL AND ORS.	SANCHAYITA DEY
48	WPA/30427/2024	SUDESHNA BANERJEE VS STATE OF WEST BENGAL AND ORS.	PRIYANKA SAHA
49	WPA/30650/2024	RAYA GHOSH VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
50	WPA/30853/2024	KAKOLI DEBNATH VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
51	WPA/30911/2024	CHAMELI SAHA VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY

52	WPA/42/2025	BITHIKA MAJUMDER VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
53	WPA/906/2025	ETI RANI SINGHA GHOSH VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
54	WPA/1040/2025	RITUPARNA DAS VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
55	WPA/1046/2025	MOUSUMI MAJI VS THE STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
56	WPA/1197/2025	RUNA KHATUN VS STATE OF WEST BENGAL AND ORS.	DIPAYAN KUNDU
57	WPA/1530/2025	TAMIMA KHATUN VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
58	WPA/1550/2025	MOHUA MONDAL VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
59	WPA/1864/2025	NASRIN SULTANA VS THE STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
60	WPA/2057/2025	SOUMEN PATRA VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
61	WPA/2169/2025	MANJULA GAYEN BERA VS THE STATE OF WEST BENGAL AND ORS.	SONDWIP SUTRADHAR
62	WPA/2210/2025	RUMI BISWAS VS STATE OF WEST BENGAL AND ORS.	SONDWIP SUTRADHAR
63	WPA/2602/2025	TRISHNA SIKDAR VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWSHURY
64	WPA/2682/2025	SAHANA SULTANA VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
65	WPA/2706/2025	JUNAIDA KHATUN VS STATE OF WEST BENGAL AND ORS.	SONDWIP SUTRADHAR
66	WPA/3142/2025	ASHOKE MAITY VS THE STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
67	WPA/3262/2025	SOUMITRA BHOWMICK VS THE STATE OF WEST BENGAL AND ORS.	SONDWIP SUTRADHAR
68	WPA/3265/2025	DIBYENDU BISWAS VS STATE OF WEST BENGAL AND ORS.	SONDWIP SUTRADHAR
69	WPA/3289/2025	AKHTARI KHATUN VS THE STATE OF WEST BENGAL AND ORS.	MANISHIKHA MONDAL
70	WPA/3497/2025	TUMPA MANDAL VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
71	WPA/3809/2025	NASIR SK. VS THE STATE OF WEST BENGAL AND ORS.	SUKLA DAS CHANDRA
72	WPA/3870/2025	MANABIKA PAL VS STATE OF WEST BENGAL AND ORS.	JHILIK SINGHA
73	WPA/3876/2025	KALPANA ROY VS STATE OF WEST BENGAL AND ORS.	JHILIK SINGHA
74	WPA/4108/2025	PALLOBI DAS AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	JHILIK SINGHA
75	WPA/4175/2025	MANOJ KUMAR MUDI AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	SHAMIM UL BARI

76	WPA/4179/2025	ANIMA BHOWMIK AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	JHILIK SINGHA
77	WPA/4258/2025	MAHIUDDIN AHMED AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	SHAMIM UL BARI
78	WPA/4268/2025	MOUSUMI GHOSH AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	SHAMIM UL BARI
79	WPA/4326/2025	PRIYANKA MONDAL VS STATE OF WEST BENGAL AND ORS.	GOBINDA CHANDRA BAIDYA
80	WPA/4337/2025	SUMON BISWAS VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
81	WPA/4354/2025	BARNALI DUTTA VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
82	WPA/4404/2025	MOUSUMI KHANAM VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
83	WPA/4406/2025	SRIKANTA KHAN VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
84	WPA/4417/2025	PRATIMA BAGCHI VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
85	WPA/4776/2025	SONIA SAHA VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
86	WPA/4778/2025	SOUMITA BISWAS VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
87	WPA/4784/2025	NIPA SARKAR VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
88	WPA/4787/2025	ASIM KUMAR DEBNATH VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
89	WPA/4915/2025	MINA DAS VS THE STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
90	WPA/5087/2025	DIPANWITA MONDAL VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
91	WPA/5287/2025	RUPA BARKANDAJ VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
92	WPA/5288/2025	SAMIM BISWAS VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
93	WPA/5289/2025	APARNA DAS VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
94	WPA/5491/2025	MANTU CHARAN PORIA VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
95	WPA/5677/2025	MD. ASHIK AHMED VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
96	WPA/5678/2025	JIARUL ANSARY VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
97	WPA/5789/2025	BARNALI CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	SK ABDUR RAHIM
98	WPA/5971/2025	TOUSIF IQUBAL VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
99	WPA/6051/2025	MOUMITA MONDAL VS STATE OF WEST BENGAL AND ORS.	MOLOY ROY

100	WPA/6233/2025	SOMA PAL VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
101	WPA/6248/2025	BIBEKANANDA MONDAL VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
102	WPA/6325/2025	JHUMPA MONDAL VS STATE OF WEST BENGAL AND ORS.	ASIT BERA
103	WPA/6753/2025	SANGITA DE BHOWMIK VS THE STATE OF WEST BENGAL ADN ORS.	SUDIP GHOSH CHOWDHURY
104	WPA/6838/2025	ATANU GHOSH VS THE STATE OF WEST BENGAL ADN ORS.	SUDIP GHOSH CHOWDHURY
105	WPA/6840/2025	SUSMITA KUNDU VS THE STATE OF WEST BENGAL ADN ORS.	SUDIP GHOSH CHOWDHURY
106	WPA/6924/2025	MANDIRA MAITY PARAI VS THE STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
107	WPA/7487/2025	UTTAM KUNDU VS THE STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
108	WPA/9586/2025	SHAMPA SAHA MITRA VS THE STATE OF WEST BENGTAL AND ORS.	SUDIP GHOSH CHOWDHURY
109	WPA/13328/2025	PRIYA BASU VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
110	WPA/14707/2025	SANDIP MONDAL VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
111	WPA/14708/2025	PARAMITA LAHA AND ANR VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
112	WPA/14710/2025	PAYEL TAPADER AND ANR VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
113	WPA/15375/2025	SOMNATH KAR VS THE STATE OF WEST BENGAL AND ORS.	DILIP KUMAR SADHU
114	WPA/15805/2025	SK. MIZANUR RAHAMAN VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
115	WPA/16286/2025	BIDHAN CHANDRA DAS VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
116	WPA/16312/2025	SUMIT CHOWDHURY AND ANR VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
117	WPA/16667/2025	CHIRANJIT SARKAR VS THE STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
118	WPA/16732/2025	MONIRUL MOLLA VS THE STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
119	WPA/16742/2025	PROSENJIT GHOSH VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
120	WPA/16751/2025	SANGITA NEOGI VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
121	WPA/17138/2025	MAHABUBA BEGAM VS STATE OF WEST BENGAL AND ORS.	KIRON SK.
122	WPA/17142/2025	SNEHA BISWAS @ SNEHA ROY (BISWAS) VS THE STATE OF WEST BENGAL AND ORS.	GOLAM MOHIUDDIN
123	WPA/17225/2025	OBAIDUR RAHAMAN VS STATE OF WEST BENGAL AND ORS.	SONDWIP SUTRADHAR

124	WPA/17233/2025	BHARATI MAITY VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
125	WPA/17245/2025	SHUVRA SARKAR VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
126	WPA/17249/2025	MAUSUMI DAS VS THE STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
127	WPA/17291/2025	ANANDA MAITY VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
128	WPA/17378/2025	RUPSA PATRA VS STATE OF WEST BENGAL AND ORS.	SOMESH KUMAR GHOSH
129	WPA/17738/2025	NAZMUN NAHAR AND ANR. VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
130	WPA/17744/2025	SANDIP KUMAR KOTAL VS THE STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
131	WPA/17858/2025	SOUMITRA MONDAL VS STATE OF WEST BENGAL AND ORS.	SOMESH KUMAR GHOSH
132	WPA/17898/2025	SUPRIYA HALDAR VS STATE OF WEST BENGAL AND ORS.	SOMESH KUMAR GHOSH
133	WPA/17940/2025	MST AYESHA KHATUN VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
134	WPA/17944/2025	NASIMA KHATUN VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
135	WPA/18056/2025	FAHAMIDA KHATUN VS STATE OF WEST BENGAL AND ORS.	SONDWIP SUTRADHAR
136	WPA/18081/2025	PUJA ROY VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
137	WPA/18084/2025	NABANITA ROY VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
138	WPA/18086/2025	RAYEDA KHATUN VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
139	WPA/18202/2025	PIU ADHIKARI MANNA @ PIU ADHIKARI VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
140	WPA/18474/2025	DURGAPADA BERA VS THE STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
141	WPA/18483/2025	SOUMEN DAS VS THE STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
142	WPA/18488/2025	SANCHITA DHABAL VS THE STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
143	WPA/18514/2025	SUNITA BISWAS @ SUNITA BALLAV BISWAS VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
144	WPA/18542/2025	MOLOY MANNA VS THE STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
145	WPA/18582/2025	PREETAM MITRA VS THE STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
146	WPA/18584/2025	POULAMI DAS VS THE STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
147	WPA/18591/2025	SANCHITA BANGAL VS THE STATE OF WEST BENGAL AND ORS.	SANTANU MAJI

148	WPA/18714/2025	CHAITALI SAHA VS THE STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
149	WPA/18717/2025	MUNMUN MANDAL VS THE STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
150	WPA/18719/2025	UDAY NARAYAN BANDYOPADHYAY VS THE STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
151	WPA/18757/2025	BULU MAHATO VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
152	WPA/18765/2025	SANTI SARKAR VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
153	WPA/18780/2025	BIPLAB JANA VS THE STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
154	WPA/18874/2025	RAKESH DUTTA VS THE STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
155	WPA/19002/2025	SADDAM SHAIKH VS THE STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
156	WPA/19003/2025	SOVANNERA KHATUN VS THE STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
157	WPA/19004/2025	NAJMA SULTANA VS THE STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
158	WPA/19033/2025	SANTOSH PAL VS THE STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
159	WPA/19052/2025	SHIULI DEY VS THE STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
160	WPA/19056/2025	ANUSHREE DAS VS THE STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
161	WPA/19058/2025	NARU GOPAL GHOSH AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
162	WPA/19063/2025	ATRAYEI GIRI VS THE STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
163	WPA/19190/2025	KHUSI GHOSH VS THE STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
164	WPA/19192/2025	BIDYASAGAR KHAN VS THE STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
165	WPA/19446/2025	PRATIMA MULA @ PRATIMA GIRI VS THE STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
166	WPA/19664/2025	CHIRANJIB DAS VS THE STATE OF WEST BENGAL AND ORS.	KRISHNA KESHAB PAUL
167	WPA/19832/2025	MADHUSUDAN PATRA VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
168	WPA/19834/2025	DEBABRATA DEB VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
169	WPA/19844/2025	SUBHALAXMI SARKAR VS STATE OF WEST BENGAL AND ORS.	TANUMOY KAR
170	WPA/19855/2025	LIPIKA SARKAR VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
171	WPA/19931/2025	PURNIMA CHOWDHURY VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI

172	WPA/20083/2025	MASUM AKTHER VS THE STATE OF WEST BENGAL AND ORS.	SOMESH KUMAR GHOSH
173	WPA/20601/2025	LILABOTI CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
174	WPA/20757/2025	TANU PAUL VS STATE OF WEST BENGAL AND ORS.	SAMARESH CHANDRA DHARA
175	WPA/21035/2025	DOYEL KUMAR VS STATE OF WEST BENGAL AND ORS.	SHREYASREE CHOUDHURY
176	WPA/21359/2025	ARUN MAKUR VS STATE OF WEST BENGAL AND ORS.	DEBASIS DEY
177	WPA/22216/2025	ANKITA BISHAL VS STATE OF WEST BENGAL AND ORS.	SK. IMTIAJ UDDIN

MOTION 1

(PENSION MATTERS)

178	WPA/22884/2019	MOMTAJUL HAQUE LASKAR VS STATE OF WEST BENGAL & ORS	BIBEK DEY
179	WPA/20362/2023	ASHA SRIVASTAVA VS STATE OF WEST BENGAL AND ORS.	SAGNIK ROY CHOWDHURY
180	WPA/16860/2024	ANIL KUMAR PANDIT VS THE STATE OF WEST BENGAL AND ORS.	ANKITA MUKHERJEE
181	WPA/22257/2024	NILIMA MISHRA VS THE STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY
182	WPA/23440/2024	MADHURI BHUNIA VS THE STATE OF WEST BENGAL AND ORS.	BAISALI GHOSHAL
183	WPA/23480/2024	GOURI ADHIKARI VS STATE OF WEST BENGAL AND ORS.	KOUSTUV MISHRA
184	WPA/24998/2024	ANURADHA CHAKRABORTY VS THE STATE OF WEST BENGAL AND ORS.	SUKUMAR SARKAR
185	WPA/1391/2025	KALPANA MUKHERJEE VS STATE OF WEST BENGAL AND ORS.	PARTHA SARKAR
186	WPA/4075/2025	SIKHA BERA VS THE STATE OF WEST BENGAL AND ORS.	SUDIPTA PRAMANIK
187	WPA/4481/2025	RADHA KANTA PAL VS THE STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
188	WPA/4748/2025	ANUVA GOSWAMI VS THE STATE OF WEST BENGAL AND ORS.	MAHADEB KHAN
189	WPA/6460/2025	ARATI SAHOO VS STATE OF WEST BENGAL AND ORS.	ANANYA ADHIKARY
190	WPA/10331/2025	ASHIMA PRAMANIK VS STATE OF WEST BENGAL AND ORS.	CHANDAN DUTTA
191	WPA/12465/2025	DILIP KUMAR ADHIKARI AND ANR. VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
192	WPA/13981/2025	ALMA KHATUN VS STATE OF WEST BENGAL AND ORS.	PRIYANKA CHANDRA
193	WPA/14442/2025	ROWFAR ALI VS STATE OF WEST BENGAL AND ORS.	RAJA ROY
194	WPA/14665/2025	BISWANATH DAS VS THE STATE OF WEST BENGAL AND ORS.	PROSENJIT MUKHERJEE

195	WPA/15355/2025	JAYANTI JANA VS THE STATE OF WEST BENGAL AND ORS.	SUBHRANGSU PANDA
196	WPA/15369/2025	ANJALI MUKHERJEE VS THE STATE OF WEST BENGAL AND ORS.	SUBRATA GHOSH
197	WPA/15446/2025	DIPAK KUMAR BHOWMICK VS THE STATE OF WEST BENGAL AND ORS.	MRINAL KANTI SARDAR
198	WPA/15991/2025	SUMATI SENAPATI VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
199	WPA/16059/2025	RUPALI ROY VS THE STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
200	WPA/16123/2025	MOMENA BIBI VS STATE OF WEST BENGAL AND ORS.	RAJIB KUMAR BASU
201	WPA/16154/2025	SHYAMSUNDAR PAL VS THE STATE OF WEST BENGAL AND ORS.	OINDRILA SINHA
202	WPA/16158/2025	DINABANDHU BHATTACHARJEE VS THE STATE OF WEST BENGAL AND ORS.	OINDRILA SINHA
203	WPA/16159/2025	MAHAFUZZAMAN HALDER VS THE STATE OF WEST BENGAL AND ORS.	OINDRILA SINHA
204	WPA/16160/2025	PARESH CHANDRA GHOSH VS THE STATE OF WEST BENGAL AND ORS.	OINDRILA SINHA
205	WPA/16161/2025	SK. BAZLUL HOSSAIN VS THE STATE OF WEST BENGAL AND ORS.	OINDRILA SINHA
206	WPA/16162/2025	KRISHNA SARKAR VS THE STATE OF WEST BENGAL AND ORS.	OINDRILA SINHA
207	WPA/16163/2025	SANKAR CHANDRA MONDAL VS THE STATE OF WEST BENGAL AND ORS.	OINDRILA SINHA
208	WPA/16164/2025	SUSANTA CHAKRABARTI VS THE STATE OF WEST BENGAL AND ORS.	OINDRILA SINHA
209	WPA/16166/2025	KUSORAM SAMANTA VS THE STATE OF WEST BENGAL AND ORS.	OINDRILA SINHA
210	WPA/16167/2025	SUJAY GHOSH VS THE STATE OF WEST BENGAL AND ORS.	OINDRILA SINHA
211	WPA/16169/2025	LALMOHAN DEY VS THE STATE OF WEST BENGAL AND ORS.	OINDRILA SINHA
212	WPA/16273/2025	ANIRBAN MAHATA AND ORS. VS STATE OF WEST BENGAL AND ORS.	JAMINI KANTA GHOSH
213	WPA/16367/2025	GOPALI BASU CHOWDHURY VS THE STATE OF WEST BENGAL AND ORS.	ANANYA ADHIKARY
214	WPA/16561/2025	SHIKHARANI PRADHAN VS STATE OF WEST BENGAL AND ORS.	ANANYA ADHIKARY
215	WPA/16614/2025	RADHA RANI CHAKRABORTY VS THE STATE OF WEST BENGAL AND ORS.	SUDIPTA PRAMANIK
216	WPA/16665/2025	UTPAL SEN VS THE STATE OF WEST BENGAL AND ORS.	SUDIPTA MAITI
217	WPA/16837/2025	PURABI PRAMANIK VS THE STATE OF WEST BENGAL AND ORS.	ANANYA ADHIKARY
218	WPA/16888/2025	BINAPANI CHAKRABARTI VS THE STATE OF WEST BENGAL AND ORS.	DEBASIS DEY

219	WPA/16942/2025	PIYARI HANSDA VS THE STATE OF WEST BENGAL AND ORS.	SANCHAYITA DE
220	WPA/17746/2025	SHIBAPRASAD MAITI VS THE STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
221	WPA/17751/2025	MANIKA CHAKRABORTY BANERJEE VS THE STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
222	WPA/17759/2025	PUTUL RANI DAS VS THE STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
223	WPA/17845/2025	SINIGDHA SEN VS THE STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
224	WPA/18049/2025	SWAPNA MUKHERJEE VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
225	WPA/18094/2025	MALATI GUIN VS STATE OF WEST BENGAL AND ORS.	SUJIT BHUNIA
226	WPA/18244/2025	ANIMA ROY VS STATE OF WEST BENGAL AND ORS.	ANANYA ADHIKARY
227	WPA/18329/2025	MINA MANNA VS STATE OF WEST BENGAL AND ORS.	ANANYA ADHIKARY
228	WPA/18332/2025	PRADIP BEJ VS STATE OF WEST BENGAL AND ORS.	ANANYA ADHIKARY
229	WPA/18341/2025	PROVABATI MONDAL VS STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY
230	WPA/18428/2025	MANZAR SIDDIQUI AND ORS. VS STATE OF WEST BENGAL AND ORS.	NAUROZ RAHBER
231	WPA/18491/2025	BHABANI PANDA VS STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
232	WPA/18498/2025	RENUKA DATTA VS STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY
233	WPA/18516/2025	AJIT KUMAR PATI VS STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
234	WPA/18561/2025	NANIBALA BHUNIYA VS THE STATE OF WEST BENGAL AND ORS.	SREYASREE CHOUDHURY
235	WPA/18691/2025	MANJU RANI ROY VS THE STATE OF WEST BENGAL AND ORS.	SAIKAT SUTRADHAR
236	WPA/18712/2025	JASHODA ROY VS STATE OF WEST BENGAL AND ORS.	ASHIS KUMAR PAUL
237	WPA/18764/2025	SUFIA KHATUN VS THE STATE OF WEST BENGAL AND ORS.	JAKIR HOSSAIN
238	WPA/18790/2025	HARI PRIYA BERA VS THE STATE OF WEST BENGAL AND ORS.	ANANYA ADHIKARY
239	WPA/18858/2025	PRATIMA MANNA VS STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY
240	WPA/18904/2025	JATINDRA NATH JANA VS THE STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
241	WPA/18905/2025	ABHIRAM ACHARYA VS THE STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
242	WPA/18965/2025	TULSI PANDIT VS THE STATE OF WEST BENGAL AND ORS.	UTTAM KUMAR ROY

243	WPA/19038/2025	SINDHU BALA MAITY VS THE STATE OF WEST BENGAL AND ORS.	SREYASREE CHOUDHURY
244	WPA/19040/2025	PRAMILA MAITI VS THE STATE OF WEST BENGAL AND ORS.	SREYASREE CHOUDHURY
245	WPA/19044/2025	A. CHANDRA KALA VS THE STATE OF WEST BENGAL AND ORS.	SREYASREE CHOUDHURY
246	WPA/19048/2025	KSHUDIRAM SING VS THE STATE OF WEST BENGAL AND ORS.	SREYASREE CHOUDHURY
247	WPA/19060/2025	MONJUR RAHAMAN MONDAL VS STATE OF WEST BENGAL AND ORS.	ASIF IKBAL BAIDYA
248	WPA/19342/2025	MAHAMAYA LAHA VS THE STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
249	WPA/19344/2025	SANATAN MANDI VS THE STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
250	WPA/19346/2025	SK. ABDUR RASHID VS THE STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
251	WPA/19347/2025	SIRSHENDU MITRA VS THE STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
252	WPA/19360/2025	ARATI DHARA VS THE STATE OF WEST BENGAL AND ORS.	ANANYA ADHIKARY
253	WPA/19385/2025	ARUN KANTI DAS AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	SUDIPTA PRAMANIK
254	WPA/19409/2025	HIRA RANI KARMAKAR VS STATE OF WEST BENGAL AND ORS.	GOUTAM MALIK
255	WPA/19411/2025	CHHAYA SAHA (DAS) VS STATE OF WEST BENGAL AND ORS.	GOUTAM MALIK
256	WPA/19550/2025	ARABINDA HALDER @ ARABINDA KUMAR HALDER VS THE STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
257	WPA/19560/2025	HARIPADA SARKAR VS THE STATE OF WEST BENGAL AND ORS.	MALLIKA MANNA
258	WPA/19594/2025	NIVA JANA VS THE STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
259	WPA/19653/2025	SANKARI SAMANTA VS THE STATE OF WEST BENGAL AND ORS.	UTTAM KUMAR ROY
260	WPA/19976/2025	UTPAL PRAMANIK AND ANR. VS STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY
261	WPA/20142/2025	UTPAL KUMAR BERA VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
262	WPA/20146/2025	MADAN MOHAN TUNG VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
263	WPA/20195/2025	SRIMOTI MAITY VS STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
264	WPA/20259/2025	TEPIRANI PAL VS STATE OF WEST BENGAL AND ORS.	ANANYA ADHIKARY
265	WPA/20311/2025	AJANTA BOSE DEY SARKAR VS STATE OF WEST BENGAL AND ORS.	SUDIPTA MAITI

266	WPA/20319/2025	SHAMIMA BEGAM VS STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY
267	WPA/20334/2025	A.F.M. SELIM HALDER VS STATE OF WEST BENGAL AND ORS.	SUDIPTA MAITI
268	WPA/20354/2025	SOVA BISWAS VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNIYA)
269	WPA/20485/2025	RUKIA BIBI VS STATE OF WEST BENGAL AND ORS.	SUBHRANGSU PANDA
270	WPA/20486/2025	BUDDHADEB DHARA VS STATE OF WEST BENGAL AND ORS.	SUBHRANGSU PANDA
271	WPA/20526/2025	PUSPARANI ACHARYYA VS STATE OF WEST BENGAL AND ORS.	SUDIPTA MAITI
272	WPA/20528/2025	SHIKHA KANRAR VS STATE OF WEST BENGAL AND ORS.	SUDIPTA MAITI
273	WPA/20567/2025	REKHA MANNA VS STATE OF WEST BENGAL AND ORS.	KAUSTUV MISHRA
274	WPA/20606/2025	PRITIKANA BALESWAR VS STATE OF WEST BENGAL AND ORS.	SUDIPTA PRAMANIK
275	WPA/20680/2025	SAIRABANU VS STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
276	WPA/20883/2025	SOMA MONDAL VS STATE OF WEST BENGAL AND ORS.	SUDIPTA PRAMANIK
277	WPA/20922/2025	SATIRANI MUKHERJEE VS STATE OF WEST BENGAL AND ORS.	ARPITA SAHA
278	WPA/21073/2025	ANIMESH KUMAR BISWAS VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
279	WPA/21074/2025	RENU SEN SHARMA VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA BHUNYA
280	WPA/21130/2025	MANOWARA BEGUM VS THE STATE OF WEST BENGAL ADN ORS.	SABITA KHUTIA (BHUNYA)
281	WPA/21131/2025	AJIT KUMAR NAG VS THE STATE OF WEST BENGAL ADN ORS.	SABITA KHUTIA (BHUNYA)
282	WPA/21216/2025	NIRMALA MAHATA VS THE STATE OF WEST BENGAL ADN ORS.	BANSHI BADAN MAITY
283	WPA/21297/2025	SWAGATA CHATTERJEE VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
284	WPA/21487/2025	ANNAPURNA MONDAL VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA BHUNYA
285	WPA/21662/2025	GAURI PAUL VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA BHUNYA
286	WPA/21767/2025	SARASWATI MAHATA VS STATE OF WEST BENGAL AND ORS.	PRITIKANA GANTAIT
287	WPA/21777/2025	MAYA HAZRA VS STATE OF WEST BENGAL AND ORS.	SUDIPTA MAITI
288	WPA/21780/2025	SAFERA KHATUN VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
289	WPA/21781/2025	UTPAL SEN VS STATE OF WEST BENGAL AND ORS.	SUDIPTA MAITI

290	WPA/21789/2025	GITA RANI BHATTACHARYA VS STATE OF WEST BENGAL AND ORS.	PRITIKANA GANTAIT
291	WPA/21791/2025	TULSI BALA SAW VS STATE OF WEST BENGAL AND ORS.	SUDIPTA MAITI
292	WPA/21792/2025	MOHINI MONDAL VS STATE OF WEST BENGAL AND ORS.	SUDIPTA MAITI
293	WPA/21793/2025	BINAPANI TEWARI VS STATE OF WEST BENGAL AND ORS.	SUDIPTA MAITI
294	WPA/21802/2025	CHHABI RANI DAS VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
295	WPA/21805/2025	TULSI SANTRA VS STATE OF WEST BENGAL AND ORS.	PRITIKANA GANTAIT
296	WPA/21938/2025	RADHARANI MONDAL VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
297	WPA/22465/2025	RINA MAITY VS STATE OF WEST BENGAL AND ORS.	ANANYA ADHIKARY
298	WPA/22467/2025	SUMATI JANA VS STATE OF WEST BENGAL AND ORS.	ANANYA ADHIKARY
299	WPA/22470/2025	CHITTARANJAN PARIA VS STATE OF WEST BENGAL AND ORS.	ANANYA ADHIKARY
300	WPA/22484/2025	SUNITI BHATTACHARYA VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)

MOTION 3

(MADRASHA)

301	WPA/18678/2014	ABUL KALAM GAZI VS STATE OF WEST BENGAL & ORS	TANMOY BISWAS
302	WPA/25911/2022	JENIFAR ASHIK VS STATE OF WEST BENGAL AND ORS.	MASTA FIZUR RAHAMAN
303	WPA/28712/2023	MD. EYASIN VS STATE OF WEST BENGAL AND ORS.	BIDHAN BISWAS
304	WPA/29141/2023	ANICH ALI SK. AND ORS. VS STATE OF WEST BENGAL AND ORS.	BIDHAN BISWAS

IA NO: CAN/1/2025

305	WPA/7910/2024	MD. MANIRUL ISLAM VS STATE OF WEST BENGAL AND ORS.	MOUMITA KARMAKAR
306	WPA/9240/2024	MD. ANESUR RAHAMAN VS STATE OF WEST BENGAL AND ORS.	MR. GOLAM MOHIUDDIN
wt307	WPA/7318/2022	MD ANESUR RAHMAN **VS** STATE OF WEST BENGAL AND ORS.	GOPA BISWAS
308	WPA/1120/2025	PRITISH BISWAS VS STATE OF WEST BENGAL AND ORS.	MRINAL KANTI SARDAR
309	WPA/3562/2025	ABM ABDULLAH AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	ENAMUL ISLAM
310	WPA/8954/2025	RINA KHATUN VS STATE OF WEST BENGAL AND ORS.	ANUP MUKHOPADHYAY
311	WPA/11665/2025	PARVEZ CHOWDHURY VS THE STATE OF WEST BENGAL AND ORS.	BIDHAN BISWAS

312	WPA/13912/2025	MD. EZAR MIAH VS STATE OF WEST BENGAL AND ORS.	JAKIR HOSSAIN
313	WPA/14950/2025	GOLAM MOHAMMAD VS THE STATE OF WEST BENGAL AND ORS.	SUBHAM DUTTA
314	WPA/15372/2025	REJAUL MONDAL @ REJAUL ISLAM MONDAL VS THE STATE OF WEST BENGAL AND ORS.	GOLAM MOHIUDDIN
315	WPA/16472/2025	EMAJUDDIN SHEIKH VS STATE OF WEST BENGAL AND ORS.	MD. YUSUF ALI
316	WPA/17120/2025	MD. AZIZUR RAHMAN VS STATE OF WEST BENGAL AND ORS.	SUBHAJYOTI DAS
317	WPA/17121/2025	MD. MAHIBAR RAHMAN VS STATE OF WEST BENGAL AND ORS.	SUBHAJYOTI DAS
318	WPA/17126/2025	MD. SOHIDUL ISLAM VS STATE OF WEST BENGAL AND ORS.	SUBHAJYOTI DAS
319	WPA/17361/2025	MD. RUHUL AMIN VS THE STATE OF WEST BENGAL AND ORS.	SUBHAJYOTI DAS
320	WPA/17959/2025	THE MANAGING COMMITTEE, MANDARPUR HIGH MADRASAH AND ANR. VS STATE OF WEST BENGAL AND ORS.	ABU SOHEL
321	WPA/18944/2025	SHAMIMA BEGAM VS THE STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY
322	WPA/19337/2025	JAMAL ABDUL NASIR VS THE STATE OF WEST BENGAL AND ORS.	SANCHAYITA DE
323	WPA/19435/2025	MOFIJUL ISLAM AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	SK. SAHJAHAN ALI
324	WPA/19610/2025	MD. KORBAN ALI VS STATE OF WEST BENGAL AND ORS.	SUBHAJYOTI DAS
325	WPA/19635/2025	MAHAMMADULLAH VS STATE OF WEST BENGAL AND ORS.	SUBHAJYOTI DAS
326	WPA/21476/2025	AMINUR RAHAMAN VS STATE OF WEST BENGAL AND ORS.	SUBHAJYOTI DAS

APPLICATION

327	WPA/21506/2022	MAJEDUR RAHAMAN AND ORS VS STATE OF WEST BENGAL AND ORS.	RARVEZ HOSSAIN

IA NO: CAN/2/2024, CAN/3/2024, CAN/4/2025

328	WPA/11636/2023	HARIHAR PODDAR VS STATE OF WEST BENGAL AND ORS.	SREYASREE CHOUDHURY

IA NO: CAN/1/2023

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 36

Third Floor

Centenary Building

SINGLE BENCH (SB)

AT 4:15 PM

HON'BLE JUSTICE SHAMPA SARKAR

(ON 22.09.2025 AT 4.15 P.M.)

SHALL TAKE UP ASSIGNED, REVIEW ,MODIFICATION/CLARIFICATION MATTERS ON EVERY FRIDAY STARTING FROM 7TH MARCH, 2025 AT 2 P.M.

SHALL TAKE UP CONTEMPT, SPECIALLY ASSIGNED CONTEMPT MATTERS ON EVERY WEEK FROM MONDAY TO THURSDAY STARTING FROM 3RD MARCH, 2025 AT 4:15 P.M.

NOTE:

MATTERS WILL BE TAKEN UP SERIALLY.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/91099060466?pwd=04RlKeB6LibZ54v7sEVebDbmhE9SJW.1

PERSONAL APPEARANCE

1	WPCRC/141/2025 (File in Dept.)	ALOKE KUMAR NASKAR AND ORS. VS HASNABANU MISTRI THE PRODHAN JANGALIA GRAM PANCHAYAT	MR. TIMIR BARAN SAHA
in	WPA/27337/2022	ALOKE KR NASKAR AND ORS **VS** STATE OF WEST BENGAL AND ORS.	TIMIR BARAN SAHA

TO BE MENTIONED

2	CPAN/250/2023	HRIDAY KULU AND ANR VS PRIYANKA BALA, BLOCT DEVELOPMENT OFFICER, CHINSURAH	GAUTAM LAHIRI
in	WPA/5135/2022	HRIDAY KULU AND ANR **VS** STATE OF WEST BENGAL AND ORS.	SRUTI LAHIRI
3	CPAN/150/2024	GIASUDDIN BAIDYA VS ROKEYA MONDAL THE PRODHAN PANCHAYAT PRODHAN AMLANI GRAM PANCHAYAT	BIDISHA DAS
in	WPA/22086/2022	GIASUDDIN BAIDYA **VS** STATE OF WEST BENGAL AND ORS.	OMAR FARUK GAZI
4	CPAN/929/2025	SMT. NABANITA SINHA(PALIT) VS DR. SANDIP SINHA	ANUBRATA SANTRA
in	CO/2435/2023	SMT. NABANITA SINHA(PALIT) **VS** DR. SANDIP SINHA	RAJDEEP SINHA
in	RVW/321/2024	NABANITA SINHA PALIT **VS** DR. SANDIP SINHA	ANUBRATA SANTAR

NEW CONTEMPT APPLICATIONS

5	CPAN/1432/2025	SUKUMAR BAIDYA VS ANJAN GHOSH WBCS SDO DIAMOND HARBOUR SUB DIVISION	PRABIR MAJI
in	WPA/9401/2024	SUKUMAR BAIDYA **VS** STATE OF WEST BENGAL AND ORS.	PRABIR MAJI
IA NO: CAN/2/2025			
IA NO: CAN/2/2025			
6	CPAN/1450/2025	RUBITA GHOSH AND ANR VS DEEP SENGUPTA BLLRO PANCHLA	CHANDRA GUPTA KAMAL
in	WPA/9455/2023	RUBITA GHOSH AND ANR **VS** STATE OF WEST BENGAL AND ORS.	AISWARJYA GUPTA
7	CPAN/1578/2025	RANI BHABANI ACHARYA VS ANUP KUMAR MAITY, EXECUTIVE ENGINEER (PWD), TAMLUK DIVISION	SNEHASIS JANA
in	WPA/1363/2022	RANI BHABANI ACHARYA **VS** STATE OF WEST BENGAL AND ORS.	SOUMITA GHOSH
		CONTEMPT APPLICATION 1	
8	CPAN/591/2022	SYED MD AOUN AND ANR VS BINOD KUMAR ,MUNICPAL COMM. AND ORS	MADHURIMA DAS
IA NO: CAN/1/2025			
in	WPA/1631/2022	SYED MD. AOUN AND ORS. **VS** BOARD OF WAKF, WEST BENGAL AND ORS.	ANYAPURBA BANERJEE
9	CPAN/1017/2022	DHANANJAY KR. SHAW VS DULAL CH. DAS AND ANR.	SURENDRA KUMAR SHARMA
in	WPA/7281/2021	DHANANJAY KUMAR SHAW **VS** STATE OF WEST BENGAL AND ORS.	SURENDRA KUMAR SHARMA
10	CPAN/1119/2022	DEBABRATA GIRI VS PURNANDU KUMAR MAJHI AND ANR	MANORANJAN JANA
in	WPA/13131/2021	DEBABRATA GIRI AND ORS **VS** STATE OF WEST BENGAL AND ORS.	MANORANJAN JANA
11	WPCRC/56/2023	PATIT PABAN DINDA VS EBALARAM MAITY AND ORS.	UTTAM KUMAR DE
in	WPA/12039/2022	PATIT PABAN DINDA **VS** STATE OF WEST BENGAL AND ORS.	UTTAM KUMAR DE
12	CPAN/561/2023	KALLOL PATRA VS ALHAJ SK . MEHEBUB RAHMAN	SUPRATIK BASU
in	WPA/18856/2022	KALLOL PATRA **VS** STATE OF WEST BENGAL AND ORS.	SUPRATIK BASU
13	CPAN/1758/2023	SAMAD MIR AND ORS VS DEBABRATA CHAKRABORTY THE PRADHAN KISMAT NAIKUNDI GRAM PANCHAYAT	SUBHAS JANA
in	WPA/27253/2022	SAMAD MIR AND ORS **VS** STATE OF WEST BENGAL AND ORS.	SUBHAS JANA
14	CPAN/574/2024	BADAL CHANDRA MAITY VS PURNIMA BHUNIA, PRADHAN 5/1, DEBRA GRAM PANCHAYET AND ANR.	MR. ARIJIT BERA
in	WPA/4723/2023	BADAL CH. MAITY **VS** STATE OF WEST BENGAL AND ORS.	ARIJIT BERA

15	WPCRC/10/2025	NAREM MAJUMDER VS BURIBALA SARDAR	AMIT SINGH
IA NO: CAN/1/2025			
in	WPA/20162/2021	NAREN MAJUMDER **VS** STATE OF WEST BENGAL AND ORS.	AMIT SINGH
16	WPCRC/48/2025	MANISHA SAMANTA AND ORS VS SUBAL KUMAR MANNACHAIRMAN CONTAI MUNICIPALITY	PINKI SAHA
in	WPA/4112/2022	MANISHA SAMANTA AND OTHERS **VS** STATE OF WEST BENGAL AND ORS.	PINAKI SAHA
17	WPCRC/51/2025	RASU SANTRA VS SANJAY KR GUCHHAIT THE BLOCK DEVELOPMENT OFFICER BALLY JAGACHA BLOCK	ANIMESH PAUL
in	WPA/6768/2023	RASU SANTRA **VS** STATE OF WEST BENGAL AND ORS.	ANIMESH PAUL
18	WPCRC/55/2025	HABIB RAHMAN VS RAMA MITRA GHOSH PRADHAN DUTTAPUKUR -II GRAM PANCHAYAT	PARTHA CHAKRABORTY
in	WPA/7872/2023	HABIB RAHAMAN **VS** STATE OF WEST BENGAL AND ORS.	PARTHA CHAKRABORTY
19	WPCRC/70/2025	ANANDA KUMAR ALIAS ANANDA MAHATO VS SMT. SULEKHA KISKU, THE PRADHAN, ARSHA GRAM PANCHAYAT	NIRUPAM DUTTA
in	WPA/28632/2022	ANANDA KUMAR ALIAS ANANDA MAHATO **VS** STATE OF WEST BENGAL AND ORS.	NIRUPAM DUTTA
20	WPCRC/97/2025	DILIP HAZRA AND ORS VS SK SALIM PRADHAN SANTIPUR GRAM PANCHAYAT AND ORS	MOUMITA GHOSH
in	WPA/11689/2021	DILIP HAZRA AND OTHERS **VS** STATE OF WEST BENGAL AND ORS.	MOUMITA GHOSH
21	WPCRC/104/2025	KALIPADA SARDAR VS HABIBUR RAHAMAN BAIDYA	DILIP KUMAR SHYAMAL
in	WPA/841/2023	KALIPADA SARDAR **VS** STATE OF WEST BENGAL AND ORS.	KOUSHIK BANERJEE
22	WPCRC/105/2025	BISWANATH BHUNIA VS SK SALIM ALI	MOUMITA GHOSH
in	WPA/4011/2018	BISWANATH BHUNIA **VS** STATE OF WEST BENGAL & ORS	MOUMITA GHOSH
23	WPCRC/118/2025	TATARI PRAGATIBADI MAHILA SAMITY AND ANR. VS SRI NABA KUMAR BISWAS B.D.M.O PUNCHA BLOCK PRIMARY HEALTH CENTRE	MR. SATYA RANJAN KUNDU
in	WPA/15841/2021	TATARI PRAGATIBADI MAHILA SAMTIY AND ANR **VS** STATE OF WEST BENGAL AND ORS.	SATYARANJAN KUNDU
24	WPCRC/121/2025	ZAHIR HOSSAIN VS SUBHAS CHANMDRA LET PRADHAN BANIOR GRAM PANCHAYAT	SAIKAT CHATTERJEE
in	WPA/7509/2023	ZAHIR HOSSAIN **VS** STATE OF WEST BENGAL AND ORS.	SAIKAT CHATTERJEE
25	CPAN/257/2025	SK SANUAR MINOR REP BY NATURAL GUARDIAN FATHER SEKH NURJAMAL VS SOUVIK BHATTACHARYYA SDO CONTAI	SOUNAK MANDAL

in	WPA/3823/2024	SK SANUAR **VS** STATE OF WEST BENGAL AND ORS.	SOUNAK MANDAL
26	CPAN/274/2025	M/S SOUTHERN COOLING TOWER PVT LTD VS M NAGARAJU DEPTT OF FINANCIAL SERVICES MINSTRY OF FINANCE AND ORS	SHREYASH MOHTA
in	WPA/12013/2023	M/S SOUTHERN COOLING TOWER PRIVATE LIMITED **VS** UNION OF INDIA AND ORS.	SHREYASH MOHTA
27	CPAN/972/2025	KARABI MONDAL VS MADHABI ROY GRAM PANCHAYAT PRADHAN CHANDPUR AND ORS	SUMEDHA MUKHOPADHYAY
IA NO: CAN/1/2025			
in	WPA/14332/2022	KARABI MONDAL AND ANR **VS** STATE OF WEST BENGAL AND ORS.	ANUSHIKA BHARATI
28	CPAN/1005/2025	J M FINANCIAL ASSET RECONSTRUCTION CO LTD VS AYESHA RANI A	SONI OJHA
in	WPA/20572/2024	JM FINANCIAL ASSET RECONSTRUCTION COMPANY LTD. **VS** STATE OF WEST BENGAL AND ORS.	SONI OJHA
29	CPAN/1092/2025	DURGA CHARAN MAITY VS DR PRAKASH JANA DIVISIONAL ENGINEER WBSEDCL TAMLUK	SK REJAUL ALAM
in	WPA/1507/2024	DURGA CHARAN MAITI **VS** WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	SK. REJAUL ALAM
30	CPAN/1296/2025	SK MATIBUL RAHAMAN AND ANR VS KHURSHEED ALI QADRI DIST MAGISTRATE PASCHIM MEDINIPUR	SK JAYED HOSSAIN
in	WPA/3397/2023	SK. MATIBUL RAHAMAN AND ANR. **VS** STATE OF WEST BENGAL AND ORS.	SK. JAYED HOSSAIN
		SPECIALLY ASSIGNED	
31	CPAN/288/2014	MANABENDRA BANERJEE VS AMAR NATH MALLICK	ASHIS KUMAR CHOWDHURY
in	WPA/7081/2012	MANABENDRA BANERJEE **VS** STATE OF WEST BENGAL & ORS	ASHIS KR. CHOWDHURY
32	CPAN/754/2021	AMBIKESH MAHAPATRA VS H. K. DWIVEDI AND ANR	GULSANWARA PERVIN
in	WPA/33241/2013	AMBIKESH MAHAPATRA & ANR **VS** STATE OFW B & ORS	SAMIM AHAMMED
		APPLICATION	
33	CPAN/337/2022	KAJAL SADHUKHAN VS BISWAJIT DUTTA AND ORS	RUDRANIL MITRA
IA NO: CAN/2/2025, CAN/3/2025			
in	WPA/7832/2019	KAJAL SADHUKHAN **VS** STATE OF WEST BENGAL & ORS	RUDRANIL MITRA
34	CPAN/339/2022	SAMARESH SARKAR VS BISWAJIT DUTTA AND ORS	RUDRANIL MITRA
IA NO: CAN/2/2025, CAN/3/2025			
in	WPA/7833/2019	SAMARESH SARKAR **VS** STATE OF WEST BENGAL & ORS	RUDRANIL MITRA

35	CO/1927/2022	ANUPRIYA NANDI VS BIPUL KR NANDI	PROBAL SARKAR
IA NO: CAN/1/2025			
36	WPA/22692/2022	HARISADHAN HALDER AND ANR. VS STATE OF WEST BENGAL AND ORS.	PANKAJ HALDER
IA NO: CAN/1/2023			
37	CPAN/1170/2023	SRI KANAI PORE@KANAI LAL PORE AND ORS. VS SUMITRA PORE THE PRADHAN IRHPALA GRAM PANCHAYAT	MR. NILANJAN ADHIKARI
IA NO: CAN/1/2025			
in	WPA/2052/2022	KANAI PORE @ KANAI LAL PORE AND ORS. **VS** STATE OF WEST BENGAL AND ORS.	NILANJAN ADHIKARI
38	CO/1652/2023	LAKHOTIA INFRA TECNOLOGIES PVT.LTD VS M/S NANDALAL BIHANI AND CO.	RIYA BALLAV
IA NO: CAN/1/2025			
39	CO/1653/2023	LAKHOTIA INFRA VENTURES PVT. LTD. VS M/S NANDLAL BIHANI AND CO	RIYA BALLAV
IA NO: CAN/1/2025			
40	CO/1662/2023	LAKHOTIA INFRA PROJECTS PVT. LTD VS M/S NAND LAL BIHANI AND CO.	RIYA BALLAV
IA NO: CAN/1/2025			
41	CPAN/683/2024	KRISHNA KARMAKAR VS BISWAJIT DUTTA THE COMMISSIONER GOVT OF WB PANCHAYAT AND RURAL DEVELOPMENT DEPTT AND ORS	RUDRANIL MITRA
IA NO: CAN/1/2025, CAN/2/2025			
in	WPA/21411/2021	KRISHNA KARMAKAR **VS** STATE OF WEST BENGAL AND ORS.	RUDRANIL MITRA
42	CPAN/1387/2024	DHIRENDRANATH MAHATA AND ANR VS RITA NABIK PRADHAN HALUDKANALI GRAM PANCHAYAT	ABHINABA DAN
IA NO: CAN/1/2025			
in	WPA/6699/2023	DHIRENDRANATH MAHATA AND ANR. **VS** STATE OF WEST BENGAL AND ORS.	ABHINABA DAN
43	CPAN/2005/2024	SUDIP SAHA VS AYESHA RANI IAS DIST MAGISTRATE CHAIRMAN PURBA BARDHAMAN ZILLA PARISHAD AND ANR	JYOTI PRAKASH CHATTERJEE
IA NO: CAN/2/2025			
in	WPA/8988/2023	SUDIP SAHA **VS** STATE OF WEST BENGAL AND ORS.	JYOTI PRAKASH CHATTERJEE
		CONTEMPT APPLICATION 2	
44	CPAN/1027/2022	DEBABRATA BERA VS GOPAL KHAN AND ORS.	TARAK NATH SARKAR
in	WPA/12387/2021	DEBABRATA BERA **VS** STATE OF WEST BENGAL	TARAK NATH SARKAR
45	CPAN/1333/2022	BIPLAB BISWAS VS SAKTI ROY CHOWDHURY	SOUMEN BHATTACHARJEE
in	WPA/11496/2021	BIPLAB BISWAS **VS** STATE OF WEST BENGAL AND ORS.	SOUMEN BHATTACHARJEE
46	CPAN/1454/2022	DHIRAJ ALI ALIAS MD AKASH VS BINOD KUMAR MUNICIPAL COMMISSIONER KOLKATA	SUJAN DAS

in	WPA/19488/2021	DHIRAJ ALI @ MD. AKASH **VS** THE STATE OF WEST BENGAL AND ORS.	SUJAN DAS
47	CPAN/62/2023	ANJALI KARMAKAR @VANJALI RANI KARMAKAR VS PARESH CHANDRA SARKAR	UTTIYA RAY
in	WPA/11622/2021	ANJALI KARMAKAR ALIAS ANJALI RANI KARMAKAR **VS** STATE OF WEST BENGAL AND ORS.	UTTIYA RAY
48	WPCRC/122/2023	JABEDA BIBI ALIAS MORAL VS NALINI KANTA SARDAR PRODHAN BHARATGARH GRAM PANCHAYAT AND Ors.	GORACHAND SAMANTA
in	WPA/14714/2021	JABEDA BIBI 2MORAL **VS** STATE OF WEST BENGAL	GORA CHAND SAMANTA
49	WPCRC/125/2023	RUHIDAS DEBNATH AND ANR VS GADADHAR DAS	AYUSHI KUNDU
in	WPA/24085/2019	RUHIDAS DEBNATH & ANR **VS** STATE OF WEST BENGAL & ORS	ANINDYA HALDER
50	WPCRC/141/2023	SK. REZAUL HAQUE @ SK. REJAUL HAQUE VS UPANAND SARDAR	RAVI RANJAN KUMAR
in	WPA/23062/2022	SHEIKH REZAUL HAQUE @ SK REJAUL HAQUE **VS** STATE OF WEST BENGAL AND ORS.	RAVI RANJAN KUMAR
51	WPCRC/145/2023	UMBAR ALI @ SK. UMBAR ALI @ SEKH UMMAR ALI AND ANR. VS HABIBA BUGEM	RAJLAKSHMI GHATAK
in	WPA/12580/2021	UMBAR ALI@SK. UMBAR ALI@SEKH UMMAR ALI AND ANR. **VS** STATE OF WEST BENGAL AND ORS.	RAJLAKSHMI GHATAK
52	WPCRC/159/2023	SK GOLAM MURSHED VS KAMOLA SANIGRAHI PRADHAN PANSKURA GRAM PANCHAYAT	NIRAJ GUPTA
in	WPA/25347/2022	SK GOLAM MURSHED **VS** STATE OF WEST BENGAL AND ORS.	NIRAJ GUPTA
53	WPCRC/160/2023	KALI KRISHNA NASKAR VS MUSLIMA BIBI MONDAL	SUBHENDU BANERJEE
in	WPA/1859/2022	KALI KRISHNA NASKAR **VS** STATE OF WEST BENGAL AND ORS.	SUBHENDU BANERJEE
54	CPAN/169/2023	BIKRAM KHATICK VS BINOD KUMAR, I.A.S. THE MUNICIPAL COMMISSIONER, THE KOLKATA MUNICIPAL CORPORATION AND ORS	DEB KUMAR CHANDRA
in	WPA/9205/2020	BIKRAM KHATICK **VS** STATE OF WEST BENGAL	ASIS BHATTACHARYYA
55	WPCRC/182/2023	JIARUL MONDAL VS MR. SEIKH SAHANUZZAMAN	MOBAIDUR HOSSAIN
in	WPA/28162/2022	JIARUL MONDAL **VS** STATE OF WEST BENGAL AND ORS.	MOBAIDUR HOSSAIN
56	WPCRC/183/2023	BANAMALI MAHAPATRA VS REHANA KHATUN	Manish Kumar Das
in	WPA/13116/2021	BANAMALI MAHAPATRA **VS** STATE OF WEST BENGAL AND ORS.	MANISH KUMAR DAS

57	CPAN/191/2023	BHISHWADEB MANDAL VS KHADIJA BIBI PRADHAN RAJIBPUR GRAM PANCHAYAT AND ANR	MAIDUL ISLAM KAYAL
in	WPA/5084/2020	BHISHWADEB MANDAL **VS** STATE OF WEST BENGAL & ORS	MAIDUL ISLAM KAYAL
58	CPAN/194/2023	ANANYA ENTERPRISE VS GITA RANI KANP PRODHAN SHIBRAMPUR GRAM PANCHAYAT	SANDIP KUMAR MONDAL
in	WPA/20710/2022	ANANYA ENTERPRISE **VS** STATE OF WEST BENGAL AND ORS.	SANDIP KUMAR MONDAL
59	CPAN/195/2023	BABLU GAYEN VS KAUSHIK SAMADDAR BDO MANDIR BAZAR DEVELOPMENT	NIRMALYA KUMAR DAS
in	WPA/13204/2021	BABLU GAYEN **VS** UNION OF INDIA AND ORS.	SNIGDHA SAHA
60	WPCRC/201/2023	AJIT MAITY VS RANU RANI BERA AND ANR	ASHOK KUMAR JHA
in	WPA/5982/2023	AJIT MAITY **VS** STATE OF WEST BENGAL AND ORS.	ASHOK KUMAR JHA
61	CPAN/202/2023	SUBRATA CHATTERJEE AND ORS VS CHANDAN TUDU AND ORS	K. N. JANA
in	WPA/12525/2022	SUBRATA CHATTERJEE AND ORS **VS** STATE OF WEST BENGAL AND ORS.	K N JANA
62	CPAN/205/2023	KRISHNA SAMANTA(LEGAL HEIR OF DECEASED JAHARLAL JANA) AND ANR. VS KRISHNA MAITY	MRINAL KANTI GHOSH
in	WPA/20418/2022	JAHARLAL JANA AND ANR **VS** STATE OF WEST BENGAL AND ORS.	MRINAL KANTI GHOSH
63	CPAN/208/2023	ROHIT BARIK VS TUHIN KANTI BERA, CHAIRMAN GHATAL MUNICIPALITY,	KOUSHIK ROY
in	WPA/13658/2021	ROHIT BARIK **VS** GHATAL MUNICIPALITY AND ORS	KOUSHIK ROY
64	CPAN/214/2023	ARUN KUMAR MONDAL VS DEBJANI MONDAL GRAM PRADHAN CHALUARY GRAM PANCHAYAT	ZIAUL HAQUE
in	WPA/17071/2022	ARUN KR. MONDAL **VS** STATE OF WEST BENGAL AND ORS.	ZIAUL HAQUE
65	CPAN/215/2023	PARTHA PRATIM DEY VS NOLTPAL CHATTARAJ EXECUTIVE ENGINEER AND ORS	KAJAL RAY
in	WPA/4914/2022	PARTHA PRATIM DEY **VS** STATE OF WEST BENGAL AND ORS.	KAJAL RAY
66	CPAN/231/2023	GOPAL SENGUPTA AND ANR VS K RADHIKA AIYAR DIST MAGISTRATE AND COLLECTOR BANKURA	PRASANTA KUMAR DAS
in	WPA/2290/2022	GOPAL SENGUPTA AND ANOTHER **VS** STATE OF WEST BENGAL AND ORS.	PRASANTA KUMAR DAS
67	CPAN/238/2023	DIPAK BAR AND ORS VS PURNENDU KUMAR MAJI	RAJ KUMAR SAIN

in	WPA/1406/2022	DIPAK BAR AND ORS **VS** STATE OF WEST BENGAL AND ORS.	SUBHADEEP CHATTERJEE
68	CPAN/239/2023	SANJOY BANERJEE VS GOPAL SAHA	Raju Bhattacharyya
in	WPA/16544/2021	RABIN MAITY **VS** STATE OF WEST BENGAL AND ORS.	SIVA PRASAD GHOSE
69	CPAN/255/2023	AYNAL ALI MOLLA VS ANJAN SINGHA ROY	RAFIKUL ISLAM SARDAR
in	WPA/22560/2022	AYNAL ALI MOLLA **VS** STATE OF WEST BENGAL AND ORS.	RAFIKUL ISLAM SARDAR
70	CPAN/265/2023	ABDUL RAHIM TARAFDAR AND ORS VS SURAJIT BOSE	MD. ALI AHASAN
in	WPA/3890/2022	ABDUL RAHIM TARAFDAR AND ORS **VS** STATE OF WEST BENGAL AND ORS.	ANINDITA AUDDY DAS
71	CPAN/274/2023	M/S ANUPRIYA AGRO INDUSTRY AND ORS VS RAJARSHI MITRA AND ORS	ABHISEK ADDHYA
in	WPA/20325/2022	M/S ANUPRIYA AGRO INDUSTRY AND ANR **VS** STATE OF WEST BENGAL AND ORS.	ABHISEK ADDHYA
72	CPAN/305/2023	TAPAN HALDER, VS SOMNATH BORAL	DILIP KUMAR MAITY
in	WPA/11128/2019	TAPAN HALDER **VS** STATE OF WEST BENGAL & ORS	DILIP KR MAITY
73	CPAN/307/2023	MIJANUR RAHAMAN MULLICK AND ORS VS THE SANKARHATI II GRAM PANCHAYAT AND ANR	BARNALI GUPTA
in	WPA/19556/2021	MIJANUR RAHAMAN MULLICK AND ORS. **VS** PR. SEC. PANCHAYET DEPT. GOVT. OF WB AND ORS.	BARNALI GUPTA
74	CPAN/308/2023	SUJAN KUMAR HAZRA VS SINJINI SENGUPTA AND ORS	BISWAJIT DAS
in	WPA/9115/2022	SUJAN KUMAR HAZRA **VS** STATE OF WEST BENGAL AND ORS.	BISWAJIT DAS
75	CPAN/325/2023	SADDAM BAIDYA AND ORS. VS BASANTI GAYEN	MD. HASANUZ ZAMAN
in	WPA/16905/2022	SADDAM BAIDYA AND ORS **VS** THE STATE OF WEST BENGAL AND ORS.	MD. HASANUZ ZAMAN
76	CPAN/332/2023	AMAL KR. MALLICK VS DHAVAL JAIN AND ORS.	SUMAN BANERJEE
in	WPA/21306/2021	AMAL KUMAR MALLICK **VS** HOWRAH MUNICIPAL CORPORATION AND ORS	SUMAN BANERJEE
77	CPAN/334/2023	MONIJAN BIBI MOLLA VS SOUGATA BAIRAGI	PANKAJ HALDER
in	WPA/25079/2022	MONIJAN BIBI MOLLA **VS** STATE OF WEST BENGAL AND ORS.	PANKAJ HALDER
78	CPAN/344/2023	AMALENDU PRAKASH GHOSH VS ILLIUS MONDAL	KESHAB CHANDRA DAS
in	WPA/13795/2021	AMALENDU PRAKASH GHOSH **VS** STATE OF WEST BENGAL AND ORS.	RAFIKUL ISLAM SARDAR

79	CPAN/362/2023	MD NUR MAHAMMAD PAIK AND ORS VS SOURAV GUPTA BDO KULPI	MUKTESWAR MAITY
in	WPA/6574/2022	MD NUR MAHAMMAD PAIK AND ORS **VS** STATE OF WEST BENGAL AND ORS.	MUKTESWAR MAITY
80	CPAN/368/2023	JOY KRISHNAAPUR MATANGGINE SWYAMBHAR GHOSTI AND ANR VS PURNENEDU MAJI PURBA MEDINIPUR DIST MAGISTRATE	ANANDAMAYI GHOSH
in	WPA/4256/2020	JOY KRISHNAPUR MATANGGINE SWYAMBHAR GHOSTI **VS** THE SECRETARY GOVT OF WEST BENGAL & ORS	ANANDAMAYI GHOSH
81	CPAN/389/2023	ANANTA KUMAR DAS VS RUNA PATRA	BALARAM PANDIT
in	WPA/22449/2022	ANANTA KUMAR DAS **VS** STATE OF WEST BENGAL AND ORS.	BALARAM PANDIT
82	CPAN/394/2023	TITAGARH JAMAIT AHLE HADEES VS MANOJ MALVIYA AND ORS	SUCHINDRAM BHATTACHARJEE
in	WPA/12070/2022	TITAGARH JAMAIT AHLE HEDEES **VS** STATE OF WEST BENGAL AND ORS.	MD ASHRAF
83	CPAN/400/2023	HARIDASI HALDER AND ANR VS CHAMPA BAIDYA PRADHAN RADHAKANTAPUR GRAM PANCHAYAT	BAPIN BAIDYA
in	WPA/20670/2022	HARIDASI HALDER AND ANR. **VS** STATE OF WEST BENGAL AND ORS.	BAPIN BAAIDYA
84	CPAN/407/2023	NAYAN SAHA VS SONALI SINGHA ROY AND ANR	SUBODH BANERJEE
in	WPA/23603/2022	NAYAN SAHA **VS** STATE OF WEST BENGAL AND ORS.	DEBAPRIYA SAMANTA
85	CPAN/411/2023	TARIK ALAM AND ORS VS MANAS MANDAL ADDIITIONAL DIST MAGISTRATE	MD HABIBUR RAHAMAN
in	WPA/20299/2022	TARIK ALAM AND ORS. **VS** STATE OF WEST BENGAL AND ORS.	MD.HABIBUR RAHAMAN
86	CPAN/415/2023	MD. ASRAF MOLLA AND ANR VS MANA MISTRY	NILANJAN ADHIKARI
in	WPA/170/2022	MD ASRAF MOLLA AND ANR **VS** STATE OF WEST BENGAL AND ORS.	NILANJAN ADHIKARI
87	CPAN/437/2023	SAMARRENDRA NATH SIT VS RANJAN KUNDU, PRADHAN	ANIL KUMAR CHATTOPADHYAYA
in	WPA/26288/2022	SAMERENDRA NATH SIT **VS** STATE OF WEST BENGAL AND ORS.	SANJIB SETH
88	CPAN/458/2023	PRANAB MAITY VS SABNA EASMIN	SUSMITA CHATTERJEE
in	WPA/301/2023	PRANAB MAITY **VS** THE STATE OF WEST BENGAL AND ORS.	SUSMITA CHATTERJEE
89	CPAN/460/2023	SACHIN KR. MAHANTA VS ANIL RAJ	APARAJIT MONDAL
in	WPA/4101/2020	SACHIN KR MAHANTA **VS** STATE OF WEST BENGAL & ORS	RAFIKUL ISLAM SARDAR
90	CPAN/461/2023	DILIP DALUI VS MOLOY DENRE	SK. TOSLIM ALI

in	WPA/18040/2021	DILIP DALUI **VS** THE STATE NOF WEST BENGAL AND ORS	SK. TOSLIM ALI
91	CPAN/462/2023	LAKSHMI KANTA MALIK VS SUDAM ADAK	SOUNAK MONDAL
in	WPA/22008/2022	LAKSHMI KANTA MALIK **VS** STATE OF WEST BENGAL AND ORS.	SOUNAK MANDAL
92	CPAN/463/2023	MADHUSUDAN MONDAL VS CHANDANAA GHOSH PROPDHAN SWARUPNAGAR BANGLANI PANCHAYAT	TUSHAR KANTI MUKHERJEE
in	WPA/9080/2022	MADHUSUDAN MONDAL **VS** STATE OF WEST BENGAL AND ORS.	TUSHAR KANTI MUKHERJEE
93	CPAN/464/2023	ZAKIR HOSSAIN MOLLA VS SHYAMALI NASKAR	SOUNAK MANDAL
in	WPA/16266/2022	ZAKIR HOSSAIN MOLLA **VS** STATE OF WEST BENGAL AND ORS.	SOUNAK MONDAL
94	CPAN/475/2023 [IN C/W WP 25329/2022]	SUPRAKASH MAITY VS SHOUVIK BHATTAACHARYA SUB DIVISIONAL OFFICER CONTAI	MANORANJAN JANA
95	CPAN/488/2023	MOSTAFA SK. VS SOURAV BOSE AND ANR	SARBANANDA SANYAL
in	WPA/28508/2022	MOSTAFA SK. **VS** THE STATE OF WEST BENGAL AND ORS.	SARBANANDA SANYAL
96	CPAN/499/2023	JAWED ALAM VS ASHTOMI MMONDAL AND ORS	NITAI CHANDRA SAHA
in	WPA/15080/2022	JAWED ALAM **VS** STATE OF WEST BENGAL AND ORS.	NITAI CH SAHA
97	CPAN/510/2023	NIRANJAN MONDAL VS JAYDEV MANNA	LAKSHMINATH BHATTACHARYYA
in	WPA/5243/2022	NIRANJAN MONDAL **VS** STATE OF WEST BENGAL AND ORS.	LAKSHMINATH BHATTACHARYA
98	CPAN/529/2023	DILIP MONDAL VS NAVEEN KUMAR CHANDRA SEB DIVISIONAL OFFICER KANDI	MAHBUB ASRAFUL ZINNA
in	WPA/16772/2019	DILIP MONDAL **VS** STATE OF WEST BENGAL & ORS	MF. HAFIZ ALI
99	CPAN/551/2023	NOOR ISLAM LASKAR VS ABDUL OHAB GAZI PRODHAN MURARISHA GRAM PANCHAYET	MD YUSUF ALI
in	WPA/723/2022	NOOR ISLAM LASKAR **VS** STATE OF WEST BENGAL AND ORS.	MD YUSUF ALI
100	CPAN/554/2023	SISIR KRISHNA GOSWAMI AND ANR VS ATANU GHOSH BDO CHAKDAHA	SUBHENDU BHATTACHARJEE
in	WPA/19263/2019	SISIR KRISHNA GOSWAMI & ANR **VS** STATE OF WEST BENGAL & ORS	SUBHENDU BHATTACHARJEE
101	CPAN/557/2023 [IN C/W WP 20772/2021]	KAJAL HALDER VS DHAVAL JAIN COMMISSIONER HOWRAH MUNICIPAL CORPORATION AND ANR	ANIMESH PAUL
102	CPAN/586/2023	SRABONI KARPA VS WAHIDA BEGAM	GOUTAM SARDAR

in	WPA/2014/2022	SRABONI KARPA **VS** STATE OF WEST BENGAL AND ORS.	GOUTAM SARDAR
103	CPAN/587/2023	ASHIFUR RAHAMAN VS PURNIMA DAS	MD. MAHMUD
in	WPA/2348/2022	ASHIFUR RAHAMAN **VS** STATE OF WEST BENGAL AND ORS.	MAHAMMAD MAHMUD
104	CPAN/592/2023	M/S RANJAN GHOSH VS SHEKHAR SEN JOINT SECRETARY PANCHAYAT RURAL DEVELOPMENT DEPTT	ASISH DUTTA
in	WPA/2298/2022	RANJAN GHOSH **VS** STATE OF WEST BENGAL AND ORS.	ASISH DUTTA
105	CPAN/595/2023	TAMONASH DAS VS ASIT CHAKAARABORTY DIST ENGINEER HOWRAH ZILLA PARISHAD AND ORS	SOUMEN BHATTACHARJEE
in	WPA/22048/2022	TAMONASH DAS **VS** THE HOWRAH ZILLA PARISAD AND ORS.	SOUMEN BHATTACHARJEE
106	CPAN/597/2023	KHAGENDRA NATH GHOSH VS BABULAL MAHATO	SUTIRTHA DAS
in	WPA/2/2023	KHAGENDRA NATH GHOSH **VS** STATE OF WEST BENGAL AND ORS.	SUTIRTHA DAS
107	CPAN/604/2023	TAMANNA PARVEEN VS BINOD KUMAR	ANIRBAN DAS
in	WPA/10666/2020	TAMANNA PARVEEN **VS** THE KOLKATA MUNICIPAL CORP. AND ORS	ANIRBAN DAS
108	CPAN/640/2023	SIMA DAS VS TARUN BARUI	DEBABRATA MANDAL
in	WPA/5367/2022	SIMA DAS **VS** STATE OF WEST BENGAL AND ORS.	DEBABRATA MONDAL
109	CPAN/656/2023	SUBHRA BHATTACHARYA ALIAS SUBHRA BHATTACHARYYA VS MOHON MONDAL	SANDIPAL PAL
in	WPA/20117/2021	SUBHRA BHATTAACHARYA **VS** STATE OF WEST BENGAL AND ORS.	SANDIPAN PAL
110	CPAN/687/2023	HARE KRISHNA JANA VS BISWAJIT DIUTTA IAS COMMISSIONER DEPTT OF PANCHAYATS AND RURAL DEVELOPMENT	ANANYA NEOGI
in	WPA/21249/2021	HAREKRISHNA JANA **VS** STATE OF WEST BENGAL AND ORS.	ANANYA NEOGI
111	CPAN/697/2023	MINTU MONDAL AND ORS VS AHSAN ALI AND ANR	BHASKAR GHOSH
in	CO/928/2020	MINTU MONDAL & ORS. **VS** CEO, BOARD OF WAQF & ORS.	BHASKAR GHOSH
112	CPAN/698/2023	ANITA NAN BANERJEE VS UJJAWAL KUMAR SARKAR AND ORS	SUHRID SUR
in	WPA/20924/2021	ANITA NAN BANERJEE **VS** THE KOLKATA MUNICIPAL CORPORATION AND ORS	SUHRID SUR
113	CPAN/732/2023	JAVED KHAN VS RABA RAHA , CHAIRMAN ,	SOUMYAJIT BHATTA

in	WPA/11920/2021	JAVED KHAN **VS** STATE OF WEST BENGAL AND ORS.	SOUMYAJIT BHATTA
114	CPAN/739/2023	PRABIR KUMAR MONDAL VS PURNIMA MONDAL PRADHAN GONPUR GRAM PANCHAYAT	SAIFUL ISLAM
in	WPA/3283/2023	RAMPRASAD MONDAL **VS** STATE OF WEST BENGAL AND ORS.	PRIYANKA SAHA
wt115	CPAN/372/2024	RAMPRASAD MONDAL **VS** SUPRATIK SINHA THE SUB DIVISIONAL OFFICER SURI SADAR SUB DIVISION	PRIYANKA SAHA
116	CPAN/748/2023	SUNITI BALA NAIYA VS ANGUR BALA NASKAR PRADHAN LAXMI NARAYANPUR DAKSHIN GRAM PANCHAYAT	BAPIN BAIDYA
in	WPA/25366/2022	SUNITA BALA NAIYA **VS** STATE OF WEST BENGAL AND ORS.	BAPIN BAIDYA
117	CPAN/758/2023	SABANA PARVEEN AND ORS VS KAMALESH PRASAD SHAW	SOUMYAJIT BHATTA
in	WPA/1571/2022	SARBAR JAHAN **VS** STATE OF WEST BENGAL AND ORS.	SOUMYAJIT BHATTA
118	CPAN/759/2023	SHIBAPADA BHADRA VS SANJAY AHAHIRI AND ORS	SANJIB KUMAR MUKHOPADHYAY
in	WPA/28696/2014	SHIBAPADA BHADRA **VS** STATE OF WEST BENGAL & ORS	MAMATA DUTTA
119	CPAN/767/2023	KQANCHAN MONADAL AND ANR VS RITA NASKAR	MD. HANASUZ ZAMAN
in	WPA/18542/2021	KANCHAN MONDAL AND ANR **VS** STATE OF WEST BENGAL AND ORS.	SABYASACHI MONDAL
120	CPAN/769/2023	KAMAL DEBNATH VS SAMIK KUMAR GHOSH SDO ULUBERIA AND ORS	SANJIB DAS
in	WPA/4495/2023	KAMAL DEBNATH **VS** STATE OF WEST BENGAL AND ORS.	DEBASISH KUNDU
121	CPAN/774/2023	SUKANTA BARDHAN VS SAMIR PRAMANIK, PRADHAN AND ANR	HIMADRI KUMAR MAHATA
in	WPA/2420/2023	SUKANTA BARDHAN **VS** STATE OF WEST BENGAL AND ORS.	PRIYANKA MONDAL
122	CPAN/837/2023	REBA GHOSH VS KAMAL MITRA THE PRADHAN HARIHARPUR GRAM PANCHAYAT	RITA BHATTACHARYA
in	WPA/5887/2022	REBA GHOSH **VS** STATE OF WEST BENGAL AND ORS.	RITA BHATTACHARYA
123	CPAN/839/2023	RAJIB BANERJEE VS PARNA DEY BLOCK DEVELOPMMENNT OFFICER KANKSA DEVELOPMENT BLOCK	SUPRIYO CHATTOPADHYAY
in	WPA/17805/2022	RAJIB BANERJEE **VS** STATE OF WEST BENGAL AND ORS.	SUPRIYO CHOTTOPADHYAY
124	CPAN/843/2023	SUDIP HALDER VS SUMIMA SEKH AND ANR	BHASKAR HUTATI
in	WPA/1871/2023	SUDIP HALDER **VS** STATE OF WEST BENGAL AND ORS.	BHASKAR HUTAIT

125	CPAN/854/2023	SANGITA NATH DEBNATH VS M V RAO IAS ADDITIONAL CHIEF SECRETARY DEPTT OF PANCHAYAT	DILIP KUMAR MAITY
in	WPA/5408/2023	SANGITA NATH(DEBNATH) **VS** STATE OF WEST BENGAL AND ORS.	DILIP KUMAR MAITI
126	CPAN/875/2023	ALI HOSSEN MULLICK AND ORS VS DURGA PRASAD GHOSH	BARNALIM GUPTA
in	WPA/13943/2021	ALI HOSEN MULLICK AND ORS. **VS** THE PRINCIPAL SECRETARY, PANCHAYAT DEPARTMENT, GOVT. OF WEST BENGAL AND ORS	BARNALI GUPTA
127	CPAN/884/2023	MOSIAR RAHAMAN KAYAL AND ORS VS NILMONI KISKU	JAMUNA SAHA
in	WPA/22829/2022	SK. MOSIAR RAHAMAN KAYAL AND ORS. **VS** STATE OF WEST BENGAL AND ORS.	JAMUNA SAHA
128	CPAN/891/2023	SARASWATI BHUNIYA VS GITA RANI KANP PREVIOUS PRADHAN SHIBRAMPUR GRAM PANCHAYAT	GOBINDA CHANDRA BAIDYA
in	WPA/12678/2021	SARASWATI BHUNIYA **VS** STATE OF WEST BENGAL AND ORS.	SANJUKTA BASU MALLICK
129	CPAN/899/2023	RABIN MANDAL ALIAS RABINDRANATH MONDAL AND ORS VS AROTI ADHIKARY PRODHAN DURGAPUR GRAM PANCHYAT	MD ZEESHANUZ ZAMAN
in	WPA/514/2023	RABIN MANDAL @ RABINDRANATH MONDAL AND OTHERS **VS** STATE OF WEST BENGAL AND ORS.	MD ZEESHANUZ ZAMAN
130	CPAN/904/2023	LAL MOHAMMAD MOLLA VS KRISHNA MONDAL PRODHAN SALIPUR GRAM PANCHAYET HARIA PANCHAYET SAMITY	DEBABRATA MONDAL
IA NO: CAN/1/2024			
in	WPA/2923/2022	LAL MAHAMMAD MOLLA **VS** STATE OF WEST BENGAL AND ORS.	DEBABRATA MONDAL
131	CPAN/924/2023	SAJIBUL SK VS AJOY GHOSH PRODHAN LALGOLA GRAM PANCHAYAT	BISWARUP NANDY
in	WPA/25300/2022	SAJIBUL SK. **VS** STATE OF WEST BENGAL AND ORS.	SARBANANDA SANYAL
132	CPAN/929/2023	UTPAL KUMAR ROY AND ORS VS BINDU OUJHAR MAL PRADHAN GAZOLE -I GRAM PANCHAYAT	MASTA FIZUR RAHAMAN
in	WPA/5111/2023	UTPAL KUMAR ROY AND ORS. **VS** STATE OF WEST BENGAL AND ORS.	MASTA FIZUR RAHAMAN
133	CPAN/934/2023	HIMANGSHU MAKHAL VS ANAMIKA MAJUMDER SPECIAL NSECRETARY PANCHAYAT AND RURAL DEVELOPMENT DEPTT AND ORS	UTTAM KUMAR BHATTACHARYA
in	WPA/3850/2022	HIMANGSHU MAKHAL **VS** STATE OF WEST BENGAL AND ORS.	KAUSTAV MISHRA
134	CPAN/999/2023	SMT. SATYABATI DEY AND ANR. VS JALESWAR HEMBRAM PRADHAN ANUKHAL GRAM PANCHAYAT	JYOTI PRAKASH CHATTERJEE
in	WPA/8236/2022	SATYABATI DEY AND ANOTHER **VS** STATE OF WEST BENGAL AND ORS.	JYOTI PRAKASH CHATTERJEE

135	CPAN/1003/2023	MAKHLUFAR RAHAMAN GAZI AND ORS VS SUMAN PODDER SUB DIVISIONAL OFFICER BARUIPURAND ORS	SUDARSHAN GHOSH
in	WPA/28779/2022	ABU CHELEM LASKAR **VS** THE STATE OF WEST BENGAL AND ORS.	SHAHZAD NOOR THANDER
wt136	WPA/5641/2023	MAKHLUFAR RAHAMAN GAZI AND ORS **VS** STATE OF WEST BENGAL AND ORS.	SUDARSHAN GHOSH
137	CPAN/1004/2023	KALI KRISHNA SARDAR VS ROBIN SARDER PRODHAN MAYAHOURI GRAM PANCHAYET	SUDARSHAN GHOSH
in	WPA/121/2023	KALI KRISHNA SARDAR **VS** STATE OF WEST BENGAL AND ORS.	SUDARSHAN GHOSH
138	CPAN/1006/2023	ALTAB HOSSAIN AND ANR VS JUSTICE MOHAMMAD ABDUL GHANI CHAIRMAN CHAIRPERSON OF BOARD OF WAKF	APARAJITA MONDAL
in	WPA/6019/2023	ALTAB HOSSAIN AND ANR. **VS** STATE OF WEST BENGAL AND ORS.	BIPLAB ADAK
139	CPAN/1010/2023	RAJESH MONDAL VS FOZILA MONDAL	SK TOSLIM ALI
in	WPA/199/2023	RAJESH MONDAL **VS** STATE OF WEST BENGAL AND ORS.	SK TOSLIMA ALI
140	CPAN/1018/2023	ANUPAN GURIA AND ORS. VS PRAN KRISHNA DAS THE PRADHAN NIJKASBA GRAM PANCHAYAT(ANCHAL-5)	MANISH KUMAR DAS
in	WPA/5679/2023	ANUPAM GURIA AND ORS. **VS** STATE OF WEST BENGAL AND ORS.	MANISH KUMAR DAS
141	CPAN/1025/2023	ABBASUDDIN VS RAJARSHI NATH	SARBAN BHATTACHARJEE
in	WPA/3091/2023	ABBASUDDIN **VS** STATE OF WEST BENGAL AND ORS.	SARBAN BHATTACHARJEE
142	CPAN/1027/2023	SABITA RANI DAS AND ANR VS RENUKA DAS MAHAPATRA PRADHAN OF RISHI BANKIM CHANDRA GRAM PANCHAYAT	MANORANJAN JANA
in	WPA/5400/2023	SABITA RANI DAS AND ANR **VS** STATE OF WEST BENGAL AND ORS.	MANORANJAN JANA
143	CPAN/1028/2023	USHA PATRA NALIAS USHA RANI PATRA VS KALPANA MAITY JANA PRADHAN BALISAI GRAM PANCHAYAT	MANORANJAN JANA
in	WPA/5947/2022	USHA PATRA @ USHA RANI PATRA **VS** STATE OF WEST BENGAL AND ORS.	MITALI MAJHI
144	CPAN/1040/2023	SK MARUF ALI VS RANJAN KUNDU PRADHAN JAGATBALLAVPUR GRAM PANCHAYT	SANKAR PAUL
in	WPA/1111/2022	SK MARUF ALI **VS** STATE OF WEST BENGAL AND ORS.	MINAROJ KHAN
145	CPAN/1089/2023	SADDAK ALI HALDER VS MONSUR ALI HALDER AND ANR	LAKSHMI NATH BHATTACHARYA
in	WPA/11552/2022	SADAK ALI HALDER **VS** STATE OF WEST BENGAL AND ORS.	LAKSHMINATH BHATTACHARYA
146	CPAN/1090/2023	ANANDA HALDER VS DALIA PRAMANIK AND ANR	LAKSHMI NATH BHATTACHARYYA

in	WPA/12768/2022	ANANDA HALDER **VS** STATE OF WEST BENGAL AND ORS.	LAKSHMINATH BHATTACHARYA
147	CPAN/1096/2023	KRISHNA SAHA AND ORS VS SSHASHANK SETHI DIST MAGISTRATE NADIA	MD YOUNUSH MONDAL
in	WPA/5581/2023	KRISHNA SAHA AND ORS. **VS** STATE OF WEST BENGAL AND ORS.	MD. YOUNUS MONDAL
148	CPAN/1098/2023	FARHAD HOSSAIN AND ANR VS SOMA TELI DOLUI	ARITRA SHANKAR ROY
in	WPA/1036/2023	FARHAD HOSSAIN AND ANR **VS** THE STATE OF WEST BENGAL AND ORS.	ARITRA SHANKAR RAY
149	CPAN/1111/2023	GOURI SANKAR JALAL VS RANJANA BISWAS, THE PRODHAN, GELIA GRAM PANCHAYAT AND ANR	PRIYANKA JANA
in	WPA/4071/2022	GOURI SANKAR JALAL **VS** THE STATE OF WEST BENGAL AND ORS.	PRIYANKA JANA
150	CPAN/1127/2023	SWAPAN KUMAR RAY VS ABU SUFIAN TARAFDAR	ANJAN DUTTA
in	WPA/3832/2022	SWAPAN KUMAR RAY **VS** STATE OF WEST BENGAL AND ORS.	ANJAN DUTTA
151	CPAN/1133/2023	ROHIT JOARDER VS MR. BANAMALI ROY DPRDO JALPAIGURI	MRS. SABITA KHUTIA (BHUNYA)
in	WPA/25563/2017	ROHIT JOARDER **VS** STATE OF WEST BENGAL & ORS	S.K. BHUNYA
152	CPAN/1135/2023	DIBYENDU DASH VS KAMALA KANTA SINGH GRAM PRADHAN SAUTIA GRAM PANCHAYAT NO I	BISWAPRIYA SAMANTA
in	WPA/25923/2022	DIBYENDU DASH **VS** STATE OF WEST BENGAL AND ORS.	BISWAPRIYA SAMANTA
153	CPAN/1144/2023	SRI MANABENDRA MANDAL AND ANR. VS GOBINDA MONDAL PRADHAN MURIGANGA2 GRAM PANCHAYAT	RAJES JANA
in	WPA/28689/2022	MANABENDRA MANDAL AND ANR **VS** STATE OF WEST BENGAL AND ORS.	RAJES JANA
154	CPAN/1180/2023	SHIBA ENGINEERING AND CONSTRUSTION VS NILOTPAL CHATTERJEE THE EXE ENGINEER HOOGLY ZILLA PARISHAD	SHIBAJI KUMAR DAS
in	WPA/9578/2023	SHIBA ENGINEERING AND CONSTRUCTION **VS** THE STATE OF WEST BENGAL AND ORS.	SHIBAJI KUMAR DAS
155	CPAN/1195/2023	SK. SAFI ALIAS SAPHI SEK VS SRI PURNENDU KUMAR MAJI THE DICTRICT MAGISTRATE EAST MEDINIPUR	SK MUSTAK ALI
in	WPA/13811/2021	SK. SAFI @ SAPHI SEK **VS** THE STATE OF WEST BENGAL AND ORS	SK. MUSTAK ALI
156	CPAN/1212/2023	TAPAN BARIK VS SUMAN BISWAS AND ANR	DILIP KUMAR SINHA
in	WPA/4352/2023	TAPAN BARIK **VS** STATE OF WEST BENGAL AND ORS.	DILIP KUMAR SINHA
157	CPAN/1240/2023	SK.SAIFUL HAQUE@ SK SAIFUL VS SRI UPANANDA SARDAR, PRADHAN, KUMIRMORAH GRAM PANCHAYAT	MR. RAVI RANJAN KUMAR

in	WPA/20584/2022	SK SAIFUL HAQUE @ SK SAIFUL **VS** STATE OF WEST BENGAL AND ORS.	RAVI RANJAN KUMAR
158	CPAN/1262/2023	KISHOR MUKHERJEE @KISHORE KUMAR MUKHERJEE VS MR. SAMRAT BAGCHI	SUMAN CHAKRABORTY
in	WPA/20122/2022	KISHOR MUKHERJEE **VS** STATE OF WEST BENGAL AND ORS.	SUMAN CHAKRABORTY
159	CPAN/1289/2023	LAXHMI KANTA GUPTA AND ANR. VS MRITYUNJOY GHOSH THE EXE OFFICER, ARAMBAGH MUNICIPALITY AND ORS.	MRS. RIYA BALLAV
in	WPA/15282/2022	LAXMI KANTA GUPTA AND ANR **VS** STATE OF WEST BENGAL AND ORS.	RIYA BALLAV
160	CPAN/1304/2023	SMT. BASANTI KEORA VS JYOSNA SIL, THE PRADHAN, PURBA RAMNAGAR GRAM PANCHAYET AND ORS.	UTTAM BANERJEE
in	WPA/15197/2022	BASANTI KEORA **VS** STATE OF WEST BENGAL AND ORS.	UTTAM BANERJEE
161	CPAN/1334/2023	SAHABUDDIN MIDDYA VS SABNAM SULTANA, PRODHAN BARGACHIA-II GRAM PANCHAYAT	NAHID RAHAMAN
in	WPA/2968/2023	SAHABUDDIN MIDDYA **VS** STATE OF WEST BENGAL AND ORS.	NAHID RAHAMAN
162	CPAN/1336/2023	GOUR MOHAN MONDAL AND ORS VS PRABHAKAR MOYRA AND ANR	PRIYANKA MONDAL
in	WPA/8299/2022	GOUR MOHAN MONDAL AND ORS. **VS** STATE OF WEST BENGAL AND ORS.	PRIYANKA MONDAL
163	CPAN/1341/2023	BANAMALI MAHAPATRA VS SULTAN AHMED , SECRETARY, KHEJURI NO.3 , GRAM PANCHAYAAT	MANISH KR DAS
in	WPA/21576/2018	BANAMALI MAHAPATRA **VS** STATE OF WEST BENGAL & ORS	BINOY KUMAR DAS
164	CPAN/1350/2023	RAJIB LOCHAN PANIGRAHI VS RABINDRA NATH SOM, PRADHAN PANCHRUL GRAM PANCHAYET	SABERA KHATUN
in	WPA/1012/2023	RAJIB LOCHAN PANIGRAHI **VS** STATE OF WEST BENGAL AND ORS.	SABERA KHATUN
165	CPAN/1352/2023	ANUP AICH VS ARVIND KUMAR MINA , IAS THE DM, UTTAR DINAJPUR	SUNANDA MOHAN GHOSH
in	WPA/3686/2023	ANUP AICH **VS** STATE OF WEST BENGAL AND ORS.	SUNANDA MOHAN GHOSH
166	CPAN/1360/2023	SUDIPTA MAITRA VS BISWAJIT DUTTA, ASSISTANT SECRETARY AND SPIO P AND RD DEPARTMENT , GOVT OF WB	ABHIJIT SARKAR
in	WPA/9458/2022	SUDIPTA MAITRA **VS** STATE OF WEST BENGAL AND ORS.	ABHIJIT SARKAR
167	CPAN/1376/2023	BAMAPADA KUNDU AND ANR VS JADUNATH SINGH	PANCHANAN HAJRA
in	WPA/28743/2022	BAMAPADA KUNDU **VS** STATE OF WEST BENGAL AND ORS.	PANCHANAN HAJRA

168	CPAN/1383/2023	DINOBONDHU NASKAR AND ORS. VS MRS. NURBANU MOLLA, THE PRODHAN, BELGACHI GRAM PANCHAYAT	MD. ZEESHANUZ ZAMAN
in	WPA/9413/2023	DINOBONDHU NASKAR AND ORS **VS** STATE OF WEST BENGAL AND ORS.	MD. ZEESHANUZ ZAMAN
169	CPAN/1385/2023	PRABHATI AICH VS DR.M.V. THE SECRETARY PANCHAYET AND RURAL DEV. DPT.GOV.OF W.B.	DILIP KUMAR SHYAMAL
in	WPA/6299/2023	SMT. PRABHATI AICH **VS** STATE OF WEST BENGAL AND ORS.	DILIP KUMAR SHYAMAL
170	CPAN/1390/2023	BULBUL MUFTI AND ORS VS GARGI DAS THE BLOCK DEVELOPMENT OFFICER DOMJUR BLOCK	S.M. ISMAIL
in	WPA/4534/2022	BULBUL MUFTI AND ORS **VS** STATE OF WEST BENGAL AND ORS.	SK MD ISMAIL
171	CPAN/1395/2023	TAPENDRA NATH NIYOGI VS SUBAL KR. MANNA AND ORS.	SUBHRANGSU PANDA
in	WPA/18707/2021	TAPENDRA NATH NIYOGI **VS** STATE OF WEST BENGAL AND ORS.	SUBHRANGSU PANDA
172	CPAN/1401/2023	AJAY KUMAR SINGHANIA VS GAURAV SHARMA THE COMMISSIONER OF POLICE BIDHANNAGAR AND ORS	RAJESH UPADHYAY
in	WPA/2056/2020	AJAY KUMAR SINGHANIA **VS** STATE OF WEST BENGAL & ORS	RAJESH UPADHAYAY
173	CPAN/1406/2023	TANMOY KUMAR AND ORS VS DEBJANI RAY BEING ERST WHILE PRADHAN OF PARAMBUA SAHABAZAR GRAM PANCHAYET AND ORS	HIMADRI KUMAR MAHATA
in	WPA/10684/2022	TANMOY KUMAR AND ORS **VS** STATE OF WEST BENGAL AND ORS.	HIMADRI KUMAR MAHATA
174	CPAN/1425/2023	SUKUMAR MAITY AND ANR VS SANKUSH BIASWAS THE BLOCK DEVELOPMENT OFFICER	KALLOL KUMAR MAITY
in	WPA/18447/2022	SUKUMAR MAITY AND ANR. **VS** STATE OF WEST BENGAL AND ORS.	KALLOL KUMAR MAITY
175	CPAN/1449/2023	BILWAPADA MAITY AND ORS VS SANGEETA MEHTA DAS THE PRADHAN BARUTTARHINGLY GRAM PANCHAYAT	DIPTYENDU KUMAR PAL
in	WPA/8896/2023	BILWAPADA MAITY AND ORS **VS** STATE OF WEST BENGAL AND ORS.	DIPTYENDU KUMAR PAL
176	CPAN/1451/2023	TARUN PRADHAN AND ANR VS SUSMITA MAITY PRESENT PANCHAYET PRADHAN BIBHISHANPUR GRAM PANCHAYAT AND ANR	SUBHADIP PRAMANIK
in	WPA/15642/2022	TARUN PRADHAN AND ANR. **VS** STATE OF WEST BENGAL AND ORS.	SIVA PROSAD GHOSE
177	CPAN/1459/2023	SUDHIR CHANDRA KUIRI VS RAJAT NANDA THE EXECUTIVE OFFICER PURULIA ZILLA PARISHAD AND ORS	RIYA BALLAV
in	WPA/8411/2022	SUDHIR CHANDRA KUIRI **VS** STATE OF WEST BENGAL AND ORS.	RIYA BALLAV

178	CPAN/1464/2023	SK. OLI HUSEN MOLLA VS MADHURI SINGH(DOLAI), PRADHAN OF MONOHARPUR-6/2 GRAM PANCHAYAT	MR. SUDIP KUSHARI
in	WPA/4060/2023	SK OLI HUSEN MOLLA **VS** THE STATE OF WEST BENGAL SERVICE THROUGH THE PRINCIPAL SECRETARY	SUDIP KUSHARI
179	CPAN/1533/2023	KAZI RUHUL AMIN VS ARCHANA KOLEY THE PRADHAN SRIPUR ILAHIPUR GRAM PANCHAYAT	SM ISMAIL
in	WPA/22438/2022	KAZI RUHUL AMIN **VS** STATE OF WEST BENGAL AND ORS.	SK MD ISMAIL
180	CPAN/1541/2023	PROSAD DHARA VS SUSMITA MALLICK @ SENGUPTA, PRADHAN, JAMNA GRAM PANCHAYAT, PURBA BARDHAMAN AND ANR.	JYOTI PRAKASH CHATTERJEE
in	WPA/7160/2022	PROSAD DHARA **VS** STATE OF WEST BENGAL AND ORS.	JYOTI PRAKASH CHATTERJEE
181	CPAN/1549/2023	GOPAL HALDER VS SOMNATH MANNA	LAKSHMI NATH BHATTACHARYA
in	WPA/391/2022	GOPAL HALDER **VS** STATE OF WEST BENGAL AND ORS.	LAKSHMINATH BHATTACHARYA
182	CPAN/1577/2023	SUBHAS CHANDRA MAITI @ SUBHAS MAITI AND ANR VS KABERI MANA THE PRADHAN OF JYOTEGHANASHYAM GRAM PANCHAYET	CHANDAN SAMANTA
in	WPA/1564/2023	SUBHAS CHANDRA MAITI @ SUBHAS MAITI **VS** STATE OF WEST BENGAL AND ORS.	CHANDAN SAMANTA
183	CPAN/1596/2023	JOYDEB MAITY AND ORS VS RATHIN CHANDRA DEY AND ANR	MOUMITA GHOSH
in	WPA/18936/2021	JOYDEB MAITY AND ORS **VS** STATE OF WEST BENGAL AND ORS.	MOUMITA GHOSH
184	CPAN/1600/2023	SRI SOURAV KHANDA AND ORS. VS SMT. GITASREE MAITY, PRADHAN, DEPAL GRAM PANCHAYET AND ANR.	DEBASISH DAS
in	WPA/13316/2022	SOURAV KHANDA AND ORS **VS** STATE OF WEST BENGAL AND ORS.	DEBASISH DAS
185	CPAN/1608/2023	MR. ATUL CHANDRA MAITY VS MRS. RINA SHIT THE PRADHAN, PATASHPUR GRAM PANCHAYET	NARATTAM ACHARYYA
in	WPA/21350/2021	ATUL CHANDRA MAITY **VS** STATE OF WEST BENGAL AND ORS.	NARATTAM ACHARYYA
186	CPAN/1639/2023	SUBHA PRAKASH MAJUMDAR VS MOUMITA PARVEEN THE PRADHAN 6 NO. BAGICHAPUR GRAM PANCHAYET	AKASH GHOSH
in	WPA/10593/2023	SUBHA PRAKASH MAJUMDAR **VS** STATE OF WEST BENGAL AND ORS.	AKASH GHOSH
187	CPAN/1649/2023	BHARAT SAMANTA AND ANR VS MR. BISWAJIT MONDAL AND ANR	SNEHASIS JANA
in	WPA/9139/2023	BHARAT SAMANTA AND ANR. **VS** STATE OF WEST BENGAL AND ORS.	SNEHASIS JANA
188	CPAN/1652/2023	OMKAR NANDAN GHOSH VS KHARGRAM GRAM PANCHAYAT AND ANR	LUTFUL HAQUE

in	WPA/21675/2022	OMKAR NANDAN GHOSH **VS** STATE OF WEST BENGAL AND ORS.	LUTFUL HAQUE
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189	CPAN/1657/2023	PINTU CHARAN KHANRA AND ORS VS SHYAMSUNDAR MATIA GRAM PRADHAN BACHHRI GRAM PANCHAYAT AND ANR	UTTAM KUMAR BHATTACHARYYA
in	WPA/6800/2022	PINTU CHARAN KHANRA AND OTHERS **VS** STATE OF WEST BENGAL AND ORS.	UTTAM KUMAR BHATTACHARYYA
190	CPAN/1672/2023	BISWANATH MONDAL VS SANDHYA MAITY	BAPIN BAIDYA
in	WPA/657/2023	BISWANATH MONDAL **VS** STATE OF WEST BENGAL AND ORS.	BAPIN BAIDYA
191	CPAN/1699/2023	SANDIPA MITRA VS THE ASSISTANT LABOUR COMMISSIONER	BADAL SINGH
in	CO/317/2022	WEST BENGAL POLYTECHNIC DEVELOPMENT SOCIETY AND ANR **VS** SANDIPA MITRA	LUTFUL HAQUE
192	CPAN/1748/2023	TRIPTI BISWAS VS PINKI PAUL THE PRADHAN MAJHERGRAM GRAM PANCHAYAT	SUSNIGDHO BHATTACHARYYA
in	WPA/12566/2022	TRIPTI BISWAS **VS** STATE OF WEST BENGAL AND ORS.	SUSNIGDHO BHATTACHARYYA
193	CPAN/1754/2023	RATAN KUMAR DHAR VS DIBYENDU PAL THE EXECUTIVE ENGINEER	SOHINI BHATTACHARYYA
in	WPA/13165/2021	RATAN KR. DHAR **VS** KMC AND ORS.	SOHINI BHATTACHARYYA
194	CPAN/1756/2023	BASANTI DUTTA AND ORS VS PURNENDU KUMAR MAJHI	UTTIYA RAY
in	WPA/28665/2022	BASANTI DUTTA AND ORS. **VS** STATE OF WEST BENGAL AND ORS.	ARNAB MONDAL
195	CPAN/1763/2023	TALUKDAR SK VS AUL ALA MABUD ANEAR BDO AND EXECUTIVE OFFICER MAYURESWAR	TAHARIMA KHATUN
in	WPA/23801/2022	TALUKDAR SK. **VS** STATE OF WEST BENGAL AND ORS.	LUTFUL HAQUE
196	CPAN/1764/2023	ZAHID MAHMOOD VS BINOD KUMAR IAS THE COMMISSIONER OF KMC	MD NAUROZ RAHBER
in	WPA/17307/2021	ZAHID MAHMOOD **VS** COMMISSIONER OF KMC AND ORS.	MD NAUROZ RAHBER
197	WPCRC/1/2024	HEMANSU KUNDU VS PRADIP KUMAR SARKAR AND ANR	SONI OJHA
in	WPA/2637/2022	HEMANSU KUNDU **VS** THE KHARAGPUR MUNICIPALITY AND ORS	SONI OJHA
in	WPA/5409/2022	SAGNIK GUIN **VS** STATE OF WEST BENGAL AND ORS.	SOUMYAJIT DAS MAHAPATRA
wt198	WPCRC/2/2024	HEMANSU KUNDU **VS** PRADIP KUMAR SARKAR AND ANR	SONI OJHA
199	WPCRC/7/2024	SHIBA PRASAD BHAKAT VS SUMIT SARKAR	SHIBJIT MITRA

in	WPA/18928/2021	SHIBA PRASAD BHAKAT **VS** STATE OF WEST BENGAL AND ORS.	SUBHASISH MITRA
200	WPCRC/8/2024	CHIRANJIT MONDAL VS BINA MONDALK THE PRADHAN KAMRABAD GRAM PANCHAYAT	ANUPAM BAR
in	WPA/23147/2022	CHIRANJIT MONDAL **VS** STATE OF WEST BENGAL AND ORS.	ANUPAM BAR
201	WPCRC/9/2024	INDRANIL SINHAROY VS TULI MUDI AND ORS	STEVEN SOURADIP BISWAS
in	WPA/23102/2022	DR INDRANIL SINHAROY **VS** STATE OF WEST BENGAL AND ORS.	STEVEN SOURADIP BISWAS
202	WPCRC/10/2024	SANDHYA GHOSH AND ANR VS MALA ADHIKARY PRADHAN OF THE MAKARDAH I GRAM PANCHAYAT	AVIJIT CHAKRABORTY
in	WPA/10538/2022	SANDHYA GHOSH AND ANR **VS** HOWRAH ZILLA PARISHAD AND ORS.	AVIJIT CHAKRABORTY
203	CPAN/12/2024	SYED MOZAKKAR HOSSAIN AND ORS VS ANJAN SINGHAROY THE PRADHAN MAKALPUR GRAM PANCHAYAT	SALMA SULTANA SHAH
in	WPA/16644/2022	SYED MOZAKKAR HOSSAIN AND ORS **VS** STATE OF WEST BENGAL AND ORS.	SANI HOSSAIN
204	WPCRC/43/2024	BISWANATH GHOSH VS TUSI ROY (SEN) , PRADHAN , FULSARA GRAM PANCHAYAT AND ANR	ANISH MUKHERJEE
in	WPA/6531/2023	BISWANATH GHOSH **VS** STATE OF WEST BENGAL AND ORS.	ANISH KUMAR MUKHERJEE
205	CPAN/51/2024	SRIKANTA BISWAS VS SUBHANDRA BAURI AND ANR	PRIYANKA MONDAL
in	WPA/29025/2022	SRIKANTA BISWAS **VS** STATE OF WEST BENGAL AND ORS.	PRIYANKA MONDAL
206	CPAN/52/2024	SIRIUS ENGINEERING COOPERATIVE SOCIETY LTD VS SUBHADRA BAURI AND ANR	PRIYANKA MANDAL
in	WPA/29074/2022	SIRIUS ENGINEERING COOPERATIVE SOCIETY LIMITED REPD BY SEC DEBASISH MUKHERJEE **VS** STATE OF WEST BENGAL AND ORS.	PRIYANKA MONDAL
207	CPAN/53/2024	DHARMA DAS MAHURI VS SUBHADRA BAURI AND ANR	PRIYANKA MONDAL
in	WPA/29018/2022	DHARMA DAS MAHURI **VS** STATE OF WEST BENGAL AND ORS.	PRIYANKA MONDAL
208	CPAN/54/2024	DIPAK KUMAR MAJI VS SUBHADRA BAURI AND NAR	PRIYANKA MONDAL
in	WPA/29097/2022	DIPAK KUMAR MAJI **VS** STATE OF WEST BENGAL AND ORS.	PRIYANKA NONDAL
209	CPAN/55/2024	SIBSEKHAR ROY CHOWDHURY VS SUBHADRA BAURI AND ANR	PRIYANKA MONDAL
in	WPA/29020/2022	SIBSEKHAR ROY CHOWDHURY **VS** STATE OF WEST BENGAL AND ORS.	PRIYANKA MONDAL
210	CPAN/56/2024	MOHINI MOHAN ROY VS SUBHADRA BAURI AND ANR	PRIYANKA MONDAL

in	WPA/24103/2022	MOHINI MOHAN ROY **VS** STATE OF WEST BENGAL AND ORS.	PRIYANKA MONDAL
211	CPAN/57/2024	JADHUNATH ROY VS SUBHADRA BAURI AND ANR	PRIYANKA MONDAL
in	WPA/29023/2022	JADUNATH ROY **VS** STATE OF WEST BENGAL AND ORS.	PRIYANKA MONDAL
212	CPAN/65/2024	AMARESH PANDA AND ORS VS DEBRISHI BANERJEE BLOCK DEVELOPMENT OFFICER GARBETA II	Manish Kumar Das
in	WPA/7499/2022	AMARESH PANDA AND ORS **VS** STATE OF WEST BENGAL AND ORS.	MANISH KUMAR DAS
213	CPAN/93/2024	MD. ASRAF ALI MONDAL VS SUMIT KUMAR NATH, THE SECRETARY OF BEGUMPUR BIBIPUR GRAM PANCHAYAT AND ANR.	RATUL DEB BANERJEE
in	WPA/10931/2022	MD ASRAF ALI MONDAL **VS** STATE OF WEST BENGAL AND ORS.	AVIPSA SARKAR
214	CPAN/130/2024	BUDDHADEB SAHA VS KAKOLI MONDAL THE PRODHAN MAGRAHAT EAST GRAM PANCHAYAT	DEBABRATA SARDAR
in	WPA/11118/2023	BUDDHADEB SAHA **VS** STATE OF WEST BENGAL AND ORS.	DEBABRATA SARDAR
215	WPCRC/133/2024	CHAMPAK KUMAR BHOWMICK VS LALITA DAS NANDI, THE CHAIRMAN , MURSHIDABAD MUNICIPALITY AND ORS	SK KIRAN
in	WPA/21412/2021	CHAMPAK KUMAR BHOWMIK **VS** THE STATE OF WEST BENGAL AND ORS.	MAITRAYEE BANERJEE
216	WPCRC/134/2024	SHYAM CHAND CHOUDHURY VS LALITA DAS NANDI , THE CHAIRMAN , MURSHIDABAD MUNICIPALITY AND ORS	SK. KIRAN
in	WPA/1460/2022	SHYAM CHAND CHOUDHURY **VS** STATE OF WEST BENGAL AND ORS.	SK. KIRAN
217	WPCRC/136/2024	ASIT MUKHERJEE VS ABHIJIT BHOWMICK	ABIR LAL CHAKRAVORTI
in	WPA/3776/2022	ASIT MUKHERJEE **VS** THE PANIHATI MUNICIPALITY AND ORS	DEBRUP CHOUDHURY
218	WPCRC/137/2024	GOBINDA MONDAL VS DILIP BISWAS	AMIT SINGH
in	WPA/13853/2021	GOBINDA MONDAL **VS** STATE OF WEST BENGAL AND ORS.	AMIT SINGH
219	CPAN/143/2024	KALYANI HP GAS GRAMIN VITARAK VS SIYAD N DIST MAGISTRATE BANKURA	SIDDHARTHA SARKAR
in	WPA/21420/2022	KALYANI HP GAS GRAMIN VITARAK **VS** STATE OF WEST BENGAL AND ORS.	SIDDHARTHA SARKAR
220	CPAN/144/2024	JABA MALLIK AND ANR VS LAKSHMI MANNA THE PRADHAN JANAI GRAM PANCHAYAT	SIDDHARTHA SARKAR
in	WPA/1171/2023	JABA MALIK AND ANR. **VS** STATE OF WEST BENGAL AND ORS.	SIDDHARTHA SARKAR

221	CPAN/158/2024	SANJOY MALIK AND ANR. VS MANASH MANDAL, DISTRICT ENGINEER, HOWRAH ZILLA PARISHAD AND ANR.	SOUMEN BHATTACHARJEE
in	WPA/26540/2022	SANJOY MALIK AND ANR **VS** STATE OF WEST BENGAL AND ORS.	SOUMEN BHATTACHARJEE
222	CPAN/165/2024	SANDIP GHOSH AND ANR. VS PRAKASH MANDAL	KOUSHIKEE BANERJEE
in	WPA/8221/2022	GITA GHOSH AND OTHERS **VS** STATE OF WEST BENGAL AND ORS.	SABYASACHI MUKHOPADHYAY
223	CPAN/188/2024	SRIKANTA MAITY AND ORS. VS ANSAR ALI DAPTARI THE PRADHAN, AMTALIA GRAM PANCHAYET	MANISH KUMAR DAS
in	WPA/11698/2021	SRIKANTA MAITY AND OTHERS **VS** STATE OF WEST BENGAL AND ORS.	MANISH KUMAR DAS
224	CPAN/203/2024	SUSHANTA BARIK VS PAMPA HAZRA,THE PRADHAN PANCHLA GRAM PANCHAYAT	ABHISEK BANERJEE
in	WPA/22249/2019	SUSHANTA BARIK **VS** STATE OF WEST BENGAL & ORS	ABHISEK BANERJEE
225	CPAN/206/2024	JADABENDRA DUTTA VS REJINA BIBI SEKH THE PRODHAN BELKASH GRAM PANCHAYAT	TIMIR BARAN SAHA
in	WPA/17904/2022	JADABENDRA DUTTA **VS** STATE OF WEST BENGAL AND ORS.	TIMIR BARAN SAHA
226	CPAN/210/2024	MUCHA KHAN VS MOUSUMI HALDER THE PRODHAN OF LALPUR GRAM PANCHAYAT	SAUMEN GAYEN
in	WPA/7975/2023	MUCHA KHAN **VS** THE STATE OF WEST BENGAL AND ORS.	SAUMEN GAYEN
227	CPAN/213/2024	BIDHAN CHANDRA DAS VS KRISHNA GOPAL SARDAR SECRETARY SUMATINAGAR-I GRAM PANCHAYAT AT DHASPARA AND ANR	RADAHASYAM MAITI
in	WPA/12210/2022	BIDHAN CHANDRA DAS **VS** STATE OF WEST BENGAL AND ORS.	RADHYASYAM MAITI
228	CPAN/216/2024	RABIYA BIBI VS MASUMA BIBI THE PRODHAN CHANDIGARH ROHANDA GRAM PANCHAYAT	TANMOY CHAKROBORTY
in	WPA/1211/2023	RABIYA BIBI **VS** STATE OF WEST BENGAL AND ORS.	TANMOY CHAKRABORTY
229	CPAN/224/2024	AJIT KUMAR NASKAR AND ANR VS KAKOLI MODAL THE PROODHAN MAGRAHAT EAST GRAM PANCHAYAT	DEBABRATA SARDAR
in	WPA/14298/2022	AJIT KUMAR NASKAR AND ANR. **VS** STATE OF WEST BENGAL AND ORS.	DEBBABRATA SARDAR
230	CPAN/292/2024	KAZI FIROJA BEGUM AND ORS VS MANASI GHOSH THE PRADHAN HARIPAL GRAM PANCHAYAT OF HARIPAL	SANI HOSSAIN
in	WPA/9119/2022	KAZI FIROJA BEGUM AND ORS **VS** STATE OF WEST BENGAL AND ORS.	SANI HOSSAIN

231	CPAN/354/2024	MULCHAND LAL BARNWAL VS KHADIJA KHATUN THE PRADHAN BAGJOLA GRAM PANCHAYAT	TANMOY CHAKRABORTY
in	WPA/9442/2023	MULCHAND LAL BARNWAL **VS** STATE OF WEST BENGAL AND ORS.	TANMOY CHAKRABORTY
232	CPAN/388/2024	PARTHA PRATIM DAS VS CHHABI RANI SAHA PRODHAN KANKALITALA GRAM PANCHAYAT AND ANR	ARNAB SAHA
in	WPA/16205/2022	PARTHA PRATIM DAS **VS** STATE OF WEST BENGAL AND ORS.	ARNAB SAHA
233	CPAN/415/2024	SHAHNAWAZ MONDAL VS SANJOY DEY THE EXECUTIVE OFFICER AND BLOCK DEVELOPMENT OFFICER MONTESWAR BLOCK	JYOTI PRAKASH CHATTERJEE
in	WPA/3900/2023	SHAHNAWAZ MONDAL **VS** STATE OF WEST BENGAL AND ORS.	JYOTI PRAKASH CHATTERJEE
234	CPAN/416/2024	NABI GAZI ALIAS GOLAM NABI GAZI VS SAJIDA BIBI, THE PRADHAN OF RAJARHAT BISHNUPUR 2 NO. GRAM PANCHAYET AND ANR.	MANIKA SARKAR
in	WPA/17392/2022	NABI GAZI ALIAS GOLAM NABI GAZI **VS** STATE OF WEST BENGAL AND ORS.	MEHEDI HASSAN
235	CPAN/419/2024	MD. SULAIMAN LASKAR VS OFFICE OF THE USTHI GRAM PANCHAYET AT DEULA, REPD BY ITS PRADHAN JOSTHNA HAZRA AND ORS.	ZIAUL ISLAM
in	WPA/6885/2023	MD SULAIMAN LASKAR **VS** STATE OF WEST BENGAL AND ORS.	ZIAUL ISLAM
236	CPAN/431/2024	KAZI WAHEDUL ISLAM AND ANR VS MINU HEMBRAHAM PRADHAN MAJHIPARA PALASHI GRAM PANCHAYAT	DEBAJYOTI MANDAL
in	WPA/10593/2022	KAZI WAHEDUL ISLAM AND ANR **VS** STATE OF WEST BENGAL AND ORS.	PRITI KAR
237	CPAN/455/2024	SK FIROJ ALI VS SAMSER MOLLICK THE PRADHAN KOTALPUR GRAM PANCHAYAT	S M ISMAIL
in	WPA/4804/2023	SK FIROJ ALI **VS** STATE OF WEST BENGAL AND ORS.	SK MD ISMAIL
238	CPAN/508/2024	TAPAN MAITY VS PARTHO SARKAR PRADHAN RISHRA GRAM PANCHAYAT	SMITA PAL
in	WPA/5916/2023	TAPAN MAITY **VS** STATE OF WEST BENGAL AND ORS.	SMITA PAL
239	CPAN/509/2024	TAPAN MAITY VS PARTHO SARKAR PRADHAN RISHRA GRAM PANCHAYAT	KRISHNA YADAV
in	WPA/5920/2023	TAPAN MAITY **VS** STATE OF WEST BENGAL AND ORS.	MISS KRISHNA YADAV
240	CPAN/511/2024	GOPAL ADAK VS PRASANTA MAN THE PRADHAN MIRZAPUR BANKIPUR PANCHAYAT	KAJAL RAY
in	WPA/16803/2022	GOPAL ADAK **VS** STATE OF WEST BENGAL AND ORS.	KAJAL RAY

241	CPAN/519/2024	KOHINUR @ KOHINOOR BANU AND ANR VS SRI NITIN SINGHANIA THE D.M. MALDA	SALMA SULTANA SHAH
in	WPA/3611/2023	KOHINUR @ KOHINOOR BANU AND ANR. **VS** STATE OF WEST BENGAL AND ORS.	SALMA SULTANA SHAH
242	CPAN/527/2024	ABUL MULLICK VS SK. NUR HOSSAINTHE PRADHAN JAGATBALLAVPUR GRAM PANCHAYAT	MAHABBOB AHMED
in	WPA/18375/2022	ABUL MULLICK **VS** STATE OF WEST BENGAL AND ORS.	MAHABOOB AHMED
243	CPAN/557/2024	BIKASH BHARATI WELFARE SOCIETY AND ANR VS LILABATI SINGH THE PRADHAN NO. 6 SALBONI GRAM PANCHAYAT	JAMUNA SAHA
in	WPA/8374/2023	BIKASH BHARATI WELFARE SOCIETY AND ANR **VS** STATE OF WEST BENGAL AND ORS.	JAMUNA SAHA
244	CPAN/562/2024	SITANATH GUIN VS RANJAN DHARA THE SABHADIPATI HOOGHLY ZILLA PARISHAD	AAYUSHI MUKHERJEE
in	WPA/12002/2022	SITANATH GUIN **VS** STATE OF WEST BENGAL AND ORS.	ARKADIPTA SENGUPTA
245	CPAN/579/2024	KRISHNA GOSWAMI VS JHANI SINGHA PANCHAYAT PRADHAN TATLA-II	SUBHENDU BHATTACHARJEE
in	WPA/9473/2023	SISIR KRISHNA GOSWAMI **VS** STATE OF WEST BENGAL AND ORS.	SUBHENDU BHATTACHARJEE
246	CPAN/648/2024	PRADIP MONDAL VS PRIYANKA HALDER PANCHAYAT PRADHAN RAJARAM /RAJARAMPUR GRAM PANCHAYAT	AMARTYA MOHAN BHATTACHARYYA
in	WPA/17599/2019	PRASUN MONDAL **VS** STATE OF WEST BENGAL& ORS	KUSHAL DAS
247	CPAN/709/2024	TABARAK HOSSAIN MALLICK AND ORS VS REJINA BEGUM PRADHAN BANDIPUR GRAM PANCHAYAT	MAHAMMAD MAHMUD
in	WPA/16009/2022	TABARAK HOSSAIN MALLICK AND ORS **VS** STATE OF WEST BENGAL AND ORS.	MAHAMMAD MAHMUD
248	CPAN/724/2024	SHAMBHU PRASAD BHAKAT VS SUMIT SARKAR, PRADHAN, HARIPAL-ASUTOSH GRAM PANCHAYET AND ANR.	MAHABOOB AHMED
in	WPA/134/2019	SHAMBHU PROSAD BHAKAT **VS** STATE OF WEST BENGAL & ORS	MAHABOOB AHMED
249	CPAN/737/2024	IMTIAZUL HAQUE VS UJJWAL SARKAR THE DIRECTOR GENERAL, KOLKATA MUNICIPAL CORPORATION	SOURAV CHAUDHURI
in	WPA/17510/2021	IMTIAZUL HAQUE **VS** THE KOLKATA MUNICIPAL CORPORATIONAND ORS.	SAURAV CHAUDHURI
250	CPAN/798/2024	HASINA BANU VS NITIN SINGHANIA THE DIST MAGISTRATE AND THE EX OFFICIO	DHANANJAY NAYAK
in	WPA/18538/2022	HASINA BANU **VS** STATE OF WEST BENGAL AND ORS.	KALIDAS SAHA
251	CPAN/809/2024	GITASHREE PATRA AND ORS VS CHABI BERA THE PRADHAN RAGRA GRAM PANCHAYAT	HAREKRISHNA HALDAR

in	WPA/9502/2023	ASIT KUMAR PATRA **VS** STATE OF WEST BENGAL AND ORS.	HAREKRISHNA HALDAR
252	CPAN/856/2024	WAJDA ENAM ANSARI VS MD JAMALUDDIN	TANUKA BASU
in	CO/454/2024	WAJDA ENAM ANSARI **VS** MD JAMALUDDIN AND ANR	TANUKA BASU
253	CPAN/861/2024	LUBIN TUDU VS ASHA BAUL DAS PRADAHAN SATITHAN GRAM PANCHAYAT	MAHAMAD MAHMUD
in	WPA/10696/2023	LUBIN TUDU **VS** STATE OF WEST BENGAL AND ORS.	MAHAMMAD MAHMUD
254	CPAN/940/2024	RUMPA DUTTA AND ANR VS PINTU MOLLA PRADHAN NARUGRAM GRAM PANCHAYAT AND ANR	DEBADITYA DAS
in	WPA/11245/2023	RUMPA DUTTA AND ANR **VS** STATE OF WEST BENGAL AND ORS.	SURENDRA KUMAR SHARMA
255	CPAN/1001/2024	SRI PARTHA SARATHI GHOSH VS SRI SOUBHIK BHATTACHARJEE,ERSTWHILE B.D.O. CHANDITALA-II, HOOGHLY AND ANR.	SANGEETHA GHOSH
in	WPA/7486/2023	PARTHA SARATHI GHOSH **VS** STATE OF WEST BENGAL AND ORS.	RUDRANIL DAS
256	CPAN/1035/2024	BISWAJIT KUMAR BERA VS PROVASH ADHIKARY ADDL DIST SUB REGISTRAR AND ORS	AYAN MITRA
in	WPA/7087/2023	BISWAJIT KUMAR BERA **VS** STATE OF WEST BENGAL AND ORS.	DILIP KUMAR SAILA
257	CPAN/1041/2024	AKHILESH PRASAD CHOUDHURY VS PROVASH ADHIKARY ADDITIONAL DIST. SUB REGISTRAR OFFICE OF THE ADSR HOWRAH AND ORS	AYAN MITRA
in	WPA/7083/2023	AKHILESH PRASAD CHOWDHURY **VS** STATE OF WEST BENGAL AND ORS.	DILIP KUMAR SAILA
258	CPAN/1140/2024	ANKANA MOITRA VS SANTONU MOITRA	RAJIB GHOSH
in	CO/2644/2023	ANKANA MOITRA **VS** SANTANU MOITRA	RAJIB GHOSH
IA NO: CAN/2/2024			
IA NO: CAN/2/2024			
wt259	CO/816/2023	ANKANA MOITRA **VS** SANTANU MOITRA	RAJIB GHOSH
260	CPAN/1155/2024	SMITA JANA VS PROSENJIT JANA	GOURAV BANERJI
in	CO/145/2024	PROSENJIT JANA **VS** SMITA JANA	SOMDYUTI PAREKH
261	CPAN/1699/2024	ARUN KR KUNDU VS BANDANA DOLUI PRODHAN PAHALANPUR GRAM PANCHAYAT	CHUMKI DAS BAIRAGYA
in	WPA/90/2021	ARUN KUMAR KUNDU **VS** STATE OF WEST BENGAL AND ORS.	CHUMKI DAS BAIRAGYA
262	CPAN/1792/2024	NIRANJAN KHANRA VS SANDIP GANGULY OFFICER IN CHARGE GARIAHAT PS	BRATATI PRAMANICK

in	WPA/11849/2024	NIRANJAN KHANRA **VS** STATE OF WEST BENGAL AND ORS.	SURYASARATHI BASU
263	CPAN/1811/2024	UTPAL BHATTACHARYYA VS ARUNIMA DE SR SPECIAL SECRETARY HOME AND HILL AFFAIRS DEPTT AND ORS	GOPAL KRISHNA SARKAR
in	WPA/13488/2024	UTPAL BHATTACHARYYA **VS** THE STATE OF WEST BENGAL AND ORS.	GOPAL KRISHNA SARKAR
264	CPAN/1918/2024	BISWABHUSAN CHAKRABORTY VS DR. SISIR NASKAR SUPDT M R BANGUR HOSPITAL AND ANR	ASIT BERA
in	WPA/12227/2023	BISWABHUSAN CHAKRABORTY **VS** STATE OF WEST BENGAL AND ORS.	PARASHAR BAIDYA
265	CPAN/1921/2024	NABA KUMAR DAS VS BANDANA MAJHI BEING THE PRADHAN SITAHATI GRAM PANCHAYAT AND ORS	AMRITA PANJA MOULICK
in	WPA/9273/2022	NABA KUMAR DAS **VS** STATE OF WEST BENGAL AND ORS.	AMBER NATH BANERJEE
266	CPAN/1973/2024	MST HASINA KHATUN ALIAS HASINA KHATUN AND ORS VS SOMNATH KUNDU DIST PROGRAMME OFFICER ICDS PROJECT MURSHIDABAD	MOBAIRDUR HOSSAIN
in	WPA/5219/2024	MST HASINA KHATUN @ HASINA KHATUNA AND ORS **VS** STATE OF WEST BENGAL AND ORS.	MOBAIDUR HOSSAIN
267	CPAN/2013/2024	ASIM KRISHNA MODAK VS ARINUMA DE SR SECRETARY HOME AND HIL AFFAIRS DEPTT AND ORS	VIVEK KUMAR PANDEY
in	WPA/28284/2023	ASIM KRISHNA MODAK **VS** STATE OF WEST BENGAL AND ORS.	ASHOK HALDER
268	CPAN/2025/2024	DR KABIR HOSSAIN VS NUPUR KAZI	DEBOPRIYO KARAN
in	CO/4117/2023	NUPUR KAZI **VS** DR. KABIR HOSSAIN	DHIMAN BANERJEE
269	CPAN/2064/2024	ASIM KRISHNA MODAK VS ARUNIMA DE SR SPECIAL SECRETARY HOME AND HILL AFFAIRS DEPTT AND ANR	GOPAL KRISHNA ASARKAR
in	WPA/28285/2023	ASIM KRISHNA MODAK **VS** STATE OF WEST BENGAL AND ORS.	ASHOK HALDER
270	WPCRC/11/2025	HEMANTA KUMAR FADIKAR VS SWAPNA MAJI PRODHAN BYABATTARHAT PASCHIM GRAM PANCHAYAT	SUBIR SABUD
in	WPA/8362/2021	HEMANTA KR FADIKAR **VS** STATE OF WEST BENGAL AND ORS.	SUBIR SABUD
271	WPCRC/15/2025	PRABIR MANNA AND ORS. VS STRAUGHN MAHATO, THE PRADHAN, MANIKPARA GRAM PANCHAYAT AND ANR.	MR. DILIP KUMAR SADHU
in	WPA/18415/2022	PRABIR MANNA AND ORS **VS** STATE OF WEST BENGAL AND ORS.	DILIP KUMAR SADHU
272	WPCRC/18/2025	GOURHARI SINGHA VS SHEFALI SOREN THE PRADHAN 5 NO. BAITA GRAM PANCHAYAT AND ORS	MR. PRASANTA BEHARI MAHATA

in	WPA/16382/2022	GOURHARI SINGHA **VS** STATE OF WEST BENGAL AND ORS.	DILIP KUMAR SADHU
273	WPCRC/23/2025	KARTIK BUGH AND ORS VS MR. ANJAN SINGHA ROY @ANJAN SINHA ROY, THE PANCHAYET PRADHAN , MAKALPUR GRAM PANCHAYET	SAYANTAN RAKSHIT
in	WPA/2113/2023	KARTIK BUGH AND ORS. **VS** STATE OF WEST BENGAL AND ORS.	SAYANTAN RAKSHIT
274	WPCRC/49/2025	SENTU MARJIT VS SRI RAJARSHI NATH, THE DIST PANCHAYAT AND RURALDEVELOPMENT OFFICER	PRADIP PAUL
in	WPA/16010/2022	SENTU MARJIT **VS** STATE OF WEST BENGAL AND ORS.	PRADIP PAUL
275	WPCRC/53/2025	BASUDEB CHAKRABORTY VS SANJOY CHAKRABORTY	SUKANTA GHOSH
in	WPA/6751/2023	BASUDEB CHAKRABORTY **VS** THE DISTRICT MAGISTRATE NORTH 24 PARGANAS AND OTHERS	SUKANTA GHOSH
276	CPAN/67/2025	KUMARJIT SHAW AND ANR VS MILIND DEOUSKAR THE GENERAL MANAGER E R	ANTARA DAS
in	WPA/18439/2022	KUMARJIT SHAWA AND ANR. **VS** UNION OF INDIA AND ORS.	ANKITA GHOSH
277	CPAN/94/2025	MAA TARA ELECTRO ENTERPRISE VS ANTARA ACHARYA, THE SECRETARY, DEPT. OF PUBLIC WORKS AND ORS.	ANJAN PAUL
in	WPA/19021/2024	MAA TARA ELECTRO ENTERPRISE **VS** THE STATE OF WEST BENGAL AND ORS.	ANJAN PAUL
278	CPAN/96/2025	NETAJI ENGINEERS CO-OPERATIVE SOCIETY LTD. VS ANTARA ACHARYA, THE SECRETARY, DEPT. OF PUBLIC WORKS AND ORS.	ANJAN PAL
in	WPA/19353/2024	NETAJI ENGINEERS CO-OPERATIVE SOCIETY LTD. AND OANR. **VS** THE STATE OF WEST BENGAL AND ORS.	ANJAN PAUL
279	CPAN/131/2025	AUTHORISED OFFICER SOUTH INDIAN BANK LTD AND ANR VS PURNENDU KUMAR MAJI DIST MAGISTRATE PURBA MEDINIPUR	JOYEE MAITI
in	WPA/27778/2023	AUTHORISED OFFICER SOUTH INDIAN BANK LTD AND ANR **VS** STATE OF WEST BENGAL AND ORS.	JOYEE MAITI
280	CPAN/134/2025	RANJAN PANDA VS ANTARA ACHARYA THE SECRETARY, DEPARTMENT OF PUBLIC WORKS, AND ORS.	ATANU PAUL
in	WPA/23682/2024	RANJAN PANDA **VS** STATE OF WEST BENGAL AND ORS.	ANJAN PAUL
281	CPAN/135/2025	MAITI ELECTRIC REP BY ITS SOLE PROPRIETOR JAYANTA KUMAR MAITI VS ATANU ACHARYA, THE SECRETARY, DEPARTMENT OF PUBLIC WORKS AND ORS.	ANJAN PAUL
in	WPA/22115/2024	MAITI ELECTRIC **VS** STATE OF WEST BENGAL AND ORS.	ANJAN PAUL

282	CPAN/136/2025	NEW MAA TARA DECORATORS AND ELECTRIC REPRESNTED BY ITS SOLE PROPRITOR SUBHAS DEBNATH VS ANTARA ACHARYA THE SECRETARY DEPARTMENT OF PUBLIC WORKS AND ORS.	ANJAN PAUL
in	WPA/22118/2024	NEW MAA TARA DECORATORS AND ELECTRIC **VS** STATE OF WEST BENGAL AND ORS.	ANJAN PAUL
283	CPAN/137/2025	MAA BASANTI DEKORATORS REPRESENTED BY ITS MANAGER SURJYA KANTA ACHARYA VS ANTARA ACHARYA, THE SECRETARY, DEPARTMENT OF PUBLIC WORKS AND ORS.	ANJAN PAUL
in	WPA/22120/2024	MAA BASANTI DEKORATORS **VS** STATE OF WEST BENGAL AND ORS.	ANJAN PAUL
284	CPAN/146/2025	OMKAR DECORATOR VS ANTARA ACHARYA AND ORS	ANJAN PAUL
in	WPA/22129/2024	OMKAR DECORATOR **VS** THE STATE OF WEST BENGAL AND ORS.	ANJAN PAUL
285	CPAN/147/2025	K S ELECTRIC SERVICE VS ANTARA ACHARYA AND ORS	ANJAN PAUL
in	WPA/22112/2024	K.S.ELECTRIC SERVICE **VS** STATE OF WEST BENGAL AND ORS.	ANJAN PAUL
286	CPAN/150/2025	KALIMATA ENTERPRISE VS ANTARA ACHARYA AND ORS	ANJAN PAUL
in	WPA/22114/2024	KALIMATA ENTERPRISE **VS** STATE OF WEST BENGAL AND ORS.	ANJAN PAUL
287	CPAN/206/2025	PRATIK SARDAR ALIAS LAYEK VS LIPIKA DAS LD CIVIL JUDGE JUNIOR DIVISION ADDL COURT GARBETA	PAMPA DEY DHABAL
in	CO/4422/2023	PRATIK SARDAR ALIAS LAYEK **VS** BALAI GHOSH AND ORS	PAMPA DEY DHABAL
288	CPAN/266/2025	PIJUS BARIK ALIAS PIJUS KANTI BARIK AND ORS VS PRANAB MONDAL BLOCK LAND AND L R O CONTAI III	SHREYA CHATTERJEE
in	WPA/17629/2024	PIJUS BARIK ALIAS PIJUS KANTI BARIK AND ORS. **VS** THE STATE OF WEST BENGAL AND ORS.	SHREYA CHATTERJEE
289	CPAN/284/2025	JALAL ALI KHAN VS DR P DEEPAP PRIYA DIST MAGISTRATE HOWRAH	SYED MOSIHAR RAHMAN
in	WPA/14222/2024	JALAL ALI KHAN **VS** CHAIRMAN, W.B.STATE.ELECTRICITY DISTRIBUTION COMPANY LTD. AND ORS.	SYED MOSIHAR RAHMAN
290	CPAN/297/2025	BHASKAR CHAKRABORTY VS SOUMITRA MULLICK EXECUTUIVE ELELCTRICAL PWDTE BIRBHUM	RUPSA SREEMANI
in	WPA/15675/2024	BHASKAR CHAKRABORTY **VS** STATE OF WEST BENGAL AND ORS.	RUPSA SREEMANI
291	CPAN/447/2025	DEBASREE ROY LODH VS KAKALI NANDI THE D M CESC AND ANR	ADITYA SEN
in	WPA/15131/2024	DEBASHREE ROY (LODH) **VS** DEPUTY MANAGER, COMMERCIAL CALCUTTA ELECTRIC SUPPLY CORPORATION AND ORS.	SURESH CHANDRA MANNA

292	CPAN/598/2025	GOUTAM JANA VS UPANANDA BAIDYA ASSISTANT ENGINEER AND STATION MANAGER KAKDWIP CUSTOMER CARE CENTRE	PARAMITA MONDAL
in	WPA/8660/2024	GOUTAM JANA **VS** THE WEST BENGAL STATE ELECTRICITY DISTRIBUTION CO. LTD AND ORS.	PRIYA NAYAK
293	CPAN/599/2025	SUPRIYA DAS MONDAL VS SUDIP MONDAL ASSTNT ENGINEER AND STATION MANAGER NAMKHANA	PARAMITA MONDAL
in	WPA/22139/2023	SUPRIYA DAS MONDAL **VS** WBSEDCL AND ORS.	SUKANTA DAS
294	CPAN/640/2025	PAMPI HALDER SANTRA VS BAPI SANTRA	RAKESH JANA
in	CO/1475/2023	BAPI SANTRA **VS** PAMPI HALDER(SANTRA)	RUPSHA SREEMANI

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 41

Third Floor

Centenary Building

SINGLE BENCH (SB-III)

AT 2:00 PM

HON'BLE JUSTICE RAVI KRISHAN KAPUR

FROM 1ST APRIL, 2025 - ALL MATTERS RELATING TO INTELLECTUAL PROPERTY RIGHTS AND APPLICATIONS CONNECTED THERETO.

AND

FROM 10TH FEBRUARY, 2025 - SHALL TAKE UP ASSIGNED, PART HEARD, RECALLING / CLARIFICATION / MODIFICATION, REVIEW MATTERS AS PER HIS LORDSHIP'S CONVENIENCE.

AND

FROM 3RD SEPTEMBER, 2025 TO 26TH SEPTEMBER, 2025 - IN ADDITION TO HIS LORDSHIP'S LIST AND DETERMINATION, SHALL TAKE UP ITEM NO. 279 TO ITEM NO. 579 FROM COMBINED MONTHLY LIST OF CASES (APPELLATE JURISDICATION) DATED 1ST SEPTEMBER, 2025 OF HON'BLE JUSTICE AMRITA SINHA, EXCEPT THE MATTERS, WHICH ARE DISPOSED OF AND / OR ORDERED OTHERWISE

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/91061167188?pwd=DWCUUO9TWEuTJl7eTVCW4Yph6T0yJk.1

ASSIGNED MATTERS

1	WPA/20122/2025	SHAMIT MANAGEMENT PRIVATE ELIMTIED AND ANR. VS STATE OF WEST BENGAL AND ORS.	DWIP RAJ BASU

APPLICATION FOR CONTEMPT

[RETURNABLE]

2	CPAN/1456/2025	GOBINDA MONDAL VS SUVRA GHOSH PRADHAN CHANDI GRAM PANCHAYAT AMTALA	MUKTESWAR MAITY
in	WPA/4112/2023	GOBINDA MONDAL **VS** STATE OF WEST BENGAL AND ORS.	MUKTESWAR MAITY

CONTEMPT APPLICATION

3	CPAN/1603/2025	GOURHARI BARMAN VS GOBINDA MONDAL THE PRADHAN GOSABA GRAM PANCHAYAT AND ORS.	INDRAJIT ROY CHOWDHURY
in	WPA/14981/2023	GOURHARI BARMAN **VS** STATE OF WEST BENGAL AND ORS.	ANKANA JANA
4	CPAN/1612/2025	NANDADULAL ROY VS ASIMA BAG PRAVDHAN CHAKDIGHI GRAM PANCHAYAT PIRTALA MORE	SUDARSHAN ROY
in	WPA/11064/2024	NANDADULAL ROY **VS** STATE OF WEST BENGAL AND ORS.	ALLEN FELIX

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 17

Second Floor

Main Building

SINGLE BENCH (SB - V)

AT 10:30 AM

HON'BLE JUSTICE BISWAJIT BASU

FROM 1ST APRIL, 2025 - MATTERS (MOTION & HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATING TO LIBRARY, COLLEGE AND UNIVERSITY UNDER GROUP-II INCLUDING SERVICES AND APPLICATIONS CONNECTED THERETO AND OTHER EDUCATIONAL MATTERS WHICH ARE NOT ASSIGNED TO ANY OTHER BENCH(S) UNDER GROUP-II INCLUDING SERVICES AND APPLICATIONS CONNECTED THERETO;

MATTERS (MOTION & HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATING TO THE PUBLIC PREMISES (EVICTION OF UNAUTHORISED OCCUPANTS) ACT, 1971 AND THE WEST BENGAL PUBLIC LAND (EVICTION OF UNAUTHORISED OCCUPANTS) ACT, 1962 IRRESPECTIVE OF CLASSIFICATION INCLUDING APPLICATIONS CONNECTED THERETO.

MENTIONING WILL BE ENTERTAINED ONLY ON THE FIRST WORKING DAY OF THE WEEK ON A TYPED COPY OF THE LETTERHEAD OF THE ADVOCTE-ON-RECORD IN THE FORMAT AS PRESCRIBED IN MONTHLY LIST.

AFTER COMPLETION OF THE DAILY LIST THE COMBINED MONTHLY LIST DATED 01.09.2025 WILL BE CALLED FROM ITEM NO.41, IF TIME PERMITS.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/93695951067?pwd=isyfSKXfOabVX9jkl497Knv9Qyoczx.1

TO BE MENTIONED

1	RVW/84/2023 [24.09.2025]	PUNYABRATA DUTTA VS SUTARA SAHA AND ORS	KAUSHIK BANERJEE
IA NO: CAN/1/2023, CAN/2/2023			
in	SA/49/2013	PUNYABRATA DUTTA & ORS **VS** PRATUL SAHA & ORS	KAUSHIK BANERJEE
wt2	SA/50/2013	PUNYABRATA DUTTA & ORS **VS** PRATUL SAHA & ORS	KAUSHIK BANERJEE
3	WPA/20115/2025 [FOR CORRECTION]	KAILASH BELEL VS THE STATE OF WEST BENGAL AND ORS.	SINJINI CHAKRABARTI
4	WPA/20117/2025 [FOR CORRECTION]	MADHUMANTI MAZUMDAR VS THE STATE OF WEST BENGAL AND ORS.	SINJINI CHAKRABARTI

ASSIGNED MATTERS

[ON 24.09.2025]

5	CO/4479/2024	MJM NIRMAN PVT LTD VS SANKET MERCHANDISE PVT LTD AND ORS	AMIT KUMAR NAG
IA NO: CAN/1/2025			

MOTION 1

6	WPA/21902/2025	MAHESWAR BOURI VS STATE OF WEST BENGAL AND ORS.	ARPAN GUHA

TIME FIXED MATTERS

[AT 10:30 A.M.]

7	WPA/25056/2022	MINAKSHI GHOSH AND ORS VS STATE OF WEST BENGAL AND ORS.	ARKA NANDI
IA NO: CAN/11/2025			
wt8	WPA/23757/2022	SAIKAT BAIRAGI AND ORS. **VS** STATE OF WEST BENGAL AND ORS.	AMBIYA KHATUN
IA NO: CAN/1/2024, CAN/2/2025, CAN/3/2025			
IA NO: CAN/1/2024, CAN/2/2025, CAN/3/2025			
wt9	WPA/23784/2022	ANIRBAN PANDA AND ORS. **VS** STATE OF WEST BENGAL AND ORS.	AMBIYA KHATUN
wt10	WPA/24929/2022	CHAINA MONDAL AND ORS **VS** STATE OF WEST BENGAL AND ORS.	AMBIYA KHATUN
		MOTION	
11	WPA/18363/2025	SHUBHAM SAU VS UNION OF INDIA AND ORS.	ATREYA CHAKRABORTY
IA NO: CAN/1/2025			
12	WPA/21147/2025	ABHIJIT SAREN AND ORS. VS THE UNION OF INDIA AND ORS.	SUBHAM KANTI BHAKAT
		NEW MOTION	
13	WPA/19734/2025	MAHASINA MAMTAJ VS STATE OF WEST BENGAL AND ORS.	GULSANWARA PERVIN
14	WPA/19909/2025	ABDUL GOFUR @ SK GOFER VS STATE OF WEST BENGAL AND ORS.	HAMIDUR RAHAMAN
15	WPA/20409/2025	WEST BENGAL UNIVERSITY OF ANIMAL AND FISHERY SCIENCES VS STATE OF WEST BENGAL AND ORS.	NIRMALAYA ROY
16	WPA/20545/2025	WEST BENGAL UNIVERSITY OF ANIMAL AND FISHERY SCIENCES VS STATE OF WEST BENGAL AND ORS.	NIRMALYA ROY
17	WPA/21437/2025	SABINA BIBI VS STATE OF WEST BENGAL AND ORS.	MRINAL KANTI GHOSH
18	WPA/21834/2025	SUBROTA KUMAR MONDAL VS STATE OF WEST BENGAL AND ORS.	SOUMYAJIT BHATTA
19	WPA/22349/2025	DEBANJAN GHOSH VS STATE OF WEST BENGAL AND ORS.	ARITRA PALIT
20	WPA/22354/2025	PRATYUSH KUMAR ROUTH VS STATE OF WEST BENGAL AND ORS.	ARITRA PALIT
21	WPA/22361/2025	PRITI DUTTA VS STATE OF WEST BENGAL AND ORS.	ARITRA PALIT
22	WPA/22367/2025	SUBHA DEBNATH VS STATE OF WEST BENGAL AND ORS.	ARITRA PALIT
23	WPA/22432/2025	JAYASHREE SAU GIRI VS STATE OF WEST BENGAL AND ORS.	SANJIB KUMAR DAN
24	WPA/22455/2025	VIPIN VIJAY VS SATYAJIT RAY FILM AND TELEVISION INSTITUTE (SRFTI) AND ORS.	GARGI ROY
25	WPA/22479/2025	ASHIM KUMAR CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	MD BAHARUZZAMAN
26	WPA/22487/2025	SKM INSTITUTE OF HEALTH SCIENCE AND RESERCH AND ORS VS UNION OF INDIA AND ORS.	SAOLINI BOSE

27	WPA/22570/2025	MINA MAHATO SARKAR AND ORS. VS MISSION DIRECTOR , PASCHIM BANGA RAJYA SHISHU SHIKSHA MISSION	BIDHAN BISWAS

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 14

Second Floor

Main Building

SINGLE BENCH (SB-VI)

AT 10:30 AM

HON'BLE JUSTICE AMRITA SINHA

FROM 1 ST APRIL , 2025 - MATTERS (MOTION AND HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATING TO RESIDUARY UNDER GROUP-IX [EXCLUDING MATTERS RELATING TO POLICE, ELECTRICITY AND MATTERS ASSIGNED TO OTHER BENCH(S)] INCLUDING APPLICATIONS CONNECTED THERETO [2023 ONWARDS].

NOTE :

1. NO MENTIONING FOR UPGRADATION & INCLUSION WILL BE ALLOWED UNTIL FURTHER ORDER.

2. TODAY MATTERS IN THE DAILY LIST WILL BE TAKEN UP SERIALLY UPTO ADJOURNED MOTION.

3. AFTER COMPLETION OF ADJOURNED MOTIONS OF THE DAILY LIST, ITEM NO.11, 13, 75, 86 AND THEN 88 TO 118 OF THE MONTHLY LIST WILL BE TAKEN UP SERIALLY (EXCEPT THOSE MATTERS WHICH HAVE ALREADY BEEN TAKEN UP).

4. THEREAFTER IF TIME PERMITS, THEN ITEM NO.190 ONWARDS OF THE MONTHLY LIST WILL BE TAKEN UP SERIALLY.

SPECIAL NOTE :

NOTICE OF UPGRADATION UPON THE RESPONDENTS SHALL BE PRODUCED BY THE LEARNED ADVOCATES PRIOR TO TAKING UP THE MATTER APPEARING UNDER THE HEADING "UPGRADED MOTION".

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/93786900499?pwd=HUzH8O3LCHEEMSntJyNXsLRZJnH9aE.1

TO BE MENTIONED

1	WPA/12870/2025 [For Correction]	UNION OF INDIA AND ORS. VS NATTIONAL CONSUMER DISPUTE REDRESSAL COMMISSION AND ORS.	Anamika Pandey
2	WPA/14018/2025 [For Correction]	SABINA KHATUN VS UNION OF INDIA AND ORS.	PUNAM BASU
3	WPA/14298/2025 [For Non Prosecution]	ABUSAMA SEKH VS STATE OF WEST BENGAL AND ORS.	ANIMESH PAUL
4	WPA/16649/2025 [For Correction]	MASUD SAIKH VS STATE OF WEST BENGAL AND ORS.	MASUM ISLAM
5	WPA/20201/2025 [For Non Prosecution]	PRASANTA DAS VS STATE OF WEST BENGAL AND ORS.	PROBAL SARKAR

URGENT MOTION

6	WPA/13672/2025 [AR Ct.]	CRI LIMITED AND ANR. VS UNION OF INDIA AND ORS.	SANNIDHYA DATTA
7	WPA/22293/2025	LAKSHMIKANTA GUCHHAIT VS STATE OF WEST BENGAL AND ORS.	SAYANTAN HAZRA

8	WPA/22305/2025	M/S R. ENTERPRISE VS STATE OF WEST BENGAL AND ORS.	SAYANTAN HAZRA
9	WPA/22584/2025	MANAS SAMANTA VS STATE OF WEST BENGAL AND ORS.	SAMARESH CHANDRA DHARA
10	WPA/22620/2025	NUDDEA PLANTATIONS LIMITED VS STATE OF WEST BENGAL AND ORS.	PRITILATA SRDAR
		ASSIGNED MATTERS	
11	WPA/2713/2023	SK ZIAUDDIN VS STATE OF WEST BENGAL AND ORS.	SOUGATA BANERJEE
12	WPA/17901/2023 [1:15 PM]	DR. SYAMAL KUMAR LAHIRI VS STATE OF WEST BENGAL AND ORS.	DIBYAYAN BANERJI
IA NO: CAN/1/2024, CAN/2/2024, CAN/3/2024, CAN/4/2024, CAN/5/2025			
		APPLICATION	
13	CPAN/1594/2025	KALYAN SAMITYA AND ANR VS DULAL CHANDRA DAS CHAIRMAN MAHESHTALA MUNICIPALITY	CHIRANJIT PAL
in	WPA/19528/2025	KALYAN SAMITY AND ANR **VS** STATE OF WEST BENGAL AND ORS.	CHIRANJIT PAL
		ADJOURNED MOTIONS	
14	WPA/7158/2023	JOYDEV PAL VS STATE OF WEST BENGAL AND ORS.	ROKON ALI MOLLA
15	WPA/24089/2023	NIHAR BALA MANDAL AND ANR VS STATE OF WEST BENGAL AND ORS.	MANOJIT PAL
16	WPA/27818/2024	RUMPA GUHA VS THE STATE OF WEST BENGAL AND ORS.	PRITHA SINHA
17	WPA/4188/2025	MAA TARA DEVELOPERS VS THE STATE OF WEST BENGAL AND ORS.	SUDIP BASU
IA NO: CAN/1/2025			
18	WPA/9600/2025	MANOHAR PATHAK AND ANR. VS STATE OF WEST BENGAL AND ORS.	RANJIT MUKHERJEE
19	WPA/14726/2025	STATE BANK OF INDIA AND ANR. VS STATE OF WEST BENGAL AND ORS.	ANIRBAN PRAMANICK
20	WPA/15863/2025	NITIN PATEL VS UNION OF INDIA AND ORS.	AVIJIT GHOSHAL
21	WPA/19168/2025	RATAN KUMAR HALDER VS STATE OF WEST BENGAL AND ORS.	SUMITAVA CHAKRABORTY
22	WPA/19605/2025	ALL INDIA LAWYERS UNION AND ANR VS STATE OF WEST BENGAL AND ORS.	AMBIYA KHATUN
23	WPA/19993/2025	QUALITY CATERE AND ANR VS UNION OF INDIA AND ORS.	RIA NASKAR
24	WPA/20368/2025	SONU KUMAR SINGH AND ANR VS UNION OF INDIA AND ORS.	KAJAL RAY
25	WPA/21062/2025	BISWAJIT BHATTACHARYA VS STATE OF WEST BENGAL AND ORS.	OMAR FARUK GAZI
26	WPA/21085/2025	ABHISHEK PANDA VS STATE OF WEST BENGAL AND ORS.	SABYASACHI BHATTACHARJEE

27	WPA/21572/2025	QUALITY CATERER VS UNION OF INDIA AND ORS.	RIA NASKAR

NOTE : AFTER COMPLETION OF ADJOURNED MOTIONS OF THE DAILY LIST, ITEM NO.11, 13, 75, 86 AND THEN 88 TO 118 OF THE MONTHLY LIST WILL BE TAKEN UP SERIALLY (EXCEPT THOSE MATTERS WHICH HAVE ALREADY BEEN TAKEN UP). THEREAFTER IF TIME PERMITS, THEN ITEM NO.190 ONWARDS OF THE MONTHLY LIST WILL BE TAKEN UP SERIALLY.

NEW MOTION 1

(SARFAESI MATTERS)

28	WPA/19897/2025	YES BANK LIMITED VS STATE OF WEST BENGAL AND ORS.	ARIJIT GHOSH
29	WPA/19900/2025	YES BANK LIMITED VS STATE OF WEST BENGAL AND ORS.	ARIJIT GHOSH
30	WPA/20290/2025	SUBHASH DUTTA VS STATE BANK OF INDIA AND ORS.	ABHIJIT CHAKRABORTY
31	WPA/20509/2025	M/S. CONTINENTAL CONSORTIUM CHEMICAL COMPANY AND ORS. VS UNION OF INDIA AND ORS.	ANIRBAN PRAMANIK
32	WPA/20590/2025	GOPA GHOSH VS STATE OF WEST BENGAL AND ORS.	GOPA BISWAS
33	WPA/21050/2025	SK KHAJE BAKHS VS STATE OF WEST BENGAL AND ORS.	SABAB UDDIN LASKAR
34	WPA/21098/2025	STATE BANK OF INDIA VS STATE OF WEST BENGAL AND ORS.	SUDEEP PAL CHOUDHURI
35	WPA/21155/2025	SUNAYANA BOSE ASLAM VS RESERVEBANK OF INDIA AND ANR	RAHUL PODDAR
36	WPA/21222/2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS STATE OF WEST BENGAL AND ORS.	SAYAK RANJAN GANGULY
37	WPA/21307/2025	KABITA SARDAR (DAS) VS CANARA BANK AND ORS.	GOBINDA KAR
38	WPA/21740/2025	M/S. TOP STATIONERS AND ORS. VS SUTHORISED OFFICER, SMFG INDIA CREDIT CO. LTD. AND ANR.	JAHAR LAL ROY
39	WPA/21860/2025	PUNJAB NATIONAL BANK VS STATE OF WEST BENGAL AND ORS.	ABHISHEK BANERJEE
40	WPA/22020/2025	UNION BANK OF INDIA VS STATE OF WEST BENGAL AND ORS.	SAILESH MISHRA
41	WPA/22344/2025	MRITYNJOY SARDAR AND ANR. VS STATE OF WEST BENGAL AND ORS.	SUDARSHAN GHOSH

NEW MOTION

(OTHER THAN SARFAESI MATTERS)

42	WPA/18114/2025	PRABIR KUMAR SAHA VS STATE OF WEST BENGAL AND ANR	OISHIK CHATTERJEE
43	WPA/18590/2025	DEBENDRA SAMANTA VS PUNJAB NATIONAL BANK AND ORS.	KAMAN SAHOO
44	WPA/18657/2025	M/S. S.B. CONSTRUCTION VS EMPLOYEES STATE INSURACNE CORPORATION AND ORS.	SK. REJAUL ALAM
45	WPA/19553/2025	DHANANJOY MONDAL AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	DUKE BANERJEE

46	WPA/19612/2025	KUSHAL BHARAT REALCON PRIVATE LIMITE AND ANR VS STATE OF WEST BENGAL AND ORS.	SUJIT BANERJEE
47	WPA/19677/2025	GOPAL CHANDRA MANDAL AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	BISWAJIT NAG
48	WPA/19698/2025	SURANJAN JANA VS THE STATE OF WEST BENGAL AND ORS.	AMBIKA SASMAL
49	WPA/19756/2025	ABDUR RASHID VS STATE OF WEST BENGAL AND ORS.	KAZI SAJJAD ALAM
50	WPA/19781/2025	ASHOK DAS AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	ARIJIT BERA
51	WPA/19784/2025	MITHUN BHAKTA VS THE STATE OF WEST BENGAL AND ORS.	ASRAF SK.
52	WPA/19799/2025	GORACHAND ADHIKARY VS THE UNION OF INDIA AND ORS.	INDUMOULI BANERJEE
53	WPA/19870/2025	CHANDAN KHATUA @ CHANDAN KUMAR KHATUA VS STATE OF WEST BENGAL AND ORS.	ARUNAVA MAITI
54	WPA/19956/2025	TAMASHA SAMANTA VS UNION OF INDIA AND ORS.	SRETAPA SINHA
55	WPA/19978/2025	KOUSHIK DAS VS UNION OF INDIA AND ORS.	APARUPA BHATTACHARYA
56	WPA/20002/2025	SUPTA SAHA VS STATE OF WEST BENGAL AND ORS.	SYED ALI AFZAL
57	WPA/20028/2025	BHASKAR ROY VS STATE OF WEST BENGAL AND ORS.	SONALI SENGUPTA
58	WPA/20030/2025	DIBAKAR ROY ALIAS PUSHKAR ROY VS STATE OF WEST BENGAL AND ORS.	SONALI SENGUPTA
59	WPA/20133/2025	PEI MAY CHINESE HIGH SCHOOL AND ANR. VS STATE OF WEST BENGAL AND ORS.	SACHIDANANDA PANDA
60	WPA/20149/2025	PRASUN ADHIKARY VS STATE OF WEST BENGAL AND ORS.	CHITTARANJAN ROY
61	WPA/20173/2025	ASHOK ADHIKARY AND ORS. VS UNION OF INDIA AND ORS.	UTTAM KUMAR KAMILA
62	WPA/20210/2025	SANKARI PODDAR VS THE STATE OF WEST BENGAL AND ORS.	BISWAJIT NAG
63	WPA/20240/2025	AVINASH KUMAR SINGH VS UNION OF INDIA AND ORS.	AMARTYA BASU
64	WPA/20276/2025	SEFALI PRAMANICK AND ORS. VS THE STATE OF WEST BENGAL AND OR	ARNAB PRAMANICK
65	WPA/20287/2025	AWADH SECURITY SERVICES VS UNION OF INDIA AND ORS.	SUDIPTA SARKAR
66	WPA/20293/2025	RITA DAS VS UNION OF INDIA AND ORS.	IMDADUL HOQUE
67	WPA/20346/2025	ITI SAHA VS STATE OF WEST BENGAL AND ORS.	SALMA SULTANA SHAH
68	WPA/20352/2025	UDAY KUMAR ROY CHOWDHURY VS SOUTH EASTERN RAILWAY REPD THROUGH GENERAL MANAGER	DEBAYAN GHOSH

69	WPA/20361/2025	BENGALI SHELTER HOUSING DEVELOPMENT LIMITED AND ANR. VS DEPARTMENT OF HOUSING, GOVERNMENT OF WEST BENGAL AND ORS.	RIMA BANERJEE
70	WPA/20367/2025	SHAKTI TRADING COMPANY AND ORS. VS STATE OF WEST BENGAL AND ORS.	DIPANKAR SAHA
71	WPA/20369/2025	MADAN MOHAN MONDAL VS UNION OF INDIA AND ORS.	SUBHADIP BISWAS
72	WPA/20377/2025	BABLU MUNSI VS STATE OF WEST BENGAL AND ORS.	SUBIR SABUD
73	WPA/20387/2025	MD. SOFIKUL ISLAM VS STATE OF WEST BENGAL AND ORS.	SK. MD. ISMAIL
74	WPA/20403/2025	BABLU BISWAS VS STATE OF WEST BENGAL AND ORS.	PRIYABRATA BATABYAL
75	WPA/20426/2025	NIZAMUDDIN SHEIKH VS UNION OF INDIA AND ORS.	ANJAN DUTTA
76	WPA/20430/2025	HIGH MAST INDIA PROGRESIVE AND ANR. VS RESERVE BANK OF INDIA AND ANR.	S.K. HUMAYUN REZA
77	WPA/20460/2025	CHANDRANI BHATTACHARYYA VS THE ELECTION COMMISSION OF INDIA AND ORS.	SAIKAT DEY
78	WPA/20473/2025	SUDHA GUPTA VS STATE OF WEST BENGAL AND ORS.	AMBIKA SASMAL
79	WPA/20482/2025	SUBHAJIT DEY VS STATE OF WEST BENGAL AND ORS.	SUPRIYO SHASMAL
80	WPA/20494/2025	PRATYAY MANDAL VS STATE OF WEST BENGAL AND ORS.	KHONDKER SAMIUL HAQUE
81	WPA/20512/2025	RANADEEP SADHU VS STATE OF WEST BENGAL AND ORS.	INDRANIL DASGUPTA
82	WPA/20515/2025	MOHAMAD MUSTAFA VS UNION OF INDIA AND ORS.	MASOOQ RAHMAN
83	WPA/20543/2025	RANJAN DAS VS CANARA BANK AND ORS.	AYAN KUMAR BORAL
84	WPA/20547/2025	INDRANIL BHATTACHARYA VS UNION OF INDIA AND ORS.	SUDIP BASU
85	WPA/20554/2025	INDRANIL BHATTACHARYA VS UNION OF INDIA AND ORS.	SUDIP BASU
86	WPA/20568/2025	SANTOSH BAGCHI VS STATE OF WEST BENGAL AND ORS.	SAMRAT CHAKRABORTY
87	WPA/20570/2025	RABBUL HOSSAIN AND ORS. VS STATE OF WEST BENGAL AND ORS.	SHIREEN HOSSAIN
88	WPA/20571/2025	SUKESH RANJAN BERA VS STATE OF WEST BENGAL AND ORS.	KAUSTUV MISHRA
89	WPA/20584/2025	SHAH TRAVELS VS UNION OF INDIA AND ORS.	AMMAN ARIF ANSARI
90	WPA/20616/2025	PROLAY DEY VS STATE OF WEST BENGAL AND ORS.	PRIYAKSHI BANERJEE
91	WPA/20643/2025	MURSHIDABAD SALE AND SUPPLY CO OPERATIVE SOCIETY VS STATE OF WEST BENGAL AND ORS.	ARINDAM DAS

92	WPA/20644/2025	MURSHIDABAD SALE AND SUPPLY CO-OPERATIVE SOCIETY VS STATE OF WEST BENGAL AND ORS.	ARINDAM DAS
93	WPA/20675/2025	RAKIBUL ALI KHAN VS STATE OF WEST BENGAL AND ORS.	SHANTA SARKAR
94	WPA/20722/2025	KAUSHALYA NASKAR VS STATE OF WEST BENGAL AND ORS.	SUMAN HALDER
95	WPA/20770/2025	SUHASH CHANDRA HALDER VS STATE OF WEST BENGAL AND ORS.	SIDDHARTHA GOSWAMI
96	WPA/20778/2025	DINESH AGARWALA VS STATE OF WEST BENGAL AND ORS.	SATYA RANJAN KUNDU
97	WPA/20779/2025	TETRADRIP PHARMA PRIVATE LIMITED VS STATE OF WEST BENGAL AND ANR.	ANKITA SENGUPTA
98	WPA/20817/2025	KISHORE GHOSH VS STATE OF WEST BENGAL AND ORS.	SANJAY MUKHERJEE
99	WPA/20834/2025	SMT. SAPTASWARA SAMANTA VS STATE OF WEST BENGAL AND ORS.	UJJWAL KANTI JANA
100	WPA/20835/2025	DIPANKAR DAS VS THE OMBUDSMAN RESERVE BANK OF INDIA AND ORS.	LIPIKA DAS
101	WPA/20836/2025	MARUFA KHATUN ALIAS MARUFA KHATUN SARDAR AND ANR. VS STATE OF WEST BENGAL AND ORS.	BIYANKA BHATTACHARYA
102	WPA/20843/2025	AMIO RAI VS STATE OF WEST BENGAL AND ORS.	UTTIYA RAY
103	WPA/20899/2025	ANIRBAN TEWARI VS THE CHIEF INFORMATION COMMISSIONER, STATE OF WEST BENGAL AND ANR.	CHANDANA GHOSH
104	WPA/20915/2025	SOMNATH BANERJEE AND ANR. VS STATE OF WEST BENGAL AND ANR	POULAMI ROY
105	WPA/20937/2025	MANIKUNTAL DAS AND ORS. VS STATE OF WEST BENGAL AND ORS.	YASHRAJ ROY
106	WPA/20947/2025	BRAJA GHOSH VS STATE OF WEST BENGAL AND ORS.	KAUSTAV BANERJEE
107	WPA/20949/2025	PRAGATI AGRI PRODUCT PVT.LTD AND ANR. VS STATE OF WEST BENGAL AND ORS.	MAHESWAR MALO DAS
108	WPA/20950/2025	M/S AMBICA SERVICE STATION AND ORS. VS UNION OF INDIA AND ORS.	TRIPTIMOY TALUKDER
109	WPA/20952/2025	GUNENDRA NATH SARKAR VS STATE OF WEST BENGAL AND ORS.	SANJAY SAHA
110	WPA/20956/2025	MANOJ BOTHRA VS UNION OF INDIA AND ORS.	SIZAN NANDI
111	WPA/20962/2025	SHILPI HAZRA VS STATE OF WEST BENGAL AND ORS.	RAJU MONDAL
112	WPA/20988/2025	ASWINI BHUNIA VS UNION OF INDIA AND ORS.	PUNAM BASU
113	WPA/21065/2025	M/S XENTIS INFOTECH LTD AND ANR VS UCO BANK AND ORS	KAMLESH JHA

114	WPA/21099/2025	ANINDYA SEN AND ANR. VS EAST KOLKATA WETLANDS AND ORS.	SURAJIT MAITY
115	WPA/21100/2025	DILIP KUMAR GAYEN VS STATE OF WEST BENGAL AND ORS.	AISHWARYA DATTA
116	WPA/21102/2025	JAGATJIT MANDL VS STATE OF WEST BENGAL AND ORS.	AISHWARYA DATTA
117	WPA/21146/2025	SABITA BAKCHI VS STATE OF WEST BENGAL AND ORS.	GOUTAM MISRA
118	WPA/21157/2025	COMRADE HOTELS PRIVATE LIMITED AND ANR. VS RESERVE BANK OF INDIA AND ORS.	SONIA MUKHERJEE
119	WPA/21169/2025	ABDUL HALIM ZAMADAR VS STATE OF WEST BENGAL AND ORS.	SAYANWITA AUDDYA
120	WPA/21179/2025	MRITYUNJOY MANDAL VS STATE OF WEST BENGAL AND ORS.	ANIRUDDHA TEWARI
121	WPA/21195/2025	MONIKA PARASHARI LAHIRI VS UNION OF INDIA AND ORS.	JITESH SAH
122	WPA/21204/2025	PURNENDU SEKHAR GIRI AND ORS. VS STATE OF WEST BENGAL AND ORS.	GAUTAM GURIA
123	WPA/21219/2025	ANIL INTERNATIONAL VS KARNATAKA BANK LIMITED AND ORS.	ADITYA GARODIA
124	WPA/21230/2025	SURANJAN SINHA VS BHARAT PETROLEUM CORPORATION LIMITED (BPCL) AND ORS.	SITAL CHAKRABORTY
125	WPA/21240/2025	PALASH MONDAL VS STATE OF WEST BENGAL AND ORS.	MD RAZIUDDIN
126	WPA/21247/2025	SRI SAYAN KUNDU VS NATIONAL INSURACNE COMPANY LIMITED AND ORS.	SOURAV SAMANTA
127	WPA/21256/2025	INDRANIL DUTTA VS UNION OF INDIA AND ORS.	ANITA SHAW
128	WPA/21278/2025	M/S AAA AND ASSOCIATES VS THE REGIONAL DIRECTOR, EASTERN REGION, MINISTRY OF CORPORATE AFFAIRS AND ORS	ARANI GUHA
129	WPA/21280/2025	BHASKAR INDUSTRIES DEVELOPMENT LIMITED AND ANR VS RESEARCH DESIGNS AND STANDARDS ORGANIZATION AND ORS	KALLOL SAHA
130	WPA/21302/2025	NIRMALYA ROY VS STATE OF WEST BENGAL AND ORS.	NEELINA CHATTERJEE
131	WPA/21306/2025	MILTON MRIDHA VS STATE OF WEST BENGAL AND ORS.	KINGSUK MONDAL
132	WPA/21326/2025	ADWAITA PAIRA VS THE STATE OF WEST BENGAL ADN ORS.	BHARAT CHANDRA SIMAI
133	WPA/21330/2025	AMRA SABAI VS STATE OF WEST BENGAL AND ANR	ABHISHEK SIKDAR
134	WPA/21346/2025	INDRANIL BHATTACHARYA VS THE UNION OF INDIA AND ORS.	SUDIP BASU
135	WPA/21388/2025	SABITA DEBNATH (BIBI) VS STATE OF WEST BENGAL AND ORS.	NIRMALYA BISWAS

136	WPA/21396/2025	RADHAKRISHNA BARIK AND ORS. VS THE STATE OF WEST BENGAL ADN ORS.	DEBNARAYAN PATRA
137	WPA/21458/2025	M/S. ABDUL MATIN VS STATE OF WEST BENGAL AND ORS.	NEELINA CHATTERJEE
138	WPA/21464/2025	M/S RIMA CONSTRUCTIOIN VS STATE OF WEST BENGAL AND ORS.	SIMIKA ROY
139	WPA/21474/2025	M/S. DREDGING AND DESILTATION CO. PVT. LTD. VS THE UNION OF INDIA AND ORS.	SUNIL KUMAR SINGHANIA
140	WPA/21488/2025	ELECTROSTEEL CASTINGS LTD AND ANR VS STATE OF WEST BENGAL AND ORS.	NIRAJ BAHETI
141	WPA/21492/2025	SRIRADHA MANNA DAS VS UNION OF INDIA AND ORS.	MANISH KUMAR DAS
142	WPA/21497/2025	AMIT PAL VS STATE OF WEST BENGAL AND ORS.	SOUVIK GHOSH
143	WPA/21498/2025	POULAMI DUTTA VS UNION OF INDIA AND ORS.	ABDUL HAMID MOLLA
144	WPA/21508/2025	KALYAN KRISHNA NANDI VS STATE OF WEST BENGAL AND ORS.	
145	WPA/21510/2025	KALYAN KRISHNA NANDI VS STATE OF WEST BENGAL AND ORS.	
146	WPA/21512/2025	KALYAN KRISHNA NANDI VS STATE OF WEST BENGAL AND ORS.	
147	WPA/21514/2025	KALYAN KRISHNA NANDI VS STATE OF WEST BENGAL AND ORS.	
148	WPA/21517/2025	M/S. BENGAL POLYPET AND ORS. VS UNION OF INDIA AND ORS.	SATADRU SHASTRI
149	WPA/21527/2025	RAJESH DHALI VS STATE OF WEST BENGAL AND ORS.	MIZANUR RAHMAN
150	WPA/21581/2025	TARUN KUMAR PRADHAN VS STATE OF WEST BENGAL AND ORS.	DILIP KUMAR SHYAMAL
151	WPA/21608/2025	URMI SETH VS STATE OF WEST BENGAL AND ORS.	SAIKAT DEY
152	WPA/21642/2025	PUJA PAL VS UNION OF INDIA AND ORS.	TUHINA PARVIN
153	WPA/21647/2025	PRATIM GHOSH AND ANR. VS STATE OF WEST BENGAL AND ORS.	PINAKI RANJAN CHAKRABARTI
154	WPA/21665/2025	TAILIK SAHU SAMAJ AND ORS. VS REGISTRAT OF FIRMS, SOCIETIES AND NON-TRADING CORPORATION AND ORS.	SOMNATH BANERJEE
155	WPA/21698/2025	M/S. KHAGAUL LOCO LABOURS CO-OPERATIVE SOCIETY LIMITED AND ANR. VS UNION OF INDIA AND ORS.	PHATICK CHANDRA DAS
156	WPA/21701/2025	M/S. KHAGAUL LOCO LABOURS COOPERATIVE SOCIETY LIMITED AND ANR. VS UNION OF INDIA AND ORS.	PHATICK CHANDRA DAS
157	WPA/21704/2025	JOY JANA VS STATE OF WEST BENGAL AND ORS.	ABHINABA CHATTERJEE
158	WPA/21709/2025	SUKUMAR GANGULY AND ORS. VS STATE OF WEST BENGAL AND ORS.	PRONOJIT ROY

159	WPA/21715/2025	M/S LOKENATH CONSTRUCTION VS UNION OF INDIA AND ORS.	KALYAN SARKAR
160	WPA/21719/2025	SABIR ALI MULLICK AND ANR. VS UNION OF INDIA AND ORS.	SANCHALITA SARKAR
161	WPA/21723/2025	PLUMBUM CHEMICALS AND PIGMENTS PVT. LTD. VS STATE OF WEST BENGAL AND ORS.	SOMNATH SAHA
162	WPA/21727/2025	MAA DURGA ENTERPRISE VS STATE OF WEST BENGAL AND ORS.	KUNAL GANGULY
163	WPA/21730/2025	TARAMA CONSTRUCTION VS STATE OF WEST BENGAL AND ORS.	KUNAL GANGULY
164	WPA/21734/2025	LAXMAN JAMADAR @ LAKSHMAN VS STATE OF WEST BENGAL AND ORS.	KUNAL GANGULY
165	WPA/21737/2025	SK SIRAJUL HAQUE VS STATE OF WEST BENGAL AND ORS.	KUNAL GANGULY
166	WPA/21778/2025	DAS ENTERPRISE AND ANR. VS STATE OF WEST BENGAL AND ORS.	SIMIKA ROY
167	WPA/21783/2025	SUBHASIS ROY VS STATE OF WEST BENGAL AND ORS.	RAJDEEP PRAMANIK
168	WPA/21784/2025	AMBARISH GHOSH VS STATE OF WEST BENGAL AND ORS.	INDRA BALI JHA
169	WPA/21807/2025	STATE OF WEST BENGAL VS UNION OF INDIA AND ANR	Debasish Roy
170	WPA/21809/2025	KEMECOS INDIA PRIVATE LIMITED AND ANR VS UTTAR PRADESH MEDICAL SUPPLIES CORPORATION LIMITED AND ANR	USHANANDA JANA
171	WPA/21813/2025	RANAJIT RAKSHIT VS STATE OF WEST BENGAL AND ORS.	MEGHA DATTA
172	WPA/21839/2025	KAJEUL SARDAR @ KAJIUL SARDAR VS STATE OF WEST BENGAL AND ORS.	MD. SHAIURZAMAN
173	WPA/21843/2025	SAAYAN BANERJEE VS RAJPUR SONARPUR MUNICIPALITY HEAD OFFICE	PRIYANKA
174	WPA/21861/2025	MEETA JAIN AND ANR. VS STATE OF WEST BENGAL AND ORS.	OINDRILA GHOSAL
175	WPA/21898/2025	MD JAHANGIR HOSEN MOLLA VS STATE OF WEST BENGAL AND ORS.	DIBYENDU BHATTACHARYA
176	WPA/21899/2025	MOHAMMAD ARIF HALDER AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	RAMIJ MUNSI
177	WPA/21903/2025	RAJEN SINGHA AND ANR. VS ASANSOL DURGAPUR DEVELOPMENT AUTHORITY (ADDA) AND ANR.	VARUN KEDIA
178	WPA/21908/2025	SANDEEP KRISHNA ROHATGI AND ANR (IN PERSON) VS THE STATE OF WEST BENGAL AND ORS.	
179	WPA/21909/2025	PASCHIMBANGA ANGANWARIKARMI O SAHAYIKA KALYAN SAMITI AND ANR. VS UNION OF INDIA AND ORS.	SIDHARTHA BASU
180	WPA/21934/2025	KRITIMAY DAS VS THE STATE OF WEST BENGAL AND ORS.	SAGNIKA BANERJEE

181	WPA/21958/2025	GSCO INFRASTRUCTRUE PVT. LTD AND ORS. VS RESERVE BANK OF INDIA AND ORS.	ABHIRUP HALDER
182	WPA/21959/2025	SUDIP PATRA VS HDFC BANK LIMITED AND ORS.	DEBASIS KAR
183	WPA/21960/2025	PRANABESH SINGHA ROY VS CANARA BANK AND ORS.	DIP CHANDA
184	WPA/22011/2025	MD NAZIMUL SEKH VS STATE OF WEST BENGAL AND ORS.	MD WASIM AKRAM
185	WPA/22012/2025	MD NAZIMUL SEKH VS STATE OF WEST BENGAL AND ORS.	MD WASIM AKRAM
186	WPA/22014/2025	MD NAZIMUL SEKH VS STATE OF WEST BENGAL AND ORS.	MD WASIM AKRAM
187	WPA/22015/2025	MANAJ CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	KUNAL GANGULY
188	WPA/22016/2025	MD NAZIMUL SEKH VS STATE OF WEST BENGAL AND ORS.	MD WASIM AKRAM
189	WPA/22025/2025	MAFUJA BEWA VS STATE OF WEST BENGAL AND ORS.	SUBARNA BANK
190	WPA/22030/2025	SEKH AMINUL AZAM VS STATE OF WEST BENGAL AND ORS.	KUNAL GANGULY
191	WPA/22032/2025	SK ANARUL HAQUE VS STATE OF WEST BENGAL AND ORS.	KUNAL GANGULY
192	WPA/22066/2025	PARTHA PRATIM ADHIKARY VS UNION OF INDIA AND ORS.	
193	WPA/22121/2025	EMAMI AGROTEC LTD. (PREVIOUSLY KNOWN A EMAMI BIOTECH LIMITED) VS THE STATE OF WEST BENGAL AND ORS.	NIRAJ BAHETI
194	WPA/22123/2025	RANJAN DHARA VS THE STATE OF WEST BENGAL AND ORS.	DIPOAM MOZUMDER
195	WPA/22180/2025	MD KACHIMUDDIN VS STATE OF WEST BENGAL AND ORS.	SK SUJAUDDIN
196	WPA/22188/2025	RANJIT DEY VS THE UNION OF INDIA AND ORS.	KAUSHIK SARKAR
197	WPA/22191/2025	MD. RIYAJUL ISLAM VS STATE OF WEST BENGAL AND ORS.	MD. NAUROZ RAHBER
198	WPA/22210/2025	DESTINY DEVELOPERS PVT. LTD AND ANR VS STATE OF WEST BENGAL AND ORS.	NIKUNJ BERLIA
199	WPA/22246/2025	BISWANATH SAMANTA VS THE STATE OF WEST BENGAL AND ORS.	ARIJIT BERA
200	WPA/22250/2025	KARTIK CHANDRA BACHHAR ALIAS KARTICK CHANDRA BACHAR VS THE STATE OF WEST BENGAL AND ORS.	SOMNATH MUKHOPADHYAY
201	WPA/22261/2025	M/S SHYAM TRADING VS UNION OF INDIA AND ORS.	ARINDAM DAS
202	WPA/22303/2025	S.M. HASSAN @ SYED MAHBOOB HASSAN VS STATE OF WEST BENGAL AND ORS.	ANUPAMA YASMIN
203	WPA/22307/2025	AZIZUL SK. VS STATE OF WEST BENGAL AND ORS.	JISAN IQBAL HOSSAIN

204	WPA/22339/2025	MANORANJAN PATRA VS THE STATE OF WEST BENGAL AND ORS.	MIZANUR RAHAMAN
205	WPA/22356/2025	SUKUMAR PRAMANIK VS STATE OF WEST BENGAL AND ORS.	ANISH ROY
206	WPA/22399/2025	SUBHO SAMANTA VS UNION OF INDIA AND ORS.	KALYAN MITRA
207	WPA/22412/2025	BHARAT PETROLEUM CORPORATION LIMITED VS NATIONAL HIGHWAY AUTHORITY OF INDIA AND ORS	AMIT KUMAR NAG
208	WPA/22437/2025	SK. ANISUR RAHAMAN VS STATE OF WEST BENGAL AND ORS.	RAMIJ MUNSI
209	WPA/22440/2025	SUSMITA MISHRA VS UNION OF INDIA AND ORS.	SURESH KUMAR SAHOO
210	WPA/22444/2025	TRIPTI GHOSH AND ANR VS STATE OF WEST BENGAL AND ORS.	POULAMI ROY
211	WPA/22461/2025	BORA TANTUBAY SAMABAY SAMITY LTD VS UNION OF INDIA AND ORS.	SUBHRADEEP CHAKRABORTY
212	WPA/22464/2025	BISWAJIT BANERJEE VS STATE OF WEST BENGAL AND ORS.	LAKSHMINATH BHATTACHARYA
213	WPA/22477/2025	M/S. CKS CONSULTING ENGINEERS PVT. LTD. VS STATE OF WEST BENGAL AND ORS.	SANCHITA CHAUDHURI
214	WPA/22481/2025	NAZMUL MALLICK VS STATE BANK OF INDIA AND ORS	MANIKA SARKAR
215	WPA/22531/2025	METAL MINING INDUSTRIES (INDIA) PVT. LTD. AND ANR VS UNION OF INDIA AND ORS.	RAGHUNATH GHOSE

( )

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 28

First Floor

Centenary Building

SINGLE BENCH (SB - VII)

AT 10:30 AM

HON'BLE JUSTICE JAY SENGUPTA

FROM 28TH APRIL, 2025 - ANTICIPATORY BAIL APPLICATIONS UNDER SECTION 438 OF THE CODE OF CRIMINAL PROCEDURE, 1973 CORRESPONDING TO SECTION 482 OF THE BHARATIYA NAGARIK SURAKSHA SANHITA, 2023 INCLUDING MODIFICATION, CANCELLATION, RELAXATION OF THE CONDITIONS OF ANTICIPATORY BAIL;

ADMISSION AND HEARING OF CRIMINAL REVISIONAL APPLICATIONS (2025 ONWARDS) INCLUDING APPLICATIONS CONNECTED THERETO.

1. MENTIONING FOR INCLUSION IN THE LIST WILL BE PERMITTED ONLY ON THE FIRST WORKING DAY OF THE WEEK AT THE FIRST SITTING.

2. MENTIONING FOR UPGRADATION OF THE CASES WILL NOT BE PERMITTED TILL PUJA VACATION.

3. "TO BE MENTIONED" MATTERS SHALL NOT BE TAKEN UP BEYOND 11:30 A.M.

4. "LEAVE MATTERS" WILL BE TAKEN UP TODAY I.E, 22.09.2025 AT 3:00 P.M.

5. "RELAXATION OF CONDITION OF ANTICIPATORY BAIL (APPLICATION -2)" MATTERS WILL BE TAKEN UP TODAY I.E. 22.09.2025 AT 4:00 P.M.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/92749549448?pwd=mjRdKFqzI0eATtVKbsN9CUJxuhAILM.1

TO BE MENTIONED

1	CRR/312/2025 (FOR RELEASE)	SHEFALI MONDAL VS STATE OF WEST BENGAL AND ORS.	ASIS BHATTACHARYYA	
2	CRR/487/2025	ANISUR RAHAMAN VS STATE OF WEST BENGAL	BISWAJIT MANNA	RUDRADIPTA NANDY, PUJA GOSWAMI
wt3	CRM (A)/1545/2025	ANISUR RAHAMAN **VS** STATE OF WEST BENGAL	BISWAJIT MANNA	PROVASH BHATTACHARYA / DIPANKAR PRAMANIK
4	CRR/904/2025	SUNANDA PURKAIT (MONDAL) AND OTHERS VS STATE OF WEST BENGAL AND ANR	ANIL KUMAR CHATTOPADHYAYA	
5	CRR/1134/2025	IZAJ AHMED @ MOTI AHMED @ JITU @ IZAJ @ MD. YOUSUF @ MOHAMMAD YUSUF VS STATE OF WEST BENGAL	MASUM ALI SARDAR	
6	CRR/1135/2025	IZAJ AHMED @ MOTI AHMED @ JITU @ IZAJ @ MD. YOUSUF @ MOHAMMAD YUSUF VS STATE OF WEST BENGAL	MASUM ALI SARDAR	
7	CRR/1136/2025	IZAJ AHMED @ MOTI AHMED @ JITU @ IZAJ @ MD. YOUSUF @ MOHAMMAD YUSUF VS STATE OF WEST BENGAL	MASUM ALI SARDAR	

8	CRR/4190/2025	MANISH KUMAR AND OTHERS VS STATE OF WEST BENGAL	TRIPTI PANDEY	
		APPLICATION FOR ANTICIPATORY BAIL		
9	CRM (A)/1319/2025	RAMESHWAR SINGH VS STATE OF WEST BENGAL	DIKSHA GHOSH	SARYATI DUTTA, SACHIT TALUKDAR
10	CRM (A)/2365/2025	MD PARVEZ REZA @ MD PARWEEZ REZA VS STATE OF WEST BENGAL	AMIT ROY	PARTHA PRATIM DAS , RAJU MONDAL
11	CRM (A)/2366/2025	MD TAUSIF REZA @ MD TOUSIF REZA VS STATE OF WEST BENGAL	AMIT ROY	RANADEB SENGUPTA , RATNA GHOSH
12	CRM (A)/2556/2025	SUBHAS CHANDRA GUPTA AND ORS. VS STATE OF WEST BENGAL	AMAL KUMAR DATTA	SUMAN DE, SANTANU DEB ROY
13	CRM (A)/2805/2025	SATYA SUNDAR ROY VS STATE OF WEST BENGAL AND ANR	JISAN IQUBAL HOSSAIN	SANDIP CHAKRABORTY / PUJA GOSWAMI
14	CRM (A)/2851/2025	SUKESH SARKAR VS STATE OF WEST BENGAL	SOUPAL CHATTERJEE	SAIBAL BAPULI/RATNA GHOSH
15	CRM (A)/2863/2025	SUMAN SK. VS STATE OF WEST BENGAL	JISAN IQUBAL HOSSAIN	ABHISHEK SINHA / TAPAS KUMAR SAHA
16	CRM (A)/2864/2025	SWAPAN MONDAL @ SWAPAN KUMAR MONDAL VS STATE OF WEST BENGAL	JISAN IQUBAL HOSSAIN	SAYANTI SANTRA / KARAN BAPULI
17	CRM (A)/2865/2025	XXXXXX VS STATE OF WEST BENGAL AND ANR	SOMASHREE DEY	ZAREEN NASIMA KHAN / MAMATA JANA
18	CRM (A)/2866/2025	HABIBUR RAHAMAN VS STATE OF WEST BENGAL	KHUSHI MOLLICK	JOYDEEP BISWAS / RAJNANDINI DAS
19	CRM (A)/2868/2025	KARLIA DEVI @ BALABATI PANDEY AND ORS. VS STATE OF WEST BENGAL	ARITRA BHATTACHARYA	BINOY KUMAR PANDA / DIPANKAR PRAMANIK
20	CRM (A)/2870/2025	MAMATA BIB @ MAMTAJ BIBI AND ANR. VS STATE OF WEST BENGAL AND ANR	ASIM KUMAR CHAKRABORTI	PARTHA PRATIM DAS / ARUP SARKAR
21	CRM (A)/2871/2025	AHEDUR MOMIN @ AHEDUR RAHAMAN AND ORS. VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK	SUKANYA BHATTACHARYA / SNIGDHA SAHA
22	CRM (A)/2874/2025	NILANJANA MAJUMDER VS STATE OF WEST BENGAL	TRISHA RAKSHIT	JOYDEEP ROY / MAINAK GUPTA
23	CRM (A)/2875/2025	GAUTAM SARKAR AND ORS. VS STATE OF WEST BENGAL	GAUTAM BANERJEE	IMRAN ALI / ABHINABHA MUKHERJEE
24	CRM (A)/2878/2025	XXXX AND ANR. VS STATE OF WEST BENGAL AND ANR	TAPODIP GUPTA	BAISHALI BASU / PALLAVI PRIYADARSHI
25	CRM (A)/2901/2025	MARUF ILAHI @ MARUF VS STATE OF WEST BENGAL	ARNAB SAHA	KOUSHIK KUNDU/ AYANA DE
26	CRM (A)/2912/2025	SUBHAJIT MONDAL @ SUBOJIT MONDAL VS STATE OF WEST BENGAL	SUSNIGDHO BHATTACHARYYA	PARTHA PRATIM DAS/DHANASREE BISWAS
27	CRM (A)/2954/2025	SUMAN DEY VS STATE OF WEST BENGAL	SOMNATH CHAKRABORTY	MD. ANWAR HOSSAIN, ARUP SARKAR
28	CRM (A)/2955/2025	ENAMUL HAQUE @ ANAMUL HAQUE AND ANR. VS STATE OF WEST BENGAL	JISAN IQUBAL HOSSAIN	SHAILA AFRIN, SURUCHI SAHA
29	CRM (A)/2957/2025	RAFIKUL ISLAM VS STATE OF WEST BENGAL AND ANR	JISAN IQUBAL HOSSAIN	SARDAR SAHIN IMAM, ARITRA BHATTACHARYA
30	CRM (A)/2964/2025	BHOLA SARKAR AND ORS. VS STATE OF WEST BENGAL	ARNAB SAHA	SONALI DAS, JONAKI SAHA

31	CRM (A)/2970/2025	XXX AND ORS. VS STATE OF WEST BENGAL AND ANR	INDRANIL HALDER	IMRAN ALI, ASIF DEWAN
32	CRM (A)/2971/2025	RAFIKUL SARKAR VS STATE OF WEST BENGAL	BUSRA KHATUN	MADHUSUDAN SUR, PARVEZ ANAM
33	CRM (A)/2982/2025	ANUP ROY @ ANUP KUMAR ROY VS STATE OF WEST BENGAL	SUMANTA CHAKRABORTY	SHAILA AFRIN, NAHID AHMED
34	CRM (A)/2994/2025	PADMA GUPTA VS STATE OF WEST BENGAL	SANTI RANJAN HAZRA	PARTHA PRATIM DAS / AYANA DE
35	CRM (A)/3000/2025	APURBA BISWAS VS STATE OF WEST BENGAL	SUJAN DAS	SUKANYA BHATTACAHRYA / ASRAF MONDAL
36	CRM (A)/3028/2025	MANORANJAN GIRI AND ANR. VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK	PARTHA PRATIM DAS / SANDIP KUNDU
37	CRM (A)/3037/2025	ETI ADHIKARY @ ITI ADHIKARY VS STATE OF WEST BENGAL	SAYAN DAS	RITUPARNA GHOSH / ATANU GHOSH
38	CRM (A)/3038/2025 (23.09.25)	LALAN BISWAS AND ORS. VS STATE OF WEST BENGAL	MASOOQ RAHMAN	RANADEB SENGUPTA / ARUP SARKAR
39	CRM (A)/3040/2025	CHITTA HALDER AND ANR. VS STATE OF WEST BENGAL	SOURAV MUKHERJEE	SANJOY BARDHAN / AMANUL ISLAM
40	CRM (A)/3042/2025	TANMOY HALDER VS STATE OF WEST BENGAL	TANMAY CHOWDHURY	DEBASISH ROY / KUNAL GANGULY / DEBADRITA MONDAL
41	CRM (A)/3044/2025	RAMEN DEBNATH AND ANR. VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY	SUBHAMOY BHATTACHARYA / ANKITA PAUL
42	CRM (A)/3050/2025	BIKI ANSARI @ KALAMUDDIN ANSARI VS STATE OF WEST BENGAL	SINTHIA BALA	RANADEB SENGUPTA , MANORANJAN MAHATA
43	CRM (A)/3061/2025	RIAJUDDIN MOMIN @ RIYAZ VS STATE OF WEST BENGAL	SABRINA PARVEEN	ANTARIKHYA BASU / AFREEN BEGUM
44	CRM (A)/3071/2025	SULEKHA DEY AND ORS. VS STATE OF WEST BENGAL	PRANIDHI SINGH	MANISHA SHARMA / TRISHA RAKSHIT
45	CRM (A)/3072/2025	AVIJIT CHATTERJEE @ BABU VS STATE OF WEST BENGAL	JEENIA RUDRA	ARINDAM SEN / ARANI BHATTACHARYA
46	CRM (A)/3073/2025	BISTU HAZRA AND ANR. VS STATE OF WEST BENGAL	ABHIJIT BHATTACHARYYA	PRASUN KR. DUTTA / ASHOK DAS
47	CRM (A)/3074/2025	SANTOSH GUPTA VS STATE OF WEST BENGAL AND ANR	ARUNABHA JANA	MD. ANWAR HOSSAIN / MUJIBAR ALI NASKAR
48	CRM (A)/3075/2025	HASIBUL SHAIKH @ SK. AND ORS. VS STATE OF WEST BENGAL AND ANR	SOURAV MUKHERJEE	BIDYUT KR. ROY / KUNAL GANGULY
49	CRM (A)/3076/2025	AKBAR ALI MONDAL @ AKBAR ALI DEWAN VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY	SANJOY BARDHAN / DIPANKAR PRAMANIK
50	CRM (A)/3077/2025	HABIBULLAH @ HABIVBULLA SEKH VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY	IMRAN ALI / MD. YASER AMMAR ISMAIL
51	CRM (A)/3078/2025	MAFIKUL SK @ BUCHA VS STATE OF WEST BENGAL AND ANR	MD JANNAT UL FIRDOUS	SHAILA ARFIN / ABHISEK VERMA
52	CRM (A)/3079/2025	FULTULI HALDER VS STATE OF WEST BENGAL	TAPODIP GUPTA	SAYANTI SANTRA / SANTANU TALUKDAR
53	CRM (A)/3081/2025	DEBU ROY AND ANR. VS STATE OF WEST BENGAL	PARAG MITRA	BINAY KR. PANDA / SHAREQUL HAQUE
54	CRM (A)/3082/2025	EMARUL @ MD. EMARUL ISLAM AND ANR. VS STATE OF WEST BENGAL	AKASH KUMAR CHAKRABARTY	SARYATI DUTTA / DATTATREYA DUTTA

55	CRM (A)/3083/2025	XXXX VS STATE OF WEST BENGAL AND ANR	AVINABA PATRA	SARDAR SHAHIN IMAM / SAMARJIT BALIAL
56	CRM (A)/3084/2025	PURNIMA AWASTHI VS STATE OF WEST BENGAL	TIRTHARAJ GHOSHAL	SONALI DAS / RAJNANDINI DAS
57	CRM (A)/3085/2025	SAMAUN HOSEN VS STATE OF WEST BENGAL AND ANR	PAYEL KHANRA	MANISHA SHARMA / SUCHISMITA DUTTA
58	CRM (A)/3086/2025	XXX VS STATE OF WEST BENGAL AND ANR	SAYANK KANJILAL	FARIA HOSSAIN / MAUSUMI SARKAR
59	CRM (A)/3087/2025	SK AHAMED ALI VS NARCOTIC CONTROL BUREAU AND ORS.	SUBHOJIT GHOSH	
60	CRM (A)/3089/2025	UMA RAUL AND ANR. VS STATE OF WEST BENGAL	AKASH GHOSH	RANABIR ROY CHOWDHURY / RITA DUTTA
61	CRM (A)/3090/2025	SADERUL SK VS STATE OF WEST BENGAL AND ANR	SUCHISMITA CHAKRABORTY	ANUPAM DAS ADHIKARY / DEBANIK DAS
62	CRM (A)/3091/2025	MANORANJAN BARAI VS STATE OF WEST BENGAL	INDRANUJ DUTTA	JOYDEEP ROY / RAJESH JANA
63	CRM (A)/3092/2025	MAHESWAR KARMAKAR VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK	SAYANTI SANTRA / MANASHI ROY
64	CRM (A)/3093/2025	KIRAN DEVI AGARWAL @ KIRAN DEVI AGARWALA VS STATE OF WEST BENGAL	IMDADUL HOQUE	ANTARIKHYA BASU / DEBARSHI BRAMHA
65	CRM (A)/3095/2025	HABIB SK @ HABIBUL RAHAMAN SHAIKH VS STATE OF WEST BENGAL AND ANR	SOURAV MUKHERJEE	BAISHALI BASU / NIRUPAM DHALI
66	CRM (A)/3096/2025	KANIKA DEY VS STATE OF WEST BENGAL	DEBASIS KAR	SAIBAL BAPULI / PUSHPITA SAHA
67	CRM (A)/3097/2025	XXX VS STATE OF WEST BENGAL	MD WASIM AKRAM	SONALI DAS / MANORANJAN MAHATA
68	CRM (A)/3098/2025	SAMSUL ALAM @ PALASH VS STATE OF WEST BENGAL	SUMAN HALDER	ZAREEN NASIMA KHAN / SANTANU DEB ROY
69	CRM (A)/3099/2025	BINA MAHANTA MONDAL @ BINA MAHANTA VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY	IQBAL KABIR / KOUSTAV BANERJEE
70	CRM (A)/3100/2025	FULMANI MURMU VS STATE OF WEST BENGAL	SAURADEEP DUTTA	SANDIP CHAKRABORTY / KANCHAN ROY
71	CRM (A)/3101/2025	AFSAR SEKH VS STATE OF WEST BENGAL	CHANDANA CHAKRABORTY	RANADEB SENGUPTA / DIPANKAR MAHATA
72	CRM (A)/3102/2025	MINARUL SEKH VS STATE OF WEST BENGAL	MD GOLAM NURE IMROHI	ANIKET MITRA / DHANASHREE BISWAS
73	CRM (A)/3103/2025	SAKIL MUSTAKIN SHAH @ SAKIL MUSTAKIN SHA VS STATE OF WEST BENGAL	MD GOLAM NURE IMROHI	BINOY KUMAR PANDA / DEBOLINA DAS
74	CRM (A)/3104/2025	MADHU SARDAR AND ORS. VS STATE OF WEST BENGAL	PRASAD BHATTACHARYYA	JOYDEEP BISWAS / DEBJANI SAHU
75	CRM (A)/3105/2025	MAYA MAL AND ORS. VS STATE OF WEST BENGAL	DEV KUMAR SHARMA	ARIJIT GANGULY / BAISAKHI CHATTERJEE
76	CRM (A)/3106/2025	ABHIJIT SINGHA VS THE STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK	SUBHAMOY BHATTACHARYA / DEBANSHU GHORAI
77	CRM (A)/3107/2025	KAYAM @ KAYUM REZA VS STATE OF WEST BENGAL	KAZI M. RAHMAN	SANJOY BARDHAN / AMANUL ISLAM
78	CRM (A)/3108/2025	AFTAB KHAN @ BADSHA KHAN VS STATE OF WEST BENGAL	PRALAY HAZRA	MD. ANWAR HOSSAIN / SAMARJIT BALIAL

79	CRM (A)/3109/2025	AMIT MALAKAR VS STATE OF WEST BENGAL	DEBAPRIYA SAMANTA	SUMAN DE / SUJAN CHATTERJEE
80	CRM (A)/3110/2025	ROBIUL GAYEN @ RABIUL GAYEN VS STATE OF WEST BENGAL	ABDUL AZIZ MONDAL	AMITA GAUR / SNIGDHA SAHA
81	CRM (A)/3111/2025	SK. MOHAR ALI VS STATE OF WEST BENGAL AND ANR	ARKA RANJAN BHATTACHARYA	MANISHA SHARMA / PUSHPITA SAHA
82	CRM (A)/3112/2025	RASEL @ MD. RASEL MOMIN VS STATE OF WEST BENGAL AND ANR	SUCHISMITA CHAKRABORTY	IMRAN ALI / MD KUTUBUDDIN
83	CRM (A)/3113/2025	KAIYUM @ KAYUM JALAL VS STATE OF WEST BENGAL AND ANR	AMIT ROY	SARDAR SAHIN IMAM / NIRUPAM DHALI
84	CRM (A)/3114/2025	KRITIBUS RUIDAS @ KIRTIBAS RUIDAS AND ORS. VS STATE OF WEST BENGAL	ARNAB CHATTERJEE	FARIA HUSSAIN, MAMATA JANA
85	CRM (A)/3115/2025	MAMPI GHOSH AND ORS. VS STATE OF WEST BENGAL	ASRAF MANDAL	BITASOK BANERJEE, DEBANIK DAS
86	CRM (A)/3116/2025	EKLES ALI VS STATE OF WEST BENGAL	SABRINA PARVEEN	BIBASWAN BHATTACHARYA, DEBARSHI BRAHMA
87	CRM (A)/3117/2025	AJIBUL SK AND ORS. VS STATE OF WEST BENGAL	ASRAF MANDAL	BAISHALI BASU, SUBHAM BHAKAT
88	CRM (A)/3118/2025	LAKHAN BAGDI AND ANR. VS STATE OF WEST BENGAL	MD HAFIZ ALI	IQBAL KABIR, DEBADRITA MONDAL
89	CRM (A)/3120/2025	BIDHAN MONDAL VS STATE OF WEST BENGAL	GOURAV ROY	ARIJIT GANGULY, RAJESH JANA
90	CRM (A)/3121/2025	MD ENAMUL KHAN AND ANR. VS STATE OF WEST BENGAL	SREETAMA NEOGI	SAYANTI SANTRA, AYANA DE
91	CRM (A)/3122/2025	ALPANA GHOSH AND ANR. VS STATE OF WEST BENGAL	NAYANA MUKHOPADHYAY	ABHISHEK SINHA, PALLAVI PRIYADARSHI
92	CRM (A)/3123/2025	MANSURA BIBI AND ANR. VS STATE OF WEST BENGAL	TAPODIP GUPTA	ZAREEN NASIMA KHAN, SANTANU DEB ROY
93	CRM (A)/3124/2025	MASUM SK @ LALCHAND SK AND ORS. VS STATE OF WEST BENGAL	SAMRAT BANERJEE	SHAILA AFRIN, RAJASHREE TAH
94	CRM (A)/3125/2025	SATABDI GHOSH VS STATE OF WEST BENGAL	SOMA CHAKRABORTY	SANDIP CHAKRABORTY, RAHUL GANGULY
95	CRM (A)/3126/2025	BANDANA NAYEK AND ANR. VS STATE OF WEST BENGAL	SONALI DAS	SOUMIK GANGULY, SUCHISMITA DUTTA
96	CRM (A)/3127/2025	DHIREN PAUL AND ORS. VS STATE OF WEST BENGAL	SWARNALI SAHA	SUBHASREE PATEL, RAJNANDINI DAS
97	CRM (A)/3128/2025	AMAL SARKAR AND ANR. VS STATE OF WEST BENGAL	MD WASIM AKRAM	ANAND KESHARI, SANTANU TALUKAR
98	CRM (A)/3130/2025	MANOJ KR. BURNWAL @ MANOJ KUMAR BURNWAL VS STATE OF WEST BENGAL	SHALINI BAIRAGI	SONALI DAS, CHANDREYI DUTTA
99	CRM (A)/3131/2025	KAUSHAL HITESHBHAI PARIKH VS STATE OF WEST BENGAL	DIPTANGSHU BASU	ANTARIKHYA BASU, ATULYA SINHA
100	CRM (A)/3132/2025	JIBAN SINGHA AND ANR. VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK	BINAY KR. PANDA, ATANU GHOSH
101	CRM (A)/3134/2025	CHUMKI KHATUN @ HALIMA KHATUN VS STATE OF WEST BENGAL	ANISUR RAHMAN	ANUPAM DAS ADHIKARY, SUPARNA CHATTERJEE
102	CRM (A)/3135/2025	RAJKUMAR BAG AND ANR. VS STATE OF WEST BENGAL AND ANR	PRAVAS BHATTACHARYYA	KOUSHIK KUNDU, SACHIT TALUKDAR

103	CRM (A)/3136/2025	SAGAR SARDAR AND ANR. VS STATE OF WEST BENGAL AND ANR	BIBASWAN BHATTACHARYA	ARIJIT GANGULY, MUJIBAR ALI NASKAR
104	CRM (A)/3137/2025	KAJALI GHOSH VS STATE OF WEST BENGAL AND ANR	SAYANTIKA SAHU	ZAREEN NASIMA KHAN, SAMARJIT BALIAL
105	CRM (A)/3138/2025	MONIRUL SK @ MANIRUL SK. @ MANARUL SK @ MINIRUL SK. VS STATE OF WEST BENGAL	TAPODIP GUPTA	FARIA HOSSAIN, PRAVASH BHATTACHARYA
106	CRM (A)/3139/2025	INDU SINGH @ INDU VS STATE OF WEST BENGAL	BISWAJIT TIWARI	SANJAY BANERJEE, RATUL GHOSH
107	CRM (A)/3140/2025	ALI HUSSAIN @ MOULANA AJIJUR RAHAMAN VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY	BITASOK BANERJEE, SANA NAAZ
108	CRM (A)/3141/2025	RANJAN GHOSH VS STATE OF WEST BENGAL AND ANR	SAHEB BANERJEE	SHAILA AFRIN, RITUPARNA SAHA
109	CRM (A)/3142/2025	HARADHAN DAS VS STATE OF WEST BENGAL	SUDIPA BISWAS	RANADEB SENGUPTA, RATNA GHOSH
110	CRM (A)/3143/2025	NAJMA KHATUN VS STATE OF WEST BENGAL	SREYASH KUMAR SINGH	ARINDAM SEN, SOUMYA BASU ROY CHOWDHURY
111	CRM (A)/3144/2025	ASIK MONDAL @ ASIDUL MONDAL AND ANR. VS STATE OF WEST BENGAL	ANISUR RAHMAN	MADHUSUDAN SUR, MD. EJAZ AKHTAR
112	CRM (A)/3145/2025	HAFIJUR RAHAMAN VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY	SREYASHI BISWAS, PARVEJ ANAM
113	CRM (A)/3146/2025	ASRAK SK @ ROYAL SK AND ANR. VS STATE OF WEST BENGAL	ANISUR RAHAMAN	BIDYUT KR. ROY, KUNAL GANGULY
114	CRM (A)/3147/2025	SANDIP KUNDU VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY	RUDRADIPTA NANDY, ASHOK DAS
115	CRM (A)/3148/2025	MANIRUL ISLAM VS STATE OF WEST BENGAL	ANISUR RAHAMAN	AMITA GAUR, NANDINI CHATTERJEE
116	CRM (A)/3149/2025	RABI SHAW AND ANR. VS STATE OF WEST BENGAL	APURBA KUMAR DATTA	SUMAN DE, SUJAN CHATTERJEE
117	CRM (A)/3150/2025	AMAL MUKHERJEE VS STATE OF WEST BENGAL	ANKITA NANDI	KOUSHIK KUNDU, RAJU MONDAL
118	CRM (A)/3151/2025	SYED KASHOP MIA VS STATE OF WEST BENGAL AND ANR	GOPA BISWAS	SUBASHREE PATEL/SOUMYADIP SAHA
119	CRM (A)/3152/2025	NABIDUL HASAN @ NABIDUL SEKH VS STATE OF WEST BENGAL AND ANR	KHUSHI MOLLICK	MD.ANWAR HOSSAIN/ANINDYA SUNDAR CHATTERJEE
120	CRM (A)/3153/2025	SHIB PRASHAD GIRI VS STATE OF WEST BENGAL AND ANR	AGNISWAR BHUINYA	SANDIP CHAKRABORTY/SRILEKHA CHATTERJEE
121	CRM (A)/3155/2025	SANJAY KEJRIWAL VS STATE OF WEST BENGAL AND ANR	INDRANIL HALDER	BITYUT KUMAR ROY/DHANASHREE BISWAS
122	CRM (A)/3156/2025	TUTU DAS AND ANR. VS STATE OF WEST BENGAL	SHIBAJI KUMAR DAS	MANISHA SHARMA/DEBOLINA DAS
123	CRM (A)/3157/2025	SK SAHAJAN @ SK SHAH JAMAL @ BISAGU @ BAISAGU VS STATE OF WEST BENGAL	SHIBANI AGARWAL	MD.ANWAR HOSSAIN/DIKSHA GHOSH
124	CRM (A)/3158/2025	REJJAK ALI @ HAJI REJJAK SK AND ORS. VS STATE OF WEST BENGAL	MD JANNAT UL FIRDOUS	MD.ADIL BADR/DEBJANI SAHU
125	CRM (A)/3159/2025	SUPRIYA SARKAR VS STATE OF WEST BENGAL	MOJAHID MEHEDI	ANUPAM DAS ADHIKARY/DEBANIK DAS
126	CRM (A)/3160/2025	SAMARESH BAG VS STATE OF WEST BENGAL	MADHURAI SINHA	SARDAR SHAHIM IMAM/DEBARSHI BRAHMA

127	CRM (A)/3161/2025	KRISHNA BISWAS AND ORS. VS STATE OF WEST BENGAL	MD. JANNAT UL FIRDOUS	SUKANYA BHATTACHARYA/KANCHAN ROY
128	CRM (A)/3162/2025	BARUN BISWAS @ BARUN KUMAR BISWAS VS STATE OF WEST BENGAL AND ANR	SOURAV MUKHERJEE	SANJAY BARDHAN/DIPANKAR MAHATO
129	CRM (A)/3163/2025	SUBRATA DEY AND ORS. VS STATE OF WEST BENGAL AND ANR	MAHESWAR MALO DAS	FARIA HOSSAIN/KOUSTAV BANERJEE
130	CRM (A)/3164/2025	BABU SHEIKH @ BABU SK @ BABU SEKH AND ANR. VS STATE OF WEST BENGAL	ARNAB CHATTERJEE	ABHISHEK SINHA/PUJA GOSWAMI
131	CRM (A)/3166/2025	MD. YASIN VS STATE OF WEST BENGAL AND ANR	PRITHVIRAJ SINHA ROY	SAIBAL BAPULI/MANASI ROY
132	CRM (A)/3169/2025	ACHINTA MANDAL VS STATE OF WEST BENGAL	SHABANA HASIN	BIBASWAN BHATTACHARYA / ATANU GHOSH
133	CRM (A)/3170/2025	HEMA KHATUN VS STATE OF WEST BENGAL	PARVEJ ANAM	DEBABRATA CHATTERJEE / ASHOK DAS
134	CRM (A)/3171/2025	MD SAJID HUSSAIN @ SHAJID ALAM VS STATE OF WEST BENGAL	SHAHARAYAR ALAM	SARDAR SHAHIN IMAM / MUJIBAR ALI NASKAR
135	CRM (A)/3172/2025	ABDUL OHID SK @ ABDUL AHID SK AND ANR. VS STATE OF WEST BENGAL	SK NADEEM AHMED	ANASUYA SINHA / NANDINI CHATTERJEE
136	CRM (A)/3173/2025	SWAPAN HAZRA VS STATE OF WEST BENGAL	SUMAN CHAKRABORTY	MADHUSUDAN SUR / SNIGDHA SAHA
137	CRM (A)/3174/2025	SK. BASIR ALAM VS STATE OF WEST BENGAL	SYED SHAMSUL AREFIN	IMRAN ALI / SOUMYA BASU ROYCHOWDHURY
138	CRM (A)/3175/2025	SYED SAMIM RAHAMAN VS STATE OF WEST BENGAL AND ANR	SWARVANU SAHA	RUDRADIPTA NANDY / SUJAN CHATTERJEE
139	CRM (A)/3176/2025	CHIRANJIT BISWAS VS STATE OF WEST BENGAL	ARUNAVA GANGULY	BIDYUT KR. ROY / SAMARJIT BALIAL
140	CRM (A)/3177/2025	XXXXXX AND ANR. VS STATE OF WEST BENGAL AND ANR	SHOUMILYA MAZUMDER	PRASUN KR. DUTTA / TRINA MITRA
141	CRM (A)/3178/2025	LITON BISWAS VS STATE OF WEST BENGAL AND ANR	PRONOJIT ROY	IMRAN ALI / ARANI BHATTACHARYA
142	CRM (A)/3179/2025	SOMA SHARMA AND ORS. VS STATE OF WEST BENGAL	NANDADULAL BANDYOPADHYAY	SONALI DAS / RATNA GHOSH
143	CRM (A)/3180/2025	BADAL SHARMA AND ORS. VS STATE OF WEST BENGAL	NANDADULAL BANDYOPADHYAY	SONALI DAS / RAJU MONDAL
144	CRM (A)/3181/2025	SK.ENAMUL AND ORS. VS STATE OF WEST BENGAL	PARTHA SARATHI MONDAL	FARIA HOSSAIN / MD. YASER AMMAR ISMAIL
145	CRM (A)/3182/2025	SANJIT MONDAL VS STATE OF WEST BENGAL	ABDUL AZIZ MONDAL	IQBAL KABIR / POULAMI BOSE
146	CRM (A)/3183/2025	ASRAFUL SK @ MD. ASRAFUL HOQUE AND ORS. VS STATE OF WEST BENGAL	AVIK GHOSH	BINAY KR. PANDA / PARVEJ ANAM
147	CRM (A)/3184/2025	SK NIJAMUL HAQUE VS STATE OF WEST BENGAL	RIYA DAS	SUJATA DAS / MD. EJAZ AKHTAR
148	CRM (A)/3185/2025	BISHU @ SK. MISU VS STATE OF WEST BENGAL	MUSHARRAF ALAM SK.	ANTARIKHYA BASU / ASRAF MONDAL
149	CRM (A)/3186/2025	HAFIJADDIN MALLICK @ HAFIJUDDIN MALLIK @ HAPI MALLICK VS STATE OF WEST BENGAL	ARJUN SAMANTA	SOUMIK GANGULY / KANCHAN ROY
150	CRM (A)/3188/2025	RASHIMUDDIN VS STATE OF WEST BENGAL	PRIYANKA SAHA	SUBHAMOY BHATTACHARYA / MANASHI ROY

151	CRM (A)/3189/2025	HOSSAIN MONDAL @ HASAN MONDAL VS STATE OF WEST BENGAL AND ANR	SOURAV MUKHERJEE	SAYANTI SANTRA / PRAKASH MISHRA
152	CRM (A)/3190/2025	VIVEKANANDA SENGUPTA VS STATE OF WEST BENGAL	NITANKAR DUTTA BANIK	MD. ANWAR HOSSAIN / TIRTHANKAR DHALI
153	CRM (A)/3191/2025	PARTHA PRATIM CHAKRABORTY AND ORS. VS STATE OF WEST BENGAL	SARTHAK MONDAL	SAIBAL BAPULI / KUNAL GANGULY
154	CRM (A)/3192/2025	XXXXX VS STATE OF WEST BENGAL AND ANR	SHRAMAN SARKAR	ZAREEN NASIMA KHAN / SUJOY SARKAR
155	CRM (A)/3193/2025	JAKIR KHAN @ JAKIR ALI KHAN VS STATE OF WEST BENGAL AND ANR	SK MD WASIM AKRAM	SUBHASREE PATEL / KOUSTAV BANERJEE
156	CRM (A)/3194/2025	JANARUL SHEIKH @ ZANARUL SK AND ORS. VS STATE OF WEST BENGAL	JISAN IQUBAL HOSSAIN	SAIBAL BAPULI / RITA DUTTA
157	CRM (A)/3195/2025	AMJAD HOSSAIN @ ALI AND ANR. VS STATE OF WEST BENGAL	JISAN IQUBAL HOSSAIN	ANUPAM DAS ADHKARY / SUFI KAMAL
158	CRM (A)/3196/2025	XXXXXXXXXX VS STATE OF WEST BENGAL AND ANR	RABIA KHATOON	RANADEB SENGUPTA / NAHID AHMED
159	CRM (A)/3197/2025	ABDUL MATIN MANDAL @ MATIN MONDAL VS STATE OF WEST BENGAL	JISAN IQUBALHOSSAIN	IMRAN ALI / BAISHAKHI CHATTERJEE
160	CRM (A)/3198/2025	MALLIK JAHANGIR @ JAHANGIR MALLIK VS STATE OF WEST BENGAL	SOUVIK DEY	MD. ANWAR HOSSAIN / AMANUL ISLAM
161	CRM (A)/3199/2025	SUCHITRA SAMANTA AND ORS. VS STATE OF WEST BENGAL	CHIRANJIT PAL	SUBHASREE PATEL / RAJASHREE TAH
162	CRM (A)/3200/2025	MANIKUL HOQUE @ MANIKUL VS STATE OF WEST BENGAL	SHIBANI AGARWAL	DEBABRATA CHATTERJEE / MAUSUMI SARKAR
163	CRM (A)/3201/2025	XXXXX VS STATE OF WEST BENGAL AND ANR	SUHOTRO PALIT	IQBAL KABIR / SUBHAJIT CHOWDHURY
164	CRM (A)/3202/2025	IRFAN SK @ TUKAI SK AND ORS. VS STATE OF WEST BENGAL AND ANR	PARTHA GHOSH	SONALI DAS / SRILEKHA CHATTERJEE
165	CRM (A)/3203/2025	BIPLAB MANDAL @ BIPLAB MANDAL@ KALU VS STATE OF WEST BENGAL	MAYUKH MAJUMDER	KOUSHIK KUNDU / MAMATA JANA
166	CRM (A)/3204/2025	BISWAJIT MANDAL VS STATE OF WEST BENGAL	SOUKTEYA GANGULY	SARDAR SAHIN IMAM / NIRUPAM DHALI
167	CRM (A)/3205/2025	FATEMA BIBI AND ANR. VS STATE OF WEST BENGAL	MIR ANOWAR	SUJATA DAS / SANDIP KUNDU
168	CRM (A)/3206/2025	MIHIR CHANDRA SAHA VS STATE OF WEST BENGAL	SUBHOMOY PAUL	MADHUSUDAN SUR / PUSHPITA SAHA
169	CRM (A)/3207/2025	SAKOYAT MONDAL @ SAUKAT PRAMANIK VS STATE OF WEST BENGAL	BUSRA KHATUN	BIBASWAN BHATTACHARYA / SURUCHI SAHA
170	CRM (A)/3208/2025	SK NIZAMUDDIN @ NIZAM SK VS STATE OF WEST BENGAL AND ANR	KAUSTAV DAS	ZAREEN NASIMA KHAN / SUPARNA CHATTERJEE
171	CRM (A)/3209/2025	DEBSHIBAM BISWAS AND ANR. VS STATE OF WEST BENGAL	KARABI ROY	SAYANTI SANTRA / SUBHAJIT CHOWDHURY
172	CRM (A)/3210/2025	BISWAJIT SUTRADHAR VS STATE OF WEST BENGAL	MD. WASIM AKRAM	SARYATI DUTTA / PUJA GOSWAMI
173	CRM (A)/3211/2025	KUMAR PRANAV @ PRANAV KUMAR VS STATE OF WEST BENGAL	DISHANI KANJILAL	RITUPARNA GHOSH / PALLAVI PRIYADARSHI
174	CRM (A)/3212/2025	RANJIT KEOT @ KEWAT AND ORS. VS STATE OF WEST BENGAL	APURBA KUMAR DATTA	BINOY KUMAR PANDA / SREETAMA DAS

175	CRM (A)/3213/2025	JAHANARA BIBI VS STATE OF WEST BENGAL	SABRINA PARVEEN	FARIA HOSSAIN / RAHUL GANGULY
176	CRM (A)/3214/2025	ALAMGIR MONDAL @ ROKAN VS STATE OF WEST BENGAL	DINOBANDHU DAS	RUDRADIPTA NANDY / RAJNANDINI DAS
177	CRM (A)/3215/2025	NUR MAHAMMAD @ NUR MOHAMMAD VS STATE OF WEST BENGAL	PROBAL SARKAR	BIDYUT KUMAR ROY / PROVASH BHATTACHARYA
178	CRM (A)/3216/2025	SURYA MANDAL @ SURJA MANDAL AND ORS. VS STATE OF WEST BENGAL	SAYANTAN HAZRA	PRASUN KUMAR DUTTA / SILADITYA BANERJEE
179	CRM (A)/3217/2025	PETITIONER VS STATE OF WEST BENGAL AND ANR	BISWAJIT MANNA	SAIBAL BAPULI / SANATANU TALUKDAR
180	CRM (A)/3218/2025	GOPAL CHANDRA SARDAR @ GOPAL SARDAR VS STATE OF WEST BENGAL	RANABEER HALDER	BAISHALI BASU / RAJASHREE TAH
181	CRM (A)/3219/2025	MONOTOSH GOUSWAMI AND ANR. VS STATE OF WEST BENGAL	SHALINI BAIRAGI	SREYASHEE BISWAS / RAJNANDINI DAS
182	CRM (A)/3220/2025	ILLIUS HOSSAIN GAZI VS STATE OF WEST BENGAL	MD. JANNAT UL FIRDOUS	MADHUSUDAN SUR / JONAKI SAHA
183	CRM (A)/3221/2025	TANMOY BHADRA VS STATE OF WEST BENGAL	SAURADEEP DUTTA	RANABIR ROY CHOWDHURY / RAHUL GANGULY
184	CRM (A)/3222/2025	SURAJIT BISWAS VS STATE OF WEST BENGAL	SHIBASISH BANERJEE	SAYANTI SANTRA, RAJU MONDAL
185	CRM (A)/3223/2025	SOLIM UDDIN VS STATE OF WEST BENGAL	KALU HALDER	RANABIR ROY CHOWDHURY, MOUSUMI SARKAR
186	CRM (A)/3224/2025	GANESH GHOSH VS STATE OF WEST BENGAL	ARNAB CHATTERJEE	DEBASISH ROY, KUNAL GANGULY
187	CRM (A)/3225/2025	DHANANJOY TAPADAR @ DHANANJAY TAPADAS VS STATE OF WEST BENGAL	BHASKAR MONDAL	SUMAN DE, SANA NAAZ
188	CRM (A)/3226/2025	TARAK BHATTACHARYA VS STATE OF WEST BENGAL	SANJIB MITRA	RANABIR ROY CHOWDHURY, PRAKASH MISHRA
189	CRM (A)/3227/2025	SUDIPTA SIKDAR VS STATE OF WEST BENGAL	ARPITA KUNDU	ANASUYA SINHA, KOUSTAV BANERJEE
190	CRM (A)/3228/2025	NURKAMAL SK. VS STATE OF WEST BENGAL	MAITRAYEE CHATTERJEE	SREYASHEE BISWAS, RITUPARNA SAHA
191	CRM (A)/3229/2025	RUKSANA KHATOON @ ROKSANA KHATOON AND ORS. VS STATE OF WEST BENGAL	APURBA KUMAR DATTA	ANIKET MITRA, RATNA GHOSH
192	CRM (A)/3230/2025	DEBASIS MONDAL AND ANR. VS STATE OF WEST BENGAL	SOUVIK GANGULY	SUJATA DAS, RATUL GHOSH
193	CRM (A)/3231/2025	SOUMIK DE VS STATE OF WEST BENGAL	KOEL MUKHERJEE	DEBABRATA CHATTERJEE, MD. EJAZ AKHTAR
194	CRM (A)/3232/2025	BAPI MALLICK @ MORSELIM MALLICK AND ORS. VS STATE OF WEST BENGAL	NEEL CHAKRABORTY	BINOY KUMAR PANDA, KANCHA ROY
195	CRM (A)/3233/2025	ARUP DE AND ORS VS STATE OF WEST BENGAL	KOEL MUKHERJEE	PRASUN KUMAR DUTTA, POULAMI BOSE
196	CRM (A)/3234/2025	NIAZ AHMED VS ADDITIONAL DIRECTOR, DIRECTORATE GENERAL OF GST INTELLIGENCE AND ANR.	SANCHITA CHAUDHURI	
197	CRM (A)/3235/2025	ABDUL SATTAR @ ABDUS SATTAR VS STATE OF WEST BENGAL	JENIFAR ALAM MEGHA	MADHUSUDAN SUR, MANASHI ROY

198	CRM (A)/3236/2025	MUDDASSIR AHMED SIDDIQUE VS ADDITIONAL DIRECTOR, DIRECTORATE GENERAL OF GST INTELLIGENCE AND ANR.	SANCHITA CHAUDHURI	
199	CRM (A)/3237/2025	SATYAJIT MONDAL VS ADDITIONAL DIRECTOR, DIRECTORATE GENERAL OF GST INTELLIGENCE AND ANR.	MOHAMMED ADNAN LODI	
200	CRM (A)/3238/2025	SWAPAN KUMAR DHARA @ SWAPAN DHARA @ MOHON DHARA VS THE STATE OF WEST BENGAL AND ANR	SRINJAN GHOSH	SAIBAL BAPULI, MANORANJAN MAHATA
201	CRM (A)/3239/2025	ANUPAM BANERJEE AND ANR. VS STATE OF WEST BENGAL	GOURANGA KUMAR DAS	PRAVASH BHATTACHARYA, DIPANKAR MAHATA
202	CRM (A)/3240/2025	SUBRATA HALDER VS STATE OF WEST BENGAL	SUMANTA DAS	ABHISHEK SINHA, ASRAF MONDAL
203	CRM (A)/3242/2025	MITHUN ALI VS STATE OF WEST BENGAL	SHIBANI AGARWAL	MD. ANWAR HOSSAIN, DEBARSHI BRAMHA
204	CRM (A)/3243/2025	LALTU SEKH @ LALTU SK AND ORS. VS STATE OF WEST BENGAL	ABDUS SALAM	IMRAN ALI, DEBANIK DAS
205	CRM (A)/3244/2025	OM SARKAR TEWARI AND ORS. VS STATE OF WEST BENGAL	AMIT ROY	ANUPAM DAS ADHIKARY, DEBOLINA DAS
206	CRM (A)/3245/2025	DILIP DALUI @ DILIP DOLUI AND ANR. VS STATE OF WEST BENGAL	SANDIP KUMAR MONDAL	SARDAR SAHIN IMAM, DEBJANI SAHU
207	CRM (A)/3247/2025	JARIFADDIN MIAH AND ORS. VS STATE OF WEST BENGAL AND ANR	BISWAJIT MANNA	SARDAR SHAHIN IMAM / ATANU GHOSH
208	CRM (A)/3248/2025	SK. BAKTIAR AND ANR. VS STATE OF WEST BENGAL	ABHINABA MUKHERJEE	BINAY KR. PANDA / SUCHIT TALUKDAR
209	CRM (A)/3249/2025	SUDIP SAHA VS STATE OF WEST BENGAL	SOHINI ADHIKARI	SAYANTI SANTRA / DEBANIK DAS
210	CRM (A)/3250/2025	GOUTAM GHOSH @ GAUTAM GHOSH VS STATE OF WEST BENGAL	JYOTI AGARWAL	ANUPAM DAS ADHIKARY / DEBJANI SAHU
211	CRM (A)/3251/2025	TANUSHRI MONDAL @ TANU MAKAL VS STATE OF WEST BENGAL	KUNAL GANGULY	
212	CRM (A)/3252/2025	MADAN NASKAR VS STATE OF WEST BENGAL AND ANR	BAPIN BAIDYA	SHILADTYA BANERJEE / AYANA DE
213	CRM (A)/3253/2025	MASADUL SK @ MITHU @ MD MASUDAL ALAM VS STATE OF WEST BENGAL	RIYA SAHA	
214	CRM (A)/3254/2025	MD MABUD BOKHS VS STATE OF WEST BENGAL	NAYANA MUKHOPADHYAY	SONALI DAS / CHANDREYI DUTTA
215	CRM (A)/3255/2025	PINTU KUMAR GUPTA VS STATE OF WEST BENGAL	SUBRATA SAHA	IQBAL KABIR / TRISHA RAKSHIT
216	CRM (A)/3256/2025	XXXX AND ORS. VS STATE OF WEST BENGAL AND ANR	ANUBRATA DUTTA	SUKANYA BHATTACHARYA / MAUSUMI SARKAR
217	CRM (A)/3257/2025	KANCHAN SHAW @ SAW VS STATE OF WEST BENGAL	ANSUMAN BERA	SANDIP CHAKRABORTY / SANTANU TALUKDAR
218	CRM (A)/3258/2025	HAFIJUL MALLIK AND ORS. VS STATE OF WEST BENGAL AND ANR	SANDIP KUMAR MONDAL	BINAY KR. PANDA / SUPARNA CHATTERJEE
219	CRM (A)/3259/2025	XXXX VS STATE OF WEST BENGAL AND ANR	MADHURAI SINHA	DEBABRATA CHATTERJEE / SHAREQUL HAQUE
220	CRM (A)/3260/2025	SUBHAS HALDER VS STATE OF WEST BENGAL	ASRAF MANDAL	IMRAN ALI / ARUP SARKAR

221	CRM (A)/3261/2025	SARIFUL KHAN @ SORIFUL KHAN @ SAIFUL KHAN VS STATE OF WEST BENGAL	SHOUMILYA MAZUMDER	ANWAR HOSSAIN / ARUP SARKAR
222	CRM (A)/3262/2025	VIVEK BANERJEE VS STATE OF WEST BENGAL	GOURANGA KUMAR DAS	ANIKET MITRA / ATULYA SINHA
223	CRM (A)/3263/2025	ANJAN SAMADDAR VS STATE OF WEST BENGAL AND ANR	UPASANA BANERJEE	ANASUYA SINHA / DHANASREE BISWAS
224	CRM (A)/3264/2025	SADEKUL ISLAM @ SADIKUL ISLAM VS STATE OF WEST BENGAL	SHIBANI AGARWAL	SUJATA DAS / DEBOLINA DAS
225	CRM (A)/3265/2025	TASLIM ANSARY VS CENTRAL BUREAU OF INVESTIGATION	LABONI BAR	
226	CRM (A)/3266/2025	KAMAL SK AND ANR. VS STATE OF WEST BENGAL	ARNAB CHATTERJEE	IMRAN ALI / PUSHPITA SAHA
227	CRM (A)/3267/2025	PRITAM NANDI AND ORS. VS STATE OF WEST BENGAL	AISHWARYA DATTA	BAISHALI BASU / MD. KUTUBUDDIN
228	CRM (A)/3268/2025	KUMAR ARYAN VS STATE OF WEST BENGAL	AISHWARYA DATTA	ANASUYA SINHA / TIRTHANKAR DHALI
229	CRM (A)/3269/2025	SANTOSH HAZRA VS STATE OF WEST BENGAL	JISAN IQUBAL HOSSAIN	SANJOY BARDHAN / MUJIBARI ALI NASKAR
230	CRM (A)/3270/2025	DASHARATH GHOSH @ SURATH GHOSH @ DESHARATH GHOSH AND ANR. VS STATE OF WEST BENGAL	MD HAFIZ ALI	SUKANYA BHATTACHARYA / RAJESH JANA
231	CRM (A)/3271/2025	RANJAN DAS AND ORS. VS STATE OF WEST BENGAL	DEBASIS KAR	FARIA HOSSAIN / SUJOY SARKAR
232	CRM (A)/3272/2025	HABIBA BIBI VS STATE OF WEST BENGAL	JISAN IQUBAL HOSSAIN	MD. ANWAR HOSSAIN / NIRUPAM DHALI
233	CRM (A)/3273/2025	JITENDRA ROUTH VS STATE OF WEST BENGAL	TRIPARNA ROY	SUMAN DE / BAISHAKHI CHATTERJEE
234	CRM (A)/3274/2025	DEBJYOTI SAHA VS STATE OF WEST BENGAL	TINA BISWAS	DEBABRATA CHATTERJEE / AMANUL ISLAM
235	CRM (A)/3275/2025	ANOWARUL HOQUE @ ANARUL HOQUE VS STATE OF WEST BENGAL AND ANR	SUCHISMITA CHAKRABORTY	SAIBAL BAPULI / SANATANU DEB ROY
236	CRM (A)/3276/2025	DIPANKAR MANDAL @ KRISHNA MANDAL AND ORS. VS STATE OF WEST BENGAL AND ANR	ARUP KUMAR BHOWMICK	MANISHA SHARMA / RITA DUTTA
237	CRM (A)/3277/2025	SAMIR KSHETRAPAL @ NYARA VS STATE OF WEST BENGAL	BIDISHA CHAKRABORTY	DEBABRATA CHATTERJEE / SUVENI BANERJEE
238	CRM (A)/3278/2025	SUDHAKAR SANTRA @ SABHAKAR SANTRA VS STATE OF WEST BENGAL	SOUVIK DEY	ATIF AHAMED SIDDIQUE
239	CRM (A)/3279/2025	SANDIP GOSWAMI VS STATE OF WEST BENGAL	RAHUL GANGULY	MADHUSUDAN SUR / TRINA MITRA
240	CRM (A)/3280/2025	SHAYON GHOSH @ SAYAN GHOSH VS STATE OF WEST BENGAL AND ANR	KAUSTAV DAS	SUBHAMOY BHATTACHARYA / SUFI KAMAL
241	CRM (A)/3282/2025	MD ALIUL ISLAM @ OLIUL ISLAM AND ANR. VS STATE OF WEST BENGAL	MD RAZIUDDIN	
242	CRM (A)/3283/2025	RABINDRA NATH JANA VS STATE OF WEST BENGAL AND ANR	SABAB UDDIN LASKAR	SARDAR SHAHIN IMAM / RITA DUTTA
243	CRM (A)/3284/2025	BAKITULLA MALLICK @ BAKITULLA MALLIK VS STATE OF WEST BENGAL	ANIT DEY	

244	CRM (A)/3285/2025	MANJUR ALAM VS STATE OF WEST BENGAL	SHAHARAYAR ALAM
245	CRM (A)/3286/2025	SUBIR PAKIRA VS STATE OF WEST BENGAL	MANOJ ADAK
246	CRM (A)/3287/2025	HAIDER ALI @ HAIDER SEIKH VS STATE OF WEST BENGAL	ARNAB CHATTERJEE
247	CRM (A)/3288/2025	RAKIBUL SK @ RAKIBUL ISLAM SK @ MD RAKIBUL ISLAM SAIKH VS STATE OF WEST BENGAL	ALIUL ISLAM
248	CRM (A)/3289/2025	NAHID HOSSAIN @ NAHID AND ORS. VS STATE OF WEST BENGAL	CHANDRIMA DEBNATH
249	CRM (A)/3290/2025	UJJWAL SK @ MAHABUL HAQUE VS STATE OF WEST BENGAL	MD HAFIZ ALI
250	CRM (A)/3291/2025	JAYANTI GHOSH AND ANR. VS STATE OF WEST BENGAL	TANUSREE GHOSH
251	CRM (A)/3292/2025	RAVINDRA KUMAR MISHRA AND ORS. VS STATE OF WEST BENGAL	ASIS BHATTACHARYYA
252	CRM (A)/3293/2025	SOURAV MISHRA @ SOURAV KUMAR MISHRA VS STATE OF WEST BENGAL	ASIS BHATTACHARYYA
253	CRM (A)/3294/2025	SAFIKUL SK @ SAFIK SK AND ANR. VS STATE OF WEST BENGAL	BISWAJIT MANNA
254	CRM (A)/3295/2025	ARUP KUMAR DUTTA AND ANR VS STATE OF WEST BENGAL AND ANR	INDRANIL HALDER
255	CRM (A)/3296/2025	SUSHIL DEY @ KALU DEY VS STATE OF WEST BENGAL	PRALAY HAZRA
256	CRM (A)/3297/2025	VICKY CHOWDHURY VS STATE OF WEST BENGAL	SNEHANSU MAJUMDER
257	CRM (A)/3298/2025	PARITOSH MONDAL VS STATE OF WEST BENGAL	PALASH CHANDRA PODDER
258	CRM (A)/3299/2025	PETITIONER 1 VS STATE OF WEST BENGAL AND ANR	SITAL SAMANTA
259	CRM (A)/3300/2025	MADAN MANDAL @ MADAN KUMAR MANDAL AND ORS VS THE STATE OF WEST BENGAL	MUSHARRAF ALAM SK
260	CRM (A)/3301/2025	EKAHIL ANSARI VS STATE OF WEST BENGAL	MD. WASIM AKRAM
261	CRM (A)/3302/2025	UTTAM DEBNATH VS STATE OF WEST BENGAL	SUMAN HALDER
262	CRM (A)/3303/2025	KERAMAT SK VS THE STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK
263	CRM (A)/3304/2025	KRISHNENDU DAS VS THE STATE OF WEST BENGAL	ANIRUDDHA BANDYOPADHYAY
264	CRM (A)/3305/2025	ANJAN HALDAR @ SOUMEN HALDAR AND ORS VS THE STATE OF WEST BENGAL	ASIM KUMAR CHAKRABORTI
265	CRM (A)/3306/2025	JAFAR AHMED @ JAFAR AHMED MOLLA VS THE STATE OF WEST BENGAL AND ANR	INDRANIL HALDER
266	CRM (A)/3307/2025	ALIUL SK @ PATAN AND ANR VS THE STATE OF WEST BENGAL	ARNAB CHATTERJEE
267	CRM (A)/3308/2025	RANJIT DAS AND ANR VS THE STATE OF WEST BENGAL	PRONOJIT ROY

268	CRM (A)/3309/2025	ANUPAM DEY KABIRAJ VS STATE OF WEST BENGAL	ARKAPRABHO ROY
269	CRM (A)/3310/2025	SINTU BASAK VS THE STATE OF WEST BENGAL	MUSHARRAF ALAM SK
270	CRM (A)/3311/2025	MAHESH SAMANTA AND ORS. VS STATE OF WEST BENGAL	SUSNIGDHO BHATTACHARYYA
271	CRM (A)/3312/2025	MOJIBAR RAHAMAN @ MAJIBUR SK VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK
272	CRM (A)/3313/2025	MD. NASIR AND ANR VS THE STATE OF WEST BENGAL AND ANR	DEBASIS KAR
273	CRM (A)/3314/2025	MOHAMMAD RAFIK @ MD. RAFIK VS THE STATE OF WEST BENGAL	AMAL KRISHNA SAMANTA
274	CRM (A)/3315/2025	MALEK SEIKH @ MALEK SK VS STATE OF WEST BENGAL	DEBAPRIYA SAMANTA
275	CRM (A)/3316/2025	SAMIUL ANSARI AND ORS. VS STATE OF WEST BENGAL AND ANR	KAZI M. RAHMAN
276	CRM (A)/3317/2025	SUJAN BAG VS STATE OF WEST BENGAL AND ANR	ASRAF MANDAL
277	CRM (A)/3318/2025	UJJAL DAS VS STATE OF WEST BENGAL	MRINAL KANTI MUKHERJEE
278	CRM (A)/3319/2025	BABAI DEY @ TANAY DAY VS STATE OF WEST BENGAL	GOURAB KUMAR NATH
279	CRM (A)/3320/2025	KAMAL SK VS STATE OF WEST BENGAL	MD WASIM AKRAM
280	CRM (A)/3321/2025	RANJIT BERA @ RANJIT KUMAR BERA AND ORS. VS STATE OF WEST BENGAL	MADHU JANA
281	CRM (A)/3322/2025	HASIBUL KARIKAR VS THE STATE OF WEST BENGAL	ANINDITA KUNDU
282	CRM (A)/3323/2025	SK NASRUL AND ORS. VS STATE OF WEST BENGAL	SANJIB KUMAR DAN
283	CRM (A)/3324/2025	MOUSAM DUTTA AND ORS. VS STATE OF WEST BENGAL	KUNTAL GOSWAMI
284	CRM (A)/3325/2025	SEKH MOHAMMAD @ SK MOHAMMAD VS STATE OF WEST BENGAL	ARUNAVA GANGULY
285	CRM (A)/3326/2025	MUSLIM ALI @ MUSLIM VS STATE OF WEST BENGAL	MD WASIM AKRAM
286	CRM (A)/3327/2025	ABDUL HAQUE @ HOUQE @ BABU VS STATE OF WEST BENGAL	MD GOLAM NURE IMROHI
287	CRM (A)/3328/2025	PATIT MANDAL VS THE STATE OF WEST BENGAL	TRIPARNA ROY
288	CRM (A)/3329/2025	HILLAL SEKH AND AND ANR. VS STATE OF WEST BENGAL	DIPTENDU BANERJEE
289	CRM (A)/3330/2025	PETITIONER VS STATE OF WEST BENGAL AND ANR	KUMARI SHIPRA ROY
290	CRM (A)/3331/2025	JEET BAG VS STATE OF WEST BENGAL	MAHAMMAD MAHMUD
291	CRM (A)/3332/2025	RAJU GHOSH VS STATE OF WEST BENGAL	SANANDA BHATTACHARYYA

292	CRM (A)/3333/2025	SANJU MURMU VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY
293	CRM (A)/3334/2025	ALAUDDIN SHA VS STATE OF WEST BENGAL	MD BASIR LAYEK
294	CRM (A)/3335/2025	BHARAT GHOSH AND ORS. VS STATE OF WEST BENGAL	SUCHISMITA CHAKRABORTY
295	CRM (A)/3336/2025	SWAPAN GHOSH VS STATE OF WEST BENGAL	PARTHA GHOSH
296	CRM (A)/3337/2025	KALIPADA PAL @ KALIPADA PAUL AND ORS. VS STATE OF WEST BENGAL	DEBAPRIYA SAMANTA
297	CRM (A)/3338/2025	TANUJA KHATUN @ BIBI VS STATE OF WEST BENGAL	RAFIKUL ISLAM SARDAR
298	CRM (A)/3339/2025	SAHABAJ SK AND ORS. VS STATE OF WEST BENGAL	KUNAL GANGULY
299	CRM (A)/3340/2025	HAIKUL SK @ HAIKUL AND ORS. VS STATE OF WEST BENGAL	KUNAL GANGULY
300	CRM (A)/3341/2025	MERAJUL SK AND ORS VS STATE OF WEST BENGAL	KUNAL GANGULY
301	CRM (A)/3342/2025	ANITA CHAKRABORTY VS STATE OF WEST BENGAL	PRASANTA KUMAR DAS
302	CRM (A)/3343/2025	UTTAM MONDAL @ UTTAM MANDAL AND ORS. VS STATE OF WEST BENGAL	DEBAPRIYA SAMANTA
303	CRM (A)/3344/2025	AMAR MANDAL AND ANR. VS STATE OF WEST BENGAL	MD WASIM AKRAM
304	CRM (A)/3345/2025	MRITYUNJOY GHOSH VS STATE OF WEST BENGAL	TASNIM AHAMED
305	CRM (A)/3346/2025	DIPAK MANDAL AND ANR. VS STATE OF WEST BENGAL AND ANR	ARUP KUMAR BHOWMICK
306	CRM (A)/3347/2025	XXXX AND ANR. VS STATE OF WEST BENGAL AND ANR	MD GOLAM NURE IMROHI
307	CRM (A)/3348/2025	SWARUP PAN VS STATE OF WEST BENGAL	NONIGOPAL CHAKRABORTY
308	CRM (A)/3350/2025	RATAN MAHALDAR AND ANR. VS STATE OF WEST BENGAL	KUSADWAJ MALLICK
309	CRM (A)/3351/2025	MANOJ KUMAR GARODIA VS STATE OF WEST BENGAL	SONIA MUKHERJEE
310	CRM (A)/3352/2025	SAGAR SK @ ABDUL MABOOD VS STATE OF WEST BENGAL	SAHIN SULTANA
311	CRM (A)/3353/2025	SRIMANTA MANDAL VS STATE OF WEST BENGAL	BANSHI BADAN MAITY
312	CRM (A)/3354/2025	LIPI SINGHA ROY @ LIPIKA SINGH ROY VS STATE OF WEST BENGAL	PRITI KAR
313	CRM (A)/3355/2025	BIKRAM SARKAR VS STATE OF WEST BENGAL AND ANR	SUSNIGDHO BHATTACHARYYA
314	CRM (A)/3356/2025	MD AMIR SOHAIL MONDAL VS STATE OF WEST BENGAL	RASHMI ROY (VERMA)
315	CRM (A)/3357/2025	PETITIONERS VS STATE OF WEST BENGAL AND ANR	DIPTANGSHU BASU

316	CRM (A)/3358/2025	JAHIRUDDIN MALLICK @ JAHERUDDIN MALLICK VS STATE OF WEST BENGAL	BIDISHA CHAKRABORTY
317	CRM (A)/3359/2025	NARAYAN PAIK VS STATE OF WEST BENGAL	GULSANWARA PERVIN
318	CRM (A)/3360/2025	NUPUR GHOSH VS STATE OF WEST BENGAL	ASIS BHATTACHARYYA
319	CRM (A)/3361/2025	ENAMUL SK @ ANAMUL SEKH AND ORS. VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK
320	CRM (A)/3362/2025	ILIYAS SEKH @ DONA SK AND ORS. VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK
321	CRM (A)/3363/2025	SAKILA PARVINA @ SAKILA BIBI @ SAKILA PARVIN VS STATE OF WEST BENGAL	ANISUR RAHAMAN
322	CRM (A)/3364/2025	NIMAI ROY VS STATE OF WEST BENGAL AND ANR	KAZI M RAHMAN
323	CRM (A)/3365/2025	CHIRANJIT GOPE VS STATE OF WEST BENGAL	ARITRA BHATTACHARYA
324	CRM (A)/3366/2025	TAPAS CHAKRABORTY VS STATE OF WEST BENGAL	BHASKAR HUTAIT
325	CRM (A)/3367/2025	SURAIYA BEGUM @ SORAI BEGUM VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY
326	CRM (A)/3368/2025	RADHIKA TUDU VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY
327	CRM (A)/3369/2025	HASMAT MIYA @ HASMAT VS UNION OF INDIA	ARNAB SAHA
328	CRM (A)/3370/2025	PETITIONER VS STATE OF WEST BENGAL AND ANR	MD MASUDUR RAHAMAN PAIK
329	CRM (A)/3371/2025	JANAT SEKH AND ANR. VS STATE OF WEST BENGAL	KARABI ROY
330	CRM (A)/3372/2025	HAYAT SK @ MD HAYAT SK AND ANR. VS STATE OF WEST BENGAL	SHALINI BAIRAGI
331	CRM (A)/3373/2025	ANIKUL SK @ ANIQUL SK AND ANR. VS STATE OF WEST BENGAL	SHALINI BAIRAGI
332	CRM (A)/3374/2025	SULTANA KHATUN @ MST SULTANA KHATUN VS STATE OF WEST BENGAL	BISWAJIT TIWARI
333	CRM (A)/3375/2025	SIDDHARTHA MUKHERJEE VS STATE OF WEST BENGAL	MANIKA SARKAR
334	CRM (A)/3376/2025	SUMAN BARMAN VS STATE OF WEST BENGAL AND ANR	KAZI ASIF IQBAL
335	CRM (A)/3378/2025	ERFAN HABIB MAHALDAR @ IRFAN MAHALDAR VS STATE OF WEST BENGAL	MUSHARRAF ALAM SK.
336	CRM (A)/3379/2025	SHANTI HALDER AND ANR VS THE STATE OF WEST BENGAL	MANABENDRA THAKUR
337	CRM (A)/3380/2025	SAIFUL MOLLA VS STATE OF WEST BENGAL	SHASHANKA SHEKHAR SAHA
338	CRM (A)/3381/2025	ENJABUL SK. AND ANR. VS STATE OF WEST BENGAL	TAPODIP GUPTA
339	CRM (A)/3382/2025	MANTU CHOWDHURY AND ANR. VS STATE OF WEST BENGAL	AMIT ROY

340	CRM (A)/3383/2025	MANIRUL SK AND ORS VS THE STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK	
341	CRM (A)/3384/2025	BAPAN MALLICK VS STATE OF WEST BENGAL	SANJU AGARWAL	
342	CRM (A)/3385/2025	KABIRUL MIA @ KABI SEKH VS STATE OF WEST BENGAL	SABRINA PARVEEN	

LEAVE MATTERS

343	CRM (A)/3246/2025 (2:00 P.M)	ZISHAN RAHAMAN AND ANR. VS STATE OF WEST BENGAL	MITHUN MONDAL	ARINDAM SEN / PARVEZ ANAM
344	CRM (A)/3349/2025 (3:00 P.M)	DILIP PATI VS STATE OF WEST BENGAL AND ANR	SAGNIKA BANERJEE	
345	CRM (A)/3377/2025	SK. REAJUDDIN VS THE STATE OF WEST BENGAL	SUVA GAYEN	
346	CRR/4114/2025	ASRAF ALI @ FIROJ AND ANR. VS STATE OF WEST BENGAL	RIYA DAS	
347	CRR/4255/2025	SRABANTI BHATTACHARYA VS STATE OF WEST BENGAL AND ANR	SWADESH PRIYA GHOSH	

TIME FIXED MATTERS

348	WPA/24938/2022 (APPLICATION) (3:30 PM)	SUFAN SK VS STATE OF WEST BENGAL AND ORS.	LAKSHMINATH BHATTACHARYA	
IA NO: CAN/1/2025				
349	WPA/10655/2024 (Assigned matter) (04.11.25 AT 3:00 P.M)	MINAHAJUDDIN AND ANR. VS STATE OF WEST BENGAL AND ORS.	CHADRACHUR CHATTERJEE	
IA NO: CAN/1/2024, CAN/2/2024, CAN/3/2024				
350	CRR/535/2025 (23.09.25 AT 3:30 P.M)	MADHUPARNA DEY VS STATE OF WEST BENGAL AND ANR	SOURAV GUHA	
351	CRR/596/2025 (3:30 PM)	SIDHARTH AGARWAL VS PRABHA SUREKA AGARWAL	S. K. PODDAR	
352	CRR/687/2025 (3.00 pm)	SUBHAM SOURAV PURI VS BISHNU MAHATO AND ANOTHER		
IA NO: CRAN/1/2025				
353	CRR/727/2025 (3:30 PM)	ARUP ROY VS STATE OF WEST BENGAL AND ANR	AISHWARYA BAZAZ	SOUMIK GANGULY, RATUL GHOSH
354	CRR/903/2025 (3:15 PM)	MAUSAD MALLIK VS STATE OF WEST BENGAL AND ANR	MANOJIT BHATTACHARYA	
355	CRR/971/2025 (3.00 PM)	MOUMITA SAHA VS RAJAN KUMAR	AMITABHA GHOSH	
356	CRR/1581/2025 (3:30 PM)	KAMALPREET KAUR VS STATE OF WEST BENGAL AND ANR	SOUKTEYA GANGULY	
357	CRR/1627/2025 (3.15 P.M.)	ARINDAM DUTTA @ BAPPA VS STATE OF WEST BENGAL AND ANR	SHASHANKA SEKHAR SAHA	SUMAN DE, RAHUL GANGULY
IA NO: CRAN/4/2025				
358	CRR/2304/2025 (3:30 PM)	ASHOK KUMAR MONDAL VS STATE OF WEST BENGAL AND ANR	SHASHANKA SHEKHAR SAHA	RITUPARNA GHOSH, DATTATREYA DUTTA
359	CRR/2469/2025 (3:30 PM)	RAJ KUMAR BODHAK AND ANR VS STATE OF WEST BENGAL AND ANR	SARMISTHA BASAK	

360	CRR/2781/2025 (2:00 PM]	THE DIRECTORATE OF ENFORCEMENT, KOLKATA ZONAL OFFICE I VS THE OFFICER IN CHARGE, ELECTRONICS COMPLEX P.S	Debsoumya Basak	AG, DEBASISH ROY, RUDRADIPTA NANDY, SANTANU TALUKDAR
IA NO: CRAN/1/2025, CRAN/2/2025				
361	CRR/2782/2025 (2:00 PM)	THE DIRECTORATE OF ENFORCEMENT, KOLKATA ZONAL OFFICE-I VS THE OFFICER IN CHARGE,ELECTRONIC COMPLEX POLICE STATION, BIDHANNAGAR POLICE COMMISSIONERATE AND ORS	Debsoumya Basak	AG, DEBASISH ROY, RUDRADIPTA NANDY, SANTANU TALUKDAR
IA NO: CRAN/1/2025, CRAN/2/2025				
362	CRR/2860/2025 (3:30 PM)	FIROJ ALI SK. VS STATE OF WEST BENGAL	ADITYA TIWARI	DEBABRATA CHATTERJEE , MANORANJAN MAHATA
363	CRR/3142/2025 (3:00 P.M)	MANULLA SK. AND ORS. VS STATE OF WEST BENGAL	SHYANTI PODDAR	SUMAN DE / JONAKI SAHA
364	CRR/3367/2025 (3:00 PM)	XXX VS STATE OF WEST BENGAL AND ANR	ANIRBAN KUMAR BANERJEE	
365	CRR/4158/2025 (25.09.25 AT 3:00 P.M)	AAJKAL PUBLISHERS PRIVATE LIMITED AND OTHERS VS STATE OF WEST BENGAL AND ANR	PREKSHA MANOT	
366	CRR/4161/2025 (23.09.25 AT 3.30 PM)	RAJESH AGARWAL AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SWATI AGARWAL	

MOTION 1

(ADDED FROM 29.08.2025 ONWARDS)

367	CRR/160/2025	SABITA MAITY VS AMIYA RANJAN MAITY	SURENDRA KUMAR SHARMA	
368	CRR/825/2025	JAIRAM YADAV VS THE UNION OF INDIA	KAKALI DAS CHAKRABORTY	
369	CRR/1832/2025	MANAS MONDAL @ MANAS MANDAL VS STATE OF WEST BENGAL AND ANR	ADITYA TIWARI	
370	CRR/1943/2025	KRISHNA DAS @ POLLEY VS ARNAB POLLEY	LABANI DEY	
371	CRR/1986/2025	SOMA DAS (BISWAS) VS STATE OF WEST BENGAL AND ANR	RAJKRISHNA MONDAL	
372	CRR/2078/2025	SWADESH RANJAN DAS VS GOURANAGA ROY	KANAKENDU CHATTERJEE	
373	CRR/2139/2025	RINKI BIBI VS STATE OF WEST BENGAL AND ORS.	SAUMEN DATTA	SUMAN DE, KUNAL GANGULY
374	CRR/2225/2025	UTPAL DEY VS STATE OF WEST BENGAL AND ANR	KAUSHIK CHOUDHURY	
375	CRR/2606/2025	BISWAJIT RAKSHIT VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY	BIDYUT KUMAR ROY, AMANUL ISLAM
376	CRR/2635/2025	AMRITA CHANDA CHOWHDURY VS STATE OF WEST BENGAL AND ORS.	SOURAV MUKHERJEE	
377	CRR/2831/2025	MOULINA DUTTA VS STATE OF WEST BENGAL AND ANR	SOURAV SARDAR	
378	CRR/2894/2025	MD SABIR VS STATE OF WEST BENGAL AND ANR	MOHAMMAD KHAIRUL	
379	CRR/3146/2025	SUMANTA CHAKRABORTY VS STATE OF WEST BENGAL AND ANR	GOURAB GHOSH	
380	CRR/3269/2025	SEA VIEW IMPEX PVT. LTD. AND OTHERS VS STATE OF WEST BENGAL AND ANR	NILENDRA NARAYAN RAY	

381	CRR/3569/2025	AMIT BAURI VS STATE OF WEST BENGAL AND ANR	SOUMIK GANGULI
382	CRR/3652/2025	SK ABDUL NAYEEM @SAMIR @NAYYA @ABU ALI VS STATE OF WEST BENGAL	N.A.
in	CRA (DB)/92/2022	SK ABDUL NAYEEM ALIAS SAMIR ALIAS NAYYA ALIAS ABU ALI **VS** STATE OF WEST BENGAL	SK ABDUL NAYEEM IN PERSON
383	CRR/3761/2025	ASHIM KUMAR PAUL VS STATE OF WEST BENGAL AND ANR	NITANKAR DUTTA BANIK
384	CRR/3769/2025	HINDOL MUKHERJEE VS SAIBYA MUKHERJEE	ANIRBAN DAS
385	CRR/3789/2025	RENUKA SARKAR VS STATE OF WEST BENGAL AND ANR	MANASI DAS
386	CRR/3790/2025	ILA MAZUMDER VS STATE OF WEST BENGAL AND ANR	VISHAL MALLICK
387	CRR/3795/2025	RISHAV SINHA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	PROSENJIT MUKHERJEE
388	CRR/3797/2025	THE STATE OF WEST BENGAL VS SASHTIPADA BARUI	Debasish Roy
389	CRR/3802/2025	XXX VS STATE OF WEST BENGAL AND ORS.	MADAN MOHAN ROY
IA NO: CRAN/1/2025			
390	CRR/3809/2025	MANOJ CHATTERJEE @ MANOB CHAKRABORTY @ MANAS VS STATE OF WEST BENGAL AND ANR	SAMRAT BANERJEE
391	CRR/3810/2025	TANUMOY MONDAL AND OTHERS VS STATE OF WEST BENGAL AND ANR	ADITYA BIKRAM MAHATA
392	CRR/3811/2025	PRABIR MONDAL VS STATE OF WEST BENGAL AND ANR	ABHIJIT SARKAR
393	CRR/3812/2025	NEHA DAFADAR VS AZIJUL MONDAL	JAGRITI BHATTACHARYA
394	CRR/3818/2025	KOUSHIK SAHA VS STATE OF WEST BENGAL AND ANR	SUMITRA DAS
395	CRR/3819/2025	SUGATA PYNE VS STATE OF WEST BENGAL AND ANR	MALAY DHAR
396	CRR/3820/2025	SHARMISTHA MANNA (BANERJEE) VS STATE OF WEST BENGAL	UJJAL RAY
397	CRR/3821/2025	SURESH KUMAR JAIN VS STATE OF WEST BENGAL AND ORS.	PRASANTA KUMAR ROY
398	CRR/3822/2025	MALLIKA DAS @ MALLICKA DAS VS STATE OF WEST BENGAL	SUBHRAJIT DEY
399	CRR/3823/2025	PERURI TALUPUTA RAO GUPTA AND OTHERS VS STATE OF WEST BENGAL AND ANR	SOUMEN PAUL
400	CRR/3824/2025	JYOTSNA MAHATO VS STATE OF WEST BENGAL AND ANR	CHAITALI MUKHOPADHYAY
401	CRR/3825/2025	DEBASHIS BASU VS STATE OF WEST BENGAL AND ANR	KHUSHI KHAITAN
402	CRR/3827/2025	NANDINI BERA AND ORS. VS STATE OF WEST BENGAL	SYED MURSHID ALAM

403	CRR/3828/2025	INDIRA TANTI VS HARIPADA TANTI AND ANOTHER	SOUMEN BARMAN	
404	CRR/3829/2025	PRASANNA KUMAR ROY VS ENFORCEMENT DIRECTORATE	AKASH GHOSH	
405	CRR/3830/2025	SANJIT KUMAR JENA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	JAYANTA DAS	
406	CRR/3831/2025	SANKAR PRASAD BISWAS VS STATE OF WEST BENGAL AND ORS.	SUDESHNA MONDAL	
407	CRR/3832/2025	NEERAJ KUMARI @ SONIA YADAV @ SOPHIE VS STATE OF WEST BENGAL AND ANR	RANJANA SEAL	
IA NO: CRAN/1/2025				
408	CRR/3833/2025	BIKASH BANDHAB GIRI VS STATE OF WEST BENGAL AND ANR	SUJIT BANERJEE	
409	CRR/3834/2025	MOHIT BHAGAT VS STATE OF WEST BENGAL AND ANR	SOURASHISH DAS	
IA NO: CRAN/1/2025				
410	CRR/3835/2025	SHANTI BAGRI AND OTHERS VS STATE OF WEST BENGAL AND ANR	DEBAPRIYA MAJUMDER	ANAND KESHARI / CHANDREYI DUTTA
411	CRR/3836/2025	RUPALI BIBI VS STATE OF WEST BENGAL AND ORS.	MD. HAFIZ ALI	
412	CRR/3837/2025	MONORANJAN MONDAL VS MANIK PODDAR AND ANOTHER	JOYEE MAITI	
413	CRR/3838/2025	AMITABH ROY AND ANOTHER VS STATE OF WEST BENGAL AND ANR	AWADHESH KUMAR RAI	
414	CRR/3839/2025	AZAHAR HOSSAIN @ AJAHAR HOSSAIN VS STATE OF WEST BENGAL AND ANR	PREETAM PODDAR	
415	CRR/3840/2025	MD. OHIDUL ISLAM VS STATE OF WEST BENGAL	SADID HAIDER	
416	CRR/3841/2025	KRISHNENDU SARDAR AND ANOTHER VS STATE OF WEST BENGAL AND ANR	APARNA MONDAL	
417	CRR/3842/2025	SAURABH DAS VS SHREYA (SAHA) DAS	SHASHANKA SHEKHAR SAHA	
418	CRR/3844/2025	RAJAT DUTTA VS STATE OF WEST BENGAL AND ANR	SIMANTA KABIR	
419	CRR/3845/2025	SK. SARWARUDDIN @ KHUKHAN @ SK SARWADDIN VS L.N. MALLICK AND OTHERS	JENIFAR ALAM MEGHA	
420	CRR/3846/2025	AKSHAY KUMAR DAS AND OTHERS VS STATE OF WEST BENGAL AND ANR	AYASKANTYA GHOSH	
421	CRR/3847/2025	AFRIN ALAM AND OTHERS VS STATE OF WEST BENGAL AND ANR	SK. JAHADAR ALAM	
422	CRR/3848/2025	PARVIN SULTANA VS SK. BASIR AHMED AND ANOTHER	CHANDRIMA DEBNATH	
423	CRR/3852/2025	DHIRAJ KUMAR PATHAK VS STATE OF WEST BENGAL AND ANR	WRICKBRATA ROY	
424	CRR/3853/2025	SANCHITA MAJUMDER NEE GHOSH AND OTHERS VS STATE OF WEST BENGAL AND ANR	DEBANGSHU BANDHU	
425	CRR/3854/2025	IMAMUL MALLIK @ BABU VS STATE OF WEST BENGAL AND ANR	PARTHA SARATHI DAS	

426	CRR/3855/2025	PINAKI SARKAR VS STATE OF WEST BENGAL AND ORS.	AMIT SINGH
427	CRR/3856/2025	SUDIPTA PANJA VS STATE OF WEST BENGAL AND ANR	SUCHISMITA CHAKRABORTY
428	CRR/3857/2025	SARASWATI DOLAI AND OTHERS VS NIKHIL RANJAN DOLAI AND ANOTHER	TARAK NATH SARKAR
429	CRR/3858/2025	ANJAN DHAURI VS STATE OF WEST BENGAL AND ANR	ABDUL HAMID MOLLA
430	CRR/3859/2025	MIJANUR GHARAMI VS STATE OF WEST BENGAL	AVILASH TRIPATHI
431	CRR/3860/2025	INDRAJIT BAGDI VS STATE OF WEST BENGAL AND ANR	PATAKSHREE ROY
432	CRR/3861/2025	RAJEEV BAID AND OTHERS VS STATE OF WEST BENGAL AND ANR	PRADEEP KUMAR JEWRAJKA
433	CRR/3862/2025	MINAKSHI SEAL VS STATE OF WEST BENGAL AND ANR	AVEEK SAHA
434	CRR/3863/2025	MINAKSHI SEAL VS STATE OF WEST BENGAL AND ANR	AVEEK SAHA
435	CRR/3864/2025	BIMAL KUMAR SARKAR ANOTHER VS SHEFALI GHOSH AND OTHERS	AVISHEK PRASAD
436	CRR/3865/2025	MINAKSHI SEAL VS STATE OF WEST BENGAL AND ANR	AVEEK SAHA
437	CRR/3866/2025	VIJENDER SHARMA VS ARMAN ALI	BIKASH KUMAR ROY
438	CRR/3867/2025	MONOJ KUMAR GHOSH VS ASHIM KRISHNA GHOSH	MANAS KUMAR DAS
439	CRR/3868/2025	GOKUL CHAKRABORTY VS ARUNDHUTI CHATTERJEE AND ANOTHER	TAPASH KUMAR MONDAL
440	CRR/3870/2025	SUBRATA PAL AND OTHERS VS STATE OF WEST BENGAL AND ORS	AASHUTOSH BHATTACHARYYA
441	CRR/3871/2025	AMRITPAL SINGH BINDRA AND OTHERS VS STATE OF WEST BENGAL AND ANR	B.N. JOSHI
442	CRR/3872/2025	ARUNA GOLDAR VS STATE OF WEST BENGAL AND ANR	IQRA RAHAMAN
443	CRR/3873/2025	RAKESH HALDER VS STATE OF WEST BENGAL AND ANR	SATABDI DAS
444	CRR/3874/2025	SUBRATA KUMAR GHOSH VS STATE OF WEST BENGAL AND ANR	SAHEB BANERJEE
445	CRR/3875/2025	BIMAL MUKHERJEE VS STATE OF WEST BENGAL AND ANR	SAHEB BANERJEE
446	CRR/3876/2025	BIMAL MUKHERJEE VS STATE OF WEST BENGAL AND ANR	SAHEB BANERJEE
447	CRR/3877/2025	BIMAL MUKHERJEE VS STATE OF WEST BENGAL AND ANR	SAHEB BANERJEE
448	CRR/3878/2025	JHARNA PAL VS STATE OF WEST BENGAL AND ANR	SAHEB BANERJEE
449	CRR/3879/2025	BIMAL MUKHERJEE VS STATE OF WEST BENGAL AND ANR	SAHEB BANERJEE

450	CRR/3884/2025	SANDIP BHATIA @ SANDIP SHAM BHATIA VS ITI CREDIT LIMITED (FCCL)	JOYDEEP BHATTACHERJEE
451	CRR/3885/2025	MAHESWAR MALO DAS VS STATE OF WEST BENGAL AND ORS.	SHAIKA AMRIN
452	CRR/3887/2025	BHASKAR CHATTERJEE AND OTHERS VS STATE OF WEST BENGAL AND ANR	DEVI PRIYA MITRA
453	CRR/3888/2025	SANJIT KUMAR SANTRA VS ARDHENDU PAL	ARNAB ROY
454	CRR/3889/2025	RAKESH PANDEY @ CHIKU PANDEY AND OTHERS VS STATE OF WEST BENGAL AND ANR	DATTATREYA DUTTA
455	CRR/3890/2025	SAIKAT BHATTACHARYA VS STATE OF WEST BENGAL AND ANR	VIJAY VERMA
456	CRR/3891/2025	SRIPATI CHARAN JANA VS STATE OF WEST BENGAL AND ANR	BHABANI PRASAD MONDAL
457	CRR/3896/2025	VEENITA DEB VS VICTOR PAUL CHOUDHURY	JYOTI SINGH
458	CRR/3897/2025	VEENITA DEB VS VICTOR PAUL CHOUDHURY	JYOTI SINGH
459	CRR/3898/2025	SUMITA MUKHERJEE VS STATE OF WEST BENGAL AND ORS.	SIMANTA KABIR
460	CRR/3899/2025	HARSHA SINGH VS ADITYA VARMA	AMITABHA GHOSH
461	CRR/3901/2025	BHOLANATH GUIN VS STATE OF WEST BENGAL AND ORS.	ARUP KUMAR BHOUMICK
462	CRR/3902/2025	NILADRI DAS VS STATE OF WEST BENGAL AND ANR	PRIYANKA MUKHERJEE
463	CRR/3903/2025	AJAY CHOPRA VS M/S TRADECO	SAMRAT MANDAL
464	CRR/3904/2025	SUFAL GHOSH VS STATE OF WEST BENGAL AND ORS.	AISHWARYA DATTA
465	CRR/3905/2025	ANIRBAN BASAK VS STATE OF WEST BENGAL	UPASANA BANERJEE
466	CRR/3906/2025	TAMALI RABIDAS VS SRIKANTA RABIDAS	MASOOQ RAHMAN
IA NO: CRAN/1/2025			
467	CRR/3907/2025	HEMANTA SAMANTA VS STATE OF WEST BENGAL AND ANR	SUBHAJIT MUKHERJEE
IA NO: CRAN/1/2025			
468	CRR/3908/2025	RAJEEV RANJAN VS STATE OF WEST BENGAL AND ANR	SITAL CHAKRABORTY
469	CRR/3909/2025	SALIK ZAMAN @ SALIK ZAMA AND ANOTHER VS STATE OF WEST BENGAL AND ORS.	ZAINAB TAHUR
470	CRR/3910/2025	RICK MITRA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SHIVEN RAY
471	CRR/3911/2025	REZOYANUR RAHAMAN PAIK @ REZWANUR RAHAMAN PAIK @ REJWANUR RAHAMAN PAIK VS NAZIMUDDIN PAIK AND ANR	SANDIP MANDAL
472	CRR/3912/2025	MUKESH ARORA VS STATE OF WEST BENGAL AND ORS.	RANJANA SEAL

473	CRR/3917/2025	DHANANJAY PANDEY VS STATE OF WEST BENGAL AND ANR	SAILESH KUMAR GUPTA
474	CRR/3918/2025	JAYA GHORUI VS SWADESH GHORUI AND OTHERS	SUSOVAN ADAK
475	CRR/3919/2025	BAKIBULLA MOLLA @ BAKIBULLA AND ANOTHER VS STATE OF WEST BENGAL	BISWAJIT MANNA
476	CRR/3921/2025	ANTU SK @ JIN AND ANOTHER VS STATE OF WEST BENGAL	ATRAYEE CHATTERJEE
IA NO: CRAN/1/2025			
477	CRR/3922/2025	BUDDHADEB DAS VS STATE OF WEST BENGAL AND ANR	ABHIJIT SARKAR
478	CRR/3923/2025	NIRMALENDU DAS VS STATE OF WEST BENGAL AND ANR	ARPAN GHOSH
IA NO: CRAN/1/2025			
479	CRR/3925/2025	INDIAN POTASH LTD. AND ANOTHER VS M/S. NIRANJAN SAHA ROY	SREENITA GHOSHDASTIDAR
480	CRR/3926/2025	DINANATH KIRTANIA VS THE DIRECTOR CENTRAL BUREAU OF INVESTIGATION AND ANOTHER	SUBRATA KARMAKAR
481	CRR/3927/2025	BUDDHADEB GHOSH @ GOUR @ BUDDHADEV AND ANOTHER VS STATE OF WEST BENGAL	MANOJIT DEBNATH
482	CRR/3930/2025	AMRITA RAJ NATH VS STATE OF WEST BENGAL AND ANR	DINABANDHU DAS
483	CRR/3931/2025	FARHAD MALIK VS STATE OF WEST BENGAL AND ANR	SHAMIK BAGCHI
484	CRR/3932/2025	SUBRATA MAITI @ SANKAR MAITY VS STATE OF WEST BENGAL AND ANR	ARPITA GOSWAMI
485	CRR/3934/2025	IBRAHIM SK. VS MANOJ MANDAL AND ANR.	ARGHA DAS
486	CRR/3935/2025	SUMAN CHANDRA BAL VS STATE OF WEST BENGAL AND ANR	PUJA GOSWAMI
487	CRR/3936/2025	MAHATAB ALI VS STATE OF WEST BENGAL AND ORS.	ARCHISHMAN SINGH
488	CRR/3937/2025	KRINA DEVI AGARWAL @ SMT KIRAN DEVI AGARWAL VS STATE OF WEST BENGAL	IMADUL HOQUE
489	CRR/3938/2025	JAI KUMAR KARNANI VS M.S HARKISHAN DASS RAM KISHAN AND ORS.	ASIM KUMAR CHATTOPADHYAY
490	CRR/3940/2025	KHATTAB MONDAL VS STATE OF WEST BENGAL AND ANR	TANISTHA JAIN
491	CRR/3941/2025	XXX VS STATE OF WEST BENGAL AND ANR	DEVI PRIYA MITRA
492	CRR/3942/2025	MADHURI GHOSH VS MANTU GHOSH	SOUJANYA PATTANAYAK
493	CRR/3943/2025	SABINA YASMIN HALDER VS STATE OF WEST BENGAL AND ANR	LAKSHMINATH BHATTACHARYA
494	CRR/3944/2025	DEBAJYOTI NAG AND ORS. VS SUDESHNA DAS	PRAFULLA PAL

495	CRR/3945/2025	MOUSHUMI BANERJEE VS STATE OF WEST BENGAL AND ANR	RAHUL SURTANI
496	CRR/3946/2025	ASHIM KR. JANA VS STATE OF WEST BENGAL AND ORS.	BHASKAR CHANDRA MANNA
497	CRR/3947/2025	NITA NANDI (MANI) VS STATE OF WEST BENGAL AND ANR	PRASAD BHATTACHARYYA
498	CRR/3948/2025	ARUN MAJI VS DIPANWITA PATRA (MAJI)	SUBHRAJIT DEY
499	CRR/3949/2025	ARUN MAJI VS DIPANWITA PATRA (MAJI)	SUBHRAJIT DEY
500	CRR/3950/2025	ARUN MAJI VS DIPANWITA PATRA (MAJI)	SUBHRAJIT DEY
501	CRR/3951/2025	ARUN MAJI VS DIPANWITA PATRA (MAJI)	SUBHRAJIT DEY
502	CRR/3952/2025	ARUN MAJI VS DIPANWITA PATRA (MAJI)	SUBHRAJIT MAJI
503	CRR/3953/2025	ARUN MAJI VS DIPANWITA PATRA (MAJI)	SUBHRAJIT DEY
504	CRR/3954/2025	SAHEB GHOSH AND OTHERS VS SRABANTI GHOSH AND ANOTHER	SANDIP MANDAL
505	CRR/3955/2025	MD. MAHABUL HAQUE VS FARIDA FIRDOSHI AND ANR.	AMITAVA RAHA
506	CRR/3956/2025	PULAK GARAI @ GORAIN @ GORAI AND ANR. VS SHYAMAL BHATTACHARJEE AND ANR.	SHUBHADIP PARAMANIK
507	CRR/3957/2025	NIRMALENDU DAS VS STATE OF WEST BENGAL AND ANR	ARPAN GHOSH
IA NO: CRAN/1/2025			
508	CRR/3958/2025	ANIMESH CHATTERJEE VS STATE OF WEST BENGAL AND ANR	SUKUMAR MAJUMDAR
509	CRR/3960/2025	SUMON MAHINDER AND ORS. VS STATE OF WEST BENGAL AND ANR	SAPTARSHI MAZUMDAR
510	CRR/3961/2025	SK. AYAZ ALI @ SK. AIAZ ALI AND ANR. VS STATE OF WEST BENGAL AND ANR	SUBHRAJYOTI GHOSH
511	CRR/3962/2025	BAPI HANSDA VS STATE OF WEST BENGAL AND ANR	AYASKANTYA GHOSH
512	CRR/3963/2025	DULAL MALLICK VS STATE OF WEST BENGAL AND ORS.	SUBHASH CHANDRA SARKAR
513	CRR/3964/2025	NITA NANDI (MANI) VS STATE OF WEST BENGAL AND ANR	PRASAD BHATTACHARYYA
514	CRR/3965/2025	SOURAV DUTTA VS KUHELI DHABAL DUTTA	LEENA PANJA
515	CRR/3966/2025	SEKHAR KUMAR DAS @ SEKHAR DAS VS STATE OF WEST BENGAL	Malay Bhattacharyya
516	CRR/3967/2025	M/S CHIRAJ APPLIANCES PVT. LTD. AND ANR. VS DIRECTORATE OF ENFORCEMENT, KOLKATA-II, ZONAL OFFICE	ANKIT BHADANI
IA NO: CRAN/1/2025			
517	CRR/3968/2025	MANJU DUTTA AND ANR. VS M/S MAA MANASA CONSTRUCTION AND ORS.	GUNJAN KUMAR SINGH

518	CRR/3969/2025	RAKESH KUMAR SINGH ALIAS RAKESH KUMAR VS STATE OF WEST BENGAL AND ANR	HARERAM SINGH
519	CRR/3970/2025	UTTAM KUMAR HALDER VS STATE OF WEST BENGAL AND ORS.	
520	CRR/3972/2025	HIMANGSHU UPADHAYA VS STATE OF WEST BENGAL AND ANR	SUBHRASUNDAR MUKHOPADHYAY
521	CRR/3973/2025	ANUBHAV AGARWAL @ NETHWEWALA VS STATE OF WEST BENGAL AND ANR	RAJENDRA KUMAR NANDI
522	CRR/3974/2025	JENARUL SK VS STATE OF WEST BENGAL	ASIF DEWAN
523	CRR/3975/2025	ARNESH MAJHI AND ANOTHER VS STATE OF WEST BENGAL AND ANR	TIRTHARAJ GHOSHAL
524	CRR/3976/2025	ASHWIN KHANDELWAL VS STATE OF WEST BENGAL AND ANR	DATTAREYA DUTTA
525	CRR/3977/2025	SHRUTI MUKHERJEE (PAL) VS STATE OF WEST BENGAL AND ANR	B. N. JOSHI
526	CRR/3978/2025	TARUN KUMAR MISRA VS TARUN GHOSH AND OTHERS	RAJIB KUMAR BASU
527	CRR/3980/2025	SAKENA KHATUN (BIBI) VS SAINUL MALLIK	GOLAM NURE IMROHI
IA NO: CRAN/1/2025			
528	CRR/3981/2025	AMAN JAISWAL VS STATE OF WEST BENGAL AND ANR	PRIYANKAR BASU MALLICK
529	CRR/3982/2025	SANTANU SINGHA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	ARKAPRABHO ROY
530	CRR/3983/2025	SUNIL KUMAR MANNA VS STATE OF WEST BENGAL AND ORS.	DIPTA DIPAK BANERJEE
531	CRR/3984/2025	SUNIL KUMAR MANNA VS STATE OF WEST BENGAL AND ANR	DIPTA DIPAK BANERJEE
532	CRR/3985/2025	TOTAN BISWAS VS STATE OF WEST BENGAL AND ANR	RESHMI KHATUN
533	CRR/3986/2025	SANJIB SAHA VS STATE OF WEST BENGAL AND ORS.	SUPRIYO GHOSH
534	CRR/3987/2025	ARPITA MAHUTI AND OTHERS VS STATE OF WEST BENGAL	NIRAJ GUPTA
535	CRR/3988/2025	ANKUSH C. K SAHANI AND OTHERS VS STATE OF WEST BENGAL AND ANR	ARCHISMAN SINGH
536	CRR/3989/2025	SUJAYAT ALI AND ANOTHER VS STATE OF WEST BENGAL AND ANR	CHAITALI MUKHOPADHYAY
537	CRR/3991/2025	DIRECTORATE OF ENFORCEMENT VS ABHIJEET VENTURES AND ORS	Steven Sourodip Biswas
IA NO: CRAN/1/2025			
538	CRR/3992/2025	DIPANKAR SAHA VS STATE OF WEST BENGAL AND ANR	AMIT KARMAKAR
539	CRR/3993/2025	SANDIP SARKAR VS STATE OF WEST BENGAL AND ANR	SAMRAT PAUL
540	CRR/3994/2025	SAIKAT DAS @ SUBHA VS STATE OF WEST BENGAL AND ANR	ARCHISMAN SINGH

541	CRR/3995/2025	ARUNA DAS AND ORS. VS STATE OF WEST BENGAL AND ANR	ABDUS SALAM
542	CRR/3996/2025	JOYDEV MAHATO @ JOYDEB MAHATO VS STATE OF WEST BENGAL AND ANR	SOUGATA MITRA
543	CRR/3999/2025	SUSHIL KUMAR YADAV VS STATE OF WEST BENGAL	BARUN KUMAR RAY
544	CRR/4000/2025	CHAITALI CHOWDHURY VS STATE OF WEST BENGAL AND ANR	TANMOY KHAN
545	CRR/4001/2025	SAMARESH MOHANTA VS STATE OF WEST BENGAL AND ANR	SAMBHUNATH DE
546	CRR/4002/2025	PRANKRISHNA NASKAR AND OTHERS VS STATE OF WEST BENGAL AND ANR	DILIP KUMAR SHYAMAL
547	CRR/4003/2025	NILRATAN NASKAR AND OTHERS VS STATE OF WEST BENGAL AND ANR	DILIP KUMAR SHYAMAL
548	CRR/4004/2025	BISWAJIT SANNYAL @ BISWAJIT SANYAL VS STATE OF WEST BENGAL	SAYAN DAS
549	CRR/4005/2025	SOHEL RANA VS STATE OF WEST BENGAL AND ANR	TAPODIP GUPTA
550	CRR/4007/2025	PRAMIT KR. SARKAR @ PROMIT KUMAR SARKAR AND ANOTHER VS STATE OF WEST BENGAL	AYESHA SULTANA
551	CRR/4018/2025	JAYDEV SAHA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SAMBHUNATH DE
552	CRR/4020/2025	SABYASACHI CHAKRABORTY AND OTHERS VS STATE OF WEST BENGAL AND ANR	SHIBADITYA DAS SHARMA
553	CRR/4021/2025	PRAMOD RANJAN AND OTHERS VS STATE OF WEST BENGAL AND ANR	AMARTYA MOHAN BHATTACHARYYA
554	CRR/4026/2025	SUMAN CHOWDHURY VS STATE OF WEST BENGAL AND ANR	DIPAK RANJAN MUKHERJEE
555	CRR/4027/2025	NISHANT MITTAL VS STATE OF WEST BENGAL AND ANR	SOHINI ADHIKARI
556	CRR/4028/2025	SUSANTA HALDAR VS STATE OF WEST BENGAL AND ANR	NEELAM KUMARI
557	CRR/4029/2025	SWETA AGARWAL VS STATE OF WEST BENGAL AND ANR	SONIA MUKHERJEE
558	CRR/4030/2025	SABYASACHI DAS VS STATE OF WEST BENGAL	SOFIA NESAR
559	CRR/4031/2025	GOPAL PRASAD VS STATE OF WEST BENGAL AND ANR	SUBHANKAR CHAKRABORTY
560	CRR/4032/2025	ABHISEK ROY CHOWDHURY AND OTHERS VS STATE OF WEST BENGAL AND ANR	SOURAV SARDAR
561	CRR/4033/2025	BENIMADHAB BERA VS STATE OF WEST BENGAL AND ORS.	BALARAM PANDIT
562	CRR/4035/2025	MINAKSHI SEAL VS STATE OF WEST BENGAL AND ANR	AVEEK SAHA
563	CRR/4037/2025	SUSHANTA SARKAR VS STATE OF WEST BENGAL	NEELAM KUMARI
564	CRR/4038/2025	SOM BARMAN VS STATE OF WEST BENGAL AND ANR	BARNALI GUPTA

565	CRR/4040/2025	SANTOSH SAHEBRAO SHINDE AND OTHERS VS STATE OF WEST BENGAL AND ANR	SIDDHARTHA PAUL
566	CRR/4041/2025	MANOJ SAHA VS SANGITA SAHA (GHOSH)	OINDRILA SINHA
567	CRR/4043/2025	BIPLAB DASGUPTA VS STATE OF WEST BENGAL AND ORS.	ARPITA GOSWAMI
568	CRR/4044/2025	SIDHARTH KUMAR SINHA VS STATE OF WEST BENGAL AND ORS.	KIRON SK
569	CRR/4045/2025	FARUK ABDULLAH AND OTHERS VS AMBIA BANU	MANIKA SARKAR
570	CRR/4046/2025	HASIBUR RAHAMAN AND OTHERS VS STATE OF WEST BENGAL AND ANR	PARVEJ ALAM
571	CRR/4047/2025	MUNSUR ALI LASKAR AND OTHERS VS THE ASSISTANT DIRECTOR, ENFORCEMENT DIRECTORATE	MOUMITA DHAR
572	CRR/4048/2025	GOPAL MANDAL ALIAS GOPAL MONDAL AND OTHERS VS STATE OF WEST BENGAL AND ANR	INDRANUJ DUTTA
573	CRR/4049/2025	UMESH AGARWAL AND ANOTHER VS STATE OF WEST BENGAL AND ANR	KARAN DUDHWEWALA
574	CRR/4050/2025	SUBHRO PAUL AND ANOTHER VS STATE OF WEST BENGAL AND ANR	DIGANTA DAS
575	CRR/4051/2025	ARSHAD MOLLA VS STATE OF WEST BENGAL AND ANR	BUSRA KHATUN
576	CRR/4052/2025	NARENDRA NATH SIL VS SRABANI (SIL) PAUL AND ANOTHER	
577	CRR/4053/2025	TAMIM AKHTAR VS STATE OF WEST BENGAL	SANCHITA CHAUDHURI
578	CRR/4054/2025	SHAILENDRA JAIN AND OTHERS VS STATE OF WEST BENGAL AND ANR	SUBHANKAR ADHIKARY
579	CRR/4055/2025	JAYANTA DAS AND OTHERS VS STATE OF WEST BENGAL AND ANR	AHARNISH GHOSH
580	CRR/4057/2025	SWAPAN KUMAR CHOWDHURY VS ASHOK KUMAR GOSWAMI ALIAS ASHOK GOSWAMI	SUSNIGDHO BHATTACHARYYA
581	CRR/4058/2025	KAMALAKSHA SOM VS STATE OF WEST BENGAL AND ANR	NARATTAM ACHARYYA
582	CRR/4059/2025	ARINDAM KHAN AND ANOTHER VS SHREE MAHAVIR AGENCY	SUBHASIS CHAKRABORTY
583	CRR/4060/2025	RAMESH KUMAR GUPTA VS LAXMAN PD. AGARWAL AND ANOTHER	SOUMYA BASU ROY CHOWDHURY
584	CRR/4061/2025	RAMESH KUMAR GUPTA VS LAXMAN PD. AGARWAL AND ANOTHER	SOUMYA BASU ROY CHOWDHURY
585	CRR/4062/2025	NITAI CHANDRA KUNDU VS STATE OF WEST BENGAL AND ANR	SAFDAR AZAM
586	CRR/4063/2025	SOMNATH UKIL VS KOTAK MAHINDRA BANK LTD.	ARITRA BHATTACHARYA
587	CRR/4065/2025	PRAMOD KUMAR @ PROMOD KUMAR VS STATE OF WEST BENGAL	SUBHRAJIT DEY

588	CRR/4066/2025	LALTU MONDAL VS STATE OF WEST BENGAL	TAPODIP GUPTA
589	CRR/4067/2025	S.M. SHAHID ALAM VS NISHAT ARA BEGUM AND OTHERS	SUKANTA DAS
590	CRR/4068/2025	BENGAL CHEMICALS AND PHARMACEUTICALS LTD. AND OTHERS VS STATE OF WEST BENGAL AND ANR	TRIPTI PANDEY
591	CRR/4069/2025	SUBHANKAR CHOUDHURY VS STATE OF WEST BENGAL AND ANR	KAUSHIK CHOUDHURY
592	CRR/4070/2025	PRIYARGHA SAHA @ AKASH VS STATE OF WEST BENGAL AND ANR	MITHUN MONDAL
593	CRR/4071/2025	SUDIPTA DAS VS SANTANU CHATTERJEE @ SANTANU CHATTOPADHYAY	ATRAYEE CHATTERJEE
594	CRR/4072/2025	AAKSHYA INFRA PROJECTS PRIVATE LIMITED VS EASTEN SCAFFOLDINGS AND ENGINEERING PRIVATE LIMITED	ABHIRUP CHAKRABORTY
595	CRR/4073/2025	BARSHA KAR VS STATE OF WEST BENGAL AND ANR	RABIA KHATOON
596	CRR/4074/2025	BASANA PAUL VS TAPAN PAUL	TAHARIMA KHATUN
597	CRR/4075/2025	RAHIM BASHEER ABDUL VS M/S. EPIMONEY PRIVATE LIMITED	RAJENDRA TIWARI
598	CRR/4076/2025	MD MOKBUL HOSSAIN AND OTHERS VS STATE OF WEST BENGAL AND ANR	SONALI DAS
IA NO: CRAN/1/2025			
599	CRR/4077/2025	PREMANSHU DAS VS STATE OF WEST BENGAL AND ANR	JOY CHAKRABORTY
600	CRR/4078/2025	ADIL SAJEED BHAI @ AADIL SHEIKH @ SHEIKH ADIL SAJEED BHAI VS STATE OF WEST BENGAL AND ANR	SALMA SULTANA SHAH
601	CRR/4079/2025	JAHANGIR MOHAMMAD VS STATE OF WEST BENGAL AND ANR	SHEKHAR BARMAN
602	CRR/4080/2025	SAYARA BONU VS STATE OF WEST BENGAL AND ORS.	PRITAM MAJUMDAR
603	CRR/4081/2025	XXX (MOTHER OF THE VICTIM GIRL) VS STATE OF WEST BENGAL AND ORS.	SHUVAJIT ROY
604	CRR/4082/2025	SHYAMALI SUKUL DAS VS STATE OF WEST BENGAL AND ORS.	IBRAHIM SHAIKH
605	CRR/4083/2025	PRYARGHA SAHA @ AKASH VS STATE OF WEST BENGAL AND ANR	MITHUN MONDAL
606	CRR/4084/2025	SAMAR MAJUMDER @ SAMAR MAJUMDAR VS STATE OF WEST BENGAL AND ANR	SHIBANI AGARWAL
607	CRR/4085/2025	PRANAYA KISOR NAYAK VS STATE OF WEST BENGAL AND ANR	RAJDEEP MANTHA
608	CRR/4086/2025	RANJEET MUKHERJEE AND OTHERS VS SUKANYA GANGULI	SHOUNAK MONDAL
609	CRR/4087/2025	SUSANTA KARMAKAR VS STATE OF WEST BENGAL AND ANR	AMBU BINDU CHAKRABORTY
610	CRR/4088/2025	DIPTANIL CHAKRABORTY VS JOYDEEP CHATTERJEE	NIKHIL KUMAR GUPTA

611	CRR/4089/2025	PURABI NATH VS STATE OF WEST BENGAL	DEBRAJ SHIL
612	CRR/4090/2025	MANEESHA GOEL VS STATE OF WEST BENGAL AND ANR	BANKIM PAL
613	CRR/4091/2025	MANEESHA GOEL VS STATE OF WEST BENGAL AND ANR	BANKIM PAL
614	CRR/4092/2025	ELINA DASGUPTA DUTTA @ ELINA DUTTA VS SUMANTRA DUTTA	SUMAN MAJUMDER
615	CRR/4093/2025	SONAL GUMAN SINGH VS STATE OF WEST BENGAL AND ANR	BANKIM PAL
616	CRR/4094/2025	ABDUL HAMED VS STATE OF WEST BENGAL AND ANR	SK. SAIFUDDIN
617	CRR/4095/2025	DILIP MALLICK @ DILIP MALLICK AND OTHERS VS STATE OF WEST BENGAL AND ANR	SOUVIK DEY
IA NO: CRAN/1/2025			
618	CRR/4096/2025	KHOKON MALLICK @ KHOKAN MALLICK VS STATE OF WEST BENGAL AND ANR	LABANI SIKDER
IA NO: CRAN/1/2025			
619	CRR/4097/2025	SAFIK KHAN @ SITU VS STATE OF WEST BENGAL	TAPODIP GUPTA
620	CRR/4098/2025	SUN NASKAR VS STATE OF WEST BENGAL AND ANR	SHANTA SARKAR
621	CRR/4099/2025	SARIB MONDAL AND ANOTHER VS STATE OF WEST BENGAL	YOUNUSH MONDAL
622	CRR/4100/2025	SUBHAS CHANDRA MITRA VS STATE OF WEST BENGAL AND ANR	SWAPNA JHA
623	CRR/4101/2025	HIRENDRA NATH KUNDU VS STATE OF WEST BENGAL AND ANR	DEBASIS KAR
624	CRR/4102/2025	BHASKAR MALICK @ BHASKAR MALIK AND ORS. VS STATE OF WEST BENGAL AND ANR	KUNTAL RAY
625	CRR/4103/2025	MUSKAN KHATUN VS STATE OF WEST BENGAL AND ANR	SHIBA DAS
626	CRR/4104/2025	HIRENDRA NATH KUNDU VS STATE OF WEST BENGAL AND ANR	DEBASIS KAR
627	CRR/4105/2025	Q AND S ENTERPRISE VS STATE OF WEST BENGAL AND ORS.	SABYASACHI BHATTACHARJEE
628	CRR/4106/2025	BIMLA KUMAR SAU VS STATE OF WEST BENGAL AND ANR	BHASKAR HUTAIT
629	CRR/4107/2025	KALI KISHORE BAGCHI VS SERIOUS FRUAD INVESTIGATION OFFICE	MANILAL DAS
630	CRR/4108/2025	SHASHI BHUSHAN SHARMA AND ORS. VS STATE OF WEST BENGAL AND ANR	SAYANWITA AUDDYA
631	CRR/4109/2025	MIRA DUTTA AND ANR. VS STATE OF WEST BENGAL AND ANR	RANJAN KUMAR KALI
632	CRR/4110/2025	CHANCHAL BISHNU AND ANOTHER VS STATE OF WEST BENGAL AND ANR	
633	CRR/4111/2025	BANASHREE DENRE @ BANSRI DERIA @ BANASRI DERIA VS TARUN DENRE	LABANI SIKDER

634	CRR/4112/2025	PRASENJEET MAKHAL @ PRASEN MAKAL AND OTHERS VS STATE OF WEST BENGAL AND ANR	KUNAL GANGULY
635	CRR/4113/2025	SUNIL BISWAS AND OTHERS VS STATE OF WEST BENGAL AND ANR	ABHIMANYU BANERJEE
636	CRR/4115/2025	AMIT PANDIT VS STATE OF WEST BENGAL AND ANR	AKASH GHOSH
637	CRR/4116/2025	BISWAJIT DEBNATH AND ORS. VS STATE OF WEST BENGAL AND ANR	SAGNIK BHATTACHARYA
638	CRR/4117/2025	MANISH KUMAR AGARWAL VS PUJA AGARWAL NEE RUNGTA	INDRA PROSAD MULLICK
639	CRR/4118/2025	PANKAJ PRAMANIK ANR ORS. VS STATE OF WEST BENGAL AND ANR	DILIP KUMAR SHYAMAL
640	CRR/4119/2025	BIKASH PARAMANICK VS STATE OF WEST BENGAL AND ANR	GOPA BISWAS
641	CRR/4121/2025	NARAYAN CHOWHAN VS STATE OF WEST BENGAL AND ANR	ABHIJIT SINGH
642	CRR/4122/2025	SUBHADEEP CHAKRABORTY VS STATE OF WEST BENGAL AND ANR	NIRMALYA DUTTA
643	CRR/4123/2025	MALOY KUMAR GIRI VS PRAKASH KUMAR MOHANTY AND ORS.	AGNISWAR BHUNIYA
644	CRR/4124/2025	VIKAS KUMAR BAJORIA AND ORS. VS STATE OF WEST BENGAL AND ANR	MUSKAN JALAN
645	CRR/4125/2025	VIKASH KUMAR BAJORIA AND ORS. VS STATE OF WEST BENGAL AND ANR	MUSKAN JALAN
646	CRR/4126/2025	VIKAS KUMAR BAJORIA AND ORS. VS STATE OF WEST BENGAL AND ANR	MUSKAN JALAN
647	CRR/4127/2025	NEHA DAFADER @ NEHA DAFADAR VS STATE OF WEST BENGAL	JAGRITI BHATTACHARYA
648	CRR/4128/2025	SUDIPTA SIKDAR VS STATE OF WEST BENGAL AND ANR	ARPITA KUNDU
649	CRR/4129/2025	VISHNU KUMAR KESARWANI AND ANR. VS STATE OF WEST BENGAL AND ANR	SIDHANT CHOWDHARY
650	CRR/4130/2025	HARSH KAUSHIK @ HARSH VS STATE OF WEST BENGAL AND ANR	RAKESH JANA
651	CRR/4131/2025	PIU SAHA VS STATE OF WEST BENGAL AND ORS.	SAGNIK BHATTACHARYA
652	CRR/4132/2025	SK. JAN MAHAMMAD @ GAKUL VS SANTANU PAL AND ANR.	RICHA PRAMANIK
653	CRR/4133/2025	SK. JAN MAHAMMAD @ GAKUL VS SANTANU PAL AND ANR.	RICHA PRAMANIK
654	CRR/4135/2025	SAROWAR HOSSAIN @ SARWAR HOSSAIN AND ANOTHER VS STATE OF WEST BENGAL AND ANR	TAPODIP GUPTA
655	CRR/4137/2025	SURAJIT SEN VS STATE OF WEST BENGAL AND ANR	APARUPA BHATTACHARYA
656	CRR/4138/2025	MAHESH JAISWAL VS NIDHI SAHA (JAISWAL) AND ANR.	SASWATA CHATTERJEE
657	CRR/4139/2025	TAPASHREE MUKHERJEE VS STATE OF WEST BENGAL AND ANR	MD. SHAMIMUDDIN

658	CRR/4140/2025	MAHESH EDIBLE OIL INDUSRTIES LIMITED AND ANR. VS STATE OF WEST BENGAL AND ANR	MANISH SHUKLA
659	CRR/4141/2025	MAJOR RAMNARESH YADAV VS SONALIKA SARKAR YADAV	SIMRAN MORE
660	CRR/4142/2025	ABHISEKH KEJRIWAL VS NIDHI KEJRIWAL NEE JALAN	SONIA MUKHERJEE
IA NO: CRAN/1/2025			
661	CRR/4143/2025	HARSHA AGARWAL VS STATE OF WEST BENGAL AND ANR	RAJENDRA KUMAR NANDI
IA NO: CRAN/1/2025			
662	CRR/4144/2025	PREMJEET ANAND AND ORS. VS STATE OF WEST BENGAL AND ORS.	ANITA KUNDU
663	CRR/4145/2025	MD. SAMSHAD @ PAPPU AND ANOTHER VS STATE OF WEST BENGAL AND ANR	ARIJIT BHUIYA
664	CRR/4146/2025	SUNIL KUMAR MANNA VS STATE OF WEST BENGAL AND ANR	DIPTA DIPAK BANERJEE
665	CRR/4147/2025	JHUMA DAS AND ORS. VS STATE OF WEST BENGAL AND ANR	MANAS KUMAR DAS
666	CRR/4148/2025	SAMBHU GHATI AND ANR. VS STATE OF WEST BENGAL AND ANR	NIRAJ KUMAR
667	CRR/4149/2025	MD. SAMSHAD @ PAPPU VS STATE OF WEST BENGAL AND ANR	ARIJIT BHUIYA
668	CRR/4150/2025	MD. SAMSHAD @ PAPPU VS STATE OF WEST BENGAL AND ANR	ARIJIT BHUIYA
669	CRR/4151/2025	MD. SAMSHAD @ PAPPU AND OTHERS VS STATE OF WEST BENGAL AND ANR	ARIJIT BHUIYA
670	CRR/4152/2025	HASIBUR RAHAMAN VS STATE OF WEST BENGAL AND ORS.	ABHINAV RAKSHIT
671	CRR/4153/2025	SOMA MALLICK AND ANOTHER VS STATE OF WEST BENGAL AND ANR	ABHIRUP HALDAR
672	CRR/4154/2025	SOMA MALLICK AND ANOTHER VS STATE OF WEST BENGAL AND ANR	ABHIRUP HALDAR
673	CRR/4155/2025	SOMA MALLICK AND ANOTHER VS STATE OF WEST BENGAL AND ANR	ABHIRUP HALDAR
674	CRR/4156/2025	RUBINA BIBI VS STATE OF WEST BENGAL	MD. JANNAT UL FIRDOUS
675	CRR/4157/2025	YUSUF BISWAS @ YOUSUF TANBIR BISWAS VS STATE OF WEST BENGAL	ARNAB CHATTERJEE
676	CRR/4159/2025	SOMA SAHA BARUA @ SOMA BARUA SAHA AND OTHERS VS RUMA SAHA	MD. SHAMIMUDDIN
677	CRR/4160/2025	SAURABH SHIVAJI SAWANT VS STATE OF WEST BENGAL	MD ARHAM REZA
678	CRR/4162/2025	SNIGDHA GHOSH ROY VS STATE OF WEST BENGAL AND ANR	ABHIJIT GANGULY
679	CRR/4163/2025	SURYA ENTERPRISES VS STATE OF WEST BENGAL AND ORS.	AMITAVA CHOWHDURY
680	CRR/4164/2025	SOUTRIK BHATTACHARJEE VS STATE OF WEST BENGAL AND ANR	RONY MONDAL

681	CRR/4165/2025	SWARGAJIT BOSE VS STATE OF WEST BENGAL AND ANR	KUNAL GANGULY
682	CRR/4166/2025	PRASAD GOSWAMI VS SURAJIT GANGULY	PRONOJIT ROY
683	CRR/4167/2025	SOUTRIK BHATTACHARJEE AND ANOTHER VS STATE OF WEST BENGAL AND ANR	RONY MONDAL
684	CRR/4168/2025	SOUTRIK BHATTACHARJEE VS STATE OF WEST BENGAL AND ANR	RONY MONDAL
685	CRR/4169/2025	THE STATE OF WEST BENGAL VS GURMEET SINGH AND ORS	ARANI BHATTACHARYYA
686	CRR/4170/2025	SUBIR BHATTACHARJEE AND OTHERS VS STATE OF WEST BENGAL AND ANR	RONY MONDAL
687	CRR/4171/2025	SUBIR BHATTACHARJEE AND OTHERS VS STATE OF WEST BENGAL AND ANR	RONY MONDAL
688	CRR/4172/2025	AJIT HALDER VS STATE OF WEST BENGAL AND ANR	DILIP KUMAR SHYAMAL
689	CRR/4173/2025	SUMIT MUKHERJEE AND OTHERS VS STATE OF WEST BENGAL AND ANR	ANIT DEBNATH
690	CRR/4174/2025	NIRUPAMA DE (MANNA) VS SOURAV DE	MINAL PALANA
691	CRR/4175/2025	AKHIL DUTTA VS STATE OF WEST BENGAL AND ORS.	SRINJAN GHOSH
692	CRR/4176/2025	DEBABRATA MAJUMDER VS SHIKTA MAJUMDER @ ACHARJEE AND ANOTHER	SAPTARSHI MAZUMDAR
IA NO: CRAN/1/2025			
693	CRR/4177/2025	PIJUSH SAHA ALIAS PIJUSH CHANDRA SAHA AND OTHERS VS STATE OF WEST BENGAL AND ANR	S.K. PODDAR
694	CRR/4178/2025	VARUN BAJAJ VS STATE OF WEST BENGAL AND ANR	NAHID AHMED
695	CRR/4179/2025	DURGESH DIWAKAR VS STATE OF WEST BENGAL AND ANR	NAHID AHMED
696	CRR/4180/2025	CHANDNI KHANDELWAL VS STATE OF WEST BENGAL AND ANR	SANCHARI CHAKRABORTY
697	CRR/4181/2025	E BALAJI VS MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED	UTTAM KUMAR MANDAL
698	CRR/4182/2025	CHANDRAJIT SHIT VS SUKNYA SHIT	MD. ALAUDDIN MANDAL
IA NO: CRAN/1/2025			
699	CRR/4183/2025	BIJON BHATTACHARJEE AND OTHERS VS STATE OF WEST BENGAL AND ORS.	TAMAL BANERJEE
700	CRR/4184/2025	JULI BIBI @ JOLI BIBI AND ANOTHER VS STATE OF WEST BENGAL	AVINABA PATRA
701	CRR/4187/2025	SUDARSAN ADHIKARY VS STATE OF WEST BENGAL AND ANR	JAHANGIR BADSHA
702	CRR/4188/2025	BABURAM BARKANDAJ AND OTHERS VS STATE OF WEST BENGAL AND ANR	MD. SHAKIR
703	CRR/4189/2025	AJAY PATHAK VS STATE OF WEST BENGAL AND ORS.	PRASENJIT SAHA

704	CRR/4191/2025	M/S. MANGALICK AND ANOTHER VS STATE OF WEST BENGAL AND ANR	KINGSUK MONDAL
705	CRR/4192/2025	SADHAN SAHA @ SADHAN CH SAHA VS STATE OF WEST BENGAL AND ANR	MAHESH LAL SHARMA
706	CRR/4193/2025	GOPAL DHIBAR @ GOPAL KEWAT AND ANOTHER VS STATE OF WEST BENGAL AND ANR	MALAY BHATTACHARYYA
707	CRR/4194/2025	SADHAN SAHA @ SADHAN CH SAHA VS STATE OF WEST BENGAL AND ANR	MAHESH LAL SHARMA
708	CRR/4195/2025	MAMTA GARMENTS AND ANOTHER VS M/S. CHOLAMANDALAM INVEST AND FINANCE CO. LTD.	SWARNALI SAHA
709	CRR/4196/2025	ANITA DAS VS VINODE DAS	DEBASIS KAR
IA NO: CRAN/1/2025			
710	CRR/4197/2025	SHIVAM SONTHALIA VS STATE OF WEST BENGAL AND ANR	NISHANT SHUKLA
711	CRR/4198/2025	SALAUDDIN @ MD. SALAUDDIN HOSSAIN VS STATE OF WEST BENGAL AND ANR	MOHAMMAD ZEESHAN UDDIN
IA NO: CRAN/1/2025			
712	CRR/4199/2025	JITEN CHOWDHURY AND OTHERS VS STATE OF WEST BENGAL AND ANR	ABHISHEK DUTT
713	CRR/4200/2025	XXX VS STATE OF WEST BENGAL AND ANR	SOMNATH SAHA
714	CRR/4201/2025	CHANDAN MONDAL VS ENFORCEMENT DIRECTORATE	SAIBAL KRISHNA DASGUPTA
IA NO: CRAN/1/2025			
715	CRR/4203/2025	JAI PRAKASH SINGH VS SIKHA SINGH	SUDIPA SEN GUPTA
716	CRR/4204/2025	KRISHNA KAMAL GUCHHAIT VS STATE OF WEST BENGAL AND ANR	BHASKAR CHANDRA MANNA
717	CRR/4205/2025	KAMALESH SINGHA VS STATE OF WEST BENGAL	DEBASIS KAR
718	CRR/4206/2025	RIPON SAHA VS SOMA GHOSH	RAJESH MOLLA
719	CRR/4207/2025	RAJEEV BUTTA VS STATE OF WEST BENGAL AND ANR	SONIA MUKHERJEE
720	CRR/4208/2025	ISRAIL MONDAL @ KHOKON VS STATE OF WEST BENGAL	SUBRATA MUKHERJEE
IA NO: CRAN/1/2025			
721	CRR/4209/2025	RAJU PRASAD VS STATE OF WEST BENGAL AND ANR	KALLOL GUHA THAKURTA
722	CRR/4210/2025	SK. REAJUL HOQUE VS STATE OF WEST BENGAL AND ORS.	SALMA SULTANA SHAH
723	CRR/4211/2025	SANTANU CHATTERJEE VS STATE OF WEST BENGAL AND ANR	RISHOV DAS
724	CRR/4212/2025	SK. MOFAJJAL HOSSAIN AND ANOTHER VS STATE OF WEST BENGAL AND ANR	TRIPARNA ROY
IA NO: CRAN/1/2025			
725	CRR/4213/2025	RUBEL MONDAL VS STATE OF WEST BENGAL AND ANR	SOUMYA BASU ROY CHOWDHURY

726	CRR/4214/2025	ROJINA KHATUN (BIBI) VS STATE OF WEST BENGAL AND ORS.	PROBAL SARKAR
727	CRR/4218/2025	NEMAI CHAND SHOW VS STATE OF WEST BENGAL AND ANR	AHARNISH LGHOSH
728	CRR/4219/2025	NAJIMA KHATUN VS STATE OF WEST BENGAL AND ORS.	SUMITA SARKAR
729	CRR/4220/2025	DILIP KUMAR GHOSH VS DEPUTY COMMISSIONER OF INCOME TAX AND ANOTHER	SREENITA GHOSHDASTIDAR
730	CRR/4221/2025	DILIP KUMAR GHOSH VS DEPUTY COMMISSIONER OF INCOME TAX AND ANOTHER	SREENITA GHOSHDASTIDAR
731	CRR/4222/2025	DILIP KUMAR GHOSH VS DEPUTY COMMISSIONER OF INCOME TAX AND ANOTHER	SREENITA GHOSHDASTIDAR
732	CRR/4223/2025	DILIP KUMAR GHOSH VS DEPUTY COMMISSIONER OF INCOME TAX AND ANOTHER	SREENITA GHOSHDASTIDAR
733	CRR/4224/2025	DILIP KUMAR GHOSH VS DEPUTY COMMISSIONER OF INCOME TAX AND ANOTHER	SREENITA GHOSHDASTIDAR
734	CRR/4225/2025	DILIP KUMAR GHOSH VS DEPUTY COMMISSIONER OF INCOME TAX AND ANOTHER	SREENITA GHOSHDASTIDAR
735	CRR/4226/2025	DILIP KUMAR GHOSH VS DEPUTY COMMISSIONER OF INCOME TAX AND ANOTHER	SREENITA GHOSHDASTIDAR
736	CRR/4227/2025	DILIP KUMAR GHOSH VS DEPUTY COMMISSIONER OF INCOME TAX AND ANOTHER	SREENITA GHOSHDASTIDAR
737	CRR/4228/2025	DILIP KUMAR GHOSH VS DEPUTY COMMISSIONER OF INCOME TAX AND ANOTHER	SREENITA GHOSHDASTIDAR
738	CRR/4229/2025	ARCHANA JAISWAL VS STATE OF WEST BENGAL AND ANR	SOMNATH MUKHERJEE
739	CRR/4230/2025	AJAY GHOSH VS STATE OF WEST BENGAL AND ANR	RAMESHWAR SINHA
740	CRR/4231/2025	RAGHUBENDRA SINGH AND ANOTHER VS M/S. MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED	ARPIT AGARWAL
741	CRR/4232/2025	MONU @ MANU @ PRABIR SARKAR VS STATE OF WEST BENGAL AND ANR	SHIBAJI KUMAR DAS
742	CRR/4233/2025	SRIKANTA DAS VS ADRITA DAS (MINOR) REPD BY HER MOTHER NAYANMONI DAS AND ANOTHER	AMBIKA SASMAL
743	CRR/4234/2025	RUMPA PAUL AND OTHERS VS STATE OF WEST BENGAL AND ANR	ARKA BANERJEE
744	CRR/4235/2025	BAMAPADA PYNE AND OTHERS VS STATE OF WEST BENGAL AND ORS.	INDRANIL HALDER
745	CRR/4236/2025	ANJUSHREE PANJA (MITRA) VS STATE OF WEST BENGAL AND ANR	ARIJIT DEY
746	CRR/4237/2025	XXX VS STATE OF WEST BENGAL AND ANR	MD TEHASIN REJA

747	CRR/4238/2025	UTTAM KUMAR SARKAR VS STATE OF WEST BENGAL AND ANR	CHITTARANJAN RAY
748	CRR/4239/2025	SAMIT MAHATA VS STATE OF WEST BENGAL AND ANR	ABHRAJIT ROY CHOWDHURY
749	CRR/4240/2025	SAMIT MAHATA VS STATE OF WEST BENGAL AND ANR	ABHRAJIT ROY CHOWDHURY
750	CRR/4241/2025	MANASH K PAUL AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SUBHOJIT ROY
751	CRR/4243/2025	NIRMAL DAS @ NIRMAL KUMAR DAS AND OTHERS VS STATE OF WEST BENGAL AND ANR	AMIT ROY
752	CRR/4244/2025	GOBINDA YADAV VS STATE OF WEST BENGAL AND ANR	TASNIM AHMED
753	CRR/4245/2025	BIBEKANANDA GHOSHAL VS SNEHALATA DAS THAKUR	MD SHAMIMUDDIN
754	CRR/4247/2025	SK. MOINUDDIN @ BACCU VS STATE OF WEST BENGAL AND ANR	JAHANGIR BADSHA
755	CRR/4248/2025	DIPANJAN PATRA VS STATE OF WEST BENGAL AND ANR	YOUNUS SULTAN
756	CRR/4249/2025	ARMAN SK @ ARMAN ALI SK VS STATE OF WEST BENGAL AND ANR	DILIP KUMAR DAS
757	CRR/4250/2025	VIVEK KUMAR KATHOTIA VS STATE OF WEST BENGAL AND ANR	ANJU MANOT
758	CRR/4251/2025	VIVEK KUMAR KATHOTIA VS STATE OF WEST BENGAL AND ANR	ANJU MANOT
759	CRR/4252/2025	VIVEK KUMAR KATHOTIA VS STATE OF WEST BENGAL AND ANR	ANJU MANOT
760	CRR/4253/2025	RATNA KARMAKAR VS STATE OF WEST BENGAL	SABAB UDDIN LASKAR
761	CRR/4254/2025	DEBASHISH SAHA VS JAYITA SAHA NEE PAUL	AMITABHA GHOSH
762	CRR/4257/2025	MUKUL SENGUPTA VS STATE OF WEST BENGAL AND ANR	KARAN BAPULI
763	CRR/4258/2025	BISWAJIT GHOSH VS DEBJANI CHAUDHURY	YUVRAJ CHATTERJEE
764	CRR/4261/2025	SK. MD. SHAHIN UZ ZAMAN @ SAHIN AND ANOTHER VS STATE OF WEST BENGAL AND ANR	NOORTAJ AHAMMED MALLICK
765	CRR/4262/2025	PULAK KUNDU AND OTHERS VS STATE OF WEST BENGAL AND ANR	SOUPAL CHATTERJEE
766	CRR/4263/2025	TABARAK HUSSAIN ANSARY @ TABARUK HOSSAIN AND OTHERS VS STATE OF WEST BENGAL AND ANR	MANAS KUMAR DAS
767	CRR/4265/2025	KAVITA YADAV KEWALRAMANI VS STATE OF WEST BENGAL AND ANR	SUMAN MAJUMDER
768	CRR/4266/2025	RANJAN GHOSH VS SHINJINI GHOSH (DEY) AND ANOTHER	SUDESHNA BASU THAKUR
769	CRR/4267/2025	SK NIYAZUDDIN VS STATE OF WEST BENGAL AND ORS.	OMAR FARUK GAZI

770	CRR/4268/2025	KAMAL ATTRI VS STATE OF WEST BENGAL AND ORS.	SOHINI ADHIKARI
771	CRR/4269/2025	JELEKHA BIBI VS STATE OF WEST BENGAL	MUSHARRAF ALAM SK
772	CRR/4271/2025	XXX VS STATE OF WEST BENGAL AND ORS.	DEBAJYOTI MANDAL
773	CRR/4272/2025	FARID SK VS SARJINA KHATUN AND ORS.	ASFAK AHAMMED
774	CRR/4273/2025	SANTOSH DUTTA AND ANOTHER VS ARMITA DUTTA (PAUL) AND ANOTHER	SIMA DURGANAND JHA
775	CRR/4274/2025	RAJ KUMAR JAISWAL VS STATE OF WEST BENGAL	SUMAN MAJUMDER
776	CRR/4275/2025	AGNIVA BAIDYA VS STATE OF WEST BENGAL AND ANR	SUCHISMITA CHAKRABORTY
777	CRR/4276/2025	ASHOK SUHASARIA VS BAKE BIHARI (BRIJWASI)	APURBA KUMAR DATTA
778	CRR/4277/2025	SOUMENDU ADHIKARI VS STATE OF WEST BENGAL AND ANR	SAGNIKA BANERJEE
779	CRR/4278/2025	MINAKSHI SEAL VS STATE OF WEST BENGAL AND ANR	AVEEK SAHA
780	CRR/4279/2025	KANAI SARDAR AND ANOTHER VS STATE OF WEST BENGAL AND ANR	DILIP KUMAR MANDAL
781	CRR/4280/2025	TRIDEEP GHOSH VS PAYEL GHOSH AND ANOTHER	SIDDHARTHA PAUL
IA NO: CRAN/1/2025			
782	CRR/4281/2025	BARNALI TAPADAR (DAS) VS SUBHAS TAPADAR (SONA)	ANTARA MUKHERJEE
783	CRR/4282/2025	UMEED MULTIPURPOSE CO-OPERATIVE SOCIETY LTD. VS STATE OF WEST BENGAL AND ANR	MUNSHI MANZOOR HOSSAIN
784	CRR/4283/2025	HAFIJUL MONDAL VS STATE OF WEST BENGAL AND ANR	AAQUIB PARVEZ PRIOM
785	CRR/4284/2025	DEBANGSHU PANDA VS STATE OF WEST BENGAL AND ANR	SOUMYA SARKAR
786	CRR/4285/2025	ARABINDA DASGUPTA ALIAS AROBINDO DSAGUPTA VS STATE OF WEST BENGAL AND ANR	SOMNATH RAY
787	CRR/4286/2025	RAJIV MALIWAL AND OTHERS VS STATE OF WEST BENGAL AND ANR	SANCHARI CHAKRABORTY
788	CRR/4287/2025	XXX AND OTHERS VS STATE OF WEST BENGAL AND ANR	LIPIKA DAS
789	CRR/4288/2025	SAUGAT @ SOUGATA KUNDU AND OTHERS VS STATE OF WEST BENGAL AND ANR	RAJASHREE TAH
790	CRR/4289/2025	PRADIP KIRTANIYA VS STATE OF WEST BENGAL AND ANR	KUNAL GANGULY
791	CRR/4290/2025	ROHIT GUPTA VS STATE OF WEST BENGAL AND ANR	SUBHADEEP CHATTERJEE
792	CRR/4291/2025	SACHINDRA NATH RAKSHIT AND OTHERS VS STATE OF WEST BENGAL AND ORS.	SIMA GHOSH

793	CRR/4293/2025	SK. RAFIKUL ISLAM AND OTHERS VS STATE OF WEST BENGAL AND ANR	DIPAM MOZUMDER
794	CRR/4294/2025	MAHASIN ALI VS STATE OF WEST BENGAL	MD TEHASIN REJA
795	CRR/4295/2025	MADHUMAY CHAKRABORTY VS SUKALYAN DE	RITA PATRA
796	CRR/4296/2025	PRADIP MONDAL @ MANDAL VS SINTU PAL AND OTHERS	MD. NURE ZAMAN
797	CRR/4297/2025	SAJAMAHAMAD KHAN ALIAS SAJMOHAMMAD KHAN AND OTHERS VS STATE OF WEST BENGAL AND ANR	SYED UJ JAMAN
798	CRR/4299/2025	SABUR SK VS STATE OF WEST BENGAL	MD. HAFIZ ALI
799	CRR/4300/2025	DIGBIJOY BHATTACHARJEE VS STATE OF WEST BENGAL AND ANR	SANGHAMITRA MRIDHA
800	CRR/4302/2025	R. V. HIREMATH VS STATE OF WEST BENGAL AND ANR	RABINDRA KUMAR JAISWAL
801	CRR/4304/2025	SUBIR BHATTACHARJEE VS STATE OF WEST BENGAL AND ANR	ARIJIT BHUIYA
802	CRR/4305/2025	BANDANA DAS @ MONDAL AND OTHERS VS STATE OF WEST BENGAL AND ANR	RAJU MONDAL
803	CRR/4307/2025	SUBIR BHATTACHARJEE AND OTHERS VS STATE OF WEST BENGAL AND ANR	ARIJIT BHUIYA
804	CRR/4308/2025	SUBIR BHATTACHARJEE AND OTHERS VS STATE OF WEST BENGAL AND ANR	ARIJIT BHUIYA
805	CRR/4309/2025	SUBIR BHATTACHARJEE AND OTHERS VS STATE OF WEST BENGAL AND ANR	ARIJIT BHUIYA
806	CRR/4310/2025	KARTICK MAJI VS STATE OF WEST BENGAL	MD. JANNAT UL FIRDOUS
807	CRR/4311/2025	BASANTI BASU VS STATE OF WEST BENGAL AND ANR	ROSHAN PATHAK
808	CRR/4312/2025	PIAR ALI KHAN AND ANOTHER VS STATE OF WEST BENGAL AND ANR	ABHIMANYU BANNERJEE
809	CRR/4313/2025	SAMBHUNATH DAS VS STATE OF WEST BENGAL AND ANR	KANCHAN ROY
810	CRR/4314/2025	PRATHMESH KUMAR KAPURCHAND GUPTA @ PRATHMESH KUMAR GUPTA AND OTHERS VS STATE OF WEST BENGAL AND ANR	KARAN BAPULI
811	CRR/4315/2025	NAKUL CHANDRA PATTANAYAK VS STATE OF WEST BENGAL AND ORS.	SREYASH KUMAR SINGH
812	CRR/4316/2025	KARTICK KUMAR SARKAR VS STATE OF WEST BENGAL AND ANR	AHITAGNI DEY

SPECIAL NOTE: AFTER COMPLETION OF MOTION 1., ITEM NO. 498 ONWARDS (MOTION - 2 TO MOTION - 8) WILL BE TAKEN UP SERIALLY FROM THE COMBINED MONTHLY LIST DATED 01.09.2025)

APPLICATION 2

(ANTICIPATORY BAIL)

813	CRM/9966/2020	SK FIROZ@SEIKH FIROJ VS STATE OF WEST BENGAL AND ORS.	SUMANTA CHAKRABORTY

IA NO: CRAN/1/2025

814	CRM/9967/2020	SK FIROJ@SEIKH FIROJ VS STATE OF WEST BENGAL AND ORS.	SUMANTA CHAKRABORTY	
IA NO: CRAN/1/2025				
815	CRM (A)/354/2022	NAJIMUL HOQUE VS STATE OF WEST BENGAL	SUSMITA GHORAI	
IA NO: CRAN/1/2025				
816	CRM (A)/2662/2022	MAHENDRA KUMAR JAIN VS STATE OF WEST BENGAL	SANKET SARAWAGI	
IA NO: CRAN/2/2025				
817	CRM (A)/5155/2022	LOKENATH CHATTERJEE VS STATE OF WEST BENGAL	SUKANTA GHOSH	
IA NO: CRAN/1/2025				
818	CRM (A)/6108/2022	MAHESH KUMAR SARAFF VS STATE OF WEST BENGAL	RAJIV KUMAR	
IA NO: CRAN/1/2025				
819	CRM (A)/2883/2023	MAFIJUL MALLIK AND ORS VS STATE OF WEST BENGAL	MADHU JANA	
820	CRM (A)/2994/2023	ANKITA MITRA VS STATE OF WEST BENGAL	RAKESH SINGH	
IA NO: CRAN/2/2025				
821	CRM (A)/3608/2023	SK SAHAJAN AND ORS VS STATE OF WEST BENGAL	KAZI M RAHAMAN	
IA NO: CRAN/1/2025				
822	CRM (A)/4637/2023	SK SAMSUDDIN@SANU VS STATE OF WEST BENGAL	Jeenia Rudra	
IA NO: CRAN/1/2025				
823	CRM (A)/1102/2024	PINTU SINGH AND ORS. VS STATE OF WEST BENGAL	ARNAB CHATTERJEE	
IA NO: CRAN/1/2025, CRAN/2/2025				
824	CRM (A)/1908/2024	SAFIUL ISLAM KHA @ SAFIUL ISLAM KHAN @ BADAL AND OTHERS VS STATE OF WEST BENGAL	SK TOSLIM ALI	
IA NO: CRAN/1/2025				
825	CRM (A)/2760/2024	KALYANI GHORAI @ KARUNA RANI GHORAI AND ANR. VS THE STATE OF WEST BENGAL	NAMRATA CHATTERJEE	
IA NO: CRAN/1/2025				
826	CRM (A)/2944/2024	RINKU SK. VS THE STATE OF WEST BENGAL AND ANR.	MRITYUNJOY CHATTERJEE	PRAVASH BHATTACHARYA,PALLAVI PRIYADARSHEE
IA NO: CRAN/1/2025				
827	CRM (A)/3168/2024	ABDUL KAYUM @ KAYUM SK VS THE STATE OF WEST BENGAL	KAZI M. RAHMAN	ABHISHEK SINHA, KANCHAN ROY
IA NO: CRAN/1/2025				
828	CRM (A)/3225/2024	SHIB SHANKAR ROY @ RAY VS STATE OF WEST BENGAL	SOURAV MUKHERJEE	PRASUN KUMAR DUTTA, PURNIMA GHOSH
IA NO: CRAN/1/2025				
829	CRM (A)/3304/2024	BULBUL MRIDHA VS THE STATE OF WEST BENGAL	ARKAPRABHO ROY	
IA NO: CRAN/1/2025				
830	CRM (A)/3596/2024	DILWAR THANDAR AND ORS. VS STATE OF WEST BENGAL	MANI SANKAR CHOTTOPADHYAY	RANDEB SENGUPTA, DATTATREYA DUTTA
IA NO: CRAN/2/2025				

831	CRM (A)/3648/2024	SUCHITRA SHARMA @ SUCHITA SHARMA AND ANR. VS STATE OF WEST BENGAL	AMIT ROY	
IA NO: CRAN/1/2025				
832	CRM (A)/3669/2024	ARUN MANDAL VS STATE OF WEST BENGAL AND ANR	JENIFAR ALAM MEGHA	SUKANYA BHATTACHARYA,MANASHI ROY
IA NO: CRAN/1/2025				
833	CRM (A)/3729/2024	MURARI LAL KHANDELWAL VS THE STATE OF WEST BENGAL	SABERI SAHA	RUDRADIPTA NANDY, KARAN BAPULI
IA NO: CRAN/1/2025				
834	CRM (A)/3762/2024	CHANDAN PULAI AND ORS. VS STATE OF WEST BENGAL AND ANR	SOEWEL BHATTACHARJEE	DEBASISH ROY,PARVEZ ANAM
IA NO: CRAN/1/2025				
835	CRM (A)/3831/2024	UTTAM MAHAJAN VS STATE OF WEST BENGAL AND ANR	BISWAJIT MANNA	KOUSHIK BISWAS,AYANA DE
IA NO: CRAN/1/2025				
836	CRM (A)/3932/2024	GUDDU PANDIT VS STATE OF WEST BENGAL	SUDIP BANERJEE	KOUSHIK BISWAS,ABHISHEK VERMA
IA NO: CRAN/1/2025				
837	CRM (A)/3933/2024	GIRISH BAYEN VS STATE OF WEST BENGAL	SUDIP BANERJEE	RANADEB SENGUPTA,DEBARSHI BRAHMA
IA NO: CRAN/1/2025				
838	CRM (A)/3951/2024	RAJESH ALI @ SAJHIL AKTAR AND ORS. VS STATE OF WEST BENGAL	SOUPAL CHATTERJEE	JOYDEEP BISWAS,BIKRAM MITRA
IA NO: CRAN/2/2025				
839	CRM (A)/3987/2024	TANMOY PAL AND ANR. VS STATE OF WEST BENGAL	IMTIAZ KABIR	
IA NO: CRAN/2/2025				
840	CRM (A)/4113/2024	DIPENDU DAS VS THE STATE OF WEST BENGAL AND ANR	SHALOMI BASU	RANABIR ROY CHOWDHURY, TRINA MITRA
IA NO: CRAN/1/2025				
841	CRM (A)/4127/2024	HEMANTA SINGHA AND ORS VS THE STATE OF WEST BENGAL	HAMIDUR RAHAMAN	
IA NO: CRAN/1/2025, CRAN/2/2025				
842	CRM (A)/4221/2024	GARGEE MISHRA @ GARGEE PANDEY VS STATE OF WEST BENGAL AND ANR	CHITRAK BISWAS	
IA NO: CRAN/1/2025				
843	CRM (A)/4383/2024	ABDUS SAMAD AND ORS VS THE STATE OF WEST BENGAL	DHIMAN BANERJEE	
IA NO: CRAN/1/2025				
844	CRM (A)/4426/2024	MANAS MAJHI VS STATE OF WEST BENGAL	SIBANGI CHATTOPADHYAY	
IA NO: CRAN/1/2025				
845	CRM (A)/4459/2024	UTPAL GANGULY VS THE STATE OF WEST BENGAL	SARIFUL ISLAM MALLICK	
IA NO: CRAN/1/2025				
846	CRM (A)/4524/2024	PRADEEP KUMAR SARKAR @ PRADIP KUMAR SARKAR AND ANR VS THE STATE OF WEST BENGAL	ARCHISMAN SAIN	
IA NO: CRAN/1/2025				

847 CRM (A)/4556/2024	SAKBIR AHMMED AND ORS VS THE STATE OF WEST BENGAL	SHREYANSI SARKAR	
IA NO: CRAN/1/2025			
848 CRM (A)/4662/2024	DRIPTO BAKSHI VS THE STATE OF WEST BENGAL AND ANR	DEBASIS KAR	SANJOY BARDHAN, DEBJANI DASGUPTA
IA NO: CRAN/1/2025			
849 CRM (A)/21/2025	AVIJIT PATRA AND ANR VS THE STATE OF WEST BENGAL	KAKAN DAS	
IA NO: CRAN/1/2025			
850 CRM (A)/69/2025	DILWAR THANDAR AND ORS. VS STATE OF WEST BENGAL	MANI SANKAR CHATTOPADHYAY	SREYASHI BISWAS, MADHUMITA BASAK
IA NO: CRAN/1/2025			
851 CRM (A)/143/2025	SK. ASHADUL VS THE STATE OF WEST BENGAL AND ANR	BINOY KUMAR DAS	ARINDAM SEN. AMANUL ISLAM
IA NO: CRAN/1/2025			
852 CRM (A)/242/2025	RINKI SARKAR VS THE STATE OF WEST BENGAL	ASIS BHATTACHARYYA	JOYDEEP BISWAS, RAJNANDINI DAS
IA NO: CRAN/1/2025			
853 CRM (A)/260/2025	LIPIKI RAJBANSI VS THE STATE OF WEST BENGAL	PARVEJ ANAM	SONALI DAS, NAHID AHMED
IA NO: CRAN/1/2025			
854 CRM (A)/268/2025	MAHAMUD HASAN VS STATE OF WEST BENGAL	HABIBUR RAHAMAN	DEBASISH ROY, SILADITYA BANERJEE,TRISHA RAKSHIT
IA NO: CRAN/1/2025			
855 CRM (A)/293/2025	RATHINDRA NATH MONDAL AND ANR VS THE STATE OF WEST BENGAL	PRASENJIT SARKAR	SOUMIK GANGULY, ATANU GHOSH
IA NO: CRAN/1/2025			
856 CRM (A)/306/2025	MD. ABDUL HADID AND ORS VS THE STATE OF WEST BENGAL	SAYAN KANJILAL	SOUMICK GANGULY, SIMA BISWAS
IA NO: CRAN/1/2025			
857 CRM (A)/432/2025	ALIMPAN NAG @ AALIMPAN NAG VS THE STATE OF WEST BENGAL AND ANR	SOUMYA NAG	
IA NO: CRAN/1/2025			
858 CRM (A)/442/2025	SK PARVEJ ALI @ SARUK AND ORS VS THE STATE OF WEST BENGAL	ARNAB CHATTERJEE	
IA NO: CRAN/1/2025			
859 CRM (A)/469/2025	NARAYAN MONDAL VS THE STATE OF WEST BENGAL	AVILASH TRIPATHI	RITUPARNA GHOSH. DEBARSHI BRAMHA
IA NO: CRAN/1/2025			
860 CRM (A)/488/2025	SHYAM HARI VS THE STATE OF WEST BENGAL	KAUSHIK CHOUDHURY	
IA NO: CRAN/1/2025			
861 CRM (A)/545/2025	BIDESH SINGHA VS THE STATE OF WEST BENGAL AND ANR	GOUTAM ROY	BAISHALI BASU, TRINA MITRA
IA NO: CRAN/1/2025			
862 CRM (A)/557/2025	TARAK NATH NAG VS THE STATE OF WEST BENGAL	SOUGATA MITRA	
IA NO: CRAN/1/2025			
863 CRM (A)/596/2025	XXXXX VS THE STATE OF WEST BENGAL AND ANR	MD.GOLAM NURE IMROHI	
IA NO: CRAN/1/2025			

864	CRM (A)/650/2025	MIR MOMREJ ALI @ MIR MAMREJ ALI AND ORS VS THE STATE OF WEST BENGAL	ARNAB CHATTERJEE	
IA NO: CRAN/1/2025				
865	CRM (A)/711/2025	RITANJAL GHOSH AND ANR VS THE STATE OF WEST BENGAL	SAYAN MUKHERJEE	
IA NO: CRAN/1/2025				
866	CRM (A)/745/2025	SHYAMA PRASAD BARIK VS THE STATE OF WEST BENGAL	DEBABRATA SARDAR	
IA NO: CRAN/1/2025				
867	CRM (A)/868/2025	SAGNIK GHOSHAL VS STATE OF WEST BENGAL	DEBARSHI BRAHMA	
IA NO: CRAN/1/2025				
868	CRM (A)/893/2025	SHUVO DAS VS STATE OF WEST BENGAL AND ANR	KAUSHIK CHOUDHURY	
IA NO: CRAN/1/2025				
869	CRM (A)/903/2025	RAUSHAN KUMAR JHA AND ORS. VS STATE OF WEST BENGAL	INDRANUJ DUTTA	SHILADITYA BANERJEE, ARUP SARKAR
IA NO: CRAN/1/2025				
870	CRM (A)/976/2025	SAGNIK GHOSHAL VS STATE OF WEST BENGAL	DEBARSHI BRAHMA	
IA NO: CRAN/1/2025				
871	CRM (A)/1181/2025	XYZ VS STATE OF WEST BENGAL AND ANR	NANDITA BAKSI	
IA NO: CRAN/1/2025				
872	CRM (A)/1395/2025	SUKDEB ROY ALIAS SUBDEB ROY AND ANR. VS STATE OF WEST BENGAL	SUSNIGDHO BHATTACHARYYA	
IA NO: CRAN/1/2025				
873	CRM (A)/1597/2025	JOY DAS VS STATE OF WEST BENGAL	RONI CHOWDHURY	
IA NO: CRAN/1/2025				
874	CRM (A)/1744/2025	DIBAKAR MANAL VS STATE OF WEST BENGAL	PRADIP PAUL	SUKANYA BHATTACHARYA, TIRTHANKAR DHALI
IA NO: CRAN/1/2025				

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 34

Second Floor

Centenary Building

SINGLE BENCH (SB - VIII)

AT 10:30 AM

HON'BLE JUSTICE SUVRA GHOSH

FROM 1ST APRIL, 2025 - ALL BAIL APPLICATIONS EXCLUDING APPLICATIONS RELATING TO NARCOTIC DRUGS AND PSYCHOTROPIC SUBSTANCES ACT, 1985 AND PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012 UNDER SECTION 439 OF THE CODE OF CRIMINAL PROCEDURE, 1973 CORRESPONDING TO SECTION 483 OF THE BHARATIYA NAGARIK SURAKSHA SANHITA, 2023 INCLUDING MODIFICATION, CANCELLATION, RELAXATION OF THE CONDITIONS OF SUCH BAIL;

ADMISSION AND HEARING OF CRIMINAL APPEAL INCLUDING APPLICATION RELATING TO SUSPENSION OF SENTENCE AND OTHER APPLICATIONS CONNECTED THERETO (2018 ONWARDS);

REFERENCE UNDER SECTION 395 OF THE CODE OF CRIMINAL PROCEDURE, 1973 CORRESPONDING TO SECTION 436 OF THE BHARATIYA NAGARIK SURAKSHA SANHITA, 2023.

MONDAY :- "Admission Of Appeal" & "Special Leave To Appeal" from 3 PM.
TUESDAY : - "Relaxation Of Condition Of Bail" from 3 PM.
WEDNESDAY : - "Bail In Connection With Appeal" from 3 PM.
THURSDAY :- "Cancellation Of Bail" from 3 PM.
FRIDAY : - "Appeal Hearing" from 3 PM.

Thereafter everyday "Bail Applications" will be taken up again, if time permits.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/98330888496?pwd=sxNqcv9toDI0OYp9YMVOKCfvHbb2gb.1

TO BE MENTIONED

1	CRM (DB)/2770/2024	TARIQ AHMED VS THE STATE OF WEST BENGAL	RITU DAS	IQBAL KABIR, PAYEL GHOSH
2	CRR/3567/2024	JHUMA MANNA AND OTHERS VS STATE OF WEST BENGAL AND ANR	ANINDYA HALDER	
IA NO: CRAN/1/2024				

CONTEMPT APPLICATION

3	CPAN/347/2024 [10:30 AM]	DIBAKAR ROY AND ANR VS ARUN KUMAR GEBNERAL MANAGER FARAKKA BARRAGE PROJECT AND ORS	LIPIKA CHATTERJEE	
in	WPA/15269/2021	DIBAKAR ROY AND ANR. **VS** STATE OF WEST BENGAL AND ORS.	LIPIKA CHATTERJEE	

NEW BAIL APPLICATION

4	CRM(M)/1507/2025	ABHIJIT DAS VS STATE OF WEST BENGAL	RAJDEEP SENGUPTA	SUBHASREE PATEL / MAINAK GUPTA
5	CRM(M)/1523/2025	SK SAMSUDDIN VS STATE OF WEST BENGAL	SK TOSLIM ALI	ANAND KESHARI / SRILEKHA CHATTERJEE
6	CRM(M)/1528/2025	ANARUL HAQUE @ ANARUL HOQUE VS STATE OF WEST BENGAL	MD WASIM AKRAM	SOUMIK GANGULY / DATTATREYA DUTTA
7	CRM(M)/183/2025	APURBA BARAI VS STATE OF WEST BENGAL	SHREYA BANERJEE	AMITA GAUR, SUBHAM KANTI BHAKAT

8	CRM(M)/1038/2025	PRATIK PAUL @ SAYAN VS STATE OF WEST BENGAL	SAGARMAY GHOSH	SANDIP CHAKRABORTY / ASIF DEWAN
9	CRM(M)/1112/2025	SANJAY SARKAR VS STATE OF WEST BENGAL	SOFIA NESAR	RANADEB SENGUPTA / DIPANKAR MAHATA
10	CRM(M)/1205/2025	MD. SALIM @ BABU VS STATE OF WEST BENGAL	SOFIA NESAR	RITUPARNA GHOSH, DIPANKAR MAHATA
11	CRM(M)/1249/2025	MOFIJUL KHAN @ DOCOMO VS STATE OF WEST BENGAL AND ANR	SOUMAJIT CHATTERJEE	RANABIR ROY CHOWDHURY, JONAKI SAHA
12	CRM(M)/1262/2025	MD RIYAL HOQUE @ REJAUL @ REAJUL @ REJAL HOQUE VS STATE OF WEST BENGAL	SWASTIKA CHOWDHURY	RUDRADIPTA NANDY, KOUSTAV BANERJEE
13	CRM(M)/1271/2025	PRADIP DUTTA VS STATE OF WEST BENGAL	SK TOSLIM ALI	SOUMIK GANGULY, DEBANIK DAS
14	CRM(M)/1710/2025	SWAPAN BHOWMIK VS STATE OF WEST BENGAL	BISWAJIT NAG	
15	CRM(M)/1705/2025	JAYANT SINGH VS STATE OF WEST BENGAL	AGNISH BASU	
16	CRM(M)/1526/2025	MATIUR RAHAMAN VS STATE OF WEST BENGAL	ASIF DEWAN	ABHISHEK SINHA / SOURATH NANDY
17	CRM(M)/1533/2025	MATIUR RAHAMAN VS STATE OF WEST BENGAL	SHIBANI AGARWAL	SANDIP CHAKRABORTY / TIRUPATI MUKHERJEE
18	CRM(M)/1292/2025	MOHIBUR SEKH @ MOHIBUR SK @ MOHIBURA VS STATE OF WEST BENGAL	TAPODIP GUPTA	JOYDEEP ROY, SANDIP KUNDU
19	CRM(M)/1295/2025	CHAND MOHAMMAD SK @ CHAND MOHAMMAD VS STATE OF WEST BENGAL AND ANR	SHIBASIS CHATTERJEE	BITASOK BANERJEE, JONAKI SAHA
20	CRM(M)/1328/2025	AZAD SARDAR VS STATE OF WEST BENGAL	QUAZI EZAZ AHMED	PARTHA PRATIM DFAS/RAHUL GANGULY
21	CRM(M)/1341/2025	ABHI GHOSH VS STATE OF WEST BENGAL	SHREYASH MONDAL	AMITA GAUR / SUJOY SARKAR
22	CRM(M)/1373/2025	MOHAMMED RAFFIK @ DIL MOHAMMED VS STATE OF WEST BENGAL	MIHINUR HOSSAIN	AMITA GAUR/TIRTHANKAR DHALI
23	CRM(M)/1534/2025	ADYANATH SHIL VS STATE OF WEST BENGAL	CHANDRIMA DEBNATH	ZAREEN NASIMA KHAN / MUJIBAR ALI NASKAR
24	CRM(M)/1536/2025	JIARUL ISLAM @ CHOWDHURY VS STATE OF WEST BENGAL AND ANR	CHANDRIMA DEBNATH	SHAILA AFRIN / ASIF DEWAN
25	CRM(M)/1537/2025	BASIR MIYA AND ANR. VS STATE OF WEST BENGAL	CHANDRIMA DEBNATH	SARYATI DUTTA / AFRIN BEGUM
26	CRM(M)/1539/2025	JAYANTA DEY @ GOPAL VS STATE OF WEST BENGAL	SIDDHARTHA SARKAR	JOYDEEP ROY, DEBJANI SAHU
27	CRM(M)/1540/2025	MD SIKANDER @ BABLU VS STATE OF WEST BENGAL	SK TOSLIM ALI	RANADEB SENGUPTA, DEBOLINA DAS
28	CRM(M)/1541/2025	ABDUL ALIM @ JIEM @ JIAM VS STATE OF WEST BENGAL	OINDRILA GHOSH	RITUPARNA GHOSH, DHANASREE BISWAS
29	CRA (SB)/115/2025	PALASH BHUNIA AND ANR. VS STATE OF WEST BENGAL AND ANR	BISWAJIT MANNA	ARIJIT GANGULY / SACHIT TALUKDAR
30	CRM(R)/116/2025	UTTAM KUMAR MAITY VS STATE OF WEST BENGAL	KAUSTAV TALUKDAR	
31	CRM(R)/122/2025	SONU KUMAR THAKUR VS UNION OF INDIA	ARKAPRABHO ROY	
32	CRM(M)/514/2025	KHODA BOX @ KHODA BOX SK VS STATE OF WEST BENGAL	SOURAT NANDY	

33	CRM(M)/836/2025	MD TAFIQUE @ MD TOUFIK @ MD TAUFIK @ MANI VS STATE OF WEST BENGAL	SK TOSLIM ALI	SANDIP CHAKRABORTY , MANASHI ROY
34	CRM(M)/1094/2025	SUBHANKAR BAULDAS VS STATE OF WEST BENGAL	ALOTRIYA MUKHERJEE	KOUSHIK KUNDU / DHANASHREE BISWAS
35	CRM(M)/1201/2025	LINKON HOSSAIN VS STATE OF WEST BENGAL	SONALI DAS	JOYDEEP ROY, DATTATREYA DUTTA
36	CRM(M)/1272/2025	MASURA KHATUN @ MASURA MUSTAFA SHAIKH VS STATE OF WEST BENGAL	JUNE MODAK	ATIF AHMED SIDDIQUE
37	CRM(M)/1298/2025	SK. ABDUL HAKIM VS STATE OF WEST BENGAL	SARTHAK BURMAN	SAIBAL BAPULI, SNIGDHA SAHA
38	CRM(M)/1303/2025	RAJIS @ RAJESH SINGH AND ORS. VS STATE OF WEST BENGAL AND ANR	KAUSHIK CHOUDHURY	SUJATA DAS, AYANA DEY
39	CRM(M)/1305/2025	MONORANJAN MURMU @ RANJAN VS STATE OF WEST BENGAL AND ANR	ARUP KUMAR BHOWMICK	SAYANTI SANTRA, ATANU GHOSH
40	CRM(M)/1313/2025	JITENDRA SHAW @ JITU VS STATE OF WEST BENGAL	ABDUS SALAM	ZAREEN NASIMA KHAN / DIPANKAR PRAMANIK
41	CRM(M)/1333/2025	JATIN MEHTA @ JATZN MEHTA VS STATE OF WEST BENGAL	SOURAV MUKHERJEE	BITASOK BANERJEE/MAMATA JANA
42	CRM(M)/1375/2025	PAPPU PRASAD VS STATE OF WEST BENGAL	SK TOSLIM ALI	RUDRADIPTA NANDY/SUBHAM BHAKAT
43	CRM(M)/1377/2025	AJAY ROUTH @ KALUA VS STATE OF WEST BENGAL	SK TOSLIM ALI	RUDRADIPTA NANDY/SANTANU DEB ROY
44	CRM(M)/1421/2025	MONTU @ MANTU @ JASIM MONDAL VS STATE OF WEST BENGAL	SOURAV MUKHERJEE	JOYDEEP ROY,RATNA GHOSH
45	CRM(M)/1425/2025	RANJIT KUMAR SINGH @ RANJIT SINGH VS STATE OF WEST BENGAL	SANDIPAN DAS	KOUSHIK KUNDU, SARTHAK MONDAL
46	CRM(M)/1462/2025	SARIFUL ISLAM @ SARIFUL MOLLA VS STATE OF WEST BENGAL	GOPA BISWAS	SANDIP CHAKRABORTY / PRAKASH MISHRA
47	CRM(M)/1542/2025	CHANDAN BARMAN VS STATE OF WEST BENGAL	PARVEJ ANAM	SUBHAMOY BHATTACHARYA, DIKSHA GHOSH
48	CRM(M)/1544/2025	ASUTOSH DEY VS STATE OF WEST BENGAL	SNEHANSU MAJUMDER	MADHUSUDAN SUR, PRAVASH BHATTACHARYA
49	CRM(M)/1545/2025	TAPAS RAJWAR @ TAPAS RAJAWAR VS STATE OF WEST BENGAL	SHALINI BAIRAGI	RANABIR ROY CHOWDHURY, SHILADITYA BANERJEE
50	CRM(M)/1547/2025	JAHANGIR GAZI AND ANR. VS STATE OF WEST BENGAL AND ANR	ENAMUL ISLAM	
51	CRM(M)/1549/2025	YYYYY VS STATE OF WEST BENGAL AND ANR	PROSENJIT MUKHERJEE	DEBABRATA CHATTERJEE, TIRTHANKAR DHALI
52	CRM(M)/1550/2025	MANIRUL ISLAM @ MANJU AND ANR. VS STATE OF WEST BENGAL	PARVEJ ANAM	JOYDEEP ROY, PRAKASH MISHRA
53	CRM(M)/1552/2025	SAHEB DAS VS STATE OF WEST BENGAL	SAYANI SARDAR	DEBABRATA CHATTERJEE, TRINA MITRA
54	CRM(M)/1553/2025	GOBINDO SARDAR @ GOBINDA SARDAR VS STATE OF WEST BENGAL AND ANR	BIBASWAN BHATTACHARYA	BAISHALI BASU, SNIGDHA SAHA
55	CRM(M)/1554/2025	AZAD ALI KHAN @ AZAD KHAN VS STATE OF WEST BENGAL	APURBA KUMAR DATTA	SAIBAL BAPULI, ARANI BHATTACHARYA
56	CRM(M)/1556/2025	PROSENJIT DAM VS STATE OF WEST BENGAL	DEBANJAN CHATTERJEE	RANABIR ROYCHOWDHURY, MD YASER AMMAR ISMAIL
57	CRM(M)/1558/2025	ANGOD SARKAR @ BHISHMADEB SARKAR VS STATE OF WEST BENGAL	RAKESH JANA	ANAND KESHARI/SASANKA SEKHAR SAHA

58	CRM(M)/1560/2025	MD CHAND VS STATE OF WEST BENGAL	SHIBAJI KUMAR DAS	ANTARIKHYA BASU/SOUKTEYA GANGULY
59	CRM(M)/1561/2025	GOUTAM PAL @ BABU VS STATE OF WEST BENGAL	ABDUS SALAM	PARTHA PRATIM DAS/SOBHAN GANI
60	CRM(M)/1562/2025	SOME NATH TEWARY @ SOMENATH TEWARY VS STATE OF WEST BENGAL	SK SALIM	BITASOK BANERJEE/SONALI BHAR
61	CRM(M)/1563/2025	SADDAM HOSSAIN @ PUTIA VS STATE OF WEST BENGAL AND ANR	ARKAPRABHO ROY	PRASUN KUMAR DUTTA/SIMA BISWAS
62	CRM(M)/1564/2025	NAJIBULLAH @ HAKKANI @ SAQUIB ALI VS STATE OF WEST BENGAL	SUBHRANGSU MAITI	RUDRADIPTA NANDY/SUPARNA CHATTERJEE
63	CRM(M)/1084/2025	MD. BIPLAB BISWAS @ ABDULLAH VS STATE OF WEST BENGAL	TAPODIP GUPTA	KOUSHIK KUNDU, SIMA BISWAS
64	CRM(R)/108/2025	SANTI PRASAD SINHA VS UNION OF INDIA	ARKAPRABHO ROY	
65	CRM(R)/123/2025	ASHISH KUMAR PANDEY VS CENTRAL BUREAU OF INVESTIGATION	KAUSTAV TALUKDAR	
66	CRM(M)/1286/2025	MUKTARA BIBI VS STATE OF WEST BENGAL	MD JANNAT UL FIRDOUS	SREYASHEE BISWAS, SANA NAAZ
67	CRM(M)/1302/2025	SUFAL MONDAL VS STATE OF WEST BENGAL	NIRAJ GUPTA	AVISHEK SINHA, ARUP SARKAR
68	CRM(M)/1338/2025	XXXXX VS STATE OF WEST BENGAL AND ANR	SUMIT ROUTH	SHAILA AFRIN / BIKRAM MITRA
69	CRM(M)/1352/2025	MD HABIB @ GUDDU VS STATE OF WEST BENGAL	SINTHIA BALA	BITASOK BANERJEE/RITUPARNA SAHA
70	CRM(M)/1354/2025	BABUSONA SK @ ROHIDSK VS STATE OF WEST BENGAL	ARCHISMAN SINGH	SOUMIK GANGULY/SASANKA SEKHAR SAHA
71	CRM(M)/1376/2025	RABIN PRAMANICK @ PRAMANIK VS STATE OF WEST BENGAL	ASRAF MANDAL	RANA MUKHERJEE/RITA DUTTA
72	CRM(M)/1414/2025	SK ABDUL SARFARAJ VS STATE OF WEST BENGAL AND ANR	MONAMI MUKHERJEE	ANTARIKHYA BASU, RAJSHREE TAH
73	CRM(M)/1427/2025	HAIDER ALI VS STATE OF WEST BENGAL	ANKAN DAS	SUKANYA BHATTACHARYA, SASANKA SEKHAR SAHA
74	CRM(M)/1565/2025	TAPAN DAS @ TOPON DAS VS STATE OF WEST BENGAL	RABIA KHATOON	IMRAN ALI/SUJATA DAS
75	CRM(M)/1566/2025	PARTHA MONDAL VS STATE OF WEST BENGAL	MD JANNAT UL FIDOUS	AMITA GAUR/ABHISHEK VERMA
76	CRM(M)/1567/2025	TOTAN KHAN @ GANI KHAN VS STATE OF WEST BENGAL AND ANR	MRINAL SAHA	ARIJIT GANGULY/AKASH GANGULY
77	CRM(M)/1568/2025	RAFIKUL @ KALLU @ KALU VS STATE OF WEST BENGAL	TAPODIP GUPTA	JOYDEEP BISWAS/ARUP SARKAR
78	CRM(M)/1569/2025	ABHISHEK DAS VS STATE OF WEST BENGAL	SK SALIM	ANIKET MITRA/ATANU GHOSH
79	CRM(M)/1571/2025	GHANASHYAM MANDAL VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK	ANTARIKHYA BASU/ASIF DEWAN
80	CRM(M)/1572/2025	SAYANI CHAKRABORTY NEE BASU VS STATE OF WEST BENGAL AND ORS.	RAJDEEP SENGUPTA	
81	CRM(M)/1573/2025	RANJAN KUMAR THAKUR @ RANJAN KUMAR @ RANJOY VS STATE OF WEST BENGAL	SOUMYA BASU ROY CHOWDHURI	ZAREEN NASIMA KHAN/SUJAY SARKAR
82	CRM(M)/1574/2025	PESKAR ALI VS STATE OF WEST BENGAL AND ANR	MD WASIM AKRAM	DEBABRATA CHATTERJEE/ANKITA PAUL

83	CRM(M)/1575/2025	TRISHA MARTHY @ TRISHA RANI VS STATE OF WEST BENGAL	MALAY BHATTACHARYYA	BAISHALI BASU/ASRAF MONDAL
84	CRM(M)/1576/2025	RAHAMAT ALI VS STATE OF WEST BENGAL	SHIBANI AGARWAL	SOUMIK GANGULY/SACHIT TALUKDAR
85	CRM(M)/1578/2025	NAZRUL HAQUE FAKIR @ NAJU VS STATE OF WEST BENGAL	SADIA PARVEEN	BITASOK BANERJEE/ SANDIP KUNDU
86	CRM(M)/1580/2025	MD DANISH @ DEBU VS STATE OF WEST BENGAL	MD NAUROZ RAHBER	SANDIP CHAKRABPORTY/SUCHISMITA DUTTA
87	CRM(M)/1582/2025	RABIN SOREN VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY	AMITA GAUR / ESHITA DUTTA
88	CRM(M)/1583/2025	DIBYENDU CHATTERJEE @ BABAI VS STATE OF WEST BENGAL	DEVI PRIYA MITRA	SANDIP CHAKRABORTY / DIKSHA GHOSH
89	CRM(M)/1584/2025	DHANANJOY MUKHERJEE @ HASA VS STATE OF WEST BENGAL AND ANR	MD JANNAT UL FIRDOUS	KOUSHIK KUNDU / DEBADRITA MONDAL
90	CRM(M)/1585/2025	BADAL DAS VS STATE OF WEST BENGAL	JYOTI AGARWAL	PARTHA PRATIM DAS / CHANDREYI DUTTA
91	CRM(M)/1587/2025	MD. KAISHAN ALAM @ MD. KAISHNA ALAM @ KAUSUM ALAM VS STATE OF WEST BENGAL	SANGHAMITRA MRIDHA	SARYATI DUTTA / DIPANKAR MAHATA
92	CRM(M)/1588/2025	SAHAJUDDIN SK AND ANR. VS STATE OF WEST BENGAL	DEBANGSHU MAJUMDER	JOYDEEP BISWAS / AYANA DE
93	CRM(M)/1589/2025	RESHMA BADRINARARAYAN @ RESHMA BADARINARAYAN JAGTAP @ MST KHALADA KHATUN VS STATE OF WEST BENGAL AND ANR	NILANJAN ADHIKARI	ARIJIT GANGULY / SANTANY DEB ROY
94	CRM(M)/1590/2025	VIKASH KR. CHOUDHURY @ BIKASH KUMAR CHOWHURY VS STATE OF WEST BENGAL	IMDADUL HOQUE	BITASOK BANERJEE / ATULYA SINHA
95	CRM(M)/1591/2025	BABLU PAIN AND ORS. VS STATE OF WEST BENGAL	PINTU KARAR	RITUPARNA GHOSH / DEBANIK DAS
96	CRM(M)/1592/2025	MD TASLIM SK @ MD TOSLIM @ TASLIM SEKH VS STATE OF WEST BENGAL	SABRINA PARVEEN	SANJOY BANERJEE / DEBJANI SAHU
97	CRM(M)/1593/2025	SAFIKUL KABIRAJ VS STATE OF WEST BENGAL	SABRINA PARVEEN	SANJOY BANERJEE / DEBOLINA DAS
98	CRM(M)/1595/2025	BOKUL MONDAL @ MOHIDUL ISLAM @ GOKUL MONDAL @ MAHIDUL ISLAM MONDAL VS STATE OF WEST BENGAL	DIPTANGSHU BASU	RANADEB SENGUPTA / DEBARSHI BRAHMA
99	CRM(M)/1596/2025	AHAD SK VS STATE OF WEST BENGAL	SABRINA PARVEEN	SANJOY BANERJEE / DHANASHREE BISWAS
100	CRM(M)/1597/2025	MOFFIJUDDIN AHAMED VS STATE OF WEST BENGAL	JISAN IQUBAL HOSSAIN	ABHISHEK SINHA / JONAKI SAHA
101	CRM(M)/1599/2025	ROKY SK @ MOTIJUL RAHAMAN @ MOFIJUL RAHAMAN @ MATIJUL RAHAMAN VS STATE OF WEST BENGAL	SRINJAN GHOSH	ARINDAM SEN / MADHUMATI BASAK
102	CRM(M)/1601/2025	BAPI MALLIK @ BAPI MALLICK VS STATE OF WEST BENGAL	SOUVIK DEY	BINOY KUMAR PANDA / SOURATH NANDY
103	CRM(M)/1602/2025	ALI HOSSAIN SHAIKH @ ALI HOSSAIN VS STATE OF WEST BENGAL	MAITRAYEE CHATTERJEE	AMITA GAUR / ASIF DEWAN
104	CRM(M)/1603/2025	SWAPAN ROUTH VS STATE OF WEST BENGAL	SHRUTI MUKHOPADHYAY	PARTHA PRATIM DAS / SASANKA SEKHAR SAHA
105	CRM(M)/1604/2025	MAYANK DIWANIA VS STATE OF WEST BENGAL	SUCHISMITA CHAKRABORTY	JOYDEEP BISWAS / MAINAK GUPTA

106	CRM(M)/1605/2025	JAYANTA KUMAR DAS VS STATE OF WEST BENGAL	MD JANNAT UL FIRDOUS	SHAILA ARFIN / SARTHAK MONDAL
107	CRM(M)/1606/2025	FEKAN MANDAL VS STATE OF WEST BENGAL	MAYUKH MAJUMDER	RANABIR ROY CHOWDHURY / ANINDYA SUNDAR CHATTERJEE
108	CRM(M)/1608/2025	BHAGABATI GHOSH VS STATE OF WEST BENGAL	MALAY DHAR	BIDYUT KUMAR ROY / DEBANSHU GHORAI
109	CRM(M)/1610/2025	AKSHAY LAL GOND AND ANR. VS STATE OF WEST BENGAL	SOUMYA RAHA	ANTARIKHYA BASU / ESHITA DUTTA
110	CRM(M)/1611/2025	MD KAIF ALI VS STATE OF WEST BENGAL	ARSHAD HUSSAIN	BIBASWAN BHATTACHARYA / KARAN BAPULI
111	CRM(M)/1612/2025	SAYAN MODAK @ RINTU MODAK @ RINTU ADAK VS STATE OF WEST BENGAL	SAURADEEP DUTTA	BITASOK BANERJEE / DIPANKAR PRAMANIK
112	CRM(M)/1613/2025	SEKH BABU @ SK BABU VS STATE OF WEST BENGAL AND ANR	SHIBANI AGARWAL	SOUMIK GANGULY / SOBHAN GIRI
113	CRM(M)/1615/2025	PIYARUL MONDAL VS STATE OF WEST BENGAL	ARNAB CHATTERJEE	SUBHAMOY BHATTACHARYA / PUJA GOSWAMI
114	CRM(M)/1616/2025	PALASH HALDER VS STATE OF WEST BENGAL AND ANR	KARAN BAPULI	
115	CRM(M)/1617/2025	BIMAL BISWAS VS STATE OF WEST BENGAL AND ANR	SHRUTI MUKHOPADHYAY	
116	CRM(M)/1618/2025	SK ASGAR ALI @ NITU VS STATE OF WEST BENGAL AND ANR	SOURAT NANDY	SANDIP CHAKRABORTY / PALLAVI PRIYADARSHI
117	CRM(M)/1619/2025	MD AMAN @ SK AMAN BAUX VS STATE OF WEST BENGAL	MUNSHI MANZOOR HOSSAIN	BITASOK BANERJEE / MAMATA JANA
118	CRM(M)/1621/2025	SARIFAN BIBI @ SHORIFUN BIBI VS STATE OF WEST BENGAL	MASOOQ RAHMAN	SUBHASREE PATEL / MAINAK GUPTA
119	CRM(M)/1622/2025	JADAB SK @ YADAV SK VS STATE OF WEST BENGAL	DUTTATREYA DUTTA	AMITA GAUR / MADHUMITA BASAK
120	CRM(M)/1623/2025	ABDUL MANNAN VS STATE OF WEST BENGAL	SANGHAMITRA MRIDHA	RUDRADIPTA NANDY / KARAN BAPULI
121	CRM(M)/1629/2025	DIBAKAR PATRA VS STATE OF WEST BENGAL	SANDIP KUMAR MONDAL	
122	CRM(M)/1631/2025	PINAKI RANJAN MUKHERJEE VS STATE OF WEST BENGAL	OISANI MUKHERJEE	
123	CRM(M)/1634/2025	SHIBNATH HAZRA VS STATE OF WEST BENGAL AND ANR	PRALAY HAZRA	SUBHAMOY BHATTACHARYA / RAJASHREE TAH
124	CRM(M)/1636/2025	ATABUDDIN MOLLA @ ATAA @ ATA VS STATE OF WEST BENGAL	MOHAMMAD KHAIRUL	BITASOK BANERJEE / JONAKI SAHA
125	CRM(M)/1637/2025	SK TOHID VS STATE OF WEST BENGAL	SK ANWAR ALI	JOYDEEP BISWAS / KARAN BAPULI
126	CRM(M)/1638/2025	ABDUSH SAMAD MONDAL @ MADAN VS STATE OF WEST BENGAL	SRINJAN GHOSH	RANADEB SENGUPTA / NAHID AHMED
127	CRM(M)/1639/2025	JAHEDUR RAHAMAN @ BAPI VS STATE OF WEST BENGAL	SAYAN DAS	AVISHEK SINHA / DIPANKAR PRAMANIK
128	CRM(M)/1642/2025	PABAN GUPTA VS STATE OF WEST BENGAL	ARKA RANJAN BHATTACHARYA	SUBHASREE PATEL / RAJNANDINI DAS
129	CRM(M)/1643/2025	SHANKAR PRASAD @ SANKAR SINGH VS STATE OF WEST BENGAL	SK TOSLIM ALI	SARYATI DUTTA / PALLAVI PRIYADARSHEE
130	CRM(M)/1644/2025	KARAM BAGAL @ AJIT BAGAL VS STATE OF WEST BENGAL	MADHURAI SINHA	ANTARIKHYA BASU / ESHITA DUTTA

131	CRM(M)/1645/2025	TOTA SK @ RENTU SK VS STATE OF WEST BENGAL	PROSENJIT MUKHERJEE	SOUMIK GANGULY / RAHUL GANGULY
132	CRM(M)/1648/2025	SHAH ARMAN MIAZI @ SHAH ARMAN VS STATE OF WEST BENGAL	RAJDEEP SENGUPTA	SANJOY BANERJEE / PUJA GOSWAMI
133	CRM(M)/1650/2025	MOTIBUR RAHAMAN @ MOTIUR RAHAMAN AND ANR. VS STATE OF WEST BENGAL	ASFAK AHAMMED	SANJOY BANERJEE / TIRUPATI MUKHERJEE
134	CRM(M)/1651/2025	DILUWAR HOSSAIN @ DELUWAR HOSSAIN @ DILWAR @ DELWAR HOSSAIN VS STATE OF WEST BENGAL	SRINJAN GHOSH	ZAREEN NASIMA KHAN / SONALI BHAR
135	CRM(M)/1652/2025	CHAKKU SOREN VS STATE OF WEST BENGAL AND ANR	DILIP KUMAR MAITI	SHAILA AFRIN / SRILEKHA CHATTERJEE
136	CRM(M)/1655/2025	SUKHEN KIRTANIYA VS STATE OF WEST BENGAL	JYOTI AGARWAL	BITASOK BANERJEE / SANDIP KUNDU
137	CRM(M)/1656/2025	RAKIBUL MONDAL @ RAKIBUL ISLAM VS STATE OF WEST BENGAL	BISWAJITMANNA	SANDIP CHAKRABORTY / SASANKA SEKHAR SAHA
138	CRM(M)/1657/2025	GOURAV SHAW @ ARJUN SHAW VS STATE OF WEST BENGAL	RAUNAK BASAK	ARIJIT GANGULY / ANINDYA SUNDAR CHATTERJEE
139	CRM(M)/1659/2025	MEHERAJ SK VS STATE OF WEST BENGAL	MAHFUZ MURSHED	RUDRADIPTA NANDY / SUBHAM BHAKAT
140	CRM(M)/1661/2025	NITAI MONDAL @ MONDAL VS STATE OF WEST BENGAL	RUPANNITA LAHA	AMITA GAUR / SREETAMA DAS
141	CRM(M)/1662/2025	MD FORKAN GAZI VS STATE OF WEST BENGAL AND ANR	RANABEER HALDER	BITASOK BANERJEE / SANJIDA SULTANA
142	CRM(M)/1663/2025	INTAJ SK VS CENTRAL BUREAU OF INVESTIGATION	SAMRAT BANERJEE	
143	CRM(M)/1664/2025	RATAN DAS @ RATON DAS VS STATE OF WEST BENGAL	SUSNIGDHO BHATTACHARYYA	
144	CRM(M)/1665/2025	SADDAM HOSSAIN VS STATE OF WEST BENGAL	SATABDI DAS	
145	CRM(M)/1667/2025	HARADEB MAJHI VS STATE OF WEST BENGAL	SNEHANSU MAJUMDER	
146	CRM(M)/1670/2025	SAGAR GHOSH VS STATE OF WEST BENGAL	SUBHAS CHANDRA ATHA	
147	CRM(M)/1671/2025	SWAPAN MONDAL @ SWAPAN KUMAR MONDAL VS STATE OF WEST BENGAL	BISWAJIT SARKAR	
148	CRM(M)/1672/2025	RAJESH SAIKH @ RAJESH SEIKH @ RAJIB UDDIN SK @ RAJESH SK VS STATE OF WEST BENGAL	MD HAFIZ ALI	
149	CRM(M)/1675/2025	BAPAN BISWAS @ BABUN @ KALA VS STATE OF WEST BENGAL	SOUMYA BASU ROY CHOWDHURY	
150	CRM(M)/1676/2025	KOHINUR BIBI @ RATNA BIBI AND ANR. VS STATE OF WEST BENGAL	JOY CHAKRABORTY	
151	CRM(M)/1678/2025	RUNU DEBNATH VS STATE OF WEST BENGAL	SNEHANSU MAJUMDER	
152	CRM(M)/1679/2025	SHILPI PRAMANIK (ROY) VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY	
153	CRM(M)/1680/2025	MD SARFARAZ ANSARI VS STATE OF WEST BENGAL AND ANR	INDRANIL HALDER	
154	CRM(M)/1681/2025	SK. JOYNAL ABEDIN VS STATE OF WEST BENGAL AND ANR	ARUP KUMAR BHOWMICK	

155	CRM(M)/1682/2025	MAHIDUL BISWAS VS THE STATE OF WEST BENGAL	ANISUR RAHMAN
156	CRM(M)/1683/2025	RAJIB SK VS STATE OF WEST BENGAL	MD HAFIZ ALI
157	CRM(M)/1684/2025	SUNIL PRASAD VS STATE OF WEST BENGAL	BINOD KUMAR SINGH
158	CRM(M)/1685/2025	SANKET GOSWAMI @ SANKIT GOSWAMI VS THE STATE OF WEST BENGAL	SOUGATA MITRA
159	CRM(M)/1686/2025	LABANYA SANTRA VS STATE OF WEST BENGAL	PINTU KARAR
160	CRM(M)/1687/2025	DIPAK BARMAN AND ANR. VS STATE OF WEST BENGAL	AMITABHA GHOSH
161	CRM(M)/1688/2025	SANTOSH FOUZDAR @ SANTOSH FOUZDAR VS THE STATE OF WEST BENGAL	NILENDRA NARAYAN ROY
162	CRM(M)/1689/2025	ABHI SAMADDAR @ BHAIRAB VS THE STATE OF WEST BENGAL	SHEKHAR BARMAN
163	CRM(M)/1690/2025	SEKH @ SK SAMIRUL AND ORS. VS STATE OF WEST BENGAL	BIDISHA CHAKRABORTY
164	CRM(M)/1692/2025	NILKANTA DAS AND ANR. VS STATE OF WEST BENGAL AND ANR	ANISUR RAHMAN
165	CRM(M)/1693/2025	MUSTAFIJUR RAHAMAN @ MOSTAFIJUR RAHAMAN @ MOJIBUR @ MOSTAFIJUR RAHAMAN @ MAJIBUR VS STATE OF WEST BENGAL	MUSHARRAF ALAM SK
166	CRM(M)/1694/2025	SK SHOIYEB HOSSAIN @ SK SYOIB HOSSAIN @ SK VS STATE OF WEST BENGAL	ADITYA TIWARI
167	CRM(M)/1696/2025	RAFIK SK @ RAFIK MISTRI @ RAFIKUL ALI VS STATE OF WEST BENGAL	BISWAJIT MANNA
168	CRM(M)/1697/2025	JAKIR SK VS STATE OF WEST BENGAL	OINDRILA GHOSH
169	CRM(M)/1698/2025	JAYANTA SIL VS STATE OF WEST BENGAL	RONI CHOWDHURY
170	CRM(M)/1700/2025	TARUN BISWAS VS STATE OF WEST BENGAL	MRINAL KANTI MUKHERJEE
171	CRM(M)/1701/2025	BIKASH MONDAL VS STATE OF WEST BENGAL	SNEHANSU MAJUMDER
172	CRM(M)/1703/2025	ARJUN MONDAL AND ANR. VS STATE OF WEST BENGAL	MD JANNAT UL FIRDOUS
173	CRM(M)/1704/2025	SK LALAN AND ORS. VS STATE OF WEST BENGAL	TANMAY CHOWDHURY
174	CRM(M)/1707/2025	MILAN MAL VS STATE OF WEST BENGAL	ALIUL ISLAM
175	CRM(M)/1709/2025	ATAUR RAHAMAN MOLLA @ ATAUR RAHAMAN VS STATE OF WEST BENGAL	ASIT NAYEK
176	CRM(M)/1711/2025	GOURHARI BAURI VS STATE OF WEST BENGAL	NITISH SAMANTA
177	CRM(M)/1712/2025	AMITAVA SAIKIA VS THE STATE OF WEST BENGAL	SATABDI DAS
178	CRM(M)/1713/2025	MAMATA PRADHAN VS STATE OF WEST BENGAL	ASIT NAYEK

179	CRM(M)/1714/2025	ANARUL HAQUE @ ANARUL HOQUE VS THE STATE OF WEST BENGAL	SABRINA PARVEEN
180	CRM(M)/1716/2025	ROJINA KHATUN VS STATE OF WEST BENGAL AND ORS.	ASIF DEWAN
181	CRM(M)/1717/2025	RIMI MANDAL PRAMANIK VS STATE OF WEST BENGAL	SOANLI GHOSH
182	CRM(M)/1720/2025	SABIR AHAMMED VS STATE OF WEST BENGAL	ANISUR RAHMAN
183	CRM(M)/1721/2025	DEBASHISH PRAMANIK @ DEBA VS STATE OF WEST BENGAL	SHRAMAN SARKAR
184	CRM(M)/1722/2025	MIJANUR MONDAL @ MIZANUR @ RAJA VS STATE OF WEST BENGAL	MOSTAFIJUR RAHAMAN
185	CRM(M)/1725/2025	SHAHJADI FAROOQUE @ SHAHJADI BEGAM VS STATE OF WEST BENGAL	KAUSTAV DAS
186	CRM(M)/1726/2025	KARTICK ROY VS STATE OF WEST BENGAL	SRINJAN GHOSH
187	CRM(M)/1727/2025	SAJAHAN SK @ MD SAJAHAN SK @ LABBU AND ANR. VS STATE OF WEST BENGAL	AVINABA PATRA
188	CRM(M)/1728/2025	ADHIR GHOSH AND ANR. VS STATE OF WEST BENGAL	KAUSTAV DAS
189	CRM(M)/1731/2025	BHOLA @ JAHIRUDDIN VS STATE OF WEST BENGAL	DATTATREYA DUTTA
190	CRM(M)/1732/2025	BHOLA @ JAHIRUDDIN VS STATE OF WEST BENGAL	DATTATREYA DUTTA
191	CRM(M)/1733/2025	SUJAN MONDAL VS STATE OF WEST BENGAL	MALAY BHATTACHARYYA
192	CRM(M)/1734/2025	SK MOTIUL @ SK MAITUL @ ANNA @ ANAND VS STATE OF WEST BENGAL	SMARTAJIT SARKAR
193	CRM(M)/1735/2025	SANDIP MONDAL @ RAHUL VS STATE OF WEST BENGAL	SAMRAT MONDAL
194	CRM(M)/1737/2025	PRAMATHA DAS AND ANR. VS STATE OF WEST BENGAL	BISWAJIT NAG
195	CRM(M)/1738/2025	XXXX VS STATE OF WEST BENGAL AND ANR	TANMAY CHOWDHURY
196	CRM(M)/1739/2025	SURJAKANTA MAL @ SURJA KANTA MAL VS STATE OF WEST BENGAL AND ANR	ABHINABA MUKHERJEE
197	CRM(M)/1740/2025	BIGEN YADAV @ BIGAN JADAB @ BIGON JADAB @ BIGON JADAV VS STATE OF WEST BENGAL	VIJAY VERMA
198	CRM(M)/1742/2025	SATTAR MONDAL VS STATE OF WEST BENGAL	TASNIM AHAMED
199	CRM(M)/1743/2025	TRISHA BAIRAGI @ TISHA BISWAS VS THE STATE OF WEST BENGAL	SUSNIGDHO BHATTACHARYYA
200	CRM(M)/1744/2025	SARFARAJ SARKAR VS STATE OF WEST BENGAL AND ORS.	ABDUL HAMID MOLLA
201	CRM(M)/1745/2025	BHIM MAL AND ANR. VS STATE OF WEST BENGAL	SOUVIK GANGULY
202	CRM(M)/1746/2025	ARIJIT BONU VS STATE OF WEST BENGAL	NOORUL AMIN SARDAR

203	CRM(M)/1747/2025	RITESH K. PATEL @ RITESH K. KUMAR @ RITESH KUMAR VS STATE OF WEST BENGAL	MANOJIT DEBNATH	
204	CRM(M)/1749/2025	SARAUDDIN KHAN @ BANTI VS STATE OF WEST BENGAL	ABHINABA MUKHERJEE	
205	CRM(M)/1751/2025	KARIM SK VS STATE OF WEST BENGAL	SAGAR SAHA	
		ASSIGNED MATTERS		
206	CRR/1145/2024	LOUIS DREYFUS COMPANY INDIA PRIVATE LIMITED VS ENFORCEMENT DIRECTORATE	DANIEL SARKAR	
IA NO: CRAN/1/2024				
207	CRR/2967/2024	DEWAN MOHAMMAD MOSTAFA SHAMIM VS STATE OF WEST BENGAL AND ANR	PRONOJIT ROY	
IA NO: CRAN/3/2025				
208	CRR/2978/2024	MANIK SARKAR AND ANOTHER VS STATE OF WEST BENGAL AND ANR	TIRTHAJIT ROY CHOUDHURY	DEBASISH ROY / RUDRADIPTA NANDY / MADHUMITA BASAK
IA NO: CRAN/3/2025				
wt209	CRR/4748/2023	MANIK SARKAR **VS** STATE OF WEST BENGAL AND ANR	TIRTHAJIT ROY CHOUDHURY	DEBASISH ROY / RUDRADIPTA NANDY/ RITA DUTTA
IA NO: CRAN/1/2025				
IA NO: CRAN/1/2025				
210	CRM (A)/3284/2024	ASIK IKBAL AND ORS VS THE STATE OF WEST BENGAL	SAYANTAN ADHYA	DEBABRATA CHATTERJEE, PRAKASH MISHRA
IA NO: CRAN/1/2025				
211	CRR/954/2025	SOUMENDRA NATH DUTTA VS STATE OF WEST BENGAL	BISWAJIT SARKAR	
212	CRR/3190/2025	MD. JIYAUL SK @ SEKH VS STATE OF WEST BENGAL	ARNAB SAHA	
		PART HEARD MATTERS		
213	CO/751/2018	THE KOLKATA MUNICIPAL CORPORATION VS PRATIBHA DAGA	SWAPAN KUMAR DEBNATH	
214	CO/752/2018	THE KOLKATA MUNICIPAL CORPORATION VS PRATIBHA DAGA	SWAPAN KUMAR DEBNATH	
		THESE MATTERS WILL BE TAKEN UP ON 24.09.2025 AT 2:00 P.M.		
		SECOND APPEAL		
215	SA/1986/1969	INDU BALA BOSE &ORS VS JIBON KRISHNA MONDAL	HRISHIKESH SAMANTA	
216	SA/1990/1969	KHAN BAHADUR SK. DM.JAN VS A.S.PANESWAR	MR MANINDRA CH.NEOGY	N.Y.A
217	SA/1991/1969	MOHINI MOHAN CHOUDHURY VS STATE OF W.B.	MR. B.K. DATTA	MR. C.D. ROY CHOWDHURY
218	SA/2096/1969	SM. BIBHA RANI MAZUMDAR VS SHRI NARENDRA NATH BASU	MR SAKTI NATH MUKHERJEE	MR B.KU.BANERJEE
219	SA/2134/1969	SHRI BAN BEHARI PAUL VS MINOR ASHUTOSH GIRI	MR ARUN KU.MATILAL	N.Y.A
220	SA/2170/1969	GOURANGODEB NASKAR VS TUSTUPADA NASKAR & ORS	S.K. KUNDU	
221	SA/2173/1969	SUDHIR KUMAR PATHAK VS SM. SANTI SUDHA GHOSH	MR S.P.GHOSE	MR D.KU.MUKHERJEE

222	SA/2176/1969	ALABAKSHA MONDAL & ORS. VS DELJENNESSA BIBI & ORS.	MR. HIMADRI SANKAR MAJUMDAR	
223	SA/2227/1969	MOONEMA KHATUN BIBI AND OR S VS BAHADUR NASHKAR	MR MIHIR KU.RAY	N.Y.A
224	SA/2330/1969	GOBARDHAN MONDAL & ORS. VS SMT. GOURI BHANDARI	MR P.K.CHAKRABORTY	N.Y.A.
225	SA/71/1970	PHANIRUDDI SHA AND ORS VS NEKJAN BIBI AND ORS	MR.BANKIM CHANDRA ROY	
226	SA/115/1970	SAHADALI MONDAL VS ABDUL KARIM MONDAL	MR BIDYUT KU. BANERJEE	N.Y.A
227	SA/130/1970	AVANI KANTA MONDAL VS BHABA NATH MONDAL	PROVAS CH. BASU	
228	SA/316/1970	DURGAPADA CHAKRABORTY VS JITENDRA NATH MUKHERJEE	MR M M MUKHERJEE	
229	SA/331/1970	GOLAK BEHARI SANTRA AND ORS VS SM. CHAPA MONDAL	MR MURARI MOHAN MUKHERJEE	MR SIKHA MAJUMDAR
230	SA/395/1970	HIMU BEWA VS RAHIMUDDIN SHEIKH AND ORS	MR.G.N.ROY	
231	SA/444/1970	RADHAGOBINDA BISWAS& ORS. VS KRISHNAPROSAD PAL & ORS	MR. R.N DUTTA	
232	SA/483/1970	NURUL AFSAR KHAN VS RADHANATH GHANTI & ORS	MR H. K. CHATTERJEE	
233	SA/504/1970	SM. ASHALATA DALAPATI AND ORS VS SRI SRI SIDDHESWAR SHIB THAKUR	MR P.K.DAS	MR H.N.HALDER
234	SA/540/1970	SMT. KULADA CHOWDHURY & ORS. VS SATISH CHANDRA MONDAL	MR. R. BHATTACHARYYA	
235	SA/546/1970	ADITYA MOHAN SARKAR VS RADHAGOBINDA MONDAL &ORS.	MR. R. P. TARAFDAR	
236	SA/567/1970	BHUPENDRA NATH GHOSH VS KRISHNA CHANDRA CHAKRABORTY & NR	MR K K GUHA	
237	SA/578/1970	GOBINDA GOPAL BASU VS DURGA PRASAD & ORS.	MR. N. M .SAHA	

ADMISSION OF APPEAL

238	CRA (SB)/2/2024	DEEPIKA GARG VS ANKIT GARG AND ANOTHER	AMITABRATA HAIT	
239	CRA (SB)/81/2024	M/S TEN DOT NET CABLE PVT. LTD. VS AMIT ENGINEERING WORKS AND ANOTHER	UPAMA NANDY	
240	CRA (SB)/122/2024	BINOY MAJUMDER VS STATE OF WEST BENGAL AND ORS.	SAHEB BANERJEE	SREYASHI BISWAS,MANARANJAN MAHATA
IA NO: CRAN/1/2025				
241	CRA (SB)/36/2025	BHUBAN MOHAN BAISHNAB VS STATE OF WEST BENGAL AND ANR	SANANDA BHATTACHARYYA	
242	CRA (SB)/40/2025 [Dept]	SUDIPA DAS AND ANOTHER VS STATE OF WEST BENGAL AND ANR	CHANDRACHUR LAHIRI	
243	CRA (SB)/63/2025	BADAL MONDAL VS STATE OF WEST BENGAL	ANISUR RAHAMAN	
IA NO: CRAN/1/2025				
244	CRA (SB)/75/2025 [File in Deptt]	LILIMA GHOSH @ LILIMA PUAL VS CENTRAL BUREAU OF INVESTIGATION	SUMAN MAJUMDAR	

245	CRA (SB)/81/2025	WELLMAN WACOMA LIMITED VS METAL AND STEEL FACTORY AND OTHERS	NARESH BALODIA	
246	CRA (SB)/95/2025	PACHA ROY @ DIPAK ROY VS STATE OF WEST BENGAL AND ANR	AMAJIT DE	
IA NO: CRAN/1/2025				
247	CRA (SB)/101/2025	MAHUYA BHATTACHARYYA VS STATE OF WEST BENGAL AND ANR	SUKUMAR MAJUMDAR	
248	CRA (SB)/109/2025	SAHID ANSARY @ SHAHID ANSARI AND OTHERS VS STATE OF WEST BENGAL	ARPAYAN MUKHERJEE	
249	CRA (SB)/110/2025	SK. JIAUR RAHAMAN VS STATE OF WEST BENGAL AND ANR	PAPPU ADHIKARI	
250	CRA (SB)/111/2025	TUHIN MAJUMDER AND OTHERS VS STATE OF WEST BENGAL	PRASAD BHATTACHARYYA	ARIJIT GANGULY, SUJOY SARKAR
IA NO: CRAN/1/2025				
251	CRA (SB)/112/2025	CROMPTON GREAVES CONSUMER ELECTRICALS LIMITED VS RITA SINGH	SHALINI MUKHERJEE	
252	CRA (SB)/113/2025	SHYAMAL BASURI VS STATE OF WEST BENGAL AND ANR	KARTIK DAS	
IA NO: CRAN/1/2025				
253	CRA (SB)/114/2025	SHYAMAL BASURI VS STATE OF WEST BENGAL AND ANR	KARTIK DAS	
IA NO: CRAN/1/2025				
254	CRA (SB)/116/2025	DIPU DOLUI VS STATE OF WEST BENGAL AND ANR	BIBASWAN BHATTACHARYA	
IA NO: CRAN/1/2025				
255	CRA (SB)/117/2025	RAHUL KUDDUS MOLLA @ MAD AND ORS. VS STATE OF WEST BENGAL	ANAND KESHARI	
wt256	CRA (SB)/125/2025	PRASANTA JANA @ LAMBU @ CHUYA **VS** STATE OF WEST BENGAL	AMIT RANJAN PATI	
wt257	CRA (SB)/126/2025	ALAUDDIN KHAN **VS** STATE OF WEST BENGAL	AMIT RANJAN PATI	
258	CRA (SB)/118/2025	BAPI MONDAL @ SOUMEN VS STATE OF WEST BENGAL AND ANR	SUJAN CHATTERJEE	
259	CRA (SB)/119/2025	SOUMEN MAJI @ KARTICK MAJI VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK	
260	CRA (SB)/120/2025	MANABI BANDYOPADHYAY VS STATE OF WEST BENGAL AND ORS.	SAIKAT SHAHA BANIK	
261	CRA (SB)/121/2025	MD. ISMAIL HOQUE AND OTHERS VS STATE OF WEST BENGAL	PRIYANKA SAHA	
262	CRA (SB)/122/2025	AZFAR SK @ THANDU SK VS STATE OF WEST BENGAL	DEBANGSHU MAJUMDER	
263	CRA (SB)/124/2025	TAPAN SINGHA VS ARUP KUMAR BAURI	MALAY BHATTACHARYYA	
264	CRA (SB)/127/2025	JOGESH HANSDA VS STATE OF WEST BENGAL	MAZHAR HOSSAIN CHOWDHURY	
IA NO: CRAN/1/2025				
265	CRA (SB)/128/2025	MD. RAFIK @ MASTAN VS STATE OF WEST BENGAL AND ANR	MD. M. NAZAR CHOWDHURY	
IA NO: CRAN/1/2025				
266	CRA (SB)/129/2025	SUPARNA MAZUMDER (PAUL) VS STATE OF WEST BENGAL AND ANR	JAYASHREE PATRA	

267	CRA (SB)/130/2025	BIKASH DUTTA VS STATE OF WEST BENGAL AND ANR	JULFIKAR MALLICK
268	CRA (SB)/131/2025	SOMA MUKHERJEE VS PRIYADEEP MUKHERJEE	RANOJOY CHATTERJEE
269	CRA (SB)/132/2025	BINOY KUMAR MUKHERJEE @ BINAY KUMAR MUKHERJEE VS SOMNATH KARMAKAR	SAYAN DAS
270	CRA (SB)/133/2025	ARIJIT DAS ADHIKARY VS STATE OF WEST BENGAL AND ANR	PRADIP PAUL
271	CRA (SB)/134/2025	SHANTANU MAHATA VS STATE OF WEST BENGAL	ADITYA SEN
IA NO: CRAN/1/2025			
272	CRA (SB)/135/2025	GORA @ GORACHAND MONDAL VS STATE OF WEST BENGAL AND ANR	SIBANGI CHATTOPADHYAY
IA NO: CRAN/1/2025			
273	CRA (SB)/136/2025	BIVA @ BIBA MONDAL AND ORS. VS STATE OF WEST BENGAL	TRINA MITRA
		SPECIAL LEAVE TO APPEAL	
274	CRMSPL/27/2025	ASHOKE GLASS WORKERS PRIVATE LIMITED COMPANY AND ANOTHER VS S.S PLY WOOD AND GLASS HOUSE	TRISHA RAKSHIT
275	CRMSPL/28/2025	ASHOKE GLASS WORKERS PRIVATE LIMITED COMPANY AND ANOTHER VS SUNITA GLASS HOUSE	TRISHA RAKSHIT
276	CRMSPL/29/2025	ASHOKE GLASS WORKERS PRIVATE LIMITED COMPANY AND ANOTHER VS ARYAN GLASS PALACE	TRISHA RAKSHIT
277	CRMSPL/25/2025	ASHOKE GLASS WORKERS PRIVATE LIMITED COMPANY AND ANOTHER VS SAHA GLASS HOUSE	TRISHA RAKSHIT
IA NO: CRAN/1/2025			
278	CRMSPL/6/2025	MMTC LIMITED VS S.K.ABDUL SABUR	SWARAJIT DEY
IA NO: CRAN/1/2025			
279	CRMSPL/34/2025	LIPIKA BHATTACHARJEE (CHOWDHURY) VS STATE OF WEST BENGAL AND ANR	KAUSHIK CHOUDHURY
IA NO: CRAN/1/2025			
280	CRMSPL/38/2025	PLABAN SARKAR VS MOUSUMI DAS	RAJENDRA KUMAR NANDI
281	CRMSPL/55/2025	SANTU SAHA VS STATE OF WEST BENGAL AND ANR	SOURAT NANDY
282	CRMSPL/56/2025	CROMPTON GREAVES CONSUMER ELECTRICALS LIMITED VS M/S. ANJANI SALES CORPORATION AND ANOTHER	JAYDEBD GHORAI
IA NO: CRAN/1/2025			
283	CRMSPL/57/2025	CROMPTON GREAVES CONSUMER ELECTRICALS LIMITED VS SUSHILA TRADING CO. AND ANOTHER	JAYDEB GHORAI
IA NO: CRAN/1/2025			

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 35

Second Floor

Centenary Building

SINGLE BENCH (SB- IX)

AT 10:30 AM

HON'BLE JUSTICE TIRTHANKAR GHOSH

FROM 1ST APRIL 2025 - MATTERS (MOTION AND HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATING TO POLICE UNDER RESIDUARY (GROUP-IX) INCLUDING APPLICATIONS CONNECTED THERETO.

NOTE 1:
1. ADVOCATES ARE DIRECTED TO SERVE UPON THE OFFICE OF THE GOVT. PLEADER IN CASE THEY HAVE MENTIONED FOR UPGRADATION OF ANY MATTER.

NOTE 2:

LAWYERS ARE DIRECTED TO FOLLOW THE DIRECTIONS PASSED AND/OR NOTE IN THE SUPPLEMENTARY LIST REGULARLY AND NOTE TO FOLLOW THE DIRECTIONS IN THE MONTHLY LIST TILL FURTHER ORDERS OF THIS COURT.

ON MONDAY (22.09.2025) AFTER TO BE MENTIONED, EXTENSION OF INTERIM ORDER, LEAVE MATTERS, FOR ORDERS AND APPLICATION WILL BE CALLED TILL RECESS. AFTER RECESS, NEW MOTION AND FIXED MATTERS WILL BE TAKEN UP.

3. MENTIONING FOR UPGRADEATION WILL BE ALLOWED ON .....

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/93263331012?pwd=JSKrrW1T0bD7nuO1vWRIn0tvR7kNo8.1

FOR JUDGMENT

(AT 1.15 P.M.)

1	WPA/20911/2025	SAFIK LASKAR @ SAFIQUL LASKAR @PINTU AND ORS. VS STATE OF WEST BENGAL AND ORS.	VIJAY VERMA

TO BE MENTIONED

2	WPA/16783/2025	SYED KHALID ALI AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	RESHMI KHATUN
3	WPA/17919/2025	CHITTARANJAN JANA VS STATE OF WEST BENGAL AND ORS.	SOMOSHREE SAHA
4	WPA/19656/2025	SUBRATA MAITI @ SANKAR MAITI VS THE STATE OF WEST BENGAL AND ORS.	CHITRAK BISWAS

EXTENSION OF INTERIM ORDER

5	WPA/26178/2024	TAPABRATA RAY VS STATE OF WEST BENGAL AND ORS.	JAYASHREE PATRA

IA NO: CAN/2/2025, CAN/3/2025

LEAVE MATTERS

6	WPA/22379/2025	KOLKATA M A BUSINESS CENTRE PRIVATE LIMITED AND ANR VS STATE OF WEST BENGAL AND ORS.	ANIRBAN GHOSH

wt7	WPA/22710/2025	PODDAR POINT OWNERS AND OCCUPIERS ASSOCIATION AND ANR **VS** STATE OF WEST BENGAL AND ORS.	CHUNKY AHARWAL
8	WPA/22595/2025	BASANTI SAU VS STATE OF WEST BENGAL AND ORS.	SYED ALI AFZAL
9	WPA/22741/2025	BANTRA SARBAJANIN DURGAUTSAB VS STATE OF WEST BENGAL AND ORS.	MANOJIT PAL
		FOR ORDERS	
10	WPA/4603/2025	REBA HATI VS THE STATE OF WEST BENGAL AND ORS.	ABHILASH CHATTERJEE
11	WPA/11079/2025	SATARUPA DAS VS STATE OF WEST BENGAL AND ORS.	ANITA SHAW
12	WPA/15466/2025	ASAD AHMED @ MD. ASAD AHMED VS THE UNION OF INDIA AND ORS.	SWASTIKA CHOWDHURY
13	WPA/17069/2025	AYESHA SIDDIKA VS STATE OF WEST BENGAL AND ORS.	POULAMI BOSE
14	WPA/18216/2025	DILRUBA PARVEEN VS STATE OF WEST BENGAL AND ORS.	APURBA KUMAR DATTA
15	WPA/18300/2025 [AT 4.00 P.M.]	BOARD OF MAJOR PORT AUTHORITY AND ANR VS STATE OF WEST BENGAL AND ORS.	SNEHASHIS SEN
16	WPA/19706/2025 [24.09.2025]	DEBABRATA BAG VS THE STATE OF WEST BENGAL AND ORS.	PRIYANKA BHATTACHARYA
17	WPA/19750/2025 [24.09.2025]	ANIL ADHIKARY VS STATE OF WEST BENGAL AND ORS.	GOPA BISWAS
wt18	WPA/8614/2025	MANINDRA NATH LAIYA AND ANR. **VS** THE STATE OF WEST BENGAL AND ORS.	PAYEL SOME
19	WPA/19790/2025	ABDUL QADIR VS STATE OF WEST BENGAL AND ORS.	SOURJYA DAS
20	WPA/20318/2025	MAJNU SARDAR AND ORS. VS STATE OF WEST BENGAL AND ORS.	GOLAM KARIM CHOWDHURY
21	WPA/20531/2025	ABC VS STATE OF WEST BENGAL AND ORS.	MEGHNA MIRNALNI
22	WPA/20638/2025	AGNES TINKY JAMES AND ANR. VS STATE OF WEST BENGAL AND ORS.	AVIK PRAMANICK
23	WPA/20878/2025	SREE ABVOY DHAM VS STATE OF WEST BENGAL AND ORS.	SNEHASISH DEY
IA NO: CAN/1/2025			
24	WPA/21364/2025	GOUTAM CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	TRIPARNA ROY
		APPLICATION	
25	WPA/10121/2013	SUBIR MITRA VS STATE OF W B & ORS	P S BISWAS
IA NO: CAN/2/2024			
26	WPA/23776/2019	DEBDAS MONDAL VS STATE OF WEST BENGAL & ORS	BHASKAR MONDAL
IA NO: CAN/1/2024, CAN/2/2024			
27	WPA/18580/2024	ASIS KUMAR SEN VS THE STATE OF WEST BENGAL AND ORS.	DEBAPRIYA SAMANTA
IA NO: CAN/1/2025			

28	WPA/24237/2024	SHIBSHANKAR ADHIKARY VS STATE OF WEST BENGAL AND ORS.	RAHUL KUMAR MAHATO
IA NO: CAN/2/2025			
29	WPA/15491/2025	MANTU DAS ALIAS MANTU KUMAR DAS VS THE STATE OF WEST BENGAL AND ORS.	JAGRITI BHATTACHARYA
IA NO: CAN/1/2025			
30	WPA/16710/2025	INDIKA PARTNERS PVT. LTD. VS STATE OF WEST BENGAL AND ORS.	VANSHIKA LAMBA
31	WPA/16720/2025	NEXA STATS VS STATE OF WEST BENGAL AND ORS.	SUDARSHAN KUMAR AGARWAL
32	WPA/16764/2025	DEEP LENS RESEARCH AND ORS. VS STATE OF WEST BENGAL AND ORS.	DITSHA DHAR
IA NO: CAN/1/2025			
33	WPA/17153/2025	ANIMESH SAHA VS STATE OF WEST BENGAL AND ORS.	PINAKI RANJAN CHAKRABOTI
IA NO: CAN/1/2025			
34	WPA/20919/2025	BADAL SHIT VS STATE OF WEST BENGAL AND ORS.	RATIKANTA PAL
IA NO: CAN/1/2025			

NEW MOTION

35	WPA/19613/2025	ABUL NAWAZ VS THE UNION OF INDIA AND ORS.	RABIUDDIN AHMED
36	WPA/20274/2025	MALATI SARDAR VS STATE OF WEST BENGAL AND ORS.	ABHIJIT SARKAR
37	WPA/20984/2025	JAHORUL ISLAM VS STATE OF WEST BENGAL AND ORS.	INDRANUJ DUTTA
38	WPA/20997/2025	GOUTAM KUMAR DAS AND ANR. VS STATE OF WEST BENGAL AND ORS.	GORACHAND SAMANTA
39	WPA/21143/2025	PURNIMA BHATTACHARYA AND ANR. VS STATE OF WEST BENGAL AND ORS.	SHANKHA SHUBHRA MUKHERJEE
40	WPA/21328/2025	MALA GHOSH AND ANR. VS STATE OF WEST BENGAL AND ORS.	TIRTHANKAR MUKHERJEE
41	WPA/21405/2025	SURYA SEN PAUL VS STATE OF WEST BENGAL AND ORS.	MOUMITA GHOSH
42	WPA/21408/2025	OMAR FAROOQ MOLLA VS STATE OF WEST BENGAL AND ORS.	GORA CHAND SAMANTA
43	WPA/21418/2025	NEPAL SARDAR AND ORS VS STATE OF WEST BENGAL AND ORS.	BENAZIR SHAIKH
44	WPA/21422/2025	SMT. INDIRA BHANDARY VS STATE OF WEST BENGAL AND ORS.	SONALI SENGUPTA
45	WPA/21438/2025	KAMAL KRISHNA HALDER @ KAMAL HALDER VS THE STATE OF WEST BENGAL ADN ORS.	KAUSHAL KUMAR
46	WPA/21462/2025	ESHA SARKAR VS STATE OF WEST BENGAL AND ORS.	PROSEJIT BISWAS
47	WPA/21478/2025	BALAI CHAND PURKAIT VS THE STATE OF WEST BENGAL ADN ORS.	SANJAY KUMAR SARKAR
48	WPA/21504/2025	SURJA DEB BAG AND ORS. VS STATE OF WEST BENGAL AND ORS.	MD. SHAMIMUDDIN

49	WPA/21537/2025	MADHU MOLLA AND ANR. VS STATE OF WEST BENGAL AND ORS.	GORACHAND SAMANTA
50	WPA/21570/2025	AMIYA ROUTH AND ORS. VS STATE OF WEST BENGAL AND ORS.	ABHINABA DAN
51	WPA/21580/2025	JAYANT RAM AND ANR. VS STATE OF WEST BENGAL AND ORS.	KAUSTAV BANERJEE
52	WPA/21586/2025	SANGITA CHAKRABORTY AND ORS. VS STATE OF WEST BENGAL AND ORS.	SHUBHADIP PARAMANIK
53	WPA/21619/2025	SHILA KARAL MONDAL AND ANR. VS STATE OF WEST BENGAL AND ORS.	SARAJIT ROY
54	WPA/21621/2025	KALIPADA SARDAR VS STATE OF WEST BENGAL AND ORS.	SAYAN BANERJEE
55	WPA/21630/2025	RANJANA BISWAS BASAK VS STATE OF WEST BENGAL AND ORS.	SANJUKTA SAMANTA
56	WPA/21645/2025	SHRIKANTA KHANRA VS STATE OF WEST BENGAL AND ORS.	MANOJ ADAK
57	WPA/21646/2025	ANKUR GUPTA AND ANR. VS STATE OF WEST BENGAL AND ORS.	SAGAR KUMAR MISHRA
58	WPA/21648/2025	DEBJYOTI BHATTACHARJEE VS STATE OF WEST BENGAL AND ORS.	ANIRUDDHA BANDYOPADHYAY
59	WPA/21649/2025	SRIDAM DOLUI VS STATE OF WEST BENGAL AND ORS.	IPSITA GHOSH
60	WPA/21651/2025	JAHANGIR FAKIR VS STATE OF WEST BENGAL AND ORS.	DEBAPRIYA MAJUMDER
61	WPA/21702/2025	ALOKE MUKHERJEE AND ORS. VS STATE OF WEST BENGAL AND ORS.	ANIT DEY
62	WPA/21703/2025	MIRZA ZAKIR HOSSAIN BEG VS STATE OF WEST BENGAL AND ORS.	S.M. HASSAN
63	WPA/21714/2025	JAJAL UDDIN MONDAL VS STATE OF WEST BENGAL AND ORS.	BENAZIR SHAIKH
64	WPA/21799/2025	AKBAR ALI SEIKH AND ANR VS STATE OF WEST BENGAL AND ORS.	RAJIB KUMAR BASU
65	WPA/21823/2025	MOUMITA BERA GHOSH VS STATE OF WEST BENGAL AND ORS.	INDRANIL HALDER
66	WPA/21828/2025	MD FARUK UDDIN VS STATE OF WEST BENGAL AND ORS.	MD. SHAINURZAMAN
67	WPA/21849/2025	MD. SAHABUDDIN DUKRE VS STATE OF WEST BENGAL AND ORS.	MD.SHAINURZAMAN
68	WPA/21856/2025	BISWANATH PAL VS STATE OF WEST BENGAL AND ORS.	INDRANIL HALDER
69	WPA/21872/2025	MD. BAKIBILLAHA GAZI VS STATE OF WEST BENGAL AND ORS.	SUSMITA DAS
70	WPA/21875/2025	SASADHAR PURKAIT AND ORS. VS STATE OF WEST BENGAL AND ORS.	MANOJIT PAL
71	WPA/21895/2025	NAJRUL ISLAM MALLICK VS STATE OF WEST BENGAL AND ORS.	SAYANTAN HAZRA

72	WPA/21905/2025	SNEHASIS GHOSH VS THE STATE OF WEST BENGAL AND ORS.	RAJIB KUMAR BASU
73	WPA/21912/2025	BHAGWATI IRON CENTRE PVT. LTD AND ORS VS STATE OF WEST BENGAL AND ORS.	PRITILATA SARDAR
74	WPA/21952/2025	SATHI ROY AND ORS. VS STATE OF WEST BENGAL AND ORS.	ANJAN BANERJEE
IA NO: CAN/1/2025			
75	WPA/21963/2025	PRIYADARSHI BANERJEE VS STATE OF WEST BENGAL AND ORS.	SHIPROVON KUMAR SEAL
76	WPA/21964/2025	ANIL CHANDRA BASAK VS THE STATE OF WEST BENGAL AND ORS.	SOVAN MUKHERJEE
77	WPA/21967/2025	MD. AJIJUL VS THE STATE OF WEST BENGAL AND ORS.	AMIT ROY
78	WPA/21968/2025	CHHAYARANI MONDAL VS STATE OF WEST BENGAL AND ORS.	PAPIYA CHATTOPADHYAY
79	WPA/21970/2025	SATIPADA DAS VS STATE OF WEST BENGAL AND ORS.	PAPIYA CHATTOPADHYAY
80	WPA/21971/2025	SUMI PAL VS THE STATE OF WEST BENGAL AND ORS.	SAYAN KANJILAL
81	WPA/21972/2025	ANIL CHANDRA PAL VS STATE OF WEST BENGAL AND ORS.	ANINDA BHATTACHARYA
82	WPA/21977/2025	ANGUS JUTE WORKS (UNIT OF THE ANGUS COMPANY LIMITED) VS THE STATE OF WEST BENGAL AND ORS.	SAURADEEP DUTTA
83	WPA/21989/2025	ZARINA BEGAM VS STATE OF WEST BENGAL AND ORS.	MALAY BHATTACHARYYA
84	WPA/21995/2025	SANJAY ROY VS STATE OF WEST BENGAL AND ORS.	DIPENDU SARKAR
85	WPA/21998/2025	ANAYET ALI MOLLA AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	NEMAI CHANDRA BETAL
86	WPA/22005/2025	NEELACHAL ABASAN CO OPERATIVE SOCIETY LTD. AND ANR. VS STATE OF WEST BENGAL AND ORS.	SUBRATA SAHA
87	WPA/22010/2025	SK. MOJAMMEL HAQUE VS THE STATE OF WEST BENGAL AND ORS.	ATRAYEE CHATTERJEE
88	WPA/22019/2025	NABANKUMAR GHOSH VS STATE OF WEST BENGAL AND ORS.	PUSPIKA SAHOO
89	WPA/22029/2025	PRIYANKA JAISWAL VS STATE OF WEST BENGAL AND ORS.	ATULYA VERMA
90	WPA/22035/2025	PRABIR KUMAR ROY AND ANR. VS STATE OF WEST BENGAL AND ORS.	DR. RAJIB KUMAR KUNDU
91	WPA/22036/2025	NITAI CHANDRA SAHU VS STATE OF WEST BENGAL AND ORS.	MALAY BHATTACHARYYA
92	WPA/22038/2025	MALABIKA DEY VS STATE OF WEST BENGAL AND ORS.	ASHIS SANTRA
93	WPA/22043/2025	SK SUKUR ALI @ SEKH SUKUR VS STATE OF WEST BENGAL AND ORS.	MALAY BHATTACHARYYA

94	WPA/22048/2025	MAFUJA BIBI VS STATE OF WEST BENGAL AND ORS.	SUDARSAN HALDAR
95	WPA/22079/2025	OSCAR MAYNE VS STATE OF WEST BENGAL AND ORS.	ABDUL HAMID MOLLA
96	WPA/22084/2025	NILADRI SARBAJNA VS STATE OF WEST BENGAL AND ORS.	AMIT DEY
97	WPA/22085/2025	SUDIP DAS VS STATE OF WEST BENGAL AND ORS.	SNEHA SINGH
98	WPA/22090/2025	RAHUL ROY VS STATE OF WEST BENGAL AND ORS.	SNEHA SINGH
99	WPA/22102/2025	BANDANA RAY VS STATE OF WEST BENGAL AND ORS.	SANCHAYITA DE
100	WPA/22112/2025	NAKUL CHANDRA DAS VS THE STATE OF WEST BENGAL AND ORS.	DIPTAKSHI SARKAR
101	WPA/22119/2025	JHUMA BANERJEE VS THE STATE OF WEST BENGAL AND ORS.	DIPANKAR GUHA
102	WPA/22157/2025	SUNITA SINGH VS STATE OF WEST BENGAL AND ORS.	SUMAN SANKAR CHATTERJEE
103	WPA/22177/2025	SK FIROJ @ SEKH FIROJ VS STATE OF WEST BENGAL AND ORS.	SUMANTA CHAKRABORTY
104	WPA/22189/2025	GOLOK SARKAR VS STATE OF WEST BENGAL AND ORS.	AMARENDRA CHAKRABORTY
105	WPA/22201/2025	SUKLA MITRA VS STATE OF WEST BENGAL AND ORS.	SHOUNAK MONDAL
106	WPA/22226/2025	TAPAN ROY VS THE LEARNED REGISTRAR GENERAL HIGH COURT AT CALCUTTA AND ORS.	SATRAJIT SINHA ROY
107	WPA/22229/2025	CHAMCHUL MONDAL VS STATE OF WEST BENGAL AND ORS.	KAUSHIK CHOUDHURY
108	WPA/22232/2025	PRANAB HALDER VS STATE OF WEST BENGAL AND ORS.	ARPAN BAIRAGI
109	WPA/22234/2025	TUSI BERA PANJA VS STATE OF WEST BENGAL AND ORS.	ADITYA TIWARI
110	WPA/22238/2025	VISHAL MITTAL AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	JOY CHAKRABORTY
111	WPA/22239/2025	SAUGATA BANERJEE VS THE STATE OF WEST BENGAL AND ORS.	NITAI CHANDRA SAHA
112	WPA/22245/2025	ANAND RASTOGI AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	AISHWARYA ROY
113	WPA/22282/2025	KAKALI SANT VS STATE OF WEST BENGAL AND ORS.	KARTIK DAS
114	WPA/22284/2025	KALIPODO BHAGAT AND ANR. VS STATE OF WEST BENGAL AND ORS.	SUSMITA DAS
115	WPA/22298/2025	PROKASH DAS VS STATE OF WEST BENGAL AND ORS.	SNEHAA SANYAL
116	WPA/22311/2025	MINTU MONDAL AND ANR. VS STATE OF WEST BENGAL AND ORS.	GOUR BARAN SAU

117	WPA/22313/2025	BHUPATI SIPAI AND ORS. VS STATE OF WEST BENGAL AND ORS.	PARTHA SARATHI MONDAL
118	WPA/22318/2025	SK AMAR SUNNY AND ANR. VS STATE OF WEST BENGAL AND ORS.	MASTA FIZUR RAHAMAN
119	WPA/22319/2025	ASHOKE MAITY VS STATE OF WEST BENGAL AND ORS.	DAISY BASU
120	WPA/22322/2025	SEFAUR RAHMAN @ SEFAUR RAHAMAN @ SEFARUL RAHAMAN VS STATE OF WEST BENGAL AND ORS.	BABITA PRAMANIK
121	WPA/22334/2025	JHUMA DAS VS STATE OF WEST BENGAL AND ORS.	DEBANGANA DEY
122	WPA/22350/2025	BISWAJIT MANDAL VS STATE OF WEST BENGAL AND ORS.	ARKODAY MUKHERJEE
123	WPA/22359/2025	CHIRANJIB SINHA VS STATE OF WEST BENGAL AND ORS.	RAJDEEP SENGUPTA
124	WPA/22383/2025	LAKSHMI NARAYAN SINGH SARDAR VS STATE OF WEST BENGAL AND ORS.	RAJ KUMAR SAIN
125	WPA/22393/2025	HALIMA MONDAL VS STATE OF WEST BENGAL AND ORS.	AMBU BINDU CHAKRABAORTY
126	WPA/22436/2025	ANITA JAISWAL VS STATE OF WEST BENGAL AND ORS.	BHASWATI LAHIRI
127	WPA/22439/2025	NANDA KISHORE MAJUMDAR VS STATE OF WEST BENGAL AND ORS.	POULAMI ROY
128	WPA/22448/2025	NURUL ISLAM VS STATE OF WEST BENGAL AND ORS.	IBRAHIM SHAIK
129	WPA/22456/2025	NURBAKTO MOLLA VS STATE OF WEST BENGAL AND ORS.	SOUMEN BARMAN
130	WPA/22458/2025	XXXX VS STATE OF WEST BENGAL AND ORS.	ASADUZ ZAMAN MONDAL
131	WPA/22459/2025	NADER CHAND SARKAR VS STATE OF WEST BENGAL AND ORS.	MD. SABBIR BISWAS
132	WPA/22462/2025	BINAYAK KRISHNA MAJUMDER VS STATE OF WEST BENGAL AND ORS.	PAPIYA CHATTOPADHYAY
133	WPA/22468/2025	TANUSREE DEY AND ORS. VS STATE OF WEST BENGAL AND ORS.	DIPANWITA GANGULY
134	WPA/22473/2025	MOZIBULLAH KHAN AND ORS. VS STATE OF WEST BENGAL AND ORS.	TRIPTIMOY TALUKDER
135	WPA/22496/2025	TUHIN DEY AND ORS VS STATE OF WEST BENGAL AND ORS.	LALRATAN MONDAL
136	WPA/22498/2025	MIRA MAJUMDER AND ANR VS STATE OF WEST BENGAL AND ORS.	NEIL BASU
137	WPA/22526/2025	SK. NOOR ALOM ALI VS UNION OF INDIA AND ORS.	PINTU KARAR
		HEARING	
138	WPA/21188/2023	MD. SAHRUKH @ SARUKH VS STATE OF WEST BENGAL AND ORS.	ABHIJIT SINGH

IA NO: CAN/5/2025

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 6

First Floor

Main Building

SINGLE BENCH (SB - X)

AT 10:30 AM

HON'BLE JUSTICE HIRANMAY BHATTACHARYYA

FROM 28TH. APRIL, 2025 - ADMISSION AND HEARING OF CIVIL REVISIONAL APPLICATION AND PETITION UNDER ARTICLE 227 OF THE CONSTITUTION OF INDIA INCLUDING APPLICATIONS CONNECTED THERETO (2024 ONWARDS);

NOTE:- MENTIONING WILL BE ENTERTAINED ON WEDNESDAY ONLY UPON NOTICE TO OTHER SIDE.

NOTE:- MATTERS WILL BE TAKEN UP SERIALLY.

NOTE: LD. ADVOCATES ARE REQUESTED TO FURNISH THE PARTICULARS OF THE APPLICATIONS U/S 24 CPC WHICH ARE APPEARING IN THE LIST.

SPECIAL NOTE:
1) FROM 3:00 P.M. ITEM NO. 1191, 1225, 424, 668, 391, 1125, 685, 397, 402, 784, 445, 840, 276, 335, 415, 170 FROM THE MONTHLY LIST OF SEPTEMBER, 2025 WILL BE TAKEN UP.

2) THEREAFTER IF TIME PERMITS ITEM NO. 1477, 869, 423, 893, 1282, 709, 1221, 1230, 1146, 1294, 1295, 359, 395, 1052, 1240, 712, 883, 1303, 225, FROM THE MONTHLY LIST OF SEPTEMBER, 2025 WILL BE TAKEN UP.

MENTIONING FOR UPGRADATION SHALL NOT BE ENTERTAINED UNTIL FURTHER ORDER.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/97367299746?pwd=02Wsbrbej8MSSPDZ6Iuj5epz9rodbX.1

TO BE MENTIONED

1	CO/791/2025	SANDIP ROY AND ORS VS SIKHA SAHA AND ORS	SOUVIK DAS
2	CO/3080/2025	M/S SOMADHAN PROPERTIES VS PULAK KUMAR BERA AND ANR	AMARNATH AGARWAL
3	CO/3383/2025 [FOR CORRECTION]	BIPLAB DAS VS GOURI DUTTA AND ORS.	SOUVIK DAS
4	CO/3438/2025 [AR.CT]	AGAMONI DAS VS KANAN BALA DAS AND ORS	CHANDANA CHAKRABORTY

FOR ORDERS

5	CO/3164/2025	RAMESWAR GOSWAMI VS DHANESWAR GOSWAMI AND ORS	MRINAL KANTI GHOSH

EXTENSION OF INTERIM ORDER

6	CO/4204/2024	MADHUSUDAN BOSE VS M/S. SUMIT ENTERPRISE AND ORS.	BARUN CHATTERJEE
7	CO/813/2025	ASFARUDDIN AHMED MALLICK VS AFTABUDDIN AHMED MALLICK AND ORS	ARITRA SHANKAR RAY
8	CO/914/2025	ANIL KUMAR GUPTA ALIAS ANIL GUPTA VS ASIT DUTTA	PRAJAAINI DAS

9	CO/1607/2025	ABU BAKKAR ALI MOLLA SINCE DECEASED HIS LEGAL HEIRS ALI AHAMMED MOLLA AND ORS VS MD ABUL KHAYER MOLLA AND ORS	MANIKA SARKAR
10	CO/1626/2025	DIPALI BASAK VS ANJALI NANDY	TANMOY KUMAR DEY
IA NO: CAN/1/2025, CAN/2/2025			
11	CO/1748/2025	SARFARAZ AHMED AND ORS. VS UNION BANK OF INDIA AND ANR.	PRIYAKSHI BANERJEE

CIVIL REVISION

[LISTED MOTION (NEW)]

12	CO/3368/2025	SUSAMA PRAMANICK AND ORS. VS RAJESH GUPTA	ANIRBAN ROY
13	CO/3463/2025	MAGNET CONSTRUCTION PVT. LTD. AND ANR. VS ABDUL KALAM AND ORS.	NILMONI DAS
14	CO/3464/2025	PREMENDRA NATH BHATTACHARYA AND ANR. VS RAKHI BHATTACHARJEE AND ORS.	TAPAN SIL
15	CO/3465/2025	SWADHIN KUMAR GHOSH AND ANR. VS SANDHYA GHOSH AND ORS.	MRINAL SAHA
16	CO/3471/2025	ANIMA GUHA VS SUBROTA GUHA	SATYAM MUKHERJEE
17	CO/3481/2025	JAYANTA DAS VS XXX	URMI BISWAS
18	CO/3486/2025	RAHELA BEGUM VS SHER MOHAMMAD AND ORS	MD ASHRAFUL HUQ
19	CO/3487/2025	BABLU SHANKAR PRADHAN VS NILIMA MAITY HUTAIT	SAIBAL RAKSHIT
20	CO/3490/2025	KRISHNA GOPAL CHAND VS GOUTAM CHAND AND ORS	SANJIB BANDYOPADHYAY
21	CO/3492/2025	SHIBAYAN DEY @ SIBAYAN DEY VS BISWAJIT PAL @ NEPAL AND ORS	MANISHA SONI
22	CO/3494/2025	ABHIMANYU MONDAL VS HANALATA MONDAL AND ORS	ABHISHEK SHAW
23	CO/3496/2025	SUDHIR RANJAN CHAKRABORTY VS NIRANJAN CHAKRABORTY AND ORS	AMIT KUMAR ROY
24	CO/3500/2025	Essential Logistics Private Limited VS Shree Raj Metalloys Private Limited	Rima Banerjee
25	CO/3504/2025	ALOKE KUMAR TEWARI AND ORS VS ASIT KUMAR TEWARI AND ORS	NILADRI SAHA
26	CO/3510/2025	ARINDAM MONDAL VS AMBIKA MONDAL	HIMADREE GHOSH
27	CO/3512/2025	NEMAI CHANDRA KHANDA VS PURNIMA NANDY AND ANR.	LALRATAN MANDAL
28	CO/3515/2025	SAILENDRA KUAMR PANDEY @ SHAILENDRA KUMAR PANDEY VS PRAGATI PANDEY	MD. BANI ISRAIL
29	CO/3523/2025	ALOKA MONDAL AND ORS. VS ASHOK KUMAR MONDAL	SANA NAAZ
30	CO/3525/2025	SUFI KAMAL AND ANR. VS ARIF ALI AND ORS.	SHIREEN HOSSAIN

31	CO/3537/2025	RABINDRANATH SAMANTA VS UJJWAL KR BANDHU AND ORS	MRINAL SAHA
32	CO/3539/2025	MAYA SARKAR VS SAMBHU DEY AND ANR	ANIRBAN SARKAR
33	CO/3541/2025	AMJAD SEKH AND ORS VS DHULO SEKH AND ORS	SUBHRAJYOTI GHOSH
34	CO/3546/2025	SARASWATI MAITY VS KARTICK HAZRA AND ANR	TAPABRATA BHATTACHARYA
35	CO/3551/2025	SITARAM GOENKA VS KAILASH CH AGARWAL AND ANR	FATIMA HASSAN

CIVIL REVISION 1

[LISTED MOTION]

36	CO/2982/2025	DIBYENDU MANDAL VS RINKU PAL AND ORS	DEBSOUMYA BASAK
37	CO/3330/2025	GITA MAJUMDER VS ASHOK MAJUMDAR	RAHUL AUDDY
wt38	CO/3331/2025	GITA MAJUMDER **VS** ASHOK MAJUMDAR	RAHUL AUDDY
39	CO/3344/2025	PRITIKANA DAS AND ORS. VS DILIP KUMAR DAS	PRANAY MUKHERJEE
40	CO/3409/2025	USHA CORPORATION VS NATIONAL JUTE BOARD	PRADIP KUMAR SARAWAGI
41	CO/3410/2025 [AR.CT]	RAKESH KUMAR NAYAK VS SANATAN DEY AND ORS.	SUPARNO GHOSH
IA NO: CAN/1/2025			
42	CO/3435/2025 [AR.CT]	LAXMIPRIYA MAITY AND ORS VS PHUL KUMAR MAITY	MITUL CHAKRABORTY
43	CO/3441/2025	RANJAN HAZRA VS BIJOY KUMAR GIRI AND ORS.	RIYA BALLAV
44	CO/3450/2025	ANJAN KUMAR SETT VS THE STATE OF WEST BENGAL AND ORS.	MALAY SAHA
45	CO/3451/2025	GHULAM HAIDAR AND ORS. VS AKHLEQUE HOSSAIN AND ORS.	BUSRA KHATUN
46	CO/3452/2025	MAMUNUR RAHAMAN VS BABITA PARVIN	RAKIB HOSSAIN KHAN
47	CO/3453/2025	SUBHANKAR BASAK VS SASWATI ROY CHOWDHURY AND ORS.	DEBDIPTO BANERJEE
48	CO/3456/2025	SK. AFJAL AND ANR. VS KERAMAT ALI AND ORS.	TAHARIMA KHATUN
49	CO/3459/2025	SUMAN BAIRAGI VS PARAMITA MAHATO BAIRAGI	KINGSUK MONDAL
50	CO/3462/2025 [AT 2:15 P.M.]	Bankim Chandra Bharati Trustee AND ANR VS BOARD OF TRUSTEES OF WELFARE FOR INDIAN SEAMEN EVERYWHERE WISE AND ORS	ASHIS KUMAR MUKHERJEE
51	CO/3479/2025	Avinash Raj Construction Private Limited VS M/s Hindustan Steelworks Constructions Limited	SUJIT Banerjee

52	CO/3528/2025 [AR.CT][AT 2:00 P.M.]	KAMALA BHATTACHARJEE AND ANR VS SUMAN GANGULY AND ANR	PARTHA PRATIM MUKHOPADHYAY

CIVIL REVISION 2

[LISTED MOTION]

53	CO/3042/2025 [AR.CT]	CHHABI BHATTACHARJEE VS KAKALI MUKHERJEE AND ORS.	SIVA PRASAD GHOSE
54	CO/3070/2025	MINTU POALI VS MADHUSUDAN HAZRA AND ORS	SUKANTA MONDAL
55	CO/3094/2025	TAPASI BERA VS MRINAL KANTI BERA	ARPITA CHOWDHURY
56	CO/3109/2025	SHANKAR KUMAR MAITY AND ANR VS KAJAL DAS AND ORS	BIDISH GHOSH
57	CO/3116/2025	AJIT KUMAR GHOSH AND ANR VS AMAR GHOSH AND ORS	MANAS KUMAR DAS
58	CO/3119/2025	BABUL RATAN PAUL VS MANIK RATAN PAUL AND ORS	SANDIPAN PAL
59	CO/3123/2025	M/S NEW APOLLO AND ORS VS THE AUTHORIZED OFFICER KOTAK MAHINDRA BANK LTD	MD SHAMIMUDDIN
60	CO/3131/2025	SHYAMAL KUMAR SAHA VS PROVAT KUMAR SAHA AND ORS	HARADHAN MONDAL
61	CO/3134/2025	DEBARATI BHATTACHARYA @ DEVARATI BHATTACHARYA AND ANR VS SUDIPTA BHATTACHARYA AND ANR	DEBRUP CHOUDHURY
62	CO/3142/2025	KIRAN KUMAR SANCHETI AND ORS VS SUMERMAL PUGALIA	JATAN MONGA
63	CO/3143/2025	M/S JAI MATADI INCORPORATION PVT LTD AND ANR VS DR PAULS MULTISPECIALITY CLINIC	ATINDRANATH MISRA
IA NO: CAN/1/2025			
64	CO/3145/2025 [AR.CT]	Union of India VS M/S NCC Limited	SHAUNAK GHOSH
65	CO/3147/2025	PRANAB KUMAR DEY AND ORS. VS PRASUN KUNDU CHOWDHURY	Arindom Chatterjee
66	CO/3154/2025	ABHIMANYU GOOPTU AND ORS VS SHREE SHREE LAKSHMI JANARDHAN JAYANTI DURGA MANDIR SOCIETY AND ORS	ARJUN GOOPTU
67	CO/3162/2025	GOPAL GOENKA VS CHUNILAL AGARWAL AND ORS	SANJIB SETH
68	CO/3163/2025	FARASHDANGA GOABAGAN SPORTING CLUB AND ORS VS MANAS DAS AND ORS	SK ZUBAIR AHMED
69	CO/3169/2025	JITENDRA NARAYAN RAY SISHU SEVA BHAWAN VS M/S SHOVONA MEDICAL FOUNDATION AND ORS	SWADESH PRIYA GHOSH
70	CO/3179/2025	HARISH CHANDRA JAISWAL VS DEB KUMAR MUKHERJEE AND ORS	SUNIL GUPTA
71	CO/3187/2025	BHARAT THACKER VS KHADIM INDIA LIMITED	PRAJAAINI DAS
72	CO/3201/2025	ASISH PAKHIRA @ ASHIS PAKHIRA VS KRISHNA KALI PAKHITA AND ORS	Arjun Samanta

73	CO/3202/2025	ABDUL KALAM SK @ ABDUL KALAM MONDAL VS ABSAR MONDAL AND ANR	MONIRUZZAMAN
74	CO/3204/2025	TILOTTAMA ROY VS ASHOK GHOSH AND ORS.	PRASAD BHATTACHARYYA
75	CO/3210/2025	PANKAJ BHARECH VS OM DAYAL EDUCATIONAL AND RESEARCH SOCIETY AND ORS.	ARNAB SARDAR
76	CO/3212/2025	SHAKILA BEGUM VS ISHMAT AHMED AND ORS.	MD. KALAM
77	CO/3213/2025	SUNIL KISHIN PUNWANI VS SASS MED PVT LTD AND ORS	Shreya Ghosh Dastidar
78	CO/3214/2025	EFCALON TIE UP PRIVATE LIMITED VS STARTRACK AGENCY PRIVATE LIMITED	R UPADHYAY
79	CO/3215/2025	EFCALON TIE UP PRIVATE LTD VS STARTRACK AGENCY PRIVATE LIMITED	R UPADHYAY
80	CO/3216/2025	ANITA SUNIL PUNWANI VS SASS MED PVT LTD AND ORS	Shreya Ghosh Dastidar
81	CO/3222/2025	ANIL SARKAR AND ORS. VS TANUSHREE MONDAL	ANIRBAN DAS
82	CO/3223/2025	PRATIMA MAITY AND ORS. VS PRAVAT KUAMR MAITY AND ORS.	SALIL KUMAR MAITI
83	CO/3226/2025	SUKUMAR PARIA VS SK. ABDUL KHALEK AND ORS.	SOUMON NANDA
84	CO/3229/2025	SUNIL KUMAR SAMANTA AND ORS. VS SMFG INDIA CREDIT COMPANY LIMITED AND ANR.	SOMALI BHATTACHARYA
85	CO/3244/2025	MAFURA BIBI AND ORS. VS MOSEB ALI BISWAS AND ORS.	SATYAM MUKHERJEE
86	CO/3245/2025	SURESH KUMAR MOHTA AND ANR. VS AU SMALL FINANCE BANK LIMITED AND ORS.	AJIT KESHARI
87	CO/3246/2025	SANJIB DAS VS SHARIN AHMAD	SUKANTA SARKAR
88	CO/3251/2025	BISHRUTENDU MAITY VS SHIRSHENDU KRISHNA MAITY	GORACHAND SAMANTA
89	CO/3255/2025	SOMNATH BHATTACHARYA VS RUMA BHATTACHARYA (NEE ROY)	DR. RUDRA DHAR
90	CO/3278/2025	SHANTILAL SHARMA AND ORS. VS SUSANT VYAS @ SUSHANTA VYAS	AFREEN BEGUM
91	CO/3289/2025	SNEHA SHARMA @ SONI VS AMIT SHARMA AND ORS.	SAYAN MUKHERJEE
92	CO/3301/2025	ALOK TIBREWAL VS PANKAJ BHARECH AND ORS.	DIPAYAN DAN

LISTED MOTION

93	CO/3522/2022	ARPITA CHATTERJEE VS SUDIPENDRA NATH CHATTERJEE	TAPAN KUMAR JANA
wt94	CO/2548/2024	SUDIPENDRANATH CHATTERJEE **VS** ARPITA CHATTERJEE	ADRISNATA CHAKRABORTY
wt95	CO/723/2024	SUDIPENDRANATH CHATTERJEE **VS** ARPITA CHATTERJEE	ADRISNATA CHAKRABORTY

96	CO/2235/2025	SUKHAMRIT BHATTACHARJEE AND ORS VS KRISHNA BUIULDING OWNERS ASSOCIATION	SONI OJHA
97	CO/2236/2025	UDDALAK SAHA VS RUNITA SAHA NEE CHAKRABORTY	SUBHAJIT CHOWDHURY
98	CO/2237/2025	INDIA INFOLINE FINANCE LTD VS ARUN KUMAR DAGA	KUSHAGRA SHAH
99	CO/2238/2025	MANINDRA NATH GHOSH AND ORS VS NAMITA HARBAB	SIBNATH GANGULY
100	CO/2242/2025	ACHIN DEY VS SHRIMATI SARMISTHA DEY	ARITRA SHANKAR RAY
101	CO/2255/2025	KSHITISH CH DUTTA AND ORS VS KALIPADA ROY MAHAPATRA	ARITRA SHANKAR RAY
102	CO/2268/2025	KRISHNA KUMAR GUPTA AND ANR VS AMALENDU CHATTERJEE AND ORS	SHIVAJI MITRA
103	CO/2269/2025	FERRO METAL INDUSTRIES VS SHREE GANESH JUTE MILLS LTD AND ANR	OISHIK CHATTERJEE
104	CO/2271/2025	PXL ENTERPRISES VS SHREE GANESH JUTE MILLS LTD AND ANR	OISHIK CHATTERJEE
105	CO/2275/2025	MIRA ALIAS ASHIMA DEY AND ORS VS CHANDI CHARAN HALDER NEE CHANDI	ASHOK KUMAR CHOWDHURY
106	CO/2278/2025	SHYAMALI SARDAR VS SUNIL CHANDRA DAS AND ANR	SWASTIKA CHATTERJEE
107	CO/2280/2025	SUSANTA KUMAR BAIDYA AND ORS VS PROSANTA BISAWS AND ORS	ANJANA MEHEBUB
108	CO/2302/2025	SHREE VENKATESH CONSTRUCTION CONOANY P LTD VS MUNICIPAL COMMISSIONER THE K M C AND ORS	ANJANA BANERJEE
109	CO/2312/2025	ARCHA KR BANERJEE VS STATE OF WEST BENGAL AND ORS.	RABINDRA KR JAISWAL
110	CO/2365/2025	BISWAJIT BISWAS VS SUMITRA RANI BISWAS AND ORS	MUKUNDA LAL SARKAR
111	CO/2370/2025	JOYA MUKHERJEE AND ORS VS NIL RATAN MUKHERJEE AND ORS	SUBHASREE BANERJEE
112	CO/2371/2025	RUHI AGARWAL ALIAS CHANDGOTHIA VS SANTOSH AGARWAL	PRANAB KUMAR SAHA
113	CO/2391/2025	JALALUDDIN AHMED SIDDIQUE VS IMRAN ABBAS ANSARI AND ANR	JOYDEEP DHAR
114	CO/2402/2025	HEMANTA PAL VS SISIR KUMAR ACHARYA AND ORS	ABHINABA DAN
115	CO/2412/2025	EMDADUL HOQUE VS KAZI KARIUL KARIM AND ORS	BISWAJIT SARKAR
116	CO/2413/2025	NANDA KUMAR ROY VS MANAS KANTI PAL	RIYA BALLAV
117	CO/2435/2025 [AT 3:00 P.M.]	SHREE GANESH JUTE MILLS PVT LTD VS FERRO METAL INDUSTRIES REP BY IMTIYAZ ABDUL AZIZ ELECTRICWALA AND ANR	PARTHA PRATIM MUKHOPADHYAY
118	CO/2436/2025	BRINDABAN DEY VS W B S E D C L AND ORS	SUJIT CHOWDHURY

119	CO/2437/2025 [AT 3:00 P.M.]	SHREE GANESH JUTE MILLS PVT LTD VS PXL ENTERPRISES REP BY IMTIYAZ ABDUL AZIZ ELECTRICWALA AND ANR	PARTHA PRATIM MUKHOPADHYAY
120	CO/2441/2025	BIKASIJA BHATTACHARJYA @ BIKASIJHA BHATTACHARYA VS CHIKITSABRTI UDYOG SOCIETY	CHANDRANI BHATTACHARYA
121	CO/2443/2025	SABYASACHI KUMAR VS SANTANU KOLEY AND ORS	APARAJITA MONDAL
122	CO/2444/2025	SUJIT BISWAS VS MIRA BISWAS	MONAJIT CHAKRABORTI
123	CO/2448/2025	SUBHASH MISHRA VS CHIMAN LAL LOHIA AND ANR	BIKASH KR SINGH
		LISTED MOTION 1	
124	CO/1055/2025	RITESH KUMAR RUPESH KUMAR LOHISPAT PVT LTD AND ORS VS STATE BANK OF INDIA AND ORS	ANKIT CHATTERJEE
125	CO/1182/2025	SITARAM MODA VS BHAGAWATI PRASAD SARAF AND ORS	SUVENDU SARKAR
126	CO/1235/2025	BASUDEB KUNDU AND ANR VS ARUP KUMAR DAS	DEBAPRIYA GHOSH
127	CO/1629/2025	BANDANA CHATTERJEE VS CHANDANA BHATTACHARYYA	SUSMITA ADHIKARY
128	CO/1632/2025	RANJAN DAS VS TANUSHREE DAS NEE ROY	SAMBHUNATH DE
129	CO/1640/2025	MS CAMELLIA EDUCATIONAL AND MANPOWER DEVELOPMENT TRUST AND ORS VS KOTAK MAHINDRA BANK LTD AND ANR	NILADRI BHATTACHARJEE
130	CO/1807/2025	TULU DAS VS RAJAB SK AND ORS	JANNAT UL FIRDOUS
131	CO/1814/2025	AMAR JYOTI SANGHA CLUB AND ORS VS SUCHITRA JANA AND ORS	SHUVANIL CHAKRABORTY
132	CO/1815/2025	TAPASH SHAW VS PANNALAL SHAW AND ORS	SUBHAYAN BARIK
133	CO/1818/2025	ITI BAIDYA VS RITA HALDER AND ORS	PRIYANKA BANERJEE
134	CO/1820/2025	BISWAJIT SAHA ALIAS MUKTESWAR SAHA VS MANJU DUTTA AJND ORS	ASHIM KUMAR CHATTERJEE
135	CO/1822/2025	TAPAN MITRA VS TUSHAR CHAWLA	ANIRBAN ROY
136	CO/1825/2025 [AR.CT]	TIRTHA NATH YADAV VS PARTHA SAMANTA AND ANR	GOLAM KARIM CHOWDHURY
137	CO/1829/2025	RAKESH SINHA VS SARIKA SINGH SINHA	NITU SINGH
138	CO/1839/2025	GOLAM MORTUJA VS ANSAR SK AND ORS	ANKAN DAS
139	CO/1846/2025	PARBIR PAL AND ANR VS PRAMIR RANJAN GHOSH AND ORS	SOUMYAJIT BHATTA
140	CO/1847/2025	BABA BHOOTHNATH CONSTRUCTIONS AND ORS VS AUTHORISED OFFICER AND ORS	B N JOSHI

141	CO/1848/2025	SAMBHU NATH GHOSH VS SUBHAS CHANDRA GHOSH AND ORS	SAYANI AHMED
142	CO/1853/2025	Aditya Birla Capital Limited VS Aniruddha Banerjee	Ranjabati Ray
143	CO/1865/2025	ANANDA MOHAN GHOSH AND ORS. VS SUPARNA GHOSH AND ORS.	SAPTARSHI KR. KUNDU
144	CO/1889/2025	SIDDHANT KUMAR GUPTA AND ANR VS BHASKAR SINHA	K M HOSSAIN
145	CO/1968/2025	TAPATI PAUL VS PRATIK DAS	ROSHAN PATHAK
146	CO/1977/2025	SHAMPA GHOSH @ SAMPA GHOSE VS MRS. SRIPARNA CHAKRABORTY AND ORS.	SUDESHNA BASU THAKUR
		LISTED MOTION 2	
147	CO/1540/2025	RATAN KUMARI SURANA VS MOLOY KUMAR BOSE AND ANR	SANJANA SINHA
148	CO/1546/2025	UTTARA KUNDU AND ORS VS NANDITA KUNDU AND ORS	SOMALI BHATTACHARYA
149	CO/1547/2025	DIPAK KUMAR DAS VS SUBHAJIT GHOSH AND ORS	AMIT RANJAN PATI
150	CO/1560/2025	BABULAL GHOSH HARU VS RUPA GHOSH	SHIBAJI KUMAR DAS
151	CO/1567/2025	ABC INDIA LTD VS WRITE DESIGNS	BIKASH SHAW
152	CO/1568/2025	SHRIMATI LAXMI NAYAK VS SHRIMATI MANJIT KAUR	ARITRA SHANKAR RAY
153	CO/1570/2025	SIPRA ROY AND ANR VS ADITI SINHA	GARGI MUKHERJEE
154	CO/1584/2025	SAMIR RANJAN BHATTACHARYYA VS AMTALA RECREATION CENTER AND ANR	SUPRATICK SYAMAL
155	CO/1849/2025	SOMNATH GHOSH AND ORS VS KAMALESHWAR THAKUR	RUDRANIL DAS
156	CO/1975/2025	SUNIL SHAW VS ZUBAIDA HAMID AND ORS	MRITUNJAY SAHA
		LISTED MOTION 3	
157	CO/164/2024	USHA DEVI VS STATE OF WEST BENGAL AND ORS.	SARBANANDA SANYAL
158	CO/1174/2025	ABRARUL HAQUE AND ANR VS HAMIDUL HAQUE AND ORS	ANIRUDDHA MITRA
159	CO/1331/2025	SHAKTUNTALA GUPTA AND ORS. VS BENAY KUMAR GUPTA AND ORS.	SOUMYADEEP DASGUPTA
160	CO/1341/2025	ATUL BISWAS AND ORS. VS MRITYUNJOY PAL AND ORS.	MRINAL KANTI GHOSH
161	CO/1373/2025	SUBHAS CHANDRA NANDI AND ORS VS BARUN CHANDRA AND ORS	SALIL KUMAR SARKAR
162	CO/1407/2025	MD. NOORUL HODA VS MUKHTAR AHMED	SHIBAJI MITRA
163	CO/1412/2025	MUNSEKH AALI MOLLA VS KAMALA MONDAL AND ANR	SUDARSAN HALDAR

164	CO/1413/2025	SANJAY SWARNOKAR VS M/S K C RESOURCES LTD	ARUNABHA SOM
165	CO/1415/2025	RINA BIBI VS MASURA BIBI	PARTHA SARKAR
166	CO/1419/2025	SANKAR GHOSH VS SRIKANTA @ BABUGHOSH AND ANR	TRIPTI PANDEY
167	CO/1425/2025	ARPITA SAHA MONDAL VS TARUN KR MONDAL	ANINDYA HALDER
168	CO/1432/2025	APURBA MALAKAR AND ANR VS GOUTAM BERA	SYED MANSUR ALI
169	CO/1433/2025	FUTURE HOPE INDIA AND ORS VS XXXX	UPASANA BANERJEE
170	CO/2094/2025	DEBJANI BANERJEE VS BASUDEB BANERJEE	SONIA MUKHERJEE

LISTED MOTION 4

171	CO/1204/2025	ASIM SAHA @ ASHIM SAHA VS UNITED INDIA GENERAL INSURANCE AND ANR.	SOUJANYA BANDYOPADHYAY
172	CO/1212/2025	AMITAVA HAZRA VS DULAL CHANDRA HAZRA AND ANR	SURPIYO DAS
173	CO/1214/2025	ARITRI MITRA VS ABHIJIT MITRA	SUPRIYO DAS
174	CO/1222/2025	RAJENDRA SHARMA AND ORS VS PARBATI SANTRA AND ORS	POOJA AGARWAL
175	CO/1224/2025	SANGITA MANDAL VS PINKU KUMAR MANDAL	PRAJAAINI DAS
176	CO/1242/2025	SINHA ROY VS SUDHIR CHANDRA MISTRI ALIAS SUDHIR MISTRI AND ORS	SAMRAT CHAKRABORTY
177	CO/1248/2025	SARWAN KUMAR YADAV AND ORS VS BHAGMANI DEBI AND ORS	ANIMESH PAUL
178	CO/1272/2025	AJIT PAL ALIAS AJIT PAUL VS AMIT ROY	ADRISHNATA CHAKRABORTY
179	CO/1277/2025	DULAL DUTTA VS MITA DUTTA	SHOHINI CHAKRABARTY
180	CO/1280/2025	BASUDEB BANERJEE AND ANR VS RATAN KUMAR MUKHERJEE AND ORS	PROSENJIT MUKHERJEE
181	CO/1281/2025	RESHMA DAS VS DHRUBAJYOTI DAS	ANUBRATA DUTTA
182	CO/1287/2025	ASHOK KUMAR JAISWAL VS TAPAN DEY AND ANR	GARGI MAITY
183	CO/1306/2025	SK ABDUL RASHID VS SK ABDUL KARIM ALIAS JHANTU	SALIL KUMAR MAITI
184	CO/1313/2025	JAYASREE MITRA VS SHEILA MITRA @ ALIAS JAYANTI MITRA	SK MD GIASUDDIN
185	CO/1315/2025	PALASH KARMAKAR VS BASANTI KARMAKAR SAMANTA	ARUN KUMAR DAS
186	CO/1320/2025	TARAK DUTTA AND ORS VS SANDHYA DUTTA AND ORS	SOUMEN SAHA

187	CO/1324/2025	SABIR HOSSAIN ALIAS GOLAM BARI MOLLA VS ALAUDDIN MOLLA AND ORS	AMITABHA GHOSH
188	CO/1326/2025	GARIA MITALI SANGHA VS KAMDAHARI PURBAPARA RECREATION CLUB	TATHAGATA MAJUMDAR
		LISTED MOTION - 10	
189	CO/1849/2024	BHASKAR JYOTI BANDYAPADHYAY VS SMT. PINKI BANDHYAPADHYA BISWAS AND ANR.	MR. SIZAN NANDI
190	CO/910/2025	SENIOR DIVISIONAL MANAGER UNITED INDIA INS CO LTD VS M/S YASJHODA AGRI FOODS PVT LTD AND ANR	SNEHA DUTTA
wt191	CO/118/2025	ADMINITRATIVE OFFICER, UNITED INDIA INSURANCE COMPANY LTD. **VS** M/S. YASHODA AGRI FOODS PVT. LTD. AND ANR.	SNEHA DUTTA
192	CO/936/2025	ANGUR KHAN AND ORS VS KARTICK CHANDRA KHAN AND ORS	Kaustav Bhattacharya
193	CO/969/2025	ANITA PADIA VS ROUSENARA BIBI AND ORS	SAMRAT CHAKRABORTY
194	CO/1124/2025	CREATIVE CONSTRUCTS VS THE CATHEDRAL OF THE MOST HOLY ROSARY REP BY THE CHAIRMAN	SOMOSHREE SAHA
195	CO/1137/2025	TARAK DAS AND ANR VS STATE OF WEST BENGAL AND ORS.	AMIT HALDER
196	CO/1140/2025	RAHUL DAS AND ANR VS NARAYAN DATTA AND ANR	BIBEKANANDA TRIPATHY
197	CO/1164/2025	BALAJI GROUP VS SEIKH SAMIRON BIBI AND ORS	ANIRBAN DAS
198	CO/1198/2025	SHYAMAL KARMAKAR AND ANR VS AMAL KARMAKAR AND ANR	SUMAN CHATTOPADHYAY
IA NO: CAN/1/2025			
199	CO/1264/2025	BRANCH MANAGER CANARA BANK AND ANR VS SANKARIBALA MONDAL AND ANR	FAROOQUE ALI
200	CO/1270/2025	MILAN KUMAR BATABYAL VS RITA HAZRA AND ORS	AMAR KUMAR HALDAR
201	CO/1363/2025	SWATI BRAR NEE RAGHANI VS JAI KARAN SINGH BRAR	SAYAN MUKHERJEE
202	CO/1437/2025	PURNIMA SAHA AND ANR VS BADAL SAHA AND ANR	NABANITA CHATTERJEE
		LISTED MOTION - 11	
203	CO/386/2025	BADAL CHANDRA DOLAI VS BALAI CHANDRA DAS AND ORS	ANINDA BHATTACHARYA
204	CO/1290/2025	DEVAVRAT BUILDERS PVT LTD VS RATNABALI IONVESTMENT PVT LTD AND ANR	PIYUSH AGRAWAL
205	CO/1484/2025	UJJAL KR MITRA AND ANR VS VIVEKANANDA ADARSHA PRIMARY TEACHER TRAINING INSTITUTED AND ORS	PRASAYAN MUKHERJEE
206	CO/1531/2025	SANJIB DAS AND ORS VS SOUMITRA DAS	Bratin Kumar Dey
207	CO/1558/2025	PAHARPUR BUILDERS PVT LTD VS VISWA RANJAN DE	BODHISATTA BISWAS

208	CO/1559/2025	PAHARPUR BUILDERS PVT LTD VS VISWA RAJAN DE	BODHISATTA BISWAS
209	CO/1594/2025	SAMPA SADHYA VS M/S CYGNUS INVESTMENTS FINANCE PVT LTD	KINJAL KUMAR BARAL
210	CO/1597/2025	MD.ENAM AND ORS VS PRABHAKAR SINGH AND ORS	MD. SAIFUR RAHAMAN
211	CO/1598/2025	MD.ENAM VS PRABHAKAR SINGH AND ORS	MD. SAIFUR RAHAMAN
212	CO/1601/2025	MD. ENAM AND ORS VS PRABHAKAR SINGH AND ORS	MD.SAIFUR RAHAMAN
213	CO/1602/2025	MD.ENAM AND ORS VS PRABHAKAR SINGH AND ORS	SAIFUR RAHAMAN
214	CO/1647/2025	BHURAMAL CHOUDHURY VS PRADIP KUMAR SEET AND ANR	BIKASH KUMAR SINGH

ASSIGNED MATTERS

215	WPA/4825/2005	DILIP KR. JAISWAL & ORS. VS STATE OF W.B.	DIPANKAR DASGUPTA
216	CO/4537/2023	SAIKAT MITRA VS AMRITA DUTTA	DIPAYAN DAN
wt217	CO/1168/2024	AMRITA DUTTA **VS** SAIKAT MITRA	DIPENDU SARKAR
218	CO/1336/2024	SUVODIP INFRA PROJECT AND SHOPPING PRICENT PVT. LTD. REPT. BY ITS DIRECTORS SWARAJ GHOSH AND ANR VS RANI KARMAKAR AND ORS	SUSMITA CHATTERJEE
219	CO/2027/2024	KALYAN ADHIKARI VS SHILPASREE KUNDU AND ANR	MRITYUNJAY SAHA
220	CO/2028/2024	M/S ADHIKARI SURGICAL VS SHILPASREE KUNDU AND ANR	MRITYUNJAY SAHA
221	WPA/8883/2024	BISWANATH GAYEN AND ANR. VS STATE OF WEST BENGAL AND ORS.	SANTANU DAS
222	WPA/8885/2024	DIPALI BHUNIA VS STATE OF WEST BENGAL AND ORS.	SANTANU DAS
223	CO/613/2025	TAPAS MONDAL AND ANR VS NILACHAL CHATTERJEE AND ORS	OISHIK CHATTERJEE
IA NO: CAN/1/2025			
224	WPA/10734/2025	SHAKTIPADA BAGDI VS THE STATE OF WEST BENGAL AND ORS.	PHATICK CHANDRA DAS
225	WPA/11200/2025	PAYAL DAS VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY

UPGRADED MOTION

226	CO/3629/2024	SRI SANTIRAM KUNDU VS AMIT DAS	MRS. DIPANWITA GANGULY
227	CO/3630/2024	SRI SANTIRAM KUNDU VS SAMIRAN DAS	MRS. DIPANWITA GANGULY
228	CO/4231/2024	LAKSHMI KHA AND ORS VS SHANKAR SANTRA AND ORS	PINAKI DATTA
229	CO/4312/2024	RAM SAGAR PODDAR VS PREM SHANKAR PODDAR	ABHISHEK SHAW

230	CO/4411/2024	SAKSHI AGARWAL AKA SAKSHI YASH JAIN VS YASH JAIN	SOMA ROY
231	CO/12/2025	RENU DAS AND ORS VS SANDHYA DAS AND ORS	PARTHA CHAKARABORTY
232	CO/91/2025	SAMIR KUMAR BOSE VS SANJOY BANERJEE AND ORS.	BISHALAXMI GHOSH
233	CO/281/2025	NASIRUL MONDOL ALIAS MONDAL AND ORS VS ASPIA MONDOL ALIAS MONDAL AND ORS	POULAMI ROY
234	CO/298/2025	GITA RANI SEN VS SAIBAL SEN AND ORS	DEBABRATA ROY
235	CO/437/2025	GOUTAM KARMAKAR VS MANASHI SARKAR	SOMA MAL

UPGRADED MOTION - 1

236	CO/84/2024	SHARMILA CHAKRABORTY VS GAUTAM DAS	NIRMAL KUMAR MUKHERJEE
237	CO/178/2024	SOUGATA GHOSH VS PAYAL GHOSH	SOMESH KUMAR GHOSH
238	CO/459/2024	ASHWIN MOHATA VS PRIYANKA MOHATA	KAUSHIK PRADHAN
239	CO/483/2024	SRI DHRITIGOBINDA BASURI VS APARNA GHOSH	CHITRAK BISWAS
240	CO/1621/2024	TANUSREE DUTTA NEE BANERJEE VS DEBOJYOTI DUTTA	RAMJI MUNSHI
241	CO/2321/2024	SAMARESH THAKURATA VS NANDARANI MAJUMDER AND ORS	KHAZA RAIHAN AHMED
242	CO/2330/2024	NIBEDITA SAHA VS JYOTSNA BASAK @ JYOTSNA RANI BASAK AND ORS	KRITY KESHRI
wt243	CO/2331/2024	NIBEDITA SAHA **VS** JYOTSNA BASAK @ JTOTSNA RANI BASAK AND ORS	KRITY KESHRI
wt244	CO/2332/2024	DOLPHIN PARER AND BOARD ASSOCIATES **VS** JYOTSNA BASAK @ JYOTSNA RANI BASAK AND ORS	KRITY KESHRI
wt245	CO/3058/2024	KABERI BASAK **VS** JYOTSNA BASAK ALIAS JYOTSNA RANI BASAK AND ORS	KRITY KESHRI
wt246	CO/3060/2024	NARAYAN CHANDRA SINGHA **VS** JYOTSNA BASAK ALIAS JYOTSNA RANI BASAKAND ORS	KRITY KESHRI
wt247	CO/3063/2024	DEBASIS DEBNATH **VS** JYOTSNA BASAK ALIAS JYOTSNA RANI BASAK AND ORS	KRITY KESHRI
248	CO/2976/2024	ABUL KALAM HALDER VS CITY STAY GRIHA UDYOG PVT LTD	PROSENJIT MUKHERJEE
249	CO/4256/2024	SUJOY BOSU VS ARCHITA BOSU	RIA KUNDU
250	CO/4306/2024	GO DIGIT GENERAL INS CO LTD VS KARUNA PATRA AND ORS	SOUMALYA GANGULI

251	CO/17/2025	SISIR MONDAL VS NABANITA MONDAL	Shibasis Chatterjee
252	CO/228/2025	PRABIR KISHORE CHAKRAVORTY VS SOMA CHAKRAVORTY NEE MUKHERJEE	DILIP KUMAR SADHU
253	CO/345/2025	AMIT DAS VS ANAND JAISWAL	AMARNATH AGARWAL
254	CO/752/2025	TAPAS DALUI AND ANR VS DURGA MATA THAKURANI REPD BY DR. SUBROTO GANGULY AND ORS	SOBHAN MAJUMDER

UPGRADED MOTION - 2

255	CO/315/2024	RADHESHYAM MAJI AND ORS VS AJIT KUMAR MAJI AND ORS	SUBRATA BHATTACHARJYA
256	CO/451/2024	BISHNUPADA GHOSH VS SUBHAJIT GHOSH	ANKITA MISHRA
257	CO/1881/2024	CESC LIMITED VS M/S POPAT AND KATECHA PROPERTY	BASABRAJ CHAKRABORTY
258	CO/1882/2024	CESC LTD VS M/S POPAT AND KOTECHA PROPERTY	BASABRAJ CHAKRABORTY
259	CO/2782/2024	SALPA RAY ALIAS SRIMANI RAY VS DEBABRATA RAY	ABHILASH CHATTERJEE
IA NO: CAN/1/2025			
260	CO/3275/2024	GAUTAM DAHAL VS PRITAM CHHETRI	ARPAN GUHA
261	CO/3391/2024 [AT 3:00 P.M.]	DR. ASIS DAS VS PRATYUSHA MUKHERJEE	AYAN MITRA
262	CO/3495/2024	NEED ENTERPRISE AND ANR. VS SRI RABINDRA NATH PAUL AND ORS.	AMBU BINDU CHAKRABORTY
IA NO: CAN/1/2025			
263	CO/3622/2024	DR ABHISHEK SAHA VS DR MINAKSHI KARMAKAR	TAMOGHNA PRAMANICK
264	CO/4236/2024	OM PRAKASH JAISWAL VS JAI PRAKASH JAISWAL	ABHISHEK BARAN DAS
265	CO/4390/2024	DEBASHIS CHAKRABORTY VS SAMIR CHANDRA CHANDRA AND ORS	SUMIT BANERJEE
266	CO/112/2025	SAMIR GHOSH AND ORS. VS ANANDA GHOSH AND ORS.	ABHILASH CHATTERJEE
267	CO/158/2025	GLOBAL CALCIUM PVT LTD VS WEST BENGAL CHEMICAL INDUSTRIES LTD	DIPANKAR MAJUMDAR
268	CO/313/2025	SUNITA DEVI SHAW AND ORS VS HAZI ABDUL RAZZAQUE AND ORS	NARENDRA NATH MAITY
269	CO/351/2025	TAMAL KRISHNA GHOSH VS PRAMA GHOSH DEY	SOUJANYA BANDYOPADHYAY
270	CO/1082/2025	M/S BOINCHI COLD STORAGE AND INDUSTRIES PVT LTD VS M/S BACCHUS AND ORS	CHIRANJIB SINHA

MOTION

271	CO/541/2022	ARJUN SHAW VS BIR SINGH AND ANR	SHUBHAM GUPTA

wt272	CO/1148/2023	SRI ARJUN SHAW **VS** SRI BIR SINGH AND ANR	SANTU NANDY
wt273	CO/333/2025	ARJUN SHAW **VS** BIR SINGH AND ANR	SANTU NANDY
274	CO/1802/2024	MANIK SETT ALIAS MANIK LAL SETH VS PARICHITA BASU AND ORS	PRAJAAINI DAS
IA NO: CAN/1/2025			
275	CO/1815/2024	HENA GHOSH AND ORS VS SANDIP SANTRA	ANIMESH DAS
276	CO/1834/2024	KANAN BORUA VS USHA GHOSH	SWARUP KUMAR GHOSH
277	CO/2612/2024	SHARMISTHA GUHA VS ANIBAN CHOWDHURY	RAHUL KR SINGH
IA NO: CAN/1/2024, CAN/2/2024			
278	CO/3164/2024	SOURAV MONDAL AND ORS VS PRABIR KUMAR RAY AND ORS	PARESH NATH YADAV
279	CO/4018/2024	ENTAJ MALLICK AND ANR VS AMIR MALLICK AND ORS	PARTHA CHAKRABORTY
IA NO: CAN/1/2025			
280	CO/4254/2024 [AT 3:00 P.M.]	SUPRATEEM ACHARYA VS SHUBHRAMITA CHAKARBORTY	DIPA ACHARYYA
IA NO: CAN/1/2025			
wt281	CO/423/2025	SUPRATEEM ACHARYA **VS** SHUBHRAMITA CHAKRABORTY	SINJINI CHAKRABORTY
282	CO/222/2025	MADHU SUTODIA VS HARPREET RAUR KOHILI	FATIMA HASSAN
283	CO/376/2025	AJAY KUMAR ROY CHOWDHURY AND ANR VS SABYASACHI MUKHERJEE AD ORS	NIKHIL KUMAR ROY
284	CO/377/2025	AJAY KUMAR ROY CHOWDHURY VS SABYASACHI MUKHERJEE AND ORS	NIKHIL KUMAR ROY
285	CO/378/2025	SOURAV ROY CHOWDHURY VS SABYASACHI MUKHERJEE AND ORS	NIKHIL KUMAR ROY
286	CO/394/2025	NIYATI SAMANTA AND ANR VS SHIBANI MULLICK AND ORS	PRADIP KUMAR KUNDU
287	CO/447/2025	BIBEKANANDA DAS AND ANR VS M/S M S AGARWALA AND SONS PVT LTD	MD GHALIB RIZWAN
288	CO/485/2025	BITHIKA MAJUMDER VS DEBASISH BANERJEE @ DEBASIS BANERJEE	RITOPRITA GHOSH
289	CO/707/2025	ANAYAT RASOOL VS MD JAMIL AHMED	ABHIJIT RAY
290	CO/759/2025	DINESH SHAW VS KALYANI PALLAB AND ORS	PROMODE RANJAN CHATTERJEE
291	CO/783/2025	BHUMANANDA SAHANA VS SAMIR KUMAR SAHANA AND ORS	DEBDIPTO BANERJEE
292	CO/788/2025	BHUMANANDA SAHANA VS SHYAMANANDA SAHANA SINCE DECEASED REPD BY SAMIR KUMAR SAHANA AND ORS	DEBDIPTO BANERJEE
293	CO/793/2025	TATA CONSUMER PRODUCTS LTD VS PARAS COMMERCIAL CORPORATION	SNEHASISH SEN

294	CO/796/2025	KUSUM DEVI BAJORIA AND ORS VS MUKUL KUMAR DAS	ANINDYA HALDER
295	CO/828/2025	CLEMENT HUGHES ALIAS SATYA ARYA MUKHERJEE VS RADHIKA GHOSAL	AYAN MONDAL
296	CO/851/2025	TAHAMINA SULTANA VS MD MOHASIN AND ORS	Kaustav Bhattacharya
297	CO/909/2025	AHASAN SHAIKH VS AKTARA BIBI	SAMRAT CHAKRABORTY
298	CO/915/2025	M/S BASU INTERNATIONAL AND ORS VS KARIMUNNESSA BIBI WAQF ESTATE AND ORS	GHALIB RIZWAN
299	CO/923/2025	ANJONA BISWAS AND ORS VS ASIM KR BISWAS AND ORS	SANKAR NARAYAN SAHA
300	CO/999/2025	PAPRI SINGHA ROY ALIAS PARAMANICK VS SOUMEN PRAMANICK	DEVI PRIYA MITRA
301	CO/1000/2025	RAIPUR ELECTRONICS VS MUSKAN HIGHRISE PVT LTD AND ORS	SUHRID SUR
302	CO/1028/2025	SOURAV ROY VS GANGA BOHRA	SOUVIK DAS
303	CO/1038/2025	M/S SOVA ISPAT ALLOYS LTD VS WBSEDCL	PRASUN GHOSH
304	CO/1088/2025	SAMOJIT SAHA VS DEBAROTI SAHA	SAMRAT CHAKRABORTY
305	CO/1282/2025	VINAY CHOWDHURY AND ORS VS PRADIP KUMAR MUKHERJEE	HARE KRISHNA HALDER
		MOTION 1	
306	CO/8/2024	MRIDULA MUKHERJEE AND ANR VS PINAKI GANGULY AND ORS	DEBABRATA ROY
307	CO/119/2024	SMT. MRIDULA MUKHERJEE AND ANR. VS PINAKI GANGULY AND ORS.	DEBABRATA ROY
308	CO/1655/2024	DEBOPAM BISWAS VS SOLANKI BISWAS ALIAS SOLANKI ROY	OINDRILA GHOSH
309	CO/3822/2024	SURAJIT SAHA VS BRATATI SOM NEE SAHA	RAHUL CHOWDHURY
310	CO/4125/2024 [AR.CT]	JULIEN EDUCATIONAL TRUST VS BOON REALTORS PVT LTD	SOMNATH RAY
311	CO/4271/2024	SUNIT DAS ALIAS SUNITA DAS VS SHABNAM PARVEEN AND ORS	RITUPARNA MAITRA
312	CO/4324/2024	SALEYA BIBI AND ANR VS DHANRAJIYA DEBI	ANKITA NANDI
313	CO/785/2025	KISHANLAL PODDAR VS COL DILIP KUMAR BANERJEE RETD	SUKANTA DAS
314	CO/1004/2025	ASHOK CHAKRABORTY AND ORS VS CHANDANA GHOSH	SATYAM MUKHERJEE
315	CO/1056/2025 [AT 3:00 P.M.]	MADHUMITA DUTTA CHOWDHURY VS SMRITI KAR AND ORS	RISHABH DUTTA GUPTA
316	CO/1118/2025	SANKAR DEY VS SANJAY KUMAR DEY	DEBJANI SENGUPTA

317	CO/1147/2025	BHOLANATH GHOSH AND ANR VS SARANDEEP SINGH AND ANR	PAPIYA CHATTOPADHYAY
318	CO/1210/2025	OM PRAKASH AGARWAL VS MANISH KUMAR AGARWAL AND ANR	SARBESH PAL
319	CO/1245/2025	MIJANUR RAHAMAN GAZI AND ORS VS RESERVE BANK OF INDIA AND ANR	MITUL CHAKRABARTY
320	CO/1366/2025	PRAMILA BAID AND ANR VS BIMAL KUMAR SETHIA AND ORS	ANJU MANOT
321	CO/1372/2025	KRISHNENDU SARKAR GOPAL AND ANR VS NARAYAN PAUL AND ORS	SIVA PRASAD GHOSE
322	CO/1384/2025	PRATIMA RANI BIJALI VS SUMAN PATRA	SALIL KR MAITY
323	CO/1483/2025	ASHOK KUMAR SINGHA AND ANR VS RAJKUMAR GARAIN AND ORS	PRIYANKA SAHA
324	CO/1550/2025	BIRATI UNITED CLUB AND ANR VS BULA PAUL AND ORS	VISHAL MALLICK
325	CO/1585/2025	GOVARDHAN DAS BINANI VS ACHAL KUMAR CHAURASIA AND ORS	
326	CO/1651/2025	ASHIMA DUTTA AND ORS VS DOLA DUTTA	ARUN KUMAR DAS
327	CO/1725/2025	APARNA CHAKRABORTY AND ORS VS BOARDE OF AUQAF WB AND ORS	NILENDRA NARAYAN RAY
328	CO/1783/2025	ZUBAIR AHMED AND ANR VS MUNICIPAL COMMISSIONER KMC AND ANR	KRISHNENDU MODAK
329	CO/1885/2025	NIRMAL DEVI AGARWAL VS SHANTI RANI KHARBANDA AND ANR	CHAMPA PAL
330	CO/1973/2025	INDIAN OIL CORPORATION LTD AND ORS VS SHYAMAL KRISHNA BISWAS @ SHYAMAL KR BISWAS AND ORS	AMIT KUMAR NAG
331	CO/1998/2025	PALASH DEY VS ABDUL LATIF MOLLA AND ORS.	KARUNAMOYEE SAMANTA
332	CO/2013/2025	MEGAWIDE INFRASTRUCTURE INDIA PRIVATE LIMITED AND ANR. VS UNION OF INDIA AND ORS.	RATNESH KUMAR RAI
333	CO/2037/2025	ADITI MONDAL AND ANR VS AMIT CHATTERJEE	SWAPAN KR PAL
334	CO/2091/2025	AVIJIT BOSE AND ORS VS DIBYENDU BOSE AND ORS	SOUVIK SARKAR
335	CO/2123/2025	KAMALA BHATTACHARYA @ KAMALA BHATTACHARJEE VS BISWANATH MONDAL AND ORS	GULSANWARA PERVIN
336	CO/2132/2025	CHANDAN BISWAS AND ANR VS BIDYUT PARNA GHOSH BISWAS AND ORS	SAMRAT DAS
337	CO/2218/2025	SUNIL KR ROY @ MONDAL AND ORS VS APEEJAY SURENDRA SECURITIES P LTD AND ORS	ANINDYA HALDER
wt338	CO/2629/2024	SUNIL KUMAR ROY AND ORS **VS** APEEJAY SURENDRA SECURITIES P LTD AND ORS	ANINDYA HALDER
339	CO/2247/2025	MARY ANN MUKHERJEE VS JOHN MAMTOSH	SAILESH MISHRA

340	CO/2301/2025	SKYNET TRADECOM PVT LTD AND ANR VS VIR BHAN GOEL AND SONS H U F	KUM KUM MUKHERJEE
341	CO/2305/2025	RAIHAN ALI BISWAS AND ORS VS MD HAFIZUL ISLAM AND ORS	DHIMAN BANERJEE
342	CO/2310/2025	ISHRAT JAHAN @ JHAN VS NUZHAT PARVEEN AND ORS	SUBHRAKANTI SAMANTA
343	CO/2348/2025	PRANAB KUMAR CHANDA VS ANINDITA ROY ALIAS TULTUL ROY	DEBDUTTA RAHA
344	CO/2362/2025 [AT 3:00 P.M.]	SUNITA LAMBORIA NEE GOYAL VS KUMAR MANGALAM LAMRORIA	SOUVICK MITRA
345	CO/2396/2025	SURESH KUMAR AGARWAL AND ANR VS PARESH KUMAR SENGUPTA	PRATYUSH PATWARI
346	CO/2478/2025	SUKLA KAR VS ARINDAM KAR AND ORS	DHANANJAY NAYAK
		MOTION 2	
347	CO/982/2024	DIVISIONAL MANAGER WEST BENGAL STATE ELECTRICITY CO LTD CHANDERNAGORE DIVISION VS MONDAL BROTHERS ENTERPRISES PVT LTD AND ORS	SUSMITA CHATTERJEE
348	CO/1839/2024	NILIMA ROY AND ANR VS M/S CHIBBER TRAVELS	PARTHA PRATIM MUKHOPADHYAY
349	CO/1955/2024	SANSKRITI CHAKRA BRAJALALCHAK AND ANR VS BRJALALCHAK KRISHNA PRASANNA SEBA SADAN ACHHI PARISHAD	SAYAK KONAR
350	CO/2581/2024	M/S BENGAL HAMMER INDUSTRIES PVT LTD VS COMMISSIONER OF CENTRAL TAX HOWRAH CGST AND CX COMMISSIONERATE	MD DILAWAR KHAN
351	CO/3398/2024	THE BOARD OF MAJOR PORT AUTHORITY FOR SHYAMA PRASAD MOOKHERJEE PORT VS INLAND VIKASH LIMITED AND ANR	NIKHIL JHUNJHUNWALA
IA NO: CAN/1/2024, CAN/2/2024			
352	CO/3575/2024	AMRITA DASGUPTA VS ANJANAVA MAITRA	SHREYASHI MAITY
IA NO: CAN/2/2025, CAN/3/2025			
353	CO/265/2025	SHYAMAL KARMAKAR ALIAS SHYAMAL KRISHNA KARMAKAR VS DEBASISH BOSE	ARIJIT SARKAR
354	CO/938/2025	LOPAMUDRA BALLAV BANDYOPADHYAY VS MAHESH BANDYOPADHYAY	SOMESH KUMAR GHOSH
355	CO/1227/2025	JAMAL UDDIN MOLLA VS OHAB SHA AND ORS	Mrinal Kanti Mukherjee
356	CO/2024/2025	JM FINANCIAL ASSET RECONSTRUCTION COMPANY LIMITED VS ABHINANDAN HOLDINGS PRIVATE LIMITED	AKANSHA YADAV
357	CO/2182/2025	ANIKET GANGULY VS SOUMIKA CHAKRABORTY	SAMRAT CHAKRABORTY
358	CO/2344/2025	NILIMA SEN AND ORS VS SWAPAN MUNDA AND ORS	SOURAV PAUL
359	CO/2386/2025	PARANJOY ROY CHOWDHURY VS SREEJITA DAS	SOURYADEEP GHOSH

360	CO/2387/2025 [AT 3.00 PM]	DR SOUMITRA KUMAR VS DEBASHIS GOSWAMI AND ANR	BISWAJIT ROY
wt361	CO/2397/2025	PEERLESS HOSPITAL AND B K ROY RESEARCH CENTRE **VS** DEBASHIS GOSWAMI AND ANR	BALARAM PATRA
362	CO/2410/2025	RAMPRASAD BHATTACHARYEE VS MRITYUNJOY DUBE AND ORS	SOUMIK GANGULI
363	CO/2427/2025	SWAPNA BHATTACHARJEE AND ORS VS DEBASISH BANDOPADHYAY AND ANR	RUDRANIL DAS
364	CO/2460/2025	SANTOSH KR GHOSH VS ASTO HAZRA AND ANR	ANIRBAN SAHA
365	CO/2468/2025	HINDUSTAN STEEL WORKS CONSTRUCTION LIMITED VS AVINASH RAJ CONSTRUCTIONS PRIVATE LIMITED AND ANR	SNEHA DUTTA
366	CO/2516/2025	TITAS CHATTERJEE NEE GHOSH VS SOUMYENDU GHOSH	ANIRBAN ROY
wt367	CO/2187/2025	SOUMYENDU GHOSH **VS** TITAS CHATTERJEE GHOSH	PRITAM CHOUDHURY
368	CO/2539/2025	M/S BAGMARI INDUSTRIAL CORPORATION AND ANR VS TAQI HASAN NIAZI AND ORS	SOUNAK MANDAL
369	CO/2543/2025	DIPOSHREE DHAR VS KOUSTAV DASGUPTA	ASHIS SANTRA
370	CO/2548/2025	DIPAK PRADHAN VS PARVIN KHATOON	SOUVIK DAS
371	CO/2587/2025	PRIYANKA GANGULY VS MANIK LAL BANIK AND ANR	SAYANTAN KAR
wt372	CO/2586/2025	PRIYANKA GANGULY **VS** MANIK LAL BANIK AND ANR	SAYANTAN KAR
373	CO/2592/2025	SAMIRAN DE AND ORS VS JAYASREE KAR	DEBALEENA CHATTERJEE
374	CO/2606/2025	THE MOTOR AND GENERAL FINANCE LTD. VS L.I.C. OF INDIA	KABERI GHOSH(DEY)
375	CO/2644/2025	PARESHNATH PAL AND ORS. VS GITARANI PAL AND ORS.	SUDIP SENGUPTA
376	CO/2647/2025	SOUMYA ADHIKARY VS DEBABRATA NATH AND ORS.	SHIVAM DEBNATH
377	CO/2649/2025	INDIAN BANK VS CJJ INFRAPROJECTS	PIJUSH KANTI RAY
IA NO: CAN/1/2025			
378	CO/2702/2025	RAJESH SHARMA VS SANGEETA CHAKRABORTY	SIRAJ GOOPTU
379	CO/2715/2025	CHIEF EXECUTIVE OFFICER BOARD OF AUQAF VS JYOTIRMAY SARKAR AND ORS	ABU SIDDIQUE MALLICK
380	CO/2856/2025 [AR.CT]	ANINDYA BASU VS AHANA GHOSH	ANINDYA HALDER
381	CO/2857/2025	Shampa Sadhya VS M/S Cygnus Investment and Finance Private Limited	K.K. BARAL

MOTION 3

382	CO/2739/2024	PARTHA SAKHA MONDAL VS FARUK MALLICK	ANIMESH PAUL
wt383	CO/2163/2024	SRI SANKAR SAHA **VS** SRI ARUN KUMAR ROY AND ANR.	ANYASHA DAS
384	CO/2752/2024	MADHUSUDAN DUTTA VS BIMAL KUMAR SEN	SARDA SHA
385	CO/4237/2024	TAPAN RAHA VS ASTICK CHAKRABORTY AND ANR	TARAK NATH HALDER
386	CO/4238/2024	ARIJIT KUMAR SUR VS APU KUMAR DEY AND ORS	NIRMALYA KUMAR DAS
387	CO/1069/2025	ALPANA PAUL AND ANR VS UNION BANK OF INDIA AND ORS	Moutusi Hazra
IA NO: CAN/1/2025, CAN/2/2025			
388	CO/1764/2025	ANJANA MONDAL VS ASHOK KUMAR MONDAL AND ORS	ANIRBAN SAHA RAY
389	CO/2059/2025	SHYAM SUNDAR AGARWAL VS SUNITA DEVI FOGLA AND ORS	Hamidul Haque
390	CO/2504/2025	BIRENDRANATH SINGHA @ BIREN SINGHA VS PRADYUT KUMAR DAS AND ORS	RWITENDRA BANERJEE
391	CO/2593/2025	PAPIYA PACHHAL MULLICK VS ANIRBAN MULLICK	ABHISHEK BANERJEE
392	CO/2643/2025	RAKESH PODDAR VS ARUN JINDAL AND ORS.	GOPA MAINAN
393	CO/2674/2025	NAMRATA BHANDARI AND ANR VS MADHU BHANDARI AND ANR	RAJA BALIYAL
394	CO/2712/2025	BADAL GHOSH AND ANR VS TUSHAR KANTI ROY AND ORS	APURBA KUMAR MALLICK
395	CO/2805/2025	GO DIGIT GENERAL INSURANCE COMPANY LIMITED VS MEENA LAKRA ANR ORS.	SOUMALYA GANGULI
396	CO/2842/2025	KUNTI DEVI PASI @ SABITRI DEVI PRASAD AND ORS. VS SUMITRA DEVI SHAW AND ORS.	MD. SHAKIR
397	CO/2934/2025	M/S SANGHATI CONSTRUCTION AND ANR VS SANJOY MAJUMDER AND ORS	KAUSTAV BANERJEE
398	CO/3018/2025	SUBARNA ADHYA VS CHINMAY HALDER	SAMIK SARKAR
399	CO/3048/2025	SANKARIDAHA JUMMA MASJID WELFARE AND MASJID MANAGEMENT COMMITTEE REPD BY JB. JALALUDDING MULLICK VS THE CHAIRPERSON, BAORD OF AUQAF AND ORS.	PRATICK SARDAR
400	CO/3234/2025	DURGA PRASAD JHAWAR VS RATNA CHOWDHURY AND ORS.	RAJSEKHAR BAL BAKSHI
401	CO/3236/2025	DURGA PRASAD JHAWAR VS RATNA CHOWDHURY AND ORS.	RAJSEKHAR BAL BAKSHI
402	CO/3359/2025	SOHONLAL SHARMA AND ANR. VS SADANANDA DUTTA AND ORS.	UTTAM KUMAR DE

APPLICATION

403	CO/1191/2024	SRI SISIR SAHA VS NARENDRA KUMAR GUPTA AND ORS.	SRI SUMAN CHATTOPADHAYAY
IA NO: CAN/1/2024, CAN/2/2025			
404	CO/1746/2024	CHIEF MANAGER STATE BANK OF INDIA AND ORS VS SHYAM SUNDAR GOURISARIA	DEBASISH CHAKRABARTI
IA NO: CAN/1/2025, CAN/2/2025			
405	CO/1821/2024	AJAY MIMANI VS KAMAL KISHOR MIMANI	ARUN KUMAR SHARMA
IA NO: CAN/4/2025, CAN/6/2025			
406	CO/2082/2024	PANCHANAN KUMAR GHOSH VS SHRABANI GHOSH	PAULOMI BANERJEE
IA NO: CAN/1/2025			
407	CO/3463/2024	SUJIT KUMAR MAITY VS SMT. GAURI BALA DAS ABD ORS.	SOURABH SUNDAR SHEE
IA NO: CAN/1/2024			
408	RVW/20/2025	SRIDIP KUMAR BERA VS UNION OF INDIA AND ORS.	SOUJANYA BANDYOPADHAYAY
IA NO: CAN/1/2025			
in	WPA/19214/2022	SRIDIP KUMAR BERA **VS** UNION OF INDIA AND ORS.	SOUJANYA BANDYOPADHAYAY
409	CO/1215/2025	DR PARTHA SARATHI RAY VS DR RAJARSHREE RAY BANDYOPADHYAY	ABHIRATANU SARKAR
IA NO: CAN/1/2025			
410	CO/1375/2025	POULAMI TARAFDAR NEE SAHA VS DINESH SAHA	SOMNATH MAITI
IA NO: CAN/1/2025			
411	CO/2623/2025	TURANG MUSLIM PUBLIC COMMITTEE AND ORS. VS ASHOK KUMAR MAJHI AND ORS.	PURNAKAR BISWAS
IA NO: CAN/1/2025			
		FIXED MATTERS	
412	CO/1249/2024	The State Of West Bengal VS S P Singla Constructions Private Limited	PARNA ROY CHOUDHURY
413	CO/2227/2024	SUSANTA SEN VS RAAHUL NATHANI	SREYA BASU MALLICK
IA NO: CAN/1/2024			
414	CO/2552/2024	SHOVANA GROUP OF COMPANIES PVT LTD VS NEHAL AHMED SALEHJEE AND ORS	MD NAUROZ RAHBER
415	CO/3820/2024	CYGNUS PHARMACEUTICALS PVT LTD AND ORS VS TATA CAPITAL HOUSING FINANCE LTD AND ANR	GAURAV SINGH
wt416	CO/237/2025	TATA CAPITAL HOUSING FINANCE LTD AND ANR **VS** CYGNUS PHARMACEUTICALS PVT LTD AND ORS	SAYAK RANJAN GANGULY
417	CO/4128/2024	SHANTILAL SHARMA VS SUSANT VYAS @ SUSHANTA VYAS AND ORS	SK. ZUBAIR AHMED
418	CO/145/2025	SAHAKAR GLOBAL LTD VS STATE OF WEST BENGAL AND ORS.	SANDIP AGARWAL
419	CO/309/2025	M/S OCTAL SECURITIES AND SERVICES PVT LTD VS MESSRS BAMSONS AND CO PVT LTD AND ANR	PIYUSH JAIN
420	CO/556/2025	KUSUM DEVI KHARKIA AND ORS VS DESUN HEALTH CITY FOUNDATION AND ORS	SHINJITA RAY

421	CO/623/2025	HARI OM DEALMARK PVT LTD VS LINDE INDIA LTD	ANURAG MODI
422	CO/671/2025	VINOD SHARMA AND ANR VS ASHA BANSAL AND ORS	RAJSEKHAR BAL BAKSHI
423	CO/684/2025 [AT 4:00 P.M.][AR.CT]	SRIMATI ROY VS ABHIJIT BHATTACHARYA	SANGHAMITRA PANDIT
424	CO/2367/2025 [AT 4:00 P.M.]	M/S MAHADEVI OIL STORES AND ORS VS HDFC BANK LTD AND ANR	MOU SAHA
425	CO/2658/2025	INLAND VIKASH LTD VS BOARD OF PORT MAJOR AUTHORITY FOR SO MOOKERJEE PORT KOLKATA AND ANR	PIYUSH JAIN
426	CO/2681/2025	ASANSOL DURGAPUR DEVELOPMENT AUTHORITY VS BENGAL SHRISTI INFRASTRUCTURE DEVELOPMENT AND ANR	SUBHAJIT BARMAN

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 18

Second Floor

Main Building

SINGLE BENCH (SB - XI)

AT 10:30 AM

HON'BLE JUSTICE SAUGATA BHATTACHARYYA

FROM 22ND. JULY, 2025 - MATTERS (MOTION & HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATING TO SECONDARY & HIGHER SECONDARY EDUCATION UNDER GROUP - II INCLUDING SERVICES AND APPLICATIONS CONNECTED THERETO.

NOTE 1 : MENTIONING FOR INCLUSION IN THE LIST WILL BE ALLOWED ONLY ON MONDAYS. MENTIONING OF URGENT MATTERS SHALL BE PERMITTED EVERYDAY.

NOTE 2 : MATTERS UNDER THE HEADING "NEW MOTION" FROM THE DAILY CAUSE LIST SHALL BE TAKEN UP TILL 3.00 P.M.

NOTE 3 : MATTERS UNDER THE HEADING "MOTION" FROM THE DAILY CAUSE LIST SHALL BE TAKEN UP AT 3.00 P.M.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/99991422152?pwd=iiAaa08DNI5TYBpLrQzh0ApJQru28g.1

NEW MOTION

1	WPA/17707/2025	SOURAV PRADHAN VS THE STATE OF WEST BENGAL AND ORS.	PARTHA SARATHI DAS
2	WPA/18174/2025	SANTANU DEY VS STATE OF WEST BENGAL AND ORS.	DEBAPRIYA MITRA
3	WPA/19721/2025	SUBIR KUMAR DEY VS THE STATE OF WEST BENGAL AND ORS.	SK. IMTIAJ UDDIN
4	WPA/19807/2025	ASIT KUAMR CHOUDHURY VS THE STATE OF WEST BENGAL AND ORS.	SINTHIA BALA
5	WPA/19851/2025	ANADINATH SAMANTA VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
6	WPA/19853/2025	MOJAHID NOOR VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
7	WPA/19858/2025	TAPATI SANNYASI VS STATE OF WEST BENGAL AND ANR	SHUVRO PROKASH LAHIRI
8	WPA/19859/2025	SUBHAJIT MUKHERJEE AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	SK. SAHJAHAN ALI
9	WPA/19955/2025	BIPASHA RAUT VS STATE OF WEST BENGAL AND ORS.	INDRANIL HALDER
10	WPA/20013/2025	PRADIP KUMAR PATTANAYAK AND ORS. VS STATE OF WEST BENGAL AND ORS.	MANORANJAN JANA
11	WPA/20036/2025	KAIMARI JUNIOR HIGH SCHOOL AND ANR. VS PRINCIPAL SECRETARY SCHOOL EDUCATION DEPARTMENT AND ORS.	SREETAMA NEOGI

12	WPA/20044/2025	MD. SUMSER ALI VS STATE OF WEST BENGAL AND ORS.	MD. NASIM ALI
13	WPA/20067/2025	SUBRATA GHOSH VS STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY
14	WPA/20119/2025	SANKAR DAS VS STATE OF WEST BENGAL AND ORS.	SUMITRA DAS
15	WPA/20123/2025	NILANJAN GHOSH (MENTALLY DISABLED) VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
16	WPA/20126/2025	MOHSIN GAIUR VS STATE OF WEST BENGAL AND ORS.	SK. IMTIAJ UDDIN
17	WPA/20129/2025	RADHA RANI PRADHAN VS THE STATE OF WEST BENGAL AND ORS.	MOHUYA DUTTA BISWAS
18	WPA/20131/2025	ABU SUFIAN AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	ABDUS SALAM
19	WPA/20183/2025	MARIYAN MURMU VS STATE OF WEST BENGAL AND ORS.	MD. RAMIZ AKHTAR
20	WPA/20200/2025	ROBANI SOREN VS THE STATE OF WEST BENGAL AND OR	SUDIP GHOSH CHOWDHURY
21	WPA/20203/2025	SAHAR BANU KHATUN VS THE STATE OF WEST BENGAL AND OR	SUDIP GHOSH CHOWDHURY
22	WPA/20206/2025	JHARNA SARKAR VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
23	WPA/20208/2025	GOUTAM MANDI AND ANR. VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
24	WPA/20209/2025	HUMAYUN REZA VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
25	WPA/20211/2025	ASRAF SHAIKH VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
26	WPA/20212/2025	RUNU PAL VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
27	WPA/20214/2025	PRIYANKA PAKHIRA VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
28	WPA/20215/2025	DIPANKAR PAL VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
29	WPA/20217/2025	DURGA CHARAN GHOSH VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
30	WPA/20220/2025	HASIMA BANU VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
31	WPA/20223/2025	SANJOY ROY VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
32	WPA/20225/2025	JYOTIRMAY JODDER VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
33	WPA/20266/2025	BLIND PERSONS ASSOCIATION AND ORS. VS STATE OF WEST BENGAL AND ORS.	RITWIK PATTANAYAK
34	WPA/20270/2025	DIPAK BEJ VS STATE OF WEST BENGAL AND ORS.	SHAMIM UL BARI
35	WPA/20325/2025	SUNIL KUMAR DAS VS STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE

36	WPA/20330/2025	MANJU SAMANTA VS STATE OF WEST BENGAL AND ORS.	MINAKSHI MAJUMDER
37	WPA/20333/2025	REKHA PAL VS STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
38	WPA/20474/2025	PRATYUSHA DE VS STATE OF WEST BENGAL AND ORS.	SANKHA BISWAS
39	WPA/20488/2025	NRIPENDRA NATH DE VS STATE OF WEST BENGAL AND ORS.	SUBHRANGSU PANDA
40	WPA/20497/2025	MANJU MALA GHOSH VS STATE OF WEST BENGAL AND ORS.	INDRANIL BANERJEE
41	WPA/20503/2025	THE PRESIDENT OF ARYA SAMAJ BASUDEVPUR AND ANR. VS STATE OF WEST BENGAL AND ORS.	SUMITAVA CHAKRABORTY
42	WPA/20539/2025	DILIP KUMAR MONDAL VS STATE OF WEST BENGAL AND ORS.	TIMIR BARAN SAHA
43	WPA/20542/2025	PINKI SINGHA AND ORS. VS STATE OF WEST BENGAL AND ORS.	SUDIP JANA
44	WPA/20559/2025	CHHANDA ROY VS STATE OF WEST BENGAL AND ORS.	SREYASREE CHOUDHURY
45	WPA/20579/2025	KALIDAS ROY VS STATE OF WEST BENGAL AND ORS.	SURYASARATHI BASU
46	WPA/20583/2025	ABDUS SALAM MANDAL VS STATE OF WEST BENGAL AND ORS.	SURYASARATHI BASU
47	WPA/20605/2025	SATHI BAR MRIDHA VS STATE OF WEST BENGAL AND ORS.	SUBHAJYOTI DAS
48	WPA/20618/2025	MANTU DAS VS STATE OF WEST BENGAL AND ORS.	SK. SAMSUL AREFIN
49	WPA/20636/2025	SIKHA RAY (SARKAR) AND ANR. VS STATE OF WEST BENGAL AND ORS.	WASHEF ALI MONDAL
50	WPA/20649/2025	DEBASIS MUDI AND ORS. VS STATE OF WEST BENGAL AND ORS.	RITWIK BASU
51	WPA/20652/2025	JALADHAR MAHAPATRA VS STATE OF WEST BENGAL AND ORS.	KANAI LAL SAMANTA
52	WPA/20655/2025	PURNENDU BIKASH PATRA VS STATE OF WEST BENGAL AND ORS.	KANAI LAL SAMANTA
53	WPA/20658/2025	RANJITA ROY VS STATE OF WEST BENGAL AND ORS.	DILIP KUMAR SADHU
54	WPA/20703/2025	MUSTAFIZUR RAHAMAN VS STATE OF WEST BENGAL AND ORS.	SARAJIT ROY
55	WPA/20718/2025	MADHAB KUMAR KAYAL VS STATE OF WEST BENGAL AND ORS.	ANISH ROY
56	WPA/20767/2025	AKIB SK VS STATE OF WEST BENGAL AND ORS.	BISWAJIT TIWARI
57	WPA/20771/2025	DR.ANISUR RAHAMAN VS STATE OF WEST BENGAL AND ORS.	SUBHAJYOTI DAS
58	WPA/20782/2025	AMBIKA CHARAN PAN VS STATE OF WEST BENGAL AND ORS.	SREYASREE CHOUDHURY

59	WPA/20783/2025	BIPLAB BHATTACHARYA VS STATE OF WEST BENGAL AND ORS.	AMRITA DE
60	WPA/20798/2025	MANOJ KUMAR VERMA VS STATE OF WEST BENGAL AND ORS.	SK ABDUR RAHIM
61	WPA/20847/2025	FARHAD HOSSAIN VS STATE OF WEST BENGAL AND ORS.	SUBHAJYOTI DAS
62	WPA/20900/2025	KANIKA MAITY BARAI VS STATE OF WEST BENGAL AND ORS.	ABDUS SALAM
63	WPA/20901/2025	KRISHNENDU MANDAL VS STATE OF WEST BENGAL AND ORS.	RITWIK BASU
64	WPA/20902/2025	SANJOY CHOUDHURY AND ORS VS STATE OF WEST BENGAL AND ORS.	RITWIK BASU
65	WPA/20903/2025	APURBA GHOSH AND ANR VS STATE OF WEST BENGAL AND ORS.	RITWIK BASU
66	WPA/20908/2025	PRIYANKA DAS VS STATE OF WEST BENGAL AND ORS.	RITWIK BASU
67	WPA/20910/2025	DAYAL SANKAR SINGH AND ORS VS STATE OF WEST BENGAL AND ORS.	RITWIK BASU
68	WPA/20925/2025	RAKESH BARAILY VS STATE OF WEST BENGAL AND ORS.	RITWIK BASU
69	WPA/20932/2025	SANKAR HASDA AND ORS VS STATE OF WEST BENGAL AND ORS.	RITWIK BASU
70	WPA/20936/2025	FARZANA NAAZ VS STATE OF WEST BENGAL AND ORS.	RITWIK BASU
71	WPA/20938/2025	RAMA SENGUPTA VS STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY
72	WPA/20942/2025	MD ASADUL ISLAM SHAH AND ORS VS STATE OF WEST BENGAL AND ORS.	RITWIK BASU
73	WPA/20943/2025	MD IRSHAD ALAM VS STATE OF WEST BENGAL AND ORS.	RITWIK BASU
74	WPA/20944/2025	SUNIL KUMAR HANSDA AND ORS VS STATE OF WEST BENGAL AND ORS.	RITWIK BASU
75	WPA/20970/2025	AJIMUL HAQUE LAYEK VS STATE OF WEST BENGAL AND ORS.	SYED SAMSUL AREFIN
76	WPA/20976/2025	TRIDIB BANERJEE VS STATE OF WEST BENGAL AND ORS.	PARASHAR BAIDYA
77	WPA/20983/2025	BIPLAB BIBAR AND ORS VS WEST BENGAL CENTRAL SCHOOL SERVICE COMMISSION AND ORS	MD M NAZAR CHOWDHURY
78	WPA/21040/2025	SISIR GHORAI VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
79	WPA/21045/2025	CHINTA MAJI VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
80	WPA/21048/2025	DIBYENDU MAITY VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
81	WPA/21049/2025	KABERI CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY

82	WPA/21052/2025	MOUMITA PAL CHAUDHURY VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
83	WPA/21068/2025	VIVEKANANDA MUKHERJEE VS STATE OF WEST BENGAL AND ORS.	ABDUS SALAM
84	WPA/21086/2025	SHANTANU MAHATA VS STATE OF WEST BENGAL AND ORS.	ADITYA SEN
85	WPA/21088/2025	MANABENDRA SARKAR VS STATE OF WEST BENGAL AND ORS.	SK. SAHJAHAN ALI
86	WPA/21089/2025	HARADHAN RANA VS STATE OF WEST BENGAL AND ORS.	SK. SAHJAHAN ALI
87	WPA/21091/2025	SHYAMAL KUMAR DEY VS STATE OF WEST BENGAL AND ORS.	SONDWIP SUTRADHAR
88	WPA/21092/2025	INDRANATH CHAKRABORTI VS STATE OF WEST BENGAL AND ORS.	SANTOSH KR. CHAKRABARTI
89	WPA/21093/2025	UTTAM KUMAR DAS VS STATE OF WEST BENGAL AND ORS.	SANTOSH KR. CHAKRABARTI
90	WPA/21148/2025	PRIYANKA BOSE VS THE STATE OF WEST BENGAL ADN ORS.	POULAMI CHAKRABORTY
91	WPA/21209/2025	LITAN MANDAL VS STATE OF WEST BENGAL AND ORS.	ANITA SHAW
92	WPA/21229/2025	PRADYOT KUMAR NAYEK VS STATE OF WEST BENGAL AND ORS.	ARPITA PRADHAN
93	WPA/21234/2025	CHAITALI DAS VS STATE OF WEST BENGAL AND ORS.	PRITI KAR
94	WPA/21258/2025	BABLI MONDAL VS STATE OF WEST BENGAL AND ORS.	SK ABDUR RAHIM
95	WPA/21264/2025	SOUMI GANGULY VS STATE OF WEST BENGAL AND ORS.	SK ABDUR RAHIM
96	WPA/21266/2025	JAGANNATH MONDAL VS STATE OF WEST BENGAL AND ORS.	SK. ABDUR RAHIM
97	WPA/21267/2025	BARNALI MANDAL VS STATE OF WEST BENGAL AND ORS.	K.M. HOSSAIN
98	WPA/21268/2025	SANDIPA SEN VS STATE OF WEST BENGAL AND ORS.	SK. ABDUR RAHIM
99	WPA/21269/2025	ASHOK PRASAD VS STATE OF WEST BENGAL AND ORS.	K.M.HOSSAIN
100	WPA/21270/2025	AMIT KUMAR MANNA VS STATE OF WEST BENGAL AND ORS.	SK ABDUR RAHIM
101	WPA/21271/2025	ARUN KUMAR MAITY VS STATE OF WEST BENGAL AND ORS.	SK ABDUR RAHIM
102	WPA/21272/2025	SHUVAM DUTTA VS STATE OF WEST BENGAL AND ORS.	SK. ABDUR RAHIM
103	WPA/21274/2025	SUMIT RANJAN DEY VS STATE OF WEST BENGAL AND ORS.	SK. ABDUR RAHIM
104	WPA/21275/2025	HOSNEARA KHATUN VS STATE OF WEST BENGAL AND ORS.	SK ABDUR RAHIM
105	WPA/21323/2025	BHARATI ROY VS STATE OF WEST BENGAL AND ORS.	MASUD KARIM

106	WPA/21342/2025	AMITAVA PAL VS STATE OF WEST BENGAL AND ORS.	MRINAL KANTI BISWAS
107	WPA/21360/2025	SARASWATI BISWAS RAY VS THE STATE OF WEST BENGAL ADN ORS.	ANINDITA KUNDU
108	WPA/21368/2025	SUSIL KUMAR ROY VS THE STATE OF WEST BENGAL ADN ORS.	MD. MOJNU SK.
109	WPA/21373/2025	ANINDITA BASAK VS STATE OF WEST BENGAL AND ORS.	SK ABDUR RAHIM
110	WPA/21378/2025	ADITI SANYAL VS STATE OF WEST BENGAL AND ORS.	ABIRA BHATTACHARJEE
111	WPA/21382/2025	KUHELI GHOSH AND ANR. VS STATE OF WEST BENGAL AND ORS.	SAFIK DEWAN
112	WPA/21410/2025	DEBASHIS DUTTA VS STATE OF WEST BENGAL AND ORS.	PRATAP KUMAR YADAV
113	WPA/21444/2025	UJJALA SAHA ROY VS STATE OF WEST BENGAL AND ORS.	SK. IMTIAJ UDDIN
114	WPA/21445/2025	PARIMAL KANTI JODDER VS STATE OF WEST BENGAL AND ORS.	SK. IMTIAJ UDDIN
115	WPA/21449/2025	BIKAS GAYEN VS STATE OF WEST BENGAL AND ORS.	SK. IMTIAJ UDDIN
116	WPA/21451/2025	SUTAPA OJHA VS STATE OF WEST BENGAL AND ORS.	SK. IMTIAJ UDDIN
117	WPA/21452/2025	MIHIR KUMAR ACHRAYA VS STATE OF WEST BENGAL AND ORS.	SK. IMTIAJ UDDIN
118	WPA/21454/2025	JAYITA SAHA VS STATE OF WEST BENGAL AND ORS.	SRINJOY DAS
119	WPA/21456/2025	SAHADEB MONDAL VS STATE OF WEST BENGAL AND ORS.	KRISHNA KESHAB PAUL
120	WPA/21502/2025	SUBRATA KUMAR DHARA VS STATE OF WEST BENGAL AND ORS.	K.M.HOSSAIN
121	WPA/21525/2025	PARTHA GHOSH VS STATE OF WEST BENGAL AND ORS.	SREYASREE CHOUDHURY
122	WPA/21530/2025	CHINMOY DAS AND ORS VS STATE OF WEST BENGAL AND ORS.	MASUD KARIM
123	WPA/21550/2025	SASWATI CHATTERJEE AND ORS. VS STATE OF WEST BENGAL AND ORS.	YUDHISTHIR MAITY
124	WPA/21641/2025	SRIKANTA BARMAN VS STATE OF WEST BENGAL AND ORS.	MAHENDRA NATH SARKAR
125	WPA/21690/2025	SARADA MAHATO VS STATE OF WEST BENGAL AND ORS.	MADHUSUDAN MANDAL
126	WPA/21775/2025	ABHIJIT NASKAR VS STATE OF WEST BENGAL AND ORS.	SUBHAJYOTI DAS
127	WPA/21776/2025	DIBYENDU MONDAL VS STATE OF WEST BENGAL AND ORS.	DEBAPRIYA MAJUMDER
128	WPA/21779/2025	PR. DIVYAMATA VS STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
129	WPA/21782/2025	SATYANARAYAN ROY VS STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY

130	WPA/21785/2025	MADHABI DE (SARKAR) VS STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY
131	WPA/21786/2025	SHAMBHU NATH SINGHA VS STATE OF WEST BENGAL AND ORS.	SUBHAJYOTI DAS
132	WPA/21790/2025	ARUNA SENGUPTA VS STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
133	WPA/21833/2025	ABUL HASSAN SEIKH VS STATE OF WEST BENGAL AND ORS.	SK. ABDUR RAHIM
134	WPA/21842/2025	RANJIT KUMAR MANDAL VS STATE OF WEST BENGAL AND ORS.	SAGNIK MUKHERJEE
135	WPA/21855/2025	ABDUL KALAM AJAD VS DIRECTOR, MASS EDUCATION EXTENSION DEPARTMENT AND ORS.	IBRAHIM SHAIKH
136	WPA/21863/2025	AMIT KUMAR SAHOO VS STATE OF WEST BENGAL AND ORS.	AHANA GHOSH MONDAL
137	WPA/21865/2025	ANTARA CHOWDHURY VS STATE OF WEST BENGAL AND ORS.	ABHIJIT SARKAR
138	WPA/21867/2025	MANISHA ROY SAHA VS STATE OF WEST BENGAL AND ORS.	GOPA BISWAS
139	WPA/21878/2025	MAHABIR GHOSH VS STATE OF WEST BENGAL AND ORS.	BRATATI DUTTA
140	WPA/21954/2025	ASHOK KUMAR SHUKLA AND ORS. VS STATE OF WEST BENGAL AND ORS.	ANIRBAN SAHA
141	WPA/21965/2025	SANJAY MONDAL VS THE STATE OF WEST BENGAL AND ORS.	SHAMIM UL BARI
142	WPA/22051/2025	SUGATA MUKHERJEE VS STATE OF WEST BENGAL AND ORS.	
143	WPA/22103/2025	SUDIPTA SAHOO AND ORS. VS STATE OF WEST BENGAL AND ORS.	YUDHISTHIR MAITY
144	WPA/22170/2025	SUVANKAR ROYCHOWDHURY VS STATE OF WEST BENGAL AND ORS.	SUBHAJYOTI DAS
145	WPA/22176/2025	SUBRATA GANGOPADHYAY VS STATE OF WEST BENGAL AND ORS.	SUBHAJYOTI DAS
146	WPA/22178/2025	DILIP KUMAR GHOSH VS STATE OF WEST BENGAL AND ORS.	SREYASREE CHOUDHURY
147	WPA/22251/2025	RIMPA DAS VS THE STATE OF WEST BENGAL AND ORS.	SK. SAHJAHAN ALI
148	WPA/22288/2025	SENTU CHATTERJEE AND ORS VS STATE OF WEST BENGAL AND ORS.	SINJINI CHAKRABARTI
149	WPA/22304/2025	JANENDRA NATH BHATTACHARJEE @ BHATTACHARYYA VS STATE OF WEST BENGAL AND ORS.	PROBAL SARKAR
150	WPA/22321/2025	SHIRSHA GHOSH VS STATE OF WEST BENGAL AND ORS.	RITWIK BASU
151	WPA/22343/2025	MRINMOYEE BARMAN VS STATE OF WEST BENGAL AND ORS.	SUBHAJYOTI DAS
152	WPA/22357/2025	PRATIP KUMAR MUKHOPADHYAY ALIAS PRATIP MUKHERJEE VS STATE OF WEST BENGAL AND ORS.	SAKYA MAITI

153	WPA/22382/2025	ANWESHA KOTAL VS STATE OF WEST BENGAL AND ORS.	SOUMO CHARAN
154	WPA/22388/2025	NATARAJ ROY VS STATE OF WEST BENGAL AND ORS.	MANORANJAN JANA
155	WPA/22430/2025	SOUMYENDU SEKHAR MIDYA VS STATE OF WEST BENGAL AND ORS.	AMRITA MAJI
156	WPA/22434/2025	SHYAMAL MUKHERJEE VS STATE OF WEST BENGAL AND ORS.	TIMIR BARAN SAHA
157	WPA/22445/2025	SOURV KUMAR MANDAL AND ORS VS STATE OF WEST BENGAL AND ORS.	RITWIK BASU
158	WPA/22446/2025	HIMANSHU KAYAL VS STATE OF WEST BENGAL AND ORS.	SINJINI CHAKRABARTI
159	WPA/22447/2025	KIRAN DEBSARMA AND ORS. VS STATE OF WEST BENGAL AND ORS.	SIDDHARTHA ROY
160	WPA/22460/2025	SANTANU MANDAL VS STATE OF WEST BENGAL AND ORS.	DUKE BANERJEE
161	WPA/22463/2025	SANJUKTA SARKAR (SENGUPTA) VS STATE OF WEST BENGAL AND ORS.	DUKE BANERJEE
162	WPA/22489/2025	WELLAND GOULDSMITH EDUCATIONAL AND CHARITABLE SOCIETY AND ORS. VS COUNCIL FOR THE INDIAN SCHOOL CERTIFICATE EXAMINATIONS (CISCE), AND ORS.	ANIKET CHAUDHURY
163	WPA/22561/2025	SUKUMAR GHORAMI VS STATE OF WEST BENGAL AND ORS.	SUBHAJYOTI DAS
164	WPA/22575/2025	SHYAM SUNDAR MOHANTA VS STATE OF WEST BENGAL AND ORS.	SUBHAJYOTI DAS
165	WPA/22576/2025	ENAKSHI SAHA VS STATE OF WEST BENGAL AND ORS.	SUBHAJYOTI DAS
166	WPA/22578/2025	AAFREEN SABA VS STATE OF WEST BENGAL AND ORS.	SUBHAJYOTI DAS
167	WPA/22581/2025	SUTAPA NATH VS STATE OF WEST BENGAL AND ORS.	ANANYA ADHIKARY
		MOTION	
168	WPA/23646/2023	ARUP RATAN HALDAR AND ANR. VS STATE OF WEST BENGAL AND ORS.	SAFIK DEWAN
169	WPA/2585/2024	SIKHA SARKAR VS STATE OF WEST BENGAL AND ORS.	SK. IMTIAJ UDDIN
wt170	WPA/17945/2019	SIKHA SARKAR **VS** STATE OF WEST BENGAL & ORS	TANUJA BASAK
171	WPA/1211/2025	SANJOY KARMAKAR VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
172	WPA/3285/2025	DR. ABHINANDA MALLIK VS THE STATE OF WEST BENGAL AND ORS.	RUBINA AKHTAR
173	WPA/4865/2025	KADER MAHAMMED VS THE STATE OF WEST BENGAL AND ORS.	RAMA HALDER
174	WPA/6178/2025	TAPASHI ROY AND ORS. VS STATE OF WEST BENGAL AND ORS.	ANINDA BHATTACHARYA
175	WPA/6723/2025	AMIT BISWAS VS THE STATE OF WEST BENGAL ADN ORS.	SUDIP GHOSH CHOWDHURY

176	WPA/6737/2025	MADHUMITA GUHA VS THE STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
177	WPA/6804/2025	KALIPADA SARDAR VS THE STATE OF WEST BENGAL AND ORS.	SAYAN BANERJEE
178	WPA/7372/2025	SHRABANI SAMANTA VS THE STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
179	WPA/7386/2025	ANIMA MAITY VS THE STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
180	WPA/7409/2025	RUPASI PAL VS THE STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
181	WPA/7477/2025	ANANYA CHATTERJEE VS THE STATE OF WEST BENGAL AND ORS.	SUBHAJYOTI DAS
182	WPA/7484/2025	JAYANTA LOHA VS THE STATE OF WEST BENGAL AND ORS.	SUBHAJYOTI DAS
183	WPA/7640/2025	SIMI BHUNIA VS THE STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
184	WPA/7694/2025	GOPAL PRAMANIK AND ORS. VS STATE OF WEST BENGAL AND ORS.	SUKANYA ADHIKARY
185	WPA/7914/2025	TILAK GOSWAMI VS STATE OF WEST BENGAL AND ORS.	KRISHNENDU BERA
186	WPA/7924/2025	SUCHARITA GHOSH VS THE STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
187	WPA/7928/2025	PALLAB MONDAL VS THE STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
188	WPA/7929/2025	DEBADRITA KOLEY VS THE STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
189	WPA/7977/2025	PRASANTA KUMAR SHANNIGRAHI VS STATE OF WEST BENGAL AND ORS.	RAJASHREE TAH
190	WPA/8059/2025	SHERJAHAN MONDAL VS STATE OF WEST BENGAL AND ORS.	OSMAN GANI MALLICK
191	WPA/8060/2025	MD. AZAHAR HOSSAIN VS STATE OF WEST BENGAL AND ORS.	RAFIKUL ISLAM SARDAR
192	WPA/8180/2025	APURBA PRADHAN VS STATE OF WEST BENGAL AND ORS.	GOURANGA KUMAR DAS
193	WPA/8312/2025	MAHUYA GHOSH VS STATE OF WEST BENGAL AND ORS.	ARKA NANDI
194	WPA/8364/2025	SANTWANA NANDI VS THE STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
195	WPA/9036/2025	SUDHANSU CHAKRABARTY VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
196	WPA/9142/2025	PARAMITA NATH VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
197	WPA/9187/2025	JUTHIKA MONDAL VS STATE OF WEST BENGAL AND ORS.	RAMA HALDER SANTRA
198	WPA/9458/2025	KOUSHIK PRAMANIK AND ANR VS STATE OF WEST BENGAL AND ORS.	SUBHRANGSU PANDA
199	WPA/9580/2025	RAMA RANI SETH AND ORS. VS THE STATE OF WEST BENGTAL AND ORS.	PROSENJIT MUKHERJEE

200	WPA/9980/2025	MUKTI BISWAS VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
201	WPA/9988/2025	KARTICK PRAMANICK VS STATE OF WEST BENGAL AND ORS.	SORMI DUTTA
202	WPA/10031/2025	NARENDRA KUMAR SINHA VS THE STATE OF WEST BENGAL AND ORS.	CHANDAN DUTTA
203	WPA/10054/2025	NASRIN SIDDIQUE VS THE STATE OF WEST BENGAL AND ORS.	ABDUR RAKIB
204	WPA/10413/2025	ARINDAM BASU VS STATE OF WEST BENGAL AND ORS.	SK. IMTIAJ UDDIN
205	WPA/10470/2025	ANITA GOSWAMI VS STATE OF WEST BENGAL AND ORS.	MANISHIKHA MONDAL
206	WPA/10621/2025	DIPA DANA VS THE STATE OF WEST BENGAL AND ORS.	SONDWIP SUTRADHAR
207	WPA/10635/2025	SRIPARNA CHAKRABARTI VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
208	WPA/10684/2025	JAYATI DUTTA SANTRA VS THE STATE OF WEST BENGAL AND ORS.	SANTANU DAS
209	WPA/10931/2025	BIMAL PARAMANIK VS THE STATE OF WEST BENGAL AND ORS.	SOUMO CHARAN
210	WPA/11675/2025	BARNALI DAS VS THE STATE OF WEST BENGAL AND ORS.	CHIRANTAN SARKAR
211	WPA/11767/2025	MOUSUMI MONDAL VS STATE OF WEST BENGAL AND ORS.	BABRU BAHAN BERA
212	WPA/12095/2025	SANCHITA JANA VS STATE OF WEST BENGAL AND ORS.	GOPA BISAWAS
213	WPA/12262/2025	ALAMGIR BISWAS VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
214	WPA/14134/2025	SUJITA KHATUN AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	SHABANA HASIN

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 15

Second Floor

Main Building

SINGLE BENCH (SB-XII)

AT 10:30 AM

HON'BLE JUSTICE KAUSIK CHANDA

FROM 22ND JULY, 2025- MATTERS (MOTION & HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATING TO TRANSPORT AND TELECOMMUNICATION UNDER GROUP-VII AND APPLICATIONS CONNECTED THERETO;

MATTERS (MOTION AND HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATING TO ELECTRICITY UNDER RESIDUARY (GROUP-IX) [EXCLUDING MATTERS RELATING TO POLICE AND MATTERS ASSIGNED TO OTHER BENCH(S)] INCLUDING APPLICATIONS CONNECTED THERETO;

AND
FROM 3RD SEPTEMBER, 2025 TO 26TH SEPTEMBER, 2025 - IN ADDITION TO HIS LORDSHIP'S LIST AND DETERMINATIN, SHALL TAKE UP ITEM NO. 178 TO ITEM NO. 500 FROM THE COMBINED MONTHLY LIST OF CASES (APPELLATE JURISDICTION) DATED 1ST SEPTEMBER, 2025 OF HON'BLE JUSTICE BIVAS PATTANAYAK, EXCEPT THE MATTERS, WHICH ARE DISPOSED OF AND/ OR ORDERED OTHERWISE.

N.B. - EVERY MONDAY AND WEDNESDAY "OLD MATTERS" WILL BE TAKEN UP IMMEDIATE AFTER "TO BE MENTIONED" MATTERS.

N.B. - ON WEDNESDAY AFTER "TO BE MENTIONED" AND "OLD MATTERS", NEW MOTIONS AND MOTION RELATING TO (GR VII) WILL BE TAKEN UP FIRST.

N.B. - ON THURSDAY FROM 2 P.M. 'HEARING MATTERS' WILL BE TAKEN UP.

N.B. - ON FRIDAY "APPLICATION" & "CONTEMPT APPLICATION" WILL BE TAKEN UP FIRST, AFTER "TO BE MENTIONED" MATTERS AND ON OTHER DAYS "APPLICATION & "CONTEMPT APPLICATION" WILL BE TAKEN UP SERIALLY.

N.B. - MATTERS (UNDER GR. V) APPEARING IN THE LIST IN RESPECT OF DETERMINATION OF HON'BLE JUSTICE BIVAS PATTANAYAK WILL BE TAKEN UP FIRST AT 2 P.M. ON TUESDAY & FRIDAY. THEREAFTER, OTHER MATTERS WILL BE TAKEN UP SERIALLY IF TIME PERMITS.

N.B. - MENTIONING FOR INCLUSION IN THE LIST WILL BE ENTERTAINED ONLY ON WEDNESDAY UPON SERVING NOTICE TO THE OTHER SIDE(S)

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/94419041004?pwd=EsQbbdjrVlVfcXVgrTYnhRfYJjZYxw.1

TO BE MENTIONED

1	WPA/23711/2014	W.B.S.E.D.C.L. VS SHACHIN SHEE & ORS	S. NAYAK
2	WPA/4062/2025	FIROZUDDIN MOLLA AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	PINAKI RANJAN MITRA
3	WPA/9172/2025	SUKUMAR GHOSH VS CESC LIMITED AND ORS	INDRANIL HALDER
4	WPA/10879/2025	SONAMOTI GUPTA @ SONMOTI GUPTA VS THE CESC LIMITED AND ORS	ASUMDIPTA SANTRA
5	WPA/20886/2025	TUSHAR CHAKRABORTY VS THE WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	CHANDANA GHOSH

6	WPA/20887/2025	SANKAR BARMAN VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	CHANDANA GHOSH
7	WPA/20889/2025	BIJAY KUMAR BARMAN VS THE WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	CHANDANA GHOSH
8	WPA/20891/2025	KANDARPA MISHRA VS THE WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	CHANDANA GHOSH
		OLD MATTER	
9	WPA/7762/2010	WBSEDCL VS THE OMBUDSMAN & ORS.	SUMIT RAY
10	WPA/16004/2010	WBSEDCL VS THE OMBUDSMAN, W.B. ELECTRICITY REGULATORY COMMISSION & ORS	SUMIT RAY
11	WPA/411/2011	TAPAN KAR VS STATE OF WEST BENGAL & ORS.	MRINMOY BHATTACHARJEE
12	WPA/455/2011	ABDUR ROUB AND ORS VS STATE AND ORS	M.R ABEDIN
13	WPA/555/2011	NAIMUNNESA BEGUM VS THE CHAIRMAN & MD, WBSEDCL & ORS	MD. MANUWAR ALI
14	WPA/570/2011	NIRMAL PRODHAN VS THE W.B.S.E.D.C. LTD & ORS	SUJIT KUMAR RATH
15	WPA/828/2011	BIMALENDU GHOSH VS STATE AND ORS	MD. IBRAHIM
16	WPA/875/2011	DULAL HOSSAIN VS THE CHAIRMAN & M.D., W.B STATE ELECT. DIST. CO. LTD. AND ORS	MD. MANUWAR ALI
17	WPA/882/2011	ASIT MAJI VS WBSEDCL & ORS	SUJIT KUMAR RATH
18	WPA/1204/2011	ACHINTYA KUMAR DAS VS W.B STATE ELECTRICITY DISTRIBUTION CO. LTD. AND ORS	AMAL KRISHNA SAMANTA
19	WPA/1473/2011	NURUL AMIN VS THE ST. MANAGER, SATGACHIA GR. ELEC. SUPPLY & ORS.	MD. HASANUZ ZAMAN
20	WPA/1548/2011	DILIP MONDAL AND ANR VS W.B STATE ELECTRICITY DISTRIBUTION CO. LTD. AND ORS	KANIKA MONDAL
21	WPA/1754/2011	MD. FARUK ANSARI @ MD. FAROOQUE ANSARI VS CESC LTD. & ORS.	SATYENDRA AGARWAL
22	WPA/2246/2011	NAGENDRA NATH GAYEN VS WBSEDCL & ORS.	TANMAY CHOWDHURY
23	WPA/2812/2011	PRABHAS PRAMANIK VS W.B STATE ELECTRICITY DISTRIBUTION CO. LTD. AND ORS	SAILENDRA NATH CHAKRABORTY
24	WPA/3149/2011	MD. MALEK OSTUR VS WBSEDCL & ORS.	HARUN AL RASHID
25	WPA/3214/2011	RAMJAN ALI KHAN VS THE STN. MNGR., GOURHATI GR. ELECTRIC SUPPLY, WBSEDCL & ORS	SMARAJIT ROYCHOWDHURY

IA NO: CAN/1/2011(Old No:CAN/4434/2011)

26	WPA/3355/2011	MANSUR ALAM VS WBSEDCL & ORS.	JAHANGIR ALAM
27	WPA/3878/2011	PRANAB KUMAR MONDAL VS WBSEDCL & ORS.	MRITYUNJOY CHATTERJEE
28	WPA/4081/2011	LAKSHMIRAM BHAKAT VS STATE OF WEST BENGAL & ORS	SAMIR GHOSHAL
29	WPA/4164/2011	KALIPADA MAITY VS WBSEDCL & ORS	SUPRAKAS MISRA
30	WPA/4534/2011	NOOR NIHAR BIBI VS WBSEDCL & ORS	ABDUL HAMID
31	WPA/4535/2011	NOOR NIHAR BIBI VS WBSEDCL & ORS	ABDUL HAMID
32	WPA/4545/2011	SEKENDER ALI VS STATE OF WEST BENGAL & ORS.	MONIRUZZAMAN
33	WPA/4596/2011	PARESH NATH MONDAL AND ANR VS STATE AND ORS	SANDIPAN PAL
34	WPA/5057/2011	SMT. BHARATI MONDAL VS WBSEDCL & ORS	TANIA SEN MAJUMDER
35	WPA/5721/2011	SRI BINOD BEHARI DAS VS STATE OF WEST BENGAL & ORS	SUJIT KUMAR RATH
36	WPA/6651/2011	AMAR BEVERAGE PVT. LTD. AND ANR VS W.B STATE ELECTRICITY DISTRIBUTION CO. LTD. AND ORS	DIVYA DAMANI
37	WPA/6993/2011	SANOWAR ALAM VS STATE OF WEST BENGAL & ORS	MD. HAFIZ ALI
38	WPA/7122/2011	BISWAJIT BOSE VS CESC LTD. & ORS.	ALOKESH DALAI
39	WPA/7293/2011	MOSAMMAT MORION BIBI VS THE ST. MANAGER, NATUNHAT GR. ELEC. SUPP. & ORS.	MD. HASANUZZAMAN
40	WPA/8045/2011	SANKAR DAS VS CESC LTD. & ORS.	SONI KUMARI
41	WPA/8123/2011	DEBASIS CHAKRABORTY VS THE STATION MANAGER, BARUIPUR GROUP ELECTRIC SUPPLY & ORS	MD. HASANUZZAMAN
42	WPA/8253/2011	BIKASH MALLICK VS W.B STATE ELECTRICITY DISTRIBUTION CO. LTD. AND ORS	APURBA KUMAR DATTA
43	WPA/8399/2011	SARJU ORAON VS C.E.S.C LTD & ORS	SOUMEN DEY
44	WPA/8409/2011	SMT. MITALI MAJUMDAR VS THE ASSISTANT ENGINEER, GARIA GR. ELECTRICITY & ORS	SUKALYAN SARKAR
45	WPA/8534/2011	SAHARUL LASKAR VS STATE OF WEST BENGAL & ORS	SHAHAN SHAH
46	WPA/8635/2011	ABDUL RAHIM MALLICK VS WBSEDCL & ORS	MADHUMITA PATRA
47	WPA/9012/2011	RAGHUNATH MANNA VS W.B STATE ELECTRICITY DISTRIBUTION CO. LTD. AND ORS	JYOTI PRAKASH CHATTERJEE

48	WPA/9091/2011	AJAY NASKAR VS THE CHAIRMAN & M.D., W.B STATE ELECT. DIST. CO. LTD. & ORS	LAKSHMI NATH BHATTACHARYA
49	WPA/9117/2011	MAYA RANI BHATTACHARYA VS CESC LTD & ORS	S N GHOSH
50	WPA/9310/2011	ANUKUL MANNA VS W B S E D C L & ORS	BHASKAR CHANDRA MANNA
51	WPA/9352/2011	SANKAR DAS VS C E S C LTD & ORS	SONI KUMARI
52	WPA/9400/2011	AJOY KRISHNA NASKAR VS STATE OF WEST BENGAL & ORS	PROKASH CHANDRA MONDAL
53	WPA/9420/2011	M/S. SAHANA ICE CANDY INDUSTRY, PROP. JUL HAQUE MOLLA VS STATE OF WEST BENGAL & ORS	SWAPAN BANERJEE
54	WPA/10116/2011	SRI TULSI PATTANAYAK VS WBSEDCL & ORS	KOYELI BHATTACHARYYA
55	WPA/13391/2011	AHMMAD KABIR VS WBSEDCL & ORS	MANAS KUMAR DAS
56	WPA/13510/2011	MOLLA AJFAR VS STATION MANAGER, RAINA GR. ELECTRIC SUPPLY & ORS	PUNDARI KAKSHA BHATTACHARYAY
57	WPA/13562/2011	MONSA KUNDU VS STATE OF W B & ORS	ABUL KALAM
58	WPA/14265/2011	SUBHAS HATUA & ANR VS THE CHAIRMAN, W.B.S.E.D.C.L & ORS	BHARAT CHANDRA SIMAI
59	WPA/15606/2011	DULAL HOSSAIN VS THE W.B.S.E.D.C.L. & ORS	TANIA SENMAJUMDER
60	WPA/15617/2011	KIRAN DEVI KESHRI VS CESC LTD & ORS	SAYAN SINHA
61	WPA/16185/2011	SK KAYUMUDDIN VS THE DISTRICT LABEL AUTH., THE SR GEOLOGIST & MEMB SECY &ORS	M F RAHAMAN
62	WPA/17169/2011	DILIP SINGH VS STATE OF WEST BENGAL & ORS	SAUMYA BANDYOPADHYAY
63	WPA/17313/2011	ACHINTTA BISWAS VS WBVSEDCL & ORS.	MURARI CHAKRABORTY
64	WPA/21798/2011	AYATULLAH CHOUDHURY VS W.B.S.E.D.C.L. & ORS	DEBABRATA DAS GUPTA
65	WPA/22044/2011	SUDARSHAN PAL VS STATE OF WEST BENGAL & ORS	BHASKAR HUTAIT
66	WPA/22228/2011	SAMATUL SARDAR VS CHAIRMAN, WBSEDCL & ORS	CHAITALI MUKHOPADHYAY
67	WPA/22230/2011	MD NABAD ALI MOLLA VS THE ST. MANAGER, BAMAN PUKUR GROUP ELECTRIC SUPPLY,W.B. & OR	M F RAHAMAN
68	WPA/22277/2011	MOLLA AJFAR VS STATE OF WEST BENGAL & ORS	PUNDARI KAKSHA BHATTACHARYYA

69	WPA/22616/2011	DURJODHAN MIDDYA VS STATE OF WEST BENGAL & ORS	SOMNATH CHAKRABORTY

UPGRADED MATTERS

(2 P.M.) (22.09.2025)

70	WPA/6074/2025 (23.09.2025)	MIR HOSSAIN ALANUR VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	TRISHTRYA MANCHERJI
71	WPA/11874/2025	SEKH AKBAR ALI VS STATE OF WEST BENGAL AND ORS.	BHASKAR NANDI
72	WPA/14020/2025	BIMAL KUMAR DAS VS THE STATE OF WEST BENGAL AND ORS.	BARUN KUMAR SAMANTA
73	WPA/15616/2025	SARASWATI MISTRY VS CESE LIMITED AND ANR.	INDRANIL HALDER
74	WPA/17879/2025	MANOJ KUMAR BHUYAN VS THE STATE OF WEST BENGAL AND ORS.	BHASKAR NANDI
75	WPA/17882/2025	LALITA CHOUDHARY VS STATE OF WEST BENGAL AND ORS.	BHASKAR NANDI
76	WPA/18306/2025	KANAILAL SAMANTA VS C.E.S.C. LIMITED AND ORS.	SHREYASI MANNA
77	WPA/19351/2025	SUNIL KUMAR SAHU VS THE STATE OF WEST BENGAL AND ORS.	BHASKAR NANDI
78	WPA/19592/2025	M/S ISPAT DAMODAR PRIVATE LIMITED AND ANR VS DAMODAR VALLEY CORPORATION AND ORS	DISHA DE

IA NO: CAN/1/2025

NEW MOTION

79	WPA/20955/2025	SREEGOPAL CONCRETE PRIVATE LIMITED AND ANR. VS INDIA POWER CORPORATION LIMITED AND ORS.	ANKITA UPADHYAY AGARWAL
80	WPA/21058/2025	NAUSHAD AHMED VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED (WBSEDCL) AND ORS.	MD. SHAHBAAZ KHAN
81	WPA/21316/2025	AKHILESH PRASAD CHOUDHURY VS STATE OF WEST BENGAL AND ORS.	MOUMITA DHAR
82	WPA/21319/2025	BISWAJIT BERA VS STATE OF WEST BENGAL AND ORS.	MOUMITA DHAR
83	WPA/21574/2025	JYOTIRMOYEE DAS ADHIKARI VS STATE OF WEST BENGAL AND ORS.	SALIL KUMAR MAITI
84	WPA/21591/2025	SAHALAM MALLIK VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	SK. SAHJAHAN ALI
85	WPA/21629/2025	SMT. GITA SINHA VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	ABHILASH CHATTERJEE
86	WPA/21639/2025	MD. WASIM AND ANR. VS STATE OF WEST BENGAL AND ORS.	CHAMPA PAL
87	WPA/22001/2025 (A/V)	SHRI LITAN DAS VS THE STATE OF WEST BENGAL AND ORS.	DEBJANI GHOSAL
88	WPA/22060/2025	BIREN MAITY VS STATE OF WEST BENGAL AND ORS.	SUSMITA MONDAL

89	WPA/22128/2025	SUSANTA BANERJEE VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	ARUNAVA GANGULY
90	WPA/22130/2025	MEWA LAL SHAW @ MENA LAL SHAW VS THE CESC LTD. AND ORS.	KAVITA RANI
91	WPA/22179/2025	SANTOSH KUMAR SAH VS CALCUTTA ELECTRIC SUPPLY CORPORATION LIMITED AND ORS.	JITESH SAH
92	WPA/22181/2025	ANANDA CHANDRA PRUSTY VS CALCUTTA ELECTRIC SUPPLY CORPORATION LIMITED AND ORS.	JITESH SAH
93	WPA/22260/2025	WACCAROONI PRODUCTION PRIVATE LIMITED AND ARN. VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LTD. AND ORS.	DEBJANI SENGUPTA
94	WPA/22351/2025	RANI SHAW VS CESC LTD. AND ANR	INDRANIL HALDER
95	WPA/22353/2025	M/S SHANKAR ICE MFG CO. VS CESC LIMITED AND ANR	INDRANIL HALDER
96	WPA/22378/2025	NIMAI SAMANTA VS THE STATE OF WEST BENGAL AND ORS.	SAMARESH CHANDRA DHARA
97	WPA/22421/2025	PARTHA SARKAR VS STATE OF WEST BENGAL AND ORS.	SANJIB SETH
98	WPA/22491/2025	GOUR SINGHA ROY VS STATE OF WEST BENGAL AND ORS.	AGNISWAR BHUINYA
99	WPA/22583/2025 (11:30 A.M.)	ASTOMI SARKAR VS CESC LIMITED AND ANR.	INDRANIL HALDER
100	WPA/22588/2025 (11:30 A.M.)	DEBASHIS KAR VS CESC LIMITED AND ORS.	INDRANIL HALDER

NEW MOTION (GROUP - VII)

101	WPA/20714/2025	ARABINDA GHOSHAL AND ANR. VS STATE OF WEST BENGAL AND ORS.	PRASANTA KUMAR BANERJEE
102	WPA/21542/2025	FAIJUDDIN KHAN VS THE STATE OF WEST BENGAL AND ORS.	LIPIKA DAS
103	WPA/21545/2025	AMAR CHANDRA MALIK VS THE STATE OF WEST BENGAL AND ORS.	LIPIKA DAS
104	WPA/21546/2025	SOURAV DAS VS THE STATE OF WEST BENGAL AND ORS.	LIPIKA DAS
105	WPA/21547/2025	MADAN MOHAN DALOI VS THE STATE OF WEST BENGAL AND ORS.	LIPIKA DAS
106	WPA/21548/2025	SHANKAR MAITY VS THE STATE OF WEST BENGAL AND ORS.	LIPIKA DAS
107	WPA/21549/2025	SEKH NASIM UDDIN VS THE STATE OF WEST BENGAL AND ORS.	LIPIKA DAS
108	WPA/21620/2025	SUKUMAR MONDAL VS STATE OF WEST BENGAL AND ORS.	BAIDURYA GHOSAL
109	WPA/21623/2025	BHABATARAN PAL VS STATE OF WEST BENGAL AND ORS.	UTTAM KUMAR MANDAL
110	WPA/21631/2025	AMIT KOLE @ KOLEY VS THE STATE OF WEST BENGAL AND ORS.	LIPIKA DAS

111	WPA/21633/2025	RANJIT BAG VS THE STATE OF WEST BENGAL AND ORS.	LIPIKA DAS
112	WPA/21678/2025	AUROJIT MALIK VS STATE OF WEST BENGAL AND ORS.	LIPIKA DAS
113	WPA/21838/2025	ANIRUDDHA SAMANTA AND ORS. VS STATE OF WEST BENGAL AND ORS.	BAIDURYA GHOSAL
114	WPA/21841/2025	ANIRUDDHA SAMANTA AND ORS. VS STATE OF WEST BENGAL AND ORS.	BAIDURYA GHOSAL
115	WPA/21928/2025	RADHASYAM GHOSAL VS THE STATE OF WEST BENGAL AND ORS.	KAKALI DUTTA
116	WPA/21986/2025	ABDUL FATTAR KOYAL VS THE STATE OF WEST BENGAL AND ORS.	ARITRA ROY
117	WPA/22129/2025	SOUMEN CHATTERJEE AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	LIPIKA DAS
118	WPA/22167/2025	SOMNATH MANDAL VS STATE OF WEST BENGAL AND ORS.	ARITRA ROY
119	WPA/22171/2025	ANIMA MANDAL VS STATE OF WEST BENGAL AND ORS.	ARITRA ROY
120	WPA/22173/2025	MUKTA MISHRA VS STATE OF WEST BENGAL AND ORS.	ARITRA ROY
121	WPA/22215/2025	PRIYANGSHU SAHA VS STATE OF WEST BENGAL AND ORS.	BARUN KUMAR SAMANTA
122	WPA/22347/2025	SANJOY MAITY VS STATE OF WEST BENGAL AND ORS.	AMLAN KUMAR MUKHERJEE
123	WPA/22348/2025	ASHIM PAUL VS STATE OF WEST BENGAL AND ORS.	AMLAN KUMAR MUKHERJEE
124	WPA/22553/2025 (11:30 A.M.)	SOMEN CHAKRABORTY AND ORS. VS STATE OF WEST BENGAL AND ORS.	AMLAN KUMAR MUKHERJEE
		MOTION	
125	WPA/7808/2021	SWAPAN KUMAR SIKARI AND ANOTHER VS THE CHARIMAN, W. B. STATE ELECTRICITY DISTRIBUTION COMPANY LTD. AND OTHERS	AMITABHA GHOSH
126	WPA/12234/2023	BHULKAYESH BIBI VS WBSEDCL AND ANR	INDRANIL HALDER
127	WPA/18702/2023	SOURAJ CHATTERJEE VS CESC LIMITED AND ORS.	MADHUMANTI CHAKRABORTY
128	WPA/11232/2024	REZINA BIBI AND ORS. VS CALCUTTA ELECTRIC SUPPLY CORPORATION AND ORS.	AMIT DAS
IA NO: CAN/1/2024			
129	WPA/11673/2024	NIKHIL BANDHU RAY VS STATE OF WEST BENGAL AND ORS.	SAYANI AHMED
130	WPA/12488/2024	SHRUTI DAS VS THE CHAIRMAN, WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LTD. AND ORS.	KALLOL KUMAR MAITY
131	WPA/17268/2024	MANOJ KUMAR GHOSH VS WBSEDCL AND ORS.	SOUPAL CHATTERJEE
132	WPA/23028/2024	M/S OM ASHIYANA L.L.P. VS WBSEDCL AND ANR.	INDRANIL HALDER

133	WPA/23884/2024	CHHABI BASAK VS STATE OF WEST BENGAL AND ORS.	SABYASACHI BHATTACHARYYA
134	WPA/24350/2024	RAKESH SEN VS STATE OF WEST BENGAL AND ORS.	SOUVICK MITRA
IA NO: CAN/1/2025			
135	WPA/24876/2024	HARENDRA NATH PAL ALIAS HARENDA NATH PAUL VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	ABHILASH CHATTERJEE
136	WPA/25372/2024	SUBHANKAR SAMANTA VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	MUNMUN MONDAL
137	WPA/25968/2024	JURIDIQUEAIDE LEGAL SERVICES LLP. VS STATE OF WEST BENGAL AND ORS.	KIRAN MALLICK
138	WPA/26215/2024	SEKH SAUFAT ALI VS STATE OF WEST BENGAL AND ORS.	PARTHA SARATHI DAS
139	WPA/27356/2024	BIJOY KRISHNA SAMANTA VS CESC LIMITED AND ORS.	SWAPAN KUMAR PAL
140	WPA/29797/2024	KABITA KHAN SINHA VS CESC LIMITED AND ANR	INDRANIL HALDER
141	WPA/30161/2024	M/S MONDAL AND MANNA COLD STORE PVT. LTD. AND ORS. VS WEST BENGAL STATE ELECTRICITY AND ORS.	SHALINI GHOSH
142	WPA/30359/2024	BISWANATH CHOWDHURY VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	MADHUMITA PATRA
143	WPA/3609/2025	SHAFALI PRAMANIK VS CESC LIMITED AND ORS.	INDRANIL HALDER
144	WPA/4539/2025	M/S SUNDARAM FINANCE LIMITED AND ANR VS WEST BENGAL STATE ELECTRICITY TRANSMISSION COMPANY LIMITED	PROMOD KUMAR SRIVASTAVA
145	WPA/5065/2025	INDIA POWER CORPORATION LIMITED(IPCL) VS UNION OF INDIA AND ORS.	ANINDYA HALDER
146	WPA/5343/2025	ANOWARA BIBI SK. VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LTD. AND ORS.	MRINAL SAHA
147	WPA/6397/2025	WAKAR YUNIS VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	SOUJANYO PATTANAYAK
148	WPA/7049/2025	SUDARSAN SEN VS STATE OF WEST BENGAL AND ORS.	SK ABDUR RAHIM
149	WPA/7053/2025	DIPALI KOL VS STATE OF WEST BENGAL AND ORS.	DHANANJAY BANERJEE
150	WPA/7091/2025	MAJIDA MALLIK VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	GOBINDA CHANDRA BAIDYA
151	WPA/7125/2025	DILIP KUMAR GIRI AND ANR. VS STATE OF WEST BENGAL AND ORS.	MASUD MALLIK
152	WPA/7147/2025	PAROMITA HALDER VS CESC LIMITED AND ANR.	INDRANIL HALDER
153	WPA/7152/2025	MITHU DEBNATH VS CESC LIMITED AND ORS.	INDRANIL HALDER

154	WPA/7156/2025	ARUN KUMAR BERA VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LTD. AND ORS.	MUKTESWAR MAITY
155	WPA/7175/2025	ASHA GHOSH AND ANR. VS CESC LIMITED AND ORS.	INDRANIL HALDER
156	WPA/7235/2025	ORACLE GUEST HOUSE VS PRINCIPAL SECRETARY DEPARTMENT OF TOURISM AND ORS.	PAYEL CHAKRABORTY
157	WPA/7243/2025	BHADU MANDAL VS STATE OF WEST BENGAL AND ORS.	BISWAJIT TIWARI
IA NO: CAN/1/2025			
158	WPA/8350/2025	SHARMILA CHATTERJEE AND ANR. VS CALCUTTA ELECTRIC SUPPLY CORPORATION LTD. AND ORS.	SUDIP PALIT
159	WPA/8624/2025	M/S. LOKNATH CONSTRUCTION AND ANR. VS C.E.S.C. LIMITED AND ORS.	SAYANI AHMED
160	WPA/8775/2025	CHRANJIB HATI VS WEST BENGAL STATE ELECTRICITY TRANSMISSION COMPANY LTD. AND ORS.	RANJIT TALUKDAR
161	WPA/8785/2025	ZIAUR RAHMAN AND ANR. VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LTD. AND ORS.	SHYAMAL MUKHOPADHYAY
162	WPA/9342/2025	MANOJ SARKAR AND ORS. VS STATE OF WEST BENGAL AND ORS.	TAPOJIT DEY
163	WPA/9459/2025	ANIMA BISWAS VS STATE OF WEST BENGAL AND ORS.	MADHUMITA DEBNATH
164	WPA/10109/2025	MONOJ BISWAS @ MANOJ BISWAS VS THE CALCUTTA ELECTRIC SUPPLY CORPORATION LIMITED AND ORS.	SANDIPAN MAITY
165	WPA/10264/2025	RAU SHAN @ RAUSHAN VS THE STATE OF WEST BENGAL AND ORS.	SANDIPAN MAITY
166	WPA/10265/2025	JAMILA KHATOON VS THE STATE OF WEST BENGAL AND ORS.	SANDIPAN MAITY
167	WPA/10267/2025	RESMA BEGAM VS THE STATE OF WEST BENGAL AND ORS.	SANDIPAN MAITY
168	WPA/10292/2025	NAFISUZZAMAN AND ANR. VS THE STATE OF WEST BENGAL, STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	MUKTESWAR MAITY
169	WPA/10308/2025	BASUDEB MONDAL VS CESC LIMTIED AND ORS.	INDRANIL HALDER
170	WPA/10312/2025	MAMATA PAL VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	SUBHRAJYOTI GHOSH
171	WPA/10323/2025	SWAPAN KUMAR ROY VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMTIED AND ORS.	SHAMIK BAGCHI
172	WPA/10348/2025	MEHBOOB ANSARI VS THE STATE OF WEST BENGAL AND ORS.	SANDIPAN MAITY
173	WPA/10351/2025	MD. FARUK VS THE STATE OF WEST BENGAL AND ORS.	SANDIPAN MAITY

174	WPA/10404/2025	KALACHAND GHOSH VS WBSEDCL AND ANR.	INDRANIL HALDER
175	WPA/10787/2025	MD. SAFIULLA ANSARI VS THE CESC LIMITED AND ORS.	BARNALI GUPTA
176	WPA/11047/2025	S. S. CONSTRUCTION VS THE WEST BENGAL ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS	SAYANI AHMED
177	WPA/11207/2025	TANUJA BEGAM VS CESC LIMITED AND ORS.	SOURAV GUCHHAIT
178	WPA/11239/2025	HARI OM CONSTRUCTION VS CESC LIMITED AND ORS.	DHIMAN BANERJEE
179	WPA/11244/2025	ABDUL BASIR SEKH VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED (WBSEDCL) AND ORS.	SANGITA MISRA
180	WPA/11357/2025	SANTANU SAHA VS CESC LIMITED AND ORS.	SHIRSHO BANERJEE
181	WPA/11432/2025	GORA CHAND KARMAKAR VS CESC LIMITED AND ORS.	IMTIAZ AKHTAR
182	WPA/11492/2025	MOHAMMED EKRAM ALI @ MD. EKRAM ALI VS CESC LIMITED AND ORS.	INDRANIL HALDER
183	WPA/11623/2025	SURAJIT SAMANTA AND ORS. VS STATE OF WEST BENGAL AND ORS.	MALYASHREE MAITY
184	WPA/11642/2025	PRODIP DUTTA VS CESC LIMITED AND ANR.	INDRANIL HALDER
185	WPA/11795/2025	BIPLOB PURKAIT VS WEST BENGAL STATE ELECTRICITY TRANSMISSION COMPANY LIMITED AND ORS.	SUVA GAYEN
186	WPA/11930/2025	ACHINTA KUMAR HALDER AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	SAMRAT SAHA
187	WPA/12302/2025	BAPPADITYA MANNA VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	SYED NASIM AEJAZ
188	WPA/12303/2025	NIBIR KUMAR SANYAL VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMTIED AND ORS.	MANAS KUMAR DAS
189	WPA/12559/2025	SK. NASIM VS THE WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LTD. AND ORS.	SOUMITA GHOSH
190	WPA/12624/2025	SK. SAMSUL ALAM VS THE CHAIRMAN OF WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LTD. AND ORS.	SANJUKTA SAMANTA
191	WPA/12725/2025	SK. NURUL ISLAM VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ANR.	SHEWLY SAHA
192	WPA/12793/2025	AMITA TEWARY AND ORS. VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	RANOJOY CHATTERJEE
193	WPA/12882/2025	BABULAL ORAON VS THE WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	SK. SAIFUDDIN

194	WPA/12924/2025	U. SATYANARAYAN RAO VS UNION OF INDIA AND ORS.	LAL MOHAN BASU
195	WPA/12956/2025	TARUN BIKAS DAS VS STATE OF WEST BENGAL AND ORS.	SAYANTAN HAZRA
196	WPA/13098/2025	MYRIAD HOSPITALITY SERVICES PRIVATE LIMITED VS CESC LIMITED AND ORS.	DEBDUTTA RAHA
wt197	WPA/18379/2025	MYRIAD HOSPITALITY SERVICES PRIVATE LIMITED **VS** CESC LIMITED AND ORS.	DEBDUTTA RAHA
198	WPA/13180/2025	DEPALI MANDAL VS THE WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	ANJAN PAUL
199	WPA/13263/2025	RAMESH KUMAR ROY VS THE CALCUTTA ELECTRIC SUPPLY CORPORATION LIMITED AND ORS	SANJIB SAHA
200	WPA/13614/2025	B. GARDEN KRIRA SAMITY AND ANR. VS CESC LIMITED AND ORS.	AMITAVA CHATTERJEE
201	WPA/13731/2025	PRADIP KUMAR SARDAR VS STATE OF WEST BENGAL AND ORS.	HUSEN MUSTAFI
202	WPA/13808/2025	ALOKE BHUNIYA AND ANR VS CESC LIMITED AND ANR	INDRANIL HALDER
203	WPA/14008/2025	SANJOY DAS VS THE STATE OF WEST BENGAL AND ORS.	UPASANA BANERJEE
204	WPA/14237/2025	MITA GUPTA VS CESC LIMITED AND ANR.	INDRANIL HALDER
205	WPA/14310/2025	SOURASISH JANA VS THE CHAIRMAN, WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	RITANKAR DAS
206	WPA/14322/2025	JAGANNATH BASAK VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	BIKRAMJIT MANDAL
207	WPA/14457/2025	ISMATARA KHATUN VS STATE OF WEST BENGAL AND ORS.	ARUN SHAW
208	WPA/14605/2025	SIRAJUL ISLAM MOLLA @ MD. SIRAJUL ISLAM MOLLA VS THE STATE OF WEST BENGAL AND ORS.	SHAMIK BAGCHI
209	WPA/14610/2025	FARGINA SK. VS THE WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS	MD. NURE ZAMAN
210	WPA/14613/2025	ELINA MALLICK VS THE WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	MD. NURE ZAMAN
211	WPA/14617/2025	MUJIBAR RAHAMAN MALLICK VS THE WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	MD. NURE ZAMAN
212	WPA/14728/2025	AVIK KUMAR SADHU VS THE CESC LIMITED, KOLKATA DN ORS.	SHAHEB SADHUKHAN
213	WPA/14976/2025	RAM GULAB SHAW VS STATE OF WEST BENGAL AND ORS.	SUBHA PATHAK

214	WPA/15133/2025	NIMAI CHANDRA MONDAL VS THE WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LTD. AND ORS.	MALLIKA MANNA
215	WPA/15170/2025	RIKSHUN FOUNDATION CHARITABLE TRUST VS THE WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY AND ORS.	AHITAGNI DEY
216	WPA/15233/2025	MD. SHABBIR VS C.E.S.C. LIMITED AND ORS.	ABDUL HAMID MOLLA
217	WPA/15356/2025	SEKH SAKIR HOSSEN VS THE STATE OF WEST BENGAL AND ORS.	MRINMOY BHATTACHARYYA
218	WPA/15418/2025	SUPROVAT BANERJEE VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	BARNALI GUPTA
219	WPA/15511/2025	RAJENDARA RAM DAS VS CESC LIMITED AND ANR.	INDRANIL HALDAR
220	WPA/15588/2025	MINATI MONDAL VS WBSEDL AND ORS.	MASOOQ RAHMAN
221	WPA/15624/2025	SWAPAN BAR VS THE WEST BENGAL STATE ELECTRICITY TRANSMISSION COMPANY LIMITED AND ORS.	SUVA GAYEN
222	WPA/15627/2025	SAMBHUNATH HALDER VS THE WEST BENGAL STATE ELECTRICITY TRANSMISSION COMPANY LIMITED AND ORS.	SUVA GAYEN
223	WPA/15629/2025	FATIK CHANDRA GHOSH VS THE WEST BENGAL STATE ELECTRICITY TRANSMISSION COMPANY LIMITED AND ORS.	SUVA GAYEN
224	WPA/15784/2025	RAIHAN ALAM VS CESC LIMITED AND ANR.	BIDYUT KUMAR HALDER
225	WPA/15791/2025	SULEKHA PAL VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED (WBSEDCL) AND ORS.	MOHAMMED SHAHID
226	WPA/15825/2025	M/S. JAI JAGANNATH AND ORS. VS STATE OF WEST BENGAL AND ORS.	ABHISEK BANERJEE
227	WPA/15918/2025	HARIPADA DAS VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	SOMA KAR GHOSH
228	WPA/16153/2025	SIKHA MOHANTO VS CESC LIMITED AND ORS.	INDRANIL HALDER
229	WPA/16242/2025	SAPNA PANDEY AND ANR. VS CESC LIMITED AND ORS.	INDRANIL HALDER
230	WPA/16337/2025	TRIBHANGA RAY VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	MALAY BHATTACHARYYA
231	WPA/16340/2025	SOMA CHATTERJEE VS THE WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ANR.	MALAY DHAR
232	WPA/16353/2025	RANJIT RAY VS STATE OF WEST BENGAL AND ORS.	KAUSTAV SEN
233	WPA/16669/2025	MUNKIR HOSSAIN @ MUNKIR DAFADAR VS THE WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	TUHINA PARVIN

234	WPA/17023/2025	SAJAL MUKHERJEE VS THE WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	ARUP SARKAR
235	WPA/17355/2025	GOURANGA HALDER VS CESC LIMITED AND ANR.	INDRANIL HALDER
236	WPA/17356/2025	SHAKIL ANSARI AND ORS. VS CESC LIMITED AND ANR	INDRANIL HALDER
237	WPA/17436/2025	M/S BINDAWALA CABLES AND CONDUCTORS PVT. LIMITED VS CESC LIMITED AND ANR	INDRANIL HALDER
238	WPA/17544/2025	GOPAL NASKAR AND ANR VS STATE OF WEST BENGAL AND ORS.	BHASKAR CHANDRA MANNA
239	WPA/17639/2025	BISWANATH PAUL VS CESC LIMITED AND ANR.	INDRANIL HALDER
240	WPA/17957/2025	AMAR BOSE VS CESC LIMITED AND ANR.	INDRANIL HALDER
241	WPA/18321/2025	H.R. ISPAT PRIVATE LIMTIED AND ANR. VS WEST BENGAL ELECTRICITY REGULATORY COMMISSION AND ORS.	ABHIJIT SARKAR
242	WPA/18475/2025	RENUKA BIBI VS THE WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	SYED NASIM AEJAZ
243	WPA/18688/2025	RAMKRISHNA SAHA VS THE WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	ABIRA BHATTACHARJEE
244	WPA/18692/2025	CHANDAN LODH VS STATE OF WEST BENGAL AND ORS.	AMITABHA GHOSH
245	WPA/18697/2025	PRAKASH BISWAS VS CALCUTTA ELECTRIC SUPPLY CORPORATION LIMITED AND ORS.	DILIP KUMAR SADHU
246	WPA/18776/2025	ARJUN RAI VS CESC LIMITED AND ANR.	INDRANIL HALDER
247	WPA/18845/2025	ANIL MONDAL AND ANR VS STATE OF WEST BENGAL AND ORS.	TRIPARNA ROY
248	WPA/18878/2025	CHANCHAL KUMARI VS CESC LIMITED AND ORS.	INDRANIL HALDER

MOTION (GROUP - V)

(LIST/ DETERMINATION OF HON'BLE JUSTICE BIVAS PATTANAYAK)

249	WPA/16586/2025	TAPAS SHAW VS STATE OF WEST BENGAL AND ORS.	DINESH PANI
250	WPA/17007/2025	BISWANATH GHOSH VS STATE OF WEST BENGAL AND ORS.	PRABIR MAJUMDER
251	WPA/17079/2025	NITAI CHARAN PAL AND ANR. VS STATE OF WEST BENGAL AND ORS.	DINESH PANI
252	WPA/20213/2025	SAIKAT DEY VS STATE OF WEST BENGAL AND ORS.	RABI SANKAR CHATTOPADHYAY
253	WPA/20216/2025	CHINMOY GHOSH VS STATE OF WEST BENGAL AND ORS.	RABI SANKAR CHATTOPADHYAY
254	WPA/20219/2025	AVIJIT SADHUKHAN VS STATE OF WEST BENGAL AND ORS.	RABI SANKAR CHATTOPADHYAY

255	WPA/20221/2025	AMITAVA DAS VS STATE OF WEST BENGAL AND ORS.	RABI SANKAR CHATTOPADHYAY

MOTION GROUP - VII

256	WPA/8869/2024	NURBANU BIBI VS REGIONAL TRANSPORT OFFICER, ALIPORE AND ORS.	MD SHAMIMUDDIN
257	WPA/13478/2024	AMITAV DAS VS STATE OF WEST BENGAL AND ORS.	ASHUTOSH BHATTACHARYYA
258	WPA/25884/2024	SAMINDAR SALUJA VS THE STATE OF WEST BENGAL AND ORS.	DINESH PANI
259	WPA/30166/2024	BARASAT ULUBERIA BUS OWNERS WELFARE ASSOCIATION VS THE STATE OF WEST BENGAL AND ORS.	SAIKAT PAL
260	WPA/30290/2024	DIPANKAR MAJHI VS STATE OF WEST BENGAL AND ANR.	PRIYANKA YADAV
261	WPA/30291/2024	SWAPAN KUMAR MALIK VS THE STATE OF WEST BENGAL AND ANR.	PRIYANKA YADAV
262	WPA/2951/2025	SWAPAN KUMAR DUTTA VS THE STATE OF WEST BENGAL AND ORS.	SK. SAMIM AKHTER
263	WPA/6823/2025	RADHEY SHYAM YADAV VS STATE OF WEST BENGAL AND ORS.	SK. SAMIM AKHTER

IA NO: CAN/1/2025

264	WPA/7180/2025	ARUP TARAFDAR VS THE STATE OF WEST BENGAL AND ORS.	BISWAPRIYA SAMANTA
265	WPA/7271/2025	AMARENDRA ROY VS THE STATE OF WEST BENGAL AND ORS.	BISWAPRIYA SAMANTA
266	WPA/7624/2025	PRASANTA KUMAR BISWAS AND ANR. VS STATE OF WEST BENGAL AND ORS.	BISWAPRIYA SAMANTA
267	WPA/8430/2025	SUKUMAR DAS AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	MUHAMMAD OBAID
268	WPA/8833/2025	KINJAL DEY VS THE STATE OF WEST BENGAL AND ORS.	BARUN KUMAR SAMANTA
269	WPA/8835/2025	KINJAL DEY VS STATE OF WEST BENGAL AND ORS.	BARUN KUMAR SAMANTA
270	WPA/11731/2025	SUBRATA SHEE VS THE STATE OF WEST BENGAL AND ORS.	BARUN IKUMAR SAMANTA
271	WPA/11734/2025	SABYASACHI SHEE VS THE STATE OF WEST BENGAL AND ORS.	BARUN KUMAR SAMANTA
272	WPA/11743/2025	MD. ARIF HUSSAIN VS STATE OF WEST BENGAL AND ORS.	AASHUTOSH BHATTACHARYYA
273	WPA/11889/2025	UTTAM JANA VS STATE OF WEST BENGAL AND ORS.	SANKHA BISWAS
274	WPA/11931/2025	BIPLAB SINGHA MAHAPATRA VS STATE OF WEST BENGAL AND ORS.	ANISH ROY
275	WPA/12618/2025	PRABIR KUMAR SINGHA MAHAPATRA VS THE STATE OF WEST BENGAL AND ORS.	ANISH ROY
276	WPA/13363/2025	KRISHANU DAS VS THE STATE OF WEST BENGAL AND ORS.	SK. SAMIM AKHTER

277	WPA/13901/2025	DINANATH JAISWAL VS STATE OF WEST BENGAL AND ORS	BISWAPRIYA SAMANTA
278	WPA/14041/2025	SMITA VS STATE OF WEST BENGAL AND ORS.	BISWAPRIYA SAMANTA
279	WPA/14096/2025	MOHIUDDIN ANSARI VS STATE OF WEST BENGAL AND ORS.	AASHUTOSH BHATTACHARYYA
280	WPA/14110/2025	LAKSHMI DEVI VS STATE OF WEST BENGAL AND ORS.	BISWAPRIYA SAMANTA
281	WPA/14178/2025	LAKSHMI DEVI VS STATE OF WEST BENGAL AND ORS.	BISWAPRIYA SAMANTA
282	WPA/14378/2025	215, 215/1 ROUTE BUS OWNERS WELFARE ASSOCIATION VS STATE OF WEST BENGAL AND ORS.	AASHUTOSH BHATTACHARYYA
283	WPA/14467/2025	RATAN KUMAR PRAMANIK VS THE STATE OF WEST BENGAL AND ORS.	ASHUTOSH BHATTACHARYYA
284	WPA/14777/2025	SHYAMLAL PANDIT VS THE STATE OF WEST BENGAL AND ORS.	AASHUTOSH BHATTACHARYYA
285	WPA/15194/2025	TANGRA TO HOWRAH MINI BUS OWNERS ASSOCIATION AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	NIRAJ GUPTA
286	WPA/15198/2025	SOUMEN BHATTACHARYYA VS THE STATE OF WEST BENGAL AND ORS.	KAKALI DUTTA
287	WPA/15348/2025	SANGEETA RUSTOGI VS UNION OF INDIA AND ORS.	KAKALI DAS CHAKRABORTY
288	WPA/15619/2025	GOURI SHANKAR ROUT VS THE STATE OF WEST BENGAL AND ORS.	NIRAJ GUPTA
289	WPA/15623/2025	LAL MOHAN DAS VS THE STATE OF WEST BENGAL AND ORS.	RATAN DAS
290	WPA/15635/2025	SANGEETA RUSTOGI VS UNION OF INDIA AND ORS.	KAKALI DAS CHAKRABORTY
291	WPA/16179/2025	RANJIT GHOSH VS STATE OF WEST BENGAL AND ORS.	TIMIR BARAN SAHA
292	WPA/16324/2025	M/S. SHREE JAGDAMBA TRADING COMPANY AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	ISHANI GHOSAL
293	WPA/16451/2025	NIRMAL BALI VS THE STATE OF WEST BENGAL AND ORS.	BAIDURYA GHOSAL
294	WPA/17065/2025	M/S. KIRTI ENTERPRISE AND ANR. VS UNION OF INDIA AND ORS.	VIJAY VERMA
295	WPA/17147/2025	MAHADEB HALDAR VS THE STATE OF WEST BENGAL AND ORS.	AMLAN KUMAR MUKHERJEE
wt296	WPA/15771/2025	ASHIM BERA **VS** STATE OF WEST BENGAL AND ORS.	BAIDURYA GHOSAL
wt297	WPA/15807/2025	MALAY GHORA **VS** THE STATE OF WEST BENGAL AND ORS.	BAIDURYA GHOSAL
wt298	WPA/15993/2025	PAMPA MONDAL **VS** STATE OF WEST BENGAL AND ORS.	BAIDURYA GHOSAL
wt299	WPA/16001/2025	PRABIR DHALI **VS** STATE OF WEST BENGAL AND ORS.	BAIDURYA GHOSAL

wt300	WPA/17148/2025	SANTANU KONER **VS** THE STATE OF WEST BENGAL AND ORS.	AMLAN KUMAR MUKHERJEE
wt301	WPA/17149/2025	RABINDRA NATH SAHA **VS** THE STATE OF WEST BENGAL AND ORS.	AMLAN KUMAR MUKHERJEE
wt302	WPA/17150/2025	SOMESWAR PAL **VS** THE STATE OF WEST BENGAL ADN ORS.	AMLAN KUMAR MUKHERJEE
wt303	WPA/19416/2025	BABLU KOLE @ KOLEY **VS** THE STATE OF WEST BENGAL AND ORS.	LIPIKA DAS
wt304	WPA/19427/2025	BAPAN MALIK **VS** THE STATE OF WEST BENGAL AND ORS.	LIPIKA DAS
305	WPA/17339/2025	ARUN SAHA @ ARUN KUMAR SAHA VS THE STATE OF WEST BENGAL AND ORS.	BARUN KUMAR SAMANTA
306	WPA/17346/2025	MOHAN JHA VS STATE OF WEST BENGAL AND ORS.	BARUN KUMAR SAMANTA

ASSIGNED MATTERS

307	WPA/21840/2018 (2 P.M.)	ALLIED ICD SERVICES LTD. VS COM. OF CUSTOMS(PREV) WB & ORS.	AVIN SARKAR

IA NO: CAN/1/2020, CAN/2/2020, CAN/3/2020, CAN/4/2021, CAN/5/2022, CAN/6/2023

wt308	WPA/10617/2021	ALLIER ICD SERIVICES LTD **VS** THE CHIEF COMMISSIONER OF CUSTOMS AND ORS	VIKRAM CHAUDHURI

IA NO: CAN/1/2022, CAN/2/2023

IA NO: CAN/1/2022, CAN/2/2023

309	WPA/22848/2019	SWAPAN KUMAR MITRA & ANR VS STATE OF WEST BENGAL & ORS	SANDIPAN MAITY

IA NO: CAN/2/2020(Old No:CAN/1922/2020), CAN/3/2020(Old No:CAN/2904/2020), CAN/4/2020, CAN/5/2021, CAN/6/2022

310	CPAN/169/2022	MANOJ KUMAR BHAGAT VS MOHUL MUKHOPADHYAY,ADDL REG. OF ASSURANCE IV,KOL	DISHITA CHOWMAL
in	WPA/26376/2017	MANOJ KUMAR BHAGAT **VS** UNION OF INDIA &ORS	A BANERJEE
311	CPAN/170/2022	PIYUSH KUMAR BHAGAT VS MOHUL MUKHOPADHYAY,ADDL REG. OF ASSURANCE IV, KOL	DIKSHITA CHOWMAL
in	WPA/26380/2017	PIYUSH KUMAR BHAGAT **VS** UNION OF INDIA &ORS	A BANERJEE
312	WPA/30946/2024	MD NASIR VS STATE OF WEST BENGAL AND ORS.	RISHABH AHMAD KHAN

IA NO: CAN/1/2024

313	WPA/5700/2025	ANIL SUREKA VS STATE OF WEST BENGAL AND ORS.	SOMNATH GANGOPADHYAY
314	WPA/7145/2025	MD EKRAMUL HOQUE AND ORS VS STATE OF WEST BENGAL AND ORS.	PAMPA DEY DHABAL
315	WPA/9619/2025	IDFC FIRST BANK LIMITED AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	AMAR SINGH
316	WPA/12837/2025	DR. JHUMA SUTRADHAR VS THE STATE OF WEST BENGAL AND ORS.	LAKSHMINATH BHATTACHARYA

FOR ORDERS

317	WPA/7565/2020	ABU BAKAR KHAN VS State of West Bengal	ABDUS SALAM
IA NO: CAN/1/2020			
318	RVW/41/2023	NASIR SHEIKH AND ORS VS MAMLAT SHEIKH AND ANR	MD. YOUNUSH MONDAL
IA NO: CAN/1/2023			
in	CO/1712/2022	NASIR SHEIKH AND ORS. **VS** MAMLAT SHEIKH AND ANR.	MD. YOUNUSH MONDAL
319	WPA/124/2024	MD ASHGAR ANSARI AND ANR VS STATE OF WEST BENGAL AND ORS.	GULSANWARA PERVIN
wt320	WPA/127/2024	ZAHIDA PARWEEN AND ANR **VS** STATE OF WEST BENGAL AND ORS.	GULSSANWARA PERVIN
321	WPA/4532/2025	DIPTI MUKHERJEE AND ANR. VS CALCUTTA ELECTRICITY SUPPLY CORPORATION LIMITED AND ORS.	AMITABHA GHOSH
322	WPA/4657/2025	BISHNUBALLAV COLD STORAGE PRIVATE LIMITED VS THE WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	RATUL DAS
323	WPA/8041/2025	MD. ALTAB AND ANR. VS CESC LIMITED AND ORS.	SK. MD. ANWARULLAH
		APPLICATION	
324	WPA/13355/2025	DR. ATIYA SABA AHMED VS THE KOLKATA MUNICIPAL CORPORATION AND ORS	SANCHITA CHAUDHURI
IA NO: CAN/2/2025			
		CONTEMPT APPLICATION	
325	CPAN/904/2024	DR PRANAB KUMAR BANDYOPADHYAY VS PROF GAUTAM SAHA VICE CHANCELLOR BIDHAN CHANRA KRISHI VISWAVIDYALAYA MOHANPUR	ANIRUDDHA MITRA
in	WPA/25988/2023	DR. PRANAB KUMAR BANDOPADHYAY **VS** STATE OF WEST BENGAL AND ANR	ANIRUDDHA MITRA
326	CPAN/1007/2024	SMT MADHUMITA JHA VS PROF (DR) SUHRITA PAUL AND ORS	SUBHANKAR CHATTERJEE
in	WPA/27806/2017	MADHUMITA JHA **VS** W.B. UNIVERSITY OF HEALTH SCIENCES & ORS	SREYA CHAKRABORTY
327	CPAN/1136/2024	ASOKE KUMAR MAITY VS ONKAR SINGH MEENA PRINCIPAL SECRETARY DEPTT OF AGRICULTURE AND ANR	ANIRUDDHA MITRA
in	WPA/27361/2023	ASHOKE MUMAR MAITY **VS** STATE OF WEST BENGAL AND ORS.	ANIRUDDHA MITRA
328	CPAN/1137/2024	SURYA KANTA DUTTA VS ONKAR SINGH MEENA PRINCIPAL SECRETARY DEPTT OF AGRICULTURE AND ORS	ANIRUDDHA MITRA
in	WPA/25962/2022	SURJYA KANTA DUTTA **VS** STATE OF WEST BENGAL AND ORS.	ANIRUDDHA MITRA
329	CPAN/1204/2024	PRABHAT KUMAR DAS VS JOYASHREE ROYCHOUDHURY THE DIRCTOR OF PUBLIC INSTRUCTION HE DEPTT	SUDEEP PAL CHOUDHURI
in	WPA/19278/2023	PRABHAT KUMAR DAS **VS** STATE OF WEST BENGAL AND ORS.	SUDEEP PAL CHOUDHURI

330	CPAN/1229/2024	KAJAL OJHA VS PROF JAYASRI RAY CHAUDHURI THE DIRECTOR OF PUBLIC INSTRUCTION	BABHRU BAHAN BERA
in	WPA/25415/2023	KAJAL OJHA **VS** STATE OF WEST BENGAL AND ORS.	BABHRU BAHAN BERA
331	CPAN/1250/2024	BISWA SHARMA VS NEMAI CHANDRA SAHA THE DIRECTOR OF PUBLIC INSTRUCTION GOVT. OF WEST BENGAL HIGHER EDUCATION	SHOUVIK NASKAR
in	WPA/19144/2019	BISWA SHARMA **VS** STATE OF WEST BENGAL & ORS	AMAR NATH SEN
332	CPAN/1502/2024	SUKUMAR MAJUMDER AND ORS VS NIMAI SAHA	TAPAN KR MAHAPATRA
in	WPA/14444/2023	SUKUMAR MAJUMDER AND ORS **VS** STATE OF WEST BENGAL AND ORS.	TAPAN KUMAR MAHAPATRA
333	CPAN/1640/2024	DILIP GHOSH AND ORS. VS SRI DULAL DAS, THE CHAIRMAN, MAHESHTALA MUNICIPALITY AND ORS.	SHRABONI SARKAR
in	WPA/13890/2023	DILIP GHOSH AND ORS **VS** STATE OF WEST BENGAL AND ORS.	SHRABONI SARKAR
334	CPAN/2000/2024	LAKSHI RANI MISHRA VS DR NEMAI CHANDRA SAHA DIRECTOR OF PUBLIC INSTRUCTION AND ANR	SRIKANTA DATTA
in	WPA/27742/2023	LAKSHI RANI MISHRA **VS** STATE OF WEST BENGAL AND ORS.	SRIKANTA DATTA
335	CPAN/1/2025	MD ATAULLAH VS DHAVAL JAIN THE COMMISSIONER KMC AND ORS	BABHRU BAHAN BERA
in	WPA/18368/2023	MD. ATAULLAH **VS** KOLKATA MUNICIPAL CORPORATION AND ORS.	ASHIS KUMAR CHOWDHURY
336	CPAN/89/2025	RAJESH PANDA VS ABHIJIT BISWAS CONTROLLERR ACTING OF THE BABA SAHEB AMBEDKAR EDUCATION UNIVERSITY AND ANR	OINDRILA GHOSH
in	WPA/22492/2023	RAJESH PANDA **VS** STATE OF WEST BENGAL AND ORS.	OINDRILA GHOSH
337	CPAN/98/2025	UMA KANT VS KAMLESH SHAW CHAIRMAN TITAGARH MUNICIPALITY	VISHAL MALLICK
in	WPA/10740/2024	UMA KANT MISHRA **VS** STATE OF WEST BENGAL AND ORS..	VISHAL MALLICK
338	CPAN/100/2025	DEBA PRASAD BASAK AND ANR VS GIRIDHARI SAHA CHAIRMAN SERAMPORE MUNICIPALITY	BABHRU BAHAN BERA
in	WPA/28795/2024	SANTOSH CHOUDHARY AND ORS **VS** SERAMPORE MUNICIPALITY AND ORS	FARHAN GHAFFAR
339	WPCRC/119/2025	SRI RAJU MARK VS SRI TAPAS KUMAR BAGCHI, DIRECTOR OF LOCAL BODIES AND EX-OFFICIO COMMISSIONER, GOVT. OF W.B. AND ANR.	PARTHA SARKAR
in	WPA/13078/2023	SRI RAJU MARK **VS** STATE OF WEST BENGAL AND ORS.	PARTHA SARKAR

340	CPAN/168/2025	SAHA CONSTRUCTION AND ANR VS ASHIM KUMAR BISWAS EXECUTIVE OFFICER PANIHATI MUNCIPALITY AND ANR	MAITRAYEE CHATTERJEE
in	WPA/1633/2024	SAHA CONSTRUCTION AND ANR. **VS** STATE OF WEST BENGAL AND ORS.	PRATIP KUMAR CHATTERJEE
341	CPAN/169/2025	SAHA CONSTRUCTION AND ANR VS ASHIM KUMAR BISWAS EXECUTIVE OFFICER PANIHATI MUNCIPALITY AND ANR	MAITRAYEE CHATTERJEE
in	WPA/1625/2024	SAHA CONSTRUCTION AND ANR. **VS** STATE OF WEST BENGAL AND ORS.	PRATIP KUMAR CHATTERJEE
342	CPAN/221/2025	MIRA ACHARYA AND ANR VS BANDANA POKHRIYAL COMMISSIONER HOWRAH MUNICIPAL CORPORATION AND ANR	JAYANTA KUMAR DHAR
in	WPA/15956/2024	MIRA ACHARYA @ ACHARJEE AND ANR. **VS** STATE OF WEST BENGAL AND ORS.	KAUSHIK CHOUDHURY
343	CPAN/303/2025	ANIL KUMAR CHIRIPAL VS DHAVAL JAIN MUNICIPAL COMMISSIONER KMC	SOUMAVA MUKHERJEE
in	WPA/10246/2024	ANIL KUMAR CHIRIPAL **VS** MUNICIPAL COMMISSIONER, KOLKATA MUNICIPAL CORPORATION AND ORS.	FARNAZ NASIM
344	CPAN/309/2025	KAMAL ROY @ KAMAL KUMAR ROY VS DILIP YADAV THE CHAIRMAN UTTARPARA KOTRUNG MUNICIPALITY	SOUGATA BANERJEE
in	WPA/2092/2024	KAMAL ROY @ KAMAL KUMAR ROY **VS** STATE OF WEST BENGAL AND ORS.	BHASKAR SETH
345	CPAN/389/2025	MILAN KARMAKAR AND ANR VS GOUTAM GOSWAMI CHAIRMAN BISHNUPUR MUNICIPALITY	SAPTARSHI MAZUMDAR
in	WPA/7788/2024	MILAN KARMAKAR AND ANR **VS** STATE OF WEST BENGAL AND ORS.	SAPTARSHI MAZUMDAR
346	CPAN/425/2025	KESTO CHATTERJEE VS MOLAY GHOSH CHAIRMAN NORTH BARRACKPORE MUNICIPALITY	SOURAJIT MUKHERJEE
in	WPA/21914/2023	KESTO CHATTERJEE **VS** NORTH BARRACKPORE MUNICIPALITY AND ORS	SUTIRTHA DAS
347	CPAN/483/2025	ASHOK BISWAS VS DEBASHIS SARDAR CHAIRMAN DVC	SENJUTI SENGUPTA
in	WPA/3776/2024	ASHOK BISWAS **VS** DAMODAR VALLEY CORPORATION AND ORS	SENJUTI SENGUPTA
348	CPAN/493/2025	USHA HELA AND ORS VS KASTURI CHOWDHURY AND ORS	ABHIJIT CHAKRABORTY
in	WPA/7582/2024	SMT. USHA HELA AND ORS **VS** STATE OF WEST BENGAL AND ORS.	ABHIJIT CHAKRABORTY
349	CPAN/521/2025	MANIKA DUTTA VS DULAL CHANDRA DAS CHAIRMAN MAHESHTALA MUNICIPALITY	PRADIP KUMAR KUNDU
in	WPA/12221/2024	MANIKA DUTTA **VS** STATE OF WEST BENGAL AND ORS.	PRADIP KUMAR KUNDU
350	CPAN/522/2025	ALI AHAMMAD KHAN VS DULAL CHANDRA DAS CHAIRMAN MAHESHTALA MUNICIPALITY	PRADIP KUMAR KUNDU

in	WPA/3185/2024	ALI AHAMMAD KHAN **VS** STATE OF WEST BENGAL AND ORS.	MD AZHARUDDIN MOLLA
351	CPAN/552/2025	ANANYA SAU VS DR SUJAY CHAKROBORTY AND ORS	DEBASIS KAR
in	WPA/8063/2024	ANANYA SAU **VS** THE STATE OF WEST BENGAL AND ORS.	DEBASIS KAR
352	CPAN/602/2025	SUMITA SAHU VS NEWTON ROY BLOCK LAND AND LAND REFORMS OFFICER MIDNAPORE	PRADIP PAUL
in	WPA/24962/2023	SMT. SUMITA SAHU **VS** STATE OF WEST BENGAL AND ORS.	PRADIP PAUL
353	CPAN/605/2025	DEBASHIS BISWAS VS KABITA GHOSH CHAIRMAN JHARGRAM MUNICIPALITY	MAHABOOB AHMED
in	WPA/9990/2024	DEBASHIS BISWAS **VS** JHARGRAM MUNICIPALITY AND ORS.	MAHABOOB AHMED
354	CPAN/606/2025	SIMA SAHA VS BANDANA POKHRIYAL COMMISSIONER HOWRAH MUNICIPAL CORPORATION AND ANR	AYAN MITRA
in	WPA/16049/2024	BISWAJIT PODDAR **VS** HOWRAH MUNICIPAL COROPORATION AND ORS.	SWAPNESH MALLICK
355	CPAN/607/2025	AKTAR HUSSAIN VS P K BHANJA CHIEF ENGINEER HOWRAH MUNICIPAL CORPORATION	DILIP KUMAR SHYAMAL
in	WPA/5949/2024	AKTAR HUSSAIN **VS** STATE OF WEST BENGAL AND ORS.	DILIP KUMAR SHYAMAL
356	CPAN/618/2025	LAKSHMI HAZRA AND ANR VS BANDANA POKHRIYAL COMMISSIONER HOWRAH MUNICIPAL CORPORATION AND ORS	MIHIR KUNDU
in	WPA/21548/2024	LAKSHMI HAZRA AND ANR. **VS** HOWRAH MUNICIPAL CORPORATION AND ORS.	MIHIR KUNDU
357	CPAN/643/2025	JITENDRA NATH SHIT VS ALOKA SEN MAJUMDER, CHAIRPERSON, BANKURA MUNICIPALITY	MUNMUN DAS
in	WPA/1194/2023	JITENDRA NATH SHIT **VS** STATE OF WEST BENGAL AND ORS.	SUBHAS CH. ATHA
358	CPAN/644/2025	SUBHENDU BISWAS VS RAJA SARKAR PRINCIPAL IN CHARGE MURSHIDABAD COLLEGE OF ENGINEERING AND TECHNOLOGYAND ORS	JAYANTA BHATTACHARYA
in	WPA/11068/2024	SUBHENDU BISWAS **VS** THE STATE OF WEST BENGAL AND ORS.	JAYANTA BHATTACHARYA
359	CPAN/814/2025	SUKUMAR DAS VS DEBASHIS SARDAR CHAIRMAN DVC EMPLOYEES COOPERATIVE STORES AND CANTEEN LTD	SENJUTI SENGUPTA
in	WPA/3777/2024	SUKUMAR DAS **VS** DAMODAR VALLEY CORPORATION AND ORS	SENJUTI SENGUPTA
360	CPAN/815/2025	AMAR PRAMANIK VS DEBASHIS SARDAR CHAIRMAN DVC EMPLOYEES COOPERATIVE STORES AND CANTEEN LTD	SENJUTI SENGUPTA
in	WPA/3779/2024	AMAR PRAMANIK **VS** DAMODAR VALLEY CORPORATION AND ORS	SENJUTI SENGUPTA

361	CPAN/817/2025	JOYDEB RAY VS DEBASHIS SARDAR CHAIRMAN DVC EMPLOYEES COOPERATIVE STORES AND CANTEEN LTD	SENJUTI SENGUPTA
in	WPA/3784/2024	JOYDEB RAY **VS** DAMODAR VALLEY CORPORATION AND ORS	SENJUTI SENGUPTA
362	CPAN/910/2025	CALCUTTA LANDING AND SHIPPING CO LTD VS MS BANDANA POKHRIYAL AND ORS	SUBHANKAR DAS
in	WPA/26692/2023	CALCUTTA LANDING AND SHIPPING COMPANY LIMITED **VS** HOWRAH MUNICIPAL CORPORATION	SUBHANKAR DAS
IA NO: CAN/2/2025			
IA NO: CAN/2/2025			
363	CPAN/937/2025	KAUSHIK ADHIKARY VS MANISH JAIN IAS PRINCIPAL SECRETARY HIGHER EDUCATION DEPTT AND ORS	DIVYA KAR
in	WPA/8024/2023	KAUSHIK ADHIKARY **VS** STATE OF WEST BENGAL AND ORS.	TANAYA BANERJEE
364	CPAN/968/2025	MOKSEDUR RAHAMAN VS RANAJOY CHOWDHURI	MD KUTUBUDDIN
in	WPA/3918/2025	MOKSEDUR RAHAMAN **VS** THE WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS	MD KUTUBUDDIN
365	CPAN/1007/2025	MONTAJUL RAHAMAN VS RANAJOY CHOWDHURI	MD KUTUBUDDIN
in	WPA/3919/2025	MONTAJUL RAHAMAN **VS** THE WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS	MD KUTUBUDDIN
366	CPAN/1057/2025	PARUL BALA ADAK AND ANR VS SUJOY SARKAR AND ORS	SIVA PRASAD GHOSH
in	WPA/11300/2024	PARUL BALA ADAK AND ORS. **VS** STATE OF WEST BENGAL AND ORS.	SIVA PRASAD GHOSH
367	CPAN/1086/2025	RIMPA BISWAS VS SANJAY BHUNIA AND ANR	MIT GUHA ROY
in	WPA/5494/2025	RIMPA BISWAS **VS** THE STATE OF WEST BENGAL AND ORS.	MIT GUHAROY
IA NO: CAN/1/2025			
IA NO: CAN/1/2025			
368	CPAN/1166/2025	ABDUL RAHIM VS MANOJ KUMAR VERMA MUNICIPAL COMMISSIONER KMC AND ORS	SANA NAAZ
in	WPA/21464/2024	ABDUL RAHIM **VS** STATE OF WEST BENGAL AND ORS.	SANA NAAZ
IA NO: CAN/1/2025, CAN/2/2025			
IA NO: CAN/1/2025, CAN/2/2025			
369	CPAN/1182/2025	MD MOTIUR RAHAMAN ALIAS MOTIUR RAHAMAN AND ANR VS SISUTOSH PAMANIK BDO BIRBHUIM AND ORS	SYED NAZMUL HOSSAIN
in	WPA/22262/2023	MD. MOTIUR RAHAMAN @ MATIUR RAHAMAN AND ANR. **VS** STATE OF WEST BENGAL AND ORS.	MAHABOOB AHMED
370	CPAN/1244/2025	BHAJAHARI BISWAS VS SNIGDHA HEMBRAM STATION MANAGER AIHO CUSTOMER CARE CENTRE	MD KUTUBUDDIN

in	WPA/9192/2025	BHAJAHARI BISWAS **VS** WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	MD. KUTUBUDDIN
371	CPAN/1248/2025	PRANATI BASU CHOUDHURY VS PRASHANTA BISWAL THE DIVISIONAL MANAGER WBSEDCL AND ORS	BALARAM PANDIT
in	WPA/4749/2025	PRANATI BASU CHOUDHURY **VS** WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	BALARAM PANDIT
372	CPAN/1264/2025	SHRI JOGENDRA NARAYAN SINGH VS AMRITA BURMON ROY, ADMIN, BALLY MUNICIPAL CORPORATION	KRISHNA DAS PODDAR
in	WPA/4878/2025	JOGENDRA NARAYAN SINGH **VS** BALLY MUNICIPALITY AND ORS.	KRISHNA DAS PODDAR
373	CPAN/1313/2025	RAMENDRA SHEKHAR ROY AND ANR VS UJJWAL CHATTERJEE CHAIRMAN OF SURI MUNICIPALITY	SUMAN BHATTACHARYYA
in	WPA/28111/2023	RAMENDRA SHEKHAR ROY AND ANR **VS** SURI MUNICIPALITY AND ORS	PUJA SONKAR
374	CPAN/1364/2025	RATHINDRA KUMAR DAS VS RITA DAS	UTAM KUMAR BATTACHARYYA
in	WPA/14281/2024	RATHINDRA KUMAR DAS **VS** THE STATE OF WEST BENGAL AND ORS.	ANKIT CHATTERJEE
375	CPAN/1365/2025	SUPRIYA MONDAL AND ORS VS BINOD KUMAR IAS PRINCIPAL SECRETARY THE SECRETARY DEPT OF H E AND ORS	SAIKAT THAKURATA
in	WPA/9132/2025	SUPRIYA MONDAL AND ORS. **VS** STATE OF WEST BENGAL AND ORS.	SAIKAT THAKURATA
IA NO: CAN/1/2025			
IA NO: CAN/1/2025			
wt376	CPAN/1362/2025	THE COURT ON ITS OWN MOTION RE. EMAIL DT. 22-06-25, 17-07-25 AND 18-07-25 JEMAS PG 2024 CANDIDATES **VS** X	NA
377	CPAN/1369/2025	SANAT KR GHOSH VS BANDANA POKHRIYAL THE COMM H M C	SANJIB SETH
in	WPA/18020/2024	SRI SANAT KUMAR GHOSH **VS** THE HOWRAH MUNICIPAL CORPORATION AND ORS.	SANDEEP PRASAD SHAW
378	CPAN/1462/2025	SANDEEP KEDIA AND ORS VS KALYANI GHOSH CHAIRMAN KHARAGPUR MUNICIPALITY	SUCHETA DAS
in	WPA/4737/2020	SANDIP KEDIA & ORS **VS** KHARAGPUR MUNICIPALITY & ORS	ANJAN BHATTACHARYA
379	CPAN/1482/2025	AVIJIT PAUL VS TIRTHANKAR DUTTA THE DISTRCT ENGINEER CESC LTD	INDRANIL HALDER
in	WPA/3220/2025	AVIJIT PAUL **VS** CESC LIMITED AND ANR.	INDRANIL HALDER
380	CPAN/1485/2025	SOBHA SINGH VS NIMAI GHOSH CHAIRMAN MADHYAMGRAM MUNICIPALITY AND ANR	RANABIR BANERJEE

in	WPA/548/2024	SOBHA SINGH **VS** STATE OF WEST BENGAL AND ORS.	ASHRULINA AMIYA GAYEN
381	CPAN/1502/2025	SUBHAS CHOWBEY VS SHIRAZ DANESHYAR, MANAGING DIRECTOR, CALCUTTA STATE TRANSPORT CORPORATION	SUSMITA DEY (BASU)
382	CPAN/1529/2025	MILON DAS VS BANDANA POKHRIYAL, THE COMMISSIONER, HOWRAH MUNICIPAL CORPORATION	SANJIB SETH
in	WPA/12778/2025	MILON DAS **VS** THE HOWRAH MUNICIPAL CORPORATION AND ORS	SANJIB SETH
383	CPAN/1564/2025	NANDA KISHORE MAJUMDAR VS RANA CHATTERJEE THE ADMINISTRATOR BALLY MUNICIPALITY	POULAMI ROY
in	WPA/11331/2024	NANDA KISHORE MAJUMDAR **VS** THE STATE OF WEST BENGAL AND ORS.	POULAMI ROY
384	CPAN/1565/2025	DEBASIS CHATTOPADHYAY VS ADITI SATPATI NEE CHATTERJEE AND ORS.	SOMNATH ROY
in	WPA/7831/2024	SRI DEBASIS CHATTOPADHYAY **VS** THE KOLKATA MUNICIPAL CORPORATION AND ORS.	SOMNATH ROY
		CONTEMPT HEARING MATTERS	
385	WPCRC/47/2010	ADHIN KUMAR ROY VS ANIL PRAMANIK & ANR	DILIP KR SINHA
in	WPA/22968/2005	ADHIN KR. ROY **VS** STATE OF WEST BENGAL	DILIP KR. SINHA
386	WPCRC/206/2023	PARTHA GHOSH VS MANISH JAIN PRINCIPAL SECRETARY DEPTT OF HIGHER EDUCATION AND ORS	TARUN KUMAR DAS
in	WPA/22027/2022	PARTHA GHOSH **VS** STATE OF WEST BENGAL AND ORS.	TARUN KUMAR DAS
		HEARING	
387	WPA/11993/2019	GORACHAND DEY VS STATE OF WEST BENGAL & ORS	ATIS KR BISWAS
388	WPA/19634/2019	BASUDEB GOSWAMI VS WBSEDC LTD & ORS	SAILENDRA NATH CHAKRABORTI
389	WPA/6855/2020	M/S DEVANSHI SAREES (P) LTD VS CESC LTD& ANR	INDRAJIT HALDER
IA NO: CAN/1/2020(Old No:CAN/5904/2020)			
390	WPA/18243/2022	SHYAM FERRO ALLOYS LIMITED AND ANR VS WEST BENGAL ELECTRICITY REGULATORY COMMISSION AND ORS	DEBSOUMYA BASAK
391	WPA/21428/2022	WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED VS RAVI PRAKASH CHOUDHURY AND ORS	RITUPARNA MAITRA
392	WPA/26875/2022	K.B SPONGE IROND LTD. AND ANR. VS WBERC AND ORS.	DEBSOUMYA BASAK
393	WPA/26841/2023	CHANDRAYEE SAHA VS CESC LIMITED AND ORS	INDRANIL HALDER
394	WPA/21252/2024	KUSHAN NANDY VS THE KOLKATA MUNICIPAL CORPORATION AND ORS.	ATASI SARKAR

395	WPA/26231/2024	M/S BIPUL BANERJEE AND ANR. VS STATE OF WEST BENGAL AND ORS.	DINESH PANI
396	WPA/26945/2024	RESHAM KHADI O PALLY SHILPA SANGASTHA VS THE STATE OF WEST BENGAL AND ORS.	TAHARIMA KHATUN
397	WPA/27090/2024	ANJANI KUMAR RAI VS CESC LIMITED AND ORS.	INDRANIL HALDER
398	WPA/28575/2024	KRISHNA SINGH VS CESC LIMITED AND ORS.	SUDHIR KUMR SADHUKHAN
399	WPA/1950/2025	SANDIP DAS VS DISTRICT ENGINEER, CESC CALCUTTA SOUTH, SOUTH REGIONAL OFFICE AND ORS.	ABHISHEK BOSE
400	WPA/3322/2025	NABA KUMAR ADAK VS STATE OF WEST BENGAL AND ORS.	DEBASIS SUR
401	WPA/7583/2025	DURGAMATA FOOD PRODUCTS (P) LTD. AND ANR. VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	ANJANA BANERJEE
402	WPA/7586/2025	SRIPATILAL HALDER RICE MILL PVT. LTD. AND ANR. VS WEST BENGAL ELECTRICITY REGULATORY COMMISSION AND ORS	ANJANA BANERJEE
403	WPA/7589/2025	RAMBHANU RICE MILL PRIVATE LTD. AND ANR. VS WEST BENGAL ELECTRICITY REGULATORY COMMISSION AND ORS.	ANJANA BANERJEE
404	WPA/8049/2025	RUHIDAS DEBNATH AND ANR. VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	ABHRA JENA

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 2

First Floor

Main Building

SINGLE BENCH (SB - XIII)

AT 10:30 AM

HON'BLE JUSTICE ANIRUDDHA ROY

FROM 1ST APRIL, 2025 - MATTERS (MOTION & HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATING TO SERVICE UNDER GROUP VI AND APPLICATIONS CONNECTED THERETO (2023 ONWARDS).

NOTE :
1. MONDAY: MOTION (SERVICE MATTERS) SHALL BE TAKEN UP FOR THE WHOLE DAY.

2. TUESDAY: MOTION (SERVICE MATTERS) SHALL BE TAKEN UP IN THE FIRST HALF. ORIGINAL SIDE MATTERS SHALL BE TAKEN UP IN THE SECOND HALF. IF THE ORIGINAL SIDE LIST IS EXHAUSTED, MOTION (SERVICE MATTERS) SHALL BE TAKEN UP.

3. WEDNESDAY: MOTION (SERVICE MATTERS) SHALL BE TAKEN UP IN THE FIRST HALF. IN THE SECOND HALF, HEARING (SERVICE MATTERS) SHALL BE TAKEN UP. IF THE LIST IS EXHAUSTED, THEN MOTION (SERVICE MATTERS) SHALL BE TAKEN UP.

4. THURSDAY: IN THE FIRST HALF, APPELLATE SIDE ASSIGNED MATTERS SHALL BE TAKEN UP. IF THE LIST IS EXHAUSTED MOTION (SERVICE MATTERS) SHALL BE TAKEN UP. IN THE SECOND HALF, ORIGINAL SIDE MATTERS SHALL BE TAKEN UP. IF THE ORIGINAL SIDE LIST IS EXHAUSTED THEN HEARING (SERVICE MATTERS) SHALL BE TAKEN UP.

5. FRIDAY: CONTEMPT MATTERS SHALL BE TAKEN UP. IF THE LIST IS EXHAUSTED THEN MOTION (SERVICE MATTERS) SHALL BE TAKEN UP.

6. IMMEDIATELY AFTER COMPLETION OF THE APPELLATE SIDE MATTERS, ORIGINAL SIDE MATTERS SHALL BE TAKEN UP. SIMILARLY, AFTER COMPLETION OF ORIGINAL SIDE MATTERS, APPELLATE SIDE MATTERS SHALL BE TAKEN UP.

7. ON AND FROM AUGUST 18, 2025 MOTION (SERVICE) SHALL BE GIVEN PREFERENCE UNTILL FURTHER DIRECTION.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/99415155901?pwd=TdMBvxJ0QrXBxOdbDWCS55UwgvjgDL.1

CONTEMPT APPLICATION

1	CPAN/1153/2025	SRIMANTA DAS VS ARUP KUMAR BISWAS, THE BDO, KAKDWIP AND ORS.	DILIP KUMAR SHYAMAL
in	WPA/22055/2024	SRIMANTA DAS **VS** STATE OF WEST BENGAL AND ORS.	DILIP KUMAR SHYAMAL
2	CPAN/1159/2025	DR TAPAS KUMAR KAR VS ANSUL GUPTA CHIEF EXECUTIVE OFFICER KMDA AND ORS	SUBHASISH PACHHAL
in	WPA/11077/2024	TAPAS KUMAR KAR **VS** THE STATE OF WEST BENGAL AND ORS.	SUBHASISH PACHHAL
3	CPAN/1191/2025	MD.ELIUS HOSSAIN AND ORS VS DUSHYANT NARIALA AND ORS	TANUSRI SANTRA
in	WPA/13868/2024	MD ELIUS HOSSAIN AND ORS. **VS** STATE OF WEST BENGAL AND ORS.	TANUSRI SANTRA

4	CPAN/1212/2025	TAPODHAN SENAPATI VS PATIL YOGESH ASHOKRAO SUB DIVISIONAL OFFICER KHARAGPUR AND ANR	MANORANJAN JANA
in	WPA/2532/2025	TAPODHAN SENAPATI **VS** STATE OF WEST BENGAL AND ORS.	MANORANJAN JANA
5	CPAN/1217/2025	INDRAJIT DAS VS ASIT BISWAS BLLRO TAMLUK-II CHATRA AND ANR	DILIP KUMAR SINHA
in	WPA/12239/2024	INDRAJIT DAS **VS** STATE OF WEST BENGAL AND ORS.	DILIP KUMAR SINHA
		MOTION [ASSIGNED]	
6	CO/3376/2025	JYOTSNA MULLICK AND ORS. VS MANOJ KUMAR DUTTA AND ANR.	ANIRBAN PAL
		MOTION (TOP)	
7	WPA/16870/2024	SAMRAT DAS VS THE STATE OF WEST BENGAL AND ORS.	BARNALI JANA
8	WPA/29546/2024 [CAN NOT IN FILE]	MUKESH KUMAR VS COAL INDIA LIMITED AND ORS.	
IA NO: CAN/1/2025			
9	WPA/3006/2025	CHANDANA MAHATA AND ORS. VS STATE OF WEST BENGAL AND ORS.	PRIYANKA SAHA
10	WPA/11562/2025	PRABHAT RANJAN VS UNION OF INDIA AND ORS.	ASHOK CHAKRABORTY
11	WPA/18779/2025	ANIL SINGH VS UNION OF INDIA AND ORS.	MUNMUN DAS
12	WPA/21866/2025	GOPAL SIKDAR VS UNION OF INDIA AND ORS.	SIDDHARTHA SANKAR MANDAL
13	WPA/21880/2025	ARGHYO GHOSH VS UNION OF INDIA AND ORS.	ANUSHKA GHOSH
14	WPA/22254/2025	SABIR HOSSAIN AND ANR. VS UNION OF INDIA AND ORS.	BIDAN MODAK
		MOTION	
		(SERVICE)	
15	WPA/14256/2024	PATHIK BHATTACHARYA VS THE AIRPORTS AUTHORITY OF INDIA AND ORS.	SHETPARNA RAY
16	WPA/14625/2024	SRI NIGAMPRIYA CHAKRABORTY VS UNION OF INDIA AND ORS.	CHANDAN MISRA
17	WPA/22437/2024	SHRIMANTA KUMAR VS UNION OF INDIA AND ORS.	ARUN NASKAR
18	WPA/29438/2024	JOSNARA KHATUN VS STATE OF WEST BENGAL AND ORS.	MOKARAM HOSSAIN
19	WPA/14202/2025	SHYAMAL KUMAR BANDOPADHYAY VS UNION OF INDIA AND ORS.	TANUSREE GHOSH
20	WPA/16528/2025	RANJIT KUMAR DAS ALIAS RANJIT DAS VS THE STATE OF WEST BENGAL AND ORS.	ANKUSH GHOSH
21	WPA/16816/2025	PULAK MAJUMDAR VS THE STATE OF WEST BENGAL AND ORS.	ARINDAM SHIT
22	WPA/19470/2025	DOLON CHANPA DUTTA VS THE UNION OF INDIA AND ORS.	BAIBHAV ROY

23	WPA/20156/2025	SUBHADIP MAL VS STATE OF WEST BENGAL AND ORS.	BHASKAR CHANDRA MANNA
24	WPA/20157/2025	TUKU RANI BERA VS THE STATE OF WEST BENGAL AND OR	BHASKAR CHANDRA MANNA
25	WPA/20420/2025	PULAK RAJAK VS THE PUNJAB NATIONAL BANK AND ORS.	JENIFAR ALAM MEGHA
26	WPA/20637/2025	BABLU DAS AND ORS. VS STATE OF WEST BENGAL AND ORS.	SUSANTA PAL
27	WPA/20741/2025	MUKESH KUMAR MISHRA VS UNION OF INDIA AND ORS.	ZIAUL ISLAM
28	WPA/20904/2025	SANJIB NASKAR AND ORS. VS UNION OF INDIA AND ORS.	SUNIL KUMAR GUPTA
29	WPA/20920/2025	PINTU DAS VS UNION OF INDIA AND ORS.	GOUTAM MALIK
30	WPA/20924/2025	SHRI PANCHANAN ROY VS THE INSPECTOR GENERAL-CUM-PRINCIPAL CHIEF SECURITY COMMISSIONER, RPF, EASTERN RAILWAY AND ORS.	SHRADHYA GHOSH
31	WPA/21078/2025	KRISHNA ORAON AND ANR. VS STATE OF WEST BENGAL AND ORS.	SAKHAWAT KHANDAKAR
32	WPA/21079/2025	KUNTAL DAS VS CANARA BANK AND ORS.	KAMLESH JHA
33	WPA/21080/2025	SHYAMSUNDAR BANERJEE VS STATE OF WEST BENGAL AND ORS.	SUSMITA DEY (BASU)
34	WPA/21081/2025	SUMMI KUMARI SURYAVANSI VS CANARA BANK AND ORS.	KAMALESH JHA
35	WPA/21210/2025	MIRA GHOSH VS UNION OF INDIA AND ORS.	SANANDA BHATTACHARYYA
36	WPA/21227/2025	ANIRBAN MUKHERJEE VS STATE OF WEST BENGAL AND ORS.	SHIBADITYA DAS SHARMA
37	WPA/21237/2025	RAJU DAS AND ORS. VS DAMODAR VALLEY CORPORATION AND ORS.	SOUVIK SEN
38	WPA/21265/2025	RAJENDRA PRASAD MUKHERJEE VS STATE OF WEST BENGAL AND ORS.	SUSANTA PAL
39	WPA/21354/2025	AVIJIT MALLICK VS STATE OF WEST BENGAL AND ORS.	RAMIJ MUNSI
40	WPA/21361/2025	MUKTI SARKAR VS DAMADAR VALLEY CORPORATION ANDORS.	MUKULKUMAR MITRA
41	WPA/21372/2025	SANDHYA LAHIRI VS THE STATE OF WEST BENGAL ADN ORS.	LALRATAN MONDAL
42	WPA/21376/2025	PRADIP KUMAR SAMUI VS GARDEN REACH SHIPBUILDERS AND ENGINEERS LIMITED AND ORS.	AMAN BAID
43	WPA/21381/2025	KOUSHIK SAHA AND ORS. VS UNION OF INDIA AND ORS.	SK. IMTIAJ UDDIN
44	WPA/21385/2025	LITON DAS VS STATE OF WEST BENGAL AND ORS.	ASHOK KUMAR DAS SINHA
45	WPA/21386/2025	BENOY KRISHNA BALA VS UNION OF INDIA AND ORS.	SAYANTAN ADHYA

46	WPA/21553/2025	ASHIM KUMAR DEY VS CALCUTTA STATE OF TRANSPORT CORPORATION (WBTC) AND ORS.	DURGA BHUSAN MUKHERJEE
47	WPA/21555/2025	PARIMAL DEV VS STATE OF WEST BENGAL AND ORS.	DURGA BHUSAN MUKHERJEE
48	WPA/21558/2025	PARIMAL KUMAR DEY VS STATE OF WEST BENGAL AND ORS.	DURGA BHUSAN MUKHERJEE
49	WPA/21561/2025	SANKAR KUMAR GHOSH VS STATE OF WEST BENGAL AND ORS.	DURGA BHUSAN MUKHERJEE
50	WPA/21563/2025	PRASENJIT DAS VS THE CALCUTTA PORT TRUST AND ORS.	TARASANKAR SAMANTA
51	WPA/21601/2025	RUPAMOY KUNDU VS UNION OF INDIA AND ORS.	PRITAM CHOUDHURY
52	WPA/21604/2025	SAMRAT GOSWAMI AND ANR VS STATE BANK OF INDIA AND ORS	SURYATAPA DAS
53	WPA/21606/2025	SUBHALAKSHMI RAY VS BANK OF INDIA AND ORS	SUTIRTHA NAYEK
54	WPA/21691/2025	MD. KALIM ASHRAF AND ORS. VS STATE OF WEST BENGAL AND ORS.	ISTEYAK AHMED
55	WPA/21692/2025	AJMIRA KHATUN VS STATE OF WEST BENGAL AND ORS.	MALAY DHAR
56	WPA/21705/2025	NISHA KHATUN VS THE STATE OF WEST BENGAL ADN ORS.	RISHAV DEB BARMAN
57	WPA/21746/2025	HIMANGSHU SARKAR AND ANR. VS STATE OF WEST BENGAL AND ORS.	TAPASH KUMAR MONDAL
58	WPA/21750/2025	SANJIT JOARDAR VS UNION OF INDIA AND ORS.	MANDIRA BARMAN
59	WPA/21752/2025	BANANI SAHA VS UNION OF INDIA AND ORS.	ARPA CHAKRABORTY
60	WPA/21755/2025	GURUPADA GORAI AND ORS. VS STATE OF WEST BENGAL AND ORS.	AMBIYA KHATUN
61	WPA/21759/2025	DIPANJAN KIRTANIA VS UNION OF INDIA AND ORS.	IBRAHIM SHAIKH
62	WPA/21870/2025	SASTHI HALDER VS STATE OF WEST BENGAL AND ORS.	INDRANIL CHANDRA
63	WPA/21911/2025	DEEPSHIKHA KAR (NEE BOSE) VS STATE OF WEST BENGAL AND ORS.	INDRANIL CHANDRA
64	WPA/21915/2025	PRITAM THAKUR VS STATE OF WEST BENGAL AND ORS.	INDRANIL CHANDRA
65	WPA/21921/2025	SUBHRA SHANKHA GUHA ROY VS STATE OF WEST BENGAL AND ORS.	INDRANIL CHANDRA
66	WPA/21933/2025	ACHINTA SARKAR VS UNION OF INDIA AND ORS.	MAHADEB SARKAR
67	WPA/21941/2025	BANITA PAUL (NEE DAS) VS STATE OF WEST BENGAL AND ORS.	INDRANIL CHANDRA
68	WPA/21942/2025	ROHINI NANDAN GOSWAMI VS THE INDIAN COUNCIL FOR CULTURAL RELATIONS (ICCR) AND ORS.	KARTICK KUMAR GOYAL

69	WPA/21944/2025	BIKASH MONDAL VS STATE OF WEST BENGAL AND ORS.	INDRANIL CHANDRA
70	WPA/21945/2025	RUNA DASGUPTA VS STATE OF WEST BENGAL AND ORS.	INDRANIL CHANDRA
71	WPA/21949/2025	SUMAN GHOSH VS STATE OF WEST BENGAL AND ORS.	INDRANIL CHANDRA
72	WPA/21951/2025	RUBI SWARNAKAR VS STATE OF WEST BENGAL AND ORS.	INDRANIL CHANDRA
73	WPA/21973/2025	DR. DEBASHIS DEBANGSHI VS THE STATE OF WEST BENGAL AND ORS.	SAMRAT DEY PAUL
74	WPA/21984/2025	MADHULINA SEN VS THE STATE OF WEST BENGAL AND ORS.	BIDHAYAK LAHIRI
75	WPA/22013/2025	KALYANI ROY VS UNION OF INDIA AND ORS.	BIDISH GHOSH
76	WPA/22023/2025	SAMIR BISWAS AND ORS VS STATE OF WEST BENGAL AND ORS.	MEHBOOB RAHMAN
77	WPA/22031/2025	SUKHAMOY BHUI @ SUKHOMOY BHUI VS THE DURGAPUR PROJECTS LIMITED AND ORS.	SIDDHARTHA SARKAR
78	WPA/22033/2025	TAPAS KUMAR SARKAR VS THE DURGAPUR PROJECTS LIMITED AND ORS.	SIDDHARTHA SARKAR
79	WPA/22034/2025	JITENDRA HARIZON VS THE DURGAPUR PROJECTS LIMITED AND ORS.	SIDDHARTHA SARKAR
80	WPA/22037/2025	LAKSHMI KARMAKAR VS THE DURGAPUR PROJECTS LIMITED AND ORS.	SIDDHARTHA SARKAR
81	WPA/22039/2025	BIPUL BEHARI CHAKRABORTY VS DURGAPUR PROJECTS LIMITED AND ORS.	SIDDHARTHA SARKAR
82	WPA/22040/2025	ASHUTOSH LODH ROY VS DURGAPUR PROJECTS LIMITED AND ORS.	SIDDHARTHA SARKAR
83	WPA/22042/2025	SANDHYA BISWAS VS DURGAPUR PROJECTS LIMTIED AND ORS.	SIDDHARTHA SARKAR
84	WPA/22045/2025	ANATH BANDHU PAL VS DURGAPUR PROJECTS LIMITED AND ORS.	SIDDHARTHA SARKAR
85	WPA/22049/2025	DEEPAK KUMAR SRIVASTAVA VS UNION OF INDIA AND ORS.	SHIV RATAN KAKRANIA
86	WPA/22061/2025	MALAY KUMAR SADHU VS THE DURGAPUR PROJECTS LIMITED AND ORS.	SIDDHARTHA SARKAR
87	WPA/22068/2025	SHIULI GHOSH VS STATE OF WEST BENGAL AND ORS.	KAUSHIK CHOUDHURY
88	WPA/22094/2025	AYON GHOSH AND ORS. VS UNION OF INDIA AND ORS.	BIDAN MODAK
89	WPA/22096/2025	PAWAN KUMAR MAHATO VS M/S. ESTERN COALFIELDS LIMITED AND ORS.	AMAL KUMAR DATTA
90	WPA/22097/2025	ANISHWAR SARKAR AND ORS VS UNION OF INDIA AND ORS.	BIDAN MODAK
91	WPA/22098/2025	SUMANTA KUMAR DAS AND ORS VS UNION OF INDIA AND ORS.	BIDAN MODAK
92	WPA/22099/2025	HEMANTA ROY AND ORS VS UNION OF INDIA AND ORS.	BIDAN MODAK

93	WPA/22104/2025	AAKASH RAI VS UNION OF INDIA AND ORS.	BIDAN MODAK
94	WPA/22139/2025	BISHWAJIT PURKAIT AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	MALAY DHAR
95	WPA/22223/2025	PRANKRISHNA DAS AND ANR. VS STATE OF WEST BENGAL AND ORS.	MANARANJAN JANA
96	WPA/22241/2025	NITYA GOPAL DAS VS UNION OF INDIA AND ORS.	JAYASHREE SAHA
97	WPA/22257/2025	RIPAN GHOSH VS UNION OF INDIA AND ORS.	SAYAN MUKHRJEE
98	WPA/22258/2025	DR. SHAMBHU NATH CHOWDHURY VS THE WEST BENGAL GRAMIN BANK AND ORS.	SUDIP PATRA
99	WPA/22259/2025	KAJAL GHOSH AND ORS. VS UNION OF INDIA AND ORS.	BIDAN MODAK
100	WPA/22264/2025	BIVASH GHOSH AND ORS. VS UNION OF INDIA AND ORS.	BIDAN MODAK
101	WPA/22266/2025	SUDIP GHOSH VS UNION OF INDIA AND ORS.	SAYAN MUKHERJEE
102	WPA/22267/2025	SANJIB PATRA AND ORS. VS UNION OF INDIA AND ORS.	BIDAN MODAK
103	WPA/22270/2025	ANSAR AHMED VS STATE OF WEST BENGAL AND ORS.	ANKUSH GHOSH
104	WPA/22271/2025	FAKIR MOHAN NAYAK VS STATE OF WEST BENGAL AND ORS.	ANKUSH GHOSH
105	WPA/22273/2025	PRADIP KUMAR ROY VS STATE OF WEST BENGAL AND ORS.	ANKUSH GHOSH
106	WPA/22274/2025	SAMIR KUMAR CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	ANKUSH GHOSH
107	WPA/22275/2025	SANJIT BHOUMIK VS THE STATE OF WEST BENGAL AND ORS.	KASTURY DAS
108	WPA/22276/2025	SHAKIL AHMED VS STATE OF WEST BENGAL AND ORS.	ANKUSH GHOSH
109	WPA/22278/2025	MANOJ SARKAR VS STATE OF WEST BENGAL AND ORS.	ANKUSH GHOSH
110	WPA/22280/2025	JAWAID NEHAL VS STATE OF WEST BENGAL AND ORS.	ANKUSH GHOSH
111	WPA/22281/2025	RAJANAND JHA VS STATE OF WEST BENGAL AND ORS.	ANKUSH GHOSH
112	WPA/22283/2025	SWADESH SENGUPTA VS STATE OF WEST BENGAL AND ORS.	ANKUSH GHOSH
113	WPA/22285/2025	BABU DAS VS STATE OF WEST BENGAL AND ORS.	ANKUSH GHOSH
114	WPA/22286/2025	CHANDI CHARAN GUCHAIT VS STATE OF WEST BENGAL AND ORS.	ANKUSH GHOSH
115	WPA/22287/2025	MD ASLAM KHAN VS STATE OF WEST BENGAL AND ORS.	ANKUSH GHOSH
116	WPA/22290/2025	JITEN HELA VS STATE OF WEST BENGAL AND ORS.	ANKUSH GHOSH

117	WPA/22291/2025	MD. MAHFOOZ KHAN VS STATE OF WEST BENGAL AND ORS.	ANKUSH GHOSH
118	WPA/22295/2025	MRINAL CHOWDHURY VS STATE OF WEST BENGAL AND ORS.	ANKUSH GHOSH
119	WPA/22297/2025	DOLI DAS VS STATE OF WEST BENGAL AND ORS.	ANKUSH GHOSH
120	WPA/22301/2025	SITAL KUMAR BISWAS AND ORS. VS STATE OF WEST BENGAL AND ORS.	VICTOR CHATTERJEE
121	WPA/22306/2025	CHAINA DAS VS STATE OF WEST BENGAL AND ORS.	SUVA GAYEN
122	WPA/22310/2025	RAJKUMAR BISWAS VS UNION OF INDIA AND ORS.	MD HAFIZ ALI
123	WPA/22391/2025	MAHBOOB ALAM VS STATE OF WEST BENGAL AND ORS.	ARKA NAHA
124	WPA/22418/2025	SUBHANKAR SARKAR AND ORS VS UNION OF INDIA AND ORS.	BIDAN MODAK
125	WPA/22420/2025	HAMIDA KHATUN VS UNION OF INDIA AND ORS.	SIDDHARTHA SANKAR MANDAL
126	WPA/22426/2025	IMRAN SK AND ORS VS UNION OF INDIA AND ORS.	BIDAN MODAK
127	WPA/22433/2025	ANAY MONDAL AND ORS VS UNION OF INDIA AND ORS.	ASNCHAYAYITA DE
128	WPA/22494/2025	SUJAY SAHA VS UNION OF INDIA AND ORS.	SHARMISTHA DHAR
129	WPA/22495/2025	EBRAHIM SK VS UNION OF INDIA AND ORS.	DOYEL DEY
130	WPA/22497/2025	SEBANANDA BISWAS VS UNION OF INDIA AND ORS.	SHARMISTHA DHAR
131	WPA/22502/2025	ROHAN KUMAR GHOSH VS UNION OF INDIA AND ORS.	SHARMISTHA DHAR
132	WPA/22509/2025	ARINDAM KHANRA AND ORS VS UNION OF INDIA AND ORS.	DOYEL DEY
133	WPA/22510/2025	RICK BISWAS VS UNION OF INDIA AND ORS.	SHARMISTHA DHAR
134	WPA/22513/2025	KARNA MONDAL VS UNION OF INDIA AND ORS.	BIDAN MODAK
135	WPA/22517/2025	JAGANNATH GHOSH VS UNION OF INDIA AND ORS.	BIDAN MODAK
136	WPA/22521/2025	CHAINA PATTANAYEK VS UNION OF INDIA AND ORS.	BIDHAN MODAK
137	WPA/22524/2025	SHYAMAL MONDAL VS UNION OF INDIA AND ORS.	SHARMISTHA DHAR
138	WPA/22528/2025	ABHIJIT HALDER VS UNION OF INDIA AND ORS.	SHARMISTHA DHAR
139	WPA/22530/2025	DEBASISH GHOSH VS UNION OF INDIA AND ORS.	SHARMISTHA DHAR
140	WPA/22532/2025	TAPAN CHANDRA SAHA VS STATE OF WEST BENGAL AND ORS.	ABHIJIT MONDAL

141	WPA/22535/2025	MOCHA SK VS UNION OF INDIA AND ORS.	SHARMISTHA DHAR
142	WPA/22536/2025	TANIA KHATUN VS UNION OF INDIA AND ORS.	SHARMISTHA DHAR
143	WPA/22538/2025	TANUSREE HALDER VS UNION OF INDIA AND ORS.	SHARMMISTHA DHAR
144	WPA/22567/2025	DEBDAS KHAN AND ORS VS UNION OF INDIA AND ORS.	SANCHAYITA DE
145	WPA/22571/2025	MRINMAY MANDAL AND JANR VS UNION OF INDIA AND ORS.	SANCHAYITA DE
146	WPA/22573/2025	SASHI PRAKASH PAL AND ANR VS UNION OF INDIA AND ORS.	SANCHAYITA DE

APPLICATION

147	WPA/20106/2012	UTTAM KR. KHAN VS STATE & ORS.	TANUJA BASAK

IA NO: CAN/1/2022, CAN/2/2025

148	WPA/18618/2024	ASISH KUMAR SINHA VS THE UNION OF INDIA AND ORS.	SANI HOSSAIN

IA NO: CAN/1/2025

149	WPA/105/2025	HARIHAR DHAR AND ORS. VS THE STATE BANK OF INDIA AND ORS.	ARUP BANERJEE

IA NO: CAN/1/2025

150	WPA/9382/2025	RANJAN RAY VS LIFE INSURANCE CORPORATION OF INDIA AND ORS.	ARUN KUMAR CHOWDHURY

IA NO: CAN/1/2025

FOR ORDERS

151	WPA/9187/2024	SMT. ANITA MAHATO AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	SUBHADIP PRAMANIK
wt152	WPA/9188/2024	SMT. KHUKUMANI MAHATO AND ORS. **VS** THE STATE OF WEST BENGAL AND ORS.	SUBHADIP PRAMANIK
153	WPA/24770/2024	MUKUL KUMAR CHAUDHURY VS THE CHAIRMAN, COAL INDIA LIMITED AND ORS.	
154	WPA/2648/2025	SOKHODI MEJHIAN VS COAL INDIA LIMITED AND ORS.	GOBINDA KAR
155	WPA/3778/2025	SOUMEN MONDAL VS UNION OF INDIA AND ORS.	KAZI ARDAN ALI
156	WPA/9283/2025	RINTU SINHA MAHAPATRA VS UNION OF INDIA AND ORS.	SABYASACHI BHATTACHARJEE
157	WPA/12421/2025	ANANTA MURMU @ ANANTA KUMAR MURMU VS THE STATE OF WEST BENGAL AND ORS.	SK. IMTIAJ UDDIN
158	WPA/14272/2025	BABY FARIDA VS UNION OF INDIA AND ORS.	ASIS BHATTACHARYYA
159	WPA/18132/2025	LAKSHMI RANI MAITY VS KOLKATA PORT TRUST AND ORS.	TAMAL TARU PANDA

(THEREAFTER, MATTERS WILL BE TAKEN UP FROM MONTHLY LIST DATED 01.09.2025)

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 40

Third Floor

Centenary Building

SINGLE BENCH (SB)

AT 10:30 AM

HON'BLE JUSTICE SUGATO MAJUMDAR

ON 22.09.2925
AT 10:30 A.M. (AFTER O.S.)

FROM 3RD SEPTEMBER, 2025 TO 26TH SEPTEMBER, 2025 - IN ADDITION TO HIS LORDSHIP'S LIST AND DETERMINATION, SHALL TAKE UP ITEM NO. 501 TO ITEM NO. 800 OF THE COMBINED MONTHLY LIST OF CASES (APPELLATE JURISDICTION) DATED 1ST SEPTEMBER, 2025 OF HON'BLE JUSTICE BIVAS PATTANAYAK, EXCEPT THE MATTERS, WHICH ARE DISPOSED OF AND/ OR ORDERED OTHERWISE.

SPECIAL NOTE: ON MONDAY AND THURSDAY WRIT MATTERS WILL BE TAKEN UP AT THE 1ST HALF AFTER COMPLETION OF THE ORIGINAL SIDE

ON TUESDAY, WEDNESDAY AND FRIDAY
SECOND APPEAL MATTERS WILL BE TAKEN UP AT THE 1ST HALF,
AFTER COMPLETION OF THE ORIGINAL SIDE

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/93604863117?pwd=IcVP4GB8IyfKCSK7Gv7CqRqScH3X6O.1

MOTION

1	WPA/7205/2025	MANORANJAN MANDAL VS THE STATE OF WEST BENGAL AND ORS.	TAMAL GHOSH
2	WPA/7232/2025	RANAJIT NAYAK VS THE STATE OF WEST BENGAL AND ORS.	BISWAJIT SAU
3	WPA/7244/2025	AJAY KUMAR GHOSH VS STATE OF WEST BENGAL AND ORS.	SYED SHAMSUL AREFIN
IA NO: CAN/1/2025			
4	WPA/7333/2025	SK MONIRUL AND ORS. VS STATE OF WEST BENGAL AND ORS.	SANDIP MANDAL
5	WPA/7339/2025	BIDHU BHUSAN MAITY VS STATE OF WEST BENGAL AND ORS.	MANORANJAN JANA
6	WPA/7341/2025	ANUP KAMILA AND ANR. VS STATE OF WEST BENGAL AND ORS.	MONARANJAN JANA

7	WPA/7343/2025	RAJA CHATTERJEE VS STATE OF WEST BENGAL AND ORS.	PARAMITA DATTA
8	WPA/7356/2025	SK. AMJED ALI VS STATE OF WEST BENGAL AND ORS.	MAHAMMAD MAHMUD
9	WPA/7360/2025	DIPAK BHAKTA VS THE STATE OF WEST BENGAL AND ORS.	CHIRANTAN SARKAR
10	WPA/7385/2025	MADAN MOHAN MONDAL @ BANSHI BADAN MONDAL VS THE STATE OF WEST BENGAL AND ORS.	MD. HAFIZ ALI
11	WPA/11698/2025	KALURUDDIN SEKH VS THE STATE OF WEST BENGAL AND ORS.	TUSHAR KANTI MUKHERJEE
12	WPA/12762/2025	MANWAR HOSSAIN LASKAR VS THE STATE OF WEST BENGAL AND ORS.	KESHAB CHANDRA DAS

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 42

Second Floor

Centenary Building

SINGLE BENCH (SB - XV)

AT 10:30 AM

HON'BLE JUSTICE BIVAS PATTANAYAK

FROM 1ST APRIL, 2025

*** BAIL APPLICATIONS RELATING TO PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012 UNDER SECTION 439 OF THE CODE OF CRIMINAL PROCEDURE, 1973 CORRESPONDING TO SECTION 483 OF THE BHARATIYA NAGARIK SURAKSHA SANHITA, 2023 INCLUDING MODIFICATION, CANCELLATION, RELAXATION OF THE CONDITIONS OF SUCH BAIL;**

*** MATTERS (MOTION & HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATING TO PANCHAYAT UNDER GROUP - V INCLUDING APPLICATIONS CONNECTED THERETO (2023 ONWARDS)**

NOTE 1.
AFTER "TO BE MENTIONED" MATTERS RELATING TO "POCSO ACT, 2012" WILL BE TAKEN UP FROM 10.30 A.M. TO 1.15 P.M., THEREAFTER MATTERS RELATING TO PANCHAYET (GROUP-V) WILL BE TAKEN UP IMMEDIATELY AFTER COMPLETION OF "POCSO MATTERS" (BAIL MATTER) OR FROM 2.00 P.M. ONWARDS, WHICHEVER IS EARLIER.

MATTERS APPEARING UNDER HEADING "RETURNABLE MOTION" WILL BE TAKEN UP EVERYDAY (EXCEPT FRIDAY) FROM 3.30 P.M. ONWARDS.

NO "HEARING" MATTERS WILL BE TAKEN UP BEFORE PUJA VACATION, 2025".

NOTE 2. MOTION MATTERS IN RESPECT OF YEAR WILL BE TAKEN UP AS FOLLOWS:

*** MONDAY : "MOTION" MATTERS OF 2023 AND 2024**

*** TUESDAY : "MOTION" MATTERS OF 2024.**

*** WEDNESDAY, THURSDAY & FRIDAY : " MOTION" MATTER OF 2025.**

NOTE 3.
EXTREMELY URGENT MENTIONING WILL BE ALLOWED EVERYDAY (EXCEPT MONDAY AND FRIDAY) AT THE FIRST SITTING OF THE APPELLATE SIDE COURT UPON PRIOR NOTICE TO THE OTHER SIDE.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/97461706521?pwd=abzQP5mqt7YDMLpUxa8FbnrCwfbml9.1

TO BE MENTIONED

1	WPA/20392/2025	DOLI BIBI VS STATE OF WEST BENGAL AND ORS.	SUCHISMITA CHAKRABORTY	

FOR ORDERS

2	WPA/17988/2025 [AT 2.00 P.M.]	CHAMPAK DAS VS STATE OF WEST BENGAL AND ORS.	SABARNEE CHATTERJEE	

POCSO MATTERS

3	CRM(M)/1078/2025	SK. MUSTAK VS STATE OF WEST BENGAL AND ANR	KAUSHIK GHOSH	SOUMIK GANGULY, SUBHASISH DUTTA
4	CRM(M)/1165/2025	ABDUL MAINUDDIN @ SAIF VS STATE OF WEST BENGAL AND ANR	ANINDYA GHOSH	BAISHALI BASU, MANASHI ROY

5	CRM(M)/1193/2025	IMAM SK VS STATE OF WEST BENGAL AND ANR	ANISUR RAHAMAN	MD ADIL BADR, SOBHAN GANI
6	CRM(M)/1293/2025	RAHUL KISKU VS STATE OF WEST BENGAL AND ANR	NARGISH PARVEEN	ZAREEN NASIMA KHAN, SOBHAN GANI
7	CRM(M)/1304/2025	SUPRIYA @ SUPRIYO PAUL @ PAL @ BABAN @ BAPPAN VS STATE OF WEST BENGAL	SHIBAJI KUMAR DAS	ARIJIT GANGULY, SUJAN CHATTERJEE
8	CRM(M)/1594/2025	SUBHOJIT CHAKRABORTY @ RAJ VS STATE OF WEST BENGAL AND ANR	ABDUS SALAM	SAIBAL BAPULI / SUBHAM KANTI BHAKAT
9	CRM(M)/1627/2025	RAJU MOLLA @ RAJIBUL MOLLA @ RAJU KHAN VS STATE OF WEST BENGAL AND ANR	SYED JULFIKAR ALI	
10	CRM(M)/1669/2025	SAMIM ZAKARIA @ SAMIM JAKARIA VS STATE OF WEST BENGAL AND ANR	MD SHAMIMUDDIN	

CANCELLATION OF BAIL

11	CRM (DB)/127/2025	XXXX FATHER OF THE VICTIM VS THE STATE OF WEST BENGAL AND ANR	MUNMUN MONDAL	SANJAY BARHDNA, ASHOK DAS
12	CRM(M)/1069/2025	XXXX VS STATE OF WEST BENGAL AND ANR	AYAN MONDAL	ARIJIT GANGULY, SUJAN CHATTERJEE
13	CRM (DB)/1145/2025	XXXXX VS STATE OF WEST BENGAL AND ORS.	MOFFAKKERUL ISLAM	ATIF AHMED SIDDIQUE
14	CRM(M)/1607/2025	DE-FACTO COMPLAINANT VS STATE OF WEST BENGAL AND ANR	DIPANKAR GUHA	

RELAXATION OF CONDITION OF BAIL

15	CRM (DB)/3328/2024	SAFIKUL ISLAM VS STATE OF WEST BENGAL AND ANR	ARUP KUMAR BHOWMICK	ZARIN NASIMA KHAN, RITUPARNA SAHA

IA NO: CRAN/1/2025

APPLICATION

16	CPAN/1292/2025	ASIT KUMAR GHOSH AND ORS VS PUJA MALIK PRADHAN SEAKHALA GRAM PANCHAYAT	SHIBJIT MITRA	
in	WPA/96/2025	ASIT KUMAR GHOSH AND ORS. **VS** THE STATE OF WEST BENGAL AND ORS.	SHIBJIT MITRA	

IA NO: CAN/1/2025

IA NO: CAN/1/2025

MOTION

17	WPA/21281/2024 [TOP-1]	HASANUL SK AND ANR VS STATE OF WEST BENGAL AND ORS.	BHASKAR HUTAIT	
18	WPA/17839/2024 [TOP]	KRISHNA BHOWMIK VS STATE OF WEST BENGAL AND ORS.	SOURAV MONDAL	
19	WPA/11190/2024 [TOP]	SK. ABDUL RASHID AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	RAMA HALDER	
20	WPA/11656/2024 [TOP]	BIMAL BAG AND ORS. VS STATE OF WEST BENGAL AND ORS.	SHIBJIT MITRA	
21	WPA/14227/2024 [TOP]	LAKSHMIPUR COMMUNITY HEALTH AWARNESS SOCIETY AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	MASOOQ RAHMAN	
22	WPA/20274/2024 [TOP]	SUKDEV MANNA VS STATE OF WEST BENGAL AND ORS.	SANDIP GHOSH	
23	WPA/24767/2024 [TOP]	SK. GAFFAR ALI AND ANR. VS STATE OF WEST BENGAL AND ORS.	ABHRATANU SARKAR	

24	WPA/30729/2024 [TOP]	CHANDRA SEKHAR DAS VS STATE OF WEST BENGAL AND ORS.	KUNAL GANGULY
25	WPA/20183/2023	SAJJAD ANSARY AND ANR VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
26	WPA/24348/2023	JOHORA KHATUN MULLICK VS STATE OF WEST BENGAL AND ORS.	SK. TOSLIM ALI
27	WPA/24503/2023	MUNMUN PAL AND ORS. VS STATE OF WEST BENGAL AND ORS.	ABHINABA DAN
28	WPA/24555/2023	PULIN CHANDRA ROY VS STATE OF WEST BENGAL AND ORS.	UMESH KUMAR SAW
29	WPA/24566/2023	MOHAN CHANDRA BAIRAGI VS STATE OF WEST BENGAL AND ORS.	GOURANGA KUMAR DAS
IA NO: CAN/1/2024			
30	WPA/25727/2023	KARTIK MALAKAR VS STATE OF WEST BENGAL AND ORS.	PRITI JAIN
31	WPA/25762/2023	SANAT SUTRADHARand ANR, VS THE DITRICT MAGISTRATE AND COLLECTOR AND ORS.	NILAY RANJAN BAIDYA
32	WPA/26661/2023	SAIKAT DASGUPTA VS STATE OF WEST BENGAL AND ORS.	RANABIR BANERJEE
33	WPA/1978/2024	NASIMATARA KHATUN VS STATE OF WEST BENGAL AND ORS.	AMITABHA GHOSH
34	WPA/5628/2024	SUKUMAR PAL VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
35	WPA/5634/2024	SUBINAY MAHATO VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
36	WPA/5640/2024	RANJIT DUTTA VS STATE OF WEST BENGAL AND ORS.	AHUVRO PRAKSH LAHIRI
37	WPA/8150/2024	SUPRITI BERA VS THE STATE OF WEST BENGAL AND ORS	DEBASIS SUR
38	WPA/8451/2024	KABITA BISWAS AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	PURNIMA GHOSH
39	WPA/8588/2024	DILIP MONDAL AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	SYED MOSIHAR RAHMAN
40	WPA/8728/2024	ALOK KUMAR DEY VS STATE OF WEST BENGAL AND ORS.	MANARANJAN JANA
41	WPA/9102/2024	UTTAM DAS VS THE STATE OF WEST BENGAL AND ORS.	DEBASISH KUNDU
IA NO: CAN/1/2025			
42	WPA/9163/2024	JYOTSNA MONDAL VS STATE OF WEST BENGAL AND ORS.	UTTAM KUMAR DE
43	WPA/9169/2024	KUMKUM MAITY (MONDAL) VS THE STATE OF WEST BENGAL AND ORS.	ABHINABA DAN
44	WPA/9215/2024	SK. HASAN ALI VS THE STATE OF WEST BENGAL AND ORS.	DEBASIS SUR
45	WPA/9521/2024	NEMAI NASKAR VS STATE OF WEST BENGAL AND ORS.	BAPIN BAIDYA
46	WPA/9617/2024	SURABHI GHOSH VS STATE OF WEST BENGAL AND ORS.	DEBASHIS BANERJEE

47	WPA/9666/2024	AJOY PROSAD VS THE STATE OF WEST BENGAL AND ORS.	RUCHIRA CHATTERJEE
48	WPA/9963/2024	MALATI DE VS THE STATE OF WEST BENGAL AND ORS.	SIMA BISWAS
49	WPA/10021/2024	ACHINTYA BAR AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	MANORANJAN JANA
50	WPA/10115/2024	BAPI BAIDYA AND ORS VS STATE OF WEST BENGAL AND ORS.	SHAKTI CHAKRABORTY
51	WPA/10317/2024	KALYAN HORE VS STATE OF WEST BENGAL AND ORS.	ARUP KRISHNA DAS
52	WPA/10350/2024	DIPANKAR DAS VS THE STATE OF WEST BENGAL AND ORS.	SUBHAS CHANDRA ATHA
53	WPA/10426/2024	KRISHNENDU GHOSH VS STATE OF WEST BENGAL AND ORS.	SHARMISTHA ROYCHOWDHURY
54	WPA/10554/2024	CHABI MAITY VS THE STATE OF WEST BENGAL AND ORS.	VISHAL MALLICK
55	WPA/10708/2024	HASAN MOLLA VS THE STATE OF WEST BENGAL AND ORS.	ANJAN BANERJEE
56	WPA/10755/2024	BABUDEV MISTRY AND ANR VS UNION OF INDIA AND ORS.	MITUL CHAKRABORTY
57	WPA/11022/2024	RINA DUTTA VS THE STATE OF WEST BENGAL AND ORS.	ARIJIT BERA
58	WPA/11564/2024	NANKULAL MANNA VS STATE OF WEST BENGAL AND ORS.	SANDIP KUNDU
59	WPA/11653/2024	SWAPAN KUMAR SAMANTA AND ORS VS STATE OF WEST BENGAL AND ORS.	SAMBHUNATH DE
60	WPA/11742/2024	ANUP SAHA AND ANR. VS STATE OF WEST BENGAL AND ORS.	UDAYNARAYAN BETAL
IA NO: CAN/1/2024			
61	WPA/11745/2024	HASSANPUR DISA CHARITABLE SOCIETY VS STATE OF WEST BENGAL AND ORS.	SUBHENDU BANERJEE
62	WPA/11746/2024	SUTI WOMEN AND CHILD DEVELOPMENT SOCIETY VS STATE OF WEST BENGAL AND ORS.	SUBHENDU BANERJEE
63	WPA/11753/2024	SANOWAR MALLICK VS STATE OF WEST BENGAL AND ORS.	SIRAJUL HAQUE MONDAL
64	WPA/11859/2024	DIPAK KUMAR PRAMANIK VS STATE OF WEST BENGAL AND ORS.	MIZANUR RAHAMAN
65	WPA/11877/2024	SARABAN KALINDI AND ORS. VS STATE OF WEST BENGAL AND ORS.	DILIP KUMAR SADHU
66	WPA/12268/2024	NIDAN BETAL AND ANR. VS STATE OF WEST BENGAL AND ORS.	SURESH KUMAR SAHOO
67	WPA/12294/2024	MD HASEEM AND ORS. VS STATE OF WEST BENGAL AND ORS.	DEBDIP ADHIKARI
68	WPA/12524/2024	PARTHA PRATIM BANERJEE VS STATE OF WEST BENGAL AND ORS.	ARPITA SAHA
69	WPA/12527/2024	MANIKLAL MAITY VS STATE OF WEST BENGAL AND ORS.	TAMAL GHOSH

70	WPA/12605/2024	DEBOLA DAS VS STATE OF WEST BENGAL AND ORS.	GOBINDA CHANDRA BAIDYA
71	WPA/12827/2024	JAN ALI KHAN AND ORS. VS STATE OF WEST BENGAL AND ORS.	RAM CHANDRA GUCHHAIT
72	WPA/13016/2024	ARUN MONDAL VS THE STATE OF WEST BENGAL AND ORS.	SANATAN PANJA
73	WPA/13301/2024	DEBASHIS DAS AND ANR. VS STATE OF WEST BENGAL AND ORS.	DILIP KUMAR SADHU
74	WPA/13788/2024	KALLOL KUMAR DAS VS THE STATE OF WEST BENGAL AND ORS.	MOUSUMI RANJAN DAS
75	WPA/13851/2024	HASAN MOLLA VS STATE OF WEST BENGAL AND ORS.	ANJAN BANERJEE
76	WPA/13882/2024	ASOKE KUMAR DAS VS STATE OF WEST BENGAL AND ORS.	MOUMITA GHOSH
77	WPA/14270/2024	SUFIYAN MOLLA VS STATE OF WEST BENGAL AND ORS.	SAFDAR AZAM
78	WPA/14304/2024	RAJU MALLICK VS THE STATE OF WEST BENGAL AND ORS.	KAUSTAV ROY
79	WPA/14325/2024	JELEHAR BEGUM VS THE STATE OF WEST BENGAL AND ORS.	ARNAB MANDAL
80	WPA/14817/2024	ABDUL JALIL MOLLA VS THE STATE OF WEST BENGAL AND ORS.	DEBABRATA MONDAL
81	WPA/15324/2024	PARUL SHARMA VS THE STATE OF WEST BENGAL AND ORS.	DIPTAKSHI SARKAR
82	WPA/15454/2024	AJIT MONDAL VS HINGNARA GRAM PANCHAYET AND ORS.	CHIRANJIT SAHA
83	WPA/15513/2024	ARJU BANA SK @ ARJU BANA SEKH VS THE STATE OF WEST BENGAL AND ORS.	SWAPNA ROY
84	WPA/16286/2024	ASHOKE KUMAR BANDYOPADHYAY VS THE STATE OF WEST BENGAL AND ORS.	SHRI HARADHAN MONDAL
85	WPA/16335/2024	TULSI BALA DHARA VS THE STATE OF WEST BENGAL AND ORS.	ARGHYA KAMAL DAS
86	WPA/16550/2024	MD. SABER ALI VS STATE OF WEST BENGAL AND ORS.	LAL MOHAN HAJRA
87	WPA/16786/2024	HAYDAR ALI VS STATE OF WEST BENGAL AND ORS.	SUSMITA GHORAI
88	WPA/16811/2024	KAKALI MONDAL VS THE STATE OF WEST BENGAL AND ORS.	SOURAV MUKHERJEE
89	WPA/17261/2024	SHYAMAL HALDER VS THE STATE OF WEST BENGAL AND ORS.	MD. KALAM
90	WPA/17301/2024	SAMAR SINGH VS STATE OF WEST BENGAL AND ORS.	LAKSHMINATH BHATTACHARYA
91	WPA/17324/2024	PABITRA KUMAR MAHATA VS THE STATE OF WEST BENGAL AND ORS.	DILIP KUMAR SADHU
92	WPA/17399/2024	SUBIR KUMAR SINHA VS THE PRODHAN, BHEDIA GRAM PANCHAYAT AND ORS.	P.K. BHATTACHARYAY

93	WPA/17721/2024	GOUTAM CHOUDHURY VS THE STATE OF WEST BENGAL AND ORS.	SUBHRAJYOTI GHOSH
94	WPA/17724/2024	RAJESH KUMAR SHA VS STATE OF WEST BENGAL AND ORS.	SUBHRAJYOTI GHOSH
95	WPA/18125/2024	KAMALA MONDAL AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	SANDIP GHOSH
96	WPA/18145/2024	SK. BORHAN ALI VS THE STATE OF WEST BENGAL AND ORS.	SAMIRUL SARDAR
97	WPA/18254/2024	SRI NILAY SAHA VS THE STATE OF WEST BENGAL AND ORS.	SANKAR PAUL
98	WPA/18332/2024	KHOKAN SK @ RAFIKUL HASAN AND ORS. VS STATE OF WEST BENGAL AND ORS.	MD ALI AHSAN
99	WPA/18402/2024	SRIKANTA MAITY ALIAS JAHARALAL MAITY AND ANR. VS STATE OF WEST BENGAL AND ORS.	PIYALI KULAVI
100	WPA/18621/2024	BISWAJIT MALIK VS THE STATE OF WEST BENGAL AND ORS.	RAMCHANDRA GUCHHAIT
101	WPA/18777/2024	PRAKASH CHANDRA MAITY @ PRAKASH MAITY AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	SUBHAM DUTTA
102	WPA/18823/2024	BABULTALI RANINAGAR KRISHI UNNAYAN SAMITY LIMITED VS THE STATE OF WEST BENGAL AND ORS.	AMRITA PANJA MOULICK
wt103	WPA/542/2024	AOYAL SEKH **VS** STATE OF WEST BENGAL AND ORS.	HAMIDUR RAHAMAN
104	WPA/18904/2024	KARTICK CHANDRA PAUL VS STATE OF WEST BENGAL AND ORS.	KAJAL RAY
105	WPA/18952/2024	SAWKAT ALI MIDDYA VS STATE OF WEST BENGAL AND ORS.	SAHIL KABIR
106	WPA/18973/2024	PRONAB GHOSH VS THE STATE OF WEST BENGAL AND ORS.	HAMIDUR RAHAMAN
107	WPA/19183/2024	AJOY MAITY VS STATE OF WEST BENGAL AND ORS.	SUBRATA MONDAL
108	WPA/19330/2024	SUPRATICK MURMU VS THE STATE OF WEST BENGAL AND ORS.	RAJLAKSHMI GHATAK
109	WPA/19434/2024	TAPAS KUMAR PAN @ TAPAS PAN VS STATE OF WEST BENGAL AND ORS.	PINTU KARAR
110	WPA/19639/2024	PRASUN SAHA VS STATE OF WEST BENGAL AND ORS.	PARTHA SARATHI DAS
111	WPA/19902/2024	REKHA SANTRA VS STATE OF WEST BENGAL AND ORS.	JASIKA ALAM
112	WPA/19910/2024	AMIR GHOSH AND ANR. VS STATE OF WEST BENGAL AND ORS.	SUBHRAJIT SAHA
113	WPA/19932/2024	GANESH CHANDRA BSIWAS VS STATE OF WEST BENGAL AND ORS.	MITALI JANA
114	WPA/19947/2024	FIROJ ISLAM MALLICK AND ORS. VS STATE OF WEST BENGAL AND ORS.	APARAJITA MONDAL
115	WPA/19961/2024	NIMAI SAHA VS STATE OF WEST BENGAL AND ORS.	PANKAJ HALDER

116	WPA/20082/2024	SK SAMIM AKTAR AND ORS. VS STATE OF WEST BENGAL AND ORS.	KIRON SK
117	WPA/20088/2024	SURAJIT BANK AND ORS. VS STATE OF WEST BENGAL AND ORS.	KIRON SK.
118	WPA/20255/2024	HASEM KALAKAR VS STATE OF WEST BENGAL AND ORS.	APARAJIT AMONDAL
119	WPA/20256/2024	ISRAFIL MONDAL VS STATE OF WEST BENGAL AND ORS.	APARAJITA MONDAL
120	WPA/20436/2024	UTTAM MANNA VS STATE OF WEST BENGAL AND ORS.	SUKANTA DAS
121	WPA/20480/2024	PUJA SINGH VS THE STATE OF WEST BENGAL AND ORS.	MADHUSUDAN MANDAL
122	WPA/20767/2024	BHAGYA MONDAL VS STATE OF WEST BENGAL AND ORS.	SASWATI MANNA
123	WPA/20828/2024	SK RAJIBUL VS STATE OF WEST BENGAL AND ORS.	DILIP KUMAR SADHU
124	WPA/20846/2024	SK. HANIF ROWSON VS STATE OF WEST BENGAL AND ORS.	DILIP KUMAR SADHU
125	WPA/20849/2024	SAMARENDRA NATH SAHU VS STATE OF WEST BENGAL AND ORS.	DILIP KUMAR SADHU
126	WPA/20880/2024	SANTWANA DEY AND ANR. VS PRODHAN, BARABELUN-I GRAM PANCHAYAT AND ORS.	P.K.BHATTACHARYAY
127	WPA/21051/2024	SK. KERAMATUL GOUS VS THE STATE OF WEST BENGAL AND ORS.	MR. M.A. SAMAD
128	WPA/21090/2024	DEBABRATA BAR VS STATE OF WEST BENGAL AND ORS.	S. H. HASSAN
129	WPA/21107/2024	SANJOY GHOSH VS THE STATE OF WEST BENGAL AND ORS.	ARANYA SAHA
130	WPA/21118/2024	MD. RAFIK KHAN VS STATE OF WEST BENGAL AND ORS.	SUMIT NASKAR
131	WPA/21196/2024	KUTUBUDDIN MONDAL VS STATE OF WEST BENGAL AND ORS.	CHANDANA CHAKRABORTY
IA NO: CAN/1/2025			
132	WPA/21320/2024	TRIPTI BISWAS ROY VS STATE OF WEST BENGAL AND ORS.	AKASHDEEP MUKHERJEE
133	WPA/21340/2024	SK JAHANGIR ALI VS STATE OF WEST BENGAL AND ORS.	SUSMITA SAHA
134	WPA/21349/2024	ABU TAHIR @ TAHER VS STATE OF WEST BENGAL AND ORS.	MD. NASIM ALI
135	WPA/21367/2024	SIKHA KAYAL AND ANR. VS STATE OF WEST BENGAL AND ORS.	SRIDHAR CHANDRA BAGARI
136	WPA/21384/2024	MAA SANDHYA ENTERPRISE AND ANR. VS STATE OF WEST BENGAL AND ORS.	LAKSHMINATH BHATTACHARYA
137	WPA/21386/2024	M/S. TARAMA CONSTRUCTOR AND SUPPLIERS AND ANR. VS STATE OF WEST BENGAL AND ORS.	LAKSHMINATH BHATTACHARYA
138	WPA/21485/2024	BISWANATH MAITY VS STATE OF WEST BENGAL AND ORS.	PRASANTA BISHAL

139	WPA/21502/2024	SUMAN MAITI VS STATE OF WEST BENGAL AND ORS.	ABHINABA DAN (7001451403)
140	WPA/21547/2024	NURUDDIN MOMIN @ NOORADDIN MOMIN VS STATE OF WEST BENGAL AND ORS.	SALMA SULTANA SHAH
141	WPA/21571/2024	CHITTA RANJAN PIPLAI VS THE STATE OF WEST BENGAL AND ORS.	KAUSTUV MISHRA
142	WPA/21736/2024	DUHSHASAN MAJI VS STATE OF WEST BENGAL AND ORS.	ARUNAVA MAITI
143	WPA/21920/2024	ANADI NANDAN DAS VS THE STATE OF WEST BENGAL AND ORS.	MANORANJAN JANA
144	WPA/21951/2024	JAMUNA PAUL AND ANR. VS STATE OF WEST BENGAL AND ORS.	ARNAB MANDAL
145	WPA/21978/2024	SURESH RANJAN SINGHA VS STATE OF WEST BENGAL AND ORS.	SALIL KUMAR MAITI
146	WPA/22447/2024	TAPAN DAS VS THE STATE OF WEST BENGAL AND ORS.	DILIP KUMAR SADHU
147	WPA/22823/2024	KAMAL GHOSH AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	UTTAM KUMAR ROY
148	WPA/22875/2024	GITA CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	SUMANTA DAS
149	WPA/23184/2024	PRATIMA GUCHHAIT AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	RAJA GHOSH
150	WPA/23233/2024	DEBIPRASAD ROY AND ANR VS STATE OF WEST BENGAL AND ORS.	RAJKRISHNA MONDAL
151	WPA/23258/2024	ABDUL HAMID MOLLA AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	PALIMA BHADRA
152	WPA/23314/2024	SEKH RAJABUDDIN MOLLA VS STATE OF WEST BENGAL AND ORS.	MIZANUR RAHAMAN
153	WPA/23393/2024	NIRAD RANJAN MAITY VS THE STATE OF WEST BENGAL AND ORS.	SUKANTA DAS
154	WPA/23470/2024	SAMIUL ALAM VS STATE OF WEST BENGAL AND ORS.	SANJUKTA SAMANTA
155	WPA/23523/2024	ARATI BISWAS AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	NAJIMUL HOQUE CHOUDHURY
156	WPA/23797/2024	RAMPRASAD MONDAL VS STATE OF WEST BENGAL AND ORS.	SUBRANGSU MAITI
157	WPA/23815/2024	MAIDUL HOQUE AND ORS. VS STATE OF WEST BENGAL AND ORS.	MANIKA SARKAR
158	WPA/23927/2024	SK. EKRAM AND ORS. VS STATE OF WEST BENGAL AND ORS.	SK. HUMAYUN REZA
159	WPA/24139/2024	SADHNA JAIN VS STATE OF WEST BENGAL AND ORS.	DEBJANI GHOSAL
160	WPA/24281/2024	KARTICK CHANDRA PAUL VS STATE OF WEST BENGAL AND ORS.	KAJAL RAY
161	WPA/24480/2024	RITA SINGHA AND ORS VS STATE OF WEST BENGAL AND ORS.	DEVRANJAN DAS
162	WPA/24482/2024	RAMCHANDRA KARURI VS THE STATE OF WEST BENGAL AND ORS.	SOUMYAJIT BHATTA

163	WPA/24628/2024	SHAMIMA BANU VS THE STATE OF WEST BENGAL AND ORS.	MANOJ ADAK
164	WPA/24815/2024	KISHOR MONDAL VS THE STATE OF WEST BENGAL AND ORS.	GITASHREE MISTRY
165	WPA/24840/2024	NILAY SAHA VS STATE OF WEST BENGAL AND ORS.	SANKAR PAUL
166	WPA/24919/2024	DHARMENDRA SANTRA VS THE STATE OF WEST BENGAL AND ORS.	MAHFUZUS SALAM MOLLAH
167	WPA/24941/2024	KRISHNAPADA PAUL VS THE STATE OF WEST BENGAL AND ORS.	GITASHREE MISTRY
168	WPA/25047/2024	KALPANA SHIL VS THE STATE OF WEST BENGAL AND ORS.	UJJAL GAYEN
169	WPA/25063/2024	TAPAS KUMAR GHOSAL AND ORS. VS STATE OF WEST BENGAL AND ORS.	RIYA DUTTA
170	WPA/25079/2024	LATIKA BEGUM AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	IMTIAZ AHAMAD
171	WPA/25271/2024	DAUD ALI MOLLA VS STATE OF WEST BENGAL AND ORS.	SUBHRANGSU MAITI
172	WPA/25684/2024	CHAMPA CHAKRABORTY (SIKARI) AND ANR. VS STATE OF WEST BENGAL AND ORS.	RUMA DAS MAITY
173	WPA/25991/2024	PINTU GHOSH AND ANR. VS STATE OF WEST BENGAL AND ORS.	SABAB UDDIN LASKAR
174	WPA/26707/2024	DEVARSHI JUTE PARK INFRASTRUCTURE PRIVATE LIMITED AND ANR. VS STATE OF WEST BENGAL AND ORS.	ANAMIKA BARI
175	WPA/27601/2024	SANJIB BAG VS THE STATE OF WEST BENGAL AND ORS.	LABANI PAN
176	WPA/27667/2024	MIR MOSARAF HOSSAIN VS THE STATE OF WEST BENGAL AND ORS.	MD. ASHRAFUL HUQ
177	WPA/28496/2024	SHANKAR MISHRA VS THE STATE OF WEST BENGAL AND ORS.	ANIRUDDHA SINGHA ROY
178	WPA/29217/2024	DIPALI DAS VS STATE OF WEST BENGAL AND ORS.	PRIYA NANDY
179	WPA/29278/2024	PIJUSH DHUL VS STATE OF WEST BENGAL AND ORS.	ARUN NASKAR
180	WPA/29893/2024	ARABUL ISLAM VS THE STATE OF WEST BENGAL AND ORS.	SOUMEN CHATTERJEE
181	WPA/30673/2024	BALARAM MAITI VS STATE OF WEST BENGAL AND ORS.	ANJAN BANERJEE
182	WPA/30782/2024	SUMAN BAULIA VS STATE OF WEST BENGAL AND ORS.	KAUSHEYO ROY
183	WPA/30898/2024	PURNENDU NASKAR VS STATE OF WEST BENGAL AND ORS.	SANDIP GHOSH
184	WPA/30980/2024	SHYAMAL KUMAR SINGHA VS STATE OF WEST BENGAL AND ORS.	SARBANANDA SANYAL
185	WPA/31034/2024	ALOK KUMAR SARDAR VS THE STATE OF WEST BENGAL AND ORS.	MANORANJAN JANA

186	WPA/31063/2024	ANIL KUMAR GHOSH AND ANR. VS STATE OF WEST BENGAL AND ORS.	DEBASIS DAS
187	WPA/31112/2024	APIL KUMAR SINHA VS STATE OF WEST BENGAL AND ORS.	SARDA SHA

RETURNABLE MOTION

188	WPA/26466/2023 [TOP-1]	SAHANARA BEGUM (SEKH) VS STATE OF WEST BENGAL AND ORS.	GHAZALA FIRDAUS
189	WPA/29927/2024 [TOP]	BISWANATH RAY VS THE STATE OF WEST BENGAL AND ORS.	JYOTI PRAKASH CHATTERJEE
190	WPA/17242/2023 [TOP]	JADAV AHIRI AND ANR. VS STATE OF WEST BENGAL AND ORS.	AYAN MITRA
wt191	WPA/3441/2025	SUNDAR GHOSH **VS** THE STATE OF WEST BENGAL AND ORS.	SUMAN SINGH
192	WPA/27064/2023 [TOP]	LALU KHAN VS STATE OF WEST BENGAL AND ORS.	KANAILAL SAMANTA
193	WPA/27325/2023 [TOP]	MANGOLA BAGDI VS STATE OF WEST BENGAL AND ORS.	SOMNATH BANERJEE
194	WPA/322/2024 [TOP]	UTTAM KUMAR BISWAS AND ANR. VS STATE OF WEST BENGAL AND ORS.	SANDIP DAS
195	WPA/533/2024 [TOP]	DIPANKAR KARMAKAR VS STATE OF WEST BENGAL AND ORS.	SUKDEB SARKAR
196	WPA/839/2024 [TOP]	SATYAKI CHOWLI AND ORS. VS STATE OF WEST BENGAL AND ORS.	INDRANATH MITRA
197	WPA/955/2024 [TOP]	SIPRA SARDAR VS STATE OF WEST BENGAL AND ORS.	PRIYAKSHI BANERJEE
IA NO: CAN/1/2025			
198	WPA/7826/2024 [TOP]	ASIT KUMAR KHANRA AND ANR. VS STATE OF WEST BENGAL AND ORS.	KRISHNA DAS PODDAR
199	WPA/8739/2024 [TOP]	EVANA ELECTRICALS PRIVATE LIMITED VS STATE OF WEST BENGAL AND ORS.	DEBANWITA PRAMANIK
200	WPA/9262/2024 [TOP]	MAHISHBATHAN BAZAR BABSYEE KALYAN SAMITI AND ANR. VS STATE OF WEST BENGAL AND ORS.	TIMIR BARAN SAHA
201	WPA/11383/2024 [TOP]	MRINAL KANTI MONDAL VS STATE OF WEST BENGAL AND ORS.	SUDIP KUMAR MAITI
202	WPA/18870/2024 [TOP]	JOHARA BIBI VS STATE OF WEST BENGAL AND ORS.	SAIKAT THAKURTA
203	WPA/19940/2024 [TOP]	NURSIMA BIBI VS STATE OF WEST BENGAL AND ORS.	PROSENJIT MUKHERJEE
204	WPA/20125/2024 [TOP]	SRI SAMIR SAHA VS THE STATE OF WEST BENGAL AND ORS.	POULAMI ROY
205	WPA/20672/2024 [TOP]	DIBYENDU MANDAL AND PRS. VS STATE OF WEST BENGAL AND ORS.	SK. REJAUL ALAM
206	WPA/11989/2025 [TOP]	ABIR MISRA AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	NITISH SAMANTA
207	WPA/20588/2024 [TOP]	SWAPAN CHAKRABORTY AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	SUBHADEEP CHATTERJEE

208	WPA/21728/2024 [TOP]	SK. ABDUL BURHAN @ SK. BURHAN ALI AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	ANINDA BHATTACHARYA
209	WPA/22261/2024 [TOP]	SANGITA NATH (DEBNATH) VS STATE OF WEST BENGAL AND ORS.	DILIP KUMAR MAITI
210	WPA/23185/2024 [TOP]	GOURHARI DAS AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	SUBHAM DUTTA
211	WPA/23461/2024 [TOP]	DEBASIS DAS VS THE STATE OF WEST BENGAL AND ORS.	GULSANWARA PERVIN
IA NO: CAN/1/2025			
212	WPA/23637/2024 [TOP]	PRASANTA KUMAR DAS AND ORS. VS STATE OF WEST BENGAL AND ORS.	GULSANWARA PERVIN
IA NO: CAN/1/2025			
213	WPA/24362/2024 [TOP]	SUBHOBRATA HALDER VS THE STATE OF WEST BENGAL AND ORS.	VISHAL MALLICK
214	WPA/26515/2024 [TOP]	RAMESH MONDAL VS THE STATE OF WEST BENGAL AND ORS	LUCKY PATRA
215	WPA/27150/2024 [TOP]	IRAN ALI MOLLA AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	AMBIYA KHATUN
216	WPA/27704/2024 [TOP]	BUDDHESWAR ROY VS THE STATE OF WEST BENGAL AND ORS.	PRASENJIT DE
217	WPA/1450/2025 [TOP]	MD SAIDUR RAHMAN VS THE STATE OF WEST BENGAL AND ORS	MD HABIBUR RAHMAN
218	WPA/3896/2025 [TOP]	SWAPAN KUMAR KHASNABIS VS THE STATE OF WEST BENGAL AND ORS.	TRISHA RAKSHIT
219	WPA/5139/2025 [TOP]	PANCHANAN MONDAL VS THE STATE OF WEST BENGAL AND ORS.	IPSITA GHOSH
220	WPA/11519/2025 [TOP]	SANTANA MONDAL@ SANTWANA MONDAL VS STATE OF WEST BENGAL AND ORS.	MRITYUNJOY CHATTERJEE
221	WPA/11639/2025 [TOP]	N.L CONSTRUCTION REPRESENTED BY ITS SOLE PROPRIETOR NASHIRUDDIN VS STATE OF WEST BENGAL AND ORS.	MASIIQ RAHMAN
222	WPA/12851/2025 [TOP]	SUKHENDU GHOSH VS STATE OF WEST BENGAL AND ORS.	PINKI SAHA
223	WPA/13602/2025 [TOP]	BISHWAJIT KUNDU AND ORS VS STATE OF WEST BENGAL AND ORS.	KAUSHIK GHOSH
224	WPA/13856/2025 [TOP]	SAMSUDDIN MOLLA VS THE STATE OF WEST BENGAL AND ORS	MUKHTESWAR MAITY
225	WPA/14239/2025 [TOP]	ASHIT BOSE VS THE STATE OF WEST BENGAL AND ORS.	SAPTARSHI CHATTOPADHYAY
226	WPA/16150/2025 [TOP]	SIMANTA HALDER VS THE STATE OF WEST BENGAL AND ORS.	KIRON SK
227	WPA/17458/2025 [TOP]	ARUN SARKAR AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	SANDIPAN MAITY
228	WPA/2708/2025	SUKUMAR DE VS STATE OF WEST BENGAL AND ORS.	PAMPA DEY (DHABAL)
229	WPA/5860/2025	MADHABI ROY VS THE STATE OF WEST BENGAL AND ORS.	DURLAV DE
IA NO: CAN/1/2025			

230	WPA/13883/2023	RINKU DAS MAJUMDAR AND ANR VS STATE OF WEST BENGAL AND ORS.	PURNIMA GHOSH
231	WPA/2108/2024	SAHANAZ BEGUM VS STATE OF WEST BENGAL AND ANR	MD. HABIBUR RAHAMAN
232	WPA/7513/2024	RAFI AHMED KIDWAI AND ORS. VS STATE OF WEST BENGAL AND ORS.	SOHINI ADHIKARI
233	WPA/7669/2024	SWAPAN KUMAR MAITY VS STATE OF WEST BENGAL AND ORS.	PAPPU ADHIKARI
234	WPA/8545/2024	SUBHANKAR MAHAPATRA VS THE STATE OF WEST BENGAL AND ORS.	MANARANJAN JANA
235	WPA/9491/2024	MD. MASIHUZZAMAN BAIG AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	MD. M NAZAR CHOWDHURY
236	WPA/15834/2024	SK. SAHARUL ISLAM AND ANR VS THE STATE OF WEST BENGAL AND ORS.	DILIP KUMAR SINHA
237	WPA/17506/2024	PRITAM DAS VS STATE OF WEST BENGAL AND ORS.	JUIN DUTTA CHAKRABORTY
238	WPA/18923/2024	DHANANJAY GHOSH VS THE STATE OF WEST BENGAL AND ORS.	AMIT HALDER
239	WPA/20356/2024	MD JIAUR RAHAMAN VS STATE OF WEST BENGAL AND ORS.	AMAL KUMAR BANERJEE
240	WPA/24027/2024	KRISHNA CHANDRA DAS VS STATE OF WEST BENGAL AND ORS.	SAIKAT CHATTERJEE
241	WPA/27199/2024	SEKH RAFIQUE @ SK RAFIQUE VS STATE OF WEST BENGAL AND ORS.	SOUMOYADIPA KANU
242	WPA/121/2025	RITA DINDA MONDAL AND ORS VS STATE OF WEST BENGAL AND ORS.	SUBHAS JANA
243	WPA/655/2025	ANJUMINA KHATUN VS STATE OF WEST BENGAL AND ORS.	PARVIN KHATUN
244	WPA/2916/2025	MD. AMIR HOSSAIN VS THE STATE OF WEST BENGAL AND ORS.	NANDINI SHARMA
245	WPA/2938/2025	JALAL UDDIN MOLLA AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	MASUD KARIM
246	WPA/6113/2025	SYED NAZIMUDDIN VS THE STATE OF WEST BENGAL AND ORS.	NILADRI SAHA
247	WPA/10159/2025	PROGRESSIVE CO-OP LABOUR CONTRACT AND CONSTRUCTION SOCIETY LIMITED AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	TANWEER JAMIL MANDAL
248	WPA/13515/2025	MOTILAL MALU AND ANR VS STATE OF WEST BENGAL AND ORS.	ATANU HALDAR

[THEREAFTER, MATTERS FROM ITEM NO. 1151 FROM COMBINED MONTHLY LIST DATED 1ST SEPTEMBER, 2025 WILL BE CALLED ON SERIALLY.]

ASSIGNED MATTERS

249	WPA/8594/2021 [4:00 P.M.]	BHOLANATH DAS VS INDIAN OIL CORPORATION AND ORS	ARABINDA PATHAK

IA NO: CAN/1/2022

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 32

Second Floor

Centenary Building

SINGLE BENCH (SB - XVII)

AT 10:30 AM

HON'BLE JUSTICE BIBHAS RANJAN DE

FROM 28TH APRIL, 2025- ADMISSION AND HEARING OF CRIMINAL REVISIONAL APPLICATIONS (FROM 2020 TO 2024) INCLUDING APPLICATIONS CONNECTED THERETO.

HEARING OF SECOND APPEAL, SECOND MISC.APPEAL, FIRST MISC. APPEAL TO BE TAKEN UP BY THE SINGLE BENCH (EXCLUDING THE CLAIM CASES APPEAL) INCLUDING APPLICATIONS THERETO (2021 ONWARDS).

AND

FROM 10TH JULY, 2025 - IN ADDITION TO HIS LORDSHIP'S LIST AND DETERMINATION SHALL TAKE UP ITEM NO.34 TO ITEM NO.99 FROM THE COMBINED MONTHLY LIST OF CASES (APPELLATE JURISDICTION) DATED 7TH JULY,2025 OF HON'BLE JUSTICE JAY SENGUPTA, EXCEPT THE MATTERS WHICH ARE DISPOSED OF AND/OR ORDERED OTHERWISE; THOSE MATTERS SHALL BE TREATED AS SPECIALLY ASSIGNED TO HON'BLE JUSTICE BIBHAS RANJAN DE.

SPECIAL NOTE :

MENTIONING FOR INCLUSION IN THE LIST WILL BE PERMITTED ONLY ON MONDAY AND THURSDAY AT THE FIRST SITTING OF THE COURT.

EVERYDAY "TO BE MENTIONED", "MOTION", "EXTENSION OF INTERIM ORDER" AND "TIME FIXED MATTER" WILL BE TAKEN UP.

ON MONDAY: ALL THE MATTERS IN THE DAILY CAUSE LIST WILL BE TAKEN UP SERIALLY.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/99945410241?pwd=aTunibBbvBDFcXnZCV1avQjlGeJAa8.1

TO BE MENTIONED

1	CRR/4831/2023 (Withdrawal)	LALIT AGGARWAL VS STATE OF WEST BENGAL AND ORS.	RAJARSHI CHATTERJEE
IA NO: CRAN/1/2023			
2	CRR/4997/2023 (Non Prosecution)	SUDESHNA KUNDU MAHAPATRA AND ANOTHER VS STATE OF WEST BENGAL AND ORS.	SOUROV MONDAL
3	CRR/600/2024 (Correction)	M/S KEC INTERNATIONAL LIMITED AND ORS. VS M/S COLOUR ENTERPRISES	ADITYA ROY
4	CRR/3533/2024 (Correction)	SWARUP MUKHERJEE VS STATE OF WEST BENGAL AND ANR	SHALINI BAIRAGI
5	CRR/4188/2024	AMAR KUMAR PAL VS SUTAPA BHADRA	NAHID AHMED
IA NO: CRAN/2/2025, CRAN/4/2025			
wt6	CRR/697/2024	AMAR KUMAR PAL **VS** SUTAPA BHADRA	NAHID AHMED
7	CRR/4514/2024 [24.09.2025]	NARGIS PARVIN VS NURUL ISLAM	SOUMYAJIT CHAKRABORTY

MOTION

8	CRR/4240/2022	HIMANSHU KUMAR GHOSH AND ANR VS STATE OF WEST BENGAL AND ANR	ANUPAM HAIT	
9	CRR/3093/2024	GOBINDA DEHERI VS MANJUSHRI DEHERI	PRABIR MAJI	
10	CRR/4692/2024	XXX VS NABIN CHANDRA MAJHI AND ORS.	NIRUPAM DUTTA	
11	CRR/4748/2024	HASANUR MOLLA AND OTHERS VS STATE OF WEST BENGAL AND ANR	MOFAKKERUL ISLAM	
12	CRR/4799/2024	RABIYA KHANAM AND ANOTHER VS STATE OF WEST BENGAL	MRITUNJAY SAHA	
13	CRR/4984/2024	INDUBRATA GHOSH VS STATE OF WEST BENGAL AND ANR	ARJUN SAMANTA	
14	CRR/5035/2024	AJIT KUMAR MANDAL VS BANDAN BARMAN AND ORS.	HIRANMOY DATTA	
15	CRR/5072/2024	SAIMA KHATUN SARKAR ALIAS SAYMA KHATUN SARKAR VS STATE OF WEST BENGAL AND ANR	SUDARSAN HALDAR	
16	CRR/5185/2024	SK. RAFIKUL ISLAM AND OTHERS VS STATE OF WEST BENGAL	SOURAV SAMANTA	
17	CRR/5218/2024	BIBEKANANDA CHAKRABORTY VS PIYALI CHAKRABORTY	ABHIJIT CHOWDHARY	
18	CRR/5288/2024	M/S SAPTACON VS STATE OF WEST BENGAL AND ANR	SHREYA AGARWAL	
19	CRR/5444/2024	SHIV SHANKAR MONDAL VS STATE OF WEST BENGAL AND ANR	SHREYA AGARWAL	

EXTENSION OF INTERIM ORDER

20	CRR/2530/2021	SAHANI BEGUM AND ORS VS ISRA BANO	ARNAB NANDI	

IA NO: CRAN/1/2022, CRAN/2/2022, CRAN/3/2022

21	CRR/2077/2022 (24.09.2025)	VIJAY BOTHRA AND OTHERS VS STATE OF WEST BENGAL AND ANR	SUMAN MAJUMDAR	MANISHA SHARMA

IA NO: CRAN/4/2024

22	CRR/3571/2022	APURBA KARMAKAR VS STATE OF WEST BENGAL AND ANR	SOUMYAJIT DAS MAHAPATRA	DEBASISH ROY , SARYATI DUTTA

IA NO: CRAN/2/2025

23	CRR/4477/2022 [TCR]	PAPIYA BISWAS VS STATE OF WEST BENGAL AND ANR	SOFIA NESAR	I ALI / D SAHU

IA NO: CRAN/4/2025

24	CRR/4513/2022	UMA MITRA VS STATE OF WEST BENGAL AND ANR	ARNAB SAHA	SRAYASHI BISWAS

IA NO: CRAN/1/2023

25	CRR/4760/2022	TAPAS BHADURI AND ANR VS STATE OF WEST BENGAL AND ANR	PRANIDHI SINGH	SARYATI DUTTA, PUJA GOSWAMI

IA NO: CRAN/5/2025

26	CRR/364/2023	TAPENDRA NATH BANERJEE VS STATE OF WEST BENGAL AND ANR	JATINDER SINGH DHAT	SUMAN DE / ABHINABA MUKHERJEE

IA NO: CRAN/3/2024, CRAN/6/2025

27	CRR/4037/2023	ANANDA P CHANDIRAMANI @ ANAND PARUMAL CHANDIRAMANI AND OTHERS VS STATE OF WEST BENGAL AND ANR	SAMRAT CHOUDHURY	
IA NO: CRAN/3/2025				
28	CRR/4093/2023	MADAN SINGH VS STATE OF WEST BENGAL AND ANR	SHIBAJI KUMAR DAS	ZAREEN NASEMA KHAN, ARANI BHATTACHARJEE
IA NO: CRAN/2/2025				
29	CRR/4814/2023	SUBHRA GHOSH AND ANR. VS STATE OF WEST BENGAL AND ANR	AISWARJYA GUPTA	ANTARIKHYA BASU, ARUP SARKAR
IA NO: CRAN/3/2025				
30	CRR/852/2024	ARINDAM NANDI @ RAJU NANDI VS SHYAMAL SADHUKHAN	SHIBAJI KUMAR DAS	
IA NO: CRAN/2/2024, CRAN/6/2025, CRAN/7/2025				
31	CRR/1192/2024	MANIK PATWA VS STATE OF WEST BENGAL AND ANR	ARUN NASKAR	
IA NO: CRAN/2/2025				
32	CRR/1579/2024	KARUNA GREENTECH PVT LTD. AND OTHERS VS VISHNU KHAITAN	KAUSHIK GHOSH	
IA NO: CRAN/4/2025				
33	CRR/2219/2024	RAJDIP MALLICK ALIAS RAJDEEP MALLICK VS STATE OF WEST BENGAL AND ANR	ANINDYA CHOWDHURY	ANASUYA SINHA, MANASI ROY
IA NO: CRAN/1/2024				
34	CRR/2327/2024	GIRIRAJ RATAN BINANI AND OTHERS VS STATE OF WEST BENGAL AND ANR	SAGNIKA BANERJEE	AMITA GAUR, SHAILA AFRIN
IA NO: CRAN/5/2025, CRAN/6/2025				
35	CRR/2509/2024	AMULYA MAITY VS STATE OF WEST BENGAL AND ANR	AISHWARYA BAZAZ	ZAREEN NASIMA KHAN, JONAKI SAHA
IA NO: CRAN/4/2025				
36	CRR/2549/2024	M/S JULIAN DAY SCHOOL AND OTHERS VS ENFORCEMENT OFFFICER EMPLOYEES PROVIDENT FUND ORGANISATION REGIONAL OFFICER BARRACKPORE AND ANOTHER	SAURADEEP DUTTA	
IA NO: CRAN/5/2025				
37	CRR/2567/2024	SANJEEVA SHUKLA VS KISHWAR MAJID	PRIYANKA SARKAR	
IA NO: CRAN/2/2025				
38	CRR/2568/2024	SANJEEVA SHUKLA VS IRFAN DAGMAN	PRIYANKA SARKAR	
IA NO: CRAN/2/2025				
39	CRR/2569/2024	SANJEEVA SHUKLA @ SANJIV SHUKLA VS DOUGH FOODS PVT. LTD.	PRIYANKA SARKAR	
IA NO: CRAN/2/2025				
40	CRR/2786/2024	M/S CHITLANGIA TRADING CORPORATION AND OTHERS VS STATE OF WEST BENGAL AND ANR	SHERYASH MOHTA	
IA NO: CRAN/2/2025				
41	CRR/3305/2024 (24.09.2025)	KAVITA PRAMANICK AND OTHERS VS POULOMEE ROY AND ANOTHER	SHAYAN SACHIN BASU	SUMAN DE, SAPTARSHI CHAKRABORTY
IA NO: CRAN/3/2025				
42	CRR/3306/2024 (24.09.2025)	DEV ROY VS POULOMEE ROY AND ANOTHER	SHAYAN SACHIN BASU	SUMAN DE, SANDIP KUNDU
IA NO: CRAN/3/2025				

43	CRR/3503/2024	M/S SURJI AGRO FOODS PRIVATE LIMITED AND OTHERS VS STATE OF WEST BENGAL AND ANR	AMITABHA GHOSH	
IA NO: CRAN/2/2025				
44	CRR/3793/2024	BIPLAB SARKAR VS SIPIKA SARKAR (DAS) AND ANOTHER	K. M. HOSSAIN	
IA NO: CRAN/2/2025				
45	CRR/3878/2024	SABITA DAS AND OTHERS VS STATE OF WEST BENGAL AND ANR	MADHURAI SINHA	
IA NO: CRAN/2/2025				
46	CRR/3913/2024	PAYEL MONDAL (DAS) VS KAUSIK DAS	NILENDRA NARAYAN RAY	
IA NO: CRAN/2/2025				
47	CRR/3984/2024	TEJOMOY DAS VS STATE OF WEST BENGAL AND ANR	SANTANU BANERJEE	
IA NO: CRAN/2/2024, CRAN/4/2025				
48	CRR/4058/2024	SAKSHI GOPAL DEY AND OTHERS VS STATE OF WEST BENGAL AND ANR	DIPTA DIPAK BANERJEE	
IA NO: CRAN/1/2025				
49	CRR/4537/2024	INDRANATH POLLEY VS OLIVA POLLEY	SAURADEEP DUTTA	
IA NO: CRAN/4/2025				
50	CRR/4987/2024	MOTOVOLT MOBILITY PRIVATE LIMITED VS STATE OF WEST BENGAL AND ANR	RAHUL PODDAR	
IA NO: CRAN/2/2025				
51	CRR/5055/2024	SANJAY KUMAR NAG AND ORS. VS STATE OF WEST BENGAL AND ANR	SANANDA GANGULI	DEBASISH ROY, ARIJIT GANGULY, RATUL GHOSH
IA NO: CRAN/1/2025				
wt52	CRR/5056/2024	SANJAY KUMAR NAG AND ORS. **VS** STATE OF WEST BENGAL AND ANR	SANANDA GANGULI	DEBASISH ROY, ARIJIT GANGULY, RITUPARNA SAHA
IA NO: CRAN/1/2025				
IA NO: CRAN/1/2025				

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 29

First Floor

Centenary Building

SINGLE BENCH (SB -XVIII)

AT 10:30 AM

HON'BLE DR. JUSTICE AJOY KUMAR MUKHERJEE

FROM 28TH APRIL, 2025:- BAIL APPLICATIONS RELATING TO NARCOTIC DRUGS AND PSYCHOTROPIC SUBSTANCES ACT, 1985 UNDER SECTION 439 OF THE CODE OF CRIMINAL PROCEDURE, 1973 CORRESPONDING TO SECTION 483 OF THE BHARATIYA NAGARIK SURAKSHA SANHITA, 2023 INCLUDING MODIFICATION, CANCELLATION, RELAXATION OF THE CONDITIONS OF SUCH BAIL.

ADMISSION AND HEARING OF CRIMINAL REVISIONAL APPLICATIONS INCLUDING APPLICATIONS CONNECTED THERETO (FROM 2015 TO 2019).

AND
FROM 15TH JANUARY, 2025 :- IN ADDITION TO HIS LORDSHIP'S LIST AND DETERMINATION, SHALL TAKE UP ITEM NO. 401 TO ITEM NO. 550 FROM THE COMBINED MONTHLY LIST OF CASES (APPELLATE JURISDICTION) DATED 6TH JANUARY, 2025 OF HON'BLE JUSTICE RAJA BASU CHOWDHURY EXCEPT THE MATTERS, WHICH ARE DISPOSED OF OR ORDERED OTHERWISE.

AND
FROM 1ST SEPTEMBER, 2025 TO 26TH SEPTEMBER, 2025 :- IN ADDITION TO HIS LORDSHIP'S LIST AND DETERMINATION, SHALL TAKE UP ITEM NO. 722 TO ITEM NO. 922 FROM THE DAILY SUPPLEMENTARY LIST OF CASES (APPELLATE JURISDICTION) DATED 28TH AUGUST, 2025 OF HON'BLE JUSTICE JAY SENGUPTA, EXCEPT THE MATTERS, WHICH ARE DISPOSED OF AND / OR ORDERED OTHERWISE.

SPL. NOTE :

MENTIONING WILL BE PERMITTED ONLY ON MONDAY AND THURSDAY AT FIRST SITTING OF THE COURT UPON NOTICE TO THE OTHER SIDE.

MORNING SESSION:

1. MONDAY, FRIDAY CRIMINAL MATTERS (URGENT DETERMINATION) WILL BE CALLED SERIALLY.
2. TUESDAY, WEDNESDAY & THURSDAY ONLY BAIL (NDPS) MATTERS WILL BE CALLED SERIALLY.
3. EVERY MONDAY & FRIDAY, CIVIL MATTERS WILL BE TAKEN UP AFTER COMPLETION OF CRIMINAL MATTERS (URGENT DETERMINATION) OR 12:30 P.M WHICHEVER IS EARLIER.

AFTERNOON SESSION:

MONDAY, FRIDAY PART-HEARD (CRIMINAL) MATTERS WILL BE TAKEN UP AFTER COMPLETION OF "2 P.M FIXED MATTER".
TUESDAY : ASSIGNED MATTERS, SPECIALLY ASSIGNED MATTERS AND CONTESTED APPLICATION 1 WILL BE TAKEN UP AFTER COMPLETION OF PART-HEARD (CRIMINAL) MATTERS.
WEDNESDAY :- EXTENSION OF INTERIM ORDER, APPLICATION, SPECIALLY FIXED MATTER AND ASSIGNED MATTERS WILL BE TAKEN UP. THEREAFTER IF TIME PERMIT, '2 P.M. FIXED MATTER' WILL BE TAKEN UP.
THURSDAY : PART-HEARD (APPEAL), CONTEMPT, SECOND APPEAL (URGENT DETERMINATION) WILL BE TAKEN UP SERIALLY. THEREAFTER IF TIME PERMITS CONTESTED APPLICATION 1 WILL BE TAKEN UP.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/99521008086?pwd=LsxXtcMuIbkjm6vwnW9hfGSgVpvBlM.1

TO BE MENTIONED

1	CRR/2610/2022 (FOR CORRECTION)	NITTEN S BIHANI AND OTHERS VS STATE OF WEST BENGAL AND ANR	SIDDHARTHA PAUL	MADHUSUDAN SUR, MANORANJAN MAHATA
2	CRR/2188/2025 (FOR CORRECTION)	UJJWAL CHOWDHURY ALIAS UJJAL CHOWDHURY AND OTHERS VS STATE OF WEST BENGAL AND ANR	INDRANUJ DUTTA	

CONTESTED APPLICATION 2

(URGENT DETERMINATION)

3	CRR/2110/2025 (1 W A/V)	MANAS KUMAR PAUL AND OTHERS VS STATE OF WEST BENGAL AND ANR	SUKHENDU BANERJEE	JOYDEEP ROY / DATTATREYA DUTTA
4	CRR/2161/2025 (A/V)	SARANYA PURKAIT VS STATE OF WEST BENGAL AND ANR	KARAN BAPULI	

CRIMINAL MATTERS

(URGENT DETERMINATION)

5	CRR/2206/2025	ARIJIT SEAL AND OTHERS VS STATE OF WEST BENGAL AND ANR	SIDDHARTHA MUKHOPADHYAY	
6	CRR/2208/2025	ARIJIT SEAL AND OTHERS VS STATE OF WEST BENGAL AND ANR	MAHIUL ISLAM	
7	CRR/2178/2025	KRISHNA GOPAL MONDAL VS KEKA MONDAL	AMAL KUMAR BANERJEE	
8	CRR/2338/2025 (A/V)	MANISH KUMAR SINGH VS STATE OF WEST BENGAL AND ANR	SHARMISTHA CHINA	SUMAN DE / SUPARNA CHATTERJEE
9	CRR/2107/2025	MANAS JANA @ RAJA JANA VS STATE OF WEST BENGAL AND ANR	RIYA DAS	
10	CRR/2122/2025 (A/V)	RUKNE ALAM VS STATE OF WEST BENGAL AND ANR	USHANANDA JANA	
11	CRR/2130/2025	ASIT BISWAS AND OTHERS VS SUKUMAR BISWAS	PATAKSHREE ROY	
12	CRR/2157/2025 (A/V)	SANJIB CHOWDHURY VS STATE OF WEST BENGAL AND ANR	TIRTHARAJ GHOSHAL	
13	CRR/2159/2025	BIBHISON CHANDRA BERA VS STATE OF WEST BENGAL AND ORS.	RAJTILAK GHOSHAL	
14	CRR/2160/2025 (A/V)	SITA RAM RAY VS STATE OF WEST BENGAL AND ANR	AMRITA PANDEY	
15	CRR/2164/2025	GOLAM HOSSAIN AND ANOTHER VS STATE OF WEST BENGAL AND ANR	JASIKA ALAM	
16	CRR/2171/2025	IPSITA DAS GIRI VS STATE OF WEST BENGAL AND ANR	SAGAR KUMAR MISHRA	
17	CRR/2172/2025	RANDIP JHA @ RONODIP JHA VS SUSANTA DEBNATH	RANOJOY CHATTERJEE	
18	CRR/2174/2025	PRADIP BHATTACHARYYA AND OTHERS VS CHANDRANI TAH	PIYETA BHATTACHARJEE	
19	CRR/2175/2025	SK. ALI BOX VS STATE OF WEST BENGAL AND ORS.	ARUP KUMAR CHATTERJEE	
20	CRR/2176/2025	JOYDEB @ JOYDEV DAS VS STATE OF WEST BENGAL AND ANR	SHIBAJI KUMAR DAS	
21	CRR/2177/2025	ASHUTOSH DAS AND ANOTHER VS STATE OF WEST BENGAL AND ANR	PALLAVI CHATTERJEE	
22	CRR/2180/2025	SK. SAIFUL VS REVA RANI HANSDA	K. M. HOSSAIN	
23	CRR/2182/2025	BASONA KAYAL @ BASONA KOYAL AND ANOTHERQ VS STATE OF WEST BENGAL	SANANDA BHATTACHARYYA	
24	CRR/2186/2025	ANIL RAO VS STATE OF WEST BENGAL AND ANR	RAJIV KUMAR	
25	CRR/2189/2025	MADHUMITA DAS SEAL VS PROSENJIT SEAL	APAN SAHA	
26	CRR/2191/2025	ARNAB KUMAR VS STATE OF WEST BENGAL AND ORS.	MADHUPARNA SARKAR	

27	CRR/2193/2025	SAMJAD SK AND ANOTHER VS STATE OF WEST BENGAL	SK TOSLIM ALI
28	CRR/2200/2025	TARANNUM KHATOON AND ANOTHER VS STATE OF WEST BENGAL AND ANR	NAZRUL MZ. HASAN
29	CRR/2202/2025	RITICK PAUL VS LOHARI ROY	ARJUN SAMANTA
30	CRR/2203/2025	SABITA GHOSH VS STATE OF WEST BENGAL AND ORS.	BARNALI GUPTA
31	CRR/2209/2025	SANAT BERA @ SONAT BERA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SOURAV SAMANTA
32	CRR/2211/2025	SUJAL KUMAR MALIK VS STATE OF WEST BENGAL AND ANR	
33	CRR/2215/2025	NARAYAN GHOSH VS STATE OF WEST BENGAL AND ANR	PRABIR MAJUMDER
34	CRR/2216/2025	BITHI CHAKRABORTY @ BITH GHOSH AND OTHERS VS STATE OF WEST BENGAL AND ANR	KUNAL GANGULY
35	CRR/2217/2025	HARIPADA JANA AND OTHERS VS STATE OF WEST BENGAL AND ANR	TARASANKAR SAMANTA
36	CRR/2219/2025	AMRITA SINGHA VS STATE OF WEST BENGAL AND ANR	ANSHUNATH CHAKRABORTY
37	CRR/2220/2025	SIRUMALLA RAJAMOULI VENUNATH VS STATE OF WEST BENGAL AND ANR	
38	CRR/2221/2025	SUNIL RATNAKAR GUTTE AND OTHERS VS STATE OF WEST BENGAL AND ANR	SIRUMALLA. R. VENUNATH
39	CRR/2222/2025	ASHOK NARSINGRAO MAHINDRAKAR VS STATE OF WEST BENGAL AND ANR	S. R. VENUNATH
40	CRR/2224/2025	ASHOKE DAS VS STATE OF WEST BENGAL AND ORS.	RAMESHWAR SINHA
41	CRR/2228/2025	TUMPA MONDAL VS STATE OF WEST BENGAL AND ANR	STELA SEN
42	CRR/2230/2025	SAMIR SARKAR @ SOMIR SARKAR VS STATE OF WEST BENGAL AND ANR	SOURAV CHAKRABORTY
43	CRR/2236/2025	SANJIT BISWAS VS STATE OF WEST BENGAL AND ANR	ARUNAVA GANGULY
44	CRR/2237/2025	MINKI @ MINKI SINGH @ MINKI PRAKASH @ MAM VS STATE OF WEST BENGAL AND ANR	PUBALI DEBNATH
45	CRR/2239/2025	SATYANARAYAN AGARWAL AND OTHERS VS STATE OF WEST BENGAL AND ANR	SANTANU DEB ROY
46	CRR/2240/2025	SNEHA BANDOPAHDYAY AND ANOTHER VS STATE OF WEST BENGAL AND ANR	CHAMPA PAL
47	CRR/2244/2025	MEHJOBIN KHATUN VS STATE OF WEST BENGAL	SAIFUL ALAM
IA NO: CRAN/1/2025			
48	CRR/2245/2025	JAIJIT GANGULI VS STATE OF WEST BENGAL AND ANR	DIGANTA DAS
49	CRR/2246/2025	KANAK KANTI MANNA AND OTHERS VS APARNA MANNA AND ANOTHER	HIRANMOY DATTA
50	CRR/2249/2025	KAUSHIK ROY VS STATE OF WEST BENGAL AND ORS.	MOHAMMAD KHAIRUL
51	CRR/2250/2025	DIBYENDU ROY AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SUBHAJIT CHOWDHURY

52	CRR/2251/2025	SK. ABDUL JALIL VS JYOSTANARA KHATUN AND ANOTHER	NIRMALENDU BERA
53	CRR/2252/2025	SUJOY KUMAR BASU VS STATE OF WEST BENGAL AND ANR	SHANTANU SINHA
54	CRR/2253/2025	MANU GOPAL VS STATE OF WEST BENGAL AND ANR	KHWAJA SHAMSHAD AHMAD
55	CRR/2254/2025	RAJESH JAJODIA AND OTHERS VS STATE OF WEST BENGAL AND ANR	KAUSHIK GHOSH
56	CRR/2256/2025	KAUSHIK BAG AND ANOTHER VS STATE OF WEST BENGAL AND ANR	BUSRA KHATUN
57	CRR/2257/2025	BINOD CHANDRA SAHOO VS STATE OF WEST BENGAL AND ANR	SANJIDA SULTANA
58	CRR/2258/2025	BINOD CHANDRA SAHOO VS STATE OF WEST BENGAL AND ANR	SANJIDA SULTANA
59	CRR/2259/2025	ANUP BAR ALIAS SITKA VS STATE OF WEST BENGAL	S. P. PAHARI
60	CRR/2261/2025	BISWAJIT DAS AND ANOTHER VS THE SPECIAL DIRECTORE, ENFORCEMENT DIRECTORATE AND ANOTHER	NILADRI BANERJEE
61	CRR/2262/2025	SUMIT KHAITAN VS STATE OF WEST BENGAL AND ANR	YASHASHWI SUNDARIYA
62	CRR/2263/2025	RAJU SK. @ RIAJUL MOMIN VS STATE OF WEST BENGAL	KAZI M. RAHMAN
63	CRR/2270/2025	N. MAMATHA NAGESH VS STATE OF WEST BENGAL AND ANR	DIPTA DIPAK BANERJEE
64	CRR/2271/2025	BAGHAMBAR PAL AND OTHERS VS STATE OF WEST BENGAL AND ANR	OISANI MUKHERJEE
65	CRR/2272/2025	SHUVAJIT SAHA VS ANGANA SAHA (DUTTA) AND ANOTHER	GOPAL KRISHNA SARKAR
66	CRR/2273/2025	RANJIT KUMAR MAJHI VS GOBINDA CHANDRA MAJHI AND OTHERS	SARBANANDA SANYAL
67	CRR/2274/2025	ANJAN GUHA THAKURATA VS STATE OF WEST BENGAL AND ANR	SRINJOY DAS
68	CRR/2275/2025	DIPANKAR KUNAR AND ANOTHER VS STATE OF WEST BENGAL AND ANR	LIPIKA DAS
69	CRR/2276/2025	SANA FARNAZ AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SHETPARNA RAY
70	CRR/2277/2025	SANA FARNAZ AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SHETPARNA RAY
71	CRR/2279/2025	SANDIP MONDAL VS STATE OF WEST BENGAL AND ORS.	SK SHAHRUKH RAJA
72	CRR/2280/2025	UTTAM MIHIR ROY VS STATE OF WEST BENGAL AND ANR	SITAL SAMANTA
73	CRR/2282/2025	CHANDI CHARAN MAITY VS NIBASI MAITY AND ANOTHER	SUBHENDU BANERJEE
74	CRR/2283/2025	STRASSENBURG PHARMACEUTICALS LIMITED VS TANTIA CONSTRUCTIONS LIMITED AND OTHERS	AMIT HALDER
75	CRR/2286/2025	UTTAM PAUL AND OTHERS VS STATE OF WEST BENGAL AND ANR	SREETAMA NEOGI
76	CRR/2288/2025	PARTHA SARATHI KAR VS STATE OF WEST BENGAL AND ORS.	MUHAMMAD OBAID

77	CRR/2289/2025	BAIDYANATH SAHA VS STATE OF WEST BENGAL AND ANR	AMARENDRA CHAKRABORTY	
78	CRR/2290/2025	KALPANA MONDAL AND ANOTHER VS STATE OF WEST BENGAL AND ANR	INDRANUJ DUTTA	
79	CRR/2292/2025	KEYA CHAKRABORTY AND ANOTHER VS STATE OF WEST BENGAL AND ANR	AMIT RANJAN PATI	
80	CRR/2293/2025	KEYA CHAKRABORTY AND ANOTHER VS STATE OF WEST BENGAL AND ANR	AMIT RANJAN PATI	
81	CRR/2295/2025	SAYANTAN KUMAR DAS VS NIRMAL KUMAR DAS AND ANOTHER	NILANJAN AHDIKARI	
82	CRR/2296/2025	ELINA DASGUPTA DUTTA @ ELINA DUTTA @ ELINA SUMANTRA DUTTA VS SUMANTRA DUTTA	SUMAN MAJUMDER	
83	CRR/2297/2025	ELINA DASGUPTA DUTTA @ ELINA DUTTA @ ELINA SUMANTRA DUTTA VS SUMANTRA DUTTA	SANGHAMITRA MRIDHA	
84	CRR/2298/2025	ASHOK KUMAR GHOSH VS STATE OF WEST BENGAL	AVINABA PATRA	
85	CRR/2299/2025	JASDEEP SINGH SOOD VS STATE OF WEST BENGAL AND ANR	SUNIL GUPTA	
86	CRR/2301/2025	DIPANKAR SAHA VS SUCHANDA SAHA	JEENIA RUDRA	
87	CRR/2303/2025	BIKASH DAS AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SUBHAJIT CHOWDHURY	
88	CRR/2305/2025	PAROMITA ROY (NEE DAS) VS STATE OF WEST BENGAL AND ANR	KAUSTAV TALUKDAR	
89	CRR/2306/2025	RUPAK BANERJEE AND OTHERS VS STATE OF WEST BENGAL AND ANR	TRISHA RAKSHIT	
90	CRR/2309/2025	SK. ALFAZUDDIN @ ALFAJUDDIN @ SEK ALFAJUDDIN AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SHIBAJI KUMAR DAS	
91	CRR/2310/2025	GURUDAS DAS @ GURU DAS AND OTHERS VS STATE OF WEST BENGAL AND ANR	SHIBAJI KUMAR DAS	
92	CRR/2311/2025	SANKAR MANDAL VS STATE OF WEST BENGAL AND ANR	ANUPAM SHOME	
93	CRR/2312/2025	TANUSREE BISWAS VS STATE OF WEST BENGAL AND ANR	PURUSATTAM BASAK	
94	CRR/2313/2025	MOHAN KUMAR KATARUKA AND OTHERS VS STATE OF WEST BENGAL AND ANR	SIMRAN SUREKA	RITUPARNA GHOSH, SAPTARSHI CHAKRABORTY
95	CRR/2314/2025	MOHAN KUMAR KATARKA AND OTHERS VS STATE OF WEST BENGAL AND ANR	SIMRAN SUREKA	RITUPARNA GHOSH, SAPTARSHI CHAKRABORTY
96	CRR/2317/2025	SANKAR KUMAR NASKAR VS BANDANA NASKAR	PARTHA SARATHI MONDAL	
97	CRR/2318/2025	DIPANKAR JANA VS KAUSHIK DUTTA	KISHWAR RAHMAN	
98	CRR/2320/2025	GOPAL MONDAL VS STATE OF WEST BENGAL AND ANR	SHYAMAL MAJUMDER	
99	CRR/2323/2025	AYAN SHANKAR MONDAL AND OTHERS VS STATE OF WEST BENGAL AND ANR	DEBASIS KAR	
100	CRR/2324/2025	PUTUL NAIYA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	ARPITA KUNDU	
101	CRR/2326/2025	JULFIKAR MONDAL VS STATE OF WEST BENGAL	KHALID HASAN	

102	CRR/2327/2025	ALL INDIA FOOD SUPPLY PVT. LTD. VS SHANKARLAL TEKRIWAL	YUBRAJ BHATTACHARYYA	
103	CRR/2328/2025	SUBHAM PAUL @ SHUBHAM PAUL VS STATE OF WEST BENGAL AND ANR	RAJDEEP SENGUPTA	
104	CRR/2329/2025	SUBHAM PUAL @ SHUBHAM PAUL VS STATE OF WEST BENGAL AND ANR	RAJDEEP SENGUPTA	
105	CRR/2330/2025	UNION OF INDIA VS ABDUS SADEK SARKAR	RISHIERAJ RITAMBHAR MOHANTY	
106	CRR/2332/2025	JOYET KUMAR AND OTHERS VS STATE OF WEST BENGAL AND ANR	SOHINI ADHIKARI	
107	CRR/2334/2025	SWASTIKA MAHAPATRA (PAL) VS STATE OF WEST BENGAL AND ANR	BISWAJIT CHOWDHURY	
108	CRR/2335/2025	TAMAL CHATTERJEE VS MANIMALA DAS AND ANOTHER	ARIJEET BHATTACHARJEE	
109	CRR/2336/2025	ANARUL MOLLA ALIAS ANAR VS STATE OF WEST BENGAL	RANJAN SAHA	
110	CRR/2339/2025	AMITAVA BHATTACHARYA AND OTHERS VS CENTRAL BUREAU OF INVESTIGATION	SHANKAR MUKHERJEE	
111	CRR/2340/2025	GAJENDRA KUMAR RAIJADA VS STATE OF WEST BENGAL AND ORS.	SUNITA AGARWAL	
112	CRR/2341/2025	ARJUN SINGH VS STATE OF WEST BENGAL	SAGNIKA BANERJEE	
113	CRR/2342/2025	SUBHAM PAUL @ SHUBHAM PAUL VS STATE OF WEST BENGAL AND ANR	RAJDEEP SENGUPTA	
114	CRR/2343/2025	SUBHAM PAUL @ SUBHAM PAUL VS STATE OF WEST BENGAL AND ANR	RAJDEEP SENGUPTA	
115	CRR/2345/2025	PRATAP KUMAR BISWAL VS STATE OF WEST BENGAL AND ANR	SHAKTI KUMAR CHATTERJEE	
116	CRR/2346/2025	ENFORCEMENT DIRECTOR, KOLKATA ZONAL OFFICE-I VS THE STATE OF WEST BENGAL	Steven Sourodip Biswas	
IA NO: CRAN/1/2025				
117	CRR/2347/2025	ENFORCEMENT DIRECTORATE, KOLKATA ZONAL OFFICE-I VS THE STATE OF WEST BENGAL	Steven Sourodip Biswas	
IA NO: CRAN/1/2025				
118	CRR/2348/2025	AMIT KUMAR PATWARI VS MANOJ KUMAR DARODIA	MD ABDUR RAKIB	
119	CRR/2349/2025	ARJUN SINGH VS STATE OF WEST BENGAL AND ANR	SAGNIKA BANERJEE	
120	CRR/2351/2025	SK. MANIRUL ISLAM @ SK. LAL VS STATE OF WEST BENGAL AND ANR	SK. SAIDULLAH	
121	CRR/2353/2025	JOY KUMAR PODDER VS MALABIKA BISWAS	IVAN ROY	
122	CRR/2354/2025	TUFAN SK. VS STATE OF WEST BENGAL AND ANR	SUBRATA MUKHERJEE	RANABIR ROY CHOWDHURY / SAMARJIT BALIAL
123	CRR/2355/2025	SAMIT SENGUPTA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	BIJYANANDA BHOWMIK	
124	CRR/2356/2025	HAJERA BIBI VS STATE OF WEST BENGAL AND ANR	PARVEJ ANAM	
IA NO: CRAN/1/2025				
125	CRR/2357/2025	CHANDRA GAYEN VS MADAN GAYEN AND OTHERS	PAMPA DEY (DHABAL)	

126	CRR/2358/2025	SUNIL KUMAR KEJRIWAL VS NEHA AGARWAL AND ANR.		
IA NO: CRAN/1/2025				
127	CRR/2359/2025	AMIT KUMAR SRIVASTAV VS STATE OF WEST BENGAL AND ANR	SANCHARI CHAKRABORTY	
128	CRR/2360/2025	MONISHA PAILAN VS STATE OF WEST BENGAL AND ORS.	ABHRAJIT ROY CHOWDHURY	
129	CRR/2361/2025	MOSTAK AHAMMED SANFUI ALIAS MOSTAK AHAMED SANPUI VS SAHAR BANU KHATUN BIBI	RAKESH JANA	
130	CRR/2362/2025	SUNAYANA DAS @ SUNAYNA KARMAKAR AND ANOTHER VS STATE OF WEST BENGAL AND ANR	PUNAM BASU	
131	CRR/2363/2025	SANJOY SARKAR AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SUDIPTA ROY	
132	CRR/2364/2025	CHAITALI DUTTA VS STATE OF WEST BENGAL AND ANR	SIMANTA KABIR	
133	CRR/2365/2025	DAYA SHANKAR VS STATE OF WEST BENGAL AND ANR	MAHABOOB AHMED	
134	CRR/2366/2025	ABDUL OHAB @ MD. ABDUL WAHIB AND ANOTHER VS STATE OF WEST BENGAL AND ANR	GOPAL KRISHNA SARKAR	ARINDAM SEN, TIRUPATI MUKHERJEE
135	CRR/2369/2025	KOITREE NAG VS STATE OF WEST BENGAL AND ANR	MD. MASUDUR RAHAMAN PAIK	
136	CRR/2370/2025	SAIED AFROZ AZAM @ SAYED AFROZ AZAM VS STATE OF WEST BENGAL AND ANR	SK. SIDDIQUE RAHAMAN	
137	CRR/2371/2025	HARIHAR MAITY VS MITHU MAITY	TRISHA RAKSHIT	
138	CRR/2372/2025	ASIT KUMAR KARMAKAR VS STATE OF WEST BENGAL AND ANR	SUBHAS CHANDRA ATHA	
139	CRR/2374/2025	MEGHA D. SHAH VS STATE OF WEST BENGAL AND ANR	SANCHARI CHAKRABORTY	
140	CRR/2375/2025	DEEP KUMAR DAS @ DEEP KR DAS VS SUMANA KAR DAS	MALAY BHATTACHARYYA	
141	CRR/2378/2025	MD. HAFIJUDDIN AHMED VS STATE OF WEST BENGAL AND ANR	SHUBHANKAR CHANDRA ROY	
142	CRR/2379/2025	ABHISHEK HALDER VS CHANDRAYEE HALDER NEE PATRA	ANUPAM SHOME	
143	CRR/2381/2025	SK. FARIDUL HAQUE AND OTHERS VS STATE OF WEST BENGAL AND ORS.	KIRON SK.	
144	CRR/2382/2025	PARTHA PRATIM PAL AND OTHERS VS STATE OF WEST BENGAL AND ANR	ABHISHEK MUKHERJEE	
145	CRR/2383/2025	SUSMITA PRAMANIK NEE DAS VS SUMAN PRAMANIK	SUMIT MONDAL	
146	CRR/2384/2025	BASANTA KUMAR GHORAI VS STATE OF WEST BENGAL	ARITRA GHOSH	
147	CRR/2385/2025	NISHA DEVI VS ANAND PRASAD	SNEHA CHATTERJEE	
148	CRR/2392/2025	MITHUN SAHA VS STATE OF WEST BENGAL	PRASANTA KUMAR DAS	
149	CRR/2393/2025	SUDIP MUKHERJEE VS STATE OF WEST BENGAL AND ORS.	SOUMILI CHOUDHURY	

150	CRR/2395/2025	APU PANDIT @ ARINDAM PANDIT AND ANOTHER VS STATE OF WEST BENGAL AND ANR	PAMPA DEY (DHABAL)	
151	CRR/2396/2025	ABEDA SAMINA BANU VS STATE OF WEST BENGAL AND ANR	PRITI DUTTA	
152	CRR/2397/2025	MAHASIN ALI ALIAS MOHAMMED MAHASIN ALI VS THE FERTILIZER CORPORATION OF INDIA LIMITED (FCIL) AND ANOTHER	MANALI BISWAS	
153	CRR/2400/2025	ASIT KUMAR BISWAS VS STATE OF WEST BENGAL	RITUSHREE BANERJEE	
154	CRR/2401/2025	PASHUPATI PRASAD SINGH VS STATE OF WEST BENGAL AND ANR	MD. SHAHBAAZ KHAN	
		APPLICATION		
155	CRR/3656/2015 (RESTORATION)	FALCON TYRES LTD & ANR VS STATE OF WEST BENGAL	SHWETAANK NIGAM	
IA NO: CRAN/1/2025				
156	CRR/4203/2015 (23.9.25)	SUBBARATHNAM RAVI & ANR. VS STATE OF WEST BENGAL & ANR.	AMIT AGARWALLA	
IA NO: CRAN/4/2025				
		SPECIALLY FIXED MATTERS		
157	CRR/1310/2023 (PT-HD)(2:00 P.M)	SANDEEP MUKHERJEE AND ANOTHER VS KAUSHIK BASU	MOHINI MAJUMDER	
158	CRR/604/2019 (LCR)(2 P.M)(NA-11)	ALOK KR BHOWMICK VS MANOJ DAS & ANR	PARASHAR BAIDYA	
159	CRR/1301/2019 (31.10.25)(AR-CT)	PRAVIN NANALAL SHAH @ PRAVIN N. SHAH & ORS VS STATE OF WEST BENGAL & ANR	AYAN CHAKRABORTY	
160	CRR/1573/2019 (2 P.M)(24.9.25)(AR-CT)	DEEPIKA GARG VS ANKIT GARG & ANR	NIKITA PATRA	
IA NO: CRAN/9/2025				
161	CRR/3931/2022 (PT-HD)(2 P.M)(24.9.25)	RAJENDRA RAMESHCHANDRA CHATURVEDI NEE RAJENDRA CHATURVEDI AND ANOTHER VS STATE OF WEST BENGAL AND ANR	ANURADHA PODDAR	RUDRADIPTA NANDY / SONALI DAS
		SPECIALLY ASSIGNED MATTERS		
162	CRR/1855/2018	DINESH SANWARMAL JAIN VS STATE OF WEST BENGAL & ANR.	ABHIJIT SARKAR	
IA NO: CRAN/5/2019(Old No:CRAN/3682/2019), CRAN/9/2023, CRAN/10/2023				
163	CRR/3317/2018	PROLOY MUKHERJEE VS M/S. ASOCHAM SYNTHETICS	MOHINI MAJUMDER	
IA NO: CRAN/7/2020(Old No:CRAN/189/2020), CRAN/10/2022				
164	CRR/3706/2018	VINSY KUMAR NIRMAL VS M/S ASOCHEM SYNTHETICS	MOHINI MAJUMDAR	
IA NO: CRAN/1/2019(Old No:CRAN/2267/2019)				
165	CRR/1304/2019	SAWAR DHANANIA VS STATE OF WEST BENGAL & ANR	RAVI RANJAN KUMAR	
166	CRR/1520/2020	M/S. AMBUJA HOUSING AND URBAN INFRASTRUCTURE COMPANY LTD AND ANR VS M/S. KUSHAL POLYSACKS PVT LTD	SUME GHOSH	
IA NO: CRAN/1/2021, CRAN/2/2022				
167	CRR/1562/2020	BIDHU BHUSAN MONDAL VS State of West Bengal AND ANR	SEKHAR MUKERJEE	
IA NO: CRAN/1/2020				
		ASSIGNED MATTERS		
168	CRR/648/2025 (7.11.25)(AR-CT)	SUVENDU ADHIKARI VS SAOKAT MOLLA	ADITYA TIWARI	

169	CRR/1347/2025	DEEPAK SHANKAR ROY VS STATE OF WEST BENGAL AND ANR	APHIPHA KHAN	
		RELAXATION OF BAIL		
170	CRM (NDPS)/48/2025 (23.9.25)	SERAJUL SK @ AFRAJUL SK VS THE STATE OF WEST BENGAL	ARNAB SAHA	FARIA HOSSAIN, MAUSUMI SARKAR
IA NO: CRAN/1/2025				
		BAIL APPLICATION		
171	CRM (NDPS)/1020/2025 (24.9.25)	NRIPEN BARMAN VS STATE OF WEST BENGAL	TAPODIP GUPTA	ANASUYA SINHA / RATUL GHOSH
172	CRM (NDPS)/1151/2025	SHYAMSUNDAR DAS VS STATE OF WEST BENGAL	AMIT HALDER	
173	CRM (NDPS)/998/2025 (23.9.25)	RAFIK ALI @ RAFIKUL @ TOFAJUL @ TAFA SK @ TAFU VS STATE OF WEST BENGAL	MD WASIM AKRAM	ARINDAM SEN / SANTANU DEB ROY
174	CRM (NDPS)/1018/2025 (24.9.25)(AR-CT)	HAFIJUL SK @ PINTU VS STATE OF WEST BENGAL	SOURAV MUKHERJEE	SUBHAMOY BHATTACHARYA/KOUSTAV BANERJEE
175	CRM (NDPS)/520/2025 (24.9.25)	SAJAL HALDER VS STATE OF WEST BENGAL	GOLAM NURE IMROHI	AMITA GAUR, SAPTARSHI CHAKRABORTY
176	CRM (NDPS)/664/2025	PRASENJIT HAZRA VS THE STATE OF WEST BENGAL	JOY CHAKRABORTY	SUKANYA BHATTACHARYA / RITA DUTTA
177	CRM (NDPS)/751/2025 (23.9.25)	SK AHAMED ALI @ AMED ALI VS UNION OF INDIA	PALASH BAPARI	
178	CRM (NDPS)/815/2025 (24.9.25)(12:30 P.M)	BABU CHATTERJEE @ DIPENDRA NARAYAN CHATTERJEE VS STATE OF WEST BENGAL	SK TOSLIM ALI	SREYASHEE BISWAS / SAMARJIT BALIAL
179	CRM (NDPS)/818/2025 (24.9.25)	MARLYN KHOLNEILHING AND ANR. VS STATE OF WEST BENGAL	TAPODIP GUPTA	SANJAY BANERJEE / MADHUMITA BASAK
180	CRM (NDPS)/819/2025 (24.9.25)	MD MEFTAHUL ISLAM VS STATE OF WEST BENGAL	TAPODIP GUPTA	JOYYDEEP ROY/ AFREEN BEGUM
wt181	CRM (NDPS)/688/2025	NEMPI NGAILUT **VS** STATE OF WEST BENGAL	TAPODIP GUPTA	SANJAY BANERJEE / DATTATREYA DUTTA
182	CRM (NDPS)/857/2025 (A/V)	AMIT SWARNAKAR @ AMIT KUMAR SWARNAKAR VS THE STATE OF WEST BENGAL	MD. GOLAM NURE IMROHI	SANDIP CHAKRABORTY , ARUP SARKAR
183	CRM (NDPS)/861/2025 (24.9.25)	DANABIR CHATTERJEE VS THE STATE OF WEST BENGAL	SABRINA PARVEEN	RITUPARNA GHOSH , AKASH GANGULY
184	CRM (NDPS)/896/2025 (23.9.25)	ABHIJIT DAS VS THE STATE OF WEST BENGAL	SABRINA PARVEEN	SUBHASREE PATEL / SIMA BISWAS
185	CRM (NDPS)/944/2025 (23.9.25)	ADHURI JASH VS STATE OF WEST BENGAL	PALSH BAPARI	ANAND KESHARI/ ATULYA SINHA
186	CRM (NDPS)/954/2025 (24.9.25)	SARUK GAZI VS STATE OF WEST BENGAL	CHANDANA CHAKRABORTY	MADHUSUDAN SUR, MADHUMITA BASAK
187	CRM (NDPS)/1000/2025	BASUDEV GHOSH VS STATE OF WEST BENGAL	SHILADITYA BARMA	RANABIR ROY CHOWDHURY / RITA DUTTA
188	CRM (NDPS)/1008/2025	SAHIDUL SEKH VS STATE OF WEST BENGAL	SOURAV MUKHERJEE	ANTARIKHYA BASU/RAJU MONDAL
189	CRM (NDPS)/1017/2025 (23.9.25)	ARMAN SK VS STATE OF WEST BENGAL	SANGHAMITRA MRIDHA	SUBHASREE PATAL/MANASHI ROY
190	CRM (NDPS)/1029/2025 (24.9.25)	MANOJ KUMAR VS UNION OF INDIA AND ANR.	SANGHAMITRA MRIDHA	
191	CRM (NDPS)/1056/2025	RAMESH PANDEY VS STATE OF WEST BENGAL	ASRAF MANDAL	SUMAN DE / TRINA MITRA

192	CRM (NDPS)/1066/2025 (24.9.25)	BISHNU SK VS STATE OF WEST BENGAL	SABRINA PARVEEN	FARIA HOSSAIN / MD YASER AMMAR ISMAIL
193	CRM (NDPS)/1069/2025 (24.9.25)(AR-CT)	SAMIYA RANJAN MAHANTI VS STATE OF WEST BENGAL	DEBASIS KAR	SREYASHI BISWAS / TIRTHANKAR DHALI
wt194	CRM (NDPS)/1010/2025	ANKHY KHORA @ AUKHY KHORA **VS** STATE OF WEST BENGAL	DEBASIS KAR	ABHISHEK SINHA/POULAMI BOSE
wt195	CRM (NDPS)/1036/2025	PROMODH KUMAR PANIGRAHI **VS** STATE OF WEST BENGAL	SAMRAT MONDAL	ANTARIKHYA BASU / DIPANKAR PRAMANIK
wt196	CRM (NDPS)/1125/2025	BICKY MOLLA @ VICKY **VS** STATE OF WEST BENGAL	DEBASIS KAR	FARIA HOSSAIN / DIPANKAR PRAMANIK
197	CRM (NDPS)/1074/2025 (2 W A/V)	SARIF SK AND ANR. VS STATE OF WEST BENGAL	TAPODIP GUPTA	BIBASWAN BHATTACHARYA / SRILEKHA CHATTERJEE
198	CRM (NDPS)/1084/2025	JAHANGIR KABIR @ KANFORA JAHANGIR VS STATE OF WEST BENGAL	SOURAV MUKHERJEE	RUDRADIPTA NANDY / SUJOY SARKAR
199	CRM (NDPS)/1086/2025 (23.9.25)	MD MAINUL SK @ MONIRUL ISLAM @ BHODU SK VS STATE OF WEST BENGAL	SABRINA PARVEEN	MADHUSUDAN SUR / SONALI BHAR
200	CRM (NDPS)/1087/2025 (23.9.25)	MD. DASHARATH MONDAL @ DASARATH MONDAL VS STATE OF WEST BENGAL	SANDIP DINDA	RUDRADIPTA NANDY / SOUMYADIP SAHA
201	CRM (NDPS)/1104/2025 (25.9.25)(AR-CT)	RAFIDUL SEIKH @ HERO VS STATE OF WEST BENGAL	SOURAV MUKHERJEE	ANASUYA SINHA / AFREEN BEGUM
202	CRM (NDPS)/1115/2025 (23.9.25)	SAKIMUDDIN SK AND ANR. VS STATE OF WEST BENGAL	ANUSHKA BOSE	RANABIR ROY CHOWDHURY / SHAREQUL HAQUE
203	CRM (NDPS)/1136/2025	JABBAR BISWAS AND ORS. VS STATE OF WEST BENGAL	PRABIR MAJUMDER	JOYDEEP BISWAS / SARTHAK MONDAL
204	CRM (NDPS)/1137/2025	DIPANKAR GHOSH @ BHODAR VS STATE OF WEST BENGAL	PRABIR MAJUMDER	BIBASWAN BHATTACHARYA / SANA NAAZ
205	CRM (NDPS)/1138/2025	MD ASKER ALI @ ASKOR ALI @ ASKAR SK @ ASGAR VS STATE OF WEST BENGAL	SUCHISMITA CHAKRABORTY	ANTARIKHYA BASU / RITUPARNA SAHA
206	CRM (NDPS)/1144/2025	GOUSIA TABASSUM VS UNION OF INDIA	MONAMI MUKHERJEE	
207	CRM (NDPS)/1148/2025	ROJINA BIBI @ CHHOBI BIBI VS THE STATE OF WEST BENGAL	ANISUR RAHMAN	
208	CRM (NDPS)/1149/2025	OBAIDUL SK @ RUBET SK @ OBAIDUL HOQUE VS STATE OF WEST BENGAL	ANISUR RAHMAN	
209	CRM (NDPS)/1166/2025	SWARBESWAR JANI @ SARBESWAR JANI VS STATE OF WEST BENGAL	SUCHISMITA CHAKRABORTY	
210	CRM (NDPS)/1170/2025	HEMLATA VS UNION OF INDIA	ABHIJIT SINGH	
211	CRM (NDPS)/1171/2025 (24.9.25)	SUBHASISH DHAR AND ANR. VS STATE OF WEST BENGAL	SRINJAN GHOSH	
212	CRM (NDPS)/1180/2025	CHIRANJIB BAR @ CHIRANJIT BAR VS STATE OF WEST BENGAL	SRINJAN GHOSH	

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213	CRM (NDPS)/693/2025	GOSAI ROY VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY	JOYDEEP ROY / MADHUMITA BASAK
214	CRM (NDPS)/724/2025 (23.9.25)	MOTIUR MONDAL @ MATIUR MANDAL VS STATE OF WEST BENGAL	BISWAJIT MANNA	MADHUSUDAN SUR , AYANA DE
215	CRM (NDPS)/760/2025 (23.9.25)	ARUN MANDAL VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK	RANADEB SENGUPTA , DEBOLINA DAS

216	CRM (NDPS)/790/2025 (24.9.25)	ANIMESH SAHA @ GUDDU @ AMIMESH SAHA VS STATE OF WEST BENGAL	JEENIA RUDRA	MADHUSUDAN SUR/ DEBADRITA MONDAL
217	CRM (NDPS)/791/2025	MUSTAKIM SK @ MUSTAKIN SK @ MUSTAKIN MONDAL VS STATE OF WEST BENGAL	ARNAB CHATTERJEE	BIBASWAN BHATTACHARYA / ATANU GHOSH
218	CRM (NDPS)/792/2025	MUSTAKIM SK @ MUSTAKIN MONDAL @ MUSTAKIN SK VS STATE OF WEST BENGAL	ARNAB CHATTERJEE	RANADEB SENGUPTA / AKASH GANGULY
219	CRM (NDPS)/805/2025	PARESH MANDAL VS STATE OF WEST BENGAL	NAYANA MUKHOPADHYAY	SUBHAMOY BHATTACHARYA , BIKARAM MITRA
220	CRM (NDPS)/811/2025 (25.9.25)	BISWAJIT DAS VS STATE OF WEST BENGAL	SHASHANKA SHEKHAR SAHA	ANASUYA SINHA / SNIGDHA SAHA
221	CRM (NDPS)/817/2025 (A/V)	HABIBUL SEKH @ MONTU VS STATE OF WEST BENGAL	SALMA SULTANA SHAH	RANA MUKHERJEE/ KARAN BAPULI
222	CRM (NDPS)/823/2025 (25.9.25)	AIJUL SHEIKH VS STATE OF WEST BENGAL	TAPODIP GUPTA	FARIA HOSSAIN / JONAKI SAHA
223	CRM (NDPS)/828/2025	MD BATASU SK VS STATE OF WEST BENGAL	NAYANA MUKHOPADHYAY	RUDRADIPTA NANDYY / MAINAK GUPTA
224	CRM (NDPS)/832/2025	SADDAM SHA AND ANR. VS STATE OF WEST BENGAL	SNEHANSU MAJUMDER	SUBHAMOY BHATTACHARYA / RITUPARNA SAHA
225	CRM (NDPS)/835/2025 (23.9.25)	PULAK DHAWAN ALIAS BUMBA VS STATE OF WEST BENGAL	SHASHANKA SHEKHAR SAHA	SANDIP CHAKRABORTY / RAJU MONDAL
226	CRM (NDPS)/841/2025 (23.9.25)	AKHIL PAL @ PAUL AND ANR. VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY	BITASOK BANERJEE / SHAREQUL HAQUE
wt227	CRM (NDPS)/842/2025	BIKRAM PAHAN AND ANR. **VS** STATE OF WEST BENGAL	KAUSHIK CHOUDHURY	RITUPARNA GHOSH / TRISHA RAKSHIT
wt228	CRM (NDPS)/854/2025	AMIT PAL @ PAUL AND ANR. **VS** STATE OF WEST BENGAL	KAUSHIK CHOWDHURY	RITUPARNA GHOSH RATUL GHOSH
229	CRM (NDPS)/843/2025	SANTU SK VS STATE OF WEST BENGAL	ANISUR RAHMAN	RANADEB SENGUPTA / SUPARNA CHATTERJEE
230	CRM (NDPS)/849/2025 (23.9.25)	ANTARUL SK VS STATE OF WEST BENGAL	ARNAB CHATTERJEE	SOUMIK GANGULY , SANJIDA SULTANA
231	CRM (NDPS)/858/2025 (23.9.25)	MANJARUL CHOUDHURY @ MANJURUL CHOWDHURY @ MIYA VS STATE OF WEST BENGAL	RAKESH JANA	SUBHAMOY BHATTACHARYA , ANKITA PAUL
232	CRM (NDPS)/860/2025	RAHAMAT SEKH @ SEIKH VS THE STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK	ANASUYA SINHA , SUBHAM BHAKAT
233	CRM (NDPS)/862/2025	CHIRAN DEBNATH VS THE STATE OF WEST BENGAL	ARNAB CHATTERJEE	RANADEB SENGUPTA , ABHISHEK VERMA
234	CRM (NDPS)/865/2025	ABHIJIT BISWAS AND ANR. VS STATE OF WEST BENGAL	TAPODIP GUPTA	ARNAB CHATTERJEE , SANDIP KUNDU
235	CRM (NDPS)/866/2025	SELIMA BEOWA AND ANR VS THE STATE OF WEST BENGAL	SANJIB KUMAR DAN	ANASUYA SINHA , MD. YASER AMMAR ISMAIL
236	CRM (NDPS)/870/2025	RAJESH SK VS THE STATE OF WEST BENGAL	ANISUR RAHMAN	PARTHA PRATIM DAS , BIKARAM MITRA
237	CRM (NDPS)/878/2025	HOSEN MONDAL @ HASEN MONDAL VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY	RANABIR ROYCHOWDHURY / SARTHAK MONDAL
238	CRM (NDPS)/884/2025	BISWAJIT DAS VS UNION OF INDIA	SABRINA PARVEEN	
239	CRM (NDPS)/892/2025	MD SAJAHAN SK VS STATE OF WEST BENGAL	IMDADUL HOQUE	BITASOK BANERJEE / SANTANU TALUKDAR
240	CRM (NDPS)/897/2025	BHIM BISWAS VS NARCOTIC CONTROL BUREAU	KARABI ROY	

241	CRM (NDPS)/898/2025	DIPAK TEWARI @ DEEPAK TIWARI @ DIPAK TIWARI VS STATE OF WEST BENGAL	SYED MURSHID ALAM	KOUSHIK KUNDU / SHAREQUL HAQUE
242	CRM (NDPS)/899/2025	ISRAFUL SK. VS STATE OF WEST BENGAL	SHAMIK BAGCHI	SUBHAMOY BHATTACHARYA, AFREEN BEGUM
243	CRM (NDPS)/900/2025	MONISH KUMAR VS STATE OF WEST BENGAL	SUHANA PARVIN	SUBHASREE PATEL, ASIF DEWAN
244	CRM (NDPS)/901/2025	MALEK SHEIKH VS STATE OF WEST BENGAL	KARABI ROY	JOYDEEP ROY, MD. YASER AMMAR ISMAIL
245	CRM (NDPS)/902/2025	RAFIKUL SEKH VS STATE OF WEST BENGAL	SHAYAN SACHIN BASU	JOYDEEP ROY, ARANI BHATTACHARYA
246	CRM (NDPS)/903/2025	SOUMEN MANDAL VS STATE OF WEST BENGAL	RESHMI KHATUN	RUDRADIPTA NANDY, ARITRA BHATTACHARYA
247	CRM (NDPS)/908/2025	SUBHAS SIL VS STATE OF WEST BENGAL	KARAN DUDHWEWALA	JOYDEEP ROY, DATTATREYA DUTTA
248	CRM (NDPS)/909/2025	MOFIJUL MONDAL VS STATE OF WEST BENGAL	MD HAFIZ ALI	RITUPARNA GHOSH, KARAN BAPULI
249	CRM (NDPS)/912/2025	HOSSAIN MIYA VS STATE OF WEST BENGAL	AVILASH TRIPATHI	KOUSHIK KUNDU, ESHITA DUTTA
250	CRM (NDPS)/917/2025	SANOJ KUMAR VS STATE OF WEST BENGAL	ARNAB CHATTERJEE	SANDIP CHAKRABORTY, PARVEJ ANAM
251	CRM (NDPS)/918/2025	NUR SALIM SEKH VS STATE OF WEST BENGAL	ARNAB CHATTERJEE	PARTHA PRATIM DAS, MANARANJAN MAHATA
252	CRM (NDPS)/919/2025	AKKASH ALI PURKAIT VS STATE OF WEST BENGAL	ANJAN DUTTA	RITUPARNA GHOSH, MD. EJAZ AKHTAR
253	CRM (NDPS)/921/2025	SUNIL PRASAD YADAV VS STATE OF WEST BENGAL	MADHUMITA BASAK	BITASOK BANERJEE, DIPANKAR MAHATA
254	CRM (NDPS)/932/2025	SINANDA MONDAL VS STATE OF WEST BENGAL	ARNAB CHATTERJEE	SAIBAL BAPULI, ARANI BHATTACHARYA
255	CRM (NDPS)/935/2025	MOHABAT MOLLA @ MAHABBAT MOLLA VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY	ANTARIKHYA BASU, SREETAMA DAS
256	CRM (NDPS)/938/2025	RAKESH SAHA VS STATE OF WEST BENGAL	MADHUMITA BASAK	ABHISHEK SINHA, DEBARSHI BRAMHA
257	CRM (NDPS)/940/2025	DIPANKAR ROY VS STATE OF WEST BENGAL	TAPODIP GUPTA	BIBASWAS BHATTACHARYA, DEBJANI SAHU
258	CRM (NDPS)/941/2025	JUAL MOLA @ JUYEL @ JUYEL MOLLA @ JUAL MOLLA VS STATE OF WEST BENGAL	TAPODIP GUPTA	KOUSHIK KUNDU, DHANASHREE BISWAS
259	CRM (NDPS)/942/2025	RAJIB SK VS STATE OF WEST BENGAL	SOURAV MUKHERJEE	BITASOK BANERJEE, DEBOLINA DAS
260	CRM (NDPS)/943/2025	LALTU @ ENAMUL BISWAS @ IMAMUL BISWAS VS STATE OF WEST BENGAL	KARABI ROY	RANABIR ROY CHOWDHURY, DEBADRITA MONDAL
261	CRM (NDPS)/949/2025	MONGAL MONDAL @ MANGAL MANDAL VS STATE OF WEST BENGAL	MD JANNAT UL FIRDOUS	BIBASWAN BHATTACHARYA,CHANDREYI DUTTA
262	CRM (NDPS)/950/2025	MAMUN MANDAL @ MAMUNUR RASID MONDAL VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY	ANTARIKHYA BASU, AYANA DEY
263	CRM (NDPS)/956/2025	SHUVO GHOSH VS UNION OF INDIA	SHASHANKA SHEKHAR SAHA	
264	CRM (NDPS)/957/2025	MUSTAK AHMED @ MONDAL @ NANTU VS STATE OF WEST BENGAL	SHABANA HASIN	RANABIR ROY CHOWDHURY, MAINAK GUPTA
265	CRM (NDPS)/961/2025	SAHEB HAQUE VS STATE OF WEST BENGAL	JISAN IQUBAL HOSSAIN	BITASOK BANERJEE, RITUPARNA SAHA

266	CRM (NDPS)/962/2025	SANJIT SARKAR VS STATE OF WEST BENGAL	JISAN IQUBAL HOSSAIN	SUBHASREE PATEL, SANA NAAZ
267	CRM (NDPS)/966/2025	SALAM SK VS STATE OF WEST BENGAL	SOURAV MUKHERJEE	AMITA GAUR, PRAKASH MISHRA
268	CRM (NDPS)/970/2025	RAHEN MULLA @ RAIHAN MOLLA VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY	SUBHASREE PATEL , DEBJANI SAHU
269	CRM (NDPS)/973/2025	ENAMUL MOLLA VS STATE OF WEST BENGAL	QUAZIEZAZ AHMED	BIBASWAN BHATTACHARYA, DEBADRITA MONDAL
270	CRM (NDPS)/976/2025	AVIJIT DAS @ LEDU @ GEDU VS STATE OF WEST BENGAL	SOURAV CHAKRABORTY	ANTARIKHYA BASU, SACHIT TALUKDAR
271	CRM (NDPS)/979/2025	PUJA AND ANR. VS STATE OF WEST BENGAL	TAPODIP GUPTA	ANASUYA SINHA, SILADITYA BANERJEE
272	CRM (NDPS)/981/2025	ANANTA MANDAL VS STATE OF WEST BENGAL	TAPODIP GUPTA	FARIA HOSSAIN, MD KUTUBUDDIN
273	CRM (NDPS)/985/2025	NUR ISLAM PATOYARI VS UNION OF INDIA	RAJNANDINI DAS	
274	CRM (NDPS)/989/2025	YOGENDRA YADAV VS UNION OF INDIA	JISAN IQUBAL HOSSAIN	
275	CRM (NDPS)/993/2025	PRASENJIT MANDAL @ PROSENJIT VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK	MADHUSUDAN SUR/ DIPANKAR PRAMANIK
276	CRM (NDPS)/997/2025	ANUP SUTRADHAR VS STATE OF WEST BENGAL	JISAN IQUBAL HOSSAIN	BIBASWAN BHATTACHARYA / SUDESHNA DAS
277	CRM (NDPS)/1004/2025	SAHARUL MONDAL VS STATE OF WEST BENGAL	SHABANA HASIN	ANTARIKHYA BASU / SRILEKHA CHATTERJEE
278	CRM (NDPS)/1005/2025	MD ATIER HOSSAIN @ MD ATIER RAHAMAN VS STATE OF WEST BENGAL	SHABANA HASIN	SUBHASREE PATEL / SUFI KAMAL
279	CRM (NDPS)/1006/2025	JUEL SK VS STATE OF WEST BENGAL	SHABANA HASIN	SUBHAMOY BHATTACHARYA / SURUCHI SAHA
280	CRM (NDPS)/1009/2025	RAJJAK ALI SARKAR VS STATE OF WEST BENGAL	KAUSHIKCHOUDHURY	ANAND KESHARI/PRAKASH MISHRA
281	CRM (NDPS)/1012/2025	SADDAM HOSSAIN VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY	SREYASHEE BISWAS/MANORANJAN MAHATA
282	CRM (NDPS)/1013/2025	ANANDA LET AND ANR. VS STATE OF WEST BENGAL	APURBA KUMAR DATTA	RANABIR ROY CHOWDHURY/MANASHI ROY
283	CRM (NDPS)/1014/2025	GOPI SINGH VS STATE OF WEST BENGAL	FAHAD IMAM	RUDRADIPTA NANDY/KOUSTAV BANERJEE
284	CRM (NDPS)/1016/2025	ALAMGIR GAZI @ ALAM VS STATE OF WEST BENGAL	ADITYA TIWARI	FARIA HOSSAIN/SUPARNA CHATTERJEE
285	CRM (NDPS)/1019/2025	ABDUL WAHAB MAHALDAR VS STATE OF WEST BENGAL	KAUSTAV DAS	FARIA HOSSAIN / TRINA MITRA
286	CRM (NDPS)/1021/2025	BISWANATH DAS VS STATE OF WEST BENGAL	SABRINA PARVEEN	AMITA GAUR, ESHITA DUTTA
287	CRM (NDPS)/1022/2025	SANGRAM PANDA @ SHIBA @ SHIBU VS STATE OF WEST BENGAL	SABRINA PARVEEN	RANA MUKHERJEE, DIPANKAR PRAMANIK
288	CRM (NDPS)/1023/2025	ARIJULLA SEKH @ BABU VS STATE OF WEST BENGAL	ARNAB CHATTERJEE	MADHUSUDAN SUR, DEANSHU GHORAI
289	CRM (NDPS)/1026/2025	ARUN KUMAR VS NARCOTIC CONTROL BUREAU	TRISHA RAKSHIT	
290	CRM (NDPS)/1031/2025	SK. KABIR VS STATE OF WEST BENGAL	SWAKSHAR KUMAR MONDAL	FARIA HOSSAIN, MD. YASER AMMAR ISMAIL
291	CRM (NDPS)/1037/2025	MOKARAM MIYA VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY	SREASHI BISWAS / DATTATREYA DUTTA

292	CRM (NDPS)/1038/2025	RADHA BIBI VS STATE OF WEST BENGAL	ARNAB CHATTERJEE	JOYDEEP BISWAS / DEBANGSHU GHORAI
293	CRM (NDPS)/1039/2025	MD MUMTAZ VS STATE OF WEST BENGAL	SANANDA BHATTACHARYYA	AMITA GAUR / BIKRAM MITRA
294	CRM (NDPS)/1046/2025	ANOWAR HOSSAIN VS STATE OF WEST BENGAL	ARNAB CHATTERJEE	FARIA HOSSAIN/NIRUPAM DHALI
295	CRM (NDPS)/1047/2025	SHAILENDRA KUMAR SHAH @ GOLU VS STATE OF WEST BENGAL	ZUBEEN PANDEY	ANTARKHYA BASU / MANORANJAN MAHATA
296	CRM (NDPS)/1048/2025	SHANKAR GHOSH VS STATE OF WEST BENGAL	DATTATREYA DUTTA	MADHUSUDAN SUR / MD. KUTUBUDDIN
297	CRM (NDPS)/1049/2025	DHARAM KUMAR CHAKMA AND ANR. VS STATE OF WEST BENGAL	SANDIP DINDA	JOYDEEP ROY / AFREEN BEGUM
298	CRM (NDPS)/1053/2025	BIDYA KUMARI VS UNION OF INDIA	SOUVIK DEY	
299	CRM (NDPS)/1057/2025	ARUNESH CHOUDHURY VS STATE OF WEST BENGAL	FAHAD IMAM	SREYASHEE BISWAS / SNIGDHA SAHA
300	CRM (NDPS)/1059/2025	AKIBUR MIAH @ AQIBUR MIYA VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY	RANA MUKHERJEE / DIPANKAR PRAMANIK
301	CRM (NDPS)/1061/2025	MIR KASEM MONDAL AND ANR. VS STATE OF WEST BENGAL	SAYANTIKA SAHU	
302	CRM (NDPS)/1062/2025	SADDAM MONDAL VS STATE OF WEST BENGAL	SOURAV MUKHERJEE	ANASUYA SINHA / ARITRA BHATTACHARYA
303	CRM (NDPS)/1064/2025	SRIDAM MURARI @ SRIDHAR MURARI VS STATE OF WEST BENGAL	JISAN IQUBAL HOSSAIN	RUDRADIPTA NANDY / SOUMYA BASU ROYCHOWDHURY
304	CRM (NDPS)/1068/2025	MD AZAD VS STATE OF WEST BENGAL	DHANANJAY BANERJEE	KOUSHIK KUNDU / ASIF DEWAN
305	CRM (NDPS)/1070/2025	JELAI SK VS STATE OF WEST BENGAL	SUCHISMITA CHAKRABORTY	JOYDEEP BISWAS / AFREEN BEGUM
306	CRM (NDPS)/1071/2025	GOPAL CHANDRA SAHA VS STATE OF WEST BENGAL	KHUSHI MOLLICK	BITASOK BANERJEE / ABHINABA MUKHERJEE
307	CRM (NDPS)/1075/2025	JENARUL ISLAM @ JENTU VS STATE OF WEST BENGAL	TAPODIP GUPTA	
308	CRM (NDPS)/1076/2025	AJHARUL ISLAM @ AJAHARUL ISLAM @ AZHARUL ISLAM AND ANR. VS STATE OF WEST BENGAL AND ANR	SHALINI BAIRAGI	ANASUYA SINHA / SUVENI BANERJEE
309	CRM (NDPS)/1077/2025	PRAKASH CHANDRA SAHU VS STATE OF WEST BENGAL	MD ARSHAD RAZA KHAN	AVISHEK SINHA / SONALI BHAR
310	CRM (NDPS)/1078/2025	SANTOSH GOUTAM VS STATE OF WEST BENGAL	PRIYA CHAKRABORTY	RANADEB SENGUPTA / ARITRA BHATTACHARYA
311	CRM (NDPS)/1080/2025	MD. ALAM SK. VS STATE OF WEST BENGAL	SABRINA PARVEEN	FARIA HOSSAIN / MD. KUTUBUDDIN
312	CRM (NDPS)/1081/2025	KHUSBOO @ KHUSBU KUMARI VS UNION OF INDIA	SOUMYA BASU ROY CHOUDHURI	
313	CRM (NDPS)/1085/2025	SUKUR ALI VS STATE OF WEST BENGAL	SABRINA PARVEEN	FARIA HOSSAIN / SOBHAN GANI
314	CRM (NDPS)/1089/2025	KRISHNA MONDAL @ KRISHNAPADA VS STATE OF WEST BENGAL	SHIBANI AGARWAL	ABHISHEK SINHA, KOUSTAV BANERJEE
315	CRM (NDPS)/1090/2025	AMIRUL MIA @ GONDU AND ANR. VS STATE OF WEST BENGAL	MD WASIM AKRAM	ANTARIKHYA BASU, MANASHI ROY
316	CRM (NDPS)/1092/2025	HARIPADA MANDAL VS STATE OF WEST BENGAL	SHALINI BAIRAGI	JOYDEEP ROY, KANCHAN ROY

317	CRM (NDPS)/1093/2025	RAKESH MONDAL VS STATE OF WEST BENGAL	KARABI ROY	ANAND KESHARI, MONORANJAN MAHATO
318	CRM (NDPS)/1094/2025	NAYAN SK @ FIROJ SK VS STATE OF WEST BENGAL	SABRINA PARVEEN	ANASUYA SINHA, SHILADITYA BANERJEE
319	CRM (NDPS)/1095/2025	SANTOSH KUMAR ACHARYA VS UNION OF INDIA	TANMAY CHOWDHURY	
320	CRM (NDPS)/1096/2025	MD SAMIR SEKH @ MD SAMIR SK VS STATE OF WEST BENGAL	AYAN MONDAL	ABHISHEK SINHA / SAPTARSHI CHAKRABORTY
321	CRM (NDPS)/1097/2025	SAFIKUL BISWAS VS STATE OF WEST BENGAL	AVILASH TRIPATHI	SANJAY BANERJEE/SARTHAK MONDAL
322	CRM (NDPS)/1101/2025	RINKU SK @ KALA @ KALU VS STATE OF WEST BENGAL	ARNAB CHATTERJEE	SANJAY BANERJEE/PALLAVI PRIYADARSHI
323	CRM (NDPS)/1102/2025	SADDAM SK @ SADDAM HOSSAIN VS STATE OF WEST BENGAL	ADITYA TIWARI	BIBASWAN BHATTACHARYA/MAINAK GUPTA
324	CRM (NDPS)/1105/2025	KUTON @ KABIR HOSSAIN @ KABIR ALI VS STATE OF WEST BENGAL	ARNAB CHATTERJEE	FARIA HOSSAIN / MFA BEGG
325	CRM (NDPS)/1107/2025	MANJARUL @ MANJARUL CHOWDHURY @ MIYA VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY	RUDRADIPTA NANDY / PUSHPITA SAHA
326	CRM (NDPS)/1108/2025	PAPAI DAS VS STATE OF WEST BENGAL	RAKESH JANA	RANABIR ROYCHOWDHURY / RITA DUTTA
327	CRM (NDPS)/1110/2025	SK KAMIL VS STATE OF WEST BENGAL	MUSHARRAF ALAM SK.	AVISEK SINHA / ANKITA PAUL
328	CRM (NDPS)/1111/2025	SADDAM HOSSAIN VS STATE OF WEST BENGAL	ARNAB CHATTERJEE	ANAND KESHARI / ARUP SARKAR
329	CRM (NDPS)/1112/2025	MILAN SK VS STATE OF WEST BENGAL	JISAN IQUBAL HOSSAIN	BAISHALI BASU / TRISHA RAKSHIT
330	CRM (NDPS)/1113/2025	SEKH IBJAUL @ SEKH EBJAUL VS STATE OF WEST BENGAL	MAZAHAR HOSSAIN CHOWDHURY	ANTARIKHYA BASU / AFREEN BEGUM
331	CRM (NDPS)/1114/2025	ICHHANABI MONDAL VS STATE OF WEST BENGAL	SK TOSLIM ALI	AMITA GAUR / SANTANU TALUKDAR
332	CRM (NDPS)/1117/2025	ANUP KAYAL VS STATE OF WEST BENGAL	SHIBASIS CHATTERJEE	ABHISHEK SINHA / SACHIT TALUKDAR
333	CRM (NDPS)/1118/2025	DILWAR ALI @ DILUR HOSSEN @ DILBAR VS STATE OF WEST BENGAL	BISWAJIT MANNA	JOYDEEP BISWAS / AFREEN BEGUM
334	CRM (NDPS)/1119/2025	AMIT SWARNAKAR @ AMIT KUMAR SWARNAKAR VS STATE OF WEST BENGAL	MD GOLAM NURE IMROHI	KOUSHIK KUNDU / ASIF DEWAN
335	CRM (NDPS)/1120/2025	AMIT SWARNAKAR @ AMIT KUMAR SWARNAKAR VS STATE OF WEST BENGAL	MD. GOLAM NURE IMROHI	RANADEB SENGUPTA / ARITRA BHATTACHARYA
336	CRM (NDPS)/1121/2025	AMIT SWARNAKAR @ AMIT KUMAR SWARNAKAR VS STATE OF WEST BENGAL	MD GOLAM NURE IMROHI	RITUPARNA GHOSH / BIKRAM MITRA
337	CRM (NDPS)/1122/2025	GOBINDA SARKAR VS STATE OF WEST BENGAL	KAUSTAV DAS	SANJAY BANERJEE / DATTATREYA DUTTA
338	CRM (NDPS)/1123/2025	KHURSED SK @ MD KHUSED ALAM VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK	SARYATI DUTTA / DEBANSHU GHORAI
339	CRM (NDPS)/1126/2025	VINOD T VS STATE OF WEST BENGAL	DATTATREYA DUTTA	ANTARIKHYA BASU / ATANU GHOSH
340	CRM (NDPS)/1127/2025	CHHATON MONDAL @ CHHOTON VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK	BIBASWAN BHATTACHARYA / ATULYA SINHA
341	CRM (NDPS)/1128/2025	BARUN MANDAL VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK	SONALI DAS / DEBADRITA MONDAL
342	CRM (NDPS)/1129/2025	MASUD ALI VS STATE OF WEST BENGAL	AVINABA PATRA	IQBAL KABIR / AYANA DE

343	CRM (NDPS)/1130/2025	RANJAN SEN VS STATE OF WEST BENGAL	SAMRAT BANERJEE	FARIA HOSSAIN / ABHINABA MUKHERJEE
344	CRM (NDPS)/1131/2025	SANTANU BANERJEE VS UNION OF INDIA	SOUMYA BASU ROY CHOWDHURI	
345	CRM (NDPS)/1132/2025	TAPU CHOWDHURY VS STATE OF WEST BENGAL	PALASH BAPARI	MADHUSUDAN SUR / ABHISEK VERMA
346	CRM (NDPS)/1133/2025	SETABUDDIN @ SATABUDDIN VS STATE OF WEST BENGAL	KHUSHI MOLLICK	RUDRADIPTA NANDY / AKASH GANGULY
347	CRM (NDPS)/1134/2025	AJOY MANDAL @ AJAY MANDAL VS STATE OF WEST BENGAL	KAZI M. RAHMAN	AMITA GAUR / ANKITA PAUL
348	CRM (NDPS)/1135/2025	SANJIT MANDAL @ SANJIT MONDAL AND ANR. VS STATE OF WEST BENGAL	ADITYA TIWARI	RANADEB SENGUPTA / SOURAT NANDY
349	CRM (NDPS)/1139/2025	JAMSHED MANDAL VS STATE OF WEST BENGAL	BUSRA KHATUN	FARIA HOSSAIN / RATUL GHOSH
350	CRM (NDPS)/1140/2025	MD. SAMIM MOMIN VS STATE OF WEST BENGAL	SABRINA PARVEEN	ABHISEK SINHA / RATNA GHOSH
351	CRM (NDPS)/1142/2025	APURVA GOPE VS STATE OF WEST BENGAL	SAURADEEP DUTTA	
352	CRM (NDPS)/1145/2025	KOMAL VS UNION OF INDIA	SHOUMILYA MAZUMDER	
353	CRM (NDPS)/1146/2025	BILTU GHOSH @ CHATTU AND ORS. VS STATE OF WEST BENGAL	ARNAB CHATTERJEE	
354	CRM (NDPS)/1147/2025	HABIBULLA SK @ HABU VS STATE OF WEST BENGAL	CHANDRANI BHATTACHARYA	
355	CRM (NDPS)/1150/2025	TAPASH DEBNATH VS STATE OF WEST BENGAL	KARABI ROY	
356	CRM (NDPS)/1152/2025	INDRAJIT MANDAL VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK	
357	CRM (NDPS)/1153/2025	SABUSH SHARMA VS STATE OF WEST BENGAL	ANISUR RAHMAN	
358	CRM (NDPS)/1155/2025	GOUTAM SARKAR @ BUDDHA VS STATE OF WEST BENGAL	ARNAB CHATTERJEE	
359	CRM (NDPS)/1159/2025	ANANDA SARKAR VS STATE OF WEST BENGAL	SANTANU TALUKDAR	
360	CRM (NDPS)/1160/2025	BIJAN MONDAL @ GUDDU VS STATE OF WEST BENGAL	ANISUR RAHMAN	
361	CRM (NDPS)/1161/2025	NAWAB ALI VS STATE OF WEST BENGAL	DHANANJAY BANERJEE	
362	CRM (NDPS)/1162/2025	RUMA SAHA @ RUMA DAS SAHA VS STATE OF WEST BENGAL	SANJIB DAS	
363	CRM (NDPS)/1163/2025	SAHIDUL MONDAL @ SAIDUL MONDAL VS STATE OF WEST BENGAL	SUMANTA DAS	
364	CRM (NDPS)/1164/2025	MD AZAD KHAN AND ANR. VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK	
365	CRM (NDPS)/1165/2025	MANIRUL ISLAM @ MONIRUL ISLAM @ MAINA VS STATE OF WEST BENGAL	SABRINA PARVEEN	
366	CRM (NDPS)/1168/2025	SEKH ABDUR RAHIM @ KELIM AND ANR. VS STATE OF WEST BENGAL	ANIRUDDHA SINGHA ROY	
367	CRM (NDPS)/1169/2025	JASHIMUDDIN SARKAR VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY	
368	CRM (NDPS)/1172/2025	NAYAN MANDAL VS STATE OF WEST BENGAL	SOVAN DAS GUPTA	

369	CRM (NDPS)/1173/2025	BIKKI @ GOLAM MOSTAFA VS STATE OF WEST BENGAL	SHALINI BAIRAGI	
370	CRM (NDPS)/1174/2025	RAIHAN KHAN VS STATE OF WEST BENGAL	MD. WASIM AKRAM	
371	CRM (NDPS)/1175/2025	RINTU MONDAL @ BATUL VS STATE OF WEST BENGAL	PRONOJIT ROY	
372	CRM (NDPS)/1176/2025	TENU MANDAL @ MANDAL TENU VS STATE OF WEST BENGAL	SABRINA PARVEEN	
373	CRM (NDPS)/1178/2025	AJIT MANDAL VS STATE OF WEST BENGAL	MD. WASIM AKRAM	
374	CRM (NDPS)/1179/2025	RAFIKUL MOLLA @ RAFIKUL MOLYA AND ANR VS THE STATE OF WEST BENGAL	KAUSHIK CHOUDHURY	

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(NDPS)

375	CRM (NDPS)/409/2025	MD AMIR VS STATE OF WEST BENGAL	SUTAPA MANDAL	SUBHASREE PATEL, RAJU MONDAL
376	CRM (NDPS)/740/2025 (4.11.25)	SUSMITA BISWAS AND ANR. VS STATE OF WEST BENGAL	SHASHANKA SHEKHAR SAHA	AMITA GAUR , TIRTHANKAR DHALI

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377	CRR/3757/2017 (A/V)	SHALEEN KHEMANI & ORS. VS STATE OF WEST BENGAL & ANR.	ROHIT JALAN	
378	CRR/3890/2016	TAPAN CHATTERJEE VS STATE OF WEST BENGAL AND ORS.	GOBINDA CHANDRA BAIDYA	JOYDEEP ROY / DIPANKAR MAHATA
379	CRR/2093/2017	ABHISHEK BOSE & ANR VS STATE OF WEST BENGAL & ANR	K BHATTACHARYYA	
380	CRR/2954/2017	DIRECTOR ZOOLOGICAL GARDEN ALIPORE VS UNION OF INDIA & ORS.	SREYASHEE BISWAS	
IA NO: CRAN/1/2017(Old No:CRAN/4806/2017)				
wt381	CRR/2956/2017	THE DIRECTOR ZOOLOGICAL GARDEN ALIPORE KOLKATA **VS** UNION OF INDIA & ORS	S BISWAS	
IA NO: CRAN/1/2017(Old No:CRAN/4805/2017)				
IA NO: CRAN/1/2017(Old No:CRAN/4805/2017)				
382	CRR/2962/2017 (A/V)	OM PRAKASH SAXENA & ORS VS STATE OF WEST BENGAL & ANR	AWADHESH KR RAI	
wt383	CRR/3051/2017	OM PRAKASH SAXENA & ORS **VS** STATE OF WEST BENGAL & ANR	A K RAI	
wt384	CRR/3052/2017	OM PRAKASH SAXENA & ORS **VS** STATE OF WEST BENGAL & ANR	A K RAI	
wt385	CRR/3532/2017	OM PRAKASH SAXENA & ORS **VS** STATE OF WEST BENGAL & ANR	A K RAI	
wt386	CRR/3534/2017	OM PRAKASH SAXENA & ORS **VS** STATE OF WEST BENGAL & ANR	A K RAI	
wt387	CRR/3535/2017	OM PRAKASH SAXENA & ORS. **VS** STATE OF WEST BENGAL & ORS.	AWADHESH KUMAR RAI	
wt388	CRR/3536/2017	OM PRAKASH SAXENA & ORS **VS** STATE OF WEST BENGAL & ANR	A.K. RAI	
wt389	CRR/3537/2017	OM PRAKASH SAXENA & ORS **VS** STATE OF WEST BENGAL & ANR	A K RAI	
wt390	CRR/3538/2017	OM PRAKASH SAXENA & ORS. **VS** STATE OF WEST BENGAL & ANR.	AWADHESH KUMAR RAI	
wt391	CRR/3875/2017	OM PRAKASH SAXENA & ORS **VS** STATE OF WEST BENGAL & ORS	A.K. RAI	

392	CRR/82/2019 (LCR)	AGHNU KUIRY & ANR VS STATE OF WEST BENGAL & ANR	KASHISWAR GHOSAL	
393	CRR/500/2019 (10.11.25)(AR-CT)	AMIT SHAH VS STATE OF WEST BENGAL AND ANR	BRAJESH JHA	DEBASISH ROY,RITUPARNA GHOSH,BIKRAM MITRA
IA NO: CRAN/10/2024				
394	CRR/1987/2019	RATHINDRA KR DEY VS STATE OF WEST BENGAL AND ANR	ARUSHI RAHOTRE	S GHOSH / AK DUTTA
wt395	CRR/2212/2019	RATHINDRA KR DEY **VS** STATE OF WEST BENGAL AND ANR	ARUSHI RATHORE	M SUR /D PRAMANIK
wt396	CRR/2252/2019	ITI CHATTERJEE **VS** STATE OF WEST BENGAL AND ANR	ARUSHI RATHORE	R D NANDY / A GHATAK
397	CRR/2554/2019	KAILASH PRASAD YADAV VS STATE OF WEST BENGAL& ANR	SUJAY BANDYOPADHYAY	
wt398	CRR/326/2024	KAILASH PRASAD YADAV **VS** STATE OF WEST BENGAL AND ANR	SUSMITA ADHIKARY	
399	CRR/2689/2019 (NA-1)(3.11.25)(AR-CT)	MUJIBAR RAHAMAN @ MANIK & ORS. VS STATE OF WEST BENGAL and amp, ANR.	SHRAMAN SARKAR	ANAND KESHARI, SANTANU TALUKDAR
400	CRR/2718/2019 (31.10.25)(AR-CT)	WACHER SK & ORS VS ABDUS SALAM SK & ANR	AMIT SINGH	
401	CRR/2865/2019 (NA-1)	RAMPRASAD NASKAR VS STATE OF WEST BENGAL AND ANR	MRINAL KANTI MUKHERJEE	ANAND KESHARI, RAJASHREE TAH
IA NO: CRAN/1/2019(Old No:CRAN/3976/2019)				
402	CRR/2866/2019 (NA-4)	RAMA GANGULY VS STATE OF WEST BENGAL & ANR	KARUNAMOYEE SAMANTA	
403	CRR/3285/2019 (LCR)(NA-2)	MAHESH KARNANI VS STATE OF WEST BENGAL AND ANR	SUNITA KAR	SREYASHI BISWAS, PURNIMA GHOSH
IA NO: CRAN/11/2025				

CONTESTED APPLICATION

(CIVIL MATTERS) (URGENT DETERMINATION)

404	CO/3926/2024	NUR ISLAM GAZI AND ANR. VS SRI KALLOL DAS AND ORS.	ANIMESH PAUL	
405	CO/3776/2024 (PT-HD)	DEBA PRATIM MAJUMDER AND ANR VS ARUN DUTTA AND ORS	BIKASH KR SINGH	
406	CO/3857/2024	NILADRI NANDAN HALDER VS ISWAR DADHI BAMAN SALAGRAM THAKUR JEW	DEBANGANA DEY NAYAK	
407	CO/3754/2024 (NA- 13)	GOPAL CHANDRA NASKAR VS BIAML CHNADRA MUKHOPADHYAY AND ORS	MANOJIT PAL	
408	CO/3759/2024	MD FAIYAZ AHMED VS HYDER ALI AND ANR	RAJKRISHNA MONDAL	
409	CO/3766/2024	TAPAN DAS AND ORS VS MALAY DAS AND ORS	PROSENJIT MUKHERJEE	
410	CO/3769/2024	ASHOK KR MAITY VS AMALENDU MAITY AND ORS	BARNALI GUPTA	
IA NO: CAN/1/2025				
411	CO/3773/2024 (NA-6)	KANAI LAL SHAW AND ORS VS DILIP SHAW AND ORS	PUJA SONKAR	
412	CO/3775/2024 (NA-6)	TAPASH CHOWDHURY AND ANR VS MOUSUMI BOSE	RAJIB GANGULY	
413	CO/3782/2024	TANMOY BANERJEE VS SHIRINE BANERJEE	SAMATA CHHARI	
IA NO: CAN/1/2025				

414	CO/3785/2024	M/S ORCHID DEVELOPERS PRIVATE LIMITED AND ANR VS ADHISH KUMAR KUNDU	KESHAV KUMAR DARUKA
IA NO: CAN/2/2025			
415	CO/3841/2024 (NA-1)	MONIDAL JAHANGIR ALI AND ORS VS MONIRUL ISLAM AND ORS	Shibasis Chatterjee
416	CO/3849/2024	SRABONI CHATTERJEE VS ARINDAM CHATTERJEE	SHIBENDRA NATH CHATTOPADHYAY
IA NO: CAN/1/2025			
417	CO/3851/2024 (NA-1)	DEBASISH SINHA VS TRIPTI SEN AND ORS	RIMA BANERJEE
418	CO/3856/2024	SUBHAS DAS VS BASANTI RANI SARKAR	SUMAN CHATTOPADHYAY
419	CO/3870/2024	HEMANTA PIYADA VS LALIKA ALIAS LATIKA BALA PIYADA AND ANR	DYUTIMAN BANERJEE
420	CO/3871/2024	SATINATH SIDDHANTA VS SNIGDHA MUKHERJEE	ADRISNATA CHAKRABORTY
421	CO/3872/2024	SK AMJAD ALI CHARITABLE TRUST VS ISLAMUDDINSOLANKI AND ANR	FATIAMA HASSAN
422	CO/3873/2024	SK AMJAD ALI CHARITABLE TRUST VS MD HUSSAIN AND ANR	FATIMA HASSAN
IA NO: CAN/1/2025			
423	CO/3878/2024	HEMLATA ROONGTA VS NANI GOPAL DAS	NIKUNJ BERLIA
424	CO/3879/2024	ANAND KUMAR ROONGTA VS BALAI CHANDRA DAS	NIKUNJ BERLIA
425	CO/3885/2024	JAGANNATH JANA VS SUMITRA BAIRAGI AND ORS	DEBJANI SENGUPTA
426	CO/3888/2024	NANDLAL SINGHA ROY AND ORS VS MILAN SINGHA ROY AND ORS	SAMRAT CHAKRABORTY
427	CO/3890/2024	BIMAL KUMAR DAS VS MAYA RANI DAS AND ORS	DEBAYAN ROY
428	CO/3892/2024	DEBABRATA MAJUMDAR AND ORS VS CHANDRA MOULI VERMA AND ORS	NILANAJANA SARKAR
429	CO/3896/2024	MOKBUL HUSSAIN VS SOME ALI AND ORS	SOUNAK MANDAL
430	CO/3899/2024	THE GENERAL MANAGER METRO RAILWAY KOLKATA VS ANURADHA ROY AND ANR	AMAL KUMAR DATTA
431	CO/3903/2024	AKASH BASU AND ORS VS SOUMI BANERJEE	GAURAV SENGUPTA
432	CO/3906/2024	SURJIT KAUR VS SIKHA MITRA	DIGANTA DAS
433	CO/3907/2024	NISHA SHAH VS MADHURI CHANDRA AND ORS	SOUVIK SEN
434	CO/3908/2024	TAMALIKA MAZUMDER AND ORS VS INDRANI DEY AND ANR	PAYEL KHANRA
435	CO/3913/2024	THE SALES TAX OFFICER, BHABANIPUR CHARGE VS AAKHEN ENTERPRISES AND ORS	TANOY CHAKRABORTY
436	CO/3921/2024	MOUSUMI KHATUN VS OBAIDUR RAHAMAN	SAMRAT CHAKRABORTY
437	CO/3927/2024	UMAR FARUK GAZI AND ANR VS GOLAM MUSTAFA MOLLA AND ORS	ANIMESH PAUL

438	CO/3936/2024	SRI SOUMEN KUMAR DE VS SMT. MALA DEY AND ORS.	SOUMYAJIT MISHRA	
439	CO/3941/2024	DEB NATH PAUL VS DEBENDRA NATH PAUL AND ORS	SANJUIB KUMAR MUKHOPADHAYAY	
440	CO/3944/2024	MOUMITA NAG VS ANIRBAN NAG	MASUDUR RAHAMAN	

IA NO: CAN/1/2025

FIXED MATTERS

(AT 2:00 P.M)

441	CRR/2449/2019 (PT-HD)(24.9.25)	SUVO BHATTACHARJEE VS STATE OF WEST BENGAL AND ANR	ABHRA MUKHERJEE	PUSPITA SAHA
442	CRR/3345/2024 (ASSIGNED)(PT-HD)(19.11.25)(AR-CT)	KRISHNA DAMANI VS STATE OF WEST BENGAL AND ANR	PRITHA BASU	RUDRADIPTA NANDY, SANJANA SAHA
443	CRR/3001/2022	ASHOK KR. JALAN AND ANR. VS UNION OF INDIA AND ANR.	DEBADITYA BANERJEE	
wt444	CRR/3002/2022	ASHOK KR. JALAN AND ANR. **VS** UNION OF INDIA AND ANR.	debditya banerjee	
wt445	CRR/3141/2022	ASHOK KUMAR JALAN AND ANOTHER **VS** UNION OF INDIA AND ANOTHER	DEBADITYA BANERJEE	
446	CRR/2633/2022 (PT-HD)(24.9.25)(DEPT FOR LCR)	JOHN MAYNE VS DEVAPRIYA MUKHERJEE	ADITYA RATAN TIWARY	

IA NO: CRAN/1/2022

447	CRR/3472/2022 (PT-HD)	RANI BIBI VS SK NURULLAH AND ORS	SANGEETA ROY	
448	CRR/3762/2023 (PT-HD)(A/V)	SIMOCO TELECOMMUNICATION(SOUTH ASIA) LIMITED AND OTHERS VS STATE OF WEST BENGAL AND ANR	SOWEL BHATTACHARJEE	

IA NO: CRAN/1/2025, CRAN/2/2025

449	CRR/3940/2023 (PT-HD)(A/V)	SIMOCO TELECOMMUNICATION(SOUTH ASIA) LIMITED AND OTHERS VS STATE OF WEST BENGAL AND ANR	SOEWEL BHATTACHARJEE	

IA NO: CRAN/1/2025, CRAN/2/2025

450	CRR/3973/2023 (PT-HD)	INDER CHAND GOLECHHA VS STATE OF WEST BENGAL AND ANR	SANTANU TALUKDAR	ARIJIT GANGULY, SREEMOYI ROY
451	CO/3777/2024 (PT-HD)	BASUDEV DAS AND ORS VS GITA RANI DEB	RAJKRISHNA MONDAL	

PART HEARD MATTERS

452	CRR/1594/2018	AHILYA SHARMA & ORS VS STATE OF WEST BENGAL & ANR	S K PODDAR	

IA NO: CRAN/1/2025, CRAN/3/2025

453	CRR/3546/2023 (RACK)	SWATI AGARWAL VS MAYUR AGARWAL AND ANOTHER	RISHAV KUMAR SINGH	ANWAR HOSSAIN
wt454	CRR/2180/2023	MAYUR AGARWAL **VS** SWATI AGARWAL	ABHIJIT SINGH	
wt455	CRR/2181/2023	MAYUR AGARWAL **VS** SWATI AGARWAL	ABHIJIT SINGH	
wt456	CRR/2303/2023	SWATI AGARWAL **VS** STATE OF WEST BENGAL AND ANR	RISHAV KUMAR SINGH	
wt457	CRR/2304/2023	SWATI AGARWAL **VS** STATE OF WEST BENGAL AND ANR	RISHAV KUMAR SINGH	
458	CRR/2796/2019 (18.11.25)(AR-CT)	SUJAY BHATTA & ORS. VS STATE OF WEST BENGAL	KAMAL KRISHNA GUHA	

459	CO/1594/2017 (18.11.25)(AR-CT)	UCO BANK(FORMERLY KNOWN UNITED COMMERCIAL BANK) VS MADHURI GUPTA A.K.A. JAISWAL & ANR	SOURJYA ROY	
IA NO: CAN/2/2018(Old No:CAN/152/2018)				
460	CRR/3277/2023	MINTU MISTRY AND OTHERS VS STATE OF WEST BENGAL AND ANR	SOHAM DE DHARA	MADHUSUDAN SUR, DIPANKAR PRAMANIK
461	CRR/1482/2019 (RACK)(4.11.25)	SHYAMAL KANTI DE & ANR VS STATE OF WEST BENGAL AND ANR	RANAJIT CHOWDHURY	BINOY KR PANDA, PUSPITA SAHA
wt462	CRR/1483/2019	UNION BANK OF INDIA **VS** STATE OF WEST BENGAL & ORS	RANJIT CHOWDHURY	
463	CRR/3900/2017 (23.9.25)(AR-CT)	ROLAND SEBASTIAN FOLGER & ORS. VS STATE OF WEST BENGAL AND ANR.	BASABRAJ CHAKRABORTY	A HOSSAIN / SREYASHI BISWAS
464	CRR/475/2018 (11.11.25)(AR-CT)	ADITYA GUPTA & ANR VS STATE OF WEST BENGAL	SOUMYA NAG	
IA NO: CRAN/2/2019(Old No:CRAN/3506/2019)				
465	CRR/1519/2018 (23.9.25)	PAWAN KUMAR GUTGUTIA VS STATE OF WEST BENGAL & ANR.	MANORANJAN JANA	
466	CRR/1665/2018 (23.9.25)	PAWAN KUMAR GUTGUTIA VS STATE OF WEST BENGAL & ORS.	MANORANJAN JANA	
467	CRR/2107/2018 (17.11.25)	M/S SARADA JUTE MILLS PVT. LTD. & ORS. VS M/S P.G. ELECTRICALS	SAUDULL ABEDIN	
IA NO: CRAN/10/2025, CRAN/12/2025				
468	CRR/2701/2018 (28.10.25)(AR-CT)	SANDEEP SEHGAL & ANR VS STATE OF WEST BENGAL	S. MOHANTY	
469	CRR/3174/2018 (LCR)(4.11.25)(AR-CT)	GOUTAM SAHA & ORS VS STATE OF WEST BENGAL & ANR	ALOKE CHATTERJEE	
IA NO: CRAN/1/2019(Old No:CRAN/709/2019)				
470	CRR/92/2019	PRADIP KR GUPTA VS STATE OF WEST BENGAL AND ORS	SUJAN CHATTERJEE	ANASUYA SINHA / J SAHA
471	CRR/1795/2019 (LCR)	SK SAHEDUL ISLAM VS ARABINDO MAKAR & ANR	SK MOSAROF HOSSAIN	
472	CRR/2014/2019	ABHIK DATTA & ORS VS STATE OF WEST BENGAL AND ANR	ASIF IQBAL AHMED	RANA MUKHERJEE, SUMAN SAHA
IA NO: CRAN/2/2021				
473	CRR/2202/2019	VIKASH KR SINGH@BIKASH SINGH & ORS VS STATE OF WEST BENGAL AND ANR	VIKASH SINGH	SARYATI DUTTA
474	CRR/2289/2019	DIPTA MUKHERJEE VS STATE OF WEST BENGAL& ANR	AJAY DEBNATH	
475	CRR/2475/2019 (4.11.25)(AR-CT)	CHANDRASHEKHAR BALIRAM DHOTE & ORS. VS STATE OF WEST BENGAL AND ANR.	AVISHEK GUHA	SREYASHEE BISWAS / SARYATI DUTTA
476	CRR/2493/2019	CENTRAL BUREAU OF INVESTIGATION VS ANJU BARMAN	ANIRBAN MITRA	
477	CRR/2721/2019	NARESH KEYAL VS STATE OF WEST BENGAL AND ANR.	DIPANJAN DUTT	ARIJIT GANGULY, BITASOK BANERJEE
IA NO: CRAN/7/2025				
478	CRR/2876/2019 (4.11.25)	ASHOK KUNDU & ANR VS STATE OF WEST BENGAL & ANR	AYANAVA BHATTACHARYYA	
479	CRR/3464/2019	KOUSHIK BHATTACHARYA & ORS VS STATE OF WEST BENGAL AND amp ANR	APURBA KUMAR DATTA	DEBASISH ROY, FARIA HOSSAIN, ANAND KESHARI
480	CRR/3670/2019	SOUGATA KUNDU VS STATE OF WEST BENGAL AND ANR	SOUMIK GANGULI	ANASUYA SINHA / P K MITRA
481	CRR/2090/2022 (17.11.25)(AR-CT)	NANI GOPAL BIASWAS VS STATE OF WEST BENGAL	Sankar Halder	R ROYCHOWDHURY / M GUPTA

482	CRR/1653/2023	SUBHASHREE DAS CHAKRABORTY AND ANOTHER VS STATE OF WEST BENGAL AND ANR	LOKNATH PAUL	
483	CRR/2171/2023	PRITAM CHOWDHURY VS STATE OF WEST BENGAL AND ANR	ALOTRIYA MUKHERJEE	MADHUSUDAN SUR, MANORANJAN MAHATA
484	CRR/4973/2023	ALIVA BANERJEE @ ALIVA KUSHARY VS SOMTIRTHA BANERJEE AND ANR.	PRIYANKA SARKAR	
wt485	CRR/4972/2023	ALIVA BANERJEE @ ALIVA KUSHARY **VS** SOMTIRTHA BANERJEE AND ANR.	PRIYANKA SARKAR	
486	CO/3757/2024	SUBHANJIT DAS VS GAUTAM RAM AND ORS	DEBDIPTO BANERJEE	
487	CO/3787/2024 (23.9.25)(AR-CT)	PRIYABRATA GHOSH AND ANR VS INDIAN BANK AND ORS	MITUL CHAKRABORTY	
488	CO/3835/2024	RONY DEY KHANRA VS UJJWAL KUMAR DEY	LALMOHAN BASU	
489	CO/3918/2024	RAMESH CHANDRA JANA AND ORS VS MAHITOSH MAJI AND ANR	MALYASREE MAITY	

IA NO: CAN/1/2025

APPEAL FOR HEARING

(PART-HEARD) (THURSDAY) (AT 2.00 P.M.)

490	SA/98/2011 (PB+LCR)(PT-HD)(AR-CT)(13.11.25)	AUSTIN DISTRIBUTORS (P) LTD.LTD. VS SRI SRI ISWAR GANESH CHANDRA JIU & ORS	ANIL CHOWDHURY	

IA NO: CAN/3/2024, CAN/4/2024, CAN/6/2024

491	CRA/697/2019 (PB+LCR)(PT-HD)	WAYLINK INTERNATIONAL VS STATE OF WEST BENGAL AND ANR	APAN SAHA	MANISHA SHARMA

IA NO: CRAN/1/2025

492	CRA/154/2020 (PB+LCR)(PT-HD)(A/V)	GAYANTHA PANDEY @ GAYANATH PANDEY VS STATE OF WEST BENGAL & ANR	PROSENJIT MUKHERJEE	

CONTEMPT APPLICATION

493	CPAN/1762/2024 (1 WK A/V) (DEPT.)	RAJESH KUMAR GUPTA VS DHAVAL JAIN THE MUNICIPAL COMMISSIONER THE KOLKATA MUNICIPAL CORPORATION AND ANR	GOPA MAINAN	
in	CO/300/2018	M/S. KANAK LAND DEVELOPMENT & CREDIT CO. PVT. LTD **VS** THE K.M.C. & ORS	SANKET SARAWAGI	

IA NO: CAN/5/2024

IA NO: CAN/5/2024

SECOND APPEAL

(URGENT DETERMINATION)

494	SA/1373/1971	JIBAN KRISHNA CHAKRABARTY VS KR. SANDHARANI GHOSH BAJAL	MR. S. K. DUTTA	N.Y.A.
495	SA/1384/1971	KANAI LAL KARMAKAR VS KALIDHONE KARMAKAR	MR.M.M. MUKHERJEE	N.Y.A
496	SA/1385/1971	AJIT KUMAR DAS VS THE STATE OF WEST BENGAL	MR MADAN MOHAN MALLICK	MR B.MALKHANDY.JR GOVADV
497	SA/1420/1971	SM. BIDYUT LATA DASSI & ORS VS SM. ANILA BALA GAYEN	MR. A. K. BHATTACHARYYA	MR. C.D.ROYCHOWDHUARY

IA NO: CAN/1/2001(Old No:CAN/2321/2001), CAN/2/2001(Old No:CAN/11145/2001)

498	SA/1434/1971	M/S BALLAY AND SAWOO CLA.PROPE.(P) LTD VS SM. KAMALA BALA GHOSH	MR SAKTI PRASAD MUKHERJEE	MR AMAR NATH RAYCHOWDHURY
499	SA/1439/1971	DWARIKA NATH PAJA AND ORS VS SRI GOPAL CHANDRA BHOWMICK	MR MAHENDRA KU.GHOSE	MR DILIP KU.BANERJEE

500	SA/1442/1971	PARAMESWAR DAS VS HARAMOHINI DASSI & ANR	MR S P ROYCHOWDHURY	
501	SA/1450/1971	BHUPEN SAHA & BHUPENDRA NATH SAHA VS MOLAMJAN BIBI @ MOLAJAN BIBI	MR. N.K. MITRA	MR. S.P. ROY CHOWDHURY
502	SA/1459/1971	ASRAFUL ISLAM & ORS VS BARODA PRASANNA BHATTACHARJEE & ORS	MR S G PODDAR	
503	SA/1462/1971	STATE OF WEST BENGAL VS MD. NABIZUDDIN SK.	C.D. ROY CHOWDHURY	
504	SA/1470/1971	CHAKRADHAR MONDAL & ORS VS CHANDRA KISHORE MONDAL	MUKUL GOPAL MUKHERJEE	
505	SA/1473/1971 (FILE LYING IN DEPT.)	JAYANTA RANI GHOSH VS PASHUPATI GHOSH	MADAN MOHAN GHOSH	
506	SA/1491/1971	NIRMALENDU BERA & ORS VS STATE OF W.B.	MR. SANTIMOY PANDA	MR. C. D. ROYCHOWDHYRY
507	SA/1509/1971	SRI BARADA KANTA BISWAS & ORS VS BASER MONDAL	MR. HRISHIKASH SAMANTA	MR. ABUJAFAR M.S.ALAM
508	SA/1518/1971	SRI RAHAMAT MALLICK AND ORS VS SRI JYOTIRINDRA @ JYOTINDRA NATH KAR	MR CHANDRA NATH MUKHERJEE	N.Y.A
509	SA/1522/1971 (FILE LYING IN DEPT.)	ABDUL HAMID HALDAR & ORS. VS AJIT KR.HAZRA	P.DUTTA	N.Y.A.
510	SA/1547/1971	SAHADAT MALLICK VS FAKIR MALLICK	MR. M. L. DE	MR. A. LAHIRI FOR OP 3
511	SA/1567/1971	STATE OF WEST BENGAL VS SUSHIL KUMAR PORIA AND ORS	MR.C.D.ROY CHOUDHURY	
512	SA/1571/1971 (FILE LYING IN DEPT.)	SRI LALIT MOHAN SAHA ROY CHOWDHURY VS SRI SURESH CHANDRA SAHA	MR. S. DAS GUPTA	MR. S. MUKHERJEE FOR OP 1
513	SA/1584/1971 (FILE LYING IN DEPT.)	SAHADAT MIA VS HADISON BIBI	MR MRITYUNJOY PALIT	
514	SA/1587/1971 (FILE LYING IN DEPT.)	NANDA DULAL GHOSE VS DILIP KR. DAS GHOSE & ORS.	MR. R MITRA.	
515	SA/1611/1971	HALIMAN BIBI VS SRI HARIPADA NASKAR	MR. A.K.GHOSHAL	
516	SA/1615/1971 (FILE LYING IN DEPT.)	MAHATAM ROY VS SRISRI ISWAR RADHAKANTA THAKUR THAKURANI	MR. C. N. MUKHERJEE	MR. A. KR. GHOSAL FOR 1-5
517	SA/1616/1971 (FILE LYING IN DEPT.)	ANIL KUMDAR BARDHAN VS MANJU KISHORE ROY	MR HIMADRI SANKAR MAJUMDA	N.Y.A
518	SA/1628/1971 (FILE LYING IN DEPT.)	SRI SRI ISWAR SRIDHAR JEW THAKUR & ORS. VS PARESH CHANDRA DHARA	MR. A.K. NAG	N.Y.A.
519	SA/1674/1971 (FILE LYING IN DEPT.)	MAHASIN KHAN VS MAFAJUDDIN CHOWHDURY	P.ROY	N.Y.A
520	SA/1675/1971 (FILE LYING IN DEPT.)	SM. KHIRODA BALA PARUA AND ORS VS AMULYA CHARAN DAS	MR H.KR.BOSE	MR B.KR.PANDA
521	SA/1684/1971	SRI ANIL BARAN CHAKRABORTY VS SM. SUSAMA RANA AND ORS	G S SARKAR	
522	SA/1689/1971 (FILE LYING IN DEPT.)	JAYNAB BIBI & ORS VS KHAIRANNESSA BIBI(DEAD)		

IA NO: CAN/1/1999(Old No:CAN/5657/1999), CAN/2/1999(Old No:CAN/9408/1999), CAN/3/2006(Old No:CAN/8903/2006), CAN/4/2022

523	SA/1705/1971 (FILE LYING IN DEPT.)	SUKUMAR BASU & ORS VS STATE OF WEST BENGAL & ORS	MR PARIMAL DAS	
524	SA/1768/1971 (FILE LYING IN DEPT.)	AHIBHUSAN SARKAR & ORS. VS STATE OF WEST BENGAL	ARCHANA ROY	

525	SA/1769/1971 (FILE LYING IN DEPT.)	AHIBHUSAN SARKAR & ORS. VS STATE OF WEST BENGAL	ARCHNA ROY	
526	SA/1770/1971 (FILE LYING IN DEPT.)	AHIBHUSAN SARKAR & ORS. VS STATE OF WEST BENGAL	ARCHNA ROY	
527	SA/1777/1971	SRI GURUPADA PAL VS THE STATE OF WEST BENGAL AND ORS	MR.S.K.GHOSH	
528	SA/1778/1971	NARAYAN CHANDRA KUNDU VS THE STATE OF WEST BENGAL AND ORS	MR.S.K.GHOSH	
529	SA/1779/1971	SHIBA PADA PAL VS THE STATE OF WEST BENGAL AND ORS	MR.S.K.GHOSH	
530	SA/1780/1971	SMT.CHARUBALA PAL VS THE STATE OF WEST BENGAL AND ORS	MR.S.K.GHOSH	
531	SA/1812/1971 (FILE LYING IN DEPT.)	SM. NABAKUMARI MONDAL & ORS. VS BALARAM GHOSH	MR. M.P. BANERJI	MR. A.K. DAS
532	SA/7/1972 (FILE LYING IN DEPT.)	JOGESH CHANDRA RAY VS BISHNUPADA SADHUKHAN ALIAS BISTU PADA	MR. NAGENDRA NATH BOSE	
533	SA/19/1972 (FILE LYING IN DEPT.)	NUR HOSSAIN SARDAR VS SHEIKH NASIN AHMED	MR. M. L. DE	MR. M. M. MUKHERJEE FOR 1

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 25

First Floor

Main Building

SINGLE BENCH (SB-XIX)

AT 10:30 AM

HON'BLE JUSTICE DINESH KUMAR SHARMA

FROM 28TH APRIL, 2025 :- ADMISSION AND HEARING OF CIVIL REVISIONAL APPLICATION AND PETITION UNDER ARTICLE 227 OF THE CONSTITUTION OF INDIA INCLUDING APPLICATIONS CONNECTED THERETO (UPTO 2023)

APPLICATION UNDER SECTION 24 OF THE CODE OF CIVIL PROCEDURE 1908.

HEARING OF SECOND APPEAL, SECOND MISC. APPEAL, FIRST MISC. APPEAL TO BE TAKEN UP BY THE SINGLE BENCH (EXCLUDING THE CLAIM CASES APPEAL) INCLUDING APPLICATIONS THERETO (FROM 2015 TO 2020)

AND
FROM 24TH APRIL,2025 :- SHALL TAKE UP ITEM NO. 1638 TO ITEM NO. 1713 FROM THE COMBINED MONTHLY LIST OF CASES (APPELLATE JURISDICTION) DATED 7TH APRIL, 2025 OF HON'BLE JUSTICE HIRANMAY BHATTACHARYYA, EXCEPT THE MATTERS, WHICH ARE DISPOSED OF AND / OR ORDERED OTHERWISE.

AND
FROM 25TH APRIL,2025 :- SHALL TAKE UP ITEM NO. 280 TO ITEM NO. 331 FROM THE COMBINED MONTHLY LIST OF CASES (APPELLATE JURISDICTION) DATED 7TH APRIL, 2025 OF HON'BLE JUSTICE JAY SENGUPTA, EXCEPT THE MATTERS, WHICH ARE DISPOSED OF AND / OR ORDERED OTHERWISE.

AND
FROM 10TH JULY, 2025:- IN ADDITION TO HIS LORDSHIP'S LIST AND DETERMINATION, SHALL TAKE UP ITEM NO. 100 TO ITEM NO. 217 FROM THE COMBINED MONTHLY LIST OF CASES (APPELLATE JURISDICTION) DATED 7TH JULY, 2025 OF HON'BLE JUSTICE JAY SENGUPTA, EXCEPT THE MATTERS WHICH ARE DISPOSED OF AND/OR ORDERED OTHERWISE. THESE MATTERS SHALL BE TREATED AS SPECIALLY ASSIGNED TO HON'BLE JUSTICE DINESH KUMAR SHARMA.

NOTE : MENTIONING WILL BE ALLOWED AT THE FIRST SITTING OF THE COURT. NO MENTIONING WILL BE ALLOWED WITHOUT NOTICE TO THE OTHER SIDE.

NOTE: ON 22.9.25 THE LIST WILL BE CALLED SERIALLY FROM THE TOP.

NOTE: LD. ADVOCATES ARE DIRECTED TO FURNISH ENGLISH TRANSLATED COPY(S) OF THE DOCUMENTS WHICH ARE IN STATE VERNACULAR.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/91455329623?pwd=YDsMhayLu7umMpX7rQ2A5FZbZ2eTYg.1

TO BE MENTIONED

1	CO/3713/2022	PARBATI HALDER VS SOMESWAR DAS	FATIMA HASSAN
2	CO/3855/2022	NRIPOTEE RANJAN DAS VS SATYA RANJAN DAS AND ANR	DYUTIMAN BANERJEE
3	CO/1082/2023	SUSANTA KUMAR DATTA VS SMT. MEERA TANDON AND ORS.	GARGI ACHARYYA
IA NO: CAN/1/2024			
wt4	CO/1187/2023	SHREE CHANDRA TANDON AND ANR **VS** SUSANTA KUMAR DUTTA AND ORS	SHUBHAM GUPTA

5	CO/1290/2023 (NON-PROSECUTION)	ANURAG LALL VS SSMT. NIKITA BURNWAL AND ORS.	SUBHRAJIT CHAKRABORTY	
6	CO/2878/2024	GAJEN SARKAR AND ORS VS RANAJIT SAHA AND ORS	SANTANU MAJI	
7	CO/3140/2024 (NON-PROSECUTION)	PUSHPAK BHATTACHARYYA VS ANANYA MUKHERJEE	INDRANUJ DUTTA	
8	CRM (A)/2067/2025	BARUN SINGHA ROY VS STATE OF WEST BENGAL	ARITRA KUMAR THOKDAR	RUDRADIPTA NANDY , NANDINI CHATTERJEE
9	CO/2700/2025	SUDHESHNA SAMANTA ALIAS SUDHESNA JANA SAMANTA VS ATANU JANA	SUBHAJIT CHOWDHURY	

APPLICATION FOR ANTICIPATORY BAIL

(THESE MATTERS SHALL BE TREATED AS SPECIALLY ASSIGNED)

10	CRM(M)/1045/2025	NITISH TIWARY VS STATE OF WEST BENGAL	GOURAB KUMAR NATH	
11	CRM (A)/2088/2025	BHABESH DAS AND ORS. VS STATE OF WEST BENGAL AND ANR	MD WASIM AKRAM	SONALI DAS , AYANA DE
12	CRM (A)/2108/2025	AKSAN SK VS THE STATE OF WEST BENGAL	MD JANNAT UL FIRDOUS	PARTHA PRATIM DAS/ AYANA DE
13	CRM (A)/2119/2025	ROJINA SARDAR VS STATE OF WEST BENGAL	SHASHANKA SHEKHAR SAHA	ANASUYA SINHA , JONAKI SAHA
14	CRM (A)/2126/2025	MAJIBAR SHAIKH AND ORS. VS STATE OF WEST BENGAL	KHALID HASAN	PRASUN KUMAR DUTTA , SASANKA SEKHAR SAHA
15	CRM (A)/2129/2025	XXXXX VS STATE OF WEST BENGAL AND ANR	SHOUMILYA MAZUMDER	SUBHAMOY BHATTACHARYA , ESHITA DUTTA
16	CRM (A)/2147/2025	BISWAJIT MONDAL VS STATE OF WEST BENGAL AND ANR	MD. GOLAM NURE IMROHI	ANTARIKHYA BASU , ANKITA PAUL
17	CRM (A)/2155/2025	HABIBUR RAHAMAN @ RENTU VS STATE OF WEST BENGAL	SHABANA HASIN	RITUPARNA GHOSH , AYANA DE

EXTENSION OF INTERIM ORDER

18	CO/2572/2023	KAMAL KUMAR SAMANTA AND ANR VS SHUKDEB GIRI AND ORS	ARITRA SHANKAR RAY	

IA NO: CAN/2/2025

19	CO/3208/2023	KIRAN DEVI @ KIRAN DEVI YADAV VS JASBIR SINGH BAGGA	MS SUDESHNA BASU THAKUR	

IA NO: CAN/1/2023, CAN/2/2024, CAN/3/2025, CAN/4/2025

UPGRADED MATTERS

20	CO/2051/2025	GAUTAM KR PINCHA HUF VS SHANTI DEBI AGARWAL AND ORS	SANJIB KUMAR MUKHOPADHYAY	

MOTION

21	CO/454/2022	SANTOSH KUMAR MISHRA VS OM SHIV MISHRA AND ANOTHER	SHUBHAM GUPTA	
22	CO/1658/2022	INSULATION MATERIAL MANUFACTURING COMPANY PVT LTD VS SMT BIJALI BASU MULLICK	DEBARATA SEN	
23	CO/1855/2022	DEVRAJ AGARWAL VS SHIV SHANKAR GOYAL	PRATUSH PATWARI	
24	CO/1875/2022	PANNA LAL JHAWAR VS THE RAMPURIA ESTATES PVT LTD	DEBARATA ROY	

wt25	CO/2923/2022	PANNA LAL JHAWAR **VS** THE RAMPURIA ESTATES P. LTD.	DEBABRATA ROY
26	CO/2129/2022	IMRAN ANSARI AND ANR VS M/S FAB LEATHERS INDIA PVT LTD	MD AQIB BADR
27	CO/2495/2022	PHANI BHUSAN NASKAR AND ORS VS PURNIMA DALUI AND ORS	NEIL BASU
28	CO/2892/2022	DEBAPRASAD DAS AND ANR. VS RABINDRANATH MONDAL AND ORS.	ADRISNATA CHAKRABORTY
29	CO/2904/2022	M/S TRANSASIA INFRASTRUCTURE VS PRABIR KUMAR GHOSH AND ORS	AMRITA DE
30	CO/2960/2022	SUNIL BHATTAR AND ANR VS GENERAL MANAGER , METRO RAILWAY , KOLKATA	ANINDA BHATTACHARYA
31	CO/3750/2022	SK BONJUR AND ANR VS MADHUSUDAN MAITY	SK ANWAR ALI
32	CO/3824/2022	PROBODH KUMAR BISWAS ALIAS PROBODH BISWAS AND ANR VS ANIL KARMOKAR AND ANR	MOHAIMENUL MONDAL
33	CO/3978/2022	DEBASISH MONDAL VS ANUSUA BISWAS	ANURAN SAMANTA
34	CO/178/2023	GAYA PRASAD PANDEY AND ANR VS SUSHIL TULSYAN AND ORS	SUBRATA GHOSH
35	CO/729/2023	ASLAM ALI GAZI AND ORS VS LAND ACQUISITION COLLECTOR GENERAL HOWRAH	ABHISEK BANERJEE
36	CO/1011/2023	BHABADISH CHANDRA MAJI VS TARAK MANNA	SALIL KIMAR MAITI
37	CO/1366/2023	M/S PRATAP KUNDU AND ANR. VS EMPLOYEES STATE INSURANCE CORPORATION	UDDIPAN BANERJEE
38	CO/1583/2023	SK BENAJIR AND ORS VS ASHOK MALLICK AND ANR	SK ANWAR ALI
39	CO/1586/2023	SK BENAJIR AND ANR VS SANJIB SANTRA AND ANR	SK ANOWAR ALI
40	CO/1936/2023	SYED RIAJUDDIN AHMED VS SK JAMAT ALI	BIPLAB RANJAN BOSE
41	CO/2259/2023	ASHOK BHANDARI AND ANR VS PRASANTA SANTRA	ANIMESH PAUL
42	CO/2604/2023	M/S SUASON CONSTRUCTION PVT LTD VS M/S PATTON INTERNATIONAL LTD AND ANR	ANYASHA DAS
43	CO/4036/2023	KOHINOOR CHAKRABORTY VS BHASWATI CHATTOPADHYAY AND ANR	CHANDRANI MUKHERJEE
44	CO/4457/2023	SAMYABRATA GUHA VS CHAIRPERSON,BOARD OF ADMINISTRATORS,NORTH BARRACKPORE MUNICIPALITY AND ANR	DEBARSISH KAR
45	CO/4382/2024	SHRABANTI GHOSH DAS NEE GHOSH VS SOUVIK DAS	SUBHAJIT CHOWDHURY
46	CO/868/2025	LIBI PODDAR SAHA VS ATANU PODDAR	MANALI BISWAS

47	CO/1704/2025	GUNJA JAISWAL SHAW VS BISHAL SHAW	RAJENDRA BANERJEE
IA NO: CAN/1/2025			
48	CO/2655/2025	SMT. POULUMI SAMANTA PRAMANIK VS SOUMEN SAMANTA	GULSANWARA PERVIN
49	CO/2854/2025	NILADRI MUKHERJEE VS SUTAPA MUKHERJEE	Puja Goswami
50	CO/3066/2025	MITHU BHOWMICK VS PRABIR BHOWMICK ALIAS PRABIR KUMAR BHOWMICK	BIDISHA CHAKRABORTY
51	CO/3114/2025	DIPSIKHA CHAKRABORTY NEE DIPSIKHA CHAKARBORTY DEY VS SUBHRAJYOTI CHAKRABORTY	MRINMOY CHATTERJEE
52	CO/3122/2025	TULI DEY AND ORS VS BAJAJ ALLIANZ GENERAL INS CO LTD AND ANR	LIPIKA CHATTERJEE
53	CO/3166/2025	DEBASMITA BANERJEE VS UDAY BANERJEE	EMON BHATTACHARYA
54	CO/3167/2025	DEBJANI CHATTERJEE VS DR JAYDEEP MONDAL	WRICKBRATA ROY
55	CO/3170/2025	SHREYASEE GHOSH VS ARNESH MAJHI AND ORS	KRISHNA PADA PAL
56	CO/3195/2025	ALO DUTTA GUIN VS ATANU DUTTA	SUBRATA BHATTACHARJYA
57	CO/3196/2025	MUMTAJ VS MD. BADREDUZA AND ANR.	NILANJAN ADHIKARI
58	CO/3217/2025	JAYANTI DAS (SAHA) VS JAYDHAN DAS	SANDIPAN DAS
59	CO/3235/2025	BABY DUTTA (MODAK) VS TARAK NATH DUTTA	SANTANU MUKHERJEE
60	CO/3243/2025	ASHALATA PAL NEE BALA VS DILIP PAL	MANAS KUMAR DAS
61	CO/3247/2025	SHILPI ADAK (BHANDARI) VS SUBHANKAR BHANDARI	SATYAM MUKHERJEE
62	CO/3258/2025	MOUMITA BAG MONDAL VS DEBABROTA MONDAL	SOUGATA BANERJEE
63	CO/3261/2025	AMRITA CHAKRABORTY VS INDRANIL SHEKHAR PODDAR	GOPA BISWAS
64	CO/3270/2025	SOMA DINDA JANA VS SUDIPTA JANA	RITWIK PATTANAYAK
65	CO/3291/2025	APARNA KUNDU VS SWAPAN GHORAMI AND ORS.	SYED ARIF AHMED
66	CO/3358/2025	MORMEETA DAS (GUHA) VS RANA DAS	SUBRATA BHATTACHARJYA
67	CO/3401/2025	SUSMITA SINGHA ROY VS SUJOY KUMAR SINGHA ROY	APURBA KUMAR DUTTA
68	CO/3420/2025	ALKA SINGH ALIAS ALKA KUMARI SINGH VS PANKAJ KUMAR SINGH	ABHIJIT MONDAL

U/S 24 OF CPC

69	CO/4169/2023	SUDIPA DAS VS SAUMYA KANTI PAL	ARUP KUMAR CHATTERJEE
70	CO/732/2024	SANANDA GUIN (BHUNIA) VS SOUMEN GUIN	NILENDRA NARAYAN RAY
IA NO: CAN/1/2024			
71	CO/1372/2024	PAYEL BHATTACHARJEE VS AMIT KUMAR SAHA	ARUNIMA DAS SHARMA
IA NO: CAN/1/2025			
72	CO/1862/2024	PUNAM MONDAL VS RAJESH MONDAL	TIRUPATI MUKHERJEE
73	CO/2970/2024	SRIPARNA JANA MAITY VS ANINDYA MAITY	ANIT DEY
IA NO: CAN/1/2025, CAN/2/2025			
74	CO/3142/2024	SUMERA MONDAL VS ABDUL LATIF MONDAL	SUBHASISH BHATTACHARYA
IA NO: CAN/1/2025			
75	CO/667/2025	SHANAZ PARVEN VS GOLAM MAHIUDDIN	AMRITA PANJA MOULICK
76	CO/872/2025	PRIYA SAHA VS TAPAN BAHALIA	BISWAJIT NAG
77	CO/948/2025	SUNITA SHAW GUCHHAIT VS RAHUL GUCHHAIT	TIRUPATI MUKHERJEE
78	CO/975/2025	LIPIKA DEY CHOWDHURY VS AMIT CHOWDHURY	JYOTI PRAKASH CHATTERJEE
IA NO: CAN/1/2025			
79	CO/984/2025	JHULAN BARMAN BARAI VS SAMARESH BARAI	ARIJIT DEY
80	CO/1111/2025	ARUN KUMAR MONDAL VS MD NAWAJ SARIF	DEBARSHI BRAHMA
81	CO/1188/2025	PUJA KUMARI VS DIPAK KUMAR SHAW	SUBHOJYOTI HALDER
82	CO/1191/2025	ADITYA BERA VS AJANTA BERA	MD SHAMIMUDDIN
83	CO/1201/2025	ADITI GHOSH VS TOTON ALIAS SUROJ GHOSH	MADHURAI SINHA
84	CO/1202/2025	GANESH LAYAK VS PUJA LAYAK	ABHIRUP HALDAR
85	CO/1213/2025	SREEJA SAHA AND ANR VS SWAPAN KR DAS AND ANR	DEBANJAN MUKHERJEE
86	CO/1271/2025	DINABANDHU DAS BAIRAGYA VS BADRUJJOA SK AND ORS	PAMPA DEY DHABAL
87	CO/1319/2025	SNEHA DAS VS SANJIB KUMAR GHOSH	TIRUPATI MUKHERJEE
88	CO/1336/2025	SNEHALATA KAR SINHA VS ANINDA SINHA	ANKANA SARKAR
89	CO/1360/2025	PRITHA KARMAKAR VS JOYDEEP KARMAKAR	SAMRAT MANDAL
IA NO: CAN/1/2025			

90	CO/1399/2025	NUNDRIYA TIWARI NEE CHAUDHURY VS PRAVEEN TIWARI	DIPTIMAN MUKHOPADHYAY
IA NO: CAN/1/2025			
91	CO/1408/2025	SONALI ROY ALIAS SONALI DAS VS SUBRATA DAS	UDAY SHARMA
92	CO/1491/2025	PRIYANKA MAJI ALIAS NANDI VS KRISHNENDU NANDI	KAUSTAV BANERJEE
93	CO/1577/2025	NISHA SHAW VS NITISH KUMAR SHAW	SIMANTA KABIR
94	CO/1625/2025	ABHISHIKTA BISWAS VS BROTISH MITRA	MD TEHASIN REJA
IA NO: CAN/1/2025			
95	CO/1665/2025	MOUMITA SARKAR VS DEBIDAS DAS	SAIG ALI ANSARI
96	CO/1666/2025	MOUMITA SARKAR VS DEBASIS DAS	SAIF ALI ANSARI
97	CO/1685/2025	RASMANI MAL ALIAS RASMONI MAL VS DIBYENDU MAL	SUMAN CHAKRABORTY
IA NO: CAN/1/2025			
98	CO/1733/2025	RANU GHOSH VS GAUTAM GHOSH	SUMAN CHATTOPADHYAY
99	CO/1760/2025	NUZHAT JABEEN VS WASIMUDDIN SIRAJ	SIMANTA KABIR
100	CO/1786/2025	CHAYA CHANDRA AND ORS VS INDRAJIT CHANDRA AND ORS	RITOPRITA GHOSH
101	CO/1793/2025	RIMPA DAS VS SAYAN SAHA	DEBASIS KAR
102	CO/1799/2025	ANAMIKA MONDAL VS SHANKHA SHUVRA MONDAL	Malay Bhattacharyya
103	CO/1845/2025	MUNIA ROY DUTTA VS RUPAM DUTTA	SHAMIT DUTTA
104	CO/1887/2025	ESHA ROY VS BABAI DAS	SAGNIK MUKHERJEE
IA NO: CAN/1/2025			
105	CO/1924/2025	SUCHARITA MONDAL VS TANMOY MONDAL	JAYANTA KUMAR SANYAL
106	CO/1925/2025	PIYALI SARKAR VS DR SUMIT SARKAR	PROSUN MONDAL
107	CO/1987/2025	ANKITA KARMAKAR VS SANDIPAN KARMAKAR	SNEHANSU MAJUMDER
IA NO: CAN/1/2025			
108	CO/2102/2025	TANUSHREE DEB LASKAR VS DIPRAJ ALIAS DEEPRAJ DAS	SHIBAJI KUMAR DAS
IA NO: CAN/1/2025			
109	CO/2114/2025	APARNA POREL VS BISWAJIT THAKUR	LABANI SIKDER
110	CO/2126/2025	ANISA KHATUN VS ZULFIKAR SYED	SANJUKTA SAMANTA
IA NO: CAN/1/2025			

111	CO/2185/2025	PIU JANA DAS VS ARUN DAS	DINESH PANI
112	CO/2207/2025	PAPIYA DAS BOSE VS MADHABI BOSE AND ORS	SUBHASRI CHATTERJEE
113	CO/2233/2025	BARNALI DEY VS ANKAN DEY	KAUSHIK CHOUDHURY
114	CO/2250/2025	INDIRA PAL VS SUBIR KR PAL	VARSHA ROY
115	CO/2251/2025	INDIRA PAL VS RABINDRANATH PAL	VARSHA ROY
116	CO/2308/2025	ARPITA (RINKI) BHATTACHARYA @ ARPITA BHATTACGARJEE VS SOUMITRA BHATTACHARYA	SMITA PAL
117	CO/2538/2025	JUILY MAHALANOBISH VS DEBASHISH MAHALANOBISH	SOFIA NESAR
118	CO/2594/2025	RINKI NATH VS DEBASISH NATH	MAZAHAR HOSSAIN CHOWDHURY
119	CO/2601/2025	JAYASRI GHOSH VS PRABAL SEN	AMBIYA KHATUN

APPLICATION U/S 24 OF CPC

120	CO/225/2023	RIKTA DAS (NEE JANA) VS KAUSHIK DAS	MITA BAG
121	CO/3223/2023	ARKABRATI SINGHA(NEOGI) VS SOUJIT SINGHA	MS. DEBOLEENA GHOSH
122	CO/3630/2023	SIMA MAHANTI NEE PANDA VS KUNTAL PANDA	DEBAJYOTI MANDAL

IA NO: CAN/1/2024, CAN/2/2024, CAN/3/2025

123	CO/3954/2023	SANGEETA BANERJEE VS RAJNARAYAN BANERJEE	DIPJYOTI CHAKRABORTY
124	CO/4032/2023	MOM SAHA PANDIT VS SANJIT PANDIT	SOUMYAJIT MANDAL
125	CO/4167/2023	PAMPA BISAI (MONDAL) VS GOURHARI BISAI	ABHINABA DAN
126	CO/4439/2023	SREE SREE BASTU DEVTA AND SRI SHIVA THAKUR REP BY MOHAN CHANDRA DAS AND ORS VS SANTOSH DAS AND ANR	RIYA BALLAV
127	CO/4446/2023	RAPALI MISTRY VS PROBHAT MISTRY	RUPALI MISTRY
128	CO/4518/2023	SOMOSREE JOARDAR NEE DEY VS KUNAL DEY	Arjun Samanta
129	CO/205/2024	JHILIK SINGHA ALIAS JHILIK SINGHA HALDER VS ARNAB HALDER	DEBASIS KAR
130	CO/449/2024	SANCHITA SAMANTA VS PRATIM MONDAL AND ORS	SOUNAK MANDAL
131	CO/789/2024	GOPA MANDAL GANGULY VS SUBRATA MANDAL	MRINMOY CHATTERJEE
132	CO/812/2024	BIJOYA MONDOL VS SURAJIT SEN	MALAY BHATTACHARYYA

133	CO/1113/2024	SANCHITA SAHA GHOSH VS SOURAV GHOSH	PARTHA SARATHI DAS
IA NO: CAN/3/2025			
134	CO/1420/2024	SMT. CHHAYA JAISWAL VS SRI ASHISH KUMAR JAISWAL	MR. SANDIP GHOSH
135	CO/1474/2024	BULTI DE DAS AND ORS VS ASISH KUMAR DAS AND ORS	GOBINDA CHANDRA BAIDYA
136	CO/2160/2024	NISHA DEY @ PAL VS SRI SUDIP KUMAR DEY	MITA GHOSE(DAS)
137	CO/2317/2024	RANJITA BASAK NEE GHOSH VS TANMAY BASAK	ARKA RANJAN BHATTACHARYA
138	CO/2328/2024	SNEHA SAHA VS SOUPAYAN SAHA	SNEHANSU MAJUMDER
139	CO/2772/2024	SARIKA JAISWAL VS AVINASH KUMAR JAISWAL	TULI SINHA
140	CO/2982/2024	SAMPA GOSWAMI VS SHIRSHENDU GOSWAMI	NIRMALYA RAY
141	CO/3143/2024	SOMA CHATTERJEE VS APURBA CHATTERJEE	SOMOSREEDEBI DUTTA
142	CO/3356/2024	RUMA BAWLIA VS MITHUN BAWLIA	ABHIJIT SARKAR
143	CO/4422/2024	PAPI SAHA (ROY) VS ASISH KUMAR ROY	Kalidas Saha
144	CO/164/2025	SHIULI KUMBHAKAR VS BIDYASAGAR KUMBHAKAR	SHOHINI CHAKRABORTY
145	CO/175/2025	SUVRA DE DAS VS BISWAJIT DE	MAHAMMAD MAHMUD
146	CO/177/2025	PRIYA GUPTA VS VIVEK KUMAR	SANGHAMITRA MRIDHA
147	CO/284/2025	RUPA MITRA VS PROLOY MAZUMDER	SUMANTA DAS
148	CO/453/2025	ARNIMA MORDYANA @ PRAMANIK VS SUBHASH MORDYANA	ABHINABA DAN
149	CO/612/2025	UPASHNA PRADHAN LAMA VS RICKDEN LAMA	SHOUMILYO MAZUMDER
150	CO/893/2025	AMITANGSHU GAYEN VS SHIV SHANKAR LAL CHOUDHARY AND ANR	ABHIRUP CHAKRABORTY
151	CO/1022/2025	SARITA RAJAK VS SACHIN RAJAK	SOMDYUTI PAREKH
152	CO/1175/2025	PALLAVI DEY ALIAS PALLAVIDEY GUIN VS KAUSHIK KUMAR GUIN ALIAS KAUSHIK GUIN	SHIBAJI KUMAR DAS
153	CO/1367/2025	SWARNALI DAS ALIAS ROY VS CHIRANTAN ROY	CHANDAN MONDAL
154	CO/1447/2025	SUREKHA KHATUN AND ORS VS MD NOOR YASHIN SAFATUL RAHJAMAN AND ORS	SHABANA HASIN
155	CO/1642/2025	SEFALI MONDAL VS SUBAL CH MONDAL	PRASANTA KUMAR ROY

156	CO/1991/2025	ANANYA NARU @ MONDAL VS LAXMIKANT NARU	TAPASI SINHA PALIT
157	CO/2109/2025	JAYITA RAY NEE GHOSH VS KRISHNENDU RAY	TAPABRATA BHATTACHARYA
158	CO/2155/2025	JHIMLI BARIK MITRA VS AMIT KR MITRA	SOUNAK MANDAL
159	CO/2544/2025	DEBASHREE DAS VS SANJOY BISWAS	ANJANA MEHEBUB

SPECIALLY FIXED MATTERS

(2:30 P.M)

160	CO/3278/2024	APARNA GHOSH AND ORS VS MANJARI GHOSH AND ORS	BIKASH KUMAR SINGH
IA NO: CAN/1/2025, CAN/2/2025			
161	CO/3860/2015	TAPAS KUMAR DAS & ANR VS EJAJUL HAQUE & ORS	A. BISWAS
IA NO: CAN/1/2017(Old No:CAN/11455/2017), CAN/2/2021, CAN/3/2023, CAN/4/2023			
162	CO/289/2019	SUCHANDRA GHOSH & ORS VS ALCHEMIST ASSET RECONSTRUCTION COMPANY LTD & ORS	SUBHRA DAS
IA NO: CAN/2/2022			
wt163	CO/3538/2017	SUCHANDRA GHOSH & ANR **VS** ALCHEMIST ASSET RECOSTRUCTION COMPAMY LTD. & ORS	S. DAS
IA NO: CAN/1/2017(Old No:CAN/10493/2017), CAN/2/2019(Old No:CAN/5043/2019), CAN/3/2022			
IA NO: CAN/1/2017(Old No:CAN/10493/2017), CAN/2/2019(Old No:CAN/5043/2019), CAN/3/2022			
164	CO/2797/2019	KHAGENDRA NATH MAHATO VS DEBABRATA BAIDYA	ARITRA SHANKAR ROY
165	CO/1402/2020	SANDEEP KABRA AND ORS VS THE GENERAL MANAGER, METRO RAILWAY	PARITOSH SINHA
166	CO/2272/2021	EMPLOYEES STATE INSURANCE CORPORATION VS PRAVASH KUMAR GUHA	SHIV CHANDRA PRASAD
167	CO/520/2022	KANAN GHORAI ALIAS KANANBALA GHORAI VS SUMAITA MAITY AND ORS	MOUMITA GHOSH
IA NO: CAN/2/2025			
168	CO/666/2022	PAWAN KUMAR AGARWAL VS PARBATI CHORONE ROQUITTE	Vinay Kumar Purohit
169	CO/933/2022	PRIYANKA BANERJEE AND ORS VS SHIB SHANKAR DAS AND ANR	ANUJIT BANERJEE
IA NO: CAN/1/2025			
170	CO/2382/2022	JUGAL SAHA AND ORS VS SOUMEN BISWAS	SARBANANDA SANYAL
171	CO/2456/2022	BISHNUPADA SAHA VS CHITTARANJAN SAHA AND ANR	UTTAM KUMAR MANDAL
172	CO/2632/2022	AMIT KUMAR GHOSH AND ORS VS NURJAHAN BEGUM AND ORS	SUSMITA CHATTERJEE
173	CO/3051/2022	SUMAN BASU AND ANR VS ASHIMA MUKHERJEE AND ORS.	TARAK NATH HALDER
174	CO/3174/2022	ASHIS KR. CHAKRABARTY AND ANR. VS PRADIP MONDAL	SARBANANDA SANYAL

175	CO/3191/2022	KISHAN GANERIWAL HUF VS MANOJ KR. BOTHRA AND ANR.	RAJESH UPADHYAY
176	CO/3378/2022	MRINAL MAHANTA VS TULSI DAS MAHANTA AND ORS.	SOUNAK MANDAL
IA NO: CAN/2/2025			
177	CO/3905/2022	ASHISH PAUL VS MONIDIPA MONDAL PAUL	SUKANTA DAS
178	CO/3913/2022	ARPANA CHANDRA NEE MITRA ANUPAVA CHANDA VS ANUPAVA CHANDA	RAHUL KUMAR SINGH
IA NO: CAN/1/2024			
wt179	CO/3982/2022	ARPANA CHANDA NEE MITRA **VS** ANUPAVA CHANDA	RAHUL KUMAR SINGH
180	CO/91/2023	CHANDICHARAN SHIKARI AND ANR VS HARIDASI HALDER AND ORS	SANDIP DAS
181	CO/1047/2023	MOHUL DEBNATH VS M/S C.R..C EXPORTS PVT LTD	ABJIT SARKAR
182	CO/1499/2023	SRI SUBIR KUMAR TALUKDAR VS SMT. ANANDAMOYEE TALUKDAR	PRANAY MUKHERJEE
183	CO/1731/2023	SITARAM PRASAD VS KARTICK SHAW	SOUNAK MUKHERJEE
184	CO/1777/2023	ANIL KUMAR GUPTA VS UNION BANK OF INDIA AND ORS	AKASH DUTTA
IA NO: CAN/3/2024			
wt185	CO/1778/2023	ANIL KUMAR GUPTA **VS** UNION BANK OF INDIA AND ORS	PANNANLAL BANDYOPADHYAY
IA NO: CAN/1/2024			
IA NO: CAN/1/2024			
186	CO/2235/2023	SRI RAJESH KUMAR GUPTA AND ORS VS HIGH RANK ESTATE ADVISORY PVT. LTD. AND ANR	SOMESWAR CHAKRABARTI
IA NO: CAN/1/2024			
187	CO/2925/2023	ARCHANA SARKAR VS RANJAN BANERJEE AND ANR.	MR. SATYAM MUKHERJEE
188	CO/3444/2023	PARTHA PRATIM GHOSH AND ANR VS DR APARNA GHOSH AND AND	SATYAM MUKHERJEE
IA NO: CAN/1/2024, CAN/2/2024, CAN/3/2025			
189	CO/3538/2023	PROSENJIT HALDER VS DEBAKSHMI HALDER	SOUNAK MANDAL
190	CO/3695/2023	SK. MONI @ SK. MANI VS SAHANARA BEGUM AND ORS	MS. SUBHANWITA GHOSH
191	CO/3800/2023	SRI KALIMATA THAKURANI ALIAS CHOTO KALIMATA POPULARLY KNOWN AS CHOTO MAA REP. BABLU MAJHI AND ORS VS SRI KALIMATA THAKURANI ALIAS CHOTO KALIMATA POPULARLY KNOWN AS BORO MAA DILIP MAJHI AND ORS	KOUSHIKEE BANERJEE
192	CO/3921/2023	GANESH GARAI AND ORS VS SAROJ KUMAR GARAI AND ORS	ARUP BANERJEE
193	CO/4053/2023	RATAN KUMAR ROY AND ANR VS SUBHASIS DALAL	TIRTHA PATI ACHARYA

194	CO/4365/2023	AGA MD ARSHAD VS THE BOARD OF WAKFS WEST BENGAL AND ORS	MD NAUROZ RAHBER

IA NO: CAN/1/2024, CAN/2/2024, CAN/4/2025

195	CO/4464/2023	SUNIL KUMAR MONDAL VS BANDEB MONDAL AND ANR	RUDRANIL DAS
196	CO/4478/2023	FAIYAZ AHMED VS SHAHID REZA AND ORS	SHILADITYA BARMA

IA NO: CAN/1/2024

197	CRM (DB)/4648/2023	SHREE PRAKASH JAISWAL VS STATE OF WEST BENGAL AND ORS.	PREETU CHAUDHARY
198	CO/77/2024	ARPITA DAS VS SUBHANKAR BASU	BIBEK DEY

IA NO: CAN/1/2025, CAN/2/2025

199	CO/2248/2024	BISWA BHARATI DEY VS MAMATA RANI SEN AND ORS	ANIRBAN SAHA RAY
200	CO/2511/2024	SOVAN DATTA VS TANUSHREE DUTTA	Anita Shaw
201	CO/4239/2024	LADY SUPDT POST GRADUATE MESS UNIVERSITY OF CALCUTTA VS BIBHUTI BHUSAN DUTT ESTATES PVT LTD	SOURABH SENGUPTA
202	CO/519/2025	ANASUA PAUL GHOSHAL @ ANASUA PAUL VS SAYAN GHOSHAL	SUBHAJIT CHOWDHURY
203	CO/1076/2025	SIMA NATH MUKHERJEE VS GOURANGA CHANDRA NATH	DULAL DEY
204	CO/1332/2025	MUNNA KONWER NEE DUTTA VS SOUGATA KONWER	SOUMA SUBHRA RAY
205	CO/1935/2025	SHILA SARKAR AND ANR VS DIPALI BANERJEE AND ORS	Anirban Banerjee

FIXED MATTERS

206	CO/1203/2007	MADHAB MAHATO & ORS. VS AMULYO MAHATO	SAJAL KANTI BHATTACHARYA
207	CO/1101/2010	ANIRBAN BANERJEE VS SRIKUMAR DUTTA @ JHANTU DUTTA	JAYDEEP SEN

IA NO: CAN/1/2024, CAN/2/2024

208	CO/904/2014	UNITED COMMERCIAL BANK EMPLOYEES CO OP HOUSING SOC LTD VS CHANDA DEBI AJITSARIA	SIBSANKAR DAS

IA NO: CAN/1/2024, CAN/2/2024, CAN/3/2024, CAN/4/2024, CAN/5/2024, CAN/6/2024, CAN/7/2024

wt209	CO/2128/2014	PURSOTTAM AJITSARIA **VS** U C BANK EMPLY. CO OP HOUSING SOC. LTD	AVIJIT DEY

IA NO: CAN/1/2019(Old No:CAN/6325/2019), CAN/2/2019(Old No:CAN/6329/2019), CAN/3/2022, CAN/4/2022

IA NO: CAN/1/2019(Old No:CAN/6325/2019), CAN/2/2019(Old No:CAN/6329/2019), CAN/3/2022, CAN/4/2022

210	CO/2104/2014	DR BIJOY KRISHNA DE VS SANKAR MONDAL	KUSHAL CHATTERJEE
211	CO/2421/2018	BHUPATI SAHOO & ORS VS BINOY KRISHNA BARIK & ORS	S. MANDAL

IA NO: CAN/2/2025

212	CO/3299/2019	SUTAPA DE & ANR VS PARTHA SARATHI JASH & ORS	AVIROOP BHATTACHARYA

213	CO/617/2021	NIRANJAN BISWAS VS DEBASISH GHOSH AND ORS	SAGNIK CHATTERJEE
214	CO/744/2021	NITYANANDA AICH VS ALO AICH AND ORS	KOEL SARKAR
215	CO/753/2021	MD ISHA AND ORS VS FIROJ ALI	NILANJAN ADHIKARI
216	CO/1592/2021	UMA BOSE VS ANNAPURAN BOSE	TARAK NATH HALDER
217	CO/2013/2021	PANCHANAN PAL VS SHRAVAN KUMAR AGARWAL AND ANR	ARITRA SHANKAR RAY
218	CO/2030/2021	MANJUR SK. AND ORS VS DEATH OF THE DEFENDANT NO. 1 MD. SAFI, HIS HEIRS AND LEGAL REPT. FARUK SK.@ FARUK HOSSAIN AND ORS	SARBANANDA SANYAL
219	CO/83/2022	SK MOHAMMAD ABDULLAH VS SK ABDUR RAJJAK AND ORS	SUJIT SAHA
220	CO/1696/2022	SAIBAL MUKHERJEE VS RAJ NARAYAN BOSE@BASU IN PLACE OF KUMAR NARAYAN BOSE SINCE DECEASED AND ORS	VIVEK KUMAR TRIPATHI
221	CO/1799/2022	DILIP KUMAR MONDAL VS SK ANOYAR ALI	SALIL KUMAR MAITI
IA NO: CAN/1/2022			
222	CO/2091/2022	prabhanjan dolai and anr. VS KARTIK DOLOI AND ORS.	MALAYASHREE MAITY
223	CO/2116/2022	GOBINDA LAHA VS SUDIP GHOSH AND ORS.	ANKIT CHATTERJEE
IA NO: CAN/1/2025			
224	CO/2445/2022	INDRA KUMAR NATH VS SUROJIT KUMAR NATH	DEBANJAN MUKHERJEE
225	CO/2673/2022	THE BOARD OF MAJOR PORT AUTHORITY FOR THR SYAMA PRASAD MOOKHERJEE PORT VS SUSHIL KUMAR KEDIA AND ANR	ASHOK KR JENA
wt226	CO/759/2023	THE BOARD OF MAJOR PORT AUTHORITY FOR THE SYAMA PRASAD MOOKHERJEE PORT, KOLKATA **VS** SUMITRA DEVI AGARWAL AND ANR	ASHOK KUMAR JENA
227	CO/2713/2022	BAGPOTA ROAD BABSAYI BAZAR SAMITI VS PROVASH MUKHERJEE AND OTHERS	HIRAK KUMAR BASU
228	CO/2738/2022	PRADIP KUMAR PANDA AND ORS VS SRIMATYA LAKSHMI RANI PRADHAN AND ORS	AKNANA SARKAR
229	CO/2791/2022	MINA MAZUMDER AND ANR VS SATINDRANATH MAJUMDAR	ABHISEK ADDHYA
230	CO/2800/2022	DEBASIS SHEE VS SUPARNA SHEE	PARTHA SARATHI DAS
wt231	CO/500/2024	DEBASIS SHEE **VS** SUPARNA SHEE	PARTHA SARATHI DAS
232	CO/2873/2022	SBI KHARAGPUR RLY ST. BR. VS DEBI RANI BISWAS AND ANR.	DEBLINA LAHIRI
IA NO: CAN/1/2022			

233	CO/3238/2022	SYED MAZAFFARUZZAMAN @ MUZAFFARUZZAMAN VS CEO BOARD OF WAKFS AND ORS.	SYE NURUL AREFIN
234	CO/3274/2022	THE MANAGER, BANK OF INDIA, ALIPORE BRANCH AND ANR VS SANJAY SHARMA AND ANR	ASHOK KUMAR SINGH
IA NO: CAN/3/2025			
235	CO/3423/2022	SAMIR BERA ALIAS SAMIR KUMAR BERA VS BISWANATH TEWARI AND ORS	SANDIP DAS
236	CO/3575/2022	BSWAJIT MUNDA AND ORS VS JAGANNATH MAIKAP AND ANR	BHASKAR CHANDRA MANNA
IA NO: CAN/1/2025			
237	CO/3772/2022	SWARUP KR. GURIA VS BITHIKA GURIA AND ANR.	ASIT KR. DE
238	CO/3793/2022	HEMANTI YADAV VS BHARAT SINGH AND ORS	VIKAS BAISYA
239	CO/3798/2022	KOLI SARDAR AND ANR VS THE BRANCH MANAGER, THE ORIENTAL INSURANCE COMPANY LTD. AND ORS	JAHANGIR BADSHA
240	CO/3841/2022	AMAL DUTTA AND ORS VS BIMAN KUMAR CHAKRABORTY AND ORS	SANDIP DAS
241	CO/3932/2022	BHARAT SONI VS SMT NANDINI SONI	DILIP KUMAR SAILA
IA NO: CAN/1/2025			
242	CO/394/2023	TRISHNA DOLAI VS PURNA CHANDRA GHATA	ABHINABA DAN
243	CO/574/2023	SHRABANI DAS NEE KAR VS PRASENJIT DAS	KUHELI GAYAN
244	CO/716/2023	SHAHNAWAZ CHOUDHURY VS MOSFEKA RANI CHOUDHURY	DYUTIMAN BANERJEE
245	CO/799/2023	MD NABIR HOSSAIN MONDAL AND OTHERS VS LUTFAN BIBI AND OTHERS	TARASANKAR BHATTACHARJEE
IA NO: CAN/2/2025			
246	CO/1018/2023	KUMARESH MUKHERJEE AND ORS VS SAMARESH MUKHERJEE AND ORS	PRABHLEEN BHARARA
IA NO: CAN/3/2024			
247	CO/1070/2023	ASHIM ALIAS ASIM MONDAL VS SUBHAM PAUL	SOUVIK MAJI
IA NO: CAN/3/2025			
248	CO/1071/2023	ASHIM ALIAS ASIM MONDAL VS SRI SUBHAM PAUL	SOUVIK MAJI
IA NO: CAN/3/2025			
249	CO/1354/2023	BHOLA NATH SARDAR AND ORS. VS BHAGABAT DAS AND ORS.	SHYAMAL KUMAR BHATTACHARJEE
IA NO: CAN/1/2024, CAN/2/2024			
250	CO/1510/2023	SMT. SANCHITA KUNDU AND ANR VS CHAITALI BHATTACHARJEE	TUHIN SUBHRA RAUT
IA NO: CAN/2/2025			
251	CO/1682/2023	KALYAN KUMAR PALIT AND ANR VS DWIJADAS BOSE AND ORS	RAJKRISHNA MONDAL

252	CO/1746/2023	BASUDEV BHOWMICK AND ORS. VS SWADESH RANJAN DAS AND ORS.	ANIT KUMAR RAKSHIT
IA NO: CAN/1/2023			
253	CO/1747/2023	SMT. AMRITA ROY CHOWDHURY ALIAS AMRITA ROY VS DR. UTTAM CHOWDHURY	SOUVICK MITRA
IA NO: CAN/1/2024			
254	CO/1752/2023	SRABONI MAHBOOB@ SHARABANI MEHBOOB VS THE BOARD OF AUQAF, WEST BENGAL AND ORS.	MD. HAFIZ AALI
255	CO/1766/2023	MONALISHA GHOSH VS RAHUL GHOSH	MR. SHRAMAN SARKAR
IA NO: CAN/2/2025			
256	CO/1858/2023	OM PRAKASH CHOUDHURY VS INDRANI BANERJEE	ANINDYA HALDER
IA NO: CAN/3/2025, CAN/4/2025			
wt257	CO/2709/2023	OM PRAKASH CHOUDHURY **VS** INDRANI BANERJEE	ANINDYA HALDER
258	CO/2102/2023	RAVINDRA KUMAR GUPTA VS AMIT KUMAR DAS AND ORS	DIPRAV DEB
259	CO/2131/2023	M/S. TULSI DEVELOPER VS SAMBHU NATH OJHA AND ORS	OINDRILA CHATTERJEE
260	CO/2175/2023	AMITAVA MUKHERJEE VS ASHOKE KANJILAL AND ORS	CHIRANJIB SINHA
261	CO/2271/2023	PRADIP MANDAL VS ASHIS KUMAR CHAKRABORTY AND ANR	AVIRUP CHATTERJEE
IA NO: CAN/1/2024			
262	CO/2695/2023	SARAMA BASAK VS RAJIB KUMAR BASAK	JYOTI PRAKASH CHATTERJEE
263	CO/2700/2023	SNEHALATA BHAKAT (GUPTA) VS BISHWANATH RAJAK AND ANR	SUNIL KUMAR SINGHANIA
264	CO/2772/2023	SHRIMAD BHAKTI VEDANTA GOVINDA MAHARAJ VS SHRIMAD BHAKTI VICHAR PARIBRAJAK MAHARAJ AND NAR	DYUTIMAN BANERJEE
IA NO: CAN/1/2023, CAN/3/2025			
265	CO/2856/2023	SUDIPTA BANERJEE VS SATYAJIT SAHA	ARIJIT GHOSH
IA NO: CAN/1/2025			
266	CO/2907/2023	GULAB CHAND SHAW VS PRANAB BUILDERS PRIVATE LIMITED AND ORS	SOMALI BHATTACHARYA
IA NO: CAN/2/2025			
267	CO/3169/2023	SMT. SABITA BASU(MONDAL) VS SRI DIPAK KUMAR MONDAL AND ORS.	GORA CHAND SAMANTA
268	CO/3175/2023	ARPITA BISWAS NEE MALLICK VS SANKAR BISWAS	SHRABONI SARKAR
269	CO/3241/2023	BALARAM DHARMESTU TRUST VS A. MUKHERJEE AND CO. PVT LTD	ABHIRUP HALDER
270	CO/3622/2023	MONALISHA GHOSH VS RAHUL GHOSH	SHARMAN SARKAR
IA NO: CAN/1/2025			

271	CO/3633/2023	BASUDEB BISWAS NAD ORS. VS NETAI SARKAR AND ORS.	MR. SUBHAS CHANDRA DUTTA
272	CO/3937/2023	KAUSHIK CHATTERJEE VS BISWARUP BISWAS AND ORS	SOUNAK MANDAL
273	CO/3944/2023	MD. @ MOHAMMAD BASIR ALI VS AKSAR HOSSAIN AND ORS	PROSENJIT MUKHERJEE
IA NO: CAN/2/2025			
274	CO/3953/2023	SATRAMDAS DHALAMAL VS LIFE INSURANCE CORPORATION OF INDIA AND ANR	MANWENDRA SINGH YADAV
IA NO: CAN/1/2025			
275	CO/3996/2023	SUSHILA MISHRA AND ANR VS CHANDAN SAHU	VIJAY VERMA
276	CO/4007/2023	GOLAM MORTAZA MONDAL AND ORS VS P.N.B. AND ANR	RADHEYSHYAM TIWARI
IA NO: CAN/1/2023, CAN/2/2024			
wt277	CO/4008/2023	GOLAM MORTAZA MONDAL AND ORS **VS** P.N.B. AND ANR	RADHEYSHYAM TIWARI
IA NO: CAN/1/2023, CAN/2/2024			
IA NO: CAN/1/2023, CAN/2/2024			
wt278	CO/4011/2023	GOLAM MORTAZA MONDAL REPD BY KUTUBUDDIN MONDAL AND ORS. **VS** PUNJAB NATIONAL BANK AND ANR.	RADHEYSHYAM TIWARI
IA NO: CAN/1/2023, CAN/2/2024			
IA NO: CAN/1/2023, CAN/2/2024			
wt279	CO/4012/2023	GOLAM MORTAZA MONDAL REPD BY KUTUBUDDIN MONDAL AND ORS. **VS** PUNJAB NATIONAL BANK AND ANR.	RADHEYSHYAM TIWARI
IA NO: CAN/1/2023, CAN/2/2024			
IA NO: CAN/1/2023, CAN/2/2024			
280	CO/4025/2023	RAJ KUMAR ROUT VS TATA MOTORS LTD AND ORS	Supratick Syamal
281	CO/4131/2023	MOUSHUMI GHOSH AND ANR VS MALABIKA BHANJA AND ANR	DEBASIS KAR
282	CO/4151/2023	SRI PARESH PAL VS SMT. MAYA MITRA	MR. MUKTESWAR MAITY
283	CO/4194/2023	ARGHYA DUTTA AND ANR VS ASHUTOSH PAL	SAPTARSHI DUTT
284	CO/4324/2023	SOUMYADIP MAJUMDER VS BIGHAN SHAW	VISHAL MALLICK
285	CO/4399/2023	BALAGERIA CENTRAL CO-OPERATIVE BANK LTD,CONTAI BRANCH VS MALLIKA HEMBRAM AND ORS	MADAN MOHAN ROY
IA NO: CAN/5/2025			
286	CO/44/2024	KIRTY DAS VS DEEP DAS	SUDIP GUHA
287	CO/371/2024	KEKA DUTTA VS MANABENDRA KISHORE DUTTA	PAMPA DEY DHABAL
IA NO: CAN/1/2025			
288	CO/782/2024	REMI KAR NEE MALLICK VS PRABHAT RANJAN KAR	SOUGATA MITRA

289	CO/1125/2024	CHHANDA GARAI ALIAS RIYA VS ABHIJIT GORAIN	BISWAJIT HAZRA
290	CO/1173/2024	SOBRON NESSA@SABRUN NESSA VS ASIFUR RAHAMAN	MITA GHOSH(DAS)
291	CO/1812/2024	SUBHAS THAKKAR AND ORS VS DURGADAS GHOSH	PAMPA DEY DHABAL
292	CO/2795/2024	USHA MONDAL VS PREMASISH HALDER	SUBIR KR BHATTACHARYYA
293	CO/3610/2024	RUMITA SIKDAR NEE SINHA VS SANTU SIKDAR	ANJAN RAY
294	CO/4407/2024	NILKAMAL KALYA ALIAS NILKAMAL KALAY VS SRIHARI MANDAL AND ORS	SAMIR KUMAR ADHIKARI
wt295	CO/4408/2024	BIDUR CHANDRA KALYA ALIAS BIDUR KALYA **VS** SRIHARI MANDAL AND ORS	SAMIR KUMAR ADHIKARI
wt296	CO/4416/2024	SUDHIR CHANDRA KALYA **VS** SRIHARI MANDAL AND ORS	SAMIR KUMAR ADHIKARI
wt297	CO/4418/2024	AMBIKA KALYA **VS** SRIHARI MANDAL AND ORS	SAMIR KUMAR ADHIKARI
wt298	CO/4420/2024	SASTHI CHARAN KALYA @ SASTHI CHARAN KALAY **VS** SRIHARI MANDAL AND ORS	SAMIR KUMAR ADHIKARI
299	CO/363/2025	MUNMUN BISWAS VS RAMPRASAD BISWAS AND ANR	
300	CO/649/2025 (ASSIGNED)	SABITA KUNDU AND ANR VS PRODIP KUNDU	PRIYA GHOSAL
301	CO/1279/2025	PRAMILA SAHOO SHYAMAL VS BIKRAM SHYAMAL	SAMRAT MANDAL
IA NO: CAN/1/2025			
302	CO/1404/2025 (ASSIGNED)	PURNENDU SEKHAR DAS @ PURNENDU SEKHAR BHATTACHARJEE VS KALI SHANKAR DAS AND ORS	SOUNAK MANDAL
IA NO: CAN/1/2025			
303	CO/1744/2025	SWAMI TEJASHANANDA GIRI VS SREE GURU BHOLANANDA ASHRAM AND ORS	SOUNAK MANDAL
304	CO/1926/2025 (ASSIGNED)	MANJU MAITY VS PRABIR KUMAR SAHA AND ANR	PRASENJIT DASGUPTA
305	CO/1958/2025	DEBARATI HALDER VS ARINDAM HALDER	ANINDA SARKAR
306	CO/2048/2025	MOUSUMI SAHU VS KOUSHIK GHOSH	KOUSTAVA RATAN CHATTERJEE
307	CO/2053/2025	ANINDITA NANDI @ ROY VS SANJIT KUMAR ROY	Arindom Chatterjee
308	CO/2098/2025	SHRADHA MURARKA VS PRABHAKAR CHOWDHURY	JYOTI SINGH
309	CO/2965/2025	SRIKRISHNA DAS VS DEBASHREE DAS MANDAL	SAYANTAN ADHYA
		CRIMINAL REVISION	
310	CRR/1109/2025	SUBODH KUMAR ROY AND OTHERS VS STATE OF WEST BENGAL AND ORS.	JUIN DUTTA CHAKRABORTY

311	CRR/1161/2025	MD. WAHEEDUR RAHAMAN VS STATE OF WEST BENGAL AND ANR	MD. YOUNUSH MONDAL

APPLICATION

312	CO/960/2006	DILIP GHOSH VS ANGSHUMALI BOISHI	SUMITA SHAW

IA NO: CAN/1/2013(Old No:CAN/2217/2013), CAN/2/2013(Old No:CAN/2646/2013), CAN/3/2024

wt313	CO/961/2006	PUSPA GHOSH **VS** ANGSHUMALI BOISHI	SUMITA SHAW

IA NO: CAN/1/2013(Old No:CAN/2218/2013), CAN/2/2013(Old No:CAN/2647/2013), CAN/3/2024

IA NO: CAN/1/2013(Old No:CAN/2218/2013), CAN/2/2013(Old No:CAN/2647/2013), CAN/3/2024

wt314	CO/962/2006	MRITYUNJOY GHOSH **VS** ANGSHUMALI BOISI	SUMITA GHOSH

IA NO: CAN/1/2013(Old No:CAN/2220/2013), CAN/2/2013(Old No:CAN/2648/2013), CAN/3/2024

IA NO: CAN/1/2013(Old No:CAN/2220/2013), CAN/2/2013(Old No:CAN/2648/2013), CAN/3/2024

wt315	CO/963/2006	PUSPA GHOSH **VS** ANGSHUMALI BISHOI	SUMITA SHAW

IA NO: CAN/1/2013(Old No:CAN/2221/2013), CAN/2/2013(Old No:CAN/2649/2013), CAN/3/2024

IA NO: CAN/1/2013(Old No:CAN/2221/2013), CAN/2/2013(Old No:CAN/2649/2013), CAN/3/2024

316	CO/3005/2007	ALFRED PETERS VS NIKHIL KR. MAJUMDER & ANR.	SOURAV SENGUPTA

IA NO: CAN/4/2025

317	CO/919/2008	HARA PRASAD HALDER VS MUKUNDA HALDER & ANR	SUMAN CHATTOPADHYAY

IA NO: CAN/1/2025, CAN/2/2025

318	CO/3206/2009	SASANKA SEKHAR PATTANAYAK VS MANAB MUKHERJEE & ORS	BISARANJAN BHAKAT

IA NO: CAN/4/2024

319	CO/413/2010	TARUN KANTI GHOSH & ORS VS REKHA GHOSH & ORS	RAJDEEP BHATTACHARYA

IA NO: CAN/3/2025, CAN/4/2025, CAN/5/2025, CAN/6/2025

320	CO/183/2011	TAPASI ROUTH NEE SINGHA ROY VS SOMNATH GUIN & ORS.	SUJOY BANDYOPADHYAY

IA NO: CAN/1/2025, CAN/2/2025

wt321	CO/184/2011	TAPASI ROUTH NEE SINGHA ROY **VS** RAKHI GUIN & ORS.	SUJOY BANDYOPADHYAY

IA NO: CAN/1/2025, CAN/2/2025

IA NO: CAN/1/2025, CAN/2/2025

322	CO/2423/2011	ARUN KR. MODI VS UCO BANK & ORS	OARTHA PRATIM MUKHERJEE

IA NO: CAN/1/2024, CAN/2/2024

323	CO/2651/2011	NARAYAN CHANDRA DAS VS RAJO BALA DASI & ORS	SASWATA GOPAL MUKHERJI

IA NO: CAN/5/2025

324	CO/2818/2013	TAPAN PRADHAN & ANR. VS NANI GOPAL PRODHAN & ORS.	PIJUSH KANTI HAZRA

IA NO: CAN/1/2025, CAN/2/2025

325	CO/2975/2013	BISWANATH CHANDRA VS MRINMOY CHANDRA & ORS.	ZAFIRUL ISLAM

IA NO: CAN/1/2014(Old No:CAN/1981/2014), CAN/2/2016(Old No:CAN/11860/2016)

326	SA/77/2015	MST. NURUNNESA SINCE DECEASED KALUGAZI MALLICK AND ANR VS OSMAN GANI	SAIKAT CHATTERJEE
IA NO: CAN/5/2025			
327	SAT/469/2015	SMT PARBATI SEN(SAMANTA) VS KALICHARAN DUTTA & ORS	SUDEEP PAL CHOUDHURI
IA NO: CAN/2/2024			
wt328	SA/2/2024	PARBATI SEN (SAMANTA) **VS** KALICHARAN DUTTA & ORS	SUDEEP PAL CHOUDHURI
IA NO: CAN/2/2025			
IA NO: CAN/2/2025			
wt329	SAT/441/2016	BASANTI SEN **VS** KALICHARAN DUTTA & ORS	SUDEEP PAL CHOUDHURY
IA NO: CAN/2/2025			
IA NO: CAN/2/2025			
wt330	SAT/470/2015	BASANTI SEN **VS** KALICHARAN DUTTA & ORS	SUDEEP PAL CHOUDHURI
IA NO: CAN/2/2024, CAN/3/2024			
IA NO: CAN/2/2024, CAN/3/2024			
331	SA/9/2016	CHOWDHURY MOHAMMAD BAKER & ORS VS SK. SAMSUDDIN AHAMMAD & ORS	SYED NAZMUL HOSSAIN
IA NO: CAN/1/2015(Old No:CAN/9771/2015), CAN/5/2025			
332	SA/159/2016	SUSANTA KUMAR MONDAL & ORS VS GYANENDRANATH MONDAL	GURU SADAY DE
IA NO: CAN/6/2024, CAN/7/2024			
333	CO/3326/2016	KARTICK ADHIKARY & ORS VS SAKUNTALA BANERJEE & ORS	JOYITA RAY
IA NO: CAN/1/2025, CAN/2/2025			
334	CO/1670/2017	BHOLANATH BISWAS VS SUBHAS CHANDRA BISWAS & ANR	SOUMYADEEP BISWAS
IA NO: CAN/2/2024			
335	FMA/124/2018 (PTI+O/S+PB+TCR)	MD IKHTIARUDDIN @ IKHTIYARUDDIN ALI VS MD. ABDUL JALIL MOLLA	SANDIP DAS
IA NO: CAN/2/2017(Old No:CAN/5389/2017), CAN/5/2025, CAN/6/2025			
336	SAT/188/2018	KHATUN BEWA & ORS VS BABLU SARKAR & ORS	MILAN KUMAR MAITY
IA NO: CAN/2/2018(Old No:CAN/4275/2018), CAN/3/2020(Old No:CAN/952/2020), CAN/4/2025			
337	SA/224/2019	SUDHIR @ SUDHIN KUMAR MAHATA VS MEENA MADHOGORIA & ORS	PRANJAL PAL
IA NO: CAN/3/2019(Old No:CAN/12377/2019), CAN/4/2022, CAN/5/2022			
338	CO/2333/2019	SOMENATH SAHA & ORS VS NETAIPADA DUTTA	M. K DAS
IA NO: CAN/3/2025, CAN/4/2025, CAN/5/2025			
339	CO/141/2022	TARAK NATH BANERJEE VS PRANTOSH KUMAR SAHA	SAMRAT CHOUDHURY
IA NO: CAN/3/2025, CAN/4/2025, CAN/5/2025, CAN/6/2025			
340	CO/1796/2022	MANDIRA BINDI AND ORS. VS GAYATRI CHAKRABORTY	SAUNAK MANDAL
IA NO: CAN/2/2025			
341	CO/3624/2022	IQBAL EBRAHIM PATEL AND ANR VS ARUP RATAN GOOPTU	SK REZAUL ISLAM
IA NO: CAN/2/2025, CAN/3/2025			

342	CO/70/2023	SWAPAN KUMAR BERA VS RANJAN BERA AND ORS	SALIL KUMAR MAITI
IA NO: CAN/1/2025			
343	CO/415/2023	LAXMI THAKURANI REP PRABHAT MANNA ALIAS PRAVAT MANNA VS ISHWAR LAXMI THAKURANI REP BY REKHA RANI MANNA AND ORS	ANTARA PANJA
IA NO: CAN/1/2025			
344	CO/557/2023	SK. ABDUL HAI VS SK. ABDUS SAHALAM AN ORS	SUJIT SAHA
IA NO: CAN/1/2024			
345	CO/652/2023	SAMSUJJAMAN MUNSHI VS JAYNAL ABEDIN MUNSHI AND ORS	RISHABH AHMAD KHAN
IA NO: CAN/1/2024, CAN/2/2024, CAN/3/2024			
346	CO/1121/2023	SMT. RUMPA JANA (KAR) VS SUBHAS CHANDRA JANA AND ORS	MR. RADHASYAM MAITI
IA NO: CAN/1/2025			
347	CO/1939/2023	SUJIT BANIK VS M/S. NABA PUNJABI STORES AND ORS.	KARUNAMOYEE SAMANTA
IA NO: CAN/1/2023, CAN/2/2024, CAN/3/2024			
348	CO/2553/2023	SK ABDUL HAI VS SK SUKUR ALI AND ORS	SUJIT SAHA
IA NO: CAN/1/2024			
349	CO/2686/2023	RANAJIT KUMAR GHOSH VS BISWANATH GHOSH AND ORS	SARBANANDA SANYAL
IA NO: CAN/1/2024			
350	CO/918/2025	PAPI DAS VS STATE OF WEST BENGAL AND ANR	PARVEJANAM
IA NO: CAN/1/2025			
		CONTESTED APPLICATION	
351	CO/2248/2011	M/S TRUTEX MARKETING PVT. LTD. VS JAI PRAKASH JAISWAL & ORS	VINAY KR. PUROHIT
352	CO/3744/2011	K M C VS DIPTI GHOSH	SANDIP KR. DE
IA NO: CAN/1/2020(Old No:CAN/487/2020)			
353	CO/1577/2013	JAYANT KUMAR SHARMA & ORS VS SUBHAS GON CHOWDHURY & ORS	SOURI GHOSAL
354	CO/4017/2016	SMT. VANDANA GUPTA VS PARESH CHANDRA BHATTACHARJEE	M. K. ROY
IA NO: CAN/1/2024, CAN/2/2024			
355	CO/4766/2016	ASHOK KUMAR SHOW & ORS VS GOPAL CHANDRA KARMAKAR	S. CHATTOPADHYAY
IA NO: CAN/1/2024, CAN/2/2024			
356	CO/323/2017	PARIMAL HALDER VS KARTICK HALDER & ORS	S SANYAL
wt357	CO/1662/2017	RAJKUMAR HALDER & ANR **VS** KARTIK HALDER & ORS	S SANNYAL
358	CO/3405/2017	SUDEB CHANDRA SARKAR @ SUKDEB CHANDRA SARKAR & ANR VS SIMANTA HALDAR & ORS	SARBANANDA SANYAL

359	CO/1816/2018	PARBATI GIRI @ PARVATI DEVI VS HRIDAY NARAYAN SINGH	KAMAN SAHOO
IA NO: CAN/1/2020(Old No:CAN/1713/2020), CAN/2/2020(Old No:CAN/1714/2020)			
360	CO/3312/2018	AMALESH CHAKRABORTY VS DEBASHISH CHAKRABORTY & ORS	SWARUPA GHOSH
361	CO/1265/2019	NETAI DEB VS GOBINDA ROY	ARNAB ROY
IA NO: CAN/1/2023, CAN/2/2023			
362	CO/1823/2019	GUNADHAR JANA & ORS VS SANTOSH MAHATO & ORS	ARITRA SHANKAR RAY
IA NO: CAN/1/2021			
363	CO/2101/2019	RANAJIT KALI BANERJEE VS TAPAN KUMAR BANERJEE	KOUSHIKEE BANERJEE
364	CO/2555/2019	SAMBHUNATH BHATTACHAYYA VS CHAITANYA KUMAR	PARTHA PRATIM ROY
365	CO/3255/2019	SWAPAN DAS VS SUSANTA PAL	SANAJIT KUMAR GHOSH
366	CO/3754/2019	MAHESH CHOWDHURY VS ASHA CONSTRUCTION	SALMAN HASAN
367	CO/480/2020	MANASI RAKSHIT VS JAYANTO RAKSHIT	ABANTKKA GARAI
368	CO/676/2020	SARASWATI DEVI MUNDRA VS M/S SUN RISE CORPORATION	PRIYABRATA GHOSH
IA NO: CAN/2/2022			
369	CO/747/2020	BHABANI CHARAN PAIRA VS JIBAN KRISHNA BAG	AMRNATH SUKUL
370	CO/1491/2020	MOUSUMI GANGULY VS GOURAV GANGULY	ABHINABA DAN
371	CO/47/2021	SUNIL MAITY AND ORS VS GOKUL CHANDRA MAITY AND ORS	SALIL MAITY
IA NO: CAN/1/2024, CAN/2/2025			
372	CO/773/2021	M/S. SANJEVANI GASES PRIVATE LIMITED AND ORS. VS BANK OF INDIA AND ANR.	KAUSIK BISWAS
IA NO: CAN/1/2021, CAN/2/2021, CAN/3/2021, CAN/4/2021, CAN/5/2024			
373	CO/856/2021	MD SERAJUDIN VS NITA ROYCHOWDHURY AND ORS	ABHISEK BANERJEE
374	CO/1765/2021	PASARI MULTI PROJECTS PRIVATE LIMITED VS AHLUWALIA CONTRACT INDIA LIMITED	DEEPAK KUMAR JAIN
375	CO/2160/2021	HASANUR SK AND ORS VS HADISHA BIBI AND ORS	SOMASHREE DEY
376	CO/683/2022	DINESH KUMAR SONKAR VS MANJU DUTTA AND ORS	SAPTARSHI KUMAR MAL
377	CO/1063/2022	PAWAN KUMAR GUPTA VS NURUL ISLAM AND ORS	BADAL SINGH
378	CO/3346/2022	JAYASREE PAUL AND ORS VS KAUSALYA DEVI SHAW AND ORS	ARITRA SHANKAR RAY
379	CO/809/2023	SMT MANIMALA MANNA VS KESHAB HAZRA AND ANR	SUPRATIK SYAMAL
IA NO: CAN/1/2025			

380	CO/969/2023	JYOTI PRASAD ROY KARMAKAR VS DHRITIBHANU PAUL AND ORS	TARAK NATH HALDER
IA NO: CAN/2/2025			
381	CO/1229/2023	PRADIP KR. MAJUMDAR AND ANR. VS ASHIS GANGULY AND ORS.	Arijit Sarkar
IA NO: CAN/2/2025			
382	CO/1529/2023	ASHOK KUMAR RAI AND ANR VS SABITESH KUMAR JHA AND ORS	ANIMESH PAUL
383	CO/1577/2023	SABITA PANDEY VS AMLAN KR. SAHA AND ORS.	JYOTI PRAKAS CHATTERJEE
IA NO: CAN/2/2025			
384	CO/2347/2023	MINAKSHI RAY AND ORS. VS THE MUNICIPAL COMMISSIONER K.M.C AND ORS.	MR. SUTIRTHA DAS
385	CO/2375/2023	THE CHIEF EXECUTIVE OFFICER MALDA DISTRICT CENTRAL COOPERATIVE BANK LTD. VS BIPRADAS KUMAR AND ORS	AMARENDRA CHAKRABORTY
386	CO/2888/2023	MANDIRA THAKUR@MANDIRA THAKUR(MONDAL) VS LALTU MONDAL	PALASH BAPARI
387	CO/2990/2023	PRADIP KUMAR SEN VS KABERI SEN BAKULI	RUPALI BANERJEE
388	CO/3312/2023	SANKAR DUTTA AND ANR VS MALLIKA MUKHERJEE AND ORS	Arjun Samanta
IA NO: CAN/1/2024			
389	CO/3648/2023	HASINA BEGUM VS LAKSHMAN HAZRA AND ANR	PRAJAAINI DAS
IA NO: CAN/1/2025			
390	CO/3667/2023	MAJIBAR RAHAMAN AND ORS VS NUR MAHAMMAD SARKAR AND ANR	PRAJAAINI DAS
391	CO/3680/2023	ANARUL MONDAL VS AKBAR ALI MONDAL	DYUTIMAN BANERJEE
392	CO/4001/2023	BALAGERIA CENTRAL CO OPERATIVE BANL LTD CONTAI BRANCH AND ANR VS M/S STAR SEA FOOD AND ANR	MADAN MOHAN ROY
393	CO/4506/2023	MD RASHID AND ORS VS WARIS ALI AND ORS	KAUSTAV CHANDRA DAS
IA NO: CAN/1/2025			
394	CO/4522/2023	SRI CHANDAN MALLICK VS SMT. ARATI MALLICK AND ORS.	ANKANA SARKAR
		CONTESTED APPLICATION 1	
395	CO/3513/2019	JAGABANDHU PAUL VS T.N RAJU	AMBUBINDU CHAKRABORTY
396	CO/349/2020	SUNIL MONDAL VS DILIP BARMAN	SUPARNA GHOSH
397	CO/999/2020	SUNIL KUMAR VS HDFC BANK LTD. & ORS	MONOJIT CHATTERJE
wt398	CO/1107/2020	UMESH KUMAR DANGI **VS** LAKSHMAN PRASAD AGARWAL & ANR	DEBARATI DAS
wt399	CO/1108/2020	UMESH KUMAR DANGI **VS** LAKSHMAN PRASAD AGARWAL & ANR	DEBARATI DAS

wt400	CO/1109/2020	GOVINDA RAN SWAMI **VS** P.M. COLD STORAGE PVT. LTD. & ANR	DEBARATI DAS
401	CO/837/2021	BASIRUDDIN VS SK TAFFIRUDDIN AND ORS	RUDRAPRASAD MATILAL
402	CO/1551/2021	ATAUR RAHAMAN VS ABDUR RAJJAK SK. SINCE DECEASED REPT. BY GOLAM RASUL AND ORS	SARBANANDA SANYAL
403	CO/2174/2021	NIMAI BISWAS @ DULEY SINCE DECEASED HIS LEGAL HEIRSS JOTILA DULEY @ MONDAL AND ORS VS BALAI DURLAV AND ORS	SARBANANDA SANYAL
404	CO/289/2022	RABINDRA NATH GHORUI VS RADHAKANTA GHORUI AND ANR	SARBANANDA SANYAL
405	CO/2028/2022	KAMAL KUMAR DAS AND ANR VS SHAKTI PADA JANA	KAMAL MISHRA
406	CO/2062/2022	AJIT KR. DEY VS ANITA ROY CHOWDHURY	RAJDEEP BHATTACHARYA
407	CO/2199/2022	RINA BHATTACHARYA AND ORS VS MALAY BHATTACHARYA	DEBASREE DHAMALI
408	CO/2219/2022	ASHIT KR BISWAS VS SHYAMAPADA HALDER AND ORS	HIMADRI MAHATA
409	CO/2244/2022	TATA MOTORS FINANCE CO. LTD. VS ISMAIL SAIKH	P.K SRIVASTAVA
410	CO/2252/2022	SADEFUR RAHAMAN VS MANIK MONDAL AND ANR.	SARBANANDA SANYAL
411	CO/2268/2022	SAHAJAHAN MONDAL VS SAHADEB BERA AND ORS	DIPANWITA GANGULY
412	CO/2383/2022	SASTHI CHARAN GHOSH @ CHANCHAL GHOSH VS DINABANDHU GHOSH AND ORS	DYUTIMAN BANERJEE
413	CO/2439/2022	HDFC BANK LTD VS SUBHASISH RAY	SAMBRITA B CHATTERJEE
414	CO/2656/2022	ASLAM KHAN VS NAMARA KHATUN	PATHICK CHANDRA DAS
415	CO/2666/2022	RATAN KR MONDAL AND ANR VS PARITOSH BHOWMICK	RAJIB KR ACHARYYA
416	CO/2754/2022	NARENDRA KUMAR GUPTA AND ORS VS SMT RINA SAHA IN PLACE OF SHOK KUMAR SAHA (DECEASED)AND ORS	MUNIR AHMED
417	CO/2806/2022	JAYANTA SENGUPTA VS SRINJOY BOSE AND ANR	DEBRUP CHOUDHURY
418	CO/2823/2022	SASANKA SARKAR SINCE DECEASED REPT. BY ABHOY SARKAR AND ORS VS JAMAL ALI MALLICK AND ANR	SARBANANDA SANYAL
419	CO/2862/2022	MD. KALU SK. VS ABDUL JAMAL AND ANR	SARBANANDA SANYAL
420	CO/2865/2022	SISUPAL MANDAL AND ORS. VS MALAY KANTI DAS AND ORS.	NARAYAN CH. BHANDARY
421	CO/2945/2022	PHANI BHUSAN GAYEN VS CHANDRA KANTA JALANI AND ORS	Sobhan Majumder

422	CO/2961/2022	SAHARAN BIBI AND ORS VS HANNAN ALI HALDER AND ANR	SAMIRAN GIRI
423	CO/3534/2022	SUBHAS CHANDRA DEY VS MUKUL BINDU AND ANR	RIMA BANERJEE

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424	CO/874/2021	PARAMESWAR PAL AND ANR. VS SMRITI REKHA PAUL AND ORS.	MANALI BISWAS

IA NO: CAN/1/2025

425	CO/1286/2021	PRABIR KUMAR BHATTACHARYYA VS DILIP KUMAR GHOSH AND ANR	SANJIB KUMAR GHOSH
426	CO/258/2022	AHARUL HAQUE VS TATA AIA INSURANCE CO.LTD.	
427	CO/471/2022	RADHAKANTA MONDAL AND ORS VS STATE OF WEST BENGAL	ANINDA BHATTACHARYA
428	CO/481/2022	MS RAMADOSSSUJATHA AND ANR VS ABHISHEK MANNA	LOPAMUDRA MOITRA
429	CO/1268/2022	DEEPSIKHA SENGUPTA VS RABI SANKAR GUPTA @ HARI SANKAR GUPTA	DYUTIMAN BANERJEE
430	CO/1463/2022	SHAWKAT ARA HAIDER VS MUTUWALLI OF THE WAKF ESTATE OF HAZI SK ABDULLAH AND ORS	LUTFUL HAQUE
431	CO/1597/2022	SAHABUDDIN SK VS SAGRI BIBI	SARBANANDA SANYAL

IA NO: CAN/1/2024

432	CO/1865/2022	AMJAD MALLICK AND ORS VS AZAHAR MALLICK AND ORS	TRINA SEN
433	CO/1867/2022	KRISHNA GHOSH VS NITA DEY AND ANR	SARBANANDA SANYAL
434	CO/2134/2022	LAKSHMI NARAYAN SINGH VS SAMIR ROY AND ORS	PUJA AGARWAL
435	CO/2269/2022	MD HASANURZAMAN VS ARAFAT ALI GAYEN AND ORS	ARITRA ALI GAYEN
436	CO/2468/2022	SULTANA KHATOON VS RAJA MD AMIN AND ANR	RAM NARAIN RAJAK

IA NO: CAN/1/2022

437	CO/2511/2022	MAYA MONDAL VS ISRAFIL ANSARI AND ORS	BARUN KUMAR SAMANTA
438	CO/2553/2022	AYNUR MOLLA VS ABU TALEBMOLLA AND ORS	AMBIYA KHATUN
439	CO/2689/2022	SAMBHUNATH MONDAL AND ANR VS MILAN MONDAL AND ORS	MRINAL KANTI MAITY
440	CO/2776/2022	SAMIRAN DAS VS I.B.P COMPANY LTD. AND ANR	ASISH KUMAR DUTTA
441	CO/2847/2022	SK ABDUL MASUD VS SK HABIBUR RAHAMAN AND ORS	SUSHSNTA LAHA
442	CO/2855/2022	SK ATAUR RAHMAN VS ABDUL HAFIZ SARKAR	DIPANWITRA GANGULY

443	CO/3234/2022	ANITA MONDAL AND ORS. VS PRODYOTE KR. MONDAL AND ORS.	ANISH DAS
IA NO: CAN/1/2022			
444	CO/3393/2022	DIPAK DAS VS GOKUL DAS AND ORS	MRITYUNJOY SAHA
IA NO: CAN/2/2025			
445	CO/3456/2022	MAFIZAR RAHAMAN VS JAHUR ISLAM MONDAL AND ORS	JYOTI PRAKASH CHATTERJEE
446	CO/3479/2022	RAJESH KUMAR DHAWAN VS KAPUR CHAND GARG AND ANR	KRISHNA DAS PODDAR
IA NO: CAN/1/2025			
447	CO/3480/2022	RAJESH KUMAR DHAWAN VS KAPUR CHAND GARG AND ANR	KRISHNA DAS PODDAR
IA NO: CAN/1/2025			
448	CO/3532/2022	M/S HOTEL ANNAPURNA PLAZA AND ANR VS BANK OF BARODA AND ORS	DULAL CHANDRA SARKAR
449	CO/3612/2022	MONI MANJUSHA NANDY VS KAKOLI SIMPSON AND ORS	RADHA NATH NANDY
450	CO/3636/2022	HARADHAN GHOSH VS SHANTINATH SINGHA RAY	PRIYANKA MONDAL
451	CO/3715/2022	SAILEN DAS AND ORS VS RAMKCHANDRA MONDAL ALIAS RAMPADA MONDAL	JAYANTA KUMAR PAIN
452	CO/3726/2022	CHARI BEWA VS HAZRAT ALI SK AND ORS	SARBANANDA SANYAL
453	CO/3744/2022	GOBINDA CHANDRA SAHA AND ANR VS NIJAMUDDIN AND ORS	SUMAN SANKAR CHATTERJEE
454	CO/3760/2022	ROJITA BEWA AND ORS VS BHUGOL SEKH AND ORS	SARBANANDA SANYAL
455	CO/3856/2022	SHOBHARANI DUTTA AND ORS VS LAKSHMAN CHANDRA SEN SINCE DESEASED REP. BY LEGAL HEIRS KAMALA SEN AND ORS	DYUTIMAN BANERJEE
456	CO/3883/2022	ANGUR BALA JANA AND ORS VS JOYDEB JANA AND ORS	RAJKRISHNA MONDAL
457	CO/3924/2022	JAYANTA BASU AND ORS VS SIDDHARTHA BASU ALIAS BUBAN AND ANR	DIVYA TIWARY
458	CO/3937/2022	SMT SHIPRA JANA VS SITA CHUAN AND ANR	S M HASSAN
459	CO/3961/2022	RASU SANTRA VS ALOKA SANTRA AND ORS	ANIMESH PAUL
460	CO/374/2023	GOURI MAITI AND ORS VS SAMIRAN KUMAR DINDA	RAJENDRA BANERJEE

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461	CO/735/2023 (FILE IN)	PRABHAT KUMAR MAITY VS TINA MAITY SAHA	ANANYA MONDAL
462	CO/750/2023	RAM ASHREY GUPTA AND ANR VS SHREE HANUMAN PROPERTIES LTD	MAHESH KR SHAW
463	CO/971/2023	RUPJAN BIBI VS SEKH ABDUL KAIUM AND ORS	SIDDHARTHA SARKAR
IA NO: CAN/1/2023			

464	CO/1039/2023	TAPAN BAG VS ANAMIKA PAL AND ORS	OINDRILA GHOSH
465	CO/1115/2023	SUKDEB BAGDI AND ORS VS JOYDEB BAGDI AND ORS	Kunal Ganguly
IA NO: CAN/1/2024			
466	CO/1152/2023	MST. MEHABUBA KHATUN VS MINOR SABRIN KHATUN AND ORS	ANIT KUMAR RAKSHIT
IA NO: CAN/1/2025			
467	CO/1215/2023	JAKIR HOSSEM MONDAL ALIAS ZAKIR HOSSAIN MONDAL VS MONORANJAN MAJUMDER AND ANR	MR. IRESH PAUL
468	CO/1326/2023	PUSPA RANI MAHANTA AND ORS VS PRABHAT KUMAR BARAI AND ORS	CHIRANTAN SARKAR
469	CO/1361/2023	SWARUP CHAKRABORTY AND ORS VS BINAL SARKAR AND ORS	DIPAK KUMAR MUKHOPADHYAY
470	CO/1416/2023	AKHTER HUSSAIN VS AKHTARUN AND ANR.	Md. Habibur Rahaman
471	CO/1482/2023	RAJNATH CHAMAR VS SUNITA DAS NEE CHAMAR	CHANDANA GHOSH
472	CO/1517/2023	DIBAKAR MAHATO@BABU VS SALMUN BIBI AND ORS	SANJIB BANDYOPADHYAY
473	CO/1522/2023	AGARWAL CO LTD VS TRIPTY LAW	DIPAK DEY
474	CO/1549/2023	PRAKASH SARKAR VS SIDDARTHA PATHAK	DEBRAJ DUTTA
475	CO/1614/2023	nirmal das VS MAYA GHOSH AND ANR.	SARBANANDA SANYAL
476	CO/2726/2023	PRABIR GHOSH AND ANR VS AMIT SEN AND ORS	RAJKRISHNA MONDAL
477	CO/2780/2023 (PT-1+ TCR)	THE BOARD OF MAJOR PORT AUTHORITY FOR SHYAMA PRASAD MOOKERJEE PORT VS INLAND VIKASH LIMITED AND ANR	VIVEK JHUNJHUNWALA
478	CO/3438/2023	MD. MAQSOOD ALAM VS M.H. AKTAR @MOIN HASSAN AKTAR AND ANR	SYED NEAZ AHMED
479	CO/3893/2023	BINNOY KUMAR DAS ALIAS BINOY DAS VS MINOR DISHA DAS AND ANR	ANIT KUMAR RAKSHIT
IA NO: CAN/1/2025			
480	CO/3950/2023	MIRAJUDDIN MIDDA VS SK HUSSAIN AND ANR	BIJOY KUMAR SHOW
481	CO/4059/2023	WAKIL AHMED AND ANR. VS KOLKATA MUNICIPAL CORPORATION AND ORS.	Madhurima Sarkar
		CONTESTED APPLICATION 4	
482	CO/907/2019	KAJI ABU SALEH VS STATE OF WEST BENGAL & ORS	SUSMITA MONDAL
IA NO: CAN/1/2019(Old No:CAN/11211/2019)			
483	CO/1197/2022	BIJOY LAKSHMI GHOSH VS UNION OF INDIA	JAYANTA BANERJEE
484	CO/1509/2022	MAJANU ALI MOLLA VS MD KAMARUDDIN SIDDIQUE AND ANR	S M ISMAIL

485	CO/104/2023	TANU SINGH AND ORS VS ALAK KUMAR OJHA AND ORS	PRADIP KUMAR ROY
486	CO/301/2023	RAMGARH SHIV MANDIR UNNAYAN SAMITY VS SAMBHU DEY AND ORS	UJJWAL DATTA
487	CO/596/2023	MD ZIAUDDIN AND ANR VS V V S PRASAD AND ORS	SHAMIM AKHTAR
488	CO/775/2023	SK ISRAIL AND ORS VS ABDULLA MALLICK AND ORS	SMITA PAL
489	CO/779/2023	SUNDAR GUPTA VS MURARI LAL YADAV	GOURAV DAS
IA NO: CAN/4/2024			
490	CO/791/2023	SOUMEN KR. ADITYA AND ORS. VS MANJUSHREE MAITY AND ORS.	MADHUMANTI DAS
IA NO: CAN/1/2025			
491	CO/996/2023	MALABIKA MALLICK AND ORS VS SMT KALPAN JASH AND ORS	MR SARBANANDA SANYAL
IA NO: CAN/1/2025			
492	CO/1026/2023	SMT SHAKUNTALA SARKAR VS SHRI AMIT SARKAR	D.K. ADHIKARI
493	CO/1028/2023	SHRIMATI RADHARANI JANA VS MADHUSUDAN DEY	MR. ARITRA SHANKAR RAY
494	CO/1178/2023	PRATIMA BHUNIA VS SANKAR GIRI AND ORS	MUKTESWAR MAITY
495	CO/1204/2023	KALIPADA BERA VS JAYDEV GUHA AND ORS	DYUTMAN BANERJEE
496	CO/1258/2023	JYOTI CINEMA REP BY JYOTI BISWAS VS ASIT BARAN DUTTA	SOHINI BHATTACHARYYA
497	CO/1301/2023	ASIT DANDAPAT AND ORS. VS GOBINDA MAITY AND ORS.	MR. ARITRA SHANKAR RAY
498	CO/1544/2023	SK SABIR@ SK SABIR ALI AND OTHERS VS NEMAI PADA MONDAL AND ANOTHER	ANITA KHATRI
499	CO/1670/2023	RANJIT PANDEY VS DR ENAMUL HAQUE	ASIF DEWAN
500	CO/1929/2023	SYED ASAR ALI AND ANR VS HALIMANESSA BIBI AND ORS	PARTHA PRATIM ROY
501	CO/1977/2023	BASUDEB SARKAR @ SARDAR VS SUKDEB SARKAR AND ORS	PARTHA CHAKRABORTY
502	CO/2042/2023	JAYANTA MUKHERJEE AND ANR VS BADAN CHAND GOSWAMI	ANINDYA HALDER
IA NO: CAN/1/2024			
503	CO/2079/2023	WORKMEN'S UNION OF IRON AND STEEL WORKERS UNION,JAMURIA VS STATE OF WEST BENGAL AND ORS.	ARUP KRISHNA DAS
504	CO/2089/2023	SNIGDHENDU MUKHOPADHYAY VS ROYS INSTITUTE OF COMPETITIVE EXAMINATION PVT. LTD. (RICE)	MANABENDRA NATH BANDYOPADHYAY
IA NO: CAN/1/2024			
505	CO/2113/2023	SK. PANCHU @ SK. ALAM VS SAHARA BEWA AND ORS	SARBANANDA SANYAL

506	CO/2130/2023	AMIT PRAMANIK VS STATE OF WEST BENGAL AND ORS.	KAUSHIK CHOUDHURY
507	CO/2136/2023	SUBRATA CHAKRABORTY VS NABANTA CHATTERJEE AND ANR	POULOMI CHAKRABORTY
508	CO/2218/2023	AJIJUL SEKH VS HOSEN MONDAL AND ORS	SARBANANDA SANYAL
509	CO/2255/2023	RITA NASKAR VS M/S B P MALLIK	PRIYANKA MONDAL
IA NO: CAN/1/2025			
510	CO/2270/2023	ZAIBUNNESSA@ZAIBUNNESSA MAHD ABBAS RAHIM VS ABUL HASAN	SATTIK ROUT
511	CO/2317/2023	BURDWAN YOUNG ENGINEERS COOPERATIVE CONSTRUCTION SOCIETY LTD. VS THE SECRETARY,P.W. (ROADS) DIRECTORATE AND ORS	DYUTIMAN BANERJEE
512	CO/2324/2023	SRIKUMAR SAHA AND ANR VS JAYATI SAHA AND ANR	OINDRILA CHATTERJEE
513	CO/2367/2023	AMIT DUTTA VS MANASHI DUTTA	BISWAJIT TIWARI
514	CO/2409/2023	TANIYA RAY ALIAS TANIYA ROY VS SREE SREE PARTHA SARATHI DEVELOPERS AND ORS	MOBINA ALI
515	CO/2475/2023	NAJMA BEGUM VS HANIF AND ANR	SAURAV CHAUDHARI
516	CO/2533/2023	SRI MAHADEV ALIAS JAYDEV GHOSH AND ORS. VS SRI DASARATH GHOSH AND ORS.	ANIRBAN SAHA
517	CO/2590/2023	CESC LIMITED AND ANR VS SRI BIMALESH CHOWDHURY	DEBANJAN MUKHERJEE
518	CO/2620/2023	BESAD HASDA VS FULJHARI AND ORS	PARTHA CHAKRABORTY
IA NO: CAN/1/2025			
519	CO/2634/2023	MR. CHANDRA SEKHAR DAS VS SASANKA SEKHAR DAS	MANALI BISWAS
520	CO/2757/2023	KABERI CHAKRABORTY VS SUBHASIS CHAKRABORTY	Arijit Sarkar
521	CO/2786/2023	SMT. MATRIKA PRADHAN(BHUNIA) VS SRI UMASHANKAR BHUNIA	MR. ARUN KUMAR DAS
522	CO/2793/2023	MAHENDRA KUMAR AGARWAL AND ORS VS M/S ASHOKE METAL INDUSTRIES	PRAJAANI DAS
523	CO/2794/2023	MAHENDRA KUMAR AGARWAL AND ORS VS M/S ASHOKE METAL INDUSTRIES	PRAJAANI DAS
524	CO/2836/2023	MUHAMMAD ALI AND ORS VS SAHAJAN BIBI AND ORS	SAYANI AHMED
525	CO/2866/2023	SRI TUSHAR GHOSH VS SRI SANKAR GHOSH	PINAKI DATTA
526	CO/2884/2023	PARTHA PRATIM MITRA VS MADHABI DAS AND ORS	SAYANI AHMED
527	CO/2916/2023	ABDUR RAZZAK @ RAJJAK SK VS MOLEDA BIBI @ MOLEDA BEWA AND ANR	Shibasis Chatterjee

528	CO/2997/2023	SUBHRA BHATTACARJEE VS JAGADISH BOSE AND ANR.	SHETPARNA RAY
529	CO/3034/2023	NOOR ALAM KAZI@KAZI NOOR ALAM VS LAND ACQUISITION COLLECTOR (GEN) HOWRAH	MR. ABHISHEK BANERJEE
530	CO/3044/2023	MANAGER INDUSIND BANK LTD. AND ORS. VS SHRI PINTU DHARA	SUBHANKAR CHAKRABORTY
531	CO/3094/2023	M/S ELGIN PROPERTIES VS M/S DEINOR AND COMPANY REPD BY ITS PARTNERS	SUCHETA DAS
532	CO/3259/2023	RABINDRA NATH AICH VS SHIB NATH MONDAL AND ORS.	SUHRID SUR
533	CO/3288/2023	SRI BALAI PAL VS GOPAL CHANDRA PAL DECEASED BEING REPRESENTED BY HIS LEGAL HEIRS SUBHADRA PAL AND ORS	ABHISEK BANERJEE
534	CO/3309/2023	BHAKTI SWARUP TIRTHA MAHARAJ AND ANR VS DAUDIYA VAISHNAVA CHARITABLE TRUST AND ORS	DEBASIS MITRA
535	CO/3317/2023	SRI SOUVIK CHOUDHURI VS DEBJANI DUTTA CHOUDHURI	MR. SARBANANDA SANYAL
536	CO/3318/2023	SRI SIDDHESWAR PANDA VS UJJAL KUMAR MISHRA AND ORS	ANKANA SARKAR
537	CO/3565/2023	SRI DHANPAL MISHRA AND ANR. VS SRI GOVIND KUMAR AGARWAL AND ORS.	MR. SOUVIK DAS
538	CO/3634/2023	DEB KISHORE DEY AND ORS VS MAHADEB BAGDI AND ORS	AMBU BINDU CHAKRABORTY
539	CO/3639/2023	GOPESWAR GHOSH AND ORS VS TAPAN KUMAR GHOSH AND ORS	RAJDEEP PRAMANIK
540	CO/3641/2023	MD HASIM VS JAWAID IQBAL AND ORS	SK ABDUR RAHIM
541	CO/3654/2023	DEBASIS GANGULY @ DEBASHIS GANGULY VS SAMITA GANGULY	SOUMAK BERA
542	CO/3673/2023	NETAJI SUBHAS OPEN UNIVERSITY AND ANR. VS MALIGHATI DR.B.R. AMBEDKAR SOCIETY FOR ADV LEARNING AND HEALTH REPD SRI SACHINDRANATH MISRA AND ORS	ANANDAMAYEE DUTTA
IA NO: CAN/4/2025			
543	CO/3679/2023	NETAJI SUBHAS OPEN UNIVERSITY AND ANR VS MALIGHATI DR. B.R. AMBEDKAR SOCIETY FOR ADV. OF LEARNING AND HEALTH REP. BY SACHINDRA NATH MISRA	ANANDAMAYEE DUTTA
IA NO: CAN/4/2025			
544	CO/3694/2023	PRANAB KUMAR SAHA VS KANCHAN DEVI AND ORS	OISHIK CHATTERJEE
545	CO/3711/2023	SHRI PARTHA BANERJEE VS STATE BANK OF INDIA AND ORS	MITUL CHAKRABARTY
546	CO/3719/2023	BONI SAHA AND ANR VS DR.(MRS) MOKSHADA GOSWAMI	SUNDAR GOPAL BHATTACHARYYA
547	CO/3801/2023	BABUL KHANDAKAR AND ORS VS NOORJAHAN BEGUM AND ORS	SUKANTA DAS
548	CO/3803/2023	M/S. SMIFS LIMITED VS MAYANK KUMAR AGARWALA AND ANR	JYOTI SINGH

549	CO/3818/2023	UDITO KUMAR CHATTERJEE VS SUDESHNAA CHATTERJEE NEE CHAKRABORTY	Malay Bhattacharyya
550	CO/3838/2023	SRI AMAL KUMAR MANNA VS SRI UTTAM SAHA	SANJIB SETH
IA NO: CAN/2/2025			
551	CO/3846/2023	ARDHENDU DHAR VS MALAY DHAR AND ANR	Arijit Sarkar
552	CO/3868/2023	SUDIPTA SARKAR VS TAPAN KUMAR DAS AND ORS	PRATICK SARDAR
IA NO: CAN/1/2025			
553	CO/3882/2023	GOBORDHAN PRASAD VS GANESH SANI	GOURANGA MANNA
IA NO: CAN/1/2025			
554	CO/3883/2023	SACHINDRA NATH BHATTACHARJEE VS DEEPA BHATTACHARJEE AND ORS	DYUTIMAN BANERJEE
555	CO/3884/2023	ANANDA PRASAD MAJUMDER VS SIBSADHAN MAJUMDER	SARBANANDA SANYAL
556	CO/3936/2023	UJJWAL BISWAS VS ANINDITA BISWAS	SARBANANDA SANYAL
557	CO/3963/2023	SRIPADA MANNA VS NETAI KUMAR GHOSH AND ANR	MOHIT CHATTERJEE
IA NO: CAN/1/2025			
558	CO/3983/2023	HABIBUDDIN SARKAR VS SAFIA BEOA AND ORS	RAJ KRISHNA MONDAL
559	CO/3985/2023	ANANTA DAS @ ANANTA KUMAR DAS VS HIMADRI NATH MUKHERJEE AND ORS	DEBABRATA ROY
560	CO/3991/2023	SUPRIYA SEN AND ORS VS MADAN MOHAN DEY	DILIP KUMAR MONDAL
IA NO: CAN/1/2025			
561	CO/4000/2023	SUPRIYA SEN AND ORS VS MADAN MOHAN DAY PODDAR	DILIP KUMAR MANDAL
IA NO: CAN/1/2025			
562	CO/4018/2023	RANJIT KUMAR MAJI AND ORS VS PUNJAB NATIONAL BANK AND ANR	GAURAV SINGH
563	CO/4040/2023	PAYEL CHAKRAVARTI ALIAS PAYAL CHATTERJEE VS SUDIPTA CHAKRAVARTI	JAYANTA DATTA
564	CO/4070/2023	ASISH KUMAR MAITI AND ORS VS SISIR CHAKRABORTY	SUKANTA DAS
565	CO/4081/2023	RONALD SUBHADIP BHOWMICK VS ISHITA VALENTINA GOMES	DEBDUTTA BASU
566	CO/4133/2023	SONIA SINGH BAGRI @ SINIA KUMAR SINGH VS AVINASH BAGRI	ABHISEK ADDHYA
IA NO: CAN/1/2025			
567	CO/4155/2023	SOHAN LAL YADAV VS NEELAM YADAV	SUDESHNA DAS
568	CO/4168/2023	HARENDRA KUMAR UPADHYAY VS NEW INDIA INSURANCE CO LTD AND ANR	KUNTAL BANERJEE
569	CO/4178/2023	SRI NIRMAL NASKAR AND ANR. VS SADHAN CHANDRA HALDER AND ORS.	MR. SARBANANDA SANYAL

570	CO/4217/2023	SHANUL HAQUE AND ANR VS MD. RAFIQUE QURESHI	PARTHA SARATHI BASU
571	CO/4221/2023	DILIP KUMAR MAHANTA @ DILIP KUMAR MOHANTA VS BHARAT MATA SANGHA AND ANR	TUHIN SUBHRA RAUT
572	CO/4223/2023	TARANI KUMAR MAITY VS HARAKRISHNA MAITY AND ORS	SALIL KUMAR MAITI
573	CO/4234/2023	ARUP KUMAR GHSOH AND ORS VS SAMIR KUMAR DEY	SANJIB MITRA
574	CO/4235/2023	PADMA CONSTRUCTION REP BY CHANDAN POBI AND ORS VS SUSMITA DAS AND ANR	RAJDEEP PRAMANIK
575	CO/4282/2023	ANIMA SAHA VS SHIKHA PAL	MUKTESWAR MAITY
576	CO/4285/2023	ARUN KUMAR AGARWAL VS DEUTSCHE BANK AG AND ANR	ASHUTOSH SINGH
577	CO/4307/2023	NEPAL CHANDRA GHOSH @NEPAL GHOSH VS MANGAL GHOSH AND ORS	SARBANANDA SANYAL
578	CO/4320/2023	M/S. D.G ENTP. AND ANR. VS SANDIP MAITY AND ORS.	RIYA BALLAV
579	CO/4328/2023	SUNIL ANCHALIA AND ANR VS SANJIV KUMAR SINGH AND ORS	SARBAN BHATTACHARJEE
580	CO/4341/2023	SAHANAJ BEGUM AND ORS VS MD.SAJID	Raju Bhattacharyya
581	CO/4342/2023	BELA RANI MAHAPATRA VS ARATI DAS AND ORS	SARBANANDA SANYAL
582	CO/4343/2023	PUTUL BALESWAR VS DEBENDRA NATH JANA AND ORS	MUKTESWAR MAITY
583	CO/4359/2023	SAHIDUL ISLAM MANDAL VS ABDULLAH AL MASUM	AMIT ROY
584	CO/4362/2023	PRAKASH CHAND VAIDYA VS SHAHEEN KHAN AND ORS	RAUNAK SHAW
IA NO: CAN/1/2025			
585	CO/4366/2023	PARTHA PARUA AND ANR VS ASHOK KUMAR DAS JADAV AND ORS	ABHIURUP HALDER
586	CO/4386/2023	AMINA BIBI AND ORS VS SAJED MULLICK AND ANR	SAYANI AHMED
587	CO/4400/2023	ALOK @ ALOK KUMAR DAS MAHAPATRA VS SUBHRA DAS MAHAPATRA @ ORS	ANKANA SARKAR
588	CO/4411/2023	KABITA SARKAR VS CHANCHAL KR. HALDAR	OINDRILA GHOSH
589	CO/4429/2023	JAYABRATA GOSWAMI VS CHANDRANI MUKHERJEE NEE GOSWAMI	SHUVANIL CHAKRABORTY
IA NO: CAN/1/2024			
590	CO/4473/2023	SWAPAN KUMAR CHAKRABORTY VS AMARTJIT CHAKRABORTY	MUNMUN BISWAS
591	CO/4490/2023	DHRUBAJYOTI BANERJEE VS HEMA BANERJEE	INDRANUJ DUTTA

592	CO/4496/2023	SANJU ROY VS MRINAL SARKAR	MADHUMITA SADHUKHAN
593	CO/4501/2023	DILIP DAS VS CHAMPAK KUMAR DAS AND ANR	RAJESWAR MITRA
594	CO/4532/2023	FLUIDTECH EQUIPMENT PVT. LTD. REPD BY MILON SANTRA VS STEEL AUTHORITY OF INDIA LTD.	MR. SARBANANDA SANYAL
595	CO/4553/2023	MANGAR PRASAD ALIAS MAHENDRA PASWAN AND ANR VS THE CHAIRMAN AND BOARD OF COUNCIL AT BHATPARA MUNICIPALITY AND ANR	SOUMYAJIT BHATTA
596	CO/3162/2024	CHAITALI DEY AND ORS VS SUBHAS DUTTA AND ORS	KAUSTAV ROY

IA NO: CAN/1/2025

HEARING

(CIVIL REVISION)

597	CO/244/1998	SANJOY SARAF VS CESC LTD.,VICTORIA HOUSE	R.L.MITRA
wt598	CR/898/1998	SANJAY KR.SARAF **VS** ANUPAM CHAKRABORTY	R.L.MITRA
599	CO/1943/2000	CALCUTTA MUNICIPAL CORPORATION VS TATA IRON & STEEL CO. LTD.	FAZLUL HAQUE
600	CO/2847/2000	HRISHIKESH CHANDRA GHORAI VS BANABEHARI PAIRA	MONARANJAN JANA
601	CO/940/2002	MAN.COMMITTEE,ST.JOSEPH'S CONVENT & ANR VS KABITA NEOGY @ BASU	ANIRUDDHA CHATTERJEE
602	CO/586/2003	MANIK MONDAL & ORS VS ANANTA MONDAL	ANIRUDDHA CHATTERJEE
603	CO/3497/2004 (WITH TCR)	SHYAMALI DAS VS KARAN SINGH BINAYAK	SURESH CHANDRA MANNA

IA NO: CAN/1/2007(Old No:CAN/2137/2007)

604	CO/2472/2005	CHANDAN DEY AND ORS VS STATE OF W.B.	GURUPADA DAS
wt605	MAT/520/2005	TAPAN DEY & ORS **VS** STATE	GURUPADA DAS
606	CO/2301/2006	SURYA KANTA GIRI VS BIJOY KUMAR BERA	RANUKA ROY
wt607	CO/2302/2006	SURYA KANTA GIRI **VS** BIJOY KUMAR BERA	RENUKA ROY
608	CO/3282/2006	MOHAMMAD KASIM VS SUNIL KUMAR MONDAL	OM NARAYAN RAI
609	CO/3419/2006	JATINDRA GHOSH VS KANAI SINGHA	ARPITA JANA

IA NO: CAN/1/2018(Old No:CAN/1023/2018), CAN/2/2018(Old No:CAN/1026/2018), CAN/3/2019(Old No:CAN/9628/2019), CAN/4/2025

610	CO/4758/2006	SHAKUNTALA SHAW AND ORS. VS CHATURBHUJ SHAW	ANIT KUMAR RAKSHIT

IA NO: CAN/1/2009(Old No:CAN/1267/2009), CAN/2/2011(Old No:CAN/6240/2011), CAN/3/2018(Old No:CAN/4928/2018), CAN/4/2018(Old No:CAN/4929/2018), CAN/5/2024

611	CO/822/2007	MORSALIM MOLLA VS COMMISSIONER OR WAKF,W.B.	INDRANIL BHATTACHARYA

IA NO: CAN/1/2008(Old No:CAN/611/2008)

612	CO/1945/2007	PRADIP KUMAR ROY VS JALI DEVI & ORS.	PARTH PRATIM MUKHERJEE

IA NO: CAN/7/2022, CAN/8/2024, CAN/9/2024, CAN/10/2024, CAN/11/2024

613	CO/2615/2007	JYOSTNA KARMAKAR VS FAKIR PATRA	SADHAN KUMAR HALDER

IA NO: CAN/1/2013(Old No:CAN/8161/2013), CAN/2/2013(Old No:CAN/8162/2013), CAN/3/2020(Old No:CAN/1672/2020)

614	CO/3991/2007	ANIMA DAS VS NAMITA BH0OWMICK & ORS.	SUCHHANDA GANGULY
615	CO/72/2008	AMAN ULLAH SEIKH & ORS VS ANISUDDIN SEIKH & ORS	SIDDHARTHA SANKAR MANDAL

IA NO: CAN/2/2024

616	CO/1276/2008	SOMNATH BANERJEE VS SURAJIT BANERJEE	ANANYA DAS
617	CO/3279/2008	KALPANA RANI MODAK & ANR VS SHYAMMM SUNDAR DEY & ANR	SHILA SARKAR

IA NO: CAN/4/2023, CAN/5/2025

618	CO/249/2009	KALPANA KHAN MONDAL AND ORS VS MADAN MOHAN GIRI AND ORS	RANJAN KUMAR MAHAPATRA

IA NO: CAN/1/2011(Old No:CAN/2374/2011), CAN/2/2018(Old No:CAN/5469/2018), CAN/3/2018(Old No:CAN/5470/2018), CAN/7/2019(Old No:CAN/5221/2019), CAN/12/2025

619	CO/809/2009	JAGANNATH MAITY & ORS VS BISWAMAYEE GOLAYA & ORS	SHAHJAHAN ALI KHAN

IA NO: CAN/4/2025

620	CO/24/2010	MANOJ KUMAR CHOWBEY & ANR VS RAM SEVAK CHOWBEY & ORS	PIYALI SHOW

IA NO: CAN/2/2015(Old No:CAN/5163/2015), CAN/4/2018(Old No:CAN/4940/2018)

621	CO/1418/2010	M/S THEKSUM CORPORATION (P) LTD. & ORS. VS STATE BANK OF INDIA & ANR.	D. MITRA
622	CO/1930/2011	PRABHUNATH RAI VS SHANTI DEVI & ORS	MAHENDRA PRASAD GUPTA
623	CO/3434/2011	AMITABH KHEMKA & ORS VS SOUTHERN AVENUE RAJESHWARI & ORS	S.K.KANODIA

IA NO: CAN/1/2025

wt624	CO/1032/2012	SOUTHERN AVENUE RAJESWARI WELFARE ASSOCIATION & ORS **VS** AMITAVA KHEMKA & ORS	RAJAT DUTTA
625	CO/3661/2011	ALTAF HOSSAIN & ORS VS SANJIT KARMAKAR & ORS	INDRAJIT MANDAL
626	CO/3893/2011	ORBIT TOWERS PVT. LTD. VS GALAXY TOWEW OWNERS WELFARE ASSOCIATION&ANR	KALLOL SAHO
627	CO/360/2012	SATYAPADA ASH & ORS VS RAMKANAI ASH & ORS	SABIR AHMED
628	CO/461/2012	MADHABI DAS & ORS VS TUSHTU CHARAN DAS	SIVA PRASAD GHOSE

IA NO: CAN/1/2018(Old No:CAN/3348/2018)

wt629	CO/1071/2013	ALIL AHMED KHAN@MD AKIL KHAN & ORS **VS** JAVED MUSA KHAN & ANR	VINAY KUMAR PUROHIT
wt630	CO/1072/2013	KAMAL AHMED KHAN & ORS **VS** JAVED MUSA KHAN & ANR	VINAY KUMAR PUROHIT

wt631	CO/1475/2015	GOPAL MARIK **VS** ANIL KR. KHAN	DEBALEENA MUKHERJEE
IA NO: CAN/1/2015(Old No:CAN/12243/2015)			
IA NO: CAN/1/2015(Old No:CAN/12243/2015)			
wt632	CO/206/2011	PARESH CHANDRA MANNA **VS** MADHABILATA GHOSH	JAYSHRREE SINHA
IA NO: CAN/2/2013(Old No:CAN/10589/2013), CAN/3/2018(Old No:CAN/9648/2018)			
IA NO: CAN/2/2013(Old No:CAN/10589/2013), CAN/3/2018(Old No:CAN/9648/2018)			
wt633	CO/2471/2011	PARESH CH. MANNA **VS** MADHABILATA GHOSH	SOURADIPTA BANERJEE
IA NO: CAN/1/2013(Old No:CAN/10590/2013), CAN/2/2018(Old No:CAN/9650/2018)			
IA NO: CAN/1/2013(Old No:CAN/10590/2013), CAN/2/2018(Old No:CAN/9650/2018)			
wt634	CO/2720/2009	USHA DEBI SINGH **VS** MADHABILATA GHOSH & ORS	BASAB SHAW
IA NO: CAN/1/2014(Old No:CAN/1418/2014), CAN/2/2018(Old No:CAN/9649/2018)			
IA NO: CAN/1/2014(Old No:CAN/1418/2014), CAN/2/2018(Old No:CAN/9649/2018)			
wt635	CO/3954/2008	PANCHU GOPAL DAS & ANR **VS** SABITRI PATRA (DAS) & ORS	SIVA PRASAD GHOSE
wt636	WPA/12412/2009	SAROJ KUMAR SARKAR & ORS. **VS** STATE OF WEST BENGAL & ORS.	SHILA SARKAR
IA NO: CAN/1/2017(Old No:CAN/7280/2017)			
IA NO: CAN/1/2017(Old No:CAN/7280/2017)			
637	CO/960/2012	AKHIL CHANDRA MOITRA & ANR VS BIMAL KUMAR NOPANY	SUBRATA BHATTACHARJEE
IA NO: CAN/1/2013(Old No:CAN/1427/2013), CAN/3/2024			
638	CO/1163/2012	THE KOLKATA MUNICIPAL CORPORATION VS RANI KUMARI BADALIA & ANR	ANUPAM DASADHIKARI
IA NO: CAN/2/2024			
639	CO/1412/2012	M/S. R.P.N.N. LTD. VS M/S. TANGAIL CONSTRUCTION	SUVADIP BHATTACHARYYA
640	CO/67/2013	IDRISH ALI SAHAJI@IDRISH SAHAJI & ANR VS MD JIAUDDIN & ORS	PRASANTA BEHARI MAHATA
IA NO: CAN/1/2024			
641	CO/1934/2013	MAHADEB NASKAR & ORS VS KARTIK CHANDRA NASKAR & ORS	SANDIP DAS
642	CO/2322/2013	SK JAMIL AHMED AND ORS VS SK SHAMIM AHMED AND ORS	ARIJIT DEY
643	CO/2739/2013	SMT SAMPA PAUL AND ORS (SACHINDRANATH PAL SINCE DECEASED) VS SAILENDRANATH PAL	SOMNATH ROY CHOWDHURY
IA NO: CAN/3/2019(Old No:CAN/8497/2019)			
644	CO/556/2014	M/S TRIO TEA BLENDERS VS RAJ MANGAL SINGH	SHEBATEE DATTA
IA NO: CAN/1/2014(Old No:CAN/4360/2014)			
645	CO/2620/2014	M/S SUBHADRA TRADING CO ORS VS M/S ASSETS RECON. CO INDIA LTD & ORS	AMITAVA MITRA
646	CO/2635/2014	M/S SUBHADRA TRADING CO VS M/S ASSETS RECON CO INDIA LTD & ORS	AMITAVA MITRA
647	CO/2636/2014	MURARI MOHAN KEJRIWAL & ORS VS M/S ASSETS RECON CO INDIA LTD & ORS	AMITAVA MITRA

648	CO/2637/2014	M/S SUBHADRA TRADING CO VS M/S ASSETS RECON CO INDIA LTD	AMITAVA MITRA
649	CO/2719/2014	MALIGHAT DR, B R AMBEDKAR SOC.FOR A L H REPN S MISRA VS GOPAL CHANDRA DAS	ANINDYA BHATTACHARYYA
IA NO: CAN/1/2016(Old No:CAN/4165/2016)			
650	CO/2808/2014	NURUL HUDA LAYEK VS YUSUF KHAN	MAHESWARI SHARMA
IA NO: CAN/4/2025, CAN/5/2025			
651	CO/3765/2014	UNKNOWN FRIENDS CLUB VS GOURANGA SARKAR	SHOHINI CHAKRABORTY
IA NO: CAN/3/2025			
wt652	CO/3876/2010	UNKNOWN FRIENDS CLUB REPRESENTED BY PRESIDENT OF THE CLUB **VS** GOURANGA SARKAR & ORS.	ADITYA NASKAR
wt653	CO/44/2009	GOURANGA SARKAR **VS** HIMANGSHU CHANDRA THANDU & ORS	A K CHOWDHURY
wt654	CO/866/2007	GOURANGA SARKAR **VS** HIAMNGSHU CHANDRA THANDU	JAYANTA BANERJEE
655	SA/59/2015 (PT-I+II+OB+RI CARD+1PB+3 LCR+TWO TIN BOX)	KALYAN SHAW & ANR VS RAJ KUMAR CHAKRABORTY	SHOHINI CHAKRABORTY
IA NO: CAN/3/2023, CAN/4/2025			
656	CO/2317/2018	MOFIJUL HAQUE & ORS VS MINOR KHANDEKAR TAMANNA KHATUN	ATARUL HAQUE MOLLA
IA NO: CAN/1/2019(Old No:CAN/11810/2019), CAN/2/2025, CAN/3/2025			
657	CO/1947/2021	MANJU AGARWAL AND ORS VS THE MUNICIPAL COMMISSIONER, THE KOLKATA MUNICIPAL CORPORATION AND 0RS	ALOTRIYA MUKHERJEE
658	CO/1206/2022	SOMNATH KUNDU VS BANDANA GORAI AND ORS	SARBANANDA SANYAL
659	CO/3445/2022	BRINDABAN KAR VS ASOKE KUMAR SAMANTA AND ORS	APURBA GHANTI
660	CO/287/2023	PRASANTA DAS VS SUSANTA DAS	ADITI KUMAR
661	CO/1554/2023	PRADIPTA CHOWDHURY VS RATANA PAL ALIAS PARTANABALA PAL AND ORS	BIKASH KUMR SINGH
IA NO: CAN/4/2025			
662	CO/2630/2023	M/S LIBRA TRADING AND SHIPPING AGENCY AND ORS VS EASTERN ESTATES	ANANDA GOPAL MUKHERJEE
		SA HEARING	
663	SA/38/2015 (PT-I+OS)	KAMAL NAHA & ANR VS SWAMI DEBANANDA SARASWATI & ORS	HIRANMOY BHATTACHARYYA
IA NO: CAN/2/2025			
664	SA/60/2015 (PT-I+II+1 PB+RI CARD+ (7 LCR)	AMIT SEN & ORS. VS SUKTI GUPTA & ANR.	SHEHNAZ TAREQ MINA
IA NO: CAN/1/2019(Old No:CAN/11756/2019)			
665	SA/73/2015 (PT-I+OB+PII+RI CARD+6 TCR (ONE PB)	AMULYA KUMAR SARDAR SINCE DECASED REP BY SMT GANGAMONI SARDAR AND ORS VS PRAFULLY KUMAR SARDAR SINCE DECEASED REP BY GOURIBALA SARDAR AND ORS	SIVA PRASAD GHOSE

666	SA/87/2015 (PT-I+II+O/S+ 7 FILES TCR + PB)	MANOJ @ MONOJ KUMAR DUTTA & ORS VS SISIR KUMAR DAS & ORS	BALARAM NEOGI
IA NO: CAN/1/2015(Old No:CAN/4976/2015), CAN/7/2025			
667	SA/124/2015 (PT-I+OS+PII+7 TCR+(2BB)	BINA GHASI AND ORS. VS AJOY MURA AND ORS	RUDRANIL DE
IA NO: CAN/3/2022			
668	SA/157/2015 (08.9.25)	NAMITA MAJI VS GOPAL MAJI @ GOPAL CHANDRA MAJI	DEBNATH MAHATA
669	SA/20/2016 (PT-I+ OB)	DRONACHARYA MAITY & ORS VS SATYARANJAN MAITY & ORS	SARBANANDA SANYAL
IA NO: CAN/2/2021			
670	SA/38/2016 (PT-I+PII+PB+TCR) (22.8.2025)	PUSPA SAHA & ORS VS TAPAN KUMAR ROY	SUMANTA CHAKROBORTY
671	SA/48/2016 (PT-I+OS+PII+7 TCR)	ALOKE KUMAR DEY VS BIVABASU DEY & ORS.	CHANDRADOY ROY
IA NO: CAN/1/2013(Old No:CAN/11415/2013), CAN/2/2018(Old No:CAN/5294/2018), CAN/3/2020(Old No:CAN/821/2020)			
672	SA/100/2016 (PT-I+II+PB+TCR)	ANIMESH BHOWMICK VS BIMALA MAHANTA	SHENAZ TAREQ MINA
IA NO: CAN/1/2014(Old No:CAN/11814/2014)			
673	SA/157/2016 (PT I+II+PB+TCR)	JALSA ALI SAHA AND ORS VS RAHET ALI SAHA AND ORS	NAYEEMUDDIN MUNSHI
674	SA/189/2016 (PT-I+II+PB+TCR)	MANSOOR MUMTAZ & ANR VS REENA BANERJEE & ORS	GOUR BARAN SAU
IA NO: CAN/1/2015(Old No:CAN/10187/2015)			
675	SA/213/2016 (PT-I+OS+PII+RI CARD+6 TCR (ONE PB)	ROMA SARKAR VS PRONOY MITRA	SHOHINI CHAKRABORTY
IA NO: CAN/1/2015(Old No:CAN/11989/2015), CAN/2/2015(Old No:CAN/11990/2015)			
676	SA/225/2016 (PT-I+ OB)	SUMSUNNESHA BIBI & ANR VS AMJAD ALI & ORS	MANAS KUMAR DAS
IA NO: CAN/2/2015(Old No:CAN/4791/2015)			
677	SA/284/2016 (PT-I+OB)	GOUR CH. MAITY & ORS. VS LAKSHI PRIYA MAITY (DECEASED REPD. BY) DEBABRATA MAITY & ORS	SURANJAN MANDAL
IA NO: CAN/1/2016(Old No:CAN/6519/2016)			
678	SA/292/2016 (PT-I+ OB)	SUBARNAPROVA SARKAR VS BABLU @ BABUL GHOSH	ABNAB ROY
IA NO: CAN/1/2020(Old No:CAN/576/2020), CAN/2/2022, CAN/3/2022			
679	SA/317/2016 (PT-I+ OB)	AMINA BEGUM VS SEKH NARUL ISLAM & ORS	SK. ABU SUFIAN
IA NO: CAN/1/2015(Old No:CAN/11068/2015)			
680	SA/336/2016 (PT-I+OS+PII+RI CARD+ 6 TCR)	ANAWAT MAHATO VS DEWANTI GUPTA & ORS	JAYANTA KR. MUKHOPADHYAY
IA NO: CAN/1/2016(Old No:CAN/10774/2016), CAN/2/2022, CAN/3/2024			
681	SA/339/2016 [PT-I +II+ TCR+PB]	M/S FREE INDIA ART PRESS VS ASIYA KHATOON	SABYASACHI SEN
682	SA/4/2017 (PT-I+OB)	SABITRI SHAW & ORS. VS SHEW LAKSHMAN SHAW	SHEBATEE DATTA
IA NO: CAN/1/2017(Old No:CAN/10437/2017)			
683	SA/8/2017 (PT-I+OB)	ALAK KUMAR SAMANTA VS KANOJ KUMAR SAMANTA & ANR	KALLOL KUMAR MAITY
IA NO: CAN/2/2019(Old No:CAN/10124/2019), CAN/3/2024, CAN/4/2025			

684	SA/31/2017 [PT-I +II+OS+TCR(8 FILES) + PB)	BHANU CHARAN DAS VS RABINDRA NATH JANA & ORS	DEBNARAYAN PATRA
685	SA/32/2017 [PT-I +II+OS+ TCR(7 FILES)+PB]	BHANU CHARAN DAS VS JAGANNATH JANA SINCE DECEASED REPN BY. KALPANA JANA & ORS	DEBNARAYAN PATRA
686	SA/51/2017 [PT-I +PB]	MD AFZAL VS GAURANGA ROY	ANIL KUMAR CHATTOPADHYAY

IA NO: CAN/2/2017(Old No:CAN/8373/2017), CAN/3/2017(Old No:CAN/8374/2017), CAN/4/2022

687	SA/58/2017 [PT-I+II+O/S+TCR+2 COVER FILES)	PRATAP KUMAR BISHAYEE VS PRADIP KUMAR BISHAYEE	SHEBATEE DATTA

IA NO: CAN/1/2017(Old No:CAN/2424/2017), CAN/2/2018(Old No:CAN/1452/2018)

688	SA/69/2017 [PT-I+II+OS.+6 FILES TCR+ PB)	BISWAJIT HAZRA VS NACHAN HAZRA	UTTIYA RAY
689	SA/116/2017 (PT-I+OB)	SHYAMAL DUTTA VS SANJIB AUDDY & ORS	KAUSHIK DEY

IA NO: CAN/1/2018(Old No:CAN/3288/2018), CAN/2/2018(Old No:CAN/3346/2018), CAN/3/2018(Old No:CAN/7126/2018), CAN/4/2018(Old No:CAN/7127/2018), CAN/5/2019(Old No:CAN/8379/2019), CAN/6/2019(Old No:CAN/11625/2019), CAN/7/2020(Old No:CAN/1228/2020), CAN/8/2022

690	SA/128/2017	MRITYUNJOY SARKAR VS SANTIRANJAN SARKAR & ORS.	SABARNI MIDYA

IA NO: CAN/1/2016(Old No:CAN/3992/2016)

691	SA/133/2017 (PT-I+OB)	KHONDEKAR MOHIUDDIN HOSSAIN VS MOMTAJ BEGUM	SARBANANDA SANNYAL

IA NO: CAN/1/2017(Old No:CAN/5715/2017)

692	SA/165/2017 (PT-I+OB)	RAJ KUMARI DEVI VS MEERA DEVI	AVIRUP CHATTERJEE

IA NO: CAN/1/2017(Old No:CAN/4706/2017), CAN/2/2021

693	SA/167/2017 (PT I+II+O/S+ PB+ 6 FILES TCR)	BHANU CHANDRA DAS VS GOPAL DAS	HARE KRISHNA HALDER

IA NO: CAN/3/2021, CAN/5/2024, CAN/6/2025

694	SA/179/2017 (PT-I+OB)	DULAL KAR VS BIKASH KAR	BHABANI PRASAD MONDAL

IA NO: CAN/1/2017(Old No:CAN/4559/2017), CAN/2/2018(Old No:CAN/5976/2018), CAN/3/2019(Old No:CAN/6863/2019)

695	SA/190/2017 [PT-I +II+ O/S+TCR+PB]	BASANTI RANI DUTTA VS PARESH CHANDRA DUTTA & ANR	KUSHAL CHATTERJEE
wt696	SA/189/2017	BASANTI RANI DUTTA **VS** PARESH CHANDRA DUTTA & ANR	KUSHAL CHATTERJEE

IA NO: CAN/1/2017(Old No:CAN/2335/2017), CAN/2/2025, CAN/3/2025

IA NO: CAN/1/2017(Old No:CAN/2335/2017), CAN/2/2025, CAN/3/2025

697	SA/191/2017 [PT-I +II+ TCR+PB]	ANUVA DAS & ORS VS SHYAMCHAND DAS	KARTIK KR RAY
698	SA/140/2018 (PT-I+OB)	SADANANDA DUBE & ANR. VS TARAK NATH GHOSH	JAYANTA KR. MUKHOPADHYAY
699	SA/179/2018	NILABRATA GHOSH VS SANJIB CHATTERJEE @ SANDIP CHATTERJEE	SATYENDRA AGRAWAL

IA NO: CAN/3/2025, CAN/4/2025

700	SAT/237/2018 [PTI+II+PB+TCR]	SHIB SHANKAR MISHRA & ORS VS HARENDRANATH MONDAL & ORS	MD GOLAM NURE IMROHI
701	SA/34/2019 (PT-I+OS+PB)	MANOJ KUMAR CHAKRABORTY& ANR VS AYAKAR GRIHA NIRMAN SAMABAY SAMITY LTD &ANR	AMIYA NARAYAN MUKHERJEE

IA NO: CAN/1/2018(Old No:CAN/82/2018), CAN/4/2019(Old No:CAN/252/2019), CAN/5/2020(Old No:CAN/1169/2020)

702	SA/43/2019 (PT-I+II+OS+6 FILES TCR)	ASHOKE KUMAR KUILA & ORS VS SUBHAS CHANDRA MAITY & ORS	JIBAN HARI MALLICK	
IA NO: CAN/1/2016(Old No:CAN/289/2016), CAN/2/2016(Old No:CAN/6162/2016), CAN/3/2022, CAN/4/2022				
703	SA/151/2019 (PT-I+OB)	SRI SRI ISWAR NILKANTHA MAHADEV JEWTHAKUR REPTD BY S.N.DINDA VS SRI SRI ISWAR NILKANTHA MAHADEV JEW THAKUR REPT BY B. DINDA	SK.MUSTAK ALI	
IA NO: CAN/2/2024				
704	SA/169/2019 (PT-I+OB)	KHANDEKAR MAIYNUDDIN HOSSAIN VS MOMTAJ BEGUM	SARBANANDA SANYAL	
IA NO: CAN/1/2018(Old No:CAN/4867/2018)				
705	SAT/426/2019	SAMARENDRA NATH DAS VS DEBOBRATA PAL & ORS	SAYANTAN RAKSHIT	
706	SA/53/2020	RAJEN PRASAD VS RAM PAYARI CHOWHAN	ANIMESH PAUL	
IA NO: CAN/1/2019(Old No:CAN/10728/2019), CAN/2/2022				
707	SA/86/2020 (PT-I+OS+PII+RI CARD+6 TCR)	ASHA DEVISHAW AND ORS VS KALPANA ROY	SUSMITA CHATTERJEE	
IA NO: CAN/1/2024				
708	SA/96/2020 (PT-I + II + PB + TCR)	LAXMAN RAY AND ORS VS KARTICK MONDAL AND ORS	SOUNAK BHATTACHARYA	
709	SA/109/2021 [PT- I+OB+2ND J.COPY+PII+5 FILE T.C.R+ONE COVER FILE+RI CARD)	RUKSANA BEGUM AND ORS VS NIZAMUDDIN	DEBAYAN ROY	
IA NO: CAN/2/2024				
710	SA/153/2022	DHI - BI- SHREE VIDHYAPITH & ORS. VS MONILAL MAJUMDAR & ANR.	SUBHAJIT CHAKRABORTY	
711	SA/47/2023 (PT-I+OB+PB)	JAYANTA KR. DHAR VS GOURI RANI BASAK @ INDRA BASAK	ASHOK KR. JEMA	
IA NO: CAN/1/2019(Old No:CAN/4009/2019)				
712	SA/4/2024 [PT-I+II+TCR)	PURNA CHANDRA BISWAS VS RANJIT BHATTACHARYA & ORS	SOUMEN BHATTACHARJEE	
IA NO: CAN/1/2020(Old No:CAN/2993/2020), CAN/2/2021, CAN/3/2021				

ASSIGNED MATTERS

713	CO/1865/2015	M/S DHAR & SONS VS VATSALA CHATURVEDI	S GUHATHAKURATA	
IA NO: CAN/1/2016(Old No:CAN/5963/2016), CAN/2/2016(Old No:CAN/5979/2016)				
714	CRR/1614/2016	RAJESH PRASAD VS STATE OF WEST BENGAL & ANR	ANIRBAN DUTTA	
715	CRR/1011/2018	SAMIRAN NANDI @ SAMIRAN NANDY VS STATE OF WEST BENGAL AND ORS	S NANDU IN PERSON	M SUR / M MAHATA
716	CO/748/2024	JYOTSNA DAS VS DIPALI ROY AND ORS	SOUNAK MANDAL	
717	CO/1551/2024	URMILA BERA VS ARATI MONDAL	NEHA RIZVI	
IA NO: CAN/1/2025				
718	CO/1596/2024	MAHIM CHANDRA BAG VS GOUTAM KUMAR DAS AND ANR	SOUNAK MANDAL	
719	CO/2295/2024	NILMONI HAZRA VS MALLIKA BAIDYA AND ORS	SANDIP DAS	

720	CRR/2416/2024	XXX VS STATE OF WEST BENGAL AND ORS.	XXX(IN PERSON)	RANABIR ROY CHOWDHURY, PERVEZ ANAM
IA NO: CRAN/2/2025, CRAN/3/2025, CRAN/4/2025				
721	CRR/3015/2024	AZMUL KHAN VS STATE OF WEST BENGAL AND ANR	SABERA KHATUN	
722	CO/3160/2024	SUPRAKASH SATPATI VS RANJIT KARMAKAR AND ORS	ABHIRUP HALDER	
723	CO/3167/2024 (3.9.25)	BHAGWAT SAHA AND ANR VS MANISHA MISTRY	SOUNAK MANDAL	
724	CRR/3818/2024	ANIRUDDHA CHATTERJEE ALIAS ANIRUDDHA CHATTERJI VS STATE OF WEST BENGAL AND ANR	MINAL PALANA	
725	CRR/3908/2024	SUBHANKAR CHAKRABORTY VS STATE OF WEST BENGAL AND ANR	BINAY SHAW	
726	CRR/4897/2024	NEELANJANA ROY VS STATE OF WEST BENGAL AND ANR	ATISH GHOSH	SREYASHEE BISWAS , POULAMI BOSE
727	CO/156/2025	M/S AAKASH PACKAGING VS MATASHREE VINIMAY PVT LTD AND ORS	AVIJIT GHOSHAL	
728	CO/372/2025	ISCON REP THROUGH SHEBAIT MANAGER/SECRETARY DEVAKI KRISHNA DAS ALIAS DEBDAS DHALI VS MAMATA PAUL AND ORS	PRABIR ADHYA	
IA NO: CAN/1/2025				
729	CO/614/2025	SAMIR KUMAR SENGUPTA VS ASHIS MUKHERJEE ALIAS KHOKAN	DEBRUP CHOUDHURY	
IA NO: CAN/1/2025				
730	CO/680/2025	NEMAI CHAKRABORTY AND ORS VS KALIGHAT TEMPLE COMMITTEE AND ORS	SOUVIK SARKAR	
731	CO/846/2025	SAYANI BANERJEE PAKIRA VS VICTOR PAKIRA	SUBHAJIT CHOWDHURY	
732	CO/935/2025	JHUMJHUM GHOSH VS BEAUTY GHOSH AND ANR	SOUNAK MANDAL	
733	CO/1156/2025	ASHOKA DHAR AND ANR VS DR PARTHA BANERJEE AND ORS	CHANDRADOY ROY	
734	CO/1244/2025	RAVI KUMAR DUBEY VS NIDHI PANDEY NEE DUBEY	SAMRAT CHAKRABORTY	
735	CO/1265/2025	MOUSAM MONDAL VS PURNIMA MONDAL MISTRI	RITAM BISWAS	
736	CO/1286/2025	NEELANJAN DE VS JUJHAR SINGH AND ORS	ROHIT MAHATO	
737	CO/1297/2025	RAJIB SASMAL @ RAJIB KUMAR SASMAL VS KAJAL SAMANTA AND ORS	SOUNAK MANDAL	
IA NO: CAN/1/2025				
738	CO/1333/2025	M/S SHOMUK ENGINEERING AND CONSULTANCY SERVICES AND ANR CONSTRUCTION VS ADITYA BIRLA FINANCE LTD AND ANR	CHAMPA PAL	
739	CO/1400/2025	MOUSAM MONDAL VS PURNIMA MONDAL MISTRI	RITAM BISWAS	
740	CO/1405/2025	SANTOSH KR GHOSH VS PRATAP CH DUTTA AND ANR	ANIRBAN SAHA RAY	

741	CO/1492/2025	MD. DILWAR HOSSAIN NAD ORS VS MASUD ALAM AND ORS	SOUNAK MANDAL
742	CO/1509/2025	JAYANTI GHOSH VS MOU GHOSH AND ANR	ANIRBAN SAHA RAY
743	CO/1532/2025	DIPAK KUNDU VS ANIMA KUNDU AND ANR	ISHITA RAUT (9836950069)
744	CO/1659/2025	SUVENDU CHATTOPADHYAY VS SNEHA RANJAN ROY	SAPTAK NASKAR
745	CO/1715/2025	SANKAR DUTTA AND ORS VS JAYANTA DUTTA	SUBHANGI BHATTACHARYA
746	CO/1759/2025	SABIR HOSSAIN MOLLA VS GOLAM MORTAJA MOLLA AND ORS	PAULOMI BANERJEE
747	CO/1834/2025	KUTUBUDDIN MOLLA VS MAHAMMAD ALI AKHON AND ORS	VISHAL MALLICK
748	CO/1844/2025	FAMILY PLANNING ASSOCIATION OF INDIA KOLKATA BRANCH OFFICE VS LILY DAS MAHAPATRA	SHREYASI SANYAL
749	CO/1903/2025	MD SAKIL VS TARA KHATOON AND ORS	SOUNAK MANDAL
750	CO/1914/2025	DEBABRATA NASKAR VS SUDHAMAY NASKAR AND ANR	SHUVAJIT ROY
751	CO/2012/2025	SIDDIK ALI SAHA VS SK. RAFIKUL RAHAMAN ALI AND ANR.	PRIYAM MISRA
752	CO/2035/2025	AMAL CHAKRABORTY VS SARBANI GHOSAL AND ORS	SOUNAK MANDAL
753	CO/2190/2025	SUVENDU ADHIKARI VS PULAK ROY	TAMOGHNA PRAMANICK
754	CO/2297/2025	SRI SWADISH KUMAR CHINA VS DIPALI BRICKFIELD THROUGH ITS PARTNERS ASOKE KUMAR CHAKRABORTY AND ORS	Md Jannat Ul Firdous
755	CO/2775/2025	SHANKAR SHARMA(MISTRY) ALIAS SHANKAR PRASAD SHARMA VS AHALLYA DEVI MISTRY AND ORS	SOUNAK MANDAL

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 3

First Floor

Main Building

SINGLE BENCH (SB - XX)

AT 10:30 AM

HON'BLE JUSTICE GAURANG KANTH

FROM 1ST. APRIL, 2025 - MATTERS (MOTION & HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATING TO MUNICIPALITY UNDER GROUP - V INCLUDING APPLICATIONS CONNECTED THERETO (2023 ONWARDS).

NOTE:
1.APPELLATE SIDE MATTERS WILL BE TAKEN UP ON EVERY MONDAY, TUESDAY, WEDNESDAY AND FRIDAY AT 10:30 AM.

2. MENTIONING WILL BE ENTERTAINED ONLY ON THE FIRST WORKING DAY OF THE WEEK ON A TYPED COPY OF THE LETTERHEAD OF THE ADVOCATE-ON-RECORD IN THE FORMAT AS PRESCRIBED IN MONTHLY LIST.

3. ON THURSDAY, ORIGINAL SIDE MATTERS WILL BE TAKEN UP SERIALLY, IF TIME PERMITS APPELLATE SIDE MATTERS WILL BE TAKEN UP.

NOTE : DOCUMENTS WHICH ARE IN A LANGUAGE OTHER THAN ENGLISH ANNEXED TO THE PLEADINGS, MUST BE ACCOMPANIED BY A TRANSLATED COPY WHICH SHALL BE CERTIFIED AS TRUE BY THE ADVOCATE-ON-RECORD CONCERNED

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/94399371641?pwd=BvJWhkX84KuGPLaEzanw5xTGTnKYTj.1

TO BE MENTIONED

1	WPA/26703/2023 (OFFICE REPORT)	MALA DEY VS STATE OF WEST BENGAL AND ORS.	INDRDEEP PAL
IA NO: CAN/1/2024			
2	WPA/26894/2023	MD SHAKIL VS STATE OF WEST BENGAL AND ORS.	SANA NAAZ
3	WPA/6165/2025 (NON-PROSECUTION)	MADHABI MONDAL VS THE STATE OF WEST BENGAL AND ORS.	RITAM CHOWDHURY

EXTENSION OF INTERIM ORDER

4	WPA/10629/2025	AGARPARA JUTE MILLS LIMTIED AND ANR. VS KOLKATA MUNICIPAL CORPORATION AND ORS.	PARNA MUKHERJEE
IA NO: CAN/1/2025, CAN/2/2025			
5	WPA/12394/2025	BIPLAB BIKASH MITRA VS PUBLIC WORKS DEPARTMENT (PWD) AND ORS.	ARDHENDU NAG
wt6	WPA/26809/2024	BIPLAB BIKASH MITRA **VS** THE STATE OF WEST BENGAL AND ORS.	SOHAM BANERJEE

UPGRADED MOTION

7	WPA/18925/2025	OHIO CARDIOLOGY ASSOCIATES INDIA PRIVATE LIMITED AND ANR VS STATE OF WEST BENGAL AND ORS.	IRAM HASSAN
IA NO: CAN/1/2025			

wt8	WPA/15427/2025	OHIO CARDIOLOGY ASSOCIATES INDIA PRIVATE LIMITED **VS** STATE OF WEST BENGAL AND ORS.	DEVESH SRIVASTAVA
9	WPA/23354/2023	TATHAGATA CHOWDHURY VS KMC AND ORS.	RAHUL SINGH
10	WPA/16297/2024	DR. ASIT RANJAN KUNDU VS THE STATE OF WEST BENGAL AND ORS.	SIDDHARTHA ROY
11	WPA/16300/2024	DR.RAFIQUL HASAN VS STATE OF WEST BENGAL AND ORS.	SIDDHARTHA ROY
12	WPA/16302/2024	DR. BIDHAN CHANDRA MONDAL VS THE STATE OF WEST BENGAL AND ORS.	SIDDHARTHA ROY
13	WPA/16334/2024	PURNIMA BISWAS VS STATE OF WEST BENGAL AND ORS.	SIDDHARTHA ROY
14	WPA/16338/2024	DR. AMLAN KANTI MAJUMDER VS THE STATE OF WEST BENGAL AND ORS.	SIDDHARTHA ROY
15	WPA/16829/2024	DR. SUKHENDU BHAUMIK VS THE STATE OF WEST BENGAL AND ORS.	SIDDHARTHA ROY
16	WPA/16837/2024	PRIYADARSHI SARKAR VS STATE OF WEST BENGAL AND ORS.	SIDDHARTHA ROY
17	WPA/16840/2024	SUBHAJIT BHATTACHARYYA VS STATE OF WEST BENGAL AND ORS.	SIDDHARTHA ROY
18	WPA/16841/2024	DR. AMITESH SARKAR VS THE STATE OF WEST BENGAL AND ORS.	SIDDHARTHA ROY
19	WPA/16897/2024	CHANDANA GHOSHAL VS STATE OF WEST BENGAL AND ORS.	SIDDHARTHA ROY
20	WPA/25403/2024	REKHA PAL @ REKHA GAUTAM VS THE BAIDYABATI MUNICIPALITY AND ORS.	PARTHA SARKAR
21	WPA/7637/2025	MILAN ROY VS STATE OF WEST BENGAL AND ORS.	MEGHA SARKAR
22	WPA/7639/2025	TAPAN MANNA VS THE STATE OF WEST BENGAL AND ORS.	MEGHA SARKAR
23	WPA/11788/2025	SIMA DAS VS STATE OF WEST BENGAL AND ORS.	BAPIN BAIDYA
24	WPA/14829/2025	M/S. TAROMS REALTY VS THE KOLKATA MUNICIPAL CORPORATION AND ANR	SOUVICK MITRA
25	WPA/15462/2025	SANDIP DUTTA AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	SAMRAT CHAKRABORTY
26	WPA/19171/2025	PIJUSH SARKAR AND ANR VS THE KOLKATA MUNICIPAL CORPORATION AND ORS	BIJOY BAG
27	WPA/21796/2025 (AR)	CHANDI CHARAN DAS AND CO. (P) LTD. VS KOLKATA MUNICIPAL CORPORATION AND ORS	FATIMA HASSAN
28	WPA/22208/2025	AYAZ ALAM VS STATE OF WEST BENGAL AND ORS.	VISHAL MALLICK
29	WPA/22731/2025	SAGIR AHMED VS THE KOLKATA MUNICIPAL CORPORATION AND ORS.	INDRANIL HALDER

MOTION (MUNICIPALITY)

30	WPA/3238/2025	ALI AHAMMAD KHAN VS STATE OF WEST BENGAL AND ORS.	MD. WASIM AKRAM

MOTION 1

(MUNICIPALITY)

31	WPA/3853/2023	HDFC LIMITED AND ANR VS KOLKATA MUNICIPAL CORPORATION AND ORS	SONI OJHA
32	WPA/4604/2023	DOLA MISHRA VS STATE OF WEST BENGAL AND ORS.	DEBASIS KAR
33	WPA/4920/2023	JAYANTA KUMAR DAS AND ANR VS STATE OF WEST BENGAL AND ORS.	PRATICK SARDAR
34	WPA/5426/2023	GAIRIK BOSE VS STATE OF WEST BENGAL AND ORS.	NANDINI SHARMA
35	WPA/5768/2023	M/S. BICON AND ORS. VS STATE OF WEST BENGAL AND ORS.	PAWAN KUMAR JAJODIA
36	WPA/7325/2023	ASHOK KUMAR DAS AND ANOTHER VS THE KOLKATA MUNICIPAL CORPORATION AND OTHERS	SANKHA SUBRA RAY
37	WPA/7377/2023	ASIT PAL VS STATE OF WEST BENGAL AND ORS.	ANIRBAN SAHA

IA NO: CAN/1/2023, CAN/2/2025

38	WPA/7479/2023	RABI SANKAR HARIJAN VS THE STATE OF WEST BENGAL AND ORS.	ANUPAMA HAJARI
39	WPA/7511/2023	ARPITA SAHA AND ORS VS THE KOLKIATA MUNICIPAL CORPORATION AND ORS	SOUMO SUBHRA RAY
40	WPA/7711/2023	SRI RAMPADA JANA AND ANR. VS STATE OF WEST BENGAL AND ORS.	NANDADULAL BANDYOPADHYAY
41	WPA/7780/2023	TAPAS KUMAR ROY CHOWDHURY VS BIDHANNAGAR MUNICIPAL CORPORATION AND OTHERS	DEBASHIS SARKAR
42	WPA/7882/2023	GARGI MUKHERJEE AND ANR VS THE CHAIRMAN , NEW TOWN KOLKATA DEVELOPMENT AUTHORITY AND ORS	SAKHET SARWAGI
43	WPA/7998/2023	GOPAL CHANDRA DAWN AND ORS VS STATE OF WEST BENGAL AND ORS.	DIPANKAR SAHA
44	WPA/8066/2023	DURGA BISWAS VS THE HOWRAH MUNICIPAL CORPORATION AND ORS	JAYANTA KUMAR MUKHOPADHYAY
45	WPA/10821/2023	SK. IBRAHIM AND ANR VS THE BHADRESWAR MUNICIPALITY AND ORS	RAHUL SINGH
46	WPA/12242/2023	SIBSANKAR DAS AND ANR VS STATE OF WEST BENGAL AND ORS.	BIDHAN BISWAS
47	WPA/16603/2023	JAMILA KHATOON AND ORS. VS STATE OF WEST BENGAL AND ORS.	BIMLESH KUMAR JAIN
48	WPA/25964/2023	PREM SAGAR TANTI AND ORS VS STATE OF WEST BENGAL AND ORS.	MISS ANANYA ADHIKARY

IA NO: CAN/2/2025

49	WPA/9429/2024	MD SABIR ALI MONDAL VS STATE OF WEST BENGAL AND ORS.	SATYAM MUKHERJEE

50	WPA/9727/2024	DEBANAND ROY VS UNION OF INDIA AND ORS.	ASHUTOSH SINGH
51	WPA/10945/2024	SANDHYA GHOSH VS STATE OF WEST BENGAL AND ORS.	SHANTA SARKAR
wt52	WPA/18440/2024	LAKHAN SINGH AND ORS. **VS** THE STATE OF WEST BENGAL AND ORS.	ASIS DEBNATH
53	WPA/13242/2024	SUTAPA CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	CHIRANJIB SINHA
54	WPA/16942/2024	VINAMRA DAGA VS KOLKATA MUNICIPAL CORPORATIONS AND ORS.	SAYAN KANJILAL
wt55	WPA/23952/2024	BABLI BASAK AND ORS **VS** KOLKATA MUNICIPAL CORPORATION AND ORS.	BRATATI PRAMANICK
56	WPA/17502/2024	SREE SREE JANARDAN JEW VS KOLKATA MUNICIPAL CORPORATION AND ORS.	SHREYA GHOSH DASTIDAR
57	WPA/17710/2024	NOROTTOM ROY VS STATE OF WEST BENGAL AND ORS.	SUSNIGDHO BHATTACHARYYA
58	WPA/18242/2024	JAWAHARLAL YADAV AND ORS. VS STATE OF WEST BENGAL AND ORS.	SK. ABDUR RAHIM
59	WPA/21206/2024	JAMUNA KAPADIA VS KOLKATA MUNICIPAL CORPORATION AND ORS.	DEEPTANGSHU KAR
60	WPA/21459/2024	RIPAN MONDAL VS STATE OF WEST BENGAL AND ORS.	AFREEN BEGUM
IA NO: CAN/3/2025			
61	WPA/21535/2024	DIPTI DAS AND ORS. VS THE KOLKATA MUNICIPAL CORPORATION AND ORS.	SOUNAK MANDAL
IA NO: CAN/1/2024			
wt62	WPA/16047/2024	M/S ROY AND PAL PROJECTS (I) PVT. LTD. AND ORS. **VS** THE KOLKATA MUNICIPAL CORPORATION AND ORS.	DIBYENDU NANDI
wt63	WPA/17011/2024	ASHIM DEWAN **VS** STATE OF WEST BENGAL AND ORS.	SATRAJIT SINHA ROY
IA NO: CAN/1/2025			
IA NO: CAN/1/2025			
wt64	WPA/18117/2024	NARU GOPAL SARKAR AND ANR. **VS** THE KOLKATA MUNICIPAL CORPORATION AND ORS.	ANANYA DAS
wt65	WPA/19097/2024	SAROJ KUMAR MISTRY **VS** THE KOLKATA MUNICIPAL CORPORATION AND ORS	ANANAYA DAS
wt66	WPA/22354/2024	MD. HASHEM @ MD. HASHEM HALDER AND ORS. **VS** THE KOLKATA MUNICIPAL CORPORATION AND ORS.	SOUNAK MANDAL
wt67	WPA/7157/2023	RAKESH KUMAR SINGH **VS** KOLKATA MUNICIPAL CORPORATION AND ORS	ABHISHEK JAIN
IA NO: CAN/1/2023			
IA NO: CAN/1/2023			
68	WPA/21891/2024	SAYAK PAL CHOWDHURY VS STATE OF WEST BENGAL AND ORS.	SANKHA SUBHRA RAY

wt69	WPA/20024/2024	BISWAS ENTERPRISE AND ANR. **VS** BIDHANNAGAR MUNICIPAL CORPORATION AND ORS.	SUBHAYAN BARIK
70	WPA/22858/2024	ABHISEK PRADHAN VS STATE OF WEST BENGAL AND ORS.	SOURAV KOLEY
71	WPA/23214/2024	AJAY KUMAR LOHIA AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	NISHANT KUMAR SARAF
72	WPA/23671/2024	GITA DAS VS THE KOLKATA MUNICIPAL CORPORATION AND ORS	SITAL CHAKRABORTY
73	WPA/24152/2024	UDAY SETT AND ANR. VS THE CHANDERNAGORE MUNICIPAL CORPORATION AND ORS.	RASHMI BINAYAK
74	WPA/24271/2024	RAJENDRA KUMAR MODI VS THE KOLKATA MUNICIPAL CORPORATION AND ORS.	RAHUL DEB GOENKA
75	WPA/24459/2024	AKASH CHANDRA GUPTA VS THE STATE OF WEST BENGAL AND ORS.	SASWATI MANNA
76	WPA/24865/2024	SANJOY SAHA AND ORS. VS STATE OF WEST BENGAL AND ORS.	DONA SAHA
77	WPA/24906/2024	MAYANK ENTERPRISE VS BHATPARA MUNICIPALITY AND ORS.	ARINDOM CHATTERJEE
78	WPA/24997/2024	MOHAMMAD ALI ARSH VS THE STATE OF WEST BENGAL AND ORS.	ABDUL HAMID MOLLA
wt79	WPA/26052/2024	MOHAMMAD ALI ARSH **VS** THE STATE OF WEST BENGAL AND ORS.	ABDUL HAMID MOLLA
80	WPA/25335/2024	THE AGARPARA COMPANY LIMITED AND ANR VS STATE OF WEST BENGAL AND ORS.	JAYDEB GHORAI
IA NO: CAN/1/2025			
81	WPA/25336/2024	BARDHAMAN HOUSING DEVELOPMENT PRIVATE LIMITED AND ANR VS BURDWAN MUNICIPALITY AND ORS	BRATATI PRAMANICK
82	WPA/25337/2024	GOPAL MAITY VS STATE OF WEST BENGAL AND ORS.	GULSANWARA PERVIN
83	WPA/25692/2024	MITA CHOWDHURY AND ORS VS KOLKATA MUNICIPAL CORPORATION AND ORS	KRITY KESHRI
84	WPA/25889/2024	RAJENDRA RAJAK ALIAS RAJENDRA RAZAK AND ORS VS STATE OF WEST BENGAL AND ORS.	SUDIP PATRA
85	WPA/26094/2024	ABANI RANA VS STATE OF WEST BENGAL AND ORS.	ASIS BHATTACHARYYA
86	WPA/26574/2024	SUSHANTA ROY VS THE STATE OF WEST BENGAL AND ORS.	REJAUL ALAM
IA NO: CAN/1/2024			
87	WPA/26588/2024	ANUBRATA SANTRA VS THE STATE OF WEST BENGAL AND ORS.	ASHOK KUMAR SARKAR
88	WPA/26867/2024	ANIL KUMAR CHOUBEY VS HOWRAH MUNICIPAL CORPORATION AND ORS.	VIVEK KUMAR TRIPATHI
89	WPA/27134/2024	UTTAM KUMAR JANA AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	BALAI LAL SAHOO

90	WPA/27249/2024	KAKULI KUNDU VS STATE OF WEST BENGAL AND ORS.	RABINDRA KUMAR JAISWAL
91	WPA/27335/2024	SHYAMAL CHAKRABORTY VS THE STATE OF WEST BENGAL AND ORS.	SWASTIKA CHOWDHURY
wt92	WPA/21636/2024	SRI SWAPAN KUMAR SARKAR **VS** THE STATE OF WEST BENGAL AND ORS.	PARTHA SARKAR
93	WPA/28668/2024	SHAH ALAM VS KOLKATA MUNICIPAL CORPORATION AND ORS.	SHIVAM SAHA
94	WPA/28687/2024	BIKASH SAHA AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	AMITABHA GHOSH
95	WPA/29448/2024	IMRAN QAMAR VS THE KOLKATA MUNICIPAL CORPORATION AND ORS.	MOHAMMED ARSALAN
96	WPA/29556/2024	DEBASIS CHAKRABORTY VS THE STATE OF WEST BENGAL AND ORS.	SHRABONI SARKAR
97	WPA/654/2025	ABHIMANYU RAY AND ANR. VS THE KOLKATA MUNICIPAL CORPORATION AND ORS.	TUHIN SUBHRA RAUT
98	WPA/1064/2025	AMAR SINGHA SETH AND ORS. VS THE ENGLISH BAZAR MUNICIPALITY AND ORS.	BARUN KUMAR SAMANTA
99	WPA/1318/2025	PUSPENDU DE SARKAR VS STATE OF WEST BENGAL AND ORS.	SUVADIP BHATTACHARJEE
100	WPA/2445/2025	AMBEE ENGINEERING PRIVATE LIMITED AND ANR VS THE COMMISSIONER OF POLICE, KOLKATA AND ORS	SUMITAVA CHAKRABORTY
wt101	WPA/25157/2024	ATIN KUMAR BANDOPADHYAY **VS** HOWRAH MUNICIPAL CORPORATION AND ORS.	BRATATI PRAMANICK
IA NO: CAN/1/2025			
IA NO: CAN/1/2025			
102	WPA/3082/2025	TARUN KUMAR GANGOPADHYAY VS KOLKATA MUNICIPAL CORPORATION AND ORS	KRITY KESHRI
103	WPA/3115/2025	SUPARNA KUNDU VS THE STATE OF WEST BENGAL AND ORS.	PAPPU ADHIKARI
104	WPA/3287/2025	DESHBANDHU ACHARJYA VS THE STATE OF WEST BENGAL AND ORS.	SAYAN MUKHERJEE
105	WPA/3465/2025	RAJAT SUVRA ROY VS STATE OF WEST BENGAL AND ORS.	INDRANUJ DUTTA
106	WPA/4410/2025	SANJOY DAS VS KOLKATA MUNICIPAL CORPORATION AND ORS	BISWAROOP SENGUPTA
IA NO: CAN/1/2025, CAN/2/2025			
107	WPA/4583/2025	ANIL KUMAR PRASAD VS HOWRAH MUNICIPAL CORPORATION AND ORS.	RISHAR KUMAR SINGH
108	WPA/4639/2025	SAFIULLAH ANSARI VS THE STATE OF WEST BENGAL AND ORS.	SATYAJIT SENAPATI
109	WPA/10129/2025	MANASHI BANERJEE AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	TANUSREE DAS
wt110	WPA/9065/2025	UNITED ENTERPIRSE AND ORS. **VS** STATE OF WEST BENGAL AND ORS.	MOUSUMI BHOWAL

111	WPA/16833/2025	MUNNA MANDAL VS KOLKATA MUNICIPAL CORPORATION AND ORS	PISHOV DAS
112	WPA/19564/2025	SADHAN BANERJEE AND ORS VS KOLKATA MUNICIPAL CORPORATION AND ORS.	HEMANTA KUAMR DAS
		ASSIGNED MATTERS	
113	WPA/4600/2025	KRJ PROPERTIES LLP VS VISVA-BHARATI AND ORS.	ARPAN GUHA
114	WPA/4614/2025	BIKASH BHAKAT VS VISVA BHARATI AND ORS.	ARPAN GUHA
wt115	WPA/9532/2025	BIKASH BHAKAT **VS** THE STATE OF WEST BENGAL AND ORS.	ARPAN GUHA
116	WPA/7645/2025	VISVA BHARATI VS BOLPUR MUNICIPALITY AND ORS.	VICTOR CHATTERJEE
		APPLICATION	
117	WPA/1677/2023	RATAN PRASAD KONAR VS STATE OF WEST BENGAL AND ORS.	TARAPADA DAS
IA NO: CAN/1/2025			
118	WPA/2775/2023	THE KOLKATA MUNICIPAL CONTRACTORS AND ORS VS THE KOLKATA MUNICIPAL CORPORATION AND ORS	GURUSADAY DUTTA
IA NO: CAN/1/2024, CAN/2/2024			
119	WPA/5910/2023	PURNENDU BHATTACHARYYA AND ANR. VS STATE OF WEST BENGAL AND ORS.	ABHISHEK BANERJEE
IA NO: CAN/1/2025			
120	WPA/7669/2023	RAJEEV SHAW VS THE MUNICIPAL COMMISSIONER AND OTHERS	TANMOY KUMAR DEY
IA NO: CAN/1/2025, CAN/2/2025			
121	WPA/7866/2023	RAMENDRA NATH SEN VS STATE OF WEST BENGAL AND ORS.	SOURABH SUNDAR SHEE
IA NO: CAN/1/2025			
122	CPAN/901/2025	ANUSREE PAL AND ORS VS UJJWAL KR SARKAR AND ORS	SUBHAYAN BARIK
in	WPA/18724/2024	SMT. ANUSREE PAL AND ORS. **VS** KOLKATA MUNICIPAL CORPORATION AND ORS.	SRI SUBHAYAN BARIK
123	CPAN/969/2025	NOORMAHAMMAD MIYA VS RANAJOY CHOWDHURI	MD KUTUBUDDIN
in	WPA/29584/2024	NOORMAHAMMAD MIYA **VS** THE WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	MD. KUTUBUDDIN
124	CPAN/970/2025	ASRAFUL HOQUE VS RANAJOY CHOWDHURI	MD KUTUBUDDIN
in	WPA/29579/2024	ASRAFUL HOQUE **VS** THE WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	MD. KUTUBUDDIN
125	CPAN/1022/2025	Pradyut Biswas VS RANAJOY CHOWDHURI	MD KUTUBUDDIN
in	WPA/29843/2024	PRADYUT BISWAS **VS** THE WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	MD. KUTUBUDDIN J

126	CPAN/1059/2025	LITON MANDAL VS RANAJOY CHOWDHURI, THE ASSISTANT AND STATION MANAGER GAZOLE CUSTOMER CARE CENTRE WBSEDCL	MD KUTUBUDDIN
in	WPA/28671/2024	LITON MANDAL **VS** WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	MD. KUTUBUDDIN
127	CPAN/1060/2025	SUJIT BISWAS VS SINGDHA HEMBRAM THE STATION MANAGER AIHO CUSTOMER CARE CENTRE WBSEDCL	AMIT KUMAR GHOSH
in	WPA/30467/2024	SUJIT BISWAS **VS** W.B.S.E.D.C.L. AND ORS.	AMIT KUMAR GHOSH
128	CPAN/1061/2025	BADAL GHOSH VS SINGDHA HEMBRAM THE STATION MANAGER AIHO CUSTOMER CARE CENTRE WBSEDCL	AMIT KUMAR GHOSH
in	WPA/29152/2024	BADAL GHOSH **VS** W.B.S.E.D.C.L. AND ORS.	AMIT KUMAR GHOSH
129	CPAN/1062/2025	NITAI CHANDRA ROY VS SNIGDHA HEMBRAM STATION MANAGER AIHO CUSTOMER CARE CENTRE WBSEDCL	AMIT KUMAR GHOSH
in	WPA/29092/2024	NITAI CHANDRA ROY **VS** W.B.S.E.D.C.L. AND ORS.	AMIT KUMAR GHOSH
130	CPAN/1063/2025	JAGANNATH DAS VS SNIGDHA HEMBRAM THE STATION MANAGER AIHO CUSTOMER CARE CENTRE WBSEDC LTD	AMIT KUMAR GHOSH
in	WPA/29105/2024	JAGANNATH DAS **VS** WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	AMIT KUMAR GHOSH
131	CPAN/1097/2025	SUBHASH MAHATO VS RANAJOY CHOWDHURI ASST ENG AND STATION MANAGER GAZOLE CCC WBSEDCL	MD KUTUBUDDIN
in	WPA/29840/2024	SUBHASH MAHATO **VS** THE WEST BENGAL STATE ELECTRICITY DISTRITUTION COMPANY LIMITED AND ORS.	MD. KUTUBUDDIN
132	CPAN/1148/2025	BABU ROY VS SNIGDHA HEMBRAM, THE STATION MANAGER, AIHO CUSTOMER CARE CENTRE, WESEDCL	MD. KUTUBUDDIN
in	WPA/28667/2024	BABU ROY **VS** THE WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	MD. KUTUBUDDIN
133	CPAN/1149/2025	JALPA HANSDA VS RANAJOY CHOWDHURI, THE ASST. ENGINEER, GAZOLE, WBSEDCL	MD. KUTUBUDDIN
in	WPA/29586/2024	JALPA HANSDA **VS** THE WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	MD. KUTUBUDDIN
134	CPAN/1359/2025	TAPAN MANDAL VS SNIGDHA HEMBRAM THE STATION MANAGER, AIHO CUSTOMER CARE CENTRE, WBSEDCL	MD KUTUBUDDIN
in	WPA/29860/2024	TAPAN MANDAL **VS** THE WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	MD. KUTUBUDDIN

135	WPA/5920/2025	ASHRAF ALI VS STATE OF WEST BENGAL AND ORS.	SK SAMIUL HAQUE

IA NO: CAN/1/2025

HEARING

136	WPA/1284/2023	BISWAJIT KONAR VS KATWA MUNICIPALITY AND ORS.	MILAN NANDI
137	WPA/3002/2023	BISWARUP MONDAL VS STATE OF WEST BENGAL AND ORS.	ARKADEB BISWAS
138	WPA/16633/2023	RANJIT KUMAR DAS VS KATWA MUNICIPALITY AND ORS.	CHIRANTAN SARKAR
139	WPA/16961/2023	M/S HOTEL MEGHDOOT AND ANR. VS STATE OF WEST BENGAL AND ORS.	VIJAY VERMA
140	WPA/8828/2025	BIMAL KUMAR ADHIKARI VS THE STATE OF WEST BENGAL AND ORS.	MEGHA SARKAR
141	WPA/9704/2025	AMAN KUMAR GUPTA VS THE STATE OF WEST BENGAL AND ORS.	DEBARSHI BRAHMA

THEREAFTER IF TIME PERMITS COMBINED MONTHLY LIST DATED 1ST SEPTEMBER 2025 WILL BE TAKEN UP SERIALLY FROM ITEM NO 100 (WPA 792 OF 2023) ONWARDS.

NEW MOTION

142	WPA/12462/2025	SEHRUN NESSA VS MUNICIPAL COMMISSIONER OF KOLKATA MUNICIPAL CORPORATION AND ORS.	SOUOJANYA BANDOPADHYAY
143	WPA/16706/2025	SOUMITRA PARUI AND ANR. VS DIAMOND HARBOUR MUNICIPALITY AND ORS.	BHASKAR GHOSH
144	WPA/17958/2025	NAV RATAN JHAWAR VS KOLKATA MUNICIPAL CORPORATION AND ORS.	OISHIK CHATTERJEE
145	WPA/18795/2025	GANDHAMARDHAN SPONGE INDUSTRIES PRIVATE LIMITED AND ANR. VS THE BOARD OF COUNCILORS OF RAGHUNATHPUR MUNICIPALITY AND ORS.	RAJSHREE MUKHERJEE
146	WPA/19684/2025	PROTAP PAUL @ PRATAP PAUL AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	DIPAYAN KUNDU
147	WPA/19688/2025	GITIKA PAL VS THE STATE OF WEST BENGAL AND ORS.	ABHIJIT SARKAR
148	WPA/19864/2025	ESTATE OF SREE SREE RAJ RAJESHWAR JEW TRUST AND ORS. VS STATE OF WEST BENGAL AND ORS.	RIYA KUNDU
149	WPA/19958/2025	MADHUSUDAN CHAKRABARTY VS KOLKATA MUNICIPAL CORPORATION AND ORS.	SANJAY MUKHERJEE
150	WPA/20020/2025	DEBPRASAD MANDAL AND ANR. VS STATE OF WEST BENGAL AND ORS.	SHIBASIS CHATTERJEE
151	WPA/20053/2025	NAUSHAD ALAM AND ORS. VS STATE OF WEST BENGAL AND ORS.	TARASANKAR SAMANTA
152	WPA/20193/2025	ITI MANDAL DAS VS STATE OF WEST BENGAL AND ORS.	MEGHA SARKAR
153	WPA/20199/2025	ZAMIR AHMED VS KOLKATA MUNICIPAL CORPORATION AND ORS.	SAURAV CHAUDHURI
154	WPA/20204/2025	ARCHISMAN JANA VS THE STATE OF WEST BENGAL AND OR	TAMOGHNA PRAMANICK

155	WPA/20218/2025	RAFIUDDIN LASKAR VS KOLKATA MUNICIPAL CORPORATION AND ORS.	MOSARAT REYAZ
156	WPA/20222/2025	INDRAJIT CHOWDHURY VS KOLKATA MUNICIPAL CORPORATION AND ORS.	SYED OMAR TOUHID
157	WPA/20224/2025	SANDEEP KEDIA AND ORS. VS KHARAGPUR MUNICIPALITY AND ORS.	SUCHETA DAS
158	WPA/20241/2025	DIPAK JAISWAL AND ORS. VS STATE OF WEST BENGAL AND ORS.	MRIGANKA CHOWDHURY
159	WPA/20253/2025	MANTU GHOSH VS STATE OF WEST BENGAL AND ORS.	SIMANTA KABIR
160	WPA/20273/2025	BASANTI ROY PAUL VS STATE OF WEST BENGAL AND ORS.	SATRAJIT SINHA ROY
161	WPA/20296/2025	CHANDAN GHOSH AND ANR. VS THE KOLKATA MUNICIPAL CORPORATION AND ORS.	MAINAK SINGHA BARMA
162	WPA/20297/2025	BISHNUPRIYA BERA AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	SANGITA JANGRA
163	WPA/20310/2025	SUNIL KUMAR TIWARI @ SUNIL TIWARI VS STATE OF WEST BENGAL AND ORS.	SAMRAT CHAKRABORTY
164	WPA/20348/2025	ANIRBAN DAS VS STATE OF WEST BENGAL AND ORS.	SABNAM BASU
165	WPA/20360/2025	ISMAIL NAZIR VS STATE OF WEST BENGAL AND ORS.	SAPTARSHI KUMAR KUNDU
166	WPA/20371/2025	ASHOK KUMAR SIPANI VS STATE OF WEST BENGAL AND ORS.	ABHISEK BANERJEE
167	WPA/20379/2025	JANE ALAM VS STATE OF WEST BENGAL AND ORS.	SUBHASISH MUKHOPADHYAY
168	WPA/20382/2025	SK. NASIR ALI VS KOLKATA MUNICIPAL CORPORATION AND ORS.	ZAINAB TAHUR
169	WPA/20395/2025	RIMA KUNDU VS KOLKATA MUNINICIPAL CORPORATION AND ORS.	PARTHA SENGUPTA
170	WPA/20399/2025	PARITOSH MANNA VS STATE OF WEST BENGAL AND ORS.	FALGUNI GHORA
171	WPA/20407/2025	RAJESH KUMAR AGARWAL VS STATE OF WEST BENGAL AND ORS.	RATIKANTA PAL
172	WPA/20475/2025	ASHISH NAG VS STATE OF WEST BENGAL AND ORS.	KOUSTAB MONDAL
173	WPA/20479/2025	FAZLEY ABBAS VS STATE OF WEST BENGAL AND ORS.	SUBHASISH MUKHOPADHYAY
174	WPA/20573/2025	BISWAJIT PODDAR VS KOLKATA MUNICIPAL CORPORATION AND ORS.	SAYANWITA AUDDYA
175	WPA/20594/2025	M/S TAPANS ART CENTRE VS THE KOLKATA MUNICIPAL CORPORATION AND ORS.	SAIKAT DEY
176	WPA/20595/2025	PRASAD AND BROTHERS VS STATE OF WEST BENGAL AND ANR	PRASANTA KUMAR ROY
177	WPA/20598/2025	SHIBAJI ROY AND ORS. VS STATE OF WEST BENGAL AND ORS.	PRIYA NANDY

178	WPA/20603/2025	SABYASACHI MUKHERJEE VS KOLKATA MUNICIPAL CORPORATION AND ORS.	JOYJEEV MEDHI
179	WPA/20614/2025	SUDIPTA SAHARAY AND ORS. VS STATE OF WEST BENGAL AND ORS.	DEBASIS ROY CHOUDHURI
180	WPA/20667/2025	SAMIR DEB AND ORS VS STATE OF WEST BENGAL AND ORS.	ARJUN SAMANTA
181	WPA/20679/2025	SWAPAN KUMAR GHOSH VS THE KOLKATA MUNICIPAL CORPORATION AND ORS.	MANISHA NATH
182	WPA/20709/2025	UMA DEVI PRASAD VS STATE OF WEST BENGAL AND ORS.	JITESH SAH
183	WPA/20758/2025	TARAKESWAR HARIJAN VS STATE OF WEST BENGAL AND ORS.	GULSANWARA PERVIN
184	WPA/20760/2025	PRODIP KUMAR MANDAL AND ORS. VS STATE OF WEST BENGAL AND ORS.	AMBIYA KHATUN
185	WPA/20763/2025	NAMITA DAS VS STATE OF WEST BENGAL AND ORS.	SAMARESH CHANDRA DHARA
186	WPA/20764/2025	TAPAN KUMAR SANTRA VS STATE OF WEST BENGAL AND ORS.	GULSANWARA PERVIN
187	WPA/20765/2025	PROSENJIT CHOWDHURY VS STATE OF WEST BENGAL AND ORS.	MEGHNA MIRNALNI
188	WPA/20828/2025	MAHABBAT ALI MULLICK AND ANR. VS HOWRAH MUNICIPAL CORPORATION AND ORS.	ANIMESH PAUL
189	WPA/20833/2025	INRAJIT KUMAR SINGH VS KOLKATA MUNICIPAL CORPORATION AND ORS	DEBAYAN GHOSH
190	WPA/20851/2025	DEBATOSH GUHA VS SOUTH DUM DUM MUNICIPALITY AND ORS.	MAHABOOB AHMED
191	WPA/20852/2025	MUNNA PRASAD VS STATE OF WEST BENGAL AND ORS.	UTTIYA RAY
192	WPA/20853/2025	SWAPAN KUMAR DAS AND ORS. VS STATE OF WEST BENGAL AND ORS.	SUBRATA GHOSH
193	WPA/20855/2025	MD. FIROZ AND ORS. VS THE BHADRESWAR MUNICIPALITY AND ORS.	SUMAN BANERJEE
194	WPA/20858/2025	BISWANATH PAL VS STATE OF WEST BENGAL AND ORS.	SAHIDUL ISLAM
195	WPA/20876/2025	KAJAL HALDER VS HOWRAH MUNICIPAL CORPORATION AND ORS.	ANIMESH PAUL
196	WPA/20918/2025	ANJAN PANIGRAHI VS BIDHANNAGAR MUNICIPAL CORPORATION AND ORS.	RAHUL AGARWALA
197	WPA/20953/2025	SASHMONI DEY VS HOWRAH MUNICIPAL CORPORATION AND ORS	ABHILASH CHATTERJEE
198	WPA/20958/2025	TAPAS MANNA VS STATE OF WEST BENGAL AND ORS.	SUBHENDU BHATTACHARJEE
199	WPA/20971/2025	SMRITILEKHA MUKHERJEE VS STATE OF WEST BENGAL AND ORS.	RATIKANTA PAL
200	WPA/20978/2025	JOYANTY CHATTERJEE VS THE KOLKATA MUNICIPAL CORPORATION AND ORS	ARUN KUMAR CHAKRABORTY

201	WPA/20994/2025	RIAZ HOSSAIN VS KOLKATA MUNICIPAL CORPORATION AND ORS.	BRIJESH GIRI
202	WPA/21051/2025	KAMAL NARAYAN GUPTA AND ANR. VS STATE OF WEST BENGAL AND ORS.	SAFIKUL ISLAM
203	WPA/21053/2025	NIYAMAT ALI SEIKH AND ORS. VS STATE OF WEST BENGAL AND ORS.	UTTIYA RAY
204	WPA/21054/2025	BARNALI GHOSH (KARMAKAR) VS STATE OF WEST BENGAL AND ORS.	ASUTOSH PANDEY
205	WPA/21064/2025	ROSHAN CHOUDHARY VS STATE OF WEST BENGAL AND ORS.	DARPAN DUTTA
206	WPA/21072/2025	WEST BENGAL YOUTH FEE CAR PARKING CO-OPERATIVE SOCIETY LIMITED VS KOLKATA MUNICIPAL CORPORATION AND ORS.	RISHABH AHMAD KHAN
207	WPA/21097/2025	SRI SHAKTIPADA BHAWAL VS HABRA MUNICIPALITY AND ORS.	SHAMIT DUTTA
208	WPA/21107/2025	SUMON MUKHERJEE VS THE STATE OF WEST BENGAL ADN ORS.	ARPAN BAIRAGI
209	WPA/21108/2025	SHAHJAHAN BEGUM VS STATE OF WEST BENGAL AND ORS.	SATYAJIT SENAPATI
210	WPA/21109/2025	SANJOY PAUL VS THE KOLKATA MUNICIPAL CORPORATION AND ORS.	KOYELI BHATTACHARYYA
211	WPA/21110/2025	KRISHNA SAHA VS STATE OF WEST BENGAL AND ORS.	CHIRANJIB SAHA
212	WPA/21111/2025	SWAPAN KUMAR HOTA AND ORS. VS STATE OF WEST BENGAL AND ORS.	SANTI PADA PAHARI
213	WPA/21113/2025	RAJA CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	NABANITA CHATTERJEE
214	WPA/21115/2025	SAMBHU JANA VS HOWRAH MUNICIPAL CORPORATION ADN ORS.	SUBHASISH DATTA
215	WPA/21116/2025	SANJAY KUMAR DUTTA @ SANJAY KR DUTTA AND ORS. VS STATE OF WEST BENGAL AND ORS.	PRITI KAR
216	WPA/21117/2025	M/S/ CONCORD ENGINEERING VS STATE OF WEST BENGAL AND ORS.	SOUMYA SANKAR CHINI
217	WPA/21122/2025	NITYA MONDAL VS STATE OF WEST BENGAL AND ORS.	ANINDYA HALDER
218	WPA/21123/2025	TARAK NATH PANDIT VS STATE OF WEST BENGAL AND ORS.	RAVI KUMAR DUBEY
219	WPA/21124/2025	USHA DAS VS STATE OF WEST BENGAL AND ORS.	SAMRAT CHAKRABORTY
220	WPA/21126/2025	RAM PROSAD GHOSH VS STATE OF WEST BENGAL AND ORS.	ASOKE HAZRA
221	WPA/21128/2025	SHAHID AHMED AND ANR. VS STATE OF WEST BENGAL AND ORS.	MOSTAFIJUR RAHMAN
222	WPA/21138/2025	DIPANKAR BANERJEE VS STATE OF WEST BENGAL AND ORS.	ALEYAH QURASISHI
223	WPA/21156/2025	SUJIT MONDAL VS THE STATE OF WEST BENGAL ADN ORS.	SWASTIKA SAHA

224	WPA/21158/2025	SOMNATH DAS VS THE STATE OF WEST BENGAL ADN ORS.	SWASTIKA SAHA
225	WPA/21159/2025	TAPAN CHAKRABORTY VS KOLKATA MUNICIPAL CORPORATION AND ORS.	MANDIRA BARMAN
226	WPA/21170/2025	ASHISH CHATTERJEE VS THE STATE OF WEST BENGAL ADN ORS.	AVIK PRAMANICK
227	WPA/21207/2025	BANDANA PAL AND ANR. VS STATE OF WEST BENGAL AND ORS.	BIKASH HALDAR
228	WPA/21208/2025	SMT. PURNIMA MANDAL BISWAS VS MUNICIPAL COMMISSIONER OF KOLKATA MUNICIPAL CORPORATION AND ORS.	ARKA BANERJEE
229	WPA/21231/2025	NIKHIL CHANDRA DAS AND ANR. VS STATE OF WEST BENGAL AND ORS.	SUBHAJIT CHOWDHURY
230	WPA/21236/2025	DILIP PAHILAJANI VS KOLKATA MUNICIPAL CORPORATION AND ORS.	SHAGUFTA YASMEEN
231	WPA/21279/2025	SIBNATH BASU AND ANR VS THE BIDHANNAGAR MUNICIPAL CORPORATION AND ORS	NIRMALYA MITRA
232	WPA/21298/2025	TANIMA DAS AND ORS VS STATE OF WEST BENGAL AND ORS.	MOUMITA DHAR
233	WPA/21300/2025	ANITA ROY VS STATE OF WEST BENGAL AND ORS.	ASIM KUMAR NIYOGI
234	WPA/21310/2025	HAPPY HOMES AND HOTELS PRIVATE LIMITED AND OTHERS VS THE KOLKATA MUNICIPAL CORPORATION AND OTHERS	NAIRANJANA GHOSH
235	WPA/21312/2025	ASLAM KHAN VS HOWRAH MUNICIPAL CORPORATION AND ORS.	SOUVIK DAS
236	WPA/21324/2025	LAKSHMI KANTA KHAN VS THE STATE OF WEST BENGAL ADN ORS.	SNEHASIS JANA
237	WPA/21327/2025	ASHISH NAG VS THE STATE OF WEST BENGAL ADN ORS.	BODHISATYA BHADURY
238	WPA/21341/2025	UJJWAL GHOSH VS THE STATE OF WEST BENGAL ADN ORS.	SATYAJIT SENAPATI
239	WPA/21419/2025	MD. SURABUDDIN PIYADA VS STATE OF WEST BENGAL AND ORS.	AKASHDEEP MUKHERJEE
240	WPA/21420/2025	KAKALI MAJUMDER VS KOLKATA MUNICIPAL CORPORATION AND ORS.	SUBHASHIS SAHA
241	WPA/21426/2025	BINOD KUMAR BURMAN VS STATE OF WEST BENGAL AND ORS.	SUBRATA GHOSH
242	WPA/21429/2025	SANTANU PAUL VS STATE OF WEST BENGAL AND ORS.	BIPASHA BHATTACHARYYA
243	WPA/21432/2025	SHIB RATAN SHARMA VS STATE OF WEST BENGAL AND ORS.	GURU SADAY DUTTA
244	WPA/21435/2025	KARAM HUSSAIN VS STATE OF WEST BENGAL AND ORS.	SAMBHUNATH DE
245	WPA/21439/2025	DILIP KUMAR SAHA VS KOLKATA MUNICIPAL CORPORATION	ABHIJIT CHAKRABARTI
246	WPA/21481/2025	ANJALI JEWELLERS PRIVATE LIMITED VS KOLKATA MUNICIPAL CORPORATION AND ORS.	ARIJIT DEY

247	WPA/21484/2025	APARNA BOSE VS BARANAGAR MUNICIPALITY AND ORS	NILADRI BANERJEE
248	WPA/21513/2025	SOMA DEBNATH AND ORS VS STATE OF WEST BENGAL AND ORS.	ABHILASH CHATTERJEE
249	WPA/21532/2025	PRASANTA KUMAR MUKHERJEE AND ANR. VS STATE OF WEST BENGAL AND ORS.	ANINDYA SENGUPTA
250	WPA/21559/2025	MANORANJAN GHOSH AND ORS. VS BALLY MUNICIPALITY AND ORS.	ATREYA CHAKRABORTY
251	WPA/21579/2025	BAIDYANATH ROY VS PANIHATI MUNICIPALITY AND ORS.	SWAPNESH MALLIK
252	WPA/21628/2025	SUBIR KUMAR DUTTA VS THE KOLKATA MUNICIPAL CORPORATION AND ORS.	INDRA PROSAD MULLICK
253	WPA/21657/2025	DEEPSHIKA BHOWMICK VS THE KOLKATA MUNICIPAL CORPORATION AND ORS.	POULAMI DUTTA
254	WPA/21660/2025	DEBASIS GHOSH VS STATE OF WEST BENGAL AND ORS.	JOY CHAKRABORTY
255	WPA/21661/2025	ASHOK KUMAR MITRA VS STATE OF WEST BENGAL AND ORS.	SAIKAT SEN
256	WPA/21677/2025	BIJAY RAY AND ANR VS THE KOLKATA MUNICIPAL CORPORATION AND ORS	ANKUSH MAJUMDER
257	WPA/21686/2025	ARPITA GURIA CHOWDHURY VS THE MAYOR, KOLKATA MUNICIPAL CORPORATION AND ORS.	SUMAN CHATTAOPADHYAY
258	WPA/21721/2025	BRIJ KISHORE GUPTA VS KOLKATA MUNICIPAL CORPORATION AND ORS.	RAHUL DEB GOENKA
259	WPA/21724/2025	RAJU TELI VS STATE OF WEST BENGAL AND ORS.	KAUSHIK CHOUDHURY
260	WPA/21725/2025	PRAHLAD SETH @ PALI SETH AND ORS. VS STATE OF WEST BENGAL AND ORS.	SUVA GAYEN
261	WPA/21729/2025	ARUN SEN VS STATE OF WEST BENGAL AND ORS.	TANMOY KUMAR DEY
262	WPA/21731/2025	MIRA BHATTACHARJEE AND ORS VS THE BHADRESWAR MUNICIPALITY AND ORS	AVIROOP BHATTACHARYA
263	WPA/21733/2025	SABYASACHI BAG VS STATE OF WEST BENGAL AND ORS.	UTTIYA RAY
264	WPA/21735/2025	PUSPENDU BARKANDAJ VS STATE OF WEST BENGAL AND ORS.	TAMAL GHOSH
265	WPA/21736/2025	ANIL KUMAR GUPTA @ ASHOK PROSAD GUPTA VS HOWRAH MUNICIPAL CORPORATION AND ORS.	RUPSA SREEMANI
266	WPA/21794/2025	DR.RUPA MAJUMDAR VS STATE OF WEST BENGAL AND ORS.	RISHIERAJ RITAMBAR MOHANTY
267	WPA/21919/2025	PRAN GOPAL SAHA VS STATE OF WEST BENGAL AND ORS.	SUBIR KUMAR DAS
268	WPA/21931/2025	SOMA BANERJEE VS STATE OF WEST BENGAL AND ORS.	MIT GUHA ROY
269	WPA/21935/2025	MD. MAHAEDE MASUD VS STATE OF WEST BENGAL AND ORS.	MD. HAFIZ ALI

270	WPA/21936/2025	TAMALY BANERJEE VS THE CHAIRMAN, BALLY MUNICIPALITY AND ANR.	RAJTILAK GHOSHAL
271	WPA/21940/2025	SHIVANI GUPTA VS LEARNED GOVERNMENT PLEADER OF WEST BENGAL AND ORS.	ARPITA DHUR
272	WPA/21948/2025	SAIDA SULTANA VS RAMPURHAT MUNICIPALITY AND ORS.	MAHABOOB AHMED
273	WPA/21982/2025	RAMNARAYAN NANDA VS THE STATE OF WEST BENGAL AND ORS.	PARTHA PRATIM MUKHOPADHYAY
274	WPA/21990/2025	ANITA DUTTA VS STATE OF WEST BENGAL AND ORS.	ARPITA DHUR
275	WPA/22002/2025	SAMYO CENTER FOR SPECIAL EDUCATION AND MULTIPLE THERAPIES AND ANR. VS STATE OF WEST BENGAL AND ORS.	SAUDULL ABEDIN
276	WPA/22018/2025	A K FAZLUL HAQUE GIRLS HIGHER SECONDARY SCHOOL (ENGLISH MEDIUM) VS THE KOLKATA MUNICIPAL CORPORATION AND ORS	SHAGUFTA PARVEEN
277	WPA/22041/2025	SHIBNATH MUKHERJEE VS STATE OF WEST BENGAL AND ORS.	ARITRA GHOSH
278	WPA/22077/2025	KARTICK PRAMANIK AND ANR. VS BIDHANNAGAR MUNICIPAL CORPORATION AND ORS.	DIGANTA BHATTACHARYA
279	WPA/22149/2025	ANJAN BHAGAT AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	SABINA KHATUN
280	WPA/22152/2025	SUKUMAR DEY VS THE STATE OF WEST BENGAL AND ORS.	RAMASHIS MUKHERJEE
281	WPA/22156/2025	MAHATAB ALAM VS THE STATE OF WEST BENGAL AND ORS.	SANA NAAZ
282	WPA/22162/2025	SANJOY BANERJEE VS KOLKATA MUNICIPAL CORPORATION AND ORS.	PARTHA SENGUPTA
283	WPA/22164/2025	KESRI DEVI VS KOLKATA MUNICIPAL CORPORATION AND ORS.	PARTHA SENGUPTA
284	WPA/22166/2025	SK. SHAKIL VS KOLKATA MUNICIPAL CORPORATION AND ORS.	ASADUZ ZAMAN MONDAL
285	WPA/22169/2025	SANDIP HAZRA AND ORS. VS STATE OF WEST BENGAL AND ORS.	SHAHEB SADHUKHAN
286	WPA/22236/2025	SUBHANKAR MITRA VS STATE OF WEST BENGAL AND ORS.	KAUSTAV BANERJEE
287	WPA/22247/2025	AMIN AKBAR VS THE STATE OF WEST BENGAL AND ORS.	NITAI CHANDRA SAHA
288	WPA/22443/2025	M/S. CKS CONSULTING ENGINEERS PVT. LTD. VS KOLKATA MUNICIPAL CORPORATION AND ORS.	SANCHITA CHAUDHURI
289	WPA/22451/2025	SRI KAMESHWAR PRASAD SINGH AND ANR. VS THE KOLKATA MUNICIPAL CORPORATION AND ORS.	GOUTAM KUMAR THAKUR
290	WPA/22452/2025	MAHAMAYA MAHASHAKTI SREE SREE DAKSHINA KALI MATA THAKURANI ESTATE VS STATE OF WEST BENGAL AND ORS.	SAMIRAN GIRI

291	WPA/22469/2025	PRASANTA KUMAR BERA VS THE KOLKATA MUNICIPAL CORPORATION AND ORS.	ISHITA RAUT
292	WPA/22472/2025	SAJAL KUMAR KHAMRAI VS STATE OF WEST BENGAL AND ORS.	AHITAGNI DEY
293	WPA/22560/2025	SK. MOSTAFA MONDAL AND ANR. VS STATE OF WEST BENGAL AND ORS.	RAFIKUL ISLAM SARDAR
		NEW MOTION 1	
294	WPA/9916/2025	CHANDRIMA SEN MAJUMDER CHOUDHURY VS STATE OF WEST BENGAL AND ORS.	BISWAJIT TIWARI
295	WPA/26205/2023	ABDUS SALAM MOLLA AND ANR VS THE KOLKATA MUNICIPAL CORPORATION AND ORS	HABIBUR RAHAMAN
296	WPA/15785/2024	SAKIUL SAMAS VS STATE OF WEST BENGAL AND ORS.	BISWAJIT TIWARI
297	WPA/19824/2024	MANOARA KHATUN VS STATE OF WEST BENGAL AND ORS.	BIKASH CHANDRA HALDER
298	WPA/19827/2024	ROMANA KHATUN VS STATE OF WEST BENGAL AND ORS.	BIKASH CHANDRA HALDER
299	WPA/6786/2025	TANUJA DAS VS HOWRAH MUNICIPAL CORPORATION AND ORS.	DEBARSHI BRAHMA
300	WPA/7282/2025	MD. SALIM VS HOWRAH MUNICIPAL CORPORATION AND ORS.	SUBARNA BANK
301	WPA/11737/2025	SABITA KAR VS HOWRAH MUNICIPAL CORPORATION AND ORS.	SUBARNA BANK
302	WPA/12103/2025	PANCHANAN DAS VS THE KOLAKTA MUNICIPAL CORPORATION AND ORS	ADITYA MONDAL

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 33

Second Floor

Centenary Building

SINGLE BENCH (SB - XXI)

AT 10:30 AM

HON'BLE JUSTICE ANANYA BANDYOPADHYAY

*** FROM 1ST APRIL, 2025 - APPEAL RELATING TO ALL CLAIM CASES INCLUDING APPLICATIONS CONNECTED THERETO;**

*** MATTERS (MOTION AND HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATING TO SERVICE UNDER GROUP – VI AND APPLICATIONS CONNECTED THERETO (UPTO 2022),**
AND
FROM 1ST SEPTEMBER, 2025 TO 26TH SEPTEMBER, 2025 - IN ADDITION TO HER LADYSHIP'S LIST AND DETERMINATION, SHALL TAKE UP ITEM NO. 923 TO ITEM NO. 1123 FROM THE DAILY SUPPLEMENTARY LIST OF CASES (APPELLATE JURISDICTION) DATED 28TH AUGUST, 2025 OF HON'BLE JUSTICE JAY SENGUPTA, EXCEPT THE MATTERS, WHICH ARE DISPOSED OF AND / OR ORDERED OTHERWISE.

NOTE : 1 - MATTERS RELATED TO PERSONAL APPEARANCE TO BE TAKEN AT 10:30 A.M.

NOTE : 2 - ASSIGNED, FOR ORDERS AND PART HEARD MATTERS WILL BE TAKEN UP AT 2:00 P.M

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/99761698041?pwd=umsjswHUzYQ7POPraM1b0PRaPfQgYa.1

TO BE MENTIONED

1	WPA/31760/2013	SANKAR RANAJAN CHOWDHURY & ANR VS STATE OF WEST BENGAL & ORS	BISWAJIT DAS
2	WPA/5932/2017	DR. SHILPI DAS (MAJUMDAR) VS STATE OF WEST BENGAL & ORS	MD. SARWAR JAHAN
3	WPA/4028/2018	APARNA GHOSH VS STATE OF WEST BENGAL AND ORS.	SUSMITA DEY (BASU)
4	WPA/13081/2021 (Assigned)	AMIT DINDA VS STATE OF WEST BENGAL AND ORS.	ARUN BANDYOPADHYAY
5	WPA/21018/2021	MALA SIL VS STATE OF WEST BENGAL AND ORS.	SUBIR K UMAR BHATTACHARYYA
wt6	WPA/15043/2018	MALA SIL AND ORS **VS** STATE OF WEST BENGAL AND ORS.	SUBIR KR. BHATTACHARYYA
IA NO: CAN/1/2019(Old No:CAN/507/2019)			
IA NO: CAN/1/2019(Old No:CAN/507/2019)			
7	FMA/474/2022	MADHUSUDAN MAITY VS THE NATIONAL INSURANCE CO. LTD. & ANR	KRISHANU BANIK
8	FMA/271/2024	INDIAN OIL CORPORATION LTD VS UNION OF INDIA	RAJENDRA KUMAR MITTAL
9	FMA/571/2024	THE ORIENTAL INSURANCE CO LTD VS ANIMA MONDAL @ ANIMA MANDAL AND ORS	GOPA DAS MUKHERJEE
IA NO: CAN/1/2024, CAN/2/2025			

10	FMA/279/2025	MAGMA HDI GEN INS CO. LTD VS MAHUYA ADDYA AND ORS	RAJESH SINGH
IA NO: CAN/2/2025			
11	FMAT (MV)/327/2025	CHOLAMANDALAM MS GEN INS CO LTD VS MANGALI MUNDA AND ORS	SOUMALYA GANGULI
IA NO: CAN/1/2025, CAN/2/2025			
12	FMAT (MV)/374/2025	UNITED INDIA INSURANCE COMPANY LIMITED VS BIKASH MURMU AND ANR.	SUCHARITA PAUL
IA NO: CAN/1/2025			
13	FMAT (MV)/417/2025	NATIONAL INS CO LTD VS SK NURUDDIN @ NURUDDIN AND ANR	SUCHARITA PAUL
IA NO: CAN/1/2025			
14	FMAT (MV)/423/2025	UNITED INDIA INS CO LTD VS UTTARA MONDAL AND ORS	GUDDU SINGH
IA NO: CAN/1/2025, CAN/2/2025			
15	FMAT (MV)/445/2025	CHOLAMANDALAM MS GEN INS CO LTD VS KABITA SAHA AND ORS	SOUMALYA GANGULI
IA NO: CAN/1/2025, CAN/2/2025			
16	FMAT (MV)/469/2025	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. VS NASIRUDDIN ANSARI AND ANR.	SOUMALYA GANGULI
IA NO: CAN/1/2025, CAN/2/2025			
17	FMA/1180/2025	CHOLAMANDALAM MS GEN INS CO LTD VS TAPAN JANA AND ANR	SOUMALYA GANGULI
IA NO: CAN/1/2025			
18	FMA/1564/2025	LIBERTY GEN INS CO LTD VS BANDANA LAHA AND ORS	SOUMALYA GANGULI
IA NO: CAN/1/2025			
19	CRR/2466/2025	NETAI GHOSH VS STATE OF WEST BENGAL AND ANR	DEBAPRIYA SAMANTA
		CLAIM CASE	
20	FMA/1565/2008	REHENA BIBI & ANR. VS F.R.K.T. RAPHEL & ANR.	JAYANTA BANERJEE
IA NO: CAN/3/2013(Old No:CAN/3182/2013)			
21	FMA/1022/2009	SWAPNA BHATTACHARJEE & ANR. VS THE NEW INDIA ASSURANCE CO. LTD. & ANR.	KRISHANU BANIK
22	FMA/629/2011	AIZUDDIN SK@AIJODDI SK VS THE NEW INDIA ASSURANCE CO. LTD. & ANR	SAIDUR RAHAMAN
23	FMA/1148/2011	UNITED INDIA INSURANCE CO. LTD. VS PROTIVA SARMA & ORS	PARIMAL KR. PAHARI
IA NO: CAN/2/2011(Old No:CAN/10822/2011), CAN/3/2011(Old No:CAN/11429/2011)			
wt24	FMA/1150/2011	PROTIVA SARMA @ PRITIVA SHARMA **VS** THE UNITED INDIA INSURANCE COMPANY LTD & ORS	JAYANTA BANERJEE
wt25	FMAT/857/2011	THE NEW INDIA ASSURANCE CO. LTD. **VS** PROTIVA SARMA & ORS.	KAMAL KRISHNA DAS
26	FMA/107/2012	BHASKAR MAITY VS STATE OF WEST BENGAL & ORS	SYED JULFIKAR ALI
27	FMA/959/2012	UTTAM ADHIKARY VS NATIONAL INSURANCE COMPANY LTD. & ANR	KRISHANU BANIK
IA NO: CAN/1/2019(Old No:CAN/3100/2019)			

28	FMA/1093/2014	UNITED INDIA INSURANCE CO. LTD. VS SHANTI DEVI & ORS	RAJESH SINGH
IA NO: CAN/1/2013(Old No:CAN/11928/2013)			
29	FMA/1733/2014	NATIONAL INSURANCE CO. LTD VS KABITA BERA & ORS	PARIMAL KUMAR PAHARI
30	FMA/1796/2014	SIKHA LAHA VS ANUPAM MONDAL	S BHATTACHARJYA
31	FMA/1439/2017 (DEPTT.) (SF)	SAMIR PRASAD GUPTA VS NATIONAL INSURANCE CO. LTD. & ANR	SHAMIK CHATTERJEE
IA NO: CAN/1/2015(Old No:CAN/8123/2015), CAN/4/2025, CAN/5/2025			
32	FMA/428/2018	RINA SARKAR(MANDAL) & ORS VS THE NEW INDIA ASSURANCE CO. LTD & ANR	SAIDUR RAHAMAN
IA NO: CAN/1/2018(Old No:CAN/8892/2018)			
33	FMA/1866/2019	SK HURONNECHHA@HURUNNESSHA@HURUNNECHA BEGUM VS UNION OF INDIA	SK ABU ABBAS UDDIN
IA NO: CAN/1/2018(Old No:CAN/6088/2018)			
34	FMA/907/2021	LATIFUR RAHAMAN @ LATFUR RAHAMAN AND ANR VS THE NATIONAL INSURANCE COMPANY LIMITED AND ANR	SAIDUR RAHAMAN
35	FMA/1050/2021	NATIONAL INSURANCE COMPANY LTD VS LAKHINDER MODINA RAJWAR AND ORS	LAKSHINDER MODI
36	FMA/1049/2022	NATIONAL INS CO LTD VS RUKHSANA KHATOON ALIAS RUKSANA KHATUN AND ORS	SUCHARITA PAUL
37	FMA/1229/2022	MITHURANI PANDA & ORS VS UNION OF INDIA & ORS	SK ABU ABBAS UDDIN
IA NO: CAN/1/2018(Old No:CAN/7662/2018)			
38	FMAT (IR)/15/2023	RITA DEVI BARNWAL AND ANR VS UNION OF INDIA	MANAS DUTTA CHOWDHURY
39	FMA/161/2023	NATIONAL IN. CO. LTD. VS MALLIKA PATRA DIGAR AND ORS.	RAJESH SINGH
40	FMA/272/2023	UNITED INDIA INSURANCE COPMPANY LTD VS ANJANA PARAL AND ORS	GUDDU SINGH
IA NO: CAN/1/2023, CAN/2/2023			
wt41	FMA/273/2023	UNITED INDIA INSURANCE COMPANY LTD **VS** BIDISHA PANDIT AND ORS	GUDDU SINGH
IA NO: CAN/1/2023, CAN/2/2023			
IA NO: CAN/1/2023, CAN/2/2023			
42	FMA/506/2023	NATIONAL INSURANCE CO.LTD. VS SRI KOUSHIK DHANU @ KOUSHEK DHANUK AND ORS.	MR. PARIMAL KUMAR PAHARI
IA NO: CAN/1/2023			
43	FMA/561/2023	NATIONAL INSURANCE COMPANY LIMITED VS DARSHANA CHHAJER AND ORS.	RAJESH SINGH
wt44	FMAT (MV)/438/2023	DARSHANA CHHAJER AND ORS **VS** THE NATIONAL INSURANCE CO. LTD. AND ANR	SAIDUR RAHAMAN
45	FMA/799/2023	PARUL BAURI AND ANR VS ORIENTAL INS CO LTD AN ANR	ALI IMAM SHAH

46	FMA/914/2023	NATIONAL INS CO LTD VS PROMOD KUMAR GUPTA AND ORS	SUCHARITA PAUL
IA NO: CAN/2/2025			
47	FMA/992/2023	SK. USIAR RAHAMAN AND ANR. VS UNITED INDIA IN. CO. LTD. AND ORS.	JAYANTA KR. MANDAL
wt48	FMA/465/2023	GO DIGIT GENERAL INS CO LTD **VS** SK USIAR RAHAMAN AND ORS	SOUMALYA GANGULI
IA NO: CAN/1/2023			
IA NO: CAN/1/2023			
49	FMA/1006/2023	PANCHANAN RUIDAS AND ORS VS NATIONAL INSURANCE CO LTD AND ANR	TATHAGATA BANIK
50	FMAT (IR)/3/2024	SULATA KANJI AND ANR VS UNION OF INDIA AND ORS.	SUJAY SINHA
IA NO: CAN/1/2023			
51	FMAT (IR)/4/2024 (DEPTT.)	MITHUYA ROY (SARKAR)AND ORS VS UNION OF INDIA	SUJAY SINHA
IA NO: CAN/1/2023			
52	FMAT (MV)/242/2024	SAKTIPADA BERA AND ORS VS THE ORIENTAL INSURANCE CO. LTD. AND ANR	TATHAGATA BANIK
53	FMA/499/2024	ANJALI MAITY AND ORS VS THE NATIONAL INSURANCE CO LTD AND ANR	AMIT RANJAN ROY
IA NO: CAN/1/2024			
54	FMA/570/2024	UNION OF INDIA VS PHOENIX OVERSEAS LTD.	K.D. PODDAR
IA NO: CAN/2/2017(Old No:CAN/10631/2017)			
55	FMA/699/2024	NATIONAL INSURANCE COMPANY LIMITED VS RAHIMA KHATUN MANDAL AND ORS.	DEB NARAYAN RAY
56	FMA/760/2024 (F)	ABDUR RAHAMAN KHANDKAR VS UNITED INDIA INSURANCE CO. LTD. AND ANR	ASHIQUE MONDAL
wt57	COT/17/2025	UNITED INDIA ASSURANCE CO LTD **VS** ABDUR RAHAMAN KHANDKAR AND ANR	SANJAY PAUL
58	FMA/970/2024	NATIONAL INS. CO. LTD. VS SUJAUDDIN MOLLA AND ORS	GOPA DAS MUKHERJEE
59	FMA/1049/2024	NATIONAL INS CON LTD VS HANUFA BIBI AND ORS	RAJESH SINGH
60	FMA/1151/2024 (23.09.2025)	RELIANCE GEN. INS CO. LTD. VS MD. SADDAM HOSSAIN DEWAN AND ANR	SANJAY PAUL
61	FMA/1182/2024 (24.09.2025)	SANDHYA MONDAL AND ORS VS THE NATIONAL INS CO LTD AND ANR	TATHAGATA BANIK
62	FMA/1296/2024	IFFCO TOKIO GENERAL INSURANCE CO.LTD. VS ARUN KUMAR KANDOI AND ANR	SOUMALYA GANGULI
wt63	COT/38/2025	ARUN KUMAR KANDOI **VS** IFFCO TOKIO GEN INS CO LTD AND ANR	ASHIQUE MONDAL
64	FMA/1304/2024 (25.09.2025)	COMMANDING OFFICER, 8TH BATTALION RAILWAY PROTECTION, SPECIAL FORCE VS SHARMISTHA BANERJEE AND ORS	TIRTHA PATI ACHARYYA
IA NO: CAN/2/2025			
65	FMA/1391/2024	NATIONAL INS CO LTD. VS PARUL MAL AND ORS	DEB NARAYAN RAY

66	FMA/1392/2024	THE ORIENTAL INS CO LTD VS SUBHAS PASWAN AND ORS	RAJESH SINGH
67	FMA/1393/2024	THE FUTURE GENERALI INDIA INSURANCE LTD. VS SMT. UMA DAS AND ORS.	MS. SAYANTI SANTRA
68	FMA/1480/2024	MAGMA HDI GEN INS CO LTD VS SK KASEM AND ANR	RAJESH SINGH
wt69	COT/23/2025	SK KASEM ALIAS SK KASHEM ALI **VS** MAGMA HDI GEN INS CO LTD AND ANR	SOUJANYA BANDYOPADHYAY
70	FMA/1484/2024	BAJAJ ALLIANZ GEN INS CO LTD VS ANIMA CHATTERJEE AND ORS	SUCHARITA PAUL
71	FMA/1503/2024	ORIENTAL INS CO LTD VS MALATI BALA AND ANR	GOPA DAS MUKHERJEE
72	FMA/1507/2024	SOMA MUKHERJEE AND ORS. VS THE UNITED INDIA IN. CO. LTD. AND ANR.	AMIT RANJAN ROY
73	FMA/41/2025	NEW INDIA ASSURANCE CO LTD VS ANINDA CHATTERJEE AND ANR	RAJESH SINGH
wt74	COT/61/2025	ANINDA CHATTERJEE **VS** THE NEW INDIA ASSURANCE CO LTD AND ANR	SASWATA BHATTACHARYYA
75	FMAT (IR)/41/2025	ALDO BISWAS AND ANR VS UNION OF INDIA	CHITRITA BANERJEE
IA NO: CAN/1/2025			
76	FMA/48/2025	UNITED INDIA INS CO LTD VS ARINDAM SAHA AND ANR	MARTTANDRA PRATAP CHAKRABORTY
IA NO: CAN/3/2025			
77	FMAT (MV)/150/2025	THE ORIENTAL INS CO LTD VS KABITA BAGDI AND ORS	ANANDA GOPAL MUKHERJEE
IA NO: CAN/1/2025, CAN/2/2025, CAN/3/2025			
78	FMAT (MV)/156/2025	THE ORIENTAL INS CO LTD VS BADAMI DEVI AND ORS	RAJESH SINGH
IA NO: CAN/1/2025, CAN/2/2025			
79	FMA/164/2025	ICICI LOMBARD GENERAL INS CO LTD VS SANGITA RANA AND ORS	SAYAK MAJUMDER
80	FMA/167/2025	UNION OF INDIA THROUGH GENERAL MANAGER, EASTERN RAILWAY. VS MINU DHIBAR AND ORS	Subrata Santra
81	FMA/172/2025	SK SAIDUL RAHAMAN VS THE NEW INDIA ASSURANCE CO LTD & ANR	JAYANTA BANERJEE
IA NO: CAN/1/2019(Old No:CAN/733/2019), CAN/2/2019(Old No:CAN/742/2019)			
82	FMAT (MV)/211/2025	THE ORIENTAL INS CO LTD VS PRIYANKA BARDHAN AND ORS	ANANDA GOPAL MUKHERJEE
IA NO: CAN/1/2025, CAN/2/2025			
83	FMAT (MV)/236/2025	THE ORIENTAL INS CO LTD VS JAYASHREE GHOSH SINCE DECEASED DIPANWITA BANERJEE AND ORS	SAMIM AHAMMED
IA NO: CAN/1/2025			
wt84	COT/88/2025	DIPANWITA BANERJEE AND ANR **VS** THE ORIENTAL INSURANCE CO. LTD AND ANR	SANAT KUMAR MULLICK
85	FMA/283/2025	UNITED INDIA INS CO LTD VS KALPANA BASKE AND ORS	SUCHARITA PAUL

86	FMA/288/2025	NATIONAL INS. CO. LTD. VS LIPI DAS DEAD AND HER LEGAL HEIRS BHASKAR CH. DAS AND ORS	SUCHARITA PAUL
wt87	COT/48/2025	BHASKAR CHANDRA DAS AND ORS **VS** NATIONAL INS CO LTD AND ANR	JAYANTA KUMAR MANDAL
88	FMA/296/2025	THE ORIENTAL INS CO LTD VS KRISHNA SAHA AND ORS	SUCHARITA PAUL
wt89	FMA/799/2025	NATIONAL INS. CO. LTD. **VS** KRISHNA SAHA AND ORS	SUCHARITA PAUL
90	FMA/301/2025	ICICI LOMBARD GENERAL INSURANCE CO.LTD. VS NILIMA ROY AND ORS.	SAYAK MAJUMDER
wt91	COT/66/2025	NILIMA ROY AND AND ORS **VS** ICICI LOMBARD GEN INS CO LTD AND ANR	ANUP KUMAR BAG
92	FMA/452/2025	NATIONAL INSURANCE COMPANY LTD. VS SANGITA SINGH AND ORS.	RAJESH SINGH
93	FMA/453/2025	SBI GEN INS CO LTD VS RITA MAITI ROY CHOWDHURY AND ORS	RAJESH SINGH
94	FMA/457/2025	NATIONAL INS CO LTD VS BHASKAR PURKAIT AND ANR	SUCHARITA PAUL
95	FMA/462/2025	CHOLAMANDALAM MS GENERAL INS CO LTD VS DIPALI MAN AND ORS	SUCHARITA PAUL
96	FMA/523/2025	THE ORIENTAL INS CO LTD VS JYOTSNA DAS AND ORS	RAJESH SINGH
97	FMA/588/2025	GITA HALDER AND ORS VS NATIONAL INSURANCE CO LTD AND ANR	JAYANTA BANERJEE
98	FMA/589/2025	KASHMIRA BIBI AND ORS VS UNITED INDIA INS. CO. LTD. AND ANR	SWARNALI BISWAS
99	FMA/596/2025 (23.09.2025)	MIRA BHATTACHARYA VS THE NEW INDIA ASSURANCE COMPANY LIMITED & ANR	SAIDUR RAHAMAN
100	FMA/668/2025	UNITED INDIA INS CO LTD VS MANJU BASU AND ORS	GUDDU SINGH
101	FMA/731/2025	NATIONAL INS CO LTD VS MIHIR BASAK AND ANR	SANJAY PAUL
IA NO: CAN/1/2025			
102	FMA/798/2025	NATIONAL INS. CO. LTD. VS NIRMAL KUMAR GHORUI @ GHORAI AND ORS	SUCHARITA PAUL
103	FMA/807/2025	NATIONAL INS CO LTD VS ADITI PAIRA AND ORS	RAJESH SINGH
104	FMA/808/2025	MAGMA HDI GEN INS CO LTD VS ALEYA BEGAM MALLICK AND ORS	RAJESH SINGH
105	FMA/809/2025	NATIONAL INS CO LTD VS SAHIDA BIBI ANR	RAJESH SINGH
106	FMA/853/2025	SARAMA NANDI AND ANR VS UNION OF INDIA	MANAS DUTTA CHOWDHURY
107	FMA/868/2025	RELIANCE GEN INS CO LTD VS TASMINA SEKH AND ORS	GOPA DAS MUKHERJEE
108	FMA/872/2025	RELIANCE GEN INS CO LTD VS ALOKA MAHATO AND ORS	GOPA DAS MUKHERJEE

109	FMA/874/2025	RELIANCE GEN INS CO LTD VS PURABI MAITY AND ORS	GOPA DAS MUKHERJEE
110	FMA/997/2025	THE ORIENTAL INS CO LTD VS ASTO PANJA AND ANR	SANJAY PAUL
111	FMA/998/2025	NATIONAL INS CO LTD VS MALATI MONDAL AND ORS	SANJAY PAUL
IA NO: CAN/1/2025			
112	FMA/1000/2025	NATIONAL INSURANCE COMPANY LIMITED VS NURSHALANA BEGUM AND ORS	RAJESH SINGH
IA NO: CAN/1/2025			
113	FMA/1001/2025	THE NEW INDIA ASSURANCE CO LTD VS BUDHANI DEVI AND ORS	SANJAY PAUL
114	FMA/1002/2025	RELIANCE GEN INS CO LTD VS APARNA SARDAR AND ORS	GOPA DAS MUKHERJEE
IA NO: CAN/1/2025			
115	FMA/1003/2025	NATIONAL INS CO LTD VS LIRASA BIBI AND ANR	RAJESH SINGH
IA NO: CAN/1/2025			
116	FMA/1030/2025 (25.09.2025)	TAYAB HUSSAIN @ TAIYAB HOSSAIN SK. VS ORIENTAL IN. CO. LTD. AND ANR.	SUBHANKAR MANDAL
117	FMA/1045/2025	NATIONAL INS CO LTD VS SARASWATI KARAK AND ORS	SUCHARITA PAUL
IA NO: CAN/1/2025			
118	FMA/1046/2025	THE ORIENTAL INS CO LTD VS ARCHANA DOLAI AND ORS	SUCHARITA PAUL
IA NO: CAN/1/2025, CAN/2/2025, CAN/3/2025			
119	FMA/1047/2025	NATIONAL INS CO LTD VS RAGHUNATH SINGH AND ORS	SUCHARITA PAUL
IA NO: CAN/1/2025			
120	FMA/1048/2025	NATIONAL INSURANCE COMPANY LIMITED VS NILA BAURI AND ORS	DEB NARAYAN RAY
IA NO: CAN/1/2025			
121	FMA/1056/2025	UNITED INDIA INS CO LTD VS SHADAN MAHATA AND ORS	RAJESH SINGH
122	FMA/1067/2025 (23.09.2025)	NATIONAL INS CO LTD VS ITU MAJHI AND ANR	SUCHATITA PAUL
IA NO: CAN/1/2025			
123	FMA/1068/2025 (24.09.2025)	NATIONAL INS CO LTD VS SAGARIKA DEY AND ORS	SUCHARITA PAUL
IA NO: CAN/1/2025			
124	FMA/1073/2025	CHOLAMANDALAM MS GEN INS CO LTD VS ANITA RUIDAS AND ORS	SUCHARITA PAUL
IA NO: CAN/1/2025			
125	FMA/1077/2025 (26.09.2025)	CHOLAMANDALAM MS GEN INS CO LTD VS PINKI GARAI AND ORS	SOUMALYA GANGULI
IA NO: CAN/2/2025			
126	FMA/1085/2025	CHOLAMANDALAM MS GEN INS CO LTD VS AVIJIT MONDAL AND ORS	SOUMALYA GANGULI
IA NO: CAN/1/2025			

127	FMA/1108/2025 (23.09.2025)	NATIONAL INS CO LTD VS PALI LOHAR AND ORS	SANJAY PAUL
IA NO: CAN/2/2025			
128	FMA/1110/2025	NATIONAL INSURANCE COMPANY LIMITED VS JOHARA BIBI MALLICK AND ORS	GOPA DAS MUKHERJEE
IA NO: CAN/1/2025			
129	FMA/1146/2025	THE DIVISIONAL MANAGER NATIONAL INSURANCE COMPANY LTD. VS YEASINA KHATUN AND ORS	RAJESH SINGH
wt130	FMAT (MV)/4/2024	YEASINA KHATUN AND ORS **VS** NATIONAL INS CO LTD AND ORS	SAIDUR RAHAMAN
IA NO: CAN/1/2025			
IA NO: CAN/1/2025			
131	FMA/1158/2025	GOUR GOPAL DUTTA VS ICICI LOMBARD GENERAL INSURANCE CO. LTD & ANR	JAYANTA KUMAR MANDAL
132	FMA/1187/2025	THE ORIENTAL INS CO LTD VS KUMKUMI DHARA AND ORS	ANJAN CHAKRABORTY
IA NO: CAN/2/2025			
wt133	COT/104/2025	KUMKUMI DHARA AND ORS **VS** THE ORIENTAL INS CO LTD AND ANR	AMIT RANJAN ROY
134	FMA/1188/2025	UNITED INDIA INS CO LTD VS PAYEL JASWAL AND ANR	GUDDU SINGH
IA NO: CAN/1/2025			
135	FMA/1199/2025	THE ORIENTAL INS CO LTD VS GOURANGA KHUTIA AND ANR	GOPA DAS MUKHERJEE
IA NO: CAN/1/2025			
136	FMA/1203/2025	UNITED INDIA INS CO LTD VS SANATAN BHATTACHARYA AND ANR	SUCHARITA PAUL
IA NO: CAN/2/2025, CAN/3/2025			
137	FMA/1211/2025	JALY SINGHA AND ANR VS UNITED INDIA GENERAL INS CO LTD AND ORS	SANDIP BANDYOPADHYAY
138	FMA/1293/2025	THE MANAGER NEW INDIA ASSURANCE CO LTD VS JIBAN KUMAR MODAK AND ANR	AVISHEK DAS
IA NO: CAN/2/2025			
139	FMA/1303/2025	THE NEW INDIA ASSURANCE CO LTD VS SARJINA BIBI AND ORS	SANJAY PAUL
IA NO: CAN/1/2025			
140	FMA/1318/2025	FARIDA KHATOON & ORS VS RELIANCE GENERAL INSURANCE CO.LTD.	MD JOBED ALI SK
141	FMA/1326/2025	RELIANCE GIC LTD VS NIYATI KUMAR & ORS	KAMAL KRISHNA DAS
IA NO: CAN/1/2018(Old No:CAN/984/2018)			
142	FMA/1328/2025	LAKSHI DAS (BISWAS) AND ANR VS THE CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD AND ANR	SAIDUR RAHAMAN
143	FMA/1346/2025	BIDHU BISWAS VS UNION OF INDIA	APU BISWAS
144	FMA/1371/2025	NATIONAL INS CO LTD VS ASHIT ROY AND ORS	GUDDU SINGH

145	FMA/1372/2025	NATIONAL INS CO LTD VS SHYAMALI SARDAR AND ORS	SUCHARITA PAUL
IA NO: CAN/1/2025			
146	FMA/1373/2025	RELIANCE GEN INS CO LTD VS SANAJIT MANDAL @ SANAJIT MONDAL AND ANR	GOPA DAS MUKHERJEE
IA NO: CAN/1/2025			
147	FMA/1380/2025	CHOLAMANDALAM MS GEN INS CO LTD VS BHOGLA HANSDA AND ORS	RAJESH SINGH
IA NO: CAN/2/2025			
148	FMA/1381/2025	NATIONAL INS CO LTD VS MAHESH THAKUR AND ANR	SUCHARITA PAUL
IA NO: CAN/1/2025, CAN/2/2025			
149	FMA/1382/2025	NATIONAL INS CO LTD VS GOPAL SINGH AND ORS	RAJESH SINGH
IA NO: CAN/1/2024			
150	FMA/1385/2025	THE FUTURE GENERALI INDIA INS CO LTD VS SUSHAMA MAHATA AND ORS	SAYANTI SANTRA
IA NO: CAN/1/2025, CAN/3/2025			
151	FMA/1404/2025	APSANA PARVAJ AND ORS VS ANAND CHAURASIA(REGISTERED OWNER) AND ANR	RITA PATRA
152	FMA/1555/2025	NILRATAN SAMANTA & ANR VS UNION OF INDIA	PRIYANKA MUKHERJEE
IA NO: CAN/1/2023			

FOR ORDERS

153	WPA/5130/1994	SM.MANJU SITTHA VS COAL INDIA LTD.	
154	FMAT/1454/2011	DIPANKAR DEY VS NATIONAL INSURENCE CO. LTD.	SANTOSH KUMAR DAS
155	WPA/9209/2011 (CH)	KRISHNA PADA DAS VS UNION OF INDIA & ORS	K B S MAHAPATRA
156	WPA/12866/2012	SWAPAN KR. PATRA VS UNION OF INDIA & ORS	K.B.S. MAHAPATRA
wt157	WPA/6288/2012	SWAPAN KUMAR ROY **VS** UNION OF INDIA & ORS	K B S MAHAPATRA
158	WPA/26155/2012	SANGITA JANA (MANNA) & ORS VS STATE OF WEST BENGAL & ORS	NAMITA BASU
159	WPA/27397/2013 (CH)	SONA CHATTERJEE VS STATE OF WEST BENGAL & ORS.	SATYA RANJAN KUNDU
IA NO: CAN/1/2019(Old No:CAN/3869/2019)			
160	WPA/25804/2014	BIPLAB BANERJEE VS STATE OF WEST BENGAL & ORS	T CHOWDHURY
161	WPA/7826/2016	MD WASIM VS UNION OF INDIA & ORS	MAIDUL ISLAM KAYAL
IA NO: CAN/1/2018(Old No:CAN/4272/2018), CAN/4/2025			
162	WPA/10041/2016 (CH)	SMT KALPANA KAR ANR ORS IN PLACE OF DINESH CHANDRA KAR (SINCE DECEASED) VS UNION OF INDIA AND ORS	AVIRUP CHATTERJEE
163	WPA/376/2018 (CH)	EX-ARMY CADET ARKA SENGUPTA VS UNION OF INDIA & ORS	ANIRUDDHA DATTA

164	WPA/6366/2019	SANJOY KUMAR MAJUMDER VS UNION OF INDIA & ORS	SANDIP KR. BHATTACHARYYA
165	FMA/110/2021	CHAND TARA VS THE NATIONAL INSURANCE COMPANY LIMITED & ANR	SAIDUR RAHAMAN
166	WPA/406/2021	TAPAN PAUL VS CSTC AND ORS	SUSMITA DEY BASU
167	FMA/978/2021	MAGMA HDI GENERAL INSURANCE CO LTD VS MUJKERA KHATUN AND ORS	RAJESH SINGH
168	WPA/14752/2021 (CH)	UMA PRASAD NASKAR VS THE CHARIMAN, WBSEDCL AND OTHERS	KUNTAL BANERJEE
169	FMA/20/2023	MOUSUMI MALAKAR AND ORS VS NATIONAL INS CO LTD AND ANR	AMIT RANJAN ROY
IA NO: CAN/1/2023			
170	FMA/21/2023	SHYAMAL BARMAN @ SRI SHYMAL BARMAN VS THE NEW INDIA ASS. CO. LTD. AND ANR.	JAYANTA KR. MANDAL
171	FMA/111/2023	BIJOYINI DUTTAGUPTA AND ANR. VS RELIANCE GENERAL INSURANCE CO. LTD.AND ANR.	SASWATA BHATTACHARYYA
172	FMA/665/2023	TAJRIN AKHTAR ALIAS TAJRIN AKTER VS THE NATIONAL INSURANCE CO. LTD	JAYANTA KUMAR MANDAL
173	FMA/698/2023	SMT. ARATI MANNA AND ORS VS NATIONAL INSURANCE COMPANY LTD. AND ANR	TATHAGATA BANIK
174	FMA/1021/2023	RUMA BARMAN AND ANR VS THE ORIENTAL INS CO LTD AND ORS	SAIDUR RAHAMAN
175	FMA/704/2024	CHOLAMANDALAM MS GRNERAL INSURANCE CO. LTD. VS NASIMA BIBI AND ORS	SOUMALYA GANGULI
IA NO: CAN/2/2025			
176	FMA/767/2024	GOBINDA GHOSH VS THE UNITED INDIA INSURANCE CO. LTD. AND ANR.	MR. AMIT RANJAN ROY
177	FMA/929/2024	NATIONAL INS. CO. LTD. VS SK. IBRAHIM AND ORS	SANJAY PAUL
178	FMA/1135/2024	NARAN KISKU @ KISHKU VS UNION OF INDIA	NAVIN MITTAL
179	FMA/1485/2024	NATIONAL INS CO LTD VS SAYEMA BIBI AND ORS	MARTTANDA PRATAP CHAKRABARTY
180	FMA/719/2025	NATIONAL INSURANCE COMPANY LTD. VS SUJATA MUKHERJEE AND ORS.	SUCHARITA PAUL
IA NO: CAN/2/2025			
wt181	COT/1/2025	SUJATA MUKHERJEE AND ANR **VS** NATIONAL INS CO LTD AND ANR	TATHAGATA BANIK
182	FMA/1084/2025	HASEN ALI VS THE BAJAJ ALLIANZ GENERAL INSURANCE CO LTD & ANR	SAIDUR RAHAMAN
183	FMA/1179/2025	MALATI SANTRA VS ORIENTAL INS CO LTD AND ANR	JAYANTA KUMAR MANDAL
IA NO: CAN/1/2025			
184	FMA/1354/2025	KABITA DAS AND ANR VS NATIONAL INS CO LTD AND ANR	JAYANTA KUMAR MANDAL

185	WPA/4192/2025	RUDRAJIT RAYCHAUDHURI VS UNION OF INDIA AND ORS.	SAHIL KABIR
		FOR ORDERS 1	
186	FMA/37/2021	KALPANA DAS VS ORIENTAL INS CO LTD	SAIDUR RAHAMAN
187	FMA/112/2021	SUBARNA KUMAR DAS VS SBI GENERAL INSURANCE COMPANY LTD. & ANR	SAIDUR RAHAMAN
188	FMA/1169/2021	ANIMA SARKAR (DOLAI) VS UNION OF INDIA	RAJENDRA KUMAR MITTAL
189	FMA/90/2023	FUTURE GENERALI INDIA INS CO LTD VS ANAMIKA RANA AND ORS	SAYANTI SANTRA
IA NO: CAN/2/2022, CAN/3/2025			
190	FMA/108/2024	SRI GOUR BARMAN AND ANR VS NATIONAL INSURANCE COMPANY AND ORS	JAYANTA KUMAR MANDAL
191	FMA/122/2024	NATIONAL INS CO LTD VS LAXMI MUDI AND ORS	SUCHARITA PAUL
wt192	COT/107/2024	LAXMI MUDI AND ORS **VS** NATIONAL INS CO .LTD. AND ANR	TATHAGATA BANIK
193	FMA/195/2024	MANI SHIKARI AND ORS VS THE ORIENTAL INSURANCE CO . LTD AND ANR	JAYANTA KUMAR MANDAL
194	FMA/288/2024	NAOTIONAL INS CO LTD VS SANDHYA KEORA AND ORS	SANJAY PAUL
wt195	COT/22/2023	SANDHYA KOERA AND ANR. **VS** NATIONAL IN. CO. LTD. AND ANR.	SUBHANKAR MANDAL
196	FMA/353/2024	I.C.I.C.I. LOMBARD GENERAL INSURANCE CO. LTD. VS PALKI SHARMA AND ORS	SAYAK MAJUMDER
wt197	COT/37/2024	PALKI SHARMA AND ORS **VS** I.C.I.C.I LOMBARD GENERAL INSURANCE CO. LTD. AND ANR	ASHIQUE MONDAL
198	FMA/1096/2024	MAGMA HDI GENERAL INSURANCE CO. LTD. VS ANJAN GHOSH AND ANR	RAJESH SINGH
IA NO: CAN/3/2024			
wt199	COT/14/2025	ANJAN GHOSH **VS** MAGMA HDI GENERAL INS CO LTD AND ANR	AMIT RANJAN ROY
wt200	COT/15/2025	ANJAN GHOSH **VS** MAGMA HDI GEN INS CO LTD AND ANR	AMIT RANJAN ROY
wt201	FMA/1471/2024	MAGMA HDI GENERAL INSURANCE COMPANY LIMITED **VS** ANJAN GHOSH AND ANR	RAJESH SINGH
202	FMA/1341/2024	APURBA BISWAS VS UNION OF INDIA	NAVIN MITTAL
203	FMA/299/2025	NATIONAL INSURANCE COMPANY LTD. VS SUNITA BERA AND ORS.	SUCHARITA PAUL
IA NO: CAN/3/2025			
wt204	FMA/511/2025	SUNITA BERA AND ORS **VS** NATIONAL INS CO LTD AND ANR	SIDDHARTHA SARKAR
205	FMA/463/2025	NATIONAL INS CO LTD VS ANJU DANDAPAT AND ORS	DEB NARAYAN RAY
206	FMA/465/2025	CHOLAMANDALAM MS GEN INS CO LTD VS NILIMA MAJI AND ORS	ANIRUDDHA SINGH

207	FMA/474/2025	JOHIRUDDIN BISWAS @ JINNAT ALI BISWAS & ORS VS MANAGING DIRECTOR, CALCUTTA STATE TRANS. CORP.	MUKTAKESH DAS
208	FMA/591/2025	SADHAN MONDAL VS THE NEW INDIA ASSURANCE CO. LTD. AND ANR	SWARNALI BISWAS
209	FMA/852/2025	THE ORIENTAL INS CO LTD VS BINITA DEWAN & ORS	RAJESH SINGH
210	FMA/1134/2025	UNITED INDIA INSURANCE CO LTD VS PUJA KUMARI JHA AND ORS	RAJESH SINGH
IA NO: CAN/1/2023			
wt211	COT/98/2023	PUJA KUMARI JHA AND ANR. **VS** UNITED INDIA INSURANCE COMPANY LIMITED AND ANR.	MR. ROY AMIT RANJAN
212	FMA/1197/2025	BANDANA BISWAS AND ORS VS THE ORIENTAL INS CO LTD. AND ANR	MUKTAKESH DAS
wt213	FMA/95/2025	THE ORIENTAL INSURANCE CO LTD **VS** BANDANA BISWAS AND ORS	SUCHARITA PAUL
214	FMA/1254/2025	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD. VS KAJAL MONDAL AND ORS	SOUMALYA GANGULI
215	FMA/1314/2025	ANIMA RANI PAL AND ORS. VS THE ORIENTAL INSURANCE CO. LTD. AND ANR.	MR. JAYANTA KUMAR MANDAL
216	FMA/1403/2025	SUSHILA SAHA AND ORS VS THE UNITED INDIA INS. CO. LTD AND ANR	SAIDUR RAHAMAN
		FOR ORDERS 2	
217	FMA/1247/2008	ASHOK KR. KUILA VS THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD. & ANR	AMIT RANJAN ROY
218	FMA/491/2009	NAGESWAR DARBESH VS THE NATIONAL INSURANCE CO. LTD. & ORS.	AMIT RANJAN ROY
219	WPA/16631/2010	JAGJIWAN RAM VS SHELLAE EXPORT PROMOTION COUNCIL & ORS	BISWADIP GHOSH
220	FMA/4623/2016	MD. ABAID EQBAL @ MD. ABID EQUBAL & ORS. VS THE UNITED INDIA INSURANCE CO. LTD. & ANR.	AMIT RANJAN ROY
221	FMA/68/2017	DIBAKAR HALDAR VS UNION OF INDIA	PRANTICK GHOSH
IA NO: CAN/1/2016(Old No:CAN/8785/2016)			
222	FMA/1018/2023	THE ORIENTAL INSURANCE CO. LTD. VS SRI RAGHUNATH PAL AND ANR.	SANJAY PAUL
wt223	COT/2/2024	RAGHUNATH PAL **VS** THE ORIENTAL INSURANCE CO. LTD. AND ANR.	ASHIQUE MONDAL
224	FMA/542/2025	TRISHNA NASKAR AND ORS VS THE NATIONAL INS CO LTD AND ANR	AMIT RANJAN ROY
225	FMA/1145/2025	SHYAMALI PAL AND ANR VS ORIENTAL INS CO LTD AND ANR	AMIT RANJAN ROY
226	FMA/1255/2025	AMENA BIBI AND ORS VS HDFC ERGO GEN INS CO LTD AND ANR	AMIT RANJAN ROY
227	FMA/1306/2025	SARATHI PATRA AND ORS VS THE NEW INDIA ASSURANCE COMPANY LIMITED AND ANR	AMIT RANJAN ROY

228	FMA/1401/2025	BULURANI SINGH AND ANR. VS CHOLAMANDALAM MS. GENERAL INSURANCE CO. LTD. AND ANR.	MR. JAYANTA KUMAR MANDAL	

CRIMINAL REVISION

(FROM COURT NO. 28) (AT 03:30 P.M.)

229	CRR/2409/2025	GULNAR BIBI @ GULNAR PARVIN VS STATE OF WEST BENGAL AND ORS.	SOHAM BANERJEE	
230	CRR/2435/2025	LAJPAT RAI GUPTA AND OTHERS VS STATE OF WEST BENGAL AND ANR	SOUMILI CHOUDHURY	
231	CRR/2441/2025	SHAKILA BANU VS STATE OF WEST BENGAL	MASUM AHMED	RANA MUKHERJEE ,RAJU MONDAL
232	CRR/2504/2025	NARAYAN DAS BIHANI VS RADHA DEVI BIHANI AND ANOTHER	SUPRIYO DAS	RANADEB SENGUPTA / ASIF DEWAN
IA NO: CRAN/1/2025				
233	CRR/2568/2025	BASIR AHAMED @ RAFIQUL @ RAFIQUE AHMED @ RAFIK @ MD. BASIR AHAMMED @ MD. BASIR AHMAD AND ANOTHER VS STATE OF WEST BENGAL	SYED WASIM FARUQUE	
234	CRR/2575/2025	ELINA GUPTA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SUMIT ROUTH	
235	CRR/2576/2025	TARUN KUMAR SHARMA AND OTHERS VS P.F ISNPECTOR E.P.F.ORG. KOLKATA	ANINDYA HALDER	
236	CRR/2577/2025	RAJ KUMAR GUPTA VS STATE OF WEST BENGAL AND ANR	APRATIM BHATTACHARYA	
237	CRR/2578/2025	SK. ABU TAHER ALI @ SK. TAHER ALI VS STATE OF WEST BENGAL AND ORS.	SUCHETA BANERJEE	
238	CRR/2579/2025	SAMRAT PAUL CHOWDHURY AND OTHERS VS STATE OF WEST BENGAL AND ANR	APURBA KUMAR DATTA	
239	CRR/2582/2025	BHASKAR NARAYAN AND OTHERS VS STATE OF WEST BENGAL AND ANR	LIPIKA DAS	
240	CRR/2583/2025	MOYAZZAM HOSSAIN @ SK. MOYAZZAM HOSSAIN AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SAIKAT DEBNATH	
241	CRR/2584/2025	AUMSHIVAY ENGINEERING PRIVATE LIMITED AND OTHERS VS STATE OF WEST BENGAL AND ANR	SURYANEEL DAS	
242	CRR/2585/2025	BIKASH MAHATO AND OTHERS VS STATE OF WEST BENGAL AND ANR	SOUGATA MITRA	
243	CRR/2587/2025	SUDEB GHOSH AND ANOTHER VS STATE OF WEST BENGAL AND ORS.	ANUBRATA DUTTA	
244	CRR/2589/2025	PRITHWIJIT DALAL @ PRITHIJEET @ JEET DALAL AND ANOTHER VS STATE OF WEST BENGAL AND ANR	MD SHAMIMUDDIN	
245	CRR/2590/2025	GAZALA PARWEEN VS STATE OF WEST BENGAL AND ORS.	SOUMOSREE CHATTERJEE	
246	CRR/2592/2025	ANOWAR MONDAL VS STATE OF WEST BENGAL	RIAZ ABEDIN	
247	CRR/2657/2025	MOINUDDIN HALDER VS STATE OF WEST BENGAL AND ANR	SOMPURNA CHATTERJEE	

248	CRR/2720/2025	ARIJIT CHOWDHURY VS SHARMISTHA CHOWDHURY NEE DAS AND ANOTHER	AMAN BAID	

CLAIM CASE I

(IN THE MONTH OF DECEMBER, 2025)

249	FMA/1458/1997	THE NATIONAL INSURANCE COMPANY LTD. VS SREEMATI SHARMA ROY	MR. DHURJITI CHAKRABORTY	N.Y.A

IA NO: CAN/1/1999(Old No:CAN/2964/1999), CAN/2/2004(Old No:CAN/6615/2004), CAN/3/2010(Old No:CAN/9287/2010), CAN/4/2024, CAN/5/2025

250	FMA/681/2005	NAMITA MISHRA & ORS VS UNION OF INDIA	MANOJ KR. SINGH	

IA NO: CAN/2/2009(Old No:CAN/6565/2009), CAN/3/2009(Old No:CAN/6566/2009), CAN/4/2024, CAN/5/2024

251	FMA/872/2008	MD. MALEK ALI MOLLA @ MALEK MOLLA VS ORIENTAL INSURANCE CO. LTD. & ANR.	NIRANJAN MAITY	
252	FMAT/1156/2008 (SF)	KALICHARAN TALWAR VS ASHA DEVI JADEV & ANR.	PARTHA PAIM ROY	

IA NO: CAN/1/2008(Old No:CAN/10937/2008), CAN/2/2020(Old No:CAN/2798/2020)

253	FMA/1391/2008	AMITA CHARAN VS UNION OF INDIA (THROUGH G.M. WESTERN RAILWAY MUMBAI)	NEMAI CHAND SAMANTA	
254	FMA/68/2009 (SF)	THE NEW INDIA ASSURANCE CO. LTD. VS RITA DAS & ORS.	PARIMAL KUMAR PAHARI	

IA NO: CAN/1/2008(Old No:CAN/9779/2008)

255	FMA/781/2010	BHANUARA BEWA & ORS VS ORIENTAL INSURANCE CO. LTD. & ANR	SAIDUR RAHAMAN	

IA NO: CAN/2/2010(Old No:CAN/8196/2010)

256	FMA/936/2010	THE NEW INDIA ASSURANCE CO. LTD. VS MALA CHAURASIA & ORS.	PARIMAL KUMAR PAHARI	

IA NO: CAN/1/2010(Old No:CAN/1736/2010)

wt257	FMA/230/2011	MALA CHAURASIA **VS** THE NEW INDIA ASSURANCE CO. LTD. & ANR	JAYANTA KUMAR MANDAL	
258	FMA/219/2011	THE NEW INDIA ASSURANCE CO. LTD. VS JOTASONA BEGUM & ORS.	KAMAL KRISHNA DAS	

IA NO: CAN/1/2010(Old No:CAN/7165/2010)

259	FMA/329/2011	SOBINAY MONDAL VS NEW INDIA ASSURANCE CO LTD. & ORS	KRISHANU BANIK	

IA NO: CAN/1/2011(Old No:CAN/2536/2011)

260	FMA/342/2011	AKTARI BEWA 7 ORS VS ORIENTIAL INSURANCE CO. LTD & ORS	KRISHANU BANIK	

IA NO: CAN/1/2011(Old No:CAN/2468/2011)

261	FMA/1353/2013	BELARANI SAU & ANR VS RELIANCE GENERAL INSURANCE COMPANY LTD & ANR	KRISHANU BANIK	
262	FMAT/836/2014	REKHA MONDAL & ANR VS NATIONAL INSURANCE COMPANY LTD & ORS	KRISHANU BANIK	
263	FMA/1442/2014	SOVA DEY & ORS VS NATIONAL INSURANCE CO. LTD & ANR	KRISHANU BANIK	

IA NO: CAN/1/2013(Old No:CAN/7906/2013), CAN/2/2016(Old No:CAN/7428/2016)

264	FMA/956/2015	TALEHAR @ TOHORA BIBI@BEWA & ORS. VS NEW INDIA ASSURANCE CO. LTD. & ORS.	SAIDUR RAHAMAN	
265	FMA/1423/2015	GITA BASU VS I.C.I.C.I. LOMBARD GENERAL INSURANCE CO. LTD & ANR	SANTOSH KUMAR DAS	

266	FMA/3231/2015	BIPLAB SENGUPTA VS SHEOPUJAN OJHA & ANR.	DEBASREE DHAMALI
IA NO: CAN/1/2015(Old No:CAN/9561/2015)			
267	FMA/1261/2016	UNITED INDIA INSURANCE CO. LTD. VS SUNDARA MAHATO & ORS	RAJESH SINGH
268	FMA/1534/2018	SMT LAKSHMI SIKDAR & ANR VS UNION OF INDIA	JAYANTA BANERJEE
269	FMA/1776/2018	NATIONAL IN. CO. LTD. VS SHYAMALI BISWAS (RIKIHIYASAN) & ORS.	SUCHITRA PAUL
IA NO: CAN/1/2018(Old No:CAN/1826/2018)			
wt270	COT/30/2021	SHYAMALI BISWAS AND ANR. **VS** NATIONAL INSURANCE COMPANY LIMITED	NILADRI SAHA
271	FMA/1827/2018	RELIANCE G.I CO. LTD. VS BALAI DAS & ANR.	KAMAL KRISHNA DAS
IA NO: CAN/1/2017(Old No:CAN/2614/2017)			
272	FMA/2038/2018	SHRIRAM GEN INS CO LTD VS SABITA MISHRA & ORS	RAJESH SINGH
IA NO: CAN/1/2018(Old No:CAN/4694/2018), CAN/2/2019(Old No:CAN/6196/2019)			
wt273	COT/94/2025	SABITA MISHRA AND ORS **VS** SHRIRAM GEN INS CO LTD AND ANR	ALI IMAM SHAH
274	FMA/123/2021 (SF)	SULOCHANA BIBI & ANR VS UNION OF INDIA & ORS	SIMA GHOSH
275	FMA/659/2021	ASHTAMI MONDAL @ ASHTAMI MANDAL & ANR VS THE CHOLAMANDALAM MS GEN INS CO LTD & ORS	SAIDUR RAHAMAN
276	FMA/609/2022	THE ORIENTAL INSURANCE CO. LTD VS PALASH CH. DAS AND ORS	SANJAY PAUL
IA NO: CAN/2/2025			
277	FMA/801/2022	ICICI LOMBARD GENERAL INS CO LTD VS NAHIDA BIBI AND ORS	SASWATA BHATTACHARYA
IA NO: CAN/1/2025, CAN/2/2025			
wt278	COT/16/2025	NAHIDA BIBI AND ORS **VS** ICICI LOMBARD GEN INS CO LTD AND ANR	RITA BHATTACHARYA
279	FMA/1053/2022	NEW INDIA ASSURANCE CO. LTD. VS SABITRI MODAK & ORS.	SANJAY PAUL
IA NO: CAN/1/2018(Old No:CAN/2350/2018), CAN/2/2018(Old No:CAN/2351/2018)			
280	FMA/1065/2022	SIMA SAHA & ANR VS THE ORIENTAL INSURANCE CO. LTD & ORS	JAYANTA BANERJEE
IA NO: CAN/1/2021			
281	FMA/1345/2022	THE ORIENTAL INSURANCE CO.LTD . VS RUPA BANERJEE AND ORS	SUCHARITA PAUL
wt282	FMA/822/2022	RUPA BANERJEE AND ORS **VS** ORIENTAL INNS CO LTD AND ORS	RITA BHATTACHARJEE
283	FMAT (MV)/24/2023	THE NEW INDIA ASSURANCE CO.LTD VS RAHANA KHATUN AND ORS	SUCHARITA PAUL
IA NO: CAN/1/2023			
284	FMAT (IR)/35/2023	UNION OF INDIA AND ANR VS APARNA BISWAS	DEBAPRIYA SAMANTA
IA NO: CAN/1/2023, CAN/2/2023			
285	FMA/189/2023	BARUN CHAKRABORTY VS ANIL KUMAR MISHRA & ORS	PRASUN KUMAR CHATTERJEE

wt286	COT/125/2018	BARUN CHAKRABORTY @ BARUN KUMAR CHAKRABORTY **VS** NATIONAL INSURANCE CO LTD & ORS	ASHIQUE MONDAL
wt287	FMA/2159/2018	NATIONAL INSURANCE CO. LTD. **VS** BARUN CHAKRABORTY & ORS	SUCHARITA PAUL
IA NO: CAN/1/2018(Old No:CAN/5486/2018), CAN/2/2019(Old No:CAN/8818/2019)			
IA NO: CAN/1/2018(Old No:CAN/5486/2018), CAN/2/2019(Old No:CAN/8818/2019)			
288	FMA/416/2023	UNITED INDIA INSURANCE CO LTD VS REKHA MAHATO AND ORS	SANJAY PAUL
289	FMA/504/2023	BAJAJ ALLIANZ GENERAL INSURANCE CO .LTD VS SWARUP JANA AND ORS	RAJESH SINGH
wt290	COT/105/2023	SWARUP JANA AND ANR **VS** BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. AND ANR	JAYANTA KUMAR MANDAL
291	FMA/538/2023	NATIONAL INSURANCE CO. LTD VS ARUNA BASAK & ORS	PARIMAL KUMAR PAHARI
IA NO: CAN/1/2014(Old No:CAN/8739/2014), CAN/2/2014(Old No:CAN/8762/2014), CAN/3/2017(Old No:CAN/12210/2017), CAN/4/2017(Old No:CAN/12211/2017)			
wt292	COT/56/2023	ARUNA BASAK AND ORS **VS** THE NATIONAL INSURANCE COMPANY LTD. AND ORS	ATANU BISWAS
293	FMA/544/2023	THE NEW INDIA ASSURANCE CO. LTD VS MOUSUMI BANERJEE & ORS	S PAUL
IA NO: CAN/1/2016(Old No:CAN/6570/2016), CAN/2/2016(Old No:CAN/6573/2016), CAN/3/2019(Old No:CAN/4050/2019), CAN/4/2023			
wt294	COT/11/2023	KABITA BANERJEE @ BANDYOPADHYAY @BANDHYAPADHYAY AND ANR **VS** THE NEW INDIA ASSURANCE CO LTD . AND ORS	SUBRATA BHATTACHARYA
IA NO: CAN/1/2023			
IA NO: CAN/1/2023			
wt295	COT/96/2018	SMT MOUSUMI BANERJEE **VS** THE NEW INDIA ASSURANCE CO. LTD.	JAYANTA KUMAR MANDAL
296	FMA/789/2023	NATIONAL INSURANCE COMPANY LTD. VS RUMA MUKHERJEE AND ORS	RAJESH SINGH
297	FMA/791/2023	THE ORIENTAL INSURANCE COMPANY LTD. VS RINA DEVI AND ORS	SUCHARITA PAUL
IA NO: CAN/1/2023, CAN/2/2024			
298	FMA/792/2023	MAGMA HDI GENERAL INSURANCE COMPANY LIMITED VS TAHAMINA BIBI AND ORS	RAJESH SINGH
299	FMA/797/2023	UTTARA DAS AND ORS VS THE UNITED INDIA INSURANCE CO.LTD. AND ANR	AMIT RANJAN ROY
300	FMA/812/2023	UNITED INS CO LTD VS DIPIKA GHOSH AND ANR	RAJESH SINGH
wt301	COT/64/2023	DIPIKA GHOSH **VS** UNITED INDIA INSURANCE COMPANY LIMITED AND ANR.	ASHIQUE MONDAL
302	FMA/875/2023	BIJALA MAL AND ORS VS ROYAL SUNDARAM ALLIANCE CO .LTD @ ALIAS ROYAL SUNDARAM GENERAL INSURANCE CO .LTD AND ANR	JAYANTA KUMAR MANDAL
303	FMA/907/2023	UNITED INDIA INS CO LTD VS TUMPA BAURI AND ORS	GUDDU SINGH
IA NO: CAN/2/2025, CAN/3/2025, CAN/4/2025, CAN/5/2025			

304	FMA/933/2023	REJAUL KARIM AND ANR VS M/S HDFC ERGO GENERAL INSURANCE CO.LTD NAR ANR	SIMA GHOSH
IA NO: CAN/1/2025, CAN/2/2025			
wt305	COT/117/2025	M/S HDFC ERGO GEN INS CO LTD **VS** REJAUL KARIM AND ORS	SOUMALYA GANGULI
IA NO: CAN/1/2025			
IA NO: CAN/1/2025			
306	FMA/989/2023	MINOR SAHID ALI REP BY OSEDA KHATUN AND ORS. VS THE NATIONAL INSURANCE CO. LTD. AND ANR	MR. JAYANTA KUMAR MONDAL
wt307	FMAT (MV)/354/2023	NATIONAL INS CO LTD **VS** MINOR SAHID ALI AND ORS	SUCHARITA PAUL
308	FMA/7/2024	THE NEW INDIA ASSURANCE COMPANY LIMITED VS ABDUL MATIN PURAKAIT AND ANR.	MS. SAYANTI SANTRA
wt309	COT/84/2024	ABDUL MATIN PURAKAIT **VS** THE NEW INDIA ASSURANCE CO. LTD. AND ANR	ASHIQUE MONDAL
310	FMA/12/2024	NATIONAL INS CO LTD VS MONJILA BIBI AND ORS	SAIBALENDU BHOWMIK
IA NO: CAN/1/2023			
311	FMA/13/2024	UNITED INDIA INSURANCE CO. LTD VS MR. MITHUN MONDAL AND ORS.	SUCHARITA PAUL
wt312	COT/155/2024	MITHUN MONDAL AND ANR **VS** UNITED INDIA INS CO LTD AND ANR	SASWATA BHATTACHARYYA
313	FMAT (MV)/29/2024	KHUKURANI PRADHAN BHAWMIK AND ORS VS THE NATIONAL INSURANCE COMPANY LTD. AND ORS	AMIT RANJAN ROY
IA NO: CAN/1/2024			
314	FMA/101/2024	UNITED INDIA INS CO LTD VS BARNALI BISWAS AND ORS	RAJESH SINGH
IA NO: CAN/2/2023, CAN/3/2023			
wt315	COT/72/2023	BARNALI BISWAS **VS** UNITED INDIA INS CO LTD AND ANR	ASHIQUE MONDAL
316	FMA/235/2024	NATIONAL INSURANCE COMPANY LTD. VS SMT. ASHA DEVI AND ORS.	SUCHARITA PAUL
wt317	COT/51/2024	ASHADEVI ALIAS ASHA DEVI AND ORS **VS** NATIONAL INSURANCE CO LTD AND ANR	ASHIQUE MONDAL
318	FMA/270/2024	NATIONAL INSURANCE COMPANY LTD. VS NITYANANDA SING AND ANR	AFROZE ALAM
IA NO: CAN/2/2023			
wt319	FMA/978/2023	NITYANANDA SINGH **VS** NATIONAL INSURANCE CO.LTD AND ANR	JAYANTA KUMAR MANDAL
320	FMAT (MV)/304/2024	NATIONAL INS. CO. LTD. VS KARTICK SINGH AND ORS	GUDDU SINGH
321	FMAT (MV)/308/2024	National Ins. Co. Ltd. VS PRIYA NASKAR DAS AND ORS	SAIBALENDU BHOWMIK
322	FMA/323/2024	THE ORIENTAL INSURANCE COMPANY LTD. VS REKHA SAU @SAHOO AND ORS	ANANDA GOPAL MUKHERJEE
IA NO: CAN/1/2024			

wt323	COT/42/2024	REKHA SAU @ SAHOO AND ORS. **VS** ORIENTAL INSURANCE COMPANY LIMITED AND ANR.	MS. POONAM KESWANI
324	FMA/342/2024	NATIONAL INSURANCE COMPANY LTD. VS GIRISH SINGH AND ANR	MR. GUDDU SINGH
IA NO: CAN/1/2023			
wt325	FMA/343/2024	GIRISH SINGH **VS** NATIONAL INSURANCE CO. LTD. AND ANR.	SOUJANYA BANDYOPADHYAY
326	FMA/348/2024	MALA BHATTACHARYYA VS NATIONAL IN. CO. LTD. AND ORS.	RABINDRA NATH BASU
IA NO: CAN/1/2025			
327	FMA/357/2024	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD VS RAJNI SINGH @ RAJNI & ORS	RAJESH SINGH
IA NO: CAN/3/2019(Old No:CAN/9363/2019), CAN/4/2023			
328	FMA/379/2024	SHILA RAY @ ROY VS UNION OF INDIA	RAJENDRA KUMAR MITTAL
329	FMA/448/2024	PARWEEN BANO VS UNION OF INDIA	OINDRILA SINHA
IA NO: CAN/1/2024			
330	FMA/456/2024	NATIONAL INSURANCE COMPANY LTD. VS PUTUL DEY AND ANR	SUCHARITA PAUL
331	FMA/529/2024	THE ORIENTAL INSURANCE CO. LTD. VS MILI GUPTA AND ORS	RAJESH SINGH
332	FMAT (MV)/618/2024	THE NEW INDIA ASSURANCE COMPANY LTD. VS GOPINATH SAHOO SINCE DECEASED REPD BY SMT. BHARATI SAHOO AND ORS.	RAJESH SINGH
IA NO: CAN/1/2024, CAN/2/2025, CAN/3/2025			
333	FMA/686/2024	BAJAJ ALLIANZ GEN. INSURANCE CO. LTD VS GITA BAGANI (DAS) AND ORS	SUCHARITA PAUL
334	FMA/697/2024	THE NATIONAL INSURANCE CO LTD VS PANCHU SARKAR @ HARU SARKAR AND ANR	RAJESH SINGH
IA NO: CAN/2/2025			
335	FMA/715/2024	THE ORIENTAL INSURANCE CO. LTD. VS REEMA SINGH AND ORS	RAJESH SINGH
336	FMA/900/2024	THE ORIENTAL INSURANCE COMPANY LTD VS LOKNATH CHAMALAGAI AND ORS	RAJESH SINGH
IA NO: CAN/3/2025			
337	FMA/906/2024	NATIONAL INS. CO. LTD. VS BHADU MAJI AND ORS	RAJESH SINGH
IA NO: CAN/2/2024			
wt338	COT/123/2024	BHADU MAJI AND ORS **VS** NATIONAL INS CO LTD AND ANR	ALI IMAM SHAH
339	FMA/926/2024	THE ORIENTAL INSURANCE CO. LTD. VS SRI KAJAL TANTUBAI AND ANR	SANJAY PAUL
340	FMA/977/2024	UNION OF INDIA VS SMT NIBHA DEVI AND ORS	GARIMA RAIJADA
341	FMA/1004/2024	SUSHUMITA PAL AND ORS VS THE ORIENTAL INSURANCE CO. LTD. AND ANR	MUKTAKESH DAS

wt342	FMA/1303/2024	THE ORIENTAL INSURANCE COMPANY LTD **VS** SUSHUMITA PAL AND ORS	GOPA DAS MUKHERJEE
IA NO: CAN/1/2024, CAN/2/2024			
IA NO: CAN/1/2024, CAN/2/2024			
343	FMA/1006/2024 (Deptt.)	NATIONAL INS CO. LTD. VS SARASWATI PATTANAYAK AND ORS	SUCHARITA PAUL
344	FMA/1044/2024	THE NEW INDIA ASSURANCE CO LTD VS SABITA DAS AND ORS	RAJDEEP BHATTACHARYA
IA NO: CAN/2/2025			
wt345	COT/22/2025	SABITA DAS AND ORS **VS** NEW INDIA ASSURANCE CO LTD AND ANR	AMIT RANJAN ROY
346	FMA/1045/2024	NATIONAL INS CO LTD VS MD YUSUF AND ANR	RAJESH SINGH
347	FMA/1050/2024	RELIANCE GEN. INS. CO. LTD. VS JAYA DEY AND ORS	GOPA DAS MUKHERJEE
348	FMA/1083/2024	SADDAM HOSSAIN VS CHOLAMANDALAM M/S GENERAL INSURANCE COMPANY AND ORS	RAJENDRA BANERJEE
IA NO: CAN/2/2024			
349	FMA/1095/2024	CHOLAMANDALAM MS GEN INSURANCE CO LTD VS FULO SINGHA AND ORS	SOUMALYA GANGULI
wt350	COT/36/2025	FULO SINGHA AND ORS **VS** CHOLAMANDALAM MS GEN INS CO LTD AND ANR	SANDIP BANDYOPADHYAY
351	FMA/1097/2024	THE BRANCH MANAGER CHOLAMANDALAM MS GEN INS CO LTD. VS ARCHANA SABITA AND ORS	ANIRUDDHA SINGH
352	FMA/1147/2024	CHOLAMANDALAM MS GEN INS CO LTD VS SAMSUDDIN SK AND ANR	SOUMALYA GANGULI
353	FMA/1149/2024	NATIONAL INS. CO. LTD. VS MD. SOEB AND ANR	RAJESH SINGH
354	FMA/1166/2024	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. VS SAMPA SARKAR AND ORS.	SUCHARITA PAUL
355	FMA/1252/2024	THE NEW INDIA ASSURANCE CO. LTD. VS RUPA DAS AND ORS	RAJESH SINGH
wt356	COT/147/2024	RUPA DAS AND ANR **VS** THE NEW INDIA ASSURANCE CO LTD AND ANR	SASWATA BHATTACHARYYA
357	FMA/1253/2024	THE NEW INDIA ASSURANCE CO. LTD. VS MADHABI SARDAR AND ORS	RAJESH SINGH
358	FMA/1298/2024	UNITED INDIA INS CO LTD VS DHARAM SILA DEVI AND ORS	SUCHARITA PAUL
359	FMA/1300/2024	NATIONAL INS. CO. LTD. VS DAYAMOYEE GHOSH AND ORS	RAJESH SINGH
IA NO: CAN/3/2025			
360	FMA/1309/2024	HARPAL SINGH VS SHYAMOLI DAS AND ORS	DINESH PANI
361	FMA/1486/2024 (Deptt.)	NATIONAL INS CO LTD VS SURJENDU BIKASH JANA AND ANR	SUCHARITA PAUL
IA NO: CAN/2/2025			
362	FMA/1487/2024	ORIENTAL INSURANCE COMPANY LTD. VS BABLU KUMAR SAH AND ANR.	RAJDEEP BHATTACHARYA

wt363	COT/40/2025	BABLU KUMAR SAH **VS** THE ORIENTAL INS CO LTD AND ANR	PURNA CHANDRA MAITI
364	FMA/1489/2024	ICICI LOMBARD GEN INS. CO LTD VS SOMA KARMAKAR AND ORS	SAYANTI SANTRA
365	FMA/1504/2024	NATIONAL INSURANCE COMPANY LIMITED VS REKHA HAZRA AND ORS.	SUCHARITA PAUL
366	FMA/1511/2024	THE ORIENTAL INS CO LTD VS DOLLY DEY AND ANR	NIBEDITA CHAKRABORTY
IA NO: CAN/1/2024			
367	FMAT (MV)/22/2025	SUMITA DEY @ SUMITA NANDI VS HDFC ERGO GEN INS CO LTD AND ORS	MUKTAKESH DAS
IA NO: CAN/2/2025			
368	FMA/45/2025	CHOLAMANDALAM MS GEN INS CO LTD VS MAHAMAYA MONDAL AND ORS	SOUMALYA GANGULI
369	FMA/46/2025	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED VS SRI DEBABRATA DAS AND ANR.	ANIRUDDHA SINGH
370	FMA/58/2025	THE ORIENTAL INSURANCE CO. LTD. VS RUPA BESRA AND ORS	SUCHARITA PAUL
371	FMA/64/2025	KALPANA HALDER VS S B I GENERAL INSURANCE COMPANY LIMITED	JAYANTA BANERJEE
372	FMA/67/2025	SUNIL KUMAR AGARWALA AND ORS. VS UNION OF INDIA AND ORS.	MOU SAHA
IA NO: CAN/1/2024, CAN/2/2025, CAN/3/2025			
373	FMA/73/2025	MD. RAKIB ALIAS RAQUIB AND ANR VS THE UNION OF INDIA REP. THROUGH THE GENERAL MANAGER	JAYANTA BANERJEE
374	FMA/101/2025	NATIONAL INSURANCE CO. LTD,KOLKATA REGIONAL OCCIFE -II VS LAKSHMIPRIYA BERA AND ORS	MARTTAND PRATAP CHAKRABARTY
375	FMA/166/2025	RADHA DEVI VS UNION OF INDIA	SUJAY SINGHA
376	FMA/169/2025	THE ORIENTAL INSURANCE CO. LTD. VS AJIYA @ ARJIYA BIBI AND ORS	PARIMAL KUMAR PAHARI
IA NO: CAN/2/2024			
377	FMA/170/2025	ICICI LOMBARD GEN INS CO LTD VS NAJEMA BIBI AND ORS	PARIMAL KR PAHARI
378	FMA/171/2025	THE ORIENTAL INS CO LTD VS DALI NANDI AND ANR	GOPA DAS MUKHERJEE
wt379	COT/64/2025	DALI NANDI **VS** THE ORIENTAL INS CO LTD AND ANR	ASHIQUE MONDAL
380	FMA/173/2025	GO DIGIT GEN INS LTD. VS KAKOLI MAL AND ORS	SOUMALYA GANGULI
wt381	FMAT (MV)/726/2024	KAKOLI MAL AND ORS **VS** GO DIGIT GEN INS CO LTD AND ANR	ANUP KUMAR BAG
382	FMA/194/2025	NATIONAL INSURANCE CO. LTD VS TARJEBAN BIBI AND ORS	PARIMAL KUMAR PAHARI
383	FMA/197/2025	SAMPA KHANDAIT AND ORS VS NATIONAL INSURANCE CO. LTD AND ANR	AMIT RANJAN ROY
IA NO: CAN/1/2022			

384	FMA/238/2025	NATIONAL INS CO LTD VS BARENDRA NATH MONDAL AND ANR	SANJAY PAUL
IA NO: CAN/3/2025, CAN/4/2025			
385	FMA/270/2025	NATIONAL INSURANCE CO.LTD. VS SRI NEPAL MONDAL AND ANR.	PARIMAL KUMAR PAHARI
386	FMA/272/2025	UNITED INDIA INS CO LTD VS MST. SAMSUN NEHAR AND ORS	RAJESH SINGH
IA NO: CAN/1/2024			
387	FMA/281/2025	NATIONAL INSURANCE CO LTD VS PRATIMA SARKAR AND ORS	SUCHARITA PAUL
388	FMA/306/2025	NATIONAL INS CO LTD VS RABIN HALDER AND ANR	SUCHARITA PAUL
389	FMA/308/2025	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD VS PURNIMA HALDER AND ANR	SOUMALYA GANGULI
390	FMA/337/2025	UNITED INDIA INSURANCE COMPANY LTD. VS DR. ANISUR RAHAMAN AND ANR.	RAJESH SINGH
391	FMA/346/2025	NATIONAL INS CO LTD VS MRINMOY BHUNIA AND ANR	RAJESH SINGH
392	FMA/347/2025	NATIONAL INS CO LTD VS RAHINA KHATUN AND ORS	RAJESH SINGH
393	FMA/352/2025	NATIONAL INSURANCE CO.LTD. VS SMT. CHHABI PATRA AND ORS.	SANJAY PAUL
394	FMA/356/2025	NATIONAL INS CO LTD VS KUNAL SHAW AND ORS	MARTTANDA PRATAP CHAKRABARTY
wt395	COT/69/2025	KUNAL SHAW AND ANR **VS** NATIONAL INS CO LTD AND ANR	ANUP KUMAR BAG
396	FMA/361/2025	NARAYAN CHANDRA DAS@CHANDAN DAS VS ICICI LOMBARD GENERAL INSURANCE CO. LTD. & ANR	SOUJANYA BANDYOPADHYAY
397	FMA/362/2025	RUPSA SAHA VS HARIHAR YADAV & ANR	MUKTAKESH DAS
IA NO: CAN/2/2025			
398	FMA/363/2025	NATIONAL INS CO. LTD. VS HABIBAR RAHANMAN KHA @ KHA HABIBAR RAHANMAN AND ANR	SANJAY PAUL
IA NO: CAN/2/2025			
399	FMA/367/2025	MALATI SETHI VS RELIANCE G.I CO. LTD. & ORS.	UDAY SANKAR CHATTOPADHYAY
wt400	FMA/357/2025	NATIONAL INSURANCE COMPANY LTD. **VS** HANUFA BIBI AND ORS	DEB NARAYAN RAY
401	FMA/408/2025	ORIENTAL INS CO LTD VS RUPSANA BIBI AND ORS	PARIMAL KUMAR PAHARI
402	FMA/431/2025	THE ORIENTAL INSURANCE COMPANY LTD. VS AVIK CHOWDHURY AND ANR	RAJESH SINGH
403	FMA/451/2025	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED VS SURAIYA DHALI AND ORS	SOUMLYA GANGULI
404	FMA/456/2025	NATIONAL INS CO LTD VS MST AZMIRI BIBI WIDOW AND ORS	SUCHARITA PAUL
IA NO: CAN/1/2025			

405	FMA/458/2025	NATIONAL INS CO LTD VS BAITUL BIBI AND ORS	DEB NARAYAN RAY
IA NO: CAN/1/2025			
406	FMA/461/2025	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. VS MAMONI KARMAKAR AND ORS.	SOUMALYA GANGULI
IA NO: CAN/1/2025			
wt407	COT/71/2025	MAMONI KARMAKAR AND ORS **VS** CHOLAMANDALAM MS GEN INS CO LTD AND ANR	SAIKAT SEN
408	FMA/466/2025	NATIONAL INS CO LTD VS RATNA BAR AND ORS	RAJESH SINGH
409	FMA/467/2025 (Deptt.)	NATIONAL INS CO LTD VS SIMA LAYEK AND ORS	RAJESH SINGH
IA NO: CAN/3/2025			
410	FMA/468/2025	THE NEW INDIA ASSURANCE CO. LTD. VS NURSHED ALAM AND ORS	RAJESH SINGH
411	FMA/479/2025	KOTAK GENERAL INS CO LTD VS JAYNAR BIBI AND ORS	RAJESH SINGH
412	FMA/480/2025	MAGMA HDI GENERAL INSURANCE COMPANY LIMITED VS JAITUN NESHA AND ORS.	SOUMALYA GANGULI
wt413	COT/43/2025	AZAD ANSARI AND ANR **VS** THE MAGMA HDI GEN INS CO LTD AND ANR	SANDIP BANDYOPADHYAY
414	FMA/481/2025	NEW INDIA ASSURANCE CO LTD VS MUKHTHI CHOUDHURY AND ANR	RAJESH SINGH
415	FMA/491/2025	NATIONAL INS. CO. LTD. VS LILA RANI DAS AND ORS	SANJAY PAUL
416	FMA/530/2025	CHOLAMANDALAM MS GENERAL INS CO LTD VS TAPATI MAITY AND ANR	SOUMALYA GANGULY
417	FMA/531/2025	NATIONAL INSURANCE COMPANY LIMITED VS SUNITA SAHIS AND ORS.	GOPA DAS MUKHERJEE
IA NO: CAN/1/2025, CAN/2/2025, CAN/3/2025			
418	FMA/532/2025	RELIANCE GEN INS CO LTD VS MOU MISHRA AND ORS	GOPA DAS MUKHERJEE
419	FMA/533/2025	CHOLAMANDALAM MS GEN INS CO LTD VS RINKU MAITY AND ORS	ANIRUDDHA SINGH
wt420	COT/74/2025	RINKU MAITY @ MAITI AND ORS **VS** CHOLAMONDALAM MS GEN INS CO LTD AND ANR	ANUP KR BAG
421	FMA/558/2025	RELIANCE GENERAL INSURANCE CO. LTD. VS SAJAL MALGOPE (HUSBAND) AND ORS	SANJAY PAUL
422	FMA/559/2025	NEW INDIA ASSURANCE CO LTD VS SHUBHANGSHUMAN DEY AND ANR	RAJDEEP BHATTACHARYA
423	FMA/572/2025	JHUMA GHOSH & ANR VS SWAPAN KUMAR CHAKRABORTY & ANR	MUKTAKESH DAS
IA NO: CAN/1/2023, CAN/2/2025			
424	FMA/590/2025	BARNALI SHYAMAL AND ORS VS NATIONAL INSURANCE CO. LTD. AND ANR	SWARNALI BISWAS
425	FMA/593/2025	UNION OF INDIA, REPRESENTED THROUGH GENERAL MANAGER, EASTERN RAILWAY VS PRODIPTOO MAJUMDER	Madhu Jana
IA NO: CAN/2/2024, CAN/3/2025			

426	FMA/634/2025	KANAKLATA PAL & ORS VS THE NEW INDIA ASSURANCE COMPANY LTD. & ORS	AMIT RANJAN ROY
IA NO: CAN/1/2019(Old No:CAN/10767/2019)			
427	FMA/754/2025	NATIONAL INS CO LTD VS SK RAHI AND ANR	DEB NARAYAN RAY
IA NO: CAN/1/2025			
428	FMA/801/2025	UNITED INDIA INSURANCE CO LTD VS NAZRUL SEKH AND ANR	MARTTANDA PRATAP CHAKRABORTY
429	FMA/802/2025	THE NATIONAL INS CO VS DEVI CHOWDHURY AND ANR	SAIBALENDU BHOWMIK
430	FMA/804/2025	NATIONAL INS CO LTD VS SWAPAN GOPE AND ORS	SUCHARITA PAUL
431	FMA/806/2025	THE NATIONAL INS CO VS PARUL DAS AND ORS	SAIBALENDU BHOWMIK
432	FMA/817/2025	THE ORIENTAL INS CO LTD VS APARNA MONDAL AND ORS	SAYANTI SANTRA
IA NO: CAN/1/2025			
433	FMA/850/2025	NATIONAL INS CO LTD VS SUSANTA DAS AND ANR	MARTTANDA PRATAP CHAKRABARTY
IA NO: CAN/1/2025			
434	FMA/861/2025	SADHANA SAHA VS UNION OF INDIA	OINDRILA SINHA
435	FMA/870/2025	RELIANCE GEN INS CO LTD VS KAZI MONIRUL ALIAS KAZI MONIRUL ISLAM ALIAS MONIRUL KAZI AND ANR	GOPA DAS MUKHERJEE
436	FMA/873/2025	RELIANCE GEN INS CO LTD VS SUSHIL KR RAJAK AND ANR	GOPA DAS MUKHERJEE
437	FMA/883/2025	THE ORIENTAL INS CO LTD VS ILIYAS RAJ @ ILU AND ANR	RAJESH SINGH
IA NO: CAN/1/2025			
438	FMA/884/2025	NATIONAL INS CO LTD VS PIYALI HATI AND ORS	RAJESH SINGH
IA NO: CAN/1/2025			
439	FMA/906/2025	NATIONAL INS CO LTD VS SUMITRA URAO AND ORS	AFROZE ALAM
IA NO: CAN/1/2025			
440	FMA/912/2025	UNION OF INDIA VS NIRMAL DEY	Subrata Santra
IA NO: CAN/1/2023, CAN/2/2023, CAN/3/2025			
wt441	COT/90/2025	NIRMAL DEY AND ANR **VS** UNION OF INDIA	JAYANTA BANERJEE
442	FMA/919/2025	MUNCHEHERA BIBI & ORS VS THE ORIENTAL INS CO LTD & ANR	S RAHAMAN
443	FMA/968/2025	NATIONAL INSURANCE COMPANY LTD. VS SMT. ANIMA REJ(WIFE) AND ORS	SUCHARITA PAUL
444	FMA/1012/2025	SOMA HAZRA AND ORS VS SRI RAM GEN INS CO LTD AND ANR	ALI IMAM SHAH
445	FMA/1013/2025	NATIONAL INS CO LTD VS GOURI MAITI AND ORS	SAIBALENDU BHOWMIK

wt446	FMA/1014/2025	GOURI MAITI AND ORS. **VS** THE NATIONAL IN. CO. LTD. AND ANR.	AMIT RANJAN ROY
IA NO: CAN/1/2023			
IA NO: CAN/1/2023			
447	FMA/1015/2025	KARTICK BARMAN VS THE NATIONAL INSURANCE COMPANY LTD. & ANR	KRISHANU BANIK
IA NO: CAN/2/2019(Old No:CAN/12045/2019)			
448	FMA/1016/2025	SMT SUDHA DEVI VS THE NEW INDIA ASSURANCE COMPANY LIMITED & ORS	JAYANTA BANERJEE
449	FMA/1031/2025	MAGMA HDI GEN INS CO LTD VS NURANGINI BIBI AND ORS	SOUMALYA GANGULI
IA NO: CAN/1/2025, CAN/2/2025			
450	FMA/1033/2025	MAGMA HDI GEN INS CO LTD VS PRIYANKA MODAK AND ORS	RAJESH SINGH
IA NO: CAN/1/2025			
451	FMA/1034/2025	NATIONAL INS CO LTD VS BULA SAHA AND ANR	RAJESH SINGH
IA NO: CAN/1/2025			
452	FMA/1049/2025	THE ORIENTAL INS CO LTD VS MALI MONDAL AND ORS	RAJDEEP BHATTACHARYA
IA NO: CAN/1/2025			
453	FMA/1053/2025	CHOLAMANDALAM MS GEN ONS CO LTD VS SARASWATI KAR AND ORS	SOUMALYA GANGULI
IA NO: CAN/2/2025			
454	FMA/1055/2025	BAJAJ ALLIANZ GEN INS CO LTD VS LAXMI KANTA DUTTA AND ORS	SUCHATITA PAUL
455	FMA/1057/2025	NATIONAL INS CO LTD VS LATA GAJPAL AND ORS	SANJAY PAUL
IA NO: CAN/1/2025			
456	FMA/1058/2025	NATIONAL INS CO LTD VS LAXMIBALA KHAN AND ORS	DEB NARAYAN RAY
IA NO: CAN/1/2025			
457	FMA/1059/2025	NATIONAL INS CO LTD VS ARJINA BIBI AND ORS	RAJESH SINGH
IA NO: CAN/1/2025			
458	FMA/1063/2025	NATIONAL INS CO LTD VS SURAIYA NASRIN AND ANR	SUCHATITA PAUL
459	FMA/1066/2025	NATIONAL INS CO LTD VS GOURI SARDAR AND ANR	GOPA DAS MUKHERJEE
IA NO: CAN/1/2025			
460	FMA/1074/2025	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED VS REBA JANA AND ORS	RAJESH SINGH
IA NO: CAN/1/2025			
461	FMA/1075/2025	CHOLAMANDALAM MS GEN INS CO LTD VS ARCHANA SINGH AND ORS	RAJESH SINGH
IA NO: CAN/1/2025			
462	FMA/1102/2025 (Deptt.)	NATIONAL INS CO LTD VS TUMPA SAREN ALIAS SOREN AND ORS	SANJAY PAUL
IA NO: CAN/2/2025			

463	FMA/1106/2025	ICICI LOMBARD GEN INS CO LTD VS BIREN BAIDYA AND ORS	PARIMAL KR PAHARI
IA NO: CAN/1/2025			
464	FMA/1107/2025	THE ORIENTAL INS CO LTD VS AMRABATI MISHRA AND ORS	RAJESH SINGH
IA NO: CAN/1/2025			
wt465	COT/70/2025	AMRABATI MISHRA AND ORS **VS** THE ORIENTAL INS CO LTD AND ANR	SAIKAT SEN
466	FMA/1135/2025	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. VS KAJAL MONDAL AND ORS	SOUMALYA GANGULI
467	FMA/1136/2025 (Deptt.)	MAGMA HDI GENERAL INSURANCE COMPANY LIMITED VS SUSMITA BANERJEE AND ORS	RAJESH SINGH
IA NO: CAN/2/2025			
468	FMA/1143/2025	NATIONAL INSURANCE COMPANY LTD. VS MOUNJERA KHATUN AND ORS	RAJESH SINGH
469	FMA/1144/2025	NATIONAL INS CO LTD VS RAHANA BIBI AND ORS	GOPA DAS MUKHERJEE
IA NO: CAN/1/2025			
470	FMA/1156/2025	PRASANTA SAMANTA VS M/S ORIENTAL INSURANCE CO. LTD & ANR	SOUMAK BERA
471	FMA/1157/2025	MASUDA BEWA & ORS VS UNITED INDIA INSURANCE CO. LTD. & ANR	SAIDUR RAHAMAN
472	FMA/1160/2025	BIBI MASTARA KHATUN &ORS VS THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD & ANR	SAIDUR RAHAMAN
473	FMA/1182/2025	ORIENTAL INS CO LTD VS RABIYA BIBI AND ORS	RAJDEEP BHATTACHARYA
IA NO: CAN/2/2025			
474	FMA/1183/2025	THE ORIENTAL INSURANCE COMPANY LIMITED VS TULSI KUMARI AND ORS	RAJDEEP BHATTACHARYA
IA NO: CAN/2/2025			
475	FMA/1185/2025	CHOLAMANDALAM MS GEN INS CO LTD VS SUSHOVAN CHAKRABORTY AND ORS	RAJESH SINGH
IA NO: CAN/1/2025, CAN/3/2025			
476	FMA/1186/2025	THE ORIENTAL INSURANCE COMPANY LTD VS TAPAS ROY AND ORS	SUCHARITA PAUL
IA NO: CAN/2/2025			
477	FMA/1189/2025	NATIONAL INS CO LTD VS KABITA ROY AND ANR	MARTTANDA PRATAP CHAKRABARTY
IA NO: CAN/1/2025			
478	FMA/1190/2025	NATIONAL INSURANCE CO. LTD. VS NIRMAL NANDI AND ANR	PARIMAL KUMAR PAHARI
IA NO: CAN/1/2025			
479	FMA/1191/2025	NATIONAL INS CO LTD VS SERINA BIBI AND ORS	MARTTANDA PRATAP CHAKRABARTY
IA NO: CAN/1/2025			
480	FMA/1192/2025 (Deptt.)	NATIONAL INS CO LTD VS DEBASISH PARUI AND ORS	DEB NARAYAN RAY
IA NO: CAN/1/2025			

481	FMA/1193/2025	NATIONAL INS CO LTD VS MAMTA DEVI AND ORS	DEB NARAYAN RAY
IA NO: CAN/1/2025			
482	FMA/1194/2025	NATIONAL INS CO LTD VS LAKSHMI KANTA PATRA AND ANR	MARTTANDA PRATAP CHAKRABARTY
IA NO: CAN/2/2025, CAN/3/2025			
483	FMA/1195/2025	THE NATIONAL INS CO LTD VS PRITAM KUMAR AND ANR	SAIBALENDU BHOWMIK
IA NO: CAN/1/2025			
484	FMA/1196/2025	UNITED INDIA INS CO LTD VS MANABIKA GUCHHAIT AND ORS	RAJESH SINGH
IA NO: CAN/1/2025			
485	FMA/1200/2025	NATIONAL INS CO LTD VS HARIDASHI HALDER AND ORS	SAIBALENDU BHOWMIK
IA NO: CAN/1/2025			
486	FMA/1208/2025	SHANJ NASREEN & ANR VS THE NATIONAL INSURANCE CO. LTD. & ANR	MR. AMIT RANJAN ROY
487	FMA/1212/2025	GENERAL MANAGER , EASTERN RAILWAY AND ANR VS RIYA SOME	Subrata Santra
488	FMA/1285/2025	PAMPA SAHA AND ORS. VS THE NEW INDIA ASS. CO. LTD. AND ANR.	SAIDUR RAHAMAN
489	FMA/1289/2025 (Deptt.)	UNITED INDIA INS CO LTD VS CHINMOYEE DAS AND ORS	RAJESH SINGH
IA NO: CAN/1/2025			
490	FMA/1374/2025	SISIR KUMAR GHOSH VS THE NATIONAL INSURANCE COMPANY LIMITED & ANR	AMIT RANJAN ROY
IA NO: CAN/1/2018(Old No:CAN/8785/2018)			
491	FMA/1393/2025	MIRA SINGH @ SINHA VS RELIANCE GENERAL INSURANCE CO. LTD. & ANR.	SAIDUR RAHAMAN
IA NO: CAN/1/2017(Old No:CAN/10933/2017)			

GROUP - VI

(IN THE MONTH OF DECEMBER, 2025)

492	WPA/3725/2008	RABINDRA NATH BISWAS VS U. B. I & ORS	NIRBANESH CHATTERJEE
IA NO: CAN/1/2022, CAN/2/2022			
493	WPA/30046/2008	DEBASIS DAS VS STATE OF WEST BENGAL & ORS	K.B.S.MAHAPATRA
494	WPA/15224/2009	PRABHAT CHANDRA DEKA VS UNION OF INDIA & ORS	MINTU KUMAR GOSWAMI
495	WPA/4106/2010	ITI ROY (MONDAL) VS STATE OF WEST BENGAL & ORS	SUMAN SEHANABIS
496	WPA/4745/2010	NARAYAN CHANDRA MONDAL & ORS VS STATE & ORS	JIBANHARI MALLICK
IA NO: CAN/1/2014(Old No:CAN/10206/2014), CAN/2/2021, CAN/3/2022			
497	WPA/21184/2010	KHALILUR RAHAMAN VS UNION OF INDIA	K.B.S. MAHAPATRA
498	WPA/5070/2011	SATINDER RAI VS UNION OF INDIA AND ORS	ACHIN KUMAR MAJUMDER
IA NO: CAN/1/2023			

499	WPA/12213/2011	SANTOSH KUMAR ROY VS UNION OF INDIA AND ORS	KARALI BHUSAN SINGHA MAHAPATRA
500	WPA/14341/2011	ANUP KUMAR DAS VS ZONAL MANAGER & DEPUTY GENERAL MANAGER, BANK OF INDIA & ORS	SUKANTA DAS
IA NO: CAN/1/2025			
501	WPA/3475/2012	NARAYAN CHANDRA DEY VS UNION OF INDIA & ORS	K B S MAHAPATRA
502	WPA/21355/2012	AJIT PRASAD SAH VS UNION OF INDIA & ORS.	ACHIN KR. MAJUMDER
503	WPA/22055/2012	MUNSHI KAMRUZZAMAN VS UNION OF INDIA & ORS.	K.B.S.MAHAPATRA
504	WPA/24154/2012	PRADIP KUMAR ROY VS EASTERN COALFIELDS LIMITED & ORS.	ARUNAVA GANGULY
505	WPA/2279/2013	MD. HAMID ALI BEG VS STATE OF WEST BENGAL & ORS	GAZI FARUQUE HOSSAIN
IA NO: CAN/1/2015(Old No:CAN/11788/2015)			
506	WPA/6853/2013 (DEPTT.)	NIRANJAN SANTRA VS UNION OF INDIA & ORS	KBS MAHAPATRA
507	WPA/11712/2013	KALYAN DUTTA VS STATE & ORS	SOUMITRA CHATTERJEE
wt508	WPA/11708/2013	SHYAMA PADA MANNA **VS** STATE & ORS	SOUMITRA CHATTERJEE
wt509	WPA/11710/2013	TAPAN KR SINGHA **VS** STATE & ORS	SOUMITRA CHATTERJEE
510	WPA/16702/2013	ASOK KR MAJI VS BANGIYA GRAMIN VIKASH BANK (BGVB) & ORS	SOMA JOARDDER DAS
511	WPA/20272/2013	SANTANU MUKHERJEE VS COAL INDIA LTD & ORS	ADITEE MONDAL
IA NO: CAN/1/2024			
512	WPA/26273/2013	SUSANTA KUMAR PAUL VS THE CHIEF JUDGE, CITY SESSIONERS COURT & ORS	SUCHINDRAM BHATTACHARJEE
513	WPA/14705/2014 (DEPTT.)	ABINASH DAS VS STATE OF WEST BENGAL & ORS	U BETAL
514	WPA/14707/2014	MATILAL PAUL VS STATE OF WEST BENGAL & ORS	U BETAL
515	WPA/14709/2014	NAYEB ALI SEKH VS STATE OF WEST BENGAL & ORS	U BETAL
516	WPA/14711/2014	RATAN KUMAR BISWAS VS STATE OF WEST BENGAL & ORS	U BETAL
IA NO: CAN/1/2017(Old No:CAN/7422/2017)			
517	WPA/14713/2014	NIKUNJA BEHARI DAS VS STATE OF WEST BENGAL & ORS	U BETAL
518	WPA/14715/2014	BHARAT CHANDRA DAS VS STATE OF WEST BENGAL & ORS	U BETAL
519	WPA/14717/2014	NIKHIL BASAK VS STATE OF WEST BENGAL & ORS	U BETAL
520	WPA/14719/2014	SUNIL KUMAR SARKAR VS STATE OF WEST BENGAL & ORS	U BETAL

521	WPA/17118/2014	RATNESH KUMAR VS UNION OF INDIA & ORS	MOBAKSHAR ISLAM
522	WPA/20804/2014	GOPAL BHATTACHARJEE VS GLUCONATE HEALTH LIMITED & ORS	P DAS
523	WPA/22880/2014	JAMAL GAZI VS CALCUTTA STATE TRANSPORT CORP. & ORS	SUSMITA DEY (BASU)

IA NO: CAN/2/2016(Old No:CAN/10001/2016)

524	WPA/25803/2014	DHRUBA KAR CHOWDHURY VS THE NORTH BENGAL STATE TRANSPORT CORPORATION & ORS	ASISH KR ROY
525	WPA/26834/2014	RATI RANJAN BHANDARI & ORS VS STATE OF WEST BENGAL & ORS	SUTRISHNA ADITYA
526	WPA/30571/2014	ANIMA BASAK VS STATE OF WEST BENGAL & ORS	DEBABRATA SARDAR
527	WPA/11076/2015	KRISHNA KUMARI SHAW VS STATE OF WEST BENGAL & ORS	SUDIPTA KUMAR BOSE
528	WPA/12007/2015 (CH) (F)	PRABIR CHAKRABORTY VS STATE OF WEST BENGAL & ORS	MANAS DAS
529	WPA/13609/2015 (23.09.2025)	DR DEBDAS BHATTACHARYYA VS STATE OF WEST BENGAL & ORS	R K SHAH
530	WPA/19798/2015	ANIL CHANDRA DAS & ORS VS W.B.S.E.D.C.L. & ORS	BHARAT CHANDRA SIMAI

IA NO: CAN/2/2025, CAN/3/2025, CAN/4/2025, CAN/5/2025

531	WPA/22825/2015	BIKASH KUMAR BASU VS UCO BANK & ORS	AYAN KUMAR BORAL
532	WPA/30120/2015 (24.09.2025)	ARUN KUMAR CHAKRABORTY VS UNION OF INDIA & ORS	DURBADAL SEN
533	WPA/2902/2016 (At 2 p.m.)	SAHELA BEGUM & ORS VS STATE OF WEST BENGAL & ORS	MD AHSANUZZAMAN

IA NO: CAN/4/2021

534	WPA/2981/2016	ASOKE KUMAR MANDAL VS PUNJAB NATIONAL BANK AND ORS	MR. M.R. SARBADHIKARI

IA NO: CAN/3/2024

535	WPA/4647/2016 (25.09.2025)	SWARAJ KR. BASU VS NBSTC & ORS.	SONAM BASU
536	WPA/10125/2016	AMINA KHATUN & ORS VS STATE OF WEST BENGAL & ORS	T. BASAK
537	WPA/20013/2016	SANJOY BANIK VS STATE OF WEST BENGAL & ORS	MOUSUMI BHOWAL

IA NO: CAN/3/2018(Old No:CAN/2782/2018), CAN/4/2019(Old No:CAN/11943/2019), CAN/5/2019(Old No:CAN/11944/2019), CAN/6/2019(Old No:CAN/12404/2019), CAN/8/2021

wt538	WPA/18280/2017	USHA GAHATRAJ **VS** STATE OF WEST BENGAL & ORS	MOUSUMI BHOWAL

IA NO: CAN/1/2019(Old No:CAN/12402/2019), CAN/2/2021

IA NO: CAN/1/2019(Old No:CAN/12402/2019), CAN/2/2021

wt539	WPA/19150/2017	DIPANKAR ROY & ORS **VS** STATE OF WEST BENGAL & ORS	PARTHA SARKAR

IA NO: CAN/1/2019(Old No:CAN/12376/2019), CAN/2/2021

IA NO: CAN/1/2019(Old No:CAN/12376/2019), CAN/2/2021

540	WPA/568/2017	ASSOCIATION OF SUPERVISORS G.R.S.E LTD. (WB) AND ORS VS UNION OF INDIA & ORS	SUPRIYA CHATTOPADHYAY
IA NO: CAN/2/2020(Old No:CAN/2125/2020)			
wt541	WPA/27496/2016	DEBASIS KUILYA **VS** UNION OF INDIA & ORS	S CHOWDHURY
542	WPA/6982/2017	MAHADEV THAKUR VS UNION OF INDIA & ORS	SOUJANYA BANDYOPADHYAY
543	WPA/14446/2017	KALYANI MUKHERJEE VS CALCUTTA STATE TRANSPORT CORP. & ORS.	DEBANIK BANERJEE
544	WPA/26288/2017	PINKU SAHA ROY VS STATE OF WEST BENGAL & ORS	SUBHASIS MISRA
545	WPA/30351/2017	SIDDHARTHA MUKHERJEE & ORS VS STATE OF WEST BENGAL &ORS	TANUJA BASAK
546	WPA/5760/2018	MAMI DAS VS EASTERN COALFIELDS LIMITED & ORS	ARUNAVA GANGULY
547	WPA/9787/2018	HARI CHARAN PRADHAN@SRI HARI CHARAN PRADHAN VS INDIAN BANK AND ORS	PROSENJIT MUKHERJEE
548	WPA/21508/2018	PRAKASH CH. DAS VS NBSTC & ORS.	SUBRATA DAS
549	WPA/21510/2018	ASHIS RANJAN MOITRA VS NBSTC & ORS.	SUBRATA DAS
550	WPA/21512/2018	DIGENDRA NATH SIL VS NBSTC & ORS.	SUBRATA DAS
551	WPA/21514/2018	BIMAN KRISHNA DAS VS NBSTC & ORS.	SUBRATA DAS
552	WPA/21516/2018	ANJAN KR. MUKHOPADHYAY VS NBSTC & ORS.	SUBRATA DAS
553	WPA/21517/2018	BIKASH KR. RAHA VS NBSTC & ORS.	SUBRATA DAS
554	WPA/21519/2018	NIRMAL PAL VS NBSTC & ORS.	SUBRATA DAS
555	WPA/21685/2018	SUDARSAN JANA VS STATE OF WEST BENGAL &ORS	BHASKAR HUTAIT
IA NO: CAN/1/2019(Old No:CAN/6832/2019), CAN/2/2019(Old No:CAN/6834/2019)			
556	WPA/24426/2018	JAYANTA KUMAR DUTTA VS NORTH BENGAL STATE TRANSPORT CORPORATION & ORS	SUBRATA DAS
557	WPA/25341/2018	SWAPAN KUMAR MONDAL VS NORTH BENGAL STATE TRANSPORT & ORS	SUBRATA DAS
558	WPA/25343/2018	BISHNUGOPAL BANDOPADHYAY VS NORTH BENGAL STATE TRANSPORT CORPORATION & ORS	SUBRATA DAS .
559	WPA/25345/2018	AMITABHA MALLICK VS NORTH BENGAL STATE TRANSPORT CORPORATION & ORS	SUBRATA DAS
560	WPA/25346/2018	PANKAJ DAS VS NORTH BENGAL STATE TRANSPORT CORPORATON & ORS	SUBRATA DAS

561	WPA/751/2019 (SF)	TAPAS SARKAR & ORS VS STATE OF WEST BENGAL & ORS	ANANYA NEOGI
IA NO: CAN/2/2021			
562	WPA/11188/2019	TUSHAR KANTI DEY VS UNION OF INDIA & ORS	SWARVANU SAHA
IA NO: CAN/2/2023			
563	WPA/7629/2020	ABHIROOP SARKAR VS THE STATE BANK OF INDIA	AJIT KUMAR CHAUBEY
IA NO: CAN/1/2020			
564	WPA/7653/2020	LOKMAN ALI VS Union of India	PROSENJIT MUKHERJEE
IA NO: CAN/1/2020			
565	WPA/9984/2020 (F)	BINOD DOM VS UNITED BANK OF INDIA AND ORS	GOUTAM DEY
566	WPA/5377/2021 (26.09.2025)	MADHUSUDAN DATTA AND OTHERS VS STATE OF WEST BENGAL AND ORS.	ARPAN GUHA
IA NO: CAN/1/2022, CAN/5/2025			
wt567	WPA/27664/2022	DEBANGSU CHAKRABORTY **VS** STATE OF WEST BENGAL AND ORS.	ARPAN GUHA
IA NO: CAN/1/2023, CAN/2/2023			
IA NO: CAN/1/2023, CAN/2/2023			
568	WPA/8795/2021 (23.09.2025)	KEDAR NATH PRUSTY VS UNION OF INDIA AND ORS.	ANITA KAUNDA
569	WPA/10055/2021	MANOJ KUMAR RAY VS UNION OF INDIA AND ORS.	ZIAUL ISLAM
IA NO: CAN/1/2023			
570	WPA/10685/2021 (24.09.2025)	DEBOLINA BASU VS INTERNAL COMPLAINTS COMMITTEE, KOLKATA(SOUTH REGION), CENTRAL BANK OF INDIA AND ORS.	SOMDEV ASH
IA NO: CAN/1/2021, CAN/2/2021, CAN/3/2022			
wt571	WPA/10910/2021	RANJANA BHARTI **VS** INTERNAL COMPLAINTS COMMIITTEE KOLKATA SOUTH REGION, CENTRAL BANK OF INDIA AND ORS	PUSPAL CHAKRABORTY
IA NO: CAN/1/2021, CAN/2/2021, CAN/3/2022			
IA NO: CAN/1/2021, CAN/2/2021, CAN/3/2022			
572	WPA/10686/2021 (24.09.2025)	DEBAJIT BARMAN VS INTERNAL COMPLAINTS COMMITTEE, KOLKATA(SOUTH REGION), CENTRAL BANK OF INDIA AND ORS.	SOMDEV ASH
IA NO: CAN/1/2021, CAN/2/2021, CAN/3/2022			
wt573	WPA/10687/2021	GAUTAM MANDAL **VS** INTERNAL COMPLAINTS COMMITTEEE, KOLKATA(SOUTH REGION), CENTRAL BANK OF INDIA) ORS.	SUBHAJIT DAS
IA NO: CAN/1/2021, CAN/2/2021, CAN/3/2022			
IA NO: CAN/1/2021, CAN/2/2021, CAN/3/2022			
574	WPA/14199/2021 (DEPTT.)	SHIBANI NANDI VS STATE OF WEST BENGAL AND ORS.	SAIKAT SEN
575	WPA/14326/2021 (25.09.2025)	PRASANTA MALIK VS STATE OF WEST BENGAL AND ORS.	RITTICK CHOWDHURY
576	WPA/15034/2021	AMIR GORAI VS UNION OF INDIA AND ORS.	RAMA HALDER

577	WPA/15225/2021	PANNALAL MITRA VS UCO BANK AND ORS	SUJIT LAL SIRCAR	
578	WPA/17540/2021	VIJAY PRAKASH KUMAR VS THE UCO BANK AND ORS	HARISANKAR CHATTOPADHYAY	
IA NO: CAN/1/2024				
579	WPA/18746/2021	PROVASH CHANDRA GHOSH VS THE PUNJAB NATIONAL BANK AND ORS	PRANTICK GHOSH	
580	WPA/19924/2021 (26.09.2025)	PRATIM JANA VS STATE OF WEST BENGAL AND ORS.	KAMAL KANTA KAR	
581	WPA/20439/2021	DEBABRATA MUKHERJEE VS THE DURGAPUR PROJECTS LTD AND ORS	SUMAN BANERJEE	
wt582	WPA/2975/2022	DEBABRATA MUKHERJEE **VS** DURGAPUR PROJECTS LIMITED AND ORS	SUMAN BANERJEE	
IA NO: CAN/1/2022				
IA NO: CAN/1/2022				
583	WPA/10159/2022	AMRISH KUMAR VS UNION OF INDIA AND ORS.	PRATIK MAJUMDER	
584	WPA/11052/2022	MINA BIBI VS THE CHAIRMAN CUM MANAGING DIRECTOR EASTERN COALFIELDS LIMITED AND ORS	GUDDU SINGH	
IA NO: CAN/1/2023				
wt585	WPA/11082/2022	SK JAMAL **VS** THE CHAIRMAN CUM MANAGING DIRECTOR EASTERN COALFIELDS LIMITED AND ORS	GUDDU SINGH	
586	WPA/11972/2022	BIDYUT GAIN VS UNION OF INDIA AND ORS.	PAMPA DEY (DHABAL)	
587	WPA/22058/2022	DEB KUMAR BHATTACHARJEE VS STATE OF WEST BENGAL AND ORS.	RANABIR BANERJEE	
588	WPA/22939/2022 (DEPTT.)	GOUTAM HARI VS COAL INDIA LIMITED AND ORS.	ABHINABA DAN	

ASSIGNED MATTERS

(IN THE MONTH OF DECEMBER, 2025)

589	WPA/15313/2011	M.A. CONSTRUCTION & TRADING CO. PVT. LTD. VS STATE OF WEST BENGAL & ORS	AMIT KUMAR PAN	
IA NO: CAN/2/2016(Old No:CAN/489/2016)				
wt590	WPA/17380/2011	M.A. CONSTRUCTION & TRADING COMPANY PVT. LTD. **VS** STATE OF WEST BENGAL & ORS	AMIT KUMAR PAN	
wt591	WPA/18409/2017	M.A. CONSTRUCTION & TRADING COMPANY PRIVATE LIMITED **VS** STATE OF WEST BENGAL & ORS	AMIT KUMAR PAN	
592	CRR/1883/2023	KESTO MAL VS STATE OF WEST BENGAL AND ANR	ABIR CHAKRABORTY	ANINDYA SUNDAR CHATTERJEE
IA NO: CRAN/5/2024				
593	CO/678/2024	SRI RUDRA BHATTACHARYA AND ANR. VS THE AUTHORISED OFFICER, BANK OF INDIA AND ORS		
IA NO: CAN/1/2024				

wt594	CO/4283/2024	RUDRA BHATTACHARYA AND ANR **VS** THE AUTHORISED OFFICER BANK OF INDIA AND ORS		

PART HEARD MATTERS

(IN THE MONTH OF DECEMBER, 2025)

595	CRR/227/2013	SANJAY KUMAR SINGHANIA & ORS VS STATE OF WEST BENGAL and amp, ANR	AJIT KESHARI	RANABIR ROYCHOWDHURY, MAINAK GUPTA

IA NO: CRAN/1/2025

END

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 652
Sixth Floor
Sesquicentenary Building
SINGLE BENCH (SB)
AT 4:15 PM
HON'BLE JUSTICE RAI CHATTOPADHYAY

(ON 22.09.2025 AT 4:15 P.M.)

FROM JUNE 9, 2025 - WHENEVER SITS SINGLY, SHALL TAKE UP - HEARING OF WRIT PETITIONS INCLUDING APPLICATIONS CONNECTED THERETO IRRESPECTIVE OF YEAR AND CLASSIFICATION.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/95320342488?pwd=WmEjXryBmAbFQJ1faZA8JhAmXSj1G8.1

FOR JUDGMENT

1	WPA/12740/2011	SRI PRATAP ROY VS STATE OF WEST BENGAL & ORS	TANUJA BASAK
2	WPA/80/2018	RAM AVATAR YADAV VS STATE OF WEST BENGAL & ORS	SWAPNA SOM
3	WPA/7478/2018	ROUNAK BANDYOPADHYAY VS UNION OF INDIA & ORS	UJJAL RAY
wt4	WPA/25707/2017	ROUNAK BANDYOPADHYAY **VS** ENERGY EFFICIENCY SERVICES LTD. (EESL)	PHATIK CHANDRA DAS

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 24

First Floor

Main Building

SINGLE BENCH (SB-XXII)

AT 10:30 AM

HON'BLE JUSTICE SUBHENDU SAMANTA

FROM 1ST APRIL, 2025 - MATTERS (MOTION & HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATING TO REGULATION OF INDUSTRIES & ESSENTIAL COMMODITIES & VARIOUS CENTRAL ORDERS UNDER GROUP VIII AND APPLICATIONS CONNECTED THERETO;

MATTERS (MOTION & HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATING TO LAND UNDER GROUP-I [EXCLUDING MATTERS ASSIGNED TO OTHER BENCH(S)] INCLUDING APPLICATIONS CONNECTED THERETO (UPTO 2022).

NOTE: THE FOLLOWING MATTERS WHICH WERE ASSIGNED TO THE HON'BLE BENCHES VIDE ADMINISTRATIVE ORDER DATED 4TH SEPTEMBER, 2023 BE TREATED AS "SPECIALLY ASSIGNED" TO THE HON'BLE JUDGES, IF NOT ORDERED OTHERWISE JUDICIALLY.

NOTES:

1) ON EVERY MONDAY TO WEDNESDAY GR-VIII MATTERS WILL BE TAKEN UP FOR THE WHOLE DAY.

2) ON EVERY THURSDAY, LAND MATTERS UNDER GR-I WILL BE TAKEN UP UPTO RECESS.

3) ON EVERY FRIDAY, IN THE FIRST HALF, LAND MATTERS UNDER GR-I WILL BE TAKEN UP UPTO RECESS.

4) MENTIONING ON MONDAY FOR GROUP - VIII AND ON WEDNESDAY FOR GROUP - I (LAND) WILL BE ALLOWED UPON SERVICE OF NOTICE TO ALL THE RESPONDENTS AT THE FIRST SITTING OF THE HON'BLE COURT.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/97119527284?pwd=48RFQmqbBOaBiFe22Taw6od6X8xFG5.1

TO BE MENTIONED 1

(FOR CORRECTION)

1	WPA/19054/2025 (FOR EXTENSION OF INTERIM ORDER)	ASIMA MONDAL VS STATE OF WEST BENGAL AND ORS.	SUBHANKAR DAS
2	WPA/22329/2025	M/S SHYAM SALT INDUSTRIES AND ORS VS STATE OF WEST BENGAL AND ORS.	SONAM RAY

NEW MOTION (GR - VIII)

3	WPA/3055/2025	MD. HAIDAR ALI VS STATE OF WEST BENGAL AND ORS.	KAUSIK BISWAS
4	WPA/30062/2024	SUJATA MONDAL VS THE STATE OF WEST BENGAL AND ORS.	GOLAM KARIM CHOWDHURY
5	WPA/4994/2025	HIRALAL HOSSAIN AND ORS. VS STATE OF WEST BENGAL AND ORS.	HABIBUR RAHAMAN
6	WPA/6512/2025	MAJAR ALAM AND ORS. VS STATE OF WEST BENGAL AND ORS.	SHAHARAYAR ALAM

7	WPA/6792/2025	RINA BIBI VS THE STATE OF WEST BENGAL AND ORS.	TIRTHANKAR ROY
8	WPA/6803/2025 (NTW)	SAHADEV MALLICK VS STATE OF WEST BENGAL AND ORS.	RITOPRITA GHOSH
9	WPA/6888/2025 (NTW)	RAKESH PAUL VS THE STATE OF WEST BENGAL AND ORS.	TIRTHANKAR BASU
10	WPA/7218/2025	SUBHAM MONDAL AND ANR. VS STATE OF WEST BENGAL AND ORS.	SABAB UDDIN LASKAR
11	WPA/7859/2025	PUSPA ANANDADHARA DAL AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	TIMIR BARAN SAHA
12	WPA/7895/2025	PURNA CHANDRA DAS VS THE STATE OF WEST BENGAL AND ORS.	KAUSHIK CHAUDHURY
13	WPA/9351/2025	GYAN SHANKAR JAISWAL VS STATE OF WEST BENGAL AND ORS.	TIMIR BARAN SAHA
14	WPA/9483/2025	NAGENDRA NATH DAS VS STATE OF WEST BENGAL AND ORS.	MD HABIBUR RAHAMAN
15	WPA/10026/2025	MD. HASSAN VS STATE OF WEST BENGAL AND ORS.	ARPITA KUNDU
16	WPA/10449/2025	JABA BALA SARKAR VS STATE OF WEST BENGAL AND ORS.	SAKHAWAT KHANDAKAR
IA NO: CAN/1/2025			
wt17	WPA/7449/2025	CHINTAMANI SARKAR **VS** STATE OF WEST BENGAL AND ORS.	UTPAL DAS
IA NO: CAN/1/2025			
IA NO: CAN/1/2025			
18	WPA/10620/2025	MD. REZAUL HAQUE VS STATE OF WEST BENGAL AND ORS.	MD. SHAMIMUDDIN
19	WPA/10631/2025	MADHAB DAS AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	OMAR FARUK GAZI
20	WPA/10819/2025	RABINDRANATH DUTTA VS THE STATE OF WEST BENGAL AND ORS.	TIMIR BARAN SAHA
21	WPA/10820/2025	MAMATA RAHA VS THE STATE OF WEST BENGAL AND ORS.	TIMIR BARAN SAHA
22	WPA/10919/2025	FARUQUE ALAM VS STATE OF WEST BENGAL AND ORS.	AISWARJYA GUPTA
23	WPA/11770/2025	JAGONNATH HALDER VS THE STATE OF WEST BENGAL AND ORS.	BAPIN BAIDYA
24	WPA/11815/2025	ABDUL MANNAN VS STATE OF WEST BENGAL AND ORS.	TIMIR BARAN SAHA
25	WPA/11818/2025	RINTU SEKH VS STATE OF WEST BENGAL AND ORS.	TAMOGHNA PRAMANICK
26	WPA/11870/2025	ARPITA DATTA VS STATE OF WEST BENGAL AND ORS.	ASLAM PARVEZ
27	WPA/12306/2025	MAMATA MANNA VS STATE OF WEST BENGAL AND ORS.	ARPA CHAKRABORTY
28	WPA/12307/2025	ANJALI DAS SANTRA VS STATE OF WEST BENGAL AND ORS.	MUKTESWAR MAITY

29	WPA/12631/2025	JUI MONDAL VS STATE OF WEST BENGAL AND ORS.	UTSA DUTTA
30	WPA/12638/2025	MD. MOKTAR HOSSAIN VS STATE OF WEST BENGAL AND ORS.	SUBHANKAR DAS
31	WPA/12639/2025	RAJESH SK. VS STATE OF WEST BENGAL AND ORS.	SUBHANKAR DAS
32	WPA/12729/2025	MD. KHAIRUL ISLAM VS THE STATE OF WEST BENGAL AND ORS.	SABAB SABAB UDDIN LASKAR
33	WPA/12734/2025	MD. SELIM REJA VS THE STATE OF WEST BENGAL AND ORS.	SABAB UDDIN LASKAR
IA NO: CAN/1/2025			
34	WPA/12864/2025	PARTHA SARATHI BANERJEE VS THE STATE OF WEST BENGAL AND ORS.	SUBHANKAR DAS
35	WPA/12874/2025	AMARENDRA NATH HALDAR VS BHARAT PETROLEUM CORPORATION LIMITED AND ORS	DEBLINA DE
36	WPA/13357/2025	SELIM MONDAL VS THE STATE OF WEST BENGAL AND ORS.	SABAB UDDIN LASKAR
37	WPA/13426/2025	TAJIMUDDIN SK. VS STATE OF WEST BENGAL AND ORS	SUBHANKAR DAS
38	WPA/13494/2025	INJAMUL BISWAS AND ORS. VS STATE OF WEST BENGAL AND ORS.	MD. M. NAZAR CHOWDHURY
39	WPA/13507/2025	NAJEMA BIBI VS STATE OF WEST BENGAL AND ORS.	SK APTABUDDIN
40	WPA/13577/2025	OLIULLA KHAN AND ORS. VS STATE OF WEST BENGAL AND ORS.	PINTU KARAR
41	WPA/13595/2025	SEKH MOHAMMED MARFAT HOSSAIN VS STATE OF WEST BENGAL AND ORS	SUBHANKAR DAS
42	WPA/13598/2025	ANOWAR ALI SEIKH VS STATE OF WEST BENGAL AND ORS	SUBHANKAR DAS
43	WPA/13624/2025	RANI AYESHA NAD ORS VS THE STATE OF WEST BENGAL AND ORS	AMIT ROY
44	WPA/13645/2025	NIRAJ KHATURIA AND ORS VS EASTERN COALFIELDS LIMITED AND ORS	RISHAV DUTT
45	WPA/13848/2025	PRANABESH DAS VS STATE OF WEST BENGAL AND ORS.	NITISH SAMANTA
46	WPA/13980/2025	MD. JAKIR HOSSAIN VS STATE OF WEST BENGAL AND ORS.	SK. SAIFUDDIN
47	WPA/14098/2025 (ARC)	DIPALI DAS VS THE STATE OF WEST BENGAL AND ORS.	PAMPA DEY (DHABAL)
48	WPA/14135/2025	MATIAR RAHAMAN SARDAR VS THE STATE OF WEST BENGAL AND ORS.	NABEELA AKBAR
49	WPA/14173/2025	PARTHA PRATIM BHANDARY AND ORS. VS STATE OF WEST BENGAL AND ORS.	LAKSHMINATH BHATTACHARYA
50	WPA/14198/2025	SHYAMAL KUMAR CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	LAKSHMINATH BHATTACHARYA
51	WPA/14332/2025 (ARC)	NEMAI MAHANTA VS THE STATE OF WEST BENGAL AND ORS.	PAMPA DEY (DHABAL)
IA NO: CAN/1/2025			

52	WPA/14477/2025	AVIJIT BARDOLAI VS THE STATE OF WEST BENGAL AND ORS.	TARAK NATH SARKAR
53	WPA/14589/2025	YOUSUF MONDAL VS THE STATE OF WEST BENGAL AND ORS.	GOURAV BANERJI
54	WPA/14596/2025	AZIZUR RAHAMAN VS STATE OF WEST BENGAL AND ORS.	SANANDA BHATTACHARYYA
55	WPA/14599/2025	SANKAR DAS VS THE STATE OF WEST BENGAL AND ORS.	GOURAV BANERJI
56	WPA/14627/2025	SAMSUDDIN AHMED VS THE STATE OF WEST BENGAL AND ORS.	ANANDA GOPAL MUKHERJEE
57	WPA/14631/2025	INTEKHAB ALAM VS THE STATE OF WEST BENGAL AND ORS.	ANANDA GOPAL MUKHERJEE
58	WPA/14816/2025	RAZZAK ALI LASKAR VS STATE OF WEST BENGAL AND ORS.	NABEELA AKBAR
59	WPA/14817/2025	PRADIPTA BOSE AND ANR. VS STATE OF WEST BENGAL AND ORS.	NABEELA AKBAR
60	WPA/14935/2025	SAHABUDDIN MOLLA VS STATE OF WEST BENGAL AND ORS.	LAKSHMINATH BHATTACHARYA
61	WPA/14939/2025	ABDUS SALAM LASKAR VS STATE OF WEST BENGAL AND ORS.	LAKSHMINATH BHATTACHARYA
62	WPA/15032/2025	MANIRUL ISLAM VS STATE OF WEST BENGAL AND ORS.	GOPA BISWAS
63	WPA/15312/2025	PALASH ARI VS STATE OF WEST BENGAL AND ORS.	NITISH SAMANTA
64	WPA/15415/2025	ZAMIRUL ISLAM VS THE STATE OF WEST BENGAL AND ORS.	SK. APTABUDDIN
65	WPA/15433/2025	NURALAM SABJI VS THE STATE OF WEST BENGAL AND ORS.	AMARENDRA CHAKRABORTY
66	WPA/15448/2025	ALIUDDIN MOLLA VS THE STATE OF WEST BENGAL AND ORS.	LAKSHMINATH BHATTACHARYA
67	WPA/15449/2025	SUNANDA HALDER VS THE STATE OF WEST BENGAL AND ORS.	LAKSHMINATH BHATTACHARYA
68	WPA/15516/2025	PRASANTA PRAMANIK VS THE STATE OF WEST BENGAL AND ORS.	LAKSHMINATH BHATTACHARYA
69	WPA/15519/2025	MOUSUMI PARVEEN AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	ASLAM PARVEZ
70	WPA/15622/2025	AJHARUL MOLLA VS THE STATE OF WEST BENGAL AND ORS.	AVIJIT SARKAR
71	WPA/15946/2025	SANTA BASU VS STATE OF WEST BENGAL AND ORS.	SABAB UDDIN LASKAR
72	WPA/15952/2025	DIBAKAR CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	SABAB UDDIN LASKAR
73	WPA/16229/2025	MONOJIT GHOSH VS STATE OF WEST BENGAL AND ORS.	SHILPI GHOSH
74	WPA/16400/2025	ARIF MIAH VS BHARAT PETROLEUM CORPORATION LIMITED AND ORS.	MAHABOOB AHMED

75	WPA/16815/2025	BIJALI MAITY AND ANR. VS STATE OF WEST BENGAL AND ORS.	SAYANTAN ADHYA
76	WPA/16981/2025	ARUN SHAW VS STATE OF WEST BENGAL AND ORS.	SANKHA BISWAS
77	WPA/17136/2025	HABIBUR ISLAM VS STATE OF WEST BENGAL AND ORS.	AISHWARYA DATTA
78	WPA/17258/2025	UMME SALMA VS STATE OF WEST BENGAL AND ORS.	ARCHISMAN SINGH
79	WPA/17298/2025	SK. ALAMGIR VS THE STATE OF WEST BENGAL ADN ORS.	MD. TEHASIN REJA
80	WPA/17380/2025	RUPIKA SULTANA VS STATE OF WEST BENGAL AND ORS.	SUDIP SARKAR
81	WPA/17401/2025	JAKIR SK. VS THE STATE OF WEST BENGAL AND ORS.	ASIF DEWAN
82	WPA/17520/2025	UTPAL CHOUDHURY VS STATE OF WEST BENGAL AND ORS.	SAKHAWAT KHANDAKAR
83	WPA/17525/2025	ASWINI MANDAL VS STATE OF WEST BENGAL AND ORS.	KALLOL GUHA THAKURATA
84	WPA/17652/2025	ASHIK SK. VS STATE OF WEST BENGAL AND ORS.	AKASHDEEP MUKHERJEE
85	WPA/17794/2025	SUCHITRA BANERJEE VS THE STATE OF WEST BENGAL AND ORS.	SAMRAT CHAKRABORTY
86	WPA/17962/2025	AMIT DAS VS STATE OF WEST BENGAL AND ORS.	RAMESH DHARA
87	WPA/17994/2025	ARUP AICH AND ANR. VS INDIAN OIL CORPORATION LTD. AND ORS.	ADITYA MONDAL
88	WPA/18042/2025	MD. MOSAROF HOSSAIN VS STATE OF WEST BENGAL AND ORS.	REZAUL HOSSAIN
89	WPA/18046/2025	PAYEL SK. VS STATE OF WEST BENGAL AND ORS.	HUSEN MUSTAFI
90	WPA/18335/2025	LAKKU HOSSAIN VS STATE OF WEST BENGAL AND ORS.	SUDIP SARKAR
91	WPA/18348/2025	SAKIL AHAMMED AND ORS. VS STATE OF WEST BENGAL AND ORS.	IMTIAZ KABIR
92	WPA/18593/2025	RAJIB GHOSH VS THE STATE OF WEST BENGAL AND ORS.	MAHADEB SARKAR
93	WPA/18756/2025	MOHARJAN MOLLA VS STATE OF WEST BENGAL AND ORS.	TRIPTIMOY TALUKDER
94	WPA/18761/2025	SAIDUL MONDAL @ SAHIDUL MONDAL VS STATE OF WEST BENGAL AND ORS.	KALU HALDER
95	WPA/18763/2025	TABARAK MALITYA VS THE STATE OF WEST BENGAL AND ORS.	SUBHANKAR DAS
96	WPA/18766/2025	MADAN MANDAL VS THE STATE OF WEST BENGAL AND ORS.	SUBHANKAR DAS
97	WPA/18769/2025	GANENDRA NATH NASKAR AND ORS. VS STATE OF WEST BENGAL AND ORS.	SK. APTABUDDIN
98	WPA/18785/2025	INFAUL KARIM VS STATE OF WEST BENGAL AND ORS.	MD RIZWAN ALAM

99	WPA/19041/2025	JOSIMUDDIN SAHAJI VS STATE OF WEST BENGAL AND ORS.	SIMANTA KABIR
100	WPA/19162/2025	SANJIT SARKAR VS THE STATE OF WEST BENGAL AND ORS.	DIPANKAR BHAKTA
101	WPA/19254/2025	JOHORUL ISLAM VS THE STATE OF WEST BENGAL AND ORS.	SOUVIK GANGULY
102	WPA/19266/2025	KHUSNAMA BIBI VS THE STATE OF WEST BENGAL AND ORS.	ARUP KUMAR BHOWMICK
103	WPA/19904/2025	ARINDAM PANDEY AND ORS. VS STATE OF WEST BENGAL AND ORS.	TRENESHA CHANDRA
104	WPA/19989/2025	AJOY KUMAR SANTRA VS STATE OF WEST BENGAL AND ORS.	SK. ANWAR ALI
105	WPA/20090/2025	SABINA YESMIN VS STATE OF WEST BENGAL AND ORS.	SANKHA BISWAS
106	WPA/20099/2025	SABNAM AJMI VS THE STATE OF WEST BENGAL AND ORS.	SUHANWITA GHOSH
107	WPA/20283/2025	UTTAM MONDAL VS STATE OF WEST BENGAL AND ORS.	TAMAL GHOSH
108	WPA/20597/2025	EBRAHIM SK VS STATE OF WEST BENGAL AND ORS.	JOY CHAKRABORTY
109	WPA/20776/2025	MD. ALI HAIDER VS STATE OF WEST BENGAL AND ORS.	POULAMI BOSE
110	WPA/20793/2025	MD. SADIKUL ALAM VS STATE OF WEST BENGAL AND ORS.	SYED RAIHANUL HOSSAIN
111	WPA/21084/2025	JHARNA RANI PAUL VS STATE OF WEST BENGAL AND ORS.	TRIPTIMOY TALUKDER
112	WPA/21112/2025	DHIROJIT SETH VS THE STATE OF WEST BENGAL ADN ORS.	TIMIR BARAN SAHA
113	WPA/21175/2025	NURJAHAN KHATUN VS STATE OF WEST BENGAL AND ORS.	SK APTABUDDIN
114	WPA/21176/2025	ASHISH DAS VS THE STATE OF WEST BENGAL ADN ORS.	NABEELA AKBAR
115	WPA/21202/2025	AMIRUL HUSSAIN MONDAL VS STATE OF WEST BENGAL AND ORS.	SASTHI CHARAN DHARA
116	WPA/21205/2025	RIAJUL ISLAM KHAN VS STATE OF WEST BENGAL AND ORS.	SASTHI CHARAN DHARA
117	WPA/21226/2025	HEM CHANDRA MONDAL VS STATE OF WEST BENGAL AND ORS.	GOBINDA CHANDRA BAIDYA
118	WPA/21290/2025	SK EJAD ALI VS STATE OF WEST BENGAL AND ORS.	JAGAJYOTI DAS
119	WPA/21296/2025	SAMPA GHOSH AND ANR. VS STATE OF WEST BENGAL AND ORS.	SASTHI CHARAN DHARA
120	WPA/21309/2025	JABED ASIF VS STATE OF WEST BENGAL AND ORS.	REZAUL HOSSAIN
121	WPA/21345/2025	SURAJIT KANRAR VS STATE OF WEST BENGAL AND ORS.	SASTHI CHARAN DHARA
122	WPA/21365/2025	PRAVAS KUMAR CHONGDAR VS STATE OF WEST BENGAL AND ORS.	SASTHI CHARAN DHARA

123	WPA/21416/2025	ASHOKE KUMAR GAYEN AND ORS. VS STATE OF WEST BENGAL AND ORS.	LAKSHMINATH BHATTACHARYA
124	WPA/21468/2025	ANSARUL ISLAM VS STATE OF WEST BENGAL AND ORS.	SYED RAIHANUL HOSSAIN
125	WPA/21472/2025	MARUFA KHATUN VS STATE OF WEST BENGAL AND ORS.	ARUP KUMAR BHOWMICK
126	WPA/21477/2025	RUDRADEV NARUYA VS STATE OF WEST BENGAL AND ORS.	BAPIN BAIDYA
127	WPA/21616/2025	SABIR HOSSAIN MOLLA VS STATE OF WEST BENGAL AND ORS.	APARNA MONDAL
128	WPA/21627/2025	SIDDHESWAR RAJ VS STATE OF WEST BENGAL AND ORS.	DEBASHIS SARKAR
129	WPA/21806/2025	JABA SULTANA VS STATE OF WEST BENGAL AND ORS.	NABEELA AKBAR
130	WPA/21837/2025	LAXMI TAMTA SAHA VS STATE OF WEST BENGAL AND ORS.	SAYANTAN HAZRA
131	WPA/21853/2025	KAZI ABDUL ALIM VS STATE OF WEST BENGAL AND ORS.	PRIYABRATA BATABYAL
132	WPA/21920/2025	JYOTSNA TARAFDAR VS STATE OF WEST BENGAL AND ORS.	NABEELA AKBAR
133	WPA/21946/2025	PINKI MANDAL VS STATE OF WEST BENGAL AND ORS.	AMIT SINGH
134	WPA/22055/2025	SIRIN SULTANA VS STATE OF WEST BENGAL AND ORS.	TIMIR BARAN SAHA
135	WPA/22080/2025	SERINA KHATUN VS STATE OF WEST BENGAL AND ORS.	TIMIR BARAN SAHA
136	WPA/22087/2025	SERINA BIBI VS STATE OF WEST BENGAL AND ORS.	TIMIR BARAN SAHA
137	WPA/22396/2025	MAJAM ALI VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI

TO BE MENTIONED

138	WPA/24527/2022	SWAPAN MONDAL VS STATE OF WEST BENGAL AND ORS.	DEBABRATA CHAKRABORTI
139	WPA/23311/2023	KALPANA MAJI AND ORS IN PLACE OF SWADESH RANJAN MAJI(SINCE DECEASED) VS STATE OF WEST BENGAL AND ORS.	NIBEDITA PAL

IA NO: CAN/2/2025

140	RVW/244/2025	THE STATE OF WEST BENGAL AND ORS VS Bireswar Biswas	Ziaul Haque
141	WPA/8648/2025	MOMTAJ BEGAM VS STATE OF WEST BENGAL AND ORS.	BADRUL KARIM
142	WPA/8653/2025	SASWATA RAJAK VS STATE OF WEST BENGAL AND ORS.	SHIBASISH BANERJEE

APPLICATION

143	WPA/10006/2024	RAGHUNANDANPUR S.K.U.S. LTD AND ANR VS STATE OF WEST BENGAL AND ORS.	SUBHANKAR DAS

IA NO: CAN/1/2025

ASSIGNED MATTERS

144	CO/1042/2025	RANU GHOSH AND ANR VS GOBINDA DAS AND ANR	DEBABRATA KUNDU
wt145	CO/2581/2025	SHRIMATI RANU GHOSH AND ANR **VS** GOBINDA DAS AND ANR	DEBABRATA KUNDU
146	CO/2529/2025	AAKRITI JAISWAL VS JAGADISH PRASAD JAISWAL AND ORS	SOUNAK MANDAL
147	CO/2894/2025	BISWANATH MONDAL VS GOPAL MONDAL AND ORS	SUDARSHAN GHOSH
148	CO/2916/2025	HARA PRASAD MOTILAL VS PAPIA SAHA	SOUNAK MANDAL
149	CO/2928/2025	SUMITRA HALDER VS SHIBA PROSAD BAIDYA AND ORS	J L ROY

CONTEMPT APPLICATION

150	CPAN/998/2012	TRIPTI MONDAL VS MANINDRA NATH MONDAL	SHUBHA DEY
in	CO/2612/2008	TRIPTI MONDAL **VS** MANINDRANATH MONDAL	SUMANA CHAKRABORTY
151	CPAN/683/2020	ABHISHEK BANERJEE VS SAUMITRA KHAN	SANJAY BASU
152	CPAN/1038/2024 (24.09.25) (ARC)	SANDHYA PARIAL AND ANR VS JAYASRI RAY CHAUDHURI THE DIRECTOR OF PUBLIC INTRUCTIONS GOV. OF W.B.	PRONOTI GOSWAMI
IA NO: CAN/1/2025			
in	WPA/3716/2020	SANDHYA PARIAL & ANR **VS** STATE OF WEST BENGAL & ORS	PRONOTI GOSWAMI
153	CPAN/342/2025	M/S SONAI FOOD MARKETING OVT LTD AND ANR VS SUDIPTA SAMANTA DISTR CONTROLLER FOOD AND SUPPLIES	SONAM RAY
in	WPA/9712/2022	M/S SONAI FOOD MARKETING PRIVATE LIMITED AND ANOTHER **VS** STATE OF WEST BENGAL AND ORS.	SONAM RAY
154	CPAN/343/2025	M/S SONAI FOOD MARKETING PVT LTD AND ANR VS JAYANTA ROY DIST CONTROLLERR FOOD AND SUPPLIES NORTH 24 PARGANAS	NIBEDITA PAL
in	WPA/9680/2022	M/S. SONAI FOOD MARKETING PRIVATE LIMITED AND ANR **VS** STATE OF WEST BENGAL AND ORS.	NIBEDITA PAL

MENTIONED MATTERS

155	WPA/5110/2025	KAPASDANGA JANA KALYAN SAMITI AND ANR VS STATE OF WEST BENGAL AND ORS.	SYED ALI AFZAL
156	WPA/7838/2025	SK. SARUP VS THE STATE OF WEST BENGAL AND ORS.	KHADIJATUL KUBRA
IA NO: CAN/1/2025			
157	WPA/8444/2025	HALEMA KHATUN VS STATE OF WEST BENGAL AND ORS.	SAGNIK ROY CHOWDHURY
158	WPA/9160/2025 (NTW)	TARUN MONI VS THE STATE OF WEST BENGAL AND ORS.	SYED RAIHANUL HOSSAIN
159	WPA/11507/2025	APURBA ROY VS STATE OF WEST BENGAL AND ORS.	AYAN KUMAR BORAL

160	WPA/11509/2025	APURBA ROY VS STATE OF WEST BENGAL AND ORS.	AYAN KUMAR BORAL
161	WPA/13915/2025	BAPI MANDAL VS STATE OF WEST BENGAL AND ORS.	SYED ALI AFZAL
162	WPA/15456/2025	MAHASINA BANU AND ANR VS STATE OF WEST BENGAL AND ORS.	SHAMIM
163	WPA/15717/2025	SOUMEN MUKHERJEE VS STATE OF WEST BENGAL AND ORS.	SARBANANDA SANYAL
164	WPA/15855/2025	TAPAS KUMAR MAITY VS THE STATE OF WEST BENGAL AND ORS.	DEBABRATA CHAKRABARTI
165	WPA/15875/2025	ALLARAKHA SK. VS STATE OF WEST BENGAL AND ORS.	SYED ALI AFZAL
166	WPA/16375/2025	M/S THE ROY BROTHERS REGISTERED FIRM AND ORS. VS STATE OF WEST BENGAL AND ORS.	SYED SHAMSUL AREFIN
167	WPA/17294/2025	MUCHAHAQUE MOLYA VS THE STATE OF WEST BENGAL AND ORS.	NABEELA AKBAR
168	WPA/18079/2025	TUHINA PARVIN VS STATE OF WEST BENGAL AND ORS.	RAMESH DHARA
169	WPA/18441/2025	SIDDIKA BIBI VS STATE OF WEST BENGAL AND ORS.	SK. APTABUDDIN
170	WPA/19433/2025	MOUSUMI SHARMA VS THE STATE OF WEST BENGAL AND ORS.	SK. APTABUDDIN

FOR ORDERS

171	WPA/5595/2023	MD. ATAUR RAHAMAN VS THE STATE OF WEST BENGAL AND ORS.	JAGAJYOTI DAS
172	WPA/5599/2023	HABIBUR RAHAMAN VS THE STATE OF WEST BENGAL AND ORS.	JAGAJYOTI DAS
173	WPA/5602/2023	RATAN KUMAR DAS VS THE STATE OF WEST BENGAL AND ORS.	JAGAJYOTI DAS
174	WPA/14647/2024	ARABINDRA GHOSH VS THE STATE OF WEST BENGAL AND ORS.	SABAB UDDIN LASKAR
175	WPA/24361/2024	PARTHA SARATHI MAHATO VS THE STATE OF WEST BENGAL AND ORS.	SYED RAIHANUL HOSSAIN
176	WPA/2510/2025	KABERI BANERJEE VS STATE OF WEST BENGAL AND ORS.	DEBAPRIYA SAMANTA
177	WPA/3868/2025	MUNSHI JAHANARA KHATUN VS STATE OF WEST BENGAL AND ORS.	SK. HEDAYATULLAH

HEARING - 1

(AT 2:00 P.M)

178	WPA/2968/2025	JHARNA KHATUN VS THE STATE OF WEST BENGAL AND ORS.	SANKHA BISWAS

SPECIALLY FIXED MATTERS 1

(AT 2:00 P.M.)

179	WPA/2259/2003 (PART FILE) (PB)	GOSTA BEHARI GHOSH & ORS. VS STATE OF W.B.	MIRU HAJRA

IA NO: CAN/1/2003(Old No:CAN/3798/2003), CAN/2/2003(Old No:CAN/5847/2003), CAN/5/2018(Old No:CAN/2883/2018)

wt180	WPA/15591/2003	SACHINDRA NATH MONDAL & ORS. **VS** STATE OF W.B.	MIRU HAZRA	
IA NO: CAN/1/2004(Old No:CAN/2783/2004), CAN/2/2005(Old No:CAN/3082/2005), CAN/3/2012(Old No:CAN/2294/2012)				
IA NO: CAN/1/2004(Old No:CAN/2783/2004), CAN/2/2005(Old No:CAN/3082/2005), CAN/3/2012(Old No:CAN/2294/2012)				
181	WPA/19803/2019 (PART FILE)	BENGAL AGENCY VS W B ESSENTIAL COMMODITIES SUPPLY CORPORATION LTD. & ORS	NABANKUR PAUL	
182	WPA/28490/2022	JAHANGIR DASH AND ANR VS STATE OF WEST BENGAL AND ORS.	DHANANJAY NAYAK	
183	WPA/11876/2024	SAMIUL ISLAM VS STATE OF WEST BENGAL AND ORS.	ASLAM PARVEZ	
IA NO: CAN/2/2025				
184	WPA/13885/2024	INDRANIL DEY AND ORS. VS STATE OF WEST BENGAL AND ORS.	SANKHA BISWAS	
IA NO: CAN/1/2025				
185	WPA/23651/2024	AMIT KUMAR THAPA VS INDIAN OIL CORPORATION AND ORS	SOUMAVA MUKHERJEE	
186	WPA/27966/2024	M/S. SAKTIPADA KUNDU VS THE STATE OF WEST BENGAL AND ORS.	SUJIT SANKAR KOLEY	
187	WPA/28001/2024	M/S. S.P.KUNDU AND BROTHERS VS STATE OF WEST BENGAL AND ORS.	SUJIT SANKAR KOLEY	
188	WPA/2841/2025	SANTOSH KUMAR MAHATO VS STATE OF WEST BENGAL AND ORS.	K P MUKHOPADHYAY	
189	WPA/6533/2025	SUDIP SARKAR VS STATE OF WEST BENGAL AND ORS.	SUBHANKAR DAS	

FIXED MATTER I

(AT 2:00 P.M)

190	SA/408/1989 (PART FILE)	MRS DRAUPADI GUPTA SINCE DECEASED VINOD KUMAR GUPTA AND ORS. VS NRIPENDRA NATH BANERJEE SINCE DECEASED SMT. BITHI BANERJEE AND ORS.	MR. A. K. SAHA	N.Y.A.
IA NO: CAN/1/1997(Old No:CAN/5597/1997), CAN/2/2002(Old No:CAN/4760/2002), CAN/3/2007(Old No:CAN/2465/2007)				
191	WPA/11393/2018	RANJIT KUMAR RISHI VS UNION OF INDIA &ORS	MD ASHRAFUL HUQ	
192	WPA/21995/2023 (PT-HD)	BASUDEB PATRA VS STATE OF WEST BENGAL AND ORS.	MD ZEESHANUZ ZAMAN	
193	WPA/23724/2023	SWAPAN ROY VS STATE OF WEST BENGAL AND ORS.	NILOTPAL CHOWDHURY	
wt194	WPA/26313/2023	PARTHA SAHA **VS** STATE OF WEST BENGAL AND ORS.	NILOTPAL CHOWDHURY	
wt195	WPA/26318/2023	PARITOSH BISWAS **VS** STATE OF WEST BENGAL AND ORS.	NILOTPAL CHOWDHURY	
wt196	WPA/26440/2023	ANIMESH NANDI, PROPRIETOR OF M/S GLOBAL MERCHANT **VS** STATE OF WEST BENGAL AND ORS.	NILOTPAL CHOWDHURY	
wt197	WPA/26598/2023	SRI SUKESH GHOSH, PROPREITOR OF M/S. GHOSH EXPORT **VS** STATE OF WEST BENGAL AND ORS.	NILOTPAL CHOWDHURY	
wt198	WPA/26601/2023	TAPAN KUNDU **VS** STATE OF WEST BENGAL AND ORS.	NILOTPAL CHOWDHURY	

wt199	WPA/26957/2023	KANCHAN SOM, PROPRIETOR OF M/S MAA ANNAPURNA RICE CONCERN **VS** STATE OF WEST BENGAL AND ORS.	NILOTPAL CHOWHDURY
wt200	WPA/2896/2024	M/S. ACCENT DEAL TRADE PVT. LTD. AND ANR **VS** STATE OF WEST BENGAL AND ORS.	NILOTPAL CHOWDHURY
wt201	WPA/3193/2024	M/S KRISHNA TRADERS AND ANR **VS** STATE OF WEST BENGAL AND ORS.	NILOTPAL CHOWDHURY
wt202	WPA/3196/2024	M/S PROMISING EXPORTS AND ANR **VS** STATE OF WEST BENGAL AND ORS.	NILOTPAL CHOWDHURY
wt203	WPA/3874/2024	SAMPA DUTTA **VS** STATE OF WEST BENGAL AND ORS.	NILOTPAL CHOWDHURY
204	WPA/25813/2023	FAIZUL HOQUE VS STATE OF WEST BENGAL AND ORS.	PINGAL BHATTACHARYYA
205	WPA/27987/2023	MD. SAMSUZZOHA AND ANR VS STATE OF WEST BENGAL AND ORS.	PRATIP KUMAR CHATTERJEE
IA NO: CAN/2/2024			
206	WPA/8107/2024	DULAL PAL VS STATE OF WEST BENGAL AND ORS.	NIBEDITA PAL
207	WPA/22239/2024	ABDUL MALEK AND ORS. VS STATE OF WEST BENGAL AND ORS.	SHIREEN HOSSAIN
IA NO: CAN/1/2025			
208	WPA/25596/2024	CHANDAN GOSWAMI VS THE STATE OF WEST BENGAL AND ORS.	SK. APTABUDDIN
209	WPA/30426/2024	GAUTAM HALDER VS STATE OF WEST BENGAL AND ORS.	GOURANGA KUMAR DAS
IA NO: CAN/1/2025			
210	WPA/7138/2025	PRADIP DUTTA VS THE STATE OF WEST BENGAL AND ORS.	NIBEDITA PAL
wt211	WPA/6527/2014	NARAYAN CH. GORAI **VS** STATE OF WEST BENGAL & ORS.	SYED JULFIKAR ALI
IA NO: CAN/5/2014(Old No:CAN/10884/2014), CAN/6/2024, CAN/8/2024			
IA NO: CAN/5/2014(Old No:CAN/10884/2014), CAN/6/2024, CAN/8/2024			

FOR HEARING (GROUP - VIII)

212	WPA/14557/2015	CH KANNAJI RAO VS STATE OF WEST BENGAL & ORS	TIMIR BARAN SAHA
IA NO: CAN/1/2018(Old No:CAN/3582/2018)			
213	WPA/25426/2023	SOURAV MAHAPATRA VS STATE OF WEST BENGAL AND ORS.	SUPARNA DAS
IA NO: CAN/1/2024			
214	WPA/19128/2024	MITHUN GHOSH VS STATE OF WEST BENGAL AND ORS.	MALAY BHATTACHARYYA
215	WPA/5428/2014	DHIREN MANDAL VS INDIAN OIL CORP. & ORS	RASOMAY MONDAL
216	WPA/20300/2024	JYOTSNA GHOSH VS STATE OF WEST BENGAL AND ORS.	SANJIB KUMAR DAN
217	WPA/15411/2024	ANIL GHOSH VS THE STATE OF WEST BENGAL AND ORS.	SASTHI CHARAN DHARA
218	WPA/22555/2024	KARIMULLA GAZI VS STATE OF WEST BENGAL AND ORS.	FAZLE RABI

219	WPA/8602/2024	RUKSHAR BEGUM VS THE STATE OF WEST BENGAL AND ORS.	ASLAM PARVEZ
220	WPA/15558/2022	MD.. ABUL HOSSAIN VS STATE OF WEST BENGAL AND ORS.	TIMIR BARAN SAHA
221	WPA/15507/2010	PRANAB KR. BISOI VS UNION OF INDIA & ORS	ABHIJIT RAY
IA NO: CAN/1/2023			
222	WPA/23582/2023	JAGANNATH NAYEK VS STATE OF WEST BENGAL AND ANR	TIMIR BARAN SAHA
223	WPA/24244/2014	ARUP KUMAR BANERJEE VS UNION OF INDIA	SYED NURUL AREFIN
IA NO: CAN/1/2022			
224	WPA/19001/2018	SURAJ MONDAL VS STATE OF WEST BENGAL & ORS	MD YUSUF ALI
IA NO: CAN/3/2024			
225	WPA/10830/2021	SNEHALATA RABIDAS VS UNION OF INDIA AND ORS.	Arjun Samanta
226	WPA/16338/2023	KHOKAN DAS VS STATE OF WEST BENGAL AND ORS.	KRISHNENDU BERA
IA NO: CAN/2/2024			
227	WPA/21115/2023	SMT. MADHUMITA SINGHA ROY VS STATE OF WEST BENGAL AND ORS.	TARASANKAR SAMANTA
228	WPA/21261/2023	LAL MAHAMMAD VS STATE OF WEST BENGAL AND ORS.	SOBHAN MAJUMDER
229	WPA/21747/2023	SAROJ ROY VS STATE OF WEST BENGAL AND ORS.	ABHISHEK DEY
230	WPA/24055/2023	ANANTA MAHANTY VS STATE OF WEST BENGAL AND ORS.	SK SAMIM AKHTER
231	WPA/24273/2023	SIB PROSAD DAS VS STATE OF WEST BENGAL AND ORS.	TIMIR BARAN SAHA
232	WPA/24546/2023	JAHANGIR DAFADAR VS STATE OF WEST BENGAL AND ORS.	TIMIR BARAN SAHA
233	WPA/25879/2023	SAMAUN ANSARY ALIAS MD SAMAUN ANSARY VS STATE OF WEST BENGAL AND ORS.	Sourav Chatterjee
234	WPA/25953/2023	TARAK SARKAR VS STATE OF WEST BENGAL AND ORS.	RAMESH DHARA
IA NO: CAN/1/2024			
235	WPA/26028/2023	NORTHBROOK JUTE COMPANY LIMITED AND ANR VS UNION OF INDIA AND ORS.	MS. VIDISHA GUPTA
236	WPA/26302/2023	HABIBUR RAHAMAN VS STATE OF WEST BENGAL AND ORS.	KOUSHIKEE BANERJEE
237	WPA/26732/2023	MD KAUSAR ALI VS STATE OF WEST BENGAL AND ORS.	LIPIKA CHATTERJEE
238	WPA/26976/2023	JAHANGIR ALAM AND ORS VS STATE OF WEST BENGAL AND ORS.	Hillol Saha Podder
239	WPA/27016/2023	MD. NAUSAD ALAM VS STATE OF WEST BENGAL AND ORS.	ASLAM PARVEZ
240	WPA/27679/2023	ABU TAHIR VS STATE OF WEST BENGAL AND ORS.	MD NAUROZ RAHBER

241	WPA/28029/2023	SHILA SAHA VS STATE OF WEST BENGAL AND ORS.	ASIT KUMAR DE
242	WPA/28373/2023	JASIMUDDIN SAHAJI VS STATE OF WEST BENGAL AND ORS.	ASLAM PARVEZ
243	WPA/28438/2023	MANORANJAN BARMAN VS STATE OF WEST BENGAL AND ORS.	MD. M. NAZAR CHOWDHURY
244	WPA/29018/2023	APARNA PRAMANIK VS STATE OF WEST BENGAL AND ORS.	BIYANKA BHATTACHARYA
245	WPA/199/2024	RAMKRISHNA DEY VS STATE OF WEST BENGAL AND ORS.	NIBEDITA PAL
246	WPA/419/2024	SHYAMAL ROY VS STATE OF WEST BENGAL AND ORS.	DEVRANJAN DAS
247	WPA/878/2024	ANOWAR ALAM VS STATE OF WEST BENGAL AND ORS.	SOUPAL CHATTERJEE
248	WPA/1635/2024	RIK RAI LOGOSTICS VS THE BHARAT PRTROLEUM CORPORATION LTD AND ORS	PRASAD BHATTACHARYYA
249	WPA/1802/2024	MD. MAJAHARUL HOQUE AND ANR. VS STATE OF WEST BENGAL AND ORS.	K. M. HOSSAIN
250	WPA/2047/2024	SANJIB DAS VS STATE OF WEST BENGAL AND ORS.	MUKTESWAR MAITY
251	WPA/2357/2024	MD RAMJAN ALAM VS STATE OF WEST BENGAL AND ORS.	AYAN KUMAR BORAL
wt252	WPA/4937/2023	MD ZAHID ALAM **VS** STATE OF WEST BENGAL AND ORS.	MD HABIBUR RAHMAN
253	WPA/3868/2024	TAJIMUDDIN SK. VS STATE OF WEST BENGAL AND ORS.	ARCHISMAN SINGH
254	WPA/4579/2024	RATANPUR BISWASI JUBO SELF HELP GROUP VS STATE OF WEST BENGAL AND ORS.	THIRTHANKAR DEY
255	WPA/4618/2024	M/S ROY BROTHERS AND ORS. VS STATE OF WEST BENGAL AND ORS.	SYED SHAMSUL AREFIN
256	WPA/5422/2024	RAFAYA SARKAR VS STATE OF WEST BENGAL AND ORS.	M R ABEDIN
257	WPA/9448/2024	SWAPAN KR. SAHA @ SWAPAN SAHA AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	ASLAM PARVEZ
258	WPA/11661/2024	DIPANKAR DAS AND ORS. VS STATE OF WEST BENGAL AND ORS.	PRIYAKSHI BANERJEE
259	WPA/16162/2024	DIPTA KUMAR CHINA AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	RAMESFH DHARA
260	WPA/16210/2024	ARCHANA BAG (DHARA) VS STATE OF WEST BENGAL AND ORS.	ARIJIT PRADHAN
261	WPA/17893/2024	DIPNARAYAN SINGHA VS THE STATE OF WEST BENGAL AND ORS.	SK. APTABUDDIN
262	WPA/20187/2024	OLISA REALITY PVT. LTD. AND ANR. VS UNION OF INDIA AND ORS.	DEEPAK KUMAR JAIN
263	WPA/21620/2024	KAMARUJJAMAN VS THE STATE OF WEST BENGAL AND ORS.	SYED ALI AFZAL

264	WPA/23206/2024	SHOUMENDRA KUMAR NEOGI VS STATE OF WEST BENGAL AND ORS.	CHAMPA PAL
265	WPA/25265/2024	MONIRUZZAMAN SEIKH VS STATE OF WEST BENGAL AND ORS.	PAMPA DEY (DHABAL)
266	WPA/27873/2024	PUJA SINGHA VS STATE OF WEST BENGAL AND ORS.	DEBJANI SENGUPTA
267	WPA/29202/2024	KURMAN MOLLA VS STATE OF WEST BENGAL AND ORS.	VARSHA ROY
268	WPA/29574/2024	AZHARUDDIN ANSARY VS THE STATE OF WEST BENGAL AND ORS.	SUBHANKAR DAS
269	WPA/30963/2024	MAMONI RAJ GHATAK VS STATE OF WEST BENGAL AND ORS.	GOBINDA CHANDRA BAIDYA
270	WPA/381/2025	SUNIL KUMAR HALDER VS THE STATE OF WEST BENGAL AND ORS.	BISWAJIT SARKAR
271	WPA/3920/2025	M/S THE ROY BROTHERS AND ORS. VS STATE OF WEST BENGAL AND ORS.	SYED SHAMSUL AREFIN
272	WPA/4840/2025	SAFIKUL HASSAN MONDAL VS THE STATE OF WEST BENGAL AND ORS.	SASTHI CHARAN DHARA
273	WPA/5830/2025	SHIBANI PAL VS STATE OF WEST BENGAL AND ORS.	SK APTABUDDIN

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 30

First Floor

Centenary Building

SINGLE BENCH (SB - XXIII)

AT 10:30 AM

HON'BLE JUSTICE SHAMPA DUTT (PAUL)

*** FROM 22ND JULY, 2025 - MATTERS (MOTION & HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATING TO LABOUR AND INDUSTRIAL LEGISLATION UNDER GROUP III INCLUDING APPLICATIONS CONNECTED THERETO ;**

*** MATTERS (MOTION & HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATING TO MUNICIPALITY, PANCHAYAT & CO-OPERATIVE UNDER GROUP-V INCLUDING APPLICATIONS CONNECTED THERETO (UPTO 2022);**
AND
FROM 15TH JANUARY, 2025 - IN ADDITION TO HER LADYSHIP'S LIST AND DETERMINATION, SHALL TAKE UP ITEM NO. 551 TO ITEM NO. 670 FROM THE COMBINED MONTHLY LIST OF CASES (APPELLATE JURISDICTION) DATED 6TH JANUARY, 2025 OF HON'BLE JUSTICE RAJA BASU CHOWDHURY EXCEPT THE MATTERS, WHICH ARE DISPOSED OF OR ORDERED OTHERWISE.
AND
FROM 1ST SEPTEMBER, 2025 TO 26TH SEPTEMBER, 2025 - IN ADDITION TO HER LADYSHIP'S LIST AND DETERMINATION, SHALL TAKE UP ITEM NO.1124 TO ITEM NO. 1324 FROM THE DAILY SUPPLEMENTARY LIST OF CASES (APPELLATE JURISDICTION) DATED 28TH AUGUST, 2025 OF HON'BLE JUSTICE JAY SENGUPTA, EXCEPT THE MATTERS, WHICH ARE DISPOSED OF AND / OR ORDERED OTHERWISE.

NOTE : MENTIONING OF MATTERS WILL ONLY BE ENTERTAINED UPON SERVICE OF NOTICE TO THE OTHER SIDE(S).

1) WRIT PETITIONS UNDER GROUP III WILL BE TAKEN UP AT 10:30 A.M. ONWARDS.

2) CRIMINAL REVISION, WRIT PETITIONS UNDER GROUP V WILL BE TAKEN UP FROM 2 P.M. ONWARDS.

3) AFTER COMPLETION OF DAILY LISTED MATTERS, COMBINED MONTHLY LIST WILL BE CALLED ON, IF TIME PERMITS

4) ORIGINAL SIDE MATTERS WILL BE TAKEN UP FROM 2 P.M., EVERY TUESDAY AND THURSDAY AFTER COMPLETION OF CRIMINAL REVISION MATTERS (APPELLEATE SIDE).

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/98764690570?pwd=vgD4k0eABND4d2SZGOU0zTvckYebqC.1

FOR JUDGMENT

(AT 2:00 P.M.)

1	WPA/23053/2024	UCO BANK VS UNION OF INDIA AND ORS.	SOURJYA ROY
wt2	WPA/23066/2024	UCO BANK **VS** UNION OF INDIA AND ORS.	SOURJYA ROY
3	WPA/17515/2025	MD NOORUL HAQUE VS UNION OF INDIA AND ORS.3	SUVADIP BHATTACHARJEE

FOR ORDERS

4	WPA/9788/2025	PRASENJIT CHANDA VS STATE OF WEST BENGAL AND ORS.	LAKSHMAN CHANDRA HALDER

NEW MOTION (GROUP - III)

5	WPA/21943/2025	M/S DIAMOND SILK KHADI SOCIETY AND ANR. VS EMPLOYEES STATE INSURANCE CORPORATION AND ORS.	VICTOR CHATTERJEE
6	WPA/22127/2025	ESI ESTABLISHMENTS CONTRACTORS WORKERS UNION AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	SUSANTA PAL
7	WPA/22214/2025	MURLIDHAR RATANLAL EXPORTS LIMITED VS THE CERTIFICATE OFFICER (RECOVERY OFFICER), CHANDANNAGAR AND ORS.	AMRITA PANDEY
		MOTION GR - III	
8	WPA/19031/2025	GANGES MANUFACTURING COMPANY LIMITED VS THE STATE OF WEST BENGAL AND ORS.	HIMADREE GHOSH
9	WPA/21804/2025	HMT MACHINE AND TOOLS LTD. VS STATE OF WEST BENGAL AND ORS.	ARJUN SAMANTA
		HEARING (GROUP-III)	
10	WPA/21888/2018	AYAN MUKHERJEE VS STATE OF WEST BENGAL & ORS	RANANEESH CUHA THAKURTA
11	WPA/2022/2022	JAVED AKHTAR AND ORS VS THE REGIONAL PROVIDENT FUND COMMISSIONER I EMPLOYEES PROVIDENT FUND ORGANISATION AND ORS	SK ANWAR ALI
12	WPA/26805/2022	BHOLANATH BAR VS THE REGIONAL PROVIDENT FUND COMMISSIONER HOWRAH AND ORS	RANANEESH GUHA THAKURTA
wt13	WPA/26809/2022	GOLAK ROY @ GOLOCK ROY **VS** THE REGIONAL PROVIDENT FUND COMMISSIONER HOWRAH AND ORS	RANANEESH GUHA THAKURTA
14	WPA/24741/2024	HINDUSTAN MOTORS LIMITED VS STATE OF WEST BENGAL AND ORS.	NILADRI KHANRA
wt15	WPA/13184/2024	HINDUSTAN MOTORS LTD. **VS** STATE OF WEST BENGAL AND ORS.	NILADRI KHANRA
16	WPA/15659/2025	THE GENERAL MANAGER, UCO BANK AND ANR. VS UNION OF INDIA AND ORS.	MANIKA ROY
		CRIMINAL REVISION	
		(AT 2:00 P.M.)	
17	CRR/2889/2025	VINOD KUMAR SHARMA VS M/S SREI EQUIPMENT FINANCE LIMITED AND ANOTHER	PRIYANKA GHOSH
18	CRR/2890/2025	VINOD KUMAR SHARMA VS M/S SREI EQUIPMENT FINANCE AND ANOTHER	PRIYANKA GHOSH
19	CRR/2891/2025	CHANDANA MUKHOPADHYAY @ CHANDANA MUKHAPADHYAY AND ANR. VS STATE OF WEST BENGAL AND ANR	SUBHRAJIT DEY
20	CRR/2893/2025	GLORIA D ROZARIO VS STATE OF WEST BENGAL AND ANR	KOUSHIK KUNDU
21	CRR/2896/2025	SIDDHARTHA MITRA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SAMIRA GREWAL
22	CRR/2897/2025	SHIBNATH @ SHIVNATH CHANDA VS STATE OF WEST BENGAL	SHIBAJI KUMAR DAS
23	CRR/2898/2025	KAMALESH JAISWAL VS PINKI JAISWAL	SWAGATA DAS

24	CRR/2899/2025	DEBJIT MULLICK VS STATE OF WEST BENGAL AND ORS.	SOBHAN KUMAR PATHAK
25	CRR/2901/2025	SANDHYA RANI JANA VS STATE OF WEST BENGAL	RAM CHANDRA GUCHHAIT
26	CRR/2903/2025	M/S FIVE STARS SHIPPING AGENCY AND OTHERS VS M/S BOOZONE AND ANOTHER	ABDUR RAKIB
27	CRR/2904/2025	ANIMA DUTTA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	DISHA DE
28	CRR/2905/2025	PAWAN BHIMSARIA VS STATE OF WEST BENGAL AND ANR	GANESH PRASAD SHAW
29	CRR/2906/2025	RATAN CHAKRABORTY VS STATE OF WEST BENGAL AND ANR	ABHISEK BANERJEE
30	CRR/2907/2025	PANKAJ RUDRA KUMAR JHA AND OTHERS VS STATE OF WEST BENGAL AND ANR	DISHA DE
31	CRR/2908/2025	SANDIP HALDER VS STATE OF WEST BENGAL AND ANR	RATAN DAS
32	CRR/2909/2025	ABHIJEET DHAR AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SOURJYA GANGULY
33	CRR/2910/2025	PROSENJIT MONDAL AND OTHERS VS STATE OF WEST BENGAL AND ANR	KIRON SK
34	CRR/2911/2025	SUBHADIP CHOWDHURY VS STATE OF WEST BENGAL AND ANR	BHASKAR HUTAIT
35	CRR/2912/2025	SUBHADIP CHOWDHURY VS STATE OF WEST BENGAL AND ANR	BHASKAR HUTAIT
36	CRR/2969/2025	PARTHA CHAKRABORTI AND ANOTHER VS SECURITES AND EXCHANGE BOARD OF INDIA	ANINDYA SUNDAR CHATTERJEE

IA NO: CRAN/1/2025

WRIT MATTERS

(GR. V) [2 P.M.]

37	WPA/3281/2015	SUJATA JANA VS STATE OF WEST BENGAL & ORS	KRISHNA ROY

IA NO: CAN/1/2016(Old No:CAN/2112/2016)

38	WPA/5318/2020	PANCHU GOPAL DEY & ORS VS STATE OF WEST BENGAL & ORS	SALIL KUMAR MAPDAR

APPLICATION

[2.00 P.M.]

39	WPA/8475/2011 (Restoration)	M/S. EX-SERVICEMAN RESETTLEMENT SOCIETY VS EPF ORGANISATION & ORS	HITENDRA PRAMANICK

IA NO: CAN/1/2025, CAN/2/2025

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 5

First Floor

Main Building

SINGLE BENCH (SB-XXIV)

AT 10:30 AM

HON'BLE JUSTICE RAJA BASU CHOWDHURY

PARTIAL MODIFICATION-I TO THE ROSTER / DETERMINATION OF THE APPELLATE SIDE & ORIGINAL SIDE FROM 2ND APRIL, 2025

***MATTERS (MOTION & HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATING TO REVENUE AND TAX LAWS (EXCLUDING LAND REVENUE) UNDER GROUP - IV INCLUDING APPLICATIONS CONNECTED THERETO;**

*** MATTERS (MOTION & HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATING TO CO-OPERATIVE UNDER GROUP-V INCLUDING APPLICATIONS CONNECTED THERETO (2023 ONWARDS).**

NOTE 1- ON EVERY MONDAY, WEDNESDAY AND THURSDAY GROUP -IV MATTERS SHALL BE GIVEN PRIORITY.

NOTE 2 - ON EVERY TUESDAY GROUP -V (CO-OPERATIVE) MATTERS SHALL BE GIVEN PRIORITY.

NOTE 3 : ON EVERY FRIDAY APPLICATION, CONTEMPT APPLICATION, PART-HEARD MATTERS, ASSIGNED HEARING MATTERS SHALL BE TAKEN UP.

NOTE 4 : TODAY (22.09.2025) (MONDAY) DAILY SUPPLEMENTARY LIST SHALL BE CALLED ON FROM ITEM NO. 1 - 20, THEREAFTER, COMBINED MONTHLY LIST DATED 01.09.2025 SHALL BE CALLED ON FROM ITEM NO. 11, 42, 67 - 75, 77 ONWARDS SERIALLY.

MENTIONING WILL BE ALLOWED ONLY ON MONDAY AT THE FIRST SITTING OF THE COURT.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/96671448301?pwd=4gQ0NwgszMbx1HGkDqKsVLqvbaffIf.1

TO BE MENTIONED

1	WPA/20274/2011	BUDGE BUDGE COMPANY LTD & ANR VS UNION OF INDIA & ORS	VIJAYA BHATIA
2	WPA/12105/2025	M/S ASHIRVAD FOOD PRODUCTS PRIVATE LIMITED VS THE ADDL. / JT. COMMISSIONER CENTRAL GOODS AND SERVICE TAD, BOLPUR AND ORS	GIRIDHAR DHELIA
3	WPA/19155/2025	PUSPA FURNITURE PRIVATE LIMITED AND ANR VS UNION OF INDIA AND ORS.	SHIWANI SHAW

4	WPA/20850/2025	TANUSREE SAHA VS UNION OF INDIA AND ORS.	SHIWANI SHAW
5	WPA/21448/2025	SOUMENDRA NATH SINHA @ SOUMENDRA NATH SINHA VS BIRBHUM DISTRICT CENTRAL CO-OPERATIVE BNK LTD. AND ORS.	AHITAGNI DEY

APPLICATION

6	WPA/5702/2024 [Monthly List Item No. 1585]	ABHISHEK ENGINEERING VS ASSISTANT COMMISSIONER OF TAX HALDIA DIVISION AND ORS	ANUBRATA DUTTA

IA NO: CAN/1/2025

UPGRADED MOTION

7	WPA/23623/2024 [Monthly List Item No. 1203]	M/S. SHIV FLOUR MILL VS ADDI. DIRECTOR, DIRECTORATE GENERAL OF GST IN., KOLKATA ZONAL UNIT AND ORS.	NILENDU CHAKRABORTY
8	WPA/5808/2025 [Monthly List Item No. 208]	M/S. SHIV FLOUR MILL VS ADDITIONAL DIRECTOR, DIRECTORATE GENERAL OF GSTI, KOLKATA ZONAL UNIT AND ORS.	RAJKUMAR BANERJEE
9	WPA/11199/2025 [Monthly List Item No. 426]	SANJOY BISWAS UNDER THE NAME AND STYLE OF M/S PROYAJANEE VS STATE OF WEST BENGAL AND ORS.	ELINA DEY
10	WPA/11441/2025 [Monthly List Item No. 435]	M/S. BIJOY GOLD JEWELLERS PRIVATE LIMITED. VS UNION OF INDIA AND ORS.	SHOBHA UPADHYAY
11	WPA/14087/2025 [Monthly List Item No. 607]	THE WEST BENGAL ELECTRICITY REGULATORY COMMISSION VS UNION OF INDIA AND ORS.	BAHNIDIPA ROY
12	WPA/16168/2025 [Monthly List Item No. 729]	ANIRBAN DUTTA VS UNION OF INDIA AND ORS.	SHIWANI SHAW
13	WPA/17151/2025 [Monthly List Item No. 799]	NEW GOPAL BHANDAR VS ASSISTANT COMMISSIONER OF STATE TAX, BARRACKPORE CHARGE AND ORS	SUMAN BHOWMIK
14	WPA/17826/2025 [Monthly List Item No. 847]	ALOK SAHA VS STATE OF WEST BENGAL AND ORS.	SHIWANI SHAW
15	WPA/19091/2025 [Monthly List Item No. 917]	NAYAN BERA VS SUPERINTENDENT CGST ANC CX, HALDIA CGST AND CX COMM. AND ORS.	RAJKUMAR BANERJEE
16	WPA/19575/2025	M/S. ONWARD PLASTIC PVT. LTD. VS THE SENIOR JOINT COMMISSIONER OF REVENUE, HOWRAH CIRCLE AND ORS.	MEGHA AGARWAL
17	WPA/21043/2025	MAHARAJA CARRIERS PVT LTD AND ANR. VS ADDITIONAL DIRECTOR, DGGI, SNU (EAST), KOLKATA AND ORS.	PIYUSH KHAITAN
18	WPA/21516/2025 [AR. CT]	M/S ERNST AND YOUNG LLP VS INCOME TAX OFFICER WARD-22(2) KOLKATA	SURYANEEL DAS

19	WPA/21670/2025	M R CONSTRUCTION COMPANY AND ANR. VS UNION OF INDIA AND ORS.	SHIWANI SHAW
20	WPA/22449/2025	RITA BISWAS VS STATE OF WEST BENGAL AND ORS.	MOU SAHA
		NEW MOTION - 11	
21	WPA/18424/2025	KAY PEE INTERNATIONAL AND ANR. VS UNION OF INDIA AND ORS.	SUPRATIK JANA
22	WPA/18434/2025	DINESH KUMAR RUNGTA, PRO. OF NITESH NAVEEN UDYOG VS THE SALES TAX OFFICER, LYONS RANGE CHARGE AND ORS.	PARAG KOTHARI
23	WPA/18608/2025	HIRANMOY DUTTA VS STATE OF WEST BENGAL AND ORS.	ELINA DEY
24	WPA/19016/2025	ASP PRIVATE LIMITED VS JOINT COMMISSIONER OF REVENUE, APPELLATE AUTHORITY HOWRAH CIRCLE WEST BENGAL AND ORS.	SUBRATA MUKHERJEE
25	WPA/19071/2025	RM PACKAGING PRIVATE LIMTIED VS ASSISTANT COMMISSIONER OF REVENUE, STATE TAX, POSTABAZAR AND BURTOLA CHARGE AND ORS.	PIYAL GUPTA
26	WPA/19259/2025	M/S. M.A. OIL PACKAGING AND HANDLING PVT. LTD. VS THE COMMISSIONER, COMMERCIAL TAXES AND ORS.	SAILEN NASKAR
27	WPA/19429/2025	BISWAS DISTRIBUTION VS DEPUTY COMMISSIONER STATE TAX, BARRACKPORE ZONE NORTH 24 PARGANAS AND ORS.	ANIKET KANRAR
28	WPA/19648/2025	M/S AMAR IRON UDAYG PVT. LTD. AND ANR VS UNION OF INDIA AND ORS.	TAPAN KUMAR MITRA
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29	WPA/19676/2025	BARJINDER SINGH KOHLI VS THE ASSISTANT COMMISSIONER OF REVENUE, STATE TAX, DURGAPUR CHARGE AND ORS.	RAJKUMAR BANERJEE
30	WPA/19678/2025	JAGDAMBA FASHIN PRIVATE LIMITED AND ANR. VS ASSISTANT COMMISSIONER, POSTABAZAR, KOKATA NORTH, W.B. AND ORS.	SOMNATH ROY CHOWDHURY
31	WPA/19831/2025	DIPANWITA PAUL DAS VS UNION OF INDIA AND ORS.	
32	WPA/19837/2025	M/S. SHREE DURGA TRADING COMPANY VS DEPUTY COMMISSIONER OF CUSTOMS, APPRAISING GROUP-5 AND ORS.	PRATIK SAMAJPATI
33	WPA/19983/2025	SUDIP KUMAR DAS VS UNION OF INDIA AND ORS.	AVI DEY

34	WPA/19985/2025	SUDIP KUMAR DAS VS SUPERINTENDENT OF CGST AND CX, R-IV, SHYAMBAZAR, DIV, KOL, NORTH COMMS. AND ORS.	AVI DEY
35	WPA/19987/2025	RSD NATURAL RESOURCES PRIVATE LIMITED VS ASSISTANT COMMISSIONER OF REVENUE AND ORS.	SANJANA SHAW
36	WPA/20050/2025	SUBRATA MONDAL VS UNION OF INDIA AND ORS.	SANJANA JHA
37	WPA/20077/2025	DKT INDIA VS STATE OF WEST BENGAL AND ORS.	BHASKAR SENGUPTA
38	WPA/20079/2025	DKT INDIA VS UNION OF INDIA AND ORS.	BHASKAR SENGUPTA
39	WPA/20111/2025	M/S AGRICULTURE INSURANCE COMPANY OF INDIA LIMITED AND ANR VS STATE OF WEST BENGAL AND ORS.	SHAMSHER ANSARI
40	WPA/20118/2025	M/S JYOTI TAR PRODUCTS PRIVATE LIMITED AND ANR VS THE DEPUTY COMMISSIONER, STATE TAX, SHIBPUR CHARGE, WBGST AND ORS	PIYUSH KHAITAN
41	WPA/20163/2025	NITYA CREATION PRIVATE LIMITED AND ANR. VS ASSISTANT COMMISSIONER OF REVENUE, BALLYGUNGE CHARGE AND ORS.	SANJANA JHA
42	WPA/20164/2025	NITYACREATION PRIVATE LIMITED AND ANR VS ASSISTANT COMMISSIONER, BALLYGUNGE KOLKATA SOUTH AND ORS.	SANJANA JHA
43	WPA/20165/2025	LATA KESHARI VS UNION OF INDIA AND ORS.	BHASKAR SENGUPTA
44	WPA/20166/2025	SONALI ROY VS STATE OF WEST BENGAL AND ORS.	ABHIK CHITTA KUNDU
45	WPA/20167/2025	ADITYA MALL VS UNION OF INDIA AND ORS.	SWETA MUKHERJEE
46	WPA/20168/2025	MRINAL CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	BULBULI BASU
47	WPA/20169/2025	BHARAT STEEL INDUSTRIES AND ANR. VS THE STATE OF WEST BENGAL AND OR	RAJARSHI CHATTERJEE
48	WPA/20171/2025	SURESH CHAND AND SONS AND ANR. VS THE STATE OF WEST BENGAL AND OR	RAJARSHI CHATTERJEE
49	WPA/20172/2025	SATYAJIT GHOSAL VS THE STATE OF WEST BENGAL AND OR	RAJARSHI CHATTERJEE
50	WPA/20176/2025	M/S SVAKSHA DISTILLERY LIMITED AND ANR VS THE ASSISTANT CMMISSIONER OF WB STATE TAX, BARASAT CHARGE AND ORS	TULIKA ROY

51	WPA/20178/2025	SOUMEN MAITI (PROPRIETOR OF AGNI ENTERPRISE) VS STATE OF WEST BENGAL AND ANR	KAUSHEYO ROY
52	WPA/20267/2025	BIKASH KUMAR SHARMA VS ASSISTANT COMMISSIONER , STATE TAX, JORASANKO AND JORABAGAN CHARGE AND ORS.	SANJANA JHA
53	WPA/20286/2025	M/S. PRIYA SAREE VS STATE OF WEST BENGAL AND ORS.	KISHORE SHARMA
54	WPA/20291/2025	PRADIP KUMAR BHOWMIK VS UNION OF INDIA AND ORS.	SHIWANI SHAW
55	WPA/20316/2025	ASIF AHMED VS UNION OF INDIA	ALISHA DAS
56	WPA/20331/2025	MEGACITY CEMENT PRIVATE LIMITED AND ANR. VS DEPUTY COMMISSIONER, JORABAGAN, KOLKATA NORTH , WEST BENGAL AND ORS.	SANJANA JHA
57	WPA/20345/2025	M/S. RAMZA COSMECITY VS STATE OF WEST BENGAL AND ORS.	ISHANI GHOSAL
58	WPA/20364/2025	LAXMI GHOSH VS STATE OF WEST BENGAL AND ORS.	SHIWANI SHAW
59	WPA/20378/2025	SREEMA ENTRERPRISES REPRESENTED BY THE PROPRIETOR, AMIYA KUMAR SAMANTA VS UNION OF INDIA AND ORS.	ARITRA SHANKAR RAY
60	WPA/20393/2025	PAVILION IMPEX VS ASSITANT COMMISSIONER OF STATE TAX, MANICKTOLA, CHARGE AND ORS.	SOURADEEP MAJUMDER
61	WPA/20394/2025	NISHANT JAGATY AND ANR. VS SUPERINTENDENT, CGST AND CX, RANGE-III, BURRABAZAR DIV AND ORS.	BHASKAR SENGUPTA
62	WPA/20398/2025	PRADIP JAISWAL VS ASSISTANT COMMISSIONER OF STATE TAX, MANICKTOLA CHARGE AND ORS.	SOURADEEP MAJUMDER
63	WPA/20408/2025	SARKAR POWER ENGIRNEERING PVT. LTD. VS THE DEPUTY COMMISSIONER, STATE TAX, GOODS AND SERVICE TAX, SALT LAKE AND ORS.	ARKA GHOSH
64	WPA/20410/2025	SUBRATA GHOSH VS THE DEPUTY COMMISSIONER OF STATE TAX, BEHALA CHARGE AND ORS.	SWAPNESH MALLIK
65	WPA/20423/2025	JYOTI COMMOTRADE PRIVATE LIMITED VS ASST. COMMISSIONER OF STATE TAX, SALT LAKE CHARGE AND ORS.	AKSHAT AGARWAL
66	WPA/20428/2025	PRIME MOVERS AUTO AGENCY PRIVATE LIMITED VS ASST. COMMISSIONER OF STATE TAX, BUDGE BUDGE CHARGE AND ORS.	AKSHAT AGARWAL
67	WPA/20458/2025	NISHANT ISPAT PRIVATE LIMITED AND ANR VS STATE OF WEST BENGAL AND ORS.	RACHIT KUMAR AGARWAL

68	WPA/20489/2025	M/S EASTERN MICROPOR PRIVATE LIMITED VS ADDITIONAL COMMISSIONER OF CENTRAL TAX, HOWRAH CGST AND ORS.	RANJEET PRASAD
69	WPA/20496/2025	SHRI BISWANATH PATRANABISH VS STATE OF WEST BENGAL AND ORS.	SIDDHARTHA DASGUPTA
70	WPA/20502/2025	SHRI BHARAT BISWAS VS UNION OF INDIA AND ORS.	NILOTPAL CHOWDHURY
71	WPA/20519/2025	SHREE KRISHNA SALES AND SERVICES VS UNION OF INDIA AND ORS.	KUNTAL BANERJEE
72	WPA/20556/2025	DEBASHIS BANERJEE VS UNION OF INDIA AND ORS.	DIPAYAN KUNDU
73	WPA/20576/2025	ASI SERCICES PRIVATE LIMITED AND ANR. VS STATE OF WEST BENGAL AND ORS.	BHASKAR SENGUPTA
74	WPA/20587/2025	VISHNU TRADING CO VS STATE OF WEST BENGAL AND ORS.	SUTIRTHA DAS
75	WPA/20625/2025	LALTU DUTTA VS ASST COMMISSIONER OF REVENUE, STATE TAX, SURI CHARGE AND ORS.	SOURADEEP MAJUMDER
76	WPA/20650/2025	SULTANGAR JOTE GOURANGA SAMABAY KRISHI UNNAYAN SAMITI LIMITED VS STATE OF WEST BENGAL AND ORS.	PRABIR BERA
77	WPA/20661/2025	M/S SRI DURGA FOODPRODUCTS PVT. LTD. VS STATE OF WEST BENGAL AND ORS.	SAROJ BANERJEE
78	WPA/20662/2025	SUDHIR KUMAR PANDEY AND ANR. VS DEPUTY / ASSISTANT COMMISSIONER OF CUSTOMS,REVEW CELL(PORT) AND ORS.	TUMPA ROY
79	WPA/20669/2025	SAMARJIT JAIN VS ASSISTANT COMMISSIONER OF STATE TAX B.I., SOUTH BENGAL, HOWRAH ZONE AND ORS.	ARIJITA GHOSH
80	WPA/20671/2025	KALYANESWARI PROPERTIES (P) LIMITED VS UNION OF INDIA AND ORS.	ANIRUDHYA DUTTA
81	WPA/20674/2025	INDRANI DHAR AND ANR. VS STATE OF WEST BENGAL AND ORS.	BHASKAR SENGUPTA
82	WPA/20687/2025	IVL DHUNSERI PETROCHEM INDUSTRIES PRIVATE LIMITED VS UNION OF INDIA AND ORS.	SAKSHI SINGHI
83	WPA/20695/2025	VIDYA TRADING CO. AND ANR. VS SENIOR JOINT COMMISSIONER OF STATE TAX, KOLKATA NORTH CIRCLE AND ORS.	RAJARSHI CHATTERJEE
84	WPA/20696/2025	NAZ BEGUM VS ASST. COMMISSIONER OF REVENUE, COLOTOLLA AND EZRA STREET CHARGE AND ORS.	RAJARSHI CHATTERJEE

85	WPA/20701/2025	SHARDANAND JHA VS ASSISTANT COMMISSIONER OF STATE TAX, SHYAMBAZAR-MANIKTOLA BEADON STREET CHARGE AND ORS.	SOMNATH ROY CHOWDHURY
86	WPA/20712/2025	DHANANJOY DE VS SUPERINTENDENT OF CENTRAL TAX AUDIT AND ORS.	RAJKUMAR BANERJEE
87	WPA/20724/2025	ELECTRO COPPER AND ALLOYS MFG. CO. VS UNION OF INDIA AND ORS.	RAJKUMAR BANERJEE
88	WPA/20726/2025	HARADHAN CHATTERJEE VS ASST. COMMISSIONER OF REVENUE BANKURA CHARGE AND ORS.	ABHIJAT DAS
89	WPA/20772/2025	M/S. PRAMANIK ENTERPRISE AND ORS. VS SENIOR JOINT COMMISSIONER OF REVENUE, STATE TAX, MEDINIPUR CIRCLE AND ORS.	SUBRATA MUKHERJEE
90	WPA/20844/2025	CENTURY PRODUCTS VS STATE OF WEST BENGAL AND ORS.	SWETA MUKHERJEE
91	WPA/20846/2025	CENTURY PRODUCTS VS STATE OF WEST BENGAL AND ORS.	SWETA MUKHERJEE
92	WPA/20849/2025	CENTURY PRODUCTS VS STATE OF WEST BENGAL AND ORS.	SWETA MUKHERJEE
93	WPA/20857/2025	CENTURY PRODUCTS VS STATE OF WEST BENGAL AND ORS.	SWETA MUKHERJEE
94	WPA/20859/2025	MA KALYANESHWARI STEELS PRIVATE LIMITED VS STATE OF WEST BENGAL AND ORS.	JUI JANA
95	WPA/20865/2025	CENTURY PRODUCTS VS STATE OF WEST BENGAL AND ORS.	SWETA MUKHERJEE
96	WPA/20869/2025	CENTURY PRODUCTS VS STATE OF WEST BENGAL AND ORS.	SWETA MUKHERJEE
97	WPA/20875/2025	TAPAN KUMAR BISWAS VS STATE OF WEST BENGAL AND ORS.	MOU SAHA
98	WPA/20906/2025	SKELI LIMITED, FORMERLY KNOWN AS STARTRADE VYPAAR LIMITED VS JOINT COMMISSIONER. MEMBER (SVLDRS), DESIGNATED COMMITTEE, KOLKATA NORTH COMMISS. KOLKATA AND ORS	PURNENDU SEKHAR BASU
99	WPA/20933/2025	MULTIREACH MEDIA PRIVATE LIMITED AND ANR. VS STATE OF WEST BENGAL AND ORS.	SHREYA MUNDHRA
100	WPA/20945/2025	ASHOK KUMAR SHAW VS INCOME TAX OFFICER, WARD 41(2) KOLKATA AND ORS.	DEBANUJ BASU THAKUR
101	WPA/20951/2025	M/S KUSUM SALES CORPORATION VS UNION OF INDIA AND ORS.	SOUMYA SANKAR CHINI

102	WPA/20954/2025	M/S PALCO INFR VS ASSISTANT COMMISSIONER OF STATE TAX AND REVENUE, MEDINIPUR CHARGE AND ORS.	RAJKUMAR BANERJEE
103	WPA/20957/2025	NAVNEET SARAF VS SUPERINTENDENT OF CGST AND CX, SCRUTINY VERTICAL, RANGE-V, SHYAMBAZAR DIV. AND ORS.	RAJKUMAR BANERJEE
104	WPA/20961/2025	ARUP KUMAR CHATTERJEE VS ASSISTANT COMMISSIONER OF STATE TAX, VUREAU OF INVESTIGATION (SOUTH BENGAL) AND ORS.	AKSHAT AGARWAL
105	WPA/20965/2025	JOYDEB HALDER VS ADDITIONAL COMMISSIONER OF STATE TAXES(APPEALS) AND ORS.	RITES GOEL
106	WPA/20967/2025	ARUP KUMAR CHATTERJEE VS ASSISTANT COMMISSIONER OF STATE TAX, BUREAU OF INVESTIGATION (SOUTH BENGAL) AND ORS.	AKSHAT AGARWAL
107	WPA/20968/2025	DIPANKAR HALDER VS SENIOR JOINT COMMISSIONER OF REVENUE AND ORS.	RITES GOEL
108	WPA/20972/2025	ARUP KUMAR CHATTERJEE VS ASSISTANT COMMISSIONER OF STATE TAX, BUREAU OF INVESTIGATION (SOUTH BENGAL) AND ORS.	AKSHAT AGARWAL
109	WPA/20974/2025	ARUP KUMAR CHATTERJEE VS ASSISTANT COMMISSIONER OF STATE TAX, BEHALA CHARGE AND ORS.	AKSHAT AGARWAL
110	WPA/20975/2025	ARUP KUMAR CHATTERJEE VS ASSISTANT COMMISSIONER OF STATE TAX, BUREAU OF INVESTIGATION (SOUTH BENGAL) AND ORS.	AKSHAT AGARWAL
111	WPA/21009/2025	NC PRINT PRIVATE LIMITED VS ASSISTANT COMMISSIONER, STATE TAX, BARRACKPORE CHARGE AND ORS.	SANJANA SHAW
112	WPA/21017/2025	TRANS ORGANICS INDIA PRIVATE LIMITED VS ASSISTANT COMMISSIONER, STATE TAX(WBRS), BALLYGUNGE CHARGE AND ANR.	AVINANDAN MAJUMDER
113	WPA/21047/2025	M/S VEDIKA METALS PRIVATE LIMITED AND ANR. VS ADDITIONAL COMMISSIONER OF CGST AND CX, KOLOKATA SOUTH CGST COMMISSIONERATE AND ORS.	PIYUSH KHAITAN
114	WPA/21096/2025	ASPIRATIONS TOWERS PRIVATE LIMITED AND ANR. VS ASSISTANT OF STATE TAX BHABANIPUR CHARGE AND ORS.	PIYUSH KHAITAN

115	WPA/21225/2025	SHARDANAND JHA VS JOINT COMMISSIONER, STATE TAX, SHYAMBAZAR MANIKTALA BEADON STREET CHARGE AND ORS.	SOMNATH ROY CHOWDHURY
116	WPA/21228/2025	HIMADRI SPECIALITY CHEMICAL LIMTIED (PREVIOUSLY KNOWN AS HIMADRI CHEMICAL AND INDUSTRIES LTD.) VS ASISTATN/DEPUTY COMMISSIONER OF INCOME TAX AND ORS.	NAVIN MITTAL
117	WPA/21253/2025	JCI CHEMICALS INDIA PVT. LTD VS STATE OF WEST BENGAL AND ORS.	ELINA DEY
118	WPA/21260/2025	JCI CHEMICALS INDIA PVT. LTD. VS STATE OF WEST BENGAL AND ORS.	ELINA DEY
119	WPA/21263/2025	TAPAS KUMAR GHOSH VS STATE OF WEST BENGAL AND ORS.	ANIRBAN BANERJEE
120	WPA/21273/2025	JCI CHEMICALS INDIA PVT. LTD VS STATE OF WEST BENGAL AND ORS.	ELINA DEY
121	WPA/21276/2025	JCI CHEMICALS INDIA PVT LTD VS STATE OF WEST BENGAL AND ORS.	ELINA DEY
122	WPA/21277/2025	JCI CHEMICALS INDIA PVT. LTD. VS STATE OF WEST BENGAL AND ORS.	ELINA DEY
123	WPA/21318/2025	M/S NATIONAL CONSTRUCTION AND TRADING COMPANY AND ANR. VS UNION OF INDIA AND ORS.	SHREYA MUNDHRA
124	WPA/21321/2025	M/S. KALYANI BROTHERS VS THE SUPERINTENDENT CENTRAL GST AND CENTRAL EXCISE, RAIGANJ RANGE AND ORS.	RAJKUMAR BANERJEE
125	WPA/21325/2025	RAJEEV AGARWAL VS DEPUTY COMMISSINER OF REVENUE, STATE TAX, TALTALA CHARGE AND ORS.	RAJKUMAR BANERJEE
126	WPA/21329/2025	ANUPAM KUMAR SARAF VS DEPUTY COMMISSIONER OF STATE TAX, STRAND ROAD, CHINABAZAR AND RAJAKATRA CHARGE AND ROS.	RITURAJ CHAKRABORTY
127	WPA/21333/2025	SHATRUGHAN SHAW VS THE ASSISTANT COMMISSIONER OF STATE TAX, JORABAGAN CHARGE AND ORS.	PIYAL GUPTA
128	WPA/21339/2025	BALINDAR SHARMA VS THE STATE OF WEST BENGAL ADN ORS.	RAJARSHI CHATTERJEE
129	WPA/21340/2025	BHANU METAL INDUSTRIES AND ANR. VS ASSISTANT COMMISSIONER OF CENTRAL TAX, CGST AND CX, KOL NORTH CGST ANC CX COM. AND ORS.	RAJARSHI CHATTERJEE
130	WPA/21350/2025	RAMRUP SHAW VS THE STATE OF WEST BENGAL ADN ORS.	RAJARSHI CHATTERJEE

131	WPA/21357/2025	ARADHAYA MOBILITY PRIVATE LIMITED VS THE STATE OF WEST BENGAL ADN ORS.	RAJARSHI CHATTERJEE
132	WPA/21370/2025	ARADHAYA MOBILITY PRIVATE LIMITED VS THE STATE OF WEST BENGAL ADN ORS.	RAJARSHI CHATTERJEE
133	WPA/21374/2025	M/S. RAMA STEEL TRADE PVT. LTD. VS COMMISSIONER OF COMMERCIAL TAXES AND ORS	TANMAY HAZRA
134	WPA/21379/2025	M/S. RAMA STEEL TRADE PVT. LTD. VS COMMISSIONER OF COMMERCIAL TAXES AND ORS.	TANMAY HAZRA
135	WPA/21417/2025	SONI JAISWAL VS UNION OF INDIA AND ORS.	SWETA MUKHERJEE
136	WPA/21425/2025	SAMIR BHATTA VS UNION OF INDIA AND ORS.	PARTHA SEN
137	WPA/21428/2025	M/S. TEJA MARINE SERVICES PRIVATE LIMITED VS STATE OF WEST BENGAL AND ORS.	ADITYA DUTTA
138	WPA/21430/2025	PREMIUM CHICK FEEDS PRIVATE LIMITED VS STATE OF WEST BENGAL AND ORS.	SUTIRTHA DAS
139	WPA/21455/2025	BARJINDER SINGH KOHLI VS ASSISTANT COMMISSIONER OF REVENUE, STATE TAX , DURGAPUR CHARGE AND ORS.	RAJKUMAR BANERJEE
140	WPA/21466/2025	NC PRINT PRIVATE LIMITED VS ASSISTANT COMMISSIONER, STATE TAX, BARRACKPORE CHARGE AND ORS.	SANJANA SHAW
141	WPA/21479/2025	NC PRINT PRIVATE LIMITED VS ASSISTANT COMMISSIONER, STATE TAX, BARRACKPORE CHARGE AND ORS.	SANJANA SHAW
142	WPA/21489/2025	SHAMIMA HASAN VS STATE OF WEST BENGAL AND ORS.	RAJARSHI CHATTERJEE
143	WPA/21520/2025	JAFFS INTERNATIONAL VS STATE OF WEST BENGAL AND ORS.	DEBASHIS SARKAR
144	WPA/21534/2025	PAPRI DEY VS STATE OF WEST BENGAL AND ORS.	BHASKAR SENGUPTA
145	WPA/21552/2025	BLESSINGS SECURED PRESS PRIVATE LIMITED VS DEPUTY COMMISSIONER OF REVENUE AND ANR.	SANJANA SHAW
146	WPA/21593/2025	UMESH KUMAR AGRAWAL VS DEPUTY COMMI. OF STATE TAX JORASANKO AND JORABAGAN CHARGE AND ORS.	AKSHAT AGARWAL
147	WPA/21594/2025	M/S. SENORITA MARKETING PRIVATE LIMITED VS THE ASST. COMMISSIONER OF REVENUE, DURGAPUR CHARGE AND ORS.	RAJKUMAR BANERJEE
148	WPA/21597/2025	AMIYA CHOUDHURY VS STATE OF WEST BENGAL AND ORS.	JUI JANA

149	WPA/21611/2025	M/S. RITAM PROPERTIES PVT. LTD VS ASST. COMMISSIONER OF STATE TAX, BUDGE BUDGE CHARGE AND ORS.	AVI DEY
150	WPA/21625/2025	RSD NATURAL RESOURCES PRIVATE LIMITED VS DEPUTY COMMISSIONER OF STATE TAX AND ORS.	SANJANA SHAW
151	WPA/21643/2025	SUMANGAL DEALMARK PRIVATE LIMITED VS UNION OF INDIA AND ORS.	SAKSHI SINGHI
152	WPA/21663/2025	NC PRINT PRIVATE LIMTIED VS ASSISTANT COMMISSIONER, STATE TAX, BARRACKPORE CHARGE AND ORS.	SANJANA SHAW
153	WPA/21671/2025	PHARMA TRADING CORPORATION AND ANR. VS STATE OF WEST BENGAL AND ORS.	SUBHASIS PODDER
154	WPA/21739/2025	VIKRAM CHOUDHARY VS ASSISTANT COMMISSIONER, STATE TAX, STRAND ROAD, CHINABAZAR AND RAJAKATRA CHARGE AND ORS.	ABHIJAT DAS
155	WPA/21798/2025	SN ENVIRO TECH PRIVATE LIMITED VS ASST. COMMISSIONER, STATE TAX, DURGAPUR CHARGE AND ORS.	DEBANUJ BASU THAKUR
156	WPA/21803/2025	PARBATI EDUCATIONAL SOCIETY AND ANR. VS UNION OF INDIA AND ORS.	ABHIJAT DAS
157	WPA/21825/2025	SUSHIL KUMAR AGARWAL VS STATE OF WEST BENGAL AND ORS.	BHASKAR SENGUPTA
158	WPA/21826/2025	SUDHA ENTERPRISE VS STATE OF WEST BENGAL AND ORS.	BIPLAB RANJAN BOSE
159	WPA/21829/2025	RAMDEO PANJIYARA VS DEPUTY COMMISSIONER OF STATE TAX, COLOOTOLA CHARGE AND ORS.	AKSHAT AGARWAL
160	WPA/21832/2025	M/S ECHO ENTERTAINMENT PRIVATE LIMITED VS COMMISSIONER OF COMMERCIAL TAXES AND ORS.	SANJANA SHAW
161	WPA/21836/2025	NEOCON INFRA VENTURES PRIVATE LIMITED VS STATE OF WEST BENGAL AND ORS.	MOU SAHA
162	WPA/21886/2025	SHREE UDDYOG AND ANR. VS UNION OF INDIA AND ORS.	SUPRATIK JANA
163	WPA/21892/2025	AJAY KUMAR SINGHANIA VS STATE OF WEST BENGAL AND ORS.	SUBHANKAR CHAKRABORTY
164	WPA/21916/2025	MIDDLETON LEASEHOLDERS PRIVATE LIMITED AND ANR. VS ASSISTANT COMMISSIONER OF REVENUE AND ORS.	PIYUSH KHAITAN
165	WPA/21922/2025	RATUL BISWAS AND ANR. VS STATE OF WEST BENGAL AND ORS.	MOU SAHA

166	WPA/21924/2025	RITA BISWAS VS STATE OF WEST BENGAL AND ORS.	MOU SAHA
167	WPA/21955/2025	AB INSURANCE BROKERS PRIVATE LIMTIED AND ORS. VS INCOME TAX OFFICER, TDS WARD 1(1), KOLKATA AND ORS.	BHASKAR SENGUPTA
168	WPA/21956/2025	M/S SHANKAR TRADERS VS UNION OF INDIA AND ORS.	SHEWLY SAHA
169	WPA/21957/2025	MANINDER SINGH VS ADDITIONAL COMMISSIONER OF REVENUE, CHOWRINGHEE CIRCLE AND ORS.	RAJARSHI CHATTERJEE
170	WPA/21978/2025	M/S. TRIMURTY ENTERPRISE VS THE STATE OF WEST BENGAL AND ORS.	BHASKAR SENGUPTA
171	WPA/22000/2025	RAJU SHARMA VS STATE OF WEST BENGAL AND ORS.	SUTIRTHA DAS
172	WPA/22017/2025	GKW LIMITED VS BOARD FOR ADVANCE RULINGS AND ORS.	SWAGATO KABIRAJ
173	WPA/22022/2025	SEKH KABIR HOSSAIN VS UNION OF INDIA AND ORS.	SUBARNA BANK
174	WPA/22044/2025	BAKURA DISTRICT CENTRAL CO-OPERATIVE BANK LIMITED VS UNION OF INDIA AND ORS.	ALISHA DAS
175	WPA/22064/2025	M/S ECHO ENTERTAINMENT PRIVATE LIMITED VS COMMISSIONER OF COMMERCIAL TAXES AND ORS	SANJANA SHAW
176	WPA/22100/2025	S GHOSH AND ASSOCIATES PRIVATE LIMITED AND ANR. VS STATE OF WEST BENGAL AND ORS.	SUBHASIS PODDER
177	WPA/22136/2025	SUBRATA GHOSH VS THE DEPUTY COMMISSIONER OF STATE TAX, BEHALA CHARGE AND ORS.	JSWAPNESH MALLIK
178	WPA/22163/2025	TARIK AZIZ SEKH @ SEKH TARIK AZIZ VS STATE OF WEST BENGAL AND ORS.	SOUVIK GUHA
179	WPA/22235/2025	M/S. KUSUM PRODUCTS AND ANR. VS STATE OF WEST BENGAL AND ORS.	PRABIR BERA

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 19

Second Floor

Main Building

SINGLE BENCH (SB - XXV)

AT 10:30 AM

HON'BLE JUSTICE PARTHA SARATHI SEN

FROM 1ST APRIL, 2025 - MATTERS (MOTION & HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATING TO LAND UNDER GROUP-I [EXCLUDING MATTERS ASSIGNED TO OTHER BENCH(S)] INCLUDING APPLICATIONS CONNECTED THERETO (2023 ONWARDS)

HEARING OF WRIT PETITION IRRESPECTIVE OF CLASSIFICATION INCLUDING APPLICATIONS CONNECTED THERETO (UPTO 2015).

NOTE :
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1) FROM 08.09.2025 TO 26.09.2025 HEARING OF FIXED MOTION (LAND MATTERS), LISTED MOTION (LAND MATTERS) AND NEW MOTION (LAND MATTERS) OF APPELLATE SIDE WILL BE TAKEN UP THROUOUT THE DAY.

2) MENTIONING FOR INCLUSION IN THE LIST WILL BE ENTERTAINED ONLY AFTER NOTICE TO THE LEARNED ADVOCATE FOR THE OTHER SIDE.

NO MENTION OF UPGRADATION WILL BE ENTERTAINED.

3) ON MONDAY TO THURSDAY MOTION (LAND MATTERS), APPELLATE SIDE WILL BE TAKEN UP IN THE 1ST HALF AND IF TIME PERMITS ADJOURNED MOTION (LAND MATTERS), APPELLATE SIDE WILL BE TAKEN UP. THEREAFTER, HEARING OF WRIT PETITION IRRESPECTIVE OF CLASSIFICATION (UPTO 2015) INCLUDING LAND MATTERS (2023 ONWARDS) APPELLATE SIDE AND ALSO APPLICATIONS CONNECTED THERETO, WILL BE TAKEN UP IN THE 2ND HALF OR IMMEDIATELY AFTER COMPLETION OF MOTION (LAND MATTERS) APPELLATE SIDE, WHICHEVER IS EARLIER.

4) ON FRIDAY MOTION AND ADJOURNED MOTION (LAND MATTERS) OF ORIGINAL SIDE WILL BE TAKEN UP IN THE 1ST HALF AND THEREAFTER, ADJOUNDED MOTION (LAND) APPELLATE SIDE WILL BE TAKEN UP. THEREAFTER, IF TIME PERMITS, MOTION (LAND MATTERS) APPELLATE SIDE WILL BE TAKEN UP.

CONTESTED HEARING OF WRIT PETITION IRRESPECTIVE OF CLASSIFICATION (UPTO 2015) INCLUDING LAND MATTERS (2023 ONWARDS) ORIGINAL SIDE, WILL BE TAKEN UP SOON THEREAFTER OR FROM 2 P.M.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/98834894049?pwd=vNwISDWkYRpVIX60bWfnfcMg1Bbd55.1

FIXED MOTION

(LAND MATTERS)

1	WPA/15455/2025	DIPAK KUMAR JAIN AND ANR. VS THE NATIONAL HIGHWAYS AUTHORITY OF INDIA (NHAI) AND ORS.	ARKADEB BISWAS
2	WPA/20732/2025	BISWAJIT KOLEY VS STATE OF WEST BENGAL AND ORS.	SATABDI DAS
3	WPA/20742/2025	MUKUL DOLUI VS STATE OF WEST BENGAL AND ORS.	MAINAK SINGHA BARMA
4	WPA/6248/2022	RABIN BAIN AND OTHERS VS STATE OF WEST BENGAL AND ORS.	SREETAMA NEOGI

wt5	WPA/7438/2023	SANDHYA SARDAR **VS** STATE OF WEST BENGAL AND ORS.	DEBABRATA MONDAL
6	WPA/9406/2023	PRABIR CHATTERJEE VS STATE OF WEST BENGAL AND ORS.	SABAB UDDIN LASKAR
7	WPA/10469/2024	MASTER RAJA AND ANR. VS STATE OF WEST BENGAL AND ORS.	DEBASISH DAS
8	WPA/28994/2024	SURENDRA KUMAR KOCHAR VS STATE OF WEST BENGAL AND ORS.	SUBHOJIT SEAL
9	WPA/1085/2025	PUSPENDU DAS AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	DHIMAN BANERJEE
10	WPA/1088/2025	PUSPENDU DAS AND ORS. VS STATE OF WEST BENGAL AND ORS.	DHIMAN BANERJEE
11	WPA/10691/2025	ISHAANI ELECTRONICS PRIVATE LIMITED VS THE STATE OF WEST BENGAL AND ORS.	ANKIT CHATTERJEE
IA NO: CAN/1/2025			
12	WPA/14854/2025	KARTIK CHANDRA KAPAS AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	MRINAL KANTI GHOSH
13	WPA/15557/2025	CHANDI CHARAN PATRA VS THE STATE OF WEST BENGAL AND ORS.	RIA KUNDU
14	WPA/18350/2025	GANESH PARUI VS STATE OF WEST BENGAL AND ORS.	PAULOMI GHOSH
15	WPA/19006/2025	SUMIT MUKHERJEE VS THE STATE OF WEST BENGAL AND ORS.	PAULOMI GHOSH
16	WPA/21199/2025	JAYANTA PAUL VS STATE OF WEST BENGAL AND ORS.	PRASAYAN MUKHERJEE
17	WPA/22582/2025	M/S TODI MINERAL PRIVATE LIMITED AND ANR VS STATE OF WEST BENGAL AND ORS.	UTSA PODDER
18	WPA/22585/2025	M/S TODI MINERAL PRIVATE LIMITED AND ANR VS STATE OF WEST BENGAL AND ORS.	UTSA PODDER
		FOR DISMISSAL	
19	WPA/21998/2023	MAMONI ACHARYA VS STATE OF WEST BENGAL AND ORS.	SREEKUMAR CHAKRABORTY
20	WPA/8189/2025 [24.09.2025]	JAYANTI DEY AND ORS VS THE STATE OF WEST BENGAL AND ORS.	SK. ABDULLA MONDAL
21	WPA/11346/2025 [24.09.2025]	PRABIR BAGRI AND ORS. VS UNION OF INDIA AND ORS.	MONALISHA SINHA
IA NO: CAN/1/2025			
		LISTED MOTION	
		(LAND MATTERS)	
22	WPA/20019/2025	RANJIT KHAN AND ORS. VS STATE OF WEST BENGAL AND ORS.	AVIROOP BHATTACHARYA
23	WPA/1326/2024	ATABUL AND ANR VS STATE OF WEST BENGAL AND ORS.	TIRTHAJIT ROY CHOUDHURY
24	WPA/1600/2024	GOUR GOBINDA GIRI VS STATE OF WEST BENGAL AND ORS.	BHASKAR CHANDRA MANNA
25	WPA/2056/2024	SEKHAR DAS VS STATE OF WEST BENGAL AND ORS.	SAMARESH CHANDRA DHARA

26	WPA/3764/2024	PRASANTA DAS AND ANR. VS UNION OF INDIA AND ORS.	POULAMI ROY
27	WPA/3934/2024	ALOK DAS GUPTA AND ANR. VS STATE OF WEST BENGAL AND ORS.	SUBHANKAR DAS
28	WPA/4847/2024	CHANDAN KUMAR ADAK VS STATE OF WEST BENGAL AND ORS.	FARHIN MUSTAQUE
29	WPA/7762/2024	MD OMAR FARUK AND ORS VS UNION OF INDIA AND ORS.	MAHABOOB AHMED
30	WPA/8174/2025	SAKET SHARMA VS STATE OF WEST BENGAL AND ORS.	PINAKI RANJAN CHAKRABORTI
31	WPA/18347/2025	SURYA NARAYAN SINGH VS STATE OF WEST BENGAL AND ORS.	MIR ANOWAR

NEW MOTION

(LAND MATTERS)

32	WPA/8626/2025	SUBHAS MONDAL VS STATE OF WEST BENGAL AND ORS.	SRIJANI DAS
33	WPA/8676/2025	KANTHALBERIA G.P. FISHERMENS CO-OPERATIVE SOCIETY LTD. VS THE STATE OF WEST BENGAL AND ORS.	SOMDYUTI PAREKH
34	WPA/8687/2025	GOLAM KABIE SEIKH VS THE STATE OF WEST BENGAL AND ORS.	SOMASHREE DEY
35	WPA/8699/2025	GOURI RANI SEN VS THE STATE OF WEST BENGAL AND ORS	DEBNARAYAN PATRA
36	WPA/8702/2025	DIPANKAR SEN AND ANR. VS STATE OF WEST BENGAL AND ORS.	DEBNARAYAN PATRA
37	WPA/8704/2025	DIPANKAR SEN AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	DEBNARAYAN PATRA
38	WPA/8705/2025	MAINUL SHAIKH VS STATE OF WEST BENGAL AND ORS.	SUBHAS CHANDRA DUTTA
39	WPA/8864/2025	SOUVIK NAYAK AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	TIRTHA PATI ACHARYYA
40	WPA/8939/2025	SOMNATH SARKAR VS STATE OF WEST BENGAL AND ORS.	GAUTAM BANERJEE
41	WPA/15698/2025	ASHISH MAHANTY AND ORS. VS STATE OF WEST BENGAL AND ORS.	ADITYA SEN
42	WPA/22289/2025	KABITA MANNA AND ANR. VS STATE OF WEST BENGAL AND ORS.	PAYEL KHANRA

SPECIALLY FIXED MATTERS

43	WPA/30371/2024 [ASSIGNED] [AT 4.00 P.M.]	S. SHALEH @ SHALEH VS BANK OF MAHARASHTRA AND ORS.	ANANYA ADHIKARY

(THEREAFTER, IF TIME PERMITS, MATTERS WILL BE TAKEN UP FROM ITEM NO. 76 OF THE COMBINED MONTHLY LIST OF SEPTEMBER, 2025 & OCTOBER, 2025)

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 550

Fifth Floor

Sesquicentenary Building

SINGLE BENCH (SB)

AT 3:00 PM

HON'BLE JUSTICE APURBA SINHA RAY

ON 22.09.2025 AT 3:00 P.M.

FROM 1ST APRIL, 2025 :- WHENEVER SITS SINGLE SHALL TAKE UP HEARING OF CRIMINAL REVISIONAL APPLICATIONS AND CRIMINAL APPEALS IRRESPECTIVE OF YEARS INCLUDING APPLICATIONS CONNECTED THERETO.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/92303289174?pwd=8CkNaKbs1Jbo6ticBsUMLWa64EeRqV.1

ASSIGNED MATTERS

1	CO/1761/2011	KANAILAL BISWAS VS SANDIP BHATTACHARJEE AND ORS (JIBANRATAN BHATTACHARJEE SINCE DECEASED)	KOUSHIKEE BANERJEE	
2	CRR/787/2023 (11-11-2025)	BAIDYA NATH SANTRA AND ORS VS STATE OF WEST BENGAL AND ANR	BIKRAM BANERJEE	R.R.CHOWDHURY / A.GHATAK / M.GUPTA
IA NO: CRAN/3/2023				
wt3	CRR/2420/2023	THE STATE OF WEST BENGAL **VS** CHANDI PULIA	R SENGUPTA	RANADEB SENGUPTA, SACHIT TALUKDAR
4	CO/2558/2025 (24-09-2025)	DINESH KUMAR AGARWALLA ALIAS AGARWALLA VS PRABHAT KUMAR MITTAL	PRAJAAINI DAS	
5	CO/2612/2025 (11-11-2025)	BISWANATH GHOSH VS RABINDRA NATH GHOSH AND ORS.	SOUNAK MANDAL	
6	CO/2617/2025 (23.09.2025)	EK PRAYAAS EDUCATIONAL SOCIETY VS ABDUL MAJEED AND ORS.	MOBINA ALI	
IA NO: CAN/1/2025				
7	WPA/8999/2025 [GROUP III] (11-11-2025)	M/S. MURLIDHAR RATANLAL EXPORTS LIMITED VS THE STATE OF WEST BENGAL AND ORS.	BIPASHA JAISWAL	
8	WPA/14901/2025 (GROUP - III) (11-11-2025)	MURLIDHAR RATANLAL EXPORTS LIMTIED VS STATE OF WEST BENGAL AND ORS.	BIPASHA JAISWAL	
9	WPA/16015/2025 (GROUP-III) (11-11-2025)	SUBHAS CHANDRA GHOSH VS THE STATE OF WEST BENGAL AND ORS.	BIKASH SHAW	

REVIEW APPLICATION

10	RVW/255/2025 (11-11-2025)	MURLIDHAR RATANLAL EXPORTS PVT LTD VS RAJENDRA RAJBANSHI AND ORS	AMRITA PANDEY	
IA NO: CAN/1/2025				

in	WPA/15060/2025	RAJENDRA RAJBANSHI **VS** THE STATE OF WEST BENGAL AND ORS.	BIKASH SHAW	
		SPECIALLY ASSIGNED MATTERS		
		(OLD)		
11	SA/872/1973	SONA GOALINI & ANR. VS AJIT KUMAR BHATTACHARJEE	MR. S.P. ROY CHOWDHURY	MR. B.M. MITRA
12	SA/878/1973	JUTHIKA ROY VS BIJOY BHUSAN CHATTERJEE & ANR.	MR. RAJAT KUMAR BASU	
13	SA/933/1973	KAMINI BALA SAHA & ANR. VS PUSPEN CH. SINGH	MR.D.KHAN	MR.P.RAY
14	SA/1014/1973	UMA RANI DEBI VS STATE OF WEST BENGAL & ORS.	MR. NILMONI GOSWAMI	
15	SA/1024/1973	SM. GOLAPMAYEE HALDAR VS SM. HIRANPROVA DAS	RM A.CH.BHATTACHARYYA	MR H.MUKHERJEE
16	SA/1108/1973	KALIPADA MAITY VS STATE OF WEST BENGAL & ORS	MR A K SENGUPTA	
17	SA/1129/1973	MUNSHI SAHU VS HARMUJ KHAN	B.B.CHAKRABORTY	N.Y.A
18	SA/1130/1973	SM. RATI DEBI & ANR. VS BALARAM SAO @ BALAI SAO	MR. H.N. MUKHERJEE	MR. N. CHATTERJEE
19	SA/1220/1973	RADHARANI SADHUKHAN VS COMMISSIONERS,SOUTH SUBURBAN MUNICIPALIT	A.KR. GHOSAL	G.CHANDRA
20	SA/1268/1973	SARBESWAR MONDAL VS NAGENDRA NATH PRAMANIK	MR.S.S.ROY	
		PART HEARD MATTERS		
21	CRR/2236/2023	SHANTONU MOITRA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SOHINI ADHIKARI	MADHUSUDAN SUR, MANORANJAN MAHATA
		FOR HEARING		
22	CRR/4834/2024 (03.11.2025)	LAXMAN MANDAL @ MONDAL VS STATE OF WEST BENGAL AND ANR	MOFAKKERUL ISLAM	DEBASISH ROY, SUMAN DE, SHILADITYA BANERJEE
23	CRR/1266/2004 (03.11.2025) (FILE SENT TO DEPT.)	RANAJI GANGULI VS AJOY KUMAR SEN @A.K. SEN	TAPAS KUMAR SINHA	
24	CRR/3172/2010	PRAMATH NATH MANNA VS STATE OF WEST BENGAL & ANR	JAYDEEP BISWAS	
25	CRR/3884/2015	AKHTAR HOSSAIN MONDAL VS SAHANARA BIBI	SANANDA BHATTACHARYYA	
26	CRR/2598/2022 (10.11.2025)	PRANAB ROY @ PRANAB MONDAL AND OTHERS VS GOPAL CHANDRA NAYAK AND ANOTHER	TANZILLA MALLICK	SARYATI DUTTA, DEBJANI SAHU
27	CRR/3105/2022	RAJESH SHARMA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	ABHINAVA RAKSHIT	
IA NO: CRAN/1/2023				
28	CRR/3924/2022	CHAITALI SHIT@CHAITALI SHIT HANSDA AND ANR VS STATE OF WEST BENGAL	KAMAL MISHRA	
IA NO: CRAN/8/2025				
wt29	CRR/3892/2022	PRALAY KUMAR SHIT **VS** STATE OF WEST BENGAL AND ANR	KAMAL MISHRA	
IA NO: CRAN/8/2025				
IA NO: CRAN/8/2025				

wt30	CRR/3933/2022	SONALI SHIT SOREN AND ORS **VS** STATE OF WEST BENGAL AND ANR	KAMAL MISHRA	
IA NO: CRAN/8/2025				
IA NO: CRAN/8/2025				
31	CRR/4568/2022	SHYAMAL DEY SANNAMATH AND ORS VS THE STATE OF WEST BENGAL AND ANR	SUMITAVA CHAKRABORTY	M SUR / M MAHATO
32	CRR/32/2023	SOUMENDRA NATH DAS VS STATE OF WEST BENGAL	SMITA SAHA	SONALI DAS
IA NO: CRAN/2/2023				
33	CRR/852/2023	SOUMI DAS AND ANOTHER VS STATE OF WEST BENGAL AND ANR	TANMAY CHOWDHURY	
wt34	CRR/854/2023	SOUMI DAS **VS** STATE OF WEST BENGAL AND ANR	TANMAY CHOWDHURY	ANASUYA SINHA / PINAK MITRA
35	CRR/1625/2023 (23.09.2025)	PURNIMA NANDY AND ANOTHER VS STATE OF WEST BENGAL AND ANR	PRASENJIT DEBNATH	
36	CRR/1830/2023	MANCHUR ALI GAZI@ MONSUR GAZI VS STATE OF WEST BENGAL AND ANR	RANJAN SAHA	
37	CRR/1837/2023	MONOJ SARKAR AND ANOTHER VS SHANTA DUTTAAND ANOTHER	SUVASREE GHOSH	
38	CRR/1840/2023	VIJAY BATHWAL @ VIJOY BATHWAL VS STATE OF WEST BENGAL AND ANR	DATTATREYA DUTTA	
39	CRR/1845/2023	ANITA CHOWDHURY VS STATE OF WEST BENGAL	SOUMYA NAG	RITUPARNA GHOSH,MADHUMITA BASAK
40	CRR/1847/2023	SUMIT SAHA VS STATE OF WEST BENGAL AND ANR	GULSANWARA PERVIN	
41	CRR/4424/2023 (03.11.2025)	LEE YAO KIAN AND ORS VS STATE OF WEST BENGAL AND ANR	ABHISHEK MUKHERJEE	
wt42	CRR/4433/2023	LEE YAO KIAN AND ORS **VS** STATE OF WEST BENGAL AND ANR	ABHISHE MUKHERJEE	
IA NO: CRAN/1/2024				
IA NO: CRAN/1/2024				
43	CRR/1868/2024	HEMANTA KUMAR GHOSH VS STATE OF WEST BENGAL AND ANR	TRISHA RAKSHIT	DEBASISH ROY, RUDRADIPTA NANDY,SANJANA SAHA
44	CRR/2527/2024	MANABENDRA MONDAL VS MOUMITA MONDAL	RAJU MONDAL	
45	CRR/2866/2024	ENTAJ SK. (PALAN SK) AND OTHERS VS STATE OF WEST BENGAL AND ANR	DILIP KUMAR SHYAMAL	
46	CRR/2872/2024	PRAVEEN KUMAR VS STATE OF WEST BENGAL AND ANR	K. N. JANA	ANAND KESHARI / SANTANU TALUKDAR
IA NO: CRAN/3/2025				
47	CRR/2883/2024	SOUMEN MIONDAL AND OTHERS VS STATE OF WEST BENGAL AND ANR	DEBASIS KAR	SANDIP CHAKRABORTY,SUPARNA CHATTERJEE
48	CRR/2886/2024	KARUNA GANGULY AND OTHERS VS STATE OF WEST BENGAL AND ANR	DIPAYAN DAN	DEBASISH ROY, SAYANTI SANTRA, ATULYA SINHA
IA NO: CRAN/5/2025				
49	CRR/3006/2024	MADHUSUDAN DASGUPTA VS JOLLY DASGUPTA	DILIP KUMAR GHOSH	
IA NO: CRAN/1/2025				
50	CRR/3009/2024	ARNAB CHAKRABORTY AND ANR. VS STATE OF WEST BENGAL AND ANR	ISHANI GHOSAL	RUDRADIPTA NANDY/ NANDINI CHATTERJEE

51	CRR/3856/2024	SAJAL KUMAR SINGHA VS BIPLAB HALDER AND ANOTHER	RAJASHREE TAH	
52	CRR/4627/2024	DIPANJAN CHAKRABORTY VS STATE OF WEST BENGAL	BRATATI PRAMANICK	RUDRADIPTA NANDY,SANJANA SAHA
53	CRR/4954/2024	SUBHANKAR DAS AND OTHERS VS STATE OF WEST BENGAL AND ANR	MOFAKKERUL ISLAM	SREYASHI BISWAS / PUJA GOSWAMI
54	CRR/5047/2024	DEBJIT BANERJEE AND ORS. VS STATE OF WEST BENGAL AND ORS.	TIRTHANKAR BASU	ANASUYA SINHA / KAUSTAV BANERJEE
55	CRR/5095/2024	TAPAN KANTI DAS AND ANOTHER VS DEBJANI SAHA	ARIJIT BHUIYA	
56	CRR/164/2025	SANDHYA BOWMIK AND OTHERS VS STATE OF WEST BENGAL AND ANR	MOFAKKERUL ISLAM	MD ADIL BADR / MD YASER AMMAR ISMAIL

SPECIALLY FIXED MATTERS

(AT 2:00 P.M.)

57	CRR/2817/2025	KOUSTAV BAGCHI VS STATE OF WEST BENGAL AND ANR	SAMRAT MONDAL	

IA NO: CRAN/1/2025

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 9

First Floor

Main Building

SINGLE BENCH (SB)

AT 3:00 AM

HON'BLE JUSTICE BISWAROOP CHOWDHURY

ON 22.09.2025 AT 3.00 P.M.

FROM 1ST SEPTEMBER, 2025 TO 26TH SEPTEMBER, 2025 - IN ADDITION TO HIS LORDSHIP'S LIST AND DETERMINATION, SHALL TAKE UP ITEM NO. 1325 TO ITEM NOS 1525 FROM THE DAILY SUPPLEMENTARY LIST OF CASES (APPELLATE JURISDICTION) DATED 28TH AUGUST, 2025 OF HON'BLE JUSTICE JAY SENGUPTA, EXCEPT THE MATTERS, WHICH ARE DISPOSED OF AND/OR ORDERED OTHERWISE.

APPELLATE SIDE MATTERS WILL BE TAKEN UP IMMEDIATELY AFTER COMPLETION OF ORIGINAL SIDE MATTERS OR AT 3.00 P.M. WHICHEVER IS EARLIER.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/94823416936?pwd=TqoJeU07UHj4BD3izZxmpqOLalIqCB.1

FOR ORDERS

1	CO/830/2025	SAMBHU SHAW ALIAS SHAMBHUSHAW VS CHANDAN SHAW AND ORS	SOUNAK MANDAL	

TO BE MENTIONED

2	CRR/572/2021	HEMA GADODIA VS STATE OF WEST BENGAL AND ANR		RANA MUKHERJEE / SUJATA DAS
3	CRR/3074/2025	SELIMA BEGUM @ SELIMA BAGAM AND ANOTHER VS STATE OF WEST BENGAL AND ANR	TASNIM AHAMED	
4	CRR/3075/2025	SELIMA BEGUM @ SELIMA BEGAM AND OTHERS VS STATE OF WEST BENGAL AND ANR	TASNIM AHAMED	
5	CRR/3177/2025	RAJENDRA PRASAD SHAW AND OTHERS VS STATE OF WEST BENGAL	SAMRAT MANDAL	SARYATI DUTTA / ASIF DEWAN

SPECIALLY FIXED MATTERS

6	CRR/3002/2025	XXX VS STATE OF WEST BENGAL AND ANR	SRINJAN GHOSH	
7	CRR/3093/2025	RABIAL HOSSEN MONDAL VS STATE OF WEST BENGAL AND ANR	ATULYA SINHA	

8	CRR/3110/2025	SANKAR KUMAR ROY VS STATE OF WEST BENGAL AND ANR	AVIDIP KUNDU
9	CRR/3119/2025	XXX VS STATE OF WEST BENGAL AND ORS.	SARTHAK BURMAN
10	CRR/3203/2025	AMIT SEN @ AMIT KUMAR SEN VS PRIYANKA KARAK NEE SEN	SUPARNA CHATTERJEE

CRIMINAL REVISION (MOTION)

11	CRR/3033/2025	SUBHAM PAUL @ SHUBHAM PAUL VS STATE OF WEST BENGAL AND ANR	RAJDEEP SENGUPTA
12	CRR/3045/2025 (NTW)	KAILASH KUMAR KISHORPURIA VS STATE OF WEST BENGAL AND ANR	JYOTIRMOY TALUKDER
13	CRR/3046/2025 (NTW)	KAILASH KUMAR KISHORPURIA VS STATE OF WEST BENGAL AND ANR	JYOTIRMOY TALUKDER
14	CRR/3061/2025 (NTW)	AMIT MALVIYA VS STATE OF WEST BENGAL AND ANR	KANCHAN JAJU
15	CRR/3063/2025	PRIYA SASMAL (BHUNIA) VS ANUP BHUNIA AND OTHERS	SUMAN BANERJEE
16	CRR/3064/2025	SHIBA PRASAD RANA VS STATE OF WEST BENGAL AND ANR	SANKET CHANDA
17	CRR/3069/2025	CHAN MD. @ CHANUA SK. VS STATE OF WEST BENGAL AND ANR	JISAN IQUBAL HOSSAIN
18	CRR/3084/2025	ASHOK KUMAR DAS VS SIBANI BERA SASMAL	SUBHAS CHANDRA SAHA
19	CRR/3087/2025	BADSAH MONDAL @ BADSA MONDAL @ BAADSAHA MONDAL VS STATE OF WEST BENGAL	AVILASH TRIPATHI
20	CRR/3089/2025	DEBASISH KUMAR AND OTHERS VS STATE OF WEST BENGAL AND ANR	YUVRAJ CHATTERJEE
21	CRR/3090/2025	SHAGUFTA NAAZ VS QAMAR AHMED AND ANOTHER	ABHINABA MUKHERJEE
IA NO: CRAN/1/2025			
22	CRR/3091/2025	ANSH ENTERPRISE AND OTHERS VS STATE OF WEST BENGAL AND ANR	ASHUTOSH SINGH
23	CRR/3092/2025	SUMAN BANERJEE VS STATE OF WEST BENGAL AND ANR	NAHID AHMED
24	CRR/3096/2025	VIJAY KANTILAL BALVANTRAO @ BIJOY BALWANT RAO VS STATE OF WEST BENGAL	DEBJIT SAHANI
25	CRR/3097/2025	DIPIKA BHADURI VS STATE OF WEST BENGAL AND ANR	SHUVAJIT ROY
26	CRR/3098/2025	PRITAM SAHA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	PARIKSHIT GOSWAMI

27	CRR/3099/2025	RANADEEP DAS AND OTHERS VS STATE OF WEST BENGAL AND ANR	SHIBAJI KUMAR DAS
28	CRR/3100/2025	SURAJ SINGH VS STATE OF WEST BENGAL AND ANR	DEO KANT SHARMA
29	CRR/3101/2025	SUKANTA BISWAS VS STATE OF WEST BENGAL AND ANR	SANJANA SAHA
30	CRR/3103/2025	BIMAN BISWAS VS STATE OF WEST BENGAL AND ANR	AKASH DUTTA
31	CRR/3104/2025	RUPSA BHATTACHARJEE NEE ROY CHOWDHURY VS SAYAN BHATTACHARJEE AND ANOTHER	SANTANU MUKHERJEE
32	CRR/3108/2025	DIBYENDU KUMAR BANIK VS POULAMI MUKHERJEE AND ANOTHER	SOUNAK MANDAL
33	CRR/3109/2025	DIBYENDU KUMAR BANIK VS POULAMI MUKHERJEE AND OTHERS	SOUNAK MANDAL
34	CRR/3112/2025	SANDEEP MALI VS SUMAN MALI AND ANOTHER	SUDHA ADAK
35	CRR/3113/2025	ARIJIT SARKAR AND OTHERS VS KANEENIKA GUPTA SARKAR	SWETA YADAV
36	CRR/3114/2025	SHALEEN KHEMANI AND OTHERS VS M/S ESJAY COMMERCE LIMITED	ADITYA RATAN TIWARY
37	CRR/3115/2025	SWAPAN KUMAR PRADHAN VS SNEHA BERA	AGNISWAR BHUINYA
38	CRR/3116/2025	SUMAN PRAMANICK AND OTHERS VS STATE OF WEST BENGAL AND ANR	ANINDITA AUDDY(DAS)
39	CRR/3117/2025	PARIMAL MODAK AND OTHERS VS STATE OF WEST BENGAL AND ANR	AVIJIT GANGULY
40	CRR/3118/2025	M/S APIRIAS OVERSEAS INDIA PVT LTD. AND OTHERS VS M/S KASTURI MARKETING	SOMDYUTI PAREKH
41	CRR/3120/2025	BIKRAM MANDAL ALIAS BIKRAMJIT MANDAL AND ANOTHER VS STATE OF WEST BENGAL AND ANR	NILAY BARAN MANDAL
42	CRR/3121/2025	JITENDRA SINGH AND OTHERS VS STATE OF WEST BENGAL AND ANR	ANIT DEY
43	CRR/3122/2025	SANDEEP SHARMA VS STATE OF WEST BENGAL AND ANR	PUJA GOSWAMI
44	CRR/3123/2025	DEBASISH GHOSH AND OTHERS VS STATE OF WEST BENGAL AND ANR	INDRAJIT BHATTACHARJE
45	CRR/3125/2025	DEBASISH GHOSH AND OTHERS VS STATE OF WEST BENGAL AND ANR	INDRAJIT BHATTACHARJE
46	CRR/3126/2025	SAMRAT MALLICK VS STATE OF WEST BENGAL AND ANR	SUBHRAJYOTI GHOSH

47	CRR/3127/2025	MOHAMUDDIN NOBI AND ANOTHER VS STATE OF WEST BENGAL AND ORS.	SK HOSSAIN ALI
48	CRR/3128/2025	SK. JAMIRUL ISLAM @ JAMIRUL ISLAM AND OTHERS VS STATE OF WEST BENGAL AND ANR	SULAGNA SARKAR
49	CRR/3129/2025	NOORJAHAN BIBI VS STATE OF WEST BENGAL AND ANR	MD. YOUNUSH MONDAL
50	CRR/3130/2025	MOHITOSH GHOSH AND OTHERS VS STATE OF WEST BENGAL AND ANR	MD. HAFIZ ALI
51	CRR/3131/2025	XXX AND ORS. VS STATE OF WEST BENGAL AND ANR	SREETAMA NEOGI
IA NO: CRAN/1/2025			
52	CRR/3133/2025	CHITRANIVA SADHUKHAN VS BASUDEB HALDER	INDRANUJ DUTTA
IA NO: CRAN/1/2025			
53	CRR/3136/2025	RAJIB CHAKRABORTY VS STATE OF WEST BENGAL	ADITYA TIWARI
54	CRR/3137/2025	TAMAL ROY AND OTHERS VS SUSANTA GHOSH AND OTHERS	MITUL CHAKRABARTY
55	CRR/3139/2025	SABITA DAS VS STATE OF WEST BENGAL AND ORS.	BISWANATH GHOSH
IA NO: CRAN/1/2025			
56	CRR/3140/2025	KRISHNA DUTTA VS STATE OF WEST BENGAL AND ORS.	SUMANTA GANGULY
57	CRR/3141/2025	MD. SHABBIR VS TARANNUM PARVEEN	SHAGUFTA PARVEEN
58	CRR/3143/2025	ANJU PANCHAL VS THE DIRECTORATE OF ENFORCEMENT, GOVT. OF INDIA	SHETPARNA RAY
59	CRR/3145/2025	ANARUL HOQUE @ ANOWARUL HOQUE VS STATE OF WEST BENGAL AND ANR	SOUPAL CHATTERJEE
60	CRR/3147/2025	BISHNU GHOSH VS STATE OF WEST BENGAL AND ANR	KAUSHIK CHOUDHURY
61	CRR/3148/2025	MD. MODASSER HOSSAIN AND ANR. VS STATE OF WEST BENGAL AND ORS.	MITUL CHAKRABORTY
62	CRR/3149/2025	ARUN CHANDA VS STATE OF WEST BENGAL	ARKA TILAK BHADRA
63	CRR/3150/2025	SHOUVIK MONDAL VS STATE OF WEST BENGAL AND ANR	OISANI MUKHERJEE
64	CRR/3151/2025	SULTANA FORIDA YEASMIN VS JAYNAL ABEDIN MONDAL	FARAH ANJUM
65	CRR/3152/2025	PINTU CHAKRABORTY VS MOUMITA BHATTACHARJEE	TITHI MAZUMDER
IA NO: CRAN/1/2025			

66	CRR/3153/2025	SAMAR HALDER AND ORS. VS PUTUL DEY AND ANR.	POULAMI DAS
67	CRR/3154/2025	SAMAR HALDER AND ORS. VS PUTUL DEY AND ANR.	POULAMI DAS
68	CRR/3157/2025	BINOTA MONDAL VS STATE OF WEST BENGAL AND ORS.	SONALI GHOSH
69	CRR/3159/2025	MANAS KUMAR PRADHAN VS GOBARDHAN DOBEY	ABHINABA MUKHERJEE
70	CRR/3160/2025	MANAS KUMAR PRADHAN VS GOBARDHAN DOBEY	ABHINABA MUKHERJEE
71	CRR/3161/2025	MANAS KUMAR PRADHAN VS GOBARDHAN DOBEY	ABHINABA MUKHERJEE
72	CRR/3162/2025	ANTARA BOSE AND ANR. VS STATE OF WEST BENGAL AND ANR	AMITABHA GHOSH.
73	CRR/3163/2025	DR. SUBHASIS PANJA VS ANJUSHREE PANJA	TRISHA RAKSHIT
74	CRR/3164/2025	SUMANTA BHATTACHARYA VS STATE OF WEST BENGAL AND ORS.	RAVI RANJAN KUMAR
75	CRR/3165/2025	ALOK PRAKASH VS STATE OF WEST BENGAL AND ANR	AMITABHA GHOSH
76	CRR/3166/2025	MANAS BANERJEE AND ORS. VS STATE OF WEST BENGAL AND ANR	SAYANTAN SINHA
77	CRR/3167/2025	BIKASH RABIDAS AND ORS. VS STATE OF WEST BENGAL	IMD7ADUL HOQUE
78	CRR/3168/2025	JAYANTA GHATAK @ JAYANTA KUMAR GHATAK VS STATE OF WEST BENGAL AND ANR	ASIT KR. BHATTACHARYA
79	CRR/3169/2025	SUDIP BHOWMICK VS STATE OF WEST BENGAL AND ORS.	ASHOK KUMAR SINGH
80	CRR/3170/2025	SUDIP BHOWMICK VS STATE OF WEST BENGAL AND ORS.	ASHOK KUMAR SINGH
81	CRR/3173/2025	MITHUN DAS AND ORS. VS STATE OF WEST BENGAL AND ANR	SOUGATA MITRA
82	CRR/3174/2025	PRASENJIT DEY VS STATE OF WEST BENGAL AND ORS.	SOUMIK GANGULI
83	CRR/3175/2025	JAYANTA MALLICK VS STATE OF WEST BENGAL AND ANR	AHITAGNI DEY
84	CRR/3176/2025	SHARBONI ADAK AND ORS. VS STATE OF WEST BENGAL AND ANR	AMITABHA GHOSH
85	CRR/3178/2025	NILOTPAL HALDER VS STATE OF WEST BENGAL AND ANR	BAPIN BAIDYA
86	CRR/3179/2025	MALA MONDAL KHAN AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SHARADINDU PATRA

87	CRR/3181/2025	SUBHANKAR MOHAN SAHA AND OTHERS VS STATE OF WEST BENGAL AND ANR	RESHMI KHATUN
88	CRR/3182/2025	SUBHAJIT GUPTA VS STATE OF WEST BENGAL AND ANR	TRIPARNA ROY
89	CRR/3184/2025	MARJINA BIBI @ MORJINA BIBI VS STATE OF WEST BENGAL AND ORS.	NAUSHAD ANJUM SHAMSI
IA NO: CRAN/1/2025			
90	CRR/3185/2025	SHASHI GAURAVA SONI @ SASHI GOURAVA SONI VS STATE OF WEST BENGAL	PALLAVI PRIYADARSHEE
91	CRR/3186/2025	SANJIT SINGH @ PAPPU VS STATE OF WEST BENGAL	SAGNIKA BANERJEE
92	CRR/3187/2025	GANGA ROY @ SRABANTI ROY (ROM) VS STATE OF WEST BENGAL AND ORS.	MADAN MOHAN ROY
93	CRR/3188/2025	GOPAL CHANDRA HALDER @ GOPAL HALDER AND ANOTHER VS STATE OF WEST BENGAL AND ANR	RAJES JANA
94	CRR/3191/2025	INDRANI CHAKRABORTY @ BANERJEE VS DEBJIT CHAKRABORTY	ARNAB SAHA
95	CRR/3192/2025	DILIP KUMAR SAHA VS STATE OF WEST BENGAL AND ANR	RITUPARNA SAHA
96	CRR/3193/2025	MD. FARUK AND ANOTHER VS STATE OF WEST BENGAL AND ANR	KHAIRUL ALAM
97	CRR/3194/2025	ARIJIT DEY VS STATE OF WEST BENGAL AND ANR	TARAPADA DAS
98	CRR/3195/2025	SOMNATH GHOSH VS STATE OF WEST BENGAL AND ANR	RAJIB GHOSH
99	CRR/3197/2025	KABITA KUNDU AND ANOTHER VS STATE OF WEST BENGAL AND ANR	HIMADREE GHOSH
100	CRR/3198/2025	URMILA PRASAD VS STATE OF WEST BENGAL AND ORS.	MADHUPARNA SARKAR
101	CRR/3199/2025	DEBABRATA SAHA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SAIBAL BASU
102	CRR/3200/2025	SUDARSHAN ANKURE VS STATE OF WEST BENGAL AND ANR	NUPUR CHAUDHURI
103	CRR/3201/2025	ANUPA KUNDU VS SANDIP KUMAR KUNDU AND ANOTHER	HIRAK KUMAR BASU
104	CRR/3202/2025	MD. DANISH NISHAR AND OTHERS VS STATE OF WEST BENGAL AND ANR	SHAKTI SHIVAM
105	CRR/3204/2025	SANJANA GUPTA VS STATE OF WEST BENGAL AND ANR	SOHAM BANERJEE
106	CRR/3207/2025	SWADESH BERA @ SWADESH CHANDRA BERA AND OTHERS VS STATE OF WEST BENGAL AND ANR	RATAN DAS

107	CRR/3208/2025	HASINA BIBI @ GAJI HASINA BIBI AND ANR. VS STATE OF WEST BENGAL AND ANR	ANKIT CHATTERJEE
108	CRR/3210/2025	RAJESH PRASAD DHANUK VS STATE OF WEST BENGAL AND ANR	SOURAT NANDY
109	CRR/3211/2025	JAGAT CHAND MANDAL @ JAGATCHAND MANDAL AND OTHERS VS STATE OF WEST BENGAL AND ANR	SOUMIK GANGULI
110	CRR/3212/2025	DIRECTORATE OF ENFORCEMENT, KOLKATA ZONE-II VS GOVIND AGARWAL AND ANR	Steven Sourodip Biswas

IA NO: CRAN/1/2025

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 655

Sixth Floor

Sesquicentenary Building

SINGLE BENCH (SB -XXVII)

AT 10:30 AM

HON'BLE JUSTICE PRASENJIT BISWAS

PARTIAL MODIFICATION - II TO THE ROSTER/DETERMINATION OF THE APPELLATE SIDE & ORIGINAL SIDE FROM 7TH APRIL, 2025 - ADMISSION AND HEARING OF CRIMINAL APPEAL INCLUDING APPLICATION RELATING TO SUSPENSION OF SENTENCE AND OTHER APPLICATIONS CONNECTED THERETO (UPTO 2017)

HEARING OF SECOND APPEAL, SECOND MISC. APPEAL, FIRST MISC. APPEAL TO BE TAKEN UP BY THE SINGLE BENCH (EXCLUDING THE CLAIM CASES APPEAL) INCLUDING APPLICATIONS THERETO (UPTO 2014).

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/92350378228?pwd=2l18mV6gRCdcCPqggfEXWoyGkcbygZ.1

TO BE MENTIONED

1	SA/210/1986 (P1+OS)	ANNADA PROSAD MONDAL(GHOSH) & ORS VS JAGANNATH MONDAL		
IA NO: CAN/1/2004(Old No:CAN/2255/2004), CAN/2/2006(Old No:CAN/2420/2006), CAN/3/2006(Old No:CAN/6485/2006)				
2	CRA/60/2008	RAZZAK GAZI VS STATE OF WEST BENGAL	ASIS CHAKRABORTY	

EXTENSION OF INTERIM ORDER

3	SAT/234/2009 (PI+OS)	BELA RANI PARALI @ BELA PARALI VS ASHOK KUMAR PARALI & ORS	MRIMAL KANTI GHOSH	
IA NO: CAN/3/2011(Old No:CAN/9303/2011), CAN/4/2025				

CRIMINAL APPEAL HEARING 1

4	CRA/266/1991 (PTI+PII+OS+PB+TCR)	ISMAIL KHAN AND ORS VS THE STATE OF WEST BENGAL	MR.ARUNABHA JANA	N.Y.A

CRIMINAL APPEAL - 2

(HEARING-2)

5	CRA/111/1989 (PI+II+OS+PB)	BIKHU MONDAL & ORS VS THE STATE	MRS. K. KUNDU	MRS. K. MUKHERJEE
wt6	CRA/254/1989	DEBU @ DEVAN RAJBANGSHI **VS** THE STATE	MR. M. S. SARKAR	MR. B. MITRA
7	CRA/342/1990 (PI +II+OS+TCR)	DHIRENDRA NATH MONDAL AND ANR VS STATE OF WEST BENGAL	HASI GHOSH SINHA	
8	CRA/32/1997 [PI+ PII+ OS+PB+ TCR]	MURARI MOHAN MONDAL VS DILIP PATRA	MIRU HAZRA	
9	CRA/66/1997 (PI+PII+PB+OS+TCR)	BHABESH SARKAR VS THE STATE	CHINMOY CHATTOPADHYAY	FARIA HOSSAIN
10	CRA/270/2001 (PT-I + II +OS+ PB + TCR)	SMT. CHHANDA CHATTERJEE VS MRIDUL CHAKRABORTY	ABHRA MUKHERJEE	

11	CRA/466/2001 [P I + II +OS+ TCR]	BIJOLI BEHARA VS STATE	KALYAN GHOSH	
12	CRA/324/2002 (PTI+II+OS+PB+TCR)	SUBHAS GYNE VS THE STATE	PRABIR MAJUMDAR	
13	CRA/219/2004 [P- I + P-II + OS+PB + TCR]	MD. ABDUL KADER MONDAL & ANR. VS THE STATE	SOMNATH BANERJEE	
14	CRA/675/2004 (PI+PII+OS+PB+TCR)	MAGMA LEASING LIMITED VS JAGDISH PRASAD DALMIYA	AMIT BHATTACHERJEE	
15	CRA/578/2005 (PI+PII+OS+PB+TCR)	PRASANTA KUNDU & ANR. VS STATE	SHEKHAR BARMAN	
16	CRA/529/2006 [P I +P II+OS + PB +TCR]	ZUBAIR ALAM MALLICK & ANR VS STATE OF W.B.	JAVED K. SANWARWALA	SREYASHEE BISWAS,PUSHPITA SAHA
17	CRA/675/2012 (PTI+II+OS+PB+TCR)	NIRANJAN SARKAR & ROS VS STATE OF WEST BENGAL	PRBITRA BISWAS	
18	CRA/546/2016 (PI+PII+OS+PB+TCR)	KAJAL ROY & ORS VS STATE OF WEST BENGAL & ANR	SUMAN SARKAR CHATTERJEE	
IA NO: CRAN/1/2019(Old No:CRAN/4731/2019)				
19	CRA/660/2016 [PI+ PII+ OS + PB+ TCR]	RANJIT SARKAR VS STATE OF WEST BENGAL	SUBIR DEBNATH	SWAPAN BANERJEE / PURNIMA GHOSH
		SECOND APPEAL		
20	SA/1403/1973	ASRAF ALI NASKAR VS SM. NIVARANI ACHARYA	MR A.K.M.HASSAN UZZAMAN	N.Y.A
21	SA/1404/1973	MUNSEF ALI NASKAR VS SM NIVARANI ACHARYA AND ORS	A K M HASSAN UZZAMAN	
22	SA/1405/1973	DIDAR BUX NASKAR AND ORS VS SM. NEVARANI ACHARYA	RM A.K.M.HASAN MZZAMAR	N.Y.A.
23	SA/1407/1973	RAUSHAN ALI NASKAR VS SM. NIVARANI ACHAYA	MR A.K.M.HUSSAN UZZAMAN	N.Y.A
24	SA/1409/1973	JILLAR RAHMAN VS SM. NIVARANI ACHARYA	MR A.K.M.HASAN MZZAMAN	N.Y.A
25	SA/1467/1973	DEBENDRA NATH GHOSH & ANR. VS SM. BIVA MITRA	H.N.HALDER	C.C.MUKHERJEE
26	SA/1494/1973	BHUPENDRA LAL BHATTACHARJEE VS PARBATI SUNDARI MITRA	MR.S.K.KAR	N.Y.A.
27	SA/1547/1973	SUNIL KUMAR BANERJEE VS CORPORATION OF CALCUTTA	MR. S.K. MUKHERJEE	MR. P.K. GHOSH
28	SA/1570/1973	NARUL HAQUE MONDAL & ORS. VS SM. KHUDIMANNESSA BIBI	S.SEAL	G.P.GHOSH
29	SA/1579/1973	KANAI LAL MITRA VS SM. SNEHALATA BANIK	MR. M.K. DAS	MR. T.C. SAHA
30	SA/1583/1973	MASSAMMAT REZIA KHATUN & ORS. VS STATE OF WEST BENGAL	MR. S.K.BHATTACHARYYA	JR. GOVT. ADVOCATE
31	SA/1604/1973	CHANDRIKA PROSAD SAHU VS BANSIDHAR SAHU @ BHARAT	MR. M. CHAKRAVARTI	MR. N.A. CHOWDHURY
32	SA/1619/1973	SMT BINABALA BERA VS LAKSHMINARAYAN METEY & ANR	MR MURARI MOHAN MUKHERJEE	

33	SA/1622/1973	SUSHIL BERA AND ORS VS SANTOSH KUMAR BERA	MR SUKUMAR MUKHERJEE	MR SUSIL KU.SIKDAR FOR 1,
IA NO: CAN/2/2001(Old No:CAN/2564/2001)				
34	SA/1632/1973	SRI SRIPADA PAL VS SRI SATYA NARAYAN MONDAL	MR. S.C.ROY	MR. B.K.ROYCHOWDHURY
35	SA/1666/1973	SM. PARBATI DASSI VS BABULAL SHAW	MR. S.P. SEN	N.Y.A.
36	SA/32/1974	SUARSON MAITY VS STATE OF WEST BENGAL	MR.P.K.SAMANTA	JR GOVT. ADV
37	SA/79/1974	DHIRENDRANATH BHOWMICK VS NEMAI CHANDRA JANA	MR MURARI MOHAN MUKHERJEE	MR D.MUKHERJEE
38	SA/89/1974	GANGA NARAYAN GIRI AND ORS VS NIKHIL BANDHU MAITI	MR MRINAL KANTI RAY	MR MADHUSUDAN BANERJEE
39	SA/109/1974	BHABANI PROSAD MUKHERJEE AND ORS VS OFFICIAL TRUSTEE OF WEST BENGAL,SOLE TRUSTEE OF CHANCHAL ROY TRUST ESTATE	MR.DEBATOSH KHAN	
40	SA/111/1974	SM. MANGALA MAIYEE SARDAR AND ORS VS PARESH NATH CHATTOPATHYA	MR B.KU.PANDAY	MR A.N.RAYCHOWDHURY

S. A. APPLICATION

41	SA/261/1999 (PI+PII+OB+PB+TCR+R.I.CARD)	AJIT KUMAR BHATTACHARYYA VS SHIBANI MUKHERJEE	SUKUMAR BHATTACHARYYA	
IA NO: CAN/1/2007(Old No:CAN/3044/2007), CAN/3/2025				
42	SA/141/2004 (PI+OB+P2)	HANSU MAHATO AND ORS VS HARIPADA MAHATO AND ORS	RABINDRANATH MAHATO	
IA NO: CAN/2/2022				
43	SA/290/2007 (PI+PII+OB+PB+ RI CARD +TCR)	BAMA CHARAN BANERJEE AND ORS VS SRI SWAPAN KUMAR MALLICK AND ORS	ABIR SARKAR	
IA NO: CAN/3/2007(Old No:CAN/7678/2007), CAN/10/2024, CAN/11/2025, CAN/12/2025, CAN/13/2025				
wt44	COT/2320/2007	ALOKA MALLICK & ORS **VS** BAMA CHARAN BANERJEE & ANR	DIPANKAR GHOSH	
IA NO: CAN/1/2023, CAN/2/2023				
IA NO: CAN/1/2023, CAN/2/2023				

SA HEARING

45	SA/59/2009 (PI + II +OS+PB+TCR+ 2 TIN BOXES WITH ONE LOCK & KEY + R.I. CARD)	MOLOY KUMAR GANGULY & ORS VS REBA CHATTERJEE & ANR	SRIKANTA DUTTA	
IA NO: CAN/2/2013(Old No:CAN/10071/2013), CAN/9/2025, CAN/10/2025, CAN/11/2025, CAN/12/2025				
46	SA/67/2009 (PI+II+OB+PB+TCR+2 Cover file)	KIRON CH. DEY VS BAIDYA NATH BARAT	CHANDRADOY ROY	
47	SA/80/2009 (PI +PII+OS+PB+TCR+RI CARD)	RATAN KUMAR CHOWDHURY & ORS. VS JOLO BIBI	AMIT BANERJEE	
IA NO: CAN/2/2014(Old No:CAN/4430/2014), CAN/3/2021				
48	SA/179/2009 [P I +II+OB+ PB+7TCR+1 COVER FILE + R.I.CARD]	ABDUL RASHID MUNSHI & ANR. VS ANOWARA BINI & ORS.	SYED NURUL AREFIN	
IA NO: CAN/15/2025				
49	SA/291/2009 (PTI+PB+OS+TCR+R.I.CARD+1 COVER FILE)	AMULYA GHOSH VS ARJUN GHOSH & ORS.	SUKANTA DAS	
IA NO: CAN/1/2009(Old No:CAN/4677/2009), CAN/2/2009(Old No:CAN/5892/2009), CAN/3/2025				

50	SA/299/2009 (PI + PII + OB+ TCR + 1 COVER FILE)	KHOKAN SARKAR VS PRABAS BARUI & ORS.	BISWARUP BISWAS
IA NO: CAN/1/2009(Old No:CAN/2385/2009), CAN/9/2025			
51	SA/343/2009 [PI+OS+PII+TCR+RI CARD+PB]	PARESH DAS VS RANJIT SAMADDAR	ANIT KUMAR RAKSHIT
IA NO: CAN/1/2009(Old No:CAN/4590/2009)			
52	SA/308/2010 (P1+OS+P2+TCR+PB+R.I.Card +2 Cover File)	PRANABESH GHOSH & ANR. VS DEBASISH GHOSH	SANDIP DAS
53	SA/330/2010 (PI +II+OS+PB+TCR+R.I.CARD)	KAJAL BECK VS TAPATI SEN & ANR	OM NARAYAN RAI
IA NO: CAN/2/2024			
54	SA/383/2010 (PI+II+OS+PB+TCR+RI CARD)	BERO KUMARIN & ORS. VS STATE	ARNAB ROY
55	FMA/11/2011 (PI+PII+OB+PB+TCR)	KURHAN MONDAL & ORS. VS MOMTAJ HOSSAIN & ORS.	SUBHAJIT DAN
IA NO: CAN/2/2011(Old No:CAN/574/2011), CAN/3/2011(Old No:CAN/9621/2011)			
56	SA/206/2011 (PT-I+OB+P-II+PB+TCR+RI CARD)	NIRMAL KR. UTHASINI VS SANJOY KR. MAITY	BHASKAR CHANDRA MANNA
IA NO: CAN/5/2024			
57	SAT/355/2011 (P I + II +OS of both files)	LABANGA LATA PATTANAYAK & ORS VS BINODINI PATTANAYAK & ORS	TAPAN KUMAR MAHAPATRA
wt58	SAT/472/2011	SUSANTA KUMAR PATTANAYAK & ORS **VS** BINODINI PATTANAYAK & ORS	TAPAN KUMAR PATTANAYAK
IA NO: CAN/2/2017(Old No:CAN/683/2017), CAN/3/2022, CAN/4/2023			
IA NO: CAN/2/2017(Old No:CAN/683/2017), CAN/3/2022, CAN/4/2023			
59	SA/16/2012 (PI +OB+PB)	ASIS SEN & ORS. VS JAYANTI SEN	NADAL SAHA
IA NO: CAN/1/2005(Old No:CAN/5883/2005)			
60	SA/244/2012 (PI+ P2+PB+OS+TCR+RI CARD)	BISWANATH GHOSH & ORS. VS MIRARANI GHOSH	RABINDRA NATH MAHATO
61	SA/284/2012 [P-I + OS + P-II + R. I. CARD + TCR + PB]	UMA SANKAR JAISWAL & ORS VS ANKAN JAISWAL	DILIP KUMAR MAITI
62	SA/296/2012 (PI +II+OB+PB)	ARUP KUMAR BHUNIA AND ORS VS NANDALAL BHUNIA AND ORS	PRASANTA BEHARI MAHATA
63	SAT/416/2012 [P I +OS+ PB + TCR]	SUNIL KUMAR MAJI VS INDIAN IRON & STEEL CO. LTD	PINAKI DHOLE
wt64	SAT/423/2012	INDIAN IRON & STEEL CO. LTD **VS** SUNIL KUMAR MAJI	LAKSHMI KANTI PAL
wt65	SAT/424/2012	INDIAN IRON & STEEL CO. LTD **VS** SUNIL KUMAR MAJI	LAKSHMI KANTA PAL
66	SAT/48/2013 (PI+OS)	MOSEMMAT AKTARUNNESSA BIBI VS SK. ABDUL SALAM & ORS	S.M. ISMAIL
IA NO: CAN/1/2013(Old No:CAN/1346/2013), CAN/2/2013(Old No:CAN/2264/2013)			
67	SA/109/2013 (PI+OS)	SRI ABHIJIT BHATTACHARJEE AND ANR. VS SRI BUDDHADEV CHOWDHURY AND ORS.	MANI SANKAR CHATTOPADHYAY
IA NO: CAN/8/2023, CAN/9/2024			
68	SA/135/2013 (PI +OS)	KALI PADA BAULDAS & ORS VS JAMALUDDIN & ORS	BHOLANATH GHOSH
IA NO: CAN/3/2019(Old No:CAN/8253/2019)			

69	SA/158/2013 [PI+OS+P-II+TCR]	MITA GHOSH (NEE BASU) VS TALAB SA	ARIJIT SARKAR	
70	SAT/160/2013 (PI+OS)	ISWAR CHANDI THAKURANI VS RAJENDRA NATH MAJI @ SUDHIR CH. MAJI & ORS.	ARUNAVA MAITI	

IA NO: CAN/1/2014(Old No:CAN/8586/2014), CAN/2/2021, CAN/3/2021, CAN/4/2021

71	SA/191/2013 (PI+II+1PB+7TCR+ 2 TIN BOX + R.I.CARD)	PARESH CHANDRA NASKAR & ANR. VS TAPAS CHANDRA PATRA & ORS.	SOURI GHOSAL	

IA NO: CAN/1/2013(Old No:CAN/5493/2013), CAN/4/2019(Old No:CAN/6947/2019), CAN/5/2020, CAN/6/2021, CAN/7/2021, CAN/8/2022

72	SA/2/2014 (PI+OB+PB)	KABITA SAHA AND ORS VS SUKAMAL SAHA AND ORS	MISS KOUSHIKEE BANERJEE	
73	SA/61/2014 (PI+OS)	NIRMANI DASI & ORS VS SUBAL CH. ALA	PRADIP PAL	

IA NO: CAN/3/2019(Old No:CAN/2778/2019), CAN/4/2019(Old No:CAN/2781/2019), CAN/5/2019(Old No:CAN/2782/2019), CAN/6/2019(Old No:CAN/2783/2019), CAN/7/2019(Old No:CAN/5141/2019), CAN/8/2020(Old No:CAN/2912/2020)

74	SA/183/2014 (PTI+II+OS+PB+TCR)	MD. INAL SK. AND ORS VS SEMIRA BIBI	MD. SABIR AHMED	

IA NO: CAN/1/2011(Old No:CAN/11466/2011), CAN/2/2023

75	SA/232/2014 (PI+II+OB+PB+TCR+R.I.CARD)	SUSANTA KUMAR SAHOO VS PANCHANAN MAITY & ANR.	KUSHAL CHATTERJEE	

IA NO: CAN/2/2016(Old No:CAN/8884/2016)

76	SA/241/2014 (PI +OS+II+2ND J/C + PB+RI CARD)	SUNITABALA GHOSH & ORS VS ANIL KR. GHOSH & ANR	UJJAL RAY	

IA NO: CAN/6/2023, CAN/7/2024, CAN/8/2025, CAN/9/2025

77	SAT/488/2014 (PI+OS)	DEBAPRASAD GHOSAL (SIPRA GHOSAL EXPUNGED) VS GOUR CHAND PODDAR	KALLOL KUMAR MAITY	

IA NO: CAN/2/2014(Old No:CAN/10815/2014), CAN/3/2021, CAN/4/2025

78	SAT/489/2014 (PI + OS)	AMARESH SAHA VS SAMARESH SAHA & ORS	DEBASREE DHAMALI	

IA NO: CAN/3/2020(Old No:CAN/4684/2020), CAN/4/2020(Old No:CAN/4685/2020)

FIXED MATTERS

(AT 2.00 P.M.)

79	SA/1550/1973 (PI+OB+PB)	GOLAP JAN BIBI AND ORS VS HACHENA BIBI AND ORS	ARITRA SANKAR RAY	
80	SA/92/2004 (PI+II+OS+PB+TCR+ R.I.Card) (22.09.2025)	SRI BISWAJIT MUKHERJEE VS SHRI TAPAN KUMAR SAHA	MR.ASHOK KUMAR CHOWDHURY	
81	SA/67/2007 (PI+PII+OS+PB+TCR+R.I CARD+1 TIN BOX) (V/O)	CHANDAN KR. PAL & ORS. VS SMT. SARASWATI PAL		

IA NO: CAN/15/2021, CAN/19/2024

wt82	SA/68/2007	KAMALA PAL & ORS. **VS** RABINDRA NATH PAL	AMARNATH GHOSH	

IA NO: CAN/15/2022, CAN/16/2024, CAN/18/2024, CAN/19/2025

IA NO: CAN/15/2022, CAN/16/2024, CAN/18/2024, CAN/19/2025

83	SA/206/2013 (PI+OB+PII+PB+TCR+2 TIN BOX+2 COVER FILE+R.I. CARD) [ASSIGNED]	LAXMAN CHANDRA BANIK VS NANI BALA DEY & ORS	ARUP BANERJEE	

ASSIGNED MATTERS

84	SA/417/1987 (PI+OS+PB+2ND Judges Copy)	RANENDRA NATH ROY VS PARESH NATH ROY	MR A.N.MONDAL	MRS L.GHOSH

IA NO: CAN/1/1997(Old No:CAN/1297/1997), CAN/2/2004(Old No:CAN/6709/2004), CAN/6/2012(Old No:CAN/11722/2012), CAN/10/2023, CAN/15/2024

85	FMA/1483/2008 (PI+PII+OS+4PB+TCR)	RUSTAM MOLLA & ORS VS GOLAM HOSSAIN MOLLA & ORS	HIRANMOY BHATTACHARYA
IA NO: CAN/2/2017(Old No:CAN/12201/2017)			
86	FMAT/335/2014 (PI+II+OB+4PB+TCR) (ASSIGNED)	DILIP KUMAR DHAR VS MUKUNDA SETH & ANR	KAMAL KRISHNA PATHAK
IA NO: CAN/1/2014(Old No:CAN/3552/2014), CAN/2/2023			
wt87	FMA/4857/2015	DILIP KUMAR DHAR **VS** MUKUNDA SETH	KAMAL KRISHNA PATHAK
IA NO: CAN/2/2023			
IA NO: CAN/2/2023			
88	FMA/153/2017 (PI +OB+PII +2ND Judges Copy + PB +TCR)	JIBAN GHOSH VS NEW INDIA ASSURANCE CO LTD & ORS	S GHOSH
89	CRC/9/2021	SWAPAN DAS (PARAMANICK) VS INDRANI CHATTOPADHYAY	JAYDIP BASU
wt90	SA/527/2007	SWAPAN DAS (PARAMANICK) & ORS **VS** SRI SRI MELAI CHAND THAKURANI	P.R.MITRA
IA NO: CAN/2/2009(Old No:CAN/6876/2009), CAN/8/2020			
IA NO: CAN/2/2009(Old No:CAN/6876/2009), CAN/8/2020			
91	WPA/15190/2023 (Assigned)	BRATATI BERA VS MIDNAPUR MUNICIPALITY AND ORS.	SOUMITA GHOSH
IA NO: CAN/1/2025			

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 22

Second Floor

Main Building

SINGLE BENCH (SB)

HON'BLE JUSTICE UDAY KUMAR

(AS AND WHEN SITS SINGLY)
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FROM 1ST APRIL, 2025 - WHENEVER SITS SINGLE SHALL TAKE UP HEARING OF CRIMINAL REVISIONAL APPLICATIONS (2016 ONWARDS) INCLUDING APPLICATIONS CONNECTED THERETO.

AND

FROM 15TH JANUARY, 2025 - IN ADDITION TO HIS LORDSHIP'S LIST AND DETERMINATION IN THE SINGLE BENCH, SHALL TAKE UP ITEM NO. 9 TO ITEM NO. 110 FROM THE COMBINED MONTHLY LIST OF CASES (APPELLATE JURISDICTION) DATED 6TH JANUARY, 2025 OF HON'BLE JUSTICE SHAMPA DUTT (PAUL) EXCEPT THE MATTERS, WHICH ARE DISPOSED OF OR ORDERED OTHERWISE.

AND

FROM 1ST SEPTEMBER, 2025 TO 26TH SEPTEMBER, 2025

IN ADDITION TO HIS LORDSHIP'S LIST AND DETERMINATION, SHALL TAKE UP ITEM NO. 1526 TO ITEM NO. 1576 FROM THE DAILY SUPPLEMENTARY LIST OF CASES (APPELLATE JURISDICTION) DATED 28TH AUGUST, 2025 OF HON'BLE JUSTICE JAY SENGUPTA, EXCEPT THE MATTERS, WHICH ARE DISPOSED OF AND/OR ORDERED OTHERWISE.

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7	CRR/3234/2025 (26.09.2025)	SHRI RATHNA AKSHAYA ESTATE PVT. LTD. VS STATE OF WEST BENGAL AND ANR	SWAPNA JHA
8	CRR/3235/2025 (26.09.2025)	SARAVANA SELVARATHNAM RETAIL (P) LTD. VS STATE OF WEST BENGAL AND ANR	SWAPNA JHA
9	CRR/3236/2025 (26.09.2025)	SARAVANA SELVARATHNAM TRADING AND MANUFACTURING VS STATE OF WEST BENGAL AND ANR	SWAPNA JHA
10	CRR/3241/2025 (26.09.2025)	AVIK RAHA VS STATE OF WEST BENGAL AND ANR	SEKHAR MUKHERJEE
11	CRR/3244/2025 (26.09.2025)	STUDIO 18 MEDIA PRIVATE LIMITED VS STATE OF WEST BENGAL AND ANR	RAMENDU AGARWAL
12	CRR/3245/2025 (26.09.2025)	JYOTI DESHPANDE VS STATE OF WEST BENGAL AND ANR	RAMENDU AGARWAL
13	CRR/3247/2025 (26.09.2025)	ABHISHEK ROY VS STATE OF WEST BENGAL	ARUNAVA GANGULY
14	CRR/3249/2025 (26.09.2025)	SUBRATA KANRAR VS STATE OF WEST BENGAL AND ANR	DEBABRATA SARDAR
15	CRR/3250/2025 (26.09.2025)	DIPANKAR KARMAKAR VS STATE OF WEST BENGAL AND ANR	BOLIVIA ROY
16	CRR/3251/2025 (26.09.2025)	SANDHYA KARMAKAR VS STATE OF WEST BENGAL AND ANR	BOLIVIA ROY
17	CRR/3252/2025 (26.09.2025)	NAMITA KARMAKAR VS STATE OF WEST BENGAL AND ANR	BOLIVIA ROY
18	CRR/3253/2025 (26.09.2025)	HARENDRA SINGH AND OTHERS VS STATE OF WEST BENGAL AND ANR	PRIYANKA YADAV
19	CRR/3254/2025 (26.09.2025)	TARUN KUMAR MAHATA VS STATE OF WEST BENGAL AND ANR	RATUL DAS
20	CRR/3257/2025 (26.09.2025)	PRITAM BANERJEE VS STATE OF WEST BENGAL AND ANR	PRIYA GHOSAL
21	CRR/3261/2025 (26.09.2025)	SOUMALLYA MUKHERJEE VS SHRUTI MUKHERJEE (PAUL)	ARUNAVA GANGULY
22	CRR/3262/2025 (26.09.2025)	PAYEL DEY VS RAJDEEP DEY AND OTHERS	SWAKSHAR KUMAR MONDAL
23	CRR/3265/2025 (26.09.2025)	BISWAJIT SAHA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	ABHIJIT SINGH
		CONTESTED APPLICATION	
24	CRR/3215/2025 (26.09.2025)	TAPAN DAS VS STATE OF WEST BENGAL AND ANR	CHANDRIMA DEBNATH
25	CRR/3218/2025 (26.09.2025)	HARJEET SINGH BHATIA @ HARJEET VS SREI EQUIPMENTS FINANCE LIMITED	SIMA DURGANANDA JHA
26	CRR/3221/2025 (26.09.2025)	MD. SHABIR @ MD. SHABBIR VS STATE OF WEST BENGAL AND ANR	CHANDRIMA DEBNATH
27	CRR/3225/2025 (26.09.2025)	RINA NANDY @ RINA ADHIKARI NEE NANDI VS BASUDEB DAS AND ANOTHER	SUSMITA ADHIKARY
		PART HEARD	
28	CRR/2626/2022 (26.09.2025)	REBA KALYAN MITRA VS THE HOWRAH MOTOR COMPANY PRIVATE LIMITED	SHUKTI NAG

29	CRR/4350/2022 (26.09.2025)	PARTHA SARATHI TRIPATHY VS STATE OF WEST BENGAL AND ORS.	SAIKAT BISWAS	

HEARING

30	CRR/3223/2025 (TOP) (26.09.2025)	SUBHAJYOTI DASGUPTA AND OTHERS VS STATE OF WEST BENGAL AND ANR	INDRANUJ DUTTA	BAISHALI BASU / TRISHA RAKSHIT
31	CRR/3230/2025 (TOP) (26.09.2025)	SUBHAJIT DAS VS STATE OF WEST BENGAL AND ANR	POULAMI BOSE	
32	CRR/3836/2022 (26.09.2025)	RAVI SHANKAR MANI TRIPATHI AND OTHERS VS STATE OF WEST BENGAL AND ANR	OISANI MUKHERJEE	SAIBAL BAPULI / TRINA MITRA

IA NO: CRAN/1/2024, CRAN/2/2024, CRAN/3/2025

33	CRR/2281/2023	SOURAV AGARWAL AND ANR VS THE STATE OF WEST BENGAL AND ANR	KAUSHIK BANERJEE	DEBASISH ROY, ARIJIT GANGULY, SHILADITYA BANERJEE

HEARING 1

34	CRR/1160/2007	SMITA KUNDU (BAKSHI) VS SUMIT HALDER	TARUN KUMAR CHATTERJEE	
35	CRR/3059/2014	RAJA MCGEE & ANR VS STATE OF WEST BENGAL	SWUROJIT ROYCHOWDHURY	

IA NO: CRAN/6/2017(Old No:CRAN/2446/2017)

36	CRR/3223/2014	UNION OF INDIA, ASST COMM OF CUSTOMS VS GURUPADA BID	K K MAITI	

IA NO: CRAN/1/2023

wt37	CRR/3224/2014	UNION OF INDIA ASSTT COMM CUSTOMS PREVENTIVE **VS** AZAHARUDDIN SHEIKH & ANR	K K MAITI	

IA NO: CRAN/1/2023

IA NO: CRAN/1/2023

38	CRR/2360/2016	SANKAR BOSE VS STATE OF WEST BENGAL & ANR	K LAL MUKHERJEE	

IA NO: CRAN/1/2017(Old No:CRAN/2560/2017)

39	CRR/2399/2016	KUNAL KUMAR GHOSH @ KUNAL GHOSH VS CENTRAL BUREAU OF INVESTIGATION	AYAN CHAKRABORTY	
40	CRR/2190/2017	DEEP DEY VS STATE OF WEST BENGAL & ANR	P MAJUMDER	

IA NO: CRAN/2/2017(Old No:CRAN/5529/2017)

41	CRR/2208/2017	BISWAJIT PAL @ BISWAJIT PAUL VS STATE OF WEST BENGAL & ANR	ATIS KUMAR BISWAS	
42	CRR/2389/2017	JYOTSANA INVESTMENT COMPANY LTD VS R K DE	ADITYA KANONDIA	

IA NO: CRAN/3/2018(Old No:CRAN/324/2018)

43	CRR/2645/2017	DIBYENDU BHATTACHARJEE@BHATTACHARYYA VS STATE OF WEST BENGAL & ANR	SUBIR DEBNATH	

IA NO: CRAN/1/2017(Old No:CRAN/4153/2017)

44	CRR/2702/2017	SK. NESAR & ORS VS STATE OF WEST BENGAL & ORS	MD GOLAM NURE IMROHI	

IA NO: CRAN/1/2022

45	CRR/2737/2017	KEDAR NATH DHOOT & ANR VS STATE OF WEST BENGAL and amp, ANR	M MUKHERJEE	JOYDEEP ROY, ARITRA BHATTACHARYA
46	CRR/2788/2017	ROHIT CHAWLA VS STATE OF WEST BENGAL AND ANR	S CHAKRAVARTI	JOYDEEP ROY / DIPANKAR PRAMANIK

47	CRR/3296/2017	SK. MOYAGGEN HOSSEN @ SK. MOYAZEM HOSSEN VS STATE OF WEST BENGAL & ORS.	RAMKRISHNA BISWAS	
48	CRR/3304/2017	BISWANATH CHAKRABORTY & ANR VS STATE OF WEST BENGAL & ANR	A K RAI	
IA NO: CRAN/2/2018(Old No:CRAN/906/2018)				
49	CRR/3451/2017	GOUTAM SEN VS STATE OF WEST BENGAL & ANR	A BHATTACHARYYA	
50	CRR/1588/2020	MANISH KHEMKA VS Union of India	ANIRUDHYA DUTTA	
IA NO: CRAN/1/2021				
51	CRR/882/2022	ASHIS KUMAR DUTTA AND ANR VS STATE OF WEST BENGAL AND ORS.	RAHUL GANGULY	S.GHOSH/B.BANERJEE
52	CRR/2253/2022	RANA SIL VS STATE OF WEST BENGAL AND ANR	SUMANTA DAS	
53	CRR/2301/2022	IDEL SK @ GABA SK AND ANOTHER VS STATE OF WEST BENGAL AND ANR	MAZHAR HOSSIAN CHOWDHURY	ANASUYA SINHA, PRAKASH MISHRA
54	CRR/2604/2022	LALITA SARAOGI AND ANR VS STATE OF WEST BENGAL AND ANR	PARTHA SARATHI DAS	R ROYCHOWDHURY / S CHAKRABORTY
55	CRR/3078/2022	SAMAR SETH VS STATE OF WEST BENGAL AND ANR	ARITRA BHATTACHARYA	
56	CRR/4458/2022	ARUP MANDAL VS STATE OF WEST BENGAL AND ANR	SUMAN MAJUMDER	RUDRADIPTA NANDY, SONALI DAS
IA NO: CRAN/9/2025				
57	CRR/1176/2023	PALASH GUIN AND OTHERS VS STATE OF WEST BENGAL AND ANR	SAPTARSHI BASU	ANASUYA SINHA, SUBHASREE PATEL
IA NO: CRAN/6/2025				
58	CRR/3672/2023	GAUTAM DEY VS GOLAM SAHARIA	SOMNATH ADHIKARY	
IA NO: CRAN/2/2024				
		HEARING 2		
59	CRR/1087/2022	MD. SELIM SK VS STATE OF WEST BENGAL AND ANR.	SUSMITA GHORAI	
IA NO: CRAN/1/2022				
60	CRR/1357/2022	SACHIN JAISWAL AND ANR. VS STATE OF WEST BENGAL AND ANR.	MD. SHAMIMUDDIN	DEBASISH ROY / SARYATI DUTTA/ PUSHPITA SAHA
61	CRR/1825/2022	MANJUR SK. @ MANJUR SHAIKH VS STATE OF WEST BENGAL AND ANR.	ABDUR RAKIB	S BANERJEE / P GHOSH
IA NO: CRAN/5/2023				
62	CRR/2433/2022	MANISH KAKRANIA VS M/S EARTHLINK ESTATE PVT.LTD AND ANR	NIKHILESH MITTAL	D DASGUPTA
wt63	CRR/2434/2022	MANISH KAKRANIA **VS** M/S DRISHTI ADVISORIES PVT. LTD. AND ANR	NIKHILAESH MITTAL	M SHARMA
wt64	CRR/2435/2022	MANISH KAKRANIA **VS** M/S. PARVATI INFRAVENTURES AND ANR.	NIKHILESH MITTAL	M SARKAR
65	CRR/3005/2022	KRITI KUMARI VS STATE OF WEST BENGAL AND ANR	ARFEEN BEGUM	A GANGULY / S K DAN
IA NO: CRAN/1/2024				

66	CRR/3433/2022	PRAKASH SHARMA VS M/S VISION CELL PVT LTD	PUJA BERIWAL	
IA NO: CRAN/5/2024, CRAN/6/2024				
67	CRR/3578/2022	JYORTIMOY BISWAS VS STATE OF WEST BENGAL AND ANR	ABHISHEK ADDHYA	
68	CRR/3795/2022	PRADIP KUMAR GHOSH VS UNION OF INDIA	SUMAN MAJUMDER	
69	CRR/4255/2022	PRADEEP KUMAR @ PRADEEP KUMAR JAIN VS M/S AKJ MINERALS LIMITED	SAJJAN KUMAR KASERA	
70	CRR/4267/2022	REGISTRAR OF COMPANIES WEST BENGAL VS BHAL CHANDRA KHAITAN AND ANOTHER	PRADYAT SAHA	
71	CRR/4382/2022	AMRITESH JATIA VS STATE OF WEST BENGAL AND ANR.	SHYANTEE DATTA	
72	CRR/4408/2022	SOURABH MAITY VS STATE OF WEST BENGAL AND ANR	SK. SAHJAHAN ALI	
73	CRR/4409/2022	MEENA KHEMKA VS DEEPAK KHEMKA AND ANR.	NIHARIKA SINGH	
74	CRR/4411/2022	MD. OBAIDULLAH VS STATE OF WEST BENGAL AND ANR	Kalidas Saha	SREYASHI BISWAS, PUSHPITA SAHA
75	CRR/4694/2022	BISWAJIT ROY VS TUMPA ROY AND ANIOTHER	ASIS BHATTACHARYYA	
IA NO: CRAN/1/2023, CRAN/3/2024				
76	CRR/36/2023	M/S SHREE RADHEY KRIPA CONCAST INDIA PRIVATE LTD AND OTHERS VS M/S EASTERN COPPER MANUFACTURING CO PRIVATE LIMITED	PARTHA PRATIM MUKHOPADHYAY	
77	CRR/91/2023	PARASURAM GIRI AND ANR VS STATE OF WEST BENGAL AND ANR	ASIS BHATTACHARYYA	
78	CRR/253/2023	ABDULLA MONDAL VS STATE OF WEST BENGAL AND ANR	KARABI ROY	ARIJIT GANGULY, SREEMOYI ROY
79	CRR/285/2023	SREELEKHA RAY AND ANOTHER VS SARITA AGARWAL	RANOJOY CHATTERJEE	
IA NO: CRAN/2/2024				
80	CRR/290/2023	ALOK KHETAN VS STATE OF WEST BENGAL AND ORS.	ARIJIT DEY	ANASUYA SINHA / SUBHASHREE PATEL
81	CRR/773/2023	HABIBULLAH VS STATE OF WEST BENGAL AND ANR	NAZIR AHMED	IKBAL KABIR
82	CRR/1137/2023	DEBASHIS MITRA AND ANR VS STATE OF WEST BENGAL AND ANR	MAMATA JANA	Saryati Dutta
IA NO: CRAN/1/2024				
83	CRR/2620/2023	AMIT REALTY PVT LTD VS SUNITA KUMARI AND ORS	ANIRBAN TARAFDER	
84	CRR/2622/2023	ADHUNIK TRADING CORPORATION AND ANOTHER VS STATE OF WEST BENGAL AND ANR	RADHEY SHYAM TIWARI	ANWAR HOSSAIN
85	CRR/2623/2023	ADHUNIK TRADING CORPORATION AND ANOTHER VS STATE OF WEST BENGAL AND ANR	RADHEY SHYAM TIWARI	
86	CRR/2033/2024	TUSHAR KANTI MAHATO AND OTHERS VS STATE OF WEST BENGAL AND ANR	ARITRA BHATTACHARYA	ARINDAM SEN / PAROMIT SAHU

87	CRR/4575/2024	SANJIB KUMAR ROY VS STATE OF WEST BENGAL AND ANR	ASIS BHATTACHARYYA	
IA NO: CRAN/1/2024				
		HEARING 3		
88	CRR/3455/2017	RAMLAL VS STATE OF WEST BENGAL & ORS	INDRANIL ROY CHOWDHURY	
89	CRR/3469/2017	MRITYUNJOY ROY VS STATE OF WEST BENGAL and amp, ANR	SOUMYA NAG	FARIA HOSSAIN, ARITRA BHATTACHARYA
IA NO: CRAN/1/2018(Old No:CRAN/309/2018)				
90	CRR/3476/2017	MOSTABARI DHABAK VS STATE OF WEST BENGAL	SUMANATA CHAKRABORTY	
91	CRR/3482/2017	SWAPNA RANA VS SURAJIT RANA & ANR	DEBAYAN SINHA	
92	CRR/3506/2017	AKBAR ALI MIDDAY @ AKBAR MIDDE & ANR. VS STATE OF WEST BENGAL	SHAREQUL HAQUE	
93	CRR/3663/2017	SANDIP MANNA VS STATE OF WEST BENGAL & ORS & ANR	S. KARAMAKAR	
94	CRR/4227/2017	USHA CHAUDHURY VS STATE OF WEST BENGAL & ANR	TILAK MITRA	
95	CRR/1287/2018	LEKHRAJ BALMIKI VS STATE OF WEST BENGAL & ANR.	PAMPA DEY(DHABAL)	
96	CRR/1336/2018	ARUN SANKAR SYAMAL @ ARUN SANKAR SYAMAL VS STATE OF WEST BENGAL & ANR.	MRITYUNJOY CHATTERJEE	
97	CRR/2557/2018	BABLU KHAN @ SARIFUDDIN KHAN VS JAYNAR BIBI & ANR	K K KAR	
98	CRR/2577/2018	HARISH BAGLA & ORS VS STATE OF WEST BENGAL &ANR	VIVEK JHUNJHUNWALA	
99	CRR/2721/2018	SANTANU MONDAL VS STATE OF WEST BENGAL & ORS	J. DUTTA CHATTERJEE	
100	CRR/2825/2018	UTTARA SHARMA & ORS VS STATE OF WEST BENGAL & ANR	A TIWARI	
IA NO: CRAN/1/2019(Old No:CRAN/50/2019)				
101	CRR/2918/2018	VINOD KR KHETAWAT & ANR VS STATE OF WEST BENGAL & ANR	S BASU	
102	CRR/3190/2018	SANDHYA GIRI VS STATE OF WEST BENGAL & ORS	ANIRBAN TARAFDER	
IA NO: CRAN/1/2019(Old No:CRAN/1014/2019)				
103	CRR/3603/2018	GYAN CHAND KOTIA & ORS. VS STATE OF WEST BENGAL & ANR	ADITYA TIWARI	
104	CRR/3607/2018	JULLUNDUR MOTOR AGENCY DELHI LTD VS STATE OF WEST BENGAL & ANR	MS AINDRILA DE	
105	CRR/3608/2018	BHAGRADHAR MONDAL VS STATE OF WEST BENGAL & ORS	PAPIYA CHATTOPADHYAY	
106	CRR/3513/2019	SATYENDRA NATH MURMU VS STATE OF WEST BENGAL& ANR	SAURADEEP DUTTA	
		CRIMINAL REVISION		
107	CRR/87/2020	CENTRAL BUREAU OF INVESTIGATION VS CHANDRA NATH KAYAL	ANIRBAN MITRA	

108	CRR/357/2020	ARUN KR. MONDAL @ ARUN KUMAR MONDAL & ORS VS STATE OF WEST BENGAL and amp, ANR	PINAK KUMAR MITRA	ANAND KESHRI, DIPANKAR PRAMANICK
109	CRR/874/2021	FALGUNI MAJMUDAR VS STATE OF WEST BENGAL AND ANR	ABHISHEK SIKDAR	RANA MUKHERJEE / SUJATA DAS
110	CRR/1362/2021	DHYAN FOUNDATION VS STATE OF WEST BENGAL AND ORS.	HIMANGSHU KUMAR RAY	
wt111	CRR/1347/2023	DHYAN FOUNDATION **VS** STATE OF WEST BENGAL AND ORS.	PRIYA SARAH PAUL	
112	CRR/1371/2021	MIDLAND NURSING HOME PVT LTD AND ANR VS THE INSPECTOR IN CHARGE, BELGHARIA P.S. AND ORS	AKASHDEEP MUKHERJEE	RANADEB SENGUPTA
113	CRR/1384/2021	MISS ANINDITA GHOSH VS STATE OF WEST BENGAL AND ANR	SUBHASISH PACHCHAL	
114	CRR/1404/2021	BIMAL KUMAR NANDI AND ANR VS THE RESITRAR OF COMPANIES	SOMESH KUMAR GHOSH	
115	CRR/11/2022	SURYA CHANDRA MISHRA VS STATE OF WEST BENGAL AND ANR	KANISHK SINHA	
wt116	CRR/1764/2022	SURYA CHANDRA MISHRA **VS** STATE OF WEST BENGAL AND ANR.	KANISHK SINHA	
IA NO: CRAN/3/2024				
IA NO: CRAN/3/2024				
117	CRR/87/2022	TRIDIB HALDAR AND ANR VS STATE OF WEST BENGAL AND ANR	NAZIR AHMED	
118	CRR/88/2022	CHANDAN DAS VS STATE OF WEST BENGAL AND ANR	SOUMIK GANGULY	
119	CRR/1892/2022	ARKO DEEP SAHA @ARKADEEP SAHA VS STATE OF WEST BENGAL AND ANR	JAGRITI BHATTACHARYA	
120	CRR/2458/2022	GOPAL PRAMANIK AND ORS VS STATE OF WEST BENGAL	PRATIP CHATTERJEE	ANASUYA SINHA / J SAHA
121	CRR/222/2023	SHUVAJIT SAHA @ SUVOJIT SAHA @ SUBHAJIT SAHA @ SUBHOJIT SAHA VS STATE OF WEST BENGAL	SUMAN MAJUMDER	
122	CRR/277/2023	M/S OVERSEAS LEATHER GOODS COMPANY PRIVATE LIMITED AND OTHERS VS STATE OF WEST BENGAL AND ANR	ANAMITRA BANERJEE	
IA NO: CRAN/2/2024				
123	CRR/278/2023	M/S OVERSEAS LEATHER GOODS COMPANY PRIVATE LIMITED AND OTHERS VS STATE OF WEST BENGAL AND ANR	ANAMITRA BANERJEE	
IA NO: CRAN/2/2024				

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 23

Second Floor

Main Building

SINGLE BENCH (SB)

HON'BLE JUSTICE AJAY KUMAR GUPTA

AS AND WHEN SITS SINGLY.

FROM 1ST APRIL, 2025 - WHENEVER SITS SINGLE, SHALL TAKE UP HEARING OF CRIMINAL REVISIONAL

APPLICATIONS IRRESPECTIVE OF YEARS INCLUDING APPLICATIONS CONNECTED THERETO;

WHENEVER SITS SINGLE SHALL TAKE UP HEARING OF WRIT PETITION IRRESPECTIVE OF

CLASSIFICATIONS INCLUDING APPLICATIONS CONNECTED THERETO (UPTO 2010).

NOTE :- NO MENTIONING FOR INCLUSION IN THE LIST EXCEPT EXTREMELY URGENT MATTERS UPON SERVICE OF NOTICE TO THE OTHER SIDE (S).

NOTE:- OLD MATTERS WILL BE TAKEN UP HALF AN HOUR BEFORE RISING.

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VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/94288339749?pwd=433Dztulw1VwneSiAKI8Jljx7s3MCe.1

TO BE MENTIONED

1	WPA/10382/2010 Upgraded list dated 19-09-2025 as item no. - 138.	ABHIRAM CHOWDHURY VS VIDYASAGAR UNIVERSITY & ORS	SK. SAMSUL AREFIN	

APPLICATION

2	CRR/849/2024 (RECALLING)	TAPAS KUMAR GHOSH @ TAPAS KUMAR GHOSE VS STATE OF WEST BENGAL AND ORS.	BINAY SHAW	

IA NO: CRAN/2/2025

EXTENSION OF INTERIM ORDER

3	CRR/3177/2022 WITH CRAN/3/2025	SWARUP NAG VS STATE OF WEST BENGAL	NONIGOPAL CHAKRABORTY	K KUNDU

CONTESTED APPLICATION

4	CRR/2341/2016	PRAVINNANALAL SHAH & ORS VS STATE OF WEST BENGAL & ORS	AYAN CHAKRABORTY	

IA NO: CRAN/1/2016(Old No:CRAN/3954/2016), CRAN/9/2019(Old No:CRAN/2092/2019)

5	CRR/815/2024	GOPAL KUMAR AGARWAL VS SK. ABDUL HASERA	RAJASHREE TAH	
6	CRR/1344/2024	ANANDA MOHAN KUNDU AND ORS. VS STATE OF WEST BENGAL AND ANR	CHANDANA CHAKRABORTY	KOUSHIK KUNDU, DEBARSHI BRAMHA
7	CRR/1892/2024	MARTIN AND HARRIS PVT LTD VS SANATAN SAHA	ARANI BHATTACHARYYA	

IA NO: CRAN/2/2025

8	CRR/3104/2024	AJITABH SINGH VS STATE OF WEST BENGAL AND ANR	SHARMISTHA DAS	JOYDEEP BISWAS, SANTANU TALUKDAR
9	CRR/4383/2024	SK. JABED AND ANR. VS STATE OF WEST BENGAL	CHANDANA CHAKRABORTY	SREYASHI BISWAS / KANCHAN ROY
10	CRR/910/2025	SUDINA ALIAS SUDIPA SARKAR AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SANDIP BANDYOPADHYAY	RANA MUKHERJEE, MD. EJAZ AKHTAR

PART HEARD MATTERS

11	CRR/3618/2017	SUDIP DUTTA VS STATE OF WEST BENGAL amp ANR	SOUMEN MOHANTY	FARIA HOSSAIN, TIRUPATI MUKHERJEE
IA NO: CRAN/6/2025				
12	CRR/3637/2022	SIDDHARTH SETHIA AND OTHERS VS STATE OF WEST BENGAL AND ANR	MEGHAJIT MUKHERJEE	P.K. DUTTA / N.DHALI
13	CRR/3783/2023	SAYAK CHAKRABORTY AND ORS VS STATE OF WEST BENGAL AND ANR	ARNAB NANDI	
IA NO: CRAN/1/2024				

ASSIGNED OLD MATTER

14	SA/467/1974	SRI ABHOY PADA KAR VS SK. AHAMADULLAH	MR. N. SHAW	MS. S. MAJUMDAR
15	SA/469/1974	RAM LAGAN DHOBI VS SHABRA BEGUM AND ORS	MR.BIRENDRA KUMAR GHOSH	
16	SA/485/1974	PRATIMA BANERJEE & ORS. VS SM. ANNAPURNA BANERJEE	MR. P. DUTT	N.Y.A.
17	SA/491/1974	SARAT CH HATI VS JNANADA BALA DASI & ORS	HIMADRI SANKAR MAJUMDER	
18	SA/498/1974	PREMLAL SANTRA VS DWIJENDRANATH SANTRA & ORS	SUBRATA NAYEK	
19	SA/569/1974	BARANASHI PARTRA VS SHRI HRISHIKESH BEJ	MR KRIPASINDHU HAIT	MR ANANDA MOHAN PANJA
wt20	SA/570/1974	SHRI KIRITY BHUSAN PATRA **VS** SRI RADHGOVINDA BEJ AND ORS	MR.KRIPASINDHU HAIT	
21	SA/580/1974	BECHARAM BHOWMICK AND ORS VS MD. RAFIQUE	MR SWADESH BHUSAN BHUNIA	MR SUDHANSU KU.BOSE
22	SA/617/1974	RAMHARI NAYAK VS THE STATE OF W.B	A.N.MONDLA	K.M.GANGULY
23	SA/633/1974	AJIT KR. PAUL VS HARADHAN PAUL		
IA NO: CAN/1/2004(Old No:CAN/4533/2004), CAN/2/2004(Old No:CAN/5903/2004), CAN/3/2008(Old No:CAN/8833/2008)				
24	SA/656/1974	KALU DHALI VS SARMAN BIBI	MR APU SUFIAN	
25	SA/671/1974	HARAN CHANDRA CHAKRABORTTY & ANR. VS SURENDRA KUMAR SAHA	MR. B.P.TARAFDAR	MR. M.PALIT
26	SA/673/1974 WITH SA/674/1974	RAM AUDH PANDE VS BARU SINGH	MR S C PAIN	
27	SA/696/1974	PULIN BEHARI KUNDU VS THE CORPORTATION OF CALCUTTA	MR. C. R. MITRA	MR. B. N. GHOSH
wt28	SA/697/1974	RADHESHYAM SHAW & ORS. **VS** THE CORPORATION OF CALCUTTA	MR. M.M. MALLICK	

wt29	SA/698/1974	RAM NATH SHAW **VS** THE CORPORATION OF CALCUTTA & ORS.	MR. M.M. MALLICK	
30	SA/713/1974	GAURI MONDAL VS STATE OF WEST BENGAL	BIKASH CHANDRA MONDAL	
wt31	SA/714/1974	JADINDRA NATH BISWAS **VS** STATE OF WEST BENGAL	BIKASH CHANDRA MONDAL	

OLD MATTER

32	CRR/1519/2016	VARUN GARG VS STATE OF WEST BENGAL & ANR	R RAY CHOWDHURY	
IA NO: CRAN/9/2020(Old No:CRAN/335/2020)				
33	CRR/1529/2016	FIROJA KHATUN @ FIROZA KHATOON VS ALTAP HOSSAIN & ANR.	KAUSHIK CHOWDHURY	
34	CRR/1530/2016	RAJSEKHAR CHATTERJEE @ RAJSEKHAR CHATTOPADHYAY VS STATE OF WEST BENGAL & ANR.	SNIGDHA SAHA	
35	CRR/1538/2016	MIJANUR ZAMAN VS STATE OF WEST BENGAL	MD HAFIZ ALI	
36	CRR/1599/2016	HARISADHAN HALDER VS STATE OF WEST BENGAL & ANR	DEBABRATA CHAKRABORTI	
37	CRR/752/2017	SUJAY DHAR VS STATE OF WEST BENGAL	RAHUL GANGULY	
IA NO: CRAN/10/2025				

CRIMINAL REVISION HEARING

38	CRR/1212/2008	SAJJAN KUMAR PATWARY VS STATE OF WEST BENGAL	RAJIV LOCHAN CHAKRABORTY	
IA NO: CRAN/2/2025				
39	CRR/1758/2017	CHANDAN PAIN & ANR VS STATE OF WEST BENGAL AND ANR	MANWENDRA SINGH YADAV	ANASUYA SINHA, DHANASREE BISWAS
IA NO: CRAN/2/2017(Old No:CRAN/3358/2017), CRAN/8/2024				
40	CRR/623/2018	UMA HALDER & ORS VS STATE OF WEST BENGAL AND ANR	T.K. HALDER	M SUR / D PRAMANIK
IA NO: CRAN/2/2018(Old No:CRAN/1016/2018), CRAN/4/2022, CRAN/5/2025				
41	CRR/661/2018	JITENDRA SIROHIA VS STATE OF WEST BENGAL	ANTARIKHYA BASU	
42	CRR/683/2018	SADEK SK. VS STATE OF WEST BENGAL & ANR.	BIJOY BAG	
wt43	CRR/2492/2022	SADEK SK. **VS** STATE OF WEST BENGAL AND ANR	PARVEJ ANAM	MANISHA SHARMA
44	CRR/907/2018	AASHISH JHUNJHUNWALA VS STATE OF WEST BENGAL & ORS	S KARMAKAR	
IA NO: CRAN/6/2024				
wt45	CRR/2017/2018	NAVEEN GUPTA **VS** STATE OF WEST BENGAL & ANR	P. K. GUPTA	
IA NO: CRAN/4/2019(Old No:CRAN/3436/2019)				
IA NO: CRAN/4/2019(Old No:CRAN/3436/2019)				
46	CRR/2085/2018	PANKAJ KR GOEL VS STATE OF WEST BENGAL & ANR	S NAG	
IA NO: CRAN/5/2025				

47	CRR/80/2020	CENTRAL BUREAU OF INVESTIGATION VS SUBRATA BHATTACHARJEE & ANR	PULAKESH BAJPAYEE	
48	CRR/1533/2020	AANKITA MUKHERJEE VS STATE OF WEST BENGAL AND ORS.	ADITYA TIWARI	
49	CRR/1573/2020	MAINAK KRISHNA GHOSH VS CHDHANA RAJ AND ANR	SOUMYA NAG	
IA NO: CRAN/6/2025				
50	CRR/1833/2020	DR. LAV KOCHGAWAY AND ANR. VS State of West Bengal and anr.	kishwar rahman	
IA NO: CRAN/1/2021				
51	CRR/1855/2020	KALYAN PANDA AND ANR VS State of West Bengal	DEBISREE ADHIKARY	RANA MUKHERJEE / SUJATA DAS
52	CRR/24/2022	SABUJ GOSWAMI AND ANR VS STATE OF WEST BENGAL AND ANR	TIRTHANKAR DEY	ZAREEN NASIMA KHAN, AVISHEK VERMA
53	CRR/1678/2022	RAJIB GHOSH VS STATE OF WEST BENGAL	SRABANI BISWAS	SREYASHI BISWAS
54	CRR/3309/2022	ERAM DANISH VS STATE OF WEST BENGAL AND ANR	ABDUL ZAHID	M SUR / D PRAMANIK
IA NO: CRAN/9/2025				
55	CRR/324/2023	SUKANTA MAJUMDAR VS STATE OF WEST BENGAL AND ANR	PRIYANKAR GANGULY	MADHUSUDAN SUR, BITASOK BANERJEE
IA NO: CRAN/4/2025				
56	CRR/379/2023	VARUN MEHTA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	DEBASISH DE	A MUKHERJEE / D MAHATO
IA NO: CRAN/6/2025				
57	CRR/524/2023	SWETA SARDA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	ADITYA TIWARI	M SUR / D PRAMANIK
58	CRR/1992/2023	PRASHANT GUPTA VS STATE OF WEST BENGAL AND ANR	SOEWEL BHATTACHARJEE	
IA NO: CRAN/4/2024				
59	CRR/3642/2023	COSMIC FERRO ALLOYS LIMITED AND OTHERS VS STATE OF WEST BENGAL AND ANR	APARAJITA RAO	MADHUSUDAN SUR, DIPANKAR PRAMANIK
IA NO: CRAN/2/2025				
60	CRR/4414/2023	JITENDRA CHANDRALAL NAVLANI AND OTHERS VS STATE OF WEST BENGAL AND ANR	SAIBAL K RISHNA DASGUPTA	RUDRADIPTA NANDY, SANJANA SAHA
IA NO: CRAN/6/2025				
61	CRR/1265/2024	TAJIBAR MUNSHI VS STATE OF WEST BENGAL AND ORS.	ANISUR RAHMAN	SEKHAR BARMAN
62	CRR/1511/2024	TARUN BID VS STATE OF WEST BENGAL AND ANR	SOUMIK GANGULI	JOYDEEP BISWAS, PUJA GOSWAMI
63	CRR/2314/2024	MARUTI SUZUKI INDIA LIMITED AND ANOTHER VS VIJAYNATH JHA	AVISHEK DAS	
64	CRR/2644/2024 (NTW)	BINDABASINI ISPAT WORKS PVT. LTD. AND ANOTHER VS STATE OF WEST BENGAL AND ANR	MOBINA ALI	ANAND KESHRI, DIPANKAR PRAMANIK
IA NO: CRAN/4/2025				

FOR HEARING

(WRIT MATTERS)

65	WPA/6564/2010	KHAGENDRA NATH SHEE VS STATE OF WEST BENGAL & ORS	KINKAR KUMAR BHATTACHARYA	

66	WPA/6580/2010	SANDIP KUMAR BISWAS VS STATE OF WEST BENGAL & ORS	DHIMAN KUMAR SENGUPTA
67	WPA/6581/2010	PRABIR KUMAR LAHA VS STATE OF WEST BENGAL & ORS	DHIMAN KUMAR SENGUPTA
68	WPA/6583/2010	SUJIT KUMAR PAUL VS STATE OF WEST BENGAL & ORS	DHIMAN KR. SENGUPTA
69	WPA/6584/2010	RANJAN PAUL VS STATE OF WEST BENGAL & ORS	DHIMAN KR. SENGUPTA
70	WPA/6585/2010	NANDITA AUDDY VS STATE OF WEST BENGAL & ORS	DHIMAN KR. SENGUPTA
71	WPA/6587/2010	SUPARNA MUKHERJEE VS STATE OF WEST BENGAL & ORS	DHIMAN KR. SENGUPTA
72	WPA/6769/2010	SUBRATA SEN & ORS VS STATE OF WEST BENGAL & ORS	ANEE RAY

IA NO: CAN/1/2011(Old No:CAN/4080/2011), CAN/2/2011(Old No:CAN/7268/2011), CAN/3/2025

73	WPA/6790/2010	SANTOSH MISRA VS STATE OF WEST BENGAL & ORS	MRINMOY BHATTACHARYYA
74	WPA/6932/2010	NAMITA HAZRA (HATUI) VS STATE OF WEST BENGAL & ORS	FAZLE RABI
75	WPA/7009/2010	SUBHASISH PAUL VS STATE OF WEST BENGAL & ORS	P.K.HAJRA
76	WPA/7015/2010	M/S TARAMA ENTERPRISES & ORS VS STATE OF WEST BENGAL & ORS	NIBARAN KR. DAS
77	WPA/7102/2010	SMT. BANDANA DAS VS STATE OF WEST BENGAL & ORS	SUBHAS CHANDRA DUTTA
78	WPA/7322/2010	NIKHIL BARMAN & ORS VS STATE OF WEST BENGAL & ORS	JAKIR HOSSAIN
79	WPA/7387/2010 (24-09-2025)	SHRI TAPAN BHATTACHARYYA VS STATE OF WEST BENGAL & ORS	BIDYUT BARAN BISWAS
80	WPA/8272/2010	AJIJUR RAHAMAN @ NEWTON KHAN VS STATE OF WEST BENGAL & ORS	MD. ZAKIR HOSSAIN
81	WPA/9162/2010	GITASHREE DAS (JANA) VS STATE OF WEST BENGAL & ORS.	AMRITENDU BHOWMICK
82	WPA/9395/2010	SHABNAM IYASMIN VS STATE & ORS	KHANDEKAR MOAZZEM HOSSAIN
83	WPA/9522/2010	RAKIBUL HOQUE VS STATE OF WEST BENGAL & ORS	TANUJA BASAK
84	WPA/9551/2010	SABITA MISRA VS STATE OF WEST BENGAL & ORS	SUBHRANSHU PANDA
85	WPA/10194/2010	TANULAL MAHATA VS STATE OF WEST BENGAL & ORS.	MILAN KUMAR MAITY
86	WPA/10287/2010	EMANUEL MD.SAFI VS STATE OF WEST BENGAL & ORS	SRINATH SINGHA ROY
87	WPA/10289/2010	EMDADUL HAQUE VS STATE OF WEST BENGAL & ORS	SRINATH SINGHA ROY
88	WPA/10291/2010	TAPAS KUMAR HALDAR VS STATE OF WEST BENGAL & ORS	SRINATH SINGHA ROY

89	WPA/10293/2010	ENAMUL HAQUE VS STATE OF WEST BENGAL & ORS	SRINATH SINGHA ROY
90	WPA/10294/2010	UTTAM CHATTOPADHYAY VS STATE OF WEST BENGAL & ORS	SRINATH SINGHA ROY
91	WPA/10295/2010	NURJAHAN EASMIN VS STATE OF WEST BENGAL & ORS	SRINATH SINGHA ROY
92	WPA/10296/2010	TAMIJUDDIN CHOWDHURY VS STATE OF WEST BENGAL & ORS	SRINATH SINGHA ROY
93	WPA/10347/2010	SANKAR DAS & ORS VS STATE OF WEST BENGAL & ORS	MINTU GOSWAMI
94	WPA/10617/2010	NIRUPAMA SAW (SAHA) VS THE STATE OF WEST BENGAL & ORS.	TARUN KUMAR DAS
95	WPA/10620/2010	NALHATESWARY ENDINEER CO-OPERATIVE SOCIETY LTD. VS NALHATI - 1 PANCHAYAT SAMITI & ORS	MOUSUMI CHATTERJEE
96	WPA/11213/2010	KALPANA DAS ADHIKARI (TRIPATHI) VS STATE OF WEST BENGAL & ORS	GOLAM MAHAMMAD
97	WPA/11654/2010	SAKSHI GOPAL MAJI AND ORS VS STATE AND ORS	AMAR KUMAR SINHA
98	WPA/11825/2010	DULAL DUTTA VS WB REGIONAL SSC,EASTERN REGION & ORS	SATADAL CHATTERJEE
99	WPA/11861/2010	SOURAV BASU & ORS VS WB STATE UNIVERSITY & ORS	BISWAJIT DAS
IA NO: CAN/1/2010(Old No:CAN/10047/2010)			
100	WPA/16524/2010	VEDANTA LIMIRED VS UNION OF INDIA & ORS	MEGHAJIT MUKHERJEE

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 21

Second Floor

Main Building

SINGLE BENCH (SB)

HON'BLE JUSTICE SUPRATIM BHATTACHARYA

(AS AND WHEN SITS SINGLY)

FROM 1ST APRIL, 2025 - WHENEVER SITS SINGLE, SHALL TAKE UP HEARING OF SECOND APPEAL, SECOND MISC. APPEAL, FIRST MISC. APPEAL TO BE TAKEN UP BY THE SINGLE BENCH (EXCLUDING THE CLAIM CASES APPEAL) INCLUDING APPLICATIONS THERETO IRRESPECTIVE OF YEARS;

AND
HEARING OF CIVIL REVISIONAL APPLICATIONS AND PETITIONS UNDER ARTICLE 227 OF THE CONSTITUTION OF INDIA IRRESPECTIVE OF YEARS INCLUDING APPLICATIONS CONNECTED THERETO.

SPL. NOTE:- MENTIONING WILL BE TAKEN UP UPON PRIOR NOTICE TO THE OTHER SIDES IN ADVANCE.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/94478142965?pwd=lWhSa0z8DcvFRaBNW4xc6K9ba1wWUJ.1

PART HEARD

1	SA/100/2019	MEENA GHOSH VS PANKAJ KUMAR DASGUPTA SINCE DECEASED BINA DASGUPTA ORS	UJJWAL DUTTA

PART HEARD MATTERS

(HEARING)

2	SA/246/2017	SRI SOUMEN GHOSH AND ORS VS SMT SATI MONDAL & ORS	S JANA
3	SA/17/2022 [PI+II+OS+8LCRS+1PB+R.I.CARD]	SANATAN SAHA AND ANOTHER VS DILIP KUMAR DUTTA AND ANOTHER	SANGEETA BANERJEE
IA NO: CAN/3/2024			
4	SA/111/2022 [PT I+OS+II+4 LCRS+1 PB+2ND J'S COPY]	SK ABDUL ALIM VS TARAK DAS AND ORS	MD YOUNUSH MONDAL
5	SA/171/2019 [PT I+ II +6LCRS +2 COVER FILES + RI CARD+ 1 PB] [A/V]	BINA DEBI AND ANOTHER VS GOURI SANKAR SHOW	ANIMESH PAUL
IA NO: CAN/6/2025			
6	SA/22/2023 [PT I+II+OS+13 LCRS+1 COVER FILE+1PB+ONE BOX]	KISHORE SANGHA AN ASSOCIATION AR CLUB REPTED BY. GOURISHANKAR DAS AND ORS VS SOUMEN MUKHERJEE AND ORS	DEBASHREE DHAMALI
IA NO: CAN/1/2023			

APPLICATION

7	SA/148/2007 [ASSIGNED][21.03.2025][A/V]	DEBASISH DEY (DAS) & ORS. VS RABINDRANATH PAL	JAYANTA MUKHERJEE
IA NO: CAN/1/2006(Old No:CAN/6410/2006), CAN/2/2017(Old No:CAN/7644/2017)			
8	SAT/263/2019 [PTI+OS+2ND J'S COPY]	GOLAM BARI MONDAL VS GOLAM RASUL MONDAL	BENAJIR PARVEEN
IA NO: CAN/1/2019(Old No:CAN/8051/2019), CAN/2/2019(Old No:CAN/8806/2019), CAN/3/2024, CAN/5/2024, CAN/6/2024			

9	SMAT/3/2021	RABIN PAL VS SUSOBHAN DUTTA AND ORS	ARNAB ROY

IA NO: CAN/1/2021, CAN/2/2021, CAN/3/2024

LISTED MOTION

[ASSIGNED MATTERS]

10	WPA/13510/2023	PRATIVA MITRA VS THE HOWRAH MUNICIPAL CORPORATION AND ORS	SOUVIK DAS
11	WPA/13672/2023	DIPANJAN DUTTA VS MIDNAPUR MUNICIPALITY AND ORS	PINGAL BHATTACHARYYA

IA NO: CAN/1/2024

FOR HEARING

12	SAT/458/2017 [PT I+II+OS+1 PB+7 LCRS+1 TIN BOX]	SUBAL CHANDRA ALA & ANR VS SRISH CHANDRA DAS & ORS	SOUNAK BHATTACHARYA
13	SAT/212/2022	SUMITRA NASKAR AND ORS VS RENUKA NASKAR AND ORS	OINDRILA CHATTERJEE

IA NO: CAN/2/2023, CAN/3/2024

wt14	SAT/213/2022	SUMITRA N ASKAR AND ORS **VS** RENUKA NASKAR AND ORS	OINDRILA CHATTERJEE

IA NO: CAN/2/2025

IA NO: CAN/2/2025

15	SA/9/2017 [PT I+II+OS+6LCRS+3 TIN BOXS+ 1 PB+R.I. CARD]	MUMTAZ HOSSAIN VS PARWAZE AHMED & ORS	ANIMESH DAS
16	SAT/356/2017 [PT I+II+OS+1 PB+ 7 LCRS+R.I. CARD+ 1 PB]	KAMALA MONDAL & ORS VS LATA MONDAL @ SABITRI MONDAL & ORS	PRIYOBRATA BATABYAL

IA NO: CAN/1/2017(Old No:CAN/9105/2017)

17	FMAT/1224/2017 [PT I+II+OS+3 LCRS+ +2ND JC+ 4 (FOUR) PBS]	MANOJ KUMAR SINGH & ORS VS DOLLY SINGH & ORS	DYUTIMAN BANERJEE

IA NO: CAN/1/2017(Old No:CAN/11023/2017)

18	SA/853/1979	CHUNIBAI DASI SINCE DECEASED REP BY SATADAL MONDAL VS AKSHAY KR. MONDAL SINCE DEACESED REP BY SMT.URMILA MONDAL AND ORS	XXX
19	SAT/81/2018 [PT I+II+OS+13 LCRS+R.I.CARD]	BASUDEB SAMANTA @ BASUDEV SAMANTA VS SAMIR SAMANTA & BORS	ABHISEK BANERJEE

IA NO: CAN/1/2018(Old No:CAN/5987/2018), CAN/2/2022

wt20	SAT/82/2018	BASUDAB SAMANTA@BASUDEV SAMANTA **VS** SAMIR SAMANTA & ORS	ABHISEK BANERJEE
wt21	SAT/83/2018	BASUDAB SAMANTA@BASUDEV SAMANTA **VS** SAMIR SAMANTA & ORS	ABHISEK BANERJEE

IA NO: CAN/1/2018(Old No:CAN/5991/2018)

IA NO: CAN/1/2018(Old No:CAN/5991/2018)

22	FMA/319/2019 [PT I+II+OB+2ND JC +6 LCRS +3 COVER FILES+4 PBS]	FURQAN MAHMOOD & ORS VS SALEHA BEGUM & ORS	T. K. MALAPATRA
23	SA/38/2020 [PT-I +OS+2 PBS]	SANJOY BOSE & ORS VS SMT JHUMA CHOWDHURY	SUBHRA DAS
24	FMA/220/2021 [PT I+II +5 LCRS+3 PBS+1 SPB+2ND J'S COPY]	DILIP BANERJEE VS SATISH DAS & ORS.	MR MUNSHI ASHIQ ELAHI

IA NO: CAN/3/2024, CAN/4/2025

25	SA/114/2022 (PT I +II + 2ND J'S COPY + 4 LCRS)	SUJIT KUAMR PAUL VS MD KHALIL KURESHI(DSD) REP BY MD JALAL QURESHI & ORS	APURBA KUMAR GHOSH

26	SA/125/2022 [P I+OS+II+R.I.CARD+1 PB+8 LCRS]	SOURAV MISRA AND ORS. VS SARASWATI DAS AND ORS.	HARE KRISHNA HALDAR
IA NO: CAN/8/2024			
27	SA/8/2024 [PTI+II+5 LCRS+R.I.CARD+3 COVER FILES+2ND J.C.]	SMT. MADHABI HAZRA AND ORS VS SRI JAGABANDHU SARKAR AND ORS	JAVED K. SANWARWALA
28	SA/21/2024 [PT I+1 PB+2ND J'S COPY]	NIRMAL KUMAR BACHHAR VS BIMAL KRISHNA MONDAL	GAUTAM NARAYAN BHATTACHARYAY

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 7

First Floor

Main Building

SINGLE BENCH (SB - XXVIII)

AT 10:30 AM

HON'BLE JUSTICE PARTHA SARATHI CHATTERJEE

FROM 1ST APRIL, 2025 - WHENEVER SITS SINGLE SHALL TAKE UP HEARING OF WRIT PETITION IRRESPECTIVE OF CLASSIFICATIONS AND YEARS INCLUDING APPLICATIONS CONNECTED THERETO (2016 ONWARDS) ;

MATTERS (MOTION AND HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATING TO RESIDUARY UNDER GROUP-IX [EXCLUDING MATTERS RELATING TO POLICE, ELECTRICITY AND MATTERS ASSIGNED TO OTHER BENCH(S)] INCLUDING APPLICATIONS CONNECTED THERETO [UPTO 2022] ;

ADMISSION AND HEARING OF CRIMINAL REVISIONAL APPLICATIONS INCLUDING APPLICATIONS CONNECTED THERETO (UPTO 2014).

AND

FROM 1ST SEPTEMBER, 2025 TO 26TH SEPTEMBER, 2025 - IN ADDITION TO HIS LORDSHIP'S LIST AND DETERMINATION, SHALL TAKE UP ITEM NO. 1577 TO ITEM NO. 1801 FROM THE DAILY SUPPLEMENTARY LIST OF CASES (APPELLATE JURISDICTION) DATED 28.08.2025 OF HON'BLE JUSTICE JAY SENGUPTA, EXCEPT THE MATTERS, WHICH ARE DISPOSED OF AND/OR ORDERED OTHERWISE.

NOTE 1: MENTIONING WILL BE ALLOWED ONLY ON MONDAY & THURSDAY UPON NOTICE TO THE OTHERSIDE.

NOTE 2:
ON MONDAY AND TUESDAY : "MOTION", "CRIMINAL REVISION", "UPGRADED MATTERS (HEARING)" & OTHER FIXED MATTERS AND IF TIME PERMITS "HEARING" MATTERS WILL BE TAKEN UP.

ON WEDNESDAY AND THURSDAY : "MOTION", "CRIMINAL REVISION", "RETURNABLE HEARING", "PART HEARD MATTERS", "HEARING" & OTHER FIXED MATTERS WILL BE TAKEN UP.

ON FRIDAY : "APPLICATION", "CONTEMPT APPLICATION", "ASSIGNED MATTERS", "CRIMINAL REVISION" & OTHER FIXED MATTERS WILL BE TAKEN UP.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/98083235466?pwd=UkTIofrKNTDmouii5T4BUX4DCZpkh6.1

TOP

1	WPA/1230/2020	NIRMALESH CHOWDHURY VS STATE OF WEST BENGAL & ORS	ARINDAM GHOSH

FOR ORDERS

2	WPA/16452/2022	CHANDI CHARAN KARAN @ CHANDI KARAN VS STATE OF WEST BENGAL AND ORS.	RAJIT LAL MAITRA
3	WPA/21668/2022	NEO BUILT CORPORATION AND ANR VS THE WEST BENGAL TRANSPORT INFRASTUCTURE DEVELOPMENT CORPORATION LTD. AND ANR	SABYASACHI SEN
4	WPA/22039/2024	GURU NANAK MISSION HIGH SCHOOL (H.S.) AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	ABHIJIT SARKAR

5	WPA/2908/2025	ASMA KHATUN VS STATE OF WEST BENGAL AND ORS.	DEBJANI SAHU
		MOTION	
6	WPA/25238/2018	KAILASH KR. AGARWAL VS RBI & ORS.	S.K SINGHI
7	WPA/26330/2018	VIJAYA BANK VS STATE OF WEST BENGAL & ORS.	SUKANTA GHOSH
8	WPA/16508/2019	DEBABRAT MONDAL VS UNITED BANK OF INDIA & ORS	ASOK BANERJEE
9	WPA/22396/2019	PALASH DEY VS STATE OF WEST BENGAL & ORS	KARUNAMOYEE SAMANTA
10	WPA/23821/2019	M/S. MALLICK BRICK MANUFACTURER & ANR VS STATE OF WEST BENGAL & ORS	SALIL KUMAR MAITI
11	WPA/3257/2020	SKIPPER LIMITED & ANR VS W.B. STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED & ORS	UTTAM SHARMA
12	WPA/3678/2020	SAIKAT BAG VS STATE OF WEST BENGAL & ORS	SIDDHARTHA SARKAR
13	WPA/3991/2020	TAPAN MAITY & ANR VS STATE OF WEST BENGAL & ORS	BALAI LAL SAHOO
14	WPA/4008/2020	IYASMINA BEWA & ORS. VS STATE OF WEST BENGAL & ORS.	PANKAJ HALDER
15	WPA/4009/2020	DIPAK KARMAKAR VS STATE OF WEST BENGAL & ORS.	TAPAS MANNA
16	WPA/4099/2020	ABDUL KALAM MONDAL & ORS. VS STATE OF WEST BENGAL & ORS.	KOUSHIKEE BANERJEE
17	WPA/8793/2021	UNITED TRADECOM PRIVATE LIMITED AND ANOTHER VS UNION OF INDIA AND ORS.	AKASHDEEP MUKHERJEE
18	WPA/13142/2021	PRIYADARSANA BANERJEE AND ORS VS ICICI BANK LTD AND ORS	PUSHAN MAJUMDAR
19	WPA/13202/2021	HERAMBA NATH CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	AKASHDEEP MUKHERJEE
20	WPA/18482/2021	CHAYAN SIDDHANTA VS M/S HDB FINANACIAL SERVICES LTD. AND ORS	GANESH CHANDRA PATRA
21	WPA/18829/2021	ANUBRATA DAS VS STATE OF WEST BENGAL AND ORS.	SOURAV PRASANNA MUKHERJEE
22	WPA/18834/2021	G AND S CONSTRUCTION VS UNION OF INDIA AND ORS.	RAJNIL MUKHERJEE
23	WPA/19325/2021	RAJENDRA PRASAD GOEL VS UNION OF INDIA AND ORS.	BISWAPRIYA SAMANTA
24	WPA/19680/2021	NURUL ISLAM VS STATE OF WEST BENGAL AND ORS.	PRIYANKA MONDAL
25	WPA/21037/2021	BIPLAB KUMAR CHOWDHURY VS STATE OF WEST BENGAL AND ORS.	PARASHAR BAIDYA
26	WPA/21061/2021	SUBHADIP KARMAKAR AND ORS VS STATE OF WEST BENGAL AND ORS.	SIMANTIKA DASGUPTA

27	WPA/21154/2021	BIPLAB KUMAR CHOWDHURY VS STATE OF WEST BENGAL AND ORS.	SAPTASWA BHATTACHARYA	
28	WPA/21201/2021	CHANDAN DINDA VS STATE OF WEST BENGAL AND ORS.	SUBHRENDU HALDER	
29	WPA/7650/2022	RABINDRA NATH MONDAL AND ORS VS STATE OF WEST BENGAL AND ORS.	BHASKAR HUTAIT	
30	CO/1997/2025 [MENTIONED]	JAYEETA DINDA VS SUBHAMOY SEN	SOUMYA BASU ROY CHOWDHURI	
31	CO/2914/2025 [MENTIONED]	SUMANA SEN ALIAS SUMANA PAL VS SANJOY SEN	ARNAB CHATTERJEE	

CRIMINAL REVISION

32	CRR/3211/2012 [MENTIONED]	SUDIP DAS VS STATE OF WEST BENGAL	GORA CHAND SAMANTA	AMITA GAUR, ANAND KESHARI
33	CRR/1102/2014	BINODILAL AGARWAL & ANR VS STATE OF WEST BENGAL & ANR	S. BASU	
IA NO: CRAN/2/2025, CRAN/3/2025, CRAN/4/2025				
34	CRR/1201/2022	PARTHA SARKAR AND ORS VS STATE OF WEST BENGAL AND ANR	NAZIR AHMED	AVISEK SINHA
IA NO: CRAN/1/2022, CRAN/2/2022				
35	CRR/3319/2025	SUMAN BISWAS VS RINKI BISWAS	SUMANTA DAS	
36	CRR/3320/2025	SUNIL PRASAD VS INSPECTOR-IN-CHARGE, BALLY P.S AND ANOTHER	SUPRIYA RANJAN GHOSH	
37	CRR/3323/2025	SUKUMAR RUIDAS AND ANOTHER VS STATE OF WEST BENGAL AND ANR	GUDDU SINGH	
38	CRR/3324/2025	SUKUMAR RUIDAS AND ANOTHER VS STATE OF WEST BENGAL AND ANR	GUDDU SINGH	
39	CRR/3325/2025	JAKIR HOSSAIN MONDAL VS STATE OF WEST BENGAL AND ANR	SANANDA BHATTACHARYYA	
40	CRR/3326/2025	UTTAM KANJILAL AND ANOTHER VS STATE OF WEST BENGAL AND ANR	NEELAM KUMARI	
41	CRR/3327/2025	ANIMESH MANDAL VS STATE OF WEST BENGAL	SUBHRAJYOTI DEY	
42	CRR/3328/2025	GAUTAM KANJILAL AND OTHERS VS STATE OF WEST BENGAL AND ANR	NEELAM KUMARI	
43	CRR/3329/2025	THE STATE BANK OF INDIA AND OTHERS VS UDAY NARAYAN GHOSH @ UDAY N. GHOSH	RAJENDRA TIWARI	
44	CRR/3330/2025	SIDDHARTHA CHATTERJEE AND OTHERS VS STATE OF WEST BENGAL AND ANR	NAHID AHMED	
45	CRR/3332/2025	MD. NURMOHAMMAD MOLLA VS STATE OF WEST BENGAL AND ORS.	MRINAL KANTI MUKHERJEE	
46	CRR/3334/2025	HAJI MD. JAHAR @ HAJI JAHAR AHAMED AND ANOTHER VS STATE OF WEST BENGAL AND ANR	JOY CHAKRABORTY	
47	CRR/3338/2025	TAPAS RAY AND ANOTHER VS STATE OF WEST BENGAL AND ANR	ABHINABA DAN	
48	CRR/3340/2025	MADHUSUDAN BARMAN VS STATE OF WEST BENGAL AND ANR	PINKI SAHA	

49	CRR/3341/2025	SK. ABDUL SABIR AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SUCHISMITA CHAKRABORTY
50	CRR/3342/2025	SUBRATA ROY @ SUBRATA RAY VS LAHA TRACTORS, REP BY MANAGING PARTNER SUJOY LAHA	BIDISHA CHAKRABORTY
51	CRR/3343/2025	ANUP GHOSH VS STATE OF WEST BENGAL	KESHAB CHANDRA DAS
52	CRR/3344/2025	KAMAL MONDAL VS STATE OF WEST BENGAL AND ANR	MRINAL KANTI MUKHERJEE
53	CRR/3345/2025	TWINKLE CHOWDHURY KISKU VS STATE OF WEST BENGAL AND ANR	SAYANTAN HAZRA
54	CRR/3348/2025	NAWJAN INSTITUTE OF NURSING AND OTHERS VS STATE OF WEST BENGAL AND ANR	PINTU KARAR
55	CRR/3349/2025	SK. ABU TAHER ALI @ SK. TAHER ALI AND OTHERS VS STATE OF WEST BENGAL AND ANR	SUCHETA BANERJEE
56	CRR/3350/2025	ARNAB KOLEY VS STATE OF WEST BENGAL AND ANR	AKASHDEEP MUKHERJEE
57	CRR/3353/2025	DEEPAK AGARWAL VS POONAM BARAI (AGARWAL)	PURNIMA MUKHOPADHYAY
58	CRR/3354/2025	PRIYANKA SARKAR @ PRIYANKA BALA SARKAR VS STATE OF WEST BENGAL	SAYAN MUKHERJEE
59	CRR/3476/2025	AMAN AHMED VS STATE OF WEST BENGAL AND ANR	SHIBAJI KUMAR DAS
60	CRR/3523/2025	SANJAY MANDAL @ PACHU VS STATE OF WEST BENGAL	SOVAN DASGUPTA

FIXED MATTER I

61	WPA/5827/2020	NILRATAN DATTA VS UNION OF INDIA & ORS	SOHAM BANDYOPADHYAY
wt62	WPA/5828/2020	NILOY DATTA **VS** UNION OF INDIA & ORS	SOHAM BANDYOPADHYAY
wt63	WPA/5829/2020	TAPASI DATTA **VS** UNION OF INDIA & ORS	SOHAM BANDYOPADHYAY

IA NO: CAN/2/2022

IA NO: CAN/2/2022

FIXED MATTERS

(AT 2.00 P.M.)

64	WPA/24750/2016	ESSEL MINING & INDUSTRIES LTD VS UNION OF INDIA & ORS	ARNAB DUTTA
65	WPA/39/2021	UNITRIVENI OVERSEAS VS UNION BANK OF INDIA AND ANR	MAYUKH MAITRA

IA NO: CAN/2/2025

66	WPA/549/2022	SIGNIFY INNOVATIONS INDIA LTD. VS STATE OF WEST BENGAL AND ORS.	ARNAB SARDAR

IA NO: CAN/1/2025

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 237

Second Floor

Sesquicentenary Building

SINGLE BENCH (SB)

AT 3:00 PM

HON'BLE JUSTICE MD. SHABBAR RASHIDI

FROM 1ST SEPTEMBER, 2025 TO 26TH SEPTEMBER, 2025

FROM 1ST APRIL, 2025 - WHENEVER SITS SINGLE SHALL TAKE UP HEARING OF CIVIL REVISIONAL APPLICATIONS AND PETITIONS UNDER ARTICLE 227 OF THE CONSTITUTION OF INDIA IRRESPECTIVE OF YEARS INCLUDING APPLICATIONS CONNECTED THERETO.

AND
FROM 1ST SEPTEMBER, 2025 TO 26TH SEPTEMBER, 2025 - IN ADDITION TO HIS LORDSHIP'S LIST AND DETERMINATION, SHALL TAKE UP ITEM NO. 1802 TO ITEM NO. 1951 FROM THE DAILY SUPPLEMENTARY LIST OF CASES (APPELLATE JURISDICTION) DATED 28TH AUGUST, 2025 OF HON'BLE JUSTICE JAY SENGUPTA, EXCEPT THE MATTERS, WHICH ARE DISPOSED OF AND/OR ORDERED OTHERWISE.

NOTE:
THIS BENCH WILL SIT AT 3 P.M EVERYDAY OR AFTER CONCLUSION OF THE DIVISION BENCH WHICHEVER IS EARLIER.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/94423324844?pwd=NslagszNUlBQZPeVCqPI52I4hthpDQ.1

CRIMINAL MOTION

1	CRR/3615/2025 [24.09.2025]	SOUMYA RAY VS STATE OF WEST BENGAL AND ANR	MD SHAKIR	
2	CRR/3616/2025 [24.09.2025]	SOUMYA RAY VS STATE OF WEST BENGAL AND ANR	MD. SHAKIR	
3	CRR/3553/2025 [23.09.2025] [TOP]	SUBINOY BOSE VS STATE OF WEST BENGAL AND ANR	SOFIA NESAR	
4	CRR/3554/2025 [23.09.2025] [TOP]	MRINMAY BHAKTA AND OTHERS VS STATE OF WEST BENGAL	RAJASHREE TAH	MANISHA SHARMA / TIURPATI MUKHERJEE
5	CRR/3594/2025 [22.09.2025] [TOP]	JUWEL SK. VS STATE OF WEST BENGAL	MD. SABBIR BISWAS	SARYATI DUTTA / ESHITA DUTTA
6	CRR/3528/2025 [23.09.2025]	INDRAJIT KHAN VS SOMNATH PATRA	SOFIA NESAR	
7	CRR/3545/2025 [24.09.2025]	RUBY DEY VS STATE OF WEST BENGAL AND ANR	CHIRANJIB SINHA	ARIJIT GANGULY / SUJAN CHATTERJEE

8	CRR/3552/2025 [23.09.2025]	M/S SRB INTERNATIONAL PVT. LTD. AND ANOTHER VS STATE OF WEST BENGAL AND ANR	KANCHAN JAJU	
9	CRR/3555/2025 [25.09.2025]	PALASH MAITY VS STATE OF WEST BENGAL AND ANR	PINTU KARAR	
10	CRR/3567/2025 [24.09.2025]	NILUFAR YEASMIN VS STATE OF WEST BENGAL AND ANR	MD WASIM AKRAM	
11	CRR/3576/2025 [24.09.2025]	YUSUF KHAN VS STATE OF WEST BENGAL AND ANR	MD. M. NAZAR CHOWDHURY	
12	CRR/3578/2025 [24.09.2025]	PASHUPATI KARAN AND OTHERS VS STATE OF WEST BENGAL AND ANR	PRADIP PAUL	SANJOY BANERJEE / RAHIUL GANGULY
13	CRR/3579/2025 [22.09.2025]	RAHIMA KHATUN VS STATE OF WEST BENGAL AND ANR	RAJDEEP SENGUPTA	
14	CRR/3580/2025 [22.09.2025]	SOLEMAN ALOM @ ALOM SK. VS STATE OF WEST BENGAL	ARNAB SAHA	
15	CRR/3582/2025 [24.09.2025]	MD. NISHEK ALAM @ NISHEK ALAM AND ANTOHER VS STATE OF WEST BENGAL AND ANR	SHALINI BAIRAGI	
16	CRR/3595/2025 [25.09.2025]	SUDIPTA DAS VS STATE OF WEST BENGAL AND ORS.	PRITAM MAJUMDER	
17	CRR/3596/2025 [22.09.2025]	SUTAPA MITRA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	INDRANUJ DUTTA	
18	CRR/3597/2025 [22.09.2025]	SUNIL KUMAR BHUTRA AND OTHERS VS STATE OF WEST BENGAL AND ANR	SABNAM LASKAR	
19	CRR/3598/2025 [24.09.2025]	KAUSHIK GUPTA VS CENTRAL BUREAU OF INVESTIGATION AND ANOTHER	SREYASH KUMAR SINGH	
20	CRR/3599/2025 [22.09.2025]	KAMAL KUMAR RAJAK VS DOLLY RAJAK	TANNISTHA BANDYOPADHYAY	
21	CRR/3603/2025 [23.09.2025]	SHAIK ASRAF ALI @ AFRAF ALI SHAIKH AND OTHERS VS SECURITIES AND EXCHANGE BOARD OF INDIA	SUDIPTA MAHAPATRA	
IA NO: CRAN/1/2025				
22	CRR/3606/2025 [23.09.2025]	MOUMITA CHATTERJEE AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SANTU PAUL	
23	CRR/3609/2025 [23.09.2025]	ABDUS SALAM AND OTHERS VS STATE OF WEST BENGAL AND ANR	MD. MUSLEHUDDIN	
24	CRR/3611/2025 [24.09.2025]	MANISH LAKHOTIA AND OTHERS VS STATE OF WEST BENGAL AND ANR	NOORUL AMIN SARDAR	
25	CRR/3614/2025 [25.09.2025]	JAIN HIRING COMPANY AND OTHERS VS STATE OF WEST BENGAL AND ANR	DEBRAJ SINHA	
26	CRR/3618/2025 [25.09.2025]	AKASH MUKHERJEE AND OTHERS VS STATE OF WEST BENGAL AND ANR	AMIT KUMAR ROY	
27	CRR/3623/2025 [25.09.2025]	TAUSEEFULLAH KHAN VS NAZIA FIRDAUS	SWARNALI SAHA	

28	CRR/3624/2025	TAUSEEFULLAH KHAN VS NAZIA FIRDAUS	SWARNALI SAHA	
29	CRR/3627/2025	SWARUP MISHRA VS STATE OF WEST BENGAL AND ANR	AKASH GHOSH	
30	CRR/3628/2025	ASHOKA RANI DAS @ ASHOKE RANI DAS AND OTHERS VS STATE OF WEST BENGAL AND ANR	NONIGOPAL CHAKRABORTY	
31	CRR/3629/2025	BHABANI SANTRA VS STATE OF WEST BENGAL AND ORS.	SOBHAN MAJUMDER	
32	CRR/3630/2025	JULIFIKKAR SK. ALIAS JULFIKKAR ALI SK. VS STATE OF WEST BENGAL AND ANR	SHAH JAMAL HAZRA	
33	CRR/3631/2025	RAM SINGH BAJWA VS STATE OF WEST BENGAL AND ANR	SUBHAMOY BHATTACHARJEE	
34	CRR/3632/2025	DEBASISH DUTTA AND ANOTHER VS STATE OF WEST BENGAL	DEBRAJ SHIL	
35	CRR/3633/2025	BINOD KUMAR SHAW VS STATE OF WEST BENGAL AND ANR	MIT GUHA ROY	
36	CRR/3634/2025	SANTOSH KUMAR MAHATO VS STATE OF WEST BENGAL AND ANR	ADITYA TIWARI	
37	CRR/3635/2025	XXX VS STATE OF WEST BENGAL AND ANR	CHITRAK BISWAS	
38	CRR/3636/2025	KUNAL GANGULY AND OTHERS VS STATE OF WEST BENGAL AND ANR	SUKHENDU BANERJEE	
39	CRR/3637/2025	ABHIJIT HALDER @ AVIJIT HALDER AND OTHERS VS STATE OF WEST BENGAL AND ANR	PRABIR KUMAR DAS	
40	CRR/3638/2025	SK. MD. SAHANAWAJ @ SK. MD. SHAHNAWAJ VS STATE OF WEST BENGAL AND ANR	RIMA BANERJEE	
41	CRR/3639/2025	SAGAR DAS VS STATE OF WEST BENGAL AND ANR	SUKUMAR MAJUMDAR	
42	CRR/3640/2025	ANIMESH CHATTERJEE VS STATE OF WEST BENGAL AND ANR	SUKUMAR MAJUMDAR	
43	CRR/3641/2025	SAMRAT SIKDAR AND OTHERS VS STATE OF WEST BENGAL AND ANR	MARY DATTA	
44	CRR/3642/2025	SHAYAK SARKAR VS STATE OF WEST BENGAL	SAYAN KANJILAL	
45	CRR/3643/2025	JAHIRUDDIN DAFADAR VS STATE OF WEST BENGAL AND ANR	ALLEN FOLIX	
46	CRR/3645/2025	NISHA ROY VS VIVEK KUMAR YADAV	ANIT DEY	
47	CRR/3646/2025	GORACHAND MONDAL AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SULAGNA SARKAR	
48	CRR/3647/2025 [23.09.2025]	SURESH PANDEY VS STATE OF WEST BENGAL AND ANR	BIKASH KUMAR SINGH	JOYDEEP ROY, BIKRAM MITRA

49	CRR/3648/2025	MANIK BERA AND ANOTHER VS STATE OF WEST BENGAL	BIDAN MODAK
50	CRR/3649/2025	SUJAN MONDAL VS STATE OF WEST BENGAL AND ANR	MD. JANNAT UL FIRDOUS
IA NO: CRAN/1/2025			
51	CRR/3650/2025	CHITTARANJAN RUOTH AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SOURAV PAUL
52	CRR/3651/2025	UTTAM CHAKRABORTY VS BIKASH DAS	SARMISTHA DE
53	CRR/3655/2025	CREATIVE HOUSE VS STATE OF WEST BENGAL AND ANR	LIPIKA NATH
54	CRR/3656/2025	ARIJIT DEY VS STATE OF WEST BENGAL	ARKA RANJAN BHATTACHARYA
55	CRR/3657/2025	CREATIVE HOUSE VS STATE OF WEST BENGAL AND ANR	LIPIKA NATH
56	CRR/3658/2025	CREATIVE HOUSE VS STATE OF WEST BENGAL AND ANR	LIPIKA NATH
57	CRR/3659/2025	CREATIVE HOUSE VS STATE OF WEST BENGAL AND ANR	LIPIKA NATH
58	CRR/3660/2025	NIRUPAM GHOSH AND OTHERS VS STATE OF WEST BENGAL AND ANR	KAKAN DAS
59	CRR/3661/2025	SUBRATA SARKAR AND ANOTHER VS STATE OF WEST BENGAL AND ANR	MALAY BHATTACHARYYA
60	CRR/3662/2025	SANTANA @ SANTWANA BISWAS VS STATE OF WEST BENGAL AND ANR	AMITAVA RAHA
61	CRR/3663/2025	GANESH SHAW AND OTHERS VS STATE OF WEST BENGAL AND ANR	ASISH BHATTACHARYA
62	CRR/3664/2025	MADHUPARNA CHAKRABORTY NEE BHADRA VS DIP CHAKRABORTY AND OTHERS	PARVEZ HOSSAIN
63	CRR/3666/2025	MAHADEVU C M @ CM MAHADEVU AND ANOTHER VS INTERGRO FINSERV PRIVATE LIMITED	DIPANJOY BHATTACHARYA
64	CRR/3667/2025	PINTU LASKAR @ SAFIK @ SAFIK LASKAR @ SAFIQUE LASKAR VS STATE OF WEST BENGAL	VIJAY VERMA
65	CRR/3668/2025	RANU GARAI VS NILMONI GARAI	SAYAN KANJILAL
66	CRR/3669/2025	SAGUN MANDI AND OTHERS VS STATE OF WEST BENGAL AND ANR	RONY MONDAL
IA NO: CRAN/1/2025			
67	CRR/3670/2025	DEBANANDA DUTTA VS SHARMILA DAS AND ANOTHER	PRIYA GHOSAL
68	CRR/3671/2025	ASHIKUR RAHAMAN @ ASIKUL RAHAMAN AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SUMAN MAJUMDER

69	CRR/3672/2025	ASHISH KUMAR TULSIAN AND OTHERS VS STATE OF WEST BENGAL AND ANR	ABHIJIT CHOWDHURY	
70	CRR/3673/2025	ARYAB KUMAR PAL @ PAPAI @ ARJAB PAL AND OTHERS VS STATE OF WEST BENGAL AND ANR	MADHURAI SINHA	SREYASHI BISWAS / SNIGDHA SAHA
71	CRR/3674/2025	SUPRIYO KESH VS STATE OF WEST BENGAL AND ANR	SUPRIYO DAS	
72	CRR/3676/2025	KRISHNA AGARWAL VS STATE OF WEST BENGAL	RAJIV KUMAR CHOUDHARY	
73	CRR/3677/2025	AHOME CONSULTANTS PRIVATE LIMITED VS STATE OF WEST BENGAL AND ANR	RAMENDU AGARWAL	
74	CRR/3678/2025	ABHISHEK AGARWAL VS STATE OF WEST BENGAL AND ANR	NIKUNJ BERLIA	
75	CRR/3679/2025	AMIT PAUL @ PAL VS MOUSUMI PAUL @ PAL	SHIBAJI KUMAR DAS	PARTHA PRATIM DAS/MANASHI ROY
76	CRR/3680/2025	PRATIK GHOSH AND ANR. VS STATE OF WEST BENGAL AND ANR	SWARNADEEP KHARA	
77	CRR/3681/2025	SUSANTA KUMAR PAL VS STATE OF WEST BENGAL AND ANR	KAMALESH CHANDRA SAHA	
78	CRR/3682/2025	PREM RATAN SADANI (HUF) VS INDIA GREEN REALTY PRIVATE LIMITED AND ORS.	AVIJIT GHOHSAL	
79	CRR/3683/2025	PALLAB NATH VS STATE OF WEST BENGAL AND ANR	KAUSHIK MODAK	
80	CRR/3684/2025	PREM RATAN SADANI (HUF) VS INDIA GREEN REALTY PRIVATE LIMITED AND ORS.	AVIIJIT GHOSHAL	
81	CRR/3685/2025	DHYAN FOUNDATION GAUSHALA VS STATE OF WEST BENGAL AND ORS.	SWARNWARSHI PODDAR	
82	CRR/3686/2025	DHYAN FOUNDATION GAUSHALA VS STATE OF WEST BENGAL AND ORS.	SWARNWARSHI PODDAR	
83	CRR/3687/2025	KRISHNA KAMAL ADHIKARY @ RANA ADHIKARY VS STATE OF WEST BENGAL AND ANR	ANINDYA HALDER	
84	CRR/3688/2025	SAPTARSHI MANDI VS STATE OF WEST BENGAL AND ANR	KUNAL GANGULY	
85	CRR/3689/2025	NILRURDA PAIRA AND ANR. VS BAISHAKHI SOW PAIRA AND ANR.	SUVENI BANERJEE	
86	CRR/3691/2025	MARGARET FELIX AND ORS. VS STATE OF WEST BENGAL AND ANR	MD. SAYEED KHAN	
87	CRR/3692/2025	ANINDYA KUSUM @ ANINDYA KUMAR SAHA AND ANR. VS STATE OF WEST BENGAL AND ANR	MOUMITA PANDIT	
88	CRR/3694/2025	JANNATUN BIBI @ JANNATUL FIRDOUS VS STATE OF WEST BENGAL	MD JANNAT UL FIRDOUS	

89	CRR/3695/2025	SURMAN ALI MANDAL VS STATE OF WEST BENGAL AND ANR	TRIPTI PANDEY
90	CRR/3696/2025	KANCHAN KUMAR DEV VS STATE OF WEST BENGAL AND ANR	DIPTA DIPAK BANERJEE
91	CRR/3697/2025	MOHIT AGARWAL VS STATE OF WEST BENGAL	A.K.UPADHYAY
92	CRR/3698/2025	BIKASH SIKARI VS STATE OF WEST BENGAL AND ANR	DIPANKAR GUHA
93	CRR/3699/2025	M/S ABSOLUTE PROJECTS (INDIA) LIMITED AND ANR. VS STATE OF WEST BENGAL AND ANR	RAMKRISHNA DUTTA
94	CRR/3701/2025	PIYUSH BANIK VS STATE OF WEST BENGAL AND ANR	SAMIT KUMAR MONDAL
95	CRR/3702/2025	SITARA BIBI AND ORS. VS STATE OF WEST BENGAL AND ANR	SK. SAMIM AKHTER
96	CRR/3703/2025	KORAK CHOUDHURY @ KARARK CHOUDHURY VS STATE OF WEST BENGAL	RITA PATRA
97	CRR/3704/2025	KUNDAN KUMAR JAISWAL VS UNION OF INDIA	SAGNIKA BANERJEE
98	CRR/3705/2025	ASHIMANANDA MAITY VS STATE OF WEST BENGAL AND ORS.	BARNALI GUPTA
		FIXED MATTERS	
99	CO/1075/2017 [With LCR + 1PB]	CHANDRASHILA BHATTACHARYA & ANR VS SHASWATA BOSE & ORS	ARNAB NANDI
		CIVIL REVISION	
100	CO/317/2017	SUBRATA ROY @ SUBRATA KR. ROY VS GANESH KARMAKAR & ORS.	ASHISH SHAH
		HEARING	
101	CO/2257/2018	NIRMAL SINGH & ORS. VS B. USHA & ORS.	SAUNAK BHATTACHARYA
IA NO: CAN/2/2018(Old No:CAN/8563/2018)			
102	CO/1640/2019	BANAMALI MONDAL & ORS VS NIREN MONDAL & ORS	LIPIKA CHATTERJEE
IA NO: CAN/1/2019(Old No:CAN/11003/2019)			
103	CO/2441/2019	SHRI SHRI SHIV THAKUR SEBAIT REPT GADADHAR SINGHA ROY & ORS VS SRI SRI SHIVA THAKUR REPT KARTICK CHANDRA SINGHA ROY & ORS	MD. HOSSAIN
104	CO/3178/2022	ARKO PATRA VS PIYA DAS	SOUMO CHAUDHURY
105	CO/3214/2022	CHANDRANI BANIK VS BASUDEB BANIK	IVAN ROY
IA NO: CAN/1/2022, CAN/2/2024			
106	CO/3258/2022	DR RAJESH CHATTOPADHAYAY AND ANR VS SAKET PROMOTERS LTD	SOURAV SENGUPTA

107	CO/3301/2022	AMAL KUMAR DAWN VS CHIRANJIT SHIL AND ORS	SARBANANDA SANYAL
108	CO/3303/2022	AMAL KUMAR DAWN VS MUKTA SHIL AND ORS	SARBANANDA SANYAL
109	CO/3305/2022	AMAL KUMAR DAWN VS SWARUP DEY AND ORS	SARBANANDA SANYAL
110	CO/3307/2022	AMAL KUMAR DAWN VS PAMPA DUTTA AND ORS	SARBANANDA SANYAL
111	CO/3112/2023	HAFIZ DEWAN FAKIR VS S.K JAHANGIR AND ORS.	MR. AYAN MITRA

HEARING 1

112	CO/1510/2005	SHYAM SUNDAR KUNDU VS ARATI PAL	JAYANTA SAMANTA
113	CO/4075/2006	BISWAATH MAJI VS KARUNA SINDHU DEY	DIPANKAR PAL

IA NO: CAN/1/2009(Old No:CAN/2471/2009), CAN/6/2023, CAN/7/2023

114	CO/4600/2006	CHABI ORY VS AMULYA DAS	ASHUTOSH PAL
115	CO/1586/2010	SYED MAHAMUDUL MUSWI & ANR VS D.M.& MAGISTRATE,MALDA & ORS	HIMADRI SEKHAR CHAKRABORTY
116	CO/1703/2010	SUDHIR SAHA & ANR. VS MUKESH GUPTA	SIDDHARTHA LAHIRI
117	CO/741/2011	WEST BENGAL HOUSING BOARD VS WEST BENGAL EMPLOYEES (F&S) CO-OPPARATIVE HOUSING SOCIETY &	SAMRAT SENGUPTA

IA NO: CAN/1/2018(Old No:CAN/7782/2018)

118	CO/1435/2011	NEMAI GURE VS MAHA PRASAD GURE	NIBARAN KR.DAS
119	CO/1470/2011	ARCHANA DAS VS NANIGOPAL SARKAR & ORS.	ZAMIUL ALAM
120	CO/2164/2011	TAPASI RANA VS ATINDRA NATH SEN & ORS	PRITWISH KR. NAG
121	CO/2165/2011	NARESH KR. DUTTA MUDI & ORS VS MADAN DAS & ORS	AMAR KR. SINHA

IA NO: CAN/2/2023

ASSIGNED MATTERS

122	CRR/3530/2024	SHAKTI SANKAR BAGCHI VS HONBLE CHIEF JUSTICE OF CALCUTTA HIGH COURT, (T.S SIVAGNANAM) AND ANR	DEBASISH ROY, RUDRADIPTA NANDY
123	WPA/30852/2024	SHAKTI SHANKAR BAGCHI VS ALOKESH DAS (PREVIOUS CJM OF BERHAMPORE COURT) AND ORS	

SPECIALLY ASSIGNED MATTERS

[S.A. MATTERS]

124	SA/67/1975	SM.SUDHA RANI RAKSHIT & ORS. VS TARAK CH.MONDAL	S.PRASANNA RAYCHOWDHURY	T.CHATTERJEE
125	SA/76/1975	SM. AMBALIKA GHOSH AND ORS VS BHAKTA GHOSH	MR HARI NARAYAN MUKHERJEE	MR NIRENDRA KRISHNA MITRA
126	SA/79/1975	RAMAUDDIN KAHN & ANR VS MUSAMMAT HESIUNNESA	SMRITIKANA CHATTERJEE	
127	SA/98/1975	SRI HARIDHAR MITRA VS SM. SARBAANGALA MITRA	MR. A. N. MUKHERJEE	N.Y.A.
128	SA/99/1975	SRI HARIDHAR MITRA VS SMT. S. MITRA	MR. A. N. MUKHERJEE	N.Y.A.
129	SA/107/1975	PATAL CHANDRA MAJHI & ORS. VS SOBHARAM MAJHI	MISS N.K. CHATURVEDI	MR. B. CHATTERJEE
130	SA/115/1975	MONARANJAN DWARI VS GOBINDA CHANDRA DAS	MR. S. C. ROY.	
131	SA/133/1975	ANIL BARAN RAKSHIT & ORS. VS KANAI CHATTOPADHYAY	MS. N.K. CHATURVEDI	MR. M.C. BANERJEE
IA NO: CAN/1/2000(Old No:CAN/627/2000)				
132	SA/146/1975	MONORANJAN DAS VS THE STATE OF WEST BENGAL		
133	SA/169/1975	ASOKE KUMAR BOSE & ANR. VS SRI HARIBHUSAN SARKAR	SUBRATA NAYAK	MADAN MOHAN MULLICK
134	SA/174/1975	HARE KRISHNA SATPATI VS SURENDRA PANI GRAHI & ORS	SUNIL KR GHOSH	
135	SA/176/1975	THE STATE OF WEST BENGLA VS GHANASHYAM BAR	MR C.D.RAY CHOWDHURY	MR BHASKAR GHOSH
IA NO: CAN/1/2005(Old No:CAN/2772/2005)				
136	SA/180/1975	STATE OF W.B VS FAKIR CHANDRA GOWSAMI	JR.GOVT.ADVT.	N.Y.A
137	SA/182/1975	ASHIM KUMAR KUNDU CHOWDHURY & ORS VS SUNIL KUMAR DAS & ORS	MR S K SEN	
138	SA/183/1975	ASHIM KR. KUNDU CHOWDHURY & ORS VS BALAKANTA CHOWDHURY & ORS	MR S K SEN	
139	SA/184/1975	ASHIM KR. KUNDU CHOWDHURY & ORS VS SNEHALATA CHOWDHURY & ORS	MR S K SEN	
140	SA/190/1975	LASHMI KANTA MONDAL VS KARIMONNESSA BIBI &ORS.	MR. S.P. ROYCHOUDHURY	
141	SA/200/1975	SMT. SUDHARANI GHOSH VS MILLAN KUMAR PAL	MR.A. N. ROYCHOUDHURY	
142	SA/202/1975	GURUPADA MAJHI & ORS. VS SM. KHARI MEJHAN	M.DAS	N.Y.A
143	SA/208/1975	DHARANIDHAR MAITY VS THE STATE OF W.B	P.K.SAMANTA	B.MALLAHANDY

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 446

Fourth Floor

Sesquicentenary Building

SINGLE BENCH (SB-XXIX)

AT 10:30 AM

HON'BLE JUSTICE CHAITALI CHATTERJEE (DAS)

FROM 16TH SEPTEMBER, 2025 - WHENEVER SITS SINGLY SHALL TAKE UP HEARING OF CIVIL REVISIONAL APPLICATION, CRIMINAL REVISIONAL APPLICATION AND CRIMINAL APPEAL INCLUDING APPLICATIONS CONNECTED THERETO (UPTO 2020).

AND

FROM 16TH MAY, 2025 - WHENEVER SITS SINGLY, SHALL TAKE UP ITEM NO.1520 TO ITEM NO.1571 FROM THE COMBINED MONTHLY LIST OF CASES (APPELLATE JURISDICTION) DATED 5TH MAY,2025 OF HON'BLE JUSTICE HIRANMAY BHATTACHARYYA, EXCEPT THE MATTERS, WHICH ARE DISPOSED OF AND/OR ORDERED OTHERWISE.

AND

FROM 18TH AUGUST, 2025 - WHENEVER SITS SINGLY, IN ADDITION TO HER LADYSHIP'S LIST AND DETERMINATION, SHALL TAKE UP ITEM NO. 1711 TO ITEM NO. 1774 FROM THE COMBINED MONTHLY LIST OF CASES (APPELLATE JURISDICTION) DATED 4TH AUGUST, 2025 OF HON'BLE JUSTICE JAY SENGUPTA, EXCEPT THE MATTERS, WHICH ARE DISPOSED OF AND / OR ORDERED OTHERWISE.

THESE MATTERS SHALL BE TREATED AS SPECIALLY ASSIGNED TO HON'BLE JUSTICE CHAITALI CHATTERJEE (DAS).

AND

FROM 1ST SEPTEMBER,2025 TO 26TH SEPTEMBER,2025 - SHALL TAKE UP ITEM NO.1952 TO ITEM NO.2045 FROM THE DAILY SUPPLEMENTARY LIST OF CASES (APPELLATE JURISDICTION) DATED 28TH AUGUST,2025 OF HON'BLE JUSTICE JAY SENGUPTA, EXCEPT THE MATTERS, WHICH ARE DISPOSED OF AND/OR ORDERED OTHERWISE.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/91554782989?pwd=MiZWIEqXQpgoa5fPb1Q3OUnEA1GO5n.1

FOR ORDERS

1	CRR/1282/2025	XXX VS STATE OF WEST BENGAL AND ANR	NANDINI CHATTERJEE	PARTHA PRATIM DAS/ ABHINABA MUKHERJEE
IA NO: CRAN/1/2025				
2	CRR/3764/2025	RAM PRAVESH PANDEY AND ANOTHER VS STATE OF WEST BENGAL AND ORS.	JAYANTA MITRA	AMITA GAUR / NANDINI CHATTERJEE
3	CRR/3783/2025	SOURPYA DASGUPTA VS STATE OF WEST BENGAL	PRIYANKA BHATTACHARYA	

MOTIONS

(CRIMINAL)

4	CRR/109/2025	RINTU SINGH VS STATE OF WEST BENGAL AND ANR	SUBHANKAR CHANDRA ROY	
5	CRR/231/2025 (2.00 P.M.)	M/S NEW RKBK MOTORS AND ANR. VS STATE OF WEST BENGAL AND ORS.	ASHUTOSH SINGH	

6	CRR/362/2025	PUJA SONKAR VS STATE OF WEST BENGAL AND ANR	RIYA DAS	
7	CRR/493/2025 (12:30 P.M.)	ARUP MONDAL VS STATE OF WEST BENGAL AND ANR	AISHWARYA BAZAZ	
8	CRR/1223/2025 (11:00 A.M.)	OM NARAYAN GUPTA VS STATE OF WEST BENGAL	PRANIDHI SINGH	JOYDEEP ROY/RAHUL GANGULY
IA NO: CRAN/1/2025				
9	CRR/1357/2025	SISIR TUNG AND OTHERS VS SK. HASIBUL ISLAM TARAFDER AND ANOTHER	KALLOL KUMAR MAITY	

ASSIGNED MATTERS

(CIVIL)

10	CO/3381/2025	BASAB SHAW VS ANIMA MUKHERJEE AND ORS.	BIKASH KUMAR SINGH	
11	CO/3446/2025	M/S LEAP INFRAPROJECTS LTD VS RUMA BHOWMICK	DHANANJAY NAYAK	

MOTION 2

(CRIMINAL)

(ITEM NO.1952 TO ITEM NO.2045 FROM THE DAILY SUPPLEMENTARY LIST OF CASES (APPELLATE JURISDICTION) DATED 28TH AUGUST,2025 OF HON'BLE JUSTICE JAY SENGUPTA.)

12	CRR/3763/2025	SAMRAT MANDAL VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK	

RESTORATION APPLICATION

13	CRR/2027/1999	ANIWAR MULLICK VS THE STATE OF WEST BENGAL	SHAH JAMAL HAZRA	
IA NO: CRAN/1/2025, CRAN/2/2025, CRAN/3/2025				

HEARING

14	CRA/573/2010	NABA KUMAR KOLEY VS STATE OF WB	PURNENDU DAS	BAISHALI BASU, ANINDYA SUNDAR CHATTERJEE
wt15	CRA/588/2010	GUNADHAR KOLEY **VS** STATE OF WEST BENGAL	PRADIP RAY	

Warning List 1

16	CRA/304/2002	MANOJ KUMAR VS THE STATE OF W.B.	ABHIJIT BASU	
17	CRA/565/2003 [Deptt]	BARUN MONDAL VS STATE	DYUTIMOY BHATTACHARYA	
18	CRA/56/2004 (Deptt.)	PANKAJ KUMAR PAL VS STATE	ARUNDHATHI BANERJEE	
19	CRA/305/2004 [Deptt]	ANIL KUMAR GUPTA VS STATE	ARIJIT GANGULY	
20	CRA/441/2006	MAGMA LEASING LIMITED VS ASIM MONDAL	AMIT BHATTACHARJEE	
21	CRA/426/2007	SHANTA DUTTA VS STATE OF WEST BENGAL & ANR.	SRIDHAR CHANDRA BAGARI	
22	CRA/491/2007	GOLAM AMBIA MOLLA VS STATE OF WEST BENGAL	SOURAV BHAGAT	SUMAN DE,TIRUPATI MUKHERJEE
23	CRA/436/2008	MAINUDDIN HOSSAIN & ANR VS STATE OF WEST BENGAL & ANR	PARTHA SARATHI SARKAR	

24	CRA/399/2009	AIJUL LASKAR@JAMADAR VS STATE OF WEST BENGAL	MIRZA FIROJ AHMED BEGG	
25	CRA/168/2011 [Deptt]	ABBAS ALI KHAN VS STATE OF WEST BENGAL & ANR	PRASUN KUMAR DUTTA	
26	CRA/297/2012	BISAKHA PARAMANNYA & ORS VS STATE OF WEST BENGAL	ABHIJIT PAL	
27	GA/2/2013	STATE OF W B VS T K SAHOO	D K MAITY	
28	CRA/276/2013	WEST BENGAL STATE ELEC DISTYRIBUTION VS STATE OF WEST BENGAL & ANR	JYOTIRMOY ADHIKARY	
29	CRA/302/2013 [Deptt]	DANESH SK VS STATE OF WEST BENGAL	AMANUL ISLAM	
30	CRA/311/2013	BHAGABATI GUPTA VS STATE OF WEST BENGAL	R BANDYOPADHYYA	
31	CRA/720/2013	SANJIB SINGH VS TAPAN CHAKRABORTY & ANR	R MUKHERJEE	
IA NO: CRAN/1/2013(Old No:CRAN/2997/2013)				
32	CRA/173/2014 (Deptt.)	NEMAI BAURI VS STATE OF WEST BENGAL	S MANDAL	PP / PAWAN GUPTA
33	CRA/576/2014 [Deptt]	SK BABUA @ SARIFUL SK VS STATE OF WEST BENGAL	D ADITYA	
IA NO: CRAN/2/2022				
34	CRA/599/2014 [Deptt]	BAPI GHOSH VS STATE OF WEST BENGAL	DWAIPAYAN BISWAS	
IA NO: CRAN/3/2015(Old No:CRAN/1164/2015)				
35	CRA/269/2015	GOLAM RABBANI VS STATE OF WEST BENGAL	K CHOWDHURY	AVISEK SINHA
36	CRA/349/2015	KUMUD MANDAL & ANR VS STATE OF WEST BENGAL	B BAG	BIDYUT ROY / RITA DUTTA
37	CRA/513/2015 [Deptt]	SAMIM SK & ANR VS STATE OF WEST BENGAL	R BANERJEE	SANDIP CHAKRABORTY
IA NO: CRAN/1/2015(Old No:CRAN/3182/2015)				
38	CRA/678/2015 [Deptt]	HARIPADA MAJUMDER & ANR. VS STATE OF WEST BENGAL	SAIDUR RAHAMAN	
39	CRA/266/2016	DUBAR ALI & ANR VS STATE OF WEST BENGAL	K MONDAL	
40	CRA/478/2016	RABINDRA CHAURASIA @ RAVINDRA CHORASIYA VS STATE OF WEST BENGAL	ANIRUDDHA BHATTACHARYA	
wt41	CRA/472/2018	SANDIP NASAKAR@BABU **VS** STATE OF WEST BENGAL	ASIT NAYEK	
wt42	CRA/505/2016	SAMIR NASKAR **VS** STATE OF WEST BENGAL	MADHUPARNA KANRAR	
IA NO: CRAN/1/2017(Old No:CRAN/797/2017)				
IA NO: CRAN/1/2017(Old No:CRAN/797/2017)				
43	CRA/628/2016 [Deptt]	ISWAR CHAND AGARWAL VS M/S ASHOKE SHREYANS AND CO LTD PVT AND ANR	R ROY	DEBJANI SAHU

44	CRA/59/2018 [Deptt]	BISHNUPADA PAL VS STATE OF WEST BENGAL	PARVEJ ANAM

WARNING LIST - 2

45	CRR/3300/2009 [Deptt]	BASANTI BISWAS VS STATE OF WEST BENGAL	ARNAB MUKHERJEE
46	CRR/3685/2010	BIKASH TEWARI VS STATE OF WEST BENGAL	RUDRADIPTA NANDY

IA NO: CRAN/1/2011(Old No:CRAN/1342/2011)

47	CRR/3686/2010	JOYDEB MONDAL VS STATE OF WEST BENGAL	RUDRADIPTA NANDY

IA NO: CRAN/1/2011(Old No:CRAN/1343/2011)

48	CRR/3687/2010	JOYDEB MONDAL VS STATE OF WEST BENGAL	RUDRADIPTA NANDY

IA NO: CRAN/1/2011(Old No:CRAN/1785/2011)

49	CRR/3688/2010	RAM SADAY DEY VS STATE OF WEST BENGAL	RUDRADIPTA NANDY

IA NO: CRAN/1/2011(Old No:CRAN/1344/2011)

50	CRR/3689/2010	JOYDEB MONDAL & ANR. VS STATE OF WEST BENGAL	RUDRADIPTA NANDY

IA NO: CRAN/1/2011(Old No:CRAN/1341/2011)

51	CRR/3691/2010	JOYDEB MONDAL & ORS. VS STATE OF WEST BENGAL	RUDRADIPTA NANDY

IA NO: CRAN/1/2011(Old No:CRAN/1340/2011)

52	CRR/3692/2010	JOYDEB MONDAL & ANR. VS STATE OF WEST BENGAL	RUDRADIPTA NANDY

IA NO: CRAN/1/2011(Old No:CRAN/1339/2011)

53	CRR/3693/2010	JOYDEB MONDAL & ORS. VS STATE OF WEST BENGAL	RUDRADIPTA NANDY

IA NO: CRAN/1/2011(Old No:CRAN/1338/2011)

54	CRR/3695/2010	RAM SADAY DEY VS STATE OF WEST BENGAL	RUDRADIPTA NANDY

IA NO: CRAN/1/2011(Old No:CRAN/1337/2011)

55	CRR/3702/2010	RANJIT MISHRA @ RANJIT KUMAR MISHRA VS STATE OF WEST BENGAL	RUDRADIPTA NANDY

IA NO: CRAN/1/2011(Old No:CRAN/1336/2011)

56	CRR/1164/2011 (D)	JAY GOPAL KUNDU VS NEMAI CHANDRA DUTTA & ANR	SUBODH MONDAL
57	CRR/1879/2011	MRINAL KANTI MAJUMDAR & ORS VS STATE OF WEST BENGAL & ANR	SANJAY CHANDRA SARKAR

IA NO: CRAN/1/2012(Old No:CRAN/64/2012)

58	CRR/1972/2011	JOYDEB MONDAL VS STATE OF WEST BENGAL	SUBHASHIS DASGUPTA

IA NO: CRAN/1/2011(Old No:CRAN/2209/2011)

59	CRR/2049/2011	BHAIRAB GORAI & ANR VS STATE OF WEST BENGAL	LALIT MONDAL

IA NO: CRAN/1/2012(Old No:CRAN/1386/2012)

60	CRR/3013/2011 (TCR NOT FOUND)	M/S GOVINDA ENTERPRISE PVT LTD & ORS VS STATE OF WEST BENGAL & ANR	PRANAB MITRA

IA NO: CRAN/2/2014(Old No:CRAN/3139/2014), CRAN/3/2024

61	CRR/4186/2011 (WITH TCR)	SUSHIL KUMAR AGARWAL VS STATE OF WEST BENGAL 7 ANR	BIBHASHADITYA CHAKRABORTY	
62	CRR/134/2015	KALYAN MUKHERJEE VS STATE OF WEST BENGAL AND ANR	A BANIK	AYAN BHATTACHARJEE
63	CRR/925/2015	CBI, KOL VS GORA CHAND CHATTERJEE	MD A PAL	
64	CRR/2302/2015	ALOK KR MONDAL @ ALOK MONDAL VS STATE OF WEST BENGAL AND ANR	S DAS	RANDADEB SENGUPTA
65	CRR/2370/2015	VISHNU TIBREWALA & ANR. VS STATE OF WEST BENGAL AND ANR.	AYAN CHAKRABORTY	RANABIR ROY CHOWDHURY / SANA NAAZ
IA NO: CRAN/12/2025				
66	CRR/2498/2015	SANJAY RAI @ SANJAY KHAPTAWALI & ANR VS STATE OF WEST BENGAL & ANR	U GHOSH	
IA NO: CRAN/1/2015(Old No:CRAN/2454/2015), CRAN/4/2019(Old No:CRAN/1843/2019)				
67	CRR/2499/2015	SANJAY RAI @ SANJAY KHAPTAWALI & ANR VS STATE OF WEST BENGAL & ANR	U GHOSH	
IA NO: CRAN/1/2015(Old No:CRAN/2455/2015), CRAN/4/2019(Old No:CRAN/1842/2019)				
68	CRR/2501/2015	NILANJAN HALDER & ANR VS PRABHAT KUMAR SINGH	A BHANDARI	
		WARNING LIST 3		
69	CR/56/1994	SANNYASI CHARAN HALDER VS PROVASH CHANDRA PURKAIT	ARUP MANDAL	
70	CO/3242/2012	SRINIWAS SHANTI PARAMESWARI DEORALIA JANAKALYAN TRUST & ORS VS SANJAY KUMAR SUREKA AND ORS	ABHIJIT SARKAR	
IA NO: CAN/4/2024				
71	CO/2878/2013	SUSHANTA ROY VS SMT KRISHNA BANERJEE AND ORS (SHYAMAL KANTI BANDOPADHYAY SINCE DECEASED)	TUHIN SUBHRA RAUT	
IA NO: CAN/1/2019(Old No:CAN/4585/2019), CAN/3/2025				
72	CO/429/2014	LOKMAN SHEIKH & ORS. VS SAMIRUDDIN SK. & ORS	SOUMYADEEP BISWAS	
73	CO/2088/2014	MANIK KR MONDAL VS NARAYAN MONDAL	ARNAB SAHA	
74	CO/283/2015	UTPAL KR SAHA VS SUJAN BHOWANI	JAYANTA KR MONDAL	
75	CO/571/2015	LAL MOHAN HAJRA VS PIJUSH KANTI MONDAL	SOMESH PANJA	
76	CO/610/2015	ALBINO EXPORT & IMPORT P. LTD. VS ORIENTAL BANK OF COMMERCE & ORS.	SANJAY MUKHERJEE	
IA NO: CAN/1/2025				
77	CO/749/2015	KRISHNA PADA MAJUMDER VS NIKHIL RANJAN DAS AND ORS.	TAPAN RAY	
IA NO: CAN/1/2024				
78	CO/1646/2015	KASHINATH SK SINCE DECEASED R/P BY MAJIBUR RAHAMAN VS MATARI BIBI	S SANYAL	
79	CO/3912/2015	AYUB KHAN @ AYUB ALI KHAN & ORS VS AMICHA BIBI & ORS	SANDIP DAS	
IA NO: CAN/1/2016(Old No:CAN/318/2016), CAN/2/2017(Old No:CAN/337/2017), CAN/3/2025				

80	CO/2481/2018	HRIDAY NARAYAN TEWARI VS BISHNUDAS GHOSH	SAILENDU SEKHAR BAYERD	
IA NO: CAN/1/2021, CAN/2/2025				
81	CO/4387/2018	MAHARAJ HALDER & ORS VS SUMITRA HALDER & ORS	LAKSHMINATH BHATTACHARYA	
IA NO: CAN/2/2025, CAN/3/2025				
82	CO/3046/2019	RAJKUMAR DEBNATH VS CHITTARANJAN GIRI	SANDIP DAS	
83	CO/364/2020	ISMAIL MIYA @ ISMAIL & ORS. VS AKBAR ALI & ORS.	ARKA KR. NAG	
IA NO: CAN/1/2024, CAN/3/2025				

WARNING LIST - 4

84	CRA/16/1991 (Deptt.)	MALAY GUPTA AND OTHERS. VS STATE OF WEST BENGAL		
85	CRA/2/1992 (Deptt.)	SINGARA DEVI VS STATE OF WEST BENGAL		
86	CRA/2/1993	BIDHI CHAND CHOWRASIA VS STATE OF WEST BENGAL		
87	CRA/3/1993 (Deptt.)	GAYA RAM MONDAL VS STATE OF WEST BENGAL		
88	CRA/79/1993	GOURI SANKAR PROSAD VS STATE OF WEST BENGAL		
89	CRA/128/1994	PROMODE KUMAR GUPTA VS STATE	MR. S.GHATAK	N.Y.A.
90	CRA/196/1994	SAHAMAT AND OTHERS. VS STATE OF WEST BENGAL		
91	CRA/309/1994	BAIDYANATH DAS VS THE STATE OF WEST BENGAL	MR.M.SEN	N.Y.A.
92	CRA/69/1995	BABU MIA ALIAS AHE-CHAMUL HAQUE VS THE STATE OFW.B.	MR A.ABEDIN	N.Y.A.
93	CRA/33/1996	RATANLAL SHAW VS THE STATE OF W.B.	SK. H.S.AHMED	N.Y.A.
94	CRA/172/1997	RAM ASHISH TIWARY & ORS VS THE STATE	MD.ASHRAF ALI	
95	CRA/203/1998	CHANDI CHARAN MAITY VS THE STATE OF W.B.	MR.AMITABHA KARMAKAR	
96	CRA/290/1998	GOBINDA DAS VS STATE OF WEST BENGAL		

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 236

Second Floor

Sesquicentenary Building

SINGLE BENCH (SB)

HON'BLE JUSTICE SMITA DAS DE

AS AND WHEN SITS SINGLY.

FROM 1ST APRIL, 2025 - WHENEVER SITS SINGLY SHALL TAKE UP HEARING OF WRIT PETITIONS RELATING TO GROUP - I, II, III, IV, V IRRESPECTIVE OF YEARS AND APPLICATIONS CONNECTED THERETO.

NOTE: -1) LD. ADVOCATES ARE REQUESTED TO SUBMIT NOTES OF ARGUMENT AT THE TIME OF HEARING.

2) MENTIONING WILL BE ALLOWED AT THE FIRST SITTING OF THE COURT ONLY UPON NOTICE TO THE OTHER SIDE(S).

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/94483923079?pwd=6mjHBk7ego8ZfYXr2u62OZHapd5ViU.1

FOR HEARING

1	WPA/4147/2025 (TOP)	JKJ AND SONS JEWELLERS AND ORS VS UNION OF INDIA AND ORS.	SRETAPA SINHA
IA NO: CAN/1/2025			
2	WPA/4324/2025 (TOP)	JK MOSUN AND SONS JEWELLERS PRIVATE LIMITED AND ORS VS UNION OF INDIA AND ORS.	SRETAPA SINHA
IA NO: CAN/1/2025			
3	WPA/11492/2024 (TOP) (FIXED MATTER) (27.10.2025)	GOUTAM DAS VS THE STATE OF WEST BENGAL AND ORS.	TARUN KUMAR DAS
IA NO: CAN/1/2025			
4	WPA/28278/2012 (24.09.2025)	SUBRATA MANDAL VS STATE OF WEST BENGAL & ORS	SOURAV MITRA
5	WPA/6147/2014	MANICKTALA HOUSING ESTATE ABASIK SAMITY & ANR VS STATE OF WEST BENGAL & ORS	DEBASISH SUTRADHAR
6	WPA/597/2022	KAMLESH KUMAR SHAW VS STATE OF WEST BENGAL AND ORS.	MONIDEEPA BANERJEE

7	WPA/615/2022	AMAL NASKAR VS STATE OF WEST BENGAL AND ORS.	RAJARSHI CHATTERJEE
8	WPA/620/2022	PRABASH NASKAR VS STATE OF WEST BENGAL AND ORS.	RAJARSHI CHATTERJEE
9	WPA/16646/2022	BARUN KANTI HALDER AND ORS. VS STATE OF WEST BENGAL AND ORS.	PRADYUT SAHA
10	WPA/19861/2022	NAZIM RAFIUL HASAN VS STATE OF WEST BENGAL AND ORS.	SRIKANTA DATTA
11	WPA/20598/2022	MINOVA GUCHHAIT VS STATE OF WEST BENGAL AND ORS.	RAMA HALDER
12	WPA/20672/2022	TARUN KANTI NASKAR VS STATE OF WEST BENGAL AND ORS.	TARAPRASAD HALDER
IA NO: CAN/1/2025			
13	WPA/20711/2022	SUMAN KUMAR GHOSH VS UNION OF INDIA AND ORS.	SOPMOSHREE SAHA
14	WPA/21290/2022	RUDRAPRASAD SINHA VS STATE OF WEST BENGAL AND ORS.	ANANDA GOPAL MUKHERJEE
15	WPA/21988/2022	AVIJIT HAIT VS THE STATE OF WEST BENGAL AND ORS.	AVIPSA SARKAR
IA NO: CAN/1/2022			
16	WPA/24493/2022	MANAS KUMAR GHOSH VS STATE OF WEST BENGAL AND ORS.	GOUTAM MISRA
17	WPA/24906/2022	UTTAM KR DAS VS STATE OF WEST BENGAL AND ORS.	K M HOSSAIN
18	WPA/24914/2022	TARUN KUMAR SAHA VS STATE OF WEST BENGAL AND ORS.	SREYASREE CHOUDHURY
19	WPA/26902/2022	MIRA DAS CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	JONAKI KHAN
20	WPA/28580/2022	SYED NAZMUL HASAN AND OTHERS VS STATE OF WEST BENGAL AND ORS.	BADRUL KARIM
21	WPA/29010/2022 (APPLN NOT HERE)	UTTAM NAMATA AND ORS. VS STATE OF WEST BENGAL AND ORS.	SNEHASISH DEY
IA NO: CAN/1/2023			
22	WPA/976/2023	M/S SAMIR AND SONS VS STATE OF WEST BENGAL AND ORS.	ANIKET MITRA
23	WPA/1804/2023	PRADIP KUMAR GHOSH VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA BHUNYA
24	WPA/14973/2023	SUNIL KUMAR PAUL VS STATE OF WEST BENGAL AND ORS.	SK. NAYEEMUL HAQUE
25	WPA/21731/2023	FR. SUBRATA BAIDYA VS STATE OF WEST BENGAL AND ORS.	SANJAY KUMAR BAID

26	WPA/2935/2024	MOU DAS SARKAR VS STATE OF WEST BENGAL AND ORS.	Omar Faruk Gazi
27	WPA/4645/2024	SUPARNA BISWAS DUTTA AND ORS. VS STATE OF WEST BENGAL AND ORS.	SAKTIPADA JANA
28	WPA/15610/2024	MD. ABDUL MOMEN GAZI VS STATE OF WEST BENGAL AND ORS.	ROBIUL ISLAM
29	WPA/17146/2024	SURINDER KAPOOR VS STATE OF WEST BENGAL AND ORS.	SANJAY KUMAR BAID
30	WPA/17463/2024	APURBA KUMAR PAUL VS STATE OF WEST BENGAL AND ORS.	MD AMZAD HOSSAIN
31	WPA/19037/2024	DEBAL KUMAR KUNDU VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
32	WPA/20638/2024	KHAGENDRA NATH GHOSH VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
33	WPA/22073/2024	ABDUR RAQUIBE VS THE STATE OF WEST BENGAL AND ORS.	SK. NAYEEMUL HAQUE
34	WPA/26893/2024	SUBRATA BAIRAGI VS THE STATE OF WEST BENGAL AND ORS.	KUHELI GAYEN
35	WPA/29558/2024	UTPALENDU CHAKRABORTY VS THE STATE OF WEST BENGAL AND ORS.	PRADIP KUMAR GHOSH
36	WPA/31107/2024	BHASKAR JYOTI GIRI VS STATE OF WEST BENGAL AND ORS.	SREYASREE CHOUDHURY
37	WPA/1548/2025	BHASKAR DEWANJI VS THE STATE OF WEST BENGAL AND ORS.	KOUSHIK ROY
IA NO: CAN/1/2025			
38	WPA/7124/2025	APARNA ROY VS THE STATE OF WEST BENGAL AND ORS.	JONAKI SAHA

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 654

Sixth Floor

Sesquicentenary Building

SINGLE BENCH (SB)

HON'BLE JUSTICE REETOBROTO KUMAR MITRA

AS AND WHEN SITS SINGLY

FROM 1ST APRIL, 2025 WHENEVER SITS SINGLY SHALL TAKE UP CONTEMPT AND REVIEW MATTERS INCLUDING APPLICATIONS CONNECTED THERETO, ARISE OUT OF THE JUDGMENTS AND ORDERS PASSED BY THE HON'BLE SINGLE JUDGES, WHO ARE NOT AVAILABLE DUE TO DEATH, RETIREMENT, TRANSFER / ELEVATION.

AND

FROM 7TH. AUGUST, 2025 - WHENEVER SITS SINGLY, IN ADDITION TO HIS LORDSHIP'S LIST AND DETERMINATION, SHALL TAKE UP ITEM NO. 500 TO ITEM NO. 650 FROM THE COMBINED MONTHLY LIST OF CASES (APPELLATE JURISDICTION) DATED 4TH. AUGUST, 2025 OF HON'BLE JUSTICE AMRITA SINHA, EXCEPT THE MATTERS, WHICH ARE DISPOSED OF AND / OR ORDERED OTHERWISE.

THESE MATTERS SHALL BE TREATED AS SPECIALLY ASSIGNED TO HON'BLE JUSTICE REETOBROTO KUMAR MITRA.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/97000725142?pwd=sEIMRL1JFglrGokazwuP8bHSQRA6Wt.1

SPECIALLY ASSIGNED MATTERS

1	SA/452/1976	SHRI RASHIK LAL SAHA VS PRABIR KR.DEY	MR DABATOSH KHAN	N.Y.A
2	SA/630/1976	RAMESWAR MAHATO AND ORS VS MAHADEB MAHATO	RM SUDIPTO MAITRA	MR SANTIMAY PANDA FOR 1
3	SA/723/1976	SUDHANGSU SEKHAR BAG & ORS. VS STATE OF W.B.	MR. S.B. BHUNIA	N.Y.A.
4	SA/802/1976	SUDHANGSU SEKHAR BERA VS STATE OF W.B.	MR. S. MAITRO	N.Y.A.
5	SA/842/1976	SM. SOUDAMINI MAITY & ORS. VS BIMALENDU MAITY	MR. B.K. PANDA	MR. A.M. PANJA

REVIEW APPLICATION

6	RVW/73/2019	MONISH CH. SARKAR VS PRODYUT KR. SINGHA (DECEASED REPD. BY) KALPANA SINGHA & ORS.	MD. HAFIZ ALI	
in	CO/4689/2016	MONISH CAHDNRA SARKAR **VS** SMT KALPANA SINGHA & ORS	S SARKAR	
7	RVW/150/2023	FIVE STAR LOGISTICS PVT LTD AND ANR VS BOARD OF MAJOR PORT AUTHORITY SYAMA PRASAD MOOKERJEE PORT AND ORS	ASHOK KUMAR JENA	

IA NO: CAN/1/2023

8	RVW/74/2024	SRI TAPAS KUMAR CHATTOPADHYAY ALIAS TARAS CHATTOPADHYAY VS SRI KRISHNA CHANDRA SARKAR ALIAS VISHNU SARKAR AND ORS.	TANMOY CHATTOPADHYAY
IA NO: CAN/1/2024			
9	RVW/183/2024	EMARAT MOLLA VS PANKAJ MONDAL AND ORS	GOUTAM MISRA
IA NO: CAN/1/2024			
in	CO/4100/2006	EMARAT MOLLA **VS** PANKAJ MONDAL	HARE KRISHNA HALDAR
IA NO: CAN/1/2015(Old No:CAN/5397/2015)			
IA NO: CAN/1/2015(Old No:CAN/5397/2015)			

ADJOURNED MATTER

10	CPAN/2239/2014	SAMBHU DAS VS DEBAJYOTI BORAL	TANUJA BASAK
IA NO: CAN/1/2024			
in	WPA/9138/2013	SAMBHU DAS **VS** STATE OF WEST BENGAL & ORS	TANUJA BASAK
11	CPAN/1114/2018	ASIT SAMANTA & ANR VS SK. RAKIBUL AHMED	UDDIPAN BANERJEE
12	WPCRC/71/2019	SUSHANTA RAY VS KHAGENDRANATH ROY & ANR	B BISWAS
in	WPA/7955/2018	SUSHANTA RAY **VS** STATE OF WEST BENGAL & ORS	B BISWAS
13	WPCRC/303/2019	DILIP KUMAR PAUL & ORS VS ROPNA KHARIA & ANR	DEBAPRIYA MITRA
14	CPAN/615/2019	RUCHINDU BIKASH DAS MAHAPATRA VS AMAR SEAL & ANR	TANUJA BASAK
15	CPAN/829/2019	MIR KHAYER ALAM & ORS VS PRAVAT CHANDRA BISWAS	SRIKANTA DATTA
in	WPA/18973/2017	MIR KHAYER ALAM **VS** STATE OF WEST BENGAL	SRIKANTA DATTA
IA NO: CAN/1/2018(Old No:CAN/4044/2018), CAN/3/2022, CAN/4/2025			
IA NO: CAN/1/2018(Old No:CAN/4044/2018), CAN/3/2022, CAN/4/2025			
16	CPAN/883/2019	SUBHASH KUMAR & ORS VS SRIMAN KUMAR BHATTACHARYYA & ORS	ARPA CHAKRABORTY
in	WPA/31227/2017	SUBHASH KUMAR & ORS **VS** INDIAN INSTITUTE OF TECHNOLOGY,KHARAGPUR(IIT KHARAGPUR)&ORS	A CHAKRABORTY
17	CPAN/139/2020	JIBAN BHATTACHERJEE VS DIPANJAN MUKHERJEE	PROBAL SARKAR
18	CPAN/142/2020	GOURI KANTA BHATTACHARJEE VS DIPANJAN MUKHERJEE	PROBAL SARKAR
19	CPAN/187/2020	BALARAM SINHA VS DIPANJAN MUKHERJEE	PROBAL SARKAR
20	CPAN/189/2020	TULSHI HAZRA @ TULSI HAZRA VS DIPANJAN MUKHERJEE	PROBAL SARKAR
21	CPAN/204/2020	BASANTA HAZRA & ORS VS DIPANJAN MUKHERJEE	PROBAL SARKAR

22	CPAN/565/2024	M/S VINEETA BHARATGAS AND ANR VS ANURAG MITTAL REGIONAL MANAGER LPG BHARAT PETROLEUM CORP LTD AND ANR	NEIL BASU
in	WPA/22378/2023	M/S VINEETA BHARATGAS AND ANR **VS** BHARAT PETROLEUM CORPORATION LIMITED AND ORS	NEIL BASU
23	CPAN/1168/2024	LALU PROSAD DUTTA AND ORS VS BARUN KUMAR ROY ADDITIONAL CHIEF SECRETARY LABOUR DEPT GOV OF W.B.	INDRANATH MITRA
in	WPA/16840/2023	RAHUL CHANDRA KHAMRI AND ORS. **VS** STATE OF WEST BENGAL AND ORS.	INDRANATH MITRA
24	CPAN/1439/2024	WORKMEN REP. BY CHANDITALA DANKUNI FOOD CORPORATION OF INDIA AND ORS VS MANISH VERMA	SHAMIK CHATTERJEE
IA NO: CAN/1/2024			
25	CPAN/1795/2024	CLS LTD VS G KRISHNA KUMAR CHAIRMAN BHARAT PETROLEUM CORPORATION LTD AND ORS	PINGAL BHATTACHARYYA
26	WPCRC/86/2025	GOPAL CHANDRA GHOSH @ GOPAL GHOSH VS BIBHU GOEL	BISWARUP BISWAS
in	WPA/1356/2018	GOPAL CHANDRA GHOSH **VS** STATE OF WEST BENGAL & ORS	BISWARUP BISWAS
27	WPCRC/132/2025	BRAZO MOHAN MONDAL VS SERIFA BIBI LASKAR And Ors.	SUDARSHAN GHOSH
in	WPA/22839/2018	BRAZO MOHAN MONDAL **VS** STATE OF WEST BENGAL & ORS	SUDARSHAN GHOSH
		ADJOURNED MOTION 1	
28	CPAN/1131/2019	AMALENDU BANDOPADHYAY VS DR. RATNA CHAKRABORTY BAGCHI	SUDIPTA DASGUPTA
29	CPAN/1138/2019	TANDRA PAL VS DR. RATNA CHAKRABORTY	SUDIPTA DASGUPTA
		CONTEMPT APPLICATION	
30	CPAN/1078/2012	ANANTA KUMAR MAPARU VS ATANU KUMAR MANDAL	GHANASHYAM PATRA
31	CPAN/1129/2012	SANDHYA BISWAS VS ATANU KUMAR MONDAL & ORS.	SHAMIM UL BARI
32	CPAN/233/2013	LAKSHMAN CHANDRA NASKAR VS DEBYAJYOTY BARAL	TANUJA BASAK
33	CPAN/369/2013	TOSLIM BARI VS BIMAL KUMAR PANDE	AMAR MITRA
34	CPAN/468/2013	SEKHAR DAS VS MEENA GHOSH,CHAIRMAN, D.P.S.C.	MD ABDUL ALIM
35	CPAN/1175/2013	MONORANJAN ADAK VS D K GOEL, DY., SECY.	D K GOEL
36	CPAN/367/2014	SUNIL KR. ROY VS NEMAI KRISHNA CHAKRABORTY	ASHIS SANTRA
37	CPAN/391/2014	SANTOSH DHARA VS RANJAN SINGH	GOLAM KARIM CHOWDHURY
38	CPAN/486/2014	TAPATI MAJUMDER GHOSH VS MEENA GHOSH	MD HABIBUR RAHAMAN

39	CPAN/1225/2014	SUDIPTA BHATTACHARJEE VS AMALESH PATHAK	SRIKANTA DATTA
40	CPAN/1788/2014	MONOJ KR BALMIKI VS AMAL ROY CHOWDHURY	NAYAN RAKSHIT
41	CPAN/2101/2014	M.A, BHAWANI METAL CORP. & ANR. VS S.K SINHA & ORS.	LAL MOHAN HAJRA
42	CPAN/2142/2014	ARUN PAL VS DR DIPAK RANJAN MONDAL	SIMANTIKA DASGUPTA
in	WPA/10470/2014	ARUN PAUL & ORS **VS** STATE OF WEST BENGAL & ORS	S DASGUPTA
43	CPAN/2199/2014	ASMA BEGUM BEWA VS MADHUMITA BASU	FIROZE HASSAN
44	CPAN/2443/2014	SWARNENDU KARMAKAR VS SUMER SINGH SHEKHAWAT	TAPAN KR RAKSHIT
45	CPAN/1527/2015	BALAI CHANDRA KAR VS VISWADEV DASGUPTA, MD, CSTC	AMIT BANERJEE
46	CPAN/1529/2015	BABLU DAS VS VISWADEV DASGUPTA, MD, CSTC	AMIT BANERJEE\
47	CPAN/1532/2015	MANIK LAL CHOWDHURY VS VISWADEV DASGUPTA, MD, C.S.T.C	AMIT BANERJEE
48	CPAN/1535/2015	MANIKLAL DEY VS VISWADEV DASGUPTA, MD, CSTC	AMIT BANERJEE
49	CPAN/1580/2015	BULU ROY KARMAKAR VS VISWADEV DASGUPTA	A. BANERJEE
50	CPAN/2051/2015	AJIT KUMAR MODAK VS A. BHATTACHARYYA & ANR	ARPA CHAKRABORTY
51	WPCRC/184/2016	PRADIP KUMAR DHAR VS ARNAB ROY	T. BASAK
in	WPA/566/2015	PRADIP KUMAR DHAR **VS** STATE OF WEST BENGAL	TANUJA BASAK
52	CPAN/450/2016	BABRU BAHAN RANA VS K. B. YOGI & ANR	KRISHNO DEO DAS
53	CPAN/457/2016	BINOD CHHETRI VS K. B. YOGI & ANR	KRISHNO DEO DAS
54	CPAN/459/2016	SRIJANA RAI VS K. B. YOGI & ANR	KRISHNO DEO DAS
55	CPAN/460/2016	ANKUR CHETTRI VS K. B. YOGI & ANR	KRISHNO DEO DAS
56	CPAN/1597/2016	RABINDRA NATH CHANGDAR VS ANANDA BEJ	PAMPA DEY (DHABAL)
in	WPA/27392/2015	RABINDRA NATH CHANGDAR & ANR **VS** STATE OF WEST BENGAL & ORS	PAMPA DEY DHABAL
57	CPAN/1704/2016	PURBAYAN CHATTERJEE VS SANGHITA CHATTERJEE	SOURAV BHAGAT
58	CPAN/454/2017	SARADA DAS VS MANAS KUMAR DEY	LALRATAN MANDAL
59	CPAN/789/2017	M/S KARMAKAR ENTERPRISE VS A.C. BIR	MD. BANI ISRAIL

in	WPA/5117/2015	M/S. KARMAKARENTERPRISE **VS** WB S E D CL& ORS	P BANDYOPADHYAY
60	CPAN/898/2017	KAZI MUFASWAR HOSSAIN & ORS VS MRINAL KANTI DAS & ANR	BISWAJIT DE
61	CPAN/982/2017	HARENDRA NATH HAZRA & ORS VS PARTHA CHAKRABORTY	HINDOL NANDI
in	WPA/11889/2015	HARENDRA NATH HAZRA & ORS **VS** STATE OF WEST BENGAL & ORS	HINDOL NANDI
62	CPAN/1070/2017	SWAPAN GHOSH VS PALLAB DAS	ASIT KR. BHATTACHARYA
63	CPAN/1225/2017	SOHAN LAL MANPURIA & ORS VS KHALAIL AHMED	S.P. CHAKRABORTI
64	CPAN/1456/2017	SK DILDER ALI @SK DILIP VS PROBIR MONDOL & ANR	R BANERJEE
65	CPAN/1517/2017	SALAUDDIN MIDDYA VS ASHIS KUMAR BANDOPADHYAY	D. KUNDU
IA NO: CAN/1/2023, CAN/2/2023			
in	WPA/19656/2017	MD SALAUDDIN MIDDA **VS** STATE OF WEST BENGAL & ORS	DIPAYAN KUNDU
66	CPAN/1579/2017	NISIT KUMAR PAL VS SUDAMA ROY	SUCHINDRAM BHATTACHARJEE
67	CPAN/3/2018	VIJAY SHARMA VS S BHOWMIK	P CHATTERJEE
68	WPCRC/13/2018	SOUMYEN KUMAR KUNDU & ANR VS PRADIP BANERJEE	S JANA
in	WPA/2277/2017	SOUMYEN KUMAR KUNDU & ANR **VS** STATE OF WEST BENGAL & ORS	SNEHASIS JANA
69	CPAN/38/2018	EMAMUL MONDAL VS THE WBSEDCL & ORS	LIPIKA CHATTERJEE
70	CPAN/42/2018	ARJAUL VS ARKA BASAK	MD. KUTUBUDDIN
71	CPAN/76/2018	CHITTARANJAN MONDAL & ANR VS NILAYAN CHATTERJEE	MD KUTUBUDDIN
72	CPAN/81/2018	ISLAM BARAL VS BISWAJIT MITRA	M. ALI MALLICK
73	CPAN/82/2018	ISLAM BARAL VS BISWAJIT MITRA	MD.A. MALLICK
74	CPAN/132/2018	YUSUF ALI VS ARKA BASAK	ABDUR RAKIB
75	CPAN/208/2018	SACHINDRANATH NASKAR VS ANUP KUMAR NASKAR	SUDARSHAN GHOSH
76	CPAN/310/2018	DR. MANJARI BISWAS (BHOWMIK) VS DR. JAYASHREE ROYCHOWDHURY & ANR	KAKALI PAL
77	CPAN/313/2018	KALPANA MULLICK & ORS. VS KHALIL AHMED & ORS.	A.K. UPADHYAY
78	CPAN/369/2018	SAMIRAN DAS & ANR VS SANKAR BERA & ORS	A. MITRA

79	CPAN/396/2018	MAHABUB ALAM & ANR VS SAROJ DAS	ZAMIUL ALAM
80	CPAN/437/2018	SHERBAN SHEIK VS PARTHA SINGHA ROY	P SARKAR
81	CPAN/457/2018	RAJNANDAN KUMAR & ORS VS PANKAJ SHAH	MANABENDRA THAKUR
82	CPAN/556/2018	KAMRUL & ANR VS SANKHADWIP BHATTACHARJYA	ZAMIUL ALAM
83	CPAN/674/2018	BASANTI DEVI @ BASANTI PRASAD VS KHURSHEED ALI QUDRI	SANJOY GHOSH
84	CPAN/678/2018	DAMODAR SAR VS DR SWARUP DUTTA	ASOKE NANDY
85	CPAN/745/2018	MUKTAR HOSSAIN KHAN VS SK. ASRAF ALI & ANR	PRASANTA KUMAR PRAKASH
86	CPAN/780/2018	MANIK LAL DEY VS RATAN RANJAN ROY	PARTHA SARATHI BASU
87	CPAN/1094/2018	SUKUMAR ROY VS STATE OF WEST BENGAL & ORS	TANUJA BASAK
88	CPAN/1124/2018	RABINDRA NATH SINGHA & ORS VS P MOHAN GANDHI & ANR	SUKANTA DAS
in	WPA/22517/2015	RABINDRA NATH SINGHA & ORS **VS** STATE OF WEST BENGAL & ORS	SUKANTA DAS
89	CPAN/103/2019	ILA RANI SINHA VS TAPAS BISWASSS & ORS	SUNNY NANDY
90	CPAN/222/2019	SHIKHA SARKAR VS SUBHAJIT CHATTOPADHYAY	TANUJA BASAK
91	CPAN/333/2019	SITAL PRASAD DE VS BISTU BHOWMIK & ANR.	PAMPA DEY (DHABAL)
92	CPAN/334/2019	BIMAL KR. ROY & ORS. VS SANKAR BERA	NIRUPAM DHALI
93	CPAN/436/2019	LUITFAR RAHAMAN MONDAL VS BASUDEB BAGDI	PAMPA DEY DHABAL
94	CPAN/629/2019	SOMENATH DAS VS AVANINDRA SINGH & ORS	BRATATI DUTTA
95	CPAN/783/2019	MD. BASIRUDDIN VS DR. AJOY BHATTACHARYYA	SAYANTAN HAZRA
IA NO: CAN/1/2025			
in	WPA/11376/2018	MOHAMMAD BASIRUDDIN **VS** STATE OF WEST BENGAL & ORS.	SUBRATA GHOSH
96	CPAN/1241/2019	REHANA BIBI & ANR VS BEGUM HASINA NOSRAT	UDAY NARAYAN BETAL
97	CPAN/1251/2019	SHYAMALI DAS VS SUSMITA BHATTAXCHARYA	MAUPIYA DE BASU
98	CPAN/1274/2019	SUMANTRA CHOWDHURY VS MANISH SAIN	SHUVRO PROKASH LAHIRI
99	CPAN/1334/2019	SABANG THANA TRADERS COOP. CREDIT SO. LTD. VS ABHIJIT BANERJEE, THE BDO AND E.O AT SABANG PANCHAYET SAMITY	PRADIP PAUL

100	CPAN/1337/2019	ABU HASAN GOLAM VS AMAR KUMAR SEAL	MD. MANUAR ALI
in	WPA/6684/2018	ABU HASAN GOLAM HAIDER **VS** STATE OF WEST BENGAL & ORS	SIFA SULTANA
101	CPAN/1347/2019	BINOD KUMAR SINGH VS DIPANKAR ROY	MOUPIYA DE
in	WPA/9802/2018	BINOD KUMAR SINGH **VS** STATE OF WEST BENGAL & ORS	MOUPIYA DE
102	CPAN/1377/2019	SUBRATA PRAMANIK VS RC BAGCHI , THE WEST BENGAL BOARD OF PRIMARY EDUCATION	TANUJA BBASAK
103	CPAN/1397/2019	ASHUTOSH BAIDYA VS PARVEZ AHMED SIDDIQUE	TANUJA BASAK
in	WPA/7534/2019	ASHUTOSH BAIDYA **VS** STATE OF WEST BENGAL & ORS	TANUJA BASAK
104	CPAN/1406/2019	DEBSHISH KARMAKAR VS CHANDANA TUDU	MAHAMMAD MAHMUD
105	CPAN/1449/2019	BASUDEV GAYEN VS ANINDYA CHATTERJEE & ANR	MANORANJAN JANA
106	CPAN/1473/2019	TAPAS KUMAR MAJUMDER & ORS VS JAWID AKHTER	BIKASH SHAW
107	CPAN/1475/2019	NIRANJAN MAJI VS SAHADEB BAG	UDDIPAN BANERJEE
108	WPCRC/28/2020	DILIP KR. SENGUPTA VS NIRMIKA BAGCHI & ANR.	BIDYUT KR. BANERJEE
IA NO: CAN/1/2023			
wt109	WPA/10333/2018	DILIP KUMAR SENGUPTA **VS** THE NEW BARRACKPORE MUNICIPALITY & ORS	SOUVIK DAS
wt110	WPA/5302/2014	DILIP KR. SENGUPTA **VS** NEW BARAKPUR MUNICIPALITY & ORS.	BIDYUT KR. BANERJEE
111	CPAN/226/2020	RAMESWAR PRAMANIK & ORS VS MANOJ PANT & ORS	RASOMAY MONDAL
in	WPA/4586/2014	RAMESWAR PRAMANIK & ORS **VS** STATE OF WEST BENGAL & ORS	RASOMAY MONDAL
IA NO: CAN/3/2019(Old No:CAN/1129/2019)			
IA NO: CAN/3/2019(Old No:CAN/1129/2019)			
112	CPAN/987/2021	DINABANDHU DAS BAIRAGYA VS RIDDHI BANERJEE	PAMPA DEY DHABAL
in	WPA/26732/2014	DINABANDHU DAS BAIRAGYA **VS** STATE OF WEST BENGAL & ORS	P CHATTERJEE
113	CPAN/173/2022	MONORANJAN DUTTA VS CHANDRA SEKHAR JAULIA AND ANR	SIMA GHOSH
IA NO: CAN/1/2024			
114	CPAN/633/2022	JOYITA PAL VS SIDDHARTA MAJUMDER	ANINDA BHATTACHARYA
in	WPA/2033/2022	JOYITA PAL **VS** STATE OF WEST BENGAL AND ORS.	ANINDYA BHATACHARYA
115	CPAN/774/2022	SUMITRA DAS VS SWARNENDU KUMAR MANDAL	SHAMIM UL BARI

in	WPA/17187/2021	SUMITRA DAS **VS** STATE OF WEST BENGAL AND ORS.	MOLLY SAHA
116	CPAN/1278/2022	TARUN BANDOPADHYAY VS JAYASRI ROY CHAUDHURI AND ORS	PROSENJIT MUKHERJEE
IA NO: CAN/1/2023			
in	WPA/3039/2017	TARUN BANDOPADHYAY **VS** STATE OF WEST BENGAL & ORS.	ARUN KR CHAKRABORTI
IA NO: CAN/1/2022			
IA NO: CAN/1/2022			
117	CPAN/365/2023	GOBINDACHNADRAHALDER AND ORS VS SIDDARTHA GUIN SPECIAL LAND ACQUISITION OFFICER	AVIROOP BHATTACHARYA
in	WPA/26274/2014	GOBINDA CHANDRA HALDER & ORS **VS** STATE OF WEST BENGAL & ORS	TARUN KANTI HALDER
118	CPAN/87/2024	BABU RAM VS MR. V. KHAMO, THE DEPUTY INSPECTOR GENERAL, CISF NES-II, HQRS AND ANR.	AMRITA TEWARI
in	WPA/4847/2016	BABU RAM **VS** UNION OF INDIA & ORS	SUMAN JAISWAL
119	CPAN/1069/2024	UDAY GOSWAMI AND ANR VS SAMIRAN DUTTA CHAIRMAN CUM MANAGING DIRECTOR EASTERN COALFIELDS LTD AND ORS	SHARMISTHA LAHA
in	WPA/11252/2018	UDAY GOSWAMI & ANR **VS** EASTERN COALFIELDS LTD. & ORS	SHARMISTHA LAHA
120	WPCRC/6/2025	BABLU SK. & ANR VS Injamul Houqe and Anr.	SAIRA BANU
in	WPA/7181/2019	BABLU SK. & ANR **VS** STATE OF WEST BENGAL & ORS	SAIRA BANU
121	CPAN/248/2025	NATIONAL RUBBER WORKS AND ANR VS DIPTIMAL AGARWALLA AND ORS	Santanu Chatterjee
in	WPA/31099/2013	NATIONAL RUBBER WORKS & ANR **VS** STATE OF WEST BENGAL & ORS	SANTANU CHATTERJEE
IA NO: CAN/1/2014(Old No:CAN/10772/2014)			
IA NO: CAN/1/2014(Old No:CAN/10772/2014)			

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122	WPA/29667/2024	MANASHI KASYAPI VS STATE OF WEST BENGAL AND ORS.	SUDIP KUMAR GHOSH
123	WPA/29681/2024	SUJATA SAMANTA VS INSURANCE OMBUDSMAN AND ORS.	SOUMALYA GANGULI
124	WPA/29719/2024	TAPAN KUMAR DEY VS UNION OF INDIA AND ORS.	ANINDA BHATTACHARYA
125	WPA/29737/2024	TITHANKAR MUKHERJEE VS UNION OF INDIA AND ORS.	SANJIB BANDYOPADHYAY
126	WPA/29762/2024	SRI ALOKE KUNDU VS THE STATE OF WEST BENGAL	SOUMYA RAY
127	WPA/29779/2024	RABEYA BEOYA AND ORS VS STATE OF WEST BENGAL AND ORS.	DEBNARAYAN PATRA
128	WPA/29806/2024	MANJIRA BANERJEE VS STATE BANK OF INDIA AND ANR.	SAPTARSHI DUTT

129	WPA/29847/2024	GLOCAL HEALTHCARE SYSTEMS PRIVATE LIMITED AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	SOUMAVA MUKHERJEE
130	WPA/29849/2024	SYED MD SHABBAR VS THE STATE OF WEST BENGAL AND ORS.	PRIYAKSHI BANERJEE
131	WPA/29867/2024	PARTHA JYOTI CHATTERJEA VS WEST BENGAL REAL ESTATE REGULATORY AUTHORITY AND ORS	BISWAJIT NAG
132	WPA/29898/2024	BANK OF BARODA VS STATE OF WEST BENGAL AND ORS.	RAHUL SARKAR
133	WPA/29900/2024	BANK OF BARODA VS STATE OF WEST BENGAL AND ORS.	RAHUL SARKAR
134	WPA/29901/2024	KIRAN MONDAL AND ANR. VS LIFE INSURANCE CORPORATION OF INDIA AND ORS.	PINAKI RANJAN CHAKRABORTI
135	WPA/29917/2024	BANK OF BARODA VS STATE OF WEST BENGAL AND ORS.	RAHUL SARKAR
136	WPA/29929/2024	MOHAMMAD SAMIUL ISLAM VS THE STATE OF WEST BENGAL AND ORS.	PRIYA GHOSAL
137	WPA/29940/2024	BANK OF BARODA VS STATE OF WEST BENGAL AND ORS.	RAHUL SARKAR
138	WPA/29944/2024	M/S. MD. MUSLIM SAIKH AND ANR. VS UNION OF INDIA AND ORS.	SHIBASIS CHATTERJEE
139	WPA/29945/2024	BANK OF BARODA VS STATE OF WEST BENGAL AND ORS.	RAHUL SARKAR
140	WPA/29984/2024	CANCUN CONSTRUCTIONS AND ORS. VS WEST BENGAL REAL ESTATE REGULATORY AUTHORITY AND ORS.	SANJANA JHA
141	WPA/29999/2024	CANCUN CONSTRUCTIONS AND ORS. VS WEST BENGAL REAL ESTATE REGULATORY AUTHORITY AND ORS.	SANJANA JHA
142	WPA/30036/2024	C.P. ISPAT (UNIT 2) PVT. LTD. AND ANR. VS DAMODAR VALLEY CORPORATION AND ANR	SANJIB DAWN
143	WPA/30067/2024	MOUSUF ALAM VS THE STATE OF WEST BENGAL AND ORS.	MOUMITA MONDAL
144	WPA/30085/2024	PARIJAT PATTANAYAK VS UNION OF INDIA AND ORS.	AJAY DEBNATH
145	WPA/30103/2024	KALIMATA ISPAT INDUSTRIES PRIVATE LIMITED AND ANR VS UNION OF INDIA AND ORS.	KALLOL SAHA
146	WPA/30107/2024	ANKIT SINHA VS THE DIRECTORATE OF ENFORCEMENT AND ORS.	VARTIKA PANDEY
147	WPA/30116/2024	NAVWISE NETWORK PVT. LTD. VS THE DIRECTORATE OF ENFORCEMENT AND ORS.	VARTIKA PANDEY
148	WPA/30173/2024	TAPAS KUAMR ADHIKARY VS THE STATE OF WEST BENGAL AND ORS.	AMIT SINGH
149	WPA/30256/2024	NANU TRADECOM PRIVATE LIMITED VS THE STATE OF WEST BENGAL AND ORS.	HARERAM SINGH
150	WPA/30262/2024	TARAKESHWAR ELECTRO ENTERPRISE VS STATE OF WEST BENGAL AND ORS.	ANJAN PAUL

151	WPA/30303/2024	ANJAN RAY VS PUNJAB NATIONAL BANK AND ORS.	SAIKAT PAL
152	WPA/30353/2024	MEHBUB RAHAMAN KHAN VS THE STATE OF WEST BENGAL AND ORS.	SUBHAM DUTTA
153	WPA/30454/2024	BIRCORT AGRO LLP VS STATE OF WEST BENGAL AND ORS.	ANJAN GANJAN
154	WPA/30459/2024	SUNIL MONDAL AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	SAIKAT CHATTERJEE
155	WPA/30560/2024	SANGITA CHAKRABORTY VS NATIONAL HUMAN RIGHTS COMMISSION OF INDIA AND ORS	AMBIKA SASMAL
156	WPA/30577/2024	CHANCHAL DE VS UNION OF INDIA AND ORS.	TIRTHAJIT ROY CHOUDHURY
157	WPA/30578/2024	DEVABRATA BANERJEE VS UNION OF INDIA AND ORS.	SHREYASHI MAITY
158	WPA/30585/2024	KAJALBARAN JANA VS STATE OF WEST BENGAL AND ORS.	BISWARUP BISWAS
159	WPA/30619/2024	SUSANTA BHATTACHARJEE VS THE ELECTION COMMISSION OF INDIA AND ANR.	SHUBHARTHI DAS
160	WPA/30622/2024	NITIN MANAWAT AND ANR. VS WEST BENGAL POLLUTION CONTROL BOARD	ARKODEB SINHA
161	WPA/30627/2024	SAFIKUL VS STATE ELECTION COMMISSION AND ORS.	MD. HABIBUR RAHAMAN
162	WPA/30640/2024	ANNAPURNA KAIBARTA AND ANR. VS STATE OF WEST BENGAL AND ORS.	DILIP KUMAR SADHU
163	WPA/30662/2024	TARIT KUMAR CHAKRAVORTY VS WEST BENGAL HOUSING BOARD AND ORS.	PRATYUSH GHOSH
164	WPA/30664/2024	DEEP NIRANJAN SINHA VS WEST BENGAL HOUSING BOARD AND ORS.	PRATYUSH GHOSH
165	WPA/30693/2024	KANAILAL DAS VS NATIONAL INSURANCE COMPANY LIMITED AND ORS.	AJIT KUMAR MONDAL
166	WPA/30697/2024	BANTARA JANA KALYAN SANGHA VS STATE OF WEST BENGAL AND ORS.	MANOJIT PAL
167	WPA/30763/2024	NILKAMAL BHUNIA VS THE STATE OF WEST BENGAL AND ORS.	RENESA DEY
168	WPA/30774/2024	SADHAN MANDAL VS THE STATE OF WEST BENGAL AND ORS.	AMIT SINGH
169	WPA/30794/2024	AMAL KUMAR MUKHERJEE VS STATE OF WEST BENGAL AND ORS.	SOURAV CHATTERJEE
170	WPA/30828/2024	MD. SALAM MISTRY VS STATE OF WEST BENGAL AND ORS.	ABDUL HAMID MOLLA
171	WPA/30838/2024	LAILI BIBI VS STATE OF WEST BENGAL AND ORS.	SAHIL HAMID
172	WPA/30850/2024	RABINDRANATH TAGORE INTERNATIONAL INSTITUTE OF CARDIAC SCIENCES VS WEST BENGAL CLINICAL ESTABLISHMENT REGULATORY COMMISSION (WBCERC) AND ANR.	AVISHEK GUHA
173	WPA/30865/2024	SUKUMAR MAJUMDER VS PUNJAB NATIONAL BANK AND ORS.	SHANTA SARKAR

174	WPA/30872/2024	KALLOL GUHA VS STATE OF WEST BENGAL AND ORS.	AISHWARYA DATTA
175	WPA/30914/2024	SUKBAR SK VS STATE OF WEST BENGAL AND ORS.	MIZANUR RAHAMAN
176	WPA/30931/2024	ALMIN MONDAL VS STATE OF WEST BENGAL AND ORS.	MIZANUR RAHAMAN
177	WPA/30932/2024	RAHIBUL SK VS STATE OF WEST BENGAL AND ORS.	MIZANUR RAHAMAN
178	WPA/30951/2024	PARITOSH PRAMANIK VS STATE OF WEST BENGAL AND ORS.	BAPIN BAIDYA
179	WPA/30971/2024	DEBJIT PANDEY VS THE INSPECTOR GENERAL OF REGISTRATION, WEST BENGAL AND ORS.	JATINDER SINGH DHATT
180	WPA/30979/2024	CHHABI MONDAL VS THE INDIAN BANK AND ORS.	TARASANKAR SAMANTA
181	WPA/8/2025	CANARA BANK AND ANR. VS STATE OF WEST BENGAL AND ORS.	HARIPAL SINGH
182	WPA/11/2025	CANARA BANK AND ANR. VS STATE OF WEST BENGAL AND ORS.	HARPAL SINGH
183	WPA/13/2025	CANARA BANK AND ANR. VS STATE OF WEST BENGAL AND ORS.	HARPAL SINGH
184	WPA/19/2025	CANARA BANK AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	HARPAL SINGH
185	WPA/22/2025	INDIRA LAHIRI DAS VS UNION OF INDIA AND ORS.	SANGHAMITRA MRIDHA
186	WPA/23/2025	JAYA KAR VS UNION OF INDIA AND ORS.	MOHAN KUMAR PUTATUNDA
187	WPA/80/2025	SAHA ENTERPRISES VS THE CHAIRMAN AND MANAGING DIRECTOR FOOD CORPORATION OF INDIA AND ORS.	ARINDAM DAS
188	WPA/95/2025 (CAN NOT IN COURT)	SRIMATI ASHA SINGH VS PUNJAB NATIONAL BANK AND ORS.	APARUPA BHATTACHARYA
IA NO: CAN/1/2025			
189	WPA/115/2025	MUNMUN ROY VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA PAL
190	WPA/117/2025	MITHU CHAKRABORTY VS UNION OF INDIA AND ORS.	DEBASIS KAR
191	WPA/119/2025	PRADIP KUMAR MONDAL VS THE STATE OF WEST BENGAL AND ORS.	SUSANTA PAL
192	WPA/126/2025	MOHAMMAD RASHIDUL SK VS UNION OF INDIA AND ORS.	SREETAMA NEOGI
193	WPA/149/2025	DAMUDAR MAHATO AND ORS. VS STATE OF WEST BENGAL AND ORS.	UTTAM BANERJEE
194	WPA/150/2025	KUSUM SAHA VS STATE OF WEST BENGAL AND ORS.	SMARAJIT BASU
195	WPA/181/2025	BARSHA GHOSH AND ANR. VS RESERVE BANK OF INDIA AND ORS.	PAMPA DEY (DHABAL)
196	WPA/210/2025	M/S SAHARIA UDDIN SAW MILL VS STATE OF WEST BENGAL AND ORS.	MD. JALALUDDIN

197	WPA/211/2025	NARAYAN CHANDRA DEB VS THE STATE OF WEST BENGAL AND ORS.	ASIS BHATTACHARYYA
198	WPA/213/2025	GAZI HATCHERY AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	BAIBHAV ROY
199	WPA/252/2025	M/S. PRAKASH BROTHERS AND ORS. VS MESSERS. HINDUSTAN PETROLEUM CORPORATION LIMITED AND ORS.	ANANYA ADHIKARY
200	WPA/268/2025	DHANANJOY PATTANAYAK VS THE UNION OF INDIA AND ORS.	SK. JAYED HOSSAIN
201	WPA/269/2025	SAILA CH. PAL VS UNION OF INDIA AND ORS.	BARNALI GUPTA
202	WPA/275/2025	PRATAP DE VS STATE OF WEST BENGAL AND ORS.	BIPASHA JAISWAL
203	WPA/343/2025	GOVIND AGARWAL AND ANR. VS UNION OF INDIA AND ORS.	SHOBHA UPADHYAY
204	WPA/353/2025	KAUSER ALI VS STATE OF WEST BENGAL AND ORS.	ASIM KUMAR CHAKRABORTI
205	WPA/379/2025	MAFUJA MONDAL VS STATE OF WEST BENGAL AND ORS.	RAMESHWAR SINHA
206	WPA/393/2025	POSITIVE ADVERTISING PRIVATE LIMITED VS METRO RAILWAY AND ORS.	SAIKAT DEY
207	WPA/422/2025	SHIVAM IRON AND STEEL CO LTD AND ANR. VS EASTERN COALFIELDS LIMITED AND ORS.	ANKITA UPADHYAY AGARWAL
208	WPA/434/2025	SUDIP SARKAR VS STATE OF WEST BENGAL AND ORS.	GOPA BISWAS
209	WPA/443/2025	DEBASIS JANA VS UNION OF INDIA AND ORS.	SK. JAYED HOSSAIN
210	WPA/454/2025	SAROJ DEVI PANSARI AND ORS. VS NATIONAL INSURANCE COMPANY LIMITED AND ORS.	NIKUNJ BERLIA
211	WPA/485/2025	DIPAK NASKAR AND ANR. VS STATE OF WEST BENGAL AND ORS.	NANDALAL PRADHAN
212	WPA/506/2025	TRIJEET KR. MODAK VS STATE OF WEST BENGAL AND ORS.	SYED UJ JAMAN
213	WPA/539/2025	TAPASI BAYEN VS THE STATE OF WEST BENGAL AND ORS.	LABANI SIKDER
214	WPA/540/2025	PARIMAL BERA VS BHARAT PETROLEUM CORPORATION LIMITED (BPCL) AND ORS.	BIPASHA JAISWAL
215	WPA/566/2025	AMBIKESH MAHAPATRA VS UNION OF INDIA AND ORS.	PUJAN KUMAR MAITY
216	WPA/592/2025	DIPIKA PHARAMACEUTICALS PRIVATE LIMITED AND ANR VS STATE OF WEST BENGAL AND ORS.	GOPA BISWAS
217	WPA/596/2025	SANJAY MONDAL VS THE STATE OF WEST BENGAL AND ORS.	ANKITA CHOWDHURY
218	WPA/608/2025	MOLLAH MAHATABUDDIN AHMED VS STATE OF WEST BENGAL AND ORS.	ROUMYADIP SAHA

219	WPA/622/2025	BAKHRAHAT INDIRA PARK SANJUA YOUNG ASSOCIATION (GOVT. REGD.) AND SANJUA BOOK FAIR COMMITTEE AND ANR VS THE STATE OF WEST BENGAL AND ORS.	MANOJ KUMAR BHATTACHARYA
220	WPA/668/2025	BASUDEV DEY @ BASUDEB DE VS UNION OF INDIA AND ORS.	SHANTA SARKAR
221	WPA/678/2025	AMBOOJ SHARMA VS WEST BENGAL INFORMATION COMMISSION AND ORS.	SANDIPAN DAS
222	WPA/720/2025	SAMSUDDIN SHAIKH AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	MD. ASHRAFUL HUQ
223	WPA/729/2025	SAMIR GOSWAMI VS STATE OF WEST BENGAL AND ORS.	AISHWARYA PRIYA RAHA
224	WPA/839/2025	HARISH CHANDRA ADHIKARY AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	BAPIN BAIDYA
225	WPA/860/2025	SRABANI GHOSH VS THE STATE OF WEST BENGAL AND ORS.	TANMOY CHATTOPADHYAY
226	WPA/878/2025	JALAB SK. AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	ANINDA BHATTACHARYA
227	WPA/961/2025	BANAMALI KARMAKAR VS THE STATE OF WEST BENGAL AND ORS.	SASTHI CHARAN DHARA
228	WPA/986/2025	BASANTA DHALI VS UNION OF INDIA AND ORS.	SAHEB BANERJEE
229	WPA/993/2025	SOVARANI GHOSH VS RESERVE BANK OF INDIA AND ORS.	PAMPA DEY (DHABAL)
230	WPA/1000/2025	DIPANJAN PATRA AND ANR. VS STATE OF WEST BENGAL AND ORS.	JOY CHAKRABORTY
231	WPA/1021/2025	RITIKA INFOSYS VS UNION OF INDIA AND ORS.	SRREYASH MOHTA
232	WPA/1130/2025	ABHINAV COMMOTRADE PRIVATE LIMITED AND ANR. VS UNION OF INDIA AND ORS.	MITHUN KUMAR SINGH
233	WPA/1167/2025	UNITED ORDER AND SUPPLY CO-OPERATIVE VS UNION OF INDIA AND ORS.	SATRAJIT SINNA ROY
234	WPA/1187/2025	JAYEETI JAISWAL VS STATE OF WEST BENGAL AND ORS.	AMIT CHOWDHURY
235	WPA/1200/2025	MASS TECH SOLUTION AND ORS. VS STATE OF WEST BENGAL AND ORS.	SANKHASUVRA ROY
236	WPA/1207/2025	MUKTI MALLICK VS STATE OF WEST BENGAL AND ORS.	ABIRA BHATTACHARJEE
237	WPA/1212/2025	AYAN KUMAR DAS VS STATE OF WEST BENGAL AND ORS.	SREEJOYEE BOSE
238	WPA/1224/2025	LATIFUR HASAN @ RAHAMAN AND ANR. VS STATE OF WEST BENGAL AND ORS.	AMAL KUMAR BANERJEE
239	WPA/1250/2025	CHANDRA PRAKASH JAYSWAL VS STATE OF WEST BENGAL AND ORS.	AMIT CHOWDHURY
240	WPA/1254/2025	NANDAN SAHA VS STATE OF WEST BENGAL AND ORS.	AMIT CHOWDHURY
241	WPA/1269/2025	SAMBHU DAFADAR VS STATE OF WEST BENGAL AND ORS.	MD. JANNAT UL FIRDOUS

242	WPA/1346/2025	MAHIMA MOLLA VS STATE OF WEST BENGAL AND ORS.	SRIMOYEE MUKHERJEE
243	WPA/1375/2025	SHIBEN CHANDRA MAHATO VS STATE OF WEST BENGAL AND ORS.	AMIT CHOWDHURY (9836302989)
244	WPA/1408/2025	BHABANI DE VS UNION OF INDIA AND ORS.	SUBHAJIT MUKHERJEE
245	WPA/1453/2025	KRISHNA TRADERS NEW REPRESENTED BY THE SOLE PROPRIETOR SUBHANKAR MOHAN SAHA VS UNION OF INDIA AND ORS.	ARPAYAN MUKHERJEE
246	WPA/1462/2025	SARMISTHA NANDI MONDAL VS STATE OF WEST BENGAL AND ORS.	AMIT CHOWDHURY
247	WPA/1485/2025	RAJU PRASAD VS STATE OF WEST BENGAL AND ORS.	SIJUT CHATTACHARYA
248	WPA/1488/2025	SAMINUL HAK VS STATE OF WEST BENGAL AND ORS.	MALLIKA MANNA
249	WPA/1491/2025	KRISHNA TRADERS NEW VS UNION OF INDIA AND ORS.	ARPAYAN MUKHERJEE
250	WPA/1511/2025	SURYA ALLOY INDUSTRIES LIMITED AND ANR VS WEST BENGAL POLLUTION CONTROL BOARD AND ORS	KALLOL SAHA
251	WPA/1520/2025	ANUPAM GORAI AND ORS. VS STATE OF WEST BENGAL AND ORS.	AISHWARYA DATTA
252	WPA/1538/2025	PRASANTA GHOSH VS STATE OF WEST BENGAL AND ORS.	SUBRATA GHOSH
253	WPA/1549/2025	SUBINITA BANERJEE VS THE STATE OF WEST BENGAL AND ORS.	DIPANWITA GANGULY
254	WPA/1564/2025	SUDIPTA KUMAR MONDAL VS STATE OF WEST BENGAL AND ORS.	AMIT CHOWDHURY
255	WPA/1567/2025	HARSHIT GUPTA VS THE STATE OF WEST BENGAL AND ORS.	SANDIP AGARWAL
256	WPA/1582/2025 (CAN NOT IN COURT)	HEMANT KANORIA AND ANR VS UCO BANK	SOUMALYA GANGULI
IA NO: CAN/1/2025			
257	WPA/1610/2025	SHYAM SUNDAR MONDAL VS THE STATE OF WEST BENGAL AND ORS.	ASLAM PARVEZ
258	WPA/1628/2025	HARE KRISHNA DAS VS STATE OF WEST BENGAL AND ORS.	MD. MASUDUR RAHAMAN PAIK
259	WPA/1629/2025	SYED SHAH AMAAN HOSSAIN VS UNION OF INDIA AND ORS.	AVINANDAN MAJUMDER
260	WPA/1636/2025	R.B. CONSTRUCTION REPRESENTED BY ITS PROPRIETOR RANENDU BISWAS VS STATE OF WEST BENGAL AND ORS.	AASHUTOSH BHATTACHARYYA
261	WPA/1638/2025	B.B. ENTERPRISE REPRESENTED BY ITS PROPRIETOR RINA BISWAS VS STATE OF WEST BENGAL AND ORS.	AASHUTOSH BHATTACHARYYA
262	WPA/1640/2025	R.B. CONSTRUCTION REPRESENTED BY ITS PROPRIETOR RANENDU BISWAS VS STATE OF WEST BENGAL AND ORS.	AASHUTOSH BHATTACHARYYA
263	WPA/1641/2025	B.B. ENTERPRISE REPRESENTED BY ITS PROPRIETER RINA BISWAS VS STATE OF WEST BENGAL AND ORS.	AASHUTOSH BHATTACHARYYA

264	WPA/1644/2025	AMIYA KUMAR MAITY VS THE STATE OF WEST BENGAL AND ORS.	MD. ALAUDDIN MANDAL
265	WPA/1645/2025	B.B. ENTERPRISE REPRESENTED BY ITS PROPRIETER RINA BISWAS VS STATE OF WEST BENGAL AND ORS.	AASHUTOSH BHATTACHARYYA
266	WPA/1648/2025	B.B. ENTERPRISE REPRESENTED BY ITS PROPRIETER RINA BISWAS VS STATE OF WEST BENGAL AND ORS.	AASHUTOSH BHATTACHARYYA
267	WPA/1649/2025	B.B. ENTERPRISE REPRESENTED BY ITS PROPRIETER RINA BISWAS VS STATE OF WEST BENGAL AND ORS.	AASHUTOSH BHATTACHARYYA

In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 551

Fifth Floor

Sesquicentenary Building

SINGLE BENCH (SB)

HON'BLE JUSTICE OM NARAYAN RAI

[AS AND WHEN SITS SINGLY]

FROM 22ND JULY, 2025 - WHENEVER SITS SINGLY, SHALL TAKE UP THE HEARING OF THE WRIT PETITIONS RELATING TO GROUPS VI, VII, VIII, IX INCLUDING APPLICATIONS CONNECTED THERETO.

AND

FROM 7TH AUGUST, 2025 - WHENEVER SITS SINGLY, IN ADDITION TO HIS LORDSHIP'S LIST AND DETERMINATION, SHALL TAKE UP ITEM NO. 651 TO ITEM NO. 800 FROM THE COMBINED MONTHLY LIST OF CASES (APPELLATE JURISDICTION) DATED 4TH AUGUST, 2025 OF HON'BLE JUSTICE AMRITA SINHA, EXCEPT THE MATTERS, WHICH ARE DISPOSED OF AND / OR ORDERED OTHERWISE.

NOTE - THE LIST WILL BE CALLED ON SERIALLY.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/99438718732?pwd=XrbnmPV8zqj6CG0n0CcdbSa1cs8TL5.1

TO BE MENTIONED

1	WPA/3822/2025 [For Correction]	KAHAR PURKAIT AND ANR VS UNION OF INDIA AND ORS.	GOPA BISWAS

FOR DISMISSAL

2	WPA/1751/2025	ABDUR RAFIQUE MOLLAH THE PROPRIETER OF M/S RAHIL ENTERPRISE VS STATE OF WEST BENGAL AND ORS.	PARVEZ HOSSAIN
3	WPA/2751/2025	JUIN DUTTA VS STATE OF WEST BENGAL AND ORS.	ABIRA BHATTACHARJEE

SPECIALLY ASSIGNED MATTERS

4	WPA/19782/2024	SUKHEN MONDAL VS STATE OF WEST BENGAL AND ORS.	SK. IMTIAJ UDDIN
5	WPA/1729/2025	HABIBUR RAHAMAN VS STATE OF WEST BENGAL AND ORS.	MUNJEL ALAM
IA NO: CAN/1/2025			
6	WPA/1785/2025	KIRTI DEORA VS STATE OF WEST BENGAL AND ORS.	PIYUSH KHAITAN
7	WPA/1791/2025	R.B. CONSTRUCTION VS THE STATE OF WEST BENGAL AND ORS.	AASHUTOSH BHATTACHARYYA
8	WPA/1799/2025	R.B.CONSTRUCTION VS STATE OF WEST BENGAL AND ORS.	ARITRA ROY
9	WPA/1985/2025	REKHA JAIN ALIAS REKHA PALLIWAL JAIN VS THE UNION OF INDIA AND ORS.	AASHUTOSH BHATTACHARYYA

10	WPA/2004/2025	SOUTH END EDUCATION SOCIETY AND ANR VS THE STATE OF WEST BENGAL AND ORS.	DEBABRATA ROY
11	WPA/2047/2025	SK. SAIFUL ALI VS THE STATE OF WEST BENGAL AND ORS.	DIKSHA GHOSH
12	WPA/2104/2025	BAMAPADA CHATTYOPADHYAY VS UNION OF INDIA AND ANR.	HIMALAYA DAS
13	WPA/2209/2025	DINESH THAKUR VS THE STATE OF WEST BENGAL AND ORS.	SUBHASISH PACHHAL
14	WPA/2229/2025	ABBAS MONDAL VS THE STATE OF WEST BENGAL AND ORS.	RAMIJ RAJA MONDAL
15	WPA/2249/2025	R.B. CONSTRUCTION VS THE STATE OF WEST BENGAL AND ORS.	ARITRA ROY
16	WPA/2271/2025	SITARAM GIRI AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	SAMIRAN GIRI
17	WPA/2295/2025	BHAVATOSH JHA VS UNION OF INDIA AND ORS.	RAKESH ROY
18	WPA/2300/2025	BHAVATOSH JHA VS UNION OF INDIA AND ORS.	RAKESH ROY
19	WPA/2321/2025	SAJAHAN SEKH VS STATE OF WEST BENGAL AND ORS.	MIZANUR RAHAMAN
20	WPA/2386/2025	PRANTIK CARE EARTH GEO INFO SOLUTION PRIVATE LIMITED AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	DIPAK KUMAR MOOKERJEE
21	WPA/2390/2025	RASHMI METALIKS LIMITED VS BONGAON MUNICIPALITY AND ORS.	PRATTAY KUMAR KHAN
22	WPA/2425/2025	RABIN MAITY VS STATE OF WEST BENGAL AND ORS.	GAUTAM BANERJEE
23	WPA/2517/2025	ZAKIR AHMED @ ZAKIR AHMED MOLLA VS THE STATE OF WEST BENGAL AND ORS.	MANOJIT PAL
24	WPA/2664/2025	SK. JAHANGIR @ HAJI SK. JAHANGIR AND ORS. VS STATE OF WEST BENGAL AND ORS.	MONIRUZZAMAN
25	WPA/2694/2025	MUKTA RANJAN DUTTA VS ELECTION COMMISSION OF INDIA AND ORS.	SUBARNA BANK
26	WPA/2701/2025	MOHIDUL ISLAM VS STATE OF WEST BENGAL AND ORS.	SOUMEN BARMAN
27	WPA/2702/2025	SUBHENDU BANERJEE VS THE STATE OF WEST BENGAL AND ORS.	SANJANA JHA
28	WPA/2770/2025	BHAKTADHAN MODAK VS BANK OF INDIA AND ORS.	SANDIP DAS
29	WPA/2800/2025	TAPASI SARKAR VS STATE OF WEST BENGAL AND ORS.	SAYAN KANJILAL
30	WPA/2820/2025	NURUL HODA KHAN VS STATE OF WEST BENGAL AND ORS.	PRADIP KUMAR GHOSH
31	WPA/2843/2025	RUME KHATUN VS STATE OF WEST BENGAL AND ORS.	DILIP KUMAR DAS
32	WPA/2864/2025	MOHAN BHUIYA VS THE STATE OF WEST BENGAL AND ORS.	MANIKA SARKAR

33	WPA/2881/2025	MADHU SUDAN MONDAL VS THE STATE OF WEST BENGAL AND ORS.	DILIP KUMAR MAITY
34	WPA/2906/2025	ANUBRATA HAZRA VS THE STATE OF WEST BENGAL AND ORS.	DEBASIS SUR
35	WPA/2943/2025	RUSTAM ALI VS UCO BANK AND ORS.	SK. SAIFUDDIN
36	WPA/3013/2025	TUSHAR KANTI BANIK VS STATE OF WEST BENGAL AND ORS.	GOPA BISWAS
37	WPA/3112/2025	BIJOY MUKHERJEE AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	LIPIKA DAS
38	WPA/3175/2025	BANAJ DEVELOPERS PRIVATE LIMITED VS STATE BANK OF INDIA AND ORS	ANIRBAN MAJUMDER
39	WPA/3205/2025	RINA BISWAS VS STATE OF WEST BENGAL AND ORS.	SUJAN DAS
40	WPA/3256/2025	M/S SHREE TIRUPATI BALAJI ENTERPRISES VS UNION OF INDIA AND ORS.	GUNJAN KUMAR SINGH
41	WPA/3257/2025	ILTUSH AHMED @ ILTUSH AHAMMED VS UNION OF INDIA AND ORS.	AKASH GHOSH
42	WPA/3259/2025	GITA KAMAL VS UNION OF INDIA AND ORS.	ABHRAJIT ROY CHOWDHURY
43	WPA/3261/2025	SURAJIT @ SUROJIT KAMAL VS UNION OF INDIA AND ORS.	ABHRAJIT ROY CHOWDHURY
44	WPA/3272/2025	KHALID ANWAR AND ANR. VS STATE OF WEST BENGAL AND ORS.	ARUP KRISHNA DAS
45	WPA/3278/2025	KALIPADA GAYEN VS THE STATE OF WEST BENGAL AND ORS.	ANIMESH PAUL
46	WPA/3293/2025	SAMIR DAS VS ADDITIONAL CHIEF JUDICIAL MAGISTRATE, CALCUTTA AND ORS.	BIKASH CHAKRABORTY
47	WPA/3337/2025	AMRITVANI EXIM PRIVATE LIMITED AND ANR VS STATE OF WEST BENGAL AND ORS.	KALLOL SAHA
48	WPA/3399/2025	ANKUSH ARORA VS THE STATE OF WEST BENGAL AND ORS.	PRANAV SHARMA
49	WPA/3407/2025	MOUSUMI MONDAL VS UNION OF INDIA AND ANR.	TIMIR BARAN SAHA
50	WPA/3417/2025	SANDIPAN KUNDU VS THE PUNJAB NATIONAL BANK AND ORS.	BISWAJIT ROY
51	WPA/3425/2025	SIPRA CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	RAHUL SARKAR
52	WPA/3427/2025	BIKI SAIKH VS STATE OF WEST BENGAL AND ORS.	SK. MD. ISMAIL
53	WPA/3502/2025	BABLU PAUL VS UNION OF INDIA AND ORS.	BISWAJIT PARAL
54	WPA/3505/2025	M/S. T C ENTERPRISES VS STEEL AUTHORITY OF INDIA LIMITED (SAIL) AND ORS.	TANMAY CHOWDHURY
55	WPA/3601/2025	DIPTI GHOSH VS THE CENTRAL BANK OF INDIA AND ORS.	SOUMASHREE DUTTA

56	WPA/3602/2025	DHANANJOY GHOSH VS THE CENTRAL BANK OF INDIA AND ORS.	SOUMASHREE DUTTA
57	WPA/3636/2025	MOSLEMA KHATUN VS THE STATE OF WEST BENGAL AND ORS.	SALAUDDIN AHAMED
58	WPA/3691/2025	KARTICK CHANDRA MONDAL AND ANR VS STATE OF WEST BENGAL AND ORS.	TAPAN KR MAHAPATRA
59	WPA/3695/2025	KAZI ABUL HOSSAIN VS THE STATE OF WEST BENGAL AND ORS.	SOUMEN BARMAN
60	WPA/3716/2025	SUPRIYO DAS VS RESERVE BANK OF INDIA, KOLKATA ZONAL OFFICE AND ORS.	TAPAS SINGHA ROY
61	WPA/3777/2025	DEBLINA RAKSHIT VS THE STATE OF WEST BENGAL AND ORS.	ANISUR RAHMAN
62	WPA/3806/2025	SHREE DEBABRATA GHOSH VS THE STATE OF WEST BENGAL AND ORS.	RANAJIT CHOWDHURY
63	WPA/3824/2025	DIPAK KUMAR PRADHAN VS UNION OF INDIA AND ORS.	ATINDRENATH MISRA
64	WPA/3942/2025	ISRATUDDIN MOLLA VS STATE OF WEST BENGAL AND ORS.	PARVEZ HOSSAIN
65	WPA/3944/2025	A RAHAMAN KHAN VS STATE OF WEST BENGAL AND ORS.	PARVEZ HOSSAIN
66	WPA/3999/2025	KHUBLAL MANDAL AND ORS VS STATE OF WEST BENGAL AND ORS.	SHIREEN HOSSAIN
67	WPA/4022/2025	KRISHNA PADA SARKAR VS THE STATE OF WEST BENGAL AND ORS.	RANOJOY CHATTERJEE
68	WPA/4052/2025	AMRA SABAI VS THE STATE OF WEST BENGAL AND ORS.	SAHILI DEY
69	WPA/4092/2025	MUJAFFAR AHMED MOLLA VS THE STATE OF WEST BENGAL AND ORS.	PARVEZ HOSSAIN
70	WPA/4172/2025	AJIT KUMAR MAJI VS THE UNION OF INDIA AND ORS.	ARUP KRISHNA DAS
71	WPA/4189/2025	M/S K.S. TIMBER VS STATE OF WEST BENGAL AND ORS.	MD JALALUDDIN
72	WPA/4190/2025	M/S BHAI BHAI SAW MILL VS STATE OF WEST BENGAL AND ORS.	MD JALALUDDIN
73	WPA/4208/2025	ROHINI CONSTRUCTION VS THE STATE OF WEST BENGAL AND ORS.	DEB KUMAR DEASHI
74	WPA/4233/2025	ARUNAVA NEOGI VS CITI INDIA CONSUMER BANKING NOW TRANSFERRED TO AXIS BANK AND ORS	MANOGYA BHOWMICK
75	WPA/4244/2025	HUNDWARA FINANCE AND INVESTMENTS CO. PVT. LTD VS THE UNION OF INDIA AND ORS.	ABHISHEK SIKDAR
76	WPA/4270/2025	MD. ABDUS SALAM SHAIKH VS THE UNION OF INDIA AND ORS.	ANISUR RAHMAN
77	WPA/4275/2025	XXX XX XXX VS THE STATE OF WEST BENGAL AND ORS.	TAPAS PAUL
78	WPA/4282/2025	M/S DEBNATH CONSTRUCTION VS STATE OF WEST BENGAL AND ORS.	GULSANWARA PERVIN

79	WPA/4285/2025	MANORANJANF MANNA AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	ADITYA BIKRAM MAHATA
80	WPA/4297/2025	SUMON CHATTERJEE VS THE STATE OF WEST BENGAL AND ORS.	TAPAN KUMAR MAHAPATRA
81	WPA/4315/2025	ANSARUL HOQUE VS UNION OF INDIA AND ORS.	MARIA RAHAMAN
82	WPA/4317/2025	HAFIJUR RAHAMAN AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	RIYA DAS
83	WPA/4335/2025	NEHA PATODIA AND ANR. VS GUN AND SHELL FACTORY, COSSIPORE AND ORS.	SHIV RATAN KAKRANIA
IA NO: CAN/1/2025			
84	WPA/4340/2025	NEHA PATODIA AND ANR. VS GUN AND SHELL FACTORY, COSSIPORE AND ORS.	SHIV RATAN KAKRANIA
IA NO: CAN/1/2025			
85	WPA/4368/2025	MRITYUNJOY TEWARI VS STATE OF WEST BENGAL AND ORS.	CHANDANA CHAKRABORTY
86	WPA/4383/2025	M/S WE CARTE CONSULTANCY VS RESERVE BANK OF INDIA AND ORS.	SABYASACHI BHATTACHARJEE
87	WPA/4459/2025	DEBDAS MONDAL VS THE STATE OF WEST BENGAL AND ORS.	SARMISTHA BASAK
88	WPA/4460/2025	AMAL KUMAR MAJUMDAR VS STATE OF WEST BENGAL AND ORS.	OINDRILA SINHA
89	WPA/4473/2025	ASIT KUMAR SINGHA VS UCO BANK AND ORS.	OMAR FARUK GAZI
90	WPA/4489/2025	SOMENATH PRAMANICK ALIAS UJJAL RAY VS STATE OF WEST BENGAL AND ORS.	ANIRBAN SAHA
91	WPA/4504/2025	BIKASH DAS VS PUNJAB NATIONAL BANK AND ORS.	SAMIRAN GIRI
92	WPA/4536/2025	BIG BOSS RESTURANT VS THE REGIONAL MANAGER, FEDERAL BANK AND ORS	ADITI BHATTACHARYYA
93	WPA/4563/2025	INFOSIGN SYSTEMS PRIVATE LIMITED VS STATE OF WEST BENGAL AND ORS.	AIMESH SAMANTA
94	WPA/4567/2025	DIPAK KUMAR SAMANTA VS STATE OF WEST BENGAL AND ORS.	ANIMESH SAMANTA
95	WPA/4574/2025	MOU SAMANTA VS STATE OF WEST BENGAL AND ORS.	ANIMESH SAMANTA
96	WPA/4578/2025	RAJIBUDDIN SK. VS STATE OF WEST BENGAL AND ORS.	SOUMEN BARMAN
97	WPA/4602/2025	SEKH KAMAL UDDIN VS THE RESERVE BANK OF INDIA AND ORS	INDRAJIT CHATTERJEE
98	WPA/4686/2025	ARUP DUTTA VS STATE OF WEST BENGAL AND ORS.	GOPA BISWAS
99	WPA/4706/2025	SANKAR MUKHERJEE AND ORS. VS STATE OF WEST BENGAL AND ORS.	ARIJIT SARKAR
100	WPA/4735/2025	MOHINI MOHAN BERA VS UNION OF INDIA AND ORS.	BISWAJIT ROY

101	WPA/4740/2025	GOINDO BHUNIYA AND ORS. VS UNION OF INDIA AND ORS.	GORACHAND SAMANTA
102	WPA/4742/2025	NEPAL RABI DAS VS INDIAN BANK AND ORS.	MRINAL KANTI BISWAS
103	WPA/4846/2025	TAPAN KUMAR GIRI AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	VARSHA ROY
104	WPA/4847/2025	MD. HASIBUL RAHAMAN AND ANR. VS THE UNION OF INDIA AND ORS.	KAZI SAJJAD ALAM
105	WPA/4874/2025	MD. FIRDOUS HOSSAIN VS THE STATE OF WEST BENGAL AND ORS.	MALABIKA ROY DEY
106	WPA/4905/2025	TAJ BAHINI (S.H.G.) VS THE STATE OF WEST BENGAL AND ORS.	MANOJIT PAL
107	WPA/4911/2025	ALOR PATHE VS STATE OF WEST BENGAL AND ORS.	MANOJIT PAL

ASSIGNED HEARING

108	WPA/210/2015	MURLIDHAR RATANLAL EXPORTS LTD & ANR VS MINISTRY OF LABOUR & EMPLOYMENT, GOVT OF INDIA & ORS	SAMIK KANTI CHAKRABORTY

IA NO: CAN/1/2015(Old No:CAN/5128/2015)

109	WPA/14626/2024	ASHIS KUMAR BOSE VS STATE OF WEST BENGAL AND ORS.	SAYANTAN KAR

HEARING

110	WPA/20438/2022	ILIAS SHAIKH AN ENLISTED FIRM REPD BY PROPRIETOR ILIAS SHAIKH VS UNION OF INDIA AND ORS.	SYED NASIM AEJAZ
111	WPA/1161/2023	TUSHAR KANTI HAZRA VS STATE OF WEST BENGAL AND ORS.	AMLAN KR. MUKHERJEE
112	WPA/11528/2023	SAG MULTI MARKETING LIMITED AND ANR. VS STATE OF WEST BENGAL AND ORS.	SAYANI DAS
113	WPA/22990/2023	RUJIRA BANERJEE VS UNION OF INDIA AND ORS.	SOUMEN MOHANTY
114	WPA/26707/2023	SUGAM GRIHA NIRMAN LTD . AND ORS VS WEST BENGAL REAL ESTATE REGULATORY AUTHORITY AND ORS	RITUPARNA CHATTERJEE
115	WPA/1652/2024	KOTAK MAHINDRA BANK LTD AND ANR VS STATE OF WEST BENGAL AND ANR	PRATIK GHOSE

IA NO: CAN/1/2025

116	WPA/13025/2024	UDDHAB BISWAS VS UNION OF INDIA AND ORS.	PUNAM BASU
117	WPA/16473/2024	HARISH KUMAR AGARWAL AND ORS. VS BANK OF BARODA AND ORS.	ARKODEB SINHA
118	WPA/16575/2024	ROHINI ENTERPRISE AND ORS VS UNION OF INDIA AND ORS.	KAKALI DAS CHAKRABORTY
119	WPA/26025/2024	ARINDAM BHATTACHARJEE AND ANR. VS IIFL HOME FINANCE LIMITED AND ORS.	PARTHA BOSE

IA NO: CAN/1/2025, CAN/2/2025

120	WPA/6829/2025	RAHUL SHAW VS STATE OF WEST BENGAL AND ORS.	SK. SAMIM AKHTER
wt121	WPA/7781/2025	ANURADHA GUPTA **VS** THE STATE OF WEST BENGAL AND ORS.	AMLAN KUMAR MUKHERJEE

122	WPA/11120/2025	AKASH SINGH VS THE STATE OF WEST BENGAL AND ORS.	AMLAN KUMAR MUKHERJEE
123	WPA/13463/2025	SUDARSHAN DAS VS UNION OF INDIA AND ORS.	BISWAPRIYA SAMANTA

In The High Court at Calcutta

Appellate Side

WARNING CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 41

Third Floor

Centenary Building

SINGLE BENCH (SB-III)

AT 2:00 PM

HON'BLE JUSTICE RAVI KRISHAN KAPUR

ON 24-09-2025
AT 2:00 P.M.

VC LINK: https://calcuttahighcourt-gov-in.zoom.us/j/91061167188?pwd=DWCUUO9TWEuTJl7eTVCW4Yph6T0yJk.1

WARNING LIST

1	SA/1210/1967	MANIK CHANDRA NANDI & ORS VS GOBINDA PRASAD KAR	MR P.C.BASU	MR G.P.GHOSH
IA NO: CAN/1/2005(Old No:CAN/742/2005), CAN/2/2005(Old No:CAN/869/2005), CAN/3/2005(Old No:CAN/15780/2005), CAN/4/2005(Old No:CAN/16459/2005), CAN/5/2007(Old No:CAN/1927/2007), CAN/6/2009(Old No:CAN/5599/2009), CAN/7/2009(Old No:CAN/5600/2009), CAN/8/2011(Old No:CAN/7130/2011), CAN/9/2012(Old No:CAN/6923/2012), CAN/10/2013(Old No:CAN/12155/2013)				
2	SA/1353/1967	KALI SANKAR PARIAL & ORS. VS PURNYA CHANDRA BAG	MR R.N.SARKAR	MR B.GHOSE
3	SA/1357/1967	RADHA BALLAV GHOSH VS SM. SYERA BIBI	MR C.MUKHERJEE	MR S.P.RAY CHOUDHURY
4	SA/1381/1967	KAMINI KUMAR ROY SARKAR & ORS. VS STATE OF W.B		
IA NO: CAN/1/2001(Old No:CAN/5055/2001)				
5	SA/1390/1967	ADMINISTRATOR GENERAL OF W.B VS SM. USHA PAUL	MR NANI ASPAL DAB	MR A.MOHANPANJA
6	SA/1411/1967	SARDAR KARTAR SINGH VS SMT. PRITIKANA BOSE	MR. S.G. PODDAR	
7	SA/1484/1967	FATIK CHANDRA HAZRA & ANR. VS PYARI MOHAN BANDOPADHAYA	S.K.DUTTA	S.C.PAN
8	SA/1599/1967	ABHAYA CHARAN CHATTORAJ & ORS. VS BAIDYANATH BANDYOPADHYAY	MR. P.B. BARMAN	N.Y.A.
9	SA/1667/1967	HAZI REHESAN SHEIKH VS MAHASEN MONDAL @ SHEIKH	S.NAYEK	N.Y.A
10	SA/1724/1967	BASUDEO GUPTA VS SRIMATI ISLOKA DEVI	MR CHITTATOSH MUKHERJEE	MISS ALOKANANDA BHOSE

11	SA/1725/1967	BASUDEO GUPTA VS SMT ISLOKA DEVI	CHITTATOSH MUKHERJEE	
12	SA/1728/1967	ASHOK CH. SARKAR VS K. BANDOPADHYA	S. P. ROY CHOWDHURY.	
13	SA/1729/1967	SUSHIL KR DE VS K. BANDOPADHYA	S.P. ROY CHOWDHURY	
14	SA/1730/1967	ASUTOSH MONDAL VS K. BANDOPADHYA	S. P. ROY CHOWDHURY.	
15	SA/1745/1967	PARESH CHANDRA DUTTA AND ORS VS SRINIBASH DHUT	MR HARI NARAYAN MUKHERJEE	MR SUDHIR KU.DUTTA
16	SA/1756/1967	DEB KUMAR ROY CHOWDHURY & ORS. VS DELWAR HOSSAIN	MR. A.K. MUKHERJEE	MR. K.N. LAHA
17	SA/1763/1967	SRI PRAFULLA KUMAR MONDAL VS STATE OF WEST BENGAL	MR BANKIM CH.RAY	MR R.KU.BANERJEE
18	SA/1770/1967	LAKSHMI DEBI VS ABDUL SATTAR	MR. C. MUKHERJEE	
19	SA/1787/1967	SM. JAYABATI DEY & ORS. VS PRATIMA BHATTACHARYA	MR. R.K. BHATTACHARYA	MR. M.M. MUKHERJEE
IA NO: CAN/1/1997(Old No:CAN/7402/1997), CAN/2/1997(Old No:CAN/7403/1997), CAN/3/1997(Old No:CAN/7404/1997)				
20	SA/1792/1967	NETAI CHARAN BAG & ORS. VS GOPAL CHAKRABARTY	MR. R. SAHA	N.Y.A.
21	SA/1822/1967	MAHBOOB KHAN ALIAS MAHBUB ALI KHAN VS SK.LUTFAR RAHMAN	MR.H.S.MAJUMDAR	
22	SA/1829/1967	SMT.RAJANIBALA DASSI SINCE DECEASED REP BY PRABHU NATH DAS AND ANR VS SRI KSHITISH CHANDRA ROY CHOWDHURY AND ORS	MR.PROBHAS KUMAR SEN	
23	SA/1896/1967	DULAL CHANDRA CHOWDHURY & ORS. VS NETAI TARAFDAR & ORS.	MR. M.N. GHOSH	
24	SA/1903/1967	SARAT HANSDA & ORS. VS P. MURMU	MR. P.N. PALIT	N.Y.A.
25	SA/1904/1967	KSHITISH CHANDRA SANYAL & ORS. VS MARIYAN BIBI	MR. SWADESH BHUSAN BHUNIA	
26	SA/20/1968	SK. ABDUL RAHAMAN & ORS. VS NAJIMANNESSA BIBI	MR. M.K. ROY	MR. J.M. GUHA

In The High Court at Calcutta

Appellate Side

CAUSE LIST
For Monday The 22nd September 2025

COURT NO. 50

Second Floor

Main Building

LAWAZIMA COURT ()

AT 12:00 PM

LD. REGISTRAR ADMN. (L AND OM)

AT 2ND FLOOR MAIN BUILDING (ERSTWHILE CENTRALIZED FILING SECTION OF A.S.)

LAWAZIMA (First Appeal)

1	FA/214/2009	TAPASRI ROYCHOUCHURY VS SANTANA HAZRA	RAJENDRA NATH BARIK
2	FA/96/2012	RATHINDRA NATH ROY VS PURNIMA ROY & ORS	DWIP RAJ BASU
3	FAT/42/2013	SUNIL KR. MANNA VS SOUMITRA DAS @ TUMPA	ABHIJIT RAY
IA NO: CAN/1/2013(Old No:CAN/11087/2013), CAN/2/2024			
4	FAT/191/2013	KONARK VYAPAAR PVT. LTD. VS KUMAR SANKAR ROY & ORS.	SURESH AGARWAL IN PERSON
IA NO: CAN/2/2024, CAN/3/2024			
5	FA/156/2015	KALACHAND MANDAL & ANR VS BINDUBALA MANDAL & ORS	SUJAY BANDYOPADHYAY
IA NO: CAN/1/2014(Old No:CAN/11048/2014), CAN/2/2015(Old No:CAN/2646/2015), CAN/3/2016(Old No:CAN/9210/2016), CAN/4/2019(Old No:CAN/6517/2019), CAN/5/2021, CAN/6/2022, CAN/7/2025, CAN/8/2025			
6	FAT/286/2016	KRISHNENDU ROY VS ARCHITA ROY	KAUSTAV CHANDRA DAS
7	FAT/596/2016	THE MOHA BODHI SOCIETY OF INDIA VS MADHAB CHANDRA BALA	PULAK ROY
8	FA/62/2021	GAUTAM SUR VS BIKASH BHOWMICK & ORS	DEBNATH MAHATA
9	FA/85/2021	DILIP KUMAR CHAKRABORTY & ANR VS DURGA DAS CHAKRABORTY	SAURABH MAITRA

10	FA/23/2023	APARAJITA DASH MISHRA VS SOMNATH DASH	MASUD MALLIK
IA NO: CAN/1/2022			
11	FA/41/2023	PRADIP KUMAR MONDAL AND ORS VS SOVA RANI DAS AND ORS	AMIT BARAN DASH
12	FAT/381/2023	ADHIR MAHATA VS KUHELI MAHATA	K RAIHAN AHMED
IA NO: CAN/1/2023			
13	FA/109/2024	SUDIPA CHAKRABORTY VS PRADIP SAPUI AND ANR	SURAJIT ROY
14	FA/79/2025	DARPA NARAYAN SAHAS ROY AND ORS VS ISWAR RADHAMOHAN JEW AND SRI SRI SMT. RADHARANI THAKURANI JUGAL MURTI AND TEMPLE AND ORS	DIP CHANDA
15	FA/150/2025	ASHISH KUMAR DAS ALIAS ASISH KR DAS VS SHREE SHIV SHANKAR STORES AND ORS	ARIJIT SARKAR
IA NO: CAN/1/2025			
16	FA/235/2025	SUDAM CHANDRA MALAKAR VS MADHUSUDAN KUNDU AND ANR	AISHWARYA PRATIHAR GANGULY
17	FA/283/2025	DR. BIRENDRA NATH DAS VS DR. SUJOY PALIT	RAM CHANDRA GUCHHAIT
18	FA/301/2025	MOBARAK BEGUM VS HUSNA ARA BEGUM AND ORS	MD GHALIB RIZWAN
19	FA/303/2025	KAMAL SUR VS SRIJATA GHOSH SUR	SAMRAT BANERJEE
IA NO: CAN/1/2025			
20	FA/310/2025	DIPAK SARKAR & ANR VS RABI SARKAR & ORS	SURYA PRASAD CHATTOPADHYAY

IA NO: CAN/1/2020(Old No:CAN/2391/2020)

In The High Court at Calcutta

Appellate Side

WARNING CAUSE LIST
For Monday The 22nd September 2025

COURT NO. .

WARNING LIST (.)

WARNING LIST

Warning List 1

1	FMA/1778/2015	RITA RAKSHIT & ORS VS NATIONAL INSURANCE COMPANY LTD	KRISHANU BANIK
2	FMA/2241/2015	SUBHAS CHANDRA DAS VS THE MANAGING DIRECTOR , CSTC & ORS	MADHUMITA MITRA
IA NO: CAN/1/2015(Old No:CAN/7824/2015)			
3	FMA/2296/2015	SAKTI PRIYA CHATTERJEE VS STATE OF WEST BENGAL & ORS	KABERI SENGUPTA (MRS MAITI)
IA NO: CAN/1/2016(Old No:CAN/6172/2016)			
4	FMA/1979/2016	KAJI SAIFUL HAQUE VS STATE OF WEST BENGAL & ORS	SANTOSH KR CHAKRABARTI
IA NO: CAN/1/2017(Old No:CAN/4020/2017)			
5	FAT/1/2019	SMT BIVA RANI GHOSH & ORS VS DEBASIS BOSE & ORS	ARUN KUMAR GHOSH
6	FAT/6/2019	STATE OF WEST BENGAL VS BELA RANI ROY	ANIRUDDHA SEN
IA NO: CAN/1/2022, CAN/2/2023			
7	MAT/12/2019	MD. ALI & ANR. VS STATE OF WEST BENGAL & ORS.	SWARNALI SAHA
8	MAT/24/2019	STATE OF WEST BENGAL VS SWAPNA MONDAL & ORS	NILOTRAL CHATTEJEE
9	MAT/25/2019	MD. MUNTAJ ALI VS STATE OF WEST BENGAL & ORS	AMITAVA RAHA
10	MAT/26/2019	MD. ISMAIL VS STATE OF WEST BENGAL & ORS	AMITAVA RAHA
11	MAT/27/2019	MD. HABIBUR RAHMAN & ANR VS STATE OF WEST BENGAL & ORS	AMITAVA RAHA
12	FAT/32/2019	DEBAYAN ROY VS AINDRILA ROY NEE CHANDRA	SHARMISTHA LAHA
13	MAT/32/2019	MAINUDDIN VS STATE OF WEST BENGAL & ORS	GOLAM MOHINUDDIN
14	MAT/33/2019	LAL MAHAMMAD VS STATE OF WEST BENGAL & ORS	GOLAM MOHIUDDIN
15	MAT/34/2019	ANISUR RAHMAN VS STATE OF WEST BENGAL & ORS	GOLAM MOHIUDDIN

16	FAT/43/2019	MD. ABDUR RAHAMAN & ANR VS STATE BANK OF INDIA	MD IDRISH
IA NO: CAN/1/2019(Old No:CAN/1092/2019), CAN/2/2019(Old No:CAN/1093/2019)			
17	FAT/51/2019	CENTER FOR ADVANCE MEDICAL STUDIES PVT LTD VS HDFC BANK LTD & ORS	SOURAV MONDAL
18	MAT/61/2019	ABBAS ALI MOLLA & ORS VS HASAN LASKAR & ORS	SOMA GHOSH
19	FAT/62/2019	BASUDEB BHAR VS AJOY DE A.K.A. AJOY KUMAR DE	A K CHATTERJEE
IA NO: CAN/1/2021			
20	MAT/66/2019	M/S PRATIBHA TRADING & ANR VS STATE OF WEST BENGAL & ORS	ALOKESH DALAI
21	FAT/76/2019	SAURAV MALIK VS SAMPA MALIK	SANDIPAN MAITY
IA NO: CAN/1/2019(Old No:CAN/2952/2019)			
22	MAT/76/2019	NAJRUL ISLAM VS STATE OF WEST BENGAL & ORS	GOLAM MOHIUDDIN
23	MAT/78/2019	MD. SERAJUDDIN VS STATE OF WEST BENGAL & ORS	GOLAM MOHIUDDIN
24	FAT/88/2019	SNIGDHA ROY (SAHA) VS SANJAY ROY	MANAS KUMAR DAS
25	FAT/91/2019	SWAPAN MONDAL & ORS VS RANJIT MOHAN RAKSHIT & ORS	ARIF ALI
IA NO: CAN/1/2019(Old No:CAN/6878/2019), CAN/2/2019(Old No:CAN/6879/2019)			
26	FAT/92/2019	M/S. S S DRUG HOUSE VS STATE BANK OF INDIA & ANR	BHASKAR HUTAIT
27	FMA/101/2019	M/S. UNITED INDUSTRIES VS STATE OF WEST BENGAL & ORS	ANIRBAN GHOSH
28	FAT/106/2019	SOMNATH DAS VS PANNA DAS	SUBHAS CHANDRA SAHA
IA NO: CAN/1/2021, CAN/2/2021			
29	FAT/109/2019	GOPAL DEB VS ESITA DEB (DUTTA)	TANMOY KHAN
30	FMA/118/2019	ST. JOSEPH'S HIGH SCHOOL (H.S.) & ANR VS STATE OF WEST BENGAL & ORS	MRITYUNJOY SEAL
IA NO: CAN/1/2018(Old No:CAN/8526/2018)			
31	FMA/119/2019	KALYANI BHATTACHARYYA & ANR. VS STATE OF WEST BENGAL & ORS.	TANUJA BASAK
IA NO: CAN/1/2020(Old No:CAN/1008/2020)			
32	FMA/120/2019	SWARUP PAILAN VS STATE OF WEST BENGAL & ROS	UTTAM KUAMR ROY
IA NO: CAN/1/2018(Old No:CAN/10296/2018)			
33	FMA/121/2019	SONIA MAHESWARI VS STATE OF WEST BENGAL & ORS	KAKALI DUTTA
34	MAT/123/2019	THE STATE OF WEST BENGAL & ANR VS BIKASH ROY & ORS	AVRA MAZUMDER
35	FAT/162/2019	ARUN KR. PATRA VS KALYANI JITI (PATRA)	SAYAK KONAR
IA NO: CAN/1/2023			

36	FAT/163/2019	API SINGHA VS AJAY SINGHA	CHANDREYI ALAM (GUPTA)
37	MAT/164/2019	SK. MOBARAK ALI VS STATE OF WEST BENGAL& ORS	TARAPADA DAS
38	MAT/165/2019	THE STATE OF WEST BENGAL VS PARIKSIT MAHATO & ORS	SUMAN DEY
39	MAT/167/2019	SUMITRA HATI & ANR VS STATE OF WEST BENGAL & ORS	TANMAY CHOWDHURY
40	FAT/172/2019	PRATAP MUKHERJEE & ORS VS ANIMA BHATTACHARYA & ORS	TARAK NATH SARKAR
IA NO: CAN/1/2019(Old No:CAN/10204/2019)			
41	FAT/174/2019	MUNMUN ROY @ MUNMUN ROY (SARKAR) VS TANMOY ROY	CHITRA BHANU GUPTA
IA NO: CAN/1/2019(Old No:CAN/5504/2019)			
42	FAT/176/2019	SUMANA CHOWDHURY NEE BISWAS VS PARTHA PRATIM CHOWDHURY	SUDESHNA BASU THAKUR
IA NO: CAN/1/2019(Old No:CAN/3780/2019)			
43	MAT/183/2019	MD SAGHIR & ORS VS MD IMTIAZ & ORS	SURES CH CHATTERJEE
44	FAT/197/2019	SIBANI CHAKRABORTY VS SAMBHUNATH CHAKRABORTY	PARNA ROY CHOUDHURY
45	MAT/197/2019	THE STATE OF WEST BENGAL & ORS VS KARIM ALI GAZI & ANR	AMITAVA MITRA
46	FAT/198/2019	MAITREYEE ROY NEE DAS VS ANJAN KR. DAS	RANJAN KR. KALI
47	MAT/212/2019	MANAGING COMMITTEE,TALDI MOHAN CHAND HS(HS) & ANR VS SUPRAKAS PODDER	K M HOSSAIN
48	FAT/222/2019	UNION OF INDIA & ANR VS TASHIRUDDIN SARKAR & ANR	DEEPAK KUMAR SINGH
49	FAT/223/2019	UNION OF INDIA & ANR VS SAIDUR RAHAMAN & ANR	DEEPAK KUMAR SINGH
50	FAT/225/2019	UNION OF INDIA & ANR VS KANAI CHANDRA MOHANTA	DEEPAK KUMAR SINGH
51	FAT/226/2019	UNION OF INDIA & ANR VS DANESWAR MONDAL & ANR	DEEPAK KUMAR SINGH
52	FAT/227/2019	UNION OF INDIA & ANR VS KAMANA MOHANTA & ORS	DEEPAK KUMAR SINGH
53	FAT/228/2019	UNION OF INDIA & ANR VS MATIUR RAHAMAN & ANR	DEEPAK KUMAR SINGH
54	FAT/230/2019	UNION OFINDIA & ANR VS AJIT CH. MONDAL & ANR	DEEPAK KUMAR SINGH
55	FAT/231/2019	UNION OF INDIA & ANR VS NASIRUDDIN AHAMMED & ANR	DEEPAK KUMAR SINGH
56	FAT/232/2019	UNION OF INDIA & ANR VS SUDHANGSHU MOHANTA & ANR	DEEPAK KUMAR SINGH
57	FAT/233/2019	UNION OF INDIA & ANR VS NETAILAL SARKAR & ANR	DEEPAK KUMAR SINGH
58	FAT/234/2019	UNION OF INDIA & ANR VS NASIRUDDIN AHAMED & ANR	DEEPAK KUMAR SINGH

59	FAT/235/2019	UNION OF INDIA & ANR VS MONOWARA BEWA & ANR	DEEPAK KUMAR SINGH
60	FAT/236/2019	UNION OF INDIA & ANR VS NARAYAN CHANDRA ROY & ANR	DEEPAK KUMAR SINGH
61	FAT/237/2019	UNION OF INDIA & ANR VS TASHIRUDDIN SARKAR & ANR	DEEPAK KUMAR SINGH
62	FAT/238/2019	UNION OF INDIA & ANR VS MATLU MAHATA & ANR	DEEPAK KUMAR SINGH
63	FAT/239/2019	UNION OF INDIA & ANR VS MAHADEB SHIL & ANR	DEEPAK KUMAR SINGH
64	FAT/240/2019	UNION OF INDIA & ANR VS SUDEB CHANDRA MONDAL & ANR	DEEPAK KUMAR SINGH
65	FAT/241/2019	UNION OF INDIA & ANR VS KRISHNA PADA MONDAL & ANR	DEEPAK KUMAR SINGH
66	FAT/242/2019	UNION OF INDIA & ANR VS RAM CHANDRA SARKAR & ANR	DEEPAK KUMAR SINGH
67	FAT/243/2019	NIDHIR KARMAKAR & ORS VS SACHIRANI KARMAKAR & ORS	ARITRA SHANKAR RAY
68	FAT/245/2019	MD. ANWAR ALAM KHAN VS THE KOLKATA MUNICIPAL CORPORATION & ORS	MD. ANWAR ALAM KHAN (IN PERSON)
69	FAT/247/2019	SEEMA MONDAL (DAS) VS DR. GOUTAM MONDAL	SAMIRAN MONDAL
IA NO: CAN/1/2019(Old No:CAN/5488/2019)			
70	FAT/248/2019	SMT RASHOMONY DEVI & ORS VS RAM KUMAR SHAW	ABHA TIWARI
IA NO: CAN/1/2019(Old No:CAN/10325/2019), CAN/2/2021			
71	FAT/249/2019	CESC LIMITED VS M/S MADNANI CHEMICALS & ANR	PRASHANT AGARWAL
IA NO: CAN/1/2019(Old No:CAN/6440/2019)			
72	FAT/251/2019	SANJOY KUMAR ADHIKARI VS MALAY KUMAR ADHIKARI & ANR	JOYDEEP DHAR
IA NO: CAN/1/2019(Old No:CAN/4942/2019), CAN/2/2019(Old No:CAN/5618/2019)			
73	FAT/254/2019	SUSHIL CH. MONDAL VS KAMALABALA MONDAL & ORS.	MADHUMITA PATRA
74	FAT/257/2019	LAKSHMI AUTOMOBILES VS SUMOHAN MAHAPATRA	SOUMAK BERA
75	FAT/261/2019	THE M D ,SBSTC VS M/S FREE INDIA DRY ACCUMULATORS LTD & ANR	DEBASREE DHAMALI
76	FMA/262/2019	NABA KUMAR DAS VS STATE OF WEST BENGAL & ORS	PINAKI RANJAN CHAKRABORTI
IA NO: CAN/1/2024			
77	FMA/263/2019	NAZMA BEWA & ANR VS STATE OF WEST BENGAL & ORS	MD. YUSUF ALI
IA NO: CAN/1/2024			
78	FMA/264/2019	GOUTAM BASU VS STATE OF WEST BENGAL& ORS	J N MANNA
IA NO: CAN/1/2019(Old No:CAN/3605/2019)			
79	FAT/265/2019	PANCHU SINGH & ANR VS RABI SINGH & ORS	ASIS KUMAR DAS

80	FAT/273/2019	ASHIS KUMAR HALDAR VS SNIGDHA HALDAR NEE MONDAL	RATUL GHOSH
81	FAT/276/2019	M/S EASTERN COALFIELDS LIMITED & ANR VS NEMAI GOPE & ORS	BIJOY KUMAR
82	FAT/277/2019	M/S EASTERN COALFIELDS LIMITED & ANR VS SHIB SANKAR SADHUM & ORS	BIJAY KUMAR
83	FAT/278/2019	M/S EASTERN COALFIELDS LIMITED & ANR VS KALI PADA SADHU & ORS	BIJOY KUMAR
84	MAT/279/2019	DR RAFIQUE AHAMED VS STATE OF WEST BENGAL & ORS	NARYAN CHANDRA PAUL
85	FAT/279/2019	M/S EASTERN COALFIELDS LIMITED & ANR VS SAKTI PADA SADHU & ORS	BIJOY KUMAR
86	FAT/280/2019	STATE OF WEST BENGAL VS ARATI KHOSO	CHANDI CHARAN DE
IA NO: CAN/1/2019(Old No:CAN/6853/2019), CAN/2/2019(Old No:CAN/6892/2019)			
87	FAT/281/2019	M/S S.S. ENGINEERING WORKS VS SUBHAS SHARMA OF IMPERIAL TUBES PVT LTD	KAJAL RAY
88	FAT/283/2019	MADHAI SINGHA VS MADHUSUDAN SINGHA & ORS	PARTHA PRATIM ROY
IA NO: CAN/1/2019(Old No:CAN/5928/2019)			
89	MAT/284/2019	THE MANAGING COMMITTEE OF CHITTARANJAN K.G.VIDHALAYA (H.S.) VS STATE OF WEST BENGAL & ORS	TANUJA BASAK
wt90	WPA/25597/2018	THE MANAG. COMT. OF CHITTARANJAN KASTURBA GANDHI VIDHALAYA **VS** STATE OF WEST BENGAL & ORS	ANUSUYA BANERJEE
91	FMA/284/2019	SUJATA CHAKRABORTY VS STATE OF WEST BENGAL & ORS	SUSMITA DEY BASU
IA NO: CAN/1/2020(Old No:CAN/962/2020)			
92	MAT/287/2019	ESIC VS CAL WHOLESALE CO OP SOC LTD	T K CHATTERJEE
IA NO: CAN/1/2019(Old No:CAN/3072/2019)			
93	FAT/287/2019	INDRAJIT ROY VS RAM LAXMAN PROSAD YADAV & ORS	BIKASH KUMAR ROY
IA NO: CAN/1/2019(Old No:CAN/7611/2019), CAN/2/2019(Old No:CAN/7617/2019)			
94	FMA/288/2019	JIWAN BAHADUR THAPA VS CALCUTTA STATE TRANSPORT CORPORATION & ORS	SUSMITA DEY (BASU)
95	FMA/289/2019	BHANU CHARAN MUILA VS STATE OF WEST BENGAL & ORS	SUSMITA DEY (BASU)
IA NO: CAN/1/2019(Old No:CAN/12349/2019)			
96	FMA/290/2019	CHIEF GENERAL MANAGER, TELECOM WEST BENGAL CIRCLE & ANR VS MALLIKA HANSDA & ORS	RAJIB MUKHERJEE
97	FAT/298/2019	DIPANKAR SATPATI VS JOYASHREE SATPATI (PATRA)	PARTHA SARATHI DAS
98	FAT/300/2019	GOUTAM DUTTA VS ICARUS AGENCY P. LTD.	TANMAY KR. DEY
99	FAT/306/2019	HAPPY PLAZA PVT LTD VS RADHA MOHAN SWARNAKAR & ORS	AMIYA NARAYAN MUKHERJEE
IA NO: CAN/1/2019(Old No:CAN/6907/2019)			

100	FAT/311/2019	ABHIJIT DAS VS BARNALI DAS	SOUMIK GANGULI
IA NO: CAN/1/2019(Old No:CAN/6673/2019)			
101	FAT/319/2019	JARMAN SEKH(DCSD) REP BY JAMELA BEWA & ORS VS ARMAN SEKH(DCSD) REP BY HALEMA BIBI@BEWA & ORS	SARBANANDA SANNYAL
IA NO: CAN/1/2019(Old No:CAN/6996/2019), CAN/2/2019(Old No:CAN/6997/2019)			
102	FAT/320/2019	UNION OF INDIA & ANR VS PRATIVARANI DUTTA & ANR	DEEPAK KUMAR SINGH
103	FAT/324/2019	NABIN ROY VS GOUTAM SETT & ORS	SABITA MUKHERJEE ROY CHOWDHURY
104	FAT/329/2019	RAJENDRANATH MUKHERJEE VS KATYANI MUKHERJEE & ORS	SHANKAR RANJAN SEN
105	FAT/336/2019	SULATA BADYAKAR & ORS VS DULAL BADYAKAR & ORS	APURBA KUMAR DATTA
106	FAT/344/2019	RAMPEARI GUPTA & ORS VS BIMLA DEBI DUGAR & ORS	ABHA TIWARI
107	FAT/347/2019	MAHADEB DUTTA & ORS VS ASIT DUTTA & ORS	SABYASACHI HAZRA
IA NO: CAN/1/2020(Old No:CAN/338/2020), CAN/2/2020(Old No:CAN/339/2020)			
108	FAT/349/2019	AJOY NATH VS TUSHI NATH @ TUSHI DAS	SAGAR CHOWDHURY
IA NO: CAN/1/2019(Old No:CAN/8883/2019)			
109	FAT/351/2019	SK RUSTAM VS NARGIS BEGUM & ORS	MUSHRAFEE HUSSAIN
IA NO: CAN/1/2022, CAN/2/2022			
110	FAT/354/2019	SOMNATH DAS VS AMARNATH DAS & ANR	SOUMITA GHOSH
111	FAT/356/2019	SOURAV PAL VS SUSMITA PAL BISWAS	ANINDYA HALDER
IA NO: CAN/1/2019(Old No:CAN/8286/2019)			
112	FAT/358/2019	SOUVIK DAS VS BANANI DAS	SUPRIYO DAS
113	FAT/361/2019	SAMBHU BHATTACHARYA VS RABINDRA NATH PAL & ORS	BRATIN KUMAR DEY
114	FAT/364/2019	ANJALI DAS VS SUSHIL KUMAR DAS & ORS	RANANJAY CHATTERJEE
115	FAT/365/2019	PAYEL CHANDRA MONDAL& ORS VS BANDANA CHANDRA & ORS	SHIBASIS CHATTERJEE
116	FAT/370/2019	ONTHE DEATH OF SABEJAN BEWA HER LEGAL HEIRS 1KA.TAKIM SK&ORS VS ABDUL AWAL & ANE	DYUTIMAN BANERJEE
117	FAT/374/2019	PARTHA CHOWDHURY & ANR. VS KAJIBULLA SK. & ANR.	SARBANANDA SANYAL
IA NO: CAN/1/2019(Old No:CAN/9071/2019)			
118	FAT/376/2019	GUNMALA ENTERPRISE VS M/S MANTU BIDI FACTORY PVT. LTD. & ORS	BENAJIR HASNA
119	FAT/380/2019	THE OFFICIAL TRUSTEE OF WEST BENGAL VS INDURJIT BULCHAND VASWANI	SAMIT KUMAR MONDAL
IA NO: CAN/1/2019(Old No:CAN/9457/2019)			

120	FAT/381/2019	DIPANKAR SARKAR VS SUPRA SARKAR(HALDAR)	S CHATTERJEE
121	FAT/382/2019	TULIKA CHATTERJEE VS LONGVIEW VANIJAYA PVT. LTD.	SUDIP PALIT
IA NO: CAN/1/2022			
122	FAT/386/2019	DAMODAR PRASAD GANERIWALA & ANR VS BANK OF MAHARASHTRA & ANR	SUDHIR KUMAR DAS
123	FAT/387/2019	KAZI MD. GOLAM JILANI VS KAZI MD. GOLAM MAIUNUDDIN @ GOLAM MAINUDDIN & ANR.	RUNU MUKHERJEE
IA NO: CAN/1/2019(Old No:CAN/9467/2019), CAN/2/2025			
124	FAT/391/2019	MOUSUMI DAS BISWAS VS PARIMAL CHANDRA DAS	SNEHANSU MAJUMDER
IA NO: CAN/1/2019(Old No:CAN/8710/2019)			
125	FAT/392/2019	AMITAVA DATTA VS SAMIR KUMAR DAS & ANR	ABHIMANYU BANERJEE
126	FAT/394/2019	ARPITA ROY NEE DAS VS SUMIT ROY	AMITABHA GHOSH
127	FAT/396/2019	ASHOK KUMAR MUKHOPADHYAY @ MUKHERJEE VS AVA MUKHOPADHYAY @ MUKHERJEE & ORS	SAYAN PAUL
IA NO: CAN/1/2019(Old No:CAN/9113/2019)			
128	FAT/398/2019	SAMIR DAS VS ALOK KUMAR BISWAS	SUBIR BANERJEE
129	FAT/401/2019	BHARATI SAHA VS ARUNDHUTI SEN & ORS	SYED NURUL AREFIN
IA NO: CAN/1/2019(Old No:CAN/8862/2019)			
130	FMA/496/2019	CHANDRA SEKHAR MONDAL VS STATE OF WEST BENGAL & ORS	RAJENDRA BANERJEE
131	FMA/503/2019	WB ESSENTIAL COM. SUP. CORP. LTD. & ANR. VS PRATIK PAUL & ORS.	SANJAY SAHA
IA NO: CAN/1/2019(Old No:CAN/5360/2019)			
132	FMA/504/2019	WB ESSENTIAL COMMODITIES SUPPLY CORP. LTD. & ANR. VS SANJUKTA JANA & ORS.	SANJAY SAHA
IA NO: CAN/1/2019(Old No:CAN/5361/2019)			
133	FMA/509/2019	SAUDIPTA DAS VS STATE OF WEST BENGAL & ORS	BISWARUP BISWAS
134	FMA/513/2019	MD ALAMGIR HOSSAIN VS STATE OF WEST BENGAL & ORS	KHAIRUL ALAM
135	FMA/514/2019	STATE OF W B & ORS VS MIRA SHAW & ORS	SUCHARITA PAUL
IA NO: CAN/1/2020(Old No:CAN/999/2020)			
136	FAT/586/2019	UNION OF INDIA & ANR VS MINTU SARKAR & ANR	DEEPAK KUMAR SINGH
137	MAT/691/2019	JUGAL KISHORE MANNA & ANR VS STATE OF WEST BENGAL & ORS	KRISHNA DEO DAS
IA NO: CAN/1/2020(Old No:CAN/2330/2020)			
138	MAT/738/2019	SUSHANTA RAJAK VS STATE OF WEST BENGAL & ORS	S ALAM
IA NO: CAN/1/2020(Old No:CAN/2248/2020), CAN/2/2020(Old No:CAN/2249/2020)			
wt139	WPA/7532/2017	SUSHANTA RAJAK **VS** STATE OF WEST BENGAL & ORS	SHAHARAYAR ALAM

140	LPA/1/2020	ANANDA CHOWDHURY VS NILIMA RANI GIRI & ANR.	BIJAN BIHARI ROY
IA NO: CAN/1/2020(Old No:CAN/753/2020)			
141	FAT/1/2020	BIDHUBHUSAN ROY VS ANANTA BISWAS & ORS	INDRAJIT MANDAL
IA NO: CAN/1/2022			
142	LPA/3/2020	THE HIGH COURT AT CALCUTTA & ANR VS SRI ALOKE KUMAR CHATTERJEE & ORS	SIDDHARTHA BANERJEE
IA NO: CAN/1/2020(Old No:CAN/883/2020)			
143	LPA/4/2020	RABIN MUKHERJEE & ORS VS BASUDEB BANERJEE & ORS	KHETRA PRASAD MUKHOPADHYAY
IA NO: CAN/1/2021			
144	FAT/6/2020	EXECUTIVE OFFICER, BURDWAN DEVELOPMENT AUTHORITY VS RANJIT KUMAR KHAN & ANR	SANCHARI CHAKRABORTY
IA NO: CAN/1/2020(Old No:CAN/244/2020), CAN/2/2020(Old No:CAN/249/2020)			
145	FAT/10/2020	THE STATE OF WEST BENGAL VS SABITRI RAJBANSHI & ORS	ANIRUDDHA SEN
146	FAT/14/2020	THE STATE OF W.B. VS MINTU KHOSO & ORS	ANIRUDDHA SEN
147	SAT/15/2020	AMITABHA DEY SARKAR VS SAKENDRA NATH SARKAR & ANR	ALOTRIYA MUKHERJEE
148	FAT/19/2020	THE STATE OF WB VS BHOLANATH RAJBANSHI & ORS.	ANIRUDDHA SEN
149	FAT/28/2020	THE STATE OF WB VS PRATAP KHOSO & ORS.	ANIRUDDHA SEN
150	SAT/29/2020	BISWANATH DAS VS TAPAN KUMR NASKAR	BIVASH BANERJEE
IA NO: CAN/1/2020(Old No:CAN/1053/2020)			
151	FAT/29/2020	THE STATE OF WB VS GAGAN KHOSO	ANIRUDDHA SEN
152	FAT/30/2020	THE STATE OF WB VS KALYANI KHOSO & ORS.	ANIRUDDHA SEN
153	SAT/31/2020	NABA KR. DAS VS SANJIB SIMLAI & ORS.	SHIVAJI MITRA
IA NO: CAN/1/2021			
154	FMA/31/2020	TAJIR SEIKH VS STATE OF WEST BENGAL & ORS	RINA BANERJEE
IA NO: CAN/1/2019(Old No:CAN/12360/2019)			
155	SAT/32/2020	GADAI DAS VS SANJIB SIMLAI & ORS	SHIVAJI MITRA
IA NO: CAN/1/2021			
156	FAT/32/2020	GYAN CHAND GUPTA & ORS. VS KMC & ORS.	SUDHAKAR BISWAS
157	SAT/33/2020	MD. SOHID & MD.SHAHID & ANR VS RAIDA KHATUN	MANISHA SONI
IA NO: CAN/1/2020(Old No:CAN/1044/2020)			
158	SAT/34/2020	NAYAN KUMAR SINHA VS HIMANGSHU KUMAR MANDAL	INDRAJIT MANADL
IA NO: CAN/1/2021, CAN/2/2022			

159	SAT/35/2020	ANUP CHAKRABORTY VS KALI KINKAR PATRA & ANR	SPUNAK BHATTACHARYA
IA NO: CAN/1/2020(Old No:CAN/1021/2020)			
160	FAT/36/2020	THE STATE OF WEST BENGAL VS NRIPEN KHOSO	ANIRUDDHA SEN
161	SAT/37/2020	RAJENDRA PRASAD RAM VS PARESH CH. MONDAL	DEBANIK BANERJEE
162	FAT/37/2020	THE STATE OF WEST BENGAL VS KESTAPADA @ KRISHNAPADA KHOSO	ANIRUDDHA SEN
163	SAT/38/2020	TAPAN GIRI VS RENU BALA DAS MAHAPATRA	ATANU BASU
IA NO: CAN/1/2020(Old No:CAN/1162/2020), CAN/2/2020(Old No:CAN/1164/2020)			
164	SAT/40/2020	HASNA BANU & ORS VS ASIM KUMAR BANDYOPADHYAY & ORS	SALIL KUMAR MAITI
165	FAT/41/2020	M/S. KALIMATA ENTERPRISE REP BY ARINDAM PAN & ANR VS BHARATI AIRTEL LTD & ANR	KAUSTAV BHATTACHARYA
166	RVW/41/2020	BIBHUMONI SANTRA VS SARMISTHA SANTRA	PARTHA SARATHI BASU
IA NO: CAN/1/2021			
167	FAT/42/2020	CHANDAN GOPAL PODDER VS BROJO GOPAL PODDER	SABITA MUKHERRJEE ROY CHOWDHURY
IA NO: CAN/1/2021			
168	FAT/45/2020	PRODYUT PRAMANIK VS DEBAROTI PRAMANIK NEE ROY	DHANANJAY BANERJEE
IA NO: CAN/1/2020(Old No:CAN/979/2020)			
169	FMA/47/2020	SK. ZAFFER VS MAHMOOD ALAM & ORS	MD. MOHSIN
170	FMA/50/2020	SAILENDRA NATH MANDAL @ MONDAL VS STATE OF WEST BENGAL & ORS	MOHAM KUMAR PUTATUNDA
171	FMA/52/2020	PINTU BISWAS VS STATE OF WEST BENGAL & ORS	SUDIPTA DASGUPTA
172	SAT/52/2020	BHABANI KARMAKAR VS KARI DAS	RAJA GHOSH
173	FMA/54/2020	HEMANTA KUAMR DAS VS STATE OF WEST BENGAL & ORS	PROSENJIT MUKHERJEE
IA NO: CAN/1/2019(Old No:CAN/10885/2019)			
174	SAT/54/2020	MIHIR GOPE & ORS VS DILIP KUMAR GOPE	MANAS KUMAR DAS
175	FAT/56/2020	SHYAMAL KUAMR MONDAL & ORS VS JYOTIPRAKASH NANDY & ORS	MADHUMITA PATRA
176	FMA/56/2020	THE DIRECTOR, MASS EDUCATION EXTENSION DIR., GOVT OF W.B. VS PRAN KRISHNA GHOSH & ORS	PRITHWISH KR BASU
IA NO: CAN/1/2023			
177	FMA/57/2020	SANDIP BANERJEE VS STATE OF WEST BENGAL	SABNAM SULTANA
IA NO: CAN/1/2020(Old No:CAN/1141/2020)			
178	FMA/60/2020	SATYA SUNDAR BHUSAN VS STATE OF WEST BENGAL & ORS	SUDIPTA DASGUPTA
IA NO: CAN/1/2021			

179	SAT/63/2020	GOPAL SEN VS RAJINDER KAUR GILL	SOMNATH SAHA
180	FAT/63/2020	KAMALA MANNA & ORS VS NIRMAL MANANA & ORS	ANKITA DEY
181	FAT/66/2020	SEKH SAFIQUE@SAFIQUE SEKH & ANR VS SK LOKMAN & ORS	DHANANJAY BANERJEE
IA NO: CAN/1/2020(Old No:CAN/1428/2020)			
182	SAT/66/2020	BISHNU PADA AICH VS LOVELY DUTTA & ORS	MD. SAFIUR RAHAMAN
IA NO: CAN/1/2020(Old No:CAN/2047/2020), CAN/2/2020(Old No:CAN/2048/2020)			
183	RVW/69/2020	DIPNKAR MATE VS STATE OF WEST BENGAL	KESHAB CHANDRA DAS
IA NO: CAN/1/2020(Old No:CAN/4008/2020), CAN/2/2020(Old No:CAN/4009/2020), CAN/3/2020(Old No:CAN/4010/2020)			
184	RVW/70/2020	JHARNA SAMANTA VS STATE OF WEST BENGAL	KESHAB CHNADRA DAS
IA NO: CAN/1/2020(Old No:CAN/4012/2020), CAN/2/2020(Old No:CAN/4013/2020), CAN/3/2020(Old No:CAN/4014/2020)			
185	FAT/71/2020	UNION OF INDIA & ANR VS SUSANTA KR. SARKAR & ANR	DEEPAK KUMAR SINGH
IA NO: CAN/1/2021, CAN/2/2021			
186	FAT/72/2020	UNION OF INDIA & ANR VS DULU SARKAR & ANR	DEEPAK KUMAR SINGH
187	FAT/76/2020	UNION OF INDIA & ANR VS SO0NAMUNI MURMU & ORS	DEEPAK KUMAR SINGH
188	FAT/77/2020	UNION OF INDIA & ANR VS KANAI MAHANTO & ANR	DEEPAK KUMAR SINGH
189	FAT/78/2020	UNION OF INDIA & ANR VS BASANTI ROY & ANR	DEEPAK KUMAR SINGH
190	FAT/80/2020	BASUDEB GHOSH@SANJOY GHOSH VS SMT CHAMPA MONDAL	SALMAN HASAN
191	FAT/82/2020	UNION OF INDIA & ANR VS FAIJUDDIN ALI & ANR	DEEPAK KUMAR SINGH
192	FAT/83/2020	UNION OF INDIA &ANR VS MAHASIN ALI & ANR	DEEPAK KUMAR SINGHA
IA NO: CAN/1/2021, CAN/2/2021			
193	FAT/85/2020	UNION OF INDIA & ANR VS MAHASIN ALI & ANR	DEEPAK KUMAR SINSH
IA NO: CAN/1/2021, CAN/2/2021			
194	FAT/90/2020	UNION OF INDIA & ANR VS AFROJA BEGAM & ANR	DEEPAK KUMAR SINGH
IA NO: CAN/1/2021, CAN/2/2021			
195	FAT/91/2020	UNION OF INDIA & ANR VS KAJAL MAHANTA & ANR	DEEPAK KUMAR SINGH
IA NO: CAN/1/2021, CAN/2/2021			
196	FAT/101/2020	RIJAUNUL HOQUE & ORS VS TAIMUR RAHAMAN & ORS	MADHUMANTI DAS
197	FAT/102/2020	PROBHAT KUMAR MONDAL & ANR VS AMIYA KUMAR ROY	BISWAPRIYA SAMANTA
IA NO: CAN/1/2021			
198	FAT/103/2020	E.O BURDWAN DEVP. AUTHORITY VS CHITTARANJAN GHOSH & ANR.	SANCHARI CHAKRABORTY
IA NO: CAN/1/2020(Old No:CAN/2405/2020)			

199	FAT/104/2020	E.O, BURDWAN DEVP. AUTHORITY VS MIR NAZRUL ALI & ORS.	SANCHARI CHAKRABORTY
IA NO: CAN/1/2020(Old No:CAN/2403/2020), CAN/2/2020(Old No:CAN/2409/2020)			
200	FAT/105/2020	SHILA RANI JANA VS THE LAND ACQUISITION COLLECTOR & ANR	PRASANTA BISHAL
IA NO: CAN/1/2022			
201	FAT/108/2020	UNION OF INDIA & ANR. VS MOMENA BEWA & ORS.	DEEPAK KR. SINGH
IA NO: CAN/1/2021, CAN/2/2021			
202	FAT/109/2020	UNION OF INDIA & ANR. VS SEHENAJ HOSSAIN & ANR.	DEEPAK KR. SINGH
IA NO: CAN/1/2021, CAN/2/2021			
203	FAT/110/2020	UNION OF INDIA & ANR. VS KAMALI MARDI & ANR.	DEEPAK KR. SINGH
IA NO: CAN/1/2021, CAN/2/2021			
204	FAT/111/2020	UNION OF INDIA & ANR. VS BALAK PAHAN & ANR.	DEEPAK KR. SINGH
IA NO: CAN/1/2021, CAN/2/2021			
205	FAT/115/2020	UNION OF INDIA & ANR. VS AJIT CH. MANDAL & ANR.	DEEPAK KR. SINGH
206	FAT/118/2020	PRADIP HALDER @ PRADIP KR. HALDER & ANR. VS MAHENDRA PRASAD GUPTA & ORS.	ARINDOM CHATTERJEE
IA NO: CAN/1/2021			
207	FAT/119/2020	UNION OF INDIA & ANR VS USHA RANI DAS & ORS	DEEPAK KUMAR SINGH
IA NO: CAN/1/2021, CAN/2/2021			
208	FAT/120/2020	UNION OF INDIA & ANR VS MAJHI HEMBROM & ORS	DEEPAK KUMAR SINGH
IA NO: CAN/1/2021, CAN/2/2021			
209	FAT/123/2020	VED PRAKSH GUPTA VS ARUN KUMAR GUPTA	PURNENDU DAS
210	FAT/126/2020	DOMON MANDAL VS BHOLA MANDAL & ORS	PRIYANKA MANDAL
IA NO: CAN/1/2025			
211	FAT/128/2020	FARUKH JASMINE VS MD RIZWAN & ORS	KRISHNA PADA SANTRA
212	FAT/134/2020	MAMONI HALDER NEE DOLAI VS PALASH HALDER	SANJUKTA BASU MALLICK
IA NO: CAN/1/2022, CAN/2/2022			
213	FAT/145/2020	ABINASH MONDAL & ORS VS SANTOSH MONDAL & ANR	SOUMIK GANGULI
IA NO: CAN/1/2022			
214	FMA/147/2020	BHARAT SHARMA VS DEPUTY COMM SALES TAX TALTALA CHARGE & ORS	RITA MUKHERJEE
IA NO: CAN/1/2018(Old No:CAN/5445/2018), CAN/2/2019(Old No:CAN/5645/2019)			
215	FAT/148/2020	STATE OF WEST BENGAL VS SHYAM BISWAS	ANIRUDDHA SEN
216	FAT/149/2020	STATE OF WEST BENGAL VS PRASANTA KUMAR GHOSH	ANIRUDDHA SEN
217	FAT/150/2020	STATE OF WEST BENGAL VS NIKHIL KUMAR GHOSH	ANIRUDDHA SEN

218	FAT/151/2020	STATE OF WEST BENGAL VS MAHESH CHANDRA SAHA	ANIRUDDHA SEN
219	FAT/152/2020	STATE OF WEST BENGAL VS PROMODH RANJAN DAS	ANIRUDDHA SEN
220	FAT/153/2020	STATE OF WEST BENGAL VS BASUKI BALA KAHAR (PRAMANIK)	ANIRUDDHA SEN
221	FAT/154/2020	THE STATE OF W.B. VS PRASANTA KUMAR BISWAS	ANIRUDDHA SEN
222	FAT/156/2020	THE STATE OF W.B. VS TAPAS KUMAR GHOSH	ANIRUDDHA SEN
223	FAT/157/2020	THE STATE OF W.B. VS DURLOV BISWAS	ANIRUDDHA SEN
224	FAT/158/2020	THE STATE OF W.B. VS DILIP DEY SARKAR	ANIRUDDHA SEN
225	FAT/159/2020	THE STATE OF W.B VS DILIP KUMAR GHOSH	ANIRUDDHA SEN
226	FAT/161/2020	PADMA SAHA VS HASI MUKHERJEE & ORS	DEBAYAN ROY
227	FAT/162/2020	SUSMITA DEY (MALLICK) VS KRISHNENDU DEY	SMITA PAL
228	FAT/165/2020	SEFALI RANI SAHA VS SUKHEN MONDAL & ORS	SARBANANDA SANYAL
229	FAT/178/2020	STATE OF WEST BENGAL REP. BY COLLECTOR VS ADITI CHAKARBORTY	HIMANSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/3877/2020)			
230	FAT/179/2020	STATE OF WEST BENGAL VS AMAL KRISHNA PAUL	HIMANSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/3878/2020)			
231	FAT/180/2020	STATE OF WEST BENGAL VS ANIL BHATTACHARYA	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/3880/2020)			
232	FAT/181/2020	STATE OF LWEST BENGAL VS ALOKA DEY	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/3889/2020)			
233	FAT/182/2020	STATE OF W.B. VS ANJU CHOUDHURY	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/3900/2020)			
234	FAT/183/2020	STATE OF WB VS ARUN DAS	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/3901/2020)			
235	FAT/184/2020	STATE OF W.B VS MIRA CHANDA & ORS.	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/3903/2020)			
236	FAT/185/2020	STATE OF W.B. VS APARNA DUTTA SHARMA	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/3905/2020)			
237	FAT/186/2020	STATE OF W.B. VS BASANTI MUKHERJEE	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/3907/2020)			

238	FAT/187/2020	STATE OF W.B. VS BANKU KUMAR PAUL	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/3909/2020)			
239	FAT/188/2020	STATE OF WB VS ASHOK KUMAR DAS	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/3911/2020)			
240	FAT/189/2020	STATE OF W.B VS APURBA SENGUPTA	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/3913/2020)			
241	FAT/190/2020	STATE OF W.B. VS BANKIM DAS	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/3915/2020)			
242	FAT/218/2020	THE STATE OF WEST BENGAL VS SANDHYA NASKAR	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/4749/2020)			
243	FAT/219/2020	STATE OF WEST BENGAL VS RAMNATH NASKAR	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/4753/2020)			
244	FAT/220/2020	STATE OF WEST BENGAL VS RABINDRA NATH GANGULY	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/4757/2020)			
245	FAT/221/2020	STATE OF WEST BENGAL VS NISHA ORANI LASKAR & ORS	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/4759/2020)			
246	FAT/222/2020	STATE OF WEST BENGAL VS DINANATH KHOSO@DINABANDHU KHOSO	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/4817/2020)			
247	FAT/223/2020	STATE OF WEST BENGAL VS MANGALA NASKAR	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/4818/2020)			
248	FAT/224/2020	STATE OF WEST BENGAL VS MONOTOSH CHANDRA MONDAL	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/4822/2020), CAN/2/2025, CAN/3/2025			
249	FAT/225/2020	STATE OF WEST BENGAL VS MANGALA NASKAR & ORS	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/4824/2020), CAN/2/2025, CAN/3/2025			
250	FAT/226/2020	STATE OF WEST BENGAL VS TARAK NATH NASKAR	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/4830/2020)			
251	FAT/227/2020	THE STATE OF WEST BENGAL VS NEPAL NASKAR	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/4833/2020)			
252	FAT/228/2020	STATE OF WEST BENGAL VS TARUN NASKAR	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/4835/2020)			
253	FAT/229/2020	STATE OF WEST BENGAL VS KHITISH MONDAL @ KSHITISH MONDAL	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/4838/2020), CAN/2/2025, CAN/3/2025			
254	FAT/230/2020	STATE OF WEST BENGAL VS BIJAN MONDAL & ORS	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/4843/2020), CAN/2/2025, CAN/3/2025			

255	MAT/230/2020	GOUTAM DAS & ORS VS STATE OF WEST BENGAL &ORS	AMIT KUMAR PAN
256	FAT/231/2020	THE STATE OF WB VS MANGALA NASKAR	HIMANGSHU GHOSH

IA NO: CAN/1/2020(Old No:CAN/4844/2020)

257	FAT/232/2020	STATE OF WEST BENGAL VS PRAMILA MONDAL & ORS	HIMANGSHU GHOSH

IA NO: CAN/1/2020(Old No:CAN/4845/2020), CAN/2/2025, CAN/3/2025

258	FAT/233/2020	SATATE OF WEST BENGAL VS JAGADISH MONDAL	HIMANGSHU GHOSH

IA NO: CAN/1/2020(Old No:CAN/4847/2020), CAN/2/2025, CAN/3/2025

259	FAT/234/2020	STATE FO WEST BENGAL VS REBA DEY	HIMANGSHU GHOSH

IA NO: CAN/1/2020(Old No:CAN/4846/2020), CAN/2/2025, CAN/3/2025

260	FAT/239/2020	STATE OF WEST BENGAL VS SHANTI KUMAR JADAB	HIMANGSHU GHOSH

IA NO: CAN/1/2020(Old No:CAN/5845/2020)

261	FAT/240/2020	STATE OF WEST BENGAL VS SARASWATI RAJBANSHI	HIMANGSHU GHOSH

IA NO: CAN/1/2020(Old No:CAN/5851/2020)

262	FAT/241/2020	STATE OF WEST BENGAL VS SANJIT KHOSO	HIMANGSHU GHOSH

IA NO: CAN/1/2020(Old No:CAN/5853/2020)

263	FAT/242/2020	STATE OF NWEST BENGAL VS GAGAN KHOSO & ANR	HIMANGSHU GHOSH

IA NO: CAN/1/2020(Old No:CAN/5854/2020)

264	FAT/243/2020	STATE OF WEST BENGAL VS SUBHAS KHOSO	HIMANGSHU GHOSH

IA NO: CAN/1/2020(Old No:CAN/5857/2020)

265	FAT/244/2020	STATE OF WEST BENGAL VS ANJU DAS	HIMANGSHU GHOSH

IA NO: CAN/1/2020(Old No:CAN/5860/2020)

266	FAT/245/2020	STATE OF WEST BENGAL VS TAPAS KHOSO	HIMANGSHU GHOSH

IA NO: CAN/1/2020(Old No:CAN/5863/2020)

267	FAT/246/2020	STATE OF WEST BENGAL VS SUBRATA KHOSO	HIMANGSHU GHOSH

IA NO: CAN/1/2020(Old No:CAN/5865/2020)

268	FAT/247/2020	STATE OF WEST BENGAL VS SUPARNA PATRA	HIMANGSHU GHOSH

IA NO: CAN/1/2020(Old No:CAN/5867/2020)

269	FAT/248/2020	STATE OF WEST BENGAL VS GITA DHAR	HIMANGSHU GHOSH

IA NO: CAN/1/2020(Old No:CAN/5870/2020)

270	FAT/249/2020	STATE OF WEST BENGAL VS SRIPATI KHOSO	HIMANGSHU GHOSH

IA NO: CAN/1/2020(Old No:CAN/5871/2020)

271	MAT/249/2020	SANJOY SHAW VS UNION OF INDIA & ORS	DEBABRATA DAS GUPTA

IA NO: CAN/1/2020(Old No:CAN/1503/2020)

272	FAT/250/2020	STATE OF WEST BENGAL VS SUMITA MONDAL	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5877/2020)			
273	FAT/251/2020	STATE OF WEST BENGAL VS NIRMALA MONDAL	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5885/2020)			
274	FAT/252/2020	STATE OF WEST BENGAL VS RUPARNA KHOSO	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5897/2020)			
275	MAT/252/2020	DR MANJARI BISWAS(BHOWMIK) VS STATE OF WEST BENGAL & ORS	KAKALI PAL
276	FAT/253/2020	STATE OF WEST BENGAL VS RATAN KHOSO	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5900/2020)			
277	FAT/254/2020	STATE OF WEST BENGAL VS SABITA GAYEN	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5905/2020)			
278	FAT/255/2020	STATE OF WEST BENGAL VS RANJIT KHOSO	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5908/2020)			
279	FAT/256/2020	STATE OF WEST BENGAL VS TAPASI DUTTA	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5909/2020)			
280	FAT/257/2020	STATE OF WEST BENGAL VS DALI PATRA @ DOLI PATRA	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5915/2020)			
281	FAT/258/2020	THE STATE OF W.B. VS SARASWATI DAS @ SARASWATI DAS KHOSO	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5921/2020)			
282	FAT/259/2020	THE STATE OF W.B. VS ANIL CHANDRA DHAR	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5925/2020)			
283	FAT/260/2020	THE STATE OF W.B. VS RITA SIL	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5928/2020)			
284	MAT/310/2020	DIRECTOR OF PENSION PROVIDENT FUND & GRP INS VS SADANANDA BHAKTA	SUBHRANGSU PANDA
285	FMA/333/2020	MINA DEB VS STATE OF WEST BENGAL & ORS	SOUGATA BANERJEE
286	MAT/401/2020	SHAMIMA BEGUM & ANR VS STATE OF WEST BENGAL & ORS	KAUSHIK SARKAR
IA NO: CAN/1/2020(Old No:CAN/2719/2020), CAN/2/2020(Old No:CAN/2739/2020)			
287	MAT/404/2020	WEST BENGAL INDUSTRIAL DEVELOPMENT CORPORATION LIMITED & ANR VS ANKIT METAL & POWER LIMITED & ANR	MD TALAY MASOOD SIDIQUI
IA NO: CAN/1/2020			
288	MAT/406/2020	UNION OF INDIA & ORS VS ATUL KUMAR SARKAR & ORS	S N DUTTA
IA NO: CAN/1/2020(Old No:CAN/2831/2020), CAN/2/2020			
289	FMA/483/2020	RASHBEHARI PATRA VS STATE OF WEST BENGAL & ORS	SULAGNA BHATTACHRYA (BAGCHI)

290	FMA/484/2020	M/S K.I. ENGINEERING PVT LTD VS STATE BANK OF INDIA & ORS	ARUN CHANDRA MUKHERJEE	
291	FMA/486/2020	KADAMBINI SINGHA VS STATE OF WEST BENGAL & ORS	SHAMEEK CHAKRABORTY	
292	FMA/487/2020	ANADI DEVI AGARWALA VS STATE OF WEST BENGAL & ORS	SOMA MAL	
IA NO: CAN/1/2019(Old No:CAN/12479/2019)				
293	FMA/488/2020	SPT INTERNATIONAL & FINANCE LTD. VS BANK OF BARODA & ANR	DEBASHIS KARMAKAR	
294	MAT/525/2020	STATE OF WEST BENGAL & ORS VS DR BIKRAM PANDA	SUCHARITA PAUL	
IA NO: CAN/1/2020(Old No:CAN/5748/2020), CAN/2/2020(Old No:CAN/5749/2020)				
295	MAT/537/2020	RABIUL ISLAM & ANR VS SOURAV BHATTACHARYYA & ORS	ASHM GHOSAL	

WARNING LIST - 2

296	SAT/159/1987	SRI RAMESH CHANDRA SAHA VS SRI MOHENDRANATH MONDAL	MR. G. S. DEY	N.Y.A.
297	SAT/2222/1987	SM. KISHORI DEBI & ORS. VS SK. KABIR MIA	SK. NIZAMUDDIN	N.Y.A.
298	SAT/818/1990	Sri Sri Iswar Saraswati Mata Thakurani VS Sri Kartick Chandra Chakraborty		
299	SAT/883/1990	State of West Bengal Represented by the Collector VS Sm. Khandubala Mahato		
300	SAT/1372/1990	State of West Bengal VS Malibul Mahalat		
301	SAT/346/1991	BHUTNATH MONDAL VS SMT. SARDARI @ SARDAR MEGHAN	MR. A. DUTTA(MONDAL)	N.Y.A.
302	SAT/4018/1991	The State of West Bengal VS Sabal Chanera Mandal		
303	SAT/963/1993	SHRIMATI ARUNA MONDAL VS SRI ASHOKE KR. BISWAS	MR.P.BANERJEE	N.Y.A
304	SAT/4060/1996	GOUTAM HALDER VS BISWANATH DEY	SUNITI CHATTERJEE	N.Y.A.
IA NO: CAN/1/1907(Old No:CAN/1202 9/1907), CAN/2/1997(Old No:CAN/56/1997)				
305	SAT/4108/1996	THE DEPUTY CHIEF MEDICAL OFFICER HEALTH VS SAILENDRA NATH CHAKRABORTY	JR. GOVT. ADV.	N.Y.A.
306	SAT/4109/1996	THE DEPUTY CHIEF MEDICAL OFFICER OF HEALTH-II VS SAILENDRA NATH CHAKRABORTY		
307	SAT/2087/1997	GOUR MOHAN ROY VS SATYA CHARAN BANDHOPADHYAY	AMARESH BHATTACHARYYA	
IA NO: CAN/1/1999(Old No:CAN/5084/1999)				
308	SAT/2616/1997	GOBARDHAN GORAIN & ANR VS SATISH CHANDRA SUTRADHAR	PRABIR KUMAR MISRA	N.Y.A.
IA NO: CAN/1/1997(Old No:CAN/6151/1997)				
309	SAT/2852/1997	THE STATE OF W.B. VS SUDHAKAR MUKHERJEE	BHABANI PRASAD MONDAL	N.Y.A.
IA NO: CAN/1/1997(Old No:CAN/7737/1997)				
310	SAT/3484/1998	ALIMON KHATOON & ORS VS MARJINA KHATOON BIBI	DHILLON SARKAR	
IA NO: CAN/1/1998(Old No:CAN/8221/1998), CAN/2/1998(Old No:CAN/8265/1998)				

311	SAT/1226/1999	PURUSOTTAM MURMU VS SITANATH HEMBRAM	RABINDRANATH MAHATO	
IA NO: CAN/1/1999(Old No:CAN/5770/1999)				
312	SAT/1271/1999	STATE OF WEST BENGAL VS SMT.CHHAB RANI ROY	SMT.RANI SRIMAL	
313	SAT/1343/1999	MD.ALI JAMADAR & ORS VS MD. ABUL KASEM JAMADAR	S.HALDER	
IA NO: CAN/1/2002(Old No:CAN/9875/2002), CAN/4/2005(Old No:CAN/16283/2005), CAN/5/2006(Old No:CAN/5267/2006), CAN/6/2006(Old No:CAN/5268/2006), CAN/7/2008(Old No:CAN/3713/2008)				
314	SAT/1695/1999	ANANDA GOPAL DE VS THE STATE	ARUP KR. BANERJEE	
IA NO: CAN/1/1999(Old No:CAN/4257/1999), CAN/2/2008(Old No:CAN/9240/2008)				
315	SAT/2786/1999	BYOMKESH JANA VS SRIMANTA KUMAR JANA	TABARAK ALI	
316	SAT/2894/1999	SK.ASAD HOSSAIN VS THE STATE OF W.B.	MD. YAMIN ALI	
317	SAT/3492/1999	BASDEO YADAV VS MAYARANI GHOSH	AKRAM KHAN	
IA NO: CAN/1/2000(Old No:CAN/1003/2000)				
318	SAT/1834/2001	KULO MAHATO & ORS. VS STATE OF WEST BENGAL	ANJAN BISWAS	
IA NO: CAN/1/2001(Old No:CAN/5200/2001)				
319	SAT/1896/2001	DWIPTENDRA PRASAD SAHA & ORS. VS SUNIT BANERJEE	INDRANIL BHATTACHARJEE	
IA NO: CAN/1/2008(Old No:CAN/8495/2008)				
320	SAT/2616/2001	HARUN RASID BISWAS VS HALIMUN BEWA	MALAY KRISHNA DE	
321	SAT/3226/2002	NETAI CHANDRA BAG VS W.B.S.E.B.	HARUN AL RASHID	
IA NO: CAN/2/2002(Old No:CAN/9428/2002)				
322	SAT/3603/2002	SIDDIQUE HOSSAIN VS MOULOVI NAIMUL HAQUE	SYAMA KUMAR DAS	

WARNING LIST 3

323	FMA/447/1990	UNION OF INDIA AND ORS. VS N. C. MAZUMDER AND ORS.	S BANERJEE	
324	FMA/548/1990	RABINDRA NATH RAHA & ORS VS KALIDAS RAHA		
325	FMA/688/1990	SUDHANYA KR. PAUL VS SRI SRI THAKUR GOUR NETAI @ G. GANGULY	MR. S.K. MAJUMDER	MR. S. CHATTOPADHYAY
326	FMA/800/1990	MOOL CHAND LAXMANI & ORS VS SUNIL SAHA		
327	FMA/805/1990	SRI RAMJATAN SINGH VS SASADHAR MULLICK	J.BHATTACHARYA	N.Y.A.
328	FMA/919/1990	THE MUNICIPAL COMMR.OF HOWRAH VS PRATUL CHANDRA GHOSH	S.C.PAIN	N.Y.A
329	FMA/29/1991	ABDUL SATTAR & ORS. VS RAMESHA BIBI	MR QUDRAT E-KABIR	N.Y.A.
330	FMA/996/1991	SM. BICHITRA CHAKRABARTY VS SM. BINAPANI GHOSH	MR. A.K. BHATTACHARYA	MR. S. GHOSH
331	FMA/1003/1991	RABINDRA NATH SAHA VS DARSAN THAKUR	MR JEHAR CHAKRABORTY	MR ABDULLAH RAHAMAINI

332	FMA/1035/1991	Smt Bakul Rani Chakraborty VS UNION OF INDIA AND ORS.	Milan Ch Bhattacharya	
333	FMA/178/1993	SMT. MIRA DEY VS SRI SHYAMAPADA DAS	MR DEBA PRASAD ADHIKARI	N.Y.A
334	FMA/433/1993	M/S BANDHU ENTERPRISE CORPN. VS C.E.S.C. LTD	MR S.K.GHOSH	MR R.DEB
335	FMA/1333/1993	KESHAV PRASAD CHOWDHURY AND ORS. VS STATE OF WEST BENGAL AND ORS		
336	FMA/291/1994	SMT. BIMALA PYNE & ORS. VS PRITHWIS KR. DAS	MISS S. SARKAR	N.Y.A.
337	FMA/1148/1997	SHRI SUNIL KANTI MUKHERJEE VS THE MANAGING COMMITTEE OF WOMEN WELFARE	J.GUPTA	N.Y.A

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338	CRA/270/1985	TAPASH DEBNATH ALIAS SAMTA VS THE STATE	MR T.K.GHOSH	ABHRO MUKHERJEE
339	GA/8/1987	STATE OF W.B. VS SUNIL ADHIKARY	MR D.P.SEN GUPTA	N.Y.A.
340	CRA/500/1988	HARADHAN PAL VS STATE		
341	CRA/178/1989	SK. ILLIUS VS THE STATE	MR. A. K. ROY	MR. B. R. PATRANOBIS
342	CRA/286/1992	SMT SADHANA MITRA & ANR VS STATE OF WEST BENGAL	KAMAL BHATTACHARYA	
343	CRA/302/1992	MOJAMMEL HOQUE & ANR. VS STATE OF WEST BENGAL		MS. ZAREEN N. KHAN
344	CRA/72/1993	BHUPATI RANJAN DEB & ANR VS STATE OF WEST BENGAL	SUBRATA PODDAR	
345	CRA/69/1994	GHUTU RAY @ KESHAB RAY & ORS VS STATE OF WEST BENGAL		
346	CRA/238/1994	AMRIT PAL SINGH SURI VS STATE	AMIT TALUKDAR	
347	CRA/277/1996	KRISHNENDU JANA VS THE STATE		
IA NO: CRAN/1/1997(Old No:CRAN/322/1997)				
wt348	CRA/257/1996	RANADHIR BASU **VS** THE STATE OF W.B	MRS.M.GOMES	K.SAFIULLA
349	CRA/346/1996	CENTRAL BUREAU OF INVESTIGATION VS MRIGANKA SEKHAR DUTTA	MR R.ROY	N.Y.A.
350	GA/10/1997	THE STATE OF WEST BENGAL VS AMBUJ MAHATO & ORS		
351	CRA/24/1997	PACHU GOPALDAS VS THE STATE	SATTTYJIT MONDAL	
352	CRA/13/1998	SHIB DAS PATRA @ SHIBU VS THE STATE OF WEST BENGAL	ABDUL MOMEN	
353	CRA/131/1998	ASSISTANT DIRECTOR, ENFORCE DIRECTORATE, FERA VS TAPAS PAL@TARACHAND PAL	DHURJATI CHAKRABORTY THAKUR	
IA NO: CRAN/1/2017(Old No:CRAN/4490/2017)				
354	CRA/347/1998	UTTAM PRAMANIK VS THE STATE	GITI DAS	

355	CRA/251/1999	MANORANJAN MAITY & ORS VS STATE	SAKTIPADA JANA	
356	CRA/260/2002	SK. REZZAK VS THE STATE	DEBABRATA ROY	S G MUKHERJEE, LD.P.P.
357	CRA/282/2002	ABDUL GAFFAR LASKAR VS THE STATE OF W.B.	MD. ASHRAF ALI	
358	CRA/107/2003	MANOJ MUKHERJEE VS STATE OF WEST BENGAL	ACHINTYA KUMAR BANERJEE, RUPAYAN DEB AS AMICUS	PRASUN KR. DUTTA
359	CRA/333/2003	LOHARAM MONDAL & ORS. VS STATE	SILADITYA SANYAL	
IA NO: CRAN/1/2006(Old No:CRAN/877/2006)				
360	CRA/336/2003	KALIPADA BERA ANR VS STATE	ADITYA GARODIA, RUPAYAN DEB AS AMICUS	PRASUN KR. DUTTA
361	CRA/371/2003	SMT. GOURI BAHADUR NATH VS STATE	SOUVIK GANGULI	
362	CRA/375/2003	AKHILANANDA CHATTERJEE VS STATE	PHIROZE EDULJI ARUNAVA JANA AS AMICUS CURIAE, BITASOK BANERJEE	Z.N. KHAN AND ASHOK DAS
wt363	CRA/418/2003	PHANI BHUSAN CHAKRABORTY **VS** THE STATE	SUDIPTO PANDA	
364	CRA/548/2003	SANTOSH MOHAN MAHATO & ORS. VS STATE	SANDIPAN GANGULY	
365	CRA/479/2004	KRISHNA BAHADUR VS SUPERINTENDENT OF POLICE, C.B.I.	L.VISHAL KUMAR/MADAN MURARI AS AMICUS CURIAE	PRASUN KUMAR DUTTA
IA NO: CRAN/1/2004(Old No:CRAN/1453/2004), CRAN/4/2016(Old No:CRAN/4761/2016)				
366	CRA/667/2004	MAHADEO ORAON VS THE STATE OF W.B.	JAYANTA BANERJEE	
367	CRA/160/2005	BABUNATH HANSDA VS STATE	SUKHENDU BIKASH MUKHERJEE	
368	CRA/492/2005	SHYAMAL MAITRA VS STATE	SUPARNA DUTTA	
369	CRA/257/2006	SAMIK ACHARYA VS STATE	AVISHEK SINHA	
IA NO: CRAN/5/2009(Old No:CRAN/843/2009)				
wt370	CRA/310/2006	SRIRUP ADHIKARI **VS** STATE	RANA MUKHOPADHYAY	
371	CRA/277/2006	TAPAN KUMAR MAITY VS STATE	ARUNAVA JANA	
IA NO: CRAN/2/2008(Old No:CRAN/373/2008)				
372	CRA/406/2006	PARIMAL MONDAL VS STATE	PARTHA SARATHI BHATTACHARYA AMICUS CURIAE	PARTHAPRATIM DAS
373	CRA/452/2006	PRASENJIT ADGIRI @ BOKA VS STATE	RAJDEEP MAJUMDAR	
IA NO: CRAN/3/2008(Old No:CRAN/1488/2008)				
wt374	CRA/420/2006	PRADIP SINGH @ DAMA & ANR. **VS** STATE	PROVAS BHATTACHARYYA	
IA NO: CRAN/1/2006(Old No:CRAN/1082/2006)				
IA NO: CRAN/1/2006(Old No:CRAN/1082/2006)				
375	CRA/644/2006	LAKSHMAN MURMU VS STATE	SRIKANTA DATTA	

376	CRA/721/2006	BATASU MONDAL VS STATE		
377	CRA/287/2007	SABIR HALDER VS STATE OF WEST BENGAL	SAIBAL MONDAL	
wt378	CRA/284/2007	ABUL KALAM MOLLA **VS** STATE OF WEST BENGAL	SUBHAS KR. DEB	
379	CRA/382/2007	ATINDRA NATH SARKAR VS NARCOTIC CONTROL BUREAU	SOUBHIK MITTER	
380	CRA/104/2008	ARUN DAS & ANR VS STATE OF WEST BENGAL	SAIBAL MONDAL	
381	CRA/551/2008	SOLEMAN SARDAR & ORS VS STATE OF WEST BENGAL	SOURAV BHAGAT	
wt382	CRR/3425/2008	BIMAL CHANDRA MONDAL **VS** SOLEMAN SARDAR & ORS.	HASI SAHA	

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383	FA/123/1967	DUDH NATH PROSAD & ORS VS GULAB CHAND AGARWALLA	N. K. CHATURVEDI	MR. K. CHATTERJEE
384	FA/472/1973	STATE OF W.B. VS KRISHNA CHANDRA BANERJEE	JR. GOVT.ADV.	MR. S.S.ROY
385	FA/482/1977	SM. BADAMI DEBI SANTHALIA VS THE CORP. OF CALCUTTA	MR. T. CHATTERJEE	MR. P.K. GHOSE
386	FA/66/1983	PRAN KRISHNA DE VS M/S SARIATULLA DAFTARY &	MISS A. MITRA	
387	FA/92/1983	AMBICA CARRYING CORPN. VS BRITANNIA INDUSTRIES LTD	MR M.K.BOSE	
388	FA/104/1983	SUDHIR CHANDRA NANDY VS SMT. ASAYJA DEBI & OTHERS	MR. R. BANERJEE	
389	FA/107/1983	GOPAL DAS CHAURASHIA VS MOHAMMED TAYEB	A.K.GHOSH	J.CHATTERJEE

IA NO: CAN/1/2000(Old No:CAN/5386/2000), CAN/2/2001(Old No:CAN/9096/2001)

390	FA/113/1983	SK. HASSAN BASIR & ANR. VS HAZI SK. RAZAK BHATI	S.K. PANJA	T.S.BOSE
391	FA/352/1983	SITARAM SAHA VS ANANTA KUMAR SAHA	MR. K. BHATTACHARYA	MR. R. BHATTACHARJEE
392	FA/17/1984	SM. MALATI JANA VS MANMATHA NATH JANA	MR. P. B. SAHU	MR. N. K. JANAH
393	FA/48/1984	DR.ARUN SAMANTA VS LIFE INSURANCE CORPORATION	A.C.DAS	N.K.BOSE
394	FA/50/1984	SMT. ROHILA SARDARIN & ORS. VS SARBANANDA SARDAR	MR. A.K. RAKSHIT	MR. S.S. ROY (NO-5)
395	FA/87/1984	GOPAL BASU VS BAIDYA NATH DUTTA	MR. T. CHATTERJEE	MR. S. SEN
396	FA/220/1987	SMT. SAGARIKA GHOSH VS SMT. LAKSMI MONDAL & ORS.	MR. S.N. BHATTACHARYA	MR. A.K. MUKHERJEE

IA NO: CAN/1/2002(Old No:CAN/5005/2002), CAN/2/2002(Old No:CAN/5308/2002), CAN/3/2003(Old No:CAN/7311/2003), CAN/4/2006(Old No:CAN/3101/2006), CAN/5/2006(Old No:CAN/3102/2006), CAN/9/2011(Old No:CAN/725/2011), CAN/10/2011(Old No:CAN/10590/2011), CAN/11/2012(Old No:CAN/4188/2012), CAN/12/2018(Old No:CAN/5749/2018), CAN/13/2023

397	FA/28/1988	SRI ASHOKE KR. SADHUKHAN & ANR. VS STATE OF W.B.	MR. S.K.LAHIRI	N.Y.A.
398	FA/51/1988	ARUN SARKAR @ ARUNMOY SARKAR & ORS VS PRAVAT KR. MUKHERJEE	MR. A.KR. RAKSHIT	

399	FA/93/1988	MRS.FIRDOUR OMER & OMER VS JANAB SK.KHALIBUR	MR.B.B.KOLEY	
400	FA/176/1988	BIRENDRA NATH DEY & ANR. VS BHAKTADAS DEY BISWAS	K.K.CHAKRABORTY	T.K.CHATERJEE
401	FA/184/1988	SMT. MRINNMOYEE ROY &ORS. VS THE STATE OF WEST BENGAL	K.MONDAL	JR.GOVT.ADVT.
402	FA/209/1988	MOHAMMAD ALI VS THE CUSTODIAN OF ENEMY PORPERTY FOR IND.	MR. B. CHATTERJEE	

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403	SA/101/1994	ADHIR CHANDRA SAPUI VS SMT PARUL BALA HALDAR	SETABUDDIN KHONDEKER	
IA NO: CAN/2/2010(Old No:CAN/10853/2010)				
404	SA/304/1994	AMIYA KUMAR DAS VS BALARAM CH. ROY & ORS	MR MD MUKARAM HOSSAIN	
405	SA/311/1994	KARUNA SINDHU MONDAL VS MONORANJAN MONDAL		
406	SA/322/1994	SUDHANGSHU SEKHAR SAMANTA & ORS VS HARI PADA PRAMANIK		
IA NO: CAN/1/2003(Old No:CAN/909/2003), CAN/4/2010(Old No:CAN/9253/2010)				
407	SA/621/1994	BIMAL KR. MITRA VS KHAGENDRA NATH MUKHOPADHYAY	BANDANA CHATTOPADHYAY	
wt408	SA/622/1994	BIMAL KUMAR MITRA **VS** KHAGENDRA NATH MUKHOPADHYAY	BANDANA CHATTOPADHYAY	
409	SA/633/1994	BELLAGHATA BALAK BRINDA CLUB VS RAMESWAR SAHA	C.G.THAKURATA	N.Y.A
IA NO: CAN/1/1998(Old No:CAN/3211/1998)				
410	SA/681/1994	JAYANTA ADHIKARY VS GOSTO BEHARI SADHUKHAN		
IA NO: CAN/1/1998(Old No:CAN/3722/1998), CAN/2/2003(Old No:CAN/2717/2003)				
411	SA/701/1994	AMIYA BALA BOSE & ORS VS SAMBHU NATH SAHA & ANR	MR BISWARUP GANGULI	
412	SA/751/1994 WITH SA/322/1994	SUDHANGSHU SEKHAR SAMANTA & ORS VS HARI PADA PRAMANIK		
IA NO: CAN/1/2003(Old No:CAN/908/2003)				
413	SA/569/1995	SANTOSH KUMAR SARKAR SINCE DECEASED REP BY SANAT KUMAR SARKAR VS PRODYUT KUMAR SARKAR	I.MONDAL	N.Y.A
414	SA/648/1995	SMT. ANNARPURNA CHATTERJEE VS NANDAN KUMAR CHATTERJEE	S.SARKAR	N.Y.A
415	SA/649/1995	MD. IMRAN KHAN VS CORPORATION OF CALCUTTA	MR SUDIPA ROY	N.Y.A
416	SA/652/1995	JOYDEV DAS VS NIYTA NANDA DAS	MD.J.ALI	N.Y.A
IA NO: CAN/2/2004(Old No:CAN/480/2004)				
417	SA/688/1995	MD.SHAHAJAHAN MOLLA & ANR. VS KAUSER ALI SHEIKH	M.NANDI	N.Y.A
IA NO: CAN/1/2007(Old No:CAN/9462/2007), CAN/2/2010(Old No:CAN/3900/2010), CAN/3/2018(Old No:CAN/6424/2018)				
418	SA/789/1995	SRI SUNIL KUMAR PAL VS SRI CHIATTA RANJAN SHIT	B.SAHA	N.Y.A

419	SA/254/1996	SM. ILA RANI DAS MITRA & ORS. VS SRI SRI ISWAR LAKSHMI NARAYAN JEW THAKUR	MR. A.K.JANAH	N.Y.A.
IA NO: CAN/1/1998(Old No:CAN/3617/1998)				
420	SA/321/1996	MOHAN TUDU VS SMT. BARI BALA MURMU	R.BHATTACHARJEE	N.Y.A.
421	SA/325/1996	AHAMMED HOSSAI MODAL AND ORS VS MD. ALI SARDAR	MR DILIP U.MONDAL	N.Y.A
422	SA/524/1996	DELWARI BIBI AND ORS VS ABDUR RASHID MOLLICK	MR TARINI CH.CHATTERJEE	N.Y.A
423	SA/4/1997	MADAN MOHAN PATRA & ORS VS BALAI LAL MAITY	MR. B.N. PANDEY	N.Y.A
IA NO: CAN/1/1997(Old No:CAN/6977/1997), CAN/3/2009(Old No:CAN/5478/2009), CAN/4/2011(Old No:CAN/3920/2011), CAN/5/2016(Old No:CAN/9160/2016), CAN/6/2022				
424	SA/161/2000	SMT. SARALA BALA PAUL VS SRI HRISIKESH MISTRY	MR. P. CHATTERJEE	N.Y.A.

WARNING LIST -7

425	SMA/2/1994	BISWANATH LAHIRI VS SMT PURNIMA KARMAKAR	MR ANIT KUMAR RAKSHIT	
426	SMA/2/1995	SUPRAKASH MUKHERJEE VS SUMITA KARFA	UTPAL BHATTACHARYA	
427	SMA/4/1999	NITYANANDA MAITY VS ASWANI KUMAR DALUI	MD. SAFIULLA MONDAL	
428	SMA/276/2003	LAKSHMI KANTA SINGHA VS NIHAR BALA DEBI	BUBAI ROY	
IA NO: CAN/5/2017(Old No:CAN/3262/2017)				
429	SMA/22/2006	BIDYADHAR PATRA @ BIDYADHAR PATAR VS MRITUNJOY TRIPATHI	RABINDRANATH MAHATO	
430	SMA/658/2008	AMAL CHANDRA MONDAL VS SMT ANITA BISWAS AND ANR	MR. MUKUNA LAL SARKAR	

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431	SAT/511/1994	JYOTIRMAY PARIA VS BISWANATH PARIYA	P.K. MISHRA	
432	SAT/1209/1994	PARTHA SEN VS SUDHIR CH. MANNA	AMAR NATH CHATTERJEE	
433	SAT/1806/1994	MADAN MOHAN PAL & ORS VS MANINDRA KRISHNA PAL		
434	SAT/1871/1994	KAILASH CH. KHANDELWAL VS SUBODH CH. DUTTA	SHILA SARKAR	
435	SAT/2166/1994	RASED SHEIKH & ORS VS BHUDU SK.	MR.Z.ISLAM	N.Y.A.
436	SAT/2600/1994	KHALILUR RAHAMAN VS CHHEMER MONDAL		
IA NO: CAN/1/2001(Old No:CAN/2086/2001), CAN/2/2001(Old No:CAN/2087/2001)				
437	SAT/2872/1994	BIRENDRA LAL LALA & ORS VS LAXMAN PROSAD	DIPANKAR GHOSHAL	
438	SAT/3037/1994	ALOKA BALA SAHA VS NABIA KHATUN		
IA NO: CAN/1/1998(Old No:CAN/3434/1998)				
439	SAT/1152/1995	SHYAMA DEVI & ORS VS SACHINDRA NATH ROY	KRISHNENDU MAJUMDER	

440	SAT/2486/1995	TULSIDAS MONDAL & ORS VS MANIK CHANDRA ROY & ORS	SOURJYA GHOSH	
441	SAT/2865/1995	RAM SWARUP SHOW VS CESC LTD		
IA NO: CAN/1/1997(Old No:CAN/9384/1997)				
442	SAT/2890/1995	SK. MAJHIRUDDIN & ORS VS STATE OF WEST BENGAL	INDRAJIT MONDAL	
443	SAT/2923/1995	M/S ELECTRONICS LTD. VS PADMABATI DAS & ORS	SATYAJIT MITRA	
444	SAT/3466/1995	STATE OF WEST BENGAL VS CHITTARANJAN SAMANTA & ORS	S.N.S.ALQUADRI	
445	SAT/934/1996	SK.ZAMIR VS SK.HAMYA MONDAL		
446	SAT/1504/1996	MUSAMMAT SAIDATUNNESHA BIBI VS STATE OF WEST BENGAL	MR JOTIRMOY BHATTACHARYYA	
447	SAT/2069/1996	NIRANJAN NAHA VS PARUL RANI DEY		
448	SAT/2263/1996	BHIM CHARAN DHAL VS CHAMPA RANI DHAL		
IA NO: CAN/1/1997(Old No:CAN/2866/1997), CAN/2/1997(Old No:CAN/2867/1997)				
449	SAT/2654/1996	NAZRUL SK. & ORS VS MINOR ITI SARKAR	SUBHANKAR BISWAS	
450	SAT/2683/1996	LOKNATH SIL & ANR VS THE STATE		
IA NO: CAN/1/1999(Old No:CAN/3333/1999)				
451	SAT/3115/1996	SITAL SARKAR VS AJIT KR. SARKAR & ORS	DEBABRATA BHATTACHARYYA	
452	SAT/3261/1996	SK. SONOAR AND ORS. VS SK. SONU AND ORS.	ANIMA MAITI	

WARNING LIST 9

453	FA/449/1965	TRIGUNA PROSAD TARAFDAR & ORS VS STATE		
454	FA/288/1973	STATE OF WEST BENGAL VS DAYAL KUMAR NASKAR	JR. GOVT. ADVOCATE	N.Y.A.
455	FA/400/1973	PANNALAL MISHRA & ORS VS BISHNUPADA MONDAL		
IA NO: CAN/1/2002(Old No:CAN/2445/2002)				
456	FA/413/1974	THE STATE OF WEST BENGAL VS MOHIUDDIN AHMED	MR. N. A. CHOWDHURY	N.Y.A.
457	FA/86/1975	RAGHU NATH GHOSH & ORS VS SM. SABITA GHOSH	MR. M. TAHER ALI	MR. B. C. MITTER
458	FA/153/1979	SM.TARAPROVA DUTTA VS PHANINDRA NATH DUTTA	MR.R.BHATTACHARJEE	MR.A.PAL
459	FA/266/1982	SREE SUDHAKAR KESH & ORS VS SHREE GOURI SANKAR KESH	SM. S. SARKAR	MR. B. K. HALDER
460	FA/373/1982	NIRANJAN ADHIKARY VS AJIT KUMAR DE	S.K.ROY	S.K.MUKHERJEE FOR 1&2
461	FA/379/1983	MANINDRA NATH SARKAR VS PARESH KR. SARKAR	B.K. BANERJEE	B.R.BANERJEE

462	FA/43/1984 (+ CR 564F/1980)	CHANDRA KANTA PAUL & ORS. VS SMT. UMA PAOLI	C.R.DAS	K.ROY FOR 2
463	FA/128/1984	HUKUM CHAND SONI @ SONAR VS TRILOK CHAND VERMA	MR. R.K. GHOSH	
464	FA/344/1984	CALCUTTA HOUSING COOPERATIVE SSOCIETY VS ARORA & CO.	M.C.SURANA	
465	FA/303/1986	MD.AINUL ABEDIN & ANR. VS DR.MOHAMMAD KHALILUR RAHAMAN	MR.A.K.CHATTOPADHYAYA	MR.B.K.BANDYAPADHYAY
466	FA/332/1987	MANMATHA KHAMARU VS SM.DURGABALA DASI	MR.J.M.DE	N.Y.A.
467	FA/68/2001	IRA PAL @ IRA CHAKRABORTY VS KALIPADA CHAKRABORTY	SANGHAMITRA NANDY	
IA NO: CAN/1/2000(Old No:CAN/10434/2000)				
468	FA/205/2001	HEMANTA KUMAR GHOSH VS NEMAI DAS	DIPANKAR ADITYA	
469	FA/256/2001	M/S. TRANSPOGEAR MFG CO(I) P. LTD. VS DOLLY KAHALI	TAPATI DASGUPTA	
470	FA/68/2002	SISIR KR. DAS VS MRIDUL KR. ROY	DIPAK KR. PAUL	
471	FA/207/2003	NARAYAN SARAF VS SITARAM JHUNJHUNWALA	RAJLAKSHMI DE	
472	FA/208/2003	BANK OF BARODA VS M/S TRIBENI PRINTING INK CO	M.N. CHOWDHURY	
473	FA/209/2003	KRISHNA MULLICK VS HIRALAL SHAW	A.K.DUTTA	
474	FA/254/2003	ANIMESH ROY VS U.B.I.	J.K.DAS	
475	FA/255/2003	SANTOSH KR. SINGH VS BELARANI SINGHA	R. BHATTACHARJEE	
476	FA/256/2003	APURBA KAMAL BARMA VS U.B.I.	D.ROY	
477	FA/257/2003	HENRY'S PRODUCTS VS S.B.I.	J.K. GUPTA	
478	FA/260/2003	BRAJESWAR SIKDAR VS SHYAMAL KR. SIKDAR	D.MITRA	
479	FA/481/2003	JAMINI CHAKI @ JAMINI NATH CHAKI VS SYED AMINUL MUSUM @ MASOOM	INDRANI PAL	
480	FA/488/2003	JOYDEB MISRA VS GANGA RANI MISRA @ MAZUMDER	ARPAN KR. CHATTERJEE	
481	FA/489/2003	JUTE CARRIERS VS NATIONAL INSURANCE CO. LTD.	M.C.SURANA	
482	FA/490/2003	MAHABIR PRASAD GUPTA VS BIMALENDU RAY	S.P.TIWARY	
483	FA/496/2003	UNITED BANK OF INDIA VS MAHAPROBHU AGARWAL	DIPAK KUMAR PAUL	
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484	SA/258/1988	SMT. SAILA NANDINI SEN VS SUPROSAD SEN	MR. J.M. DE	N.Y.A
485	SA/18/1995	GOBINDA NANDY VS ANUP KUMAR SEN & ANR	MR M MAITY	

486	SA/20/1995	JAMUNA MONDAL & ORS VS AMARNATH DAS	SAJAHAN ALI DAS	
487	SA/21/1995	MANIK CHANDRA DAS VS MADHABENDRA ROYCHOUDHURY & ORS	MR TARUN KUMAR GHOSH	
488	SA/94/1995	MAHADEV PANDIT VS RABINDRANATH PANDIT	MR. M. KUNDU	
489	SA/98/1995	SMT AMITA MAJUMDER VS DURGADAS MALLICK & ORS	MR BADAL SAHA	
490	SA/210/1995	RAJANIKANTA DAS &ANR. VS PRAJAPATI KR. DAS &ORS.	MR. B.L.SAU	
491	SA/252/1995	SAROJ KR GHOSH VS BIMAL KRISHNA GUHA	DIPANKAR GHOSAL	
492	SA/272/1995	ARUN KUMAR BOSE VS DURGA PRASAD GHOSH		
IA NO: CAN/1/1998(Old No:CAN/9954/1998), CAN/2/2004(Old No:CAN/457/2004)				
493	SA/311/1995	SK AYUB NABI @ SK AYUB ALI VS SK. YUSUB ALI	KARTIK KR BHATTACHARYA	
494	SA/322/1995	NANDALAL KUNDU VS HAREKRISHNA GHOSH		
IA NO: CAN/1/2000(Old No:CAN/7268/2000)				
495	SA/340/1995	SK. RUHUL AMIN VS SK. JAYNAL ABEDIN	MR. A. GHOSH	MR. M. RAY
IA NO: CAN/1/1999(Old No:CAN/3549/1999), CAN/2/1999(Old No:CAN/7041/1999), CAN/3/2005(Old No:CAN/1614/2005), CAN/4/2007(Old No:CAN/3001/2007)				
496	SA/345/1995	JOY KANTA JHA VS GOBINDO MONDAL	MRS. SHILA SARKAR	
497	SA/348/1995	CHAMPA BEJ VS NAREN CHANDRA BEJ	JANARDAN SOME	
498	SA/360/1995	P.C.SIRCAR @ PHANISH CH.SARKAR VS PRASANTA KUMAR GHOSE		
IA NO: CAN/1/2002(Old No:CAN/8095/2002)				
499	SA/362/1995	BIRENDRA HAWLADAR ALIAS BIRENDRA HALDAR VS MANGAL CHANDRA MARICK	MR R.N.MAHATO	MR MD.A.MONDAL
500	SA/374/1995	MRIDUL KR. ROY & ANR. VS KANAILAL DUTTA &ANR.	MR.S. BHATTACHARYAY	
501	SA/378/1995	MODESWAR HOSSAIN MIYA & ANR VS MOHIT HOSSAIN & ORS	SUSANTA KR MUKHERJEE	
502	SA/387/1995	SRI SHIVJI PANDAY VS SRI RAJ KISHORE SINGH	MR S.PARMAR	N.Y.A
IA NO: CAN/1/1998(Old No:CAN/1619/1998)				
503	SA/388/1995	TAPASH ROY VS SM SARAMA CHATTERJREE		
IA NO: CAN/1/1998(Old No:CAN/3003/1998)				
504	SA/399/1995	SREE SREE ISWAR SITALA THAKURANI&ORS. VS RASHBEHARI PRADHAN &ORS.	MR. P. R. MITRA	
505	SA/412/1995	UNION OF INDIA & ORS. VS DIPTAGSHU SEN	MR. BADAL SAHA	
506	SA/417/1995	SM. SIBANI BANERJEE VS SRI NABIN CHANDRA SAHOO	MR. S. GHOSH	N.Y.A.
507	SA/447/1995	DILIP KR BANERJEE VS ANIL PRASAD KARURI & ANR	ANIL KR CHATTERJEE	

508	SA/455/1995	SRI PARIMAL MISTRI ALIAS MISHRA AND ORS VS SRI GOUR MANDAL	MR AMIT BANERJEE	N.Y.A
509	SA/457/1995	SMT ANJALI BERA VS STATE OF W.B	N.C.MAITY	N.Y.A

IA NO: CAN/1/2000(Old No:CAN/10630/2000)

510	SA/467/1995	ASHIS KUMAR SANTRA VS PADMA ROY & ORS	MR T K MUKHERJEE	
511	SA/468/1995	ASHIS KUMAR SANTRA VS SMT. PADMA ROY	B.BANERJEE	R.K.ROY
512	SA/473/1995	NIRLON SYNTHETIC FIBRE VS BAKUL BALA DAS		

IA NO: CAN/1/1998(Old No:CAN/4440/1998), CAN/2/1998(Old No:CAN/9741/1998), CAN/3/1998(Old No:CAN/9742/1998), CAN/4/1999(Old No:CAN/4426/1999), CAN/5/1999(Old No:CAN/8879/1999)

513	SA/478/1995	SOLEMAN MONDAL & ORS VS ABDUL ODUD MONDAL		

IA NO: CAN/2/2003(Old No:CAN/4261/2003)

514	SA/480/1995	SANTABRATA SINHA VS WEST BENGAL STATE ELECTRICITY BOARD & ORS	MR ANIT KUMAR RAKSHIT	
515	SA/484/1995	MANIMALA PTAR & ORS VS BALAI LAL JANA & ORS	KAMAL HAMID	
516	SA/506/1995	NARAYAN SINGH & ORS VS HARIPADA DEBNATH & ORS	MR MIHIR KUMAR DAS	
517	SA/547/1995	SADHANA ROY VS SISIR KUMAR CHAKRABORTY	MR. J. BHATTACHARYYA	
518	SA/548/1995	RAKHAL CHANDRA NANDY VS KANAI LAL PRODHAN	MR NIBARAN KUMAR DAS	
519	SA/564/1995	KRISHNA MOHAN DAS VS AJIT KR. GHOSH		

IA NO: CAN/1/1998(Old No:CAN/2856/1998)

520	SA/601/1995	CHAMPARANI KUNDU @ CHAPARANI KUNDU & ORS VS SANATAN KUNDU	MR. AMIT KUMAR RAKSHIT	N.Y.A
521	SA/672/1995	REBATI MOHAN KUNDU AND ORS VS MINOR SMT.MAHALAYA KUNDU	MR SANGHAMITRA NANDY	N.Y.A
522	SA/704/1995	KANAI LAL PUILLYA VS SRIMATI PUSPA RANI NAYEK	MR PRADYOT KU.NANDI	N.Y.A

IA NO: CAN/1/1997(Old No:CAN/442/1997)

523	SA/706/1995	SRI BUDDHA DHAN DOME @ PARAMANIK VS SRI PANCHKARI DOME@ MAJHI	MR S.SAMANTA	MR A.BASU
524	SA/746/1995	MD. ASRAF ALI GAZI & ORS. VS GAZI SARFUDDIN	ASIT KR. BHATTACHARYA	N.Y.A.

IA NO: CAN/2/2008(Old No:CAN/8959/2008), CAN/3/2022, CAN/4/2022, CAN/5/2024

525	SA/748/1995	LAKSHMAN CHANDRA DAS VS SMT.SARASWATI DAS	MR.RAMESWAR BHATTACHARJEE	N.Y.A
526	SA/795/1995	SHRI SAMBHU BHATTACHARYYA VS SM. RENUKA CHATTERJEE	SM. S.SARKAR	N.Y.A.

IA NO: CAN/1/2000(Old No:CAN/2207/2000), CAN/2/2000(Old No:CAN/2458/2000), CAN/3/2000(Old No:CAN/2910/2000)

527	SA/31/1996	SRI SHIBUPADA DAS VS SRI GOBINDA CHANDRA MUKHERJEE	MR INDRANATH MUKHERJEE	MR S.MAITRA
528	SA/92/1996	SEFALIKA KUNDU VS SHRI PULIN BEHARI SHARMA	SHILA SARKAR	N.Y.A.

529	SA/94/1996	MADAN MOHAN PAL VS CHITTA RANJAN SHIT	K.MONDAL	N.Y.A
530	SA/279/1996	SM.PADMINI BANAERJEE & ORS VS M/S I.,B.SEN & SONS PVT. LTD.	S.GHOSH	N.,Y.A

IA NO: CAN/1/2010(Old No:CAN/8322/2010), CAN/2/2010(Old No:CAN/8341/2010), CAN/3/2014(Old No:CAN/6370/2014), CAN/4/2014(Old No:CAN/6371/2014)

531	SA/322/1996	ASMANI BEWA @ ASMANI BIBI & ORS. VS ESRAIL SHEIKH	MR.B.K.MUKHERJEE	N.Y.A.
532	SA/409/1996	SRI TARULATA DEY AND ORS VS SMT.MIRA ROY GHATAK	MR PRAHLAD CH. GHOSE	N.Y.A
533	SA/437/1996	KANCHANLATA SARKAR AND ORS VS STATE OF W.B	MR AMAL KRISHNA SAHA	N.Y.A

IA NO: CAN/1/2013(Old No:CAN/8092/2013), CAN/2/2013(Old No:CAN/10215/2013), CAN/3/2013(Old No:CAN/12058/2013)

534	SA/470/1996	SM. BHABANI DAS VS DULAL CHANDRA SAHA @ SHYAMESWAR SAHA	MR. R.ROY	N.Y.A.

IA NO: CAN/1/2002(Old No:CAN/6986/2002)

535	SA/504/1996	TARAPADA PAL VS BECHULAL MAITY	MR. S.CHATTERJEE	N.Y.A.
536	SA/505/1996	SMT. BASANTI MONDAL & ORS. VS SRI NETAI CHANDRA SAHA	T.K.BHATTACHARYA	N.Y.A

IA NO: CAN/1/2011(Old No:CAN/10116/2011)

537	SA/506/1996	SRI PRASANNA KUMAR RONG & ORS. VS SMT. MALINA DAS	MR. R.DE	N.Y.A.
538	SA/563/1996	SHYAMAL KUMAR PAL & ANR VS OSIMUDDIN MALLICK	SANDIP DAS	N.Y.A.

IA NO: CAN/1/1997(Old No:CAN/2036/1997), CAN/2/2002(Old No:CAN/1936/2002)

539	SA/581/1996	SRI SANNYASI NAKHODA AND ORS VS SRI MANIK CHANDRA SARDAR	MR.TANMAY GOSWAMI	N.Y.A
540	SA/659/1996	BADRUI SHEIKH VS MARJINA BIBI	MR.QUDRAT-E-KABIR	N.Y.A

IA NO: CAN/1/1999(Old No:CAN/1649/1999)

541	SA/688/1996	MAFIZ SHEIKH VS SHRI NISIT KUMAR DAS	B.K.MUKHERJEE	N.Y.A
542	SA/430/2000	KALIPADA GOPE AND ANR VS SM SHIBANI ROY AND ORS	SHILA SARKAR	

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543	FMA/555/1961	COLLECTOR OF CENTRAL EXCISE AND LAND CUSTOMS VS SUDHANSU KR DHAR AND ANR	AMIYA KR MUKHERJEE	
544	FMA/587/1971	BHOLANATH ROY VS MUNICIPAL COMMISSIONERS OF THE HOWRAH M.	MR. R. MITRA	N.Y.A.
545	FMA/718/1977	UNION OF INDIA & ANR VS AMAL KR GHOSH & ORS		
546	FMA/775/1988	INDIAN OVERSEAS BANK and ORS VS MR BISWAJIT DEV ROY	MR ALOKE CHAKROBORTY	
547	FMA/949/1988	ASWINI KUMAR PAN VS STATE OF W.B.		

IA NO: CAN/1/2003(Old No:CAN/3045/2003)

548	FMA/1046/1988	SM. SURATI DEVI AND ORS VS SRI DINANATH SHAW	MR KARTICK KUMAR BHATACHA	MR S.K.BANERJEE

549	FMA/1078/1989	SRI ANIL CHANDRA PATHAK VS SRI SARASWATI NATH	MR.J.BHATTACHARYYA	N.Y.A.
550	FMA/127/1990	The President, Adhoc Committee, Dist School Board, Burdwan VS Jitendra Nath Mukherjee and Ors	Deboprasad Mukherjee	
551	FMA/883/1991	UNION OF INDIA & ORS VS BANWARI LAL AGARWAL		

IA NO: CAN/1/1999(Old No:CAN/2697/1999)

552	FMA/1125/1992	UNION OF INDIA VS SM.DURGA BALA DAS	MR ANWAR HOSSAIN	MR JAYANTA KUMAR BISWAS
553	FMA/410/1993	J. C. CHAKRABORTY & ORS VS SHANTILAL RAMPURIA & ORS	R. MUKHERJEE	
554	FMA/111/1994	THE DIRECTOR GENERAL, B.S.F. & ORS VS KULBIR SINGH		
555	FMA/172/1994	SUBHAS BISWAS VS SK.MOKRAM HOSSAIN		
556	FMA/152/1995	BISTUPADA DAS VS SMT. SATYABATI PAL	MR. I. N. MUKHERJEE	N.Y.A.
557	FMA/1038/1995	SM. MINATI & ORS. VS SUNIT KUMAR DAS	S. GHOSH	L.M.HAZRA
558	FMA/26/1996	ALOKE SARKAR VS ANINDITA SARKAR		
559	FMA/1141/1997	KHAGENDRA NATH CHATTOPADHYAY VS PASHUPATI GUCHHAIT		

IA NO: CAN/1/1999(Old No:CAN/5265/1999), CAN/3/2004(Old No:CAN/1546/2004), CAN/4/2004(Old No:CAN/3464/2004), CAN/6/2010(Old No:CAN/559/2010)

560	FMA/1582/1997	ROHIT KUMAR MODWEL VS SUDIPA R.MODWEL	MR.A.K.JAIN	MR.K.S.ROY
561	FMA/1582/2000	KENARAM MANDAL and ORS VS PARIBALA MANDAL and ORS	ANIMA MAITI	

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562	FA/292/1980	GOURHARI MONDAL VS FOOD CORON OF INDIA	N.C. SAHA	

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563	CR/4142/1976	SRI BULLI KHATIK AND ORS VS SRI BISWANATH JADAV	MR. T.K.MUKHERJEE	MR T.N.BHAN

IA NO: CAN/1/2008(Old No:CAN/8436/2008), CAN/2/2018(Old No:CAN/8051/2018), CAN/3/2018(Old No:CAN/8442/2018)

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564	SA/603/1995	PRATUL KRISHNA BHOJ @ PRATUL KUMAR BHOJ VS AJIT KUMAR BHOJ	TARASANKAR SAMANTA	

IA NO: CAN/2/2009(Old No:CAN/1391/2009), CAN/3/2010(Old No:CAN/4029/2010), CAN/4/2010(Old No:CAN/10016/2010), CAN/6/2015(Old No:CAN/473/2015)

565	SA/612/1995	TARAPADA DHARA& ANR VS ANGURA BEGUM HOSSAIN	SANDIP DAS	
566	SA/617/1995	RADHAMOHAN MAHANTO & ORS VS STATE OF WEST BENGAL	MR MRINAL KANTI KUNDU	
567	SA/621/1995	G.C.SINGAL VS SMT. KUSUM MEHTA		

IA NO: CAN/1/2002(Old No:CAN/4963/2002)

568	SA/622/1995	PIJUS KANTI GHOSH VS COLLECTOR,BURDWAN		

IA NO: CAN/1/1998(Old No:CAN/9979/1998)

569	SA/629/1995	SOURENDRA KR. ROY & ORS VS STATE OF WEST BENGAL		
IA NO: CAN/1/2001(Old No:CAN/781/2001), CAN/3/2002(Old No:CAN/6692/2002), CAN/4/2005(Old No:CAN/924/2005), CAN/6/2011(Old No:CAN/9715/2011)				
570	SA/662/1995	BHAKTI BHUSAN HATAI & ORS VS SAROJ KR. HATAI		
IA NO: CAN/1/1997(Old No:CAN/9404/1997)				
571	SA/673/1995	SMT SANTI DEBI KHAITAN VS PRABIR KUMAR DEY	MISS SHILA SARKAR	
572	SA/683/1995	ANIL BARAN PANDIT & ANR VS SUBALA PANDIT		
IA NO: CAN/1/1997(Old No:CAN/2681/1997)				
573	SA/732/1995	LAKSHMI NARAYAN CHATTERJEE VS ASST. ENGG., PANDUA AGRI IRR. SUB DIV.		
IA NO: CAN/1/2004(Old No:CAN/8975/2004)				
574	SA/745/1995	KALYANI MULLICK VS SMT ASHA LATA BHANJA & ORS	MR AKMAN KHAN	
575	SA/757/1995	MADHABIRANI SAR @ MADHURI SAR VS MANIKESWAR MUKHOPADHYAY		
IA NO: CAN/1/1998(Old No:CAN/3544/1998)				
wt576	SA/185/2014	SRI MANIKESWAR MUKHOPADHYAY **VS** SRI DHANESWAR MUKHOPADHYAY	MR. M.RAHMAN	N.Y.A.
577	SA/759/1995	ENSAN ALI MONDAL VS STATE OF WEST BENGAL		
IA NO: CAN/3/2012(Old No:CAN/3211/2012)				
578	SA/765/1995	SATISH ALIAS SRIRSH CHANDRA DEY VS MONORANJAN DAS	SHILA SARKAR	N.Y.A.
579	SA/771/1995	BISHNU KUMAR BHARMA VS CHETAN DAS RATHI & ORS	MR BADAL SAHA	
580	SA/773/1995	JUTHIKA MUKHERJEE AND ORS VS SUSHIL KU.DEY	MR DILIP KU.MONDAL	P.SINHA
IA NO: CAN/1/2013(Old No:CAN/1639/2013), CAN/2/2013(Old No:CAN/1640/2013), CAN/3/2013(Old No:CAN/1641/2013), CAN/4/2013(Old No:CAN/1642/2013), CAN/5/2013(Old No:CAN/1643/2013), CAN/6/2013(Old No:CAN/1644/2013), CAN/7/2013(Old No:CAN/1645/2013), CAN/8/2013(Old No:CAN/1646/2013), CAN/9/2013(Old No:CAN/1647/2013)				
581	SA/775/1995	NANDALAL GUPTA VS RABISHANKAR BISWAS & ORS.		
582	SA/779/1995	KARTICK CH. CHAKRABORTYY VS SUKUMAR PAL	MR RABINDRANATH MAHATO	
583	SA/786/1995	SMT. PRATIMA MUKHERJEE VS SMT. BHAGABATI SARKAR	MR. ANIT KUMAR RAKSHIT	N.Y.A
584	SA/787/1995	THE BRANCH MANAGER & ANR VS SRI BINAY KRISHNA MAITY	MR.INDRANIL NANDY	N.Y.A.
585	SA/8/1996	ABDUS SADEQUE VS NASIBA KHATUN	Z.ISLAM	N.Y.A
IA NO: CAN/1/1997(Old No:CAN/3294/1997)				
586	SA/36/1996	SRI PANCHU GOPAL BANERJEE VS SRI ASHOK KUMAR KUNDU	MR. D.CHATTERJEE	MR. G.S.PAL
587	SA/45/1996	SHYAMAL KR.BANDOPADHYAY VS SHRI AMIYA KR. GOSWAMI	A.K.BHATTACHARYA	N.Y.A
IA NO: CAN/4/2009(Old No:CAN/10446/2009), CAN/5/2010(Old No:CAN/9610/2010), CAN/6/2010(Old No:CAN/10642/2010), CAN/7/2025, CAN/8/2025, CAN/9/2025				

588	SA/49/1996	SHYAMAL KRISHNA HALDER & ANR. VS SUKRITI DAS @ SURITI KR. DAS	MR.S.DUTTA	N.Y.A.
IA NO: CAN/1/2000(Old No:CAN/5580/2000), CAN/2/2003(Old No:CAN/7551/2003)				
589	SA/51/1996	MRS. BHARATI BANERJEE VS DIPAK MAZUMDAR	MR ASIT KU.BHATTACHARYYA	N.Y.A
590	SA/197/1996	NAGENDRA PANDEY VS DAYARAM SHAW	MR. ASIM K.MUKHOPADHYAY	N.Y.A
IA NO: CAN/1/1998(Old No:CAN/4885/1998)				
591	SA/228/1996	SRIMATI SWET BARANI GARAI VS SRI TINKARI GARAI	MR DHIRENDRA NATH BHATACH	N.Y.A
592	SA/240/1996	JANAKI MOHAN ROY VS SUKUMAR MONDAL	MR. P. B. DAS	N.Y.A.
593	SA/241/1996	SRI ASWINI KUMAR KARMAKAR & ORS VS SRI TARAPADA MONDAL	MR. S. MUKHERJEE	N.Y.A.
594	SA/302/1996	RAHIMA KHATOON BIBI AND ORS VS SHRI RADHANATH MONDAL	MR SUBRATA TALUKDAR	N.Y.A
IA NO: CAN/1/1998(Old No:CAN/1343/1998), CAN/2/1998(Old No:CAN/8800/1998)				
595	SA/306/1996	SRI SANKAR PRASAD NANDI & ANR. VS SMT.RADHA RANI KAR	A.K.CHAKRABORTY	N.Y.A.
596	SA/307/1996	SMT. SANDHYA RANI DHAR VS SRI NETAI CHATTERJEE	MR AMAL KRISHNA SAHA	N.Y.A
597	SA/308/1996	BELO BIBI AND ORS VS AHADALI MANDAL	MR.SUBRATA TALUKDAR	N.Y.A
598	SA/309/1996	RABIA KHATOON BIBI VS MIR FARMAN ALI	MR. TARANATH ROY	N.Y.A.
599	SA/314/1996	ORI TAPAN UMAR MUKHEREE VS SRI PRADYOT KUMAR PANJA	MR BARUN KU.ROYCHOWDHURY	N.Y.A
IA NO: CAN/1/2005(Old No:CAN/7756/2005)				
600	SA/316/1996	REZZAK ALI DHABAK VS ABIA KHATOON BIBI	MR.A.K.RAKSHIT	N.Y.A.
601	SA/394/1996	GOPAL CHANDRA GAYEN VS SM. THAKURDASI MOIRA	SANDIP DAS	N.Y.A.
IA NO: CAN/1/2002(Old No:CAN/385/2002), CAN/2/2004(Old No:CAN/9550/2004), CAN/3/2009(Old No:CAN/3741/2009), CAN/4/2009(Old No:CAN/3742/2009)				
602	SA/422/1996	SRI PRAFULLA KUMAR BISWAS VS SRI NANDA DULAL BISWAS	NIBARAN KR. DAS	N.Y.A.
603	SA/593/1996	AMAR KUMAR MODAK AND ORS VS KRISHNAPADA MODAK	MR TAPAN KU.RAKSHIT	N.Y.A
IA NO: CAN/1/1998(Old No:CAN/595/1998), CAN/2/2003(Old No:CAN/3353/2003)				
604	SA/638/1996	UNION OF INDIA VS SUBODH CHANDRA BANERJEE	S.SEN	S.DUTT
605	SA/681/1996	BHUTHNATH MONDAL AND ORS VS NAKUL MONDAL	SMT GITI DAS	
IA NO: CAN/1/2025, CAN/2/2025				
606	SA/39/1997	KUMODINI BISWAS & ORS. VS RAM CH. BISWAS	MR.R.G.RAM	N.Y.A.
IA NO: CAN/1/2016(Old No:CAN/10565/2016)				
607	SA/89/1997	MRS.NIVA SARKAR & ANR VS SM.SHANTI BURMAN	MR.SUPRIYO CHATTOPADHYAY	N.Y.A

608	SA/104/1997	SWAPAN KUMAR ADHIKARI VS JYOTSNANATH CHATTERJEE	MR.SHAHJAHAN ALI KHAN	N.Y.A
IA NO: CAN/1/2007(Old No:CAN/2864/2007), CAN/2/2009(Old No:CAN/3176/2009)				
609	SA/111/1997	SRI DEV KALI MAJUMDAR & ORS VS SRI AMARENDRA NATH DHAR	MR.BHABANI PROSAD MONDAL	N.Y.A
wt610	SA/112/1997	SRI DEV KALI MAJUMDAR & ORS **VS** SRI AMARENDRA NATH DHAR	MR.BHABANI PROSAD MONDAL	N.Y.A
611	SA/169/1997	SM. KAMALA GHOSH VS SHRI JAHARLAL DUTTA	MR. P. CHATTERJEE	N.Y.A.
IA NO: CAN/1/2000(Old No:CAN/6289/2000), CAN/2/2003(Old No:CAN/6992/2003), CAN/3/2004(Old No:CAN/327/2004), CAN/4/2004(Old No:CAN/6117/2004)				
612	SA/245/1997	GOUTAM KR. MANNA VS KUMARI ANIMA DAS @ ANIMA MANNA	MR.D.GHOSH	N.Y.A.
613	SA/310/1997	SMT AMBIKA KUMARI VS THE STATE OF WEST BENGAL & ORS	MS ANMOLA JHA	INDRANI PAL
IA NO: CAN/1/2010(Old No:CAN/1634/2010)				
614	SA/33/1998	ABDUL ALIM & ORS VS NIROJ KUMARI SAHA & ORS	ABDUL ALIM	
wt615	SA/34/1998	ABDUL ALIM & ORS **VS** SAGIR SK & ORS	MD ABDUL ALIM	
616	SA/176/1998	PROMOD CLOTH STORES VS MADHUSADAN DAS	TAPAN CHAKRABORTY	
617	SA/312/2000	TARAPADA SARKAR & ORS VS ANIL KR. MONDAL	RASOMOY MONDAL	
618	SA/482/2000	KEDERESWAR BANERJEE VS SRI BIRESWAR BANERJEE AND ORS	MR.KRISHNENDU MAJUMDER	
619	SA/293/2004	SMT SUKURMANI MEJHAN VS MINOR LAKHIRAM MAJHI AND ORS	MR.H.K.CHTURBEDI	
620	SA/296/2004	NOOR ISLAM MUNSI VS YUSUF ALI MUNSI	MR. MD. B. ALI	N.Y.A.
IA NO: CAN/4/2005(Old No:CAN/5933/2005)				

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621	FMA/490/1979	THE MUNICIPAL COMMISSIONERS VS JYOTISH CHANDRA SHOME	MR SATYA CHARAN PAIN	N.Y.A

WARNING LIST (FMA SECTION)

622	FMA/605/1981	SRI RAM PADA HAZRA VS THE STATE OF WEST BENGAL	MR. T. K. CHATTERJEE	N.Y.A.
623	FMA/95/1982	SMT. LEENA GHOSH and ORS VS MR. SACHINDRA NATH BASU and ANR		
624	FMA/602/1982	YADAV ACHARYA VS M/S KRISHNA CREDIT CO. PVT. LTD. AND ANR.	JAYA BOSE	
625	FMA/13/1983	CALCUTTA STATE TRANSPORT CORPORATION VS TRIPTI MAZUMDAR	M.BANERJEE	N.Y.A.
626	FMA/115/1983	HABIBAN SINGH & ANR VS BACHA CHOWDHURY	MR. K. K. CHAKRABORTY	N.Y.A.
627	FMA/166/1983	SK. ABDUL RAHIM VS MUSSAMMAT TAJEMAN BIBI	MR. BHASKAR GHOSE	N.Y.A.
628	FMA/174/1983	SM. KAJALI CHAKRABORTY VS M/S. RATNAKAR SHIPPING CO. LTD	MR. A. K. BHATTACHARJEE	N.Y.A.

629	FMA/615/1984	SAMAR HATI & ORS. VS GOSTHA BEHARI PRODHAN & ORS.	SUDHARAR BISWAS	
IA NO: CAN/1/2011(Old No:CAN/7985/2011)				
630	FMA/184/1985	ORIENTAL FIRE & GENERAL INSURANCE VS RENU BALA BERA		
631	FMA/442/1985	SRI SATYASADHAN DALAL & ANR. VS SMT. SAGAR BALA DASI	MR. P. ROY	N.Y.A.
632	FMA/136/1986	SANTOSH KUNDU & ORS VS SAGAR ROY		
IA NO: CAN/1/1998(Old No:CAN/6442/1998)				
633	FMA/451/1986	SHRI BISWANATH PAL & ANR. VS SHRI BHOLA NATH PAL	MR S.BHATTACHARYYA	N.Y.A.
634	FMA/538/1987	SRI SRI GANESH JEW THAKUR REPRESENTED BY BANKURA MODAK SAMAJ VS BHAJAHARI NAG	DEBASHIS CHAKRABARTTY	
IA NO: CAN/1/2003(Old No:CAN/1613/2003), CAN/2/2008(Old No:CAN/3829/2008), CAN/3/2009(Old No:CAN/8456/2009)				
635	FMA/997/1987	SM ARULIA DABI(TANTI) & ORS. VS THE NEW INDIA ASSURANCE CO LTD.	MR R.N.MAITI	N.Y.A.
636	FMA/216/1989	SRI BAIDYANANDALAL VS SRI RABIBUSHAN MAIRA	MR. J.K.CHAKRABORTY	MR. K.KR. DAS
637	FMA/101/1991	SM. MENOKA DASI AND ORS VS SK. GOLAM AHIDULLA	MR J.K.MITRA	MR P.K.PAHARI FOR 2
IA NO: CAN/1/1997(Old No:CAN/5171/1997), CAN/2/1997(Old No:CAN/5172/1997)				
638	FMA/106/1991	RAYMAN BIBI & ORS VS KABATULLA SARDAR		
IA NO: CAN/1/1999(Old No:CAN/1290/1999), CAN/2/2000(Old No:CAN/2921/2000), CAN/3/2001(Old No:CAN/8096/2001)				
639	FMA/351/1991	UNION OF INDIA VS SUKUMAR SARKAR	MR. J.K. BISWAS	MR. M.C. SURANA
640	FMA/695/1991	THE INDIA IRON & STEEL CO LTD. VS SK. JAMALUDDIN	M.M.ROY	N.Y.A
641	FMA/956/1991	MANAGING DIRECTOR, N.B.STATE TRANS.CORPN VS SMT. MODILA BEWA	MR. M. C. DAS	N.Y.A.
642	FMA/40/1992	SHRI DASHARATH MAHATO AND ORS VS SMT. SIDHESWARI MAHATO	MR ISANATH JANA	N.Y.A
IA NO: CAN/1/2000(Old No:CAN/5517/2000), CAN/2/2013(Old No:CAN/7183/2013), CAN/3/2013(Old No:CAN/7184/2013)				
643	FMA/96/1992	GANGA CHARAN KHAMARU & ORS. VS SMT. URMILA CHOUDHURY	L.C.HALDER	A.K.RAKSHIT
IA NO: CAN/1/1998(Old No:CAN/3743/1998)				
644	FMA/399/1992	M/S.NATIONAL INSURANCE COMPANY LIMITED VS SARASI JANA		
IA NO: CAN/1/1999(Old No:CAN/3385/1999), CAN/2/2000(Old No:CAN/7595/2000), CAN/3/2009(Old No:CAN/686/2009)				
645	FMA/445/1993	MIHIR NANDY VS ANIL KUMAR BARNWAL (SHOW)	MR.J.L.DE	N.Y.A.
646	FMA/1447/1993	MARIAMNECHHA BIBI AND ORS VS RAHIME BIBI	MR ASHIM KUMR ROY	N.Y.A
IA NO: CAN/1/2002(Old No:CAN/2333/2002), CAN/2/2003(Old No:CAN/8791/2003), CAN/3/2009(Old No:CAN/9629/2009), CAN/4/2012(Old No:CAN/8166/2012), CAN/5/2012(Old No:CAN/8167/2012), CAN/6/2012(Old No:CAN/8180/2012), CAN/7/2014(Old No:CAN/5037/2014)				
647	FMA/131/1995	NEW INDIA ASSURANCE CO. LTD. VS OMAR ALI SK	MR. DURGADAS BANERJEE	N.Y.A.
IA NO: CAN/1/2000(Old No:CAN/4524/2000)				

648	FMA/138/1995	THE ORIENTAL INSURANCE CO. LTD. VS SMT. BASANTI ADHIKARY	MR. K. K. DAS	N.Y.A.
IA NO: CAN/1/1997(Old No:CAN/8249/1997)				
649	FMA/214/1995	PRATIMA CHAKRABORTY & ORS VS PARESH NATH KAYALM		
IA NO: CAN/1/1998(Old No:CAN/8432/1998), CAN/2/1998(Old No:CAN/8799/1998)				
650	FMA/215/1995	UNITED INDIA INSURANCE CO. LTD. VS MAHABUBA BEWA	MR. C. MATHAI	MR. S. K. LAHA
IA NO: CAN/1/2002(Old No:CAN/4486/2002), CAN/2/2003(Old No:CAN/6576/2003)				
651	FMA/266/1995	SMT NANI BALA PARIA & ORS. VS SRI SANTANU DAS	MR A.GHANTI	MR C.MATHAI
652	FMA/462/1999	UNITED INDIA INSURENCE CO.LTD. VS RAJKUMAR GOSWAMI		
IA NO: CAN/1/2002(Old No:CAN/5304/2002)				
		FIRST APPEAL		
653	FA/451/1978	M/S. JAGAMOHAN INVESTMENT LTD VS S. B. FOUNDERY LIMITED	R. K. DE	MR. A. K. SENGUPTA
654	FA/120/1980	SACHIPATI MUKHERJEE VS PUSPARANI DEVI	A.C.BOSE	R.BASU FOR 7 & 8
655	FA/350/1980	SUSANATA KR. SAMAL &ORS. VS HEMANTA KR. SAMAL	H.S. MAJUMDER	T.N. BASU
IA NO: CAN/1/2001(Old No:CAN/9473/2001), CAN/2/2005(Old No:CAN/7820/2005)				
656	FA/13/1985	PUNJAB NATIONAL BNAK OF INDIA VS RAM GOPAL DANYAYACH	M.R.SINGLA	R.CHOWDHURY FOR SOLE
657	FA/16/1985	SMT. KAMALA SEN & ORS VS SRI SHIBDAS SEN	MR. J.R. CHATTERJEE	N.Y.A.
IA NO: CAN/1/1998(Old No:CAN/9886/1998)				
658	FA/100/1985	RANJAN KR. SINGH VS BECHAN KR.SINGH	S.P.SEN	
IA NO: CAN/1/1997(Old No:CAN/9179/1997), CAN/2/1999(Old No:CAN/3139/1999)				
659	FA/104/1985	RAM NATH DHOBI & ORS. VS MRS. S.A.AHMEDABADWALLA	K.D. JAISWAL	
660	FA/176/1985	SK. ELIAS & ORS VS GALESTA BIBI	MR. D. BHATTACHARYYA	
661	FA/294/1986	SM. ABHA ADHIKARY VS SUBHAS CHANDRA DUTTA	T.K.DUTT	R.M.PAL FOR SOLE
662	FA/181/2001	M/S. GUARDIAN PLASTICOTE LTD. VS M/S. ALLIED RESINS & CHEMICALS LTD.	RANJIT CHOWDHURY	
IA NO: CAN/2/2002(Old No:CAN/314/2002)				
663	FA/199/2001	HARI SHANKAR MAJUMDAR &ORS VS ADARI MEJHAN	PIUSH CHATURVEDI	
IA NO: CAN/1/2001(Old No:CAN/1081/2001), CAN/3/2002(Old No:CAN/2924/2002), CAN/4/2002(Old No:CAN/10185/2002)				
664	FA/210/2001	NEMAI CHANDRA SINGHA VS SHYAMAL DUTTA	JAHAR CHAKRABORTY	
665	FA/274/2003	MNR. RATAN KR. DEY & ANR VS BABLU DEY	BELAL SAIKH	
		WARNING LIST		
666	FAT/932/1994	SMT. NARMADA DEVI KEDIA VS RUDMAL RAMLAL		
667	FAT/1994/1994	RT. REV. S. BAIRAGI (SAMAR BAIRAGI) & ANR. VS BANDHU MAHAL & ORS.		

668	FAT/2112/1994	SM. BHARATI DASGUPTA & ORS. VS KOLEY PROPERTIES (P) LTD, & ANR.		
669	FAT/2793/1994	SWAPAN KUMAR DAS VS SUPARNA DAS		
670	FAT/3603/1994	LANDACQUISITION COLLECTOR VS RAKEYA KHATOON		
IA NO: CAN/1/1997(Old No:CAN/3848/1997)				
671	FAT/3605/1994	LAND AQUISITION COLLECTOR VS MAHALLA KHATOON		
672	FAT/3912/1994	M/S. JOLLY ICE CANDY & ORS. VS UCO BANK,		
673	FMA/163/1995	UNITED INDIA INSURANCE CO. LTD VS SANJUKTA KEDIA		
wt674	FMA/164/1995	UNITED INDIA INSURANCE CO. LTD **VS** NEETI KEDIA		
wt675	FMA/165/1995	UNITED INDIA INSURANCE CO. LTD **VS** NEETI KEDIA		
wt676	FMA/166/1995	UNITED INDIA INSURANCE CO. LTD **VS** UMA KEDIA		
wt677	FMA/167/1995	UNITED INDIA INSURANCE **VS** NEHA KEDIA		
wt678	FMA/168/1995	UNITED INDIA INSURANCE **VS** RAVI KEDIA		
679	FMA/174/1995	SUDHIR CHANDRA BISWAS VS SMT BINAPANI ROY	MR A.K.BHATTACHARYA	N.Y.A.
680	CR/504/1995	SMT. SANTANA KUNDU VS SMT. NIBEDITA KUNDU	MR B.BHATTACHARJEE	N.Y.A.
681	CR/746/1995	M.B.C.O. BRICKS & ORS. VS CENTRAL BANK OF INDIA	LINA MAJUMDER	N.Y.A.
682	CR/753/1995	SHIB PRASAD DEY VS ASHOKE DUTTA		
IA NO: CAN/1/2000(Old No:CAN/3492/2000), CAN/2/2000(Old No:CAN/3493/2000)				
683	CR/878/1995	BRAHMDEO SINGH VS IDEAL AUTO CREDIT PVT. LTD.	MR L.M.BASU	N.Y.A.
684	CR/1362/1995	ALLAHABAD BANK VS M/S. ARATI CELLULOID WORKS	MR. D. B. DAS	N.Y.A.
685	CR/1548/1995	SWAPAN KR. BARMAN VS NILIMA BARMAN		
686	CR/2188/1995	THE GEN.ELECTRIC CO.OF INDIA LTD. & ANR. VS MD. HOSSAIN	MR.P.K.BHOWMICK	N.Y.A.
687	CR/2192/1995	SMT. PANCHUBALA DASI VS TIRTHANATH SARKAR	MR.S.S.AREFIN	N.Y.A
688	CR/2195/1995	M/S. EXCELLOR AGENCIES LTD. VS DELITE PROPERTIES PVT. LTD.	MR.M.K.SINGH	N.Y.A.
689	CR/2274/1995	JANAB JAHIR AHAMED & ANR VS BANK OF INDIA	MR. S. KHONDEKAR	N.Y.A.
690	CR/2278/1995	DALHOUSIE PROPERTIES LTD. VS MAKALI ENGINEERING WORKS PVT. LTD.	MR. F. HAQUE	N.Y.A.
691	CR/2374/1995	SHRI DHANANJOY MONDAL & ORS VS THE COLLECTOR OF BURDWAN	MISS. S. SARKAR	N.Y.A.

692	CR/3036/1995	SANDHYA RANI CHATTERJEE VS BIKASH CHATTERJEE	MISS S. SAKRAR	N.Y.A.
693	CR/3086/1995	M/S PAUL BROTHERS & SONS & ORS. VS ALLAHABAD BANK	MR S.MAITRA	N.Y.A.
694	SA/27/1996	KARUNAMOY ROY CHOWDHURY VS SEBAIT OF SHRI SHRI K.R.J.THAKUR		

IA NO: CAN/1/1997(Old No:CAN/161/1997), CAN/2/2001(Old No:CAN/6437/2001), CAN/3/2008(Old No:CAN/10535/2008), CAN/4/2008(Old No:CAN/11023/2008)

695	SA/29/1996	SANKAR KR SAHA VS STATE OF WEST BENGAL	ABINASH CH BHATTACHARYA	
696	SA/41/1996	DEBNARAYAN SHAW VS NEMAI CHANDRA DAS		
697	SA/62/1996	NOOR NABI SANFUI & ORS VS NOOR JAHAN BIBI		

IA NO: CAN/1/1997(Old No:CAN/3937/1997)

wt698	SA/63/1996	NOOR NABI SANFUI & ORS **VS** NOOR JEHAN SANFUI		

IA NO: CAN/1/1997(Old No:CAN/3936/1997)

IA NO: CAN/1/1997(Old No:CAN/3936/1997)

699	SA/64/1996	GOURISHANKAR MUKHERJEE & ORS VS RAMENDRANATH MUKHERJEE		

IA NO: CAN/1/1997(Old No:CAN/342/1997), CAN/2/1997(Old No:CAN/6627/1997)

wt700	SA/65/1996	ANNAPURNA MUKHERJEE & ORS **VS** MIRA MUKHERJEE		

IA NO: CAN/1/1997(Old No:CAN/4603/1997), CAN/2/1999(Old No:CAN/756/1999)

IA NO: CAN/1/1997(Old No:CAN/4603/1997), CAN/2/1999(Old No:CAN/756/1999)

701	SA/72/1996	DR. PARIMAL CHANDRA DAS VS PRANAB KUMAR		

IA NO: CAN/1/2001(Old No:CAN/11188/2001)

702	SA/73/1996	CHINTAN TIWARY VS NEERANJAN SEN & ANR.	MR. S. N. MALLICK	
703	SA/74/1996	SRI BANSHIBADAN PAL & ORS. VS SRI BISHNUPADA KARAN	SM. S. MAHAPATRA	MR. K. K. MANNA (SOLE)

IA NO: CAN/2/2006(Old No:CAN/8126/2006), CAN/4/2012(Old No:CAN/6996/2012), CAN/6/2022

704	SA/76/1996	BALAI DHAR VS ANIMA MUKHERJEE & ANR.	MR. ANIMA CHAKRABORTY	
705	SA/97/1996	BIDYUTBALA DAS & ANR VS PRABIR KR. GANGULI & ANR	MR SUBRATA MUKHOPADHYAY	
706	FAT/116/1996	MS MANDIRA GUPTA ROY VS M/S TATA PIGMENTS LTD		
707	SA/156/1996	RANJIT KUMAR MULLICK VS BIJOLI PROVA SARKAR		

IA NO: CAN/1/1999(Old No:CAN/2134/1999)

708	SA/161/1996	M/S HIND CERAMICS LTD VS SMT NILIMA BHATTACHARYYA		

IA NO: CAN/1/2000(Old No:CAN/5478/2000)

709	SA/183/1996	SRI TAMAL KRISHNA CHOWDHURY AND ORS VS NIBARAN CHANDRA SAHA	MR MANIMALA JANA	N.Y.A

IA NO: CAN/1/1997(Old No:CAN/7997/1997), CAN/2/1997(Old No:CAN/8992/1997), CAN/3/2001(Old No:CAN/8775/2001), CAN/4/2007(Old No:CAN/1405/2007), CAN/6/2008(Old No:CAN/3193/2008)

710	SA/184/1996	SMT INDRANI SINGHA VS SUSHIL RANJAN SINGHA		
IA NO: CAN/2/2017(Old No:CAN/6654/2017), CAN/5/2017(Old No:CAN/6657/2017), CAN/6/2024				
711	SA/201/1996	SMT. KALPANA DAS & ORS. VS SMT. SAROJINI MONDAL		
IA NO: CAN/1/2004(Old No:CAN/9712/2004)				
712	SA/232/1996	PROBHA PAL & ORS VS PRASENJIT PAL		
IA NO: CAN/1/1999(Old No:CAN/9538/1999), CAN/2/2002(Old No:CAN/10211/2002)				
713	SA/248/1996	BIMAL KR. PANDIT VS PANCHU GOPAL PANDIT		
IA NO: CAN/1/2000(Old No:CAN/264/2000), CAN/2/2000(Old No:CAN/2925/2000), CAN/5/2002(Old No:CAN/340/2002)				
714	SA/267/1996	HARA PRASAD DALAL VS ARABINDA KR. NATH		
IA NO: CAN/2/2001(Old No:CAN/1404/2001), CAN/3/2001(Old No:CAN/1405/2001), CAN/4/2003(Old No:CAN/1559/2003), CAN/5/2008(Old No:CAN/8926/2008)				
715	SA/268/1996	MRS LOLITA MILES VS SMT MRINALINI NANDI		
IA NO: CAN/1/1997(Old No:CAN/6608/1997), CAN/2/2002(Old No:CAN/4761/2002)				
716	SA/272/1996	SMT. MAMTA JAIN & ORS. VS THE ESTATE OF SRI SRI RADHA GOVINDA JEW		
IA NO: CAN/1/2004(Old No:CAN/7200/2004)				
717	SA/312/1996	ASHOKE KUMAR HAZRA AND VS SHRI BIMALENDU ROY	MR SHILA SARKR	N.Y.A
IA NO: CAN/3/2009(Old No:CAN/10222/2009)				
718	SA/421/1996	MRS. PRITI GHOSH & ANR VS AMAR NATH DEY	MR. B. K. BASU	N.Y.A.
719	SA/459/1996	SM.SUMITRA ROY & ORS VS SMT.SEFALI RANI DAS	MR.N.BANDOPADHYAY	MR.A.PAIN
720	SA/519/1996	SUKUMAR GHOSH VS TINKARI PAUL	S.CHATTERJEE	N.Y.A
721	SA/576/1996	Y.B.AGRO INDUSTRIES CORPN. LTD. Y VS SMT. NANDARANI NANDI	KEYA BHATTACHARJEE	N.Y.A.
IA NO: CAN/1/2001(Old No:CAN/2289/2001)				
722	SA/611/1996	SRI SANKAR NARAYAN AHANTY & ORS VS THE STATE OF W.B.	MR. B. B. GIRI	N.Y.A.
723	SA/697/1996	BHUJANGA KUMAR MAHATO VS DHANAPATI MAHATO	MR SOURAV MITRA	MR PIJUSH KANTI KHANNA
724	FAT/1707/1996	STATE VS MONGAL HALDER		
725	SA/246/1997	MOHD. FAROOQUE & ORS. VS DR. SUNIL CHATTERJEE	MR.B.SAHA	N.Y.A.
IA NO: CAN/1/1998(Old No:CAN/2484/1998), CAN/2/2000(Old No:CAN/5116/2000), CAN/3/2001(Old No:CAN/8657/2001), CAN/4/2002(Old No:CAN/119/2002), CAN/5/2003(Old No:CAN/3222/2003), CAN/7/2005(Old No:CAN/10227/2005)				
726	FAT/321/1997	ANJALI SAMANTA VS ALLAHABAD BANK	SUBRATA GOSWAMI	
IA NO: CAN/1/1997(Old No:CAN/1161/1997), CAN/2/1997(Old No:CAN/720/1997)				
727	FMA/1460/1997	DIPAK KR.SAHA VS PHANI BHUSAN DEY		
IA NO: CAN/1/1998(Old No:CAN/9217/1998), CAN/2/2004(Old No:CAN/4358/2004), CAN/3/2011(Old No:CAN/10932/2011)				
728	CR/3343/1997	JAWHAR SHAW & ORS VS MALAI SHAW	BINAYAK KUMAR GHOSAL	

729	SA/115/1998	SHRI RABINDRA NATH DAS VS SHRI RADHY SHYAM PANDEY AND ORS	MR.SABYASACHI BHATTACHARAYA	
730	FMA/247/1998	G.M. E.RLY. VS SRI SUSHIL BHUSAN CHAKRABORTY	MR. A.K.BANERJEE	N.Y.A
731	FMA/248/1998	BHABESH KARMAKAR & ORS. VS NIHAJUDDIN MALLICK	MR. S. MUKHOPADHYAY	N.Y.A.
IA NO: CAN/1/2000(Old No:CAN/2466/2000), CAN/2/2004(Old No:CAN/4183/2004)				
732	FMA/274/1998	SIDDHESWAR PRASAD SINGH VS SUDHARANI SUR		
733	FMA/283/1998	SRI SITAL CHANDRA DALUI & ORS VS SRI SUDHA @ SUDHAMAY DALUI	MR A.K.ROY	N.Y.A.
IA NO: CAN/1/2004(Old No:CAN/7349/2004), CAN/2/2007(Old No:CAN/9156/2007)				
734	FMA/359/1998	THE INDIAN IRON & STEEL CO.LTD VS SHRI DHANUKDHARI	MR. NARAYAN CHANDRA ROY	N.Y.A
IA NO: CAN/1/2005(Old No:CAN/5902/2005)				
735	FMA/1021/1998	Medonnel Co. Pvt Ltd VS Mrs. Janak Puri and Ors	Susanta Kr Basu	
736	CR/2877/1998	SUBRATA GUPTA VS STATE BANK OF INDIA	A.R.SEN	
737	FMA/93/1999	ALI HOSSAIN VS MST.KUMARUNNESSA @ LUTFANNESSA BIBI	BHAGBAT CHOUDHURY	
IA NO: CAN/1/2003(Old No:CAN/7611/2003), CAN/2/2004(Old No:CAN/4273/2004)				
738	SA/270/1999	HARADHAN SAHA AND ORS VS KUNDANLAL BAKSHI AND ORS	SUBRATA GUHA BISWAS	
739	FMA/384/1999	UNION OF INDIA VS P.K.S.LTD.	ASHISH KUMAR GHOSH	
wt740	FMA/385/1999	UNION OF INDIA **VS** P.K.S.LTD.	ASHISH KUMAR GHOSH	
wt741	FMA/392/1999	UNION OF INDIA **VS** P.K.S.LTD.	ASHISH KUMAR GHOSH	
IA NO: CAN/1/1998(Old No:CAN/7620/1998)				
IA NO: CAN/1/1998(Old No:CAN/7620/1998)				
wt742	FMA/393/1999	UNION OF INDIA **VS** P.K.S.LTD.	ASHISH KUMAR GHOSH	
IA NO: CAN/1/1998(Old No:CAN/7621/1998)				
IA NO: CAN/1/1998(Old No:CAN/7621/1998)				
wt743	FMA/394/1999	UNION OF INDIA **VS** P.K.S. LTD.		
744	FMA/475/1999	HIRANMOYEE ROY CHOWDHURY & ORS VS MENOKA CHAKRABORTY		
IA NO: CAN/1/1999(Old No:CAN/8967/1999)				
745	FMA/495/1999	WACHED ALI MONDAL VS STATE OF W.B.	ANIT KUMAR RAKSHIT	
746	CR/806/1999	KRIPAMOY GHOSH & ORS VS SABITA BALA MONDAL	SUBRATA MUKHERJEE	
747	CR/945/1999	SANGHAMITRA BANERJEE (NEE DHAR) VS AMAL KUMAR BANERJEE	PRABAL KUMAR MUKHERJEE	
748	FAT/2990/1999	MOSAMMAT SAHATAN BIBI & ORS VS SK.AKKAS ALI	MALABIKA ROY	
749	FAT/2992/1999	SUSAMA KUNDU & ORS VS RATAN CHAND BASAK	TRIDIB KR.SARKAR	

750	FA/63/2000	BISWANATH PATHAK VS SUKUMAR PATHAK	GOURI DHAR
751	FA/82/2000	SAMBHU NATH RAJHA VS NEPU MANNA	
752	FA/98/2000	DHANESWAR PAL VS SHYAMASUNDARI PAL	

IA NO: CAN/2/2012(Old No:CAN/375/2012)

753	MAT/342/2000	STATE OF WEST BENGAL VS MD. AHASAN ALI	JOGMAYA SENGUPTA
754	MAT/588/2000	LAKSHMINARAYAN JEW THAKUR VS STATE OF WEST BENGAL	ANIMA CHAKRABORTY

IA NO: CAN/1/2000(Old No:CAN/3595/2000)

755	MAT/1191/2000	B.D. CERAMICS (P) LTD. & ANO. VS STATE OF WEST BENGAL	SAPTARSHI GUHA
756	CR/1368/2000	STATE OF W.B & ORS VS SUBRATA SARKAR	JOGMAYA SENGUPTA
757	MAT/1373/2000	SHIPPING CORPN. OF INDIA LTD. & ORS. VS KAMALA CHAKRABORTY	O.P. JHUNJHUNWALA

IA NO: CAN/1/2000(Old No:CAN/3437/2000)

758	FMA/1434/2000	JYOTSNA MONDAL & ORS VS JHATAN SARDAR	SHILA SARKAR

IA NO: CAN/1/1999(Old No:CAN/8421/1999)

759	FMA/1477/2000	ARUN KR. DUTTA & ANR VS GOPINATH SAMANTA	RABINDRA NATH MAHATO
760	FMA/1503/2000	HARIPADA GHOSH VS NETAI LAL DAS	TAPAS MUKHERJEE

IA NO: CAN/1/2000(Old No:CAN/3804/2000), CAN/2/2000(Old No:CAN/3805/2000), CAN/5/2003(Old No:CAN/3337/2003), CAN/6/2011(Old No:CAN/6709/2011)

761	CR/1601/2000	ASHARAF HOSSIAN SHAW VS STATE OF W.B.	ABDULLA RAHAMANI
762	MAT/1692/2000	AMBARISH KUMAR MAHATO VS STATE OF WEST BENGAL	MONORANJAN MAHATO
763	FMA/1761/2000	UNITED INDIA INSURANCE CO. LTD. VS URMILA DEVI	KAMAL KRISHNA DAS

IA NO: CAN/1/1997(Old No:CAN/7201/1997), CAN/2/1997(Old No:CAN/7202/1997), CAN/3/2005(Old No:CAN/5660/2005)

764	CR/2643/2000	KANAN BEHARI SAHA VS SADHAN GHOSH	HARE KRISHNA HALDER
765	CR/2732/2000	SACHIPADA MALIK VS SUBAL MALIK	G.C.GHOSH
766	CR/2966/2000	ANSUMAN JANA VS BIJOY KRISHNA DAS	S. P. ROYCHOWDHURY
767	MAT/3045/2000	SANTOSH KUMAR DUTTA & ORS. VS STATE OF WEST BENGAL	MATIAR RAHAMAN MOLLAH
768	MAT/3062/2000	SWAPAN KUMAR SAHOO VS PANNALAL SHAW	A. K. BERA
769	CR/3165/2000	ANUP KARMAKAR & ANR. VS MS.MATHABHANGA FISH TRADING CO.	RAMDULAL MANNA
770	FAT/3319/2000	L.A.COLLECTOR, JA;LPAIGURI VS KANTA DAS CHAKRABORTY	SRIDHAR PANJA
771	FAT/3509/2000	MD. ALI GAZI VS CHAND SULTANA	SUJIT KUMAR RATH

772	MAT/3885/2000	M/S.BULBULITALA COLD STORAGE & ANO VS W.B.S.E.B.	RABINDRA KUMAR JAISWAL
IA NO: CAN/1/2000(Old No:CAN/9585/2000)			
773	MAT/3904/2000	STATE OF WEST BENGAL & ORS VS MD. HABIBUR RAHAMAN	ALOCHHAYA SIL
IA NO: CAN/1/2002(Old No:CAN/6403/2002), CAN/2/2002(Old No:CAN/6404/2002)			
774	FA/136/2001	SRI BABI DUTTA VS SRI RAMLAL SHARMA	HIRANMOY BHATTACHARYYA
IA NO: CAN/2/2002(Old No:CAN/5744/2002), CAN/3/2007(Old No:CAN/5414/2007), CAN/6/2011(Old No:CAN/4859/2011)			
wt775	FA/137/2001	RAMLAL SHARMA & ORS **VS** BABY DUTTA	SAJAL PANDIT
IA NO: CAN/1/2006(Old No:CAN/1085/2006), CAN/2/2007(Old No:CAN/5415/2007), CAN/3/2007(Old No:CAN/6912/2007)			
IA NO: CAN/1/2006(Old No:CAN/1085/2006), CAN/2/2007(Old No:CAN/5415/2007), CAN/3/2007(Old No:CAN/6912/2007)			
776	FAT/171/2001	L.A.COLLECTOR, JALPAIGURI VS MANINDRA NATH DAS	UDAY CHAKRABORTY
777	FAT/177/2001	L.A.COLLECTOR, JALPAIGURI VS NISHAR KANTI BISWAS	UDAY CHAKRABORTY
778	FAT/178/2001	L.A.COLLECTOR, JALPAIGURI VS NISITH KANTI BISWAS	UDAY CHAKRABORTY
779	FAT/179/2001	L.A.COLLECTOR, JALPAIGURI VS DIPENDRA NATH ADHIKARY	UDAY CHAKRABORTY
780	FMA/311/2001	NEW INDIAN ASSURANCE CO.LTD VS SK.AKHTAR	KAMAL KRISHNA DAS
IA NO: CAN/1/1999(Old No:CAN/5351/1999)			
781	FMA/447/2001	BASUDEB SAHOO VS MRIGENDRA NATH MAITY	SOUMEN KR. DUTTA
IA NO: CAN/1/2001(Old No:CAN/7066/2001)			
782	CR/688/2001	SUDHA MALICK VS SUNIL CHANDRA GHATU	B. P. MONDAL
783	FAT/845/2001	SMT. TATINI BHATTACHARYYA & ANR. VS MAHADEB CHAKRABORTY	SANDIP DAS
784	CR/1765/2001	HARNANDAN OJHA VS VIJOY SIKHA @ VIJOY KANJI SIKHA	BIMAN KANTI BASU
wt785	FMAT/3575/2000	HARNANDAN OJHA **VS** VIJAY SIKKA @ VIJOY KANJI SIKKA	SUBHRAJIT BASU
IA NO: CAN/1/2000(Old No:CAN/8679/2000)			
IA NO: CAN/1/2000(Old No:CAN/8679/2000)			
786	CR/1919/2001	DEVIDAS MONDAL VS THE STATE	ASHIS KUMAR SANYAL
787	FMA/1936/2001	SRIKANTA SAHU VS THE NEW INDIA ASSURANCE COMPANY LTD.	KRISHANU BANIK
788	FMA/1959/2001	MORJIA BEGAM & ANR. VS UNITED INDIA INSURANCE CO.LTD.	KRISHANU BANIK
IA NO: CAN/1/2005(Old No:CAN/2036/2005)			
789	FAT/2552/2001	M/S. PERFECT THREAD WORKS VS THE LD.JUDGE,EIGHTH INDUST. TRIBUNAL.W.B	KABERI SENGUPTA (MAITI)
IA NO: CAN/1/2001(Old No:CAN/7557/2001)			
790	MAT/2558/2001	MOTILAL PAL VS THE CALCUTTA MUNICIPAL CORPN.	SUBHASHIS GHOSH
IA NO: CAN/2/2003(Old No:CAN/2218/2003)			

791	MAT/2559/2001	MOTILAL PAL VS THE CALCUTTA MUNICIPAL CORPN.	SUBHASHIS GHOSH
792	MAT/2665/2001	NARAYAN CHANDRA PARIA VS UNION OF INDIA	MOHAN KUMAR PUTATUNDA
793	FAT/3716/2001	RANJAN SAHA VS SMT. GOURI SAHA	ASHIM KR. GHOSH
794	MAT/4165/2001	THE CHAIRMAN, 24PGS. (S)DST.PRI.SCH.COUN VS DEBAPRIYA BHATTACHARYYA	GOUTAM RAY
IA NO: CAN/1/2002(Old No:CAN/4646/2002), CAN/2/2002(Old No:CAN/4661/2002)			
795	FMAT/18/2002	NARAYAN ROUTH VS NATIONAL INSURANCE COMPANY LTD.	KRISHANU BANIK
796	FMAT/25/2002	G.M., METRO RAILWAYS VS CALCUTTA ELECTRIC SUPPLY CORPN. LTD.	BIDISHA BANERJEE
797	FMAT/31/2002	BELA BHATTACHARJEE VS PROSANTA BHATTACHARJEE	PUSPENDU CHAKRABORTY
IA NO: CAN/1/2002(Old No:CAN/775/2002), CAN/2/2003(Old No:CAN/5391/2003)			
798	FMAT/59/2002	RAM MOHAN PAL VS ANILA SARKAR	TRIDIPTA CHANDRA
IA NO: CAN/1/2002(Old No:CAN/185/2002)			
799	FMAT/60/2002	RAM MOHAN PAL & ANR. VS SWAPAN BHATTACHARJEE	TRIDIPTA CHANDRA
IA NO: CAN/1/2002(Old No:CAN/186/2002)			
800	FMA/125/2002	SABITA DAS VS THE NEW INDIA ASSURANCE CO.LTD.	RANJAN ROY
801	FMA/193/2002	JUDUPATI SAHANI VS NATIONAL INSURANCE CO. LTD.	KRISHANU BANIK
IA NO: CAN/2/2008(Old No:CAN/3917/2008)			
802	FMAT/201/2002	NATIONAL INSURANCE CO. LTD. VS RAMESH ROY	NARTTANDA P. CHAKRABORTY
IA NO: CAN/1/2003(Old No:CAN/2568/2003), CAN/2/2003(Old No:CAN/2569/2003)			
803	FA/243/2002	MOHAN LAL JALAN & ORS. VS KARTICK CH. DAS	P.K.SAMANTA
IA NO: CAN/1/2007(Old No:CAN/322/2007)			
804	FMA/293/2002	M/S. PRAKASH PRODUCTS VS NARSING PAN MASALA PRODUCTS	SAUNABH MAITRA
IA NO: CAN/1/2001(Old No:CAN/42/2001)			
805	FMAT/322/2002	SABERA KHATOON & ANR. VS ABDUL QUIYUM	KARTICK KR. ROY
806	FMA/389/2002	MITHILA DEVI VS THE NEW INDIA INSURANCE CO.LTD.	KRISHANU BANIK
807	FMA/552/2002	SMT.SEPHALI DAS & ORS VS NATIONAL INSURANCE CO LTD	TAPAN KUMAR ROY (2)
808	FMA/553/2002	MD. SALIM @ SALIM SK. VS MANJU GOBA	JAGADISH CH. CONSUL
809	FMAT/658/2002	PRITHIVI RAJ GIRI VS SAKUNTALA DEBI	KASI NATH DE
810	MAT/724/2002	BIBHAS CHANDRA GAYEN & ORS. VS ARUP KUMAR PAL	SAKTI PADA JANA
IA NO: CAN/1/2002(Old No:CAN/2988/2002)			

811	MAT/746/2002	BIKAS KANTI SIT VS WEST BENGAL BOARD OF SECONDARY EDUCATION	SATYANARAYAN DUTTA
812	FMAT/752/2002	BARON INTERNATIONAL LTD. & ORS. VS KAMRUP ROADWAYS PVT.LTD.	DEBNATH BHATTACHARYYA
IA NO: CAN/1/2002(Old No:CAN/2379/2002), CAN/2/2002(Old No:CAN/2394/2002)			
813	FMAT/874/2002	SMT. ARCHANA MANNA & ORS. VS NATIONAL INSURANCE CO. LTD.	KRISHANU BANIK
814	FMAT/990/2002	SMT. KALPANA DAS VS ORIENTAL INSURANCE CO. LTD.	KRISHANU BANIK
IA NO: CAN/1/2003(Old No:CAN/7107/2003)			
815	FMAT/1042/2002	SMT. PUSPA BARMAN & ANR. VS NEW INDIA ASSURANCE CO. LTD.	KRISHANU BANIK
816	FMAT/1045/2002	SMT. SUKHI SAREN & ANR. VS DIV.MANGER, THE NEW INDIA ASSURANCE CO.	KRISHANU BANIK
IA NO: CAN/1/2008(Old No:CAN/8115/2008)			
817	FMAT/1093/2002	KHAIRUNNISA & ORS. VS UNITED INDIA INSURANCE CO. LTD.	SAMINDRA KR. DAS
818	FMAT/1169/2002	STATE OF W.B. VS MATRIBALA BARMAN	ASOK KUMAR JANAH
IA NO: CAN/1/2002(Old No:CAN/3524/2002), CAN/2/2002(Old No:CAN/3525/2002)			
819	FAT/1324/2002	TAPAN KUMAR DAS & ORS. VS SMT. USHA RANI PAUL	KAUSHIK DEY
820	FMAT/1342/2002	MANSA GHOSH VS NEW INDIA ASSURANCE COMPANY LTD.	KRISHANU BANIK
821	CR/1342/2002	GOPAL CHANDRA BASAK & ORS. VS KAMALA KANTA MONDAL	DEBASISH ROY
822	CR/1537/2002	GOPAL CHANDRA BISWAS VS MAHATIRTHAM	JYOTIRMAY BHATTACHARYYA
823	FAT/1568/2002	ANANDA MOHAN CHAKROBORTY VS INDIAN OVERSEAS BANK	NEELAM SINGH
824	FMAT/1658/2002	SMT. INDRAVATI DEVI VS THE NEW INDIA ASSURANCE CO. LTD.	KRISHANU BANIK
825	FAT/1699/2002	PRASANTA MUKHOPADHYAY & ANR. VS JAHIRUL ISLAM CHOWDHURY	SUMIT KR. RAY
826	FMAT/1721/2002	SMT. GENU BOURI & ORS. VS NATIONAL INSURANCE CO. LTD.	KRISHANU BANIK
827	FMAT/1733/2002	SMT. DULI HEMBRAM VS KRISHNA PROSASD MISHRA	MRS. USHA MAITI
828	FMAT/1746/2002	SMT. KALPANA BASAK VS UNITED INDIA INSURANCE CO. LTD.	KRISHANU BANIK
829	FAT/1825/2002	NOORJAHAN BEGUM VS SAMINA BIBI	APARNA DE CHOWDHURY
830	FMAT/1880/2002	SMT. MANJU HALDER VS NATIONAL INSURANCE CO. LTD.	KRISHANU BANIK
831	FAT/1985/2002	SUKUMAR DAS VS CHANDANA DAS	DEBNARAYAN BANERJEE
832	FAT/1986/2002	TPRADIP KR. SIRCAR VS SABITA MONDAL	KARUNAMOY MUKHERJEE

833	FMAT/2043/2002	C.S.T.C. VS RADHIKA DEBI JAISWAL	SUSHIL KUMAR DAS
IA NO: CAN/1/2002(Old No:CAN/5760/2002), CAN/2/2002(Old No:CAN/5801/2002)			
834	FMAT/2105/2002	NATIONAL INSURANCE CO. LTD. VS SMT. SITA RAI	KAMAL KRISHNA DAS
IA NO: CAN/1/2003(Old No:CAN/2366/2003)			
835	MAT/2154/2002	THE HEADMASTER,KUNOIR K.C.H.S.(H.S.)&ANR VS THE STATE OF W.B.	PROKASH CHANDRA MONDAL
836	FMAT/2203/2002	MAHENDRA YADAV VS NATIONAL INSURANCE CO. LTD.	KRISHANU BANIK
837	FAT/2321/2002	INDIAN RAYAN & INDUSTRIES LTD. VS C.T.BOILER PVT. LTD.	DEBJIT MUKHERJEE
838	FMAT/2359/2002	MD. BABAR ALI VS NATIONAL INSURANCE CO. LTD.	SK. ABU ABBAS UDDIN
IA NO: CAN/1/2002(Old No:CAN/8037/2002)			
839	CR/2477/2002	KARTICK CHANDRA HARH VS BENOY KUMAR GHOSAL	A. K. GHOSAL
840	MAT/2527/2002	BHARAT PETROLEUM CORPN. LTD. & ANR. VS AMITABHA DASGUPTA	DIPAK BHATTACHARJEE
841	FMAT/2562/2002	CHHAYA CHAKRABORTY & ANR. VS UNITED INDIA INSURANCE COMPANY LTD.	NABARUN KARAK
842	FMAT/2709/2002	BITANE DEVI & ORS. VS THE NEW INDIA ASSURANCE CO. LTD.	KRISHANU BANIK
843	FMAT/2794/2002	CALCUTTA STATE TRANSPORT CORPN. VS KUBJA DAS	SUSHIL KUMAR DAS
IA NO: CAN/1/2002(Old No:CAN/7850/2002), CAN/2/2002(Old No:CAN/8771/2002), CAN/3/2005(Old No:CAN/2411/2005)			
844	CR/2802/2002	KALACHAND KARMAKAR VS HIMADRI SAMANTA	SUKUMAR SEN
IA NO: CAN/1/2003(Old No:CAN/10807/2003)			
845	CR/2818/2002	BADRU ZZAMAN VS KHALIL AHAMED	DEBASISH ROY
846	FMA/2891/2002	SHRI KAILASH DAS VS NATIONAL INSURANCE CO. LTD.	KRISHANU BANIK
IA NO: CAN/2/2005(Old No:CAN/3224/2005), CAN/3/2008(Old No:CAN/10090/2008)			
847	CR/3006/2002	PRATIMA BOSE VS ANUP KUMAR BOSE	BALARAM NEOGI
848	FMA/3018/2002	DHIRENDRA NATH NAYAK VS HARIPADA DAS	JAYANTA KUMAR DUTTA
IA NO: CAN/1/2006(Old No:CAN/7581/2006)			
849	FMA/3054/2002	MIRJA DEVI & ORS. VS UNITED INDIA INSURANCE CO. LTD.	KRISHANU BANIK
850	CR/3201/2002	THE ORIENTAL INSURANCE CO. LTD. VS NAND KISHORE PAL	KAMAL KRISHNA DAS
IA NO: CAN/1/2005(Old No:CAN/1963/2005)			
wt851	FMAT/3029/2001	THE ORIENTAL INSURANCE CO. LTD. **VS** NAND KISHORE PAL	KAMAL KRISHNA DAS
IA NO: CAN/1/2002(Old No:CAN/5467/2002), CAN/2/2002(Old No:CAN/5468/2002)			
IA NO: CAN/1/2002(Old No:CAN/5467/2002), CAN/2/2002(Old No:CAN/5468/2002)			
852	CR/3233/2002	PURNIMA SHAW VS MURATI SHAW	HARISH TANDON

853	CR/3234/2002	NAWAL KISHORE THARAD & ANR. VS MIRA DUTA @ MIRA RANI DEY	JIBAN RATAN CHATTERJEE
wt854	FMA/237/2002	NAWAL KISHORE THARAD & ANR. **VS** SMT. MIRA DUTTA @ MIRA RANI DUTTA	RAJLAKSHMI DE
IA NO: CAN/1/2002(Old No:CAN/1699/2002)			
IA NO: CAN/1/2002(Old No:CAN/1699/2002)			
855	CR/3244/2002	SHYAM SUNDAR DALMIA VS M/S RELIENCE INDUSTRIES LTD.	PRADEEP KR. JEWRAJKA
856	CR/3247/2002	MANJU SHAW VS DILIP KUMAR SHAW	SHAIDULLAH MUNSHI
wt857	FAT/4264/2000	MANJU SHAW **VS** DILIP KR. SHAW	NILOFER SIDDIQUE ALAM
IA NO: CAN/1/2001(Old No:CAN/8788/2001), CAN/2/2001(Old No:CAN/8789/2001)			
IA NO: CAN/1/2001(Old No:CAN/8788/2001), CAN/2/2001(Old No:CAN/8789/2001)			
858	CR/3250/2002	SOBHA CHAKRABORTY & ANR. VS SANJOY KR. GHOSH	NIHAR RANJAN CHATTERJEE
859	FMAT/3587/2002	AMNA KHATOON & ANR. VS ORIENTAL INSURANCE CO. LTD.	KRISHANU BANIK
860	FMAT/3711/2002	HARU DAS VS NATIONAL INSURANCE CO. LTD.	SONIA MAJUMDER
IA NO: CAN/1/2002(Old No:CAN/10172/2002)			
861	FMAT/3784/2002	NATIONAL INSURANCE CO. LTD. VS KRISHNA MONDAL	SUDEEP PAL CHAUDHURY
862	FAT/25/2003	AMAL K. BHATTACHARJI VS DEVENDRA KUMAR RUSTOGI	JAYANTA DATTA
IA NO: CAN/1/2003(Old No:CAN/283/2003), CAN/2/2003(Old No:CAN/806/2003)			
863	FAT/202/2003	STATE VS BASANTA KUMAR MAHANTY	SOMA ROY CHOWDHURY
IA NO: CAN/1/2003(Old No:CAN/10415/2003), CAN/2/2003(Old No:CAN/10511/2003)			
864	FA/215/2003	I.S.C.O.N. REP. A.D. DAS & ANR VS VASUDHA SHAH	HARISH JANDAN
865	FA/217/2003	PREMANKUR MALLICK VS DIPANKAR MALLICK	A.S.SANYAL
866	FAT/470/2003	SHYAMAL BANERJEE VS KRISHNAKALI BANERJEE	PARTHA PRATIM DE
867	FAT/622/2003	STATE OF W.B. VS BAIDYA NATH KHAMARU	JAGABANDHU ROY
IA NO: CAN/1/2005(Old No:CAN/10034/2005), CAN/2/2005(Old No:CAN/10035/2005)			
868	FAT/959/2003	SMT. SWAPNA SEAL VS ARUP KUMAR SEAL	BINAY KRISHNA DAS
869	FAT/1004/2003	LAND AQUISITION COLLECTOR, JALPAIGURI VS DIPAK SARKAR	HUSN ARA BEGUM
870	FAT/1140/2003	ANANTA KUMAR MANDAL VS BELI RANI MANDAL	SALAUDDIN AHMED
871	FAT/1460/2003	STATE OF W.B. VS BASANTA KUMAR MAHANTY	SRIDHAR PANJA
IA NO: CAN/1/2003(Old No:CAN/5629/2003), CAN/2/2003(Old No:CAN/5630/2003)			
872	FAT/1545/2003	STATE VS KANAN BALA PAUL	SOMA ROYCHOUDHUY
IA NO: CAN/1/2005(Old No:CAN/6875/2005), CAN/2/2005(Old No:CAN/7006/2005)			

873	FAT/1612/2003	ASHALATA DAS & ORS. VS MINA DAS	SUDIP DAS
IA NO: CAN/1/2003(Old No:CAN/6420/2003), CAN/2/2004(Old No:CAN/405/2004)			
874	FAT/1772/2003	GITA DAS & ORS. VS NATIONAL INSURANCE CO. LTD.	AMIT KUMAR GHOSH
IA NO: CAN/1/2003(Old No:CAN/5807/2003)			
875	FAT/2011/2003	NAVEEN BHARGAVA VS ANAMIKA BHARGAVA	MURARI LAL AGARWAL
IA NO: CAN/1/2003(Old No:CAN/6446/2003)			
876	FAT/2110/2003	ASHESH CHAKRABORTY VS NANDITA ROY	MD. Z. RAHAMAN
IA NO: CAN/1/2003(Old No:CAN/9625/2003)			
877	FAT/2131/2003	STATE VS BIJOY CHANDRA SAHA	SOMA ROY CHOWDHURY
IA NO: CAN/1/2006(Old No:CAN/864/2006), CAN/2/2006(Old No:CAN/865/2006)			
878	FAT/2145/2003	NILIMA DAS VS RABIN ADAK	DANIEL PAKRASI
IA NO: CAN/1/2003(Old No:CAN/6854/2003)			
879	FAT/2171/2003	M/S AMBALAL ARABHAI ENTERPRISES VS SHAMBHU NATH BANERJEE @ S. N. BANERJEE	SANAT KUMAR BISWAS
880	FAT/2180/2003	SUJIT KUMAR ROY VS SURAJIT KUMAR ROY	CHINMOY GUHA THAKURATA
IA NO: CAN/1/2003(Old No:CAN/6991/2003)			
881	FAT/2298/2003	SULEKHA MAITY VS PRANAB KUMAR MAITY	SUBIR KR. BHATTACHARYYA
882	CR/2369/2003	BISWANATH SARKHEL VS ADHIR GHOSH	SAMRAT SEN
wt883	FMAT/2482/2003	BISWANATH SARKHEL **VS** ADHIR GHOSH	ANNA MALHOTRA
IA NO: CAN/1/2003(Old No:CAN/7991/2003), CAN/2/2003(Old No:CAN/7992/2003), CAN/3/2004(Old No:CAN/1735/2004)			
IA NO: CAN/1/2003(Old No:CAN/7991/2003), CAN/2/2003(Old No:CAN/7992/2003), CAN/3/2004(Old No:CAN/1735/2004)			
884	FAT/2453/2003	KANAI LAL BHATTACHARYYA VS STATE	SUDIP SARKAR
IA NO: CAN/1/2003(Old No:CAN/7762/2003), CAN/2/2003(Old No:CAN/7793/2003)			
885	FAT/2631/2003	BHANU CHATTERJEE & ORS. VS DR. AMAL KUMAR CHATTERJEE	NIRMALYA PAL
886	FAT/2694/2003	ASHOK KUMAR CHATTERJEE VS BANI CHATTERJEE	TRIDIB KUMAR SARKAR
887	FAT/2765/2003	RAM KRISHNA DYING WORKS (P) LTD. & ANR. VS RASTRIYA CHEMICALS	DEBABRATA ACHARYYA
888	FAT/2924/2003	RAJIV SHARMA VS SUNITH SHARMA	PUMAM VERMA
889	FAT/2948/2003	JAGABANDHU HAZRA VS PRANATOSH MAJUMDAR	JAGADISH CHANDRA DAS
890	FAT/2959/2003	YASHPAL KHATRI VS KHSL INDUSTRIES LTD.	CHAITALI CHATTERJEE
891	FAT/2968/2003	DR. MD. ISRSHAD KARIM VS MD. MUMTAZ YUSUF ANSARI	REKHA BOSE
892	FAT/2992/2003	L. A. COLLECTOR, BIRBHUM VS NABA KUMAR BANDYOPADHYAY	GOUTAM BANERJEE
IA NO: CAN/1/2004(Old No:CAN/10713/2004), CAN/2/2004(Old No:CAN/10714/2004)			

893	FAT/3030/2003	SHYAMALI SARDAR VS SADANANDA SARDAR	SUKDEB SARKAR
894	FAT/3098/2003	TUSHAR KANTI CHOWDHURY VS UNITED BANK OF INDIA	PRABHAT KR. BANERJEE
895	FAT/3155/2003	KRISHNA PADA DASGUPTA VS KALACHAND MOITRA	BINAYAK KUMAR GHOSHAL
896	FAT/3159/2003	CHHAYA SARDAR & ORS. VS ASIT BARAN MONDAL	PROKASH CH. MONDAL

IA NO: CAN/1/2004(Old No:CAN/1510/2004)

897	FAT/3188/2003	MEERA YADAV VS UDAY KUMAR BHAGAT	AMAJIT DE

IA NO: CAN/1/2003(Old No:CAN/9780/2003), CAN/2/2003(Old No:CAN/9781/2003)

898	FAT/3266/2003	GODAWARI DEBI VS GOPAL RAAM	AMIT ROY

IA NO: CAN/1/2003(Old No:CAN/9582/2003)

899	FAT/3300/2003	SMT. GOUMATI SHARMA VS GURALA SEMAIYA	AMIT RANJAN ROY
900	FAT/3384/2003	SIBU BISWAS VS PRATAP SINHA	SHYAMAL KR. JANA
901	FAT/3639/2003	NIRUPAMA VS DURGAPADA ROY	SAMBHU NATH DE
902	FAT/3704/2003	UDAYENDU DASS & ANR. VS PARTHINDRA NATH DAS	BASANTI GUHA THAKURATA
903	SAT/4/2004	SSHIB KUMAR AGARWALA VS GAYATRI DEBI	SUBIR DEBNATH
904	SMAT/40/2004	TEJ KUMAR KHARGA @ TEJ KR. CHHETRI & ORS VS MILDRED SINGH @ BENOY KR. SINGH	ANAND BHANDARI
905	SAT/55/2004	GITA RANI SHOW MONDAL & ORS. VS MANIK CH. MONDAL	SOMNATH BANERJEE
906	SAT/76/2004	LAXMI MITRA VS RABI MONDAL	BINAY KR. PANDA
907	SAT/97/2004	AMAL KUMAR DUTTA VS SIBA RANI DUTTA	PARTHA PRATIM ROY

IA NO: CAN/1/2004(Old No:CAN/361/2004)

908	SAT/235/2004	MONU SK. @ MUZAFFAR SK. & ANR. VS MAINUDDIN SK. @ HABU SK.	ASADUZ ZAMAN MONDAL
909	SAT/263/2004	BIREN KR. ROY & ORS. VS SREE SREE TARA BRAMHAMAYEE THAKURANI	UTTAM KR. DE
910	SAT/323/2004	SHYAMA BAURI & ORS. VS AJOY NAD	DHANA KRISHNA ADHIKARI
911	SAT/348/2004	PIJUSH KANTI KUNDU & ANR. VS PANCHANAN SEN	RUDRAJYOTI BHATTACHARJEE
912	SAT/369/2004	BAL KRISHNA SHROFF VS JAGLAL ROY	MD. TASNEEM QUDDUS
913	SAT/434/2004	BALAI LAL DAS & ANR. VS DIPALI PANDA	BHASKAR CH. MANNA
914	SAT/435/2004	BALAI LAL DAS & ANR. VS DIPALI PANDA	BHASKAR CH. MANNA
915	SAT/460/2004	RABINDRA NATH GHOSH & ORS. VS AMITAVA SAHU	PRADIP KUMAR NEOGI

916	SAT/499/2004	SHANTA BHANU SEN & ANR. VS NIRMAL CHANDRA MUKHERJEE	P.BHATTACHARJEE

IA NO: CAN/1/2004(Old No:CAN/1472/2004)

917	SAT/518/2004	SINGERI DEVI & ANR VS PURANMAL AGARWALA	KALPANA DAS

IA NO: CAN/1/2005(Old No:CAN/4711/2005), CAN/2/2006(Old No:CAN/1063/2006), CAN/3/2006(Old No:CAN/6239/2006), CAN/4/2007(Old No:CAN/2622/2007), CAN/5/2007(Old No:CAN/2623/2007)

918	SAT/724/2004	CHANU MONDAL & ORS. VS BARANI MONDAL	SAYANDEV SENGUPTA

IA NO: CAN/1/2005(Old No:CAN/3102/2005)

919	SAT/789/2004	ASHO MONDAL & ORS. VS MASTORI DEBSHARMA	ANJALI CHOUDHURY
920	SAT/809/2004	STUDENT'S CORNER VS ASIT KUMAR SAMANTA	TIRTHA PATI ACHARYA
921	SAT/823/2004	W.B.S.E.B. & ANR. VS KRISHNA PRASAD SHARMA	S.ROY CHOWDHURY
922	SAT/879/2004	MANJU GOMES VS MALATI BISWAS	SUDIP ROY
923	SAT/919/2004	MANABENDRA BISWAS VS KANAK PROVA BISWAS	SIDDHARTHA RUJ
924	SAT/954/2004	NIRUPAM SARKAR VS ARATI ROY	SIVA PROSAD GHOSH

IA NO: CAN/1/2004(Old No:CAN/2536/2004)

925	SAT/961/2004	PRANTOSH CHANDRA BISWAS VS SADHANA BHOWMICK	NANI GOPAL CHAKRABORTY
926	SAT/966/2004	SUBHAS CHANDRA DAS VS STATE OF W.B	SHYAMA SANKAR PANDA
927	SAT/976/2004	GANESH CHANDRA HALDER & ORS. VS ANGUR BALA MONDAL	TARUN KANTI HALDER
928	SAT/988/2004	DIGENDRA NATH SAMANTA VS SANATAN KARAK	SHYAMA PR. TEWARY
929	SMAT/1009/2004	NIRANJAN KR. MONDAL @ NIRANJAN MONDAL VS ADHIR CH. KAR.	PARTHA PRATIM ROY
930	SAT/1111/2004	RADHA RANI DEY & ORS. VS GAURI DAS	ANIT KR RAKSHIT
931	FAT/2761/2004	NIRMAL KR. DAS VS THE STATE OF W.B	NITISH KR. GHOSH
932	FAT/3533/2004	UTTAM KR. MAJHI VS UNTI MAJHI	ARNAB ROY
933	FAT/3820/2004	SAROJ CHAKRABORTY & ORS. VS BIRENDRA NATH CHAKRABORTY	PROBAL KR. MUKHERJEE
934	FAT/3835/2004	PRIYANKA CHATTERJEE & ANR. VS NATIONAL INSURANCE CO. LTD.	MIRZA FIROJ AHMED BEGG
935	FAT/3969/2004	DIPAK KR. BHATTACHARJEE VS SRABANI CHAKRABORTY @ SRABANI BHATTACHAR	GOUTAM KR. DAS
936	FAT/4010/2004	STATE VS CHHANDA SARKAR	HUSU ARA BEGUM
937	SA/495/2006	SRI GOPAL CH NASKAR AND ANR VS DULAL NASKAR AND ORS	MR.SITARAM BHATTACHARAYA

938	CR/3/2017 (CO/3015/2016)	MANOJ KUMAR CHOWBEY VS RAM SEWAK CHOWBEY & ORS	AMRITENDU BHOWMICK

IN THE HIGH COURT AT CALCUTTA

Partial Modification / Clarification to the Appellate Side & Original Side Roster / Determination notified vide Notification No. 4224-RG dated 31.08.2022 effective on and from 31.10.2022 :

1. Writ Petitions, which fall under both the subject descriptions i.e. 'Secondary Education' and 'Higher Secondary Education', will be taken up by the Hon'ble Judge having determination of 'Higher Secondary Education.'

2. Writ Petitions, which fall under both the subject descriptions i.e. 'College Education' and 'University Education', will be taken up by the Hon'ble Judge having determination of 'University Education.'

3. Matters relating to C.B.I & Central Agencies in Writ Petition under Article 226 of the Constitution of India are already included within the comprehensive reading of Subject Category 'Police' in the Appellate Side Rules, therefore, there is no need to mention C.B.I & Central Agencies separately. Accordingly, the same stands deleted.

Dated : 30th September, 2022 **By Order of The Hon'ble The Chief Justice**

IN THE HIGH COURT AT CALCUTTA

NOTIFICATION

No. 687 - RG. **Date: 03.02.2023.**

It is hereby notified for information of all concerned that the Hon'ble the Chief Justice, upon consideration of the recommendation of the Hon'ble Covid Committee, has been pleased to direct that in view of the Covid situation being improved, the earlier Notifications of this Hon'ble Court committing facilities of affirmation to be done before the Notary Public, are hereby withdrawn and henceforth all affirmations shall be made before the Oath Commissioner.

By Order of the Hon'ble the Chief Justice,

Sd/-

Registrar General.

Registered No. WB/SC - 320

No. WB/CPS/K-129(Part I)/2023

The

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MAGHA 28] FRIDAY, FEBRUARY 17, 2023 [SAKA 1944

PART I - Orders and Notifications by the Governor of West Bengal, the High Court, Government Treasury, etc.

HIGH COURT AT CALCUTTA

NOTIFICATION

No. 439-G. — Dated, Calcutta, the 2nd February, 2023.—It is notified for general information that the following amendments, made to the Rules mentioned hereinbelow of **Chapter XIII B** and **Chapter XV** of the Appellate Side Rules of the High Court at Calcutta, with regard to 'Copies from Compact Discs' and 'Preservation and Destruction of Civil [including Writ] and Criminal Records' respectively, shall take effect from the date of its publication in the Official Gazette.

CHAPTER XIII B.

Title of the Chapter	The expression **'and Digital Storage'** is inserted after **the existing Title.**
Introductory paragraph of the Chapter	The expression **'and Digital Storage'** is inserted between the following expressions:- **'...preserved in Compact Discs'** and **'..., a new Chapter'.**
Rule 1	The expression **'and/or any other digital storage'** is inserted after the expression **'... generated from Compact Discs'** of the Rule.
Rule 2	The expression **'and/or any other digital storage'** is inserted between the following expressions of the Rule:- • **'... in the Compact Disc (CD. Rom)'** and **'... , certified copies of such papers';** • **'... generated from the Compact Disc'** and **'...and the same shall be certified';** • **'... certified copy from the Compact Disc'** and **'..., if the record of the case'.**
Rule 3(iii)	The expression **'and/or any other digital storage'** is inserted between the following expressions of the Rule:- **'... generated from the Compact Disc'** and **'...and when such document is a judgment'.**

Rule 5	The expression **'and/or any other digital storage'** is inserted between the following expressions of the Rule:- **'... generated from Compact Disc'** and **'... shall be in the form of print outs'.**

CHAPTER XV.

Rule 2	The expression **'and/or any other digital storage'** is inserted between the following expressions of the Rule:- **'... Compact Discs (C.D. Roms)' and '... forever.'.**
	The expression ...**'three Compact Discs shall be prepared in each case and each copy shall be authenticated by the Registrar General. Of the three copies, one shall be kept in the custody of the Registrar General, one shall be kept in the custody of the Superintendent, Record Department and one shall be kept in the custody of the Librarian.'** is substituted by the expression ...**'the digitized data will be stored in the physical/cloud server, owned by the High Court at Calcutta.'.**
	The expression **'digitized and'** is inserted between the following expressions of the Rule:- **'Once the papers contained in Part-I are'** and **'... stored in the Compact Disc'.**
	The expression **'and/or any other digital storage'** is inserted between the following expressions of the Rule:- **'... stored in the Compact Disc'** and **'... and the same is duly authenticated'.**
Rule 2 A	The expression **'and/or in any other digital storage'** is inserted between the following expressions of the Rule:- **'... in the Compact Disc'** and **'... and shall on expiry'.**
Rule 5	The expression **'and/or in any other digital storage'** is inserted between the following expressions of the Rule:- • **'... in the Compact Disc'** and **'... along with Part-I record.';** • **'...record in Compact Disc'** and **'...being of permanent nature'** of *Note* to the Rule.
Rule 11 (c)	The expression **'and/or in any other digital storage'** is inserted between the following expressions of the Rule:- **'... in the Compact Disc' and '...is called for'.**
Rule 14	The expression **'and/or in any other digital storage.'** is inserted after the expression **'... Records or Documents are preserved in Compact Discs'** of *Note 1* to the Rule.
	The expression **'and/or in any other digital storage.'** is inserted after the expression **'...notwithstanding their preservation in Compact Discs'** of *Note 2* to the Rule.

By Order of the Hon'ble the Chief Justice,

Sd/-

[CHAITALI CHATERJEE (DAS)]
Registrar General.

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IN THE HIGH COURT AT CALCUTTA

NOTIFICATION

No. 1828 - RG. **Date: 15.03.2023.**

It is hereby notified for information of all concerned that the Hon'ble the Chief Justice, High Court, Calcutta, upon consideration of various representations received from the members of Bar Associations and Solicitor Firms, has been pleased to modify the Notification No. 687-RG dated 03.02.2023 to the following extent, until further orders:

*The phrase "**henceforth all affirmations shall be made before the Oath Commissioner**", as appearing in the 6th and 7th line of the said Notification, be deleted and replaced by **"henceforth all affirmations shall be made as per applicable Rules."***

By Order of the Hon'ble the Chief Justice,

Sd/-

Registrar General.

HIGH COURT AT CALCUTTA

NOTIFICATION NO. 10215-RG **DATED: 17.10.2023**

It is hereby notified that in compliance with the direction of the Hon'ble Supreme Court of India the VC links for accessing video conferencing/hybrid hearing of the Hon'ble High Court at Calcutta will be displayed in the daily cause-lists published through Case Information System with effect from 18.10.2023. Persons concerned are requested to follow the Standard Operating Procedure (SOP), appended below for availing of access to hybrid/Video Conferencing hearing.

It is to be mentioned further that henceforth the V-Court Entry module presently available in the website of this Hon'ble Court for the purpose of submitting application for VC link for accessing virtual/hybrid hearing will no longer be available.

By Order

Sd/-

REGISTRAR GENERAL
High Court, Calcutta

STANDARD OPERATING PROCEDURE (SOP)

Pursuant to the direction of the Hon'ble Supreme Court of India vide Order dated 06.10.2023 passed in Writ Petition(s) (Criminal) No.(s). 351/2023 [Sarvesh Mathur Vs. The Registrar General, High Court of Punjab and Haryana] and also in compliance with the direction of the Hon'ble The Chief Justice, High Court at Calcutta **the links for accessing video conferencing/hybrid hearing is made available in the daily cause-list of this Hon'ble High Court**.

Learned Advocates/Litigants intending to join the Court proceedings virtually THROUGH THE VC LINK available in the Daily Cause List are required to follow the undernoted instructions for smooth management of Court proceedings :-

1) Learned Advocate/litigant at the time of his/her joining through VC link must prefix the **item number in Cause list and the party**, for whom he/she appears, at each time of their appearance in each Court.

   For example, the Advocate/litigant "X" appearing for **item No. 5** of the **Appellate Side Daily Cause List** on behalf of or as **respondent No.2** through VC, shall write his/her identity as : "**AD5/Res2/X**".

N.B.

For Appellate Side Monthly List, use "**A**" For Appellate Side Daily List, use "**AD**" For Original Side Monthly List, use "**O**" For Original Side Daily List, use "**OD**" For Daily list of Circuit Bench, Jalpaiguri, use "**JPD**" For Daily list of Circuit Bench, Andaman, use "**PB**"	For Petitioner use "**Pet**" For opposite party use "**OP**" For Appellant use "**App**" For Respondent use "**Res**"

2) In case of appearing in more than one matter and more than one litigant, it requires to indicate all such case numbers in descending order, separating with a comma ",".

   For example, Advocate/litigant "X" appearing in Serial Nos. 1, 15 and 20 of Original Side Daily Cause List for Appellant Nos. 2,5,7, may enter the following particulars :- "OD1,15,20/App 2,5,7/X".

3) Post joining the meeting room by clicking the link, the incumbent will remain at the waiting room till the Bench Coordinator allows entry in the Court Room according to the serial number of the items in the Cause list, as mentioned by the incumbent at the time of joining.

4) ZOOM account holder being signed in with certain name, not according to the guidelines mentioned in point no. 1 and 2 above, must **rename** himself/ herself ***immediately after joining*** in any proceedings, as per the instant guidelines to facilitate to admit in the virtual Court Room from the waiting room, to participate in the proceeding.

5) For hearing of any matter pertaining to the Circuit Bench before the Principal Bench through video-conferencing and vice-versa, the Advocate(s)/litigant(s) shall have to join through the VC link of the concerned Hon'ble Bench where the matter will be pressed for hearing.

6) Beside mentioning the serial number of the item(s) and the party on whose behalf The Advocate(s) is/are appearing, he/she/they have to mention his/her/their name(s) in the **CHAT SECTION** available in ZOOM meeting software for inclusion of the name(s) in the order sheet by the Court Officer.

7) To know the Running Serial Number of the item(s) taken up by the Hon'ble Court, follow the **Display Board** of the concerned Bench of the Calcutta High Court at https://www.calcuttahighcourt.gov.in/Display-Board-New

8) Send joining request one/two items prior to thematter for which request is made, to avoid prolonged stay in waiting room and also to prevent any kind of disruption in the Court proceedings.

9) At the time of joining, the microphone should be kept muted till the time of making submission and unmute only when it is required.

10) Avoid use of more than one device in one place to eliminate chance of echoing.

11) Leave the meeting room immediately after completion of the hearing of the matter.

By Order of the Hon'ble The Chief Justice

Registered No. WB/SC-247 **No. WB(Part-I)/2023/SAR-793**

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ASVINA 17] MONDAY, OCTOBER 9, 2023 [SAKA 1945

PART I—Orders and Notifications by the Governor of West Bengal, the High Court, Government Treasury, etc.

HIGH COURT AT CALCUTTA

NOTIFICATION

No. 3960 – G. Dated, Calcutta, the 25th September, 2023.

In pursuance of the judgment dated 18.04.2022, passed by the Hon'ble Division Bench in C.R.A. (DB) No. 29 of 2022 (CRAN I of 2022), and in exercise of the powers conferred by clauses (2) and (3) of Article 227 of the Constitution of India, the High Court at Calcutta, with the approval of the Governor of West Bengal, makes the following Rules by way of amendment, for insertion of the same as item No. 10 in CHAPTER-XXXII of the Criminal Rules and Orders of the High Court at Calcutta, laying down the practice directions for ensuring non-disclosure of identity of victims of sexual offences and offences under POCSO Act, in the pleadings and other records of the Court.

Rules framed under section 228A IPC and 33 (7) of the POCSO Act to lay practice directions pertaining to non-disclosure of identity of victims of sexual offences and offences under POCSO Act:–

Rule 713A

(a) No petition or application in any proceeding pertaining to offence under sections 376, 376A, 376AB, 376B 376C, 376D, 376 DA, 376 DB, 376E of the Indian Penal Code as well as offences under POCSO Act filed in Court shall disclose the identity of the victim, that is, the victim's name, parent age, address or any other particulars relating to her identity;

Provided that such disclosure may be made in pleadings/records of the case as per authorisation in writing of the major victim or in case such victim is dead or of unsound mind, by or with the authorisation in writing of the kin of such victim;

Provided further that in case of a minor victim disclosure of identity of the said victim in the pleadings or record of the case shall not be made without the permission of the trial Court and only in the interest of the said victim;

Explanation– In case of a minor victim identity shall include the identity of her family, school, relatives or a any other particular which tends to disclose the identity of such victim.

(b) Vakalatnama, if any, executed by the victim disclosing her identity shall be filed in a sealed cover;

(c) Only redacted copies of the police papers/documents disclosing identity of the victim shall be served under section 207 CrPC unless otherwise directed by the Court;

(d) All documents/annexures filed in the proceedings disclosing identity of the victim shall be kept in sealed cover and wherever possible redacted copies shall be filed and kept as a part of the public record of the Court;

(e) Inspection of the documents/annexures filed in the proceedings disclosing identity of the victim and kept in scaled cover shall be given only with the permission of the Court;

(f) Certified copies of documents disclosing identity of the victim shall be available, as per rules, only in redacted form.

(g) While recording statement u/s 164 Cr.P.C., the learned Magistrate shall not record the name the victim. It shall be recorded only under the heading "the statement of the victim". The learned Magistrate shall take help of the parents of the victim, if available, for identification of the victim and shall make endorsement to the effect of such identification at the top of the statement recorded by him/her.

(h) After recordig the statement of the victim u/s 164 Cr.P.C. and reading over and explaining the same to the victim, the learned Magistrate shall obtain signature or LTI of the victim on a separate sheet and keep it along with his certificate in a separate sealed cover, which shall be opened by the learned Special Judge only, if necessary during trial.

(i) Signature/LTI of the victim on her deposition shall be taken by the learned Special Judge on a separate sheet and the said sheet along with certificate of the learned Special Judge to that effect shall be kept in a sealed envelope which shall be opened by the Appellate Court only in case issue of dentity of the victim is raised.

(j) Learned Special Judge shall not disclose the name or any particular disclosing identity of the victim in the judgment in any circumstance.

(k) A declaration shall be made in the body of all the petitions stating that the identity of the victim, as aforesaid, has not been disclosed;

(l) Without express order from the Court, no petition or application in the matter pertaining to the aforesaid offences shall be received unless they are in conformity to the aforesaid directions.

By order of the High Court,

Sd/-
CHAITALI CHATTERJEE (DAS)
Registrar General.

Published by High Court at Calcutta, West Bengal and printed at Saraswaty Press Ltd.
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PART I—Orders and Notifications by the Governor of West Bengal, the High Court, Government Treasury, etc.

HIGH COURT AT CALCUTTA

THE HIGH COURT AT CALCUTTA COMMERCIAL COURTS PRACTICE DIRECTIONS, 2021

(Under Section 18 of Act No. 4 of 2016)

NOTIFICATION

No. 4187 – G. Dated, Calcutta, the 13th October, 2023.

In exercise of the powers conferred by Section 18 of the Commercial Courts 'Act' 2015 (Act no. 4 of 2016), the High Court at Calcutta hereby issues the following Practice Directions:–

PART-I

Preliminary

Chapter 1

1. Short title, extent, application and commencement

1) These Directions may be called THE HIGH COURT AT CALCUTTA COMMERCIAL COURTS PRACTICE DIRECTIONS, 2021.

2) These Directions shall come into force from the date of their Notification in the Official Gazette.

3) These Directions are issued in exercise of powers conferred under Section 18 of The Commercial Courts Act, 2015 to supplement the provisions of Chapter II of the Act and the Code of Civil Procedure, 1908 (5 of 1908) in so far as such provisions apply to the hearing of commercial disputes of or above the Specified Value as notified by the State Government from time to time in exercise of powers conferred by Sub Section (IA) of Section 3 of the Act.

4) Save as otherwise provided in the Act; in the Code of Civil Procedure1908 (5 of 1908), as amended by the Act and in these Directions, The Rules of the High Court at Calcutta (Original Side), The Appellate Side Rules of the High Court at Calcutta, The West Bengal Civil Rules and Orders and all other Rules made by the High

Court at Calcutta from time to time for regulating the procedure for the hearing of different categories of commercial disputes shall apply mutatis mutandis to the Commercial Courts, Commercial Appellate Courts, Commercial Division and Commercial Appellate Division respectively in regard to the hearing of commercial disputes of or above the Specified Value as notified by the state Government from time to time in exercise of powers conferred by Sub Section (IA) of Section 3 of the Act.

5) In case of any conflict, inconsistency or repugnancy between these Directions and The Rules of the High Court at Calcutta (Original Side) or The Appellate Side Rules of the High Court at Calcutta or The West Bengal Civil Rules and Orders or any other Rules made by the High Court at Calcutta from time to time for regulating the procedure for the hearing of different categories of commercial disputes, the Directions herein contained shall prevail in relation to the procedure for the hearing of different categories of commercial disputes of or above the Specified Value.

6) These Directions shall, unless expressly provided otherwise, apply to all commercial disputes before the Commercial Courts and Commercial Appellate Courts respectively in the State of West Bengal as well as the Commercial Division and Commercial Appellate Division respectively in the High Court in regard to the hearing of commercial disputes of or above the Specified Value as notified by the State Government.

Chapter 2

Definitions

2. **In these Directions, unless the context otherwise requires:–**

1) **"Act"** means The Commercial Courts Act, 2015, as amended from time to time.

2) **"Code"** means Code of Civil Procedure, 1908 as amended by the Act.

3) **"Court"** means the Commercial Division and the Commercial Appellate Division of the High Court at Calcutta and also the Commercial Courts and Commercial Appellate Courts at the District Level, as the case may be.

4) **"Competent Authority at District Level"** means and includes any person authorized or designated by the District Court with the power to perform or discharge any of the duties as may be envisaged by the Act or in these Directions.

5) **"District Court"** means the Court of the District Judge in the State of West Bengal as per the Bengal, Agra and Assam Civil Courts Act, 1887 and includes all principal civil courts of original jurisdiction in the different districts of West Bengal which are under the supervisory jurisdiction of the High Court.

6) **"High Court"** means the High Court at Calcutta.

7) **"Registrar"** means the Registrar, Commercial Courts Division of the High Court or such other person as may be authorized or designated by the High Court with the power to perform or discharge any of the duties of the Registrar as may be envisaged by the Act or in these Directions.

8) **"Registry"** means the Office of the Registrar and includes any person or persons designated or authorized by the Registrar with the power to perform or discharge any of the duties as may be envisaged by the Act or in these Directions, so far it relates to the Commercial Division and the Commercial Appellate Division of the High Court.

9) **"State Government"** means the Government of the State of West Bengal.

3. The words and expressions used and not defined in these Directions but defined in the Act or in the Code of Civil Procedure, 1908 (5 of 1908) or in the General Clauses Act, 1897 (10 of 1897) shall have the same meanings respectively assigned to them in the Act or in that Code or in that Act.

Part II

Identification and Transfer of Pending Commercial Disputes

4. **Transfer of Pending Cases**

1) Every suit, appeal or other proceeding pending before any Civil Court as per the Bengal, Agra and Assam Civil Courts Act, 1887 or in the High Court immediately before the date of issuance of the appropriate Notification

of the pecuniary value in terms of Section 3(1A) of the Act, being a suit, appeal or other proceeding the cause of action whereof is based and the valuation of the relief of which is such that it would have been, if it had been filed after the commencement of the Act, within the jurisdiction of the Commercial Division or Commercial Appellate Division in the High Court or within the jurisdiction of the Commercial Courts or Commercial Appellate Courts at the District Level, shall be transferred by the Registry to the Commercial Division or the Commercial Appellate Division in the High Court and/or by the Competent Authority at District Level to the Commercial Courts or Commercial Appellate Courts at the District Level, as the case may be.

2) The above provision for transfer shall not be applicable to suits, appeals or other proceedings instituted before any Civil Court as per the Bengal, Agra and Assam Civil Courts Act, 1887 or in the High Court in its Ordinary Original Civil Jurisdiction after the date of issuance of the appropriate Notification of the pecuniary value in terms of Section 3(1A) of the Act.

5. **Transfer of records:–**

1) The Registry or the Competent Authority at District Level, as the case may be, will scrutinize the suits, appeals and other proceedings pending in the High Court or in the Courts subordinate to the High Court and shall identify the suits, appeals and other proceedings which relate to commercial disputes as defined in the Act and are of or above the Specified Value as notified by the State Government in exercise of powers conferred by Sub Section (1A) of Section 3 of the Act.

2) Upon such identification of the pending suits, appeals and other proceedings as defined in Clause 4(1) above, the Registry or the Competent Authority at District Level shall cause the transfer of all records of and relating to such identified suits, appeals and other proceedings to the Commercial Division or Commercial Appellate Division in the High Court or to the Commercial Courts or Commercial Appellate Courts at the District Level as the case may be.

Part III

Pleadings

6. **Forms of Pleading**

1) The pleadings before the Commercial Courts and the Commercial Division shall, as far as practicable, be as per Order VI of the Code of Civil Procedure, 1908 and shall in all cases, in addition thereto, state the following:

a) Whether the subject matter of the suit or proceeding falls within any one or more of the categories of commercial disputes specified in Section 2 (1) (c) of the Act with a brief statement of the reasons leading to such classification.

b) Whether the suit or proceeding falls under the first proviso or second proviso of section 7 of the Act with a brief statement of the reasons to that effect.

c) Whether the relief sought, as calculated in the manner provided in Section 12 of the Act, is of or above the Specified Value of the subject matter of the commercial dispute as notified by the State Government in exercise of powers conferred by Sub Section (1A) of Section 3 of the Act with a brief statement of the reasons leading to such determination.

d) In the case of a suit, whether the plaintiff has exhausted the remedy of pre-institution mediation in accordance with the Rules prescribed by the Central Government or that the suit contemplates any urgent interim relief by reason whereof, the plaintiff could not exhaust the remedy of pre-institution mediation with a brief statement of the reasons to that effect.

e) In relation to an arbitration of a commercial dispute, whether the aggregate value of the claim and Counter-claim, if any, is of the specified value or above.

f) Where the plaintiff seeks interest, a statement to that effect along with the details as required under Sub-Rules (2) and (3) of Order VII Rule 2A of the Code of Civil Procedure, 1908.

g) Whether the suit or proceeding relates to any commercial dispute in respect of which the jurisdiction of the Civil Court is either expressly or impliedly barred under any other law for the time being in force.

7. **Language**

1) All pleadings filed before the Commercial Courts and the Commercial Division as well as all petitions, objections, affidavits, applications, memoranda of appeal or cross-objections and all other documents required to be filed in relation to matters before the Commercial Courts and Commercial Appellate Courts as well as the Commercial Division and Commercial Appellate Division of the High Court shall be in the English language.

2) Documents in the vernacular enclosed with the pleadings or with petitions, objections, affidavits, applications, memoranda of appeal or cross-objections etc, as the case may be, shall be filed along with translated copies thereof which have been translated into English by an Official Translator/Interpreter of the High Court or the District Court, as the case may be.

Part IV

Institution

8. **Leave of Court for institution of suits without exhausting the remedy of pre-institution mediation**

1) In the case of a suit under the Act which contemplates any urgent interim relief by reason of which the plaintiff seeks to institute such suit without exhausting the remedy of pre-institution mediation in terms of Section 12A of the Act, the Court shall be empowered to receive, try and determine such suits only upon the leave of the Court having been first obtained.

2) In the event of the Court not being satisfied that the suit contemplates any urgent relief which would justify the dispensation with the necessity of the plaintiff exhausting the remedy of Pre-Institution Mediation, the Court shall be entitled to return the plaint and direct the plaintiff to comply with the requirement of Pre-Institution Mediation in accordance with the provisions of Chapter IIIA of the Act prior to institution of the suit before this Court.

9. **Suits, applications and other proceedings, improperly filed**

1) The High Court or the District Court, as the case may be shall not, subsequent to the date of issuance of the appropriate Notification of the pecuniary value in terms of Section 3(1A) of the Act, receive, try or determine any suit involving a commercial dispute of and above the specified value if the same is filed in its Ordinary Original Civil Jurisdiction.

2) In the event any suit or other proceeding involving a commercial dispute of and above the specified value is filed in its Ordinary Original Civil Jurisdiction subsequent to the date of issuance of the appropriate Notification of the pecuniary value in terms of Section 3(1A) of the Act, the High Court or the District Court, as the case may be, shall on an application of either party, return the plaint or the application to the plaintiff on principles pari materia with Order VII Rule 10 of the Code.

3) The provisions of Chapter IIIA of the Act shall apply when the plaint, returned as above, is filed before the Commercial Court or the Commercial Division as the case may be.

4) In the event of a suit or other proceeding which is barred in terms of Clause 9 (1) above, if neither party applies for the plaint or application to be returned, the Court shall reject the plaint or application, as the case may be.

Part V

Service of Processes by Courier, Fax and Electronic Mail Service/Short Message Service

Chapter 1

10. **Extent**

1) These Directions with regard to the service of Summons by Courier shall apply to the service required to be effected in terms of Order V Rule 9 of the Code.

2) The Commercial Division or Commercial Appellate Division in the High Court or the Commercial Courts or Commercial Appellate Courts at the District Level may, on its own motion or on the application of a party, also direct service of diverse processes, notices, orders and directions of Court, as it deems fit, on parties by Courier; Fax or Electronic Mail/ Short Message Service. These Directions shall apply in all such cases where service is to be so effected on the parties by Courier; Fax or Electronic Mail/ Short Message Service.

11. **Definitions:**

In these Directions, unless the context otherwise requires: –

a) "Approved Courier" means the courier on the panel of Approved Couriers of the High Court.

b) "Chief Justice" means the Chief Justice of the High Court.

c) "Courier" means a proprietorship concern, firm, company or body corporate engaged in the business of delivering postal articles.

d) "Electronic Mail/Short Message" means a store and forward method of composing, sending, storing and receiving messages in electronic form via a computer/ mobile based communication mechanism.

e) "Electronic Mail Service" means service of the processes or notices in a pre-designed template form by any available mode of electronic transmission, digitally signed by the Registrar or the Competent Authority at District Level, as the case may be or by any other person authorized in this behalf by the Court.

f) "FAX" (a short form of facsimile) is the telephone transmission of scanned-in printed material (text or images) to a telephone number with a printer or any other output device.

g) "Postal Article" includes the envelopes, packets, parcels containing summons, notices, documents or other communications of the Court handed over for service to the Approved Courier with the label "COURT SUMMONS".

h) "Proof of Delivery" means the report submitted by the Approved Courier, in a prescribed format of the service of summons or notices or any other communication of the Court and includes the reasons of non-delivery, if any.

i) "Recommendation Committee" means the Committee constituted by the Chief Justice for preparing a panel of proposed Approved Couriers.

CHAPTER 2

Service through Courier

12. **Preliminary**

1) Service through Courier shall only be carried out through the instrumentality of an Approved Courier on the panel of Approved Couriers of the High Court.

2) The fees for the service to be rendered by the Courier shall be as per the fee structure to be prescribed by the Registrar from time to time and the same shall be deposited in advance by the party with the Registry or the Competent Authority at District Level as the case may be.

3) Any delay on the part of a party in depositing the prescribed fee with the Registry or the Competent Authority at District Level, as the case may be, shall be forthwith brought by the Registry or the Competent Authority at District Level to the notice of the court and the same shall be dealt with in such manner as the Court may direct.

13. **Procedure for selecting an Approved Courier:**

1) The Recommendation Committee, constituted as mentioned hereinafter, will from time to time prepare a panel of Couriers who desire to be selected as Approved Couriers of the High Court or of the District Courts, as the case may be, on terms and conditions to be laid down and other directions and instructions as may be issued by the High Court from time to time.

2) The Chief Justice may, from time to time, constitute the Recommendation Committee consisting of the Registrar, who will head the said committee and such other persons as the Chief Justice may deem fit and proper for preparing the proposed panel of Approved Couriers of the High Court and of the District Courts.

3) The Recommendation Committee will prepare the proposed panel of the Approved couriers taking into consideration the following parameters:

a) Reputation of the courier;

b) Past record of the courier;

c) Structure of the organization of the courier and its network, including its financial capacity and infrastructure;

d) The experience, wherewithal and capacity of the courier to provide the desired service;

e) The fees including costs, charges and expenses intended to be levied by the courier for delivery of different types of documents/ goods entrusted to it for delivery.

f) Willingness and ability of the courier to abide by the terms and conditions as laid down in these Directions and such criteria which may be laid down by the High Court from time to time.

4) The Recommendation Committee, after preparing the proposed panel will place it before the Chief Justice for his/her consideration. The Chief Justice may examine the entire list of the applicants as well as the proposed panel of Approved Couriers and after examining the same, issue appropriate directions for notifying the final panel of selected Approved Couriers of the High Court or of the District Courts, as the case may be.

5) The Chief Justice shall also issue appropriate directions notifying the rates to be charged by the approved couriers for delivery of diverse type of documents/ goods.

6) Upon the final panel of selected Approved Couriers being notified, the Registrar will intimate all the Approved Couriers of their empanelment.

14. **Agreements and Undertakings by the Courier**

1) The Couriers on the panel shall each enter into an agreement in such form and on such terms as may be prescribed for acting as an Approved Courier. The agreement shall incorporate the following undertakings:–

a) That the Approved Courier and/or its proprietor or directors or partners have not been convicted of any criminal offence.

b) That the Approved Courier does not have an un-discharged decretal debt pending against its proprietor or directors or partners, or if it is a company or limited liability partnership had a corporate insolvency resolution process admitted against it.

c) That the Approved Courier and/or its proprietor or directors or partners do not have any personal relationship with any of the members of the Recommendation Committee.

d) That the Approved Courier will be solely responsible for the safety and security of the documents/ goods to be delivered by it.

e) That the postal articles handed over to the Approved Courier will be handled only by its regular employees having reasonable knowledge of English language.

f) That the approved Courier would design its 'proof of delivery' in the format approved by the Registrar.

g) That the Approved Courier would necessarily furnish proof of delivery in all cases of served processes accompanied by legible signatures and the stamp/seal, if any, of the recipient with a statement of the authority of the recipient to receive the same on behalf of the addressee or of the return envelopes with a proper report in legible handwriting in case of un-served processes within a period of 30 days to the Registry or the Competent Authority at District Level, as the case may be, In case of refusal by the addressee to receive the postal article, the name and designation of the person refusing the article and his relationship with the addressee, shall be clearly mentioned on the un-served article.

h) That the proof of delivery shall be supported by an affidavit of the person delivering the post.

15. **Procedure for removing the Courier from the panel of Approved Couriers**

1) The name of the Courier will be liable to be removed by the Court from the panel and the Registrar shall inform the said Courier accordingly on any one or more of the following grounds:

a) The Court which has issued the summons or any other notices or processes or on whose behalf the summons or notices or processes, as the case may be, has been issued, finds the person employed by the Courier to deliver the postal article which was entrusted to the courier to have filed a false affidavit or given a false report, as the case may be.

b) It is found that the Courier is not providing the service up to the expectation of the litigants or of the advocates or of the Court.

c) It is found that the Courier has otherwise been rendering deficient or unsatisfactory services.

d) It is found that the Courier has made any misrepresentation or false statement in its application or as part of its undertakings in the agreement.

2) In addition to the above, as soon as it comes to the knowledge of the Registrar that circumstances have arisen which makes a Courier liable to be removed from the panel of Approved Couriers, he will conduct a preliminary inquiry in this respect. If the Registrar, after such inquiry, comes to the conclusion that circumstances have arisen which makes the Courier liable to be removed from the panel of Approved Couriers, he will call for an explanation from the Courier as to why it should not be removed. The Registrar shall thereafter place his notice; the reply, if any, received from the Courier proposed to be removed along with his recommendations and all connected papers before the Chief Justice.

3) The Chief Justice, after going through the recommendations of the Registrar; the reply, if any, submitted by the Courier and connected papers and on making such further inquiries as the Chief Justice may consider appropriate, may approve the recommendations of the Registrar for the removal of the Courier from the panel of Approved Couriers or pass such orders or give such directions as the Chief Justice may consider appropriate.

4) In case the recommendation for the removal of a Courier from the panel of Approved Couriers is approved by the Chief Justice, the name of the Courier shall be removed from the panel of Approved Couriers and the Registrar shall inform the said Courier accordingly.

CHAPTER 3

Service by FAX

16. **Procedure**

1) A party desirous of effecting service by Fax shall provide the Fax Number of the other party whom it seeks to serve by Fax.

2) The process, notice etc being sent by Fax will bear the note that the same is being sent by Fax with or without documents, In case the documents are also being sent by Fax, the number of pages being sent shall also be mentioned on the process.

3) In case a party is permitted to send the process, notice etc by Fax, such party shall bear the cost of sending the process and the documents, if any, sent along with it. The party sending the process shall submit the receipt of having sent the Fax to the Court without any delay along with an affidavit in support of having sent the process by Fax.

4) Where the process, notice etc is to be sent with or without the documents by a facility provided by the Court, the party shall be asked to deposit fee at such rate as may be determined by the Registry or the Competent Authority at District Level, as the case may be.

CHAPTER 4

Service by 'Electronic Mail Service' or 'Short Message Service' or other electronic mode as may be available

17. **Procedure**

1) Parties desirous of sending the process or notice to the other party by Electronic Mail Service or Short Message Service shall at the time of filing, provide the electronic mail address or registered mobile number of the other party or a party whom it would like to serve by Electronic Mail Service or Short Message Service, in the dedicated portal or at the E-facilitation centre of the Court. The serving party shall file an affidavit in Court stating on or that the electronic mail address or registered mobile number of the other party given by him is correct to the best of his knowledge.

2) Where the other party is a company, partnership, body corporate or other legal entity required by Law to maintain an e-mail address under the Law under which it is registered or incorporated or under any other applicable taxation statute, such entity shall be required to accept electronic service of processes via the electronic mail service on such registered e-mail address and it shall not be necessary for the party desiring to serve by e-mail to file an affidavit but only to furnish the official or registered e-mail address of the other party.

3) Where the other party has a website or portal on which a contact e-mail address is furnished, that e-mail address may, with the leave of Court, he used for the electronic mail service.

4) The process, digitally signed by the Registrar or the Competent Authority at District Level, as the case may be, will be sent at the given electronic mail address or registered mobile number of the other party by using the pre-designed templates, designed having regard to the formats provided in Appendix B of the Code of Civil Procedure, 1908 or in the form as may be prescribed from time to time, with or without the scanned images of the documents. The bouncing of mail or non-delivery of the Short Message Service shall not constitute valid service.

5) The process would be sent by Electronic Mail Service or Short Message Service only after the party has deposited the prescribed fee at such rate and within such time as may be determined by the Registrar or the Competent Authority at District Level, as the case may be.

18. **Protocol**

1) The parties shall comply with and follow the following protocol for service of electronic processes:

a) GENERATION OF PROCESS

i. The parties shall mention their email addresses in a separate document to be filed along with the plaint or petition or memorandum of appeal, as the case may be.

ii. No email address shall be mentioned in the cause title of a plaint or petition or memorandum of appeal.

iii. The party desirous of serving processes or notices by electronic mail service shall provide all documents which are required to be sent with such processes or notices in Portable Document Format (PDF) or deposit in the Court, fees at the rate which may be prescribed by the Registry or the Competent Authority at District Level for scanning of the required documents.

iv. On production of the receipt, the Registry or the Competent Authority at District level, as the case may be shall send the documents to the Scanning Section of the concerned Court for scanning.

v. The Scanning Section shall, after scanning the documents in PDF, send the same to the concerned Court through Local Area Network/ Internet.

vi. The Registry or the Competent Authority at District Level, as the case may be shall generate the processes or notices, as the case may be, through the Case Information System (CIS) software using the requisite credentials.

2) The Court shall accept no responsibility for any loss, damage, claim, expense, cost or liability whatsoever (including in contract, tort including negligence, pursuant to statute and otherwise) arising in respect of or in connection with the service of the electronic process.

3) No suit, prosecution or other legal proceeding shall lie against the Court or any officer of the Court or any other person exercising any powers or discharging any functions or performing any duties under or by the order of the Court, for non-delivery, insufficient or failure of service or incorrect service of electronic process for any reason whatsoever.

CHAPTER 5

Miscellaneous

19. **Summons to witnesses:**

The provisions of these Directions shall also apply mutatis mutandis to Summons to give evidence or to produce documents or for other purposes as may be directed by the Commercial Courts, Commercial Appellate Courts, Commercial Division and Commercial Appellate Division.

20. **Notices or other communication during the proceedings:**

The Commercial Courts, Commercial Appellate Courts, Commercial Division and Commercial Appellate Division may also direct that a notice or any other communication to any of the parties to the suit or proceeding before it, be sent by Courier, Fax or Electronic Mail Service or Short Message Service in such other manner and in such form as it may consider appropriate.

21. **Parties may voluntarily apply to be served by Fax or Electronic Mail Service:**

Any of the parties to the suit or proceeding, may file an application in writing giving its Fax number or the electronic mail address or registered mobile number, or all of the above with the request that it may be served with the notices of the Court or any other communications under by Fax or at the designated electronic mail address or by Short Message Service. Any notice or communication sent at such number or address will constitute a valid service of such notice or the communication on such party.

22. **Saving of the powers of the Court:**

Nothing in these Directions shall be deemed to limit or restrict or otherwise affect the power of the Commercial Courts, Commercial Appellate Courts, Commercial Division and Commercial Appellate Division relating to service of summons or notices or other communications as given in the Code or any other law for the time being in force.

PART-VI

Chapter I

Availing Services of Experts/Commissioners

23. **Extent:**

The Commercial Division or the Commercial Appellate Division in the High Court and the Commercial Courts or the Commercial Appellate Courts at the District Level may, on its own motion or on the application of a party, appoint Commissioners for carrying out specific commissions as contemplated under Order XXVI of the Code of Civil Procedure 1908 or Experts as defined in the Indian Evidence Act 1872 or Special Officers for such tasks as it may deem fit and proper for elucidating any matter in dispute in the suit or other proceeding.

24. **Definitions:**

In these Directions, unless the context otherwise requires:

a) "Approved Experts" means and includes Experts such as Handwriting Expert; Engineer; Surveyor; Valuer; Charttered Accountant as defined hereinbelow on the panel of Approved Experts of the High Court or such other person as may be appointed by the Court from time to time.

b) "Chief Justice" means the Chief Justice of the High Court.

c) "Handwriting expert" means and includes a person who has or an organization which comprises of or employs persons who have completed a certified course in Graphology/Forensic Science from a recognized institution or has/have experience of working as a forensic expert with particular reference to examination and analysis of questioned documents, and handwriting and signature analysis with at least 10 years of experience in the field.

d) "Engineer" means a person who has acquired or an organization which comprises of or employs persons who have acquired a Bachelors degree in Engineering from a recognized University with at least 10 years of experience in the field.

e) "Surveyor" means a person who has acquired or an organization which comprises of or employs persons who have acquired a Bachelors degree in civil engineering or surveying or a diploma in land surveying or in a related field from any institution recognised by the State Government with at least 10 years of experience in the field.

f) "Valuer" means a person or organization which comprises of or employs Persons involved in the valuation of land and building/ real estate or valuation of plant and machinery or valuation of securities and-financial assets and includes the following:

1) Valuer of land and building/ real estate means a person having a Bachelor's degree in Civil Engineering/ Architecture/ Town Planning or equivalent with a minimum of 10 years of experience in the field.

2) Valuer of Security and Financial Assets means a Member of the Institute of Chartered Accountants of India or a Member of Institute of Company Secretaries of India or a Member of the Institute of Cost Accountants of India or a person holding the post graduate degree of Master of Business Administration or who has done Post Graduate Diploma in Business Management, with a minimum of 10 years of work experience as a Valuer of Security and Financial Assets.

3) Valuer of Plant and Machinery is a person who is a Graduate in Mechanical or Electrical or Electronic or Instrumentation or Production or Chemical or Textiles or Leather or Metallurgical or Aeronautical Engineering or any other subject related to the subject matter under inquiry, or is a Graduate in Valuation of Plant and Machinery or equivalent with a minimum experience of 10 years in the field.

g) "Chartered Accountant" means a person who has or an organization which comprises of or employs persons who have cleared the Chartered Accountancy Examination and have been enrolled as a member of the ICAI (Institute of Chartered Accountants of India) with a minimum experience of 10 years in the field.

h) "Recommendation Committee" means the Committee constituted by the Chief Justice for preparing the panel of Approved Experts.

Chapter 2

Services of Approved Experts/ Commissioners

25. **Preliminary**

1) Experts/Commissioners may be appointed by the Court either from the panel of Approved Experts/ Commissioners appointed in terms of these Directions or such other persons of its choice as the Court may in its discretion appoint as Experts/Commissioners.

2) The fees for the service to be rendered by the Experts/ Commissioners shall be as per the fee structure to be prescribed by the Registrar from time to time and the same shall be deposited in advance by the party with the Registry or the Competent Authority at District Level as the case may be.

3) Any delay on the part of a party in depositing the prescribed fee for the service to be rendered by the Experts/ Commissioners with the Registry or the Competent Authority at District Level, as the case may be, shall be forthwith brought by the Registry or the Competent Authority at District Level to the notice of the Court and the same shall be dealt with in such manner as the Court may direct.

26. **Procedure for selecting an Approved Expert/Commissioner**

1) The Registrar shall, from time to time, invite applicants who desire to be selected as Approved Experts/ Commissioners of the Court on the terms and conditions laid down and other directions and instructions to be issued by the High Court from time to time.

2) The Chief Justice will constitute a Recommendation Committee consisting of the Registrar, who will head the said Committee and such other persons as the Chief Justice may deem fit and proper for preparing the proposed panel of Approved Experts/Commissioners.

3) The Recommendation Committee will prepare the proposed panel of Approved Experts/Commissioners taking into consideration the following parameters:

a) Reputation and educational qualifications of the Expert/Commissioner;

b) Past record of the Expert/Commissioner;

c) The experience, wherewithal and capability of the Expert/Commissioner to provide the desired service;

d) The fees including costs, charges and expenses intended to levied by the Expert/Commissioner for providing his services;

e) Willingness and ability to abide by the terms and conditions as laid down in these Directions and such criteria which may be laid down by the High Court from time to time.

4) The Recommendation Committee, after preparing the proposed panel will place it before the Chief Justice for his consideration. The Chief Justice may examine the entire list of the applicants as well as the proposed panel of Approved Experts/Commissioners and after examining the same, issue appropriate directions for notifying the final panel of selected Approved Experts/Commissioners of the Court.

5) The Chief Justice shall also issue appropriate directions notifying the rates to be charged by the Approved Experts/Commissioners for providing their services.

6) Upon the final panel of selected Approved Experts/ Commissioners being notified, the Registrar will intimate all the Approved Experts/Commissioners of their empanelment.

27. **Agreements and Undertakings by the Experts**

1) The Approved Experts/Commissioners shall each enter into an agreement in such form and on such terms as may be prescribed for acting as an Approved Expert/ Commissioner. The agreement shall incorporate the following undertakings:–

a) That the Approved Expert/Commissioner or any person in management and administration of the Expert/ Commissioner has not been convicted of any criminal offence or found guilty of any misdemeanour or misconduct or act involving moral turpitude by any institution of which he or any person in management and administration of the Expert/ Commissioner is a member.

b) That the Approved Expert/Commissioner does not have an un-discharged decretal debt pending against him, or if it is a company or limited liability partnership had a corporate insolvency resolution process admitted against it.

c) That the Approved Expert/Commissioner or any person in management and administration of the Expert/ Commissioner does not have any personal relationship with any of the members of the Recommendation Committee.

28. **Procedure for removing the Expert from the panel of Approved Experts**

1) The name of the Expert/Commissioner will be liable to be removed from the panel by the Court and the Registrar shall inform the said Expert/Commissioner accordingly if:

a) The Court finds that the Expert /Commissioner has made false Statements or has given a false report with regard to the subject matter under inquiry.

b) It is found that the Expert is not providing the service up to the expectation of the Court.

c) It is found that the Expert has otherwise been rendering deficient or unsatisfactory services.

d) It is found that the Expert has made any misrepresentation or false statement in its application or as part of its undertakings in the agreement.

2) In addition to the above, as soon as it comes to the knowledge of the Registrar that circumstances have arisen which makes an Expert/ Commissioner liable to be removed from the panel of Approved Experts/ Commissioners, he will conduct an inquiry in this respect. If the Registrar, after such inquiry, comes to the conclusion that circumstances have arisen which makes the Expert/ Commissioner liable to be removed from the panel of Approved Experts/ Commissioners, he will call for an explanation from the Expert/ Commissioner as to why he should not be removed. The Registrar shall thereafter place the reply, if any, received from the Expert/ Commissioner proposed to be removed along with his recommendations and all connected papers before the Chief Justice.

3) The Chief Justice, after going through the recommendations of the Registrar; the reply, if any, submitted by the Expert and connected papers and on making such further inquiries as the Chief Justice may consider appropriate, may approve the recommendations of the Registrar for the removal of the Expert/ Commissioner from the panel of Approved Experts/ Commissioners or pass such orders or give such directions as the Chief Justice may consider appropriate.

4) In case the recommendation for the removal of an Expert/ Commissioner from the panel of Approved Experts/ Commissioners is approved by the Chief Justice, the name of the Expert/ Commissioner shall be removed from the panel of Approved Experts/ Commissioners and the Registrar shall inform the said Expert/ Commissioner accordingly.

PART-VII

Appeals to the Commercial Appellate Courts and Commercial Appellate Division in the High Court

29. **Procedure to be followed in regard to Appeals before the Commercial Appellate Courts and Commercial Appellate Division**

1) All appeals before the Commercial Appellate Court from the decree or order of a Commercial Court below the Level of a District Judge shall follow the procedure laid down in Order XLI of the Code of Civil Procedure read with the West Bengal Civil Rules and Orders.

2) All appeals before the Commercial Appellate Division of the High Court from the decree or order of a Commercial Court at the Level of a District Judge shall follow the procedure laid down in The Appellate Side Rules of the High Court at Calcutta read with Order XLI of the Code of Civil Procedure.

3) All appeals before the Commercial Appellate Division of the High Court from the decree or order of the Commercial Division shall follow the procedure laid down in The Rules of the High Court at Calcutta (Original Side) read with Order XLI of the Code of Civil Procedure.

PART - VIII

Computerized Listing of the Cause List of the Commercial Division, Commercial Appellate Division of the High Court and Commercial Courts and Commercial Appellate Courts at District Level

30. **Procedure to be followed for Computerized Listing of the Cause List**

1) Save as otherwise provided hereinafter, The Rules of the High Court at Calcutta (Original Side), the Appellate Side Rules of the High Court at Calcutta and all other Rules relating to Computerized Listing, as may be applicable, shall apply mutatis mutandis to the Commercial Division and the Commercial Appellate Division of the High Court as well as the Commercial Courts and Commercial Appellate Courts, as the case may be.

2) The Computer Codes assigned to each of the case types in relation to the Commercial Division and Commercial Appellate Division in the High Court shall be as follows:–

CS (Com) – Civil Suit (Commercial)

AP (Com) – Arbitration Petition (Commercial)

AO (Com) – Appeal from Orders (Commercial)

AD (Com) – Appeal from Decrees (Commercial)

AS (Com) – Admiralty Suits

IP (Com) – Intellectual Property Matters

EC (Com) – Execution Case (Commercial)

GA (Com) – General Application (Commercial)

CC (Com) – Contempt Case (Commercial)

3) The Computer Codes assigned to each of the case types in relation to Commercial Courts and Commercial Appellate Courts at District Level shall be as follows:–

TS (Com) – Title Suit (Commercial)

MS (Com) – Money Suit (Commercial)

Misc. Case (Com) – Miscellaneous Cases (Commercial)

Misc. Arb (Com) – Miscellaneous Arbitration (Commercial)

TEx (Com) – Title Execution (Commercial)

MiscEx (Com) – Miscellaneous Execution (Commercial)

TA (Com) – Title Appeal (Commercial)

MiscA (Com) – Miscellaneous Appeal (Commercial)

MEx (Com) – Money Execution(Commercial)

4) The Computer Codes assigned to each of the Intellectual Property case types in relation to the Commercial Division and Commercial Appellate Division in the High Court shall be as follows:–

Appeals

IPD - TMA – Appeals under the Trade Marks Act, 1999

IPD - CRA – Appeals under the Copyright Act, 1957

IPD - PTA – Appeals under the Patents Act, 1970

IPD - GIA– Appeals under the GI of Goods (Registration and Protection) Act, 1999

IPD - PVA – Appeals under the Plant Varieties and Farmers Right Act, 2001

IPD-SCD – Appeals under the Semiconductor Integrated Circuits Layout-Designs Act, 2000

IPD-AID – Appeals under the Designs Act, 2000

IPD-ITA – Appeals under the Information Technology Act, 2000

Original Applications/Petitions

IPD - ATM – Application under section 47, 57, 125 of Trade Marks Act, 1999

IPD - CR – Application under section 50 of the Copyright Act, 1957

IPD - PAT – Application under section 58/64/71/103 of the Patents Act, 1970

IPD-GI – Application under section 27/58 of Geographical Indications of Goods (Registration and Protection) Act, 1999

IPD - IT - Application under section 46(1A) of the Information Technology Act, 2000

Part IX

Case Management

31. **Protocol for conducting case management hearing**

1) In case of all suits, immediately upon all parties having filed their respective affidavits of admission of denial of documents, the Registrar or the Competent Authority at District Level, as the case may be, shall bring such fact to the notice of the Commercial Court or the Commercial Division in the High Court.

2) The Commercial Court or the Commercial Division in the High Court shall thereupon fix a date for holding the first case management hearing. Such hearing shall be held not later than four weeks from the date of filing of the affidavits of admission or denial of documents by all parties.

3) The parties to the suit may also, after all parties have filed their respective affidavits of admission or denial of documents, apply to the Commercial Court or the Commercial Division in the High Court to fix a date for holding the first case management hearing.

4) At the first case management hearing or on such other day thereafter as the Court deems fit and proper, the Court may, if it thinks fit, frame a schedule for the purposes mentioned in Order XV-A Rule 2 of the Code such that while fixing dates or setting timelines for the said purpose, the arguments are closed not later than 6 months from the date of the first case management hearing.

5) The Commercial Court or the Commercial Division, as the case may be shall hold Case Management Hearing for all Commercial cases and their Cause List will have a section of cases listed for "Case Management Hearing".

By order of the High Court,

Sd/-
CHAITALI CHATTERJEE (DAS)
Registrar General.

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CALCUTTA HIGH COURT

NOTICE

Dated 1st day of January, 2022

It is for information of all Learned Advocates that the Case Information System (Version 1.0) has been implemented since October 2020 in the Calcutta High Court. The CIS 1.0 requires entry of details of Learned Advocates in the Master Data Base(server). So far 5474 number of Learned Advocates have already registered themselves in the CIS data base. The E-filing also requires entry of Advocate details in the Case Information System (CIS) Data Base(server)

Learned Advocates who have not submitted their details previously for registration in the CIS are, therefore, requested to submit their details in the format given below, in the office of Registrar (Listing) on or before 01.02.2022, during office working hours or by e-mail (email-id calcuttahighcourtefiling@gmail.com). It is also to be noted that in the event of submission of advocate details by e-mail, acknowledgment slip shall not be provided.

The advocates who have already registered their names in the CIS need NOT submit this form.

BY ORDER
REGISTRAR (LISTING)

FORM – A

(to be filled in Capital letters)

ADVOCATE'S DETAILS FOR UPDATATION OF MASTER DATABASE IN THE CIS 1.0

Name of Advocate (Short name for Cause-list)		**For Office Us**
Full Name		**Advocate Code :**
Date of Birth		
Bar Registration No.		
Gender		
e-mail ID		
Mobile No.		**Remarks (if any)**:
Phone No. 1		
Phone No. 2		**Acknowledgement Received Date :**
Fax No.		

	Residence	Office
Address		
State & PIN		
District		
Town		
Ward		
Taluka / Sub Division		
Village		

Signature of the Advocate

Acknowledgement Slip		
Name of Advocate		**For Office Use Only**
		Advocate Code:
Mobile No.		

Authorised Signatory

IN THE HIGH COURT AT CALCUTTA

NOTICE

This is for information of all concerned that **The Hon'ble The Chief Justice** has been pleased to pass a direction dated **04th March, 2024** which reads as follows:

"It is hereby directed that the date of institution of a matter shall be reckoned from the date of its filing"

By Order

Registered No. WB/SC-247 **No. WB(Part-I)/2024/SAR-406**

The Kolkata Gazette

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SRAVANA 2] WEDNESDAY, JULY 24, 2024 [SAKA 1946

PART I—Orders and Notifications by the Governor of West Bengal, the High Court, Government Treasury, etc.

HIGH COURT AT CALCUTTA
APPELLATE SIDE

NOTIFICATION

No. 1111-G. Dated, Calcutta, the 19th March, 2024.

In exercise of the powers conferred by Clause (2) under Article 227 of the Constitution of India and with approval of the Governor of West Bengal, the High Court at Calcutta, hereby makes the following amendment to the Civil Rules and Orders of the High Court, Calcutta, by way of introducing the following new Chapter under a new Part, namely, CHAPTER-50 of PART X, after CHAPTER-49 of PART IX, laying down the Rules relating to e-Authentication and Secured Electronic Transmission of e-authenticated Judgement/Decree/Order/Directions, which shall take effect from the date of its publication in the Official Gazette:

CIVIL RULES AND ORDERS

PART X

Rules relating to e-Authentication and Secured Transmission of e-authenticated Judgment/Decree/Order/Directions

CHAPTER 50

Rule 991.: In these rules unless the context otherwise requires: –

(a) **E-authentication of a judgment, decree, order or direction:–** E-authentication of a judgment, decree, order or direction shall mean the process of E-authentication of a judgment, decree, order or direction maintained/generated electronically with the use of digital signature as defined in Section 2(p) read with Section 3 of the Information Technology Act, 2000 or with the use of similar technology sufficient to attach a unique identification to the document or record.

(b) **Secured transmission:–** Secured electronic transmission shall mean the transmission of e- Authenticated judgment, decree, order or direction including record of proceedings to any duty holder for intimation and compliance through a secured electronic communication channel specifically provided/developed by the National Informatics Centre (NIC) or any other authority as approved by the High Court at Calcutta.

(c) **Duty holder includes:–**

(i) Person as defined in the General Clauses Act, 1897;

(ii) Central or State Government or any local authority;

(iii) Authority created by or under any law;

(iv) Any other entity who are legally bound to comply with and/or implement any judgment/decree/order/direction passed by a Court of Law;

Rule 992. Every judgment, decree, order or direction passed in the course of a judicial proceeding shall be e-authenticated in the manner as prescribed by the High Court at Calcutta.

Rule 993. Secured transmission of e-authenticated copy of every judgment, decree, order or direction to any duty holder shall be deemed to be a valid communication to such duty holder for the purpose of implementation/compliance of such judgment, decree, order or direction in accordance with law.

Rule 994. E-authenticated copy of every judgment, decree, order or direction shall be uploaded in the official website of the Court concerned without unnecessary delay and in no case, later than 48 hours of delivery of judgment/order or drawing up of decree, as the case may be.

Rule 995. In urgent cases, where the court concerned so directs, the e-authenticated copy of judgment, decree, order or direction, as the case may be, shall be transmitted forthwith but not later than 24 hours to duty holder concerned for implementation/compliance in accordance with law.

By order of the High Court,

Sd/-
CHAITALI CHATTERJEE (DAS)
Registrar General

Published by the High Court at Calcutta, West Bengal and printed at Saraswaty Press Ltd. (Government of West Bengal Enterprise), Kolkata 700 056.

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PART I—Orders and Notifications by the Governor of West Bengal, the High Court, Government Treasury, etc.

HIGH COURT AT CALCUTTA
APPELLATE SIDE

NOTIFICATION

No. 1112-G. Dated, Calcutta, the 19th March, 2024.

In exercise of the powers, conferred by Clause (2) under Article 227 of the Constitution of India and with approval of the Governor of West Bengal, the High Court at Calcutta, hereby makes the following amendment to the Criminal Rules and Orders of the High Court at Calcutta, by way of introducing the following new Chapter, namely, CHAPTER XXXIV, after CHAPTER XXXIII of PART I, laying down the Rules relating to e-Authentication and Secured Electronic Transmission of e-authenticated Judgement/Decree/Order/Direction, which shall take effect from the date of its publication in the Official Gazette:

CRIMINAL RULES AND ORDERS

CHAPTER XXXIV

Rules relating to e-Authentication and Secured Transmission of e-authenticated Judgment/Order/Direction

Rule 715. In these rules unless the context otherwise requires:–

(a) **E-authentication of a judgment, order or direction:**– E-authentication of a judgment, order or direction shall mean the process of E-authentication of a judgment, order or direction maintained/generated electronically with the use of digital signature as defined in Section 2(p) read with Section 3 of the Information Technology Act, 2000 or with the use of similar technology sufficient to attach a unique identification to the document or record.

(b) **Secured transmission:** Secured electronic transmission shall mean the transmission of e-Authenticated judgment, order or direction including record of proceedings to any duty holder for intimation and compliance through a secured electronic communication channel specifically provided/developed by the National Informatics Centre (NIC) or any other authority as approved by the High Court at Calcutta.

(c) Duty holder includes:–

(i) Person as defined in the General Clauses Act, 1897;

(ii) Central or State Government or any local authority,

(iii) Authority created by or under any law,

(iv) Any other entity who are legally bound to comply with and/or implement any judgement/order/direction passed by a Court of Law;

Rule 716. Every judgement, order or direction passed in the course of a judicial proceeding shall be e-authenticated in the manner as prescribed by the High Court at Calcutta.

Rule 717. Secured transmission of e-authenticated copy of every judgment, order or direction to any duty holder shall be deemed to be a valid communication to such duty holder for the purpose of implementation/compliance of such judgment, order or direction in accordance with law.

Rule 718. E-authenticated copy of every judgment, order or direction shall be uploaded in the official website of the Court concerned without unnecessary delay and in no case, later than 48 hours of delivery of judgment/order or drawing up of decree, as the case may be.

Rule 719. In respect of all judgments/orders including bail orders directing release of an individual from custody or in any other urgent case where the Court so directs, e-authenticated copy for the judgment, order or direction shall be transmitted to the duty holder concerned forthwith but not later than 24 hours for implementation/compliance including release from custody in accordance with law.

By order of the High Court,

Sd/-
CHAITALI CHATTERJEE (DAS)
Registrar General

Published by the High Court at Calcutta, West Bengal and printed at Saraswaty Press Ltd. (Government of West Bengal Enterprise), Kolkata 700 056.

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PART I—Orders and Notifications by the Governor of West Bengal, the High Court, Government Treasury, etc.

HIGH COURT AT CALCUTTA
APPELLATE SIDE

NOTIFICATION

No. 1113-G. Dated, Calcutta, the 19th March, 2024.

In exercise of the powers conferred by Clause (2) under Article 227 of the Constitution of India and with approval of the Governor of West Bengal, the High Court at Calcutta, in modification of the existing provisions of Sub-Rule (1) of Rule-964 of the Civil Rules and Orders of the High Court, Calcutta, hereby makes the following amendment thereto, which shall take effect from the date of its publication in the Official Gazette:

Amendment.

R.964. (1) "District Judges in West Bengal are empowered to give administrative sanction to projects for the repair and construction of Court or office buildings including the projects of repairing and construction of judicial quarters upto Rs. 5,00,000/- (Rupees Five Lakhs only). Projects estimated to cost more than this sum must be submitted with plans and estimates, for sanction to the State Government through the High Court."

By order of the High Court,

Sd/-
CHAITALI CHATTERJEE (DAS)
Registrar General

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HIGH COURT AT CALCUTTA

NOTIFICATION

No. 2281-G. Dated, Calcutta, the 2nd July, 2024.

INTELLECTUAL PROPERTY RIGHTS DIVISION RULES OF THE HIGH COURT AT CALCUTTA, 2023

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PREAMBLE

Whereas, upon the promulgation of the *Tribunals Reforms (Rationalisation and Conditions of Service) Ordinance, 2021* (*"Ordinance"*), now the *Tribunal Reforms Act, 2021* and upon the recommendation of the Committee constituted to take steps further to the said legislation by creating an Intellectual Property Division (*"IPRD"*) and the Intellectual Property Rights Appellate Division (*"IPRAD"*) in the High Court at Calcutta to deal with matters relating to Intellectual Property subject matter (*"IPR"*).

The substantive provisions governing Intellectual Property subject matter are contained in the Copyright Act, 1957, The Designs Act, 2000; The Geographical Indications of Goods (Registration and Protection) Act, 1999; The Information Technology Act, 2000; The Patents Act, 1970; The Protection of Plant Varieties and Farmers' Rights Act, 2001; The Semiconductor Integrated Circuits Layout-Design Act 2000; The Trade Marks Act, 1999 and also in common law.

In exercise of the powers conferred by Section 129 of the Code of Civil Procedure, 1908 and Clause 37 of the Letters Patent, 1865 and the powers conferred under the various Intellectual Property Statutes aforementioned and as amended by the said the Tribunal Reforms Act, 2021, the High Court at Calcutta makes the following rules hereinafter referred to as the *'INTELLECTUAL PROPERTY RIGHTS DIVISION RULES OF THE HIGH COURT AT CALCUTTA, 2023'* governing the matters listed before the Intellectual Property Rights Division and the Intellectual Property Rights Appellate Division with respect to practice and procedure for the exercise of its ordinary original, appellate and writ jurisdiction, and for other miscellaneous petitions arising out of intellectual property subject matter and related statutes including anything arising out of common law.

INTELLECTUAL PROPERTY RIGHTS RULES OF THE HIGH COURT AT CALCUTTA, 2023

CHAPTER I
PRELIMINARY

1. **Short title and commencement** :

(a) These Rules shall be called the "Intellectual Property Rights Rules of The High Court at Calcutta, 2023".

(b) The Rules shall come into force on the date of publication in the Official Gazette.

2. **Definitions and interpretations** :

In these Rules, unless the context otherwise requires,

(a) "Acts" means The Copyright Act, 1957, The Designs Act, 2000, The Geographical Indications of Goods (Registration and Protection) Act, 1999, The Information Technology Act, 2000, The Patents Act, 1970, The Protection of Plant Varieties and Farmers' Rights Act, 2001, The Semiconductor Integrated Circuits Layout-Design Act 2000, The Trade Marks Act, 1999 and such other Acts as may be notified from time to time;

(b) "Address for service" as mentioned in the Form(s) to Schedule II shall mean the address furnished by the parties including the currently authorized trade mark agent, patent agent or other agent, and the advocate or firm before the IPO at which service of summons, notices or other processes may be effected;

(c) "Agent" shall mean agents referred to under each of the Acts specified in Rule 2(a) above;

(d) "Appeal" unless the context otherwise requires, shall mean an appeal filed before the High Court under the Acts specified in Rule 2(a) above and appeals arising out of proceedings instituted within the meaning of Section 2(1)(c)(xvii) of the Commercial Courts Act, 2015.

(e) "Application" unless the context otherwise requires, shall mean applications. complaints, disputes, petitions and references filed under the Acts specified in Rule 2(a) above;

(f) "Department" means the Department to be set up for the administration and management of all proceedings under the Intellectual Property Rights Division and Intellectual Property Rights Appellate Division;

(g) "Effective date" shall mean the date on which these Rules come into force;

(h) "Fee" shall mean the fees prescribed in Schedule III to these Rules;

(i) "Form" shall mean the form(s) prescribed in Schedule II to these Rules with such modifications or variations as the circumstances may require;

(j) "High Court" shall mean the High Court at Calcutta;

(k) "Intellectual Property subject matter proceedings" shall include all proceedings defined in Rule 2(o) below of the following subject matter :

i. Copyrights, Designs, Geographical Indications, Patents, Plant Varieties, Semiconductor Integrated Circuit Layout-Designs, Trade Marks, Traditional Knowledge under the said Acts and common law rights, if any, relating thereto;

ii. Passing off, acts of unfair competition, disparagement of goods and businesses, comparative advertising and like matters;

iii. Protection of trade secrets, confidential information and related subject matters;

iv. Privacy and publicity rights arising out of intellectual property subject matter;

v. Data exclusivity, domain names and other matters relating to data protection arising out of intellectual property subject matter and/or arising under the Acts mentioned in Rule 2(a) above;

vi. Internet violations relating to any of the subject matters under Rule 2(k) (i) (ii), (iii), (iv) and (v) above;

vii. Rights and liabilities of intermediaries, online marketplaces, and e-commerce platforms as defined in Section 2(1)(w) of the Information Technology Act, 2000 arising out of issues relating to any of the subject matters mentioned in Rule 2(k) (i) (ii), (iii), (iv) (v) and (vi) above;

viii. Franchising, licensing and technology development agreements relating to any of the subject matters under clauses (i) through (vii);

ix. Any other matter that may be notified;

(l) "IPAB" shall mean the "Intellectual Property Appellate Board";

(m) "Intellectual Property Office" (IPO) shall mean appropriate offices specified in the Acts defined above;

(n) "Pleadings" shall include plaints, written statements, counterclaims, replications, applications, memorandum of appeals, disputes, references, complaints, affidavits, counter affidavits, counter-statements, petitions, reviews, replies, rejoinders, rejoinder affidavit;

(o) "Proceedings" shall mean and include :

i. Intellectual Property subject matter suits and proceedings arising therefrom, including those instituted under the Commercial Courts Act 2015;

ii. All appeals arising out of orders/judgements passed in proceedings mentioned in (i) above and including those arising out of orders/judgements passed in Intellectual Property subject matter suits filed in Courts other than the High Court and proceedings connected therewith from which an appeal lies to the High Court;

iii. All original, appellate and other proceedings originally filed before the IPAB and transferred to the High Court consequent to the Tribunals Reforms Act, 2021;

iv. All applications and appeals required to be filed before the High Court consequent to the Tribunal Reforms Act, 2021 including revocation applications, cancellation applications, other original proceedings and petitions and all other proceedings which were hitherto maintainable before the IPAB under the provisions of the Acts as defined in Rule 2(a);

v. Appeals arising out of orders mentioned in (iii) and (iv) above;

vi. Writ Petitions under Article 226 and 227 of the Constitution of India involving, or arising out of, any action or inaction of the concerned IPOs or any orders/judgements passed in any suit and/or proceedings mentioned above in (i) to (v);

vii. All revision and review petitions arising out of orders/judgements passed in suits and proceedings mentioned above.

(p) "Transferred IPAB proceedings" shall mean and include all applications, appeals and other proceedings pending before the IPAB and transferred to the High Court consequent to the Tribunals Reforms Act, 2021;

3. **Applicability :**

These Rules shall govern and apply to all Intellectual Property subject matter proceedings in the High Court after the effective date.

CHAPTER II
ESTABLISHMENT OF SEPARATE INTELLECTUAL PROPERTY DIVISIONS

4. **Intellectual Property Rights Division :**

(a) There shall be a Division in the High Court to be known as the Intellectual Property Rights Division (hereinafter referred to as the 'IPRD'), having two or more Benches consisting of Single Judges for the purpose of exercising the jurisdiction and powers conferred under these Rules.

(b) The Chief Justice shall nominate such number of Judges of the High Court, as may be necessary, to preside over the IPRD. Such Judges shall preferably have experience in dealing with intellectual property subject matter.

(c) The IPRD shall have exclusive jurisdiction over all Intellectual Property subject matter proceedings required to be heard by a Single Judge including :–

i. All Transferred IPAB proceedings;

ii. All Intellectual Property subject matter proceedings pending in the High Court on the effective date, except those required to be heard before a Division Bench.

iii. All Intellectual Property subject matter proceedings filed after the effective date except those required to be heard before a Division Bench.

(d) All Intellectual Property subject matter proceedings required to be heard by a Single Judge shall be transferred to the IPRD.

5. **Intellectual Property Rights Appellate Division** :

(a) There shall be an Appellate Division in the High Court to be known as the Intellectual Property Rights Appellate Division (hereinafter referred to as the 'IPRAD'). The same shall have one or more Benches comprising of two judges for the purpose of exercising the jurisdiction and powers conferred under these Rules.

(b) The Chief Justice shall nominate such number of Judges of the High Court, as may be necessary, to preside over the IPRAD. Such Judges shall preferably have experience in dealing with intellectual property subject matter.

(c) All Intellectual Property subject matter proceedings required to be heard by a Division Bench shall be transferred to the IPRAD which shall have exclusive jurisdiction to hear the same.

(d) The IPRAD shall hear all appeals against orders passed by the IPRD.

6. **Intellectual Property Rights Division Department** :

There shall be an Intellectual Property Rights Division Department for the administration and management of all proceedings under the IPRD and the IPRAD

CHAPTER III

SPECIAL PROVISIONS FOR IPR PROCEEDINGS

7. **Procedure in Transferred IPAB proceedings** :

(a) All such proceedings shall be re-numbered by the Department in accordance with Schedule I to the Rules.

(b) Upon transfer, the same shall be caused to be listed by the Department expeditiously in a warning list before the same is listed before the IPRD. Such warning list shall be published every week from the effective date.

(c) The IPRD shall proceed with the matter from the stage at which it was transferred to the IPRD.

(d) Upon transfer, the provisions including the timelines prescribed in these Rules shall apply to those procedures that were incomplete on the effective date. On the date of first listing, the IPRD may, however, prescribe new timelines or issue such further directions as may be necessary for a speedy and efficacious disposal of such proceedings. The IPRD shall take into account any event of default which may have occurred prior to the effective date while prescribing any new timelines or issuing any such direction.

(e) At the time of first listing and/or soon thereafter, the IPRD shall consider grant of interim relief and/or pass such other orders and/or directions as may be necessary.

(f) The IPRD shall endeavour to dispose of all such proceedings expeditiously.

8. **Procedure in Intellectual Property subject matter suits filed prior to the effective date in the High Court and proceedings including appeals connected therewith** :

(a) All Intellectual Property subject matter suits filed in the High Court prior to the effective date and all proceedings including appeals arising therefrom, shall be transferred to the IPRD or the IPRAD, as the case may be and renumbered as per Schedule I to these Rules.

(b) Upon transfer, the same shall be caused to be listed by the Department expeditiously in a warning list before the same is listed before the IPRD or the IPRAD, as the case may be. Such warning list shall be published every week from the effective date.

(c) Upon transfer of suit and/or proceedings including appeals in terms of Rule 8(a) above

i. The procedures and timelines prescribed in the schedule to the Commercial Courts Act, 2015 shall become applicable to such suits including those procedures that remained incomplete on the effective date..

ii. On the date of first listing, the IPRD may, however, prescribe new timelines or issue such further directions as may be necessary for a speedy and efficacious disposal of such proceedings. The IPRD shall take into account any event of default which may have occurred prior to the effective date while issuing any new direction. The IPRD may issue directions to bring pleadings in all such suits in compliance with the requirements of the Commercial Courts Act, 2015.

iii. The IPRD or the IPRAD, as the case may be, shall proceed with the matter from the stage it was transferred pursuant to the notification of these Rules.

(d) This rule shall apply to all proceedings including appeals filed after the effective date in suits filed before the effective date.

(e) The IPRD and the IPRAD shall endeavour to dispose of all such suits and proceedings including appeals connected therewith expeditiously.

9. **Procedure in Intellectual Property subject matter suits filed in the High Court after the effective date and proceedings including appeals connected therewith :**

(a) All Intellectual Property subject matter suits filed in the High Court after the effective date and proceedings including appeals connected therewith, shall be filed before and heard by the IPRD or the IPRAD, as the case may be.

(b) The IPRD and the IPRAD shall endeavour to dispose of all such suits and proceedings including appeals connected therewith expeditiously...

10. **Procedure in appeals arising out of judgements and orders in passed in Intellectual Property subject matter suits filed in Courts other than the High Court and proceedings connected therewith from which an appeal lies to the High Court :**

(a) All appeals filed in the High Court prior to the effective date against judgements and orders passed by other Courts in Intellectual Property subject matter suits and proceedings connected therewith shall be transferred to the IPRAD and shall be renumbered as per Schedule I to these Rules. Upon transfer, the same shall be caused to be listed by the Department expeditiously in a warning list before the same is listed before the IPRAD. Such warning list shall be published every week from the effective date.

(b) After the effective date, all appeals from judgments and orders in Intellectual Property subject matter suits and proceedings against which an appeal lies to the High Court, shall be filed before and heard by the IPRAD.

(c) The IPRAD shall endeavour to dispose of all appeals expeditiously.

11. **Procedure in Intellectual Property subject matter Writ Petitions, Revision Petitions and Review Petitions :**

(a) All pending civil writ petitions, civil revision petition and civil review petitions arising out of orders relating to an intellectual property subject matter proceedings or in a matter arising under any of the Acts defined in these Rules which are pending on the effective date shall be transferred to the IPRD or the IPRAD, as the case may be. The same shall be renumbered as per Schedule I to these Rules. Upon transfer, the same shall be caused to be listed by the Department expeditiously in a warning list before same is listed before the IPRD. Such warning list shall be published every week from the effective date.

(b) After the effective date, all civil writ petitions, civil revision petitions and civil review petitions arising out of orders passed in intellectual property subject matter proceedings or in a matter arising under any of the Acts, shall be filed before and heard by the IPRD or the IPRAD, as the case may be.

(c) All such civil writ petitions, civil revision petition and civil review petitions shall comply with rules of the High Court applicable thereto.

(d) Appeals from judgments and orders passed by the IPRD in such matters shall heard by the IPRAD;

(e) The IPRD or the IPRAD, as the case may be, shall endeavour to dispose of all such proceedings expeditiously.

12. **Procedure in Applications arising out of the Acts mentioned in Rule 2(a) :**

a) All applications under the Acts mentioned in Rule 2(a) above shall be in conformity with the forms prescribed in Schedule II to these rules along with all evidence/documents intended to be relied on.

b) The concerned IPO and all contesting parties shall be impleaded as Respondents in all such applications.

c) Such applications shall be served on all necessary and proper parties including the concerned IPO in accordance with the provisions of service prescribed in these Rules.

d) The IPRD may direct the Registrar or Controller or any authorized representative of the IPO to be present or represented in accordance with the provisions of the Act(s).

e) Copies of all substantive orders passed by the IPRD in all applications shall be communicated by the Department to the concerned IPO by e-mail within seven (7) days from the date of such order being passed.

f) If interim orders are sought, an application akin to an application under Order XXXIX Rule 1 and 2 of the Code of Civil Procedure, 1908 as amended by the Commercial Courts Act, 2015 may be filed setting out the grounds for such interim orders.

g) Upon service of the application, the respondents shall file a reply with all evidence/documents intended to be relied on within 45 days from the date of service of the application unless the IPRD otherwise directs. However, in the case of applications under the Patents Act, 1970, The Plant Varieties and Farmers Right Act, 2001 and The Semiconductor Integrated Circuits Layout-Design Act, 2000 the period for filing such Reply shall be 90 days.

h) A copy of such reply shall be served on the other parties in accordance with the provisions for service prescribed in these Rules.

i) Rejoinder, if any, shall be filed within 30 days from the date of service of reply unless the IPRD otherwise directs. However, in the case of applications under the Patents Act. 1970, the period for filing such Rejoinder shall be 45 days.

j) Inspection of all original documents shall be provided, if called upon, within a period of 15 days from the request received by the party from whom inspection is sought or such other time as the IPRD may permit.

k) The IPRD may permit oral evidence including cross examination, if necessary, only upon being satisfied of the necessity of oral evidence.

l) Filing of any further affidavits or pleadings or any documents shall be permitted only with the leave of the IPRD.

13. **Procedure in appeals arising out of the Acts mentioned in Rule 2(a) :**

a) All appeals under the Acts mentioned in Rule 2(a) above shall be in conformity with the forms prescribed in Schedule II to these rules.

b) A Memorandum of Appeal shall be filed along with a certified copy of the impugned order unless leave is obtained from the IPRD to file the appeal without a certified copy of the impugned order. The same shall ordinarily be accompanied by a Paper Book containing all documents forming part of the records of the IPO.

c) The appellant shall be required to separately apply for condonation of delay, where necessary.

d) The concerned IPO and all contesting parties shall be impleaded as Respondents in all such appeals.

e) Such appeals shall be served on all necessary and proper parties including the concerned IPO in accordance with the provisions of service prescribed in these Rules.

f) Filing of reply to the appeal shall be permitted only if necessary and upon seeking prior leave of the IPRD within such time as the IPRD may direct. Rejoinder, if any, may be filed within such time as the IPRD may direct. Filing of any further pleadings shall be permitted only with the leave of the IPRD.

g) No party shall be entitled to rely on any new or additional document which did not form part of records of the original proceedings unless prior leave is obtained for such purpose by applying for leave with cogent grounds for failure and/or inability to disclose the same before the concerned IPO and the necessity for relying on such documents.

h) The Appellant will be entitled to apply for suitable interim reliefs.

i) The IPRD may direct the Registrar or Controller or any authorized representative of the IPO to be present or represented in accordance with the provisions of the Act(s).

j) Copies of all substantive orders passed by the IPRD in all appeals shall be communicated by the Department to the concerned IPO by e-mail within seven (7) days from the date of such order being passed.

CHAPTER IV
GENERAL PROCEDURE FOR PROCEEDINGS UNDER THESE RULES

14. Preliminary and Extent of applicability :

While Rules 12 and 13 are specific to appeals and applications under the Acts mentioned in Rule 2(a) above, Rule15 to Rule 30shall be applicable to all Intellectual Property subject matter proceedings before the IPRD and IPRAD. The same shall also apply to appeals and applications mentioned in Rule 2(a) above to the extent there is no conflict.

15. Filing of pleadings :

(a) All pleadings/documents shall be filed electronically in a Portable Document Format (PDF) with Optical Character Recognition (OCR) enabled with image resolution of at least 300 dots per inch (dpi) and in strict accordance with the e-filing Rules, 2021 of the High Court at Calcutta, as notified on 16th December 2021 and/or any subsequent amendment thereto.

(b) The Department shall direct the party/its advocate to take steps for the removal of the defects, if any detected upon scrutiny, within a fixed time and the Department may for reasons to be recorded in writing, decline to register the proceeding until such defect is rectified. Time for compliance may be extended by the Department on sufficient cause being shown for non-compliance within the time originally fixed for removal of defects;

(c) The Department shall number and/or renumber the proceedings in the manner provided in these Rules;

16. Service of Pleadings, Documents and Notices :

(a) Unless otherwise directed by the IPRD or the IPRAD, an advance copy of the pleadings shall be served upon the parties directly or on the address for service in the mode and/or manner prescribed by the High Court at Calcutta Commercial Courts Practice Directions, 2021 at least four working days in advance of the date fixed for listing of the proceeding.

(b) At the time of filing, the Plaintiff, Appellant or the Applicant, as the case may be, shall provide the Department and the contesting parties with the address, e-mail and contact number of the Advocate/ Agent, as the case may be, authorised to receive pleadings, documents and correspondence on its behalf.

(c) When the Defendant or Respondent, as the case may be, first enters appearance, it shall provide the Department and the contesting parties with the address, e-mail and contact number of the Advocate authorised to receive pleadings, documents and correspondence on its behalf.

(d) The parties shall provide all subsequent change of names of Advocates or their address and e-mail ID forthwith to the Department and the contesting, parties.

(e) Service of all pleadings, documents and notices on the appointed Advocate of a party shall be treated as valid service.

(f) The matter may be heard and disposed of after the first day of listing where the opposing party is not represented only on satisfactory proof of service being furnished.

17. Summons, Discovery and Disclosure :

The IPRD may, at any time, either of its own motion or on the prayer of any party make such orders as may be necessary or reasonable in all matters relating to:

(a) admission of documents and facts;

(b) discovery, inspection, production, impounding and return of documents or other material objects which may be produced in evidence;

(c) The issue of summons to persons whose attendance is required either to give evidence or to produce documents or such other objects as aforesaid.

Suits and any proceedings arising therefrom, shall be governed by the Code of Civil Procedure, 1908 as amended by the Commercial Courts Act, 2015 and the Rules framed under the High Court at Calcutta Commercial Courts Practice Directions, 2021.

For all other proceedings, the IPRD and/or IPRAD shall have due regard to the provisions of the Code of Civil Procedure, 1908 as amended by the Commercial Courts Act, 2015 and the Rules framed under High Court at Calcutta Commercial Courts Practice Directions, 2021.

18. Concurent hearings in certain cases :

(a) While dealing with suits, the IPRD may direct all petitions seeking revocation, rectification or cancellation involving, the same subject matter be listed and heard concurrently.

(b) While dealing with suits, the IPRD may direct any other suit or proceeding involving the same subject matter between the same parties be listed and heard concurrently or one after the other. For such purpose, the IPRD may also consolidate such proceedings.

19. Calling for records :

The IPRD or the IPRAD, as the case may be, may call for all relevant records from the concerned IPO.

20. Intervention by third parties :

(a) Any person interested in a proceeding before the IPRD or the IPRAD as the case may be, shall apply under these rules for leave to intervene and/or be impleaded stating the nature of its interest. The IPRD or the IPRAD may refuse or grant such leave after hearing the parties concerned on such terms and conditions as it deems fit.

(b) Where such intervention is permitted or where a party is impleaded, such person shall be entitled to require the plaintiff, petitioner, applicant or appellant, as the case may be, to supply, without charge, copies of all pleadings and documents which have been filed in the case. The documents must be supplied within 48 hours after a written request is received or within such time as may be fixed by the IPRD or the IPRAD as the case may be.

21. Recording of Evidence :

Where expedient, the IPRD may direct :

(a) The recording of evidence at any venue outside the premises of the High Court;

(b) The recording of evidence by a Local Commissioner,

(c) The use of videography and transcription technology or any other form of recording evidence.

(d) The recording of evidence of witnesses residing outside India by video conferencing;

(e) In case of evidence by experts, the same may be recorded by resorting to procedures such as hot-tubbing or other such modes, as the IPRD deems fit and necessary.

22. Independent Experts :

(a) If any of the parties seeks the appointment of an independent expert, the IPRD may appoint such expert if it is of the opinion that the view of an independent expert is necessary to be obtained on specific points and/or questions to be formulated by it.

(b) If the parties are unable to agree on the name of such expert, the IPRD may appoint such Expert as it deems fit and proper. For such purpose, the parties may be required by the IPRD to submit a list of qualified experts willing to act. The objections of the parties to the experts named in such lists will be considered before appointing any such expert.

(c) If, necessary, the IPRD may also appoint an expert who is not named in the lists submitted by the parties but from a separate list of experts registered and maintained by the Department.

(d) The IPRD may also on its own motion appoint such expert if it is of the opinion that the view of an independent expert is necessary to be obtained on specific points and/or questions to be formulated by it.

(e) The IPRD may give appropriate directions to enable the expert to perform any examination or inspection or experiments or tests, as may be necessary and for the costs that may be incurred for such purpose.

(f) The IPRD will determine the terms of appointment and the remuneration of the expert appointed including the costs of attending hearings for deposing.

(g) The IPRD shall require the expert to appear physically or through video conferencing, to be examined by the parties, if required by any of the parties.

(h) General duties of Independent Experts :

i) The independent Expert shall provide a declaration that he or she has no conflict of interest with the subject matter of the dispute and will assist the IPRD fairly and impartially.

ii) Evidence is to be given in a written report unless the IPRD directs otherwise.

iii) The report must clearly state the substance of all material instructions, whether written or oral, on the basis of which the report was written.

23. Preservation of Confidential information :

At any stage in a proceeding, the IPRD may adopt appropriate measures for the preservation and exchange of confidential information filed and/or to be filed before it. It may, also on a request by any party, direct the redaction of any information it deems to be confidential on such terms as it deems fit and proper;

24. Summary Judgement :

The IPRD shall be entitled to pass summary judgment in intellectual property subject matter suits on principles akin to those contained in Order XIIIA, Code of Civil Procedure, 1908 as applicable to commercial suits under the Commercial Courts Act, 2015.

25. Procedure for Fast Track Hearings :

In appropriate circumstances, the IPRD may provide for a fast track procedure for final disposal of intellectual property subject matter suits and proceedings. In such case, the IPRD may curtail the timelines normally applicable in respect of such proceedings and set the timelines and steps required for speedy disposal of the matter, including allotment of time for arguments taking into account the complexity of the case and the number of contesting parties required to be heard.

26. Translations and transliterations :

No document in a language other than English, intended to be used in any proceeding before IPRD or the IPRAD, as the case may be, shall be received by the Department, unless accompanied by :

(a) An English translation duly certified by the translator of the Court; or

(b) A translation generated using standard online translation software may be filed provided however that such online translation may be rejected if the other party is able to establish the inaccuracy thereof.

27. Imposition of Costs :

(a) In proceedings under these Rules, costs may be awarded on principles akin to Section 35, Section 35A and Section 35B of the Code of Civil Procedure Code, 1908 as amended by the Commercial Courts Act, 2015.

(b) In determining the costs, all the circumstances, including the conduct of the parties, whether a party has succeeded partly in a case, whether a party has taken a frivolous stand leading to a delay in disposal of the case and whether a reasonable offer to settle the dispute has been made by a party and refused by the other party shall be taken into account.

CHAPTER V
MISCELLANEOUS

28. Applicability of the High Court at Calcutta Commercial Courts Practice Directions, 2021 :

Unless expressly provided for under these Rules, the High Court at Calcutta Commercial Courts Practice Directions, 2021 shall be applicable to all Intellectual Property proceedings.

29. Accessibility and Reasonable Accommodations for disable persons :

The IPRD or the IPRAD, suo moto or upon a request made by way of an application, may issue direction(s) that it deems necessary for providing reasonable accommodation to such person(s) with a specified disability as recognized under the Rights of Persons with Disabilities Act, 2016 for the sole purpose of participating in any proceedings before the IPRD or the IPRAD.

30. Power to remove difficulties :

If any difficulty arises in giving effect to the Rules, the High Court may, by order published in the Official Gazette, make such provisions not inconsistent with the provisions of these Rules as may appear to be necessary for removing, the difficulty.

In case of any conflict, inconsistency or repugnancy, between these Rules and any other Rules or practice directions made by the High Court at Calcutta from time to time, the Rules herein shall prevail in relation to all Intellectual Property subject matter proceedings.

SCHEDULE I
NOMENCLATURE

	APPEALS UNDER THE ACTS	
1.	IPD/TMA	Appeals under the Trade Marks Act, 1999
2.	IPD/CRA	Appeals under the Copyright Act, 1957
3.	IPD/PTA	Appeals under the Patents Act, 1970
4.	IPD/GIA	Appeals under the GI of Goods (Registration and Protection) Act, 1999
5.	IPD/PVA	Appeals under the Plant Varieties and Farmers Right Act, 2001
6.	IPD/SCD	Appeals under The Semiconductor Integrated Circuits Layout- Design Act, 2000
7.	IPD/AID	Appeals under the Designs Act, 2000
8.	IPD/ITA	Appeals under the Information Technology Act, 2000
	ORIGINAL APPLICATIONS/PETITIONS UNDER THE ACTS	
9.	IPD/ATM	Applications under Section 47, 57, 125 of Trade Marks Act, 1999
10.	IPD/CR	Applications under Section 50 of the Copyright Act, 1957
11.	IPD/PAT	Applications under Section 58/64/71/103 of the Patents Act. 1970
12.	IPD/GI	Applications under Section 27/58 of Geographical Indications of Goods (Registration and Protection) Act, 1999
13.	IPD/IT	Applications under Section 46(1A) of the Information Technology Act, 2000
14.	IPD/SCDA	Petition/Application under Section 40/Section 41 of The Semiconductor Integrated Circuits Layout-Design Act, 2000
	OTHER NOMENCLATURE FOR PROCEEDINGS BEFORE THE IPRD AND THE IPRAD	
15.	IP (Com)	Intellectual Property subject matter suits
16.	WPO-IPD	Intellectual Property subject matter Writ Petitions.
17.	CC-IPD	Intellectual Property subject matter Contempt Petitions
18.	ALP-IPD	Intellectual Property subject matter Applications under Clause 13 of Letters Patent
19.	APO-IPD	Appeal from order arising from an Intellectual Property subject matter proceeding
20.	TEMPAPO-IPD	Appeal from order Temp from an Intellectual Property subject matter proceeding
21.	FA-IPD	Civil First Appeal arising from an Intellectual Property subject matter proceeding
22	FAT-IPD	Tender First Appeal arising from an Intellectual Property subject matter proceeding
23.	FMA-IPD	Civil Appeal from Order arising from an Intellectual Property subject matter proceeding
24.	FMAT-IPD	Admission Of Civil Appeal from Order arising from an Intellectual Property subject matter proceeding
25.	CR-IPD	Civil Revision arising from an Intellectual Property subject matter proceeding
26.	FA-IPD	Civil First Appeal arising from an Intellectual Property subject matter proceeding
27.	FAT-IPD	Tender First Appeal arising from an Intellectual Property subject matter proceeding
28.	RVW-IPD	Review arising from an Intellectual Property subject matter proceeding
29.	WPA-IPD	Writ Petition arising from an Intellectual Property subject matter proceeding
30.	LPA-IPD	Letters Patent Appeal from an Intellectual Property subject matter proceeding

SCHEDULE II
FORMS

FORM NO. 1
IN THE HIGH COURT AT CALCUTTA
Special Jurisdiction
Intellectual Property Rights Division
[insert NOMENCLATURE]

APPLICATION/PETITION/COMPLAINT UNDER SECTION [insert relevant section] OF THE [INSERT ACT]

(score out the provision not applicable)

(COURT FEES :.....)

1.	Name and address of the Petitioner/Applicant	:
2.	Name and address of Advocate of the Petitioner/Applicant with e-mail id	:
3.	Name of the Respondent(s) with address	:
4.	Respondent's address for service with the IPO : with e-mail id	:
5.	Relief claimed and relevant sections	:
6.	Particulars of previous or parallel proceedings between the parties on the same or connected subject matter	:
7.	Particulars of the impugned intellectual property of the Respondent(s)	:
8.	Particulars of the intellectual property rights of the Petitioner	:
9.	Interest of the Petitioner/Applicant, in brief	:
10.	Grounds on which the relief is sought for	:
11.	Declaration : The Petitioner/ Applicant herein has stated all relevant facts and has filed all relevant documents for the purpose of deciding the instant petition/application and nothing material has been concealed here from.	:
12.	Prayer including any interim relief sought for	:

[Name & Signature of the Petitioner/Applicant]

13. Affidavit in support

14. List of Documents

FORM NO. 2
IN THE HIGH COURT AT CALCUTTA

Special Jurisdiction
Intellectual Property Rights Division
[insert NOMENCLATURE]

APPEAL UNDER SECTION [insert relevant section] OF THE [INSERT ACT]
FROM ORDER DATED.....

(COURT FEES :.....)

1. Name and address of the Appellant :
2. Name and address of Advocate of the Appellant with e-mail id :
3 Name of the Respondent(s) with address :
4. Respondent's address for service with the IPO with e-mail id :
5. Date of the Impugned Order and limitation :
6. Particulars of previous or parallel proceedings between the parties on the same or connected subject matter :
7. Particulars of the impugned order, in brief :
8. Particulars of the intellectual property rights of the Appellant :
9. Grounds on which the relief is sought for :
10. Declaration : The Appellant herein has filed and stated all relevant facts and all relevant documents for the purpose of deciding, the instant appeal and no new or additional documents other than those filed before the IPO is filed herewith.
11. Prayer including any interim relief :

_____

[Name & Signature of the Applicant]

13. Affidavit in support
14. List of Documents

SCHEDULE III

FEES

S. NO.	ACT AND SECTION UNDER WHICH FILED	NOMENCLATURE	COURT FEES PAYABLE (RS.)
1.	PETITION/APPLICATION UNDER SECTION 47/57/125 OF THE TRADE MARKS ACT, 1999	IPDATM/[NO]/ [YEAR]	10,000/-
2	APPEAL UNDER SECTION 91 OF THE TRADE MARKS ACT, 1999	IPDTMA/[NO.]/ [YEAR]	5,000/-
3.	PETITION/COMPLAINT/APPLICATION UNDER SECTIONS19A/31/31A/31B/31C/ 31D/32/32A/33A/31C(5)/50 OF THE COPY RIGHT ACT 1957	IPDCR/[NO.]/ [YEAR]	10,000/-
4.	APPEALS UNDER SECTION 72 OF THE COPYRIGHT ACT, 1957	IPDCRA/[NO.]/ [YEAR]	5,000/-
5.	PETITION/APPLICATION UNDER SECTIONS 58/64/71 OF THE PATENTS ACT, 1970	IPDPAT/[NO.]/ [YEAR]	10,000/-
6.	APPEAL UNDER SECTION 117-A OF THE PATENTS ACT, 1970	IPDPTA/[NO.]/ [YEAR]	10,000/-
7.	APPEAL UNDER SECTIONS 56 OF THE PROTECTION OF PLANTS VARIETIES AND FARMERS' RIGHTS ACT, 2001	IPDPVA/[NO.]/ [YEAR]	5,000/-
8.	PETITION/APPLICATION UNDER SECTION 27/58 OF THE GEOGRAPHICAL INDICATIONS OF GOODS (REGISTRATION AND PROTECTION) ACT, 1999	IPDGI/[NO.]/ [YEAR]	10,000/-
9.	APPEAL UNDER SECTION 31 OF THE GEOGRAPHICAL INDICATIONS OF GOODS (REGISTRATION AND PROTECTION) ACT, 1999	IPDGIA/[NO]/ [YEAR	5,000/-
10.	PETITION/APPLICATION UNDER SECTION 40/41 OF THE SEMICONDUCTOR INTEGRATED CIRCUITS LAYOUT-DESIGN ACT, 2000	IPDSCDA/[NO.]/ [YEAR]	10,000/-
11.	APPEAL UNDER SECTION 42 OF THE SEMICONDUCTOR INTEGRATED CIRCUITS LAYOUT-DESIGN ACT, 2000	IPDSCD/[NO.]/[YEAR]	5,000/-
12.	APPEAL UNDER SECTION 36 OF THE DESIGNS ACT, 2000	IPDAID/[NO]/ [YEAR]	5,000/-

S. NO.	ACT AND SECTION UNDER WHICH FILED	NOMENCLATURE	COURT FEES PAYABLE (RS.)
13.	PETITION UNDER SECTION 46 OF THE INFORMATION TECHNOLOGY ACT, 2000	IPDIT/[NO.]/ [YEAR]	10,000/-
14.	APPEAL UNDER SECTION 62 OF THE INFORMATION TECHNOLOGY ACT, 2000	IPDITA/[NO]/ [YEAR]	5.000/-

By Order of the Hon'ble the Chief Justice

Sd/-
[CHAITALI CHATTERJEE (DAS)]
Registrar General

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URGENT NOTICE

As a part of the 'Mediation "For the Nation" Campaign (90 days' Mediation drive) to settle pending cases in all the Taluka Courts, District Courts and High Courts in India,· A programme initiated jointly by the NALSA and the MCPC, Hon'ble Supreme Court of India. The Learned Members of the Bar are requested to extend their fullest cooperation and participate in mediation process in as many numbers as possible."

By Order

NOTICE

Several hearing matters relating to the Intellectual Property Rights Division have no Paper Books on record.

All the Learned Advocates are requested to ensure filing of Paper Books, in triplicate, within four weeks from the date of publication of this notice.

NOTICE

This is to inform all concerned that **3rd National Lok Adalat of 2025** is scheduled to be organized by Calcutta High Court Legal Services Committee on **Saturday, the 13th September, 2025 at 10-30 a.m.** in the High Court premises to facilitate settlement of cases pending in the High Court, Calcutta including pre-litigation matters likely to be filed before the High Court, Calcutta by and amongst the parties thereto through ADR mechanism.

This is to further inform all concerned that applications, submitted jointly by parties and / or their Learned Advocates interested in getting their cases / matters settled before the National Lok Adalat would be received **up to 5-00 p.m. on Wednesday, the 3rd September, 2025** at the Office of the CHCLSC located in the **Ground Floor of** the Centenary Building. Such applications can also be mailed to this office at calcuttahighcourt.lsc@gmail.com by the aforesaid date. The applications received after the aforesaid deadline, would be considered for the next Lok Adalat keeping in view the time taken to requisition the case records from the respective departments, as well as for finalization of the Benches and the respective cause-lists.

This is for further information that

i) no reconstruction of file will be entertained if, case record is not available before the Lok Adalat Bench,

ii) cause list of this Lok Adalat will be prepared on the basis of availability of case records only.

Sd./ -

Secretary,
Calcutta High Court Legal Services Committee

NOTICE

This is for information of all concerned that there will be no publication of the Combined Monthly Cause List for the month of October, 2025. The Daily Supplementary Cause List for the 5 (five) working days (24h to 31 October 2025) in this month of October, 2025 will follow the Combined Monthly Cause List of September, 2025. The matters directed to appear in the Combined Monthly Cause List of October, 2025 may be published in the Combined Monthly Cause List of November, 2025 dated 3rd November, 2025 unless otherwise directed by the Concerned Bench.

BY ORDER